

INDEX
TO
LOK SABHA DEBATES
(TENTH SERIES)
VOLUME I TO V

**FIRST SESSION OF THE TENTH
LOK SABHA**

July 09, 1991 to September 18, 1991

Atisha 18, 1913 (Saka) to Bhadra 27, 1913 (Saka)



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NEW DELHI**

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CONTENTS

	PAGES
How to use Index	(iii)
Part I — Subject Index	1—577
Part II — Name Index	581—1059

HOW TO USE THE INDEX

The Index is arranged alphabetically with the Subject Index separated from Name Index and printed in the following order: Part I—SUBJECT INDEX; Part II—NAME INDEX. At the end of every entry, the Debate number is given in numerical and Volume Number is given in Roman numerals followed by the date of the Debate in parenthesis and column number or numbers, as the case may be is given immediately after that printed as (Deb. 3, Vol. XXXVII, 04-12-2003) Col. 154-56.

All the Bills are alphabetically arranged under the main heading "Bill(s)". The stages of the Bills are given at the end of title in form of Int., Consid., Consid. and Pass etc. The matter pertaining to Papers Laid on the Table is shown under the heading PLT.

Each keyword is reflective of the subject matter it pertains to for example a matter pertaining to Agriculture may be found under the heading Agriculture besides the appropriate head. Similarly matter related to all types of diseases is put under the heading Disease and matter related to Health Care under heading Health Care.

The name of Institutions, Programmes, Schemes are put under the heading of the name of such Institutions, Programmes, Schemes.

The matter pertaining to Committees are put under the heading Committee(s), Port under Ports, Airport under Airports, Airline under Airlines, River under Rivers. The Committee report stages are reflected at the end of title by the word Presented/ Laid.

The Matters Under Rule 377 are shown as (MUR 377) and Discussion Under Rule 193 as (DUR 193).

Information pertaining to Railways has been indexed under the various main headings commencing with the word Railways e.g. "Railway Lines", "Railway Trains" etc.

Information regarding various States in India and the various foreign countries has been indexed under their respective names.

A list of abbreviations used in the Index is given below :

A.M.	—	Adjournment Motion
C.A.	—	Calling attention to Matter of Urgent Public Importance
Int.	—	Introduction Stage of Bill
Consid. & Pass	—	Consideration & Adoption Stage of a Bill
DUR 193	—	Discussion Under Rule 193
MUR 377	—	Matter Under Rule 377
PLT	—	Papers Laid on the Table
Res.	—	Resolution
Sub.	—	Submission by Member
St.	—	Statement

PART I—SUBJECT INDEX

**INDEX
TO
LOK SABHA OF DEBATES
(TENTH SERIES)
VOLUME I TO V**

July 09, 1991 to September 18, 1991
Asadha 18, 1913 (Saka) to Bhadra 27, 1913 (Saka)

FIRST SESSION OF THE TENTH LOK SABHA

PART - I

SUBJECT INDEX

- | | |
|--|--|
| Abid Hussain Committee | Employment to Family Members of Persons Died in Accidents |
| Report of Abid Hussain Committee | (Deb. 29, Vol. III, 21-08-1991) |
| (Deb. 23, Vol. III, 09-08-1991) | Col. 241-42 |
| Col. 267 | Interim Relief to Victims of Bhopal Gas Tragedy |
| Accelerated Rural Water Supply Programme | (Deb. 16, Vol. II, 31-07-1991) |
| Accelerated Rural Water Supply Programme | Col. 64-65 |
| (Deb. 38, Vol. IV, 04-09-1991) | Loss of Petroleum Products in train Accident |
| Col. 270 | (Deb. 42, Vol. V, 10-09-1991) |
| Financial Assistance to States under ARWSP | Col. 285 |
| (Deb. 34, Vol. IV, 28-08-1991) | Mine Mishaps |
| Col. 323 | (Deb. 19, Vol. II, 05-08-1991) |
| Accident | Col. 309 |
| Accidents in Coal Mines | Motor Accidents Claims |
| (Deb. 42, Vol. V, 10-09-1991) | (Deb. 45, Vol. V, 13-09-1991) |
| Col. 136-37 | Col. 439 |
| Accidents in Delhi | Road Accidents |
| (Deb. 39, Vol. IV, 05-09-1991) | (Deb. 31, Vol. IV, 23-08-1991) |
| Col. 95 | Col. 339 |
| Compensation to the Victims of Road Accidents | Road Accidents in Delhi |
| (Deb. 45, Vol. V, 13-09-1991) | (Deb. 36, Vol. IV, 30-08-1991) |
| Col. 439 | Col. 354 |
| Construction of Truck Bypass on National Highways | Road Mishaps in Delhi |
| (Deb. 31, Vol. IV, 23-08-1991) | (Deb. 13, Vol. II, 26-07-1991) |
| Col. 302-04 | Col. 145 |
| | Safety Measures to Minimise Road Accidents |
| | (Deb. 31, Vol. IV, 23-08-1991) |
| | Col. 64-65 |

- Tunnel Tragedy in Orissa**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 375-76
- Working of Traffic Lights During Night in Delhi**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 239
- Acquaculture**
- Prawn Acquaculture**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 383-85
- Act(s)**
- Acquisition of Land Under Urban Land Ceiling Act, 1976**
(Deb. 27, Vol. III, 19-08-1991)
Col. 49
- Amendment in Urban Land Ceiling Act**
(Deb. 14, Vol. II, 29-07-1991)
Col. 87-88
- Amendment of Copy Right Act**
(Deb. 19, Vol. II, 05-08-1991)
Col. 143
- Amendment to Consumer Protection Act, 1986**
(Deb. 7, Vol. I, 17-07-1991)
Col. 65
- Amendment to Copyright Act**
(Deb. 27, Vol. III, 19-08-1991)
Col. 95
- Amendment to Essential Commodities Act, 1955**
(Deb. 11, Vol. II, 24-07-1991)
Col. 45
- Amendment to Food Adulteration Act, 1954**
(Deb. 14, Vol. II, 29-07-1991)
Col. 113-14
- Amendment to Forest (Conservation) Act, 1980**
(Deb. 19, Vol. II, 05-08-1991)
Col. 113-15
- Amendment to Official Secrets Act**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 298
- Amendment to Public Premises (Eviction of Unauthorised Occupants Act, 1971)**
(Deb. 41, Vol. V, 09-09-1991)
Col. 131-32
- Amendments to Consumers Protection Act, 1986**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 252
- Amendments to Wildlife Protection Act**
(Deb. 24, Vol. III, 12-08-1991)
Col. 571-72
- Armed Forces (Special Powers) Act**
(Deb. 44, Vol. V, 12-09-1991)
Col. 186
- Armed Forces Special powers act in Arunachal Pradesh**
(Deb. 30, Vol. III, 22-08-1991)
Col. 165-66
- Arrests Under TADA**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 233-38
- Cases Involving FERA Violation**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 163-64
- Cases registered under Protection of Civil Rights Act**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 114
- Change in Electricity Act**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 255
- Consumer Protection Act, 1986**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 30-43
- Delegation of Powers to States under Forest (Conservation) Act, 1980**
(Deb. 14, Vol. II, 29-07-1991)
Col. 62-64
- Detention under NSA**
(Deb. 30, Vol. III, 22-08-1991)
Col. 106-07
- Enforcement of Acts Passed by Parliament**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 129

- Exemption from ESI Act**
(Deb. 19, Vol. II, 05-08-1991)
Col. 135-36
- Implementation of Prasar Bharati Act**
(Deb. 7, Vol. I, 17-07-1991)
Col. 18
- Organisations registered under FCRA**
(Deb. 30, Vol. III, 22-08-1991)
Col. 44-45
- Regulatory Body to Monitor Compliance of Environment Protection Act**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 149
- Streamlining of Companies Act**
(Deb. 23, Vol. III, 09-08-1991)
Col. 279
- Violation of Bonus Act**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 47
- Violation of Copyright Act**
(Deb. 27, Vol. III, 19-08-1991)
Col. 56
- Violation of Environment Protection Act, 1986**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 37
- Violation of Forest Conservation Act, 1980**
(Deb. 27, Vol. III, 19-08-1991)
Col. 122-23
- Action for Welfare and Awakening in Rural Environment**
- Alleged Irregularities by AWARE Hyderabad**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 176-77
- Administrative Reforms**
- Administrative Reforms**
(Deb. 16, Vol. II, 31-07-1991)
Col. 56
- Cadre Review of Group 'B' Officers**
(Deb. 42, Vol. V, 10-09-1991)
Col. 49
- Cadre Review of Junior Engineers**
(Deb. 41, Vol. V, 09-09-1991)
Col. T22-23
- Cadre-Review Committee Reports for Staff in E. M. E. Workshops**
(Deb. 9, Vol. I, 19-07-1991)
Col. 64
- First Cadre Review of W.C. Staff in C.P.W.D.**
(Deb. 24, Vol. III, 12-08-1991)
Col. 603-04
- Revision of Service Rules**
(Deb. 11, Vol. II, 24-07-1991)
Col. 93-94
- Setting up of High Level Committee to Review the Set up of C&AG**
(Deb. 23, Vol. III, 09-08-1991)
Col. 142
- Superannuation Age of Military Personnel**
(Deb. 9, Vol. I, 19-07-1991)
Col. 24
- Adulteration**
- Amendment to Food Adulteration Act, 1954**
(Deb. 14, Vol. II, 29-07-1991)
Col. 113-14
- Advertisement**
- Advertisement Captioned "Uplabdhiyan"**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 346
- Advertisement Given over Electronic Media by M/s Bajaj Auto Ltd.**
(Deb. 29, Vol. III, 21-08-1991)
Col. 277-78
- Ban on Advertisements of Cigarettes and Tobacco Products**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 39
- Earnings Doordarshan Through Commercial Advertisements**
(Deb. 29, Vol. III, 21-08-1991)
Col. 181-83

- Effect of T.V. Advertisements on Price structure of consumer items
(Deb. 11, Vol. II, 24-07-1991)
Col. 133-35
- Expenditure on Advertisement
(Deb. 29, Vol. III, 21-08-1991)
Col. 79-80
- Expenditure on Advertisements by Cigarette manufacturing Companies
(Deb. 34, Vol. IV, 28-08-1991)
Col. 342
- Expenditure on Advertisements by CIL
(Deb. 15, Vol. II, 30-07-1991)
Col. 194
- Income from advertisements on Doordarshan
(Deb. 11, Vol. II, 24-07-1991)
Col. 155
- Release of advertisements to Magazines etc. by Public Undertakings
(Deb. 25, Vol. III, 13-08-1991)
Col. 332-44
- Afforestation**
- Afforestation Projects in Collieries
(Deb. 33, Vol. IV, 27-08-1991)
Col. 187
- Afforestation Scheme in Uttar Pradesh
(Deb. 5, Vol. I, 15-07-1991)
Col. 131-32
- Afforestation Schemes
(Deb. 19, Vol. II, 05-08-1991)
Col. 235-36
- Afforestation Schemes in District of Sundergarh in Orissa
(Deb. 32, Vol. IV, 26-08-1991)
Col. 118
- Amount Spent Under Afforestation Programme in Bihar
(Deb. 24, Vol. III, 12-08-1991)
Col. 572-73
- Central Assistance for Tree Plantation
(Deb. 24, Vol. III, 12-08-1991)
Col. 65-86
- Foreign Aid for Afforestation Schemes in Rajasthan
(Deb. 14, Vol. II, 29-07-1991)
Col. 78-79
- Foreign Aid for Afforestation and Social Forestry Programmes
(Deb. 32, Vol. IV, 26-08-1991)
Col. 236
- New Afforestation Policy
(Deb. 27, Vol. III, 19-08-1991)
Col. 113-14
- Plantation Programme
(Deb. 19, Vol. II, 05-08-1991)
Col. 291-93
- Plantation Scheme in Rajasthan
(Deb. 19, Vol. II, 05-08-1991)
Col. 305-06
- Africa**
- Joint Venture Projects in Africa and South America
(Deb. 18, Vol. II, 02-08-1991)
Col. 178
- Message to African National Congress Conference
(Deb. 22, Vol. III, 08-08-1991)
Col. 58
- Agricultural and Rural Artisan Debt Relief Scheme**
- Debt Relief given under Agriculture and Rural Artisan Debt Relief Scheme
(Deb. 13, Vol. II, 26-07-1991)
Col. 235
- Agricultural and Rural Debt Relief Scheme**
- Amount Sanctioned under Agricultural and Rural Debt Relief Scheme to Maharashtra
(Deb. 31, Vol. IV, 23-08-1991)
Col. 153-54

- Amount Sanctioned Under Agriculture and Rural Debt Relief Scheme to UP**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 350
- Release of Fund under Agricultural and Rural Debt Relief Scheme to Gujarat**
(Deb. 45, Vol. V, 13-09-1991)
Col. 249
- Waiving of Loans under Agricultural and Rural Debt Relief Scheme**
(Deb. 23, Vol. III, 09-08-1991)
Col. 42
- Agriculture**
- Agricultural and Allied Products**
(Deb. 23, Vol. III, 09-08-1991)
Col. 227
- Agricultural Colleges**
(Deb. 17, Vol. II, 01-08-1991)
Col. 160-66
- Agricultural Development in Karnataka**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 132
- Agricultural Labour**
(Deb. 24, Vol. III, 12-08-1991)
Col. 210-22
- Agricultural Production in Eastern States**
(Deb. 17, Vol. II, 01-08-1991)
Col. 109-11
- Agricultural Universities**
(Deb. 30, Vol. III, 22-08-1991)
Col. 205-06
- Agricultural University in Idukki District of Kerala**
(Deb. 17, Vol. II, 01-08-1991)
Col. 208
- Agriculture Exports**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 37-54
- Agriculture Labour and Wages**
(Deb. 5, Vol. I, 15-07-1991)
Col. 185-86
- Agriculture University Status to Raja Bahwant Singh College, Agra**
(Deb. 12, Vol. II, 25-07-1991)
Col. 85
- Allotment of Agricultural Land in Andaman and Nicobar Islands**
(Deb. 44, Vol. V, 12-09-1991)
Col. 97-98
- Area under Cultivation**
(Deb. 30, Vol. III, 22-08-1991)
Col. 55-60
- Asian Development Bank Aid for Development of Agriculture in Hindukush Himalayan Region**
(Deb. 17, Vol. II, 01-08-1991)
Col. 119
- Bhanu Pratap Singh Committee on Agricultural Development**
(Deb. 30, Vol. III, 22-08-1991)
Col. 144-45
- Black Marketing of Butter**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 524
- Buffer Stock of Seeds**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 515-20
- Cashewnut Plantation**
(Deb. 22, Vol. III, 08-08-1991)
Col. 135
- Ceiling on Agricultural Holdings**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 429
- Community Farming Scheme**
(Deb. 44, Vol. V, 12-09-1991)
Col. 117-18
- Consolidation of Holdings in Villages**
(Deb. 43, Vol. V, 11-09-1991)
Col. 77
- Cost of Cultivation of Crops**
(Deb. 30, Vol. III, 22-08-1991)
Col. 67-68
- Crop Insurance Claims**
(Deb. 22, Vol. III, 08-08-1991)
Col. 93
- Crop Insurance Scheme**
(Deb. 22, Vol. III, 08-08-1991)
Col. 120, 223
(Deb. 39, Vol. IV, 05-09-1991)
Col. 128

- Crop Insurance System**
(Deb. 30, Vol. III, 22-08-1991)
Col. 93-94
- Cultivation of Sabal Grass**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 187-88
- Damage to Crops by Wild Pigs**
(Deb. 41, Vol. V, 09-09-1991)
Col. 242-43
- Development of Agriculture**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 144
- Development of Agriculture in Backward Areas**
(Deb. 8, Vol. I, 18-07-1991)
Col. 104-05
- Development of Agriculture in Maharashtra**
(Deb. 30, Vol. III, 22-08-1991)
Col. 131-32
- Development of Orchards**
(Deb. 22, Vol. III, 08-08-1991)
Col. 126
- Draft National Policy on Agriculture**
(Deb. 8, Vol. I, 18-07-1991)
Col. 1-10
- Dryland Farming**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 121-30
- Expansion of Agricultural Credit Card Scheme**
(Deb. 13, Vol. II, 26-07-1991)
Col. 101
- Expert Committee to Review Methodology of Cost of Production of Crops**
(Deb. 17, Vol. II, 01-08-1991)
Col. 151-52
- Export of Agricultural Products to Gulf Countries**
(Deb. 23, Vol. III, 09-08-1991)
Col. 67
- Export of Farm Products**
(Deb. 23, Vol. III, 09-08-1991)
Col. 65
- Fixation of Prices of Agricultural Produce**
(Deb. 8, Vol. I, 18-07-1991)
Col. 99-100
- Funds Allocated to States for Development of Agriculture**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 454
- Group Farming Schemes**
(Deb. 22, Vol. III, 08-08-1991)
Col. 112
- Growth Rate of Agriculture**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 234
- Harmful Effects of Pesticides**
(Deb. 22, Vol. III, 08-08-1991)
Col. 220
- High Yielding Variety Seeds**
(Deb. 22, Vol. III, 08-08-1991)
Col. 202
- Impact of Bovine Growth Hormone on Animals and Human Beings**
(Deb. 22, Vol. III, 08-08-1991)
Col. 71
- Impact of Delayed Monsoon on Agriculture**
(Deb. 17, Vol. II, 01-08-1991)
Col. 177-79
- Implementation of Group Insurance Scheme for Landless Agricultural Labourers in Bihar**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 243
- Import of Coconut Oil**
(Deb. 4, Vol. I, 12-07-1991)
Col. 90
- Indo-USSR Co-operation in the Field of Agriculture**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 260-61
- Institutional Credit Flow to Agriculture**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 397
- Khesro Committee Recommendations for providing Loans to Agricultural Sector**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 345

- Land Holdings
(Deb. 22, Vol. III, 08-08-1991)
Col. 140
- Loans Given to Farmers by Scheduled Banks in Shillong
(Deb. 31, Vol. IV, 23-08-1991)
Col. 105-06
- Loans to Small and Marginal Farmers and Agricultural Labourers
(Deb. 13, Vol. II, 26-07-1991)
Col. 215
- Loss Due to Heavy Snowfall
(Deb. 8, Vol. I, 18-07-1991)
Col. 56-57
- Market Intelligence Centres
(Deb. 30, Vol. III, 22-08-1991)
Col. 195-96
- Model farmer Scheme
(Deb. 22, Vol. III, 08-08-1991)
Col. 229
- National Awareness on Conservation of top Soil
(Deb. 44, Vol. V, 12-09-1991)
Col. 125-26
- National Seeds Project Phase-III
(Deb. 22, Vol. III, 08-08-1991)
Col. 57
- Need to review and reinforce the Tractor (Distribution and Sale) Control Order, 1971(MUR377)
(Deb. 32, Vol. IV, 26-08-1991)
Col. 404
- Need to review the policy of the Government in respect of opium farming in Madhya Pradesh and to provide necessary help to opium growers (MUR377)
(Deb. 10, Vol. III, 20-07-1991)
Col. 26
- Need to Take immediate remedial steps to check the spread of the mysterious disease affecting Arecanut trees in villages of Jaintia Hills District, Meghalaya (MUR 377)
(Deb. 28, Vol. III, 20-08-1991)
Col. 231
- New Schemes for Development of Agriculture in Kerala
(Deb. 12, Vol. II, 25-07-1991)
Col. 81
- Oil Palm Cultivation in Kerala
(Deb. 22, Vol. III, 08-08-1991)
Col. 136
- Oil Palm Plantation
(Deb. 35, Vol. IV, 29-08-1991)
Col. 466-67
- Organic Farming
(Deb. 22, Vol. III, 08-08-1991)
Col. 219
- Paddy cultivation in Coastal Area
(Deb. 39, Vol. IV, 05-09-1991)
Col. 129
- Pension to Extra Departmental Employees
(Deb. 30, Vol. III, 22-08-1991)
Col. 237
- Per Capita Availability of Pulses
(Deb. 22, Vol. III, 08-08-1991)
Col. 221
- Pest Attack on Jowar
(Deb. 30, Vol. III, 22-08-1991)
Col. 59-61
- Podu Cultivation
(Deb. 19, Vol. II, 05-08-1991)
Col. 218-20
- Policy of Land Use
(Deb. 12, Vol. II, 25-07-1991)
Col. 82
- Population Dependent on Agriculture
(Deb. 30, Vol. III, 22-08-1991)
Col. 75-76
- Production and Consumption of Food
(Deb. 44, Vol. V, 12-09-1991)
Col. 379
- Production of Betel Leaves
(Deb. 22, Vol. III, 08-08-1991)
Col. 166
- Production of Paddy in Kerala
(Deb. 44, Vol. V, 12-09-1991)
Col. 188
- Production of Sugarcane
(Deb. 22, Vol. III, 08-08-1991)
Col. 234

- Production of Wheat and Rice in Gujarat
(Deb. 22, Vol. III, 08-08-1991)
Col. 123
- Proposal to name Central Agricultural
Institute after late Ch. Charan Singh
(Deb. 22, Vol. III, 08-08-1991)
Col. 207
- Rabi Procurement
(Deb. 16, Vol. II, 31-07-1991)
Col. 1-10
- Rainfed Agriculture
(Deb. 35, Vol. IV, 29-08-1991)
Col. 402-05
- Re-imposition of Tractor (Distribution and
Sale) Control Order, 1971
(Deb. 39, Vol. IV, 05-09-1991)
Col. 87
- Reconstitution of Commission for
Agricultural Costs and Prices
(Deb. 17, Vol. II, 01-08-1991)
Col. 143
- Research for Evolving New Cropping
Pattern
(Deb. 17, Vol. II, 01-08-1991)
Col. 93
- Research on Ancient Agricultural
Practices
(Deb. 39, Vol. IV, 05-09-1991)
Col. 63
- Rose cultivation as an Agriculture
Industry
(Deb. 22, Vol. III, 08-08-1991)
Col. 16
- Sale of Agriculture Machines
(Deb. 44, Vol. V, 12-09-1991)
Col. 338
- Scheme for Cultivation of Wasteland by
landless Poor
(Deb. 43, Vol. V, 11-09-1991)
Col. 55-56
- Scheme for Development of Agriculture
in Orissa
(Deb. 44, Vol. V, 12-09-1991)
Col. 190
- Scheme to ensure larger share to
vegetable growers
(Deb. 30, Vol. III, 22-08-1991)
Col. 79-80
- Shifting Cultivation
(Deb. 19, Vol. II, 05-08-1991)
Col. 62
- Standing Advisory Committee on
Agricultural Policy Matters
(Deb. 34, Vol. IV, 28-08-1991)
Col. 530
- Standing Committee on Agriculture
(Deb. 11, Vol. II, 24-07-1991)
Col. 170
- Sugarcane Production
(Deb. 39, Vol. IV, 05-09-1991)
Col. 206
- Support Price for Agricultural Commodities
(Deb. 39, Vol. IV, 05-09-1991)
Col. 49
- Support Price of Agricultural Produce
(Deb. 35, Vol. IV, 29-08-1991)
Col. 17-28
- Technical Assistance by NABARD to
Agriculture and Non-farming Sector
(Deb. 31, Vol. IV, 23-08-1991)
Col. 232-39
- Training and Visit System
(Deb. 22, Vol. III, 08-08-1991)
Col. 163
- Training of Women in Agriculture
(Deb. 22, Vol. III, 08-08-1991)
Col. 29
- Withdrawal of Subsidy on Agricultural
Implements
(Deb. 12, Vol. II, 25-07-1991)
Col. 76
- Writing of Agricultural Debts
(Deb. 13, Vol. II, 26-07-1991)
Col. 174
- Agro and Rural Industry
- Agro-Based Industries
(Deb. 30, Vol. III, 22-08-1991)
Col. 216-20
- Agro-based Industries
(Deb. 30, Vol. III, 22-08-1991)
Col. 33-38
- Expansion of Agro-based Industries
(Deb. 34, Vol. IV, 28-08-1991)
Col. 170

- Loan Sanctioned by Khadi Gramodyog for Brick Kilns
(Deb. 29, Vol. III, 21-08-1991)
Col. 96
- Loans for Agriculture and Agro-Based Industries
(Deb. 18, Vol. II, 02-08-1991)
Col. 41
- Loans for Agro-Based Industries in Ratnagiri District (Maharashtra)
(Deb. 31, Vol. IV, 23-08-1991)
Col. 362
- Need to set up Agro Based Industries in Mohindergarh District, Haryana and also to earmark funds for exploration of minerals in the region (MUR 377)
(Deb. 28, Vol. III, 20-08-1991)
Col. 228
- Promotion of Cottage Industries
(Deb. 34, Vol. IV, 28-08-1991)
Col. 511
- Rural Industrial Programme
(Deb. 43, Vol. V, 11-09-1991)
Col. 106
- Setting up of Agro-Based Industry
(Deb. 12, Vol. II, 25-07-1991)
Col. 149
- Welfare Scheme for the workers engaged in Village and Cottage Industries
(Deb. 32, Vol. IV, 26-08-1991)
Col. 178
- Agro-forestry
- Agro-forestry for Rural Areas
(Deb. 44, Vol. V, 12-09-1991)
Col. 380
- Aid India Consortium
- Funds from Aid India Consortium
(Deb. 40, Vol. IV, 06-09-1991)
Col. 204
- Aids and Grants
- Allocation of more Grants to Universities of Madhya Pradesh, Rajasthan and Uttar Pradesh
(Deb. 27, Vol. III, 19-08-1991)
Col. 66-67
- Grants-in-Aid to Institutions
(Deb. 45, Vol. V, 13-09-1991)
Col. 62
- Air Accident
- Accident of HS-748 AVRO Aircraft
(Deb. 9, Vol. I, 19-07-1991)
Col. 48
- Air Accidents
(Deb. 37, Vol. IV, 03-09-1991)
Col. 332
- Air Accidents
(Deb. 42, Vol. V, 10-09-1991)
Col. 256-58
- Air Crash of Dornier Aircraft
(Deb. 42, Vol. V, 10-09-1991)
Col. 270-71
- Air Crash on Safdarjung Flyover
(Deb. 15, Vol. II, 30-07-1991)
Col. 192
- Aircraft Accidents due to Bird-Hit
(Deb. 37, Vol. IV, 03-09-1991)
Col. 27-31
- Aircraft Accidents in Indian Air Force
(Deb. 9, Vol. I, 19-07-1991)
Col. 22
- Compensation to Victims of Boeing 737 crash
(Deb. 42, Vol. V, 10-09-1991)
Col. 270-71
- Crash of Boeing 737 near Imphal
(Deb. 37, Vol. IV, 03-09-1991)
Col. 331
- Crash of Helicopters of Vayudoot in Kerala
(Deb. 37, Vol. IV, 03-09-1991)
Col. 185
- Defence Aircraft Crashes
(Deb. 18, Vol. II, 02-08-1991)
Col. 41
- Faking of records of Dornier Aircrash
(Deb. 42, Vol. V, 10-09-1991)
Col. 122
- IAF Plane Crashes
(Deb. 31, Vol. IV, 23-08-1991)
Col. 223-24

- Investigation Report on Airbus A-320 Crash at Bangalore**
(Deb. 15, Vol. II, 30-07-1991)
Col. 66
- Missing Chetak Helicopter**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 113
- Air Force**
- Aircraft Accidents in Indian Air Force**
(Deb. 9, Vol. I, 19-07-1991)
Col. 22
- IAF Plane Crashes**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 223-24
- IL-76 Aircraft**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 165
- Maintenance of IAF Aircraft**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 59
- Modernisation of Indian Air Force**
(Deb. 9, Vol. I, 19-07-1991)
Col. 36
- Use of IAF Aircraft for Electioneering Purpose**
(Deb. 9, Vol. I, 19-07-1991)
Col. 28
- Air India**
- Air India Aircraft at Singapore**
(Deb. 20, Vol. II, 06-08-1991)
Col. 76-77
- Air India Flights to Gulf Countries**
(Deb. 20, Vol. II, 06-08-1991)
Col. 105
- Air India's approach to IATA against British Airways**
(Deb. 6, Vol. I, 16-07-1991)
Col. 55
- Airbus on Gulf Routes**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 56
- Appointment of Chairman-cum-Managing Director of Air India**
(Deb. 20, Vol. II, 06-08-1991)
Col. 225-26
- Appointment of Engineering Helpers in Indian Airlines/Air India**
(Deb. 28, Vol. III, 20-08-1991)
Col. 145
- Appointment of Traffic Assistants in Air India**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 64
- Augmentation of A. I/A. Fleet**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 273
- Change in Logo of Air India**
(Deb. 42, Vol. V, 10-09-1991)
Col. 280
- Concealment of Gold in Air India Aircraft**
(Deb. 42, Vol. V, 10-09-1991)
Col. 108-09
- Death of Flight Purser and Air Hostesses**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 156
- Delay in Air India Flights**
(Deb. 25, Vol. III, 13-08-1991)
Col. 83-84
- Engines for Boeing 747-400**
(Deb. 42, Vol. V, 10-09-1991)
Col. 97-98
- Enquiry in Airbus A-320 Deal**
(Deb. 42, Vol. V, 10-09-1991)
Col. 188-89
- Examination of Engines of Planes purchased by Air India**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 191
- Expansion of Air India and Indian Airlines**
(Deb. 20, Vol. II, 06-08-1991)
Col. 152
- Expenditure on Litigations by Air India**
(Deb. 42, Vol. V, 10-09-1991)
Col. 85-87
- Expenditure on Public Relations by Air India**
(Deb. 42, Vol. V, 10-09-1991)
Col. 80-89
- Fleet Renewal by Air India and Indian Airlines**
(Deb. 20, Vol. II, 06-08-1991)
Col. 1-9

- Flying hours of cabin crew of Air India
(Deb. 37, Vol. IV, 03-09-1991)
Col. 135
- Grounding of Aircraft of Air India/
Vayudoot/Pawan Hans
(Deb. 37, Vol. IV, 03-09-1991)
Col. 35
- Import of Equipments by Air India
(Deb. 42, Vol. V, 10-09-1991)
Col. 329-41
- Improvement in Passenger Service of Air
India/Indian Airlines
(Deb. 25, Vol. III, 13-08-1991)
Col. 315-16
- Loss Suffered by Air India
(Deb. 37, Vol. IV, 03-09-1991)
Col. 33
- Losses in Air India
(Deb. 15, Vol. II, 30-07-1991)
Col. 109
- Manufacture of Modern Aircraft
(Deb. 37, Vol. IV, 03-09-1991)
Col. 168
- Opening of Booking Offices by Indian
Airlines and Air India
(Deb. 37, Vol. IV, 03-09-1991)
Col. 223
- Profit by Air India
(Deb. 28, Vol. III, 20-08-1991)
Col. 90
- Purchase of Boeing-747-400 for Air India
(Deb. 25, Vol. III, 13-08-1991)
Col. 186
- Purchase of Boeings for Air India
(Deb. 28, Vol. III, 20-08-1991)
Col. 7
- Purchase of Ground Handling Equipments
by Air India
(Deb. 42, Vol. V, 10-09-1991)
Col. 111
- Recruitment of Pilots
(Deb. 33, Vol. IV, 27-08-1991)
Col. 145
- Replacement of Old Aircraft in Air India
and Indian Airlines
(Deb. 15, Vol. II, 30-07-1991)
Col. 115
- Representation from London based Air
Hostesses
(Deb. 33, Vol. IV, 27-08-1991)
Col. 52
- SC/ST Pilots in Indian Airlines and Air
India
(Deb. 6, Vol. I, 16-07-1991)
Col. 91
- Settlement of Demurrages Charges by Air
India/Indian Airlines
(Deb. 37, Vol. IV, 03-09-1991)
Col. 270
- Squad of Flight Inspectors in Air India/
Indian Airlines
(Deb. 37, Vol. IV, 03-09-1991)
Col. 241
- Strike by Indian Pilots Guild in Air India
(Deb. 6, Vol. I, 16-07-1991)
Col. 109
- Working Conditions of Air India Air
Hostesses
(Deb. 25, Vol. III, 13-08-1991)
Col. 81
- Air Services**
- Air Link for Ajmer
(Deb. 25, Vol. III, 13-08-1991)
Col. 273-74
- Air Linking of Each District with capital in
U.P.
(Deb. 42, Vol. V, 10-09-1991)
Col. 94-95
- Air Linking of State Capitals with Bhopal
(Deb. 15, Vol. II, 30-07-1991)
Col. 179
- Air Service between Delhi-Darbhanga-
Guwahati
(Deb. 6, Vol. I, 16-07-1991)
Col. 58
- Air service between Surat-Bhavnagar and
Surat-Delhi
(Deb. 25, Vol. III, 13-08-1991)
Col. 126
- Air service for Akola
(Deb. 33, Vol. IV, 27-08-1991)
Col. 216

- Air Service for Gorakhpur**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 197
- Air Service from Delhi to Vishakhapatnam**
(Deb. 20, Vol. II, 06-08-1991)
Col. 200
- Air Service in Uttar Pradesh**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 335
- Air service to Amareli district, Gujarat**
(Deb. 25, Vol. III, 13-08-1991)
Col. 168
- Air Service to Neemach**
(Deb. 25, Vol. III, 13-08-1991)
Col. 326
- Air Service to Rajahmundry**
(Deb. 28, Vol. III, 20-08-1991)
Col. 40
- Air Services between Bombay and Kuwait**
(Deb. 42, Vol. V, 10-09-1991)
Col. 238-39
- Air Services Between Delhi-Bhubaneswar-Port Blair**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 251
- Air Services between Gwalior and Jabalpur**
(Deb. 20, Vol. II, 06-08-1991)
Col. 50
- Air Services from Guwahati to Calcutta via Dhubri**
(Deb. 15, Vol. II, 30-07-1991)
Col. 74
- Air Services in Madhya Pradesh**
(Deb. 28, Vol. III, 20-08-1991)
Col. 95
- Air Services in Rajasthan**
(Deb. 20, Vol. II, 06-08-1991)
Col. 183
- Air Taxi Operators**
(Deb. 25, Vol. III, 13-08-1991)
Col. 159-65
- Air Taxi Scheme**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 118
- Air Taxi Service**
(Deb. 42, Vol. V, 10-09-1991)
Col. 279-80
- Air Taxi Service for Ratnagiri**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 272
- Air Taxi Service to Uttaranchal Region of U.P.**
(Deb. 25, Vol. III, 13-08-1991)
Col. 287-88
- Airlink between Bhubaneswar-Madras etc**
(Deb. 28, Vol. III, 20-08-1991)
Col. 136
- Airlinking of Ahmednagar**
(Deb. 28, Vol. III, 20-08-1991)
Col. 89
- Airlinking of District Headquarters**
(Deb. 15, Vol. II, 30-07-1991)
Col. 83
- American Flights over Indo-Bangladesh Border**
(Deb. 17, Vol. II, 01-08-1991)
Col. 116
- Calicut-Bombay Air Service**
(Deb. 28, Vol. III, 20-08-1991)
Col. 97
- Connecting of Indore with Ahmedabad etc. by Air Service**
(Deb. 15, Vol. II, 30-07-1991)
Col. 82
- Daily flights between Delhi-Rajkot and Bombay-Rajkot**
(Deb. 28, Vol. III, 20-08-1991)
Col. 54
- Delhi-Bombay Flight via Allahabad**
(Deb. 6, Vol. I, 16-07-1991)
Col. 25-29
- Direct Airlink from Various Foreign Countries**
(Deb. 15, Vol. II, 30-07-1991)
Col. 162
- Direct Flight to Canada**
(Deb. 28, Vol. III, 20-08-1991)
Col. 152

- Direct Flights to Australia**
(Deb. 28, Vol. III, 20-08-1991)
Col. 35
- Flights between Delhi and Patna**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 278
- Flights from Hyderabad to Foreign Countries**
(Deb. 28, Vol. III, 20-08-1991)
Col. 112
- Flights to Gulf Countries**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 285
- Increase in Air Services from Delhi and Bombay to Aurangabad**
(Deb. 15, Vol. II, 30-07-1991)
Col. 135
- Increase in Passengers on Cochin-Bombay Sector**
(Deb. 20, Vol. II, 06-08-1991)
Col. 53-54
- International Flights from Thiruvananthapuram**
(Deb. 15, Vol. II, 30-07-1991)
Col. 197
- Late Arrival of Domestic Flights**
(Deb. 42, Vol. V, 10-09-1991)
Col. 33-35
- Linking of Coimbatore with Delhi**
(Deb. 15, Vol. II, 30-07-1991)
Col. 190
- Linking of Saharsa with Vayudoot Service**
(Deb. 6, Vol. I, 16-07-1991)
Col. 53
- Need for regular air service between Rajkot and Delhi (MUR 377)**
(Deb. 47, Vol. V, 16-09-1991)
Col. 238
- Need to connect Bareilly (Uttar Pradesh) by Vayudoot services (MUR 377)**
(Deb. 19, Vol. II, 05-08-1991)
Col. 347-48
- Need to re-introduce air service from Surat to Bhavnagar-Delhi etc.**
(Deb. 16, Vol. II, 31-07-1991)
Col. 255-57
- Need to restore Vayudoot service from Hyderabad to Bhubaneswar (MUR 377)**
(Deb. 10, Vol. III, 20-07-1991)
Col. 25
- Privatisation of Air Services**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 73
- Rationalising of flights**
(Deb. 25, Vol. III, 13-08-1991)
Col. 189
- Restoration of Flights between Delhi and Chandigarh**
(Deb. 15, Vol. II, 30-07-1991)
Col. 129
- Seags in Airbus A-320**
(Deb. 20, Vol. II, 06-08-1991)
Col. 180-81
- Suspension of Air Services between Kanpur and Delhi**
(Deb. 28, Vol. III, 20-08-1991)
Col. 149
- Vayudoot service to Purnea, Bihar**
(Deb. 28, Vol. III, 20-08-1991)
Col. 56
- Aircraft**
- Acquisition of Airbus A-320**
(Deb. 6, Vol. I, 16-07-1991)
Col. 93
- Airbus A-320**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 139
- Air Crash of Dornier Aircraft**
(Deb. 42, Vol. V, 10-09-1991)
Col. 270-71
- Air India Aircraft at Singapore**
(Deb. 20, Vol. II, 06-08-1991)
Col. 76-77
- Aircraft Requirement**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 252

- Engines for Boeing 747-400**
(Deb. 42, Vol. V, 10-09-1991)
Col. 97-98
- Enquiry in Airbus A-320 Deal**
(Deb. 42, Vol. V, 10-09-1991)
Col. 188-89
- Grounding of Airbus A-320**
(Deb. 6, Vol. I, 16-07-1991)
Col. 49
- Grounding of Aircraft**
(Deb. 20, Vol. II, 06-08-1991)
Col. 210
- IL-76 Aircraft**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 165
- Manufacture of Aircraft**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 60
- Micro Light Aircraft Project**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 198
- Production of Commercial Planes**
(Deb. 45, Vol. 5, 13-09-1991)
Col. 235
- Purchase of Aircraft by Private Individuals**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 77
- Purchase of Aircraft for Vayudoot**
(Deb. 42, Vol. V, 10-09-1991)
Col. 36
- Suspension of Services of Airbus A-320**
(Deb. 28, Vol. III, 20-08-1991)
Col. 33
- Use of Airbus A-320**
(Deb. 15, Vol. II, 30-07-1991)
Col. 146
- Airlines**
- Earnings from Foreign Airlines**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 224
- New item Captioned Airlines a mess for Scindia to Clear**
(Deb. 15, Vol. II, 30-07-1991)
Col. 72
- Permission to Private Airlines**
(Deb. 15, Vol. II, 30-07-1991)
Col. 218
- Airport**
- Additional Security Check Post at IGIA, Delhi**
(Deb. 20, Vol. II, 06-08-1991)
Col. 224-25
- Agency for ground Handling Equipment at Airports**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 296
- Ahmedabad as International Airport**
(Deb. 20, Vol. II, 06-08-1991)
Col. 172-73
- Air Safety at Bombay Airport**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 141
- Air Strip in Sikkim**
(Deb. 28, Vol. III, 20-08-1991)
Col. 166
- Airport at Kudal/Kunda, Maharashtra**
(Deb. 42, Vol. V, 10-09-1991)
Col. 188
- Airport at Shirdi, Maharashtra**
(Deb. 15, Vol. II, 30-07-1991)
Col. 163
- Airport at Shrawasti, U. P.**
(Deb. 6, Vol. I, 16-07-1991)
Col. 75
- Airport in Buldana District, Maharashtra**
(Deb. 20, Vol. II, 06-08-1991)
Col. 165
- Airport in Maharashtra**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 294
- Airport in Sindhadurg Maharashtra**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 255
- Airports in Garhwal Region Uttar Pradesh**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 40

- Airports in Rajasthan**
(Deb. 25, Vol. III, 13-08-1991)
Col.6-9
- Airstrip at Biharshariff, Bihar**
(Deb. 37, Vol. IV, 03-09-1991)
Col.185
- Airstrip at Jalna, Maharashtra**
(Deb. 28, Vol. III, 20-08-1991)
Col.65
- Airstrip in Darjeeling**
(Deb. 37, Vol. IV, 03-09-1991)
Col.117
- Airstrips at Minicoy and Androth Islands of Lakshdweep**
(Deb. 6, Vol. I, 16-07-1991)
Col.67
- Airstrips at Ranakpur, Rajasthan**
(Deb. 6, Vol. I, 16-07-1991)
Col.68
- Andhau Airport, Ghazipur**
(Deb. 33, Vol. IV, 27-08-1991)
Col.53
- Announcements at Hyderabad Airport**
(Deb. 28, Vol. III, 20-08-1991)
Col.163
- Area of Ghoshpur Air-Strip**
(Deb. 40, Vol. IV, 06-09-1991)
Col.396
- Arrest of an Abu Dhabi National at Sahar Air Port Bombay**
(Deb. 44, Vol. V, 12-09-1991)
Col.114-15
- Baggage Delivery at Patna Airport**
(Deb. 42, Vol. V, 10-09-1991)
Col.92-93
- Beautification of Indira Gandhi International Airport**
(Deb. 20, Vol. II, 06-08-1991)
Col.121-22
- Bomb Explosion at Indira Gandhi International Airport**
(Deb. 30, Vol. III, 22-08-1991)
Col.138-39
- Civil Aerodrome at Agra**
(Deb. 28, Vol. III, 20-08-1991)
Col.168
- Closure of Surat, Bhavanagar and Jamnagar Airports**
(Deb. 20, Vol. II, 06-08-1991)
Col.174-75
- Communication network at Calcutta airport**
(Deb. 42, Vol. V, 10-09-1991)
Col.311
- Construction of Airports**
(Deb. 37, Vol. IV, 03-09-1991)
Col.275
- Conversion of Calicut Airport as International Airport**
(Deb. 15, Vol. II, 30-07-1991)
Col.219
- Declaration of Bangalore Airport as International Airport**
(Deb. 28, Vol. III, 20-08-1991)
Col.72
- Development of International Airports**
(Deb. 33, Vol. IV, 27-08-1991)
Col.87
- Emergency Landing of Soviet Plane at Ahmedabad Airport**
(Deb. 28, Vol. III, 20-08-1991)
Col.91
- Employment on Compassionate Grounds at Air Force's Trishul Airport**
(Deb. 40, Vol. IV, 06-09-1991)
Col.199
- Expansion of airport in Aizawl, Mizoram**
(Deb. 42, Vol. V, 10-09-1991)
Col.266-67
- Expansion of Bhubaneswar Airports**
(Deb. 28, Vol. III, 20-08-1991)
Col.128
- Expansion of Bhuntar Airport, Himachal Pradesh**
(Deb. 37, Vol. IV, 03-09-1991)
Col.97

Expansion of Calicut Airport (Deb. 28, Vol. III, 20-08-1991) Col 151	Harassment to Passengers at Bombay Airport (Deb. 37, Vol. IV, 03-09-1991) Col 337
Expansion of Calicut Airport Runway (Deb. 15, Vol. II, 30-07-1991) Col 47	Hyderabad and Visakhapatnam Airports as International Airports (Deb. 33, Vol. IV, 27-08-1991) Col 174
Expansion of Indore Airstrip (Deb. 20, Vol. II, 06-08-1991) Col 104-05	Improvements at Gawahati Airport (Deb. 37, Vol. IV, 03-09-1991) Col 54
Expansion of Kozhikode Airport Runway (Deb. 15, Vol. II, 30-07-1991) Col 78	Incoming Flights of Vayudoot at Palam Airport (Deb. 25, Vol. III, 13-08-1991) Col 217-18
Expansion of Mangalore Airport (Deb. 28, Vol. III, 20-08-1991) Col 41	Instrumentation Landing System at Calicut Airport (Deb. 28, Vol. III, 20-08-1991) Col 133
Extension of Run-way at Vijayawada Airport (Deb. 6, Vol. I, 16-07-1991) Col 107	International Airports (Deb. 6, Vol. I, 16-07-1991) Col 113
Extension to Port Blair Runway (Deb. 37, Vol. IV, 03-09-1991) Col 250	International Flights from Thiruvananthapuram Airport (Deb. 20, Vol. II, 06-08-1991) Col 70
Extension to Run-Way of Jaipur Airport (Deb. 6, Vol. I, 16-07-1991) Col 111	Interruption in Power Supply at Sahar Airport, Bombay (Deb. 20, Vol. II, 06-08-1991) Col 218-19
Extension to Run-way of Pune Airport (Deb. 33, Vol. IV, 27-08-1991) Col 265	Linking of Pustaparthi Airport with other Airports (Deb. 15, Vol. II, 30-07-1991) Col 49
Facilities at Bombay Airport (Deb. 42, Vol. V, 10-09-1991) Col 189-90	Modernisation of Aurangabad Airport (Deb. 15, Vol. II, 30-07-1991) Col 214
Facilities at Patna Airport (Deb. 37, Vol. IV, 03-09-1991) Col 59	Modernisation of Cochin Airport (Deb. 15, Vol. II, 30-07-1991) Col 184
Flight Landings at Airports (Deb. 37, Vol. IV, 03-09-1991) Col 223	
Gulbarga Airport (Deb. 42, Vol. V, 10-09-1991) Col 4-5	

- Need to direct National Airport Authority to go ahead with its Plan for expansion of run-way etc. of Bhubaneswar Airport, Orissa
(Deb. 28, Vol. III, 20-08-1991)
Col. 230
- Need to name Tuticorin Airport after the name of MGR (MUR 377)
(Deb. 12, Vol. II, 25-07-1991)
Col. 228
- Need to Operate Boeing Aircraft to Vijaywada and Make Operation of Vayudoot More Effective (MUR 377).
(Deb. 7, Vol. I, 17-07-1991)
Col. 175-76
- Need to provide more infrastructural facilities at Trivandrum airport (MUR 377)
(Deb. 13, Vol. II, 26-07-1991)
Col. 313
- Need to reconsider the proposal to dismantle the airport at Ramagiri (MUR 377)
(Deb. 16, Vol. II, 31-07-1991)
Col. 253
- Need to Start Additional Lights Between Calicut and Bombay and Calicut and Trivandrum (MUR 377).
(Deb. 7, Vol. I, 17-07-1991)
Col. 175
- New Aerodrome in Kerala
(Deb. 28, Vol. III, 20-08-1991)
Col. 99
- New Airport at Bharuch, Gujarat
(Deb. 20, Vol. II, 06-08-1991)
Col. 208
- New Airport near Cochin
(Deb. 33, Vol. IV, 27-08-1991)
Col. 175
- New Airstrips in Uttar Pradesh
(Deb. 25, Vol. III, 13-08-1991)
Col. 129
- New Services Connecting Thiruvananthapuram Airport
(Deb. 25, Vol. III, 13-08-1991)
Col. 223-24
- New site for Santa Cruz Airport
(Deb. 28, Vol. III, 20-08-1991)
Col. 93
- New Terminal at Coimbatore Airport
(Deb. 42, Vol. V, 10-09-1991)
Col. 287
- Night Landing Facilities at Airports
(Deb. 28, Vol. III, 20-08-1991)
Col. 83
- Night Landing Facilities at Khajuraho Airport
(Deb. 25, Vol. III, 13-08-1991)
Col. 173
- Night Landing Facilities at Vijaywada and Vishakhapatnam Airports
(Deb. 20, Vol. II, 06-08-1991)
Col. 196-97
- Night Landing Facilities at Visakhapatnam Airport
(Deb. 20, Vol. II, 06-08-1991)
Col. 93-94
- Power Failure at Patna Airport
(Deb. 33, Vol. IV, 27-08-1991)
Col. 71
- Re-Name of Sahar International Airport
(Deb. 25, Vol. III, 13-08-1991)
Col. 219-20
- Renaming of Vakaikulam Airport
(Deb. 20, Vol. II, 06-08-1991)
Col. 176-77
- Renovation of Rajpipla Airport
(Deb. 20, Vol. II, 06-08-1991)
Col. 98
- Safety on Domestic Airport
(Deb. 33, Vol. IV, 27-08-1991)
Col. 81

- Seizure of Gold, Silver and Heroin at Airports**
(Deb. 13, Vol. II, 26-07-1991)
Col. 200
- Seizure of Secret Documents**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 90
- Shifting of Kota Airport**
(Deb. 25, Vol. III, 13-08-1991)
Col. 236
- Upgradation of Aurangabad Airport**
(Deb. 6, Vol. I, 16-07-1991)
Col. 75
- Upgradation of Cochin Airport**
(Deb. 15, Vol. II, 30-07-1991)
Col. 94
- Upgradation of Pant Nagar Airstrip, U.P.**
(Deb. 42, Vol. V, 10-09-1991)
Col. 153
- Upgradation of Ratnagiri Airport**
(Deb. 25, Vol. III, 13-08-1991)
Col. 87
- Upgrading of Agartala Airport**
(Deb. 25, Vol. III, 13-08-1991)
Col. 217
- Ajanta and Ellora**
- Financing of Ajanta and Ellora Projects by Japan**
(Deb. 13, Vol. II, 26-07-1991)
Col. 113
- Akashwani**
- A.I.R. at Akola**
(Deb. 21, Vol. III, 07-08-1991)
Col. 146
- A.I.R. Station at Diphu**
(Deb. 21, Vol. III, 07-08-1991)
Col. 154
- AIR Station at Jabalpur**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 28-30
- AIR Station at Palaghat**
(Deb. 43, Vol. V, 11-09-1991)
Col. 271-72
- AIR Station at Rourkela, Bolangir and Bhrampur**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 289
- Air Stations and Doordarshan Relay Centres at Phoolbani and Kalahandi**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 37
- Air Stations in Haryana and Rajasthan**
(Deb. 43, Vol. V, 11-09-1991)
Col. 132-33
- Akashwani/Doordarshan Kendras in Orissa**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 246
- Akashwani Centres in Rajasthan**
(Deb. 29, Vol. III, 21-08-1991)
Col. 157-60
- Akashwani Correspondent for Benipatti**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 182
- Akashwani Kendra, Ratnagiri**
(Deb. 29, Vol. III, 21-08-1991)
Col. 242
- All India Radio Centres**
(Deb. 43, Vol. V, 11-09-1991)
Col. 100-101
- All India Radio in Sitamarhi, Bihar**
(Deb. 43, Vol. V, 11-09-1991)
Col. 79
- All India Radio Station at Surat**
(Deb. 16, Vol. II, 31-07-1991)
Col. 40-42
- All India Radio Station at Tezpur**
(Deb. 43, Vol. V, 11-09-1991)
Col. 22-24
- Alleged complaints of Corruption Negligence of duty**
(Deb. 21, Vol. III, 07-08-1991)
Col. 262
- Appointment of Correspondent of AIR and Doordarshan in Pupri, Bihar**
(Deb. 43, Vol. V, 11-09-1991)
Col. 329-30

- Ban on Harmonium**
(Deb. 43, Vol. V, 11-09-1991)
Col. 167-68
- Benefits Enjoyed by Staff Artists of AIR**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 403
- Broadcast of News Bulletin in Oriya**
(Deb. 43, Vol. V, 11-09-1991)
Col. 35-36
- Broadcast of Sansad Sameeksha**
(Deb. 29, Vol. III, 21-08-1991)
Col. 231-32
- Broadcast/Telecast of News Regarding Political Parties**
(Deb. 43, Vol. V, 11-09-1991)
Col. 456-57
- Coverage of TV and AIR in the Country**
(Deb. 21, Vol. III, 07-08-1991)
Col. 140
- Doordarshan/AIR Stations in Uttar Pradesh**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 450
- Exchange of Programmes with Foreign Countries**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 64
- Expansion and Improvement of Broadcasting Facilities**
(Deb. 11, Vol. II, 24-07-1991)
Col. 73-78
- Expansion of AIR, Nagercoil**
(Deb. 11, Vol. II, 24-07-1991)
Col. 82
- External Services Division for Broadcast of Telugu Programmes**
(Deb. 21, Vol. III, 07-08-1991)
Col. 153
- F.M. Station, Cochin**
(Deb. 43, Vol. V, 11-09-1991)
Col. 455-56
- High Frequency Relay Centre in Bareilly**
(Deb. 7, Vol. I, 17-07-1991)
Col. 64
- High Power Radio Station at Ramanathapuram**
(Deb. 21, Vol. III, 07-08-1991)
Col. 188
- Income Earned by Doordarshan and Akashwani**
(Deb. 21, Vol. III, 07-08-1991)
Col. 182
- Increase in Capacity of Alappuzha Radio Station**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 73
- Insurance Scheme for Staff Artists of Air**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 202
- Need to set up Doordarshan and Akashwani centres in Santhal Pargana, Bihar (MUR 377)**
(Deb. 12, Vol. II, 25-07-1991)
Col. 229
- Opening of Regional Staff Training Institute of Air and Doordarshan at Bhubaneswar**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 299
- Participation of Non-Officials in 'Current Affairs' Programmes**
(Deb. 29, Vol. III, 21-08-1991)
Col. 81-82
- Radio Station at Kodakanal**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 466
- Radio Station at Osmanabad of Maharashtra**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 444
- Radio Stations in Andhra Pradesh**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 74

Radio Stations in Uttar Pradesh (Deb. 43, Vol. V, 11-09-1991) Col. 455	Telugu External Broadcast Service (Deb. 38, Vol. IV, 04-09-1991) Col. 373
Radio Telephone Service in Ahmednagar District of Maharashtra (Deb. 30, Vol. III, 22-08-1991) Col. 167-71	Utilisation of Equipments Available with AIR and Doordarshan (Deb. 43, Vol. V, 11-09-1991) Col. 129-30
Remuneration to Artists (Deb. 38, Vol. IV, 04-09-1991) Col. 431	Alcohol
Report of C.A.G. on the Working of Doordarshan and AIR (Deb. 43, Vol. V, 11-09-1991) Col. 491-92	Consumption of Liquor in India (Deb. 41, Vol. V, 09-09-1991) Col. 194-202
Setting up of Akashvani Centre at Sitamarhi (Deb. 16, Vol. II, 31-07-1991) Col. 176-77	Delicensing of Beer and Alcohol (Deb. 43, Vol. V, 11-09-1991) Col. 86-87
Shortage of Personnel in News Units of Akashvani and Doordarshan Kendras of Bihar (Deb. 21, Vol. III, 07-08-1991) Col. 261	Production of Industrial Alcohol (Deb. 34, Vol. IV, 28-08-1991) Col. 486
Starting of AIR/Doordarshan Station in Jalna District of Maharashtra (Deb. 29, Vol. III, 21-08-1991) Col. 123	All India Council for Technical Education
Telecast and Broadcast of Programmes in Sanskrit (Deb. 29, Vol. III, 21-08-1991) Col. 76-77	Implementation of Scheme Formulated by A.I.C.T.E. (Deb. 41, Vol. V, 09-09-1991) Col. 125-26
Telecast/Broadcast of Hymns of Vedas (Deb. 29, Vol. III, 21-08-1991) Col. 155	All India Handicrafts Board
Telecast/Broadcast of Programmes in Brij, Avadhi and Punjabi (Deb. 16, Vol. II, 31-07-1991) Col. 192-98	Training and Apprenticeship Training Scheme of A.I.H.B. (Deb. 45, Vol. V, 13-09-1991) Col. 370
Television Centre and AIR Station at Bhanwanipatan (Deb. 29, Vol. III, 21-08-1991) Col. 206-07	All India Institute of Medical Sciences
	AIIMS not Equipped to Handle AIDS (Deb. 32, Vol. IV, 26-08-1991) Col. 341
	Heart Patients Fleeced of Lakhs in AIIMS (Deb. 27, Vol. III, 19-08-1991) Col. 166-67
	Promotion and Seniority of Doctors in AIIMS (Deb. 41, Vol. V, 09-09-1991) Col. 458-59
	Refusal of Medical Assistance by Doctors of AIIMS (Deb. 14, Vol. II, 29-07-1991) Col. 149-50

- Setting up of Institute on the Pattern of AIIMS in each State
(Deb. 41, Vol. V, 09-09-1991)
Col. 304-05
- Strike by Resident Doctor of AIIMS
(Deb. 41, Vol. V, 09-09-1991)
Col. 465
- Treatment to Patients in AIIMS referred by medical colleges/hospital
(Deb. 32, Vol. IV, 26-08-1991)
Col. 124
- All India Medical Entrance Examination Students Appeared in All India Medical Entrance Examination
(Deb. 24, Vol. III, 12-08-1991)
Col. 299-300
- Aluminium Authority of India
Formation of Aluminium Authority of India
(Deb. 22, Vol. III, 08-08-1991)
Col. 187
- Ambedkar Awas Yojana
Construction of Flats under Ambedkar Awas Yojana
(Deb. 19, Vol. II, 05-08-1991)
Col. 122-23
- Draw of Lots under Ambedkar Awas Yojana
(Deb. 19, Vol. II, 05-08-1991)
Col. 38-39
- Scraping of Ambedkar Awas Yojana
(Deb. 19, Vol. II, 05-08-1991)
Col. 301-02
- Ambedkar Village
Financial Assistance to Kerala Government for Expansion of Ambedkar Villages
(Deb. 19, Vol. II, 05-08-1991)
Col. 71-72
- Amnesty International
Amnesty International Report, 1991
(Deb. 44, Vol. V, 12-09-1991)
Col. 131
- Request by Amnesty International to visit to India
(Deb. 30, Vol. III, 22-08-1991)
Col. 194
- Andaman and Nicobar
Allotment of Agricultural Land in Andaman and Nicobar Islands
(Deb. 44, Vol. V, 12-09-1991)
Col. 97-98
- Andaman and Nicobar Islands (Municipal Board) Regulations, 1957
(Deb. 44, Vol. V, 12-09-1991)
Col. 191
- Area under Forests in Andaman and Nicobar
(Deb. 32, Vol. IV, 26-08-1991)
Col. 101
- Creation of Posts for Teaching Staff for A&N Islands
(Deb. 41, Vol. V, 09-09-1991)
Col. 243-44
- Demands of Andaman and Nicobar Motor Vehicles Drivers' Union
(Deb. 35, Vol. IV, 29-08-1991)
Col. 244-45
- Expenditure by A&N Administration on cases filed before CAT
(Deb. 44, Vol. V, 12-09-1991)
Col. 247
- Expenditure on Non-Conventional Energy Sources in A&N Islands
(Deb. 42, Vol. V, 10-09-1991)
Col. 59-65
- Extension to Port Blair Runway
(Deb. 37, Vol. IV, 03-09-1991)
Col. 250
- Flood and Cyclone Reliefs to Victims in Andaman and Nicobar Islands
(Deb. 39, Vol. IV, 05-09-1991)
Col. 203
- Infiltration in Andaman and Nicobar Islands
(Deb. 39, Vol. IV, 05-09-1991)
Col. 71

- Labour Laws in Andaman and Nicobar Islands**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 358
- Oil and Gas Drilling in Andaman and Nicobar Islands**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 168
- Overtime Allowance to Employees in Andaman and Nicobar Islands**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 157
- Survey about Passenger Traffic in Andaman and Nicobar Islands**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 163
- Tourism Development in A and N Islands**
(Deb. 42, Vol. V, 10-09-1991)
Col. 267
- Tribal Population in Andaman**
(Deb. 5, Vol. I, 15-07-1991)
Col. 114-15
- Volcanic Eruption in Andaman Island**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 521-22
- Volcano in Andaman Island**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 526-27
- Andhra Pradesh**
- Additional Cyclone Relief to Andhra Pradesh**
(Deb. 22, Vol. III, 08-08-1991)
Col. 143
- Alleged Irregularities by AWARE, Hyderabad**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 176-77
- Allocation of Funds from Central Road Fund for Development of Roads from Yamun to Deeksharaman and Kakirach**
(Deb. 45, Vol. V, 13-09-1991)
Col. 293
- Announcements at Hyderabad Airport**
(Deb. 28, Vol. III, 20-08-1991)
Col. 163
- Anti-Desertification Programme in Anantpur district, Andhra Pradesh (MUR 377)**
(Deb. 5, Vol. I, 15-07-1991)
Col. 204
- Assistance to Andhra Pradesh for Drug Testing Laboratories**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 126
- Augmentation of Water Supply to Hyderabad**
(Deb. 24, Vol. III, 12-08-1991)
Col. 16-20
- Bio-Gas Plant at Ajit Singh Nagar, A. P.**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 183
- Bridge at Mangalagiri Township**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 131
- Bridge in Vijayawada City**
(Deb. 6, Vol. I, 16-07-1991)
Col. 105
- C-Dot Telephone Exchanges in Krishna District of Andhra Pradesh**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 241
- Central Investment in Andhra Pradesh**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 157
- CGHS Facilities in Vijayawada and Visakhapatnam**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 233
- Circular Rail between Vijayawada Tenali-Guntur**
(Deb. 42, Vol. V, 10-09-1991)
Col. 105-06
- Clearance of Lift Canal Scheme in Andhra Pradesh**
(Deb. 14, Vol. II, 29-07-1991)
Col. 127

- Clearance to Goletti No. 2 Open Cast Block Project in Andhra Pradesh
(Deb. 19, Vol. II, 05-08-1991)
Col. 240-41
- Closure of Sponge Iron India Ltd. Units
(Deb. 39, Vol. IV, 05-09-1991)
Col. 92
- Coal Deposits in Charis
(Deb. 37, Vol. IV, 03-09-1991)
Col. 276
- Coal Resources in Andhra Pradesh
(Deb. 37, Vol. IV, 03-09-1991)
Col. 75
- Coastal Railway in Andhra Pradesh
(Deb. 25, Vol. III, 13-08-1991)
Col. 139
- Coconut Plantation in Andhra Pradesh
(Deb. 44, Vol. V, 12-09-1991)
Col. 275
- Collection of Toll Cess on National Highway No. 5
(Deb. 18, Vol. II, 02-08-1991)
Col. 63
- Construction of Additional Passenger Sheds at Vijayawada Station
(Deb. 25, Vol. III, 13-08-1991)
Col. 43-44
- Construction of Bridge on River Muniyeru in Krishna District, Andhra Pradesh
(Deb. 4, Vol. I, 12-07-1991)
Col. 93
- Construction of Television Studio at Vijayawada
(Deb. 7, Vol. I, 17-07-1991)
Col. 87
- Construction of Tidal Bank along the Coast Line in Andhra Pradesh
(Deb. 22, Vol. III, 08-08-1991)
Col. 144
- Container Depot at Vijayawada
(Deb. 25, Vol. III, 13-08-1991)
Col. 286
- Conversion of Railway Lines in Andhra Pradesh
(Deb. 37, Vol. IV, 03-09-1991)
Col. 99
- Conversion of State Highways into National Highway in Andhra Pradesh
(Deb. 45, Vol. V, 13-09-1991)
Col. 129
- Conversion of Telephone Exchange into Electronic Exchanges in Andhra Pradesh
(Deb. 44, Vol. V, 12-09-1991)
Col. 298
- Defence Production Units in Uttar Pradesh
(Deb. 40, Vol. IV, 06-09-1991)
Col. 133
- Development of Secondary Level Hospitals in Andhra Pradesh
(Deb. 19, Vol. II, 05-08-1991)
Col. 238-39
- Development of Sericulture in Andhra Pradesh
(Deb. 36, Vol. IV, 30-08-1991)
Col. 146
(Deb. 40, Vol. IV, 06-09-1991)
Col. 282
- Development of Vijayawada Station
(Deb. 6, Vol. I, 16-07-1991)
Col. 106
- Doordarshan Coverage in Andhra Pradesh
(Deb. 16, Vol. II, 31-07-1991)
Col. 86-88
- Drinking Water Schemes in Andhra Pradesh
(Deb. 34, Vol. IV, 28-08-1991)
Col. 229
- Electronic Telephone Exchange at Joggalahpeta, Andhra Pradesh
(Deb. 39, Vol. IV, 05-09-1991)
Col. 241

Electronic Telephone Exchanges in Medak District of Andhra Pradesh (Deb. 35, Vol. IV, 29-08-1991) Col. 261	Harijans in Andhra Pradesh (Deb. 41, Vol. V, 09-09-1991) Col. 455-56
Establishment of Export Processing Zone at Visakhapatnam (Deb. 18, Vol. II, 02-08-1991) Col. 42	Harnessing of Renewable Sources of Energy in Andhra Pradesh (Deb. 37, Vol. IV, 03-09-1991) Col. 85
Expansion of Visakh Refinery (Deb. 42, Vol. V, 10-09-1991) Col. 31-32	Heavy Water Project at Manuguru (Deb. 29, Vol. III, 21-08-1991) Col. 170-71
Exploration of Minerals in Andhra Pradesh (Deb. 44, Vol. V, 12-09-1991) Col. 209	Housing Projects in A.P. with HUDCO Assistance (Deb. 24, Vol. III, 12-08-1991) Col. 192-93
Export of Granite (Deb. 40, Vol. IV, 06-09-1991) Col. 170	Inclusion of Angikula Kshatraya Community in ST List (Deb. 32, Vol. IV, 26-08-1991) Col. 107
Extension of Run-way at Vijayawada Airport (Deb. 6, Vol. I, 16-07-1991) Col. 107	Industrial Projects of A.P. (Deb. 21, Vol. III, 07-08-1991) Col. 24-28
Financial Assistance by IDBI to Mini Cement Plants in Gujarat and Andhra Pradesh (Deb. 23, Vol. III, 09-08-1991) Col. 76	Joint Venture Project of Sponge Iron in Kakinada, Andhra Pradesh (Deb. 44, Vol. V, 12-09-1991) Col. 101
Fire Incidents in Visakhapatnam Steel Plant (Deb. 44, Vol. V, 12-09-1991) Col. 152	L.R.T.S. in Hyderabad (Deb. 19, Vol. II, 05-08-1991) Col. 81
Food Processing Units in Chittoor District (Deb. 34, Vol. IV, 28-08-1991) Col. 190	Licence to APEDC to Manufacture Colour Picture Tubes (Deb. 21, Vol. III, 07-08-1991) Col. 112
Forest Land for LIG Houses in Andhra Pradesh (Deb. 41, Vol. V, 09-09-1991) Col. 332-33	Linking of Puttaparthi Airport with other Airports (Deb. 15, Vol. II, 30-07-1991) Col. 49
Gas-based Products in Amlapuram, Andhra Pradesh (Deb. 33, Vol. IV, 27-08-1991) Col. 25-29	Loans to SC/ST under NREP (Deb. 38, Vol. IV, 04-09-1991) Col. 430
Gastro-Enteritis in Andhra Pradesh (Deb. 32, Vol. IV, 26-08-1991) Col. 31	Loans to Sugarcane Growers of Khammam District of Andhra Pradesh (Deb. 36, Vol. IV, 30-08-1991) Col. 242

- LPG Agencies and Bottling Plants in Rajahmundry, Andhra Pradesh (Deb. 33, Vol. IV, 27-08-1991) Col. 54
- LPG Agencies and Petrol/Diesel Outlets in East Godavari (Deb. 42, Vol. V, 10-09-1991) Col. 285-87
- LPG Agencies, Petrol/Diesel Retail Outlets in Andhra Pradesh (Deb. 37, Vol. IV, 03-09-1991) Col. 295
- Mango Fruit Based Industry at Vijayawada (Deb. 29, Vol. III, 21-08-1991) Col. 128-29
- Manuguru Thermal Power Plant (Deb. 28, Vol. III, 20-08-1991) Col. 161
- Mishaps in Visakhapatnam Steel Plant (Deb. 39, Vol. IV, 05-09-1991) Col. 143
- Missing Statue of Lord Budha (Deb. 41, Vol. V, 09-09-1991) Col. 221-22
- Modernisation of Irrigation Drainage and Flood-Control Project in Andhra Pradesh (Deb. 30, Vol. III, 22-08-1991) Col. 122
- National Highways in Andhra Pradesh (Deb. 18, Vol. II, 02-08-1991) Col. 209
- Need to Ameliorate the lot of Agricultural Labourers and Weavers in Srikakulam district of Andhra Pradesh (MUR 377). (Deb. 7, Vol. I, 17-07-1991) Col. 172-73
- Need to clear irrigation projects of Andhra Pradesh (MUR 377) (Deb. 44, Vol. V, 12-09-1991) Col. 457
- Need to complete the surveyed railway lines in Andhra Pradesh urgently (MUR 377) (Deb. 44, Vol. V, 12-09-1991) Col. 458
- Need to delete Forest Pig from the List of Wild Life Protection Act to safeguard the interests of cultivators of Andhra Pradesh (MUR 377) (Deb. 33, Vol. IV, 27-08-1991) Col. 311
- Need to develop the Konaseema area in East Godavari district in Andhra Pradesh (MUR 377) (Deb. 42, Vol. V, 10-09-1991) Col. 348-49
- Need to Operate Boeing Aircraft to Vijayawada and make Operation of Vayudoot More Effective (MUR 377). (Deb. 7, Vol. I, 17-07-1991) Col. 175-76
- Need to prevent deforestation in the coastal areas of Srikakulam district of Andhra Pradesh (MUR 377) (Deb. 13, Vol. II, 26-07-1991) Col. 314
- Need to provide financial assistance from Prime Minister's Relief Fund to the next of in of those who lost their lives in recent boat accident in Amalapuram, Andhra Pradesh (MUR 377) (Deb. 15, Vol. II, 30-07-1991) Col. 268
- Need to provide financial assistance to Andhra Pradesh for restoring road communications in interior regions of Malleswaram affected by cyclone during 1989-90 (MUR 377) (Deb. 24, Vol. III, 12-08-1991) Col. 821

- Need to provide more railway facilities for Vishakhapatnam in Andhra Pradesh (MUR 377)
(Deb. 25, Vol. III, 13-08-1991)
Col. 532
- Need to retrieve the Budha statue from lake and install it in the midst of the Hussain Sagar Lake in Hyderabad
(Deb. 30, Vol. III, 22-08-1991)
Col. 260-61
- Need to upgrade Hyderabad as a 'Metropolitan City' and provide Necessary Funds for the Purpose (MUR 377)
(Deb. 20, Vol. II, 06-08-1991)
Col. 296-97
- ONGC Share in Narsapur Bridge
(Deb. 20, Vol. II, 06-08-1991)
Col. 80
- Opening of Navodaya Vidyalaya and Kendriya Vidyalayas in Anantpur District
(Deb. 19, Vol. II, 05-08-1991)
Col. 67-69
- Passengers Burnt to Death in Kakatiya Express
(Deb. 35, Vol. IV, 29-08-1991)
Col. 352-53
- Pending Projects of Andhra Pradesh
(Deb. 21, Vol. III, 07-08-1991)
Col. 92
- Petro-Chemical Complex in Vishakhapatnam
(Deb. 38, Vol. IV, 04-09-1991)
Col. 115
- Point to Point Contact Dialling Facility in Andhra Pradesh
(Deb. 17, Vol. II, 01-08-1991)
Col. 185
- Power Shortage in Andhra Pradesh
(Deb. 15, Vol. II, 30-07-1991)
Col. 77
- Power supply to Andhra Pradesh
(Deb. 37, Vol. IV, 03-09-1991)
Col. 82
- Production of Honey
(Deb. 34, Vol. IV, 28-08-1991)
Col. 312
- Production of Textiles in Andhra Pradesh
(Deb. 36, Vol. IV, 30-08-1991)
Col. 89
- Proposal of TV Second Channel from Hyderabad
(Deb. 7, Vol. I, 17-07-1991)
Col. 86-87
- Pulichintala Balancing Reservoir Project of Andhra Pradesh
(Deb. 8, Vol. I, 18-07-1991)
Col. 102-03
- Radio Stations in Andhra Pradesh
(Deb. 38, Vol. IV, 04-09-1991)
Col. 74
- Railway Lines in Andhra Pradesh
(Deb. 37, Vol. IV, 03-09-1991)
Col. 292
- Railway wagons to Andhra Pradesh State Electricity Board
(Deb. 28, Vol. III, 20-08-1991)
Col. 196
- Reconstruction of Bridge on National Highway No. 43 near Sakur
(Deb. 18, Vol. II, 02-08-1991)
Col. 45
- Regional Cancer Centres
(Deb. 24, Vol. III, 12-08-1991)
Col. 329-30
- Repairing of National Highway No. 5 passing through Andhra Pradesh
(Deb. 40, Vol. IV, 06-09-1991)
Col. 245
- Rice to Andhra Pradesh at Subsidised rates
(Deb. 21, Vol. III, 07-08-1991)
Col. 38

- S.T.D. Facility to Telephone Exchanges in Chittoor District of Andhra Pradesh (Deb. 35, Vol. IV, 29-08-1991) Col. 165
- Science Museum at Vijayawada (Deb. 19, Vol. II, 05-08-1991) Col. 182-83
- Setting up of a Bench of A.P. High Court at Guntur (Deb. 18, Vol. II, 02-08-1991) Col. 146
- Setting up of Alumina Plants in Visakhapatnam and East Godavari Districts (Deb. 44, Vol. V, 12-09-1991) Col. 127
- Setting up of Coal Stockyard at Vijayawada (Deb. 28, Vol. III, 20-08-1991) Col. 74
- Setting up of Defence College and Arms Factories in Andhra Pradesh (Deb. 31, Vol. IV, 23-08-1991) Col. 351
- Setting up of Fish Processing Unit at Vishakhapatnam (Deb. 7, Vol. I, 17-07-1991) Col. 87-88
- Setting up of Kendriya Vidyalaya at Gosty, Anantapur (A.P.) (Deb. 41, Vol. V, 09-09-1991) Col. 295
- Settlement of Demands of Deposit Collections (Deb. 18, Vol. II, 02-08-1991) Col. 138
- Shortage of Fertilisers in Andhra Pradesh (Deb. 21, Vol. III, 07-08-1991) Col. 197
- Shortage of Petrol and LPG in Andhra Pradesh (Deb. 42, Vol. V, 10-09-1991) Col. 191-92
- Shramik Vidyapeeths in Andhra Pradesh (Deb. 27, Vol. III, 19-08-1991) Col. 94-95
- Sinking of Fishing Boat at Vizag Port (Deb. 40, Vol. IV, 06-09-1991) Col. 137
- Social forestry in Andhra Pradesh (Deb. 19, Vol. II, 05-08-1991) Col. 284-86
- Somasila Project (Deb. 12, Vol. II, 25-07-1991) Col. 131
- STD facility in Andhra Pradesh (Deb. 22, Vol. III, 08-08-1991) Col. 140
- STD Facility to Burugum-Padu Telephone Exchange in Andhra Pradesh (Deb. 39, Vol. IV, 05-09-1991) Col. 296
- Supply of Coal to Thermal Power Stations in Andhra Pradesh (Deb. 15, Vol. II, 30-07-1991) Col. 21-24
- Supply of Containers to Visakhapatnam Port Trust (Deb. 40, Vol. IV, 06-09-1991) Col. 285
- Supply of Natural Gas to Andhra Pradesh State Road Transport Corporation (Deb. 25, Vol. III, 13-08-1991) Col. 285-86
- Supply of Natural Gas to Industries in Visakhapatnam (Deb. 42, Vol. V, 10-09-1991) Col. 236-37
- Suram Palem Reservoir Project (Deb. 30, Vol. III, 22-08-1991) Col. 65
- Telephone Connections in Anantapur District of Andhra Pradesh (Deb. 35, Vol. IV, 29-08-1991) Col. 303-04

- Telephone Connections in Vijayawada City of Andhra Pradesh
(Deb. 39, Vol. IV, 05-09-1991)
Col. 243
- Tourism development in Andhra Pradesh
(Deb. 28, Vol. III, 20-08-1991)
Col. 78
- Tourist Sports in Chittoor, A. P.
(Deb. 33, Vol. IV, 27-08-1991)
Col. 69
- Tungabhadra High Level Canal Project Stage II
(Deb. 12, Vol. II, 25-07-1991)
Col. 131
- Utilisation of Windmills in Andhra Pradesh
(Deb. 42, Vol. V, 10-09-1991)
Col. 285
- Vayudoot Service between Hyderabad and Vijayawada
(Deb. 20, Vol. II, 06-08-1991)
Col. 196
- Vijayawada Thermal Power Station
(Deb. 28, Vol. III, 20-08-1991)
Col. 177
- Waiting List for LPG Connections in Andhra Pradesh
(Deb. 33, Vol. IV, 27-08-1991)
Col. 1-6
- Winding up of Post Offices in Guntur District of Andhra Pradesh
(Deb. 35, Vol. IV, 29-08-1991)
Col. 225-28
- World Bank Assistance for Cyclone Hit Areas in Andhra Pradesh
(Deb. 17, Vol. II, 01-08-1991)
Col. 122-24
- World Bank Assistance for Dindi and Moooi Irrigation Projects in Andhra Pradesh
(Deb. 44, Vol. V, 12-09-1991)
Col. 125
- World Bank Assistance for Rural Hospitals in Andhra Pradesh
(Deb. 24, Vol. III, 12-08-1991)
Col. 37
- World Bank Assistance to Andhra Pradesh for Construction of National Highways
(Deb. 40, Vol. IV, 06-09-1991)
Col. 129
- Anganwadi**
- Anganwadi Programme
(Deb. 32, Vol. IV, 26-08-1991)
Col. 105
(Deb. 41, Vol. V, 09-09-1991)
Col. 231-40, 434-36
- Anganwadis Scheme
(Deb. 24, Vol. III, 12-08-1991)
Col. 427-40
- News-Item Anganwadi Women Expose Woes
(Deb. 19, Vol. II, 05-08-1991)
Col. 248-50
- Recruitments and Promotions to SCs/STs in Anganwadi
(Deb. 41, Vol. V, 09-09-1991)
Col. 244-45
- Animal Husbandry**
- Horse Breeding Centres
(Deb. 35, Vol. IV, 29-08-1991)
Col. 211-15
- Aanewari System**
- Application of Aanewari System on Farmers
(Deb. 36, Vol. IV, 30-08-1991)
Col. 212
- Antarctica**
- Expenditure on various expeditions to Antarctica
(Deb. 11, Vol. II, 24-07-1991)
Col. 44-45

- Moratorium of Mining in Antarctica**
(Deb. 7, Vol. I, 17-07-1991)
Col. 55-56
- Setting up of a Station in Antarctica by Pakistan**
(Deb. 11, Vol. II, 24-07-1991)
Col. 92-93
- Studies undertaken by Scientists at Antarctica**
(Deb. 43, Vol. V, 11-09-1991)
Col. 390-94
- Apartheid**
- Sanctions against South Africa to end Apartheid**
(Deb. 8, Vol. I, 18-07-1991)
Col. 35-36
- Appointment on Compassionate Grounds**
- Appointments in Punjab National Bank on Compassionate Grounds**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 118
- Employment on Compassionate Grounds at Air Force's Trishul Airport**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 199
- Job on Compassionate Grounds**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 332
- Aravali Development Board**
- Establishment of Aravali Development Board**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 346
- Aravali Hill Development Project**
- Aravali Hill Development Project**
(Deb. 21, Vol. III, 07-08-1991)
Col. 164
- Aravali Mountain Range**
- Development of Aravali Mountain Ranges**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 316
- Archaeological Survey of India**
- Historical Excavations**
(Deb. 24, Vol. III, 12-08-1991)
Col. 554
- Museum and Sub-office at Jaipur, Orissa**
(Deb. 14, Vol. II, 29-07-1991)
Col. 61
- Armed Forces**
- Alleged Violation of Human Rights and Abuse of Power by Armed Forces**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 383
- Armed Battalions of States working under Union Government**
(Deb. 30, Vol. III, 22-08-1991)
Col. 12-17
- Armed Forces (Special Powers) Act**
(Deb. 44, Vol. V, 12-09-1991)
Col. 186
- Armed Forces Special Powers Act in Arunachal Pradesh**
(Deb. 30, Vol. III, 22-08-1991)
Col. 165-66
- CBI Inquiry against Army Officers**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 81-82
- Production of Films by Armed Forces Films and Photo Division**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 193
- Recruitment of SCs/STs in Armed Forces**
(Deb. 9, Vol. I, 19-07-1991)
Col. 35
- Arms and Ammunition**
- Arms Supply to CRPF in Punjab and J&K**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 277-78
- Czech Pistol Deal**
(Deb. 30, Vol. III, 22-08-1991)
Col. 50-51

Exports of Arms

(Deb. 36, Vol. IV, 30-08-1991)
Col. 220

Licences for Possession of Fire Arms

(Deb. 39, Vol. IV, 05-09-1991)
Col. 244

Army**Army Personnel killed in Sri Lanka**

(Deb. 45, Vol. V, 13-09-1991)
Col. 426

Deployment of Army on Civil Purposes

(Deb. 35, Vol. IV, 29-08-1991)
Col. 352

Deployment of Army to check Infiltration on Indo-Pak Border

(Deb. 8, Vol. I, 18-07-1991)
Col. 81

Deployment of CRPF and Army

(Deb. 22, Vol. III, 08-08-1991)
Col. 75

Formation of Women Army Battalion

(Deb. 13, Vol. II, 26-07-1991)
Col. 46

Incidents of Fire and Theft in Army Headquarters

(Deb. 9, Vol. I, 19-07-1991)
Col. 76

Infiltrators and Exfiltrators Intercepted by Army in J&K

(Deb. 13, Vol. II, 26-07-1991)
Col. 223

Introduction of New Rifle for Army

(Deb. 4, Vol. I, 12-07-1991)
Col. 90

Modernisation and expansion of C.O.D. and Army Base Workshop, Agra

(Deb. 23, Vol. III, 09-08-1991)
Col. 101

New Rifle for Army

(Deb. 36, Vol. IV, 30-08-1991)
Col. 219

Re-Employment of Army Deserters

(Deb. 36, Vol. IV, 30-08-1991)
Col. 353

Representation for SC/ST in Army Headquarters

(Deb. 40, Vol. IV, 06-09-1991)
Col. 338

Sharing of Expenses by States on Army Deployment

(Deb. 35, Vol. IV, 29-08-1991)
Col. 170

Art and Culture**Cultural Expansion Schemes**

(Deb. 24, Vol. III, 12-08-1991)
Col. 174-75

Cultural Heritage of Himalayas

(Deb. 32, Vol. IV, 26-08-1991)
Col. 210

Institutions engaged in Cultural Education

(Deb. 41, Vol. V, 09-09-1991)
Col. 285-86

Kathputli Folk Art of Rural India

(Deb. 32, Vol. IV, 26-08-1991)
Col. 99

Review of the Working of Zonal Cultural Centres

(Deb. 19, Vol. II, 05-08-1991)
Col. 222

Arunachal Pradesh**Armed Forces Special Powers Act in Arunachal Pradesh**

(Deb. 30, Vol. III, 22-08-1991)
Col. 165-66

Coal Reserves in Arunachal Pradesh

(Deb. 28, Vol. III, 20-08-1991)
Col. 171

Development of Experimental Garden by Botanical Survey of India at Itanagar

(Deb. 27, Vol. III, 19-08-1991)
Col. 35

- Development of Tourism in Arunachal Pradesh**
(Deb. 20, Vol. II, 06-08-1991)
Col. 52-53
- Funds for Construction of Road in Arunachal Pradesh**
(Deb. 45, Vol. V, 13-09-1991)
Col. 209
- Oil Deposits in Arunachal Pradesh**
(Deb. 28, Vol. III, 20-08-1991)
Col. 81
- Railway Link to Arunachal Pradesh**
(Deb. 20, Vol. II, 06-08-1991)
Col. 215
- Re-Introduction of Vayudoot Services in Arunachal Pradesh**
(Deb. 25, Vol. III, 13-08-1991)
Col. 218
- Repair of Border Roads in Arunachal Pradesh**
(Deb. 45, Vol. V, 13-09-1991)
Col. 300
- STD Facility in Arunachal Pradesh**
(Deb. 30, Vol. III, 22-08-1991)
Col. 82-83
- Arya Samaj Movement**
- Grant of Pension to Freedom Fighters of Arya Samaj Movement**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 156
- Asia**
- Alleged flight of capital in South East Asia**
(Deb. 23, Vol. III, 09-08-1991)
Col. 29
- Five Nation Conference on Nuclear Weapons in South Asia**
(Deb. 12, Vol. II, 25-07-1991)
Col. 181
- Promoting Tourism in South-Asian Countries**
(Deb. 25, Vol. III, 13-08-1991)
Col. 331
- Asian Development Bank**
- Asian Development Bank Aid for Development of Agriculture in Hindukush Himalayan Region**
(Deb. 17, Vol. II, 01-08-1991)
Col. 119
- Asian Development Bank Assistance for reconstruction of National Highways**
(Deb. 45, Vol. V, 13-09-1991)
Col. 178
- Asian Development Bank Assistance to Private Sector Units**
(Deb. 45, Vol. V, 13-09-1991)
Col. 184
- Asian Games**
- Performance of Indians in Seoul Olympic and Beijing Asian Games**
(Deb. 24, Vol. III, 12-08-1991)
Col. 546-47
- Assam**
- A.I.R. Station at Diphu**
(Deb. 21, Vol. III, 07-08-1991)
Col. 154
- All India Radio Station at Tezpur**
(Deb. 43, Vol. V, 11-09-1991)
Col. 22-24
- Amount awarded by Finance Commission to Autonomous Districts Councils of Assam**
(Deb. 13, Vol. II, 26-07-1991)
Col. 181
- Autonomous State in Assam**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 256
- Barak Dam Project**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 258-59
- Bridge at Karimganj**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 78
(Deb. 42, Vol. V, 10-09-1991)
Col. 194

- Business in Branches of Nationalised Banks in Punjab, Jammu and Kashmir and Assam**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 367
- Cachar Sugar Mill, Assam**
(Deb. 21, Vol. III, 07-08-1991)
Col. 96
- Coal Deposits in North Cachar Hill, Assam**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 173
- Construction of Border Road in Assam**
(Deb. 18, Vol. II, 02-08-1991)
Col. 133
- Contractual Workers in Barak Valley of Assam**
(Deb. 25, Vol. III, 13-08-1991)
Col. 139
- Demand for Bodoland**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 80
- Dhansir and Champawati Irrigation Projects in Assam**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 163-64
- Dhubri T.V. Relay Centre**
(Deb. 21, Vol. III, 07-08-1991)
Col. 287
- Effects of Erosion of Brahmaputra on Kaziranga National Park**
(Deb. 22, Vol. III, 08-08-1991)
Col. 226
- Flinging of Natural Gas in Assam**
(Deb. 28, Vol. III, 20-08-1991)
Col. 45
- Flood assistance to Assam**
(Deb. 22, Vol. III, 08-08-1991)
Col. 225
- Fly-over at Changsari (Assam)**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 263
- Gas on cheaper rates to Assam and Bihar**
(Deb. 28, Vol. III, 20-08-1991)
Col. 72
- Gastroenteritis and Cholera Deaths in Assam**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 71
- Hill Sub-Plan for Autonomous District Council Areas of Assam**
(Deb. 26, Vol. III, 14-08-1991)
Col. 18-19
- Implementation of Assam Accord**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 22-30
- Improvements at Guwahati Airport**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 54
- Inclusion of Koch Rajbanshis and Karbis of Assam in List of Scheduled Tribes**
(Deb. 41, Vol. V, 09-09-1991)
Col. 459
- Induction of Army in aid to civil authorities in certain districts of Assam (St)**
(Deb. 47, Vol. V, 16-09-1991)
Col. 162
- Loans given to Farmers by Scheduled Banks in Assam**
(Deb. 18, Vol. II, 02-08-1991)
Col. 102
- LPG Bottling Plants in North-East Region**
(Deb. 25, Vol. III, 13-08-1991)
Col. 171
- Medium Irrigation Projects in Assam**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 472-76
- National Highway No. 37 and 39 in Karbi Anglong District of (Assam)**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 99-101

- Need for a separate State of Bodoland (MUR 377)
(Deb. 46, Vol. V, 14-09-1991)
Col. 348
- Need to establish centrally sponsored Medical College, Regional Engineering college or IIT either at Goalpara or Dhubri in Assam (MUR 377)
(Deb. 44, Vol. V, 12-09-1991)
Col. 461
- News-item Captioned "Non-Tribals Grab Chakma Land"
(Deb. 35, Vol. IV, 29-08-1991)
Col. 273-74
- Pending Cases in Guwahati High Court
(Deb. 40, Vol. IV, 06-09-1991)
Col. 70
- Power Requirement in Assam
(Deb. 28, Vol. III, 20-08-1991)
Col. 102
- Primary Schools in Assam where Karbi Language is Taught
(Deb. 41, Vol. V, 09-09-1991)
Col. 454-55
- Projects to Control Floods and Erosion in Assam
(Deb. 22, Vol. III, 08-08-1991)
Col. 204
- Railway Line between Guwahati and Dibrugarh
(Deb. 20, Vol. II, 06-08-1991)
Col. 106
- Roads under BRTF in Assam
(Deb. 13, Vol. II, 26-07-1991)
Col. 58
- Rolling Mills in Assam
(Deb. 30, Vol. III, 22-08-1991)
Col. 135-36
- Rubber Board Assistance to Tribals in Assam
(Deb. 31, Vol. IV, 23-08-1991)
Col. 379
- Separation of Judiciary from Executive in hill districts of Assam
(Deb. 45, Vol. V, 13-09-1991)
Col. 9-17
- Setting up of Central University in Assam
(Deb. 24, Vol. III, 12-08-1991)
Col. 230-31
- Setting up of Gas based Power Plant in Assam
(Deb. 37, Vol. IV, 03-09-1991)
Col. 178
- Suspension of Train from Baraigram Junction to Dullabcherra in Assam
(Deb. 33, Vol. IV, 27-08-1991)
Col. 212
- Talks with ULFA
(Deb. 35, Vol. IV, 29-08-1991)
Col. 376-77
- Terrorist Activities in Punjab, Assam and Jammu & Kashmir
(Deb. 8, Vol. I, 18-07-1991)
Col. 91-92
- ULFA Terrorists Activities in Assam
(Deb. 41, Vol. V, 09-09-1991)
Col. 633-50
- Umrongso Ousters in Assam
(Deb. 42, Vol. V, 10-09-1991)
Col. 199-200
- Utilisation of Natural Gas in Assam
(Deb. 37, Vol. IV, 03-09-1991)
Col. 179
- Vacant Posts of Teachers in Kendriya Vidyalayas, Assam
(Deb. 41, Vol. V, 09-09-1991)
Col. 209
- Vayudoot Service to Assam
(Deb. 20, Vol. II, 06-08-1991)
Col. 44
- Workers in Assam Tea Gardens
(Deb. 27, Vol. III, 19-08-1991)
Col. 29

Assassination of Shri Rajiv Gandhi

New Judicial Commission to enquire into
assassination of Shri Rajiv Gandhi
(Deb. 30, Vol. III, 22-08-1991)
Col. 44-45

Association of South-East Asian Nations

Relationship with ASEAN Countries
(Deb. 30, Vol. III, 22-08-1991)
Col. 195

Athreya Committee

Athreya Committee Report on Telecom
Restructuring
(Deb. 8, Vol. I, 18-07-1991)
Col. 33

Atrocity

Atrocities being committed on the
Scheduled Castes and Scheduled
Tribes and other weaker sections of
the society in the country (Motion)
(Deb. 27, Vol. III, 19-08-1991)
Col. 225-94

Australia

Direct Flights to Australia
(Deb. 28, Vol. III, 20-08-1991)
Col. 35

Sponsor of Indian Students for Higher
Studies in Australia
(Deb. 30, Vol. III, 22-08-1991)
Col. 198

Study Team to Australia to Gather
Information on Sugar Production
(Deb. 35, Vol. IV, 29-08-1991)
Col. 274

Automated Teller Machine

Introduction of ATM System in banks
(Deb. 40, Vol. IV, 06-09-1991)
Col. 177

Automobile

Battery Buses in Delhi
(Deb. 9, Vol. I, 19-07-1991)
Col. 69

Customs Clearance Permits for Import of
Cars/Vehicles
(Deb. 45, Vol. V, 13-09-1991)
Col. 252

Demand for Maruti Cars

(Deb. 38, Vol. IV, 04-09-1991)
Col. 54

Development of Electra Van

(Deb. 21, Vol. III, 07-08-1991)
Col. 152

Export of Maruti Cars during 1990-91

(Deb. 11, Vol. II, 24-07-1991)
Col. 73

Export of Maruti Vehicles

(Deb. 21, Vol. III, 07-08-1991)
Col. 128

Export of Scooters

(Deb. 21, Vol. III, 07-08-1991)
Col. 267

Export of Vistage Cars

(Deb. 18, Vol. II, 02-08-1991)
Col. 91

**Foreign Collaboration for Manufacture of
Motor Cycles**

(Deb. 16, Vol. II, 31-07-1991)
Col. 59-60

**Foreign Collaboration for Scooter
manufacturing companies**

(Deb. 43, Vol. V, 11-09-1991)
Col. 148

Fuel Efficiency Certificate to Vehicles

(Deb. 34, Vol. IV, 28-08-1991)
Col. 281

Import Content in Maruti Cars

(Deb. 16, Vol. II, 31-07-1991)
Col. 154

Import of Cars

(Deb. 40, Vol. IV, 06-09-1991)
Col. 241

- Import of Components/Parts for Passenger Cars**
(Deb. 16, Vol. II, 31-07-1991)
Col. 76-78
- Issue of Licences to Automobile Workshops**
(Deb. 23, Vol. III, 09-08-1991)
Col. 285
- Loans for Vehicles by Delhi Financial Corporation**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 218
- Manufacture of Cars**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 465
- Manufacture of Motor-Cycle**
(Deb. 43, Vol. V, 11-09-1991)
Col. 452
- Manufacturers of Road Vehicles**
(Deb. 9, Vol. I, 19-07-1991)
Col. 51
- Need to review and reinforce the Tractor (Distribution and Sale) Control Order, 1971 (MUR 377)**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 404
- Pollution by Automobiles**
(Deb. 24, Vol. III, 12-08-1991)
Col. 287-89
- Response to Maruti 1000 in Foreign Markets**
(Deb. 43, Vol. V, 11-09-1991)
Col. 145
- Revision of Trade Policy for Light Commercial Vehicles**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 191
- Sales Tax on Maruti-Suzuki Vehicles**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 166
- Smuggling of Vintage Cars**
(Deb. 18, Vol. II, 02-08-1991)
Col. 199
- Azad Hind Government**
- Assets of Azad Hind Government**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 309
- Bachawat Commission**
- Report of Bachawat Commission**
(Deb. 14, Vol. II, 29-07-1991)
Col. 55-57
- Backward Area**
- Backward States**
(Deb. 29, Vol. III, 21-08-1991)
Col. 85-86
- Development of Agriculture in Backward Areas**
(Deb. 8, Vol. I, 18-07-1991)
Col. 104-05
- Need to ensure proper functioning of Public Health Centres in backward and Adivasi areas of the country (MUR 377)**
(Deb. 11, Vol. II, 24-07-1991)
Col. 199-200
- Norms for Backward districts**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 403
- Re-introduction of central subsidy scheme for industrialisation in backward areas**
(Deb. 11, Vol. II, 24-07-1991)
Col. 95
- Special Cell for Hilly and Backward Areas**
(Deb. 43, Vol. V, 11-09-1991)
Col. 219-21
- Baharain**
- National Fertilizers Limited to Baharain**
(Deb. 29, Vol. III, 21-08-1991)
Col. 190-91
- Balance of Payment**
- Balance of payment position**
(Deb. 4, Vol. I, 12-07-1991)
Col. 41
- Balance of Payments Position**
(Deb. 13, Vol. II, 26-07-1991)
Col. 143

Offer from an Industrial Group to Ease Balance of Payments Position (Deb. 36, Vol. IV, 30-08-1991) Col. 336	Illegal Stay of Bangladeshis (Deb. 17, Vol. II, 01-08-1991) Col. 91-93
President's Address (Deb. 3, Vol. I, 11-07-1991) Col. 7	Indian Citizenship to Bangladesh Refugees living in Pilibhit, UP (Deb. 30, Vol. III, 22-08-1991) Col. 72-73
Proposal of West Bengal Government on Balance of Payment Crisis (Deb. 23, Vol. III, 09-08-1991) Col. 61	Indo-Bangladesh Talks on River Waters (Deb. 8, Vol. I, 18-07-1991) Col. 114-15
Balmer Lawrie Company Limited Modernisation of Balmer Lawrie Company Limited (Deb. 37, Vol. IV, 03-09-1991) Col. 68	Influx of Bangladeshis in the Country (Deb. 30, Vol. III, 22-08-1991) Col. 185-86
Bangladesh Anti-India Propaganda by some Bangladeshi Newspapers (Deb. 44, Vol. V, 12-09-1991) Col. 149	Joint Meeting of Officers of India and Bangladesh (Deb. 17, Vol. II, 01-08-1991) Col. 155-56
Bangladeshis Pushed into Jammu (Deb. 39, Vol. IV, 05-09-1991) Col. 171	Migration of Hindu from Pakistan and Bangladesh (Deb. 30, Vol. III, 22-08-1991) Col. 139-40
Bilateral Relationship with Bangladesh (Deb. 39, Vol. IV, 05-09-1991) Col. 263	Rehabilitation of Displaced persons from Former East Pakistan (Deb. 35, Vol. IV, 29-08-1991) Col. 525-26
Crossing over to Bangladesh by Naga Extremists for Arms (Deb. 39, Vol. IV, 05-09-1991) Col. 153	Relief to Cyclone Victims in Bangladesh (Deb. 44, Vol. V, 12-09-1991) Col. 206
Electric Wire Fencing on Indo-Bangla Border (Deb. 39, Vol. IV, 05-09-1991) Col. 57	Review of Indo-Bangladesh Agreement on Ganga Waters (Deb. 17, Vol. II, 01-08-1991) Col. 63
Export of Black Stone Boulders to Bangladesh (Deb. 45, Vol. V, 13-09-1991) Col. 465	Sharing of River Waters between India and Bangladesh (Deb. 44, Vol. V, 12-09-1991) Col. 350
Fencing on Indo-Bangladesh Border (Deb. 22, Vol. III, 08-08-1991) Col. 186	Smuggling along Indo-Bangladesh Border (Deb. 30, Vol. III, 22-08-1991) Col. 190-92
	Smuggling of Gold on Indo-Bangladesh Border (Deb. 40, Vol. IV, 06-09-1991) Col. 172

- Bank**
- Advancing of Loans to Businessmen/Industrialists by Nationalised Banks**
(Deb. 23, Vol. III, 09-08-1991)
Col. 209
- Affairs of Bank of Credit and Commerce International (Overseas) Limited Bombay branch (BCCI) (St.)**
(Deb. 21, Vol. III, 07-08-1991)
Col. 412
- Alleged Case of Cheating in Bank of Maharashtra**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 281-82
- Alleged Charges against Former Chairman-Managing Directors of Banks**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 415
- Alleged Irregularities in Chandni Chowk Branch of State Bank of Indore**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 136
- Alleged Irregularities in New bank of India**
(Deb. 45, Vol. V, 13-09-1991)
Col. 150
- Amalgamation of Regional Rural Bank**
(Deb. 23, Vol. III, 09-08-1991)
Col. 254
- Appointment of Officers Nominees as Directors in Nationalised Banks**
(Deb. 13, Vol. II, 26-07-1991)
Col. 217
- Appointment on Board of Directors in Nationalised Banks**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 263-66
- Appointments in Punjab National Bank on Compassionate Grounds**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 118
- Audit of nationalised Banks and Financial Institutions by Comptroller and Auditor General of India**
(Deb. 13, Vol. II, 26-07-1991)
Col. 75
- Average population coverage by a Bank Branch**
(Deb. 23, Vol. III, 09-08-1991)
Col. 38
- Awards to Banks for Better Recovery**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 150
- Ban on Appointment and Promotion in RRBs**
(Deb. 18, Vol. II, 02-08-1991)
Col. 142
- Ban on New Appointments**
(Deb. 23, Vol. III, 09-08-1991)
Col. 253
- Bank Branches in Pauri-Garhwal Area**
(Deb. 13, Vol. II, 26-07-1991)
Col. 206
- Bank Branches in Rajasthan**
(Deb. 13, Vol. II, 26-07-1991)
Col. 118
- Bank Charges for Handling Foreign Exchange/Transactions**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 321
- Bank Loans to Farmers**
(Deb. 9, Vol. I, 19-07-1991)
Col. 72
- Bank Loans to farmers in Tamil Nadu**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 348
- Bank Loans to SC/ST and Other Backward Classes in Orissa**
(Deb. 18, Vol. II, 02-08-1991)
Col. 78
- Bank Robberies**
(Deb. 18, Vol. II, 02-08-1991)
Col. 161

Bank Robberies in Delhi

(Deb. 30, Vol. III, 22-08-1991)
Col. 143-44

Bank Robbery in Okhla Branch of State Bank of Patiala

(Deb. 23, Vol. III, 09-08-1991)
Col. 77

Bank Robbery in Okhla Industrial Area, New Delhi on 15-07-1991(St.)

(Deb. 7, Vol. I, 17-07-1991)
Col. 222-32

Banking Service Recruitment Boards

(Deb. 18, Vol. II, 02-08-1991)
Col. 185

Branch Expansion Programme of Banks in Orissa

(Deb. 40, Vol. IV, 06-09-1991)
Col. 68

Branches of Regional Rural Banks in Madhya Pradesh

(Deb. 36, Vol. IV, 30-08-1991)
Col. 139

Branches of Regional Rural Banks in Varanasi District, U.P.

(Deb. 45, Vol. V, 13-09-1991)
Col. 301

Branches on Nationalised Banks in Kerala

(Deb. 45, Vol. V, 13-09-1991)
Col. 226

Business in Branches of Nationalised Banks in Punjab, Jammu and Kashmir and Assam

(Deb. 40, Vol. IV, 06-09-1991)
Col. 367

Business in Indian Banks vis-a-vis Foreign Banks

(Deb. 18, Vol. II, 02-08-1991)
Col. 74

C.B.I. Raids on Premises of Bank Employes

(Deb. 45, Vol. V, 13-09-1991)
Col. 221

Cash Dealings in Bank Drafts

(Deb. 13, Vol. II, 26-07-1991)
Col. 219

Cash Dealings in Banks

(Deb. 40, Vol. IV, 06-09-1991)
Col. 120

Common Examination for Recruitment of Probationary Officers in Nationalised Banks

(Deb. 45, Vol. V, 13-09-1991)
Col. 36

Compensation Paid by PNB to Employees in Decoy Cases

(Deb. 45, Vol. V, 13-09-1991)
Col. 81

Complaints Against Branches of State Bank of Bikaner and Jaipur in Delhi

(Deb. 36, Vol. IV, 30-08-1991)
Col. 215

Complaints against functioning of Nationalised Banks

(Deb. 40, Vol. IV, 06-09-1991)
Col. 351

Computerisation in Public Sector Banks

(Deb. 31, Vol. IV, 23-08-1991)
Col. 322-24

Construction of Buildings for Banks

(Deb. 31, Vol. IV, 23-08-1991)
Col. 244

Credit Camps by Public Sector Banks

(Deb. 36, Vol. IV, 30-08-1991)
Col. 176

Credit-Deposit Ratio of Nationalised Banks in Orissa

(Deb. 31, Vol. IV, 23-08-1991)
Col. 68-72

Credit-Deposit Ratio of Banks in Rural Areas

(Deb. 40, Vol. IV, 06-09-1991)
Col. 169

Credit-Deposit Ratio of Nationalised Bank in Kerala

(Deb. 31, Vol. IV, 23-08-1991)
Col. 350

- Credit-Deposit Ratio of Public Sector Banks in Bihar**
(Deb. 31, Vol. IV, 23-08-1991)
Col.247-52
- Credit-Deposit Ratio of State Bank of Indore in Madhya Pradesh and Uttar Pradesh**
(Deb. 13, Vol. II, 26-07-1991)
Col.212
- Criteria for determining category of borrowers for priority sector lendings by Public Sector Banks**
(Deb. 23, Vol. III, 09-08-1991)
Col.194
- Demands of RRB Workers Association**
(Deb. 36, Vol. IV, 30-08-1991)
Col.168
- Denationalisation of Public Sector Banks**
(Deb. 18, Vol. II, 02-08-1991)
Col.90
- Deposit Schemes of Foreign Banks in India**
(Deb. 40, Vol. IV, 06-09-1991)
Col.256
- Deposits in Branches of Public Sector Banks in Kashmir Valley**
(Deb. 31, Vol. IV, 23-08-1991)
Col.316-17
- Deposits in Nationalised Banks in Goa**
(Deb. 36, Vol. IV, 30-08-1991)
Col.351
- Deposits in Nationalised Banks of Uttar Pradesh**
(Deb. 13, Vol. II, 26-07-1991)
Col.208
- Difficulties to Farmers in Taking Loans from Banks**
(Deb. 18, Vol. II, 02-08-1991)
Col.84
- Employees of State Bank of India**
(Deb. 40, Vol. IV, 06-09-1991)
Col.303
- Enquiry into purchase of Properties by Executives of Punjab and Sind Bank**
(Deb. 40, Vol. IV, 06-09-1991)
Col.244
- Expansion of Nationalised/Commercial Banks**
(Deb. 40, Vol. IV, 06-09-1991)
Col.247
- Expenditure Incurred by Banks on Court Cases**
(Deb. 36, Vol. IV, 30-08-1991)
Col.260
- Expenditure on Publicity in Rural Areas by Public Sector Banks**
(Deb. 40, Vol. IV, 06-09-1991)
Col.191
- Exploitation of Customers by Foreign Banks**
(Deb. 40, Vol. IV, 06-09-1991)
Col.394
- Extension of Banking Facilities in Sinnar, Maharashtra**
(Deb. 31, Vol. IV, 23-08-1991)
Col.117
- Facilities provided by Public Sector Banks to Employees Associations**
(Deb. 40, Vol. IV, 06-09-1991)
Col.377
- Financial Assistance to Kerala by Financial Institutions/Banks**
(Deb. 36, Vol. IV, 30-08-1991)
Col.334
- Financial Assistance to Tobacco Companies by Nationalised Banks**
(Deb. 31, Vol. IV, 23-08-1991)
Col.65-68
- Foreign Exchange Bungling in Public Sector Banks**
(Deb. 9, Vol. I, 19-07-1991)
Col.31

Fulfilment of International Obligations by SBI (Deb. 13, Vol. II, 26-07-1991) Col. 245	Introduction of ATM System in banks (Deb. 40, Vol. IV, 06-09-1991) Col. 177
Hike in Lending Deposit Rate in Banks (Deb. 36, Vol. IV, 30-08-1991) Col. 223	Introduction of Five Day Week Banks (Deb. 23, Vol. III, 09-08-1991) Col. 135
Hotline Connections in Bank (Deb. 31, Vol. IV, 23-08-1991) Col. 317-18	Investment by Bank and financial institutions in Maharashtra (Deb. 45, Vol. V, 13-09-1991) Col. 162
Housing Finance by Banks (Deb. 45, Vol. V, 13-09-1991) Col. 164	Investment by Bank in Industrial Sector (Deb. 40, Vol. IV, 06-09-1991) Col. 253
Impact of Priority Sector Lending on Banks (Deb. 31, Vol. IV, 23-08-1991) Col. 222-23	Investment by Mutual Funds of Nationalised Banks (Deb. 23, Vol. III, 09-08-1991) Col. 234
Implementation of Service Area Approach Programme by Public Sector Banks (Deb. 13, Vol. II, 26-07-1991) Col. 76	Investment by Nationalised Banks in Industrial Sector in Orissa (Deb. 36, Vol. IV, 30-08-1991) Col. 125
Indian Bank Branches Operating Abroad (Deb. 18, Vol. II, 02-08-1991) Col. 183	Investment by R.B.I. and Public Sector Banks/Financial Institutions in Bihar (Deb. 23, Vol. III, 09-08-1991) Col. 48
Indian Banks Functioning Abroad (Deb. 13, Vol. II, 26-07-1991) Col. 239 (Deb. 23, Vol. III, 09-08-1991) Col. 154	Irregularities in Advancing Loans by Vijaya Bank (Deb. 31, Vol. IV, 23-08-1991) Col. 111-12
Indian Overseas Banks Loans Scheme for Gulf Bound People (Deb. 40, Vol. IV, 06-09-1991) Col. 316	Irregularities in Ajmer Urban Cooperative Bank Limited (Deb. 31, Vol. IV, 23-08-1991) Col. 150-51
Interest charged by Nationalised Banks from Priority Sector Units (Deb. 23, Vol. III, 09-08-1991) Col. 241	Irregularities in Binragarh, Bhopal Branch of State Bank of Indore (Deb. 31, Vol. IV, 23-08-1991) Col. 152-53
Interest on lending by Bank of India to Small Scale Units (Deb. 23, Vol. III, 09-08-1991) Col. 56	Irregularities in Corporation Bank in Advancing Loans (Deb. 18, Vol. II, 02-08-1991) Col. 177

- Irregularities in Punjab and Sind Bank**
(Deb. 13, Vol. II, 26-07-1991)
Col. 70
- Irregularities in State Bank of Indore**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 160-62
- Irregularities in the Branches of State Bank of Indore**
(Deb. 23, Vol. III, 09-08-1991)
Col. 63
- Irregularities in Transactions by Banks Operating in Karnataka**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 325
- Irregularities/Frauds in Janakpuri Branch of State Bank of Indore**
(Deb. 45, Vol. V, 13-09-1991)
Col. 351
- L.T.C. Facilities for Employees of Nationalised Banks**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 146-47
- Lending Policy of Banks in Punjab**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 393
- Lending target of State Bank of Indore**
(Deb. 23, Vol. III, 09-08-1991)
Col. 182
- Loan Given by Public Sector Banks in Uttar Pradesh**
(Deb. 18, Vol. II, 02-08-1991)
Col. 193
- Loan Given to Whole Sale Traders by Banks in Rajasthan**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 180
- Loan Scheme for Gulf Bound Person**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 271
- Loan Schemes for Weaker Sections**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 200
- Loans advanced by Banks in Maharashtra**
(Deb. 23, Vol. III, 09-08-1991)
Col. 107
- Loans Advanced by Lucknow and Kanpur Branches of State Bank of Indore**
(Deb. 13, Vol. II, 26-07-1991)
Col. 177
- Loans Advanced by Nationalised Banks**
(Deb. 18, Vol. II, 02-08-1991)
Col. 98
- Loans Advanced by Public Sector Banks in Gujarat**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 92
- Loans Disbursed by Banks to Big Business Houses**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 251
- Loans for Agriculture and Agro-Based Industries**
(Deb. 18, Vol. II, 02-08-1991)
Col. 41
- Loans for Housing by Public Sector Banks**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 260
- Loans given by Banks in Uttar Pradesh**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 332-34
- Loans given to Farmers by Scheduled Banks in Assam**
(Deb. 18, Vol. II, 02-08-1991)
Col. 102
- Loans Given to Farmers by Scheduled Banks in Shillong**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 105-06
- Loans Granted by Banks for Higher Education**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 207
- Loans to Farmers by Public Sector Banks in Karnataka**
(Deb. 45, Vol. V, 13-09-1991)
Col. 310

Losses in Banks

(Deb. 45, Vol. V, 13-09-1991)
Col. 175

Losses in Nationalised Banks

(Deb. 31, Vol. IV, 23-08-1991)
Col. 162-63

Losses in Regional Rural Banks

(Deb. 23, Vol. III, 09-08-1991)
Col. 103

Malpractice/Fraud Cases in Banks

(Deb. 31, Vol. IV, 23-08-1991)
Col. 18-34

Merger of Public Sector Banks incurring losses

(Deb. 4, Vol. I, 12-07-1991)
Col. 65-66

Merger of Regional Rural Banks with Commercial Banks

(Deb. 4, Vol. I, 12-07-1991)
Col. 57-58

Merger of Scheduled Banks

(Deb. 13, Vol. II, 26-07-1991)
Col. 212

Mitigations of Grievances of SC/ST Employees in Public Sector Banks

(Deb. 23, Vol. III, 09-08-1991)
Col. 173

Need to fill up the vacancies of Managing Director and Chairman in the New Bank of India urgently (MUR 377)

(Deb. 42, Vol. V, 10-09-1991)
Col. 349

Need to remove the grievances of Bank Deposit Collectors in the Country (MUR 377)

(Deb. 42, Vol. V, 10-09-1991)
Col. 344-45

Need to review the policy of opening of "Dealer's Centres" by State Bank of India, Foreign Department, Calcutta (MUR 377)

(Deb. 32, Vol. IV, 26-08-1991)
Col. 407

New Interest Rates Structure of Financial Institutions

(Deb. 36, Vol. IV, 30-08-1991)
Col. 187

New rules for balance sheets for Public Sector Banks

(Deb. 36, Vol. IV, 30-08-1991)
Col. 28-30

News Item "Entrepreneurs Sore Over SBI Role"

(Deb. 18, Vol. II, 02-08-1991)
Col. 180

NRI Deposits

(Deb. 18, Vol. II, 02-08-1991)
Col. 30

Opening of a branch of Nationalised Bank in Fatehganjpurvi in Bareilly District (U.P.)

(Deb. 23, Vol. III, 09-08-1991)
Col. 87

Opening of Bank Branches in Backward Rural Areas of Bihar

(Deb. 31, Vol. IV, 23-08-1991)
Col. 175-77

Opening of Bank Branches in Kota, Bandi, Jaiswar districts in Rajasthan

(Deb. 31, Vol. IV, 23-08-1991)
Col. 245-46

Opening of Branches by Nationalised Banks

(Deb. 23, Vol. III, 09-08-1991)
Col. 237

Opening of Branches by Nationalised Banks in Kerala

(Deb. 23, Vol. III, 09-08-1991)
Col. 184

Opening of Branches of Nationalised Banks in Uttar Pradesh

(Deb. 45, Vol. V, 13-09-1991)
Col. 355

- Opening of branches of RRBs Garhwal Region
(Deb. 23, Vol. III, 09-08-1991)
Col. 102
- Opening of Branches of Urban Cooperative Banks in Maharashtra
(Deb. 18, Vol. II, 02-08-1991)
Col. 201
- Opening of Local Head Office of SBI at Kozhikode, Kerala
(Deb. 31, Vol. IV, 23-08-1991)
Col. 231
- Opening of more branches by Foreign Banks
(Deb. 18, Vol. II, 02-08-1991)
Col. 44
- Opening of more branches of Nationalised Banks in Karnataka
(Deb. 36, Vol. IV, 30-08-1991)
Col. 163
- Opening of new bank branches in Aligarh District
(Deb. 23, Vol. III, 09-08-1991)
Col. 111
- Opening of new bank branches in Hill Districts of Uttar Pradesh
(Deb. 40, Vol. IV, 06-09-1991)
Col. 288
- Opening of new branches of Nationalised Banks in Ratnagiri (Maharashtra)
(Deb. 31, Vol. IV, 23-08-1991)
Col. 364
- Opening of Rural Branches of Scheduled Banks
(Deb. 40, Vol. IV, 06-09-1991)
Col. 177
- Opening of Zonal Office of Bank of Baroda at Bareilly
(Deb. 23, Vol. III, 09-08-1991)
Col. 218
- Option to SC/ST Employees Punjab National Bank for Deletion of their Belonging to the Category
(Deb. 23, Vol. III, 09-08-1991)
Col. 60
- Outstanding Bank Credit against Non-small Scale Industrial Units
(Deb. 31, Vol. IV, 23-08-1991)
Col. 347
- Outstanding Loans of Regional Rural Banks
(Deb. 36, Vol. IV, 30-08-1991)
Col. 175
- Part-time Messengers in RRBS
(Deb. 23, Vol. III, 09-08-1991)
Col. 245
- Pay Scales of Regional Rural Bank Employees
(Deb. 4, Vol. I, 12-07-1991)
Col. 64
- Payment of Telephone Bills through Banks
(Deb. 44, Vol. V, 12-09-1991)
Col. 203
- Pension Benefit for Employees of Public Sector Banks/ Financial Institutions
(Deb. 18, Vol. II, 02-08-1991)
Col. 54
- Pension Scheme in Associate Banks of State Bank of India
(Deb. 31, Vol. IV, 23-08-1991)
Col. 321-22
- Performance of Branches of State Bank of Indore
(Deb. 13, Vol. II, 26-07-1991)
Col. 56
- Performance of Nationalised Banks
(Deb. 18, Vol. II, 02-08-1991)
Col. 43
- Performance of Nationalised Banks
(Deb. 23, Vol. III, 09-08-1991)
Col. 177

- Performance of Overseas Branches of Public Sector Banks**
(Deb. 45, Vol. V, 13-09-1991)
Col. 307
- Performance of Public Sector Banks**
(Deb. 13, Vol. II, 26-07-1991)
Col. 229
- Performance of Public Sector Banks and Financial Institutions**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 318
- Performance of Regional Rural Banks**
(Deb. 18, Vol. II, 02-08-1991)
Col. 32
- Posting of Staff in Branches of Nationalised Banks at Srinagar**
(Deb. 18, Vol. II, 02-08-1991)
Col. 51
- Priority Sector obligations of Public Sector Banks**
(Deb. 23, Vol. III, 09-08-1991)
Col. 26
- Private Sector Banks in Maharashtra**
(Deb. 4, Vol. I, 12-07-1991)
Col. 87-88
- Promotion of SC/ST Employees in Central Bank of India**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 74-75
- Proposal to raise ceiling on Bank Loans for Housing**
(Deb. 23, Vol. III, 09-08-1991)
Col. 110
- Public Sector Banks**
(Deb. 45, Vol. V, 13-09-1991)
Col. 39
- Public Sector Banks in Maharashtra**
(Deb. 4, Vol. I, 12-07-1991)
Col. 88-89
- Raising of Loans by UCO Bank from Foreign Banks**
(Deb. 23, Vol. III, 09-08-1991)
Col. 105
- Ranking of Indian Banks in World**
(Deb. 23, Vol. III, 09-08-1991)
Col. 34
- Rate of Interest of Term Deposits**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 197
- Recovery of Bad Debts on Nationalised Banks**
(Deb. 45, Vol. V, 13-09-1991)
Col. 447
- Recovery of Loans by Banks**
(Deb. 18, Vol. II, 02-08-1991)
Col. 37
- Recruitment of Scheduled Castes/Scheduled Tribes in Public Sector Banks/Financial Institutions**
(Deb. 23, Vol. III, 09-08-1991)
Col. 170
- Recruitment Procedure in Public Sector Banks**
(Deb. 9, Vol. I, 19-07-1991)
Col. 54
- Regional Office of S.B.I. in Sindh Durg/Ratnagiri District**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 213
- Regional Rural Banks in Maharashtra**
(Deb. 18, Vol. II, 02-08-1991)
Col. 136
- Reservation for Scheduled Castes/Scheduled Tribes in Nationalised Banks**
(Deb. 23, Vol. III, 09-08-1991)
Col. 76
- Revamping of Banking System**
(Deb. 18, Vol. II, 02-08-1991)
Col. 140
- Revised rate of interest on Bank Deposits**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 374
- Robbery in Faridabad Branch of Dena Bank**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 114

- RRBs in Kanpur Dehat and Fatehpur Districts of Uttar Pradesh
(Deb. 23, Vol. III, 09-08-1991)
Col. 163
- SBI's Credit Deposit Ratio in Maharashtra
(Deb. 4, Vol. I, 12-07-1991)
Col. 98
- SC/ST Employees in Nationalised Banks and LIC
(Deb. 18, Vol. II, 02-08-1991)
Col. 66
- SC/ST Employees in SBI in Bihar
(Deb. 40, Vol. IV, 06-09-1991)
Col. 87
- Security in Banks
(Deb. 35, Vol. IV, 29-08-1991)
Col. 74
- Setting up of a Public Sector Gold Bank
(Deb. 40, Vol. IV, 06-09-1991)
Col. 392
- Setting up of an International Banking Corporation
(Deb. 40, Vol. IV, 06-09-1991)
Col. 334
- Setting up of Banks in Co-operative and Private Sectors
(Deb. 31, Vol. IV, 23-08-1991)
Col. 230-31
- Short-Term Credit from Commercial Banks
(Deb. 36, Vol. IV, 30-08-1991)
Col. 366
- Special Incentives to Bank Employees in Rural Areas
(Deb. 9, Vol. I, 19-07-1991)
Col. 54
- Special Penal Law for Bank and Insurance Offences
(Deb. 45, Vol. V, 13-09-1991)
Col. 248
- Special Training to SC/ST Bank Managers
(Deb. 13, Vol. II, 26-07-1991)
Col. 102
- Sticky Advances by Corporation Bank in Delhi
(Deb. 31, Vol. IV, 23-08-1991)
Col. 101-02
- Suspension of Operations by Banks in Priority Sector
(Deb. 36, Vol. IV, 30-08-1991)
Col. 66
- Taking over of Indo-Hongkong Finance Co. by Canara Bank
(Deb. 40, Vol. IV, 06-09-1991)
Col. 339
- Transactions with Foreign Banks by Public Sector Undertakings
(Deb. 45, Vol. V, 13-09-1991)
Col. 182
- Transfer Policy in Banks
(Deb. 31, Vol. IV, 23-08-1991)
Col. 91-92
- Transfer Policy in Punjab National Bank
(Deb. 31, Vol. IV, 23-08-1991)
Col. 239-40
- Utilisation of Bank Deposits in Bihar on Development Works
(Deb. 45, Vol. V, 13-09-1991)
Col. 444
- Victimisation of Syndicate Bank Employees
(Deb. 36, Vol. IV, 30-08-1991)
Col. 109
- Withdrawal of Interest Rates on Debentures
(Deb. 31, Vol. IV, 23-08-1991)
Col. 383
- Working of Corporation Bank
(Deb. 31, Vol. IV, 23-08-1991)
Col. 77-79
- World Bank Report on Indian Banking System
(Deb. 31, Vol. IV, 23-08-1991)
Col. 312-13

Bank Note Press

Need for maintaining proper record of Printing in used by Bank Note Press, Dewas, Madhya Pradesh (MUR 377) (Deb. 28, Vol. III, 20-08-1991) Col. 229

Setting up of Bank Note Press in UP (Deb. 40, Vol. IV, 06-09-1991) Col. 349

Beech

Excise Duty and Labour Welfare Cess from Bidi Industry (Deb. 24, Vol. III, 12-08-1991) Col. 583-92

Export of Beedies (Deb. 31, Vol. IV, 23-08-1991) Col. 76-77

Beech Worker

Beech Workers' Welfare Fund (Deb. 14, Vol. II, 29-07-1991) Col. 147

Facilities to Beech Workers (Deb. 19, Vol. II, 05-08-1991) Col. 223

Housing Loans to Beech Workers (Deb. 32, Vol. IV, 26-08-1991) Col. 204

Beggar

Beggars in Metropolitan Cities (Deb. 32, Vol. IV, 26-08-1991) Col. 76

Betel Leaf

Cultivation of Betel Leaves (Deb. 44, Vol. V, 12-09-1991) Col. 313

Production of Betel Leaves (Deb. 17, Vol. II, 01-08-1991) Col. 186-87

Bhabha Atomic Research Centre

Bhabha Atomic Research Centre, Bombay (Deb. 16, Vol. II, 31-07-1991) Col. 49-50

Bharat Aluminium Company Limited

Application for Mining Lease by BALCO - (Deb. 30, Vol. III, 22-08-1991) Col. 141

BALCO in Khar-Khari, Dadar, MP (Deb. 30, Vol. III, 22-08-1991) Col. 142-43

Electric and Cess Dues from BALCO (Deb. 35, Vol. IV, 29-08-1991) Col. 138

Bharat Bhari Udyog Nigam Limited

Extension of Officials of Bharat Bhari Udyog Nigam Limited (Deb. 43, Vol. V, 11-09-1991) Col. 322-23

Bharat Electronics Limited

Manufacture of Colour TV Tubes by BEL (Deb. 40, Vol. IV, 06-09-1991) Col. 204

Recruitment of Local People in BEL Unit at Kotdwara, UP (Deb. 18, Vol. II, 02-08-1991) Col. 73

Bharat Heavy Electricals Limited

Project Report of BHEL (Deb. 34, Vol. IV, 28-08-1991) Col. 283

Wind Generators by BHEL (Deb. 15, Vol. II, 30-07-1991) Col. 80

Bhopal Gas Tragedy

Damage caused by Gas Disaster in Bhopal (Deb. 21, Vol. III, 07-08-1991) Col. 160

Demolition of Housing Clusters of Bhopal Gas Victims (Deb. 21, Vol. III, 07-08-1991) Col. 249

Employment to Gas Victims in coach Repair Factory, Bhopal (Deb. 15, Vol. II, 30-07-1991) Col. 195

- Interim Relief to Victims of Bhopal Gas Tragedy
(Deb. 16, Vol. II, 31-07-1991)
Col. 64-65
- Bhumi Sena Scheme**
- Implementation of Bhumi Sena Scheme
(Deb. 38, Vol. IV, 04-09-1991)
Col. 61
- Bhutan**
- Bhutan Compensatory Allowance to Defence Accounts Employees
(Deb. 45, Vol. V, 13-09-1991)
Col. 126
- Infiltration of Bhutanese Nationals
(Deb. 35, Vol. IV, 29-08-1991)
Col. 525-26
- Bihar**
- 'Kutir Jyoti Scheme' in Bihar
(Deb. 28, Vol. III, 20-08-1991)
Col. 44
- Acquisition of Land for Barauni Refinery
(Deb. 33, Vol. IV, 27-08-1991)
Col. 84
- Acquisition of Land for Khelari and Rai Collieries in Bihar
(Deb. 25, Vol. III, 13-08-1991)
Col. 238-39
- Acquisition of Land for Setting up of Industries in Bihar
(Deb. 30, Vol. III, 22-08-1991)
Col. 212
- Additional Allotment of Essential Commodities to Bihar
(Deb. 38, Vol. IV, 04-09-1991)
Col. 203
- Agreement between Bihar and West Bengal on Distribution of Power
(Deb. 37, Vol. IV, 03-09-1991)
Col. 68
- Agriculture-based Industries in Bihar
(Deb. 16, Vol. II, 31-07-1991)
Col. 68
- Airstrip at Biharsharif, Bihar
(Deb. 37, Vol. IV, 03-09-1991)
Col. 185
- All India Radio in Sitamarhi, Bihar
(Deb. 43, Vol. V, 11-09-1991)
Col. 79
- Alleged complaints of Corruption Negligence of duty
(Deb. 21, Vol. III, 07-08-1991)
Col. 262
- Alleged Evasion of Excise Duty by Beedi Manufacturers of Bihar
(Deb. 31, Vol. IV, 23-08-1991)
Col. 40-41
- Allocation of Coal in Bihar
(Deb. 42, Vol. V, 10-09-1991)
Col. 207-08
- Allocation to Bihar for Power Generation
(Deb. 25, Vol. III, 13-08-1991)
Col. 223
- Allotment of Triple Petroleum Agencies to one person in Bihar
(Deb. 42, Vol. V, 10-09-1991)
Col. 152-53
- Aluminium Factory at Latchar in Bihar
(Deb. 44, Vol. V, 12-09-1991)
Col. 194
- Amenities for Passengers at Reservation Hall at Patna Junction
(Deb. 25, Vol. III, 13-08-1991)
Col. 221-22
- Amount Sanctioned for SC/ST Sub-Plan in Bihar
(Deb. 27, Vol. III, 19-08-1991)
Col. 30-31
- Amount Spent under Afforestation Programme in Bihar
(Deb. 24, Vol. III, 12-08-1991)
Col. 572-73
- Applications of Freedom Fighters from Bihar
(Deb. 22, Vol. III, 08-08-1991)
Col. 116

- Appointment of Correspondent of AIR and Doordarshan in Pupri, Bihar** -
(Deb. 43, Vol. V, 11-09-1991)
Col. 329-30
- Approval for Drinking Water Schemes of Bihar**
(Deb. 26, Vol. III, 14-08-1991)
Col. 39-40
- Area under Forest in Bihar**
(Deb. 5, Vol. I, 15-07-1991)
Col. 164
- Assignment of Forests Land to Tribals in Bihar**
(Deb. 24, Vol. III, 12-08-1991)
Col. 426-27
- Assistance Foreign Missionaries in Bihar**
(Deb. 30, Vol. III, 22-08-1991)
Col. 128-29
- Assistance to Bihar to Control Kala-azar**
(Deb. 14, Vol. II, 29-07-1991)
Col. 70-72
- Assistance to Bihar to meet Natural Calamities**
(Deb. 30, Vol. III, 22-08-1991)
Col. 138
- Assistance to Phulwari Cotton Mills in Bihar**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 322
- Baggage Delivery at Patna Airport**
(Deb. 42, Vol. V, 10-09-1991)
Col. 92-93
- Basic Drugs Unit of I.D.P.L. in Bihar**
(Deb. 21, Vol. III, 07-08-1991)
Col. 114
- Bauxite Deposits**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 386-94
- Bauxite Deposits in Bihar**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 66
- Bench of Patna High Court at Ranchi**
(Deb. 23, Vol. III, 09-08-1991)
Col. 264
- Black-Marketing of Petroleum Products in Bihar**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 102
- Booking Offices in Chota Nagpur-Santhal Pargana Area**
(Deb. 28, Vol. III, 20-08-1991)
Col. 153
- Bridge at Patna**
(Deb. 20, Vol. II, 06-08-1991)
Col. 107-08
- Capacity on Broadcasting Transmitter at Darbhanga**
(Deb. 11, Vol. II, 24-07-1991)
Col. 87
- Central Allocation for Irrigation and Flood Control Projects in Bihar**
(Deb. 30, Vol. III, 22-08-1991)
Col. 55
- Central Assistance to Bihar for Control of Water-Logging**
(Deb. 17, Vol. II, 01-08-1991)
Col. 214
- Central Assistance for Control of Floods in Bihar**
(Deb. 22, Vol. III, 08-08-1991)
Col. 200
- Central Assistance for Embankment Scheme on River Kosi**
(Deb. 22, Vol. III, 08-08-1991)
Col. 85
- Chandil Thermal Power Plant**
(Deb. 28, Vol. III, 20-08-1991)
Col. 74
- Cities Developed under urban Basic Services Scheme in Bihar**
(Deb. 24, Vol. III, 12-08-1991)
Col. 117

- Clearance to Pending Power Projects of Bihar
(Deb. 15, Vol. II, 30-07-1991)
Col. 236
- Closure of Mica Mines in Bihar
(Deb. 22, Vol. III, 08-08-1991)
Col. 139
- Coal Supply to Small Scale Industries in Bihar
(Deb. 33, Vol. IV, 27-08-1991)
Col. 166
- College and School in Danapur Division for Railway Employees
(Deb. 25, Vol. III, 13-08-1991)
Col. 190-91
- College in Rai and Khelari Collieries of Bihar
(Deb. 28, Vol. III, 20-08-1991)
Col. 98
- Collieries in Jharkhand, Bihar
(Deb. 42, Vol. V, 10-09-1991)
Col. 39-41
- Companies Registered in Bihar
(Deb. 38, Vol. IV, 04-09-1991)
Col. 302
- Compensation of Swarn Rekha Project Custos in Bihar
(Deb. 25, Vol. III, 13-08-1991)
Col. 237-38
- Compensation to the Disabled Persons in Bihar Coal Exploration
(Deb. 20, Vol. II, 06-08-1991)
Col. 111
- Computerisation of Dark Sorting in Bihar
(Deb. 17, Vol. II, 01-08-1991)
Col. 117
- Constitution of Telephone Advisory Committee in Bihar
(Deb. 17, Vol. II, 01-08-1991)
Col. 186
- Construction of Double Lane Bridge on Gandak River
(Deb. 36, Vol. IV, 30-08-1991)
Col. 137
- Construction of Houses for P&T Employees in Aurangabad (Bihar)
(Deb. 22, Vol. III, 08-08-1991)
Col. 53
- Construction of National Highway from Gola to Ichagarh
(Deb. 36, Vol. IV, 30-08-1991)
Col. 357
- Construction of National Highways and Bridges in Bihar
(Deb. 13, Vol. II, 26-07-1991)
Col. 115
- Conversion of Purulia-Kotshila Line
(Deb. 25, Vol. III, 13-08-1991)
Col. 147-48
- Conversion of Rajinder Nagar Telephone Exchange into Electronic Exchange in Patna
(Deb. 39, Vol. IV, 05-09-1991)
Col. 93
- Conversion of Telephone Exchanges into Electronics in Bihar
(Deb. 17, Vol. II, 01-08-1991)
Col. 93-98
- Corruption Charges against IPS Officers in Bihar
(Deb. 44, Vol. V, 12-09-1991)
Col. 374
- Corruption in Coal Production in Argadda
(Deb. 42, Vol. V, 10-09-1991)
Col. 182-83
- Credit-Deposit Ratio of Bihar
(Deb. 23, Vol. III, 09-08-1991)
Col. 251
- Credit-Deposit Ratio of Public Sector Banks in Bihar
(Deb. 31, Vol. IV, 23-08-1991)
Col. 247-52

- Delay in Setting up of Kendriya Vidyalaya in Siwan**
(Deb. 41, Vol. V, 09-09-1991)
Col. 303
- Development and Widening of National Highway from Ramgarh to Bokaro in Bihar**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 46
- Development of Kishanganj, Bihar**
(Deb. 24, Vol. III, 12-08-1991)
Col. 738-44
- Development of Mines Located Area**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 281
- Development of Tourism in Bihar**
(Deb. 15, Vol. II, 30-07-1991)
Col. 139
- Development of Tourism in Bihar**
(Deb. 15, Vol. II, 30-07-1991)
Col. 42
- Development Projects/Schemes for Bihar**
(Deb. 21, Vol. III, 07-08-1991)
Col. 109
- Development Sericulture in Bihar**
(Deb. 45, Vol. V, 13-09-1991)
Col. 294
- Direct Telephone Service from Lokahi Bazar and Banpani under Madhubani District of Bihar**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 165-66
- Doordarshan Kendra, Saharsa**
(Deb. 7, Vol. I, 17-07-1991)
Col. 66
- Educationally Backward Districts in Bihar**
(Deb. 41, Vol. V, 09-09-1991)
Col. 111-16
- Electrification of Tribal Areas of Bihar**
(Deb. 28, Vol. III, 20-08-1991)
Col. 163
- Electronic Telephone exchange at Darbhanga in Bihar**
(Deb. 12, Vol. II, 25-07-1991)
Col. 193
- Electronic Telephone Exchanges in Sitamarhi District of Bihar**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 351-52
- Embankment Scheme for Linking Narsainpur to Kuraoia in Bihar**
(Deb. 22, Vol. III, 08-08-1991)
Col. 77
- Expansion and Modernisation of Telephone Exchange in Rohtas District of Bihar**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 514-15
- Expansion of Telephone Exchanges in Bihar**
(Deb. 17, Vol. II, 01-08-1991)
Col. 213
- Expenditure on Oil Exploration in West Champaran, Bihar**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 65
- Exploitation of Minerals in Bihar**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 265
- Exploitation of Sulphur Mineral Development in Rajgir (Bihar)**
(Deb. 17, Vol. II, 01-08-1991)
Col. 150-51
- Exploration for Oil and Gas in Bihar**
(Deb. 15, Vol. II, 30-07-1991)
Col. 144
- Facilities at Patna Airport**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 59
- Fate Insurance Claims Registered by CBI in Patna**
(Deb. 23, Vol. III, 09-08-1991)
Col. 71

- Family Welfare Programme in Bihar,
Uttar Pradesh and Rajasthan
(Deb. 19, Vol. II, 05-08-1991)
Col. 159-60
- Fertilizer Plants in Bihar
(Deb. 29, Vol. III, 21-08-1991)
Col. 221-24
- Financial Assistance for Construction of
Sitamarhi-Mithanore Road in Bihar
(Deb. 36, Vol. IV, 30-08-1991)
Col. 335
- Financial Assistance for Development of
Fisheries in Bihar
(Deb. 17, Vol. II, 01-08-1991)
Col. 126-27
- Financial Assistance to Bihar for
Industrial Development
(Deb. 34, Vol. IV, 28-08-1991)
Col. 497
- Financial Assistance to Bihar State
Electricity Board by REC
(Deb. 37, Vol. IV, 03-09-1991)
Col. 33
- Fire in Coal Mines in Bihar
(Deb. 33, Vol. IV, 27-08-1991)
Col. 144
- Fish Processing Unit at Jehanabad, Bihar
(Deb. 34, Vol. IV, 28-08-1991)
Col. 368
- Flood Assistance to Bihar
(Deb. 17, Vol. II, 01-08-1991)
Col. 112-13
- Flood Control Scheme in Bihar
(Deb. 12, Vol. II, 25-07-1991)
Col. 75
- Food Processing Industries in Bihar
(Deb. 16, Vol. II, 31-07-1991)
Col. 199-200
- Foreign Exchange for Public Sector
Undertakings of Bihar
(Deb. 34, Vol. IV, 28-08-1991)
Col. 285
- Forts of Bihar
(Deb. 19, Vol. II, 05-08-1991)
Col. 136
- Fruit and Vegetable based Industries in
Bihar
(Deb. 16, Vol. II, 31-07-1991)
Col. 89-90
- Funds to Bihar for Rural Development
(Deb. 21, Vol. III, 07-08-1991)
Col. 119
- Funds to Bihar under JRY
(Deb. 38, Vol. IV, 04-09-1991)
Col. 186
- Gas based Power Plant at Patna
(Deb. 42, Vol. V, 10-09-1991)
Col. 194-95
- Gas on cheaper rates to Assam and Bihar
(Deb. 28, Vol. III, 20-08-1991)
Col. 72
- Government and Voluntary Organisation
Functioning for Adult Education in
Bihar
(Deb. 24, Vol. III, 12-08-1991)
Col. 573-74
- Grant to Colleges in Bihar by UGC
(Deb. 27, Vol. III, 19-08-1991)
Col. 38-39
- Growing Fruits and Vegetables in Bihar
(Deb. 17, Vol. II, 01-08-1991)
Col. 150
- Growth Rate of Bihar
(Deb. 34, Vol. IV, 28-08-1991)
Col. 133
- Handloom Production in Bihar
(Deb. 36, Vol. IV, 30-08-1991)
Col. 355
- Harnessing of Bio-Gas and Solar Energy
in Bihar
(Deb. 20, Vol. II, 06-08-1991)
Col. 227
- Harnessing of Hydel Power in North Bihar
(Deb. 15, Vol. II, 30-07-1991)
Col. 209

Historical Excavations (Deb. 24, Vol. III, 12-08-1991) Col. 554	Irrigation Projects in Bihar affected by Inter-State Disputes (Deb. 30, Vol. III, 22-08-1991) Col. 81-82
Impact of Effluents on Marine Life in North Bihar (Deb. 5, Vol. I, 15-07-1991) Col. 124	Irrigation Projects of Bihar (Deb. 17, Vol. II, 01-08-1991) Col. 18-24
Implementation of Forest Conservation Schemes in Bihar (Deb. 19, Vol. II, 05-08-1991) Col. 184-85	Items under Public Distribution System Allotted to Bihar (Deb. 7, Vol. I, 17-07-1991) Col. 57-60
Implementation of Group Insurance Scheme for Landless Agricultural Labourers in Bihar (Deb. 40, Vol. IV, 06-09-1991) Col. 243	Jute Mill at Kishanganj (Bihar) (Deb. 23, Vol. III, 09-08-1991) Col. 134
Incentive to Manufacturers of Button and Jewellery from Oyster Shell (Deb. 29, Vol. III, 21-08-1991) Col. 230-31	Koel Karo Project (Deb. 37, Vol. IV, 03-09-1991) Col. 142
Inclusion of Poor Classes in Bihar in SC List (Deb. 19, Vol. II, 05-08-1991) Col. 61	Land under Irrigation in Bihar (Deb. 22, Vol. III, 08-08-1991) Col. 139
Inclusion of Roads in National Highway Grid in Bihar (Deb. 45, Vol. V, 13-09-1991) Col. 299	Lateral Road on Nepal Border in Bihar (Deb. 13, Vol. II, 26-07-1991) Col. 214
Insurance claim cases of Jehanabad district of Bihar (Deb. 23, Vol. III, 09-08-1991) Col. 98	Licences for Mining in Bihar (Deb. 39, Vol. IV, 05-09-1991) Col. 150
Investment by Banks and Financial Institutions in Bihar (Deb. 23, Vol. III, 09-08-1991) Col. 28	Linking of districts of Bihar with Capital (Deb. 28, Vol. III, 20-08-1991) Col. 94
Investment by R.B.I. and Public Sector Banks/Financial Institutions in Bihar (Deb. 23, Vol. III, 09-08-1991) Col. 48	Linking of Seharsa with Vayudoot Service (Deb. 6, Vol. I, 16-07-1991) Col. 53
	Linking of Veerpur with Supol in Bihar through STD (Deb. 8, Vol. I, 18-07-1991) Col. 139
	Loans Given by Public Sector Banks and Financial Institutions in Bihar (Deb. 18, Vol. II, 02-08-1991) Col. 91

- Loans to Farmers in Bihar**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 313
- Loans to Poor in Bihar**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 315
- Long Term Loan to Bihar**
(Deb. 18, Vol. II, 02-08-1991)
Col. 77
- LPG Agencies and Petrol/Diesel retail outlets in Bihar**
(Deb. 28, Vol. III, 20-08-1991)
Col. 75
(Deb. 33, Vol. IV, 27-08-1991)
Col. 65
- LPG Agencies in Bihar**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 261
- Mahananda Basin Flood Control Plan**
(Deb. 8, Vol. I, 18-07-1991)
Col. 67-68
- Mica Deposits in Bihar**
(Deb. 44, Vol. V, 12-09-1991)
Col. 320
- Migrant Labour**
(Deb. 5, Vol. I, 15-07-1991)
Col. 111-12
- Modernisation of Kamla Canal in Bihar**
(Deb. 17, Vol. II, 01-08-1991)
Col. 198
- Murder on Polling Booths in Bihar**
(Deb. 9, Vol. I, 19-07-1991)
Col. 42
- Muzaffarpur Bihar**
(Deb. 42, Vol. V, 10-09-1991)
Col. 311-12
- Nalanda Ceramics Factory at Getalsood**
(Deb. 41, Vol. V, 09-09-1991)
Col. 617-18
- National Highway No. 31 in Bihar**
(Deb. 9, Vol. I, 19-07-1991)
Col. 76
- National Highways in Bihar**
(Deb. 13, Vol. II, 26-07-1991)
Col. 214
- National Highways in Uttar Pradesh and Bihar**
(Deb. 9, Vol. I, 19-07-1991)
Col. 50
- Navodaya Vidyalayas in Eastern Champaran District**
(Deb. 24, Vol. III, 12-08-1991)
Col. 105
- Need for early metalling of Southern Embankment of don canal in Champaran District, Bihar (MUR 377)**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 497
- Need for early sanction of the plan for setting up a sugar mill in Dhanaha, Bihar (MUR 377)**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 571-72
- Need to Check Illegal Felling of Trees in Rajgir Hills, Bihar (MUR 377)**
(Deb. 29, Vol. III, 21-08-1991)
Col. 298-99
- Need to connect Hazaribagh by Rail**
(Deb. 16, Vol. II, 31-07-1991)
Col. 259-60
- Need to construct a bridge on Manjhi-Ballia Road, between UP and Bihar (MUR 377)**
(Deb. 44, Vol. V, 12-09-1991)
Col. 458
- Need to construct a railway overbridge in Saharsa (MUR 377)**
(Deb. 5, Vol. I, 15-07-1991)
Col. 203

- Need to convert Sasaram Buxar Road, Bihar into a National Highway (MUR 377)
(Deb. 41, Vol. V, 09-09-1991)
Col. 673
- Need to declare the West Coast agency at Hazaribagh, Bihar (MUR 377)
(Deb. 21, Vol. III, 07-08-1991)
Col. 341
- Need to develop Sitamarhi as a tourist place of national importance (MUR 377)
(Deb. 47, Vol. V, 16-09-1991)
Col. 236
- Need to direct Unit Trust of India and other financial institutions to make more investments in Bihar (MUR 377)
(Deb. 25, Vol. III, 13-08-1991)
Col. 535-36
- Need to establish a University in Purnea, Bihar (MUR 377)
(Deb. 13, Vol. II, 26-07-1991)
Col. 316
- Need to evolve a Flood Control and Water Management Scheme in Mahananda sub-basin in North-Eastern Bihar (MUR 377)
(Deb. 21, Vol. III, 07-08-1991)
Col. 339
- Need to extend Bakhtiyarpur Rajgir railway line up to Bodh Gaya, Bihar (MUR 377)
(Deb. 37, Vol. IV, 03-09-1991)
Col. 386
- Need to form a new company by taking over coal fields left out by the Eastern Coal Fields and Central Coal Fields in Bihar and West Bengal (MUR 377)
(Deb. 34, Vol. IV, 28-08-1991)
Col. 573
- Need to include proposed water reservoir at Kadvan in Bihar under Some River Modernisation Programme during Eighth Five Year Plan (MUR 377)
(Deb. 6, Vol. I, 16-07-1991)
Col. 183
- Need to lay new rail line to connect Giridih with Koderma, Bihar
(Deb. 37, Vol. IV, 03-09-1991)
Col. 385
- Need to lay railway line between Arrah and Sasaram (DUR 377)
(Deb. 36, Vol. IV, 30-08-1991)
Col. 428
- Need to reopen the closed Katihar Jute Mill in Bihar (MUR 377)
(Deb. 35, Vol. IV, 29-08-1991)
Col. 573
- Need to set up Doordarshan and Akashvani centres in Santhal Pargana, Bihar (MUR 377)
(Deb. 12, Vol. II, 25-07-1991)
Col. 229
- Need to take immediate steps to check erosion caused by river Ganga in Buxar district of Bihar (MUR 377)
(Deb. 5, Vol. I, 15-07-1991)
Col. 203-04
- Netru Yuvak Kendras in Bihar
(Deb. 41, Vol. V, 09-09-1991)
Col. 311-20
- New Coal Company in Bihar
(Deb. 28, Vol. III, 20-08-1991)
Col. 165
- New Post Offices in Bihar
(Deb. 39, Vol. IV, 05-09-1991)
Col. 74
- NTC Showroom in Bihar
(Deb. 4, Vol. I, 12-07-1991)
Col. 105-06
- Number of Power Plants in Bihar
(Deb. 20, Vol. II, 06-08-1991)
Col. 169-70
- Oil Exploration in Bihar
(Deb. 25, Vol. III, 13-08-1991)
Col. 81-82
- Opening of Bank Branches in Backward Rural Areas of Bihar
(Deb. 31, Vol. IV, 23-08-1991)
Col. 175-77

- Opening of IIT and Polytechnic at Sitamarhi, Bihar
(Deb. 27, Vol. III, 19-08-1991)
Col. 46
- Opening of New Post Offices in Dharbhanga and Madhubani Districts of Bihar
(Deb. 12, Vol. II, 25-07-1991)
Col. 52
- Opening of Post Offices and Public Telephones in Patna (Bihar)
(Deb. 35, Vol. IV, 29-08-1991)
Col. 263-64
- Opening of post offices in all Gram Panchayats of Bihar
(Deb. 44, Vol. V, 12-09-1991)
Col. 65-66
- Opening of Post Offices in All Gram Panchayats of Saharsa District
(Deb. 8, Vol. I, 18-07-1991)
Col. 64
- Opening of Post Offices in Bihar
(Deb. 17, Vol. II, 01-08-1991)
Col. 187
- Opening of Post Offices in Rohtas District of Bihar
(Deb. 17, Vol. II, 01-08-1991)
Col. 213
- Operation of Airbus from Patna
(Deb. 37, Vol. IV, 03-09-1991)
Col. 288
- Overbridge at level crossing at Kishanganj/Dalkoha
(Deb. 28, Vol. III, 20-08-1991)
Col. 94
- Overdraft by Bihar Government
(Deb. 23, Vol. III, 09-08-1991)
Col. 47
- Pending Power Projects of Bihar
(Deb. 25, Vol. III, 13-08-1991)
Col. 120-23
- Pending Projects in Bihar
(Deb. 16, Vol. II, 31-07-1991)
Col. 100-01
(Deb. 20, Vol. II, 06-08-1991)
Col. 114
- Per Capita Amount of Central Grant to Bihar
(Deb. 13, Vol. II, 26-07-1991)
Col. 220
- Per Capita Income of Bihar
(Deb. 29, Vol. III, 21-08-1991)
Col. 243-46
- Per Capita Power Consumption in Bihar
(Deb. 15, Vol. II, 30-07-1991)
Col. 14-21
- Petro-Chemical Complex in Bihar
(Deb. 7, Vol. I, 17-07-1991)
Col. 119
- Petrochemicals Industry in Bihar
(Deb. 34, Vol. IV, 28-08-1991)
Col. 346
- Plantation of Mango Trees in Bihar
(Deb. 30, Vol. III, 22-08-1991)
Col. 193
- Polypropylene Plant in Bihar
(Deb. 37, Vol. IV, 03-09-1991)
Col. 221
- Population Below Poverty Line in Bihar
(Deb. 7, Vol. I, 17-07-1991)
Col. 129-30
- Population of Bihar Covered by TV Stations
(Deb. 29, Vol. III, 21-08-1991)
Col. 77-78
- Post Offices in Santhal Pragana-Chhota Nagpur in Bihar
(Deb. 17, Vol. II, 01-08-1991)
Col. 209

- Post Offices in Village Panchayats of Ranchi in Bihar**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 171
- Power Failure at Patna Airport**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 71
- Power Generation Capacity in Bihar**
(Deb. 15, Vol. II, 30-07-1991)
Col. 204
- Power Supply to Sitamarhi District, Bihar**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 86
- Production and Export of Makhana and Rahraris Beans**
(Deb. 44, Vol. V, 12-09-1991)
Col. 299
- Production of Coal in Bihar and Revision of Royalty**
(Deb. 15, Vol. II, 30-07-1991)
Col. 177
- Production of Industrial Alcohol**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 486
- Programmes for Tribal Persons in Bihar**
(Deb. 41, Vol. V, 09-09-1991)
Col. 309-11
- Projects of Bihar pending for clearance**
(Deb. 11, Vol. II, 24-07-1991)
Col. 71-72
- Proposal to Declare Magadh University as Central University**
(Deb. 19, Vol. II, 05-08-1991)
Col. 238
- Proposal to Set up Cancer Unit in Darbhanga, Bihar**
(Deb. 41, Vol. V, 09-09-1991)
Col. 304
- Proposal to set up Medical Institute at Patna**
(Deb. 19, Vol. II, 05-08-1991)
Col. 143
- Provision of raw material for weavers in Bihar**
(Deb. 13, Vol. II, 26-07-1991)
Col. 61
- Public Distribution System in Adivasi Areas of Bihar**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 54
- Public Sector Project of Bihar**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 435
- Punpun-Mohrar-Durdha Irrigation Project of Bihar**
(Deb. 8, Vol. I, 18-07-1991)
Col. 48-49
- Rail Factory at Jamalpur**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 122
- Rail Factory in Samastipur**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 121
- Rail Link from Hajipur to Sagsuli in Bihar**
(Deb. 20, Vol. II, 06-08-1991)
Col. 115
- Railway Booking Office at Chitra, Bihar**
(Deb. 28, Vol. III, 20-08-1991)
Col. 153
- Railway Bridges in Bihar**
(Deb. 25, Vol. III, 13-08-1991)
Col. 124-25
- Railway Line from Araria to Sauphal in Bihar**
(Deb. 25, Vol. III, 13-08-1991)
Col. 173-74
- Railway Lines in Bihar**
(Deb. 25, Vol. III, 13-08-1991)
Col. 305-06
- Railway Link to Chitra (Bihar)**
(Deb. 20, Vol. II, 06-08-1991)
Col. 97
- Railway Projects in Bihar**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 255

- Railway Schemes in Bihar**
 (Deb. 15, Vol. II, 30-07-1991)
 Col. 79
 (Deb. 33, Vol. IV, 27-08-1991)
 Col. 61
- Ravine Development Programme**
 (Deb. 22, Vol. III, 08-08-1991)
 Col. 94
- Re.-Instatement of Railway Coolies in Bihar**
 (Deb. 15, Vol. II, 30-07-1991)
 Col. 65
- Renovation of Stations in Bihar**
 (Deb. 15, Vol. II, 30-07-1991)
 Col. 215
- Repair of National Highway From Mohaniya to Arrah in Bihar**
 (Deb. 36, Vol. IV, 30-08-1991)
 Col. 358
- Reserve of Gold Mixed Sulphite Pyrites in Bihar**
 (Deb. 35, Vol. IV, 29-08-1991)
 Col. 275
- Revision of Rate of Royalty to Government of Bihar**
 (Deb. 15, Vol. II, 30-07-1991)
 Col. 217-18
- Revival of Ashok Paper Mills Ltd. and Thakur Paper Mills**
 (Deb. 7, Vol. I, 17-07-1991)
 Col. 118-19
- Revival of Food Processing Industries in Bihar**
 (Deb. 7, Vol. I, 17-07-1991)
 Col. 117
- Rural Electrification in Aurangabad District, Bihar**
 (Deb. 33, Vol. IV, 27-08-1991)
 Col. 279
- Rural Electrification in Bihar**
 (Deb. 15, Vol. II, 30-07-1991)
 Col. 178
- Rural Electrification in Muzaffarpur and Vaishali Districts, Bihar**
 (Deb. 37, Vol. IV, 03-09-1991)
 Col. 53
- Rural Electrification of Jehanabad District in Bihar**
 (Deb. 20, Vol. II, 06-08-1991)
 Col. 42-43
- SC/ST Employees in SBI in Bihar**
 (Deb. 40, Vol. IV, 06-09-1991)
 Col. 87
- Scheme for Checking Soil Erosion in Bihar**
 (Deb. 30, Vol. III, 22-08-1991)
 Col. 100
- Scheme to Eradicate Poverty of Tribals in Bihar**
 (Deb. 27, Vol. III, 19-08-1991)
 Col. 82-83
- Schemes for Development of National Highway in Bihar**
 (Deb. 45, Vol. V, 13-09-1991)
 Col. 249
- Setting up an unit of Indian Telephone Industries in Bihar**
 (Deb. 22, Vol. III, 08-08-1991)
 Col. 189
- Setting up of a Hydel Project in Bihar**
 (Deb. 42, Vol. V, 10-09-1991)
 Col. 139-40
- Setting up of a Power Plant at Bihta in Bihar**
 (Deb. 15, Vol. II, 30-07-1991)
 Col. 207
- Setting up of a Sugar Mill in Pupri (Bihar)**
 (Deb. 34, Vol. IV, 28-08-1991)
 Col. 163
- Setting up of a Thermal Power Plant at Aurangabad, Bihar**
 (Deb. 33, Vol. IV, 27-08-1991)
 Col. 278

- Setting up of Electronic Telephone Exchanges in Bihar**
(Deb. 35, Vol. IV, 29-08-1991)
Col.240-41
- Setting up of Industries in Bihar**
(Deb. 29, Vol. III, 21-08-1991)
Col.130-31,161-62
(Deb. 38, Vol. IV, 04-09-1991)
Col.116
- Setting up of Industry in Saharsa in Bihar**
(Deb. 21, Vol. III, 07-08-1991)
Col.219
- Setting up of Jute Industry in Bihar**
(Deb. 36, Vol. IV, 30-08-1991)
Col.109
- Setting up of Solar Power Plant in Bihar**
(Deb. 28, Vol. III, 20-08-1991)
Col.145
- Setting up of Spinning Mills in Bihar**
(Deb. 36, Vol. IV, 30-08-1991)
Col.163
- Setting up of Textile Mills in Bihar**
(Deb. 23, Vol. III, 09-08-1991)
Col.275
- Shiva Linga Found in Bihar**
(Deb. 27, Vol. III, 19-08-1991)
Col.44-45
- Shortage of Personnel in News Units of Akashwani and Doordarshan Kendras of Bihar**
(Deb. 21, Vol. III, 07-08-1991)
Col.261
- Shortage of Water in Rai Colliery, Bihar**
(Deb. 25, Vol. III, 13-08-1991)
Col.239-40
- Sick Industrial Units in Bihar**
(Deb. 38, Vol. IV, 04-09-1991)
Col.280
- Sick Industrial Units in Bihar**
(Deb. 36, Vol. IV, 30-08-1991)
Col.121
- Straggling of Black Stones from Bihar**
(Deb. 23, Vol. III, 09-08-1991)
Col.119
- Soil Conservation in Bihar**
(Deb. 22, Vol. III, 08-08-1991)
Col.203
- Soyabean Cultivation**
(Deb. 44, Vol. V, 12-09-1991)
Col.195
- Special Assistance to Bihar**
(Deb. 41, Vol. V, 09-09-1991)
Col.429-30
- Steel Stockyards in Bihar**
(Deb. 44, Vol. V, 12-09-1991)
Col.129
- Steps to Remove Illiteracy from Chotanagarpur (Bihar)**
(Deb. 24, Vol. III, 12-08-1991)
Col.106-07
- Strength of Judges in Patna High Court**
(Deb. 18, Vol. II, 02-08-1991)
Col.57
- Subarnarekha Multi-Purpose Project Phase-II**
(Deb. 22, Vol. III, 08-08-1991)
Col.201
- Supply of Fertiliser to Bihar**
(Deb. 34, Vol. IV, 28-08-1991)
Col.498
- Supply of Hank Yarn to Bihar Handloom Weavers**
(Deb. 31, Vol. IV, 23-08-1991)
Col.251-52
- Supply of Hard Coke in Bihar**
(Deb. 20, Vol. II, 06-08-1991)
Col.45
- Supply of Steam Coal to Bihar**
(Deb. 37, Vol. IV, 03-09-1991)
Col.221

- Supply of Wagons in Bihar
(Deb. 42, Vol. V, 10-09-1991)
Col. 275-76
- T.V. Studio in Patna
(Deb. 43, Vol. V, 11-09-1991)
Col. 293
- Talks with Nepal on control of Floods in North Bihar
(Deb. 12, Vol. II, 25-07-1991)
Col. 87
- Telephone Connections at Goriyar Kothi and Siwan in Bihar
(Deb. 44, Vol. V, 12-09-1991)
Col. 100-101
- Telephone Exchanges in Bihar
(Deb. 17, Vol. II, 01-08-1991)
Col. 179-82
- Telephone Facility to Villages of Chhota Nagpur and Santhal Pargana of Bihar
(Deb. 17, Vol. II, 01-08-1991)
Col. 154
- Tenughat Thermal Power Project, Bihar
(Deb. 25, Vol. III, 13-08-1991)
Col. 50-51
- Tourism Development in Bihar
(Deb. 15, Vol. II, 30-07-1991)
Col. 110
- Tourism Development in Rajgir, Bihar
(Deb. 37, Vol. IV, 03-09-1991)
Col. 184
- Train Services on Gaya-Dhanbad Section
(Deb. 25, Vol. III, 13-08-1991)
Col. 170-71
- Transfer of Postal Divisions in Bihar
(Deb. 44, Vol. V, 12-09-1991)
Col. 109-10
- Transportation of Grit in Bihar
(Deb. 37, Vol. IV, 03-09-1991)
Col. 334
- Tubewells in Bihar
(Deb. 44, Vol. V, 12-09-1991)
Col. 237
- TV Transmission Facilities to Villages of Chhota Nagpur and Santhal Parganas
(Deb. 16, Vol. II, 31-07-1991)
Col. 80-81
- Unauthorized Money Charged from Labourers Travelling from Bihar
(Deb. 20, Vol. II, 06-08-1991)
Col. 223
- Upgradation of Post Offices in Bihar
(Deb. 44, Vol. V, 12-09-1991)
Col. 107
- Use of Coal Dust in Bihar
(Deb. 37, Vol. IV, 03-09-1991)
Col. 49
- Utilisation of Bank Deposits in Bihar on Development Works
(Deb. 45, Vol. V, 13-09-1991)
Col. 444
- Vayudoot service to Purnea, Bihar
(Deb. 28, Vol. III, 20-08-1991)
Col. 56
- Vikramshila Agriculture University at Sabaur, Bihar
(Deb. 22, Vol. III, 08-08-1991)
Col. 195
- Waiting List for Telephone Connections in Bihar
(Deb. 22, Vol. III, 08-08-1991)
Col. 212
- Water Reservoir Scheme in Bihar
(Deb. 22, Vol. III, 08-08-1991)
Col. 199
- Widening of National Highway Passing through North Bihar
(Deb. 18, Vol. II, 02-08-1991)
Col. 81
- Working Girls Hostel in Bihar
(Deb. 32, Vol. IV, 26-08-1991)
Col. 122

- World Bank assistance for Steel Plant in Bihar
(Deb. 4, Vol. I, 12-07-1991)
Col. 46
- World Bank Loan to Bihar State Agricultural Marketing Council
(Deb. 43, Vol. V, 11-09-1991)
Col. 68-76
- Yarn Factory in Nalanda District of Bihar
(Deb. 18, Vol. II, 02-08-1991)
Col. 137
- Bill(s)**
- Abolition of Begging Bill by Shrimati Basava Rajeswari—Int.
(Deb. 36, Vol. IV, 30-08-1991)
Col. 468
- Agricultural Workers (Minimum Wages and Welfare) Bill by Shri Chandubha Deshmukh—Int.
(Deb. 45, Vol. V, 13-09-1991)
Col. 541
- Appropriation (Vote on Account) No. 2 Bill, 1991—Int.
(Deb. 14, Vol. II, 29-07-1991)
Col. 255
- Appropriation (No. 4) Bill—Int. Consid. and pass
(Deb. 39, Vol. IV, 05-09-1991)
Col. 483
- Appropriation (Railways) No. 3 Bill—Consid. & Pass—Int.
(Deb. 12, Vol. II, 25-07-1991)
Col. 345-48
- Banning of Sex Determination Tests Bill by Shrimati Basava Rajeswari—Int.
(Deb. 36, Vol. IV, 30-08-1991)
Col. 467
- Bill to Control Blood Banks
(Deb. 19, Vol. II, 05-08-1991)
Col. 76
- Cancellation of General Elections in Punjab Bill—Consid. & Pass Punjab Budget 1991-92—General Discussion and Demands for Grants on Account(Punjab), 1991-92
(Deb. 47, Vol. V, 16-09-1991)
Col. 144
- Cancellation of General Elections in Punjab Bill—Int.
(Deb. 44, Vol. V, 12-09-1991)
Col. 420-53
- Central Bills pending for President's Assent
(Deb. 23, Vol. III, 09-08-1991)
Col. 45
- Central Excise and Customs Laws (Amendment) Bill—Int.
(Deb. 30, Vol. III, 22-08-1991)
Col. 257-58
- Central Excises and Customs Laws (Amendment) Bill — Consid. and Pass
(Deb. 42, Vol. V, 10-09-1991)
Col. 484-510
- Code of Criminal Procedure (Amendment) Bill (Amendment of Section 2) by Shri R. Ramaswamy—Int.
(Deb. 45, Vol. V, 13-09-1991)
Col. 556
- Code of Criminal Procedure (Amendment) Bill — Consid. & Pass
(Deb. 48, Vol. V, 17-09-1991)
Col. 135-172
- Compulsory Military Training Bill by Shri C.P. Madala Giriappa—Int.
(Deb. 45, Vol. V, 13-09-1991)
Col. 550
- Compulsory Registration of Marriages Bill by Shri C.P. Madala Giriappa—Int.
(Deb. 45, Vol. V, 13-09-1991)
Col. 551

- Compulsory Sterilisation Bill by
Shri Rameswar Patidar—Int.
(Deb. 45, Vol. V, 13-09-1991)
Col. 544
- Constitution (Amendment) Bill
(Amendment of Article 81 etc.) by
Shri Ram Naik—Int.
(Deb. 9, Vol. I, 19-07-1991)
Col. 134
- Constitution (Amendment) Bill
(Amendment of Article 29, etc.) by
Shri Sudhir Giri—Int.
(Deb. 36, Vol. IV, 30-08-1991)
Col. 494
- Constitution (Amendment) Bill
(Amendment of Article 310 and 311)
by Shri Satyagopal Misra—Int.
(Deb. 45, Vol. V, 13-09-1991)
Col. 540
- Constitution (Amendment) Bill
(Amendment of Article 311) by
Prof. K.V. Thomas—Int.
(Deb. 45, Vol. V, 13-09-1991)
Col. 556
- Constitution (Amendment) Bill
(Amendment of Article 327, etc.) by
Shri Bhogendra Jha—Int.
(Deb. 9, Vol. I, 19-07-1991)
Col. 136
- Constitution (Amendment) Bill
(Amendment of Article 350A) by
Shri Shahabuddin Syed—Int.
(Deb. 45, Vol. V, 13-09-1991)
Col. 545
- Constitution (Amendment) Bill
(Amendment of Article 356) by
Shri Sudhir Giri—Int.
(Deb. 36, Vol. IV, 30-08-1991)
Col. 495
- Constitution (Amendment) Bill
(Amendment of Article 371) by
Shri Uttamrao Deorao Patil—Int.
(Deb. 45, Vol. V, 13-09-1991)
Col. 546
- Constitution (Amendment) Bill
(Amendment of Article 48, etc.) by
Shri Gumanmal Lodha—Int.
(Deb. 36, Vol. IV, 30-08-1991)
Col. 491
- Constitution (Amendment) Bill
(Amendment of Article 58) by
Shri Mohan Singh—Int.
(Deb. 45, Vol. V, 13-09-1991)
Col. 543
- Constitution (Amendment) Bill
(Amendment of Article 58, etc.) by
Shri V.N. Sharma—Int.
(Deb. 36, Vol. IV, 30-08-1991)
Col. 470
- Constitution (Amendment) Bill
(Amendment of Article 81, etc. by
Shri Ram Naik) by Shri Ram Naik—Int.
(Deb. 36, Vol. IV, 30-08-1991)
Col. 495
- Constitution (Amendment) Bill
(Amendment of Article 81, etc.) by
Shri Mohan Singh—Int.
(Deb. 18, Vol. II, 02-08-1991)
Col. 294
- Constitution (Amendment) Bill
(Amendment of Eighth Schedule) by
Shri Chitta Basu—Int.
(Deb. 18, Vol. II, 02-08-1991)
Col. 295
- Constitution (Amendment) Bill
(Amendment of Eighth Schedule) by
Shri Gumanmal Lodha—Int.
(Deb. 36, Vol. IV, 30-08-1991)
Col. 490

- Constitution (Amendment) Bill (Amendment of the Preamble, etc.) by Shri Ram Naik—Int.
(Deb. 9, Vol. I, 19-07-1991)
Col. 133
- Constitution (Amendment) Bill (Insertion of New Article 48 B) by Shri Bhagwan Shankar Rawat—Int.
(Deb. 45, Vol. V, 13-09-1991)
Col. 551
- Constitution (Amendment) Bill (Insertion of New Article 16 A) by Shri Chitta Basu—Int.
(Deb. 18, Vol. II, 02-08-1991)
Col. 295
- Constitution (Amendment) Bill (Insertion of New Article 19) by Shri Chitta Basu—Consid.
(Deb. 36, Vol. IV, 30-08-1991)
Col. 522-24
- Constitution (Amendment) Bill (Insertion of New Article 19A) By Shri Chitta Basu—Consid.
(Deb. 45, Vol. V, 13-09-1991)
Col. 558-95
- Constitution (Amendment) Bill (Insertion of New Article 19A) by Shri Chitta Basu—Int.
(Deb. 18, Vol. II, 02-08-1991)
Col. 296
- Constitution (Amendment) Bill (Insertion of New Article 26A) by Shri Bhogendra Jha—Int.
(Deb. 9, Vol. I, 19-07-1991)
Col. 135
- Constitution (Amendment) Bill (Insertion of New Article 31) by Shri Sudhir Giri—Int.
(Deb. 36, Vol. IV, 30-08-1991)
Col. 494
- Constitution (Amendment) Bill (Insertion of New Part XIA) by Shri Chitta Basu—Int.
(Deb. 18, Vol. II, 02-08-1991)
Col. 295
- Constitution (Amendment) Bill (Omission of Article 370) by Shri Kashiram Rana—Int.
(Deb. 9, Vol. I, 19-07-1991)
Col. 134
- Constitution (Amendment) Bill (Substitution of New Schedule for Eighth Schedule) by Shri Bhogendra Jha—Int.
(Deb. 9, Vol. I, 19-07-1991)
Col. 135
- Constitution (Amendment) Bill (Amendment of Article 26) by Shri George Fernandes—Int.
(Deb. 9, Vol. I, 19-07-1991)
Col. 132
- Constitution (Amendment) Bill (Amendment of Articles 74 and 163) by Shri George Fernandes—Int.
(Deb. 9, Vol. I, 19-07-1991)
Col. 132
- Constitution (Scheduled Castes) Order (Amendment) Bill (Amendment of the Schedule) by Shri Shahabuddin Syed—Int.
(Deb. 45, Vol. V, 13-09-1991)
Col. 541
- Constitution (Scheduled Tribes) Order (Amendment) Bill (Amendment of the Schedule) by Prof. K.V. Thomas—Int.
(Deb. 36, Vol. IV, 30-08-1991)
Col. 493
- Constitution (Scheduled Tribes) Order (Amendment) Bill (Amendment of the Schedule) by Shri Umrao Deora Patil—Int.
(Deb. 45, Vol. V, 13-09-1991)
Col. 552

- Constitution (Seventy-Second Amendment) Bill—Int.
(Deb. 47, Vol. V, 16-09-1991)
Col. 84
- Constitution (Seventy-Third Amendment) Bill—Int.
(Deb. 47, Vol. V, 16-09-1991)
Col. 95
- Constitution Amendment Bill (Amendment of Article 311) by Shri Sudhir Giri—Int.
(Deb. 36, Vol. IV, 30-08-1991)
Col. 491
- Constitution Amendment Bill (Amendment of Article 370) by Kumari Uma Bharti—Int.
(Deb. 45, Vol. V, 13-09-1991)
Col. 557
- Constitution Amendment Bill (Amendment of Article 371) by Shri Harisinh Chavda—Int.
(Deb. 36, Vol. IV, 30-08-1991)
Col. 493
- Constitution Amendment Bill (Insertion of New Article 18A) by Shri Satyagopal Misra—Int.
(Deb. 45, Vol. V, 13-09-1991)
Col. 539
- Consumer Associations (Registration) Bill by Shri Ram Kapse—Int.
(Deb. 45, Vol. V, 13-09-1991)
Col. 544
- Consumer Protection (Amendment) Bill (Amendment of Section 2) by Prof. Ram Kapse—Int.
(Deb. 45, Vol. V, 13-09-1991)
Col. 557
- Delhi Municipal Laws (Amendment) Bill—Int.
(Deb. 14, Vol. II, 29-07-1991)
Col. 231
- Delimitation (Amendment) Bill (Amendment of Section 9) by Shri Pawan Kumar Bansal—Int.
(Deb. 9, Vol. I, 19-07-1991)
Col. 133
- Delimitation (Amendment) Bill (Amendment of section 9) by Shri Pawan Kumar Bansal—withdrawn
(Deb. 18, Vol. II, 02-08-1991)
Col. 296
- Disapproval of Constitution (Scheduled Tribes) Order (Second Amendment) Ordinance and Constitution (Scheduled Tribes) Order (Second Amendment) Bill
(Deb. 40, Vol. IV, 06-09-1991)
Col. 462-74
- Disapproval of Representation of the People (Amendment) Ordinance, 1991 and Representation of the People (Amendment) Bill—Consid. and Pass
(Deb. 23, Vol. III, 09-08-1991)
Col. 348
- Disapproval of Terrorist and Disruptive Activities (Prevention) Amendment Ordinance, 1991 and Terrorist and Disruptive Activities (Prevention) Amendment Bill—Consid.
(Deb. 23, Vol. III, 09-08-1991)
Col. 410
- Disapproval of the Representation of the People (Amendment) Ordinance and The Representation of the People (Amendment) Bill as passed by Rajya Sabha—Consid.
(Deb. 21, Vol. III, 07-08-1991)
Col. 342-89

- Electricity Laws (Amendment) Bill
(Deb. 41, Vol. V, 09-09-1991)
Col. 667
- Electricity Laws (Amendment) Bill—
consid. & pass
(Deb. 48, Vol. V, 17-09-1991)
Col. 76-135
- Employment Guarantee Bill by
Shri Bhogendra Jha—Consid.
(Deb. 45, Vol. V, 13-09-1991)
Col. 597-600
- Employment Guarantee Bill by
Shri Bhogendra Jha—Int.
(Deb. 9, Vol. I, 19-07-1991)
Col. 136
- Finance (No. 2) Bill, 1991
(Deb. 11, Vol. II, 24-07-1991)
Col. 331
- Finance (No. 2) Bill, 1991—Consid.
(Deb. 43, Vol. V, 11-09-1991)
Col. 676-718
(Deb. 44, Vol. V, 12-09-1991)
Col. 461-530
(Deb. 45, Vol. V, 13-09-1991)
Col. 516-724, Col. 600-722
- Finance (No. 2) Bill—consid. & pass
(Deb. 46, Vol. V, 14-09-1991)
Col. 51-141
- Forest (Conservation) Amendment Bill
(Amendment of Section 2) by
Shri Rameshwar Patidar—Int.
(Deb. 45, Vol. V, 13-09-1991)
Col. 553
- Forest Bill by Shri Chandrabhai Deshmukh—
Int.
(Deb. 45, Vol. V, 13-09-1991)
Col. 540
- High Court at Allahabad (Establishment
of a permanent Bench at Bareilly) Bill
by Shri Santosh Kumar Gangwar—Int.
(Deb. 9, Vol. I, 19-07-1991)
Col. 133
- High Court at Bombay (Establishment of
a Permanent Bench at Pune) Bill by
Shri Anna Joshi—Int.
(Deb. 45, Vol. V, 13-09-1991)
Col. 596
- High Court at Calcutta (Establishment of
a Permanent Bench at Siliguri) Bill by
Shri Pius Turkey—Int.
(Deb. 45, Vol. V, 13-09-1991)
Col. 597
- High Court in Madras (Establishment of a
Permanent Bench at Madurai) Bill by
Shri A.G.S. Ram Babu—Int.
(Deb. 45, Vol. V, 13-09-1991)
Col. 542
- High Court of Andhra Pradesh
(Establishment of a Permanent Bench at
Guntur) Bill by Shri Sobhanadreeswara
Rao Vadde—Int.
(Deb. 36, Vol. IV, 30-08-1991)
Col. 470
- High Court of Gujarat (Establishment of a
Permanent Bench at Rajkot) Bill by
Shri Dibcep Bhai Sanghani—Int.
(Deb. 36, Vol. IV, 30-08-1991)
Col. 468
- High Court of Gujarat (Establishment of a
Permanent Bench at Rajkot) Bill by
Srimati Bhavna Chikhalia—Int.
(Deb. 36, Vol. IV, 30-08-1991)
Col. 469
- High Court of Gujarat (Establishment of a
Permanent Bench at Surat) Bill by
Shri Kashiram Rana—Int.
(Deb. 9, Vol. I, 19-07-1991)
Col. 135

- High Court of Orissa (Establishment of a Permanent Bench at Sambalpur) Bill by Shri Sriballev Panigrahi—Int.**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 465
- Human Resources (Utilisation) Bill by Shri S.B. Sidal—Int.**
(Deb. 45, Vol. V, 13-09-1991)
Col. 553
- Indian Penal Code (Amendment) Bill (Amendment of Section 376) by Shri Kashiram Rana—Int.**
(Deb. 45, Vol. V, 13-09-1991)
Col. 549
- Infant Foods and Feeding Bottles (Regulation of Production, Supply and Distribution) Bill by Shri Ram Naik—Int.**
(Deb. 9, Vol. I, 19-07-1991)
Col. 133
- Infant Foods and Feeding Bottles (Regulation of Production, Supply and Distribution) Bill by Shri Ram Naik—Consid.**
(Deb. 18, Vol. II, 02-08-1991)
Col. 338
(Deb. 36, Vol. IV, 30-08-1991)
Col. 495-522
- Jammu and Kashmir Appropriation (No. 3) Bill, 1991—Int., Consid. & pass**
(Deb. 46, Vol. V, 14-09-1991)
Col. 321
- Jammu and Kashmir Criminal Law Amendment (Second) Amendment Bill—Int.**
(Deb. 14, Vol. II, 29-07-1991)
Col. 238-43
- Married Women (Protection of Right) Bill by Shrimati Basava Rajeswari—Int.**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 466
- Medical Termination of Pregnancy (Amendment) Bill (Amendment of Section 3 and 4) by Kumari Uma Bharti—Int.**
(Deb. 45, Vol. V, 13-09-1991)
Col. 545
- Medical Termination of Pregnancy (Amendment) Bill (Amendment of Sections 3 and 4) by Shrimati Sumitra Mahajan—Int.**
(Deb. 45, Vol. V, 13-09-1991)
Col. 549
- Mother's Lineage Bill by Kumari Uma Bharti—Int.**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 492
- Narcotic Drugs and Psychotropic Substances Act (Amendment) Bill (Amendment to Section 2) by Dr. Laxminarayan Pandeya—Int.**
(Deb. 45, Vol. V, 13-09-1991)
Col. 552
- National Child Welfare Board Bill by Shri S.B. Sidal—Int.**
(Deb. 45, Vol. V, 13-09-1991)
Col. 554
- One-Family One-Post (In Government Service) Bill by Shri C.P. Mudala Giriappa—Int.**
(Deb. 45, Vol. V, 13-09-1991)
Col. 546
- Places of Worship (Special Provision Bill)**
(Deb. 41, Vol. V, 09-09-1991)
Col. 676-766
- Places of Worship (Special Provisions) Bill — Consid. and Pass**
(Deb. 42, Vol. V, 10-09-1991)
Col. 350-484

- Places of Worship (Special Provisions) Bill—Int.
(Deb. 31, Vol. IV, 23-08-1991)
Col. 426-60
- Pre-Natal Diagnostic Techniques (Regulation and Prevention of Misuses) Bill—Int.
(Deb. 44, Vol. V, 12-09-1991)
Col. 454
- President's Assent to State Bills
(Deb. 8, Vol. I, 18-07-1991)
Col. 72-80
- Prevention of Social Disabilities Bill by Shri Kashiram Rana—Int.
(Deb. 9, Vol. I, 19-07-1991)
Col. 135
- Public Premises (Eviction of Unauthorised Occupants) Amendment Bill (Amendment of Section 2) by Shri Sharad Dighe—Int.
(Deb. 36, Vol. IV, 30-08-1991)
Col. 469
- Public Premises (Eviction of Unauthorised Occupants) Amendment Bill (Amendment of Section 2) by Shri Ram Naik—Int.
(Deb. 9, Vol. I, 19-07-1991)
Col. 134
- Punjab Appropriation (Vote on Account), No. 2 Bill, 1991—Int, Consid. & pass
(Deb. 47, Vol. V, 16-09-1991)
Col. 232
- Railway Protection Force (Amendment) Bill (Substitution of new long title for long Title, etc.) by Shri Basu Deb Acharia—Int.
(Deb. 36, Vol. IV, 30-08-1991)
Col. 467
- Rehabilitation of Dependents of Victims of Terrorism Bill by Prof. K. V. Thomas—Int.
(Deb. 45, Vol. V, 13-09-1991)
Col. 555
- Remittances of Foreign Exchange and Investment in Foreign Exchange Bond (Immunities and Exemptions) Bill—Consid.
(Deb. 42, Vol. V, 10-09-1991)
Col. 511-20
- Remittances of Foreign Exchange and Investment in Foreign Exchange Bonds (Immunities and Exemptions Bill—Consid. and Pass
(Deb. 43, Vol. V, 11-09-1991)
Col. 555-603
- Remittances of Foreign Exchange and Investment in Foreign Exchange Bonds (Immunities and Exemptions) Bill—Int.
(Deb. 37, Vol. IV, 03-09-1991)
Col. 373-82
- Representation of the People (Amendment) Bill (Amendment of Section 36) by Shri Sobhanndroeswara Rao Vadde—Int.
(Deb. 36, Vol. IV, 30-08-1991)
Col. 490
- Reservation of Vacancies in Post and Services (For Scheduled Castes and Scheduled Tribes) Bill by Shri Chandubhai Deshmukh—Int.
(Deb. 45, Vol. V, 13-09-1991)
Col. 542
- Restriction on Holiday in Public Offices Bill by Shri S.B. Simal—Int.
(Deb. 45, Vol. V, 13-09-1991)
Col. 555
- Special Protection Group (Amendment) Bill (Amendment of Long Title, etc.) by Shri Pawan Kumar Bansal—Int.
(Deb. 9, Vol. I, 19-07-1991)
Col. 132
- Special Protection Group (Amendment) Bill—Consid. and Pass
(Deb. 43, Vol. V, 11-09-1991)
Col. 603-75

- Special Protection Group (Amendment) Bill—Int.
(Deb. 32, Vol. IV, 26-08-1991)
Col. 388
- Statutory Resolution Re Disapproval of the Delhi Municipal Laws (Amendment) Ordinance, 1991 and Delhi Municipal Laws (Amendment) Bill—(Consid. and Pass).
(Deb. 20, Vol. II, 06-08-1991)
Col. 300-45
- Statutory Resolution Re: Disapproval of the Jammu and Kashmir Criminal Law (Amendment) Ordinance, 1991 and Jammu and Kashmir Criminal Law Amendment (Second Amending) Bill—(Consid. and Pass)
(Deb. 20, Vol. II, 06-08-1991)
Col. 345-414
- Statutory Resolution Re: Disapproval of Consumer Protection (Amendment) Ordinance and Consumer Protection (Amendment) Bill — As Passed by Rajya Sabha Consid. and Pass
(Deb. 24, Vol. III, 12-08-1991)
Col. 907-54
- Statutory Resolution Re: Disapproval of the Terrorist and Disruptive Activities (Prevention) Amendment Ordinance — Contd. and Terrorist and Disruptive Activities (Prevention) Amendment Bill— As Passed by Rajya Sabha — Contd. — Consid. & Pass
(Deb. 24, Vol. III, 12-08-1991)
Col. 821-906
- Terrorist and Disruptive Activities (Prevention) Amendment Bill—Int.
(Deb. 14, Vol. II, 29-07-1991)
Col. 232-37
- Terrorist and Disruptive Activities (Prevention) (Amendment) Bill—withdrawn
(Deb. 18, Vol. II, 02-08-1991)
Col. 261
- The Code of Criminal Procedure (Amendment) Bill—Int.
(Deb. 12, Vol. II, 25-07-1991)
Col. 224
- The Constitution (Amendment) Bill (Insertion of New Articles 23A, 23B and 23C) by Shrimati Basava Rajeswari—Int.
(Deb. 36, Vol. IV, 30-08-1991)
Col. 466
- The Constitution (Scheduled Tribes) Order (Second Amendment) Bill—Consid.
(Deb. 27, Vol. III, 19-08-1991)
Col. 203-25
- The Representation of the People (Amendment) Bill, 1991—Assented
- The Consumer Protection (Amendment) Bill, 1991—Assented
- The Terrorist and Disruptive Activities (Prevention) Amendment Bill, 1991—Assented
- The Constitution (Scheduled Tribes) Order (Amendment) Bill, 1991—Assented
(Deb. 31, Vol. IV, 23-08-1991)
Col. 419
- Voluntary Deposits (Immunities and Exemptions) Bill
(Deb. 41, Vol. V, 09-09-1991)
Col. 660-66
- Voluntary Deposits (Immunities and Exemptions) Bill—Consid. and pass
(Deb. 46, Vol. V, 14-09-1991)
Col. 324

- Water (Prevention and Control of Pollution Cess)(Amendment) Bill—Int.**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 383
- Welfare of Handicapped, Disabled and Mentally Retarded Persons Bill by Shri C.P. Mudala Giryappa—Int.**
(Deb. 45, Vol. V, 13-09-1991)
Col. 550
- Wildlife (Protection) Amendment Bill—Consid. and pass**
(Deb. 47, Vol. V, 16-09-1991)
Col. 100
- Working Women Welfare Bill by Kumari Uma Bharati—Int.**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 492
- Youth Welfare Bill by Shri S.B. Sidnal—Int.**
(Deb. 45, Vol. V, 13-09-1991)
Col. 554
- Bio-Gas**
- Bio-Gas Plant at Aja Singh Nagar, A. P.**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 183
- Bio-Gas Plants in Uttar Pradesh**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 191
- Bio-gas Plants in Madhya Pradesh**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 199
- Cost of Bio-gas Plants**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 206
- National Project for Bio-Gas Development**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 182
- Setting up of Bio-gas Plants**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 79
- Black Market**
- Black Marketing of Petrol and LPG Agencies in Maharashtra**
(Deb. 28, Vol. III, 20-08-1991)
Col. 111
- Blackmarket of Railway Tickets in Bombay**
(Deb. 25, Vol. III, 13-08-1991)
Col. 39
- Black Money**
- Black Money**
(Deb. 13, Vol. II, 26-07-1991)
Col. 156
- Committee to examine structure of Taxes for Checking Growth of Black Money**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 391
- Curbing Black Money**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 314
- Problem of Black Money**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 254
- Proposal to Allow Black Money to Flow into Market**
(Deb. 18, Vol. II, 02-08-1991)
Col. 141
- Schemes to Unearth Black Money**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 192

Blood Bank**Bill to Control Blood Banks**

(Deb. 19, Vol. II, 05-08-1991)
Col. 76

Blood Banks in Delhi

(Deb. 19, Vol. II, 05-08-1991)
Col. 301

Board for Industrial and Financial Reconstruction**Action against sick Industrial Units by BIFR**

(Deb. 13, Vol. II, 26-07-1991)
Col. 128

Board for Industrial and Financial Reconstruction

(Deb. 31, Vol. IV, 23-08-1991)
Col. 134-35

Revival of Industrial Units by BIFR

(Deb. 40, Vol. IV, 06-09-1991)
Col. 105

Revival of Sick Units by BIFR

(Deb. 18, Vol. II, 02-08-1991)
Col. 80

Board of Homoeopathic System of Medicine**Supersession of Board of Homoeopathic System of Medicine, Delhi**

(Deb. 24, Vol. III, 12-08-1991)
Col. 248-49

Bodoland**Demand for Bodoland**

(Deb. 39, Vol. IV, 05-09-1991)
Col. 80

Need for a separate State of Bodoland (MUR 377)

(Deb. 46, Vol. V, 14-09-1991)
Col. 348

Bombay High**De-Hiring of Rigs by Private Companies**

(Deb. 37, Vol. IV, 03-09-1991)
Col. 75

Decline in Oil Production from Bombay High

(Deb. 25, Vol. III, 13-08-1991)
Col. 41-42

Pipeline from Bombay High to Hazira

(Deb. 28, Vol. III, 20-08-1991)
Col. 155

Safety for Workers at Bombay High Platforms

(Deb. 42, Vol. V, 10-09-1991)
Col. 214-15

Book**Chapter on Ecology and Environment in Text Books**

(Deb. 27, Vol. III, 19-08-1991)
Col. 31

Chapter on Ecology and Environment in Text Books

(Deb. 27, Vol. III, 19-08-1991)
Col. 31

Hike in Price of Text Books

(Deb. 27, Vol. III, 19-08-1991)
Col. 45

Import of Books

(Deb. 31, Vol. IV, 23-08-1991)
Col. 170-71

Border Dispute**Maharashtra-Karnataka Border Dispute**

(Deb. 12, Vol. II, 25-07-1991)
Col. 73

Border Security Force**Crimes Detected by Border Security Force**

(Deb. 35, Vol. IV, 29-08-1991)

Col. 131-34

Recruitment of Local Persons in BSF

(Deb. 22, Vol. III, 08-08-1991)

Col. 37

Botanical Survey of India**Development of Experimental Garden by****Botanical Survey of India at Itanagar**

(Deb. 27, Vol. III, 19-08-1991)

Col. 35

Brazil**Import of Chikory Seeds from Brazil**

(Deb. 35, Vol. IV, 29-08-1991)

Col. 163

Brick Kiln**Brick Kilns in Delhi**

(Deb. 27, Vol. III, 19-08-1991)

Col. 148

(Deb. 32, Vol. IV, 26-08-1991)

Col. 111

Loan Sanctioned by Khadi Gramodyog for**Brick Kilns**

(Deb. 29, Vol. III, 21-08-1991)

Col. 96

Bridge**Atka Nallah Bridge on National Highway**

No. 27

(Deb. 45, Vol. V, 13-09-1991)

Col. 118

Bridge at Chhitauni

(Deb. 20, Vol. II, 06-08-1991)

Col. 72-73

Bridge at Jajpur-Koosajhar Road Junction

(Deb. 33, Vol. IV, 27-08-1991)

Col. 247

Bridge at Jogighopa

(Deb. 20, Vol. II, 06-08-1991)

Col. 214-15

Bridge at Karinganj

(Deb. 33, Vol. IV, 27-08-1991)

Col. 78

(Deb. 42, Vol. V, 10-09-1991)

Col. 194

Bridge at Kothavalasa (SER)

(Deb. 37, Vol. IV, 03-09-1991)

Col. 277

Bridge at Kumber Taleo (Solapur)

(Deb. 42, Vol. V, 10-09-1991)

Col. 113

Bridge at Mangalagiri Township

(Deb. 33, Vol. IV, 27-08-1991)

Col. 131

Bridge at Pali Station

(Deb. 6, Vol. I, 16-07-1991)

Col. 131

Bridge at Patna

(Deb. 20, Vol. II, 06-08-1991)

Col. 107-08

Bridge at Rajahmundry

(Deb. 20, Vol. II, 06-08-1991)

Col. 201

Bridge at Vapi

(Deb. 25, Vol. III, 13-08-1991)

Col. 311-12

Bridge at Varkala

(Deb. 20, Vol. II, 06-08-1991)

Col. 76

Bridge in Vijayawada City

(Deb. 6, Vol. I, 16-07-1991)

Col. 105

Bridge of Borivali Station

(Deb. 20, Vol. II, 06-08-1991)

Col. 217

- Bridge on Asansol-Damodar Section**
(Deb. 25, Vol. III, 13-08-1991)
Col. 251-52
- Bridge on Railway Crossings in Jaipur**
(Deb. 25, Vol. III, 13-08-1991)
Col. 88
- Bridge over Brahmaputra at Dibrugarh**
(Deb. 20, Vol. II, 06-08-1991)
Col. 98-99
- Bridge over Gandak at Narkatiaganj**
(Deb. 20, Vol. II, 06-08-1991)
Col. 112-13
- Bridge over Yamuna River from Maharani Bagh to NOIDA**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 143-45
- Bridges in Karnataka**
(Deb. 25, Vol. III, 13-08-1991)
Col. 140
- Collection of Toll Cess on National Highway No. 5**
(Deb. 18, Vol. II, 02-08-1991)
Col. 63
- Construction of a new Bridge on River Chhonda**
(Deb. 45, Vol. V, 13-09-1991)
Col. 177
- Construction of Bridge across Tungabhadra River near Singatahar, Karnataka**
(Deb. 23, Vol. III, 09-08-1991)
Col. 216
- Construction of Bridge on Ganga River at Balughat in Varanasi District**
(Deb. 23, Vol. III, 09-08-1991)
Col. 89
- Construction of Bridge on River Muniyeru in Krishna District, Andhra Pradesh**
(Deb. 4, Vol. I, 12-07-1991)
Col. 93
- Construction of Bridges on Border Road from Shella to Balat in Meghalaya**
(Deb. 18, Vol. II, 02-08-1991)
Col. 127
- Construction of Bridges on Remuna-Durgadevi Road and River Budhabalanga**
(Deb. 13, Vol. II, 26-07-1991)
Col. 51
- Construction of Double Lane Bridge on Gandak River**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 137
- Construction of National Highways and Bridges in Bihar**
(Deb. 13, Vol. II, 26-07-1991)
Col. 115
- Construction of National Highways and Bridges in Gujarat During Eighth Five Year Plan**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 121
- Construction of New Bridge Across the River Nethravathi**
(Deb. 18, Vol. II, 02-08-1991)
Col. 84
- Construction of Second Bridge over Hooghly**
(Deb. 9, Vol. I, 19-07-1991)
Col. 75

- Construction of Second Bridge over Yamuna River Near I. T. O. Delhi**
(Deb. 9, Vol. I, 19-07-1991)
Col. 29
- Construction of Thakazy Bridge in Kerala**
(Deb. 45, Vol. V, 13-09-1991)
Col. 205
- Construction of Under-bridge Connecting Wazirpur Industrial Area to Ashok Vihar**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 221-22
- Construction of Varapuzha Bridge on National Highway No. 17 in Ernakulam**
(Deb. 23, Vol. III, 09-08-1991)
Col. 121
- Financial assistance for Aroor-Arukutty Bridge**
(Deb. 18, Vol. II, 02-08-1991)
Col. 48
- Financial Assistance to Orissa for Construction of Roads and Bridges**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 193
- Fly-over at Changpari (Assam)**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 263
- Flyovers in Delhi**
(Deb. 19, Vol. II, 05-08-1991)
Col. 197
- Footbridge at Bhayander Station (Bombay)**
(Deb. 42, Vol. V, 10-09-1991)
Col. 235
- Koithar Railway Bridge**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 70
- Need to construct a bridge over river Koel in Roukela (MUR 377)**
(Deb. 16, Vol. II, 31-07-1991)
Col. 253-54
- Need to construct a bridge on Manjhi-Ballia Road, between U.P. and Bihar (MUR 377)**
(Deb. 44, Vol. V, 12-09-1991)
Col. 458
- Need to construct a new bridge at Shahagad on river Godavari (MUR 377)**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 306
- Need to construct a railway over bridge in Saharsa (MUR 377)**
(Deb. 5, Vol. I, 15-07-1991)
Col. 203
- Need to construct a road over-bridge, at Thirupappuliur Railway Station in Cuddalore, Tamil Nadu (MUR 377)**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 383
- Need to construct an over-bridge at Hathras railway junction (MUR 377)**
(Deb. 6, Vol. I, 16-07-1991)
Col. 183
- Need to include construction of road over-bridges at Hospet-Kampli Road, Karwar-Bellary Road and Bellary-Hospet Road in South Central Railway Work Programme (MUR 377)**
(Deb. 15, Vol. II, 30-07-1991)
Col. 265
- New Mandovi Bridges**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 335-36
- ONGC Share in Narasapur Bridge**
(Deb. 20, Vol. II, 06-08-1991)
Col. 80

- Opening of Bridge on Gomati River Near Chandvak in Uttar Pradesh
(Deb. 45, Vol. V, 13-09-1991)
Col. 153
- Over-Bridge at Hospet
(Deb. 42, Vol. V, 10-09-1991)
Col. 326-27
- Over-Bridge at Tiruppur
(Deb. 15, Vol. II, 30-07-1991)
Col. 189
- Over-bridge at Aligarh
(Deb. 42, Vol. V, 10-09-1991)
Col. 99-100
- Over-bridge at Annamalai Nagar
(Deb. 15, Vol. II, 30-07-1991)
Col. 81
- Over-bridge at Hathras
(Deb. 28, Vol. III, 20-08-1991)
Col. 69
- Over-bridge at level crossing at Kishanganj/Dalkoba
(Deb. 28, Vol. III, 20-08-1991)
Col. 94
- Over-bridge at Maksi
(Deb. 37, Vol. IV, 03-09-1991)
Col. 334
- Over-bridge at Moradabad Station
(Deb. 42, Vol. V, 10-09-1991)
Col. 188-89
- Over-bridge in Ghaziabad
(Deb. 15, Vol. II, 30-07-1991)
Col. 81
- Over-bridge in Pilibhit
(Deb. 25, Vol. III, 13-08-1991)
Col. 128
- Over-bridges in Kanpur (Uttar Pradesh)
(Deb. 28, Vol. III, 20-08-1991)
Col. 66
- Over-bridges in Kerala
(Deb. 20, Vol. II, 06-08-1991)
Col. 166
- Proposal to Reinforce and Widen Nizamuddin Bridge in Delhi
(Deb. 9, Vol. I, 19-07-1991)
Col. 71
- Rail Bridges in Kota
(Deb. 25, Vol. III, 13-08-1991)
Col. 235
- Railway Bridge at Ghazipur
(Deb. 15, Vol. II, 30-07-1991)
Col. 166
- Railway Bridge in Jaipur
(Deb. 15, Vol. II, 30-07-1991)
Col. 228
- Railway Bridge Over Gandak River near Chhitautani
(Deb. 15, Vol. II, 30-07-1991)
Col. 135
- Railway Bridges in Bihar
(Deb. 25, Vol. III, 13-08-1991)
Col. 124-25
- Railway Over-bridges in Kerala
(Deb. 42, Vol. V, 10-09-1991)
Col. 324
- Reconstruction of Bridge on National Highway No. 43 near Sakur
(Deb. 18, Vol. II, 02-08-1991)
Col. 45
- Reconstruction of Old Mandovi Bridge
(Deb. 31, Vol. IV, 23-08-1991)
Col. 172-73
- Repair of Bridge on National Highway No. 25 at Shivpuri Bhognipur
(Deb. 13, Vol. II, 26-07-1991)
Col. 152
- Repair of Bridges in Baroda
(Deb. 42, Vol. V, 10-09-1991)
Col. 82
- Repair of Bridges on National Highways in Orissa
(Deb. 36, Vol. IV, 30-08-1991)
Col. 113

Widening of bridge at Solapur
(Deb. 42, Vol. V, 10-09-1991)
Col. 264

Budget(General)—1991-1992

General Budget, 1991-92—

(Deb. 16, Vol. II, 31-07-1991)

Col. 263-339

(Deb. 19, Vol. II, 05-08-1991)

Col. 350-476

(Deb. 14, Vol. II, 29-07-1991)

Col. 256-304

(Deb. 11, Vol. II, 24-07-1991)

Col. 271-330

(Deb. 17, Vol. II, 01-08-1991)

Col. 281-400

(Deb. 18, Vol. II, 02-08-1991)

Col. 267

(Deb. 15, Vol. II, 30-07-1991)

Col. 283-348

(Deb. 20, Vol. II, 06-08-1991)

Col. 255-94

**Budget(Jammu and Kashmir)—
1991-1992**

**Jammu and Kashmir Budget—General
Discussion and Demands for Grants
(Jammu and Kashmir), 1991-1992**

(Deb. 46, Vol. V, 14-09-1991)

Col. 264

Jammu and Kashmir Budget, 1991-92

(Deb. 32, Vol. IV, 26-08-1991)

Col. 388

Budget(Punjab)—1991-1992

**Cancellation of General Elections in
Punjab Bill—consid. and pass Punjab
Budget, 1991-92—General Discussion
and Demands for Grants on Account
(Punjab), 1991-92**

(Deb. 47, Vol. V, 16-09-1991)

Col. 144

Punjab Budget, 1991-92

(Deb. 32, Vol. IV, 26-08-1991)

Col. 387

Budget(Railways), 1991-1992

**Railway Budget, 1991-92—General
Discussion and Demands for
Grants(Railways), 1991-92**

(Deb. 10, Vol. III, 20-07-1991)

Col. 28-240

Railway Budget, 1991-92

(Deb. 6, Vol. I, 16-07-1991)

Col. 151

**Railway Budget, 1991-92—General
Discussion and Demands for Grants
(Railways), 1991-92**

(Deb. 11, Vol. II, 24-07-1991)

Col. 283-70

**Railway Budget, 1991-92—General
Discussion and Demands for Grants
(Railways), 1991-92**

(Deb. 12, Vol. II, 25-07-1991)

Col. 229-346

Bureau of Indian Standards

Code for Data Processing in Hindi

(Deb. 43, Vol. V, 11-09-1991)

Col. 247-48

**Standard Code for Data Processing in
Hindi**

(Deb. 43, Vol. V, 11-09-1991)

Col. 13-19

Burma

Pillars on Indo-Burma Border

(Deb. 44, Vol. V, 12-09-1991)

Col. 181

C-DOT

Enquiry into the Functioning of C-DOT
(Deb. 30, Vol. III, 22-08-1991)
Col. 72

New C-DOT Exchanges in M.P.
(Deb. 30, Vol. III, 22-08-1991)
Col. 163-64

Progress of C-DOT
(Deb. 30, Vol. III, 22-08-1991)
Col. 203-04

Working of C-DOT
(Deb. 35, Vol. IV, 29-08-1991)
Col. 411-12

Canada

Direct Flight to Canada
(Deb. 28, Vol. III, 20-08-1991)
Col. 152

Exports to Canada
(Deb. 23, Vol. III, 09-08-1991)
Col. 164

Import of Foodgrains from Canada
(Deb. 44, Vol. V, 12-09-1991)
Col. 376

Canal

Management of Agra Canal
(Deb. 30, Vol. III, 22-08-1991)
Col. 79

Modernisation of Kamla Canal in Bihar
(Deb. 17, Vol. II, 01-08-1991)
Col. 198

Need to Provide Financial Assistance to the People Affected by Water-logging in Areas covered by Indira Gandhi Canal, Rajasthan (MUR 377)
(Deb. 20, Vol. II, 06-08-1991)
Col. 295

Carpet Industry

Carpet Industry in Bhadoi (U.P.)
(Deb. 31, Vol. IV, 23-08-1991)
Col. 271

Assistance to Carpet Industry Bhadoi
(Deb. 31, Vol. IV, 23-08-1991)
Col. 132-34

Supply of Yarn to Carpet Industry in Hathras, Uttar Pradesh
(Deb. 31, Vol. IV, 23-08-1991)
Col. 336-37

Cashew Board

Setting up of Cashew Board in Kerala
(Deb. 31, Vol. IV, 23-08-1991)
Col. 96

Cattle

Alleged Irregularities in Project Directorate on Cattle, Merrut
(Deb. 30, Vol. III, 22-08-1991)
Col. 231-32

Cattle Death in Maharashtra
(Deb. 41, Vol. V, 09-09-1991)
Col. 77-78

Cattle Development Project
(Deb. 39, Vol. IV, 05-09-1991)
Col. 41-44

Smuggling of Cows from Jammu
(Deb. 35, Vol. IV, 29-08-1991)
Col. 164-65

Cement

Adulteration in Cement
(Deb. 34, Vol. IV, 28-08-1991)
Col. 516

Adulteration in Cement in Delhi
(Deb. 21, Vol. III, 07-08-1991)
Col. 279

Availability of Cement (Deb. 29, Vol. III, 21-08-1991) Col. 273-76	Panel to Check Cement Prices (Deb. 7, Vol. I, 17-07-1991) Col. 94
Cement Factory in Dandala Ghat of Himachal Pradesh (Deb. 16, Vol. II, 31-07-1991) Col. 144-45	Price of Cement (Deb. 21, Vol. III, 07-08-1991) Col. 248 (Deb. 29, Vol. III, 21-08-1991) Col. 267-68
Cement Factories (Deb. 29, Vol. III, 21-08-1991) Col. 41-52	Production of Cement (Deb. 43, Vol. V, 11-09-1991) Col. 328-29
Cement Factory in Himachal Pradesh (Deb. 27, Vol. III, 19-08-1991) Col. 87	Shortage of Cement (Deb. 29, Vol. III, 21-08-1991) Col. 53
Cement Factory in Madhya Pradesh (Deb. 29, Vol. III, 21-08-1991) Col. 183-84	Transportation of Cement (Deb. 28, Vol. III, 20-08-1991) Col. 123
Cement Factory in U.P. (Deb. 21, Vol. III, 07-08-1991) Col. 197	Cement Corporation of India
Cement Plants in Orissa (Deb. 43, Vol. V, 11-09-1991) Col. 179	Expert Committee on working of CCI (Deb. 43, Vol. V, 11-09-1991) Col. 108-09
Cement Prices (Deb. 34, Vol. IV, 28-08-1991) Col. 351	Losses incurred by the Cement Corporation of India (Deb. 11, Vol. II, 24-07-1991) Col. 34-39
Cement Production (Deb. 43, Vol. V, 11-09-1991) Col. 2-9	Performance of Units of C.C.I. (Deb. 43, Vol. V, 11-09-1991) Col. 326-27
Closure of Sawai Madhopur Cement Factory (Deb. 43, Vol. V, 11-09-1991) Col. 103-04	Projects of CCI in Maharashtra (Deb. 34, Vol. IV, 28-08-1991) Col. 363
Financial Assistance by IDBI to Mini Cement Plants in Gujarat and Andhra Pradesh (Deb. 23, Vol. III, 09-08-1991) Col. 76	Revamping of Cement Corporation of India (Deb. 38, Vol. IV, 04-09-1991) Col. 163
Increase in Prices of Cement (Deb. 36, Vol. IV, 30-08-1991) Col. 389	Census
	Census Operations in Jammu and Kashmir (Deb. 17, Vol. II, 01-08-1991) Col. 53

- Census, 1991
(Deb. 44, Vol. V, 12-09-1991)
Col. 132
- Central Board of Film Certification
Representation of Women in Central Board of Film Certification
(Deb. 29, Vol. III, 21-08-1991)
Col. 145-47
- Central Board of Secondary Education
Academic Autonomy to Schools granted by CBSE
(Deb. 32, Vol. IV, 26-08-1991)
Col. 40
- Affiliation of Delhi Schools to CBSE
(Deb. 19, Vol. II, 05-08-1991)
Col. 159
- Affiliation of Public Schools to CBSE
(Deb. 19, Vol. II, 05-08-1991)
Col. 194-95
- Affiliation of Schools to CBSE
(Deb. 19, Vol. II, 05-08-1991)
Col. 46-54
(Deb. 24, Vol. III, 12-08-1991)
Col. 340
- Ban on Students of Non-CBSE Affiliated Schools to Undertake CBSE Examination
(Deb. 27, Vol. III, 19-08-1991)
Col. 145
- Compartmental and Improvement Examinations for Class X and XII conducted by CBSE
(Deb. 32, Vol. IV, 26-08-1991)
Col. 127
- Criteria for Nominations of Members of Government Body of CBSE
(Deb. 5, Vol. I, 15-07-1991)
Col. 156-61
- Faulty Examination Evaluation in CBSE
(Deb. 32, Vol. IV, 26-08-1991)
Col. 353
- Norms for Schools Affiliated to CBSE
(Deb. 5, Vol. I, 15-07-1991)
Col. 161-62
- Performance of schools in CBSE examinations
(Deb. 19, Vol. II, 05-08-1991)
Col. 195-96
- Poor Result of CBSE
(Deb. 14, Vol. II, 29-07-1991)
Col. 82-83
- Result of Secondary and Senior Secondary Examinations of CBSE
(Deb. 27, Vol. III, 19-08-1991)
Col. 123
- Vocational Courses under 10-2 System of CBSE
(Deb. 32, Vol. IV, 26-08-1991)
Col. 97
- Central Bureau of Investigation
Alleged Corruption by CBI Officials
(Deb. 16, Vol. II, 31-07-1991)
Col. 142-43
- CBI Raids on Premises of Bank Employees
(Deb. 45, Vol. V, 13-09-1991)
Col. 221
- CBI Cases against Government Officials
(Deb. 38, Vol. IV, 04-09-1991)
Col. 236
- CBI Cases from Kerala
(Deb. 43, Vol. V, 11-09-1991)
Col. 67-68
- CBI Inquiry against Army Officers
(Deb. 31, Vol. IV, 23-08-1991)
Col. 81-82
- CBI Inquiry into unauthorised construction in Delhi
(Deb. 22, Vol. III, 08-08-1991)
Col. 149
- CBI Raid on Fake Fertilizer Manufacturers
(Deb. 29, Vol. III, 21-08-1991)
Col. 261-63

CBI Raids on Government Officials

(Deb. 38, Vol. IV, 04-09-1991)
Col. 234

Corruption and Criminal Charges against Public Servants

(Deb. 7, Vol. I, 17-07-1991)
Col. 76-77

F.I.R. filed by CBI on St. Kitts Bank Account Case

(Deb. 45, Vol. V, 13-09-1991)
Col. 142

Fake Insurance Claims Registered by CBI in Patna

(Deb. 23, Vol. III, 09-08-1991)
Col. 71

Independent Statutory Status to CBI

(Deb. 34, Vol. IV, 28-08-1991)
Col. 181

Investigation of Cases by Central Bureau of Investigation

(Deb. 44, Vol. V, 12-09-1991)
Col. 190

Police Officers on Deputation to CBI

(Deb. 16, Vol. II, 31-07-1991)
Col. 84-85

Central Coalfields Limited**Acquisition of Darbhanga House by CCL**

(Deb. 42, Vol. V, 10-09-1991)
Col. 317

Central Council for Homoeopathy**Central Council for Homoeopathy**

(Deb. 32, Vol. IV, 26-08-1991)
Col. 84

Central Council for Research in Ayurveda and Siddha**Affairs of Central Council for Research in Ayurveda and Siddha**

(Deb. 24, Vol. III, 12-08-1991)
Col. 233-34

Central Drug Research Institute

Processes by Central Drug Research Institute
(Deb. 43, Vol. V, 11-09-1991)
Col. 204-07

Central Government Health Scheme

Anti-Rabbies Treatment at Government Hospitals/CGHS Dispensaries
(Deb. 24, Vol. III, 12-08-1991)
Col. 513-14

Availability of Ayurvedic Medicines in CGHS Dispensaries

(Deb. 19, Vol. II, 05-08-1991)
Col. 113

Availability of Medicines in CGHS Homoeopathic Dispensaries

(Deb. 27, Vol. III, 19-08-1991)
Col. 137-39

CGHS Dispensary in Kerala

(Deb. 41, Vol. V, 09-09-1991)
Col. 214-20

CGHS Dispensaries in Ambala

(Deb. 32, Vol. IV, 26-08-1991)
Col. 220

CGHS Dispensaries in Rented Flats in Delhi

(Deb. 32, Vol. IV, 26-08-1991)
Col. 237

CGHS Dispensary at Bhubaneswar, Orissa

(Deb. 19, Vol. II, 05-08-1991)
Col. 202-04

CGHS Dispensary in Nand Nagri

(Deb. 41, Vol. V, 09-09-1991)
Col. 339-40

CGHS Facilities in Vijayawada and Visakhapatnam

(Deb. 32, Vol. IV, 26-08-1991)
Col. 233

Clinical Laboratories under CGHS

(Deb. 24, Vol. III, 12-08-1991)
Col. 576-77

- Construction of a CGHS Dispensary in Janakpuri, New Delhi
(Deb. 19, Vol. II, 05-08-1991)
Col. 265
- Expansion of CGHS Dispensaries
(Deb. 27, Vol. III, 19-08-1991)
Col. 40
- Extension of CGHS Facility to Bhubaneswar, Orissa
(Deb. 14, Vol. II, 29-07-1991)
Col. 143-44
- Health Services by Public Hospitals for CGHS Beneficiaries
(Deb. 19, Vol. II, 05-08-1991)
Col. 112-13
- Improvement of Services in Hospitals and CGHS Dispensaries
(Deb. 27, Vol. III, 19-08-1991)
Col. 99-100
- Limited Services in CGHS Dispensaries after Normal Working Hours
(Deb. 27, Vol. III, 19-08-1991)
Col. 72-73
- Medicines Through CGHS Dispensaries
(Deb. 27, Vol. III, 19-08-1991)
Col. 74-75
- Non-availability of Medicines to CGHS Beneficiaries
(Deb. 5, Vol. I, 15-07-1991)
Col. 37
- Para-Medical Staff in CGHS Ayurvedic and Homoeopathic Dispensaries
(Deb. 27, Vol. III, 19-08-1991)
Col. 139-40
- Pathological Tests in CGHS Dispensaries
(Deb. 27, Vol. III, 19-08-1991)
Col. 99
- PG Allowance to ISM Post-Graduates
(Deb. 14, Vol. II, 29-07-1991)
Col. 82
- Proposal to Open CGHS Dispensary Near Sansad Vihar, New Delhi
(Deb. 24, Vol. III, 12-08-1991)
Col. 553-54
- Proposal to set up CGHS Dispensary in Anand Vihar
(Deb. 24, Vol. III, 12-08-1991)
Col. 625
- Proposal to Start CGHS (Allopathic) Dispensaries in Shifts
(Deb. 24, Vol. III, 12-08-1991)
Col. 161-62
- Scheme to open CGHS Dispensary in Rohini
(Deb. 32, Vol. IV, 26-08-1991)
Col. 246
- Setting up of CGHS Dispensary at Shalimar Bagh
(Deb. 24, Vol. III, 12-08-1991)
Col. 579
- Unani Physicians in CGHS
(Deb. 27, Vol. III, 19-08-1991)
Col. 69
- Central Ground Water Board**
- Report of Multi Disciplinary Committee on Central Ground Water Board
(Deb. 22, Vol. III, 08-08-1991)
Col. 16
- Central Institute of Research on Buffalo**
- Alleged Irregularities at Central Institute of Research on Buffalo, Haryana
(Deb. 39, Vol. IV, 05-09-1991)
Col. 165
- Central Reserve Police Force**
- Alleged occupation of houses in Srinagar by CRPF
(Deb. 22, Vol. III, 08-08-1991)
Col. 15
- Arms Supply to CRPF in Punjab and J&K
(Deb. 35, Vol. IV, 29-08-1991)
Col. 277-78
- Deployment of CRPF and Army
(Deb. 22, Vol. III, 08-08-1991)
Col. 75

Fixation of rent houses hired by CRPF in Srinagar
(Deb. 30, Vol. III, 22-08-1991)
Col 76-77

Implementation of the Fourth Pay Commission Recommendation in C.R.P.F.
(Deb. 35, Vol. IV, 29-08-1991)
Col 360-61

New Group Centres in CRPF
(Deb. 39, Vol. IV, 05-09-1991)
Col 174

Central Road Fund

Allocation of Funds from Central Road Fund for Development of Roads from Yanam to Draksharamam and Kakinada
(Deb. 45, Vol. 5, 13-09-1991)
Col 293

Allocation of Funds to Madhya Pradesh from Central Road Fund
(Deb. 40, Vol. IV, 06-09-1991)
Col 144

Assistance from Central Road Fund for Highway from Erumely to Chalekdayam in Kerala
(Deb. 23, Vol. III, 09-08-1991)
Col 127

Assistance from Central Road Fund Scheme to Hilly district of Uttar Pradesh
(Deb. 31, Vol. IV, 23-08-1991)
Col 242-44

Construction of Hill Highway from Cochin to Madurai
(Deb. 40, Vol. IV, 06-09-1991)
Col 73

Funds Allocated to States for State Highways
(Deb. 36, Vol. IV, 30-08-1991)
Col 232

Projects under Central Road Fund Scheme in Orissa
(Deb. 40, Vol. IV, 06-09-1991)
Col 277

Central Walf Council

Central Walf Council
(Deb. 19, Vol. II, 05-08-1991)
Col 72-73, 275-80

Central Warehousing Corporation

C&AG Report on Warehousing Corporation of India
(Deb. 38, Vol. IV, 04-09-1991)
Col 83

Hiring of Private Godowns by CWC, Calcutta Region
(Deb. 43, Vol. V, 11-09-1991)
Col 63-64

Wages of Employees of CWC vis-a-vis FCI
(Deb. 29, Vol. III, 21-08-1991)
Col 153-54

Centrally Sponsored Schemes

Assistance under Central/Centrally Sponsored Schemes
(Deb. 24, Vol. III, 12-08-1991)
Col 106

Completion of Central Projects
(Deb. 29, Vol. III, 21-08-1991)
Col 19-28

Completion of Delayed Central Projects
(Deb. 7, Vol. I, 17-07-1991)
Col 69-71

Conversion of Centrally Sponsored Schemes into Rural Development Schemes
(Deb. 43, Vol. V, 11-09-1991)
Col 171-72

- Protection of Seniority of Persons on Deputation under Centrally Sponsored Programmes
(Deb. 34, Vol. IV, 28-08-1991)
Col.287
- Centre for Electronics Design and Technology
- Centre For Electronics Design and Technology
(Deb. 43, Vol. V, 11-09-1991)
Col.166-67
- Recruitment in Various Centres of Centre for Electronics Design and Technology
(Deb. 43, Vol. V, 11-09-1991)
Col.461-63
- Centre-State Relations
- Centre-State Relations
(Deb. 8, Vol. I, 18-07-1991)
Col.36-37
- Ceramics
- Nalanda Ceramics Factory at Getalsood
(Deb. 41, Vol. V, 09-09-1991)
Col.617-18
- Chandigarh
- Applications for Telephone Connections in Rural Areas of Chandigarh
(Deb. 17, Vol. II, 01-08-1991)
Col.139
- Chandigarh City Booking Office
(Deb. 15, Vol. II, 30-07-1991)
Col.129
- Development of Chandigarh Villages
(Deb. 11, Vol. II, 24-07-1991)
Col.72
- Doordarshan Programme Production Centre at Chandigarh
(Deb. 16, Vol. II, 31-07-1991)
Col.209
- Enrolment of Children in Schools at Chandigarh
(Deb. 24, Vol. III, 12-08-1991)
Col.341-42
- Fall of Rocket Pods from Bomber Aircraft over Chandigarh
(Deb. 18, Vol. II, 02-08-1991)
Col.209
- Incentives to Farmers Affected Due to Aquisition of Land in Chandigarh
(Deb. 17, Vol. II, 01-08-1991)
Col.233
- Jhuggi Colonies in Chandigarh
(Deb. 5, Vol. I, 15-07-1991)
Col.123
- Literacy Rate in Chandigarh
(Deb. 24, Vol. III, 12-08-1991)
Col.52-53
- New Hospital at Chandigarh
(Deb. 41, Vol. V, 09-09-1991)
Col.303-04
- Passports Missing from R.P.O. Chandigarh
(Deb. 35, Vol. IV, 29-08-1991)
Col.355-59
- Pay Phones in Chandigarh
(Deb. 8, Vol. I, 18-07-1991)
Col.137
- Power Supply in Chandigarh
(Deb. 15, Vol. II, 30-07-1991)
Col.180
- Promotion of Environmental Sanitation in Chandigarh
(Deb. 19, Vol. II, 05-08-1991)
Col.221
- Quota of Sugar Fixed for Chandigarh
(Deb. 16, Vol. II, 31-07-1991)
Col.209-10
- Recognition to Stock Exchange at Chandigarh
(Deb. 4, Vol. I, 12-07-1991)
Col.66-67
- Representation of SC/ST Welfare Association, Chandigarh
(Deb. 44, Vol. V, 12-09-1991)
Col.348

- Rural Development Committee for Chandigarh**
(Deb. 16, Vol. II, 31-07-1991)
Col. 97-99
- Telephone Connections in Chandigarh, Manimajra and Panchkula**
(Deb. 8, Vol. I, 18-07-1991)
Col. 62-63
- Tubectomy and Vasectomy Operations in Chandigarh**
(Deb. 19, Vol. II, 05-08-1991)
Col. 110
- Chari Committee**
- Chari Committee on "Issues in Coal"**
(Deb. 42, Vol. V, 10-09-1991)
Col. 47-48
- Chartered Accountant**
- C.A. Examination in Hindi Medium**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 137-38
- Chattopadhyaya Commission**
- Implementation of Recommendations of Chattopadhyaya Commission**
(Deb. 5, Vol. I, 15-07-1991)
Col. 28-34
- Chemicals**
- Artificial Colour/Flavours**
(Deb. 11, Vol. II, 24-07-1991)
Col. 46
- Caustic Soda Plants**
(Deb. 29, Vol. III, 21-08-1991)
Col. 213-22
- Chemical Industry in Orissa**
(Deb. 43, Vol. V, 11-09-1991)
Col. 279-80
- Import of Caustic Soda**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 200
- Import of Paraxylene, PTA and DMT under OGL**
(Deb. 23, Vol. III, 09-08-1991)
Col. 221
- Import of Resin**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 55-56
- Import of Titanium Dioxide**
(Deb. 18, Vol. II, 02-08-1991)
Col. 207
- Increase in Prices of Chemicals/Insecticides**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 289
- Manufacture of PTA**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 467
- New Technology for Electrolytic Production of Potassium to date**
(Deb. 43, Vol. V, 11-09-1991)
Col. 110-11
- Production/Consumption of Paraxylene**
(Deb. 29, Vol. III, 21-08-1991)
Col. 80-81
- Setting up of Phosphoric Acid Plant**
(Deb. 44, Vol. V, 12-09-1991)
Col. 297
- Chhattisgarh**
- Need to send a Central Team to assess the drought situation in Madhya Pradesh in Chhattisgarh region (MUR 377)**
(Deb. 11, Vol. II, 24-07-1991)
Col. 198-202
- Setting up of Madhya Pradesh High Court Bench in Chhattisgarh Region**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 348
- Child Labour**
- Bonded Labour and Child Labour**
(Deb. 5, Vol. I, 15-07-1991)
Col. 135
- Child Labour**
(Deb. 19, Vol. II, 05-08-1991)
Col. 203-05

- Child Labour in Hazardous Occupations**
(Deb. 19, Vol. II, 05-08-1991)
Col.107
- Concern for Working Children**
(Deb. 27, Vol. III, 19-08-1991)
Col.102-03
- Migrant Child Labour**
(Deb. 27, Vol. III, 19-08-1991)
Col.30
- Social and Economic Conditions of Child Labour**
(Deb. 24, Vol. III, 12-08-1991)
Col.285
- Children**
- Child Development Schemes in Slum Areas**
(Deb. 24, Vol. III, 12-08-1991)
Col.551-53
- Child Marriages**
(Deb. 36, Vol. IV, 30-08-1991)
Col.385
- Child Welfare Scheme**
(Deb. 32, Vol. IV, 26-08-1991)
Col.251
- Child Welfare Schemes**
(Deb. 19, Vol. II, 05-08-1991)
Col.307
- Children Beggars**
(Deb. 27, Vol. III, 19-08-1991)
Col.52
- Children Homes and Remand Homes**
(Deb. 24, Vol. III, 12-08-1991)
Col.161
- Children in Orphanages**
(Deb. 14, Vol. II, 29-07-1991)
Col.143
- Children Park, India Gate**
(Deb. 27, Vol. III, 19-08-1991)
Col.47-48
- Education to the Children of Devadasis**
(Deb. 24, Vol. III, 12-08-1991)
Col.255-56
- Educational Facilities to Children of Fishermen**
(Deb. 22, Vol. III, 08-08-1991)
Col.119
- Enrolment of Children in Primary and Middle Classes**
(Deb. 27, Vol. III, 19-08-1991)
Col.26-27
- Free and Compulsory Education to Children**
(Deb. 27, Vol. III, 19-08-1991)
Col.107-09
- Funds to Social Organisation for Upliftment of Women**
(Deb. 5, Vol. I, 15-07-1991)
Col.162-63
- Juvenile Courts**
(Deb. 24, Vol. III, 12-08-1991)
Col.193-94
- Pitiable Condition of Children in India**
(Deb. 19, Vol. II, 05-08-1991)
Col.117-20
- Setting up of Creche for the Children Telecom Employees**
(Deb. 35, Vol. IV, 29-08-1991)
Col.441-44
- Special Scheme for Women and Children**
(Deb. 24, Vol. III, 12-08-1991)
Col.539
- UN Proposal on providing proper Diet and Medical Facilities to Children**
(Deb. 32, Vol. IV, 26-08-1991)
Col.197
- Welfare of Women and Children**
(Deb. 19, Vol. II, 05-08-1991)
Col.34
- Childrens Film Society of India**
- Grants to CFSI**
(Deb. 43, Vol. V, 11-09-1991)
Col.274-76

China**Bilateral Relations with China**

(Deb. 12, Vol. II, 25-07-1991)
Col. 73

Border Trade with China

(Deb. 13, Vol. II, 26-07-1991)
Col. 65

Discussion between Foreign Secretary and the Prime Minister of China

(Deb. 22, Vol. III, 08-08-1991)
Col. 165

Cigarette**Ban on Advertisements of Cigarettes and Tobacco Products**

(Deb. 32, Vol. IV, 26-08-1991)
Col. 39

Evasion of Excise Duty by Cigarette Manufacturers

(Deb. 31, Vol. IV, 23-08-1991)
Col. 207-08

Excise Duty on Cigarettes

(Deb. 36, Vol. IV, 30-08-1991)
Col. 103

Expenditure on Advertisements by Cigarette Manufacturing Companies

(Deb. 34, Vol. IV, 28-08-1991)
Col. 342

Circus**Ban on Performing Animals in Circus**

(Deb. 19, Vol. II, 05-08-1991)
Col. 116

Civil Aviation**Air Taxi Operation in Commercial Sector**

(Deb. 33, Vol. IV, 27-08-1991)
Col. 55

Catering in the North-Eastern sector flights

(Deb. 42, Vol. V, 10-09-1991)
Col. 179-80

Complaints Regarding Misbehaviour by Air Hostesses

(Deb. 42, Vol. V, 10-09-1991)
Col. 251

Flights delayed due to Bomb Hoax

(Deb. 28, Vol. III, 20-08-1991)
Col. 48

Folding up operations by Air Taxi Operators

(Deb. 42, Vol. V, 10-09-1991)
Col. 263

Increase in Air Fares

(Deb. 28, Vol. III, 20-08-1991)
Col. 2

Increase in Air Passengers

(Deb. 28, Vol. III, 20-08-1991)
Col. 131

Issue of Licence to Commercial Pilot by Indira Gandhi Rashtriya Uran Academi

(Deb. 42, Vol. V, 10-09-1991)
Col. 46

Night Flying Facilities in I.G.R.U.A.

(Deb. 37, Vol. IV, 03-09-1991)
Col. 336

Subsidising Air fare to and from Agartala

(Deb. 28, Vol. III, 20-08-1991)
Col. 92

Civil Rights**Cases registered under Protection of Civil Rights Act**

(Deb. 32, Vol. IV, 26-08-1991)
Col. 114

Coal**Accidents in Coal Mines**

(Deb. 42, Vol. V, 10-09-1991)
Col. 136-37

- Acquisition of Land for Khelari and Rai Collieries in Bihar
(Deb. 25, Vol. III, 13-08-1991)
Col. 238-39
- Afforestation Projects in Collieries
(Deb. 33, Vol. IV, 27-08-1991)
Col. 187
- Allocation of Coal in Bihar
(Deb. 42, Vol. V, 10-09-1991)
Col. 207-08
- Availability of Lignite
(Deb. 20, Vol. II, 06-08-1991)
Col. 31-34
- Chara Committee on "Issues in Coal"
(Deb. 42, Vol. V, 10-09-1991)
Col. 47-48
- Coal Deposits in Charia
(Deb. 37, Vol. IV, 03-09-1991)
Col. 276
- Coal deposits in Kerala
(Deb. 37, Vol. IV, 03-09-1991)
Col. 138
- Coal Deposits in North Cachar Hill, Assam
(Deb. 33, Vol. IV, 27-08-1991)
Col. 173
- Coal despatches to Maharashtra and Gujarat
(Deb. 25, Vol. III, 13-08-1991)
Col. 257-60
- Coal Extraction
(Deb. 37, Vol. IV, 03-09-1991)
Col. 14-22
- Coal Linkage of Thermal Power Plants
(Deb. 28, Vol. III, 20-08-1991)
Col. 180
- Coal linkage Policy for Thermal Power Stations
(Deb. 15, Vol. II, 30-07-1991)
Col. 45
- Coal Mafia
(Deb. 28, Vol. III, 20-08-1991)
Col. 38
- Coal Mine Projects
(Deb. 25, Vol. III, 13-08-1991)
Col. 240-50
- Coal Permits
(Deb. 6, Vol. I, 16-07-1991)
Col. 79
- Coal Production
(Deb. 6, Vol. I, 16-07-1991)
Col. 120
- Coal Production in Kerala
(Deb. 37, Vol. IV, 03-09-1991)
Col. 176
- Coal Projects during Seventh Five Year Plan
(Deb. 20, Vol. II, 06-08-1991)
Col. 186-88
- Coal Reserves in Arunachal Pradesh
(Deb. 28, Vol. III, 20-08-1991)
Col. 171
- Coal Reserves in North Eastern Region
(Deb. 42, Vol. V, 10-09-1991)
Col. 33
- Coal Reserves in Orissa
(Deb. 6, Vol. I, 16-07-1991)
Col. 37
- Coal Resources in Andhra Pradesh
(Deb. 37, Vol. IV, 03-09-1991)
Col. 75
- Coal Supply to Ceramic Units
(Deb. 6, Vol. I, 16-07-1991)
Col. 63
- Coal Supply to Farmers
(Deb. 42, Vol. V, 10-09-1991)
Col. 201-02
- Coal Supply to Industries
(Deb. 33, Vol. IV, 27-08-1991)
Col. 93
- Coal Supply to Power Plants in Bihar
(Deb. 20, Vol. II, 06-08-1991)
Col. 170-71

- Production of Coking Coal by CIL
(Deb. 42, Vol. V, 10-09-1991)
Col. 114-19
- Production of Washed Coal
(Deb. 6, Vol. I, 16-07-1991)
Col. 126
- Productivity level for Coal Mines
(Deb. 37, Vol. IV, 03-09-1991)
Col. 73
- Requests of some Coal Producing State Government for increase in rate of Royalty on Coal (St.)
(Deb. 13, Vol. II, 26-07-1991)
Col. 289
- Requirement of Coking Coal by SAIL Steel Plants
(Deb. 8, Vol. I, 18-07-1991)
Col. 123-28
- Revision of Rate of Royalty to Government of Bihar
(Deb. 15, Vol. II, 30-07-1991)
Col. 217-18
- Royalty on Coal
(Deb. 37, Vol. IV, 03-09-1991)
Col. 45
- Setting up of Coal Stockyard at Vijaywada
(Deb. 28, Vol. III, 20-08-1991)
Col. 74
- Setting up of Subsidiary Coal Companies
(Deb. 6, Vol. I, 16-07-1991)
Col. 95
- Steam Coal Requirement of Industries in Gujarat
(Deb. 20, Vol. II, 06-08-1991)
Col. 68-69
- Steps against Subsidence in Coal Area
(Deb. 25, Vol. III, 13-08-1991)
Col. 307-10
- Supply of Coal to Hard Coke Industries
(Deb. 33, Vol. IV, 27-08-1991)
Col. 90
- Supply of Coal to Industrial Units in Madhya Pradesh
(Deb. 28, Vol. III, 20-08-1991)
Col. 130
- Supply of Coal to Industries
(Deb. 28, Vol. III, 20-08-1991)
Col. 132
- Supply of Coal to Industry by Coal India Limited
(Deb. 20, Vol. II, 06-08-1991)
Col. 195-96
- Supply of Coal to Karnataka
(Deb. 28, Vol. III, 20-08-1991)
Col. 135
- Supply of Coal to Paper Industry
(Deb. 25, Vol. III, 13-08-1991)
Col. 175-76
- Supply of Coal to Parties by CIL and Sale of Scrap by CCL
(Deb. 15, Vol. II, 30-07-1991)
Col. 152
- Supply of Coal to Power Plants in Gujarat
(Deb. 20, Vol. II, 06-08-1991)
Col. 100-02
- Supply of Coal to Thermal Power Plants
(Deb. 20, Vol. II, 06-08-1991)
Col. 130
- Supply of Coal to Thermal Power Plants in Gujarat
(Deb. 15, Vol. II, 30-07-1991)
Col. 200
- Supply of Coal to Thermal Power Station of Kotah
(Deb. 20, Vol. II, 06-08-1991)
Col. 129
- Supply of Coal to Thermal Power Stations in Andhra Pradesh
(Deb. 15, Vol. II, 30-07-1991)
Col. 21-24
- Supply of Coal to Thermal Power Units
(Deb. 20, Vol. II, 06-08-1991)
Col. 120-21

- Supply of Hard Coke in Bihar**
(Deb. 20, Vol. II, 06-08-1991)
Col. 45
- Supply of Low Ash Content Coal to Steel Plants of SAIL**
(Deb. 30, Vol. III, 22-08-1991)
Col. 100-01
- Supply of Steam Coal to Bihar**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 221
- Transport Companies in CCL and BCCL**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 189
- Transportation of Coal from Singareni Collieries**
(Deb. 6, Vol. I, 16-07-1991)
Col. 61
- Uniform policy on Coal Price**
(Deb. 28, Vol. III, 20-08-1991)
Col. 60
- Use of Coal Dust in Bihar**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 49
- Coal India Limited**
- Expenditure on Advertisements by CIL**
(Deb. 15, Vol. II, 30-07-1991)
Col. 194
- Loss suffered by Coal India Limited**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 208
- Performance of Coal India Limited**
(Deb. 6, Vol. I, 16-07-1991)
Col. 39
- Procurement of Medical Equipments by Coal India Limited**
(Deb. 28, Vol. III, 20-08-1991)
Col. 106
- Procurement of Safety Boots by Coal India Limited**
(Deb. 20, Vol. II, 06-08-1991)
Col. 123
- Production of Coking Coal by CIL**
(Deb. 42, Vol. V, 10-09-1991)
Col. 114-19
- Profitability and Denationalising Coal India Limited**
(Deb. 28, Vol. III, 20-08-1991)
Col. 105
- Regularisation of Contract Workers**
(Deb. 15, Vol. II, 30-07-1991)
Col. 239
- Regularisation of Contractual Workers in Coal India Limited**
(Deb. 42, Vol. V, 10-09-1991)
Col. 42-44
- Supply of Coal to Industry by Coal India Limited**
(Deb. 20, Vol. II, 06-08-1991)
Col. 195-96
- World Bank Loan to Coal India Limited**
(Deb. 20, Vol. II, 06-08-1991)
Col. 145-46
- Coast Guard**
- Coast Guards**
(Deb. 45, Vol. V, 13-09-1991)
Col. 155
- Setting up of Coast Guard District Headquarters in Orissa**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 170
- Coastal Area**
- Central Assistance for Karnataka and Kerala to Contain Sea-Erosion**
(Deb. 22, Vol. III, 08-08-1991)
Col. 63
- Coastal and Offshore Activities**
(Deb. 29, Vol. III, 21-08-1991)
Col. 264-65
- Exploitation of non-living resources of the sea bed**
(Deb. 11, Vol. II, 24-07-1991)
Col. 153

Facilities for Coastal Shipping
(Deb. 31, Vol. IV, 23-08-1991)
Col. 224-25

Fish Products Processing Units in Coastal Areas
(Deb. 30, Vol. III, 22-08-1991)
Col. 241-42

Paddy Cultivation in Coastal Area
(Deb. 39, Vol. IV, 05-09-1991)
Col. 129

Smuggling Activities near Indian Shore
(Deb. 40, Vol. IV, 06-09-1991)
Col. 116

Coconut

Benefits to Coconut Growers
(Deb. 8, Vol. I, 18-07-1991)
Col. 111-12

Coconut Plantation in Andhra Pradesh
(Deb. 44, Vol. V, 12-09-1991)
Col. 275

Memorandum for Coconut Growers in Kerala
(Deb. 44, Vol. V, 12-09-1991)
Col. 95

Promotion of Coconut Cultivation in Kerala
(Deb. 8, Vol. I, 18-07-1991)
Col. 93-94

Supply of Coconut Oil to Kerala
(Deb. 29, Vol. III, 21-08-1991)
Col. 72-73

Support Price for Copra
(Deb. 30, Vol. III, 22-08-1991)
Col. 53-54

Coffee

Coffee Industry
(Deb. 31, Vol. IV, 23-08-1991)
Col. 130

Export of Coffee
(Deb. 36, Vol. IV, 30-08-1991)
Col. 365
(Deb. 45, Vol. V, 13-09-1991)
Col. 309

Export of Tea, Pepper, Coffee and Cardamom
(Deb. 23, Vol. III, 09-08-1991)
Col. 127

Price of Tea and Coffee Seeds
(Deb. 36, Vol. IV, 30-08-1991)
Col. 58-59

Production and Export of Coffee
(Deb. 18, Vol. II, 02-08-1991)
Col. 65

Coffee Board

Coffee Board
(Deb. 23, Vol. III, 09-08-1991)
Col. 157

Coir

Rebate Scheme for Coir Products
(Deb. 21, Vol. III, 07-08-1991)
Col. 192

Coir Board

Constitution of Coir Board
(Deb. 21, Vol. III, 07-08-1991)
Col. 40

Modernisation of Coir Board
(Deb. 21, Vol. III, 07-08-1991)
Col. 204

College

Agricultural Colleges
(Deb. 17, Vol. II, 01-08-1991)
Col. 160-66

Autonomous Colleges State-wise
(Deb. 32, Vol. IV, 26-08-1991)
Col. 72

Benefits of UGC Scheme to College and University Teachers
(Deb. 14, Vol. II, 29-07-1991)
Col. 75-77

- Collection of Donation by Minority Language Group for Admission in Colleges
(Deb. 19, Vol. II, 05-08-1991)
Col.64-65
- College in Rai and Khelari Collieries of Bihar
(Deb. 28, Vol. III, 20-08-1991)
Col.98
- Computer Facilities in Colleges
(Deb. 14, Vol. II, 29-07-1991)
Col.129-36
- Engineering College for Women at Pune
(Deb. 5, Vol. I, 15-07-1991)
Col.113
- Evening Colleges in Delhi
(Deb. 14, Vol. II, 29-07-1991)
Col.142-43
- Grant to Colleges in Bihar by UGC
(Deb. 27, Vol. III, 19-08-1991)
Col.38-39
- Grants Allocated to Colleges by U.G.C.
(Deb. 41, Vol. V, 09-09-1991)
Col.248-52
- Grants to Colleges of U.P. by Union Government and UGC
(Deb. 24, Vol. III, 12-08-1991)
Col.302-08
- Growth of Engineering Colleges Based on Capitation Fee
(Deb. 19, Vol. II, 05-08-1991)
Col.241-42
- Higher Medical Education Institutes in States
(Deb. 19, Vol. II, 05-08-1991)
Col.289-90
- Improvement in the Conditions of Homeopathy Colleges
(Deb. 41, Vol. V, 09-09-1991)
Col.188-89
- Nationalisation of Private Educations Institutions
(Deb. 19, Vol. II, 05-08-1991)
Col.236
- Need to direct University Grants Commission to open degree Colleges in Sasni, Gangiri, Atrauli and Sikandararau in U.P.(MUR377)
(Deb. 24, Vol. III, 12-08-1991)
Col.819-20
- New Ayurvedic and Allopathic Colleges
(Deb. 27, Vol. III, 19-08-1991)
Col.90
- Norms for Constituting Managing Committees for Regional Engineering Colleges
(Deb. 24, Vol. III, 12-08-1991)
Col.223
- Opening of College in memory of Acharya Narendra Dev in New Delhi
(Deb. 32, Vol. IV, 26-08-1991)
Col.310
- Opening of Colleges in Trans-Yamuna Area and West Delhi
(Deb. 27, Vol. III, 19-08-1991)
Col.69-70
- Opening of New Colleges Affiliated to Central Universities
(Deb. 24, Vol. III, 12-08-1991)
Col.264-65
- Performance of Autonomous Colleges
(Deb. 19, Vol. II, 05-08-1991)
Col.173-74
- Pharmacy Colleges State-wise
(Deb. 32, Vol. IV, 26-08-1991)
Col.94
- Private Engineering Colleges in Maharashtra
(Deb. 41, Vol. V, 09-09-1991)
Col.269-72

- Proposal to set up Medical College in Tripura**
(Deb. 19, Vol. II, 05-08-1991)
Col. 78
- Proposal to set up Medical Institute at Patna**
(Deb. 19, Vol. II, 05-08-1991)
Col. 143
- Recognition to medical Colleges**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 186
- Recognition to Trichur Medical College, Kerala**
(Deb. 14, Vol. II, 29-07-1991)
Col. 65-66
- Regional Engineering College, Chathamangalam**
(Deb. 19, Vol. II, 05-08-1991)
Col. 65
- SC/ST Students in Medical Colleges**
(Deb. 27, Vol. III, 19-08-1991)
Col. 27
- Seats in Medical Colleges**
(Deb. 24, Vol. III, 12-08-1991)
Col. 298-99
- Setting up of Medical Colleges in Uttar Pradesh**
(Deb. 14, Vol. II, 29-07-1991)
Col. 66
- Upgradation of Medical Colleges**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 232
- Use of Heavy Water and Uranium Oxide by Chemical Engg. Deptt. of Regional Engineering College, Durgapur**
(Deb. 29, Vol. III, 21-08-1991)
Col. 165-66
- Colombo Plan**
- Role of Colombo Plan in Rehabilitation of Asian Countries**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 147-50
- Command Area Development Programme**
- Implementation of Command Area Development Programme**
(Deb. 22, Vol. III, 08-08-1991)
Col. 167
- Commemorative Postal Stamp**
- Commemorative Postal Stamps**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 163
- Need to issue a commemorative stamp in memory of Rani Chennamma of Kithur (MUR 377)**
(Deb. 48, Vol. V, 17-09-1991)
Col. 69
- Committee**
- Advisory Council of Delhi Development Authority—Elections**
(Deb. 14, Vol. II, 29-07-1991)
Col. 221
- Agricultural and Processed Food Products Export Development Authority—Election**
(Deb. 9, Vol. I, 19-07-1991)
Col. 99
- All India Institute of Medical Sciences, New Delhi—Elections**
(Deb. 14, Vol. II, 29-07-1991)
Col. 223
- Bhansu Pratap Singh Committee on Agricultural Development**
(Deb. 30, Vol. III, 22-08-1991)
Col. 144-45
- Central Advisory Committee for the National Cadet Corps—Election**
(Deb. 23, Vol. III, 09-08-1991)
Col. 347
- Central Silk Board—Election**
(Deb. 9, Vol. I, 19-07-1991)
Col. 102
- Coconut Development Board—Election**
(Deb. 23, Vol. III, 09-08-1991)
Col. 344

- Coffee Board—Election**
(Deb. 9, Vol. I, 19-07-1991)
Col. 100
- Coir Board—Elections**
(Deb. 29, Vol. III, 21-08-1991)
Col. 292-94
- Committee on Public Undertakings — Elections**
(Deb. 27, Vol. III, 19-08-1991)
Col. 197-98
- Committee on Estimates — Elections**
(Deb. 27, Vol. III, 19-08-1991)
Col. 196-97
- Committee on Public Accounts — Elections**
(Deb. 27, Vol. III, 19-08-1991)
Col. 197
- Committee on The Welfare of Scheduled Castes and Scheduled Tribes — Elections.**
(Deb. 27, Vol. III, 19-08-1991)
Col. 198-99
- Council of Indian Institute of Science, Bangalore—Elections**
(Deb. 14, Vol. II, 29-07-1991)
Col. 219-20
- Council of Indian Institute of Technology—Elections**
(Deb. 14, Vol. II, 29-07-1991)
Col. 220-21
- Court of the University of Delhi**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 566-67
- Employees State Insurance Corporation—Elections**
(Deb. 14, Vol. II, 29-07-1991)
Col. 222
- Indian Council of Agricultural Research—Election**
(Deb. 23, Vol. III, 09-08-1991)
Col. 345
- Indian Council of Medical Research, New Delhi**
(Deb. 14, Vol. II, 29-07-1991)
Col. 224
- Indian Nursing Council, New Delhi—Elections**
(Deb. 14, Vol. II, 29-07-1991)
Col. 224-25
- Ishwari Prasad Committee**
(Deb. 27, Vol. III, 19-08-1991)
Col. 83
- Marine Products Export Development Authority—Election**
(Deb. 23, Vol. III, 09-08-1991)
Col. 346
- National Oilseeds and Vegetable Oil Development Board—Election**
(Deb. 23, Vol. III, 09-08-1991)
Col. 344
- National Shipping Board—Election**
(Deb. 9, Vol. I, 19-07-1991)
Col. 101
- National Welfare Board for Seafarers**
(Deb. 9, Vol. I, 19-07-1991)
Col. 101
- Need to Appoint a High Level Committee to Look into the Functioning of Kendriya Vidyalaya Sangathan (MUR 377)**
(Deb. 29, Vol. III, 21-08-1991)
Col. 299
- Official Language Committee—Elections**
(Deb. 8, Vol. I, 18-07-1991)
Col. 179
- Post-Graduate Institute of Medical Education and Research, Chandigarh—Elections**
(Deb. 14, Vol. II, 29-07-1991)
Col. 225-26
- Rajghat Samadhi Committee—Elections**
(Deb. 14, Vol. II, 29-07-1991)
Col. 221-22

- Rubber Board—Election**
(Deb. 9, Vol. I, 19-07-1991)
Col. 100
- Rural Development Committee for Chandigarh**
(Deb. 16, Vol. II, 31-07-1991)
Col. 97-99
- Spices Board—Election**
(Deb. 9, Vol. I, 19-07-1991)
Col. 101
- Standing Committee on Agriculture**
(Deb. 11, Vol. II, 24-07-1991)
Col. 170
- Tea Board—Election**
(Deb. 23, Vol. III, 09-08-1991)
Col. 346
- Tobacco Board—Election**
(Deb. 9, Vol. I, 19-07-1991)
Col. 99
- Tuberculosis Association of India—Elections**
(Deb. 14, Vol. II, 29-07-1991)
Col. 223-24
- Commodity Management Board**
- Constitution of Commodity Management Board**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 1-9
- Communal Riot**
- 'Rapid Action Force' to Quell Communal Riots**
(Deb. 8, Vol. I, 18-07-1991)
Col. 63-64
- Communal Riots**
(Deb. 8, Vol. I, 18-07-1991)
Col. 49-51
- Employment to Next of Kin of Communal Riot Victims**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 232
- Formation of Anti-Communal Riots**
(Deb. 8, Vol. I, 18-07-1991)
Col. 100
- Need to write off loans given to the victims of 1984 Riots (MUR 377)**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 407
- President's Address**
(Deb. 3, Vol. I, 11-07-1991)
Col. 5
- Rehabilitation of 1984 Riot Victims**
(Deb. 44, Vol. V, 12-09-1991)
Col. 345
- Riots after assassination of Shri Rajiv Gandhi**
(Deb. 22, Vol. III, 08-08-1991)
Col. 148
- Strengthening Intelligence Services to Forewarn Communal Riots**
(Deb. 30, Vol. III, 22-08-1991)
Col. 199-200
- Company**
- Agreement Between Pepsi Cola International and PEPSI**
(Deb. 16, Vol. II, 31-07-1991)
Col. 99-100
- Allocation of foreign exchange to Companies**
(Deb. 23, Vol. III, 09-08-1991)
Col. 27
- Britannia Industries Ltd., India**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 346
- Chit Fund Companies**
(Deb. 45, Vol. V, 13-09-1991)
Col. 151
- Company Law Board**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 330-31
- Complaints against Cotton Companies in Bombay**
(Deb. 45, Vol. V, 13-09-1991)
Col. 147

- Complaints against M/s Favourite Small Investment Limited Delhi**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 250
- Contracts with Foreign Companies**
(Deb. 18, Vol. II, 02-08-1991)
Col. 46
- Cost Audit Reports of Companies**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 96-100
- Criteria to Grant Public Company Status to Private Company**
(Deb. 23, Vol. III, 09-08-1991)
Col. 85
- Engagement of Foreign Technicians by PFPL**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 181
- Entry of Multi-National Companies in Poultry Industries**
(Deb. 44, Vol. V, 12-09-1991)
Col. 153
- Evasion of Excise Duty by companies**
(Deb. 13, Vol. II, 26-07-1991)
Col. 35
- Fera Cases against Multinational Companies**
(Deb. 45, Vol. V, 13-09-1991)
Col. 289
- Functioning of SCICI**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 241
- Honouring of Export Commitments by Companies**
(Deb. 13, Vol. II, 26-07-1991)
Col. 49
- Indian and Foreign Companies Engaged in Food Processing Industries**
(Deb. 29, Vol. III, 21-08-1991)
Col. 234-35
- Indian Construction Companies in Iraq**
(Deb. 8, Vol. I, 18-07-1991)
Col. 41-42
- Information Regarding Pepsi Projects**
(Deb. 7, Vol. I, 17-07-1991)
Col. 134-35
- Investment by Multi-national Companies**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 543
- Issue of Licences to Companies for Expansion**
(Deb. 43, Vol. V, 11-09-1991)
Col. 273-74
- Issue of Shares by Big Companies**
(Deb. 13, Vol. II, 26-07-1991)
Col. 194
- Lapses in Internal Audit of Companies**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 373
- Liability of Errant Multi-National Companies**
(Deb. 29, Vol. III, 21-08-1991)
Col. 271-72
- Loan to Companies Registered in Tamil Nadu**
(Deb. 21, Vol. III, 07-08-1991)
Col. 220
- Losses incurred by I.C.I. Ltd.**
(Deb. 43, Vol. V, 11-09-1991)
Col. 127-28
- Major Share-Holders of Larsen and Toubro**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 329
- Management Structure of S.C.I.C.I.**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 138
- Non-payment of Dividend/Interest by Public Limited Companies**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 341
- NRI Finance Companies**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 337

- Offer of Gifts by Cold Drink Manufacturing Companies**
(Deb. 4, Vol. I, 12-07-1991)
Col. 91
- Outstanding Loans of Financial Institutions Against Private Sector**
(Deb. 45, Vol. V, 13-09-1991)
Col. 169
- Over-Invoicing of Machinery by Pepsi Foods Pvt. Ltd.**
(Deb. 13, Vol. II, 26-07-1991)
Col. 171
- Payment of Interest by DLF**
(Deb. 23, Vol. III, 09-08-1991)
Col. 65
- Pepsi's Research Centre**
(Deb. 43, Vol. V, 11-09-1991)
Col. 152-53
- Performance of Pepsi Foods Project**
(Deb. 7, Vol. I, 17-07-1991)
Col. 1-11
- Pre-Payment received by Pepsi Foods**
(Deb. 23, Vol. III, 09-08-1991)
Col. 54
- Realisation of Income Tax from companies and corporations**
(Deb. 45, Vol. V, 13-09-1991)
Col. 242
- Recovery of Excise Duty From Foreign Share Holding Companies**
(Deb. 23, Vol. III, 09-08-1991)
Col. 158
- Refund of Advance collected by Hero Honda Ltd.**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 260
- Refund of Fixed Deposits by Limited Companies**
(Deb. 45, Vol. V, 13-09-1991)
Col. 291
- Refund of Money of Investors by Companies in Madras**
(Deb. 9, Vol. I, 19-07-1991)
Col. 79
- Registration of Companies**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 274-78
- Repatriation of Profits by Foreign Shareholding Companies**
(Deb. 23, Vol. III, 09-08-1991)
Col. 159
- Rockhard Petrochemicals Limited**
(Deb. 43, Vol. V, 11-09-1991)
Col. 208
- Role of Financial Institutions in General Body Meetings of Companies**
(Deb. 45, Vol. V, 13-09-1991)
Col. 292
- Sick Public and Private Sector Companies**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 280
- Streamlining of Companies Act**
(Deb. 23, Vol. III, 09-08-1991)
Col. 279
- Telephone Apparatus Manufacturing Companies**
(Deb. 30, Vol. III, 22-08-1991)
Col. 172-73
- Third Party Exports by FERA Companies**
(Deb. 23, Vol. III, 09-08-1991)
Col. 166
- Transfer of Technical Knowhow by Pepsi Cos., USA**
(Deb. 16, Vol. II, 31-07-1991)
Col. 54-55
- Turnover of M/s Pepsi Foods Private Ltd.**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 18-25
- Under-Valuation of Closing Stock by Companies**
(Deb. 23, Vol. III, 09-08-1991)
Col. 169

- Union Carbide Case
(Deb. 16, Vol. II, 31-07-1991)
Col. 181-82
- Compensation**
- Compensation Paid to Persons Killed,
Injured During Elections
(Deb. 17, Vol. II, 01-08-1991)
Col. 239-40
- Compressed Natural Gas
- Use of Compressed Natural Gas in Motor
Cars
(Deb. 25, Vol. III, 13-08-1991)
Col. 133
- Comptroller and Auditor General of India
- CAG Report on DTC
(Deb. 18, Vol. II, 02-08-1991)
Col. 210
- Exempting C&AG from Accounting
Responsibility
(Deb. 23, Vol. III, 09-08-1991)
Col. 143
- Computer**
- Bi-Lingual Computer Processing Facility
in Indian Missions
(Deb. 43, Vol. V, 11-09-1991)
Col. 317
- Computer Centres in Kunnamangalam,
Kerala
(Deb. 11, Vol. II, 24-07-1991)
Col. 53
- Computer Communications Network
System
(Deb. 16, Vol. II, 31-07-1991)
Col. 88-89
- Computer Facilities in Colleges
(Deb. 14, Vol. II, 29-07-1991)
Col. 129-36
- Computer Oriented Language Projects
(Deb. 21, Vol. III, 07-08-1991)
Col. 190
- Computer Readable Text of Sanskrit
Classics
(Deb. 21, Vol. III, 07-08-1991)
Col. 139
- Computer Training Centres
(Deb. 29, Vol. III, 21-08-1991)
Col. 140-42
- Computerisation of Dark Sorting in Bihar
(Deb. 17, Vol. II, 01-08-1991)
Col. 117
- Computers in Government Departments
(Deb. 38, Vol. IV, 04-09-1991)
Col. 448
- Decline in Production of Computers
(Deb. 26, Vol. III, 14-08-1991)
Col. 27
- Diploma in Computer Application Course
in Hindi Medium
(Deb. 43, Vol. V, 11-09-1991)
Col. 19-22
- Export of Computer Hardware
(Deb. 29, Vol. III, 21-08-1991)
Col. 255-58
- Export of Computers
(Deb. 38, Vol. IV, 04-09-1991)
Col. 165
- Funding of Development Projects in
Computer Science and Sanskrit
(Deb. 43, Vol. V, 11-09-1991)
Col. 221-30
- Introduction of Mechanical Keyboard
Layout
(Deb. 43, Vol. V, 11-09-1991)
Col. 248-49
- Organisations conducting Elementary
O-level Course
(Deb. 43, Vol. V, 11-09-1991)
Col. 249-70
- Projects for Computer Applications for
Sanskrit Studies and Research
(Deb. 43, Vol. V, 11-09-1991)
Col. 231-38

- Promotion of Software Exports**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 237
- Regional Super Computer Centres**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 300
- Robots**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 518
- Sanskrit as Computer Processing Language**
(Deb. 26, Vol. III, 14-08-1991)
Col. 9-11
- Sorting of Mail through Computer**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 152
- Standard code for Computers and Electronic Teleprinters**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 50
- Steps to Standardise Computer Training and Education**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 525
- Training Programmes for Computer Scientists**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 49
- Use of Computers in Indological Studies and Research**
(Deb. 21, Vol. III, 07-08-1991)
Col. 243
- Computer Maintenance Corporation Limited**
- SC/ST Employees in Computer Maintenance Corporation Ltd.**
(Deb. 43, Vol. V, 11-09-1991)
Col. 130-31
- Conference/Seminar**
- Conference of Chairman of State Electricity Boards**
(Deb. 28, Vol. III, 20-08-1991)
Col. 169
- Conference of Food Ministers of Southern Zone on Public Distribution System**
(Deb. 43, Vol. V, 11-09-1991)
Col. 59-61
- Conference of Power Ministers of States**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 40
- International Conference on Aluminium**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 84
- Labour Ministers' Conference**
(Deb. 24, Vol. III, 12-08-1991)
Col. 266-67
- Seminar on Electronics and Telecommunications in Hyderabad**
(Deb. 21, Vol. III, 07-08-1991)
Col. 151
- Seminars on Technical Education**
(Deb. 44, Vol. V, 12-09-1991)
Col. 378
- World Conference on Open Heart Surgery**
(Deb. 5, Vol. I, 15-07-1991)
Col. 137-38
- Constitution**
- Article 370 of the Constitution**
(Deb. 8, Vol. I, 18-07-1991)
Col. 57
- Inclusion of Handloom Reservation Act, 1985 in Ninth Schedule of Constitution**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 389
- Need to Include the Handloom (Reservation of Articles of Production) Act, 1985 in the Ninth Schedule of the Constitution (MUR 377)**
(Deb. 29, Vol. III, 21-08-1991)
Col. 297
- Translated versions of Constitution of India**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 66-67

Consumer

Amendment to Consumer Protection Act, 1986

(Deb. 7, Vol. I, 17-07-1991)
Col. 65

Consumer Protection Forums

(Deb. 29, Vol. III, 21-08-1991)
Col. 151-52

Consumer Cooperative Stores

Consumer Cooperative Stores

(Deb. 38, Vol. IV, 04-09-1991)
Col. 221

Consumer Court

Consumer Protection Forums

(Deb. 43, Vol. V, 11-09-1991)
Col. 183-85

Consumer Goods

Ban on production of Consumer Goods

(Deb. 43, Vol. V, 11-09-1991)
Col. 143

Charging of High Rates for Various Items

(Deb. 38, Vol. IV, 04-09-1991)
Col. 390

Detergent Powders

(Deb. 32, Vol. IV, 26-08-1991)
Col. 70

Foreign Collaboration for Consumer Goods

(Deb. 7, Vol. I, 17-07-1991)
Col. 111-16

Selling of Stored Items at Post-Budget Rates

(Deb. 36, Vol. IV, 30-08-1991)
Col. 369

Consumer Price Index

Consumer Price Index

(Deb. 45, Vol. V, 13-09-1991)
Col. 79

Consumer Protection and Redressal Agencies

Consumer Protection and Redressal Agencies

(Deb. 21, Vol. III, 07-08-1991)
Col. 193

Consumer Protection Fund

Consumer Protection Fund

(Deb. 29, Vol. III, 21-08-1991)
Col. 173

Cooperative Society

Policy regarding allotment of Land to workers of Cooperative Societies

(Deb. 34, Vol. IV, 28-08-1991)
Col. 355

Copyright

Amendment to Copyright Act

(Deb. 27, Vol. III, 19-08-1991)
Col. 95

Violation of Copyright Act

(Deb. 27, Vol. III, 19-08-1991)
Col. 56

Corruption

Alleged Charges of Corruption and Irregularities Against CAPART

(Deb. 34, Vol. IV, 28-08-1991)
Col. 368

Alleged complaints of Corruption Negligence of duty

(Deb. 21, Vol. III, 07-08-1991)
Col. 262

Alleged Corruption and Irregularities in B. I. C. Limited, Kanpur

(Deb. 31, Vol. IV, 23-08-1991)
Col. 338

CBI Inquiry against Army Officers

(Deb. 31, Vol. IV, 23-08-1991)
Col. 81-82

Corruption Charges against IPS Officers in Bihar

(Deb. 44, Vol. V, 12-09-1991)
Col. 374

Corruption in Coal Production in Argadda (Deb. 42, Vol. V, 10-09-1991) Col. 182-83	Officers of NTPC Involved in Corruption (Deb. 20, Vol. II, 06-08-1991) Col. 67-68
Corruption in ITDC (Deb. 42, Vol. V, 10-09-1991) Col. 81	Cotton
Corruption in Moradabad Division (Deb. 37, Vol. IV, 03-09-1991) Col. 240	Anti-Dumping Duties on Cotton Yarn (Deb. 18, Vol. II, 02-08-1991) Col. 207
Corruption in Vayadoot (Deb. 37, Vol. IV, 03-09-1991) Col. 288	Change in Export Policy of Cotton (Deb. 31, Vol. IV, 23-08-1991) Col. 280
Corruptions cases against Government Officers (Deb. 38, Vol. IV, 04-09-1991) Col. 236	Cotton Cultivation (Deb. 8, Vol. I, 18-07-1991) Col. 38-39
Declaration of Assets by Persons Holding Public Posts (Deb. 39, Vol. IV, 05-09-1991) Col. 65	Cotton Exports (Deb. 9, Vol. I, 19-07-1991) Col. 60
Investigation into Bofors Gun Deal (Deb. 4, Vol. I, 12-07-1991) Col. 106	Cotton Production (Deb. 30, Vol. III, 22-08-1991) Col. 110-11
Investigation/Prosecution of Officers on Corruption Charges (Deb. 38, Vol. IV, 04-09-1991) Col. 389	(Deb. 44, Vol. V, 12-09-1991) Col. 23-32
Irregularities in Advancing Loans by Vijaya Bank (Deb. 31, Vol. IV, 23-08-1991) Col. 111-12	Export of Cotton (Deb. 31, Vol. IV, 23-08-1991) Col. 177
Irregularities in Ajmer Urban Cooperative Bank Limited (Deb. 31, Vol. IV, 23-08-1991) Col. 150-51	Export of Cotton and Textiles (Deb. 9, Vol. I, 19-07-1991) Col. 62
Irregularities in Bikaner, Bhopal Branch of State Bank of Indore (Deb. 31, Vol. IV, 23-08-1991) Col. 152-53	Export Policy of Cotton Yarn (Deb. 18, Vol. II, 02-08-1991) Col. 63
Irregularities in State Bank of Indore (Deb. 31, Vol. IV, 23-08-1991) Col. 160-62	Extension of Scheme of Monopoly Procurement of Cotton in Maharashtra (Deb. 23, Vol. III, 09-08-1991) Col. 281
	Import and Export of Cotton (Deb. 31, Vol. IV, 23-08-1991) Col. 300-01
	Import of Cotton (Deb. 23, Vol. III, 09-08-1991) Col. 212

- Increase in Prices of Cotton Yarn**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 59
- Procurement of Cotton by Cotton Corporation of India**
(Deb. 23, Vol. III, 09-08-1991)
Col. 116
(Deb. 40, Vol. IV, 06-09-1991)
Col. 258
- Production and Export of Cotton**
(Deb. 18, Vol. II, 02-08-1991)
Col. 93
- Production of Cotton**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 354
- Cotton Corporation of India**
- Loss Incurred by Cotton Corporation of India**
(Deb. 18, Vol. II, 02-08-1991)
Col. 130
- Losses in Cotton Corporation of India**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 335
- Procurement of Cotton by Cotton Corporation of India**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 258
- Council for Advancement of Peoples Action and Rural Technology**
- Alleged Charges of Corruption and Irregularities against CAPART**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 368
- Applications Received from Voluntary Organisations by (CAPART)**
(Deb. 21, Vol. III, 07-08-1991)
Col. 205
- Funds Allotted to Institutions by CAPART**
(Deb. 29, Vol. III, 21-08-1991)
Col. 75
- Council for Scientific and Industrial Research**
- CSIR vs KGS Bhat Case**
(Deb. 16, Vol. II, 31-07-1991)
Col. 75-76
- Industrial Processes development by CSIR**
(Deb. 21, Vol. III, 07-08-1991)
Col. 280
- Courier Service**
- Courier Service in Private Sector**
(Deb. 22, Vol. III, 08-08-1991)
Col. 183
- Court**
- Appointment of SCs/STs Judges in High Courts**
(Deb. 13, Vol. II, 26-07-1991)
Col. 69
- Bench of Patna High Court at Ranchi**
(Deb. 23, Vol. III, 09-08-1991)
Col. 264
- Cases pending in Courts**
(Deb. 9, Vol. I, 19-07-1991)
Col. 47
- Cases Pending in Supreme Court and High Court**
(Deb. 4, Vol. I, 12-07-1991)
Col. 68-70
(Deb. 18, Vol. II, 02-08-1991)
Col. 148
(Deb. 31, Vol. IV, 23-08-1991)
Col. 57-60
- Constitution of Nyaya Panchayats**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 520
- Court Cases against DTC Employees**
(Deb. 18, Vol. II, 02-08-1991)
Col. 47

CSIR vs KGS Bhat Case (Deb. 16, Vol. II, 31-07-1991) Col. 75-76	Land lord/Tenant Dispute Cases pending in Delhi Courts (Deb. 36, Vol. IV, 30-08-1991) Col. 383
Delay in Disposal of Cases (Deb. 13, Vol. II, 26-07-1991) Col. 189	Languages use in Delhi High Court (Deb. 4, Vol. I, 12-07-1991) Col. 105
Delhi Courts (Deb. 23, Vol. III, 09-08-1991) Col. 209	Madras High Court bench at Tanjore (Deb. 36, Vol. IV, 30-08-1991) Col. 149
Elevation of High Court Judges to Supreme Court (Deb. 9, Vol. I, 19-07-1991) Col. 34	Pending Cases in Guwahati High Court (Deb. 40, Vol. IV, 06-09-1991) Col. 70
Establishment of a Bench of Supreme Court in South (Deb. 40, Vol. IV, 06-09-1991) Col. 60	Pending Cases in Supreme Court (Deb. 36, Vol. IV, 30-08-1991) Col. 131
Establishment of Advocates Welfare Fund (Deb. 4, Vol. I, 12-07-1991) Col. 67-68	Pending SLPs on Service Matters in Supreme Court (Deb. 40, Vol. IV, 06-09-1991) Col. 374
Expenditure Incurred by Banks on Court Cases (Deb. 36, Vol. IV, 30-08-1991) Col. 260	Posting of High Court Judges from other States (Deb. 23, Vol. III, 09-08-1991) Col. 85
Family Courts in Delhi (Deb. 40, Vol. IV, 06-09-1991) Col. 203	Recognition of Foreign Matrimonial Judgements (Deb. 23, Vol. III, 09-08-1991) Col. 117
Family Courts in Maharashtra (Deb. 45, Vol. V, 13-09-1991) Col. 212	Sanctioned strength of Posts in High Courts (Deb. 13, Vol. II, 26-07-1991) Col. 184
High Court Benches in States (Deb. 31, Vol. IV, 23-08-1991) Col. 285-86	SC/ST and Minority Communities Judges in Supreme Court (Deb. 13, Vol. II, 26-07-1991) Col. 115
Illegal Aid and Advisory Boards (Deb. 36, Vol. IV, 30-08-1991) Col. 217	Setting up a Bench of Orissa High Court at Sambalpur (Deb. 4, Vol. I, 12-07-1991) Col. 56-57
Juvenile Courts (Deb. 24, Vol. III, 12-08-1991) Col. 193-94	
Labour Courts (Deb. 24, Vol. III, 12-08-1991) Col. 425-26	

- Setting up of a Bench of A.P. High Court at Guntur
(Deb. 18, Vol. II, 02-08-1991)
Col. 146
- Setting up of a Bench of Kerala High Court at Trivandrum
(Deb. 13, Vol. II, 26-07-1991)
Col. 191
- Setting up of Benches of Allahabad High Court
(Deb. 13, Vol. II, 26-07-1991)
Col. 201
- Setting up of Madhya Pradesh High Court Bench in Chhattisgarh Region
(Deb. 40, Vol. IV, 06-09-1991)
Col. 348
- Setting up of Special Courts under Narcotics Drugs and Psychotropic Substances Act, 1985
(Deb. 31, Vol. IV, 23-08-1991)
Col. 296-97
- Special Courts
(Deb. 13, Vol. II, 26-07-1991)
Col. 245
- Special Courts for Atrocities on Scheduled Castes and Scheduled Tribes
(Deb. 24, Vol. III, 12-08-1991)
Col. 270-71
- Special Courts to try Offenders committing Atrocities on SCs and STs
(Deb. 19, Vol. II, 05-08-1991)
Col. 243-46
- Stay Orders by Courts in Recovery of Taxes
(Deb. 18, Vol. II, 02-08-1991)
Col. 165
(Deb. 40, Vol. IV, 06-09-1991)
Col. 191
- Strength of Judges in Patna High Court
(Deb. 18, Vol. II, 02-08-1991)
Col. 57
- Use of Hindi in Delhi High Court
(Deb. 45, Vol. V, 13-09-1991)
Col. 283
- Vacant Posts of Judges In Rajasthan High Court
(Deb. 18, Vol. II, 02-08-1991)
Col. 64
- Vacant Posts of Judges in Supreme Court and High Court
(Deb. 4, Vol. I, 12-07-1991)
Col. 58-59
- Writ Petitions on Service Matters Pending in Delhi High Court
(Deb. 45, Vol. V, 13-09-1991)
Col. 292
- Cow Slaughter
- Ban on Cow Slaughter
(Deb. 44, Vol. V, 12-09-1991)
Col. 185
- Creche
- Factories in Delhi and Creche Facility
(Deb. 27, Vol. III, 19-08-1991)
Col. 35-36
- Setting up of Creche for the Children Telecom Employees
(Deb. 35, Vol. IV, 29-08-1991)
Col. 441-44
- Credit Card
- Expansion of Agricultural Credit Card Scheme
(Deb. 13, Vol. II, 26-07-1991)
Col. 101
- Crime
- Alleged Conspiracy to kill Chief Election Commissioner
(Deb. 30, Vol. III, 22-08-1991)
Col. 74
- Alleged grabbing of Land in Delhi
(Deb. 41, Vol. V, 09-09-1991)
Col. 604

- Anti-Social Activities of Inter-State Mafia Gangs in Delhi**
(Deb. 30, Vol. III, 22-08-1991)
Col. 71-72
- Arrests in Connection with the Assassination of Shri Rajiv Gandhi**
(Deb. 8, Vol. I, 18-07-1991)
Col. 108-09
- Bank Robberies**
(Deb. 18, Vol. II, 02-08-1991)
Col. 161
- Bank Robberies in Delhi**
(Deb. 30, Vol. III, 22-08-1991)
Col. 143-44
- Crimes detected by Border Security Force**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 131-34
- Crimes in Delhi**
(Deb. 22, Vol. III, 08-08-1991)
Col. 5
- Cruelty against Women**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 66-70
- Dowry Deaths in Delhi**
(Deb. 8, Vol. I, 18-07-1991)
Col. 114
- Escape from the Custody and Subsequent Death of Shri Shanmugam, an accused in the Rajiv Gandhi Assassination Case (DUR 193)**
(Deb. 14, Vol. II, 29-07-1991)
Col. 305-54, 313-317
- Incidents of Thefts in Railways**
(Deb. 42, Vol. V, 10-09-1991)
Col. 303-10
- Kidnapping of Girls in Delhi**
(Deb. 44, Vol. V, 12-09-1991)
Col. 121-24
- Kidnappings in Delhi**
(Deb. 30, Vol. III, 22-08-1991)
Col. 119-20
- New Judicial Commission to enquire into assassination of Shri Rajiv Gandhi**
(Deb. 30, Vol. III, 22-08-1991)
Col. 44-45
- Theft of Import/Export Consignments**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 388
- Theft of Railway Materials**
(Deb. 28, Vol. III, 20-08-1991)
Col. 119
- Theft of Railway Property**
(Deb. 42, Vol. V, 10-09-1991)
Col. 106
- Theft of Safety Films**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 275
- Violence against Women in Tripura**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 138-39
- Crude Oil**
- Crude Oil Production**
(Deb. 15, Vol. II, 30-07-1991)
Col. 148
- Decline in Oil Production from Bombay High**
(Deb. 25, Vol. III, 13-08-1991)
Col. 41-42
- Declining Production of Crude Oil**
(Deb. 25, Vol. III, 13-08-1991)
Col. 69-70
- Deposits of Crude Oil and Gas**
(Deb. 6, Vol. I, 16-07-1991)
Col. 79

- Imports of Crude Oil and Petroleum Products from Arabian Countries**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 250
- Increase in Crude Oil Prices**
(Deb. 20, Vol. II, 06-08-1991)
Col. 160
- Need to check the decline in oil production in oil wells in Gujarat and Bombay off-shore (MUR 377)**
(Deb. 41, Vol. V, 09-09-1991)
Col. 671
- Procuring of Crude Oil at Revised Prices**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 257
- Production of Crude Oil by ONGC**
(Deb. 28, Vol. III, 20-08-1991)
Col. 68
- Production of Oil and Gas in Karnataka**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 259
- Refining of crude oil produced from Cauvery Basin**
(Deb. 28, Vol. III, 20-08-1991)
Col. 73
- Safety Measures for Pumping of Crude Oil to Cochin Refineries**
(Deb. 15, Vol. II, 30-07-1991)
Col. 183
- Targets of Oil Production**
(Deb. 28, Vol. III, 20-08-1991)
Col. 179
- Currency Note Press**
- Bank Note Press at Salboni (West Bengal)**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 171-72
- Bank Note Press in Karnataka**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 94
- Cycle Corporation of India**
- Kanyapur Unit of the Cycle Corporation of India**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 359
- Survey of Cycle Corporation of India**
(Deb. 43, Vol. V, 11-09-1991)
Col. 383
- Czechoslovakia**
- Czech Pistol Deal**
(Deb. 30, Vol. III, 22-08-1991)
Col. 50-51
- Dairy**
- Cooperative Dairy Sector**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 149
- Dairy and Poultry Development Schemes**
(Deb. 30, Vol. III, 22-08-1991)
Col. 45-48
- Delicensing of Dairy Producing Units**
(Deb. 44, Vol. V, 12-09-1991)
Col. 117
- Operation of Flood-III Programme for Dairy Development**
(Deb. 30, Vol. III, 22-08-1991)
Col. 164-65
- Damodar Valley Corporation**
- Development of DVC Command Area**
(Deb. 25, Vol. III, 13-08-1991)
Col. 50
- Rehabilitation of DVC Land Oustees**
(Deb. 28, Vol. III, 20-08-1991)
Col. 164
- Dams and Reservoirs**
- Assistance to Gujarat for Narmada Sagar Project**
(Deb. 17, Vol. II, 01-08-1991)
Col. 157-59

- Bansagar Dam Project**
(Deb. 30, Vol. III, 22-08-1991)
Col. 161-63
- Barak Dam Project**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 258-59
- Bhimskund Dam Project of Orissa**
(Deb. 8, Vol. I, 18-07-1991)
Col. 105-06
- Bilaspur Dam Project in Rajasthan**
(Deb. 44, Vol. V, 12-09-1991)
Col. 59
- Clearance of Subarnarekha and Tehri Dam Projects**
(Deb. 19, Vol. II, 05-08-1991)
Col. 4-16
- Clearance of Tehri Dam Project (HAH Dis.)**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 664-90
- Communication on Narmada Sagar Project**
(Deb. 44, Vol. V, 12-09-1991)
Col. 375
- Construction of Barrage over Ganga at Kanpur**
(Deb. 30, Vol. III, 22-08-1991)
Col. 110
- Construction of Dam over River Sharda**
(Deb. 30, Vol. III, 22-08-1991)
Col. 122
- Construction of Dams on Dhaman and Kan Rivers**
(Deb. 12, Vol. II, 25-07-1991)
Col. 121
- Construction of Rajghat Dam Project**
(Deb. 22, Vol. III, 08-08-1991)
Col. 102
- Dams and Irrigation Projects**
(Deb. 17, Vol. II, 01-08-1991)
Col. 34-38
- Destruction of Gates at Wazirabad Barrage**
(Deb. 14, Vol. II, 29-07-1991)
Col. 148-49
- Employment to Tehri Dam Project Oustees**
(Deb. 25, Vol. III, 13-08-1991)
Col. 24-27
- Environmentalists agitation against Big Dams**
(Deb. 22, Vol. III, 08-08-1991)
Col. 229
- Expenditure on Bargi Dam Project**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 71-72
- Expenditure on Narmada Sagar Project**
(Deb. 22, Vol. III, 08-08-1991)
Col. 232
- Farakka Barrage Project**
(Deb. 22, Vol. III, 08-08-1991)
Col. 104
- Financial conditions regarding Teesta Barrage Project**
(Deb. 30, Vol. III, 22-08-1991)
Col. 107
- Houses for Tehri Dam Project Oustees**
(Deb. 42, Vol. V, 10-09-1991)
Col. 282-83
- International Team of Experts to study Cracks in Hirakund Dam**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 252
- Irrigation by Tehri Project**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 528-29
- Jamrani Dam Project**
(Deb. 17, Vol. II, 01-08-1991)
Col. 139
- Koal Karo Project**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 142
- Life Span of Big Reservoirs**
(Deb. 30, Vol. III, 22-08-1991)
Col. 239
- Live Storage Capacity of Reservoirs**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 362-74

- Mahi-Bajaj Sagar Project**
(Deb. 22, Vol. III, 08-08-1991)
Col. 206
- Move by European Parliament against Sardar Sarovar Project**
(Deb. 30, Vol. III, 22-08-1991)
Col. 148
- Narmada Sagar Project**
(Deb. 8, Vol. I, 18-07-1991)
Col. 53-54
(Deb. 12, Vol. II, 25-07-1991)
Col. 1-6
- Need for Early Repairing of Jokodia Dam on River Brahmani (MUR 377)**
(Deb. 8, Vol. I, 18-07-1991)
Col. 184
- Need to accord clearance to Pachaiyaru Reservoir Scheme in Kamaraj District, Tamil Nadu (MUR 377)**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 567-68
- Pandiyar-Ponambalam Dam Project in Tamil Nadu**
(Deb. 22, Vol. III, 08-08-1991)
Col. 175
- Polavaram Multi-purpose Project**
(Deb. 12, Vol. II, 25-07-1991)
Col. 129
- Rehabilitation of Tehri Dam Project Overtes**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 58
- Review of Sardar Sarovar Project**
(Deb. 12, Vol. II, 25-07-1991)
Col. 109
- Rihand Dam**
(Deb. 42, Vol. V, 10-09-1991)
Col. 30-31
- Sardar Sarovar Project**
(Deb. 41, Vol. V, 09-09-1991)
Col. 75-76
- Schemes for Dredging Silted Dams and Tanks**
(Deb. 17, Vol. II, 01-08-1991)
Col. 236
- Share of Rajasthan from Tehri Dam Waters**
(Deb. 22, Vol. III, 08-08-1991)
Col. 185
- Sri Ramsagar Dam Project Stage I**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 275-76
- Study on Utilisation of Water from Irrigation Reservoirs**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 161
- Subarnarekha Multi-Purpose Project**
(Deb. 44, Vol. V, 12-09-1991)
Col. 126-27
- Subarnarekha Multi-Purpose Project Phase-II**
(Deb. 22, Vol. III, 08-08-1991)
Col. 201
- Suram Palem Reservoir Project**
(Deb. 30, Vol. III, 22-08-1991)
Col. 65
- Teesta Barrage Project as National Project**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 123
- Teesta Barrage Project in West Bengal**
(Deb. 22, Vol. III, 08-08-1991)
Col. 181
- Tehri Dam Project**
(Deb. 20, Vol. II, 06-08-1991)
Col. 167
- Upgradation of Power Stations of Bhakra Dam**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 68

- Upper Tapti and Bargi Dam Projects**
(Deb. 30, Vol. III, 22-08-1991)
Col. 193-94
- Water Reservoir Scheme in Bihar**
(Deb. 22, Vol. III, 08-08-1991)
Col. 199
- Debt**
- Debt Burden on Union Government**
(Deb. 4, Vol. I, 12-07-1991)
Col. 41-42
- Defence**
- Abolition of Post of Supervisors in Ordnance Factories**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 259-60
- Absorption of Trade Apprentices in Ammunition Factory, Khidki, Pune**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 220
- Allotment of Land to Civilians in Cantonment Areas**
(Deb. 23, Vol. III, 09-08-1991)
Col. 240
- Amendment of Cantonment Board Act**
(Deb. 45, Vol. V, 13-09-1991)
Col. 243
- Army Personnel Killed in Sri Lanka**
(Deb. 9, Vol. I, 19-07-1991)
Col. 70
- Bhutan Compensatory Allowance to Defence Accounts Employees**
(Deb. 45, Vol. V, 13-09-1991)
Col. 126
- C.S.D. Canteens**
(Deb. 4, Vol. I, 12-07-1991)
Col. 99-106
(Deb. 40, Vol. IV, 06-09-1991)
Col. 373
- Cadre-Review Committee Reports for Staff in E.M.E. Workshops**
(Deb. 9, Vol. I, 19-07-1991)
Col. 64
- Cancellation of Right of Occupation and Continuation of Lessees in Lucknow, Kanpur and Meerut Cantonment Areas**
(Deb. 9, Vol. I, 19-07-1991)
Col. 35
- Capacity Utilisation of Public Sector Defence Production Units**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 220
- Capsule Course in School of Foreign Languages**
(Deb. 18, Vol. II, 02-08-1991)
Col. 77
- Civil Construction Jobs by Field Gun Factory, Kanpur**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 314
- Closure of Road passing through 39 GTC Varanasi**
(Deb. 23, Vol. III, 09-08-1991)
Col. 181
- Common Recruitment Centre in Kerala**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 111
- Compensation for Land acquired for Home range in Mahu Cantonment**
(Deb. 23, Vol. III, 09-08-1991)
Col. 91
- Construction and Encroachment on Military Land Around Mahatma Gandhi Park, Kanpur**
(Deb. 13, Vol. II, 26-07-1991)
Col. 246
- Construction of Aircraft Carrier at Cochin Shipyard**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 291-92
- Corrosion of Imported Materials at Mazagon Docks Limited**
(Deb. 13, Vol. II, 26-07-1991)
Col. 66

- Curtailment of Funds to Bhingar Cantonment Board Ahmednagar (Deb. 40, Vol. IV, 06-09-1991) Col. 295
- Defence Aircraft Crashes (Deb. 18, Vol. II, 02-08-1991) Col. 41
- Defence College or Ordnance Factory in Orissa (Deb. 40, Vol. IV, 06-09-1991) Col. 132
- Defence Industrial Projects in Karnataka (Deb. 31, Vol. IV, 23-08-1991) Col. 277
- Defence Industrial Projects in Rajasthan (Deb. 18, Vol. II, 02-08-1991) Col. 233
- Defence Personnel Killed in Encounters (Deb. 23, Vol. III, 09-08-1991) Col. 160
- Defence Production Units in Uttar Pradesh (Deb. 40, Vol. IV, 06-09-1991) Col. 133
- Defence Security Personnel As Ex-Servicemen on Retirement After 15 Years' Service (Deb. 36, Vol. IV, 30-08-1991) Col. 261
- Economy in Defence Expenditure (Deb. 36, Vol. IV, 30-08-1991) Col. 67-68
- Emergency Landing of Transport Aircraft (Deb. 45, Vol. V, 13-09-1991) Col. 143
- Employment on Compassionate Grounds at Air Force's Trishul Airport (Deb. 40, Vol. IV, 06-09-1991) Col. 199
- Enquiries into Various Defence Purchase Deals (Deb. 18, Vol. II, 02-08-1991) Col. 133
- Enquiry into Submarine Contracts (Deb. 9, Vol. I, 19-07-1991) Col. 79
- Establishment of Ordnance Factory in Kerala (Deb. 31, Vol. IV, 23-08-1991) Col. 43-44
- Establishment of Ordnance Factory Defence College and Army Recruitment-cum-Training Centre in Karnataka (Deb. 45, Vol. 5, 13-09-1991) Col. 308
- Facilities to Civilians Residing in Cantonment Areas (Deb. 23, Vol. III, 09-08-1991) Col. 53
- Fall of Rocket Pods from Bomber Aircraft over Chandigarh (Deb. 18, Vol. II, 02-08-1991) Col. 209
- Fire in Sena Bhavan (Deb. 13, Vol. II, 26-07-1991) Col. 78
- Firing in Karan Sub-Sector (Deb. 13, Vol. II, 26-07-1991) Col. 151
- Functioning of Sainik School, Chittorgarh (Deb. 23, Vol. III, 09-08-1991) Col. 39
- Funds for Armament Research and Development Establishment (Deb. 36, Vol. IV, 30-08-1991) Col. 310
- Handing over of work assigned to 505 Army Base Workshop to Private Sector (Deb. 40, Vol. IV, 06-09-1991) Col. 242

- Housing Scheme for Civil Employees of Central Ordnance Depot and other Establishments at Kanpur**
(Deb. 18, Vol. II, 02-08-1991)
Col. 170
- Import of Defence Armaments**
(Deb. 23, Vol. III, 09-08-1991)
Col. 97
- Improvement of Southern Naval Command, Cochin**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 199
- Indigenisation in Defence Production**
(Deb. 18, Vol. II, 02-08-1991)
Col. 179
- Infantry Combat Allowance for Soldiers**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 349
- Introduction of New Tank, Air-craft, and Missiles**
(Deb. 13, Vol. II, 26-07-1991)
Col. 88
- Investigation into Bofors Gun Deal**
(Deb. 4, Vol. I, 12-07-1991)
Col. 106
- Investigations into Misuse of Government Landed Properties at Cantonment Boards, Kanpur**
(Deb. 18, Vol. II, 02-08-1991)
Col. 49
- Job on Compassionate Grounds**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 332
- Land Acquired for Military Cantonment in Ranchi**
(Deb. 45, Vol. V, 13-09-1991)
Col. 128
- Maintenance of Essential Services and Improvement of Sanitation Programmes by Cantonment Boards**
(Deb. 18, Vol. II, 02-08-1991)
Col. 48
- Manufacture of Infantry Weapons**
(Deb. 9, Vol. I, 19-07-1991)
Col. 35
- Micro Light Aircraft Project**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 198
- Missing Chetak Helicopter**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 113
- Modern Facilities at Ahmadnagar Cantonment Hospital**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 175
- Modernisation of COD Kanpur**
(Deb. 18, Vol. II, 02-08-1991)
Col. 53
- Modernisation of Ishapore Rifle Factory, Calcutta**
(Deb. 9, Vol. I, 19-07-1991)
Col. 74
- Modernisation of Vijayanta and T-55 Tanks**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 195
- National Defence Academy Cadets**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 97
- National Test Range at Ballispa**
(Deb. 23, Vol. III, 09-08-1991)
Col. 214
- Need for early implementation of decision regarding 'one-rank-one-pension' scheme in Defence Services (MUR 377)**
(Deb. 11, Vol. II, 24-07-1991)
Col. 200
- One-Rank-One-Pay for Defence Personnel**
(Deb. 9, Vol. I, 19-07-1991)
Col. 20
- Ordnance Factory and Army Recruitment-cum-Training Centre at Osmanabad (Maharashtra)**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 228

- Ordnance Factory at Badmali, Orissa**
(Deb. 36, Vol. IV, 30-08-1991)
Col.62-63
- Pension Benefits to Employees of Cantonment Boards**
(Deb. 40, Vol. IV, 06-09-1991)
Col.294
- President's Address**
(Deb. 3, Vol. I, 11-07-1991)
Col.5
- Private Sector Participation in Defence Production and Export**
(Deb. 31, Vol. IV, 23-08-1991)
Col.314-15
- Private Sector Participation in Defence Production and Exports**
(Deb. 23, Vol. III, 09-08-1991)
Col.255
- Production in Defence Factories in and around Jabalpur**
(Deb. 36, Vol. IV, 30-08-1991)
Col.136
- Production of T-72 and BHP-2 Combat Vehicles**
(Deb. 9, Vol. I, 19-07-1991)
Col.68
- Projects under DRDO**
(Deb. 45, Vol. V, 13-09-1991)
Col.60
- Promotional Avenues of Civilian Security Officers in Defence Installations**
(Deb. 40, Vol. IV, 06-09-1991)
Col.171
- Re-Opening of Road in Cantonment Area Varanasi**
(Deb. 36, Vol. IV, 30-08-1991)
Col.130
- Recruitment of Women in Military**
(Deb. 9, Vol. I, 19-07-1991)
Col.56
- Recruitment Offices for Defence Forces**
(Deb. 23, Vol. III, 09-08-1991)
Col.78
- Regularisation of Labourers Recruited in Army Base Workshop, Delhi Cantt.**
(Deb. 9, Vol. I, 19-07-1991)
Col.64
- Rehabilitation of Persons Displaced due to National Test Range, Baliapal**
(Deb. 40, Vol. IV, 06-09-1991)
Col.233
- Review in Policy for Pension and Terms of Service of Defence Personnel**
(Deb. 31, Vol. IV, 23-08-1991)
Col.349
- River run Expedition by NDA, Khadakvasala**
(Deb. 40, Vol. IV, 06-09-1991)
Col.311
- Sale of Goods from Defence Canteen**
(Deb. 31, Vol. IV, 23-08-1991)
Col.216-19
- Sanitation Problem in Kanpur Cantonment Area**
(Deb. 9, Vol. I, 19-07-1991)
Col.75
- Security Arrangements in Defence Installations**
(Deb. 40, Vol. IV, 06-09-1991)
Col.285
- Selection to Defence Services**
(Deb. 40, Vol. IV, 06-09-1991)
Col.379
- Sethu Canal Project as Defence Project**
(Deb. 18, Vol. II, 02-08-1991)
Col.123
- Setting up of Defence College and Arms Factories in Andhra Pradesh**
(Deb. 31, Vol. IV, 23-08-1991)
Col.351
- Superannuation Age of Military Personnel**
(Deb. 9, Vol. I, 19-07-1991)
Col.24
- Supply of Spares by Soviet Union**
(Deb. 40, Vol. IV, 06-09-1991)
Col.143

- Test Range for Rockets at Chandipur**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 124
- Trade Apprentices in Defence Factories at Jabalpur**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 231
- Transfer of Cantonment Land to Ahmednagar Municipal Council**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 59
- Unauthorized Occupation of Land and Bungalows in Varanasi Cantonment Area**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 363
- Under Utilization of Funds by Ordnance Units**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 303
- Utilisation of Installed Capacity of Ordnance Factories**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 63
- Violation of Indian Territory, Air Space or Territorial Waters**
(Deb. 23, Vol. III, 09-08-1991)
Col. 263
- Deforestation**
- Ban on Felling of Trees**
(Deb. 5, Vol. I, 15-07-1991)
Col. 150
- Cutting of Forests by State Forests Corporations**
(Deb. 24, Vol. III, 12-08-1991)
Col. 55-56
- Cutting of Jungles**
(Deb. 19, Vol. II, 05-08-1991)
Col. 107-08
- Deforestation in Gujarat**
(Deb. 24, Vol. III, 12-08-1991)
Col. 235-36
- Deforestation in Hilly Areas**
(Deb. 27, Vol. III, 19-08-1991)
Col. 111
- Deforestation in M.P.**
(Deb. 27, Vol. III, 19-08-1991)
Col. 61
- Deforestation in Maharashtra**
(Deb. 24, Vol. III, 12-08-1991)
Col. 328-29
- Deforestation in Orissa**
(Deb. 19, Vol. II, 05-08-1991)
Col. 124-25
- Deforestation in Uttar Pradesh**
(Deb. 24, Vol. III, 12-08-1991)
Col. 391-92
- Deforestation in Rajasthan**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 354
- Punishment for Felling of Trees**
(Deb. 14, Vol. II, 29-07-1991)
Col. 91
- Steps to Check Deforestation in States**
(Deb. 27, Vol. III, 19-08-1991)
Col. 142-44
- Delhi**
- Accidents in Delhi**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 95
- Acquisition of Land in Delhi**
(Deb. 19, Vol. II, 05-08-1991)
Col. 208-09
- Activities of Inspectors of Crime against Women Cell**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 166-67
- Additional Security Check Post at IGIA, Delhi**
(Deb. 20, Vol. II, 06-08-1991)
Col. 224-25
- Additions/Alterations in DDA Colonies**
(Deb. 27, Vol. III, 19-08-1991)
Col. 166

- Admission Grievances Committee of Delhi University**
(Deb. 19, Vol. II, 05-08-1991)
Col. 125-26
- Adulteration in Cement in Delhi**
(Deb. 21, Vol. III, 07-08-1991)
Col. 279
- Adulteration in Food-Items**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 119
- Advertisement Captioned "Uplabdhayan"**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 346
- Affiliation of Delhi Schools to CBSE**
(Deb. 19, Vol. II, 05-08-1991)
Col. 159
- Affiliation of Schools to CBSE**
(Deb. 19, Vol. II, 05-08-1991)
Col. 46-54
- Air Pollution by Delhi**
(Deb. 5, Vol. I, 15-07-1991)
Col. 186-87
- Air Pollution in Delhi**
(Deb. 24, Vol. III, 12-08-1991)
Col. 20-29
- Air Service from Delhi to Vishakhapatnam**
(Deb. 20, Vol. II, 06-08-1991)
Col. 200
- Allegations against the Chairman, Delhi Wakf Board**
(Deb. 19, Vol. II, 05-08-1991)
Col. 258-59
- Alleged grabbing of Land in Delhi**
(Deb. 41, Vol. V, 09-09-1991)
Col. 604
- Alleged Irregularities in Chandni Chowk Branch of State Bank of Indore**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 136
- Alleged Irregularities in Distribution of Steel to Traders by Delhi Sales Office**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 407-08
- Allocation for East and South Delhi Projects**
(Deb. 44, Vol. V, 12-09-1991)
Col. 248
- Allotment of Houses by DDA to Ex-MPs**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 133
- Allotment of Industrial Plots by D.S.I.D.C.**
(Deb. 43, Vol. V, 11-09-1991)
Col. 465-66
- Allotment of Industrial Plots in Trans-Yamuna Area, Delhi**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 422
- Allotment of Land by DDA**
(Deb. 41, Vol. V, 09-09-1991)
Col. 605
- Allotment of Land to Group Housing Society**
(Deb. 5, Vol. I, 15-07-1991)
Col. 153-54
- Allotment of Quarters**
(Deb. 28, Vol. III, 20-08-1991)
Col. 121
- Allotment of Quarters in Delhi/New Delhi**
(Deb. 42, Vol. V, 10-09-1991)
Col. 278-79
- Allotment of Ration Shops and Kerosene Depots**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 219
- Allotment of Residential Plots by DDA**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 150

- Allotment of Shops in Anand Vihar**
(Deb. 27, Vol. III, 19-08-1991)
Col. 64
- Alternative Flats in Vasant Kunj**
(Deb. 41, Vol. V, 09-09-1991)
Col. 139-40
- Alternative Plots in West Zone, Delhi**
(Deb. 19, Vol. II, 05-08-1991)
Col. 178-79
- Amendment to the Delhi Apartment Ownership Act, 1986**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 212
- Amount for Slum Dwellers by DDA**
(Deb. 19, Vol. II, 05-08-1991)
Col. 233
- Amount Sanctioned for Regularised Colonies of Karol Bagh, Delhi**
(Deb. 27, Vol. III, 19-08-1991)
Col. 53
- Anti-Social Activities of Inter-State Mafia Gangs in Delhi**
(Deb. 30, Vol. III, 22-08-1991)
Col. 71-72
- Appeals to Commissioner, Food Supplies, Delhi**
(Deb. 11, Vol. II, 24-07-1991)
Col. 136-37
- Appointments in National Zoological Park New Delhi**
(Deb. 41, Vol. V, 09-09-1991)
Col. 208-09
- Assessment of Functioning of M.C.D. N.D.M.C. and Delhi Administration**
(Deb. 12, Vol. II, 25-07-1991)
Col. 143
- Attending of Complaints by CPWD Enquiry Office R. K. Puram**
(Deb. 27, Vol. III, 19-08-1991)
Col. 127-29
- Badarpur Power Station Delhi**
(Deb. 42, Vol. V, 10-09-1991)
Col. 254-55
- Ban on issue of Ration Cards to Slum Dwellers**
(Deb. 21, Vol. III, 07-08-1991)
Col. 155
- Ban on Milk Products in Delhi**
(Deb. 44, Vol. V, 12-09-1991)
Col. 336
- Ban on use of Semi-Transfer Glasses in Vehicles in Delhi**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 62
- Bank Robberies in Delhi**
(Deb. 30, Vol. III, 22-08-1991)
Col. 143-44
- Bank Robbery in Okhla Branch of State Bank of Patiala**
(Deb. 23, Vol. III, 09-08-1991)
Col. 77
- Battery Buses in Delhi**
(Deb. 9, Vol. I, 19-07-1991)
Col. 69
- Beating of couples by Delhi Police**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 89
- Blood Banks in Delhi**
(Deb. 19, Vol. II, 05-08-1991)
Col. 301
- Bogus Ration Cards in Delhi**
(Deb. 7, Vol. I, 17-07-1991)
Col. 143-44
- Bomb Blast in Delhi**
(Deb. 8, Vol. I, 18-07-1991)
Col. 86-89
(Deb. 35, Vol. IV, 29-08-1991)
Col. 167-68

- Bomb Explosion at Indira Gandhi International Airport**
(Deb. 30, Vol. III, 22-08-1991)
Col. 138-39
- Bomb Explosion at Railway Track Near Patparganj, Delhi on 14-07-1991(St.)**
(Deb. 7, Vol. I, 17-07-1991)
Col. 232-39
- Book Stall at New Delhi Railway Station**
(Deb. 25, Vol. III, 13-08-1991)
Col. 289
- Brick Kilns in Delhi**
(Deb. 27, Vol. III, 19-08-1991)
Col. 148
(Deb. 32, Vol. IV, 26-08-1991)
Col. 111
- Bridge over Yamuna River from Maharani Bagh to Noida**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 143-45
- Broadcast of News Bulletins in Delhi**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 118
- Cabrets in Delhi Hotels**
(Deb. 30, Vol. III, 22-08-1991)
Col. 221
- CAG Report on DTC**
(Deb. 18, Vol. II, 02-08-1991)
Col. 210
- Campaign by Delhi Police**
(Deb. 22, Vol. III, 08-08-1991)
Col. 151
- Cancellation of Licences by Food and Civil Supplies Department, Delhi Administration**
(Deb. 43, Vol. V, 11-09-1991)
Col. 99
- Cancellation/Allotment of Flats by DDA**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 348
- Capacity Utilisation of DMS Milk Plants**
(Deb. 30, Vol. III, 22-08-1991)
Col. 148-49
- Cash Collection Centre at Yamuna Vihar, Delhi**
(Deb. 20, Vol. II, 06-08-1991)
Col. 190
- CBI Inquiry into unauthorised construction in Delhi**
(Deb. 22, Vol. III, 08-08-1991)
Col. 149
- CGHS Dispensaries in Rented Flats in Delhi**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 237
- Cinema Houses in Delhi**
(Deb. 43, Vol. V, 11-09-1991)
Col. 298-316
- Civic Amenities in Jhuggi Jhompri Colonies of Delhi**
(Deb. 27, Vol. III, 19-08-1991)
Col. 21-22
- Civic Facilities in Delhi Villages**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 244
- Civic Facilities in Kishanganj Railway Colony**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 112
- Civil Amenities in Authorised and Unauthorised Colonies in Delhi**
(Deb. 24, Vol. III, 12-08-1991)
Col. 191
- Clearance of Names for Allotment of Flats in Madhuban Colony**
(Deb. 41, Vol. V, 09-09-1991)
Col. 181
- Clearance of Shums from Walled City**
(Deb. 19, Vol. II, 05-08-1991)
Col. 121

- Clinical photographic department L.N.J.P. Hospital, Delhi
(Deb. 19, Vol. II, 05-08-1991)
Col. 200-201
- Collection of Revenue by Delhi Electric Supply Undertaking
(Deb. 37, Vol. IV, 03-09-1991)
Col. 31-33
- Committees for Billing System of DESU
(Deb. 28, Vol. III, 20-08-1991)
Col. 79
- Complaints about Charging Higher Prices
(Deb. 16, Vol. II, 31-07-1991)
Col. 161-64
- Complaints against Branches of State Bank of Bikaner and Jaipur in Delhi
(Deb. 36, Vol. IV, 30-08-1991)
Col. 215
- Complaints against Delhi Police Personnel
(Deb. 22, Vol. III, 08-08-1991)
Col. 214
- Complaints against DESU officials
(Deb. 37, Vol. IV, 03-09-1991)
Col. 113
- Complaints against LPG Agencies
(Deb. 33, Vol. IV, 27-08-1991)
Col. 246
- Complaints against LPG and Petrol Pumps in Delhi
(Deb. 42, Vol. V, 10-09-1991)
Col. 267-68
- Complaints against M/s Favourite Small Investment Limited Delhi
(Deb. 40, Vol. IV, 06-09-1991)
Col. 250
- Complaints against Officers of Delhi Administration
(Deb. 38, Vol. IV, 04-09-1991)
Col. 215
- Complaints against Property Dealers in Delhi
(Deb. 41, Vol. V, 09-09-1991)
Col. 437
- Completion of Separate Electricity Grid for Mayapuri Vihar in Delhi
(Deb. 6, Vol. I, 16-07-1991)
Col. 132
- Computerised Reservation cum Booking Office in North Delhi
(Deb. 37, Vol. IV, 03-09-1991)
Col. 308
- Consolidation of Land in Delhi Villages
(Deb. 21, Vol. III, 07-08-1991)
Col. 160
- Constitution of Flying Squads to Check Violation of Traffic Rules
(Deb. 39, Vol. IV, 05-09-1991)
Col. 141
- Construction of a CGHS Dispensary in Janakpuri, New Delhi
(Deb. 19, Vol. II, 05-08-1991)
Col. 265
- Construction of Flats under Ambedkar Awas Yojana
(Deb. 19, Vol. II, 05-08-1991)
Col. 122-23
- Construction of Flyovers in Delhi
(Deb. 23, Vol. III, 09-08-1991)
Col. 277
- Construction of Government Houses behind Western Court, New Delhi
(Deb. 27, Vol. III, 19-08-1991)
Col. 148
- Construction of Houses by DDA
(Deb. 24, Vol. III, 12-08-1991)
Col. 414-20
- Construction of New Building of Doordarshan at Mandi House, Delhi
(Deb. 29, Vol. III, 21-08-1991)
Col. 171-72
- Construction of Restaurant at Janpath Hotel
(Deb. 28, Vol. III, 20-08-1991)
Col. 91

- Construction of Roads by DDA in Southern Delhi**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 201
- Construction of Rooms in Vasant Kunj, New Delhi**
(Deb. 24, Vol. III, 12-08-1991)
Col. 267
- Construction of Second Bridge over Yamuna River Near I. T. O. Delhi**
(Deb. 9, Vol. I, 19-07-1991)
Col. 29
- Construction of Shelters at DTC Bus Stops**
(Deb. 13, Vol. II, 26-07-1991)
Col. 47
- Construction of Shops and Office Complexes**
(Deb. 27, Vol. III, 19-08-1991)
Col. 89
- Construction of Underbridge Connecting Wazirpur Industrial Area to Ashok Vihar**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 221-22
- Conversion of Leasehold into Freehold in Delhi**
(Deb. 41, Vol. V, 09-09-1991)
Col. 84
- Conversion of Residential Plots into Shops in Rohini**
(Deb. 41, Vol. V, 09-09-1991)
Col. 154
- Conversion of Western Court as Nehru Museum**
(Deb. 27, Vol. III, 19-08-1991)
Col. 148
- Court Cases against DTC Employees**
(Deb. 18, Vol. II, 02-08-1991)
Col. 47
- Court of the University of Delhi**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 566-67
- Crimes in Delhi**
(Deb. 22, Vol. III, 08-08-1991)
Col. 5
(Deb. 39, Vol. IV, 05-09-1991)
Col. 251
- Cruelties in Tihar Jail**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 87
- Cruelty against Women**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 66-70
- Damage of DTC Buses at Panipat**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 347
- Damaged D.T.C. Buses**
(Deb. 23, Vol. III, 09-08-1991)
Col. 203
- DDA Flats at Kondli Gharoli**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 326
- DDA Flats to Retiring Government Servants**
(Deb. 24, Vol. III, 12-08-1991)
Col. 36-37
- DDA Flats to SCs/STs at Kondli**
(Deb. 27, Vol. III, 19-08-1991)
Col. 55-56
- DDA Market in Vasant Kunj**
(Deb. 41, Vol. V, 09-09-1991)
Col. 474-75
- Death of a Suspect in Police Custody in Patel Nagar, New Delhi on 19th August, 1991 (St.)**
(Deb. 29, Vol. III, 21-08-1991)
Col. 314-24

- Deaths Caused by Open Manholes in Delhi
(Deb. 14, Vol. II, 29-07-1991)
Col. 118-19
- Deaths due to Gastro-Enteritis in Shahdara, Delhi
(Deb. 27, Vol. III, 19-08-1991)
Col. 103
- Deaths due to Mysterious Disease in Delhi
(Deb. 14, Vol. II, 29-07-1991)
Col. 107-08
- Deaths due to Rabies in Delhi
(Deb. 32, Vol. IV, 26-08-1991)
Col. 352
- Deaths in Police Custody in Delhi
(Deb. 17, Vol. II, 01-08-1991)
Col. 209
- Deaths in Police Lock up in Delhi
(Deb. 35, Vol. IV, 29-08-1991)
Col. 440-41
- Deaths in Tihar Jail
(Deb. 44, Vol. V, 12-09-1991)
Col. 283
- Debts of Delhi State Industrial Development Corporation
(Deb. 34, Vol. IV, 28-08-1991)
Col. 267
- Declaration of Delhi as 'No Industry Zone'
(Deb. 43, Vol. V, 11-09-1991)
Col. 281-82
- Delay in Free Distribution of Books in NDMC and MCD Schools
(Deb. 27, Vol. III, 19-08-1991)
Col. 144-45
- Delhi Courts
(Deb. 23, Vol. III, 09-08-1991)
Col. 209
- Delhi Energy Development Agency
(Deb. 42, Vol. V, 10-09-1991)
Col. 259-62
- Delhi Exporter's Associations Complaints with RBI
(Deb. 13, Vol. II, 26-07-1991)
Col. 141
- Delhi Municipal Laws (Amendment) Ordinance, 1991—(St.)
(Deb. 14, Vol. II, 29-07-1991)
Col. 231-32
- Delhi Transport Corporation Employees
(Deb. 31, Vol. IV, 23-08-1991)
Col. 8-17
- Delivery of Mail in Delhi
(Deb. 44, Vol. V, 12-09-1991)
Col. 375
- Demand and Supply of Milk in Delhi
(Deb. 39, Vol. IV, 05-09-1991)
Col. 285
- Demand for Five Judicial Districts in Delhi
(Deb. 45, Vol. V, 13-09-1991)
Col. 141
- Demand to increase Seats in LL.M Courses in Delhi University
(Deb. 24, Vol. III, 12-08-1991)
Col. 194-95
- Demolition of Unauthorised Houses in Delhi
(Deb. 32, Vol. IV, 26-08-1991)
Col. 120
- Deposition of Development Charges by Unauthorised Colonies of Delhi
(Deb. 28, Vol. III, 20-08-1991)
Col. 51
- Destruction of Gates at Wazirabad Barrage
(Deb. 14, Vol. II, 29-07-1991)
Col. 148-49

- DESU Billing System**
 (Deb. 20, Vol. II, 06-08-1991)
 Col. 74-76
 (Deb. 37, Vol. IV, 03-09-1991)
 Col. 88
- DESU Bills**
 (Deb. 28, Vol. III, 20-08-1991)
 Col. 143
- Detection of Illegal Electricity Connections in Delhi**
 (Deb. 20, Vol. II, 06-08-1991)
 Col. 211-12
- Development of Kathputli Colony in Karol Bagh, New Delhi**
 (Deb. 14, Vol. II, 29-07-1991)
 Col. 112-13
- Development of National Capital Region**
 (Deb. 41, Vol. V, 09-09-1991)
 Col. 459-64
- Development of Plots**
 (Deb. 14, Vol. II, 29-07-1991)
 Col. 167-68
- Development Works in Karol Bagh, Delhi**
 (Deb. 5, Vol. I, 15-07-1991)
 Col. 127
- Development Works in Ramnagar**
 (Deb. 14, Vol. II, 29-07-1991)
 Col. 73-74
- Diamond Crossing at Sadar Bazar, Delhi**
 (Deb. 42, Vol. V, 10-09-1991)
 Col. 301-02
- Discrepancy in Pay Scales of Yoga Teachers in Kendriya Vidyalaya Sangathan and Delhi Administration**
 (Deb. 32, Vol. IV, 26-08-1991)
 Col. 205
- Dismantling of Chimneys of R.K. Puram Quarters**
 (Deb. 24, Vol. III, 12-08-1991)
 Col. 263
- DMS and Mother Dairy Booths**
 (Deb. 35, Vol. IV, 29-08-1991)
 Col. 184-86
- Dowry Deaths in Delhi**
 (Deb. 8, Vol. I, 18-07-1991)
 Col. 114
- Draw of Lots under Ambedkar Awas Yojana**
 (Deb. 19, Vol. II, 05-08-1991)
 Col. 38-39
- Drinking Water in the Walled City**
 (Deb. 27, Vol. III, 19-08-1991)
 Col. 101-02
- Drive against Hoardings in Delhi**
 (Deb. 24, Vol. III, 12-08-1991)
 Col. 177-82
- Drug Abuse in Delhi**
 (Deb. 44, Vol. V, 12-09-1991)
 Col. 273
- DTC Buses**
 (Deb. 4, Vol. I, 12-07-1991)
 Col. 91-93
- DTC Buses on Inter-State Routes**
 (Deb. 13, Vol. II, 26-07-1991)
 Col. 224
- DTC Depot-cum-Terminus in Yamuna Vihar**
 (Deb. 40, Vol. IV, 06-09-1991)
 Col. 235
- DTC Terminal at Palam Vihar**
 (Deb. 36, Vol. IV, 30-08-1991)
 Col. 357
- Economic Development of Dalits of Delhi**
 (Deb. 41, Vol. V, 09-09-1991)
 Col. 66-67
- Elections to MCD and Metropolitan Council**
 (Deb. 12, Vol. II, 25-07-1991)
 Col. 109
- Elections to the Metropolitan Council and MCD**
 (Deb. 8, Vol. I, 18-07-1991)
 Col. 97

Electricity Connections in East Delhi (Deb. 20, Vol. II, 06-08-1991) Col. 62-63	Evening Colleges in Delhi (Deb. 14, Vol. II, 29-07-1991) Col. 142-43
Electricity Connections in North Delhi (Deb. 25, Vol. III, 13-08-1991) Col. 363 (Deb. 37, Vol. IV, 03-09-1991) Col. 62	Eviction Cases under Litigation (Deb. 27, Vol. III, 19-08-1991) Col. 101
Electricity Connections to Authorised and Unauthorised Colonies in Delhi (Deb. 15, Vol. II, 30-07-1991) Col. 144	Execution of Sub-Lease/Conveyance Deed in Group Housing Societies (Deb. 32, Vol. IV, 26-08-1991) Col. 91
Electronic Meters on Taxis and Autorickshaws in Delhi (Deb. 36, Vol. IV, 30-08-1991) Col. 56	Expansion and Modernisation of St. Stephen's Hospital (Deb. 19, Vol. II, 05-08-1991) Col. 296-97
Emergency Horns in Delhi Police Vehicles (Deb. 39, Vol. IV, 05-09-1991) Col. 289	Expansion of Nizamuddin Station, Delhi (Deb. 37, Vol. IV, 03-09-1991) Col. 201
Employees of Akbar Hotel, New Delhi (Deb. 20, Vol. II, 06-08-1991) Col. 56-62	Expenditure Incurred on Samata Sathal in Delhi (Deb. 19, Vol. II, 05-08-1991) Col. 77
Employees of Delhi Social Welfare Board (Deb. 41, Vol. V, 09-09-1991) Col. 267-68	Expenditure on Publicity by Delhi Police (Deb. 35, Vol. IV, 29-08-1991) Col. 56-57
Employees Working in Delhi Home Guards (Deb. 22, Vol. III, 08-08-1991) Col. 53	Expert Group for New Traffic Pattern in New Delhi (Deb. 35, Vol. IV, 29-08-1991) Col. 528
Encroachment in South Delhi (Deb. 5, Vol. I, 15-07-1991) Col. 179-83	Facilities in Nursing Homes, Clinics and Private Hospitals in Delhi (Deb. 27, Vol. III, 19-08-1991) Col. 100-01
Enquiry into the Functioning of C-DOT (Deb. 30, Vol. III, 22-08-1991) Col. 72	Facilities in Type-III Government Quarters in Sarojini Nagar (Deb. 41, Vol. V, 09-09-1991) Col. 340-41
Enquiry of Sham Wing in DDA (Deb. 19, Vol. II, 05-08-1991) Col. 299-300	Factories in Delhi and Crèche Facility (Deb. 27, Vol. III, 19-08-1991) Col. 35-36
Evasion of Taxes by Traders in Delhi (Deb. 31, Vol. IV, 23-08-1991) Col. 357	Fair Price Shops in Delhi (Deb. 38, Vol. IV, 04-09-1991) Col. 36

- Family Courts in Delhi**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 203
- Fare Structure of Buses Plying under STA Permits in Delhi**
(Deb. 13, Vol. II, 26-07-1991)
Col. 169
- Fare Structure of DTC**
(Deb. 4, Vol. I, 12-07-1991)
Col. 95-96
- FAX Facility in Delhi**
(Deb. 22, Vol. III, 08-08-1991)
Col. 72
- Fire Incidents at New Delhi Station**
(Deb. 25, Vol. III, 13-08-1991)
Col. 318-19
- Fire Stations in Delhi**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 145
- Fly Ash Conversion Plants by DDA**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 210
- Flyovers in Delhi**
(Deb. 19, Vol. II, 05-08-1991)
Col. 197
- Food items caught by Delhi Police**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 79
- Foundation Laying Ceremonies of Projects in Delhi**
(Deb. 17, Vol. II, 01-08-1991)
Col. 37-42
- Functioning of Cooperative Societies in Delhi**
(Deb. 44, Vol. V, 12-09-1991)
Col. 300
- Functioning of DESU**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 51
- Functioning of Private Nursing Homes in Delhi**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 325
- Functioning of Sub-Registrar and Stamp Collector Offices in Delhi**
(Deb. 44, Vol. V, 12-09-1991)
Col. 66-82
- Future Set-up of Delhi**
(Deb. 8, Vol. I, 18-07-1991)
Col. 96-97
- Gardens and Parks under MCD**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 195
- Gas Turbines of DESU**
(Deb. 20, Vol. II, 06-08-1991)
Col. 119
- General Pool Houses**
(Deb. 41, Vol. V, 09-09-1991)
Col. 479-80
- Government Accommodation to Employees of Delhi Telephone Department**
(Deb. 24, Vol. III, 12-08-1991)
Col. 278-79
- Government Accommodation to Non-Employees**
(Deb. 24, Vol. III, 12-08-1991)
Col. 615
- Grant of Licences by Delhi Administration**
(Deb. 12, Vol. II, 25-07-1991)
Col. 115
- Grant of Licences to Industrial and Commercial Units in Delhi**
(Deb. 12, Vol. II, 25-07-1991)
Col. 125
- Green Services by DTC between Noida and R. K. Puram**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 376
- Grievance Cells of MCD**
(Deb. 44, Vol. V, 12-09-1991)
Col. 121
- Growth of Unauthorised Banquet Halls in Delhi**
(Deb. 14, Vol. II, 29-07-1991)
Col. 115-16

- Guest Houses in Delhi**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 247
- H.S.G Test in Dr. Ram Manohar Lohia Hospital, New Delhi**
(Deb. 24, Vol. III, 12-08-1991)
Col. 285-87
- Health Facilities to Slum Dwellers**
(Deb. 24, Vol. III, 12-08-1991)
Col. 129
- Hospitals under Construction of Delhi**
(Deb. 24, Vol. III, 12-08-1991)
Col. 381-84
- Hospitals under Delhi Administration**
(Deb. 41, Vol. V, 09-09-1991)
Col. 149-52
- Hotels and Guest Houses in Delhi**
(Deb. 22, Vol. III, 08-08-1991)
Col. 146
- Hotels and Guest Houses in Delhi**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 503
- Housing Problem in Delhi**
(Deb. 5, Vol. I, 15-07-1991)
Col. 121-24
- Housing Schemes of DDA**
(Deb. 41, Vol. V, 09-09-1991)
Col. 140-48
- Illegal Houses constructed by Property Dealers in Rohini**
(Deb. 19, Vol. II, 05-08-1991)
Col. 115-16
- Illegal readymade Garments Factories in Delhi**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 195
- Illegal Sale of Land in Sangam Vihar, Delhi**
(Deb. 41, Vol. V, 09-09-1991)
Col. 272-73
- Implementation of Apartment Ownership Act, 1986**
(Deb. 24, Vol. III, 12-08-1991)
Col. 341
- Implementation of recommendations of Fourth Pay Commission in case of Assistant Teachers of NDMC**
(Deb. 19, Vol. II, 05-08-1991)
Col. 287
- Implementation of Recommendations of Fourth Pay Commission in Health Deptt. of Delhi Administration**
(Deb. 44, Vol. V, 12-09-1991)
Col. 115-16
- Improvement in DTC Service**
(Deb. 9, Vol. I, 19-07-1991)
Col. 70
- Improvement of Civic Amenities in Delhi**
(Deb. 19, Vol. II, 05-08-1991)
Col. 108
- Incident near the Boat Club Lawns at New Delhi on 13-8-1991 (St.)**
(Deb. 27, Vol. III, 19-08-1991)
Col. 297-98
- Incident of Derailment at New Delhi Station**
(Deb. 25, Vol. III, 13-08-1991)
Col. 192-93
- Income Tax Remitted by Owners of Cinema Houses in Delhi**
(Deb. 43, Vol. V, 11-09-1991)
Col. 105
- Incoming Flights of Vayudoot at Palam Airport**
(Deb. 25, Vol. III, 13-08-1991)
Col. 217-18
- Increase in Commission on Essential Commodities in Delhi**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 244
- Increase in Juggi Batta in Delhi**
(Deb. 19, Vol. II, 05-08-1991)
Col. 279-81

- Increase in Number of Buses on Routes having Heavy Traffic Potential**
(Deb. 13, Vol. II, 26-07-1991)
Col. 229
- Increase in Prices of DMS Ghee and Butter**
(Deb. 12, Vol. II, 25-07-1991)
Col. 44
- Increase in Rents of Houses in Delhi**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 174
- Independent Jail Manual for Delhi**
(Deb. 12, Vol. II, 25-07-1991)
Col. 89
- Industrial Units in Delhi**
(Deb. 21, Vol. III, 07-08-1991)
Col. 89
- Insurance Claims by Poultry Farms in Delhi and Haryana**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 347
- Introduction of Stage Carriage Services in Delhi**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 320-21
- Irregularities in Cooperative Group Housing Societies in Delhi**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 163
- Jhuggi dwellings on Railway land in Delhi**
(Deb. 25, Vol. III, 13-08-1991)
Col. 48-50
- Jhuggi Jhonparis in DIZ Areas, New Delhi**
(Deb. 24, Vol. III, 12-08-1991)
Col. 391
- Kidnapping of Girls in Delhi**
(Deb. 44, Vol. V, 12-09-1991)
Col. 121-24
- Kidnappings in Delhi**
(Deb. 30, Vol. III, 22-08-1991)
Col. 119-20
- Ladies Special Buses on DTC Routes**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 115
- Lal Dora in Delhi Villages**
(Deb. 21, Vol. III, 07-08-1991)
Col. 105
- Land for Hotel Site at Windsor Place**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 315
- Land Lord/Tenant Dispute Cases pending in Delhi Courts**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 383
- Land to Social Organisation/Trusts in Delhi**
(Deb. 27, Vol. III, 19-08-1991)
Col. 137
- Land under Encroachment in South Delhi**
(Deb. 27, Vol. III, 19-08-1991)
Col. 34
- Law and Order Situation in Capital**
(Deb. 17, Vol. II, 01-08-1991)
Col. 50-51
- Lease Hold Rights of Shum Tenements in Delhi**
(Deb. 24, Vol. III, 12-08-1991)
Col. 107-08
- Lease System in Delhi**
(Deb. 19, Vol. II, 05-08-1991)
Col. 58-59
- Licences for FPS and Kerosene Depots in Delhi to SCs/STs**
(Deb. 43, Vol. V, 11-09-1991)
Col. 156-57
- LIG/MIG Flats to Retired Persons in Rohini**
(Deb. 14, Vol. II, 29-07-1991)
Col. 92
- Linking Gurgaon with Delhi by STD**
(Deb. 30, Vol. III, 22-08-1991)
Col. 157

- Linking Madhya Pradesh with Delhi by S.T.D.
(Deb. 35, Vol. IV, 29-08-1991)
Col. 401
- Linking of Haryana with Delhi by STD Facility
(Deb. 35, Vol. IV, 29-08-1991)
Col. 381
- Loans for Vehicles by Delhi Financial Corporation
(Deb. 36, Vol. IV, 30-08-1991)
Col. 218
- Loans Provided by Delhi State Financial Corporation
(Deb. 41, Vol. V, 09-09-1991)
Col. 471-72
- Local Call Facility in Delhi
(Deb. 44, Vol. V, 12-09-1991)
Col. 30
- Loss incurred by D.T.C. due to Anti-Mandal Commission Agitation
(Deb. 4, Vol. I, 12-07-1991)
Col. 48
- Losses in DESU
(Deb. 25, Vol. III, 13-08-1991)
Col. 291-93
- LPG Agencies and Petrol/Diesel Outlets in Delhi to SC/ST
(Deb. 33, Vol. IV, 27-08-1991)
Col. 121
- LPG Facilities in Rural Areas of Delhi
(Deb. 25, Vol. III, 13-08-1991)
Col. 44
- Maintenance of Government Quarters by C.P.W.D.
(Deb. 19, Vol. II, 05-08-1991)
Col. 148-49
- Maintenance of Roads in Delhi
(Deb. 40, Vol. IV, 06-09-1991)
Col. 305
- Maintenance of Colonies by DDA
(Deb. 19, Vol. II, 05-08-1991)
Col. 300-01
- Management of Janpath Hotel
(Deb. 25, Vol. III, 13-08-1991)
Col. 57-58
- Mass Rapid Transit System in Delhi
(Deb. 27, Vol. III, 19-08-1991)
Col. 25-26
- Memorandum from "Aapni Mitra Mandal" Shalimar Bagh, Delhi
(Deb. 32, Vol. IV, 26-08-1991)
Col. 53
- Merger of Executive and Ministerial Cadres by Delhi Administration
(Deb. 17, Vol. II, 01-08-1991)
Col. 239
- Microwave Link between Ahmedabad and Delhi Doordarshan
(Deb. 16, Vol. II, 31-07-1991)
Col. 52-53
- Milk and Milk Products in Delhi
(Deb. 30, Vol. III, 22-08-1991)
Col. 61-62
- Misuse of Power in Delhi
(Deb. 42, Vol. V, 10-09-1991)
Col. 180-81
- Modification of the Policy regarding out-of-turn Allotment of DDA Flats
(Deb. 32, Vol. IV, 26-08-1991)
Col. 356
- MRTS in Delhi
(Deb. 5, Vol. I, 15-07-1991)
Col. 175-78
- Murders in Delhi
(Deb. 12, Vol. II, 25-07-1991)
Col. 150
- Naming of Roads after Bir Tikendrajeet
(Deb. 24, Vol. III, 12-08-1991)
Col. 272
- Need for early implementation of the schemes for the improvement of slum areas in Delhi (MUR 377)
(Deb. 39, Vol. IV, 05-09-1991)
Col. 354

- Need to Lay Double Railway Line between Delhi and Saharanpur and also to Replace Old Engines and Bogies of the Trains running on this Section (MU 377).**
(Deb. 17, Vol. II, 01-08-1991)
Col. 279
- Need to provide better Amenities to the Slum Dwellers in the Metropolis Particularly in Delhi (MUR 377)**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 495
- Need to provide train facilities to the Commuters travelling between Sonapat and Delhi (MUR 377)**
(Deb. 12, Vol. II, 25-07-1991)
Col. 225
- New Passport Office Building in Delhi**
(Deb. 30, Vol. III, 22-08-1991)
Col. 155
- New Technique in Building Construction**
(Deb. 24, Vol. III, 12-08-1991)
Col. 173
- New Telephone Connections in East Delhi**
(Deb. 12, Vol. II, 25-07-1991)
Col. 122
- News Captioned "Land Allotment to Housing Coops. Set Aside"**
(Deb. 5, Vol. I, 15-07-1991)
Col. 129
- News Captioned "CAG Blames DDA for Slackness"**
(Deb. 41, Vol. V, 09-09-1991)
Col. 333-36
- News-item Captioned "Public Targets—DDA"**
(Deb. 19, Vol. II, 05-08-1991)
Col. 246-47
- Noise Pollution in Delhi**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 239
- Non-Governmental Organisations for Slums**
(Deb. 19, Vol. II, 05-08-1991)
Col. 35-38
- Non-Payment of Sales-tax by Maruti Car Dealers in Delhi**
(Deb. 22, Vol. III, 08-08-1991)
Col. 72
- Non-availability of Medicines in Vallabhbhai Patel Chest Institute**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 101
- Notices by DWS and SDW for Development Charges in Tri Nagar**
(Deb. 19, Vol. II, 05-08-1991)
Col. 270-71
- Notices to Trinagar Residents**
(Deb. 27, Vol. III, 19-08-1991)
Col. 43
- Observance of Opening and Closing Hours By Shopkeepers in Delhi**
(Deb. 24, Vol. III, 12-08-1991)
Col. 87-88
- Opening of College in memory of Acharya Narendra Dev in New Delhi**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 310
- Opening of Colleges in Trans-Yamuna Area and West Delhi**
(Deb. 27, Vol. III, 19-08-1991)
Col. 69-70
- Opening of FPS on Outer Ring Road**
(Deb. 43, Vol. V, 11-09-1991)
Col. 79-80
- Opening of I.T.Is. and Polytechnics in Rural Areas of Delhi**
(Deb. 19, Vol. II, 05-08-1991)
Col. 105-06
- Out of Turn Allotment of DDA Flats**
(Deb. 41, Vol. V, 09-09-1991)
Col. 80-87

Out of Turn Allotment of DDA Flats/ Plots/Shops (Deb. 24, Vol. III, 12-08-1991) Col. 236-38	Plans to improve Traffic and Transportation System in Delhi (Deb. 36, Vol. IV, 30-08-1991) Col. 68
Out of Turn Allotments of Petrol/Diesel Retail Outlets and LPG Agencies in Delhi and U.P. (Deb. 42, Vol. V, 10-09-1991) Col. 90-91	Plots in Jharoda Kalan to SC and ST (Deb. 32, Vol. IV, 26-08-1991) Col. 100
Parking Facilities in Delhi (Deb. 44, Vol. V, 12-09-1991) Col. 151	Plots in South Delhi (Deb. 41, Vol. V, 09-09-1991) Col. 604-05
Participation of Private Sector in Transport System of Delhi (Deb. 13, Vol. II, 26-07-1991) Col. 65	Plying of Private Buses on DTC Routes (Deb. 18, Vol. II, 02-08-1991) Col. 151
Passport Racket in Delhi (Deb. 17, Vol. II, 01-08-1991) Col. 172-73	Police Beat Boxes and Police Assistance Booths (Deb. 39, Vol. IV, 05-09-1991) Col. 158
Payment of Amount Deposited with Pure Drinks, New Delhi (Deb. 36, Vol. IV, 30-08-1991) Col. 129	Police of Commissioner System in Delhi (Deb. 30, Vol. III, 22-08-1991) Col. 238-39
Payment of Bonus to Delhi Home Guards Personnel (Deb. 44, Vol. V, 12-09-1991) Col. 121	Pollution in Delhi (Deb. 27, Vol. III, 19-08-1991) Col. 29
Physical Education Teachers in Kendriya Vidyalyaya Sangathan and Delhi Administration Schools (Deb. 32, Vol. IV, 26-08-1991) Col. 360	Population of Delhi (Deb. 32, Vol. IV, 26-08-1991) Col. 363
Pilferage of Power in Delhi (Deb. 20, Vol. II, 06-08-1991) Col. 79-80 (Deb. 37, Vol. IV, 03-09-1991) Col. 242	Possession of DDA Flats to Small Scales Entrepreneurs (Deb. 41, Vol. V, 09-09-1991) Col. 269
	Possession of Plots Allotted under Robini Housing Scheme (Deb. 27, Vol. III, 19-08-1991) Col. 119-20
	Possession of S.F.S. Flats (Deb. 41, Vol. V, 09-09-1991) Col. 286-94
	Post Offices in Outer Delhi (Deb. 35, Vol. IV, 29-08-1991) Col. 499

- Power Break-Down in Capital**
(Deb. 6, Vol. I, 16-07-1991)
Col. 110
- Power Connections in Delhi**
(Deb. 15, Vol. II, 30-07-1991)
Col. 40
- Power Failure in East Delhi**
(Deb. 42, Vol. V, 10-09-1991)
Col. 96-97
- Power Generation by DESU**
(Deb. 42, Vol. V, 10-09-1991)
Col. 183-86
- Power Supply in Capital**
(Deb. 6, Vol. I, 16-07-1991)
Col. 82
- Power Supply to J. J. Colonies in Delhi**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 211
- Pre-Paid Service for Auto-Rickshaws/
Taxis**
(Deb. 18, Vol. II, 02-08-1991)
Col. 83
- Private Buses plying under DTC and STA
Permits**
(Deb. 23, Vol. III, 09-08-1991)
Col. 219
- Private Buses under DTC Operation**
(Deb. 18, Vol. II, 02-08-1991)
Col. 212
- Procedure for Allotment of DDA S.F.S.
Flats**
(Deb. 19, Vol. II, 05-08-1991)
Col. 266-68
- Processing Fee for Allotment of DDA Flats**
(Deb. 19, Vol. II, 05-08-1991)
Col. 247-48
- Promotion of Officers Appointed for
SCERT by UPSC**
(Deb. 24, Vol. III, 12-08-1991)
Col. 623-24
- Property Tax Cases pending in Courts of
Delhi**
(Deb. 44, Vol. V, 12-09-1991)
Col. 272
- Proposal to Open CGHS Dispensary
Near Sansad Vihar, New Delhi**
(Deb. 24, Vol. III, 12-08-1991)
Col. 553-54
- Proposal to Reinforce and Widen
Nizamuddin Bridge in Delhi**
(Deb. 9, Vol. I, 19-07-1991)
Col. 71
- Proposal to set up CGHS Dispensary in
Anand Vihar**
(Deb. 24, Vol. III, 12-08-1991)
Col. 625
- Provision of Adhoc Quarters by
Directorate of Estates**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 69
- Provision of raw material to Industrial
Sheds allotted in Patpar Ganj and
Narela**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 424
- Public Distribution System in Delhi**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 427
- Public Grievances Cell of DDA**
(Deb. 19, Vol. II, 05-08-1991)
Col. 193-94
- Public Grievances Redressal Machinery
for Civil Bodies in Delhi**
(Deb. 11, Vol. II, 24-07-1991)
Col. 91-92
- Punctual Running of DTC Buses**
(Deb. 13, Vol. II, 26-07-1991)
Col. 116
- Purchase of Generator Sets by MCD
Hospitals**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 345

- Purchase of Power Feeders**
(Deb. 15, Vol. II, 30-07-1991).
Col. 130
- Quick Customer Service Centres of MTNL in Delhi**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 254
- Raids conducted by the Department of PFA**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 115
- Rate of Electricity in Delhi**
(Deb. 28, Vol. III, 20-08-1991)
Col. 191
- Ration Allowance for Delhi Police Personnel**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 521
- Ration Cards to Juggi Bhompri Dwellers**
(Deb. 43, Vol. V, 11-09-1991)
Col. 100
- Ration Cards to Labourers**
(Deb. 21, Vol. III, 07-08-1991)
Col. 156
- Rearing of Fish in Delhi**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 83
- Refrigerated Water Trolleys in Delhi**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 108
- Regularisation of Ambedkar Nagar Extension, Delhi**
(Deb. 24, Vol. III, 12-08-1991)
Col. 130-31
- Regularisation of Labourers Recruited in Army Base Workshop, Delhi Cantt.**
(Deb. 9, Vol. I, 19-07-1991)
Col. 64
- Regularisation of Ranjit Nagar, Delhi**
(Deb. 24, Vol. III, 12-08-1991)
Col. 539-40
- Regularisation of sale and purchase of plots**
(Deb. 19, Vol. II, 05-08-1991)
Col. 198-99
- Reinstatement of Dismissed D.T.C. Employees**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 360
- Reinstatement of SC/ST Employees of DTC**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 44-46
- Rejection of Requests for out of turn Allotment of DDA Flats**
(Deb. 24, Vol. III, 12-08-1991)
Col. 498-506
- Release of LPG Connections in Delhi**
(Deb. 42, Vol. V, 10-09-1991)
Col. 283
- Release of Water to Delhi by Haryana**
(Deb. 24, Vol. III, 12-08-1991)
Col. 323-24
- Removal of Electric Poles in Delhi**
(Deb. 25, Vol. III, 13-08-1991)
Col. 293-94
- Removal of overhead Electric Wirings in Delhi**
(Deb. 25, Vol. III, 13-08-1991)
Col. 45-46
- Renewal of Licences**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 194
- Renovation and Conservation of Jama Masjid, Delhi**
(Deb. 27, Vol. III, 19-08-1991)
Col. 83-84
- Repair of brick paths in Government Colonies of the capital**
(Deb. 19, Vol. II, 05-08-1991)
Col. 185
- Repair of Meters**
(Deb. 42, Vol. V, 10-09-1991)
Col. 169

- Repairing of Quarters in Ranjeet Nagar, Delhi
(Deb. 14, Vol. II, 29-07-1991)
Col. 111-12
- Representation From Kashmiri Migrants
(Deb. 35, Vol. IV, 29-08-1991)
Col. 254-55
- Request of Government Officers from Kashmir Valley for Accommodation in Delhi
(Deb. 41, Vol. V, 09-09-1991)
Col. 137-38
- Reservation Counters of Delhi/Near Delhi
(Deb. 20, Vol. II, 06-08-1991)
Col. 80-81
- Reservation for SC/ST Students in Hostels Under Delhi University
(Deb. 19, Vol. II, 05-08-1991)
Col. 67
- Reservation of Posts in DESU
(Deb. 15, Vol. II, 30-07-1991)
Col. 55
- Result of B.Com. (Pass)
(Deb. 24, Vol. III, 12-08-1991)
Col. 616
- Revised Rates of Autorickshaw and Taxi Fares
(Deb. 36, Vol. IV, 30-08-1991)
Col. 377
- Road Accidents in Delhi
(Deb. 36, Vol. IV, 30-08-1991)
Col. 354
- Road Encroachments in Delhi
(Deb. 24, Vol. III, 12-08-1991)
Col. 309-10
- Road Improvement and Development Programme for Delhi
(Deb. 36, Vol. IV, 30-08-1991)
Col. 227
- Road Linkage across Yamuna River in Delhi
(Deb. 23, Vol. III, 09-08-1991)
Col. 101
- Road Mishaps in Delhi
(Deb. 13, Vol. II, 26-07-1991)
Col. 145
- Road-Side Police Check Posts in Delhi
(Deb. 8, Vol. I, 18-07-1991)
Col. 109-10
- Rural Electrification in Delhi
(Deb. 25, Vol. III, 13-08-1991)
Col. 286-87
- S.F.S. Flats in Paschim Puri, Delhi
(Deb. 41, Vol. V, 09-09-1991)
Col. 209-10
- Samaj Sadans in Delhi
(Deb. 34, Vol. IV, 28-08-1991)
Col. 543
- Samaj Sadans in Government Colonies
(Deb. 11, Vol. II, 24-07-1991)
Col. 41-43
- SC/ST Employees in DESU
(Deb. 42, Vol. V, 10-09-1991)
Col. 202-07
- Scarcity of Drinking Water in Trans-Yamuna Villages
(Deb. 34, Vol. IV, 28-08-1991)
Col. 423
- Scheduled Tribes are Residing in Union Territory in Delhi
(Deb. 41, Vol. V, 09-09-1991)
Col. 432-33
- Scheme for Pedestrian in Connaught Place
(Deb. 14, Vol. II, 29-07-1991)
Col. 85-87
- Scheme to open CGHS Dispensary in Rohini
(Deb. 32, Vol. IV, 26-08-1991)
Col. 246
- Schemes for Basic Amenities in Delhi
(Deb. 19, Vol. II, 05-08-1991)
Col. 175-78
- Security Arrangements for VVIPs in Delhi
(Deb. 12, Vol. II, 25-07-1991)
Col. 39

- Seizure of Secret Documents**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 90
- Setting up of CGHS Dispensary at Shalimar Bagh**
(Deb. 24, Vol. III, 12-08-1991)
Col. 579
- Setting up of Heavy Industry in Delhi**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 259
- Setting up of Jute Goods Industry at Noida near Delhi**
(Deb. 45, Vol. V, 13-09-1991)
Col. 177
- Setting up of Petrol Pumps in Vikaspuri**
(Deb. 28, Vol. III, 20-08-1991)
Col. 177
- Sewer Connection in Nand Nagri, Delhi**
(Deb. 24, Vol. III, 12-08-1991)
Col. 229-30
- Sewerage and Brick Laying Works in East Delhi Colonies**
(Deb. 19, Vol. II, 05-08-1991)
Col. 269-70
- Sewerage System in East-Delhi**
(Deb. 19, Vol. II, 05-08-1991)
Col. 219-20
- Sewerlines in Tughlakabad Extension, New Delhi**
(Deb. 27, Vol. III, 19-08-1991)
Col. 50
- Sheds on Platforms of Delhi**
(Deb. 28, Vol. III, 20-08-1991)
Col. 87
- Shifting of Government/Public Undertakings Offices Outside Delhi**
(Deb. 24, Vol. III, 12-08-1991)
Col. 149-60
- Shifting of Ruggis from Motia Khan, Delhi**
(Deb. 41, Vol. V, 09-09-1991)
Col. 475
- Shifting of Sadar Bazar Slaughter House Delhi**
(Deb. 17, Vol. II, 01-08-1991)
Col. 63-64
- Shops to SCs/STs in Palika Bazar, New Delhi**
(Deb. 27, Vol. III, 19-08-1991)
Col. 104
- Shortage of Civic Facilities in Resettlement Colonies**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 243
- Shortage of Electricity in Delhi**
(Deb. 15, Vol. II, 30-07-1991)
Col. 66
- Shortage of Milk in Delhi**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 61
- Shortage of Postmen in Delhi**
(Deb. 30, Vol. III, 22-08-1991)
Col. 103-04
- Situation of Pandav Nagar Colony in Delhi**
(Deb. 27, Vol. III, 19-08-1991)
Col. 158-59
- Soft Loans to Entrepreneurs in Delhi and Ghazibad**
(Deb. 45, Vol. V, 13-09-1991)
Col. 358
- State Transport authority permits to transporters belonging to SCs/STs**
(Deb. 23, Vol. III, 09-08-1991)
Col. 88
- Sticky Advances by Corporation Bank in Delhi**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 101-02
- Stipend and Pay Scales for Trainees**
(Deb. 19, Vol. II, 05-08-1991)
Col. 73-74
- Street Lighting in Colonies of East Delhi**
(Deb. 6, Vol. I, 16-07-1991)
Col. 70

- Street Lighting in Rohini, Delhi**
(Deb. 15, Vol. II, 30-07-1991)
Col. 208
- Street Lights in South Delhi**
(Deb. 42, Vol. V, 10-09-1991)
Col. 268-69
- Strength of Delhi Police**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 272-73
- Strike by Autorickshaw and Taxi Drivers in Delhi**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 375
- Strike by NDMC Employees**
(Deb. 5, Vol. I, 15-07-1991)
Col. 116
- Student Hostels for Boys and Girls in Delhi University**
(Deb. 24, Vol. III, 12-08-1991)
Col. 527-32
- Student-Police Patrol Scheme**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 259-60
- Study of Delhi Municipal Corporation's Finances**
(Deb. 12, Vol. II, 25-07-1991)
Col. 42
- Subsidies for Public Utility Services in Delhi**
(Deb. 45, Vol. V, 13-09-1991)
Col. 156
- Supersession of Board of Homoeopathic System of Medicine Delhi**
(Deb. 24, Vol. III, 12-08-1991)
Col. 248-49
- Supply of DMS Milk**
(Deb. 30, Vol. III, 22-08-1991)
Col. 149-50
- Supply of Foodgrains and Palmolein to Kerala**
(Deb. 7, Vol. I, 17-07-1991)
Col. 80-84
- Swimming Pool Run by NDMC**
(Deb. 14, Vol. II, 29-07-1991)
Col. 139-40
- Tax Evasion by People Residing in East Delhi**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 327
- Taxi Fare Hike**
(Deb. 9, Vol. I, 19-07-1991)
Col. 25
- Telephone Connections in Delhi**
(Deb. 22, Vol. III, 08-08-1991)
Col. 117
- Telephone Connections in the Shakti Nagar Telephone Exchange**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 504-12
- Telephone Exchange in Outer Delhi**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 479-98
- Terrorist incidents in Delhi**
(Deb. 22, Vol. III, 08-08-1991)
Col. 150
- Thefts in North and South Avenues New Delhi**
(Deb. 12, Vol. II, 25-07-1991)
Col. 124
- Ticketless Travelling by Delhi Police Personnel in D.T.C. Buses**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 195
- Trans-Yamuna Development Board**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 121
- Transfer of Colonies by DDA to MCD**
(Deb. 24, Vol. III, 12-08-1991)
Col. 626-88

- Unauthorised Construction in Hari Nagar**
(Deb. 14, Vol. II, 29-07-1991)
Col. 91
- Unauthorised Construction in LIG Flats in Prasad Nagar**
(Deb. 41, Vol. V, 09-09-1991)
Col. 299
- Unauthorised Construction of Buildings in Karol Bagh, Delhi**
(Deb. 14, Vol. II, 29-07-1991)
Col. 114-15
- Unauthorised Constructions and Encroachments in Delhi**
(Deb. 44, Vol. V, 12-09-1991)
Col. 184
- Unauthorised Occupation of Land in Durga Park, Delhi**
(Deb. 14, Vol. II, 29-07-1991)
Col. 85
- Under Weight Supply of Petrol and LPG in Delhi**
(Deb. 15, Vol. II, 30-07-1991)
Col. 1-5
- University Special Services of DTC**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 328
- Use in Hindi in Delhi High Court**
(Deb. 45, Vol. V, 13-09-1991)
Col. 283
- Use of Private Commercial Vehicles by Delhi Police**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 157
- Use of Substandard Material in Construction of Footpaths in Delhi**
(Deb. 19, Vol. II, 05-08-1991)
Col. 201-02
- Vacant Post of Teachers**
(Deb. 24, Vol. III, 12-08-1991)
Col. 564-66
- Vacation of Category-I Bungalows in Delhi**
(Deb. 24, Vol. III, 12-08-1991)
Col. 457-66
- Vehicular Pollution in Delhi**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 375
- Violation of Pollution Control Rules in Delhi**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 368
- Water Supply in Delhi**
(Deb. 5, Vol. I, 15-07-1991)
Col. 143-46
- Work Assigned to Subject Experts**
(Deb. 27, Vol. III, 19-08-1991)
Col. 141
- Working Hours of Connaught Place Shops**
(Deb. 22, Vol. III, 08-08-1991)
Col. 176
- Working Hours of Officials in Delhi Fire Brigade Service**
(Deb. 22, Vol. III, 08-08-1991)
Col. 159
- Working of Traffic Lights During Night in Delhi**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 239
- Working Women Hostels in Delhi**
(Deb. 19, Vol. II, 05-08-1991)
Col. 183
- Writ Petitions on Service Matters Pending in Delhi High Court**
(Deb. 45, Vol. V, 13-09-1991)
Col. 292
- Delhi Development Authority**
- Alterations in DDA Flats**
(Deb. 27, Vol. III, 19-08-1991)
Col. 48
- Commercial Constructions in DDA Residential Areas**
(Deb. 41, Vol. V, 09-09-1991)
Col. 466-67

- DDA Flat on Hire Purchase to Retiring Government Employees**
(Deb. 27, Vol. III, 19-08-1991)
Col. 36
- DDA Flats to SCs/STs at Kondli**
(Deb. 27, Vol. III, 19-08-1991)
Col. 55-56
- Development of Plots**
(Deb. 14, Vol. II, 29-07-1991)
Col. 167-68
- Electrical Fixtures in DDA Flats of Rohini**
(Deb. 14, Vol. II, 29-07-1991)
Col. 161
- Expenditure incurred by Delhi Development Authority**
(Deb. 19, Vol. II, 05-08-1991)
Col. 37-38
- Housing Commitments of DDA**
(Deb. 27, Vol. III, 19-08-1991)
Col. 121
- Illegal Appointment of Employees in DDA**
(Deb. 27, Vol. III, 19-08-1991)
Col. 121-22
- New Registration Scheme in D.D.A.**
(Deb. 24, Vol. III, 12-08-1991)
Col. 385
- Non-Allotment of DDA Flats**
(Deb. 5, Vol. I, 15-07-1991)
Col. 151-54
- Out of Turn Allotment of Flats to Persons not Registered with DDA**
(Deb. 14, Vol. II, 29-07-1991)
Col. 151-60
- S.F.S. Flats in Paschim Puri, Delhi**
(Deb. 41, Vol. V, 09-09-1991)
Col. 209-10
- Sale/Purchase of DDA Flats by Property Dealers**
(Deb. 27, Vol. III, 19-08-1991)
Col. 133
- Time Bound Programme for DDA Flats**
(Deb. 27, Vol. III, 19-08-1991)
Col. 145-46
- Trifurcation of DDA**
(Deb. 5, Vol. I, 15-07-1991)
Col. 178-79
- Demands for Grants on Account (General)—1991-1992**
- Demands for Grants on Account (General)—1991-92**
(Deb. 14, Vol. II, 29-07-1991)
Col. 244-54
- Demands for Grants on Account (General)—1991-92-General Discussion**
(Deb. 30, Vol. III, 22-08-1991)
Col. 264-372
- Ministry of Industry**
(Deb. 29, Vol. III, 21-08-1991)
Col. 300-306
(Deb. 30, Vol. III, 22-08-1991)
Col. 266
- Demands for Grants (General)—1991-1992**
- Demand for Grants of Ministry of Finance for 1991-92**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 568
- Demands for Grants (General) 1991-92 Ministry of Agriculture, Ministry of Food and Ministry of Rural Development**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 431-65
(Deb. 37, Vol. IV, 03-09-1991)
Col. 389-506

- Demands for Grants (General)**
1991-92—Ministry of Defence
(Deb. 38, Vol. IV, 04-09-1991)
Col. 500-622
- Demands for Grants(General)**—
1991-1992—Ministry of Industry
(Deb. 28, Vol. III, 20-08-1991)
Col. 233-320
- Demands for Grants (General)**—
1991-1992—Ministry of Agriculture,
Ministry of Food and Ministry of
Rural Development
(Deb. 32, Vol. IV, 26-08-1991)
Col. 520-26
- Demands for Grants (General)**—
1991-1992—Ministry of Agriculture,
Ministry of Food and Ministry of
Rural Development
(Deb. 33, Vol. IV, 27-08-1991)
Col. 312-460
(Deb. 34, Vol. IV, 28-08-1991)
Col. 575-673
(Deb. 35, Vol. IV, 29-08-1991)
Col. 573-664
- Demands for Grants (General)**—
1991-1992—Ministry of Industry
(Deb. 32, Vol. IV, 26-08-1991)
Col. 408-447
- Demands for Grants (General)**—
1991-1992—Ministry of Chemicals
and Fertilisers, Ministry of Civil
Aviation and Tourism, Ministry of
Civil Supplies and Public Distribution,
etc.
(Deb. 39, Vol. IV, 05-09-1991)
Col. 465
- Demands for Grants (General)**—
1991-1992—Ministry of Defence
(Deb. 39, Vol. IV, 05-09-1991)
Col. 357-483
- Demands for Grants (General)**—
1991-1992—Ministry of Industry
(Deb. 31, Vol. IV, 23-08-1991)
Col. 460-70
- Detailed Demands for Grants of the
Ministry of Defence for 1991-92 and
Defence Services Estimates,
1991-92.**
(Deb. 20, Vol. II, 06-08-1991)
Col. 245-46
- Demands for Grants (Railways)**—
1991-1992
- Railway Budget—1991-92—General
Discussion and Demands for Grants
(Railways)—1991-92**
(Deb. 10, Vol. III, 20-07-1991)
Col. 28-240
(Deb. 11, Vol. II, 24-07-1991)
Col. 203-70
(Deb. 12, Vol. II, 25-07-1991)
Col. 229-346
- Desert Development Programme**
- Desert Development Programme**
(Deb. 11, Vol. II, 24-07-1991)
Col. 25-30
- Desertification**
- Arrest of Desertification Process**
(Deb. 14, Vol. II, 29-07-1991)
Col. 165-66
- Institute of De-Desertification in
Rajasthan**
(Deb. 27, Vol. III, 19-08-1991)
Col. 121
- Destitute Home**
- Central Destitute Home**
(Deb. 41, Vol. V, 09-09-1991)
Col. 455

Devdasi

Education to the Children of Devdasis
(Deb. 24, Vol. III, 12-08-1991)
Col. 255-56

Need to clear the project for
rehabilitation of victims of the
practice of Devdasi (MUR 377)
(Deb. 44, Vol. V, 12-09-1991)
Col. 456

Disabled

Aid to Institutions Run for Disabled
Persons
(Deb. 19, Vol. II, 05-08-1991)
Col. 177-78

Assistance to Physically Handicapped
(Deb. 27, Vol. III, 19-08-1991)
Col. 133-34

Blind Patients
(Deb. 27, Vol. III, 19-08-1991)
Col. 42-43

Compensation to the Disabled Persons
in Bihar Coal Exploration
(Deb. 20, Vol. II, 06-08-1991)
Col. 111

Criteria for Welfare of handicapped
Persons
(Deb. 24, Vol. III, 12-08-1991)
Col. 239-42

Demands of All India Handicapped
Welfare Association District Thane
Maharashtra
(Deb. 41, Vol. V, 09-09-1991)
Col. 457-58

Education among Handicapped and
Disabled Persons
(Deb. 24, Vol. III, 12-08-1991)
Col. 363-64

Employment to Handicapped
(Deb. 37, Vol. IV, 03-09-1991)
Col. 65

Facilities to Handicapped Persons

(Deb. 27, Vol. III, 19-08-1991)
Col. 80-81

**Handicapped Persons Benefited under
IRD P**

(Deb. 34, Vol. IV, 28-08-1991)
Col. 443

**Hill and Conveyance Allowance to
Handicapped**

(Deb. 18, Vol. II, 02-08-1991)
Col. 4

**Job Opportunities to Handicapped
Persons**

(Deb. 27, Vol. III, 19-08-1991)
Col. 24-25

**National Institute for Handicapped
Persons**

(Deb. 32, Vol. IV, 26-08-1991)
Col. 38

**Pension Facilities to Medically Disabled
Servicemen**

(Deb. 40, Vol. IV, 06-09-1991)
Col. 325

**Project Integrated Education for the
Disabled**

(Deb. 24, Vol. III, 12-08-1991)
Col. 268-70

**Rail Fare Concession to Handicapped
Persons**

(Deb. 33, Vol. IV, 27-08-1991)
Col. 42

(Deb. 37, Vol. IV, 03-09-1991)
Col. 37

**Scheme to Help the Physically
Handicapped**

(Deb. 14, Vol. II, 29-07-1991)
Col. 57-60

**Schools for Handicapped and Disabled
Persons**

(Deb. 24, Vol. III, 12-08-1991)
Col. 396-402

- Telecast of News Bulletin for Deaf and Dumb**
(Deb. 43, Vol. V, 11-09-1991)
Col. 176-77
- Telephone Booths to Blind Persons**
(Deb. 30, Vol. III, 22-08-1991)
Col. 105
- Discussion Under Rule 193**
- Escape from the Custody and Subsequent Death of Shri Shanmugam, an accused in the Rajiv Gandhi Assassination Case (DUR 193)**
(Deb. 14, Vol. II, 29-07-1991)
Col. 305-54
(Deb. 15, Vol. II, 30-07-1991)
Col. 268-83
- Flood and Drought Situation in the Country (DUR 193)**
(Deb. 21, Vol. III, 07-08-1991)
Col. 392-412
(Deb. 29, Vol. III, 21-08-1991)
Col. 429-94
- Disease**
- AIDS through Common Needle to Test Malaria**
(Deb. 14, Vol. II, 29-07-1991)
Col. 39-45
- Anti-Rabbies Treatment at Government Hospitals/CGHS Dispensaries**
(Deb. 24, Vol. III, 12-08-1991)
Col. 513-14
- Assistance to Madhya Pradesh for Leprosy Control**
(Deb. 14, Vol. II, 29-07-1991)
Col. 146-47
- Assistance to Bihar to Control Kala-azar**
(Deb. 14, Vol. II, 29-07-1991)
Col. 70-72
- Awareness about Water-borne Diseases**
(Deb. 27, Vol. III, 19-08-1991)
Col. 29
- Cholera and Gastro-Enteritis Epidemic in Himachal Pradesh**
(Deb. 27, Vol. III, 19-08-1991)
Col. 41
- Cholera Epidemic**
(Deb. 27, Vol. III, 19-08-1991)
Col. 89
- Control of AIDS**
(Deb. 27, Vol. III, 19-08-1991)
Col. 23-24
- Death due to T.B.**
(Deb. 24, Vol. III, 12-08-1991)
Col. 56-65
- Deaths due to Gastro-Enteritis in Shahdara, Delhi**
(Deb. 27, Vol. III, 19-08-1991)
Col. 103
- Deaths due to Kala-Azar and Malaria**
(Deb. 24, Vol. III, 12-08-1991)
Col. 616
- Deaths due to Mysterious Disease in Delhi**
(Deb. 14, Vol. II, 29-07-1991)
Col. 107-08
- Deaths of Tribals due to Brain Fever**
(Deb. 24, Vol. III, 12-08-1991)
Col. 227-29
- District Tuberculosis Centres**
(Deb. 27, Vol. III, 19-08-1991)
Col. 105-06
- Dreaded Disease in M.P.**
(Deb. 41, Vol. V, 09-09-1991)
Col. 32-33
- Falciparum Malaria Cases in Gujarat**
(Deb. 14, Vol. II, 29-07-1991)
Col. 80-81
- Heart Patients Flooded of Lakhs in AIIMS**
(Deb. 27, Vol. III, 19-08-1991)
Col. 166-67

- High Incidence of Disease in Tribal Areas**
(Deb. 19, Vol. II, 05-08-1991)
Col. 252-54
- Import of Intermediates for Anti-TB Drug Production**
(Deb. 16, Vol. II, 31-07-1991)
Col. 173-74
- Incidence of Filaria**
(Deb. 24, Vol. III, 12-08-1991)
Col. 617-23
- Incidences of Kala-Azar in the Country**
(Deb. 24, Vol. III, 12-08-1991)
Col. 566-69
- Leprosy Patients**
(Deb. 41, Vol. V, 09-09-1991)
Col. 213-14
- Mysterious Killer Disease**
(Deb. 27, Vol. III, 19-08-1991)
Col. 94
- New Drugs to Cure T.B.**
(Deb. 41, Vol. V, 09-09-1991)
Col. 413-14
- Patients Suffering from Goitre**
(Deb. 24, Vol. III, 12-08-1991)
Col. 279-80
- Persons Suffering from Cataract**
(Deb. 24, Vol. III, 12-08-1991)
Col. 272-78
- Proposal to Set up Cancer Unit in Darbhanga, Bihar**
(Deb. 41, Vol. V, 09-09-1991)
Col. 304
- Regional Cancer Centres**
(Deb. 24, Vol. III, 12-08-1991)
Col. 329-30
- Research on Malaria Control**
(Deb. 14, Vol. II, 29-07-1991)
Col. 175-76
- Research to Cure Rabies**
(Deb. 41, Vol. V, 09-09-1991)
Col. 129
- Water Borne Diseases**
(Deb. 19, Vol. II, 05-08-1991)
Col. 32-33
- WHO Assistance for Leprosy Programme**
(Deb. 41, Vol. V, 09-09-1991)
Col. 57
- Doordarshan**
- Advertisements on Doordarshan**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 511
- Akashvani/Doordarshan Kendras in Orissa**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 246
- Alleged Complaints of Corruption Negligence of duty**
(Deb. 21, Vol. III, 07-08-1991)
Col. 262
- Allotment of More Time to Private Producers**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 313
- Appointment of Correspondent of AIR and Doordarshan in Pupri, Bihar**
(Deb. 43, Vol. V, 11-09-1991)
Col. 329-30
- Attempt on life of Director General, Doordarshan**
(Deb. 22, Vol. III, 08-08-1991)
Col. 122
- Broadcast of News Bulletins in Delhi**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 118

- Broadcast/Telecast of News Regarding Political Parties**
(Deb. 43, Vol. V, 11-09-1991)
Col. 456-57
- Capacity of TV Relay Station, Surat**
(Deb. 11, Vol. II, 24-07-1991)
Col. 138-39
- Capacity on Broadcasting Transmitter at Darbhanga**
(Deb. 11, Vol. II, 24-07-1991)
Col. 87
- Commercial Advertisements on Television**
(Deb. 16, Vol. II, 31-07-1991)
Col. 150-51
- Committee to Review the Programmes of Doordarshan**
(Deb. 21, Vol. III, 07-08-1991)
Col. 202
- Construction of New Building of Doordarshan at Mandi House, Delhi**
(Deb. 29, Vol. III, 21-08-1991)
Col. 171-72
- Coverage of TV and AIR in the Country**
(Deb. 21, Vol. III, 07-08-1991)
Col. 140
- Criteria Adopted for Re-telecast of TV Serials**
(Deb. 16, Vol. II, 31-07-1991)
Col. 214-15
- Dhubri T.V. Relay Centre**
(Deb. 21, Vol. III, 07-08-1991)
Col. 287
- Doordarshan Centres in Karnataka**
(Deb. 43, Vol. V, 11-09-1991)
Col. 43-44
- Doordarshan Centres in Rajasthan**
(Deb. 29, Vol. III, 21-08-1991)
Col. 155-57
- Doordarshan Coverage in Andhra Pradesh**
(Deb. 16, Vol. II, 31-07-1991)
Col. 86-88
- Doordarshan Kendra at Hingoli in Maharashtra**
(Deb. 21, Vol. III, 07-08-1991)
Col. 181
- Doordarshan Kendra, Sahara**
(Deb. 7, Vol. I, 17-07-1991)
Col. 66
- Doordarshan Kendras at Historical Places**
(Deb. 29, Vol. III, 21-08-1991)
Col. 179-82
- Doordarshan Programme Production Centre at Chandigarh**
(Deb. 16, Vol. II, 31-07-1991)
Col. 209
- Doordarshan/AIR Stations in Uttar Pradesh**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 450
- Earnings of Doordarshan Through Commercial Advertisements**
(Deb. 29, Vol. III, 21-08-1991)
Col. 181-83
- Establishment of a Programme Generation Facility Centre at Jammu**
(Deb. 11, Vol. II, 24-07-1991)
Col. 40
- Exchange of Programmes with Foreign Countries**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 64
- Expansion and Improvement of Broadcasting Facilities**
(Deb. 11, Vol. II, 24-07-1991)
Col. 73-78

- Expansion of Second Channel of Calcutta Doordarshan
(Deb. 21, Vol. III, 07-08-1991)
Col. 98
- Expansion of T.V. Network
(Deb. 43, Vol. V, 11-09-1991)
Col. 149-50
- Expansion of TV Station at Nagercoil
(Deb. 16, Vol. II, 31-07-1991)
Col. 97
- Expenditure incurred on setting up of Doordarshan Centres
(Deb. 21, Vol. III, 07-08-1991)
Col. 158
- Extension of Bombay Second Channel to Pune
(Deb. 16, Vol. II, 31-07-1991)
Col. 33-36
- Functioning of Dhubri TV Relay Centre
(Deb. 16, Vol. II, 31-07-1991)
Col. 83-84
- High Frequency Relay Centre in Bareilly
(Deb. 7, Vol. I, 17-07-1991)
Col. 64
- High Power Doordarshan Relay Centre at Charkhari in district Hamirpur of Uttar Pradesh
(Deb. 21, Vol. III, 07-08-1991)
Col. 195
- High Power TV Transmitter at Pilibhit in Uttar Pradesh
(Deb. 21, Vol. III, 07-08-1991)
Col. 209
- HPT in Kutch Area of Gujarat
(Deb. 43, Vol. V, 11-09-1991)
Col. 280
- Implementation of P.C. Joshi Report
(Deb. 43, Vol. V, 11-09-1991)
Col. 144
- Income Earned by Doordarshan and Akashvani
(Deb. 21, Vol. III, 07-08-1991)
Col. 182
- Income from advertisements on Doordarshan
(Deb. 11, Vol. II, 24-07-1991)
Col. 155
- Increase in capacity of Doordarshan Kendra at Akola
(Deb. 21, Vol. III, 07-08-1991)
Col. 269
- Installation of Broadcasting Station and TV Transmitter at Ahmednagar
(Deb. 16, Vol. II, 31-07-1991)
Col. 214
- Installation of TV Disc at Alirajpur
(Deb. 16, Vol. II, 31-07-1991)
Col. 80
- Low Power T.V. Stations in Orissa
(Deb. 38, Vol. IV, 04-09-1991)
Col. 219
- Low Power TV Stations at Bhadrak and Balesore
(Deb. 34, Vol. IV, 28-08-1991)
Col. 383
- LPT at Aurangabad
(Deb. 16, Vol. II, 31-07-1991)
Col. 73
- Microwave Link Between Ahmedabad and Delhi Doordarshan
(Deb. 16, Vol. II, 31-07-1991)
Col. 52-53
- Microwave Link Between Trivandrum and Delhi
(Deb. 7, Vol. I, 17-07-1991)
Col. 85-86
- Need to install low power T.V. Transmitters at Sujampur Tihara, Awah Devi etc. (MUR 377)
(Deb. 43, Vol. V, 11-09-1991)
Col. 553
- Need to install high power transmitters at Idukki and Pathanamthitta Doordarshan kendras (MUR 377)
(Deb. 24, Vol. III, 12-08-1991)
Col. 818

- Need to install low power TV transmitters at Vasantgarh and Sagareswar regions in Maharashtra(MUR 377)**
(Deb. 48, Vol. V, 17-09-1991)
Col. 74
- Need to open a TV Centre at Nowrangpur in Koraput district, Orissa(MUR 377)**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 404
- Need to set up Doordarshan and Aksharvani Centres in Santal Pargana, Bihar(MUR 377)**
(Deb. 12, Vol. II, 25-07-1991)
Col. 229
- Need to set up Doordarshan Kendra at Hissar (DUR 377)**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 427
- Need to take steps to telecast Malayalam Programme relayed from Trivandrum Doordarshan by other T.V. Centres in Kerala(MUR 377)**
(Deb. 11, Vol. II, 24-07-1991)
Col. 202
- News Captioned "Hotlineon Ka Janikar Duruyog Han"**
(Deb. 7, Vol. I, 17-07-1991)
Col. 74
- Opening of Regional Staff Training Institute of AIR and Doordarshan at Bhubaneswar**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 299
- Participation of Non-Officials in 'Current Affairs' Programmes**
(Deb. 29, Vol. III, 21-08-1991)
Col. 81-82
- Payment of Fees to Persons Participating in Programmes at Jaipur Doordarshan**
(Deb. 29, Vol. III, 21-08-1991)
Col. 116
- Performance of News Readers of Doordarshan**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 355
- Population Covered by Doordarshan**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 270
- Population Covered by Doordarshan in Uttar Pradesh**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 404
- Population of Bihar Covered by TV Stations**
(Deb. 29, Vol. III, 21-08-1991)
Col. 77-78
- Private Channels in Doordarshan**
(Deb. 16, Vol. II, 31-07-1991)
Col. 55
- Quality on Doordarshan Programmes**
(Deb. 16, Vol. II, 31-07-1991)
Col. 49
- Range of TV Tower, Urai of Uttar Pradesh**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 258
- Report of C.A.G. on the Working of Doordarshan and AIR**
(Deb. 43, Vol. V, 11-09-1991)
Col. 491-92
- Representation from the workers of Doordarshan, Calcutta**
(Deb. 43, Vol. V, 11-09-1991)
Col. 82
- Revival of 'Jaavan' and 'Khula Manch'**
(Deb. 16, Vol. II, 31-07-1991)
Col. 154-55
- Selection of Serials by Doordarshan**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 372
- Setting up of Doordarshan Kendras**
(Deb. 11, Vol. II, 24-07-1991)
Col. 155-58

- Setting up of Relay Centres in West Bengal
(Deb. 16, Vol. II, 31-07-1991)
Col. 73-74
- Shortage of Personnel in News Units of
Akashvani and Doordarshan Kendras
of Bihar
(Deb. 21, Vol. III, 07-08-1991)
Col. 261
- Starting of AIR/Doordarshan Station in
Jalna District of Maharashtra
(Deb. 29, Vol. III, 21-08-1991)
Col. 123
- System to Assess Popularity of Serials
(Deb. 43, Vol. V, 11-09-1991)
Col. 176
- T.V. Coverage in Orissa
(Deb. 43, Vol. V, 11-09-1991)
Col. 43
- T.V. Coverage of Railway Accident in
Jaipur
(Deb. 38, Vol. IV, 04-09-1991)
Col. 80
- T.V. Relay Station at Songhad Dorwada,
Surat
(Deb. 21, Vol. III, 07-08-1991)
Col. 139
- T.V. Serial 'Krishna'
(Deb. 43, Vol. V, 11-09-1991)
Col. 317-18
- T.V. Serial on Indian Army
(Deb. 43, Vol. V, 11-09-1991)
Col. 210-18
- T.V. Serial on Shivaji
(Deb. 43, Vol. V, 11-09-1991)
Col. 210-11
- T.V. Studio at Bhubaneswar
(Deb. 38, Vol. IV, 04-09-1991)
Col. 298
- T.V. Studio in Patna
(Deb. 43, Vol. V, 11-09-1991)
Col. 293
- T.V. Transmitter in Mayurbhanj
(Deb. 43, Vol. V, 11-09-1991)
Col. 81-82
- Telecast and Broadcast of Programmes in
Sanskrit
(Deb. 29, Vol. III, 21-08-1991)
Col. 76-77
- Telecast of award winning regional films
(Deb. 21, Vol. III, 07-08-1991)
Col. 279
- Telecast of Baba Saheb Ambedkar
Centenary Programmes
(Deb. 11, Vol. II, 24-07-1991)
Col. 15-22
- Telecast of Films
(Deb. 38, Vol. IV, 04-09-1991)
Col. 294
- Telecast of Films in Bhojpuri Language
(Deb. 21, Vol. III, 07-08-1991)
Col. 185
- Telecast of Kannada Films
(Deb. 34, Vol. IV, 28-08-1991)
Col. 286
- Telecast of Krishna Janmashtmi Festivals
(Deb. 43, Vol. V, 11-09-1991)
Col. 387-88
- Telecast of Language Programme
(Deb. 16, Vol. II, 31-07-1991)
Col. 100
- Telecast of Marathi Feature Films
(Deb. 11, Vol. II, 24-07-1991)
Col. 147-48
- Telecast of Parliament News
(Deb. 43, Vol. V, 11-09-1991)
Col. 125
- Telecast of Programmes in Sanskrit
Language
(Deb. 21, Vol. III, 07-08-1991)
Col. 111
- Telecast of Sanskrit News Bulletins
(Deb. 21, Vol. III, 07-08-1991)
Col. 132

- Telecast of Serial Laxmi Bai 'Jhansi Ki Rani'**
 (Deb. 43, Vol. V, 11-09-1991)
 Col. 155
- Telecast of Serial Lord Krishna**
 (Deb. 21, Vol. III, 07-08-1991)
 Col. 204
- Telecast of Serials**
 (Deb. 34, Vol. IV, 28-08-1991)
 Col. 481
- Telecast of T.V. Serial Jai Hanuman**
 (Deb. 38, Vol. IV, 04-09-1991)
 Col. 408
- Telecast of TV Serial 'The Bible'**
 (Deb. 43, Vol. V, 11-09-1991)
 Col. 153-54
- Telecast of TV Serial Jesus Christ**
 (Deb. 43, Vol. V, 11-09-1991)
 Col. 277-78
- Telecast/Broadcast of Hymns of Vedas**
 (Deb. 29, Vol. III, 21-08-1991)
 Col. 155
- Telecast/Broadcast of Programmes in Brij, Avadhi and Punjabi**
 (Deb. 16, Vol. II, 31-07-1991)
 Col. 192-98
- Telecast/Broadcast of Programmes on Abul Kalam Azad During His Centenary Year**
 (Deb. 21, Vol. III, 07-08-1991)
 Col. 252
- Television Centre and AIR Station at Bhowanipatan**
 (Deb. 29, Vol. III, 21-08-1991)
 Col. 206-07
- Time Allotted to Advertisements, Telefilms and Serials on Doordarshan**
 (Deb. 34, Vol. IV, 28-08-1991)
 Col. 502
- Time Given for National and International News in Regional News Bulletin**
 (Deb. 38, Vol. IV, 04-09-1991)
 Col. 429
- Time given to Political Parties in News Coverage**
 (Deb. 11, Vol. II, 24-07-1991)
 Col. 77-80
- Tune Preceding News Bulletins in Doordarshan**
 (Deb. 38, Vol. IV, 04-09-1991)
 Col. 73
- TV Transmission Facilities to Villages of Chhota Nagpur and Santhal Parganas**
 (Deb. 16, Vol. II, 31-07-1991)
 Col. 80-81
- TV Centre at Nowrangpur in Orissa**
 (Deb. 34, Vol. IV, 28-08-1991)
 Col. 428
- TV Centres in Gujarat**
 (Deb. 43, Vol. V, 11-09-1991)
 Col. 78-79
- TV Coverage in Orissa**
 (Deb. 38, Vol. IV, 04-09-1991)
 Col. 72
- TV Coverage of Indian Refugees during Gulf War**
 (Deb. 21, Vol. III, 07-08-1991)
 Col. 189
- TV Facilities to Keonjhar, Mayurbhanj and Sundergarh**
 (Deb. 29, Vol. III, 21-08-1991)
 Col. 84-85
- TV Relay Centre at Contai in West Bengal**
 (Deb. 34, Vol. IV, 28-08-1991)
 Col. 262
- TV Relay Centres at Khamsan Akot and Hinganghat in Maharashtra**
 (Deb. 21, Vol. III, 07-08-1991)
 Col. 268
- TV Relay Centres/Towers in Garhwal, Uttar Pradesh**
 (Deb. 16, Vol. II, 31-07-1991)
 Col. 85-86
- TV Transmission Centres in Orissa**
 (Deb. 38, Vol. IV, 04-09-1991)
 Col. 259

- TV Transmitter at Hamirpur of Uttar Pradesh
(Deb. 43, Vol. V, 11-09-1991)
Col. 451
- TV Transmitter at Jabalpur
(Deb. 34, Vol. IV, 28-08-1991)
Col. 356
- TV Transmitter at Pathanamthitta in Kerala
(Deb. 29, Vol. III, 21-08-1991)
Col. 191-92
- TV Transmitter in Buldhana
(Deb. 21, Vol. III, 07-08-1991)
Col. 187
- TV Transmitter in Chandan Chauki
(Deb. 34, Vol. IV, 28-08-1991)
Col. 286
- TV Transmitter in Kulkadeswar
(Deb. 16, Vol. II, 31-07-1991)
Col. 77
- Utilisation of Equipments Available with AIR and Doordarshan
(Deb. 43, Vol. V, 11-09-1991)
Col. 129-30
- Video Magazine 'India view'
(Deb. 43, Vol. V, 11-09-1991)
Col. 495
- Dowry**
- Dowry Deaths**
(Deb. 30, Vol. III, 22-08-1991)
Col. 234-35
- Prohibition of Dowry**
(Deb. 24, Vol. III, 12-08-1991)
Col. 33-34
- Dr. B.R. Ambedkar**
- Baba Saheb Bhimrao Ambedkar Centenary Celebrations**
(Deb. 27, Vol. III, 19-08-1991)
Col. 87
- Birth Centenary Year of Dr. B.R. Ambedkar**
(Deb. 27, Vol. III, 19-08-1991)
Col. 86-87
- Dr. B.R. Ambedkar Birth Centenary Samaroh Samiti**
(Deb. 5, Vol. I, 15-07-1991)
Col. 124-25
- Film on Baba Saheb Ambedkar**
(Deb. 11, Vol. II, 24-07-1991)
Col. 107
- Publishing of Speeches and Writings of Dr. Ambedkar**
(Deb. 24, Vol. III, 12-08-1991)
Col. 748-49
- School Buildings during Dr. B.R. Ambedkar Centenary Celebrations**
(Deb. 24, Vol. III, 12-08-1991)
Col. 129-30
- Telecast of Baba Saheb Ambedkar Centenary Programmes**
(Deb. 11, Vol. II, 24-07-1991)
Col. 15-22
- Welfare of SCs/STs in Ambedkar Centenary Celebration**
(Deb. 19, Vol. II, 05-08-1991)
Col. 251
- Writings of Dr. B. R. Ambedkar and Maulana A. K. Azad**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 55
- Drainage**
- Clearance of Drainage Scheme for Jabalpur**
(Deb. 27, Vol. III, 19-08-1991)
Col. 149-50
- Dredging**
- Dredging of Tapi and Narmada Rivers**
(Deb. 23, Vol. III, 09-08-1991)
Col. 4-6
- Drinking Water**
- Approval for Drinking Water Schemes of Bihar**
(Deb. 26, Vol. III, 14-08-1991)
Col. 39-40

- Augmentation of Water Supply to Hyderabad**
(Deb. 24, Vol. III, 12-08-1991)
Col. 16-20
- Contingency Plan for Drinking Water in Towns**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 193
- Drinking Water Problem in Villages**
(Deb. 29, Vol. III, 21-08-1991)
Col. 133-34
- Drinking Water Crisis in Saurashtra, Gujarat**
(Deb. 11, Vol. II, 24-07-1991)
Col. 67-68
- Drinking Water in Delhi**
(Deb. 5, Vol. I, 15-07-1991)
Col. 173-75
- Drinking Water in the Walled City**
(Deb. 27, Vol. III, 19-08-1991)
Col. 101-02
- Drinking Water Problem in Orissa**
(Deb. 43, Vol. V, 11-09-1991)
Col. 125-26
- Drinking Water Scheme Submitted by Rajasthan**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 339
- Drinking Water Schemes for Kerala**
(Deb. 43, Vol. V, 11-09-1991)
Col. 180-81
- Drinking Water Schemes in Andhra Pradesh**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 229
- Drinking Water Schemes of Orissa**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 188
- Drinking Water Supply in Desert Areas of Rajasthan**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 132
- Drinking Water Supply Schemes in Kerala with Foreign Collaboration**
(Deb. 24, Vol. III, 12-08-1991)
Col. 183
- Drinking Water Supply Schemes of Rajasthan**
(Deb. 29, Vol. III, 21-08-1991)
Col. 250-52
- Financial Assistance to States for supply of drinking water in rural areas**
(Deb. 21, Vol. III, 07-08-1991)
Col. 85
- Funds to Tamil Nadu for Supply of Drinking Water**
(Deb. 21, Vol. III, 07-08-1991)
Col. 219
- Need to provide financial assistance to the Government of Tamil Nadu for sinking borewells to solve the drinking water problem, particularly in North Arcot and Chengai Anna districts (MUR 377)**
(Deb. 44, Vol. V, 12-09-1991)
Col. 460
- Need to take steps to solve the Drinking Water problem in Ajmer, Rajasthan (MUR 377)**
(Deb. 30, Vol. III, 22-08-1991)
Col. 263-64
- Provision of Drinking Water in Villages**
(Deb. 29, Vol. III, 21-08-1991)
Col. 55-62
- Provision of Electricity and Water at Stations under Faizabad and Varanasi Divisions**
(Deb. 25, Vol. III, 13-08-1991)
Col. 276-77
- Refrigerated Water Trolleys in Delhi**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 108
- Release of Water to Delhi by Haryana**
(Deb. 24, Vol. III, 12-08-1991)
Col. 323-24

- Rural Water Supply and Sanitation Programme in Orissa
(Deb. 38, Vol. IV, 04-09-1991)
Col. 372
- Scarcity of Drinking Water in Trans-Yamuna Villages
(Deb. 34, Vol. IV, 28-08-1991)
Col. 423
- Schemes for Supply of Drinking Water in Gujarat
(Deb. 38, Vol. IV, 04-09-1991)
Col. 71
- Schemes for Supply of Drinking Water to Rajkot, Gujarat
(Deb. 41, Vol. V, 09-09-1991)
Col. 83
- Shortage of Drinking Water in DIZ Area
(Deb. 27, Vol. III, 19-08-1991)
Col. 156-57
- Shortage of Drinking Water in Maharashtra
(Deb. 41, Vol. V, 09-09-1991)
Col. 115-16
- Shortage of Drinking Water in Uttar Pradesh
(Deb. 24, Vol. III, 12-08-1991)
Col. 176-77
- Shortage of Water in Rai Colliery, Bihar
(Deb. 25, Vol. III, 13-08-1991)
Col. 239-40
- Technology Mission on Drinking Water
(Deb. 43, Vol. V, 11-09-1991)
Col. 498-510
- Transfer of Inter-Basin Water for urban Water Supply
(Deb. 24, Vol. III, 12-08-1991)
Col. 323
- Water Supply in Delhi
(Deb. 5, Vol. I, 15-07-1991)
Col. 143-46
- World Bank aided Water Supply Project in Tamil Nadu
(Deb. 19, Vol. II, 05-08-1991)
Col. 82
- World Bank Assistance for Water Supply Schemes
(Deb. 34, Vol. IV, 28-08-1991)
Col. 340
- World Bank Assistance to Maharashtra for Water and Sewerage Projects
(Deb. 24, Vol. III, 12-08-1991)
Col. 247-48
- Drought Prone Area Programme Implementation of DPAP and DDP
(Deb. 43, Vol. V, 11-09-1991)
Col. 111-24
- Drugs and Medicines
- Augmentation of Drug Testing Facilities
(Deb. 32, Vol. IV, 26-08-1991)
Col. 298
- Availability of Medicines in CGHS Homoeopathic Dispensaries
(Deb. 27, Vol. III, 19-08-1991)
Col. 137-39
- Control of Multi-National Companies on Drug Industry
(Deb. 29, Vol. III, 21-08-1991)
Col. 212
- Control of Multinational Companies on Drug Industry
(Deb. 43, Vol. V, 11-09-1991)
Col. 141-42
- Customs Duty on Sugar of Milk used in Homoeopathic Medicines
(Deb. 13, Vol. II, 26-07-1991)
Col. 52
- Demand for Price Revision by Drug Industry
(Deb. 43, Vol. V, 11-09-1991)
Col. 146-47
- Demands of Drug Manufacturers
(Deb. 43, Vol. V, 11-09-1991)
Col. 201-02

Distribution of Ayurvedic Drug in Gujarat (Deb. 32, Vol. IV, 26-08-1991) Col. 351	Import of Intermediates for Anti-TB Drug Production (Deb. 16, Vol. II, 31-07-1991) Col. 173-74
Drug Abuse (Deb. 27, Vol. III, 19-08-1991) Col. 134-35	Import Restrictions on Drugs (Deb. 21, Vol. III, 07-08-1991) Col. 143
Drug Addicts in the Country (Deb. 27, Vol. III, 19-08-1991) Col. 164	Influx of Spurious Drugs (Deb. 24, Vol. III, 12-08-1991) Col. 419
Drug Policy (Deb. 43, Vol. V, 11-09-1991) Col. 398-99	Loan Licensing Scheme for Drug Units (Deb. 43, Vol. V, 11-09-1991) Col. 396-97
Efficacy of Ayurvedic Drugs (Deb. 14, Vol. II, 29-07-1991) Col. 49	Manufacture of Banned Drugs (Deb. 27, Vol. III, 19-08-1991) Col. 90-91
Efficacy of Cholera Vaccine (Deb. 5, Vol. I, 15-07-1991) Col. 118-19	Medicines Through CGHS Dispensaries (Deb. 27, Vol. III, 19-08-1991) Col. 74-75
Efficacy of Medicines (Deb. 32, Vol. IV, 26-08-1991) Col. 309	Medicines Manufactured in Public Sector (Deb. 32, Vol. IV, 26-08-1991) Col. 303
Effluent Treatment Plants installed by Drug Units (Deb. 5, Vol. I, 15-07-1991) Col. 113-14	Medicines to Patients Visiting AIIMS and Government Hospitals (Deb. 27, Vol. III, 19-08-1991) Col. 53-54
Export of Homoeopathic Medicines (Deb. 19, Vol. II, 05-08-1991) Col. 69-70	New Drugs to Cure T.B. (Deb. 41, Vol. V, 09-09-1991) Col. 413-14
Import of Bulk Drugs (Deb. 34, Vol. IV, 28-08-1991) Col. 417	Non-availability of medicines in Super Bazar (Deb. 11, Vol. II, 24-07-1991) Col. 135-36
Import of Drugs (Deb. 36, Vol. IV, 30-08-1991) Col. 337	Non-availability of Medicines in Vallabhbhai Patel Chest Institute (Deb. 32, Vol. IV, 26-08-1991) Col. 101
Import of Homoeopathic Medicines (Deb. 13, Vol. II, 26-07-1991) Col. 53 (Deb. 19, Vol. II, 05-08-1991) Col. 237-38 (Deb. 31, Vol. IV, 23-08-1991) Col. 383	Oral Pills in Place of Insulin Injection (Deb. 41, Vol. V, 09-09-1991) Col. 214

- Overcharging by Drug Companies for anti-TB drugs**
(Deb. 43, Vol. V, 11-09-1991)
Col. 272-73
- Price Fixation of Pot, Penicillin G-First Crystals**
(Deb. 21, Vol. III, 07-08-1991)
Col. 250
- Procedure for Approval of New Drugs**
(Deb. 24, Vol. III, 12-08-1991)
Col. 781
- Production of Antibiotics and Vitamins**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 149
- Production of Bulk Drugs**
(Deb. 7, Vol. I, 17-07-1991)
Col. 59-64
- Prohibition of Drugs Sale in Metropolitan Cities**
(Deb. 14, Vol. II, 29-07-1991)
Col. 168-69
- Regional Drug Testing Laboratories in Southern States**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 299
- Replacement of IV Fluids**
(Deb. 41, Vol. V, 09-09-1991)
Col. 216-17
- Rise in Price of Homoeopathic Drugs**
(Deb. 5, Vol. I, 15-07-1991)
Col. 134
- Rise in Price of Life Saving Drugs**
(Deb. 21, Vol. III, 07-08-1991)
Col. 259
- Sale of Drugs under Genuine Names**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 209
- Shortage of B.C.G Vaccine**
(Deb. 24, Vol. III, 12-08-1991)
Col. 37-38
- Shortage of Life Saving Drugs**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 450
- Shortage of Medicines in Hospitals in Kerala**
(Deb. 27, Vol. III, 19-08-1991)
Col. 144
- Shortage of Vital Drugs**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 263
- Spurious Capsules of Chloromphenicol Seized by Drug Control Department**
(Deb. 41, Vol. V, 09-09-1991)
Col. 407-08
- Sub-Standard Drugs**
(Deb. 41, Vol. V, 09-09-1991)
Col. 204
- Supply of Medicines to ESI Hospitals**
(Deb. 27, Vol. III, 19-08-1991)
Col. 119
- Testing of Imported Homoeopathic Medicines**
(Deb. 19, Vol. II, 05-08-1991)
Col. 273-74
- Vaccines Manufacturing Units**
(Deb. 24, Vol. III, 12-08-1991)
Col. 765-80
- Drugs Controller of India**
- Clearance of drugs from Drugs Controller of India**
(Deb. 43, Vol. V, 11-09-1991)
Col. 78
- Dry Fruit**
- Cashewnut Plantation**
(Deb. 22, Vol. III, 08-08-1991)
Col. 135
- Export of Cashewnut, Pepper and Marine Products**
(Deb. 13, Vol. II, 26-07-1991)
Col. 27-29
- Import of Cashew Kernels**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 232

East Pakistan**Rehabilitation of Displaced persons
from Former East Pakistan**

(Deb. 35, Vol. IV, 29-08-1991)
Col. 525-26

Ecology**Declaration of 'Simlipah' as Biosphere
Reserve**

(Deb. 27, Vol. III, 19-08-1991)
Col. 79

**Ecological Task Force in Himachal
Pradesh**

(Deb. 5, Vol. I, 15-07-1991)
Col. 16-20

Edible Oil**Allocation of Palmolein Oil to Various
States**

(Deb. 34, Vol. IV, 28-08-1991)
Col. 391

Availability of Dhara Refined Oil

(Deb. 44, Vol. V, 12-09-1991)
Col. 128

**Availability of Palmolein to Public in
Super Bazar**

(Deb. 43, Vol. V, 11-09-1991)
Col. 399

Ban on Use of Mustard Oil

(Deb. 29, Vol. III, 21-08-1991)
Col. 187

**Criteria for Distribution of Edible Oils
to States**

(Deb. 16, Vol. II, 31-07-1991)
Col. 66-67

**Demand and Production of Edible Oils
and Pulses in Uttar Pradesh**

(Deb. 17, Vol. II, 01-08-1991)
Col. 165-66

Dhara Oil

(Deb. 39, Vol. IV, 05-09-1991)
Col. 154

Edible oil Extraction unit

(Deb. 38, Vol. IV, 04-09-1991)
Col. 430

**Edible Oil supplied to Vanaspati
Manufacturers**

(Deb. 43, Vol. V, 11-09-1991)
Col. 221

Edible Oils in Maharashtra

(Deb. 34, Vol. IV, 28-08-1991)
Col. 365

Impact of Import of Edible Oils on Prices

(Deb. 29, Vol. III, 21-08-1991)
Col. 139

Import of Edible Oils

(Deb. 21, Vol. III, 07-08-1991)
Col. 121

(Deb. 22, Vol. III, 08-08-1991)
Col. 48

Import of Groundnut Oil

(Deb. 39, Vol. IV, 05-09-1991)
Col. 243

Import of Palmolein

(Deb. 21, Vol. III, 07-08-1991)
Col. 91

Increase in Prices of Edible Oils

(Deb. 17, Vol. II, 01-08-1991)
Col. 107-10

(Deb. 29, Vol. III, 21-08-1991)
Col. 97-98

Installed Capacity of Edible Oil Industry

(Deb. 38, Vol. IV, 04-09-1991)
Col. 57

Manufacture of 'Shankh'

(Deb. 43, Vol. V, 11-09-1991)
Col. 289-90

Oil Palm Plantation

(Deb. 35, Vol. IV, 29-08-1991)
Col. 466-67

**Permission to Private Traders to Import
Palmolein**

(Deb. 21, Vol. III, 07-08-1991)
Col. 92

- Prices of Pure Ghee
(Deb. 29, Vol. III, 21-08-1991)
Col. 258
- Prices of Vanaspati
(Deb. 34, Vol. IV, 28-08-1991)
Col. 469
- Production of Edible Oils
(Deb. 11, Vol. II, 24-07-1991)
Col. 32-33
- Production of Vanaspati
(Deb. 21, Vol. III, 07-08-1991)
Col. 210
- Red Oil Palm Cultivation
(Deb. 34, Vol. IV, 28-08-1991)
Col. 55
- Sale of Packed Edible Oils
(Deb. 11, Vol. II, 24-07-1991)
Col. 148-49
- Self-Sufficiency in Edible Oil
Production
(Deb. 30, Vol. III, 22-08-1991)
Col. 180
- Sharp Rise in Prices of Edible Oils
(Deb. 34, Vol. IV, 28-08-1991)
Col. 501
- Shortage of Edible Oils
(Deb. 34, Vol. IV, 28-08-1991)
Col. 235
- Supply of imported Palmolein Oil to
Gujarat
(Deb. 11, Vol. II, 24-07-1991)
Col. 137
- Supply of Rice and Edible Oils to
Maharashtra
(Deb. 7, Vol. I, 17-07-1991)
Col. 79-80
- Suspension of the supply of palmolein
(Deb. 43, Vol. V, 11-09-1991)
Col. 170-71
- Vanaspati Units in Orissa
(Deb. 34, Vol. IV, 28-08-1991)
Col. 58
- Education**
- Academic Exchange Programme for
Sanskrit Scholars
(Deb. 38, Vol. IV, 04-09-1991)
Col. 445
- Additional Educational Facilities for
Women in Southern States
(Deb. 32, Vol. IV, 26-08-1991)
Col. 132
- Adult Education Programme
(Deb. 41, Vol. V, 09-09-1991)
Col. 441-42
- Allocation for Adult Education to Gujarat,
Madhya Pradesh and Rajasthan
(Deb. 24, Vol. III, 12-08-1991)
Col. 413-14
- Allocation for Education
(Deb. 19, Vol. II, 05-08-1991)
Col. 170
- Allocation of Funds to Voluntary
Agencies for Literacy Projects
(Deb. 19, Vol. II, 05-08-1991)
Col. 193
- Allocation to Haryana Under Adult
Education Programme
(Deb. 32, Vol. IV, 26-08-1991)
Col. 98
- Allocation to U.P. and M.P. for
Promotion of Literacy
(Deb. 19, Vol. II, 05-08-1991)
Col. 133-34
- Amount Spent for Subsidised Publication
of Books
(Deb. 41, Vol. V, 09-09-1991)
Col. 296-302
- Amount spent in Orissa on Non-Formal
Education
(Deb. 41, Vol. V, 09-09-1991)
Col. 413
- Appointment of Teachers/Professors in
Central Universities
(Deb. 41, Vol. V, 09-09-1991)
Col. 259-60

- Bogus Doctorate Degrees**
(Deb. 19, Vol. II, 05-08-1991)
Col.206-07
- Capsule Course in School of Foreign Languages**
(Deb. 18, Vol. II, 02-08-1991)
Col. 77
- Caused of Dropouts**
(Deb. 41, Vol. V, 09-09-1991)
Col.217-18
- Cent-Percent Literacy in Burdwan District**
(Deb. 19, Vol. II, 05-08-1991)
Col.170-73
- Central Assistance to U.P. and Rajasthan for Promotion of Literacy**
(Deb. 19, Vol. II, 05-08-1991)
Col. 129-30
- Changes in Admission System in Colleges and Universities**
(Deb. 41, Vol. V, 09-09-1991)
Col.121-22
- Committee to check prices of Books**
(Deb. 19, Vol. II, 05-08-1991)
Col.283-84
- Committee to Enquire Donations charged by Private Schools in Delhi**
(Deb. 41, Vol. V, 09-09-1991)
Col.123-24
- Complaints against Samagra Seva Sangh**
(Deb. 27, Vol. III, 19-08-1991)
Col. 115
- Compulsory Computer Education in Schools**
(Deb. 24, Vol. III, 12-08-1991)
Col. 497-98
- Compulsory Moral Education in Schools**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 246
- Computer Based Sanskrit Studies, Education and Research**
(Deb. 43, Vol. V, 11-09-1991)
Col.9-13
- Constitution of Medical Education Commission**
(Deb. 19, Vol. II, 05-08-1991)
Col.226-28
- Continuance of English as a Compulsory Subject**
(Deb. 21, Vol. III, 07-08-1991)
Col.247
- Creation of Posts for Teaching Staff for A&N Island**
(Deb. 41, Vol. V, 09-09-1991)
Col.243-44
- Demand to increase Seats in LLM Courses in Delhi University**
(Deb. 24, Vol. III, 12-08-1991)
Col. 194-95
- Designations of Reader and Professor in Colleges**
(Deb. 19, Vol. II, 05-08-1991)
Col.70-71
- Differences in Curricula of Universities, Higher Secondary and Intermediate Boards**
(Deb. 14, Vol. II, 29-07-1991)
Col. 145-46
- Difficulties in Study/Teaching of Sanskrit**
(Deb. 19, Vol. II, 05-08-1991)
Col. 185-91
- Diploma in Computer Application Course in Hindi Medium**
(Deb. 43, Vol. V, 11-09-1991)
Col.19-22
- Discontentment amongst Librarians of Central Libraries**
(Deb. 41, Vol. V, 09-09-1991)
Col.205
- Educated and Uneducated in Madhya Pradesh**
(Deb. 24, Vol. III, 12-08-1991)
Col.616-17

- Education among Handicapped and Disabled Persons**
(Deb. 24, Vol. III, 12-08-1991)
Col. 363-64
- Education Complex in each District**
(Deb. 19, Vol. II, 05-08-1991)
Col. 297-98
- Education Policy**
(Deb. 5, Vol. I, 15-07-1991)
Col. 7-13
- Education to Children of Agriculture Labour**
(Deb. 41, Vol. V, 09-09-1991)
Col. 130-31
- Education to the Children of Devadasis**
(Deb. 24, Vol. III, 12-08-1991)
Col. 255-56
- Educational Facilities to Children of Fishermen**
(Deb. 22, Vol. III, 08-08-1991)
Col. 119
- Employment Oriented Education/Training**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 253
- Enrolment of Children in Primary and Middle Classes**
(Deb. 27, Vol. III, 19-08-1991)
Col. 26-27
- Evaluation of work done on Vedic Mathematics in Roorkey University**
(Deb. 27, Vol. III, 19-08-1991)
Col. 5-7
- Faculty Members of Delhi University's Chemistry Department**
(Deb. 41, Vol. V, 09-09-1991)
Col. 184-85
- Fake Universities or Educational Institutions**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 151
- Female Education in Rajasthan**
(Deb. 19, Vol. II, 05-08-1991)
Col. 62-64
- Female Literacy Rate and Promotion of Girls Education**
(Deb. 41, Vol. V, 09-09-1991)
Col. 89-106
- Filling up of reserved post of Vice-Principals**
(Deb. 41, Vol. V, 09-09-1991)
Col. 190
- Financial Assistance from Foreign Agencies for Improvement of Primary Education**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 224
- Financial Assistance to Kerala for Strengthening Technical Education**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 77
- Financial Help to Kerala for Literacy**
(Deb. 24, Vol. III, 12-08-1991)
Col. 369-71
- Free and Compulsory Education to Children**
(Deb. 27, Vol. III, 19-08-1991)
Col. 107-09
- Free and Compulsory Primary Education**
(Deb. 24, Vol. III, 12-08-1991)
Col. 369
- Goal of Universal Literacy**
(Deb. 24, Vol. III, 12-08-1991)
Col. 471-72
- Government and Voluntary Organisation Functioning for Adult Education in Bihar**
(Deb. 24, Vol. III, 12-08-1991)
Col. 573-74
- Grant to State Governments on Paper used for Note Books and Printing of Books**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 308
- Gujarat Committee's Recommendation Regarding Promotion of Urdu Languages**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 249

- Help Rendered by UNESCO to Kerala to Achieve Cent-Percent Literacy**
(Deb. 41, Vol. V, 09-09-1991)
Col. 261
- Illiteracy Amongst Backward Classes and Reservation for Students**
(Deb. 24, Vol. III, 12-08-1991)
Col. 545-46
- Illiteracy Percentage**
(Deb. 5, Vol. I, 15-07-1991)
Col. 1-7
- Illiterate Persons in the Country**
(Deb. 27, Vol. III, 19-08-1991)
Col. 117-18
- Implementation of Three Language Formula**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 144
- Inclusion of Vedic Mathematics in School Curriculum**
(Deb. 41, Vol. V, 09-09-1991)
Col. 72-73
- Increase in Allocation to Encourage Literacy**
(Deb. 27, Vol. III, 19-08-1991)
Col. 107
- Indian Students Getting Higher Education Abroad**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 133
- Indo-US Education Centre**
(Deb. 24, Vol. III, 12-08-1991)
Col. 208
- Industrial Training Institutes Imparting Vocational Training**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 230
- Irregularities Regarding Appointments in Indira Gandhi Institute of Physical Education**
(Deb. 19, Vol. II, 05-08-1991)
Col. 308-09
- Language related disputes**
(Deb. 19, Vol. II, 05-08-1991)
Col. 289
- Languages other than English and Hindi taught upto Post-Graduation Level**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 289
- Literacy amongst SC / ST**
(Deb. 27, Vol. III, 19-08-1991)
Col. 103-04
- Literacy Rate**
(Deb. 19, Vol. II, 05-08-1991)
Col. 230-34
(Deb. 24, Vol. III, 12-08-1991)
Col. 329-38
- Literacy Rate in Chandigarh**
(Deb. 24, Vol. III, 12-08-1991)
Col. 52-53
- Literates State-wise**
(Deb. 27, Vol. III, 19-08-1991)
Col. 124-27
- Loans Granted by Banks for Higher Education**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 207
- Material for Primary Education and Literacy in Tribal Languages**
(Deb. 41, Vol. V, 09-09-1991)
Col. 251-52
- Mother Tongue as Medium of Instruction at Primary Stage of Education**
(Deb. 14, Vol. II, 29-07-1991)
Col. 34-39
- National Literacy Year**
(Deb. 41, Vol. V, 09-09-1991)
Col. 33-38
- Need to ensure admission of deserving candidates in Professional Courses (MUR 377)**
(Deb. 30, Vol. III, 22-08-1991)
Col. 262-63

- Need to establish centrally sponsored Medical College, Regional Engineering College or IIT either at Goalpara or Dhubri in Assam (MUR 377) (Deb. 44, Vol. V, 12-09-1991) Col. 461
- Nodal Centres (Deb. 32, Vol. IV, 26-08-1991) Col. 217
- Norms for Parent Teachers Association in Kendriya Vidyalayas (Deb. 41, Vol. V, 09-09-1991) Col. 220-21
- Objects of Informal Education and National Literacy Mission (Deb. 24, Vol. III, 12-08-1991) Col. 207-08
- Opening of I.T.Is. and Polytechnics in Rural Areas of Delhi (Deb. 19, Vol. II, 05-08-1991) Col. 105-06
- Per-Capita Expenditure on Medical Education (Deb. 19, Vol. II, 05-08-1991) Col. 162-64
- Pre-Ph.D. Research Fellowship (Deb. 41, Vol. V, 09-09-1991) Col. 118-19
- Primary Education for Drop Outs (Deb. 32, Vol. IV, 26-08-1991) Col. 287
- Primary Schools in Assam where Karbi Language is Taught (Deb. 41, Vol. V, 09-09-1991) Col. 454-55
- Private Tuition by Teachers (Deb. 24, Vol. III, 12-08-1991) Col. 371
- Progress made regarding Vocational Education (Deb. 32, Vol. IV, 26-08-1991) Col. 247
- Project Integrated Education for the Disabled (Deb. 24, Vol. III, 12-08-1991) Col. 268-70
- Proposal to phase out Adult Education Centres (Deb. 19, Vol. II, 05-08-1991) Col. 228-29
- Proposals of Rajasthan Government regarding Phase IV of Operation Blackboard Programme (Deb. 24, Vol. III, 12-08-1991) Col. 236
- Provision of Dollars for Students Seeking Admission in Ph.D. and M.D. in Foreign Countries (Deb. 41, Vol. V, 09-09-1991) Col. 107-08
- Publication of Results of Secondary/ Higher Secondary Examinations in Kashmir (Deb. 24, Vol. III, 12-08-1991) Col. 745-47
- Research in Vedic Mathematics (Deb. 19, Vol. II, 05-08-1991) Col. 131
- Result of MA (Previous) Political Science (Deb. 27, Vol. III, 19-08-1991) Col. 165-66
- Revival of Indian Education Service (Deb. 27, Vol. III, 19-08-1991) Col. 52
- Scheme Formulated by U.G.C. for Eradication of Adult Illiteracy (Deb. 19, Vol. II, 05-08-1991) Col. 151-58
- Scheme formulated by University Grants Commission to Eradicate Adult Illiteracy from Karnataka (Deb. 32, Vol. IV, 26-08-1991) Col. 342

Seminars on Technical Education

(Deb. 44, Vol. V, 12-09-1991)
Col. 378

Setting up of Central Education Tribunal

(Deb. 41, Vol. V, 09-09-1991)
Col. 271-72

Setting up of Distance Education Council

(Deb. 41, Vol. V, 09-09-1991)
Col. 78-80

Slow Progress of Non-Formal Education Projects in Orissa

(Deb. 24, Vol. III, 12-08-1991)
Col. 290-94

Status of Hindi in Non-Hindi Speaking States

(Deb. 24, Vol. III, 12-08-1991)
Col. 195-96

Status of Sanskrit

(Deb. 32, Vol. IV, 26-08-1991)
Col. 139

Steps to Achieve Cent-percent Literacy

(Deb. 19, Vol. II, 05-08-1991)
Col. 167-70

Steps to Literate Adults

(Deb. 32, Vol. IV, 26-08-1991)
Col. 227

Steps to make available Books to Students

(Deb. 19, Vol. II, 05-08-1991)
Col. 11-12

Steps to make Vocational Education more Meaningful

(Deb. 41, Vol. V, 09-09-1991)
Col. 154-55

Steps to Remove Illiteracy from Chotanagpur (Bihar)

(Deb. 24, Vol. III, 12-08-1991)
Col. 106-07

Steps to Standardise Computer Training and Education

(Deb. 34, Vol. IV, 28-08-1991)
Col. 525

Syllabi for Students from Lower K.G to Plus 2 Standard

(Deb. 27, Vol. III, 19-08-1991)
Col. 20-21

Target to Educate Adults

(Deb. 27, Vol. III, 19-08-1991)
Col. 59-60

Teaching of Sanskrit

(Deb. 27, Vol. III, 19-08-1991)
Col. 91-93

Total Literacy

(Deb. 32, Vol. IV, 26-08-1991)
Col. 347

Transfer of Physical Education and Yoga Teachers of KVs

(Deb. 27, Vol. III, 19-08-1991)
Col. 114

Vocational Education

(Deb. 19, Vol. II, 05-08-1991)
Col. 288

Vocational Education Programme

(Deb. 24, Vol. III, 12-08-1991)
Col. 51-52

Voluntary Organisation Working for Eradication of Illiteracy in West Bengal

(Deb. 24, Vol. III, 12-08-1991)
Col. 131-48

Work Assigned to Subject Experts

(Deb. 27, Vol. III, 19-08-1991)
Col. 141

Yoga Teachers on Adhoc Basis

(Deb. 32, Vol. IV, 26-08-1991)
Col. 207

Egypt**Visit of Deputy Prime Minister of Egypt**

(Deb. 39, Vol. IV, 05-09-1991)
Col. 79

Eighth Five Year Plan**Approach paper to Eighth Plan**

(Deb. 21, Vol. III, 07-08-1991)
Col. 38

- Finalisation of Eighth Plan
(Deb. 7, Vol. I, 17-07-1991)
Col. 42-43
- Improvement in Planning Process
(Deb. 7, Vol. I, 17-07-1991)
Col. 78
- Per-Capita Power Availability in Eighth Plan
(Deb. 20, Vol. II, 06-08-1991)
Col. 63-65
- Power Projects in Eighth Plan
(Deb. 42, Vol. V, 10-09-1991)
Col. 190-91
- Setting up of Power Plants in Eighth Plan
(Deb. 25, Vol. III, 13-08-1991)
Col. 170
- Election**
- Alleged Conspiracy to kill Chief Election Commissioner
(Deb. 30, Vol. III, 22-08-1991)
Col. 74
- Bye-elections to Lok Sabha/State Assemblies
(Deb. 40, Vol. IV, 06-09-1991)
Col. 178
- Candidates in Tenth Lok Sabha Elections
(Deb. 45, Vol. V, 13-09-1991)
Col. 83
- Compensation Paid to Persons Killed/Injured During Elections
(Deb. 17, Vol. II, 01-08-1991)
Col. 219-40
- Cost of Elections
(Deb. 23, Vol. III, 09-08-1991)
Col. 162
- Countermanding of Elections due to certain Irregularities
(Deb. 4, Vol. I, 12-07-1991)
Col. 31
- Delimitation of Constituencies
(Deb. 13, Vol. II, 26-07-1991)
Col. 51
- Election Petitions
(Deb. 45, Vol. V, 13-09-1991)
Col. 207
- Election Symbols
(Deb. 31, Vol. IV, 23-08-1991)
Col. 145-46
- Expenditure incurred on Elections to Lok Sabha
(Deb. 4, Vol. I, 12-07-1991)
Col. 45-46
- Expenditure on Telecast of Election Results—Analysis
(Deb. 7, Vol. I, 17-07-1991)
Col. 94-96
- Independent Candidates in Lok Sabha Elections
(Deb. 31, Vol. IV, 23-08-1991)
Col. 103-05
- Inquiry into Meham Incident
(Deb. 30, Vol. III, 22-08-1991)
Col. 109-10
- Persons Deprived of Voting
(Deb. 31, Vol. IV, 23-08-1991)
Col. 122-26
- Persons killed during Elections
(Deb. 30, Vol. III, 22-08-1991)
Col. 105
- Persons killed/injured in Elections
(Deb. 13, Vol. II, 26-07-1991)
Col. 189
- Violence during Lok Sabha Elections
(Deb. 22, Vol. III, 08-08-1991)
Col. 233
- Violence during recent elections
(Deb. 4, Vol. I, 12-07-1991)
Col. 38-40
- Election Commission**
- Violation of Directives of Election Commission by Officials
(Deb. 18, Vol. II, 02-08-1991)
Col. 75

Election of Speaker**Election of Speaker**

(Deb. 2, Vol. I, 10-07-1991)
Col. 5-9

Electoral Reforms**Booth Capturing and Rigging Incidents
During Tenth Lok Sabha Elections**

(Deb. 18, Vol. II, 02-08-1991)
Col. 109

Electoral Reforms

(Deb. 4, Vol. I, 12-07-1991)
Col. 1-19

Electoral Roll**Duplication of Voters Name in Electoral
Rolls**

(Deb. 23, Vol. III, 09-08-1991)
Col. 191

Electoral Rolls

(Deb. 45, Vol. V, 13-09-1991)
Col. 172

Electoral Rolls in Regional Languages

(Deb. 40, Vol. IV, 06-09-1991)
Col. 21-37

Electronic Hardware Technology Park**Electronic Hardware Technology Parks**

(Deb. 11, Vol. II, 24-07-1991)
Col. 47

Electronic Voting Machine**Use of Electronic Voting Machines**

(Deb. 9, Vol. I, 19-07-1991)
Col. 18

Electronics**Changes in Electronic Policy**

(Deb. 34, Vol. IV, 28-08-1991)
Col. 322

Export of Electronic Goods

(Deb. 11, Vol. II, 24-07-1991)
Col. 110-14

Export of Electronic Goods

(Deb. 29, Vol. III, 21-08-1991)
Col. 246

**Impact of Import on Domestic Electronic
Units**

(Deb. 16, Vol. II, 31-07-1991)
Col. 211-12

**Impact of new industrial and trades
policies on electronics industry**

(Deb. 26, Vol. III, 14-08-1991)
Col. 12-14

Import of consumer electronic goods

(Deb. 11, Vol. II, 24-07-1991)
Col. 149

**Licences to Foreign Companies for
Electronics**

(Deb. 29, Vol. III, 21-08-1991)
Col. 148-52

Ongoing Electronics Schemes

(Deb. 29, Vol. III, 21-08-1991)
Col. 173-80

Special Status for Electronics Industry

(Deb. 29, Vol. III, 21-08-1991)
Col. 119-20

Embassy/High Commission**Appointment of Ambassadors and High
Commission**

(Deb. 35, Vol. IV, 29-08-1991)
Col. 523-24

**Appointment of Hindi Officers in Indian
High Commissions**

(Deb. 17, Vol. II, 01-08-1991)
Col. 166-67

Attack on Indian Ambassador to Romania

(Deb. 44, Vol. V, 12-09-1991)
Col. 57-58

Closure of Indian Embassy in Kuwait

(Deb. 30, Vol. III, 22-08-1991)
Col. 140-41

Heads of Mission and Heads of Post

(Deb. 35, Vol. IV, 29-08-1991)
Col. 335-36

- Instructions to Indian Embassies and High Commissions in Regard to new Economic and Industrial Policies**
(Deb. 44, Vol. V, 12-09-1991)
Col. 237
- Over payment of foreign allowance to officials of Indian Embassy in Washington**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 126
- Emigration**
- Emigration Clearance**
(Deb. 41, Vol. V, 09-09-1991)
Col. 5-10
- Exploitation of Overseas Job Seekers**
(Deb. 41, Vol. V, 09-09-1991)
Col. 470-71
- Employees Provident Fund**
- Allotment of Staff Quarters by E.P.F. Organisation**
(Deb. 41, Vol. V, 09-09-1991)
Col. 124
- Computerised Provident Fund Centres**
(Deb. 24, Vol. III, 12-08-1991)
Col. 238
- Employees' Contribution to Provident Fund in Sugar Mills**
(Deb. 27, Vol. III, 19-08-1991)
Col. 89
- Maintenance of Provident Fund Accounts of Teacher by C & AG**
(Deb. 18, Vol. II, 02-08-1991)
Col. 129
- Non-Payment of PF Share by Textile Mills, M.P.**
(Deb. 19, Vol. II, 05-08-1991)
Col. 16-26
- Employees State Insurance**
- Exemption from ESI Act**
(Deb. 19, Vol. II, 05-08-1991)
Col. 135-36
- Extension of ESI Scheme in ITDC**
(Deb. 42, Vol. V, 10-09-1991)
Col. 217-18
- Employees State Insurance Corporation**
- ESI Hospitals in Orissa**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 332
- Quarters for Staff of ESI Corporation**
(Deb. 27, Vol. III, 19-08-1991)
Col. 142
- Employment**
- Employment Scheme for Educated and Uneducated Unemployed in Rural Areas**
(Deb. 29, Vol. III, 21-08-1991)
Col. 207
- Employment Avenues Generated under Rural Development Schemes**
(Deb. 21, Vol. III, 07-08-1991)
Col. 245
- Employment Card to Labourers**
(Deb. 5, Vol. I, 15-07-1991)
Col. 164-65
- Employment Generating Schemes**
(Deb. 21, Vol. III, 07-08-1991)
Col. 235
- Employment in IFFCO**
(Deb. 11, Vol. II, 24-07-1991)
Col. 94
- Employment in Lime Stone Pulvarizing Unit of Visakhapatnam Steel Plant**
(Deb. 17, Vol. II, 01-08-1991)
Col. 183-84
- Employment Oriented Education/Training**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 253
- Employment Oriented Programmes**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 402
- Employment Provided under NREP**
(Deb. 16, Vol. II, 31-07-1991)
Col. 70-72

- Employment to Educated Unemployed Youths**
(Deb. 5, Vol. I, 15-07-1991)
Col. 40-42
- Employment to Family Members of Persons Died in Accidents**
(Deb. 29, Vol. III, 21-08-1991)
Col. 241-42
- Employment to Handicapped**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 65
- Employment to Oustees by NTPC**
(Deb. 20, Vol. II, 06-08-1991)
Col. 61-62
- Employment to Tehri Dam Project Oustees**
(Deb. 25, Vol. III, 13-08-1991)
Col. 24-27
- Employment to Victims of Peruman Rail Accident**
(Deb. 20, Vol. II, 06-08-1991)
Col. 109-10
- Growth of Employment**
(Deb. 7, Vol. I, 17-07-1991)
Col. 72-73
- Job Opportunities to Handicapped Persons**
(Deb. 27, Vol. III, 19-08-1991)
Col. 24-25
- Loans to SC/ST under SEEUY**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 107-10
- Making self-employment scheme more effective**
(Deb. 23, Vol. III, 09-08-1991)
Col. 113
- Need to provide employment to unemployed youth from Himachal Pradesh in Central Department and Undertakings etc. on priority basis (MUR 377)**
(Deb. 15, Vol. II, 30-07-1991)
Col. 265
- Self-Employed Productive Endeavours by the Rural Poor**
(Deb. 7, Vol. I, 17-07-1991)
Col. 41-42
- Setting up of Employment-Oriented Fund**
(Deb. 16, Vol. II, 31-07-1991)
Col. 56-58
- England**
- Propaganda Campaign against India by JKLF in the UK**
(Deb. 22, Vol. III, 08-08-1991)
Col. 102
- Scholarships awarded to Indian Students by Britain**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 123
- Statement on J&K in House of Commons**
(Deb. 30, Vol. III, 22-08-1991)
Col. 39-42
- Visit of Labour Party Leader of U.K. to J&K**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 469-70
- Environment**
- Bank Water Around Pichavaram Forest**
(Deb. 24, Vol. III, 12-08-1991)
Col. 175-76
- Chapter on Ecology and Environment in Text Books**
(Deb. 27, Vol. III, 19-08-1991)
Col. 31
- Environment and Forests Improvement Schemes in Rajasthan**
(Deb. 24, Vol. III, 12-08-1991)
Col. 571
- Environment Audit Report**
(Deb. 19, Vol. II, 05-08-1991)
Col. 121-22

- Environmental Audit For Industries
(Deb. 36, Vol. IV, 30-08-1991)
Col. 65
- Environmental clearance to Industries
(Deb. 41, Vol. V, 09-09-1991)
Col. 265-66
- Environmental Damage in J&K
(Deb. 19, Vol. II, 05-08-1991)
Col. 123
- Environmental Restrictions on Industries
in Madhya Pradesh
(Deb. 32, Vol. IV, 26-08-1991)
Col. 177
- Environmental Studies
(Deb. 32, Vol. IV, 26-08-1991)
Col. 295
- Environmental Tribunals
(Deb. 24, Vol. III, 12-08-1991)
Col. 231
- Environmentalists agitation against
Big Dams
(Deb. 22, Vol. III, 08-08-1991)
Col. 229
- Industrial Pollution in Kanpur
(Deb. 24, Vol. III, 12-08-1991)
Col. 117-18
- Loopholes in Existing Environmental
Rules
(Deb. 5, Vol. I, 15-07-1991)
Col. 142
- Need to take steps to check the
environmental pollution being caused
by a fertilizer factory at Samastipur,
Bihar (MUR 377)
(Deb. 11, Vol. II, 24-07-1991)
Col. 200-201
- Non-Clearance of Industrial and Power
Projects
(Deb. 14, Vol. II, 29-07-1991)
Col. 92-100
- Pitamber-Patra National Environment
Scholarship
(Deb. 27, Vol. III, 19-08-1991)
Col. 109-10
- Regulations for Preservation of
Environment
(Deb. 24, Vol. III, 12-08-1991)
Col. 479-80
- Regulatory Body to Monitor Compliance
of Environment Protection Act
(Deb. 32, Vol. IV, 26-08-1991)
Col. 149
- Suggestion for Independent Department
for Environment
(Deb. 43, Vol. V, 11-09-1991)
Col. 401-02
- Threat of Environment Pollution
(Deb. 5, Vol. I, 15-07-1991)
Col. 149-50
- Voluntary Disclosure Scheme Regarding
Violation of Environment Laws
(Deb. 24, Vol. III, 12-08-1991)
Col. 328
- World Bank Assistance for Environmental
Schemes
(Deb. 32, Vol. IV, 26-08-1991)
Col. 198
- Essential Commodity
- Action against Hoarding and Black-
Marketing
(Deb. 34, Vol. IV, 28-08-1991)
Col. 513
- Additional Allotment of Essential
Commodities to Bihar
(Deb. 38, Vol. IV, 04-09-1991)
Col. 203
- Allocation of essential commodities by
Food Corporation of India
(Deb. 26, Vol. III, 14-08-1991)
Col. 32-38

- Allocation of Essential Consumer Items to Rajasthan at Cheaper Rates**
(Deb. 29, Vol. III, 21-08-1991)
Col. 266-68
- Allotment of Essential Commodities to Karnataka**
(Deb. 21, Vol. III, 07-08-1991)
Col. 239
- Allotment of Essential Commodities to Orissa**
(Deb. 21, Vol. III, 07-08-1991)
Col. 215
- Amendment to Essential Commodities Act, 1955**
(Deb. 11, Vol. II, 24-07-1991)
Col. 45
- Availability of Essential Commodities at Kendriya Bhandar Stores**
(Deb. 16, Vol. II, 31-07-1991)
Col. 160-61
- Average Retail Price of Common Salt**
(Deb. 29, Vol. III, 21-08-1991)
Col. 229
- Criteria for Allocation of Essential Commodities to State**
(Deb. 29, Vol. III, 21-08-1991)
Col. 67-72
- Disbursement of Loans for Purchase of Essential Commodities**
(Deb. 9, Vol. I, 19-07-1991)
Col. 26
- Essential Commodities Allotted to Rajasthan**
(Deb. 29, Vol. III, 21-08-1991)
Col. 223-25
- Essential Commodities Released for Distribution in Madhya Pradesh**
(Deb. 16, Vol. II, 31-07-1991)
Col. 185-87
- Impact of Rupee Devaluation on Prices of Essential Commodities**
(Deb. 13, Vol. II, 26-07-1991)
Col. 44
- Increase in Commission on Essential Commodities in Delhi**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 244
- Increase in storage capacity of essential commodities**
(Deb. 21, Vol. III, 07-08-1991)
Col. 272
- Increase in the Prices of Essential Commodities due to Advertisements**
(Deb. 43, Vol. V, 11-09-1991)
Col. 106-07
- President's Address**
(Deb. 3, Vol. I, 11-07-1991)
Col. 15
- Production and Demand of Salt**
(Deb. 29, Vol. III, 21-08-1991)
Col. 229-30
- Retail Prices of Essential Items**
(Deb. 29, Vol. III, 21-08-1991)
Col. 108-12
- Rise in Prices of Essential Commodities**
(Deb. 7, Vol. I, 17-07-1991)
Col. 29-32
- Shortage of Essential Commodities in Super Bazar**
(Deb. 29, Vol. III, 21-08-1991)
Col. 107-08
- Supply of essential commodities to Government servants at subsidised rates**
(Deb. 21, Vol. III, 07-08-1991)
Col. 39
- Supply of Essential Commodities to Government Servants through Canteen**
(Deb. 43, Vol. V, 11-09-1991)
Col. 107-08
- Upward Revision of Margin of Essential Commodities for Karnataka**
(Deb. 29, Vol. III, 21-08-1991)
Col. 140

- Upward Revision of Margin on Essential Commodities**
(Deb. 16, Vol. II, 31-07-1991)
Col. 146-47
- Ethiopia**
- Indians Killed in Recent Civil War in Ethiopia**
(Deb. 8, Vol. I, 18-07-1991)
Col. 115
- Investment in Ethiopia**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 169-70
- Europe**
- Acquisition of Closed Jute Mills in Europe**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 73-74
- India's Relationship with East European Countries**
(Deb. 30, Vol. III, 22-08-1991)
Col. 95-98
- European Parliament**
- Move by European Parliament against Sardar Sarovar Project**
(Deb. 30, Vol. III, 22-08-1991)
Col. 148
- Ex-Servicemen**
- Applications Under Semflex in Uttar Pradesh**
(Deb. 45, Vol. V, 13-09-1991)
Col. 359
- Diesel Outlets to Ex-Servicemen**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 254
- Financial Assistance to Ex-Servicemen**
(Deb. 23, Vol. III, 09-08-1991)
Col. 175
- Implementation of One Rank One Pension Scheme to Ex-Servicemen**
(Deb. 9, Vol. I, 19-07-1991)
Col. 45
- Pay fixation of Re-employed Ex-servicemen in Nationalised Banks**
(Deb. 23, Vol. III, 09-08-1991)
Col. 266
- Pension to Ex-servicemen**
(Deb. 45, Vol. V, 13-09-1991)
Col. 32
- Rehabilitation of Ex-Servicemen in Agra District**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 359
- Rehabilitation of Ex-Servicemen in Kerala**
(Deb. 45, Vol. V, 13-09-1991)
Col. 73
- Rehabilitation of Ex-Servicemen of Pauri Garhwal and Chamoli Districts**
(Deb. 45, Vol. V, 13-09-1991)
Col. 237
- Resettlement of Ex-Servicemen**
(Deb. 13, Vol. II, 26-07-1991)
Col. 68
- Welfare of Ex-servicemen in Kota, Bundi and Banra, Rajasthan**
(Deb. 23, Vol. III, 09-08-1991)
Col. 141
- Exclusive Economic Zone**
- Exploitation of non-living resources of the sea bed**
(Deb. 11, Vol. II, 24-07-1991)
Col. 153
- Exim Bank**
- Exim Bank**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 167-68
- Exim Policy**
- Restructuring Exim Policy**
(Deb. 9, Vol. I, 19-07-1991)
Col. 22
- Exim Scripts**
- Exim Scripts**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 257

Export

- Achievement and Targets of Textile Exports**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 61
- Advance from Japan against Exports**
(Deb. 13, Vol. II, 26-07-1991)
Col. 203
- Agreement with Germany for Extension of Export Promotion Programme**
(Deb. 4, Vol. I, 12-07-1991)
Col. 54-55
- Agriculture Exports**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 37-54
- Assistance from Foreign Agencies for Improvement of Exports**
(Deb. 13, Vol. II, 26-07-1991)
Col. 29-32
- Balance between Exports and Imports**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 71
- Ban on Export of Frogs, Rabbits and Monkeys**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 40-44
- Cash Compensatory Support to Exporters**
(Deb. 18, Vol. II, 02-08-1991)
Col. 167
- Change in Export Policy of Cotton**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 280
- Charge Crime Units**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 292-93
- Concession to Export Oriented Units and Free Trade Zone Units**
(Deb. 45, Vol. V, 13-09-1991)
Col. 115
- Cotton Exports**
(Deb. 9, Vol. I, 19-07-1991)
Col. 60
- Delhi Exporter's Associations Complaints with RBI**
(Deb. 13, Vol. II, 26-07-1991)
Col. 141
- Diamond Export**
(Deb. 13, Vol. II, 26-07-1991)
Col. 80
- Disbursing of Duty Drawback Amount to Exporters**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 319
- Establishment of Export Processing Zone at Visakhapatnam**
(Deb. 18, Vol. II, 02-08-1991)
Col. 42
- Establishment of Export Processing Zones**
(Deb. 4, Vol. I, 12-07-1991)
Col. 49-51
- Export by Chemicals, Dye Staff and Pharmaceutical Industries**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 196
- Export Deal of CCI**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 89-90
- Export from Kerala**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 325
- Export Growth Rate**
(Deb. 18, Vol. II, 02-08-1991)
Col. 68
- Export in Hard Currency**
(Deb. 18, Vol. II, 02-08-1991)
Col. 166
- Export Incentives to Big Business Houses**
(Deb. 45, Vol. V, 13-09-1991)
Col. 152
- Export of Agricultural Products to Gulf Countries**
(Deb. 23, Vol. III, 09-08-1991)
Col. 67

- Export of Alcoholic Beverages**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 317
- Export of Animal Meat**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 82-83
- Export of Animals**
(Deb. 23, Vol. III, 09-08-1991)
Col. 137
- Export of Ayurvedic and Unani Medicines**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 314
- Export of Basmati Rice**
(Deb. 13, Vol. II, 26-07-1991)
Col. 70
- Export of Basmati Rice to Gulf Countries**
(Deb. 23, Vol. III, 09-08-1991)
Col. 57
- Export of Bauxite Ore from Goa**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 181
- Export of Beadles**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 76-77
- Export of Betel Leaves**
(Deb. 13, Vol. II, 26-07-1991)
Col. 176
- Export of Black Stone Boulders to Bangladesh**
(Deb. 45, Vol. V, 13-09-1991)
Col. 465
- Export of Carpets**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 308
- Export of Cashewnut, Pepper and Marine Products**
(Deb. 13, Vol. II, 26-07-1991)
Col. 27-29
- Export of Cloves**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 364
- Export of Coal**
(Deb. 42, Vol. V, 10-09-1991)
Col. 113
- Export of Coal**
(Deb. 20, Vol. II, 06-08-1991)
Col. 189
- Export of Coffee**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 365
(Deb. 45, Vol. V, 13-09-1991)
Col. 309
- Export of Computer Hardware**
(Deb. 29, Vol. III, 21-08-1991)
Col. 255-58
- Export of Computers**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 165
- Export of Electronic Goods**
(Deb. 11, Vol. II, 24-07-1991)
Col. 110-14
(Deb. 29, Vol. III, 21-08-1991)
Col. 246
- Export of Engineering Goods**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 384
- Export of Farm Products**
(Deb. 23, Vol. III, 09-08-1991)
Col. 65
- Export of Ferro-manganese and Manganese Ore from Goa**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 181
- Export of Foreign Exchange Earning Goods**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 316
- Export of Fruit Products**
(Deb. 43, Vol. V, 11-09-1991)
Col. 208-09

Export of Fruits (Deb. 18, Vol. II, 02-08-1991) Col. 182	Export of Iron Ore to Japan (Deb. 40, Vol. IV, 06-09-1991) Col. 234 (Deb. 45, Vol. V, 13-09-1991) Col. 24-32
Export of Gold Ornaments (Deb. 23, Vol. III, 09-08-1991) Col. 89	Export of Iron-Ore from Goa (Deb. 36, Vol. IV, 30-08-1991) Col. 90
Export of Granite (Deb. 18, Vol. II, 02-08-1991) Col. 29	Export of Jute Goods (Deb. 4, Vol. I, 12-07-1991) Col. 36
Export of Granite (Deb. 40, Vol. IV, 06-09-1991) Col. 170	Export of Kota Stone and Marble (Deb. 18, Vol. II, 02-08-1991) Col. 72
Export of Handi-knitted Woolen Carpets (Deb. 36, Vol. IV, 30-08-1991) Col. 382	Export of Leather and Leather Goods (Deb. 18, Vol. II, 02-08-1991) Col. 171
Export of Handloom and Powerloom Textiles (Deb. 4, Vol. I, 12-07-1991) Col. 19-24	Export of Leather Goods (Deb. 36, Vol. IV, 30-08-1991) Col. 368 (Deb. 45, Vol. V, 13-09-1991) Col. 49
Export of Handloom Cloth (Deb. 23, Vol. III, 09-08-1991) Col. 44	Export of Leather Goods from Tamil Nadu (Deb. 23, Vol. III, 09-08-1991) Col. 42
Export of Homoeopathic Medicines (Deb. 19, Vol. II, 05-08-1991) Col. 69-70	Export of Marine Products (Deb. 23, Vol. III, 09-08-1991) Col. 135 (Deb. 31, Vol. IV, 23-08-1991) Col. 131-32
Export of Industrial Goods (Deb. 13, Vol. II, 26-07-1991) Col. 175	Export of Maruti Cars during 1990-91 (Deb. 11, Vol. II, 24-07-1991) Col. 73
Export of Iron Ore (Deb. 23, Vol. III, 09-08-1991) Col. 133 (Deb. 31, Vol. IV, 23-08-1991) Col. 112-13 (Deb. 45, Vol. V, 13-09-1991) Col. 450	Export of Maruti Vehicles (Deb. 21, Vol. III, 07-08-1991) Col. 128
Export of Iron Ore through Paradwip Port (Deb. 13, Vol. II, 26-07-1991) Col. 32	Export of Milk Products (Deb. 30, Vol. III, 22-08-1991) Col. 47-48

- Export of Molasses**
 (Deb. 29, Vol. III, 21-08-1991)
 Col.167-68
 (Deb. 23, Vol. III, 09-08-1991)
 Col.265
 (Deb. 34, Vol. IV, 28-08-1991)
 Col.236
- Export of Pearl Ornaments**
 (Deb. 23, Vol. III, 09-08-1991)
 Col.113
- Export of Processed Food Items**
 (Deb. 45, Vol. V, 13-09-1991)
 Col.117
- Export of Raw Materials through Paradip Port**
 (Deb. 18, Vol. II, 02-08-1991)
 Col.131
- Export of Readymade Garments**
 (Deb. 40, Vol. IV, 06-09-1991)
 Col.281
- Export of Readymade Garments, Textiles, Jute Goods, Carpets and Handicrafts**
 (Deb. 18, Vol. II, 02-08-1991)
 Col.167
- Export of Rice and Coffee**
 (Deb. 18, Vol. II, 02-08-1991)
 Col.58
- Export of Sandal Wood and Oil**
 (Deb. 45, Vol. V, 13-09-1991)
 Col.357
- Export of Scooters**
 (Deb. 21, Vol. III, 07-08-1991)
 Col.267
- Export of Sesame Seed**
 (Deb. 44, Vol. V, 12-09-1991)
 Col.328
- Export of Silk Yarn**
 (Deb. 31, Vol. IV, 23-08-1991)
 Col.172
- Export of Spices**
 (Deb. 31, Vol. IV, 23-08-1991)
 Col.298-99
- Export of Steel Products**
 (Deb. 36, Vol. IV, 30-08-1991)
 Col.388
- Export of Sub-Standard Ginger from Cochín**
 (Deb. 36, Vol. IV, 30-08-1991)
 Col.321
- Export of Sugar**
 (Deb. 23, Vol. III, 09-08-1991)
 Col.150
- Export of Tea**
 (Deb. 13, Vol. II, 26-07-1991)
 Col.175
 (Deb. 18, Vol. II, 02-08-1991)
 Col.61
 (Deb. 23, Vol. III, 09-08-1991)
 Col.157
- Export of Tea Leaves**
 (Deb. 45, Vol. V, 13-09-1991)
 Col.139
- Export of Tea, Pepper, Coffee and Cardamom**
 (Deb. 23, Vol. III, 09-08-1991)
 Col.127
- Export of Textiles**
 (Deb. 18, Vol. II, 02-08-1991)
 Col.99
- Export of Vintage Cars**
 (Deb. 18, Vol. II, 02-08-1991)
 Col.91
- Export of Wheat and Rice**
 (Deb. 40, Vol. IV, 06-09-1991)
 Col.222
- Export Order for Telephone Instruments**
 (Deb. 17, Vol. II, 01-08-1991)
 Col.127-28

Export-Oriented Units

(Deb. 31, Vol. IV, 23-08-1991)

Col. 102-04

(Deb. 45, Vol. V, 13-09-1991)

Col. 119

Export Policy of Cotton Yarn

(Deb. 18, Vol. II, 02-08-1991)

Col. 63

Export Potential of Fresh Water Shrimps

(Deb. 31, Vol. IV, 23-08-1991)

Col. 257-59

Export Potential of NOIDA Export Processing Zone

(Deb. 31, Vol. IV, 23-08-1991)

Col. 95-96

Export Potential of Small Scale Sector

(Deb. 23, Vol. III, 09-08-1991)

Col. 167

Export Processing Zone in Tamil Nadu

(Deb. 13, Vol. II, 26-07-1991)

Col. 77

Export Target

(Deb. 45, Vol. V, 13-09-1991)

Col. 37

Exports by State Trading Corporation

(Deb. 40, Vol. IV, 06-09-1991)

Col. 206

Exports of Arms

(Deb. 36, Vol. IV, 30-08-1991)

Col. 220

Exports to Canada

(Deb. 23, Vol. III, 09-08-1991)

Col. 164

Exports to Rupee Payment Area Countries

(Deb. 31, Vol. IV, 23-08-1991)

Col. 67-68

Exports to USSR

(Deb. 18, Vol. II, 02-08-1991)

Col. 128

Extension of Cash Compensatory Scheme for Exports to Soviet Union

(Deb. 18, Vol. II, 02-08-1991)

Col. 197

Foreign Exchange Earnings by EOUs and FTZ units

(Deb. 40, Vol. IV, 06-09-1991)

Col. 86

Fraud in Export of Handicrafts

(Deb. 40, Vol. IV, 06-09-1991)

Col. 163

Fulfilment of Export Commitment by Companies

(Deb. 31, Vol. IV, 23-08-1991)

Col. 268

Functioning of Export Promotion Councils

(Deb. 45, Vol. V, 13-09-1991)

Col. 241

Honouring of Export Commitments by Companies

(Deb. 13, Vol. II, 26-07-1991)

Col. 49

Import Licences to Firms not Fulfilling Export Obligations

(Deb. 36, Vol. IV, 30-08-1991)

Col. 64

Imports and Exports

(Deb. 13, Vol. II, 26-07-1991)

Col. 172

Incentives for EPZs and EOUs

(Deb. 13, Vol. II, 26-07-1991)

Col. 211

Increase in REP for Garment Exports

(Deb. 23, Vol. III, 09-08-1991)

Col. 217

Interest Rates of Export Credit

(Deb. 40, Vol. IV, 06-09-1991)

Col. 14-21

IPRS and REP Licences to Hundred Percent Export-Oriented Units

(Deb. 36, Vol. IV, 30-08-1991)

Col. 127

- Loss to Leather Exporters due to
Withdrawal of CCS Benefits
(Deb. 18, Vol. II, 02-08-1991)
Col. 70
- Measures to Encourage Exports
(Deb. 31, Vol. IV, 23-08-1991)
Col. 340
- Meat Export
(Deb. 4, Vol. I, 12-07-1991)
Col. 65
- New Compensation Scheme for Exporters
(Deb. 23, Vol. III, 09-08-1991)
Col. 52
- New Techniques for Manufacturing
Textiles for Exports
(Deb. 31, Vol. IV, 23-08-1991)
Col. 119-20
- Payment Problems to Garment Exporters
(Deb. 36, Vol. IV, 30-08-1991)
Col. 372
- Pre-shipment Inspection of Uncovered
Commodities of Export
(Deb. 23, Vol. III, 09-08-1991)
Col. 214
- Private Sector Participation in Defence
Production and Exports
(Deb. 23, Vol. III, 09-08-1991)
Col. 255
- Production and Export of Coffee
(Deb. 18, Vol. II, 02-08-1991)
Col. 65
- Production and Export of Makhana and
Raharia Beans
(Deb. 44, Vol. V, 12-09-1991)
Col. 299
- Production/Export Target of Tea
(Deb. 40, Vol. IV, 06-09-1991)
Col. 145
- Promotion of Software Exports
(Deb. 38, Vol. IV, 04-09-1991)
Col. 237
- Quality Inspection of Big Export Houses
(Deb. 36, Vol. IV, 30-08-1991)
Col. 312
- Recognition of Export Houses
(Deb. 23, Vol. III, 09-08-1991)
Col. 122
- Registration of Exporters with Export
Promotion Council
(Deb. 18, Vol. II, 02-08-1991)
Col. 129
- Rejection of Export Items
(Deb. 40, Vol. IV, 06-09-1991)
Col. 260
- Renewal of Certificates of Export Houses
(Deb. 13, Vol. II, 26-07-1991)
Col. 191
- Revamping of Export Processing Zone
(Deb. 23, Vol. III, 09-08-1991)
Col. 254
- Sale of REP Licences by Exporters
(Deb. 36, Vol. IV, 30-08-1991)
Col. 311
- Setting up of Knitwear Export Project near
Tirupur
(Deb. 40, Vol. IV, 06-09-1991)
Col. 273
- Setting up of Marine Products Export
Development Authority
(Deb. 36, Vol. IV, 30-08-1991)
Col. 245
- Simplification of Exports Procedure
(Deb. 31, Vol. IV, 23-08-1991)
Col. 381
- Sugar Production and its Export
(Deb. 38, Vol. IV, 04-09-1991)
Col. 29
- Textile Exports
(Deb. 40, Vol. IV, 06-09-1991)
Col. 57
- Theft of Import/Export Consignments
(Deb. 31, Vol. IV, 23-08-1991)
Col. 388

Third Party Exports by FERA Companies (Deb. 23, Vol. III, 09-08-1991) Col. 166	Farmer
Thrust areas for Exports (Deb. 9, Vol. I, 19-07-1991) Col. 64	Application of Annewari System on Farmers (Deb. 36, Vol. IV, 30-08-1991) Col. 212
Winding up of Export Inspection Agencies (Deb. 36, Vol. IV, 30-08-1991) Col. 143	Assistance to Farmers (Deb. 17, Vol. II, 01-08-1991) Col. 140-41
Withdrawal by Companies from Hundred Per Cent Export-Oriented Scheme (Deb. 36, Vol. IV, 30-08-1991) Col. 321	Bank Loans to Farmers (Deb. 9, Vol. I, 19-07-1991) Col. 72
Export Credit Guarantee Corporation	Bank Loans to Farmers in Tamil Nadu (Deb. 31, Vol. IV, 23-08-1991) Col. 348
Payment of guarantees given by Export Credit Guarantee Corporation in Middle East Countries (Deb. 23, Vol. III, 09-08-1991) Col. 51	Benefits to Coconut Growers (Deb. 8, Vol. I, 18-07-1991) Col. 111-12
Export Promotion Council	Coal Supply to Farmers (Deb. 42, Vol. V, 10-09-1991) Col. 201-02
Tenders Received by Export Promotion Council (Deb. 31, Vol. IV, 23-08-1991) Col. 89	Compensation to Farmers for Acquisition of Land (Deb. 44, Vol. V, 12-09-1991) Col. 150
Fair/Exhibition	Difficulties to Farmers in Taking Loans from Banks (Deb. 18, Vol. II, 02-08-1991) Col. 84
Handicrafts Fair in Bangalore (Deb. 40, Vol. IV, 06-09-1991) Col. 141	Financial Assistance to Apple Growers of Himachal Pradesh (Deb. 17, Vol. II, 01-08-1991) Col. 111-12
Need to Set up a Central Coordination Committee for Coordination amongst Different Agencies in Regard to the Kumbh Fair in Ujjain in April, 1992, etc. (MUR 377) (Deb. 7, Vol. I, 17-07-1991) Col. 173-74	Impact of Loan Waiver Scheme on Farmers (Deb. 18, Vol. II, 02-08-1991) Col. 121
Trade Fairs (Deb. 45, Vol. 5, 13-09-1991) Col. 220	Incentives to Farmers affected due to Acquisition of Land in Chandigarh (Deb. 17, Vol. II, 01-08-1991) Col. 233
	Loans for Farmers (Deb. 45, Vol. 5, 13-09-1991) Col. 211

- Loans given to Farmers by Scheduled Banks in Assam
(Deb. 18, Vol. II, 02-08-1991)
Col. 102
- Loans to Farmers
(Deb. 45, Vol. V, 13-09-1991)
Col. 287
- Loans to Farmers against Mortgage of Gold
(Deb. 40, Vol. IV, 06-09-1991)
Col. 85
- Loans to Farmers by Public Sector Banks in Karnataka
(Deb. 45, Vol. V, 13-09-1991)
Col. 310
- Loans to Farmers in Bihar
(Deb. 40, Vol. IV, 06-09-1991)
Col. 313
- Loans to Farmers in Hathras Constituency
(Deb. 40, Vol. IV, 06-09-1991)
Col. 237
- Loans to Farmers in Madhya Pradesh
(Deb. 40, Vol. IV, 06-09-1991)
Col. 130
- Loans to Small and Marginal Farmers and Agricultural Labourers
(Deb. 13, Vol. II, 26-07-1991)
Col. 215
- Loans to Sugarcane Growers of Khammam District of Andhra Pradesh
(Deb. 36, Vol. IV, 30-08-1991)
Col. 242
- Need to exempt Farmers of Rajasthan from payment of loans taken by Indira Gandhi Nahar Project Authority on their behalf (MUR 377)
(Deb. 48, Vol. V, 17-09-1991)
Col. 70
- Need to issue 'title deeds' of their properties to the agriculturists of Kerala (MUR 377)
(Deb. 32, Vol. IV, 26-08-1991)
Col. 403
- Need to review the policy of the Government in respect of opium farming in Madhya Pradesh and to provide necessary help to opium growers (MUR 377)
(Deb. 10, Vol. III, 20-07-1991)
Col. 26
- Need to waive off the loans given to small Cardamom growers and provide other tax exemptions to them (MUR 377)
(Deb. 45, Vol. V, 13-09-1991)
Col. 511
- Real income of a Farmer
(Deb. 34, Vol. IV, 28-08-1991)
Col. 344
- Relief to Farmers of Wynad District
(Deb. 17, Vol. II, 01-08-1991)
Col. 232
- SBI's Schemes for Farmers in Maharashtra
(Deb. 4, Vol. I, 12-07-1991)
Col. 96-97
- Scheme for Amelioration of Jute Growing Farmers
(Deb. 17, Vol. II, 01-08-1991)
Col. 210
- Waiving of Loan to Farmers
(Deb. 9, Vol. I, 19-07-1991)
Col. 65
- Withdrawal of Crop Loans to Farmers
(Deb. 4, Vol. I, 12-07-1991)
Col. 94-95
- Writing Off of Farmers Loans in Uttar Pradesh
(Deb. 45, Vol. V, 13-09-1991)
Col. 116
- Felicitation to Deputy Speaker
Felicitations to Deputy Speaker
(Deb. 25, Vol. III, 13-08-1991)
Col. 388-431
- Felicitations to the Speaker
Felicitations to the Speaker
(Deb. 2, Vol. I, 10-07-1991)
Col. 9-34

Fertiliser**Adulteration in Fertilizers**

(Deb. 8, Vol. I, 18-07-1991)

Col. 83

Allocation of Fertilizers to Maharashtra

(Deb. 29, Vol. III, 21-08-1991)

Col. 172-73

Allocation of Natural Gas to Fertilizer Industry

(Deb. 20, Vol. II, 06-08-1991)

Col. 103

Ammonia and Urea Fertilizer Plants in Orissa

(Deb. 43, Vol. V, 11-09-1991)

Col. 178-79

Ammonia Manufacturing Plant at Cochin

(Deb. 7, Vol. I, 17-07-1991)

Col. 65-66

Ammonia Plant in Kerala

(Deb. 43, Vol. V, 11-09-1991)

Col. 201

Babrah Fertiliser Factory U.P.

(Deb. 43, Vol. V, 11-09-1991)

Col. 293-94

Bio Fertilizers

(Deb. 43, Vol. V, 11-09-1991)

Col. 62-63

Blackmarketing and Hoarding of Fertilizers

(Deb. 39, Vol. IV, 05-09-1991)

Col. 253

Capacity Utilisation of Fertilizer Production Units

(Deb. 7, Vol. I, 17-07-1991)

Col. 120-26

CBI Raid on Fake Fertilizer Manufacturers

(Deb. 29, Vol. III, 21-08-1991)

Col. 261-63

Closure of Gorakhpur Fertilizer Plant

(Deb. 21, Vol. III, 07-08-1991)

Col. 233

Closure of Haldia Fertilizer Factory

(Deb. 21, Vol. III, 07-08-1991)

Col. 110

Consumption of Fertilizer

(Deb. 22, Vol. III, 08-08-1991)

Col. 75

Decontrol of Fertilizer Prices

(Deb. 30, Vol. III, 22-08-1991)

Col. 74-75

Demand and Supply of Fertilizers

(Deb. 11, Vol. II, 24-07-1991)

Col. 56-62

Demand and Supply of Urea

(Deb. 38, Vol. IV, 04-09-1991)

Col. 58

Dual Pricing Policy on Fertilisers

(Deb. 39, Vol. IV, 05-09-1991)

Col. 127

Fertiliser Plant in Karnataka

(Deb. 34, Vol. IV, 28-08-1991)

Col. 131

Fertilizer Plant in Thanjavur, Tamil Nadu

(Deb. 34, Vol. IV, 28-08-1991)

Col. 183

Fertilizer Plant at Shahjhanpur UP

(Deb. 29, Vol. III, 21-08-1991)

Col. 113-14

Fertilizer Factories in Cooperative Sector

(Deb. 38, Vol. IV, 04-09-1991)

Col. 62

Fertilizer Factory at Korba, M.P.

(Deb. 43, Vol. V, 11-09-1991)

Col. 56-57

Fertilizer Plant at Palwal, Haryana

(Deb. 29, Vol. III, 21-08-1991)

Col. 99-101

Fertilizer Plants in Bihar

(Deb. 29, Vol. III, 21-08-1991)

Col. 221-24

Fertilizer Plants under Construction

(Deb. 21, Vol. III, 07-08-1991)

Col. 149

- Fertilizer Subsidy**
 (Deb. 11, Vol. II, 24-07-1991)
 Col. 44
 (Deb. 29, Vol. III, 21-08-1991)
 Col. 78, 188
- Fertilizers to Tamil Nadu**
 (Deb. 43, Vol. V, 11-09-1991)
 Col. 136-38
- Foreign Technology for Fertilizer Manufacturing**
 (Deb. 38, Vol. IV, 04-09-1991)
 Col. 362
- Gas based Fertiliser Units**
 (Deb. 34, Vol. IV, 28-08-1991)
 Col. 141
- Impact of Cut in Fertilizer Subsidy**
 (Deb. 29, Vol. III, 21-08-1991)
 Col. 166-67
- Import of Fertilizers**
 (Deb. 7, Vol. I, 17-07-1991)
 Col. 102-03
- Import of Fertilizers**
 (Deb. 11, Vol. II, 24-07-1991)
 Col. 61
- Import of Fertilizers and Subsidy Criteria**
 (Deb. 21, Vol. III, 07-08-1991)
 Col. 93
- Need for early clearance of down-stream projects for Naptha Cracker Unit at Visakhapatnam(MUR 377)**
 (Deb. 6, Vol. I, 16-07-1991)
 Col. 179
- Need to expedite revamping of Public Sector Fertiliser plant at Durgapur under Hindustan Fertiliser Corporation Limited(MUR 377)**
 (Deb. 32, Vol. IV, 26-08-1991)
 Col. 405
- Need to take steps to check the environmental pollution being caused by a fertilizer factory at Samastipur, Bihar (MUR 377)**
 (Deb. 11, Vol. II, 24-07-1991)
 Col. 200-01
- New Gas-Based Fertilizer Plants**
 (Deb. 38, Vol. IV, 04-09-1991)
 Col. 243
- News Item Captioned "Radio Active Material in Imported Phosphatic Fertilizers".**
 (Deb. 7, Vol. I, 17-07-1991)
 Col. 104-05
- Performance of Fertilizers Industry**
 (Deb. 38, Vol. IV, 04-09-1991)
 Col. 117
- Prices of Fertilisers**
 (Deb. 22, Vol. III, 08-08-1991)
 Col. 20
- Production/Consumption of Chemical Fertilizers**
 (Deb. 11, Vol. II, 24-07-1991)
 Col. 97-106
- Promoting use of Manures**
 (Deb. 12, Vol. II, 25-07-1991)
 Col. 71
- Sale of Old Stock Fertilisers at New Rates**
 (Deb. 43, Vol. V, 11-09-1991)
 Col. 153
- Setting up Rake Points for Fertilizers Distribution**
 (Deb. 21, Vol. III, 07-08-1991)
 Col. 147
- Shortage of Fertilisers in Andhra Pradesh**
 (Deb. 21, Vol. III, 07-08-1991)
 Col. 197
- Status of Fertilizer Units**
 (Deb. 29, Vol. III, 21-08-1991)
 Col. 168-70
- Supply of Fertilisers to Madhya Pradesh**
 (Deb. 21, Vol. III, 07-08-1991)
 Col. 83

Fertilisers and Chemicals Travancore Limited	People of Indian Origin in Fiji (Deb. 30, Vol. III, 22-08-1991) Col. 28
Ammonia Plant for F.A.C.T. Kerala (Deb. 38, Vol. IV, 04-09-1991) Col. 412	Return of persons of Indian Origin from Fiji (Deb. 39, Vol. IV, 05-09-1991) Col. 94
Expansion of F. A. C. T. (Deb. 29, Vol. III, 21-08-1991) Col. 86-87	Film Censor Board
Pollution by FACT (Deb. 24, Vol. III, 12-08-1991) Col. 300	Setting of Film Censor Board (Deb. 29, Vol. III, 21-08-1991) Col. 87-88
Production and Marketing of Caproactam by FACT (Deb. 34, Vol. IV, 28-08-1991) Col. 264	Film Rolls
Production and Marketing of Cyclo Hexanane by FACT (Deb. 34, Vol. IV, 28-08-1991) Col. 446	Price of Film Rolls (Deb. 34, Vol. IV, 28-08-1991) Col. 261
Supply of Sulphuric Acid to Kerala by F.A.C.T. (Deb. 38, Vol. IV, 04-09-1991) Col. 371	Film(s)
Festival of India	Board of Film Certification in Calcutta (Deb. 38, Vol. IV, 04-09-1991) Col. 197
Festival of India (Deb. 24, Vol. III, 12-08-1991) Col. 441-43 (Deb. 41, Vol. V, 09-09-1991) Col. 405	Cases Pending for Payment of TV Feature Films (Deb. 43, Vol. V, 11-09-1991) Col. 393-95
Fifteen Point Programme	Certification of Films for Commercial Screening (Deb. 38, Vol. IV, 04-09-1991) Col. 281
Welfare of Minorities under 15 Point Programme (Deb. 41, Vol. V, 09-09-1991) Col. 39-56	Certification of Video Cassettes (Deb. 21, Vol. III, 07-08-1991) Col. 151
Fifth Pay Commission	Closure of Cinema Houses (Deb. 34, Vol. IV, 28-08-1991) Col. 358
Appointment of Fifth Pay Commission (Deb. 9, Vol. I, 19-07-1991) Col. 42	Closure of Film Industry (Deb. 43, Vol. V, 11-09-1991) Col. 519
Fiji	Documentary Film on Ahmadnagar Fort (Deb. 29, Vol. III, 21-08-1991) Col. 263-64
Diplomatic Relations with Fiji (Deb. 12, Vol. II, 25-07-1991) Col. 128	Film on Baba Saheb Ambedkar (Deb. 11, Vol. II, 24-07-1991) Col. 107

- Films Produced in Urdu**
(Deb. 16, Vol. II, 31-07-1991)
Col. 68-70
- Import of Films**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 288
- Income Tax Outstanding Against Film Stars**
(Deb. 9, Vol. I, 19-07-1991)
Col. 74
- Pak Telecast of Controversial Film on J&K**
(Deb. 8, Vol. I, 18-07-1991)
Col. 68-69
- Price of Raw Films**
(Deb. 7, Vol. I, 17-07-1991)
Col. 88-89
- Pricing Policy on Films and Newspapers**
(Deb. 16, Vol. II, 31-07-1991)
Col. 168-69
- Production of Documentary Films on Important Persons**
(Deb. 16, Vol. II, 31-07-1991)
Col. 165-68
- Production of Films by Foreigners in India**
(Deb. 43, Vol. V, 11-09-1991)
Col. 34-35
- Production of Films on Great Personalities**
(Deb. 21, Vol. III, 07-08-1991)
Col. 298
- Production of Short Duration Films**
(Deb. 16, Vol. II, 31-07-1991)
Col. 163-66
- Profit from the Film "Gandhi"**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 425
- Revenue Collection from Film Industry**
(Deb. 45, Vol. V, 13-09-1991)
Col. 286
- Telecast of Feature Films**
(Deb. 43, Vol. V, 11-09-1991)
Col. 395
- Telecast of Film Highlights Culture of North-Eastern States**
(Deb. 29, Vol. III, 21-08-1991)
Col. 269-70
- Telecast of Film on Rajiv Gandhi**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 59
- Telecast of Foreign Films**
(Deb. 43, Vol. V, 11-09-1991)
Col. 295-97
- Video Piracy**
(Deb. 43, Vol. V, 11-09-1991)
Col. 139-41
- Financial Assistance**
- Financial Assistance to Madhya Pradesh Electricity Board**
(Deb. 20, Vol. II, 06-08-1991)
Col. 138-39
- Financial Assistance for Development of Fisheries in Bihar**
(Deb. 17, Vol. II, 01-08-1991)
Col. 126-27
- Financial Assistance for Non-conventional Energy Sources**
(Deb. 20, Vol. II, 06-08-1991)
Col. 73-74
- Financial Assistance to Agra University**
(Deb. 27, Vol. III, 19-08-1991)
Col. 87-88
- Financial Assistance to Apple Growers of Himachal Pradesh**
(Deb. 17, Vol. II, 01-08-1991)
Col. 111-12
- Financial Assistance to Birsra Agricultural University, Ranchi (Bihar)**
(Deb. 30, Vol. III, 22-08-1991)
Col. 225
- Financial Assistance to Karnataka for Industrial Development**
(Deb. 29, Vol. III, 21-08-1991)
Col. 232-33

- Financial Assistance to Karnataka for Industrial Development**
(Deb. 29, Vol. III, 21-08-1991)
Col. 232-33
- Need to Give Clearance to the Vijaya Nagar Steel Project in Karnataka (MUR 377)**
(Deb. 20, Vol. II, 06-08-1991)
Col. 295-96
- Need to Provide Financial Assistance to the Government of West Bengal to Face the Grave Situation Caused by Gastroenteritis (MUR 377)**
(Deb. 20, Vol. II, 06-08-1991)
Col. 298-99
- Raising of grants to the Voluntary Organisations**
(Deb. 27, Vol. III, 19-08-1991)
Col. 7-11
- Financial Institution**
- Shortage of Fund in Financial Institutions**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 248
- Finger Print Bureau**
- Shifting of Office of Finger Print Bureau**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 147
- Fire**
- Compensation to Victims of Fire Incident Due to Naptha Tanker Near Nagda**
(Deb. 20, Vol. II, 06-08-1991)
Col. 137-38
- Fire in Jhuggis**
(Deb. 8, Vol. I, 18-07-1991)
Col. 110-11
- Fire in Sena Bhawan**
(Deb. 13, Vol. II, 26-07-1991)
Col. 78
- Fire in Vigyan Bhawan**
(Deb. 12, Vol. II, 25-07-1991)
Col. 88
- Fire Incidents at New Delhi Station**
(Deb. 25, Vol. III, 13-08-1991)
Col. 318-19
- Fire Incidents in Visakhapatnam Steel Plant**
(Deb. 44, Vol. V, 12-09-1991)
Col. 152
- Fire Stations in Delhi**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 145
- Incidents of Fire and Theft in Army Headquarters**
(Deb. 9, Vol. I, 19-07-1991)
Col. 76
- Protection of Government Buildings from Fire Hazards**
(Deb. 17, Vol. II, 01-08-1991)
Col. 64-65
- Fiscal Imbalance**
- President's Address**
(Deb. 3, Vol. I, 11-07-1991)
Col. 6
- Fishermen**
- Credit to Fishermen Cooperative Societies**
(Deb. 30, Vol. III, 22-08-1991)
Col. 132-33
- Indian Fishermen in Pakistan Jails**
(Deb. 17, Vol. II, 01-08-1991)
Col. 124-25
- Loans of Fishermen**
(Deb. 45, Vol. V, 13-09-1991)
Col. 161
- Problems Faced by Small Fishermen**
(Deb. 17, Vol. II, 01-08-1991)
Col. 143-44
- Strengthening of Fishermen Cooperative Societies in Kerala**
(Deb. 17, Vol. II, 01-08-1991)
Col. 117-18
- Upliftment of Fishermen Community**
(Deb. 17, Vol. II, 01-08-1991)
Col. 240-41

Fishery**Captive Fish Farming**

(Deb. 35, Vol. IV, 29-08-1991)
Col. 467-68

Construction of Fishing Harbours in Kerala

(Deb. 8, Vol. I, 18-07-1991)
Col. 112

Construction of Fishing Harbours in Orissa

(Deb. 8, Vol. I, 18-07-1991)
Col. 95

Deep-sea Fishing

(Deb. 21, Vol. III, 07-08-1991)
Col. 100

Development of Fisheries in Kerala

(Deb. 30, Vol. III, 22-08-1991)
Col. 126-28

Development of Fisheries in Konkan Region

(Deb. 12, Vol. II, 25-07-1991)
Col. 136

Dhamara Fishing Harbour in Orissa

(Deb. 22, Vol. III, 08-08-1991)
Col. 179

Educational Facilities to Children of Fishermen

(Deb. 22, Vol. III, 08-08-1991)
Col. 119

Export Potential of Fresh Water Shrimps

(Deb. 31, Vol. IV, 23-08-1991)
Col. 257-59

Financial Assistance for Development of Fisheries in Bihar

(Deb. 17, Vol. II, 01-08-1991)
Col. 126-27

Fish Disease in Backwaters of Kerala

(Deb. 44, Vol. V, 12-09-1991)
Col. 333

Fish Production

(Deb. 17, Vol. II, 01-08-1991)
Col. 237-38

Fishing Harbour at Paradip

(Deb. 39, Vol. IV, 05-09-1991)
Col. 284

Guidelines for Joint Ventures in Fisheries

(Deb. 36, Vol. IV, 30-08-1991)
Col. 259

Incentives to Fish Industry

(Deb. 21, Vol. III, 07-08-1991)
Col. 124

Integrated Fisheries Development in Himachal Pradesh

(Deb. 30, Vol. III, 22-08-1991)
Col. 30

Joint Ventures in Deep-Sea-Fishing

(Deb. 26, Vol. III, 14-08-1991)
Col. 30-32

National Bank for Fisheries

(Deb. 44, Vol. V, 12-09-1991)
Col. 238

National Research Centre for Temperate Climate Fish in Champavat (UP)

(Deb. 22, Vol. III, 08-08-1991)
Col. 115

Scheme for Rehabilitation of Deep-Sea Fishing Industry

(Deb. 40, Vol. IV, 06-09-1991)
Col. 337

Seizure of Foreign Fishing Trawlers

(Deb. 13, Vol. II, 26-07-1991)
Col. 199

Socio-Economic Development Programme for Upliftment of Fishermen

(Deb. 35, Vol. IV, 29-08-1991)
Col. 175-76

Supply of Fuel to Deep Sea fishing Vessels

(Deb. 36, Vol. IV, 30-08-1991)
Col. 110

Floriculture**Rose Cultivation**

(Deb. 44, Vol. V, 12-09-1991)
Col. 269

- Rose cultivation as an Agriculture Industry**
(Deb. 22, Vol. III, 08-08-1991)
Col. 16
- Rose Cultivation in Sikanderpur (UP)**
(Deb. 17, Vol. II, 01-08-1991)
Col. 238
- Fly Ash**
- Fly Ash Conversion Plants by DDA**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 210
- Fodder**
- Fodder Banks**
(Deb. 30, Vol. III, 22-08-1991)
Col. 182
- Regional Forage Production-cum-Demonstration Centre**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 457-64
- Food**
- Food Samples Lifted from Super Bazar**
(Deb. 27, Vol. III, 19-08-1991)
Col. 167-68
- Inclusion of Potato in the Category of Food**
(Deb. 43, Vol. V, 11-09-1991)
Col. 383-84
- Setting up of Fish Processing Unit at Vishakhapatnam**
(Deb. 7, Vol. I, 17-07-1991)
Col. 87-88
- Short Supply of Food**
(Deb. 16, Vol. II, 31-07-1991)
Col. 141
- Food Corporation of India**
- Alleged Irregularities in the Purchase of Rice by the Food Corporation of India**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 64
- Allocation of essential commodities by Food Corporation of India**
(Deb. 26, Vol. III, 14-08-1991)
Col. 32-38
- Complaints Regarding Quantity and Quality of Rice Purchased by Food Corporation of India**
(Deb. 16, Vol. II, 31-07-1991)
Col. 188-90
- Demand for Abolition of Contract Labour in FCI**
(Deb. 43, Vol. V, 11-09-1991)
Col. 157-59
- Implementation of the Award of the Tribunal by FCI**
(Deb. 29, Vol. III, 21-08-1991)
Col. 127-28
- Norms for Construction of Godowns of FCI**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 297
- Price Paid for Foodgrains by FCI**
(Deb. 16, Vol. II, 31-07-1991)
Col. 155-56
- Quality of Wheat and Rice Supplied by FCI**
(Deb. 29, Vol. III, 21-08-1991)
Col. 278-79
- Stagnation in FCI**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 164
- Wages of Employees of CWC vis-a-vis FCI**
(Deb. 29, Vol. III, 21-08-1991)
Col. 153-54
- Food Processing Industry**
- Action taken under FERA against Companies engaged in Food Processing**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 221

- Agro-Based and Food Processing Industries**
(Deb. 21, Vol. III, 07-08-1991)
Col. 129
- Classified Industries under Food Processing Industries**
(Deb. 21, Vol. III, 07-08-1991)
Col. 157
- Complaints Regarding Consumption of Pepsi Cola**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 257
- Demand of Food Processing Units**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 409
- Development of Food Processing Industries in West Bengal**
(Deb. 29, Vol. III, 21-08-1991)
Col. 227
- Food Processing Industries**
(Deb. 29, Vol. III, 21-08-1991)
Col. 35-41
(Deb. 34, Vol. IV, 28-08-1991)
Col. 512
- Food Processing Industries in Ahmednagar District**
(Deb. 16, Vol. II, 31-07-1991)
Col. 215-16
- Food Processing Industries in Bihar**
(Deb. 16, Vol. II, 31-07-1991)
Col. 199-200
- Food Processing Industries in Karnataka**
(Deb. 29, Vol. III, 21-08-1991)
Col. 233-34
(Deb. 38, Vol. IV, 04-09-1991)
Col. 239
- Food Processing Industries in Rajasthan**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 296
- Food Processing Industries in Scheduled Areas of States**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 311
- Food Processing Industries in Uttar Pradesh**
(Deb. 16, Vol. II, 31-07-1991)
Col. 90-91
- Food Processing Industries Ministries in States**
(Deb. 21, Vol. III, 07-08-1991)
Col. 271
- Food Processing Industry in Periyakulam**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 466
- Food Processing Industry in Ratnagiri District**
(Deb. 11, Vol. II, 24-07-1991)
Col. 147
- Food Processing Units in Chittoor District**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 190
- Foreign Share Holding Companies Engaged in Food Processing Industries**
(Deb. 16, Vol. II, 31-07-1991)
Col. 169-70
- Fruit Processing Unit in Dindigul**
(Deb. 26, Vol. III, 14-08-1991)
Col. 14-15
- Indian and Foreign Companies Engaged in Food Processing Industries**
(Deb. 29, Vol. III, 21-08-1991)
Col. 234-35
- Review of Existing Policy on Food Processing Industries**
(Deb. 21, Vol. III, 07-08-1991)
Col. 35
- Revival of Food Processing Industries in Bihar**
(Deb. 7, Vol. I, 17-07-1991)
Col. 117

Sickness in Food and Vegetable Processing Industries (Deb. 38, Vol. IV, 04-09-1991) Col. 409	Import of Foodgrains from Canada (Deb. 44, Vol. V, 12-09-1991) Col. 376
Foodgrain	Inclusion of Millet under SFPP (Deb. 30, Vol. III, 22-08-1991) Col. 181-82
Basmati Rice (Deb. 22, Vol. III, 08-08-1991) Col. 60	Increase in Production of Foodgrains (Deb. 39, Vol. IV, 05-09-1991) Col. 312
Complaints Regarding Quantity and Quality of Rice Purchased by Food Corporation of India (Deb. 16, Vol. II, 31-07-1991) Col. 188-90	Increase in the Price of Wheat (Deb. 34, Vol. IV, 28-08-1991) Col. 345
Distribution of Foodgrains in Packs (Deb. 29, Vol. III, 21-08-1991) Col. 139	Irregularities in Purchase of Rice (Deb. 7, Vol. I, 17-07-1991) Col. 103-04
Export of Basmati Rice (Deb. 13, Vol. II, 26-07-1991) Col. 70	Issue of Rice and Wheat to States (Deb. 34, Vol. IV, 28-08-1991) Col. 391
Export of Wheat (Deb. 31, Vol. IV, 23-08-1991) Col. 283-84	Levy on Rice (Deb. 43, Vol. V, 11-09-1991) Col. 165-66
Export of Wheat and Rice (Deb. 40, Vol. IV, 06-09-1991) Col. 222	Marketing of Rice in Packets by NAFED (Deb. 35, Vol. IV, 29-08-1991) Col. 183
Fixation of Support Price for Foodgrains (Deb. 22, Vol. III, 08-08-1991) Col. 47	Need to Increase the Quota of Wheat etc. for Distribution of Scheduled Tribes through Public Distribution System in Rajasthan (MUR 377) (Deb. 29, Vol. III, 21-08-1991) Col. 294-95
Foodgrain Production in Rajasthan (Deb. 44, Vol. V, 12-09-1991) Col. 270	Non-Availability of Wheat at Reasonable Rates (Deb. 34, Vol. IV, 28-08-1991) Col. 336
Foodgrains in Buffer Stocks (Deb. 34, Vol. IV, 28-08-1991) Col. 424	Position of Wheat (Deb. 43, Vol. V, 11-09-1991) Col. 457-59
Foodgrains Production (Deb. 17, Vol. II, 01-08-1991) Col. 47 (Deb. 22, Vol. III, 08-08-1991) Col. 44, 141	President's Address (Deb. 3, Vol. I, 11-07-1991) Col. 10

- Price Paid for Foodgrains by FCI**
(Deb. 16, Vol. II, 31-07-1991)
Col. 155-56
- Procurement of Rice**
(Deb. 21, Vol. III, 07-08-1991)
Col. 144
(Deb. 29, Vol. III, 21-08-1991)
Col. 269
- Procurement of Wheat**
(Deb. 11, Vol. II, 24-07-1991)
Col. 139-40
- Production of Foodgrains**
(Deb. 12, Vol. II, 25-07-1991)
Col. 41, 137
- Production of Foodgrains in Rajasthan**
(Deb. 22, Vol. III, 08-08-1991)
Col. 137
- Production of Foodgrains in Uttar Pradesh**
(Deb. 44, Vol. V, 12-09-1991)
Col. 207
- Production of oil seeds and Cereals**
(Deb. 44, Vol. V, 12-09-1991)
Col. 250
- Quality of Wheat and Rice Supplied by FCI**
(Deb. 29, Vol. III, 21-08-1991)
Col. 278-79
- Quantity of Foodgrains supplied to States**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 303
- Quantity of Rice and Sugar allotted to Meghalaya**
(Deb. 16, Vol. II, 31-07-1991)
Col. 170
- Quantity of Wheat Allotted to Meghalaya**
(Deb. 16, Vol. II, 31-07-1991)
Col. 81-82
- Quantity of Wheat Purchased in UP**
(Deb. 16, Vol. II, 31-07-1991)
Col. 184-86
- Reduction in the Supply of Foodgrains to PDS**
(Deb. 43, Vol. V, 11-09-1991)
Col. 109-10
- Release of Wheat and Rice to Eastern Region**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 384
- Reserve Stock of Foodgrains**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 515
- Revision of Foodgrains Production Target**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 194
- Rise in Price of Basmati Rice**
(Deb. 29, Vol. III, 21-08-1991)
Col. 251-56
- Sale of Wheat in Open Market**
(Deb. 21, Vol. III, 07-08-1991)
Col. 141
- Samples of Foodgrains lifted from Fair Price Shops**
(Deb. 43, Vol. V, 11-09-1991)
Col. 461
- Scarcity of Foodgrains in Orissa**
(Deb. 43, Vol. V, 11-09-1991)
Col. 37-42
- Special Foodgrains Production Programme**
(Deb. 30, Vol. III, 22-08-1991)
Col. 198
- Stock of Foodgrains**
(Deb. 21, Vol. III, 07-08-1991)
Col. 128
(Deb. 30, Vol. III, 22-08-1991)
Col. 123-25

Sub-Standard Wheat in PDS
(Deb. 43, Vol. V, 11-09-1991)
Col. 159-62

Supply of Foodgrains and Palmolein to Kerala
(Deb. 7, Vol. I, 17-07-1991)
Col. 80-84

Supply of Rice and Edible Oils to Maharashtra
(Deb. 7, Vol. I, 17-07-1991)
Col. 79-80

Wheat and Maize Production
(Deb. 30, Vol. III, 22-08-1991)
Col. 70

Withdrawal of Subsidy given for Production of Foodgrains
(Deb. 22, Vol. III, 08-08-1991)
Col. 233

World Bank Assistance for increasing Foodgrain Production in Rajasthan
(Deb. 31, Vol. IV, 23-08-1991)
Col. 304

Foreign Aid

Loans and Advances by India to Foreign Countries
(Deb. 18, Vol. II, 02-08-1991)
Col. 6

Foreign Assistance

External Assistance for Irrigation Projects in Orissa
(Deb. 30, Vol. III, 22-08-1991)
Col. 63-65

Foreign Direct Investment

Foreign Collaboration for Manufacture of Washing Machines
(Deb. 16, Vol. II, 31-07-1991)
Col. 159-60

Foreign Investment in Public Sector Undertakings
(Deb. 26, Vol. III, 14-08-1991)
Col. 16

Proposed to Allow More than 51 Percent Investment by Multi-National Companies
(Deb. 31, Vol. IV, 23-08-1991)
Col. 328-29

Foreign Exchange

Action taken under FERA against Companies engaged in Food Processing
(Deb. 40, Vol. IV, 06-09-1991)
Col. 221

Alleged FERA Violation in Rice Deal
(Deb. 40, Vol. IV, 06-09-1991)
Col. 322

Allocation of foreign exchange to Companies
(Deb. 23, Vol. III, 09-08-1991)
Col. 27

Bank Charges for Handling Foreign Exchange/Transactions
(Deb. 40, Vol. IV, 06-09-1991)
Col. 321

Cases Involving FERA Violation
(Deb. 31, Vol. IV, 23-08-1991)
Col. 163-64

Duty on Foreign Exchange Released under Foreign Travel Scheme
(Deb. 31, Vol. IV, 23-08-1991)
Col. 329

Earning of Foreign Exchange by NTC Mills
(Deb. 45, Vol. V, 13-09-1991)
Col. 203

Earning of Foreign Exchange from Tourists
(Deb. 20, Vol. II, 06-08-1991)
Col. 171-72

Exchange Rate of Rupee
(Deb. 13, Vol. II, 26-07-1991)
Col. 79
(Deb. 18, Vol. II, 02-08-1991)
Col. 52

- Export of Foreign Exchange Earning Goods**
(Deb. 36, Vol. IV, 30-08-1991)
Col.316
- Foreign Exchange Bungling in Public Sector Banks**
(Deb. 9, Vol. I, 19-07-1991)
Col.31
- Foreign Exchange Crunch in Public Sector Undertakings of Karnataka**
(Deb. 21, Vol. III, 07-08-1991)
Col.238
- Foreign Exchange Earned by ITDC Hotels**
(Deb. 37, Vol. IV, 03-09-1991)
Col.222
- Foreign Exchange Earned by Kudremukh Iron Ore Company Limited**
(Deb. 22, Vol. III, 08-08-1991)
Col.193
- Foreign Exchange Earned By TV Serials**
(Deb. 43, Vol. V, 11-09-1991)
Col.284-87
- Foreign Exchange Earnings by EOUs and FTZ units**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 86
- Foreign Exchange Earnings from Export of Diamonds**
(Deb. 36, Vol. IV, 30-08-1991)
Col.247
- Foreign Exchange Earnings from Tourism**
(Deb. 15, Vol. II, 30-07-1991)
Col.44
- Foreign Exchange for Public Sector Undertakings of Bihar**
(Deb. 34, Vol. IV, 28-08-1991)
Col.285
- Foreign Exchange Reserves**
(Deb. 4, Vol. I, 12-07-1991)
Col.93-94
- Foreign Exchange Savings due to Restrictions on sale of Petrol and Diesel**
(Deb. 28, Vol. III, 20-08-1991)
Col.152
- LIC's Scheme to Earn Foreign Exchange**
(Deb. 36, Vol. IV, 30-08-1991)
Col.333
- Loss of Foreign Exchange**
(Deb. 29, Vol. III, 21-08-1991)
Col.32-35
- Non-availability of Foreign Exchange to Public Sector Undertakings**
(Deb. 40, Vol. IV, 06-09-1991)
Col.65
- Organisations registered under FCRA**
(Deb. 30, Vol. III, 22-08-1991)
Col.44-45
- Release of Foreign Exchange for Visit Abroad**
(Deb. 31, Vol. IV, 23-08-1991)
Col.87-88
- Seizure of Foreign Exchange**
(Deb. 31, Vol. IV, 23-08-1991)
Col.341
- Shortage of Foreign Exchange**
(Deb. 23, Vol. III, 09-08-1991)
Col.218
- Foreign Loan**
- External Debt**
(Deb. 18, Vol. II, 02-08-1991)
Col.168
- Foreign Loan**
(Deb. 23, Vol. III, 09-08-1991)
Col.284
- Foreign Loans Taken by Industrial Houses**
(Deb. 18, Vol. II, 02-08-1991)
Col.153
- Interest on Foreign Loan**
(Deb. 18, Vol. II, 02-08-1991)
Col.125

Loans from Foreign Countries (Deb. 18, Vol. II, 02-08-1991) Col. 146	Imports and Exports (Deb. 4, Vol. I, 12-07-1991) Col. 109-10
Per Capita External Debt (Deb. 23, Vol. III, 09-08-1991) Col. 32	India's Performance in International Market (Deb. 45, Vol. V, 13-09-1991) Col. 144
Publicly Guaranteed Foreign Debt (Deb. 45, Vol. V, 13-09-1991) Col. 422	Promotion of Free Trade (Deb. 45, Vol. V, 13-09-1991) Col. 145
Foreign Missionary	Supplementary Licences (Deb. 40, Vol. IV, 06-09-1991) Col. 416
Assistance Foreign Missionaries in Bihar (Deb. 30, Vol. III, 22-08-1991) Col. 128-29	Trade Agreements (Deb. 18, Vol. II, 02-08-1991) Col. 213 (Deb. 36, Vol. IV, 30-08-1991) Col. 359
Foreign Missionaries in India (Deb. 22, Vol. III, 08-08-1991) Col. 227 (Deb. 39, Vol. IV, 05-09-1991) Col. 73	Foreign Visit
Foreign Trade	Foreign Tours by Officers (Deb. 9, Vol. I, 19-07-1991) Col. 73
Balance of Trade (Deb. 9, Vol. I, 19-07-1991) Col. 12	Foreign Visits of Ministers (Deb. 39, Vol. IV, 05-09-1991) Col. 309
Consortium on Major Foreign Tender Issues (Deb. 45, Vol. V, 13-09-1991) Col. 240	Official Delegations sent Abroad (Deb. 36, Vol. IV, 30-08-1991) Col. 390
Delegation of Powers to CCI & E under Imports and Exports (Control) Act, 1947 (Deb. 4, Vol. I, 12-07-1991) Col. 56	U.S.A. Visit of Chief of Army Staff (Deb. 45, Vol. V, 13-09-1991) Col. 172
Export-Import and Trade Deficit (Deb. 36, Vol. IV, 30-08-1991) Col. 150	Visit of Sail Town to Middle East Countries (Deb. 35, Vol. IV, 29-08-1991) Col. 354-55
Functions of CCI&E (Deb. 45, Vol. V, 13-09-1991) Col. 208	Visits by President, Vice President and Prime Minister (Deb. 30, Vol. III, 22-08-1991) Col. 51-54
High Level Committee on Improvement in Trade Policy (Deb. 40, Vol. IV, 06-09-1991) Col. 393	

- Foreigner**
- Enforcement of Foreigners (Restricted Area) Order, 1963**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 91
- Foreign Nationals in the Country**
(Deb. 17, Vol. II, 01-08-1991)
Col. 203-08
(Deb. 22, Vol. III, 08-08-1991)
Col. 103
- Foreigners having links with CIA and LTTE. Apprehended**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 251
- Restriction on Entry and Exit of Persons from the Country**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 250
- Forest**
- Amendment to Forest (Conservation) Act, 1980**
(Deb. 19, Vol. II, 05-08-1991)
Col. 113-15
- Area under Forest in Bihar**
(Deb. 5, Vol. I, 15-07-1991)
Col. 164
- Area under Forest in Andaman and Nicobar**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 101
- Assignment of Forest Land to Tribals in Bihar**
(Deb. 24, Vol. III, 12-08-1991)
Col. 426-27
- Assistance to Enrich Forests in Orissa**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 304
- Auction of Sal Seeds**
(Deb. 24, Vol. III, 12-08-1991)
Col. 30-35
- Back Water around Pichavaram Forest**
(Deb. 24, Vol. III, 12-08-1991)
Col. 175-76
- Central Assistance to Orissa for Minor Forest Produce Plantation Programme**
(Deb. 24, Vol. III, 12-08-1991)
Col. 296-98
- Classified Forests in Rajasthan**
(Deb. 24, Vol. III, 12-08-1991)
Col. 265-66
- Clearance to Goleti No. 2 Open Cast Block Project in Andhra Pradesh**
(Deb. 19, Vol. II, 05-08-1991)
Col. 240-41
- Coordinated Project on Forest and Tribals**
(Deb. 19, Vol. II, 05-08-1991)
Col. 294
- Delegation of Powers to States under Forest (Conservation) Act, 1980**
(Deb. 14, Vol. II, 29-07-1991)
Col. 62-64
- Denudation of Forests**
(Deb. 24, Vol. III, 12-08-1991)
Col. 186-87
- Denuded Forest Land**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 233
- Development of Similipal Forest in Orissa**
(Deb. 41, Vol. V, 09-09-1991)
Col. 263-64
- Development Projects**
(Deb. 5, Vol. I, 15-07-1991)
Col. 20-24
- Diversion of Forest Land**
(Deb. 14, Vol. II, 29-07-1991)
Col. 111
- Diversion of Forest Land for Non-Forest purposes in Maharashtra**
(Deb. 19, Vol. II, 05-08-1991)
Col. 110-11

Environment and Forests Improvement Schemes in Rajasthan (Deb. 24, Vol. III, 12-08-1991) Col. 571	Indian Forest Officers (Deb. 41, Vol. V, 09-09-1991) Col. 120
Excavation of Stone (Deb. 27, Vol. III, 19-08-1991) Col. 52	Integrated Development of Forest Villages (Deb. 19, Vol. II, 05-08-1991) Col. 179-80
Expansion of Forests Area (Deb. 24, Vol. III, 12-08-1991) Col. 569-71	Katraniya Ghat Forest Division of Bahraich (Deb. 19, Vol. II, 05-08-1991) Col. 1-4
Extension of Forest Areas (Deb. 5, Vol. I, 15-07-1991) Col. 120	New Forest Policy by World Bank (Deb. 32, Vol. IV, 26-08-1991) Col. 355
Forest Area (Deb. 32, Vol. IV, 26-08-1991) Col. 143	Permanent Scheme for Maintenance of Forests (Deb. 27, Vol. III, 19-08-1991) Col. 65-66
Forest Cover in Silent Valley (Deb. 41, Vol. V, 09-09-1991) Col. 342-43	Protection of Pichavaram Forest (Deb. 19, Vol. II, 05-08-1991) Col. 131-32
Forest Land for LIG Houses in Andhra Pradesh (Deb. 41, Vol. V, 09-09-1991) Col. 332-33	Regularisation of Forest Land in Kerala (Deb. 24, Vol. III, 12-08-1991) Col. 35-36
Forest Reserve Region (Deb. 14, Vol. II, 29-07-1991) Col. 167	Release of Forest Lands for Projects (Deb. 41, Vol. V, 09-09-1991) Col. 229-30
Forest Soil cum Vegetation Survey Centres (Deb. 32, Vol. IV, 26-08-1991) Col. 103	Reserved Forests (Deb. 27, Vol. III, 19-08-1991) Col. 57-58
Forest Villages (Deb. 32, Vol. IV, 26-08-1991) Col. 53	Role of Forest Corporations in Ameliorating the Conditions of Adivasis (Deb. 32, Vol. IV, 26-08-1991) Col. 166
Forests Cover (Deb. 5, Vol. I, 15-07-1991) Col. 167-74	Transfer of Ranger Helicopter to Apara Aviation (Deb. 42, Vol. V, 10-09-1991) Col. 212-14
Forests Cover in Kerala (Deb. 5, Vol. I, 15-07-1991) Col. 109-10	Tree Plantation Schemes (Deb. 19, Vol. II, 05-08-1991) Col. 149
Implementation of Forest Conservation Schemes in Bihar (Deb. 19, Vol. II, 05-08-1991) Col. 184-85	

- Tribals access to Firewood and Forest Produce**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 189
- Use of Forest Land for Non-Forestry Programmes**
(Deb. 41, Vol. V, 09-09-1991)
Col. 341-42
- Forestry**
- Role of Adivasis in Forestry**
(Deb. 24, Vol. III, 12-08-1991)
Col. 479
- Fourth Pay Commission**
- Implementation of Fourth Pay Commission Report for Hindi Posts**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 139
- Implementation of Fourth Pay Commission's Recommendations for Calcutta Port Employees**
(Deb. 45, Vol. V, 13-09-1991)
Col. 122
- Implementation of Recommendations of Fourth Pay Commission in Case of Assistant Teachers of NDMC**
(Deb. 19, Vol. II, 05-08-1991)
Col. 287
- Implementation of Recommendations of Fourth Pay Commission in Health Deptt. of Delhi Administration**
(Deb. 44, Vol. V, 12-09-1991)
Col. 115-16
- Implementation of the Fourth Pay Commission Recommendation in C.R.P.F.**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 360-61
- Revision of Pay Scales**
(Deb. 18, Vol. II, 02-08-1991)
Col. 165
- Freedom Fighter**
- Applications for Freedom Fighters' Pension from Kerala**
(Deb. 8, Vol. I, 18-07-1991)
Col. 82
- Applications of Freedom Fighters from Bihar**
(Deb. 22, Vol. III, 08-08-1991)
Col. 116
- Constitution of Goa Freedom Fighters Committee**
(Deb. 17, Vol. II, 01-08-1991)
Col. 236-37
- Conversion of the Residence of Freedom Fighter Shri Vir Kumar Singh to a National Museum**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 141
- Freedom Fighters from UP Getting Pension**
(Deb. 8, Vol. I, 18-07-1991)
Col. 79-81
- Freedom Fighters in the Country**
(Deb. 12, Vol. II, 25-07-1991)
Col. 85
- Freedom Fighters Pension**
(Deb. 30, Vol. III, 22-08-1991)
Col. 31-34
- Freedom Fighters Pension to Malabar Special Armed Police**
(Deb. 44, Vol. V, 12-09-1991)
Col. 161
- Freedom Fighters Pension to Soldiers and Officers of Indian National Army**
(Deb. 44, Vol. V, 12-09-1991)
Col. 245
- Grant of Pension to Freedom Fighters of Arya Samaj Movement**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 156
- Pensions to Freedom Fighters**
(Deb. 22, Vol. III, 08-08-1991)
Col. 91

- Rail Passes to Freedom Fighters**
(Deb. 42, Vol. V, 10-09-1991)
Col. 120-22
- Railway Passes to Freedom Fighter for Rajdhani and Shatabdi Express**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 162
- Telecast of Programmes on Pt. Govind Vallabh Pant and Sardar Patel**
(Deb. 29, Vol. III, 21-08-1991)
Col. 247-48
- Freedom Movement**
- Need to give adequate recognition to the people of Chinor in the 50th anniversary of freedom movement (MUR 377)**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 568-69
- Freight**
- Phased Abolition of Freight Equalisation Scheme**
(Deb. 7, Vol. I, 17-07-1991)
Col. 51
- Fruits and Vegetables**
- Ban on Sale of Cut Fruits and Food Stuffs**
(Deb. 41, Vol. V, 09-09-1991)
Col. 158-59
- Export of Fruits**
(Deb. 18, Vol. II, 02-08-1991)
Col. 182
(Deb. 23, Vol. III, 09-08-1991)
Col. 137
- Fruit and Vegetable based Industries in Bihar**
(Deb. 16, Vol. II, 31-07-1991)
Col. 89-90
- Fruits and Vegetables Project of NNDDB**
(Deb. 30, Vol. III, 22-08-1991)
Col. 157-62
- Growing Fruits and Vegetables in Bihar**
(Deb. 17, Vol. II, 01-08-1991)
Col. 150
- Mango Fruit based Industry at Vijaywada**
(Deb. 29, Vol. III, 21-08-1991)
Col. 128-29
- National Research Centres for Fruits in Maharashtra**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 64
- Plantation of Mango Trees in Bihar**
(Deb. 30, Vol. III, 22-08-1991)
Col. 193
- Rise in Prices of Vegetables and Fruits**
(Deb. 44, Vol. V, 12-09-1991)
Col. 59-60
- Scheme to ensure Larger Share to Vegetable Growers**
(Deb. 30, Vol. III, 22-08-1991)
Col. 79-80
- Vegetables and Fruits Production**
(Deb. 30, Vol. III, 22-08-1991)
Col. 99-100
- Fuel**
- Plantation for Fuel**
(Deb. 27, Vol. III, 19-08-1991)
Col. 58-59
- Fund**
- Allocation of Funds for Preservation and Promotion of Tribal Languages**
(Deb. 27, Vol. III, 19-08-1991)
Col. 31
- Allocation of Funds for SCs/STs**
(Deb. 14, Vol. II, 29-07-1991)
Col. 161-66
- Funds Provided under IRDP**
(Deb. 16, Vol. II, 31-07-1991)
Col. 74-75

Fundamental Right

Right to Work as Fundamental Right
(Deb. 41, Vol. V, 09-09-1991)
Col. 262-63

Gadgil Formula

Revision of Gadgil Formula for Central Assistance
(Deb. 7, Vol. I, 17-07-1991)
Col. 44-45

Suggestions for Amending Gadgil Formula
(Deb. 38, Vol. IV, 04-09-1991)
Col. 424

Ganga Action Plan

Implementation of Ganga Action Plan in West Bengal
(Deb. 5, Vol. I, 15-07-1991)
Col. 146-48

Ganga Action Plan
(Deb. 24, Vol. III, 12-08-1991)
Col. 108-16, 310-22

Schemes under Ganga Action Plan
(Deb. 32, Vol. IV, 26-08-1991)
Col. 213

Setting up of Sewage Treatment Plant
(Deb. 32, Vol. IV, 26-08-1991)
Col. 199

Gas Authority of India Limited

Polypropylene Plant at Bijaypur
(Deb. 20, Vol. II, 06-08-1991)
Col. 99-100

Transfer of Assets from ONGC to GAIL
(Deb. 25, Vol. III, 13-08-1991)
Col. 42

Gazipur Affin and Alkaloid Works

Use of Imported Machine by Ghazipur Affin and Alkaloid Works
(Deb. 40, Vol. IV, 06-09-1991)
Col. 381

Gems and Jewellery

Diamond Export
(Deb. 13, Vol. II, 26-07-1991)
Col. 80

Diamond Industry
(Deb. 45, Vol. V, 13-09-1991)
Col. 64

Export of Diamonds
(Deb. 31, Vol. IV, 23-08-1991)
Col. 310-11

Export of Gold Ornaments
(Deb. 23, Vol. III, 09-08-1991)
Col. 89

Export of Pearl Ornaments
(Deb. 23, Vol. III, 09-08-1991)
Col. 113

Foreign Exchange Earnings from Export of Diamonds
(Deb. 36, Vol. IV, 30-08-1991)
Col. 247

Gold Ornaments belonging to Maharaja of Jaipur
(Deb. 44, Vol. V, 12-09-1991)
Col. 379

Illegal Mining of Precious Stones
(Deb. 30, Vol. III, 22-08-1991)
Col. 229

Jewellery Industry
(Deb. 40, Vol. IV, 06-09-1991)
Col. 138

Missing of Precious Stones from Historical Relics
(Deb. 27, Vol. III, 19-08-1991)
Col. 131

Restrictions on Diamond Industry
(Deb. 23, Vol. III, 09-08-1991)
Col. 233

Seizure of Diamonds
(Deb. 45, Vol. 5, 13-09-1991)
Col. 179

- Smuggling of Black Stones from Bihar**
(Deb. 23, Vol. III, 09-08-1991)
Col. 119
- Supply of Gold to Exporters of Gold Jewellery**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 387
- General Insurance Corporation of India Retirement Benefits to GIC Employees**
(Deb. 45, Vol. V, 13-09-1991)
Col. 37
- Settlement of Claims by GIC in Jammu and Kashmir**
(Deb. 18, Vol. II, 02-08-1991)
Col. 169
- Transfer and Promotion Policy of Assistants in General Insurance Corporation**
(Deb. 41, Vol. V, 09-09-1991)
Col. 154
- Transfer and Promotion Policy of Assistants in GIC**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 119
- Vocational Course of General Insurance Corporation**
(Deb. 24, Vol. III, 12-08-1991)
Col. 745
- General Provident Fund**
- Income Tax charged on Dearness Allowance credited to G.P.F. Account**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 228-29
- Rate of Interest on Provident Fund**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 355
- Germany**
- Agreement with Germany for Extension of Export Promotion Programme**
(Deb. 4, Vol. I, 12-07-1991)
Col. 54-55
- Development Aid from Germany**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 333
- Indo-German Agreement on Financial Cooperation**
(Deb. 4, Vol. I, 12-07-1991)
Col. 55-56
- Industries in Collaboration with West Germany**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 418
- Representations from German Industries**
(Deb. 44, Vol. V, 12-09-1991)
Col. 184
- Visit to Federal Republic of Germany (St.)**
(Deb. 45, Vol. V, 13-09-1991)
Col. 509
- Global Warming**
- Global Warming**
(Deb. 14, Vol. II, 29-07-1991)
Col. 103
- Goa**
- Amount Allocated for Maintenance of Bombay-Goa National Highway**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 109-11
- Central Excise Duty and Custom Duty Collections in Goa**
(Deb. 45, Vol. V, 13-09-1991)
Col. 187
- Closed Units in Goa**
(Deb. 41, Vol. V, 09-09-1991)
Col. 600-10
- Constitution of Goa Freedom Fighters Committee**
(Deb. 17, Vol. II, 01-08-1991)
Col. 236-37
- Deposits in Nationalised Banks in Goa**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 351

- Development of Horticulture in Goa
(Deb. 44, Vol. V, 12-09-1991)
Col. 281
- Development of Tourism in Goa
(Deb. 37, Vol. IV, 03-09-1991)
Col. 24-27
- Export of Bauxite Ore from Goa
(Deb. 36, Vol. IV, 30-08-1991)
Col. 181
- Export of Ferro-Manganese and
Manganese Ore from Goa
(Deb. 36, Vol. IV, 30-08-1991)
Col. 181
- Export of Iron-Ore from Goa
(Deb. 36, Vol. IV, 30-08-1991)
Col. 90
- Gas based Power Plant in Goa
(Deb. 33, Vol. IV, 27-08-1991)
Col. 277
- LPG Agencies in Goa
(Deb. 33, Vol. IV, 27-08-1991)
Col. 69
- New Mandovi Bridges
(Deb. 31, Vol. IV, 23-08-1991)
Col. 335-36
- Reconstruction of Old Mandovi Bridge
(Deb. 31, Vol. IV, 23-08-1991)
Col. 172-73
- Reopening of Ports in Maharashtra and
Goa
(Deb. 40, Vol. IV, 06-09-1991)
Col. 252
- Royalty Collected from Minimum
Companies of Goa
(Deb. 44, Vol. V, 12-09-1991)
Col. 99-100
- Tax Collection in Goa
(Deb. 45, Vol. V, 13-09-1991)
Col. 76
- Telecommunications System in Goa
(Deb. 35, Vol. IV, 29-08-1991)
Col. 231-32
- Telephone Connections in Goa
(Deb. 39, Vol. IV, 05-09-1991)
Col. 146
- Gold
- Copper and Gold Deposits in Keonjhar,
Orissa
(Deb. 30, Vol. III, 22-08-1991)
Col. 42-44
- Export of Gold Ornaments
(Deb. 23, Vol. III, 09-08-1991)
Col. 89
- Extraction of Gold from Cyanide Wastes
(Deb. 39, Vol. IV, 05-09-1991)
Col. 49
- Free Sale of Gold
(Deb. 4, Vol. I, 12-07-1991)
Col. 47-48
- Gold and Silver Reserves
(Deb. 18, Vol. II, 02-08-1991)
Col. 123
- Gold Import Policy
(Deb. 23, Vol. III, 09-08-1991)
Col. 238
- Import of Gold
(Deb. 45, Vol. 5, 13-09-1991)
Col. 61
- Import of Gold by NRIs
(Deb. 18, Vol. II, 02-08-1991)
Col. 140
- Increase in Quantity of Gold Coins and
Bullion
(Deb. 23, Vol. III, 09-08-1991)
Col. 217
- Kolar Gold Field Mines
(Deb. 39, Vol. IV, 05-09-1991)
Col. 168
- Price of Gold
(Deb. 13, Vol. II, 26-07-1991)
Col. 117
- Sale of Gold
(Deb. 4, Vol. I, 12-07-1991)
Col. 24-31

- Seizure of Smuggled Gold**
(Deb. 23, Vol. III, 09-08-1991)
Col. 151
- Setting up of a Public Sector Gold Bank**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 392
- Smuggling of Gold on Indo-Bangladesh Border**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 172
- Supply of Gold to Exporters of Gold Jewellery**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 387
- Government Accommodation**
- Accommodation at Concessional Rates to Government Employees**
(Deb. 25, Vol. III, 13-08-1991)
Col. 253-54
- Allotment of Accommodations to Employees of Ministry of Communications**
(Deb. 22, Vol. III, 08-08-1991)
Col. 218
- Allotment of Government Accommodation**
(Deb. 41, Vol. V, 09-09-1991)
Col. 67-70
- Allotment of Government Quarters on Concessional Rate**
(Deb. 41, Vol. V, 09-09-1991)
Col. 346-404
- Allotment of Quarters in Delhi/New Delhi**
(Deb. 42, Vol. V, 10-09-1991)
Col. 278-79
- Balconies in Government Accommodation**
(Deb. 41, Vol. V, 09-09-1991)
Col. 405-07
- Construction of Government Houses behind Western Court, New Delhi**
(Deb. 27, Vol. III, 19-08-1991)
Col. 148
- Construction of Houses for P&T Staff in Orissa**
(Deb. 22, Vol. III, 08-08-1991)
Col. 160
- Construction of Houses for P&T Employees in Aurangabad (Bihar)**
(Deb. 22, Vol. III, 08-08-1991)
Col. 53
- Construction of Staff Quarters for P&T Employees in Orissa**
(Deb. 22, Vol. III, 08-08-1991)
Col. 39
- Dismantling of Chimneys of R.K. Puram Quarters**
(Deb. 24, Vol. III, 12-08-1991)
Col. 263
- Eviction Cases under Litigation**
(Deb. 27, Vol. III, 19-08-1991)
Col. 101
- Expenditure on Official Residences of PM and Ministers**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 178
- Facilities in Type III Government Quarters in Sarojini Nagar**
(Deb. 41, Vol. V, 09-09-1991)
Col. 340-41
- General Pool Houses**
(Deb. 41, Vol. V, 09-09-1991)
Col. 479-80
- Grinzing of Verandahs**
(Deb. 41, Vol. V, 09-09-1991)
Col. 157-58
- Government Accommodation to Employees of Delhi Telephone Department**
(Deb. 24, Vol. III, 12-08-1991)
Col. 278-79
- Government Accommodation to Government Employees**
(Deb. 5, Vol. I, 15-07-1991)
Col. 138-40

- Government Accommodation to Non-Employees**
(Deb. 24, Vol. III, 12-08-1991)
Col. 615
- Government Accommodation to Political Parties**
(Deb. 41, Vol. V, 09-09-1991)
Col. 161-80
- Government Accommodation to State Employees**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 218
- Maintenance of Government Quarters**
(Deb. 41, Vol. V, 09-09-1991)
Col. 120-21
- Maintenance of Government Quarters by C.P.W.D.**
(Deb. 19, Vol. II, 05-08-1991)
Col. 148-49
- Out of turn Allotment of Government Accommodation**
(Deb. 19, Vol. II, 05-08-1991)
Col. 199-200
- Outstanding Amount of Directorate of Estates**
(Deb. 41, Vol. V, 09-09-1991)
Col. 478-79
- Protection of Government Buildings from Fire Hazards**
(Deb. 17, Vol. II, 01-08-1991)
Col. 64-65
- Regularisation of Government Accommodation**
(Deb. 19, Vol. II, 05-08-1991)
Col. 197-98
- Rejection of Applications on out of turn basis**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 102
- Repair of Brick paths in Government Colonies of the Capital**
(Deb. 19, Vol. II, 05-08-1991)
Col. 185
- Retention of Government Accommodation on Transfer**
(Deb. 24, Vol. III, 12-08-1991)
Col. 507-12
- Samaj Sadans in Government Colonies**
(Deb. 11, Vol. II, 24-07-1991)
Col. 41-43
- Vacation of Category-I Bungalows in Delhi**
(Deb. 24, Vol. III, 12-08-1991)
Col. 457-66
- Government Buildings**
- Automatic Elevators in Government Buildings**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 331
- Government Department**
- Ad-hoc Employees in Department of Company Affairs**
(Deb. 18, Vol. II, 02-08-1991)
Col. 173
- Alleged Irregularities in DGS & D**
(Deb. 13, Vol. II, 26-07-1991)
Col. 36
- Attending of Complaints by CPWD Enquiry Office, R. K. Puram**
(Deb. 27, Vol. III, 19-08-1991)
Col. 127-29
- Cases Pending with Grievance Committees and Appellate Authorities**
(Deb. 13, Vol. II, 26-07-1991)
Col. 130
- Computers in Government Departments**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 448
- Creation of Posts in Government Departments**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 30
- Decentralisation of D.G.S.&D**
(Deb. 23, Vol. III, 09-08-1991)
Col. 109

<p>Delegation of Powers to CCI&E (HAH) (Deb. 13, Vol. II, 26-07-1991) Col. 378-92</p> <p>Disciplinary Cases pending in Central Government Offices (Deb. 38, Vol. IV, 04-09-1991) Col. 116</p> <p>Economy in Ministries/Departments (Deb. 18, Vol. II, 02-08-1991) Col. 23</p> <p>Expenditure by Ministers (Deb. 36, Vol. IV, 30-08-1991) Col. 194</p> <p>Litigation Branch of D.G.S.&G (Deb. 23, Vol. III, 09-08-1991) Col. 250</p> <p>Metal Detector at Government Offices (Deb. 12, Vol. II, 25-07-1991) Col. 143</p> <p>Outstanding Amount against Ministers/ Ex. Ministers (Deb. 19, Vol. II, 05-08-1991) Col. 289</p> <p>Powers of CCI&E (Deb. 13, Vol. II, 26-07-1991) Col. 125</p> <p>Shifting of DCH Office from Pune (Deb. 31, Vol. IV, 23-08-1991) Col. 219-20</p> <p>Shifting of Office of Finger Print Bureau (Deb. 39, Vol. IV, 05-09-1991) Col. 147</p> <p>Vacant Posts in Government Departments (Deb. 38, Vol. IV, 04-09-1991) Col. 29</p> <p>Government Document</p> <p>Release of Old Government Documents (Deb. 44, Vol. V, 12-09-1991) Col. 319</p>	<p>Government Employee</p> <p>Accommodation at Concessional Rates to Government Employees (Deb. 25, Vol. III, 13-08-1991) Col. 253-54</p> <p>Accommodation Facilities to Government Employees Availing L.T.C. (Deb. 37, Vol. IV, 03-09-1991) Col. 288</p> <p>Accountability of Bureaucrats (Deb. 43, Vol. V, 11-09-1991) Col. 339</p> <p>Allegations against IPS Officers (Deb. 44, Vol. V, 12-09-1991) Col. 373</p> <p>Bonus Bonanza to Personal Staff of Ministers (Deb. 11, Vol. II, 24-07-1991) Col. 86</p> <p>C.P.W.D. Officers on Deputation (Deb. 41, Vol. V, 09-09-1991) Col. 126</p> <p>C.P.W.D. Staff Declared Industrial Workers (Deb. 24, Vol. III, 12-08-1991) Col. 271-72</p> <p>CBI Cases against Government Officials (Deb. 38, Vol. IV, 04-09-1991) Col. 234-36</p> <p>Claims Cases Pending (Deb. 27, Vol. III, 19-08-1991) Col. 165</p> <p>Complaints/Grievances of Government Servants (Deb. 16, Vol. II, 31-07-1991) Col. 59-61</p>
--	--

- Conveyance Allowance to Central Government Employee
(Deb. 23, Vol. III, 09-08-1991)
Col. 33
- Corruption and Criminal Charges against Public Servants
(Deb. 7, Vol. I, 17-07-1991)
Col. 76-77
- Corruptions cases against Government Officers
(Deb. 38, Vol. IV, 04-09-1991)
Col. 236
- D.A. to Government Employees
(Deb. 31, Vol. IV, 23-08-1991)
Col. 343
- DA installment to Government Employees
(Deb. 4, Vol. I, 12-07-1991)
Col. 116
- DDA Flat on Hire Purchase to Retiring Government Employees
(Deb. 27, Vol. III, 19-08-1991)
Col. 36
- DDA Flats to Retiring Government Servants
(Deb. 24, Vol. III, 12-08-1991)
Col. 36-37
- Delhi Transport Corporation Employees
(Deb. 31, Vol. IV, 23-08-1991)
Col. 8-17
- Demands of Non-Gazetted Staff of CPWD
(Deb. 24, Vol. III, 12-08-1991)
Col. 604-05
- Disparity in Pay Scales of Assistants in Different Departments
(Deb. 41, Vol. V, 09-09-1991)
Col. 210-11
- Employees Eligible for Risk Allowance
(Deb. 41, Vol. V, 09-09-1991)
Col. 258
- Enrolment of New Members into Central Sectt. Government Employees Club
(Deb. 43, Vol. V, 11-09-1991)
Col. 142
- Facilities to Dependents of Officers Dying in Harness
(Deb. 18, Vol. II, 02-08-1991)
Col. 55
- Foreign Tours by Officers
(Deb. 9, Vol. I, 19-07-1991)
Col. 73
- Government Accommodation to Government Employees
(Deb. 5, Vol. I, 15-07-1991)
Col. 138-40
- House Rent Allowance for Central Government Employees in Lakshadweep
(Deb. 40, Vol. IV, 06-09-1991)
Col. 233
- IAS Officers
(Deb. 34, Vol. IV, 28-08-1991)
Col. 370
- Incentives to Government Employees Undergoing Sterilization Operations
(Deb. 24, Vol. III, 12-08-1991)
Col. 224-25
- Income Tax Collection from Government Employees
(Deb. 45, Vol. V, 13-09-1991)
Col. 154
- Involvement of Customs Officials in Smuggling
(Deb. 23, Vol. III, 09-08-1991)
Col. 32
- I.T.C. Facilities to Government Servants
(Deb. 7, Vol. I, 17-07-1991)
Col. 136-37
- Medical Facilities to Government Employees at Residences
(Deb. 32, Vol. IV, 26-08-1991)
Col. 238

- Need to provide remote area allowance to the employees of Central Government Posted in Himachal Pradesh (DUR 377)**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 430
- Pay Fixation in Cases of Bunching Question**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 159-60
- Payment of Dearness allowance to Government Employees**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 355
- Payment of HRA and CCA to Central Government Employees in Ghaziabad**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 371
- Permanent Wage Board for Central Government Employees**
(Deb. 18, Vol. II, 02-08-1991)
Col. 61
- Promotions under Flexible Complementing Scheme**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 377
- Request of Government Officers From Kashmir Valley for Accommodation in Delhi**
(Deb. 41, Vol. V, 09-09-1991)
Col. 137-38
- Service conditions of extra Departmental employees**
(Deb. 30, Vol. III, 22-08-1991)
Col. 83-85
- Single Room/hostel for Government Employees**
(Deb. 41, Vol. V, 09-09-1991)
Col. 156-57
- Subsistence Allowance to Extra Departmental Employees**
(Deb. 30, Vol. III, 22-08-1991)
Col. 215-16
- Terminal Period Increment Concession to Retiring Employees**
(Deb. 29, Vol. III, 21-08-1991)
Col. 113
- Government Expenditure**
- Government Expenditure on Unproductive Heads**
(Deb. 45, Vol. V, 13-09-1991)
Col. 241
- Government Service**
- Absorption of Trade Apprentices in Ammunition Factory, Khidki, Pune**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 220
- Allegations Against IAS Officers**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 341
- Amount Spent on Persons Going Abroad for Training**
(Deb. 45, Vol. V, 13-09-1991)
Col. 128
- Announcement of Result of Grade 'C' Stenographers**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 191
- Bonus Eligibility Ceiling**
(Deb. 13, Vol. II, 26-07-1991)
Col. 174
- Cadre Assignment and Postings of Members of All India Service**
(Deb. 16, Vol. II, 31-07-1991)
Col. 179
- Cadre Assignment of Officers of All India Service**
(Deb. 16, Vol. II, 31-07-1991)
Col. 180
- Candidates Qualifying in IAS Examination in Kerala**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 131

- CCS (Recognition of Association) Rules
(Deb. 29, Vol. III, 21-08-1991)
Col. 75-76
- Change of Cadre by Officers of All India Services
(Deb. 38, Vol. IV, 04-09-1991)
Col. 387
- Constitution of New All India Services
(Deb. 38, Vol. IV, 04-09-1991)
Col. 300
- Customs Appraisers service
(Deb. 23, Vol. III, 09-08-1991)
Col. 70
- Dismissal from Government Employment
(Deb. 21, Vol. III, 07-08-1991)
Col. 132
- IAS Officers on Deputation to Centre
(Deb. 16, Vol. II, 31-07-1991)
Col. 200-04
- Increase in Upper Age limit for Entry into Government Service
(Deb. 11, Vol. II, 24-07-1991)
Col. 107-08
- Indian Forest Officers
(Deb. 41, Vol. V, 09-09-1991)
Col. 120
- Leave Travel Concession Facility
(Deb. 34, Vol. IV, 28-08-1991)
Col. 57
- LTC Facilities to Retired Government Servants
(Deb. 21, Vol. III, 07-08-1991)
Col. 215
- Need to Increase Quota for provincial Services for Nomination to IAS etc., Particularly for PCS of Rajasthan
(Deb. 27, Vol. III, 19-08-1991)
Col. 199-200
- Need to increase the upper age limit for recruitment in Central Government Service (MUR 377)
(Deb. 33, Vol. IV, 27-08-1991)
Col. 310
- Nomination of State Civil Service Officers to Indian Administrative Service
(Deb. 34, Vol. IV, 28-08-1991)
Col. 44
- Overstaffing in Government Departments
(Deb. 31, Vol. IV, 23-08-1991)
Col. 138-40
- Procedure for Allotment of Cadres to Officers of All India Services
(Deb. 38, Vol. IV, 04-09-1991)
Col. 375
- Promotion of Ground 'C' and 'D' Government Servants
(Deb. 13, Vol. II, 26-07-1991)
Col. 155
- Promotion to Employees stagnating at Maximum of Pay Scales
(Deb. 23, Vol. III, 09-08-1991)
Col. 64
- Recruitment to Indian Statistical Service
(Deb. 21, Vol. III, 07-08-1991)
Col. 249
- Removal of Anomaly in Fixation of Pay on Promotion
(Deb. 34, Vol. IV, 28-08-1991)
Col. 519
- Review of Civil Services Examination Scheme
(Deb. 21, Vol. III, 07-08-1991)
Col. 94
- Revision of Pay Scales
(Deb. 40, Vol. IV, 06-09-1991)
Col. 395
- Rules Re; Posting of IAS Officers to Autonomous District Councils
(Deb. 43, Vol. V, 11-09-1991)
Col. 141
- Secretaries Posts
(Deb. 11, Vol. II, 24-07-1991)
Col. 63-67

Selection Grade and Super time Scales of Indian Forest Service (Deb. 38, Vol. IV, 04-09-1991) Col. 185	Gujarat Committee
Shifting of Forest Service College (Deb. 19, Vol. II, 05-08-1991) Col. 293	Report of Expert Committee to review Recommendations of Gujarat Committee (Deb. 19, Vol. II, 05-08-1991) Col. 165
Special Duty Allowance to Central Government Employees in North Eastern Region (Deb. 31, Vol. IV, 23-08-1991) Col. 92-93	Gujarat
Transfer Policy in Banks (Deb. 31, Vol. IV, 23-08-1991) Col. 91-92	Additional Gas Terminals to Gujarat and Maharashtra (Deb. 28, Vol. III, 20-08-1991) Col. 55
Upgradation of Section Officer Posts as Group 'A' Posts (Deb. 43, Vol. V, 11-09-1991) Col. 87	Agricultural & Rural Debt Relief Scheme (Deb. 23, Vol. III, 09-08-1991) Col. 31
Use of Staff Car by Officials (Deb. 13, Vol. II, 26-07-1991) Col. 167	Air service to Amareli district, Gujarat (Deb. 25, Vol. III, 13-08-1991) Col. 168
Vacant Posts of Grade 'C' and 'D' Stenographers (Deb. 34, Vol. IV, 28-08-1991) Col. 359	All India Radio Station at Surat (Deb. 16, Vol. II, 31-07-1991) Col. 40-42
Weightage of Confidential Reports (Deb. 34, Vol. IV, 28-08-1991) Col. 51	Alleged Contravention of NWDT Directions by Gujarat (Deb. 44, Vol. V, 12-09-1991) Col. 197
Ground Water	Allocation for Adult Education to Gujarat, Madhya Pradesh and Rajasthan (Deb. 24, Vol. III, 12-08-1991) Col. 413-14
Australian Proposal for Aero-magnetic for Exploring Minerals and Ground Water (Deb. 12, Vol. II, 25-07-1991) Col. 132	Appointment of Salt Commissioner, Gujarat (Deb. 21, Vol. III, 07-08-1991) Col. 91
Ground Water Study in Uttar Pradesh (Deb. 44, Vol. V, 12-09-1991) Col. 113-14	Archaeological Excavations (Deb. 19, Vol. II, 05-08-1991) Col. 160
Study Regarding under Ground Water Resources in Kerala (Deb. 44, Vol. V, 12-09-1991) Col. 141	Areas Receiving TV Programmes in Gujarat (Deb. 29, Vol. III, 21-08-1991) Col. 61-63
	Benefits of Local Energy Resources in Gujarat (Deb. 15, Vol. II, 30-07-1991) Col. 125

- Cancellation of Trains in Gujarat**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 155
- Capacity of TV Relay Station, Surat**
(Deb. 11, Vol. II, 24-07-1991)
Col. 138-39
- Clearance to Heavy Industries in Gujarat**
(Deb. 19, Vol. II, 05-08-1991)
Col. 217-18
- Closure of Nationalised Cotton Mills in Gujarat**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 310
- Coal despatches to Maharashtra and Gujarat**
(Deb. 25, Vol. III, 13-08-1991)
Col. 257-60
- Construction of National Highways and Bridges in Gujarat during Eighth Five Year Plan**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 121
- Conversion of metre gauge line in Gujarat**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 121
- Deforestation in Gujarat**
(Deb. 24, Vol. III, 12-08-1991)
Col. 235-36
- Distribution of Ayurvedic Drug in Gujarat**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 351
- Drinking Water Crisis in Saurashtra, Gujarat**
(Deb. 11, Vol. II, 24-07-1991)
Col. 67-68
- Electronic Telephone Exchanges in Ahmedabad**
(Deb. 12, Vol. II, 25-07-1991)
Col. 27-29
- Electronic Telephone Exchanges in Gujarat**
(Deb. 44, Vol. V, 12-09-1991)
Col. 154
- Emergency Landing of Soviet Plane at Ahmedabad Airport**
(Deb. 28, Vol. III, 20-08-1991)
Col. 91
- Expansion of Palanpur Station**
(Deb. 25, Vol. III, 13-08-1991)
Col. 29-31
- Extension of Period of Repayment Loan to Gujarat**
(Deb. 45, Vol. V, 13-09-1991)
Col. 149
- Falciparum Malaria Cases in Gujarat**
(Deb. 14, Vol. II, 29-07-1991)
Col. 80-81
- Financial Assistance by IDBI to Mini Cement Plants in Gujarat and Andhra Pradesh**
(Deb. 23, Vol. III, 09-08-1991)
Col. 76
- Food Processing Industries in Ahmednagar District**
(Deb. 16, Vol. II, 31-07-1991)
Col. 215-16
- Gas Pricing**
(Deb. 15, Vol. II, 30-07-1991)
Col. 43
- Grant of Mining Lease in Gujarat**
(Deb. 44, Vol. V, 12-09-1991)
Col. 263
- Gujarat Projects Pending for Clearance**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 187
- Gujarat Public Works Contracts Disputes Arbitration Tribunal Ordinance**
(Deb. 44, Vol. V, 12-09-1991)
Col. 191
- Harnessing of Tidal Wave in Gujarat**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 120

- Housing Facilities to Workers of Nationalised Cotton Textile Mills to Gujarat**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 309
- HPT in Kutch Area of Gujarat**
(Deb. 43, Vol. V, 11-09-1991)
Col. 280
- Implementation of Agricultural and Rural Debt Relief Scheme in Gujarat**
(Deb. 13, Vol. II, 26-07-1991)
Col. 36
- Industrial growth centres in Maharashtra and Gujarat**
(Deb. 21, Vol. III, 07-08-1991)
Col. 1-9
- Installation of Broadcasting Station and TV Transmitter at Ahmednagar**
(Deb. 16, Vol. II, 31-07-1991)
Col. 214
- Loans Advanced by Public Sector Banks in Gujarat**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 92
- LPG Connections and Petroleum Products Dealerships in Gujarat**
(Deb. 42, Vol. V, 10-09-1991)
Col. 84-85
- Microwave Link Between Ahmedabad and Delhi Doordarshan**
(Deb. 16, Vol. II, 31-07-1991)
Col. 52-53
- National Highways in Gujarat**
(Deb. 13, Vol. II, 26-07-1991)
Col. 89
- Need for oil exploration in North and South 24 Parganas and Nadia districts in West Bengal and Kathana-Kalmsar in Gujarat (MUR 377)**
(Deb. 10, Vol. III, 20-07-1991)
Col. 27
- Need to allot more pig iron to the small scale engineering and foundry industries in Gujarat (MUR 377)**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 572
- Need to Check Illegal Fellings of Trees in Gujarat (MUR 377)**
(Deb. 7, Vol. I, 17-07-1991)
Col. 174
- Need to check the decline in oil production in oil wells in Gujarat and Bombay offshore (MUR 377)**
(Deb. 41, Vol. V, 09-09-1991)
Col. 671
- Need to Connect Bharuch, Gujarat by Vayudoot Service (MUR 377)**
(Deb. 43, Vol. V, 11-09-1991)
Col. 551-52
- Need to declare important roads in Gujarat as National Highways (MUR 377)**
(Deb. 42, Vol. V, 10-09-1991)
Col. 346
- Need to provide due share of natural gas to Ahmedabad city (MUR 377)**
(Deb. 45, Vol. V, 13-09-1991)
Col. 513
- Need to re-introduce air service from Surat to Bhavnagar-Delhi etc.**
(Deb. 16, Vol. II, 31-07-1991)
Col. 255-57
- Need to set up Industries in Dhanduka, Virangam, Chholera of Ahmedabad District, Gujarat (MUR 377)**
(Deb. 8, Vol. I, 18-07-1991)
Col. 183-84
- Need to set up some major industry in Thasara Taluk of Kaira District, Gujarat (MUR 377)**
(Deb. 38, Vol. IV, 04-09-1991)

- Col. 496
- New Airport at Bharuch, Gujarat
(Deb. 20, Vol. II, 06-08-1991)
Col. 208
- New Broad gauge Lines in Gujarat
(Deb. 28, Vol. III, 20-08-1991)
Col. 99
- New Telephone Connections in Surat,
Gujarat
(Deb. 22, Vol. III, 08-08-1991)
Col. 94
- News Item Major Indus site found in
Kutch
(Deb. 19, Vol. II, 05-08-1991)
Col. 188-89
- Oil Reserves in Gujarat and West Bengal
(Deb. 15, Vol. II, 30-07-1991)
Col. 217
- Opening of Electronic Telephone
Exchange at Patan in Gujarat
(Deb. 35, Vol. IV, 29-08-1991)
Col. 408
- Pending Irrigation Projects in Gujarat
(Deb. 19, Vol. II, 05-08-1991)
Col. 213-18
- Pending Petroleum Projects in Gujarat
(Deb. 42, Vol. V, 10-09-1991)
Col. 96-97
- Per-Capita Income of Gujarat
(Deb. 38, Vol. IV, 04-09-1991)
Col. 411
- Production of Wheat and Rice in Gujarat
(Deb. 22, Vol. III, 08-08-1991)
Col. 123
- Projects from Gujarat Pending Clearance
(Deb. 31, Vol. IV, 23-08-1991)
Col. 178-206
- Proposals for Setting up of New Sugar
Factories in Gujarat
(Deb. 16, Vol. II, 31-07-1991)
Col. 143
- Public Sector Undertakings in Gujarat
(Deb. 38, Vol. IV, 04-09-1991)
Col. 410
- Quantity of Sugar etc. Supplied to Gujarat
(Deb. 11, Vol. II, 24-07-1991)
Col. 83
- Release of Fund under Agricultural and
Rural Debt Relief Scheme to Gujarat
(Deb. 45, Vol. V, 13-09-1991)
Col. 249
- Repair of Bridges in Baroda
(Deb. 42, Vol. V, 10-09-1991)
Col. 82
- Replacement of Steam Locomotives on
N.G. Section in Gujarat
(Deb. 25, Vol. III, 13-08-1991)
Col. 71-72
- Reservation Quota for Various Stations in
Gujarat
(Deb. 25, Vol. III, 13-08-1991)
Col. 142-47
- Review of Sardar Sarovar Project
(Deb. 12, Vol. II, 25-07-1991)
Col. 109
- Rural Electrification in Gujarat
(Deb. 15, Vol. II, 30-07-1991)
Col. 201
- Rural Industrial Programme
(Deb. 43, Vol. V, 11-09-1991)
Col. 106
- Schemes for Supply of Drinking Water in
Gujarat
(Deb. 38, Vol. IV, 04-09-1991)
Col. 71
- Schemes for Supply of Drinking Water
to Rajkot, Gujarat
(Deb. 41, Vol. V, 09-09-1991)
Col. 83
- Seizure of smuggled goods on Coastal

- Setting up of Major Port at Hajira
(Deb. 13, Vol. II, 26-07-1991)
Col. 153
- Setting up of More Kendriya Vidyalayas
in Madhya Pradesh, Rajasthan and
Gujarat
(Deb. 24, Vol. III, 12-08-1991)
Col. 403-12
- Setting up of Post and Telegraph Offices
in Gujarat
(Deb. 35, Vol. IV, 29-08-1991)
Col. 186-88
- Shifting of Location of Sugar Factory in
Gujarat
(Deb. 34, Vol. IV, 28-08-1991)
Col. 341
- Shifting of The Office of The Salt
Commissioner to Gujarat
(Deb. 16, Vol. II, 31-07-1991)
Col. 207-08
- Steam Coal Requirement of Industries in
Gujarat
(Deb. 20, Vol. II, 06-08-1991)
Col. 68-69
- Sub-Foreign Post Office at Surat
(Deb. 12, Vol. II, 25-07-1991)
Col. 71
- Sugar Factory at Velda (Gujarat)
(Deb. 16, Vol. II, 31-07-1991)
Col. 153-54
- Supply of Coal to Power Plant in Gujarat
(Deb. 20, Vol. II, 06-08-1991)
Col. 100-02
- Supply of Coal to Thermal Power Plants
in Gujarat
(Deb. 15, Vol. II, 30-07-1991)
Col. 200
- Supply of imported palmolein oil to Gujarat
(Deb. 11, Vol. II, 24-07-1991)
Col. 137
- Supply of Natural Gas at Cheaper Rates in
Gujarat
(Deb. 20, Vol. II, 06-08-1991)
Col. 208
- Supply of Natural Gas through Pipelines
in Ahmedabad
(Deb. 15, Vol. II, 30-07-1991)
Col. 28
- Supply of Natural Gas through Pipelines
in Gujarat
(Deb. 37, Vol. IV, 03-09-1991)
Col. 319
- Supply of Natural Gas to Gujarat
(Deb. 28, Vol. III, 20-08-1991)
Col. 140
- Tapti Gas to Gujarat
(Deb. 20, Vol. II, 06-08-1991)
Col. 174
- Telecom Facilities in Jamnagar District,
Gujarat
(Deb. 44, Vol. V, 12-09-1991)
Col. 101-03
- Telephone Connections in Gujarat
(Deb. 17, Vol. II, 01-08-1991)
Col. 114
- Tourism Potentiality in Gujarat
(Deb. 28, Vol. III, 20-08-1991)
Col. 121
- TV Centres in Gujarat
(Deb. 43, Vol. V, 11-09-1991)
Col. 78-79
- Wheel and Axle Factory at Dahod
(Deb. 37, Vol. IV, 03-09-1991)
Col. 291
- World Bank Assistance for Rural Hospitals
in Gujarat
(Deb. 41, Vol. V, 09-09-1991)
Col. 309

Gulf Countries

Air India Flights to Gulf Countries
(Deb. 20, Vol. II, 06-08-1991)
Col. 105

Complaints of Maltreatment of Indian Workers in Gulf
(Deb. 44, Vol. V, 12-09-1991)
Col. 319

Export of Agricultural Products to Gulf Countries
(Deb. 23, Vol. III, 09-08-1991)
Col. 67

Export of Basmati Rice to Gulf Countries
(Deb. 23, Vol. III, 09-08-1991)
Col. 57

Flights to Gulf Countries
(Deb. 37, Vol. IV, 03-09-1991)
Col. 285

Indians Evacuated from Gulf Countries
(Deb. 8, Vol. I, 18-07-1991)
Col. 60-61

Jobs in Gulf Countries
(Deb. 27, Vol. III, 19-08-1991)
Col. 147-48

New Job Opportunities in the Gulf Countries
(Deb. 39, Vol. IV, 05-09-1991)
Col. 282

Payment of guarantees given by Export Credit Guarantee Corporation in Middle East Countries
(Deb. 23, Vol. III, 09-08-1991)
Col. 51

Trade Potential with Gulf
(Deb. 31, Vol. IV, 23-08-1991)
Col. 208-09

Visit of Sail Team to Middle East Countries
(Deb. 35, Vol. IV, 29-08-1991)
Col. 354-55

Haj

Haj House, Bombay
(Deb. 44, Vol. V, 12-09-1991)
Col. 186

Haj Pilgrimage
(Deb. 44, Vol. V, 12-09-1991)
Col. 86-94

Haj Pilgrims
(Deb. 35, Vol. IV, 29-08-1991)
Col. 146-47

Issue of Passports for Haj
(Deb. 39, Vol. IV, 05-09-1991)
Col. 159

Visit of Haj Delegation to Saudi Arabia
(Deb. 17, Vol. II, 01-08-1991)
Col. 74-92

Half-an-Hour Discussion

Clearance of Tehri Dam Project (HAH Dis.)
(Deb. 35, Vol. IV, 29-08-1991)
Col. 664-90

Delegation of Powers to CCL&E (HAH)
(Deb. 13, Vol. II, 26-07-1991)
Col. 378-92

National Commission for Women (HAH Dis.)
(Deb. 44, Vol. V, 12-09-1991)
Col. 530-52

Performance of Pepsi Food Project (HAH Dis.)
(Deb. 38, Vol. IV, 04-09-1991)
Col. 623-46

Handicraft

Export of Carpets
(Deb. 36, Vol. IV, 30-08-1991)
Col. 308

Export of Handi-knitted Woolen Carpets
(Deb. 36, Vol. IV, 30-08-1991)
Col. 382

Fraud in Export of Handicrafts
(Deb. 40, Vol. IV, 06-09-1991)
Col. 163

Handloom**Export of Handloom Cloth**

(Deb. 23, Vol. III, 09-08-1991)

Col. 44

Facilities to Encourage Handloom Industry in U.P.

(Deb. 18, Vol. II, 02-08-1991)

Col. 203

Facilities to Handloom Industry in U.P.

(Deb. 45, Vol. V, 13-09-1991)

Col. 353

Handloom and Janata Cloth

(Deb. 18, Vol. II, 02-08-1991)

Col. 103

Handloom Production in Bihar

(Deb. 36, Vol. IV, 30-08-1991)

Col. 355

Handloom Technology Training Institute in Hilly Areas of Uttar Pradesh

(Deb. 40, Vol. IV, 06-09-1991)

Col. 269

Inclusion of Handloom Reservation Act, 1985 in Ninth Schedule of Constitution

(Deb. 31, Vol. IV, 23-08-1991)

Col. 380

Items Reserved for Handloom Sector

(Deb. 18, Vol. II, 02-08-1991)

Col. 62

Meeting the Requirements of Handloom and Powerloom Industries

(Deb. 40, Vol. IV, 06-09-1991)

Col. 246

Need to include the Handloom (Reservation of Articles of Production)**Act, 1985 in the Ninth Schedule of the Constitution (MJR 377)**

(Deb. 29, Vol. III, 21-08-1991)

Col. 297

Need to prevent export of raw cotton in order to safeguard the interest of Handloom Weavers in Tamil Nadu and other parts of the country (MJR 377)
(Deb. 41, Vol. V, 09-09-1991)
Col. 674-75**Setting up of Purchase Centres for Handloom Banarsi Sarees in Uttar Pradesh**

(Deb. 36, Vol. IV, 30-08-1991)

Col. 307

Supply of Hank Yarn to Bihar Handloom Weavers

(Deb. 31, Vol. IV, 23-08-1991)

Col. 251-52

Varieties of Cloth reserved in Handloom Sector

(Deb. 23, Vol. III, 09-08-1991)

Col. 92

Violation of Handloom Control Order

(Deb. 36, Vol. IV, 30-08-1991)

Col. 161

Welfare Schemes for Handloom Weavers

(Deb. 31, Vol. IV, 23-08-1991)

Col. 240-42

Haryana**Air Stations in Haryana and Rajasthan**

(Deb. 43, Vol. V, 11-09-1991)

Col. 132-33

Alleged Irregularities at Central Institute of Research on Buffalo, Haryana

(Deb. 39, Vol. IV, 05-09-1991)

Col. 165

Alleged Irregularities in HAU, Hissar

(Deb. 44, Vol. V, 12-09-1991)

Col. 100

Allocation to Haryana under Adult Education Programme

(Deb. 32, Vol. IV, 26-08-1991)

Col. 98

- Atrocities Perpetrated by Police at Bahadurgarh on the Villagers of Brahi (Haryana)
(Deb. 41, Vol. V, 09-09-1991)
Col. 619
- CGHS Dispensaries in Ambala
(Deb. 32, Vol. IV, 26-08-1991)
Col. 220
- Communications Facilities in Sonapat District of Haryana
(Deb. 35, Vol. IV, 29-08-1991)
Col. 434-35
- Distribution of Water amongst Haryana, Punjab and Rajasthan
(Deb. 35, Vol. IV, 29-08-1991)
Col. 278-79
- Facilities for Primary Schools in Haryana under Operation Black Board
(Deb. 41, Vol. V, 09-09-1991)
Col. 256-58
- Fertilizer Plant at Patwal, Haryana
(Deb. 29, Vol. III, 21-08-1991)
Col. 99-101
- Financial Assistance by NABARD to Haryana
(Deb. 31, Vol. IV, 23-08-1991)
Col. 117-18
- Gas Based Power Plants in Haryana
(Deb. 25, Vol. III, 13-08-1991)
Col. 31-32
- Hospital for Treatment of Cancer in Haryana
(Deb. 32, Vol. IV, 26-08-1991)
Col. 46
- Industrial Growth Centres in Rajasthan and Haryana
(Deb. 38, Vol. IV, 04-09-1991)
Col. 243
- Insurance Claims by Poultry Farms in Delhi and Haryana
(Deb. 40, Vol. IV, 06-09-1991)
Col. 347
- Irrigation Projects in Haryana
(Deb. 35, Vol. IV, 29-08-1991)
Col. 477-79
- Linking Gurgaon with Delhi by STD
(Deb. 30, Vol. III, 22-08-1991)
Col. 157
- Linking of District Headquarters by STD in Haryana
(Deb. 39, Vol. IV, 05-09-1991)
Col. 68
- Linking of Haryana with Delhi by STD Facility
(Deb. 35, Vol. IV, 29-08-1991)
Col. 381
- LPG Agencies and Petrol Pumps in Haryana
(Deb. 37, Vol. IV, 03-09-1991)
Col. 140
- National Highway in Haryana
(Deb. 45, Vol. V, 13-09-1991)
Col. 218
- Need to instruct Haryana Government for early completion of the portion of Link Channel on Gang Canal falling under its jurisdiction (MUR 377)
(Deb. 13, Vol. II, 26-07-1991)
Col. 313
- Need to set up Agro based Industries in Mohindergarh District, Haryana and also to earmark funds for exploration of minerals in the region (MUR 377)
(Deb. 28, Vol. III, 20-08-1991)
Col. 228
- Need to set up Doordarshan Kendra at Hissar (DUR 377)
(Deb. 36, Vol. IV, 30-08-1991)
Col. 427
- New Rail Links in Haryana
(Deb. 25, Vol. III, 13-08-1991)
Col. 46-47
- Opening of Post Offices in Haryana
(Deb. 35, Vol. IV, 29-08-1991)
Col. 377-81

- Power Generation in Haryana**
(Deb. 28, Vol. III, 20-08-1991)
Col. 170
- Project of Rajasthan/Haryana Pending for Clearance**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 434
- Proposal to open Specialised Hospital in Ambala**
(Deb. 24, Vol. III, 12-08-1991)
Col. 385-86
- Public Health Centres/Sub-Centres in Haryana**
(Deb. 24, Vol. III, 12-08-1991)
Col. 187-88
- Railway Lines in Haryana**
(Deb. 20, Vol. II, 06-08-1991)
Col. 117-18
- Release of Water to Delhi by Haryana**
(Deb. 24, Vol. III, 12-08-1991)
Col. 323-24
- Robbery in Faridabad Branch of Dena Bank**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 114
- Rural Electrification in Haryana**
(Deb. 25, Vol. III, 13-08-1991)
Col. 261-66
- Rural Telephone Exchanges in Haryana**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 76-94
- Super Thermal Power Plant in Haryana**
(Deb. 42, Vol. V, 10-09-1991)
Col. 1-4
- Supply of Petrol, Diesel and Kerosene to Haryana**
(Deb. 28, Vol. III, 20-08-1991)
Col. 96
- Telephone Connections on Priority basis in Gurgaon**
(Deb. 30, Vol. III, 22-08-1991)
Col. 119
- Tourist Spots in Haryana**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 57
- HBJ Pipeline**
- Working of HBJ Pipeline Project**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 205
- Health**
- Aids through Blood Transfusion**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 134
- Area Development Project in Orissa**
(Deb. 24, Vol. III, 12-08-1991)
Col. 297-98
- Assistance to Maharashtra under National Health Schemes**
(Deb. 41, Vol. V, 09-09-1991)
Col. 252-53
- Assistance to State Governments for Health and Family Welfare**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 190
- Availability of Ayurvedic Herbs in A.P.**
(Deb. 41, Vol. V, 09-09-1991)
Col. 266
- Ayurvedic Medical System**
(Deb. 27, Vol. III, 19-08-1991)
Col. 63
- Ayurvedic Research Centre in Nilgiris, Tamil Nadu**
(Deb. 27, Vol. III, 19-08-1991)
Col. 52-53
- Basic Needs of Family Welfare Facilities in Himachal Pradesh**
(Deb. 27, Vol. III, 19-08-1991)
Col. 63-64
- Birth Rate**
(Deb. 24, Vol. III, 12-08-1991)
Col. 689
- Cholera Deaths**
(Deb. 5, Vol. I, 15-07-1991)
Col. 147-48

- Clinical Research by Central Council for Research in Homoeopathy**
(Deb. 19, Vol. II, 05-08-1991)
Col. 65-66
- Community Health Officer's Scheme**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 104
- Constitution of Medical Education Commission**
(Deb. 19, Vol. II, 05-08-1991)
Col. 226-28
- Death Due to T.B.**
(Deb. 24, Vol. III, 12-08-1991)
Col. 56-65
- Deaths due to Gastro-Enteritis and Fever**
(Deb. 27, Vol. III, 19-08-1991)
Col. 73
- Deaths due to Kala-Azar and Malaria**
(Deb. 24, Vol. III, 12-08-1991)
Col. 616-15
- Demands for Nisa, Bombay**
(Deb. 27, Vol. III, 19-08-1991)
Col. 46-47
- Development of Indian System of Medicines**
(Deb. 27, Vol. III, 19-08-1991)
Col. 61-63
- Development of Sidha System of Medicine**
(Deb. 27, Vol. III, 19-08-1991)
Col. 157-58
- Discouragement to Smoking**
(Deb. 19, Vol. II, 05-08-1991)
Col. 211-13
- District Tuberculosis Centres**
(Deb. 27, Vol. III, 19-08-1991)
Col. 105-06
- Doctor-Patient Ratio**
(Deb. 5, Vol. I, 15-07-1991)
Col. 142-44
- Equal Opportunities to Ayurved and Allopathies**
(Deb. 24, Vol. III, 12-08-1991)
Col. 263-64
- Establishment of Polyclinics**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 238
- Expenditure on Family Planning**
(Deb. 24, Vol. III, 12-08-1991)
Col. 689-736
- Expenditure on Family Welfare Programme in Madhya Pradesh**
(Deb. 24, Vol. III, 12-08-1991)
Col. 196-206
- Eye Institutes in the Country**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 346
- Facilities for Eye Microsurgery**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 202
- Fall in Female Ratio**
(Deb. 14, Vol. II, 29-07-1991)
Col. 79
- Family Welfare Centres in Tribal Areas**
(Deb. 24, Vol. III, 12-08-1991)
Col. 345-62
- Family Welfare Programme in Bihar, Uttar Pradesh and Rajasthan**
(Deb. 19, Vol. II, 05-08-1991)
Col. 159-60
- Family Welfare Programme in Orissa**
(Deb. 5, Vol. I, 15-07-1991)
Col. 125-26
- Family Welfare Programme in U.P.**
(Deb. 19, Vol. II, 05-08-1991)
Col. 78-80
- Foeticide Cases**
(Deb. 24, Vol. III, 12-08-1991)
Col. 53-54
- Free Health Care and Hospital Services**
(Deb. 19, Vol. II, 05-08-1991)
Col. 233-36
- Functioning of Private Nursing Homes in Delhi**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 325

- Funds to Check Tuberculosis**
(Deb. 32, Vol. IV, 26-08-1991)
Col 305
- Gastro-Enteritis Cases in the Country**
(Deb. 5, Vol. I, 15-07-1991)
Col 127-29
- Gastroenteritis and Cholera Deaths in Assam**
(Deb. 32, Vol. IV, 26-08-1991)
Col 71
- Grant-in-Aid Unit of Central Council for Research in Homoeopathy**
(Deb. 19, Vol. II, 05-08-1991)
Col 61-62
- Health Club for MPs**
(Deb. 24, Vol. III, 12-08-1991)
Col 738
- Health Facilities to Slum Dwellers**
(Deb. 24, Vol. III, 12-08-1991)
Col 129
- Health Scheme for Retired Railway Employees**
(Deb. 37, Vol. IV, 03-09-1991)
Col 40
- Health Service in Rural Areas**
(Deb. 14, Vol. II, 29-07-1991)
Col 70
- Higher Medical Education Institutes in States**
(Deb. 19, Vol. II, 05-08-1991)
Col 289-90
- Homoeopathic, Unani and Ayurvedic Training Colleges in Rajasthan**
(Deb. 32, Vol. IV, 26-08-1991)
Col 329
- Hospitals for Indian Systems of Medicine and Homoeopathy**
(Deb. 32, Vol. IV, 26-08-1991)
Col 42
- Immunization of Children**
(Deb. 41, Vol. V, 09-09-1991)
Col 57-64
- Impact of Family Planning Programme on Population**
(Deb. 5, Vol. I, 15-07-1991)
Col 188-90
- Import of Medical Equipments**
(Deb. 18, Vol. II, 02-08-1991)
Col 103
- Import of Pacemakers from USA**
(Deb. 5, Vol. I, 15-07-1991)
Col 187
- Import of Post Operative Equipments**
(Deb. 14, Vol. II, 29-07-1991)
Col 141-42
- Improvement of Services in Hospitals and CGHS Dispensaries**
(Deb. 27, Vol. III, 19-08-1991)
Col 99-100
- Incentives to Government Employees undergoing Sterilization Operations**
(Deb. 24, Vol. III, 12-08-1991)
Col 224-25
- Incidence of Malaria**
(Deb. 32, Vol. IV, 26-08-1991)
Col 317
- Incidences of Kala-Azar in the Country**
(Deb. 24, Vol. III, 12-08-1991)
Col 566-69
- Institute for Nursing**
(Deb. 41, Vol. V, 09-09-1991)
Col 343-46
- Malaria Eradication**
(Deb. 19, Vol. II, 05-08-1991)
Col 209-12
- Malnutrition amongst Pregnant Women**
(Deb. 24, Vol. III, 12-08-1991)
Col 394-95
- Measures to Combat Communicable Diseases**
(Deb. 32, Vol. IV, 26-08-1991)
Col 213
- Microsurgery of Eyes**
(Deb. 5, Vol. I, 15-07-1991)
Col 133-34

- National Iodine Deficiency Control Programme**
(Deb. 41, Vol. V, 09-09-1991)
Col.261-62
- National Mental Health Programme**
(Deb. 32, Vol. IV, 26-08-1991)
Col.41
- Need to check spread of epidemics in Koraput district in Orissa and to restore compensatory allowance to medical officers working there (MUR 377)**
(Deb. 41, Vol. V, 09-09-1991)
Col.670
- Need to ensure proper functioning of Public Health Centres in backward and Adivasi areas of the country (MUR 377)**
(Deb. 11, Vol. II, 24-07-1991)
Col.199-200
- Need to provide adequate assistance to the Government of Madhya Pradesh to control Cholera and Gastroenteritis in Vilaspur district(MUR 377)**
(Deb. 48, Vol. V, 17-09-1991)
Col.69
- Net Reproductive Rate**
(Deb. 19, Vol. II, 05-08-1991)
Col.251-52
- New Ayurvedic and Allopathic Colleges**
(Deb. 27, Vol. III, 19-08-1991)
Col.90
- News Item Captioned "Was It The Right Leg, Doctor"**
(Deb. 5, Vol. I, 15-07-1991)
Col.183-84
- Nursing University in Kerala**
(Deb. 41, Vol. V, 09-09-1991)
Col.331-32
- Per-Capita Expenditure on Medical Education**
(Deb. 19, Vol. II, 05-08-1991)
Col.162-64
- Persons Suffering from Psychiatric Diseases**
(Deb. 32, Vol. IV, 26-08-1991)
Col.174
- Poor Health Standards**
(Deb. 24, Vol. III, 12-08-1991)
Col.534-36
- Primary Health Centres and Community Health Centres in the Country**
(Deb. 24, Vol. III, 12-08-1991)
Col.480-96
- Primary Health Centres in Kangra and Chamba Districts in Himachal Pradesh**
(Deb. 27, Vol. III, 19-08-1991)
Col.123-24
- Primary Health Centres in Orissa**
(Deb. 27, Vol. III, 19-08-1991)
Col.32-33
- Primary Health Centres in UP**
(Deb. 32, Vol. IV, 26-08-1991)
Col.109
- Programme to Cover Citizens under Family Welfare Programmes**
(Deb. 5, Vol. I, 15-07-1991)
Col.121
- Proposal to set up Medical Institute at Patna**
(Deb. 19, Vol. II, 05-08-1991)
Col.143
- Public Health Centres/Sub-Centres in Haryana**
(Deb. 24, Vol. III, 12-08-1991)
Col.187-88
- Public Health Problems due to use of Tobacco**
(Deb. 32, Vol. IV, 26-08-1991)
Col.311
- Recommendations of the Committee on Risk Allowance**
(Deb. 19, Vol. II, 05-08-1991)
Col.147-48

- Regional Cancer Centres**
(Deb. 24, Vol. III, 12-08-1991)
Col. 329-30
- Replacement of Parts of Human Body**
(Deb. 41, Vol. V, 09-09-1991)
Col. 296
- Research on Baby Foods**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 323
- Review of Family Planning Programme**
(Deb. 5, Vol. I, 15-07-1991)
Col. 116-18
- Revision of Incentive Schemes for Family Welfare Programme**
(Deb. 14, Vol. II, 29-07-1991)
Col. 106-07
- Rural Family Welfare Centre**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 180
- Rural Health Guide Scheme**
(Deb. 27, Vol. III, 19-08-1991)
Col. 130-31
- Setting up of Homoeopathic Dispensaries in Himachal Pradesh**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 131
- Setting up of Institute on the Pattern AIIMS in each State**
(Deb. 41, Vol. V, 09-09-1991)
Col. 304-05
- Setting up of National Institute for Siddha in Madras**
(Deb. 27, Vol. III, 19-08-1991)
Col. 73
- Setting up of Pulmonary Institute in Bhopal, Madhya Pradesh**
(Deb. 19, Vol. II, 05-08-1991)
Col. 181
- Shortage of Doctors in Government Hospitals**
(Deb. 5, Vol. I, 15-07-1991)
Col. 141
- Sonography for Fetus Test**
(Deb. 24, Vol. III, 12-08-1991)
Col. 363
- Steps to Eradicate Malaria**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 52
- Sub-Health Centres in Madhya Pradesh**
(Deb. 41, Vol. V, 09-09-1991)
Col. 258-59
- Take over of CRIY, CCRYN and Vishwayanta Yogastram**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 219
- Telephone Facility at Government Hospitals**
(Deb. 41, Vol. V, 09-09-1991)
Col. 295-96
- Training Courses at Vishwayatan Yogastram**
(Deb. 27, Vol. III, 19-08-1991)
Col. 17-20
- Treatment to Patients in AIIMS referred by medical Colleges/hospital**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 124
- Tubectomy and Vasectomy Operations in Chandigarh**
(Deb. 19, Vol. II, 05-08-1991)
Col. 110
- UN Proposal on providing proper Diet and Medical Facilities to Children**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 197
- Undernourished Mothers**
(Deb. 5, Vol. I, 15-07-1991)
Col. 136
- Use of Copper-T**
(Deb. 41, Vol. V, 09-09-1991)
Col. 230-31
- Village Health Guides in Rural Areas**
(Deb. 14, Vol. II, 29-07-1991)
Col. 83-84

- World Conference on Open Heart Surgery**
(Deb. 5, Vol. I, 15-07-1991)
Col. 137-38
- Heavy Engineering Corporation**
- Production of Heavy Engineering Corporation**
(Deb. 29, Vol. III, 21-08-1991)
Col. 111-12
- Heavy Water**
- Heavy Water Plants**
(Deb. 26, Vol. III, 14-08-1991)
Col. 38-39
- Heavy Water Project at Manuguru**
(Deb. 29, Vol. III, 21-08-1991)
Col. 170-71
- Requirement of Heavy Water**
(Deb. 21, Vol. III, 07-08-1991)
Col. 130
- Helicopter**
- Hiring out of Helicopters**
(Deb. 42, Vol. V, 10-09-1991)
Col. 215-16
- Purchase of Helicopters**
(Deb. 20, Vol. II, 06-08-1991)
Col. 77-78
- Transfer of Ranger Helicopter to Aparna Aviation**
(Deb. 42, Vol. V, 10-09-1991)
Col. 212-14
- Westland Helicopters**
(Deb. 28, Vol. III, 20-08-1991)
Col. 83
- Heritage**
- Cultural Expansion Schemes**
(Deb. 24, Vol. III, 12-08-1991)
Col. 174-75
- Cultural Heritage of Himalayas**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 210
- Hilly Area**
- Deforestation in Hilly Areas**
(Deb. 27, Vol. III, 19-08-1991)
Col. 111
- Special Grant for Hill Development**
(Deb. 29, Vol. III, 21-08-1991)
Col. 101-04
- Himachal Pradesh**
- Approval to Kol Power Project**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 245
- Basic Needs of Family Welfare Facilities in Himachal Pradesh**
(Deb. 27, Vol. III, 19-08-1991)
Col. 63-64
- Black Rain and Snowfall in H.P. and J&K**
(Deb. 41, Vol. V, 09-09-1991)
Col. 76-77
- Cement Factory in Dandala Ghat of Himachal Pradesh**
(Deb. 16, Vol. II, 31-07-1991)
Col. 144-45
- Cement Factory in Himachal Pradesh**
(Deb. 27, Vol. III, 19-08-1991)
Col. 87
- Cholera and Gastro-Enteritics Epidemic in Himachal Pradesh**
(Deb. 27, Vol. III, 19-08-1991)
Col. 41
- Compensatory Allowance to Employees in Himachal Pradesh**
(Deb. 9, Vol. I, 19-07-1991)
Col. 46
- Contract for Oil Exploration in Himachal Pradesh**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 89
- Development Plans of Himachal Pradesh**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 279

- Ecological Task Force in Himachal Pradesh**
(Deb. 5, Vol. I, 15-07-1991)
Col. 16-20
- Expansion of Bhuntar Airport, Himachal Pradesh**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 97
- Expansion of Telephone Exchange in Himachal Pradesh**
(Deb. 44, Vol. V, 12-09-1991)
Col. 149
- Exploitation of Minerals in Himachal Pradesh**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 257
- Exploration of Oil and Natural Gas in Himachal Pradesh**
(Deb. 25, Vol. III, 13-08-1991)
Col. 133-34
- Financial Assistance to Apple Growers of Himachal Pradesh**
(Deb. 17, Vol. II, 01-08-1991)
Col. 111-12
- Funds for Construction of Roads in Himachal Pradesh**
(Deb. 45, Vol. V, 13-09-1991)
Col. 217
- Import of Resin**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 55-56
- Increase in Capacity of Various Telephone Exchanges in Himachal Pradesh**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 150
- Integrated Fisheries Development in Himachal Pradesh**
(Deb. 30, Vol. III, 22-08-1991)
Col. 30
- Irrigation Projects in Himachal Pradesh**
(Deb. 22, Vol. III, 08-08-1991)
Col. 79
- Irrigation Projects of Himachal Pradesh**
(Deb. 12, Vol. II, 25-07-1991)
Col. 51
- Need for channelisation of water of rivers Tans, Sarsa and Giri in Himachal Pradesh to check soil erosion and floods (MUR 377)**
(Deb. 19, Vol. II, 05-08-1991)
Col. 347
- Need to allocate funds for channelisation of water of river Swan in Una district of Himachal Pradesh (MUR 377)**
(Deb. 10, Vol. III, 20-07-1991)
Col. 26
- Need to provide employment to unemployed youth from Himachal Pradesh in Central Department and Undertakings etc. on priority basis (MUR 377)**
(Deb. 15, Vol. II, 30-07-1991)
Col. 265
- Need to provide immediate financial assistance to Government of Himachal Pradesh to Control Cholera and Gastro-enteritis (MUR 377)**
(Deb. 15, Vol. II, 30-07-1991)
Col. 266
- Need to provide remote area allowance to the employees of Central Government Posted in Himachal Pradesh (DUR 377)**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 430
- Need to send a Central Study Team to assess the damage caused to crops due to drought in Himachal Pradesh and to take immediate relief measures (MUR 377)**
(Deb. 11, Vol. II, 24-07-1991)
Col. 199

- Need to set up more industries in Public Sector and also to ensure labour participation in Private Sector in Himachal Pradesh (MUR 377)**
(Deb. 25, Vol. III, 13-08-1991)
Col. 533-34
- Need to take 'resin' and 'rosin' out of the purview of Open General Licence and procure them from indigenous sources (MUR 377)**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 309
- New Industries in Madhya Pradesh and Himachal Pradesh**
(Deb. 43, Vol. V, 11-09-1991)
Col. 488-89
- New Telephone Exchanges in Himachal Pradesh**
(Deb. 30, Vol. III, 22-08-1991)
Col. 147
- Opening of Kendriya Vidyalaya at Naleti**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 314
- Opening of New Branch Post Offices in Himachal Pradesh**
(Deb. 30, Vol. III, 22-08-1991)
Col. 214-15
- Opening of New Telephone Exchanges P.C.Os. in Himachal Pradesh**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 215-23
- Opening of Post Offices and Telegraph Offices in Kangra District of Himachal Pradesh**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 259
- Primary Health Centres in Kangra and Chamba Districts in Himachal Pradesh**
(Deb. 27, Vol. III, 19-08-1991)
Col. 123-24
- Privatisation of Power Generation in Himachal Pradesh**
(Deb. 15, Vol. II, 30-07-1991)
Col. 61
- Proposal to increase number of Sections in Kendriya Vidyalaya, Hamirpur**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 128
- Setting up of Homoeopathic Dispensaries in Himachal Pradesh**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 131
- Telephone Connections in Kangra and Chamba Districts of Himachal Pradesh**
(Deb. 30, Vol. III, 22-08-1991)
Col. 146-47
- Water Games in Himachal Pradesh**
(Deb. 15, Vol. II, 30-07-1991)
Col. 63
- Himalaya**
- Cultural Heritage of Himalayas**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 210
- Hindi Sahalakar Samiti**
- Hindi Sahalakar Samiti**
(Deb. 42, Vol. V, 10-09-1991)
Col. 165-66
- Hindu Marriage Law**
- Equal Share to Wife in Husband's Wealth and Income**
(Deb. 18, Vol. II, 02-08-1991)
Col. 198
- Hindustan Aeronautics Limited**
- Complaints against use of Sub-Standard Parts in Hindustan Aeronautics Limited**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 378
- Production target of Hindustan Aeronautics Limited, Nasik**
(Deb. 23, Vol. III, 09-08-1991)
Col. 238

- Hindustan Aluminium Company**
Production by HINDALCO
 (Deb. 35, Vol. IV, 29-08-1991)
 Col. 141-45
- Hindustan Cables Limited**
Modernisation of Hindustan Cables Ltd.
 (Deb. 34, Vol. IV, 28-08-1991)
 Col. 51
- Hindustan Copper Limited**
Expansion of Hindustan Copper Limited, Khetri
 (Deb. 39, Vol. IV, 05-09-1991)
 Col. 62
- Shortfall in Production of Hindustan Copper Limited**
 (Deb. 44, Vol. V, 12-09-1991)
 Col. 147
- Hindustan Fertilizers Corporation Limited**
Brauni Unit of Hindustan Fertilizers Corporation Limited
 (Deb. 29, Vol. III, 21-08-1991)
 Col. 73-74
- Commercial Production at Haldia Unit of Hindustan Fertilizer Corporation Limited**
 (Deb. 11, Vol. II, 24-07-1991)
 Col. 22-25
- Irregularities in Hindustan Fertilizers Corporation**
 (Deb. 29, Vol. III, 21-08-1991)
 Col. 272-73
- Need to allocate adequate quota of fertilizers to Orissa and Madhya Pradesh through the marketing Division of Hindustan Fertilizers Corporation (MUR 377)**
 (Deb. 13, Vol. II, 26-07-1991)
 Col. 317
- Need to expedite revamping of Public Sector fertiliser plant at Durgapur under Hindustan Fertilisers Corporation Limited (MUR 377)**
 (Deb. 32, Vol. IV, 26-08-1991)
 Col. 405
- Profit/ Loss in Units of Hindustan Fertilisers Corporation**
 (Deb. 34, Vol. IV, 28-08-1991)
 Col. 474
- Reduction in Staff Strength of Hindustan Fertilisers Corporation**
 (Deb. 34, Vol. IV, 28-08-1991)
 Col. 448
- Revamping of Haldia Unit of Hindustan Fertilisers Corporation Limited**
 (Deb. 21, Vol. III, 07-08-1991)
 Col. 241
- Shifting of Headquarters of Hindustan Fertilisers Corporation**
 (Deb. 34, Vol. IV, 28-08-1991)
 Col. 265
- Hindustan Insecticides Limited**
Modern Pesticide Plant of Hindustan Insecticides at Eloora, Cochin
 (Deb. 29, Vol. III, 21-08-1991)
 Col. 186-87
- Hindustan Latex Limited**
Projects from Hindustan Latex Limited
 (Deb. 32, Vol. IV, 26-08-1991)
 Col. 127
- Hindustan Machine Tool Limited**
After Sale Service of H.M.T. Watches
 (Deb. 38, Vol. IV, 04-09-1991)
 Col. 240
- Production of HMT Watches**
 (Deb. 38, Vol. IV, 04-09-1991)
 Col. 242

- Hindustan Organic Chemicals Limited**
Deaths due to Collapse of a wall in HOCL
(Deb. 34, Vol. IV, 28-08-1991)
Col.248
- Hindustan Paper Corporation Limited**
Commissioning of H.P.C. Plant
(Deb. 43, Vol. V, 11-09-1991)
Col.104
Distribution of paper by Hindustan Paper Corporation Ltd.
(Deb. 11, Vol. II, 24-07-1991)
Col.108
Production Targets of H.P.C
(Deb. 43, Vol. V, 11-09-1991)
Col.384-85
- Hindustan Petroleum Corporation Limited**
Fire in HPCL Plant at Chembur
(Deb. 42, Vol. V, 10-09-1991)
Col.99-101
- Hindustan Photo Films Manufacturing Company Limited**
Manufacture of Semi-Colour Films
(Deb. 34, Vol. IV, 28-08-1991)
Col.269
- Hindustan Salt Limited**
Land in Possession of Hindustan Salt Limited
(Deb. 21, Vol. III, 07-08-1991)
Col.235
- Hindustan Shipyard Limited**
Wage Agreement in Hindustan Shipyard Limited
(Deb. 31, Vol. IV, 23-08-1991)
Col.215
- Hindustan Zinc Limited**
Pollution due to release of Effluents by Hindustan Zinc Limited
(Deb. 44, Vol. V, 12-09-1991)
Col.192
- HIV/AIDS**
AIDS Control Programme
(Deb. 24, Vol. III, 12-08-1991)
Col.563-64
AIDS Free Blood Products
(Deb. 19, Vol. II, 05-08-1991)
Col.70
AIDS Patients
(Deb. 24, Vol. III, 12-08-1991)
Col.386-90
Aids through Common Needle to Test Malaria
(Deb. 14, Vol. II, 29-07-1991)
Col.39-45
AIIMS not Equipped to Handle AIDS
(Deb. 32, Vol. IV, 26-08-1991)
Col.341
Herbal Cure for AIDS
(Deb. 19, Vol. II, 05-08-1991)
Col.59-60
News Item "US Congress Man Reports India on the Brink of an AIDS Catastrophe"
(Deb. 5, Vol. I, 15-07-1991)
Col.110-11
Recommendations of ICMR to prevent Spread of Aids
(Deb. 19, Vol. II, 05-08-1991)
Col.282
Spread of AIDS in the country
(Deb. 19, Vol. II, 05-08-1991)
Col.123-24
Home Guard
Employees Working in Delhi Home Guards
(Deb. 22, Vol. III, 08-08-1991)
Col.53
Hong Kong
Indians in Hong Kong
(Deb. 12, Vol. II, 25-07-1991)
Col.7-14

Horticulture**Development of Horticulture**

(Deb. 35, Vol. IV, 29-08-1991)
Col. 279-98

Development of Horticulture in Goa

(Deb. 44, Vol. V, 12-09-1991)
Col. 281

Horticultural Projects in Karnataka

(Deb. 30, Vol. III, 22-08-1991)
Col. 187-88

Horticulture Boards

(Deb. 22, Vol. III, 08-08-1991)
Col. 211

Hospital**Advance Cancer Centres in Northern India**

(Deb. 32, Vol. IV, 26-08-1991)
Col. 74

Aid for Eye and General Hospital at Village Kalambe, Maharashtra

(Deb. 14, Vol. II, 29-07-1991)
Col. 127-28

Anti-Rabbies Treatment at Government Hospitals/CGHS Dispensaries

(Deb. 24, Vol. III, 12-08-1991)
Col. 513-14

Assistance to Hospitals in Cooperative Sector

(Deb. 27, Vol. III, 19-08-1991)
Col. 78

Assistance to Rajasthan for Upgrading Existing Hospitals

(Deb. 32, Vol. IV, 26-08-1991)
Col. 349

Ayurvedic Hospital in Khondwa, Madhya Pradesh

(Deb. 32, Vol. IV, 26-08-1991)
Col. 142

Centre for Treatment of Asthma

(Deb. 32, Vol. IV, 26-08-1991)
Col. 112

Clinical photographic department L.N.J.P. Hospital, Delhi

(Deb. 19, Vol. II, 05-08-1991)
Col. 200-01

Demand to set up Central Hospital at Bhubaneswar, Orissa

(Deb. 19, Vol. II, 05-08-1991)
Col. 165

Deterioration in Services to Patients in Government Hospitals

(Deb. 14, Vol. II, 29-07-1991)
Col. 74-76

Development of Secondary Level Hospitals in Andhra Pradesh

(Deb. 19, Vol. II, 05-08-1991)
Col. 238-39

ESI Hospitals in Orissa

(Deb. 32, Vol. IV, 26-08-1991)
Col. 332

Expansion and Modernisation of St. Stephen's Hospital

(Deb. 19, Vol. II, 05-08-1991)
Col. 296-97

Facilities in Nursing Homes, Clinics and Private Hospitals in Delhi

(Deb. 27, Vol. III, 19-08-1991)
Col. 100-01

Filling up of Bond for admission to impart Nursing and Training in Hospital

(Deb. 32, Vol. IV, 26-08-1991)
Col. 95

Free Health Care and Hospital Services

(Deb. 19, Vol. II, 05-08-1991)
Col. 233-36

Functioning of Government Hospitals

(Deb. 32, Vol. IV, 26-08-1991)
Col. 350

H.S.G. Test in Dr. Ram Manohar Lohia Hospital, New Delhi

(Deb. 24, Vol. III, 12-08-1991)
Col. 285-87

- Hospital for Specialised Services in Garhwal Region**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 39
- Hospital for Treatment of Cancer in Haryana**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 46
- Hospitals Under Construction of Delhi**
(Deb. 24, Vol. III, 12-08-1991)
Col. 381-84
- Hospitals under Delhi Administration**
(Deb. 41, Vol. V, 09-09-1991)
Col. 149-52
- Improvement of Services in Hospitals and CGHS Dispensaries**
(Deb. 27, Vol. III, 19-08-1991)
Col. 99-100
- Medical Sciences Institute in Maharashtra**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 333
- Medicines to Patients Visiting AIIMS and Government Hospitals**
(Deb. 27, Vol. III, 19-08-1991)
Col. 53-54
- Mobile Hospitals in Tribal Areas**
(Deb. 27, Vol. III, 19-08-1991)
Col. 129
- Modern Facilities at Ahmadnagar Cantonment Hospital**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 175
- National Lung Institute in Bhopal**
(Deb. 41, Vol. V, 09-09-1991)
Col. 219
- New Ayurvedic Hospitals in Kerala**
(Deb. 24, Vol. III, 12-08-1991)
Col. 446-47
- New Hospital At Chandigarh**
(Deb. 41, Vol. V, 09-09-1991)
Col. 303-04
- Non-Existence of Certain Departments in Dr. Ram Manohar Lohia Hospital**
(Deb. 24, Vol. III, 12-08-1991)
Col. 577-78
- Non-availability of Medicines in Vallabhbhai Patel Chest Institute**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 101
- Procurement of Sophisticated medical Equipments**
(Deb. 24, Vol. III, 12-08-1991)
Col. 301
- Proposal to Open Specialised Hospital in Ambala**
(Deb. 24, Vol. III, 12-08-1991)
Col. 385-86
- Proposal to set up Hospital in Bareilly**
(Deb. 24, Vol. III, 12-08-1991)
Col. 497
- Protest against Implementation of Tikku Report**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 341
- Purchase of Generator Sets by MCD Hospitals**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 345
- Purchase of Modern Equipments for Hospitals**
(Deb. 41, Vol. V, 09-09-1991)
Col. 65
- Railway Hospitals in Orissa**
(Deb. 20, Vol. II, 06-08-1991)
Col. 220-21
- Refusal of Medical Assistance by Doctors of AIIMS**
(Deb. 14, Vol. II, 29-07-1991)
Col. 149-50
- Shortage of Medicines in Hospitals in Kerala**
(Deb. 27, Vol. III, 19-08-1991)
Col. 144

- Strengthening of Medical Facilities in S.S.K.M. Hospital, Calcutta**
(Deb. 19, Vol. II, 05-08-1991)
Col. 77
- Supply of Medicines to ESI Hospitals**
(Deb. 27, Vol. III, 19-08-1991)
Col. 119
- Telephone Facility at Government Hospitals**
(Deb. 41, Vol. V, 09-09-1991)
Col. 295-96
- Union Government's Directions to set up Hospitals**
(Deb. 14, Vol. II, 29-07-1991)
Col. 102-03
- World Bank Assistance for Rural Hospitals in Andhra Pradesh**
(Deb. 24, Vol. III, 12-08-1991)
Col. 37
- Hostel**
- Conversion of hostels into semi-residential schools**
(Deb. 19, Vol. II, 05-08-1991)
Col. 186
- Hostel for Students belonging to SCs/STs**
(Deb. 14, Vol. II, 29-07-1991)
Col. 79-80
- Student Hostels for Boys and Girls in Delhi University**
(Deb. 24, Vol. III, 12-08-1991)
Col. 527-32
- Working Girls Hostel in Bihar**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 122
- Working of Girls Hostel**
(Deb. 27, Vol. III, 19-08-1991)
Col. 70
- Working Women Hostels in Delhi**
(Deb. 19, Vol. II, 05-08-1991)
Col. 183
- Working Women Hostels in Tamil Nadu**
(Deb. 41, Vol. V, 09-09-1991)
Col. 183-84
- Yatri Niwas Youth Hostels**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 93
- Hotel**
- Agreement Signed by Ashok Group of Hotels**
(Deb. 42, Vol. V, 10-09-1991)
Col. 101-05
- Cabrets in Delhi Hotels**
(Deb. 30, Vol. III, 22-08-1991)
Col. 221
- Employees of Akbar Hotel, New Delhi**
(Deb. 20, Vol. II, 06-08-1991)
Col. 56-62
- Ex-Employees of Akbar Hotel**
(Deb. 17, Vol. II, 01-08-1991)
Col. 99-100
- Hotel Accommodation in Metropolitan Cities**
(Deb. 42, Vol. V, 10-09-1991)
Col. 37
- Hotels and Guest Houses in Delhi**
(Deb. 22, Vol. III, 08-08-1991)
Col. 146
- Hotels and Guest-Houses in Delhi**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 503
- Hotels in India**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 201
- Hotels in Private Sector**
(Deb. 15, Vol. II, 30-07-1991)
Col. 230
- Land for Hotel Site at Windsor Place**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 315
- Lease Agreements of Hotel Le Meridien and Holiday Inn**
(Deb. 14, Vol. II, 29-07-1991)
Col. 119-22

- Losses Incurred by Government Hotels**
(Deb. 20, Vol. II, 06-08-1991)
Col. 162-64
- Management of ITDC Hotels**
(Deb. 25, Vol. III, 13-08-1991)
Col. 128-29
- Management of Janpath Hotel**
(Deb. 25, Vol. III, 13-08-1991)
Col. 57-58
- Pollution by Five Star Hotels**
(Deb. 41, Vol. V, 09-09-1991)
Col. 266-67
- Takeover of Unutilised Hotels**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 251
- Housing**
- Accommodation to New Lok Sabha Members**
(Deb. 41, Vol. V, 09-09-1991)
Col. 181-82
- Allocation/Achievement of Pavement Dwellers Shelter Scheme**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 79
- Allotment of Flats in Indertok**
(Deb. 27, Vol. III, 19-08-1991)
Col. 111-12
- Allotment of Land to Group Housing Society**
(Deb. 5, Vol. I, 15-07-1991)
Col. 153-54
- Allotment of Staff Quarters by E.P.F. Organisation**
(Deb. 41, Vol. V, 09-09-1991)
Col. 124
- Alterations in DDA Flats**
(Deb. 27, Vol. III, 19-08-1991)
Col. 48
- Alternative Flats in Vasant Kunj**
(Deb. 41, Vol. V, 09-09-1991)
Col. 139-40
- Alternative Plots in West Zone, Delhi**
(Deb. 19, Vol. II, 05-08-1991)
Col. 178-79
- Clearance of Names for Allotment of Flats in Madhuban Colony**
(Deb. 41, Vol. V, 09-09-1991)
Col. 181
- DDA Flat on Hire Purchase to Retiring Government Employees**
(Deb. 27, Vol. III, 19-08-1991)
Col. 36
- DDA Flats to Retiring Government Servants**
(Deb. 24, Vol. III, 12-08-1991)
Col. 36-37
- Demolition of Housing Clusters of Bhopal Gas Victims**
(Deb. 21, Vol. III, 07-08-1991)
Col. 249
- Development of Plots**
(Deb. 14, Vol. II, 29-07-1991)
Col. 167-68
- Electrical Fixtures in DDA Flats of Rohini**
(Deb. 14, Vol. II, 29-07-1991)
Col. 161
- Execution of Sub-Lease/Conveyance Deed in Group Housing Societies**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 91
- Functions of H.D.F.C.**
(Deb. 41, Vol. V, 09-09-1991)
Col. 116-17
- Funds for MIG Flats**
(Deb. 14, Vol. II, 29-07-1991)
Col. 125
- Homes for the Aged**
(Deb. 27, Vol. III, 19-08-1991)
Col. 31
- Houses for the Houseless**
(Deb. 24, Vol. III, 12-08-1991)
Col. 38-50

- Housing Commitments of DDA**
(Deb. 27, Vol. III, 19-08-1991)
Col. 121
- Housing Facilities for Pensioners**
(Deb. 24, Vol. III, 12-08-1991)
Col. 102
- Housing Facilities to workers of Nationalised Cotton Textile Mills in Uttar Pradesh**
(Deb. 45, Vol. V, 13-09-1991)
Col. 352
- Housing Facilities to Workers of Nationalised Cotton Textile Mills to Gujarat**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 309
- Housing Finance by Banks**
(Deb. 45, Vol. V, 13-09-1991)
Col. 164
- Housing Loans to Bendi Workers**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 204
- Housing Problem in Delhi**
(Deb. 5, Vol. I, 15-07-1991)
Col. 121-24
- Housing Projects in A.P. with HUDCO Assistance**
(Deb. 24, Vol. III, 12-08-1991)
Col. 192-93
- Housing Projects in Maharashtra with HUDCO Assistance**
(Deb. 41, Vol. V, 09-09-1991)
Col. 325-26
- Housing Scheme for Civil Employees of Central Ordnance Depot and Other Establishments at Kanpur**
(Deb. 18, Vol. II, 02-08-1991)
Col. 170
- Housing Schemes of DDA**
(Deb. 41, Vol. V, 09-09-1991)
Col. 140-48
- Housing Schemes of Orissa**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 114
- Hudco Funds for Housing Schemes in Jabalpur**
(Deb. 24, Vol. III, 12-08-1991)
Col. 559-63
- Implementation of Apartment Ownership Act, 1986**
(Deb. 24, Vol. III, 12-08-1991)
Col. 341
- Involvement of Private Sector in Construction of Houses**
(Deb. 14, Vol. II, 29-07-1991)
Col. 125-26
- Lease of Railway land to Housing Societies in Bombay**
(Deb. 25, Vol. III, 13-08-1991)
Col. 185
- Lease System in Delhi**
(Deb. 19, Vol. II, 05-08-1991)
Col. 58-59
- LIG/MIG Flats to Retired Persons in Rohini**
(Deb. 14, Vol. II, 29-07-1991)
Col. 92
- Loans for Housing by Public Sector Banks**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 260
- Loans given under "Apna Ghar" Scheme**
(Deb. 13, Vol. II, 26-07-1991)
Col. 171
- Need to extend the benefits of abolition of 'Lease System' to the Cooperative Housing Societies (MUR 377)**
(Deb. 45, Vol. V, 13-09-1991)
Col. 512
- New Housing Policy for Government Employers**
(Deb. 41, Vol. V, 09-09-1991)
Col. 129-30

- News Captioned "Land Allotment to Housing Coops. Set Aside"
(Deb. 5, Vol. I, 15-07-1991)
Col. 129
- Out of Turn Allotment of DDA Flats/ Plots/ Shops
(Deb. 24, Vol. III, 12-08-1991)
Col. 236-38
- Out of Turn Allotment of Flats to Persons not Registered with DDA
(Deb. 14, Vol. II, 29-07-1991)
Col. 151-60
- Pending cases of Societies with Arbitration
(Deb. 41, Vol. V, 09-09-1991)
Col. 183
- Possession of Plots Allotted under Rohini Housing Scheme
(Deb. 27, Vol. III, 19-08-1991)
Col. 119-20
- Possession of Self-Finance Scheme Flats to MPs
(Deb. 27, Vol. III, 19-08-1991)
Col. 71
- Proposal to raise ceiling on Bank Loans for Housing
(Deb. 23, Vol. III, 09-08-1991)
Col. 110
- Quarters for Staff of ESI Corporation
(Deb. 27, Vol. III, 19-08-1991)
Col. 142
- Regularisation of sale and purchase of plots
(Deb. 19, Vol. II, 05-08-1991)
Col. 198-99
- Repairing of Quarters in Ranjeet Nagar, Delhi
(Deb. 14, Vol. II, 29-07-1991)
Col. 111-12
- Representations against Sagar Cooperative Housing Society
(Deb. 27, Vol. III, 19-08-1991)
Col. 43-44
- Residential Accommodation for P&T Employees in Mau and Azamgarh Districts of Uttar Pradesh
(Deb. 30, Vol. III, 22-08-1991)
Col. 156
- Resources for Housing Needs
(Deb. 24, Vol. III, 12-08-1991)
Col. 54-55
- Setting up of Building Centres
(Deb. 19, Vol. II, 05-08-1991)
Col. 298-99
- Shortage of Dwelling Units
(Deb. 14, Vol. II, 29-07-1991)
Col. 3-34
- Tax on Income from Houses
(Deb. 31, Vol. IV, 23-08-1991)
Col. 205-07
- World Bank Assistance for Housing
(Deb. 27, Vol. III, 19-08-1991)
Col. 42
- Housing and Urban Development Corporation Limited
- Housing Projects in A.P. with HUDCO Assistance
(Deb. 24, Vol. III, 12-08-1991)
Col. 192-93
- Housing Projects in Maharashtra with HUDCO Assistance
(Deb. 41, Vol. V, 09-09-1991)
Col. 325-26
- HUDCO Allocation to Kerala
(Deb. 27, Vol. III, 19-08-1991)
Col. 34-35
- HUDCO Assistance to Bhubaneswar Development Authority
(Deb. 19, Vol. II, 05-08-1991)
Col. 258
- HUDCO Assistance to Orissa
(Deb. 41, Vol. V, 09-09-1991)
Col. 138-39

- HUDCO Assistance to States**
(Deb. 19, Vol. II, 05-08-1991)
Col. 290-92
- HUDCO Assistance to Trivnadrum Development Authority**
(Deb. 41, Vol. V, 09-09-1991)
Col. 329-30
- HUDCO Funds for Housing Schemes in Jabalpur**
(Deb. 24, Vol. III, 12-08-1991)
Col. 559-63
- New Pattern HUDCO Scheme, 1979**
(Deb. 14, Vol. II, 29-07-1991)
Col. 57
- Selection of HUDCO Candidates for Training in Netherland**
(Deb. 27, Vol. III, 19-08-1991)
Col. 72
- Housing Development Finance Corporation**
- Functions of H.D.F.C.**
(Deb. 41, Vol. V, 09-09-1991)
Col. 116-17
- Human Rights**
- Alleged Violation of Human Rights and Abuse of Power by Armed Forces**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 383
- Human Trafficking**
- Cases Registered under SITA**
(Deb. 44, Vol. V, 12-09-1991)
Col. 229
- Exports of Girls**
(Deb. 5, Vol. I, 15-07-1991)
Col. 27
- Kidnapping of Girls in Delhi**
(Deb. 44, Vol. V, 12-09-1991)
Col. 121-24
- Import**
- Abolition of Import Duty on Newsprint**
(Deb. 29, Vol. III, 21-08-1991)
Col. 145
- Annual Imports in Telephone Sector**
(Deb. 22, Vol. III, 08-08-1991)
Col. 221
- Anti-Dumping Duties on Cotton Yarn**
(Deb. 18, Vol. II, 02-08-1991)
Col. 207
- Balance between Exports and Imports**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 71
- Ban on Imports**
(Deb. 23, Vol. III, 09-08-1991)
Col. 36
- Change in List of Items Allowed to Import Under OGL**
(Deb. 45, Vol. V, 13-09-1991)
Col. 82
- Curbs on Imports**
(Deb. 13, Vol. II, 26-07-1991)
Col. 67
- Customs Clearance Permits for Import of Cars/Vehicles**
(Deb. 45, Vol. V, 13-09-1991)
Col. 252
- Cut in Imports**
(Deb. 45, Vol. V, 13-09-1991)
Col. 284
- Decanalisation of Imports**
(Deb. 13, Vol. II, 26-07-1991)
Col. 19-23
- Gold Import Policy**
(Deb. 23, Vol. III, 09-08-1991)
Col. 238
- Impact of Devaluation of Rupee on Industries Dependent on Imports**
(Deb. 13, Vol. II, 26-07-1991)
Col. 150
- Impact of Import of Edible Oils on Prices**
(Deb. 29, Vol. III, 21-08-1991)
Col. 139
- Import Content in Maruti Cars**
(Deb. 16, Vol. II, 31-07-1991)
Col. 154

- Import Licences for Photo Type Set Units**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 55
- Import Licensing for Capital Goods and Raw Materials**
(Deb. 13, Vol. II, 26-07-1991)
Col. 45
- Import of Books**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 170-71
- Import of Books**
(Deb. 18, Vol. II, 02-08-1991)
Col. 173
- Import of Bulk Drugs**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 417
- Import of Cars**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 241
- Import of Cashew Kernels**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 232
- Import of Caustic Soda**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 200
- Import of Coal**
(Deb. 20, Vol. II, 06-08-1991)
Col. 175-76
- Import of Coconut Oil**
(Deb. 4, Vol. I, 12-07-1991)
Col. 90
- Import of Colour TV Picture Tubes**
(Deb. 11, Vol. II, 24-07-1991)
Col. 70-71
- Import of Components/Parts for Passenger Cars**
(Deb. 16, Vol. II, 31-07-1991)
Col. 76-78
- Import of consumer electronic goods**
(Deb. 11, Vol. II, 24-07-1991)
Col. 149
- Import of Cotton**
(Deb. 23, Vol. III, 09-08-1991)
Col. 212
- Import of Drugs**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 337
- Import of Edible Oil**
(Deb. 22, Vol. III, 08-08-1991)
Col. 48
- Import of Edible Oils**
(Deb. 21, Vol. III, 07-08-1991)
Col. 121
- Import of Fertilizers**
(Deb. 7, Vol. I, 17-07-1991)
Col. 102-03
- Import of Fertilizers and subsidy criteria**
(Deb. 21, Vol. III, 07-08-1991)
Col. 93
- Import of Films**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 288
- Import of Foodgrains from Canada**
(Deb. 44, Vol. V, 12-09-1991)
Col. 376
- Import of Gold**
(Deb. 45, Vol. V, 13-09-1991)
Col. 61
- Import of Gold by NRIs**
(Deb. 18, Vol. II, 02-08-1991)
Col. 140
- Import of Groundnut Oil**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 243
- Import of Homoeopathic Medicines**
(Deb. 13, Vol. II, 26-07-1991)
Col. 53
- Import of Homoeopathic Medicines**
(Deb. 19, Vol. II, 05-08-1991)
Col. 237-38
- Import of Homoeopathic Medicines**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 383

Import of Intermediates for Anti-TB Drug Production (Deb. 16, Vol. II, 31-07-1991) Col. 173-74	Import of Pollution Measuring Instruments (Deb. 18, Vol. II, 02-08-1991) Col. 71
Import of Iron and Steel Products under OGL (Deb. 30, Vol. III, 22-08-1991) Col. 92	Import of Potassium Penicillin-G First Crystals (Deb. 34, Vol. IV, 28-08-1991) Col. 263
Import of Major Commodities (Deb. 45, Vol. V, 13-09-1991) Col. 427	Import of Quality Products as Scrap (Deb. 36, Vol. IV, 30-08-1991) Col. 379
Import of Medical Electronic Equipments (Deb. 34, Vol. IV, 28-08-1991) Col. 237	Import of Remote Line Units (Deb. 17, Vol. II, 01-08-1991) Col. 197-98
Import of Medical Equipments (Deb. 18, Vol. II, 02-08-1991) Col. 103	Import of Rubber (Deb. 4, Vol. I, 12-07-1991) Col. 38
Import of Newsprint (Deb. 29, Vol. III, 21-08-1991) Col. 63-64	Import of Soda-Ash (Deb. 36, Vol. IV, 30-08-1991) Col. 214
Import of Oilseeds and Pulses (Deb. 30, Vol. III, 22-08-1991) Col. 175	Import of Tea (Deb. 36, Vol. IV, 30-08-1991) Col. 364
Import of Pacemakers from USA (Deb. 5, Vol. I, 15-07-1991) Col. 187	Import of Titanium Dioxide (Deb. 18, Vol. II, 02-08-1991) Col. 207
Import of Palmolein (Deb. 21, Vol. III, 07-08-1991) Col. 91	Import of Usable Tyres as Scrap (Deb. 13, Vol. II, 26-07-1991) Col. 202
Import of Paraxylene, PTA and DMT under OGL (Deb. 23, Vol. III, 09-08-1991) Col. 221	Import Receipts (Deb. 45, Vol. V, 13-09-1991) Col. 121
Import of Petroleum and Petroleum Products (Deb. 20, Vol. II, 06-08-1991) Col. 54-55	Import Restrictions on Drugs (Deb. 21, Vol. III, 07-08-1991) Col. 143
Import of Petroleum Products (Deb. 6, Vol. I, 16-07-1991) Col. 38	Imports and Exports (Deb. 13, Vol. II, 26-07-1991) Col. 172
	Imports by Pepsi Foods (Deb. 23, Vol. III, 09-08-1991) Col. 52

- Imports during 1990-91**
(Deb. 9, Vol. I, 19-07-1991)
Col. 67
- Imports through Replenishment Licences**
(Deb. 13, Vol. II, 26-07-1991)
Col. 210
- Imposition of Cash Margin of Import of Goods**
(Deb. 18, Vol. II, 02-08-1991)
Col. 168
- Permission to Private Traders to Import Palmolein**
(Deb. 21, Vol. III, 07-08-1991)
Col. 92
- Production, Requirement and Import of Petroleum Products**
(Deb. 20, Vol. II, 06-08-1991)
Col. 124-25
- Relaxation in Import Curbs on Leather Industry**
(Deb. 45, Vol. V, 13-09-1991)
Col. 297
- Restrictions on Imports**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 311
- Simplification of Import Procedure**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 211
- Substitution of Import Items by Indigenous Products**
(Deb. 16, Vol. II, 31-07-1991)
Col. 123-24
- Sufficient Production of Sugar to Eliminate the Possibility of Import**
(Deb. 29, Vol. III, 21-08-1991)
Col. 142-43
- Supply of imported palmolein oil to Gujarat**
(Deb. 11, Vol. II, 24-07-1991)
Col. 137
- Theft of Import/Export Consignments**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 388
- Import-Export Policy**
- Change in Import-Export Policy**
(Deb. 13, Vol. II, 26-07-1991)
Col. 33
- India Population Project**
- Implementation of India Population Project in Karnataka**
(Deb. 24, Vol. III, 12-08-1991)
Col. 444-45
- India Tourism Development Corporation**
- Action plan for ITDC Hotels**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 83
- Agreement Signed by Ashok Group of Hotels**
(Deb. 42, Vol. V, 10-09-1991)
Col. 101-05
- Amount Outstanding against Various Parties/Clients of ITDC**
(Deb. 28, Vol. III, 20-08-1991)
Col. 159
- Construction of Restaurant at Jampeth Hotel**
(Deb. 28, Vol. III, 20-08-1991)
Col. 91
- Consultative Department in ITDC**
(Deb. 42, Vol. V, 10-09-1991)
Col. 140-44
- Conveyance Allowance to I.T.D.C. Employees**
(Deb. 25, Vol. III, 13-08-1991)
Col. 290
- Corruption in ITDC**
(Deb. 42, Vol. V, 10-09-1991)
Col. 81
- Demands of Workers of ITDC**
(Deb. 15, Vol. II, 30-07-1991)
Col. 32
- Extension of ESI Scheme in ITDC**
(Deb. 42, Vol. V, 10-09-1991)
Col. 217-18

Foreign Exchange Earned by ITDC Hotels (Deb. 37, Vol. IV, 03-09-1991) Col. 222	Obsolete/Surplus Items in various units/ Divisions of ITDC (Deb. 25, Vol. III, 13-08-1991) Col. 72-73
Foreign Trips by ITDC Officials (Deb. 20, Vol. II, 06-08-1991) Col. 123-24	Overstay of Contractual Engineers in ITDC (Deb. 37, Vol. IV, 03-09-1991) Col. 90
Functioning of Grievances Cell in ITDC (Deb. 37, Vol. IV, 03-09-1991) Col. 39	Perks to ITDC Executives (Deb. 25, Vol. III, 13-08-1991) Col. 167
Guidelines for Giving Credit to Clients by ITDC (Deb. 28, Vol. III, 20-08-1991) Col. 160	Printing and Publicity of Tourism by ITDC (Deb. 33, Vol. IV, 27-08-1991) Col. 122
Hotel Occupancy in ITDC Hotels (Deb. 25, Vol. III, 13-08-1991) Col. 345-46	Private Calls in ITDC Hotels (Deb. 37, Vol. IV, 03-09-1991) Col. 67
Inventory Control in ITDC (Deb. 28, Vol. III, 20-08-1991) Col. 195	Privatisation of ITDC Business (Deb. 33, Vol. IV, 27-08-1991) Col. 110
ITDC Hotel Projects in Kerala (Deb. 20, Vol. II, 06-08-1991) Col. 52	Re-Employment to Retired Employees of ITDC (Deb. 25, Vol. III, 13-08-1991) Col. 134-38
ITDC Hotels and Lodges in Rajasthan and Kerala (Deb. 37, Vol. IV, 03-09-1991) Col. 175	Recruitment in ITDC (Deb. 37, Vol. IV, 03-09-1991) Col. 186
ITDC Restaurants Run by Private Agencies (Deb. 42, Vol. V, 10-09-1991) Col. 208-10	Sale of Food and Beverage in ITDC Hotels (Deb. 25, Vol. III, 13-08-1991) Col. 345
Management of ITDC Hotels (Deb. 15, Vol. II, 30-07-1991) Col. 30	Strength of Executive Cadres in ITDC (Deb. 25, Vol. III, 13-08-1991) Col. 346
Management of ITDC Hotels (Deb. 25, Vol. III, 13-08-1991) Col. 128-29	Strength of I.T.D.C. Employees (Deb. 25, Vol. III, 13-08-1991) Col. 353-56
Nudism Problem at Sea Beaches and in Hotels of ITDC (Deb. 33, Vol. IV, 27-08-1991) Col. 143	Subsidised food to villagers in ITDC hotels (Deb. 28, Vol. III, 20-08-1991) Col. 8

- Taking over Printing and Publicity Jobs carried from ITDC**
(Deb. 42, Vol. V, 10-09-1991)
Col. 193-94
- Tourist facilities in ITDC Hotels**
(Deb. 28, Vol. III, 20-08-1991)
Col. 124
- Tours organised by ITDC**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 175
- Transport Activities of ITDC**
(Deb. 42, Vol. V, 10-09-1991)
Col. 49-58
- Vigilance Cases against ITDC Officers**
(Deb. 42, Vol. V, 10-09-1991)
Col. 240-50
- Working Capital Management in ITDC**
(Deb. 28, Vol. III, 20-08-1991)
Col. 34
- Indian Airlines**
- Accident of Indian Airlines Aircraft near Imphal, Manipur (St.)**
(Deb. 27, Vol. III, 19-08-1991)
Col. 26-38
- Acquisition of Airbus A-320**
(Deb. 6, Vol. I, 16-07-1991)
Col. 93
- Air Fare Concession to Tourists by Indian Airlines**
(Deb. 25, Vol. III, 13-08-1991)
Col. 273
- Air Linking of Sholapur**
(Deb. 20, Vol. II, 06-08-1991)
Col. 93
- Airbus A-320**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 146
- Airbus A-320**
(Deb. 25, Vol. III, 13-08-1991)
Col. 189-90
- Aircraft on Regular Flights**
(Deb. 42, Vol. V, 10-09-1991)
Col. 323
- Appointment of Engineering Helpers in Indian Airlines/Air India**
(Deb. 28, Vol. III, 20-08-1991)
Col. 145
- Appointment of General Sales Agents by Indian Airlines**
(Deb. 6, Vol. I, 16-07-1991)
Col. 81
- Appointment of Traffic Assistants by Indian Airlines**
(Deb. 15, Vol. II, 30-07-1991)
Col. 53
- Augmentation of A. I/LA. Fleet**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 273
- Ban on Drinking on Domestic Flights**
(Deb. 6, Vol. I, 16-07-1991)
Col. 58
- Cancellation of Flights**
(Deb. 20, Vol. II, 06-08-1991)
Col. 207-08
- Capacity Utilisation of Airlines**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 228
- Carrying Capacity of Indian Airlines**
(Deb. 15, Vol. II, 30-07-1991)
Col. 221
- Charging of Higher fare by Indian Airlines**
(Deb. 25, Vol. III, 13-08-1991)
Col. 148
- Dispute between Indian Airlines and Airbus Industries over Airbus A-320 deal**
(Deb. 25, Vol. III, 13-08-1991)
Col. 320-21
- Expansion of Air India and Indian Airlines**
(Deb. 20, Vol. II, 06-08-1991)
Col. 152

Fleet Renewal by Air India and Indian Airlines (Deb. 20, Vol. II, 06-08-1991) Col. 1-9	Opening of Booking Offices by Indian Airlines and Air India (Deb. 37, Vol. IV, 03-09-1991) Col. 223
Grounding of Airbus-300 (Deb. 33, Vol. IV, 27-08-1991) Col. 85	Operation of Airbus from Patna (Deb. 37, Vol. IV, 03-09-1991) Col. 288
Grounding of Aircraft (Deb. 20, Vol. II, 06-08-1991) Col. 210	Pension to Retired Employees of Indian Airlines (Deb. 37, Vol. IV, 03-09-1991) Col. 37
Hopping Flights (Deb. 42, Vol. V, 10-09-1991) Col. 170-78	Recruitment of Pilots (Deb. 33, Vol. IV, 27-08-1991) Col. 145
Improvement in Passenger Service of Air India/Indian Airlines (Deb. 25, Vol. III, 13-08-1991) Col. 315-16	Regularisation of IA Flight Nos. IC-409 and IC-410 (Deb. 28, Vol. III, 20-08-1991) Col. 100
Increase in passengers capacity on Cochin-Bombay Sector (Deb. 28, Vol. III, 20-08-1991) Col. 116	Replacement of Old Aircraft in Air India and Indian Airlines (Deb. 15, Vol. II, 30-07-1991) Col. 115
Indian Airline Service from Bombay-Goa-Ratnagiri (Deb. 6, Vol. I, 16-07-1991) Col. 119	Representation by Indian Airlines Employees (Deb. 33, Vol. IV, 27-08-1991) Col. 147
Indian Airlines Flights (Deb. 37, Vol. IV, 03-09-1991) Col. 275	Reservation Facilities on any IA Flights (Deb. 28, Vol. III, 20-08-1991) Col. 131
Information facilities at arrival lounges (Deb. 25, Vol. III, 13-08-1991) Col. 319-20	Sale of Aircrafts by Indian Airlines (Deb. 33, Vol. IV, 27-08-1991) Col. 107
Introduction of New flights by Indian Airlines (Deb. 33, Vol. IV, 27-08-1991) Col. 172	SC/ST Pilots in Indian Airlines and Air India (Deb. 6, Vol. I, 16-07-1991) Col. 91
Loss in Indian Airlines (Deb. 15, Vol. II, 30-07-1991) Col. 131	Seating capacity in IA Fleet (Deb. 28, Vol. III, 20-08-1991) Col. 33
Manufacture of Modern Aircraft (Deb. 37, Vol. IV, 03-09-1991) Col. 168	Settlement of Demurrage Charges by Air India/Indian Airlines (Deb. 37, Vol. IV, 03-09-1991) Col. 270

- Shortage of Aircraft with Indian Airlines**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 169
- Snags in Airbus A-320**
(Deb. 20, Vol. II, 06-08-1991)
Col. 180-81
- Squad of Flight Inspectors in Air India/
Indian Airlines**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 241
- Standing Committees Recruitment Boards
in Indian Airlines**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 258
- Strength of Crew in I.A. Aircraft**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 80
- Strike by Workers of Indian Airlines**
(Deb. 28, Vol. III, 20-08-1991)
Col. 187
- Subsidising Air fare to and from Agartala**
(Deb. 28, Vol. III, 20-08-1991)
Col. 92
- Suspension of I.A. Services**
(Deb. 42, Vol. V, 10-09-1991)
Col. 15-22
- Vacancies in Indian Airlines**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 180
- Withdrawal of Gulf Surcharge by Indian
Airlines**
(Deb. 20, Vol. II, 06-08-1991)
Col. 81-82
- Indian Botanical Garden**
- Scientific Projects Sanctioned by Indian
Botanical Garden**
(Deb. 27, Vol. III, 19-08-1991)
Col. 132-33
- Indian Constitution**
- Inclusion of Manipur Language in Eighth
Schedule of Constitution**
(Deb. 12, Vol. II, 25-07-1991)
Col. 74
- Inclusion of Nepali in the Eighth Schedule
of the constitution**
(Deb. 12, Vol. II, 25-07-1991)
Col. 195
- Indian Council of Agricultural Research**
- Development of New Varieties of Seeds**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 135-36
- Rose Cultivation**
(Deb. 44, Vol. V, 12-09-1991)
Col. 269
- Vacancy of DG Post in ICAR**
(Deb. 22, Vol. III, 08-08-1991)
Col. 171
- Indian Council of Historical Research**
- Control over Indian Council of Historical
Research**
(Deb. 14, Vol. II, 29-07-1991)
Col. 50
- Permission of RBI for Maintenance
Allowance by Indian Council of
Historical Research**
(Deb. 5, Vol. I, 15-07-1991)
Col. 117-18
- Indian Council of Medical Research**
- Recommendations of ICMR to prevent
Spread of Aids**
(Deb. 19, Vol. II, 05-08-1991)
Col. 282
- Winding up of Research Work in Indian
Council of Medical Research**
(Deb. 27, Vol. III, 19-08-1991)
Col. 136-37
- Indian Council of Social Science
Research**
- Assistance to Centres and Institutions by
ICSSR**
(Deb. 41, Vol. V, 09-09-1991)
Col. 467-69

Indian Council of World Affairs	Printing of figures in Sindhi Language on Currency Notes
Indian Council of World Affairs, New Delhi	(Deb. 36, Vol. IV, 30-08-1991)
(Deb. 39, Vol. IV, 05-09-1991)	Col. 109
Col. 311	
Indian Currency	Rupee Devaluation
Demand to Make Rupee Fully Convertible	(Deb. 9, Vol. I, 19-07-1991)
(Deb. 36, Vol. IV, 30-08-1991)	Col. 49
Col. 231	Seizure of Fake Currency Notes
Devaluation of Rupee	(Deb. 35, Vol. IV, 29-08-1991)
(Deb. 13, Vol. II, 26-07-1991)	Col. 527
Col. 113	Shortage of Currency Notes
Devaluation of Rupee	(Deb. 31, Vol. IV, 23-08-1991)
(Deb. 9, Vol. I, 19-07-1991)	Col. 282-83
Col. 24	Value of Rupee
Effect of Rupee Devaluation	(Deb. 31, Vol. IV, 23-08-1991)
(Deb. 9, Vol. I, 19-07-1991)	Col. 361
Col. 69	Value of Rupee
Exchange Rate of Rupee	(Deb. 18, Vol. II, 02-08-1991)
(Deb. 18, Vol. II, 02-08-1991)	Col. 135
Col. 52	Withdrawal of Currency Notes above Rs. 100 Denomination
Exchange Value of Rupee	(Deb. 23, Vol. III, 09-08-1991)
(Deb. 13, Vol. II, 26-07-1991)	Col. 181
Col. 149	Indian Drugs and Pharmaceuticals Limited
Impact of Devaluation of Rupee on Industries Dependent on Imports	Alleged Payment of Commission for getting Supply Order by IDPL
(Deb. 13, Vol. II, 26-07-1991)	(Deb. 34, Vol. IV, 28-08-1991)
Col. 150	Col. 1-6
Impact of Devaluation of Rupee on Trade	Basic Drugs Unit of I.D.P.L. in Bihar
(Deb. 13, Vol. II, 26-07-1991)	(Deb. 21, Vol. III, 07-08-1991)
Col. 157	Col. 114
Impact of Rupee Devaluation	Irregularities in Kishikash Unit of IDPL
(Deb. 9, Vol. I, 19-07-1991)	(Deb. 38, Vol. IV, 04-09-1991)
Col. 1	Col. 232
Impact of Rupee Devaluation on Prices of Essential Commodities	Loss incurred by IDPL, Hyderabad
(Deb. 13, Vol. II, 26-07-1991)	(Deb. 21, Vol. III, 07-08-1991)
Col. 44	Col. 186
Impact on Devaluation of Rupee on Textile Exports	Losses by IDPL
(Deb. 36, Vol. IV, 30-08-1991)	(Deb. 29, Vol. III, 21-08-1991)
Col. 311	Col. 137-38

- Need to direct Indian Drugs and Pharmaceuticals Ltd. to spare some portion land in its possession earmarked for construction of trade fair complex in Madras (MUR 377)**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 498
- New Service Rule in Indian Drugs and Pharmaceuticals Limited**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 347
- Sales Turnover of I.D.P.L.**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 433
- Supply of Chloroquine Tablets by IDPL**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 136
- Indian Economy**
- Economic Situation**
(Deb. 4, Vol. I, 12-07-1991)
Col. 32
- Growth Rate**
(Deb. 13, Vol. II, 26-07-1991)
Col. 40
- Reforms in Indian Economy**
(Deb. 18, Vol. II, 02-08-1991)
Col. 90
- World Bank's Observation About Indian economy**
(Deb. 18, Vol. II, 02-08-1991)
Col. 95
- Indian Farmers Fertiliser Cooperative Limited**
- Employment in IFFCO**
(Deb. 11, Vol. II, 24-07-1991)
Col. 94
- Pollution by IFFCO, Phulpur**
(Deb. 24, Vol. III, 12-08-1991)
Col. 537-38
- Indian Institute of Information Technology**
- Proposal to set up Institutes of Information Technology**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 451
- Indian Institute of Technology**
- Council of Indian Institute of Technology-Elections**
(Deb. 14, Vol. II, 29-07-1991)
Col. 220-21
- Entrance Examination for Indian Institutes of Technology**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 208
- Increase of Seats at Indian Institutes of Technology**
(Deb. 14, Vol. II, 29-07-1991)
Col. 64-65
- Opening of IIT and Polytechnic at Sitamarhi, Bihar**
(Deb. 27, Vol. III, 19-08-1991)
Col. 46
- Scholarships to Tribal Students Seeking Admission in Indian Institute of Technology**
(Deb. 14, Vol. II, 29-07-1991)
Col. 147-48
- Indian Investment Centres**
- Re-opening of Branches of Indian Investment Centres**
(Deb. 23, Vol. III, 09-08-1991)
Col. 253
- Indian Iron and Steel Company**
- Losses Incurred by IISCO, Burnpur**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 276-77
- Modernisation of IISCO Plant at Burnpur**
(Deb. 8, Vol. I, 18-07-1991)
Col. 70

Indian Judicial Service

Indian Judicial Service
(Deb. 31, Vol. IV, 23-08-1991)
Col. 301

Indian National Army

Freedom Fighters Pension to Soldiers and Officers of Indian National Army
(Deb. 44, Vol. V, 12-09-1991)
Col. 245

Indian Ocean

Conference on Indian Ocean as a Zone of Peace
(Deb. 30, Vol. III, 22-08-1991)
Col. 104-05

Indian Oil Corporation Limited

Delay in Release of LPG Connections by IOC
(Deb. 6, Vol. I, 16-07-1991)
Col. 67

Indian Petrochemicals Corporation Limited

Pricing and Distribution of Raw Material by IPCL
(Deb. 34, Vol. IV, 28-08-1991)
Col. 247

Indian Pharmacy Council

Non-Pharmacy Personnel at Indian Pharmacy Council
(Deb. 19, Vol. II, 05-08-1991)
Col. 160-62

Indian Rare Earth Limited

Indian Rare Earth Units in Kerala
(Deb. 43, Vol. V, 11-09-1991)
Col. 464-65

Indian Technical and Economic Cooperation Programme

Seniority of Employees sent under Indian Technical and Economic Cooperation Programme
(Deb. 34, Vol. IV, 28-08-1991)
Col. 514

Indian Telephone Industries

Privatisation of Indian Telephone Industries
(Deb. 35, Vol. IV, 29-08-1991)
Col. 276

Setting up an unit of Indian Telephone Industries in Bihar
(Deb. 22, Vol. III, 08-08-1991)
Col. 189

Indian Territories

Indian Territories under Occupation of Foreign Countries
(Deb. 22, Vol. III, 08-08-1991)
Col. 141

Indian Veterinary Research Institute

Alleged Irregularities in IVRI, Bareilly
(Deb. 12, Vol. II, 25-07-1991)
Col. 76

Indira Awas Yojana

Construction of Houses Under Indira Awas Yojana
(Deb. 43, Vol. V, 11-09-1991)
Col. 388-89

Houses Constructed under Indira Awas Yojana
(Deb. 34, Vol. IV, 28-08-1991)
Col. 221

SC/ST Communities allotted Houses under Indira Awas Yojana
(Deb. 34, Vol. IV, 28-08-1991)
Col. 239

Industrial and Technical Consultancy Organisations

Industrial and Technical Consultancy Organisations
(Deb. 40, Vol. IV, 06-09-1991)
Col. 269

Industrial Development Bank of India

Construction of Building for Industrial Development Bank of India
(Deb. 40, Vol. IV, 06-09-1991)
Col. 236

- Financial Assistance by IDBI to Mini Cement Plants in Gujarat and Andhra Pradesh**
(Deb. 23, Vol. III, 09-08-1991)
Col. 76
- Financial Assistance by IDBI to Small Scale Industries in Tamil Nadu**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 164
- IDBI Study for Tannery and Footwear Corporation**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 121-22
- World Bank Loan to Industrial Development Bank of India**
(Deb. 23, Vol. III, 09-08-1991)
Col. 204
- Industrial Finance Corporation of India**
- Ownership Pattern of IFCI**
(Deb. 4, Vol. I, 12-07-1991)
Col. 46-47
- Industrial Growth Centre**
- Industrial Growth Centres**
(Deb. 11, Vol. II, 24-07-1991)
Col. 141-46
- Industrial Training Institute**
- Industrial Training Institute**
(Deb. 41, Vol. V, 09-09-1991)
Col. 273-84
- Industry**
- Acquisition of Land for Setting up of Industries in Bihar**
(Deb. 30, Vol. III, 22-08-1991)
Col. 212
- Action against sick Industrial Units by BIFR**
(Deb. 13, Vol. II, 26-07-1991)
Col. 128
- Agriculture-Based Industries in Bihar**
(Deb. 16, Vol. II, 31-07-1991)
Col. 68
- Agro-Based Industries**
(Deb. 17, Vol. II, 01-08-1991)
Col. 237
- Application for Issue of Industrial Licences**
(Deb. 7, Vol. I, 17-07-1991)
Col. 51-54
- Application for new industries in Kerala**
(Deb. 11, Vol. II, 24-07-1991)
Col. 154
- Assets of top Industrial Houses**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 253
- Assistance to Orissa for Industrial Development**
(Deb. 29, Vol. III, 21-08-1991)
Col. 241
- Automotive Components**
(Deb. 29, Vol. III, 21-08-1991)
Col. 226-27
- Bill Discounting Facility to Small Scale Sector**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 14-21
- Capital of Monopoly Houses**
(Deb. 18, Vol. II, 02-08-1991)
Col. 105
- Centrally Sponsored Industries in Kota**
(Deb. 16, Vol. II, 31-07-1991)
Col. 66
- Chemical Industry in Orissa**
(Deb. 43, Vol. V, 11-09-1991)
Col. 279-80
- Clearance to Heavy Industries in Gujarat**
(Deb. 19, Vol. II, 05-08-1991)
Col. 217-18
- Closure of Engineering Foundry Units**
(Deb. 44, Vol. V, 12-09-1991)
Col. 97
- Collection of Outstanding Amount From Sick Units**
(Deb. 45, Vol. V, 13-09-1991)
Col. 471

Control of Multi-National Companies on Drug Industry (Deb. 29, Vol. III, 21-08-1991) Col.212	Financial Assistance for Revival of Sick Units in U.P. (Deb. 43, Vol. V, 11-09-1991) Col.454-55
Criteria for Selection of Growth Centre (Deb. 34, Vol. IV, 28-08-1991) Col.163	Financial Assistance to Karnataka for Industrial Development (Deb. 29, Vol. III, 21-08-1991) Col.232-33
Delicensing of Motor Industry (Deb. 34, Vol. IV, 28-08-1991) Col.193	Financial Assistance to Small Scale Industries by SIDBI (Deb. 36, Vol. IV, 30-08-1991) Col.127
Development of Oak Tassar Industry in Garhwal Region (Deb. 13, Vol. II, 26-07-1991) Col.205	Financial Position of Industrial Units (Deb. 18, Vol. II, 02-08-1991) Col.97
Dialogue on Industrial Policy (Deb. 34, Vol. IV, 28-08-1991) Col.444	Fish Processing Industries in Kerala (Deb. 7, Vol. I, 17-07-1991) Col.85
Effect of Devaluation on tyres and Tubes Manufacturers (Deb. 16, Vol. II, 31-07-1991) Col.211	Foreign Collaboration for Manufacture of Washing Machines (Deb. 16, Vol. II, 31-07-1991) Col.159-60
Environmental Audit For Industries (Deb. 36, Vol. IV, 30-08-1991) Col.65	Foreign Loans Taken by Industrial Houses (Deb. 18, Vol. II, 02-08-1991) Col.153
Environmental clearance to Industries (Deb. 41, Vol. V, 09-09-1991) Col.265-66	Fruit and Vegetable Based Industries in Bihar (Deb. 16, Vol. II, 31-07-1991) Col.89-90
Environmental Restrictions on Industries in Madhya Pradesh (Deb. 32, Vol. IV, 26-08-1991) Col.177	Funds for Industrial Development of Kerala (Deb. 16, Vol. II, 31-07-1991) Col.175-76
Expansion of Petrochemicals Industry in Rajasthan (Deb. 7, Vol. I, 17-07-1991) Col.73-74	Growth Centre Near Khandwa, Madhya Pradesh (Deb. 29, Vol. III, 21-08-1991) Col.135
Expenditure of District Industries Centres (Deb. 43, Vol. V, 11-09-1991) Col.324-26	Import Licences to Firms not Fulfilling Export Obligations (Deb. 36, Vol. IV, 30-08-1991) Col.64
Export Potential of Small Scale Sector (Deb. 23, Vol. III, 09-08-1991) Col.167	

- Incentive to Manufacturers of Button and Jewellery from Oyster Shell**
(Deb. 29, Vol. III, 21-08-1991)
Col.230-31
- Incentives to Shoe Industry**
(Deb. 29, Vol. III, 21-08-1991)
Col.131-33
- Incentives to Small and Medium Scale Industries**
(Deb. 7, Vol. I, 17-07-1991)
Col.78
- Incentives to Women entrepreneurs**
(Deb. 43, Vol. V, 11-09-1991)
Col.173-74
- Industrial Development of Rural Areas**
(Deb. 11, Vol. II, 24-07-1991)
Col.47-48
- Industrial Development of U.P.**
(Deb. 29, Vol. III, 21-08-1991)
Col.54-55
- Industrial Development of Western Maharashtra**
(Deb. 11, Vol. II, 24-07-1991)
Col.10-12
- Industrial Establishments in Uttar Pradesh**
(Deb. 32, Vol. IV, 26-08-1991)
Col.327
- Industrial Growth Centres**
(Deb. 29, Vol. III, 21-08-1991)
Col.114-15
- Industrial Policy**
(Deb. 11, Vol. II, 24-07-1991)
Col.13-15
(Deb. 34, Vol. IV, 28-08-1991)
Col.109
- Industrial Policy for Small Scale Sector**
(Deb. 34, Vol. IV, 28-08-1991)
Col.454
- Industrial Sickness in Rajasthan**
(Deb. 16, Vol. II, 31-07-1991)
Col.156-59
- Industrial units in Orissa**
(Deb. 19, Vol. II, 05-08-1991)
Col.26-32
- Industrialisation of Wardha district Maharashtra**
(Deb. 43, Vol. V, 11-09-1991)
Col.172-73
- Industrially backward areas in Maharashtra**
(Deb. 43, Vol. V, 11-09-1991)
Col.278-79
- Industries closed in Kerala**
(Deb. 43, Vol. V, 11-09-1991)
Col.82-85
- Industries in Rai Bareilly and Sultanpur Districts of U.P.**
(Deb. 43, Vol. V, 11-09-1991)
Col.177
- Industries to be set up in the Current Year**
(Deb. 34, Vol. IV, 28-08-1991)
Col.63
- Industry in Jaunpur, U.P.**
(Deb. 43, Vol. V, 11-09-1991)
Col.489-90
- Interest on lending by Bank of India to Small Scale Units**
(Deb. 23, Vol. III, 09-08-1991)
Col.56
- Investment in New Industrial Ventures in Southern States**
(Deb. 16, Vol. II, 31-07-1991)
Col.51-52
- Investment Limit for Tiny Sector Units**
(Deb. 45, Vol. V, 13-09-1991)
Col.449

Issue of Industrial Licences

(Deb. 11, Vol. II, 24-07-1991)
Col. 89-91

(Deb. 38, Vol. IV, 04-09-1991)
Col. 168

Issue of letters of intent

(Deb. 43, Vol. V, 11-09-1991)
Col. 88-98

Issue of Letters of Intent in Lalitpur District, U.P.

(Deb. 43, Vol. V, 11-09-1991)
Col. 451-52

Joint Venture Proposal from IBM

(Deb. 29, Vol. III, 21-08-1991)
Col. 167

Location of Polluting and Hazardous Industries

(Deb. 27, Vol. III, 19-08-1991)
Col. 156

Modernising of Old Industries

(Deb. 34, Vol. IV, 28-08-1991)
Col. 193

Need to Ameliorate the Lot of Workers of Coal Mining Industry

(Deb. 8, Vol. I, 18-07-1991)
Col. 184-85

Need to Set up Industries in Dhanduka, Viramgam, Chholera of Ahmedabad District, Gujarat (MLR 377)

(Deb. 8, Vol. I, 18-07-1991)
Col. 183-84

New Industrial Policy

(Deb. 43, Vol. V, 11-09-1991)
Col. 126

New Industries in Hathras in District Aligarh, U.P.

(Deb. 43, Vol. V, 11-09-1991)
Col. 385-86

New Industries in Madhya Pradesh and Himachal Pradesh

(Deb. 43, Vol. V, 11-09-1991)
Col. 488-89

New Policy for Industry

(Deb. 23, Vol. III, 09-08-1991)
Col. 240

No Industry Districts

(Deb. 21, Vol. III, 07-08-1991)
Col. 141

Non-Supply of Coal to Industries

(Deb. 27, Vol. III, 19-08-1991)
Col. 24

Norms for Industrial Licensing

(Deb. 34, Vol. IV, 28-08-1991)
Col. 350

Outstanding Bank Credit against Non-Small Scale Industrial Units

(Deb. 31, Vol. IV, 23-08-1991)
Col. 347

Outstanding Excise Duty against Industrialists

(Deb. 31, Vol. IV, 23-08-1991)
Col. 113-14

Parity for Small Scale Sector with the Corporate Sector

(Deb. 34, Vol. IV, 28-08-1991)
Col. 488

Pending Proposals for New Industries

(Deb. 29, Vol. III, 21-08-1991)
Col. 204-05

Petro-Chemical Industries in Kerala

(Deb. 43, Vol. V, 11-09-1991)
Col. 185-86

Petrochemical Industry in Maharashtra

(Deb. 29, Vol. III, 21-08-1991)
Col. 205-06

Plastic Industry

(Deb. 38, Vol. IV, 04-09-1991)
Col. 238

Pollution by Hindustan Aluminium and High Tech Carbon Industries, Ranooct

(Deb. 41, Vol. V, 09-09-1991)
Col. 137

- Pollution by Hindustan Lever Factory**
(Deb. 41, Vol. V, 09-09-1991)
Col. 223-24
- Pollution by Industries**
(Deb. 19, Vol. II, 05-08-1991)
Col. 166-67
(Deb. 32, Vol. IV, 26-08-1991)
Col. 113
- Pollution-oriented Industries**
(Deb. 11, Vol. II, 24-07-1991)
Col. 161-64
- Possession of DDA Flats to Small Scales
Entrepreneurs**
(Deb. 41, Vol. V, 09-09-1991)
Col. 269
- President's Address**
(Deb. 3, Vol. I, 11-07-1991)
Col. 6, 8
- Prices of Tyres**
(Deb. 29, Vol. III, 21-08-1991)
Col. 270-71
- Problems of Small Entrepreneurs**
(Deb. 18, Vol. II, 02-08-1991)
Col. 95
- Promotion of Small and Cottage Industries**
(Deb. 16, Vol. II, 31-07-1991)
Col. 189-90
- Promotion of Small Scale Industry**
(Deb. 7, Vol. I, 17-07-1991)
Col. 89-90
- Proposals for Issuing Licences for
Industries**
(Deb. 16, Vol. II, 31-07-1991)
Col. 216
- Proposals for Registration of Industrial
Units**
(Deb. 7, Vol. I, 17-07-1991)
Col. 31-34
- Raising of Capital By Small Scale
Industries From Public**
(Deb. 45, Vol. V, 13-09-1991)
Col. 306
- Raw Materials for Plastic Industries**
(Deb. 29, Vol. III, 21-08-1991)
Col. 271
- RBI's Analysis of Industrial Sickness**
(Deb. 9, Vol. I, 19-07-1991)
Col. 79
- Registration of Industries in UP**
(Deb. 7, Vol. I, 17-07-1991)
Col. 56-57
- Revival of Sick Industrial Units**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 145
- Safety Measures in Hazardous Plants**
(Deb. 5, Vol. I, 15-07-1991)
Col. 24-27
- Setting up of Fruit Based Industries at
Aurangabad**
(Deb. 7, Vol. I, 17-07-1991)
Col. 71
- Setting up of Gas-Based Industry in
Rajasthan**
(Deb. 25, Vol. III, 13-08-1991)
Col. 366-67
- Setting up of granite industry**
(Deb. 11, Vol. II, 24-07-1991)
Col. 88-90
- Setting up of Industries by Khadi Gram
Udyog Commission**
(Deb. 29, Vol. III, 21-08-1991)
Col. 225
- Setting up of Industries in Bihar**
(Deb. 29, Vol. III, 21-08-1991)
Col. 130-31, 161-62
(Deb. 38, Vol. IV, 04-09-1991)
Col. 116
- Setting up of Industries in Lalitpur, UP**
(Deb. 7, Vol. I, 17-07-1991)
Col. 67-70

- Setting up of Industries in undeveloped Districts
(Deb. 11, Vol. II, 24-07-1991)
Col. 49-52
- Setting up of pollution free industries in Agra
(Deb. 11, Vol. II, 24-07-1991)
Col. 84-85
- Setting up of the Industries on Aligarh-Etah Highway
(Deb. 26, Vol. III, 14-08-1991)
Col. 8-9
- Short-comings in Income Tax Laws about Assessment of Small Scale Industrial Undertakings
(Deb. 40, Vol. IV, 06-09-1991)
Col. 286
- Sick Heavy Industrial Units
(Deb. 21, Vol. III, 07-08-1991)
Col. 221
- Sick Industrial Units
(Deb. 7, Vol. I, 17-07-1991)
Col. 138-42
(Deb. 23, Vol. III, 09-08-1991)
Col. 283
- Sick Industrial Units in Bihar
(Deb. 36, Vol. IV, 30-08-1991)
Col. 121
- Sickness in Small Scale Sector
(Deb. 23, Vol. III, 09-08-1991)
Col. 99
- Special Status for Electronics Industry
(Deb. 29, Vol. III, 21-08-1991)
Col. 119-20
- Substitution of Import Items by Indigenous Products
(Deb. 16, Vol. II, 31-07-1991)
Col. 123-24
- Supply of Coal to Industries
(Deb. 28, Vol. III, 20-08-1991)
Col. 132
- Supply of coal to Paper Industry
(Deb. 25, Vol. III, 13-08-1991)
Col. 175-76
- Supply of Steel to Small Scale Industries
(Deb. 12, Vol. II, 25-07-1991)
Col. 79
- Survey regarding Small Scale Industrial Units
(Deb. 38, Vol. IV, 04-09-1991)
Col. 77
- Take-over of Sick Unit
(Deb. 29, Vol. III, 21-08-1991)
Col. 120-22
- Trained Man-Power in Foot-wear Industry
(Deb. 38, Vol. IV, 04-09-1991)
Col. 81
- White Paper on Industrial Condition
(Deb. 34, Vol. IV, 28-08-1991)
Col. 321
- White Paper on the Status of Heavy Industries
(Deb. 16, Vol. II, 31-07-1991)
Col. 28-33
- Workers Participation in Industrial Institutions
(Deb. 5, Vol. I, 15-07-1991)
Col. 141-42
- World Bank report on Development of Industry
(Deb. 11, Vol. II, 24-07-1991)
Col. 167-70
- Infiltration**
- Arrest of Infiltrators
(Deb. 12, Vol. II, 25-07-1991)
Col. 137
- Infiltration of Bhutanese Nationals
(Deb. 35, Vol. IV, 29-08-1991)
Col. 525-26
- Inflation**
- Consumer Price Index
(Deb. 5, Vol. I, 15-07-1991)
Col. 184

- Effect of T.V. Advertisements on Price structure of consumer items**
(Deb. 11, Vol. II, 24-07-1991)
Col. 133-35
- Hike in Price of Text Books**
(Deb. 27, Vol. III, 19-08-1991)
Col. 45
- News Captioned "Of Spiralling Costs and Broken Hopes "**
(Deb. 27, Vol. III, 19-08-1991)
Col. 132
- Price Rise**
(Deb. 4, Vol. I, 12-07-1991)
Col. 60-61
- Price rise after Budget**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 6-27
- Rate of Inflation**
(Deb. 13, Vol. II, 26-07-1991)
Col. 130
(Deb. 31, Vol. IV, 23-08-1991)
Col. 266-67
- Rise in Prices of Commodities of Common Use**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 114-16
- Talks with Traders on Price Rise**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 365
- Information Technology**
- C-DOT Technology**
(Deb. 44, Vol. V, 12-09-1991)
Col. 103-04
- Inland Waterway**
- Declaration of West Coast Canal in Kerala as National Waterway**
(Deb. 18, Vol. II, 02-08-1991)
Col. 69
- Development of Buckingham Canal as National Waterway**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 346
- Development of Haldia-Farakka Stretch of Ganga**
(Deb. 18, Vol. II, 02-08-1991)
Col. 53
- Development of Inland Waterways in Kerala**
(Deb. 4, Vol. I, 12-07-1991)
Col. 89-90
- Development of Waterways in Ganga and Cauvery**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 185
- Inland Waterway from Kanyakumari to Ernakulam**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 34-40
- National Waterways**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 281
- Navigability of Hooghly River**
(Deb. 23, Vol. III, 09-08-1991)
Col. 58
- Need to declare the West Coast Canal in Kerala as National Waterway (MUR 377)**
(Deb. 21, Vol. III, 07-08-1991)
Col. 340
- Water way Passenger Service between Island in West Bengal and Varanasi**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 149
- Insecticide**
- Deaths Due to Insecticide Poisoning**
(Deb. 17, Vol. II, 01-08-1991)
Col. 131-34
- Increase in Prices of Chemicals/ Insecticides**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 289

Insurance

Appointment of Insurance Ombudsman
(Deb. 45, Vol. V, 13-09-1991)
Col.221

Comprehensive Crop Insurance Scheme
(Deb. 30, Vol. III, 22-08-1991)
Col.145-46

Crop Insurance Claims
(Deb. 22, Vol. III, 08-08-1991)
Col.93

Crop Insurance Scheme
(Deb. 22, Vol. III, 08-08-1991)
Col.120,223

(Deb. 30, Vol. III, 22-08-1991)
Col.93-94

(Deb. 39, Vol. IV, 05-09-1991)
Col.128

Crops Covered under Crop Insurance Scheme
(Deb. 30, Vol. III, 22-08-1991)
Col.20-28

Demand to Enhance Sum for Group Insurance Scheme in Kendriya Vidyalaya Sangathan
(Deb. 27, Vol. III, 19-08-1991)
Col.114-15

Facilities to Extra Departmental Agents
(Deb. 30, Vol. III, 22-08-1991)
Col.107-08

Fake Insurance Claims Registered by CBI in Patna
(Deb. 23, Vol. III, 09-08-1991)
Col.71

Group Insurance Scheme for Tendu Leaf Pickers
(Deb. 23, Vol. III, 09-08-1991)
Col.276

Implementation of Group Insurance Scheme for Landless Agricultural Labourers in Bihar
(Deb. 40, Vol. IV, 06-09-1991)
Col.243

Insurance claim cases of Jehanabad district of Bihar
(Deb. 23, Vol. III, 09-08-1991)
Col.98

Insurance Claims by Poultry Farms in Delhi and Haryana
(Deb. 40, Vol. IV, 06-09-1991)
Col.347

Opening of new Branches of Insurance Companies in Kerala
(Deb. 45, Vol. V, 13-09-1991)
Col.217

Permission to multinationals for entering into Insurance Sector
(Deb. 23, Vol. III, 09-08-1991)
Col.105

Premium for Insurance Cover-up in Flood-prone Areas
(Deb. 31, Vol. IV, 23-08-1991)
Col.384

Settlement of Claim Cases Under Insurance Schemes
(Deb. 18, Vol. II, 02-08-1991)
Col.86

Special Penal Law for Bank and Insurance Offences
(Deb. 45, Vol. V, 13-09-1991)
Col.248

Integrated Child Development Scheme Anganwadi Programmes
(Deb. 41, Vol. V, 09-09-1991)
Col.434-36

Integrated Child Development Schemes
(Deb. 32, Vol. IV, 26-08-1991)
Col.85

Integrated Child Development Scheme
(Deb. 27, Vol. III, 19-08-1991)
Col.68

- New ICDS Projects in Kerala**
(Deb. 19, Vol. II, 05-08-1991)
Col. 137
- Integrated Development of Small and Medium Towns**
- Additional Towns of Maharashtra Under IDSMT Scheme**
(Deb. 24, Vol. III, 12-08-1991)
Col. 544-45
- Allocation/Achievement Under I.D.S. & M.T. Scheme**
(Deb. 24, Vol. III, 12-08-1991)
Col. 118-28
- Assistance under IDS & MT Scheme**
(Deb. 41, Vol. V, 09-09-1991)
Col. 480-596
- Development of Small and Medium Towns**
(Deb. 19, Vol. II, 05-08-1991)
Col. 83-103
- Inclusion of Jaipur town under I.D.S.M.T. Scheme**
(Deb. 19, Vol. II, 05-08-1991)
Col. 45-46
- Integrated Development of Small and Medium Towns**
(Deb. 24, Vol. III, 12-08-1991)
Col. 34-35
- Integrated Rural Development Programme**
- Beneficiaries Under I.R.D.P.**
(Deb. 43, Vol. V, 11-09-1991)
Col. 186-94
- Families benefited under Integrated Rural Development Programme (IRDP)**
(Deb. 21, Vol. III, 07-08-1991)
Col. 288
- Financial Assistance to States under IRDP**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 365
- Funds Allocated to States under IRDP**
(Deb. 29, Vol. III, 21-08-1991)
Col. 28-32
- Funds Provided under IRDP**
(Deb. 16, Vol. II, 31-07-1991)
Col. 74-75
- Handicapped Persons Benefited under IRDP**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 443
- Integrated Tribal Development Project**
- Integrated Tribal Development Projects**
(Deb. 27, Vol. III, 19-08-1991)
Col. 80
- Subsidised Rice Under ITDP**
(Deb. 21, Vol. III, 07-08-1991)
Col. 154
- Integrated Wastelands Development Project Scheme**
- Integrated Wastelands Development Project Scheme**
(Deb. 27, Vol. III, 19-08-1991)
Col. 105
- Intellectual Property Rights**
- US naming India for Violating US Intellectual Property Rights**
(Deb. 4, Vol. I, 12-07-1991)
Col. 117-18
- Intelligence Service**
- Integration of Intelligence Agencies**
(Deb. 30, Vol. III, 22-08-1991)
Col. 151
- Strengthening Intelligence Services to Forewarn Communal Riots**
(Deb. 30, Vol. III, 22-08-1991)
Col. 199-200
- Inter-State Council**
- Re-Constitution on Inter-State Council**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 74-76

- International Airports Authority of India**
 Allotment of Plot to Private Party by International Airports Authority of India
 (Deb. 25, Vol. III, 13-08-1991)
 Col. 317-18
- International Border**
 American Flights over Indo-Bangladesh Border
 (Deb. 17, Vol. II, 01-08-1991)
 Col. 116
- Fencing of Indo-Pak Border
 (Deb. 8, Vol. I, 18-07-1991)
 Col. 89-90
- Fencing on Indo-Bangladesh Border
 (Deb. 22, Vol. III, 08-08-1991)
 Col. 186
- Incidents of Firing on Indo-Pak Border
 (Deb. 18, Vol. II, 02-08-1991)
 Col. 135
- Indo-Bangla Dispute over some island and Tin Bigha Corridor
 (Deb. 30, Vol. III, 22-08-1991)
 Col. 85-88
- Pillars on Indo-Burma Border
 (Deb. 44, Vol. V, 12-09-1991)
 Col. 181
- Smuggling Activities Across International Border
 (Deb. 18, Vol. II, 02-08-1991)
 Col. 205
- Smuggling along Indo-Bangladesh Border
 (Deb. 30, Vol. III, 22-08-1991)
 Col. 190-92
- Smuggling on Indo-Burma Border
 (Deb. 17, Vol. II, 01-08-1991)
 Col. 51-53
- Special Schemes for Border Areas
 (Deb. 43, Vol. V, 11-09-1991)
 Col. 400
- International Business Machines**
 Joint Venture Proposal from IBM
 (Deb. 29, Vol. III, 21-08-1991)
 Col. 167
- International Development Association**
 Assistance of World Bank/IDA for Urban Development Projects
 (Deb. 24, Vol. III, 12-08-1991)
 Col. 514-20
- International Finance Corporation**
 Shifting of Professional Processing Unit of International Finance Corporation
 (Deb. 23, Vol. III, 09-08-1991)
 Col. 41
- International Military Education and Training Programme**
 International Military Education and Training Programme
 (Deb. 8, Vol. I, 18-07-1991)
 Col. 140
- International Monetary Fund**
 Appointment of Economic Administrator
 (Deb. 45, Vol. V, 13-09-1991)
 Col. 123
- Conditionalities for IMF Loan
 (Deb. 4, Vol. I, 12-07-1991)
 Col. 48-50
- IMF Loan
 (Deb. 4, Vol. I, 12-07-1991)
 Col. 58
 (Deb. 18, Vol. II, 02-08-1991)
 Col. 44, 92
- Interest Rates on World Bank IMF Loans and NRI Deposits
 (Deb. 36, Vol. IV, 30-08-1991)
 Col. 171

- Loan from IMF
(Deb. 40, Vol. IV, 06-09-1991)
Col. 336
- International Youth Year
- International Youth Year
(Deb. 24, Vol. III, 12-08-1991)
Col. 540-44
- Introduction of Prime Minister and
Leader of the House
- Introduction of Prime Minister and Leader
of the House
(Deb. 2, Vol. I, 10-07-1991)
Col. 34
- Investment
- Central Investment in Central Projects
(Deb. 43, Vol. V, 11-09-1991)
Col. 471-86
- Central Investment in Orissa
(Deb. 38, Vol. IV, 04-09-1991)
Col. 201
- Central Investment Subsidy Scheme
(Deb. 21, Vol. III, 07-08-1991)
Col. 287
- Foreign Investment
(Deb. 31, Vol. IV, 23-08-1991)
Col. 382
- Foreign Investment Proposals
(Deb. 43, Vol. V, 11-09-1991)
Col. 57-58
- Foreign Investments
(Deb. 7, Vol. I, 17-07-1991)
Col. 144-48
- Investment by Financial Institutions in
Public Sector Companies
(Deb. 40, Vol. IV, 06-09-1991)
Col. 203
- Investment by NRIs
(Deb. 4, Vol. I, 12-07-1991)
Col. 43-45
- Investment in Exploration Projects
(Deb. 25, Vol. III, 13-08-1991)
Col. 283
- Investment in Loss Making Public Sector
Undertakings
(Deb. 16, Vol. II, 31-07-1991)
Col. 101-22
- Investment in New Industrial Ventures in
Southern States
(Deb. 16, Vol. II, 31-07-1991)
Col. 51-52
- Investment in Public Sector Undertakings
(Deb. 29, Vol. III, 21-08-1991)
Col. 228-29
- NRI Problems Regarding Direct
Investment
(Deb. 13, Vol. II, 26-07-1991)
Col. 87
- NRIs' Investment
(Deb. 45, Vol. V, 13-09-1991)
Col. 351
- Payment of Central Investment Subsidy
(Deb. 38, Vol. IV, 04-09-1991)
Col. 109
- Per Capita Plan Investment in States
(Deb. 29, Vol. III, 21-08-1991)
Col. 98-100
- Performance of Indian Investment Centres
(Deb. 36, Vol. IV, 30-08-1991)
Col. 256
- Promotion of Foreign Investment
(Deb. 43, Vol. V, 11-09-1991)
Col. 339-40
- Proposal to allow 100 per cent equity for
Foreign Investors
(Deb. 31, Vol. IV, 23-08-1991)
Col. 351
- Round Table Conference Organised by
Foreign Investment Advisory Council
(Deb. 36, Vol. IV, 30-08-1991)
Col. 255
- Iraq
- Indian Construction Companies in Iraq
(Deb. 8, Vol. I, 18-07-1991)
Col. 41-42

Indians in Iraqi Jails

(Deb. 30, Vol. III, 22-08-1991)

Col. 82

Intervention Sought to Prevent Damage to Shia Holy Shrines

(Deb. 22, Vol. III, 08-08-1991)

Col. 74

Outstanding Debt Against Iraq

(Deb. 23, Vol. III, 09-08-1991)

Col. 174

Irrigation**Central Allocation for Irrigation and Flood Control Projects in Bihar**

(Deb. 30, Vol. III, 22-08-1991)

Col. 55

Central Assistance for Creation of Irrigation Facilities

(Deb. 35, Vol. IV, 29-08-1991)

Col. 420-32

Central Assistance for Creation of Irrigation Potential in Madhya Pradesh

(Deb. 35, Vol. IV, 29-08-1991)

Col. 359-60

Central Assistance for Execution of Irrigation Projects

(Deb. 22, Vol. III, 08-08-1991)

Col. 123

Central Assistance for Irrigation Projects in Orissa

(Deb. 39, Vol. IV, 05-09-1991)

Col. 282

Clearance of Irrigation Projects in Madhya Pradesh

(Deb. 5, Vol. I, 15-07-1991)

Col. 109

Clearance of Irrigation Projects of West Bengal

(Deb. 24, Vol. III, 12-08-1991)

Col. 249-54

Clearance of Lift Canal Scheme in Andhra Pradesh

(Deb. 14, Vol. II, 29-07-1991)

Col. 127

Clearance of Subarnarekha and Tehri Dam Projects

(Deb. 19, Vol. II, 05-08-1991)

Col. 4-16

Construction of Rajghat Dam Project

(Deb. 22, Vol. III, 08-08-1991)

Col. 102

Cultivable Land under Irrigation

(Deb. 44, Vol. V, 12-09-1991)

Col. 352

Damage to Aqueduct of Bhakra Canal

(Deb. 17, Vol. II, 01-08-1991)

Col. 174

Dams and Irrigation Projects

(Deb. 17, Vol. II, 01-08-1991)

Col. 34-38

Dheansir and Champawati Irrigation Projects in Assam

(Deb. 35, Vol. IV, 29-08-1991)

Col. 163-64

Establishment of Irrigation Development Bank

(Deb. 44, Vol. V, 12-09-1991)

Col. 162

Establishment of Irrigation Finance Corporation

(Deb. 12, Vol. II, 25-07-1991)

Col. 133

Expenditure on Narmada Sagar Project

(Deb. 22, Vol. III, 08-08-1991)

Col. 232

Expenditure on Vamanapuram Project in Kerala

(Deb. 17, Vol. II, 01-08-1991)

Col. 127

External Assistance for Irrigation Projects in Orissa

(Deb. 30, Vol. III, 22-08-1991)

Col. 63-65

- Floating of Projects Specific Bonds by Maharashtra to Raise Resources for Irrigation Projects**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 135
- Indira Gandhi Canal Project**
(Deb. 44, Vol. V, 12-09-1991)
Col. 267
- Irrigation Projects in Maharashtra**
(Deb. 30, Vol. III, 22-08-1991)
Col. 130-31
- Irrigation Bonds for Completion of Irrigation Projects in Karnataka**
(Deb. 44, Vol. V, 12-09-1991)
Col. 334
- Irrigation Facilities**
(Deb. 30, Vol. III, 22-08-1991)
Col. 113
- Irrigation Potential**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 228
- Irrigation Potential in Uttar Pradesh**
(Deb. 30, Vol. III, 22-08-1991)
Col. 29
- Irrigation Projects**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 67
- Irrigation Projects in Bihar affected by Inter-State Disputes**
(Deb. 30, Vol. III, 22-08-1991)
Col. 81-82
- Irrigation Projects in Haryana**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 477-79
- Irrigation Projects in Himachal Pradesh**
(Deb. 22, Vol. III, 08-08-1991)
Col. 79
- Irrigation Projects in Orissa Affected by Inter-State Water Disputes**
(Deb. 30, Vol. III, 22-08-1991)
Col. 22
- Irrigation Projects in Tamil Nadu**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 247-52
- Irrigation Projects of Bihar**
(Deb. 17, Vol. II, 01-08-1991)
Col. 18-24
- Irrigation Projects of Himachal Pradesh**
(Deb. 12, Vol. II, 25-07-1991)
Col. 51
- Irrigation projects of Karnataka**
(Deb. 12, Vol. II, 25-07-1991)
Col. 189
- Irrigation Projects of Kerala**
(Deb. 22, Vol. III, 08-08-1991)
Col. 138
- Irrigation Projects of Madhya Pradesh**
(Deb. 17, Vol. II, 01-08-1991)
Col. 134-38
- Irrigation Projects of Rajasthan**
(Deb. 12, Vol. II, 25-07-1991)
Col. 36
- Irrigation Projects under Construction**
(Deb. 12, Vol. II, 25-07-1991)
Col. 134
- Kakadavu Irrigation Project**
(Deb. 30, Vol. III, 22-08-1991)
Col. 186-87
- Ken Irrigation Project**
(Deb. 30, Vol. III, 22-08-1991)
Col. 173-76
- Kuriyarkutty-Karappara Multipurpose Project**
(Deb. 30, Vol. III, 22-08-1991)
Col. 197
- Land under Irrigation in Bihar**
(Deb. 22, Vol. III, 08-08-1991)
Col. 139
- Land under irrigation in Orissa, Maharashtra and Madhya Pradesh**
(Deb. 22, Vol. III, 08-08-1991)
Col. 178

- Medium Irrigation Projects in Assam**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 472-76
- Minimata Major Irrigation Project**
(Deb. 30, Vol. III, 22-08-1991)
Col. 108-09
- Modernisation of Irrigation Drainage and Flood-Control Project in Andhra Pradesh**
(Deb. 30, Vol. III, 22-08-1991)
Col. 122
- Modernisation of Kamla Canal in Bihar**
(Deb. 17, Vol. II, 01-08-1991)
Col. 198
- Modernisation of Krishna Irrigation Canal System**
(Deb. 12, Vol. II, 25-07-1991)
Col. 130
- Narmada Sagar Project**
(Deb. 8, Vol. I, 18-07-1991)
Col. 53-54
- Need to clear irrigation projects of Andhra Pradesh (MUR 377)**
(Deb. 44, Vol. V, 12-09-1991)
Col. 457
- Need to give clearance to Garadha Irrigation Project in Bundi district, Rajasthan**
(Deb. 27, Vol. III, 19-08-1991)
Col. 200
- Need to rehabilitate people displaced on account of Barangi irrigation Project in M.P. (MUR 377)**
(Deb. 21, Vol. III, 07-08-1991)
Col. 339
- New procedure for expeditious clearance of irrigation projects**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 57
- Ongoing Irrigation Projects in Rajasthan**
(Deb. 30, Vol. III, 22-08-1991)
Col. 226-28
- Ongoing Irrigation Projects in Uttar Pradesh**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 209
- Ongoing Irrigation Projects in West Bengal**
(Deb. 30, Vol. III, 22-08-1991)
Col. 200-02
- Ongoing Major and Medium Irrigation Projects**
(Deb. 12, Vol. II, 25-07-1991)
Col. 184
- Pazhassi Irrigation Project**
(Deb. 30, Vol. III, 22-08-1991)
Col. 237-38
- Pending Irrigation Projects in Gujarat**
(Deb. 19, Vol. II, 05-08-1991)
Col. 213-18
- Pending Irrigation Projects in Orissa**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 355
- Pending Irrigation Projects in Vidharba, Maharashtra**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 287
- Punpun-Mohrar-Dardha Irrigation Project of Bihar**
(Deb. 8, Vol. I, 18-07-1991)
Col. 48-49
- Rengali Irrigation Project as National Project**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 148
- Satiguda Irrigation Project**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 297
- Share of Capital Cost of Indira Gandhi Nahar Parityojana Jodhpur Lift Canal**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 144

- Sri Ramsagar Project Stage II**
(Deb. 17, Vol. II, 01-08-1991)
Col. 184-85
- Study on Utilisation of Water from Irrigation Reservoirs**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 161
- Study Regarding Irrigation Facilities in Tamil Nadu**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 433-34
- Subarnarekha Multi-Purpose Project**
(Deb. 44, Vol. V, 12-09-1991)
Col. 126-27
- Sutlej-Yamuna Link Canal Project**
(Deb. 22, Vol. III, 08-08-1991)
Col. 108
- Tehaga-Ganga Project**
(Deb. 8, Vol. I, 18-07-1991)
Col. 101-02
- Upper Krishna Project**
(Deb. 17, Vol. II, 01-08-1991)
Col. 152-53
- Vamsadhara Project Stage II**
(Deb. 8, Vol. I, 18-07-1991)
Col. 103-04
- World Bank Aid for Implementation of Irrigation Projects**
(Deb. 17, Vol. II, 01-08-1991)
Col. 147-49
- World Bank Assistance for Dindi and Moosi Irrigation Projects in Andhra Pradesh**
(Deb. 44, Vol. V, 12-09-1991)
Col. 125
- Italy**
- Loan from Italy**
(Deb. 4, Vol. I, 12-07-1991)
Col. 37
- Working Group under Indo-Italian Joint Business Council**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 284
- Jail**
- Central Assistance for Improvement of Jail System in Maharashtra**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 243-44
- Cruelties in Tihar Jail**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 87
- Deaths in Tihar Jail**
(Deb. 44, Vol. V, 12-09-1991)
Col. 283
- Independent Jail Manual for Delhi**
(Deb. 12, Vol. II, 25-07-1991)
Col. 89
- News-item Captioned "Jail Ko Apradh Nagri Banen Se Kaise Roka Jai"**
(Deb. 44, Vol. V, 12-09-1991)
Col. 271
- Jammu and Kashmir**
- Acid Pollution in Northern Kashmir**
(Deb. 41, Vol. V, 09-09-1991)
Col. 430-31
- Action Against Militants in Jammu & Kashmir**
(Deb. 8, Vol. I, 18-07-1991)
Col. 116-20
- Activities of Infiltrators in J & K**
(Deb. 8, Vol. I, 18-07-1991)
Col. 55-56
- Address by a JKLF Representative in UN Sub-Commission on Prevention of Discrimination and Protection of Minorities**
(Deb. 44, Vol. V, 12-09-1991)
Col. 205
- Admission of Wards of Employees Posted in J & K**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 330
- Admission of Wards of Employees Posted in Jammu and Kashmir**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 329

- Advisory Panel on Kashmir**
(Deb. 44, Vol. V, 12-09-1991)
Col. 283
- Alleged occupation of houses in Srinagar by CRPF**
(Deb. 22, Vol. III, 08-08-1991)
Col. 15
- Anti-India Tirade on Kashmir by Pakistan Diplomatic Missions**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 71
- Approval of Continuance in Force of proclamation in respect of Jammu and Kashmir (Res.)**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 447-519
- Bangladeshis Pushed into Jammu**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 171
- Black Rain and Snowfall in H.P. and J&K**
(Deb. 41, Vol. V, 09-09-1991)
Col. 76-77
- Bomb Blasts in Jammu and Kashmir**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 146
- Business in Branches of Nationalised Banks in Punjab, Jammu and Kashmir and Assam**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 367
- Census Operations in Jammu and Kashmir**
(Deb. 17, Vol. II, 01-08-1991)
Col. 53
- Condemnation of Acts of Terrorism in Jammu and Kashmir by European Parliament**
(Deb. 17, Vol. II, 01-08-1991)
Col. 235
- Decline in Tourism in Jammu and Kashmir**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 169
- Deposits in Branches of Public Sector Banks in Kashmir Valley**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 316-17
- Environmental Damage in J&K**
(Deb. 19, Vol. II, 05-08-1991)
Col. 123
- Establishment of a Programme Generation Facility Centre at Jammu**
(Deb. 11, Vol. II, 24-07-1991)
Col. 40
- Facilities to Kashmiri Migrants**
(Deb. 17, Vol. II, 01-08-1991)
Col. 214-16
- Fixation of rent houses hired by CRPF in Srinagar**
(Deb. 30, Vol. III, 22-08-1991)
Col. 76-77
- Gun Manufacturers in J & K**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 166
- Hoisting of Pak Flag in Kashmir**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 156
- Identity Cards for Residents of Border Areas of Punjab and J & K**
(Deb. 22, Vol. III, 08-08-1991)
Col. 27
- Indo-Pak Talks on J&K**
(Deb. 12, Vol. II, 25-07-1991)
Col. 113
- Infiltrators and Exfiltrators Intercepted by Army in J&K**
(Deb. 13, Vol. II, 26-07-1991)
Col. 223
- Killings and Kidnappings in J & K**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 235
- Migration from Kashmir**
(Deb. 22, Vol. III, 08-08-1991)
Col. 152

- Migration of Hindu Families from Kashmir Valley**
(Deb. 17, Vol. II, 01-08-1991)
Col. 168-69
- News Item Captioned "Pak Wants UN Role in Kashmir"**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 500
- Pak Telecast of Controversial Film on J & K**
(Deb. 8, Vol. I, 18-07-1991)
Col. 68-69
- Persons killed in Bomb Blasts in Jammu**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 80
- Political Process in Punjab and J & K**
(Deb. 8, Vol. I, 18-07-1991)
Col. 47-48
- Posting of Staff in Branches of Nationalised Banks at Srinagar**
(Deb. 18, Vol. II, 02-08-1991)
Col. 51
- President's Address**
(Deb. 3, Vol. I, 11-07-1991)
Col. 3
- Publication of Results of Secondary/ Higher Secondary Examinations in Kashmir**
(Deb. 24, Vol. III, 12-08-1991)
Col. 745-47
- Publicity Campaign by Kashmiri Secessionists**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 140
- Release of K. Doraiswamy, a Senior IOC Official Abducted by Militants at Srinagar in June, 1991 (St.)**
(Deb. 29, Vol. III, 21-08-1991)
Col. 422-27
- Report of US congressional Research Service on Kashmir**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 437-39
- Representation from Kashmiri Migrants**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 254-55
- Request of Government Officers From Kashmir Valley for Accommodation in Delhi**
(Deb. 41, Vol. V, 09-09-1991)
Col. 137-38
- Riot Control Vehicles**
(Deb. 22, Vol. III, 08-08-1991)
Col. 186
- Security Cover for Tourists Visiting Kashmir**
(Deb. 8, Vol. I, 18-07-1991)
Col. 15-24
- Settlement of Claims by GIC in Jammu and Kashmir**
(Deb. 18, Vol. II, 02-08-1991)
Col. 169
- Sheltering of Militants in J.K.**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 77
- Shifting of Radio and Newsrooms from Kashmir Valley**
(Deb. 16, Vol. II, 31-07-1991)
Col. 67
- Smuggling of Cows from Jammu**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 164-65
- Sneaking of Pak Military Experts into Kashmir**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 287
- Solidarity Day in Kashmir**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 88

- Statement on J & K in House of Commons**
(Deb. 30, Vol. III, 22-08-1991)
Col. 39-42
- Statement on Jammu and Kashmir by The British Labour Party Leader**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 296
- Subsidy to Compensate Losses Suffered in Sikara, House Boat Business in Kashmir**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 173
- Terrorist Activities in J & K and Punjab**
(Deb. 8, Vol. I, 18-07-1991)
Col. 83-85
- Terrorist Activities in Punjab, Assam and Jammu & Kashmir**
(Deb. 8, Vol. I, 18-07-1991)
Col. 91-92
- Terrorists Killed in Assam, J & K and Punjab**
(Deb. 8, Vol. I, 18-07-1991)
Col. 33-34
- Visit of Labour Party Leader of U.K. to J & K**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 469-70
- Japan**
- Advance from Japan against Exports**
(Deb. 13, Vol. II, 26-07-1991)
Col. 203
- Aid from Japan**
(Deb. 45, Vol. V, 13-09-1991)
Col. 236
- Export of Iron ore to Japan**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 71
(Deb. 40, Vol. IV, 06-09-1991)
Col. 234
(Deb. 45, Vol. V, 13-09-1991)
Col. 24-32
- Financing of Ajanta and Ellora Projects by Japan**
(Deb. 13, Vol. II, 26-07-1991)
Col. 113
- Indo-Japanese Collaboration**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 179
- Japanese Assistance for Kathalguri Thermal Plant**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 59
- Loans from Japan**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 364
- OECD Loan to Orissa**
(Deb. 23, Vol. III, 09-08-1991)
Col. 95
- Setting up of Industrial units with the Assistance of Japan**
(Deb. 43, Vol. V, 11-09-1991)
Col. 81
- Setting up of Special Township with Japanese Assistance**
(Deb. 43, Vol. V, 11-09-1991)
Col. 128-29
- Visit of Japanese Delegation**
(Deb. 21, Vol. III, 07-08-1991)
Col. 297
- Jawahar Rojgar Yojana**
- Allocation of funds under Jawahar Rojgar Yojana**
(Deb. 21, Vol. III, 07-08-1991)
Col. 260
- Allocation of Funds under Jawahar Rojgar Yojana**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 338

- Amount given to Kerala Under J.R.Y.
(Deb. 11, Vol. II, 24-07-1991)
Col.53-54
- Construction of Roads under JRY
(Deb. 21, Vol. III, 07-08-1991)
Col.118
- Funds to States under Jawahar Rozgar
Yojana
(Deb. 29, Vol. III, 21-08-1991)
Col.259-62
- Funds to West Bengal under JRY
(Deb. 16, Vol. II, 31-07-1991)
Col.180-81
- Implementation of Jawahar Rozgar Yojana
(Deb. 21, Vol. III, 07-08-1991)
Col.145
- Jawahar Rozgar Yojana
(Deb. 16, Vol. II, 31-07-1991)
Col.10-27
- Jawahar Rozgar Yojana in Urban Areas
(Deb. 41, Vol. V, 09-09-1991)
Col.71-72
- Minutilisation of Funds under JRY
(Deb. 7, Vol. I, 17-07-1991)
Col.45-46
- President's Address
(Deb. 3, Vol. I, 11-07-1991)
Col.13
- Selection of Districts under Jawahar
Rozgar Yojana
(Deb. 21, Vol. III, 07-08-1991)
Col.264
- Jharkhand**
- Collieries in Jharkhand, Bihar
(Deb. 42, Vol. V, 10-09-1991)
Col.39-41
- Demand for Jharkhand State
(Deb. 8, Vol. I, 18-07-1991)
Col.81-82
- Jakharnad Issue
(Deb. 22, Vol. III, 08-08-1991)
Col.130
- Sindri Power Plant
(Deb. 29, Vol. III, 21-08-1991)
Col.280
- Journalism**
- Demands of Journalists
(Deb. 34, Vol. IV, 28-08-1991)
Col.453
- Pension to Journalists
(Deb. 19, Vol. II, 05-08-1991)
Col.144
- Telephone Connections to Journalists
(Deb. 35, Vol. IV, 29-08-1991)
Col.147
- Journals and Periodicals**
- International Journal of Electronics in
Hindi
(Deb. 21, Vol. III, 07-08-1991)
Col.244
- Judicial Commission**
- Judicial Commission
(Deb. 18, Vol. II, 02-08-1991)
Col.191
- Judiciary**
- Elevation of High Court Judges to
Supreme Court
(Deb. 9, Vol. I, 19-07-1991)
Col.34
- Judicial Rights and Powers to Nyaya
Panchayats
(Deb. 30, Vol. III, 22-08-1991)
Col.241
- Judiciary**
- (Deb. 18, Vol. II, 02-08-1991)
Col.192
- Need to Set up a Bench of Kerala High
Court and also one more
Administrative Tribunal at Trivandrum
(MUR377)
(Deb. 30, Vol. III, 22-08-1991)
Col.259

- Plan Funds to Judiciary**
(Deb. 13, Vol. II, 26-07-1991)
Col. 207
- Vacant Posts of Judges in Karnataka High Court**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 286-88
- Jute**
- Acquisition of Closed Jute Mills in Europe**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 73-74
- Allocation of Funds to Jute Development Fund**
(Deb. 18, Vol. II, 02-08-1991)
Col. 172
- Closure of Jute Mills in West Bengal**
(Deb. 9, Vol. I, 19-07-1991)
Col. 24
- Crisis in Jute Industry**
(Deb. 45, Vol. V, 13-09-1991)
Col. 250
- Export of Jute Goods**
(Deb. 4, Vol. I, 12-07-1991)
Col. 36
- Fund to Jute Mills for Modernisation Programme**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 243
- Jute Cultivation**
(Deb. 8, Vol. I, 18-07-1991)
Col. 66-68
- Jute Mill at Kishanganj (Bihar)**
(Deb. 23, Vol. III, 09-08-1991)
Col. 134
- Modernisation of Jute Industry**
(Deb. 23, Vol. III, 09-08-1991)
Col. 239
- Need to reopen the closed Katihar Jute Mill in Bihar (MLR 377)**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 573
- Scheme for Amelioration of Jute Growing Farmers**
(Deb. 17, Vol. II, 01-08-1991)
Col. 210
- Setting up of Jute Goods Industry at Noida near Delhi**
(Deb. 45, Vol. V, 13-09-1991)
Col. 177
- Setting up of Jute Industry in Bihar**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 109
- Sick Textile and Jute Units in Small Sector**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 272-73
- Jute Corporation of India**
- Jute Corporation of India**
(Deb. 13, Vol. II, 26-07-1991)
Col. 201
- (Deb. 23, Vol. III, 09-08-1991)
Col. 6-16
- Karnataka**
- Agricultural Development in Karnataka**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 132
- Allotment of Essential Commodities to Karnataka**
(Deb. 21, Vol. III, 07-08-1991)
Col. 239
- Allotment of Petrol/ Diesel Retail Outlets and LPG Agencies in Karnataka**
(Deb. 28, Vol. III, 20-08-1991)
Col. 156
- Allotment of Wagons to Karnataka**
(Deb. 42, Vol. V, 10-09-1991)
Col. 32
- Bank Note Press in Karnataka**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 94
- Black-marketing of Tickets in Karnataka**
(Deb. 42, Vol. V, 10-09-1991)
Col. 237-38

- Bridges in Karnataka**
(Deb. 25, Vol. III, 13-08-1991)
Col. 140
- Central Assistance for Karnataka and Kerala to Contain Sea-Erosion**
(Deb. 22, Vol. III, 08-08-1991)
Col. 63
- Circular Railway for Bangalore**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 106
- Cold Storages in Karnataka**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 408
- Construction of Bridge across Tungabhadra River near Singatatur, Karnataka**
(Deb. 23, Vol. III, 09-08-1991)
Col. 216
- Construction of New Bridge Across the River Nethravathi**
(Deb. 18, Vol. II, 02-08-1991)
Col. 84
- Dailies, Weeklies etc. Published in Bangalore**
(Deb. 43, Vol. V, 11-09-1991)
Col. 168-69
- Declaration of Bangalore Airport as International Airport**
(Deb. 28, Vol. III, 20-08-1991)
Col. 72
- Declaration of Chitradurga and Kolar Districts as no Industry Districts**
(Deb. 43, Vol. V, 11-09-1991)
Col. 277
- Declaration of National Highways in Karnataka**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 322
- Defence Industrial Projects in Karnataka**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 277
- Development of Watershed Projects in Karnataka**
(Deb. 30, Vol. III, 22-08-1991)
Col. 188-89
- Doordarshan Centres in Karnataka**
(Deb. 43, Vol. V, 11-09-1991)
Col. 43-44
- Electrification of Lines in Karnataka**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 252
- Electronic Telephone Exchanges in Karnataka**
(Deb. 22, Vol. III, 08-08-1991)
Col. 119
- Establishment of Ordnance Factory Defence College and Army Recruitment cum Training Centre in Karnataka**
(Deb. 45, Vol. V, 13-09-1991)
Col. 308
- Expansion of Electronic Telephone Exchange at Gulbarga, Karnataka**
(Deb. 44, Vol. V, 12-09-1991)
Col. 129
- Expansion of Mangalore Airport**
(Deb. 28, Vol. III, 20-08-1991)
Col. 41
- Fertiliser Plant in Karnataka**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 131
- Financial Assistance to Karnataka for Industrial Development**
(Deb. 29, Vol. III, 21-08-1991)
Col. 232-33
- Food Processing Industries in Karnataka**
(Deb. 29, Vol. III, 21-08-1991)
Col. 233-34
- (Deb. 38, Vol. IV, 04-09-1991)
Col. 239**

- Foreign Exchange Crunch in Public Sector Undertakings of Karnataka
(Deb. 21, Vol. III, 07-08-1991)
Col.238
- Funds for Development of Backward Areas of Karnataka
(Deb. 34, Vol. IV, 28-08-1991)
Col.266
- Funds Provided under Western Ghats Development Schemes
(Deb. 21, Vol. III, 07-08-1991)
Col.98
- Gas Based Petrochemicals Complex in Karnataka
(Deb. 34, Vol. IV, 28-08-1991)
Col.453
- Gulbarga Airport
(Deb. 42, Vol. V, 10-09-1991)
Col.4-5
- Handicrafts Fair in Bangalore
(Deb. 40, Vol. IV, 06-09-1991)
Col.141
- Horticultural Projects in Karnataka
(Deb. 30, Vol. III, 22-08-1991)
Col.187-88
- Implementation of India Population Project in Karnataka
(Deb. 24, Vol. III, 12-08-1991)
Col.444-45
- Irregularities in Transactions by Banks Operating in Karnataka
(Deb. 36, Vol. IV, 30-08-1991)
Col.325
- Irrigation Bonds for Completion of Irrigation Projects in Karnataka
(Deb. 44, Vol. V, 12-09-1991)
Col.334
- Irrigation projects of Karnataka
(Deb. 12, Vol. II, 25-07-1991)
Col.189
- Level Crossings in Karnataka
(Deb. 42, Vol. V, 10-09-1991)
Col.274-75
- Loan for Growing Groundnut in Karnataka
(Deb. 44, Vol. V, 12-09-1991)
Col.335
- Loans to Farmers by Public Sector Banks in Karnataka
(Deb. 45, Vol. V, 13-09-1991)
Col.310
- Loans to Karnataka State Electricity Board by Power Finance Corporation
(Deb. 37, Vol. IV, 03-09-1991)
Col.256
- Long Term Loan to Government of Karnataka
(Deb. 31, Vol. IV, 23-08-1991)
Col.51-52
- LPG Agencies and Petrol Pumps in Karnataka
(Deb. 25, Vol. III, 13-08-1991)
Col.55-56
- LPG connections and agencies in Karnataka
(Deb. 42, Vol. V, 10-09-1991)
Col.145
- Medical Facilities in Railway Hospital in Karnataka
(Deb. 15, Vol. II, 30-07-1991)
Col.45
- Mismanagement in Textile units in U.P. and Karnataka
(Deb. 31, Vol. IV, 23-08-1991)
Col.129-30
- Model Telecom Centre at Bangalore
(Deb. 39, Vol. IV, 05-09-1991)
Col.72
- Modernisation of Power Plants in Karnataka
(Deb. 42, Vol. V, 10-09-1991)
Col.273-74

- Need to construct new railway station in Yashwantpur—a suburb of Bangalore (MUR 377)
(Deb. 37, Vol. IV, 03-09-1991)
Col. 388
- Need to declare Mangalore-Mysore-Bangalore State Highway in Karnataka as National Highway (MUR 377)
(Deb. 24, Vol. III, 12-08-1991)
Col. 819
- Need to Give Clearance to the Vijaya Nagar Steel Project in Karnataka (MUR 377)
(Deb. 20, Vol. II, 06-08-1991)
Col. 295-96
- Need to Provide Adequate funds to meet the situation caused by Floods in various Parts of Karnataka (MUR 377)
(Deb. 43, Vol. V, 11-09-1991)
Col. 554-55
- New Post and Telegraph Offices in Karnataka
(Deb. 44, Vol. V, 12-09-1991)
Col. 37-46
- New Railway Zone for Karnataka
(Deb. 25, Vol. III, 13-08-1991)
Col. 312-13
- New Telephone Connections in Karnataka
(Deb. 22, Vol. III, 08-08-1991)
Col. 195
- Opening of More Branches of Nationalised Banks in Karnataka
(Deb. 36, Vol. IV, 30-08-1991)
Col. 163
- Over-Bridges at Hoopet
(Deb. 42, Vol. V, 10-09-1991)
Col. 326-27
- Population Below Poverty Line in Karnataka
(Deb. 21, Vol. III, 07-08-1991)
Col. 130
- Power Stations of Karnataka
(Deb. 28, Vol. III, 20-08-1991)
Col. 158
- Production of Oil and Gas in Karnataka
(Deb. 37, Vol. IV, 03-09-1991)
Col. 259
- Projects from Karnataka Pending for Clearance
(Deb. 45, Vol. V, 13-09-1991)
Col. 309
- Projects of Karnataka pending for approval
(Deb. 34, Vol. IV, 28-08-1991)
Col. 449
- Publication of Weeklies, Periodicals and Daily Newspapers in Karnataka
(Deb. 43, Vol. V, 11-09-1991)
Col. 240-46
- Railway Lines in Karnataka
(Deb. 33, Vol. IV, 27-08-1991)
Col. 108
- Railway Projects in Karnataka
(Deb. 25, Vol. III, 13-08-1991)
Col. 313
- Reclamation of Degraded Lands in Karnataka
(Deb. 44, Vol. V, 12-09-1991)
Col. 336
- Registration of Industries in Karnataka
(Deb. 21, Vol. III, 07-08-1991)
Col. 240
- Rural Electrification in Karnataka
(Deb. 42, Vol. V, 10-09-1991)
Col. 272-73
- Scheme formulated by University Grants Commission to Eradicate Adult Illiteracy from Karnataka
(Deb. 32, Vol. IV, 26-08-1991)
Col. 342

- Setting up of Bagasse-Based Power Station in Karnataka
(Deb. 42, Vol. V, 10-09-1991)
Col 312
- Setting up of Navodaya Vidyalayas in Karnataka
(Deb. 32, Vol. IV, 26-08-1991)
Col 344
- STD Booths and PCOs in Karnataka
(Deb. 44, Vol. V, 12-09-1991)
Col 201
- Supply of Coal to Karnataka
(Deb. 28, Vol. III, 20-08-1991)
Col 135
- Survey for Oil in Karnataka
(Deb. 25, Vol. III, 13-08-1991)
Col 127
- T.V. Tower At Dharwad
(Deb. 43, Vol. V, 11-09-1991)
Col 247
- Telephone Facility in Post Offices of Karnataka
(Deb. 44, Vol. V, 12-09-1991)
Col 200
- Telephone to Village Panchayats in Karnataka
(Deb. 30, Vol. III, 22-08-1991)
Col 187
- Tourism Plan for Karnataka
(Deb. 20, Vol. II, 06-08-1991)
Col 110
- Upward Revision of Margin of Essential Commodities for Karnataka
(Deb. 29, Vol. III, 21-08-1991)
Col 140
- Utilisation of Rain Water in Karnataka and Kerala
(Deb. 44, Vol. V, 12-09-1991)
Col 228
- Vacant Posts of Judges in Karnataka High Court
(Deb. 31, Vol. IV, 23-08-1991)
Col 286-88
- Waiting List for LPG Connection in Karnataka
(Deb. 28, Vol. III, 20-08-1991)
Col 38
- Waiting List for New Telephone Connections in Bangalore
(Deb. 44, Vol. V, 12-09-1991)
Col 202
- World Bank Assistance to Boost Silk Production in Karnataka
(Deb. 45, Vol. V, 13-09-1991)
Col 356
- Yatri Niwas in Tamil Nadu and Karnataka
(Deb. 25, Vol. III, 13-08-1991)
Col 237
- Kendriya Bhandar**
- Alleged Irregularities in Purchase of Items by Kendriya Bhandar
(Deb. 34, Vol. IV, 28-08-1991)
Col 366
- Availability of Essential Commodities at Kendriya Bhandar Stores
(Deb. 16, Vol. II, 31-07-1991)
Col 160-61
- Difference in rates of items in Kendriya Bhandar and Super Bazar
(Deb. 26, Vol. III, 14-08-1991)
Col 27-28
- Elections of Delegates in Kendriya Bhandar
(Deb. 38, Vol. IV, 04-09-1991)
Col 232
- Firms Black-Listed by Kendriya Bhandar
(Deb. 34, Vol. IV, 28-08-1991)
Col 483
- Kendriya Bhandar**
(Deb. 43, Vol. V, 11-09-1991)
Col 389-90
- Observance of Closed Holidays in Kendriya Bhandar
(Deb. 7, Vol. I, 17-07-1991)
Col 135-36

- Selling of sub-standard goods by Kendriya Bhandar Stores
(Deb. 21, Vol. III, 07-08-1991)
Col. 270
- Kendriya Vidyalaya**
- "Pucca" School Buildings for Kendriya Vidyalayas
(Deb. 5, Vol. I, 15-07-1991)
Col. 130-31
- Additional Facilities for Kendriya Vidyalaya, Guntur
(Deb. 41, Vol. V, 09-09-1991)
Col. 465-66
- Adhoc Promotion of Vice Principals in Kendriya Vidyalaya Sangathan
(Deb. 32, Vol. IV, 26-08-1991)
Col. 331
- Admission in Kendriya Vidyalayas
(Deb. 32, Vol. IV, 26-08-1991)
Col. 110
- Benefit of Union Government Employees to Teachers of Kendriya Vidyalayas of North Eastern Region
(Deb. 27, Vol. III, 19-08-1991)
Col. 146
- Choice Posting to Teachers of Kendriya Vidyalayas of North East Region
(Deb. 19, Vol. II, 05-08-1991)
Col. 257
- Construction of Buildings for Kendriya Vidyalayas in Orissa
(Deb. 5, Vol. I, 15-07-1991)
Col. 166-67
- Construction of Buildings of Regional Offices of Kendriya Vidyalaya Sangathan and Staff Quarters
(Deb. 27, Vol. III, 19-08-1991)
Col. 74
- Decision to Gherao of Assistant Commissioner Kendriya Vidyalaya, Lucknow
(Deb. 41, Vol. V, 09-09-1991)
Col. 476-77
- Delay in Setting up of Kendriya Vidyalaya in Siwan
(Deb. 41, Vol. V, 09-09-1991)
Col. 303
- Demand to Enhance Sum for Group Insurance Scheme in Kendriya Vidyalaya Sangathan
(Deb. 27, Vol. III, 19-08-1991)
Col. 114-15
- Demand to Reduce Working Hours in Kendriya Vidyalayas
(Deb. 24, Vol. III, 12-08-1991)
Col. 267-68
- Deteriorating Standard in Kendriya Vidyalayas
(Deb. 41, Vol. V, 09-09-1991)
Col. 333
- Discrepancy in Pay Scales of yoga Teachers in Kendriya Vidyalaya Sangathan and Delhi Administration
(Deb. 32, Vol. IV, 26-08-1991)
Col. 205
- Eligibility for Admission in Kendriya Vidyalayas for Grand Children of M.Ps.
(Deb. 19, Vol. II, 05-08-1991)
Col. 105
- Expansion Plan of Kendriya Vidyalayas
(Deb. 24, Vol. III, 12-08-1991)
Col. 540-44
- Functioning of Kendriya Vidyalayas
(Deb. 27, Vol. III, 19-08-1991)
Col. 116-17
- Humanities Stream in Kendriya Vidyalaya, Moscow
(Deb. 41, Vol. V, 09-09-1991)
Col. 211
- Inclusion of Employees Representative on K.V.S. Board of Governors
(Deb. 19, Vol. II, 05-08-1991)
Col. 55

- Joint Consultative Machinery for Kendriya Vidyalaya Sangathan**
(Deb. 19, Vol. II, 05-08-1991)
Col. 55-56
- Kendriya Vidyalayas Employees under Jurisdiction of CAT**
(Deb. 27, Vol. III, 19-08-1991)
Col. 64-65
- Kendriya Vidyalayas in Harijan Colony and Tribal Areas**
(Deb. 24, Vol. III, 12-08-1991)
Col. 209-10
- Kendriya Vidyalayas in Jhansi/Lalitpur**
(Deb. 27, Vol. III, 19-08-1991)
Col. 36
- Kendriya Vidyalayas Opened During Last Three Years**
(Deb. 24, Vol. III, 12-08-1991)
Col. 243-46
- Kendriya Vidyalayas State-wise and Union Territory-wise**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 225
- National Scheduled Castes and Scheduled Tribes Finance Development Corporation**
(Deb. 27, Vol. III, 19-08-1991)
Col. 84-85
- Need to Appoint a High Level Committee to Look into the Functioning of Kendriya Vidyalaya Sangathan (MUR 377)**
(Deb. 29, Vol. III, 21-08-1991)
Col. 299
- Need to look into the problems of Kendriya Vidyalaya teachers posted in North-Eastern States (MUR 377)**
(Deb. 19, Vol. II, 05-08-1991)
Col. 348-49
- Need to open regional office of Central Schools Organisation at Bareilly (MUR 377)**
(Deb. 25, Vol. III, 13-08-1991)
Col. 534
- News item Captioned Kendriya Vidyalaya Shikshakon Ke Andolan Ke Dhamki**
(Deb. 41, Vol. V, 09-09-1991)
Col. 477-78
- Norms for Inter-Regional Transfers of Teachers**
(Deb. 41, Vol. V, 09-09-1991)
Col. 427
- Norms for Parent Teachers Association in Kendriya Vidyalayas**
(Deb. 41, Vol. V, 09-09-1991)
Col. 220-21
- Opening of Kendriya Vidyalaya at Naleti**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 314
- Opening of Kendriya Vidyalaya at Riva**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 96
- Opening of Kendriya Vidyalaya in Shajapur**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 149
- Opening of More Kendriya Vidyalayas in Pauri Garhwal and Chamoli Districts**
(Deb. 27, Vol. III, 19-08-1991)
Col. 147
- Opening of Navodaya Vidyalaya and Kendriya Vidyalayas in Anantpur District**
(Deb. 19, Vol. II, 05-08-1991)
Col. 67-69
- Opening of New Kendriya Vidyalayas During Current Financial Year**
(Deb. 24, Vol. III, 12-08-1991)
Col. 574
- Panel of Candidates for Principals of Kendriya Vidyalayas**
(Deb. 19, Vol. II, 05-08-1991)
Col. 207
- Pay Scales of Kendriya Vidyalaya Teachers**
(Deb. 24, Vol. III, 12-08-1991)
Col. 329

- Performance of Students of KVs in X and XII Standard Examinations
(Deb. 14, Vol. II, 29-07-1991)
Col. 159-61
- Periodic review system for Yoga Teachers in Kendriya Vidyalaya Sangathan
(Deb. 32, Vol. IV, 26-08-1991)
Col. 35
- Physical Education Teachers in Kendriya Vidyalaya Sangathan and Delhi Administration Schools
(Deb. 32, Vol. IV, 26-08-1991)
Col. 360
- Posting of Music Teacher in Kendriya Vidyalayas
(Deb. 24, Vol. III, 12-08-1991)
Col. 737-38
- Principals of K.V.S. Repatriated back from Navodaya Vidyalayas Samiti
(Deb. 19, Vol. II, 05-08-1991)
Col. 264
- Promotion of Physical Education and Yoga Teachers as PGTs or Principals in Kendriya Vidyalayas
(Deb. 32, Vol. IV, 26-08-1991)
Col. 117
- Promotion to Primary Teachers in Kendriya Vidyalayas
(Deb. 19, Vol. II, 05-08-1991)
Col. 265
- Proposal to increase number of Sections in Kendriya Vidyalaya, Hamirpur
(Deb. 32, Vol. IV, 26-08-1991)
Col. 128
- Recommendations of Review Committee
(Deb. 24, Vol. III, 12-08-1991)
Col. 392-93
- Recruitment and Promotion of SCs / STs in Kendriya Vidyalayas and Central Universities
(Deb. 27, Vol. III, 19-08-1991)
Col. 84
- Request of Uttar Pradesh Government to open more Kendriya and Navodaya Vidyalayas
(Deb. 24, Vol. III, 12-08-1991)
Col. 258-62
- Sanctioned Strength of Students for 'A' Class in Kendriya Vidyalaya
(Deb. 24, Vol. III, 12-08-1991)
Col. 939-94
- Sanskrit PGTs in Kendriya Vidyalaya Sangathan
(Deb. 32, Vol. IV, 26-08-1991)
Col. 137
- Scale of Music Teacher in K. V. Sangathan
(Deb. 5, Vol. I, 15-07-1991)
Col. 33-36
- Setting up of Kendriya Vidyalaya at Gosty, Anantapur (A.P.)
(Deb. 41, Vol. V, 09-09-1991)
Col. 295
- Setting up of Kendriya Vidyalayas in Calicut
(Deb. 27, Vol. III, 19-08-1991)
Col. 149
- Setting up of more Kendriya Vidyalayas
(Deb. 19, Vol. II, 05-08-1991)
Col. 191-93
- Setting up of more Kendriya Vidyalayas in Madhya Pradesh, Rajasthan and Gujarat
(Deb. 24, Vol. III, 12-08-1991)
Col. 403-12
- Special Dispensation Admissions in Kendriya Vidyalayas
(Deb. 32, Vol. IV, 26-08-1991)
Col. 32
- Sub-committee to look into demands of Employees of Kendriya Vidyalayas
(Deb. 24, Vol. III, 12-08-1991)
Col. 225-26
- Surplus Teachers of Kendriya Vidyalayas
(Deb. 27, Vol. III, 19-08-1991)
Col. 115

- Vacancies Earmarked for SC/ST Employees in Different Categories of Kendriya Vidyalayas**
(Deb. 24, Vol. III, 12-08-1991)
Col. 593-602
- Vacant Post of Assistant Commissioner in Kendriya Vidyalayas**
(Deb. 41, Vol. V, 09-09-1991)
Col. 414-26
- Vacant Post of Teachers in Kendriya Vidyalayas**
(Deb. 41, Vol. V, 09-09-1991)
Col. 70-71
- Vacant Posts of Principals in Kendriya Vidyalayas**
(Deb. 19, Vol. II, 05-08-1991)
Col. 259-64
- Vacant Posts of Teachers in Kendriya Vidyalayas, Assam**
(Deb. 41, Vol. V, 09-09-1991)
Col. 209
- Kerala**
- Agricultural University in Idukki District of Kerala**
(Deb. 17, Vol. II, 01-08-1991)
Col. 208
- AIR Station at Palaghat**
(Deb. 43, Vol. V, 11-09-1991)
Col. 271-72
- Alleppey Bypass**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 247
- Alleppey-Kayankulam Rail Line**
(Deb. 42, Vol. V, 10-09-1991)
Col. 138-39
- Allocation of Funds to Kerala under "Project Elephant" Scheme**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 190
- Allocation of funds to Kerala under Rural Development Programmes**
(Deb. 21, Vol. III, 07-08-1991)
Col. 255
- Allocation of Petrol and Diesel to Kerala**
(Deb. 15, Vol. II, 30-07-1991)
Col. 157
- Allocation to Kerala for Development and Maintenance of National Highways**
(Deb. 4, Vol. I, 12-07-1991)
Col. 115
- Allotment of Funds to Kerala for Development of Roads in Hilly Areas**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 90
- Allotment of Kerosene to Kerala**
(Deb. 25, Vol. III, 13-08-1991)
Col. 95
- Allotment of old Wagons for Kerala**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 177
- Ammonia Manufacturing Plant at Cochin**
(Deb. 7, Vol. I, 17-07-1991)
Col. 65-66
- Ammonia Plant for F.A.C.T. Kerala**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 412
- Ammonia Plant in Kerala**
(Deb. 43, Vol. V, 11-09-1991)
Col. 201
- Amount given to Kerala under J.R.Y.**
(Deb. 11, Vol. II, 24-07-1991)
Col. 53-54
- Amount Spent on Repairs of National Highways in Kerala**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 262

- Anganwadi Programme**
 (Deb. 32, Vol. IV, 26-08-1991)
 Col. 105
- Application for new industries in Kerala**
 (Deb. 11, Vol. II, 24-07-1991)
 Col. 154
- Applications for Freedom Fighters' Pension from Kerala**
 (Deb. 8, Vol. I, 18-07-1991)
 Col. 82
- Assistance for Family Welfare Programmes in Kerala**
 (Deb. 32, Vol. IV, 26-08-1991)
 Col. 321
- Assistance for Increasing Milk Production in Kerala**
 (Deb. 17, Vol. II, 01-08-1991)
 Col. 188-96
- Assistance from Central Road Fund for Highway from Erumely to Chalakkayam in Kerala**
 (Deb. 23, Vol. III, 09-08-1991)
 Col. 127
- Assistance to Kerala under Western Ghats Development Programme**
 (Deb. 29, Vol. III, 21-08-1991)
 Col. 192-94
- Availability of wagons for Kerala**
 (Deb. 25, Vol. III, 13-08-1991)
 Col. 127
- Ayurvedic University in Idukki, Kerala**
 (Deb. 19, Vol. II, 05-08-1991)
 Col. 75-76
- Branches on Nationalised Banks in Kerala**
 (Deb. 45, Vol. V, 13-09-1991)
 Col. 226
- C.G.H.S. Dispensary in Kerala**
 (Deb. 41, Vol. V, 09-09-1991)
 Col. 214-20
- Cable TV Programmes in Kerala**
 (Deb. 43, Vol. V, 11-09-1991)
 Col. 104
- Candidates Qualifying in IAS Examination in Kerala**
 (Deb. 34, Vol. IV, 28-08-1991)
 Col. 131
- CBI Cases from Kerala**
 (Deb. 43, Vol. V, 11-09-1991)
 Col. 67-68
- Central Assistance for construction of Sea-Wall in Kerala**
 (Deb. 30, Vol. III, 22-08-1991)
 Col. 66-67
- Central Assistance for Karnataka and Kerala to Contain Sea-Erosion**
 (Deb. 22, Vol. III, 08-08-1991)
 Col. 63
- Clearance of Projects in Kerala**
 (Deb. 27, Vol. III, 19-08-1991)
 Col. 71
- Clearance to Puyankutty Hydel Power Project**
 (Deb. 15, Vol. II, 30-07-1991)
 Col. 157
- Coal deposits in Kerala**
 (Deb. 37, Vol. IV, 03-09-1991)
 Col. 138
- Coal Production in Kerala**
 (Deb. 37, Vol. IV, 03-09-1991)
 Col. 176
- Common Recruitment Centre in Kerala**
 (Deb. 36, Vol. IV, 30-08-1991)
 Col. 111
- Computer Centres in Kunnammangalam, Kerala**
 (Deb. 11, Vol. II, 24-07-1991)
 Col. 53
- Construction of Aircraft Carrier at Cochin Shipyard**
 (Deb. 31, Vol. IV, 23-08-1991)
 Col. 291-92

- Construction of By Pass at Kazhakkuttan to Kovalam on National Highway No. 47**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 352
- Construction of Fishing Harbours in Kerala**
(Deb. 8, Vol. I, 18-07-1991)
Col. 112
- Construction of Konni-Achencoil Forest Road in Kerala**
(Deb. 27, Vol. III, 19-08-1991)
Col. 129-30
- Construction of Thakazy Bridge in Kerala**
(Deb. 45, Vol. V, 13-09-1991)
Col. 205
- Conversion of Calicut Airport as International Airport**
(Deb. 15, Vol. II, 30-07-1991)
Col. 219
- Crash of Helicopters of Vayudoot in Kerala**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 185
- Credit Deposit Ratio in Kerala**
(Deb. 45, Vol. V, 13-09-1991)
Col. 69
- Credit-Deposit Ratio of Nationalised Bank in Kerala**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 350
- Declaration of Main Central Road as National Highway in Kerala**
(Deb. 9, Vol. I, 19-07-1991)
Col. 22
- Declaration of Roads in Kerala as National Highways**
(Deb. 9, Vol. I, 19-07-1991)
Col. 43
- Declaration of West Coast Canal in Kerala as National Waterway**
(Deb. 18, Vol. II, 02-08-1991)
Col. 69
- Development of Aralam Farm in Kerala**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 240
- Development of Bekal Port, Kerala**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 147
- Development of Beypore and Azhikkal Port in Kerala**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 93-94
- Development of Elaveezha Poonchira in Kerala**
(Deb. 25, Vol. III, 13-08-1991)
Col. 229
- Development of Erumely in Kottayam, Kerala**
(Deb. 25, Vol. III, 13-08-1991)
Col. 229-30
- Development of Fisheries in Kerala**
(Deb. 30, Vol. III, 22-08-1991)
Col. 126-28
- Development of Inland Waterways in Kerala**
(Deb. 4, Vol. I, 12-07-1991)
Col. 89-90
- Development of Kappad for Tourism Promotion**
(Deb. 42, Vol. V, 10-09-1991)
Col. 324
- Development of Palaruvi Tourist Project, Kerala**
(Deb. 20, Vol. II, 06-08-1991)
Col. 110
- Development of Sericulture in Kerala**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 69
- Development of Town in Kerala**
(Deb. 41, Vol. V, 09-09-1991)
Col. 121

- Development Plan for Khadi and Village Industries in Kerala**
(Deb. 34, Vol. IV, 28-08-1991)
Col.477
- Diversion of West Flowing Rivers in Kerala**
(Deb. 35, Vol. IV, 29-08-1991)
Col.262-63
- Drinking Water Schemes for Kerala**
(Deb. 43, Vol. V, 11-09-1991)
Col.180-81
- Drinking Water Supply Schemes in Kerala with Foreign Collaboration**
(Deb. 24, Vol. III, 12-08-1991)
Col.183
- Electrification of Railway Lines in Kerala**
(Deb. 15, Vol. II, 30-07-1991)
Col.150
- Establishment of Ordnance Factory in Kerala**
(Deb. 31, Vol. IV, 23-08-1991)
Col.43-44
- Expansion of Calicut Airport**
(Deb. 28, Vol. III, 20-08-1991)
Col.151
- Expansion of Cochin Shipyard**
(Deb. 18, Vol. II, 02-08-1991)
Col.94
- Expansion of Indian Telephone Industries Unit at Palakkad**
(Deb. 17, Vol. II, 01-08-1991)
Col.106
- Expansion of Telephone Exchanges in Kerala**
(Deb. 17, Vol. II, 01-08-1991)
Col.45-48
- Expansion of Telephone Exchanges in Kerala**
(Deb. 30, Vol. III, 22-08-1991)
Col.128
- Expansion of Telephone Exchanges in Palakkad District of Kerala**
(Deb. 44, Vol. V, 12-09-1991)
Col.198
- Expansion of VSSC, Trivandrum**
(Deb. 11, Vol. II, 24-07-1991)
Col.109
- Expansion, Modernisation and provision of S.T.D. Facility in Kerala**
(Deb. 35, Vol. IV, 29-08-1991)
Col.145
- Expenditure on Vamanapuram Project in Kerala**
(Deb. 17, Vol. II, 01-08-1991)
Col.127
- Exploitation of Mineral Sands found in Coastal Belt in Kerala**
(Deb. 38, Vol. IV, 04-09-1991)
Col.231
- Export from Kerala**
(Deb. 31, Vol. IV, 23-08-1991)
Col.325
- Export of Sub-Standard Ginger From Cochin**
(Deb. 36, Vol. IV, 30-08-1991)
Col.321
- F.M. Station, Cochin**
(Deb. 43, Vol. V, 11-09-1991)
Col.455-56
- Financial assistance for Aroor-Arukutty Bridge**
(Deb. 18, Vol. II, 02-08-1991)
Col.48
- Financial Assistance to Kerala by Financial Institutions/Banks**
(Deb. 36, Vol. IV, 30-08-1991)
Col.334
- Financial Assistance to Kerala for Strengthening Technical Education**
(Deb. 32, Vol. IV, 26-08-1991)
Col.77

- Financial Assistance to Kerala Government for Expansion of Ambedkar Villages**
(Deb. 19, Vol. II, 05-08-1991)
Col. 71-72
- Financial Assistance to Spices Board**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 260-63
- Financial Crisis in Cochin Shipyard**
(Deb. 18, Vol. II, 02-08-1991)
Col. 150
- Financial Help to Kerala for Literacy**
(Deb. 24, Vol. III, 12-08-1991)
Col. 369-71
- Fish Disease in Back waters of Kerala**
(Deb. 44, Vol. V, 12-09-1991)
Col. 333
- Fish Processing Industries in Kerala**
(Deb. 7, Vol. I, 17-07-1991)
Col. 85
- Flood Assistance to Kerala**
(Deb. 8, Vol. I, 18-07-1991)
Col. 60
- Forest Cover in Silent Valley**
(Deb. 41, Vol. V, 09-09-1991)
Col. 342-43
- Forests Cover in Kerala**
(Deb. 5, Vol. I, 15-07-1991)
Col. 109-10
- Funds for Development of Sebarimala and Erumely, Kerala**
(Deb. 42, Vol. V, 10-09-1991)
Col. 192-93
- Funds for Industrial Development of Kerala**
(Deb. 16, Vol. II, 31-07-1991)
Col. 175-76
- Funds to Kerala under Rural Development Programme**
(Deb. 11, Vol. II, 24-07-1991)
Col. 43-44
- Gas based Power Project in Kerala**
(Deb. 15, Vol. II, 30-07-1991)
Col. 231
- Ginger Processing Centre in Kerala**
(Deb. 21, Vol. III, 07-08-1991)
Col. 298
- Glut in Rubber Market in Cochin**
(Deb. 9, Vol. I, 19-07-1991)
Col. 44
- Gold Deposits in Kerala**
(Deb. 12, Vol. II, 25-07-1991)
Col. 127
- Grant Released to Various Universities in Kerala**
(Deb. 41, Vol. V, 09-09-1991)
Col. 336-37
- Graphite Reserves in Ernakulam**
(Deb. 30, Vol. III, 22-08-1991)
Col. 50
- Growth Centre in Kerala**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 149
- Handing over of Travancore House to Government of Kerala**
(Deb. 18, Vol. II, 02-08-1991)
Col. 85
- Harnessing of Bio-Gas in Kerala**
(Deb. 28, Vol. III, 20-08-1991)
Col. 40
- Harnessing of Sea Waves at Vizhinjam in Kerala**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 453
- Harnessing of wind Energy in Kerala**
(Deb. 25, Vol. III, 13-08-1991)
Col. 218-19
- Help Rendered by UNESCO to Kerala to Achieve Cent-Percent Literacy**
(Deb. 41, Vol. V, 09-09-1991)
Col. 261

- HUDCO Allocation to Kerala**
(Deb. 27, Vol. III, 19-08-1991)
Col. 34-35
- Hydel Projects in Kerala**
(Deb. 5, Vol. I, 15-07-1991)
Col. 137
- Hydrographic Survey of West Coast Canal of Kerala**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 174
- Improvement of Chempakara Canal Stage II and Udyogamandal Canal**
(Deb. 23, Vol. III, 09-08-1991)
Col. 97
- Increase in Capacity of Alappuzha Radio Station**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 73
- Indian Rare Earth Units in Kerala**
(Deb. 43, Vol. V, 11-09-1991)
Col. 464-65
- Industrial Growth Centres in Kerala**
(Deb. 21, Vol. III, 07-08-1991)
Col. 157
- Industries closed in Kerala**
(Deb. 43, Vol. V, 11-09-1991)
Col. 82-85
- Inland Waterway from Kanyakumari to Ernakulam**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 34-40
- Instrumentation Landing System at Calicut Airport**
(Deb. 28, Vol. III, 20-08-1991)
Col. 133
- International Flights from Thiruvananthapuram Airport**
(Deb. 20, Vol. II, 06-08-1991)
Col. 70
- Investment in Public Sector Undertakings in Kerala**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 279
- Irrigation Projects of Kerala**
(Deb. 22, Vol. III, 08-08-1991)
Col. 138
- ITDC Hotel Projects in Kerala**
(Deb. 20, Vol. II, 06-08-1991)
Col. 52
- ITDC Hotels and Lodges in Rajasthan and Kerala**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 175
- Karappara Hydel Power Project, Kerala**
(Deb. 42, Vol. V, 10-09-1991)
Col. 313-14
- Killing of Elephants in Kerala**
(Deb. 24, Vol. III, 12-08-1991)
Col. 445-46
- Leakage of Chlorine gas in Kerala**
(Deb. 21, Vol. III, 07-08-1991)
Col. 108
- Level Crossing and Bridges in Kerala**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 171
- Link Road Phase-II from Thevara to Kundannoor on Kochi Bye Pass (Kerala)**
(Deb. 23, Vol. III, 09-08-1991)
Col. 282
- LITE Activities**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 303
- Local STD Facility in Kerala**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 68
- LPG Agencies and Petrol Pumps in Kerala**
(Deb. 6, Vol. I, 16-07-1991)
Col. 115
- LPG Agencies in Kerala**
(Deb. 28, Vol. III, 20-08-1991)
Col. 65
- LPG Connections in Kerala**
(Deb. 15, Vol. II, 30-07-1991)
Col. 153

- Maintenance of National Highway No.17 in Kerala Sector**
(Deb. 31, Vol. IV, 23-08-1991)
Col.226-27
- Memorandum for Coconut Growers in Kerala**
(Deb. 44, Vol. V, 12-09-1991)
Col.95
- Modern Pesticide Plant of Hindustan Insecticides at Eloora, Cochin**
(Deb. 29, Vol. III, 21-08-1991)
Col.186-87
- Modernisation and Expansion of Telephone Exchanges in Ernakulam District of Kerala**
(Deb. 39, Vol. IV, 05-09-1991)
Col.71
- Modernisation of Balmor Lawrie Company Limited**
(Deb. 37, Vol. IV, 03-09-1991)
Col.68
- Modernisation of Cochin Airport**
(Deb. 15, Vol. II, 30-07-1991)
Col.184
- Modernisation of Cochin Port**
(Deb. 13, Vol. II, 26-07-1991)
Col.193
- Modernisation of Trivandrum Station**
(Deb. 42, Vol. V, 10-09-1991)
Col.91-92
- Modernisation of Vijaya Mohini Mill in Trivandrum**
(Deb. 36, Vol. IV, 30-08-1991)
Col.251
- More Train Service From Cochin Terminal to Alappuzha**
(Deb. 20, Vol. II, 06-08-1991)
Col.50
- More Trains to Kerala from New Delhi and Bombay**
(Deb. 20, Vol. II, 06-08-1991)
Col.221
- Navodaya Vidyalaya, Palakkad**
(Deb. 41, Vol. V, 09-09-1991)
Col.245-46
- Need for adequate Central investment for the development of Kerala (MJR 377)**
(Deb. 12, Vol. II, 25-07-1991)
Col.226
- Need to conduct a survey for a railway route between Achecoil and Angamaly in Kerala (MJR 377)**
(Deb. 19, Vol. II, 05-08-1991)
Col.350
- Need to constitute an independent authority to assess the damage caused due to monsoon in Kerala recently (MJR 377)**
(Deb. 16, Vol. II, 31-07-1991)
Col.254-55
- Need to construct Calicut-Mabe bye-pass road on National Highway No. 17 (MJR 377)**
(Deb. 25, Vol. III, 13-08-1991)
Col.337-38
- Need to construct convenient lie roads to West Kallai of Calicut city in Kerala (MJR 377)**
(Deb. 39, Vol. IV, 05-09-1991)
Col.353
- Need to declare the West Coast Canal in Kerala as National Waterway (MJR 377)**
(Deb. 21, Vol. III, 07-08-1991)
Col.340
- Need to Expedite Establishment of Rating Training Project at Nedumakkattur, Kerala (MJR 377)**
(Deb. 17, Vol. II, 01-08-1991)
Col.278

- Need to install high power transmitters at Idukki and Pathanamthitta Doordarshan kendras (MUR 377)
(Deb. 24, Vol. III, 12-08-1991)
Col. 818
- Need to issue 'title deeds' of their properties to the agriculturists of Kerala (MUR 377)
(Deb. 32, Vol. IV, 26-08-1991)
Col. 403
- Need to provide adequate assistance to the people affected by heavy rains in Kanyakumari district, Kerala (MUR 377)
(Deb. 24, Vol. III, 12-08-1991)
Col. 819
- Need to provide more infrastructural facilities at Trivandrum airport (MUR 377)
(Deb. 13, Vol. II, 26-07-1991)
Col. 313
- Need to provide STD facility at Erattupeta Telephone Exchange in Kottayam district, Kerala (MUR 377)
(Deb. 28, Vol. III, 20-08-1991)
Col. 232
- Need to Reopen Panalur Paper Mill in Kerala (MUR 377)
(Deb. 8, Vol. I, 18-07-1991)
Col. 186
- Need to Set up a Bench of Kerala High Court and also one more Administrative Tribunal at Trivandrum (MUR 377)
(Deb. 30, Vol. III, 22-08-1991)
Col. 259
- Need to take immediate steps for all-round development in Thannithodu region in Pathanamthitta District, Kerala (MUR 377)
(Deb. 36, Vol. IV, 30-08-1991)
Col. 428
- Need to take immediate steps to resume the cargo operation from Alapuzha Port, Kerala (MUR 377)
(Deb. 6, Vol. I, 16-07-1991)
Col. 185
- Need to take steps to telecast Malayalam Programme relayed from Trivandrum Doordarshan by other T.V. centres in Kerala (MUR 377)
(Deb. 11, Vol. II, 24-07-1991)
Col. 202
- Need to widen the road near Valayar check post on National Highway No. 47 (MUR 377)
(Deb. 42, Vol. V, 10-09-1991)
Col. 345-46
- New Aerodrome in Kerala
(Deb. 28, Vol. III, 20-08-1991)
Col. 99
- New Ayurvedic Hospitals in Kerala
(Deb. 24, Vol. III, 12-08-1991)
Col. 446-47
- New Electronic Units in Kerala
(Deb. 34, Vol. IV, 28-08-1991)
Col. 468
- New ICDS Projects in Kerala
(Deb. 19, Vol. II, 05-08-1991)
Col. 137
- New Industries in Public Sector in Kerala
(Deb. 11, Vol. II, 24-07-1991)
Col. 82
- New Research Centres in Kerala
(Deb. 44, Vol. V, 12-09-1991)
Col. 153
- New Schemes for Development of Agriculture in Kerala
(Deb. 12, Vol. II, 25-07-1991)
Col. 81
- New Services Connecting Thiruvananthapuram Airport
(Deb. 25, Vol. III, 13-08-1991)
Col. 223-24

- New Telephone Connections in Kerala**
(Deb. 12, Vol. II, 25-07-1991)
Col. 126
- New Telephone Connections in Trivandrum and Alleppey Districts of Kerala**
(Deb. 44, Vol. V, 12-09-1991)
Col. 156
- Nuclear Reactor in Kerala**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 43
- Nursing University in Kerala**
(Deb. 41, Vol. V, 09-09-1991)
Col. 331-32
- Oil Drilling in Kerala**
(Deb. 25, Vol. III, 13-08-1991)
Col. 75-76
- Oil Palm Cultivation in Kerala**
(Deb. 22, Vol. III, 08-08-1991)
Col. 136
- Oil Palm Research Centre in Kerala**
(Deb. 22, Vol. III, 08-08-1991)
Col. 42
- Opening of Branches by Nationalised Banks in Kerala**
(Deb. 23, Vol. III, 09-08-1991)
Col. 104
- Opening of Local Head Office of SBI at Kozhikode, Kerala**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 231
- Opening of new Branches of Insurance Companies in Kerala**
(Deb. 45, Vol. V, 13-09-1991)
Col. 217
- Opening of new Telephone Exchanges in Kerala**
(Deb. 12, Vol. II, 25-07-1991)
Col. 193
- Opening of Post Offices at Palakkad District in Kerala**
(Deb. 44, Vol. V, 12-09-1991)
Col. 198
- Opening of Post Offices in Kerala**
(Deb. 17, Vol. II, 01-08-1991)
Col. 197
- Overbridges in Kerala**
(Deb. 20, Vol. II, 06-08-1991)
Col. 166
- Passport applications Pending in Regional Passport Offices, Kerala**
(Deb. 22, Vol. III, 08-08-1991)
Col. 108
- Pension to Extra Departmental Employees**
(Deb. 30, Vol. III, 22-08-1991)
Col. 237
- Pepper Research Institute in Idukki District of Kerala**
(Deb. 12, Vol. II, 25-07-1991)
Col. 60
- Per Capita Milk Consumption**
(Deb. 44, Vol. V, 12-09-1991)
Col. 95-96
- Permission to Government of Kerala to Float bonds**
(Deb. 45, Vol. V, 13-09-1991)
Col. 206
- Perman Refractories in Kerala**
(Deb. 44, Vol. V, 12-09-1991)
Col. 349
- Petro-Chemical Industries in Kerala**
(Deb. 43, Vol. V, 11-09-1991)
Col. 185-86
- Petrol Pumps in Kerala**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 153
- Pollution by FACT**
(Deb. 24, Vol. III, 12-08-1991)
Col. 300
- Pollution Due to Malabar Cement Factory, Palghat**
(Deb. 5, Vol. I, 15-07-1991)
Col. 139
- Population Below Poverty in Kerala**
(Deb. 43, Vol. V, 11-09-1991)
Col. 182-83

- Power Generation in Kerala**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 52
- Power Plants in Kerala**
(Deb. 20, Vol. II, 06-08-1991)
Col. 41-42
- Press Club Trivandrum**
(Deb. 43, Vol. V, 11-09-1991)
Col. 183
- Production of Paddy in Kerala**
(Deb. 44, Vol. V, 12-09-1991)
Col. 188
- Projects from Kerala Pending Clearance**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 336
- Promotion of Coconut Cultivation in Kerala**
(Deb. 8, Vol. I, 18-07-1991)
Col. 93-94
- Public Call Offices in Alapuzha District in Kerala**
(Deb. 17, Vol. II, 01-08-1991)
Col. 72-73
- Public Call Offices in Ernakulam and Kottayam Districts of Kerala**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 164
- Publication of Weeklies, Periodicals and Daily Newspapers in Kerala**
(Deb. 29, Vol. III, 21-08-1991)
Col. 118-20
- Radiation Hazard in Quilon District, Kerala**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 387
- Railway Level Crossings in Kerala**
(Deb. 28, Vol. III, 20-08-1991)
Col. 134
- Railway Over-bridges in Kerala**
(Deb. 42, Vol. V, 10-09-1991)
Col. 324
- Railway Projects in Kerala**
(Deb. 20, Vol. II, 06-08-1991)
Col. 166
- (Deb. 25, Vol. III, 13-08-1991)
Col. 59-63
- Recognition to Trichur Medical College, Kerala**
(Deb. 14, Vol. II, 29-07-1991)
Col. 65-66
- Rectified Spirit to Kerala**
(Deb. 29, Vol. III, 21-08-1991)
Col. 89-90
- Regional Engineering College, Chathamangalam**
(Deb. 19, Vol. II, 05-08-1991)
Col. 65
- Registered Shipping Companies in Kerala**
(Deb. 18, Vol. II, 02-08-1991)
Col. 103
- Regularisation of Forest Land in Kerala**
(Deb. 24, Vol. III, 12-08-1991)
Col. 35-36
- Rehabilitation of Ex-Servicemen in Kerala**
(Deb. 45, Vol. V, 13-09-1991)
Col. 73
- Renewal of Parambikulam Aliyar Agreement between Kerala and Tamil Nadu**
(Deb. 44, Vol. V, 12-09-1991)
Col. 373
- Request to increase the Commission on Sugar and Kerosene in Kerala**
(Deb. 16, Vol. II, 31-07-1991)
Col. 61-62
- Requirement of Diesel for Thermal Power Plants in Kerala**
(Deb. 15, Vol. II, 30-07-1991)
Col. 232
- Return of Travancore House to Kerala**
(Deb. 22, Vol. III, 08-08-1991)
Col. 224

- Rural Development Programmes in Kerala**
(Deb. 16, Vol. II, 31-07-1991)
Col. 58
- Sanskrit University at Kaladi Kerala**
(Deb. 5, Vol. I, 15-07-1991)
Col. 134-35
- Setting up of a Bench of Kerala High Court at Trivandrum**
(Deb. 13, Vol. II, 26-07-1991)
Col. 191
- Setting up of Cashew Board in Kerala**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 96
- Setting up of TV Stations and TV Studios in Kerala**
(Deb. 7, Vol. I, 17-07-1991)
Col. 86
- Share Capital of Railways in Kerala State Road Transport Corporation**
(Deb. 45, Vol. V, 13-09-1991)
Col. 450
- Shortage of Medicines in Hospitals in Kerala**
(Deb. 27, Vol. III, 19-08-1991)
Col. 144
- Soil Testing Laboratories of Rubber Board in Kerala**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 166
- STD Facility in Alleppey District in Kerala**
(Deb. 44, Vol. V, 12-09-1991)
Col. 274
- STD Facility in Kollam District of Kerala**
(Deb. 22, Vol. III, 08-08-1991)
Col. 137
- Strengthening of Fishermen Cooperative Societies in Kerala**
(Deb. 17, Vol. II, 01-08-1991)
Col. 117-18
- Study Regarding under Ground Water Resources in Kerala**
(Deb. 44, Vol. V, 12-09-1991)
Col. 141
- Superfast Train for Kerala**
(Deb. 28, Vol. III, 20-08-1991)
Col. 81
- Supply of Ammonia to Kerala**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 446
- Supply of Boiled Rice to Kerala**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 184
- Supply of Coconut Oil to Kerala**
(Deb. 29, Vol. III, 21-08-1991)
Col. 72-73
- Supply of Foodgrains and Palmolein to Kerala**
(Deb. 7, Vol. I, 17-07-1991)
Col. 80-84
- Supply of Paraffin Wax to Kerala**
(Deb. 42, Vol. V, 10-09-1991)
Col. 314-17
- Supply of Power to Kerala**
(Deb. 28, Vol. III, 20-08-1991)
Col. 13
- Supply of Sulphuric Acid to Kerala by F.A.C.T.**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 371
- Take over of Panathar Paper Mill in Kerala**
(Deb. 11, Vol. II, 24-07-1991)
Col. 55-56
- Telecom Centres with STD and Telex Facilities in Kerala**
(Deb. 17, Vol. II, 01-08-1991)
Col. 130
- Telephone Connections in Alleppey District of Kerala**
(Deb. 17, Vol. II, 01-08-1991)
Col. 195-96
- Tellicherry-Make Bye-Pass**
(Deb. 18, Vol. II, 02-08-1991)
Col. 199

- Temples, Masjids, Churches and Monuments in Kerala
(Deb. 24, Vol. III, 12-08-1991)
Col.447-56
- Tourism Facilities in Kerala
(Deb. 37, Vol. IV, 03-09-1991)
Col.173
- Tourist spots at mountains and sea beaches
(Deb. 42, Vol. V, 10-09-1991)
Col.197
- Travancore Titanium Products
(Deb. 34, Vol. IV, 28-08-1991)
Col.482
- Travel Agents Licensed or Registered by Cochin R.P.O.
(Deb. 35, Vol. IV, 29-08-1991)
Col.299-303
- Tribal Sub-Plan
(Deb. 32, Vol. IV, 26-08-1991)
Col.179
- TV Transmitter at Pathanamthitta in Kerala
(Deb. 29, Vol. III, 21-08-1991)
Col.191-92
- Upgradation of Regional Passport Office in Trivandrum
(Deb. 17, Vol. II, 01-08-1991)
Col.169
- UPSC and SSC Examination Centres in Kerala
(Deb. 43, Vol. V, 11-09-1991)
Col.181
- Urjagram Scheme in Kerala
(Deb. 28, Vol. III, 20-08-1991)
Col.114
- Utilisation of Rain Water in Karnataka and Kerala
(Deb. 44, Vol. V, 12-09-1991)
Col.228
- Welfare Organisation in Kerala Getting Foreign Contribution
(Deb. 39, Vol. IV, 05-09-1991)
Col.307
- Widening of National Highway No. 49 in Kerala
(Deb. 36, Vol. IV, 30-08-1991)
Col.184
- World Bank Assistance for Housing to Kerala
(Deb. 41, Vol. V, 09-09-1991)
Col.337
- World Bank Assistance for Water Supply in Kerala
(Deb. 14, Vol. II, 29-07-1991)
Col.128-29
- World Bank Assistance to Kerala State Electricity Board
(Deb. 33, Vol. IV, 27-08-1991)
Col.44
- Kerala State Electronic Development Corporation
- Takeover of KELTRON
(Deb. 7, Vol. I, 17-07-1991)
Col.90-91
- Kerosene
- Allotment of Kerosene to Kerala
(Deb. 25, Vol. III, 13-08-1991)
Col.95
- Increase in Commission on Sugar and Kerosene in Uttar Pradesh
(Deb. 34, Vol. IV, 28-08-1991)
Col.403
- Need to supply adequate quantity of Diesel and Kerosene to Fishermen and Transport Corporation in Tamil Nadu on Subsidised rates(MUR 377)
(Deb. 39, Vol. IV, 05-09-1991)
Col.352
- Request to increase the Commission on Sugar and Kerosene in Kerala
(Deb. 16, Vol. II, 31-07-1991)
Col.61-62
- Supply of Kerosene to Orissa
(Deb. 25, Vol. III, 13-08-1991)
Col.285

Supply of Kerosene to States
(Deb. 25, Vol. III, 13-08-1991)
Col. 110-18

Khadi and Village Industries
Commission

Booth Capturing by Chairman, KVIC
(Deb. 34, Vol. IV, 28-08-1991)
Col. 284

Construction of Quarters by KVIC
(Deb. 38, Vol. IV, 04-09-1991)
Col. 293

Funds provided by KVIC to Sericulture
Producers
(Deb. 11, Vol. II, 24-07-1991)
Col. 69-70

Grants provided by Khadi Gramodyog
Commission
(Deb. 43, Vol. V, 11-09-1991)
Col. 169-70

Industries Set up By KVIC in U.P.
(Deb. 43, Vol. V, 11-09-1991)
Col. 385

Purchase of Buildings by Khadi and Village
Industries Commission
(Deb. 29, Vol. III, 21-08-1991)
Col. 153

Purchase of Residential Accommodation
by KVIC
(Deb. 29, Vol. III, 21-08-1991)
Col. 91-92

Sanction of Grants by KVIC
(Deb. 34, Vol. IV, 28-08-1991)
Col. 171

SC/ST Employees in KVIC
(Deb. 38, Vol. IV, 04-09-1991)
Col. 110

Khadi and Village Industry

Appointment of Committee for Technical
jobs in Khadi Gramodyog Bhawan,
New Delhi
(Deb. 38, Vol. IV, 04-09-1991)
Col. 103

Committee for Khadi Gramodyog Industry
(Deb. 34, Vol. IV, 28-08-1991)
Col. 182

Development Plan for Khadi and Village
Industries in Kerala
(Deb. 34, Vol. IV, 28-08-1991)
Col. 477

Setting up of Industries by Khadi Gram
Udyog Commission
(Deb. 29, Vol. III, 21-08-1991)
Col. 225

Khasro Committee

Khasro Committee Recommendations for
providing Loans to Agricultural Sector
(Deb. 31, Vol. IV, 23-08-1991)
Col. 345

Recommendations of Khasro Committee
(Deb. 18, Vol. II, 02-08-1991)
Col. 143

Krishi Vigyan Kendra

Krishi Vigyan Kendra
(Deb. 22, Vol. III, 08-08-1991)
Col. 207

Krishi Vigyan Kendras

(Deb. 8, Vol. I, 18-07-1991)
Col. 47

Kudremukh Iron Ore Company Limited

Foreign Exchange earned by Kudremukh
Iron Ore Company Limited
(Deb. 22, Vol. III, 08-08-1991)
Col. 193

Production of Iron Ore Concentrate Pellets
in KJOCIL
(Deb. 22, Vol. III, 08-08-1991)
Col. 25

Katir Jyoti Scheme

'Katir Jyoti Scheme' in Bihar
(Deb. 28, Vol. III, 20-08-1991)
Col. 44

Katir Jyoti Scheme

(Deb. 28, Vol. III, 20-08-1991)
Col. 56

Kuwait

Air Services between Bombay and Kuwait
(Deb. 42, Vol. V, 10-09-1991)
Col. 238-39

Bonds Executed by Kuwait Refugees of Indian Refugees
(Deb. 30, Vol. III, 22-08-1991)
Col. 129-30

Closure of Indian Embassy in Kuwait
(Deb. 30, Vol. III, 22-08-1991)
Col. 140-41

Delegation to Kuwait to Procure Contracts for Construction Work
(Deb. 23, Vol. III, 09-08-1991)
Col. 66

Exhibition for Kuwait's Reconstruction Programme
(Deb. 45, Vol. V, 13-09-1991)
Col. 209

Export of Food Production to Kuwait
(Deb. 31, Vol. IV, 23-08-1991)
Col. 318

Supply to Consumer Goods to Kuwait
(Deb. 23, Vol. III, 09-08-1991)
Col. 67

Talks with Kuwait on Return of Refugees
(Deb. 12, Vol. II, 25-07-1991)
Col. 147

Labour

Agricultural Labour
(Deb. 14, Vol. II, 29-07-1991)
Col. 150
(Deb. 24, Vol. III, 12-08-1991)
Col. 210-22

Agriculture Labour and Wages
(Deb. 5, Vol. I, 15-07-1991)
Col. 185-86

Bonded Labour
(Deb. 32, Vol. IV, 26-08-1991)
Col. 151

Bonded Labour and Child Labour
(Deb. 5, Vol. I, 15-07-1991)
Col. 135

Commission on Bonded Labour
(Deb. 14, Vol. II, 29-07-1991)
Col. 171

Education to Children of Agriculture Labour
(Deb. 41, Vol. V, 09-09-1991)
Col. 130-31

Employment Card to Labourers
(Deb. 5, Vol. I, 15-07-1991)
Col. 164-65

Excise Duty and Labour Welfare Cess from Beedi Industry
(Deb. 24, Vol. III, 12-08-1991)
Col. 583-92

Houses to Homeless Labourers
(Deb. 29, Vol. III, 21-08-1991)
Col. 164-66

Housing Facilities to Workers of Nationalised Cotton Textile Mills to Gujarat
(Deb. 31, Vol. IV, 23-08-1991)
Col. 309

Indian Labourers sent back by Foreign Countries
(Deb. 17, Vol. II, 01-08-1991)
Col. 167-68

Interim Relief to Workers of M/s. Burn Standard Co. Ltd
(Deb. 29, Vol. III, 21-08-1991)
Col. 161

Jobless Labour due to Sick Industrial Units
(Deb. 19, Vol. II, 05-08-1991)
Col. 239-40

Labour Courts
(Deb. 24, Vol. III, 12-08-1991)
Col. 425-26

Landless Labour
(Deb. 38, Vol. IV, 04-09-1991)
Col. 398

- Legislation for Building Workers**
(Deb. 5, Vol. I, 15-07-1991)
Col. 136
- Loans to Small and Marginal Farmers and Agricultural Labourers**
(Deb. 13, Vol. II, 26-07-1991)
Col. 215
- Memorandum of Understanding for Wage Settlement**
(Deb. 42, Vol. V, 10-09-1991)
Col. 146-47
- Migrant Labour**
(Deb. 5, Vol. I, 15-07-1991)
Col. 111-12
- Migration of Labour to Foreign Countries**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 104
- Minimum Wages**
(Deb. 14, Vol. II, 29-07-1991)
Col. 51-56
- National Commission on rural labour**
(Deb. 41, Vol. V, 09-09-1991)
Col. 21-31
- National Wage Policy**
(Deb. 5, Vol. I, 15-07-1991)
Col. 191
- Need to Ameliorate the lot of Agricultural Labourers and Weavers in Srikakulam district of Andhra Pradesh (MUR 377).**
(Deb. 7, Vol. I, 17-07-1991)
Col. 172-73
- Need to enact Legislation for the welfare of firm Labourers (MUR 377)**
(Deb. 43, Vol. V, 11-09-1991)
Col. 553
- New Labour Policy**
(Deb. 14, Vol. II, 29-07-1991)
Col. 101
- Non-implementation of Labour Acts by Tea Estates**
(Deb. 23, Vol. III, 09-08-1991)
Col. 90
- Pay Revision of Employees of Industries**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 310
- Plight of Rural Labourers**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 451
- Productivity Linked Bonus to Dock Workers**
(Deb. 23, Vol. III, 09-08-1991)
Col. 243
- Reconstitution of Central District Labour Advisory Board**
(Deb. 24, Vol. III, 12-08-1991)
Col. 105
- Rehabilitation of Bonded Labour**
(Deb. 14, Vol. II, 29-07-1991)
Col. 109-10
- Safety for Workers at Bombay High Platforms**
(Deb. 42, Vol. V, 10-09-1991)
Col. 214-15
- Safety Measures in Hazardous Plants**
(Deb. 5, Vol. I, 15-07-1991)
Col. 24-27
- Salary of Private Workers**
(Deb. 24, Vol. III, 12-08-1991)
Col. 536-37
- Standing Labour Committee**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 351
- Submission of Report by the National Commission on Rural Labour (St.)**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 368
- Uniform Wage Structure**
(Deb. 19, Vol. II, 05-08-1991)
Col. 109-10
- Unorganized Labour**
(Deb. 19, Vol. II, 05-08-1991)
Col. 274-75

- Wages for Labourers engaged in Salt Production**
(Deb. 41, Vol. V, 09-09-1991)
Col.440-41
- Workers Participation in Industrial Institutions**
(Deb. 5, Vol. I, 15-07-1991)
Col.141-42
- Lakes and Ponds**
- Desilting of Veeranam Lake (Tamil Nadu)**
(Deb. 17, Vol. II, 01-08-1991)
Col.124
- Development of Chilka Lake**
(Deb. 6, Vol. I, 16-07-1991)
Col.87
- Need for Financial Assistance from Central Government to prevent silting in Chilka Lake, Orissa (MUR 377)**
(Deb. 48, Vol. V, 17-09-1991)
Col.72
- Need to retrieve the Budha statue from lake and instal it in the midst of the Hussain Sagar Lake in Hyderabad**
(Deb. 30, Vol. III, 22-08-1991)
Col.260-61
- Lakshadweep**
- Airstrips at Minicoy and Androth Islands of Lakshadweep**
(Deb. 6, Vol. I, 16-07-1991)
Col.67
- House Rent Allowance for Central Government Employees in Lakshadweep**
(Deb. 40, Vol. IV, 06-09-1991)
Col.233
- Master Plan for Development of Lakshadweep**
(Deb. 7, Vol. I, 17-07-1991)
Col.71-72
- Procurement of Mechanised Barges for Lakshadweep**
(Deb. 9, Vol. I, 19-07-1991)
Col.56
- Procurement of Speed-Boats Lakshadweep**
(Deb. 9, Vol. I, 19-07-1991)
Col.56
- Tourism Development in Lakshadweep**
(Deb. 33, Vol. IV, 27-08-1991)
Col.207
- Land Reforms**
- Amendment in Urban Land Ceiling Act**
(Deb. 14, Vol. II, 29-07-1991)
Col.87-88
- Land Reforms**
(Deb. 21, Vol. III, 07-08-1991)
Col.259
- Scheme for Upgrading Land Records**
(Deb. 21, Vol. III, 07-08-1991)
Col.263
- Surplus Land**
(Deb. 38, Vol. IV, 04-09-1991)
Col.104
- Language**
- Allocation of Funds for Preservation and Promotion of Tribal Languages**
(Deb. 27, Vol. III, 19-08-1991)
Col.31
- Announcement in Southern Regional Languages on Metropolitan Railway Stations**
(Deb. 20, Vol. II, 06-08-1991)
Col.71
- Central Institute of Indian Languages, Mysore**
(Deb. 14, Vol. II, 29-07-1991)
Col.121-24
- Films Produced in Urdu**
(Deb. 16, Vol. II, 31-07-1991)
Col.68-70

Languages use in Delhi High Court
(Deb. 4, Vol. I, 12-07-1991)
Col 105

Mother Tongue as Medium of Instruction at Primary Stage of Education
(Deb. 14, Vol. II, 29-07-1991)
Col 34-39

Need for Expeditious Implementation of Foreign Language Courses in Berhampur University (MUR 377)
(Deb. 20, Vol. II, 06-08-1991)
Col 299-300

Persons Speaking Languages and Dialects
(Deb. 22, Vol. III, 08-08-1991)
Col 39

Teaching of Sanskrit
(Deb. 27, Vol. III, 19-08-1991)
Col 91-93

Telecast of Language Programme
(Deb. 16, Vol. II, 31-07-1991)
Col 100

Telecast/Broadcast of Programmes in Brj, Avadhi and Punjabi
(Deb. 16, Vol. II, 31-07-1991)
Col 192-98

Law and Order

Law and Order in the Country
(Deb. 8, Vol. I, 18-07-1991)
Col 90-91

Law and Order Situation in Capital
(Deb. 17, Vol. II, 01-08-1991)
Col 50-51

Law and Order Situation in the Country
(Deb. 17, Vol. II, 01-08-1991)
Col 231

Leather

Export of Leather and Leather Goods
(Deb. 18, Vol. II, 02-08-1991)
Col 171

Export of Leather Goods
(Deb. 36, Vol. IV, 30-08-1991)
Col 368

(Deb. 45, Vol. V, 13-09-1991)
Col 49

Export of Leather Goods from Tamil Nadu
(Deb. 23, Vol. III, 09-08-1991)
Col 42

Loss to Leather Exporters Due To Withdrawal of CCS Benefits
(Deb. 18, Vol. II, 02-08-1991)
Col 70

Relaxation in Import Curbs on Leather Industry
(Deb. 45, Vol. V, 13-09-1991)
Col 297

Training Facilities for Leather Technology
(Deb. 16, Vol. II, 31-07-1991)
Col 125-40

Legal Aid and Advice Board

Legal Aid and Advice Boards
(Deb. 45, Vol. V, 13-09-1991)
Col 163

Liberalisation

Extension of Liberalisation Process
(Deb. 38, Vol. IV, 04-09-1991)
Col 405

Library

Computerization of Hindi Books/Libraries
(Deb. 38, Vol. IV, 04-09-1991)
Col 275

Licence

Application for Issue of Industrial Licences
(Deb. 7, Vol. I, 17-07-1991)
Col 51-54

Import of Iron and Steel Products under OGL
(Deb. 30, Vol. III, 22-08-1991)
Col 92

Issue of Prospecting Licences
(Deb. 17, Vol. II, 01-08-1991)
Col 67-68

- Liberal Licensing in Petro-Chemical Sector**
(Deb. 7, Vol. I, 17-07-1991)
Col. 106-10
- Licences to Foreign Companies for Electronics**
(Deb. 29, Vol. III, 21-08-1991)
Col. 148-52
- Proposals for Issuing Licences for Industries**
(Deb. 16, Vol. II, 31-07-1991)
Col. 216
- Life Insurance Corporation of India**
- Cancellation of LIC Policies**
(Deb. 9, Vol. I, 19-07-1991)
Col. 78
- Divisional Offices of LIC in Rajasthan**
(Deb. 45, Vol. V, 13-09-1991)
Col. 244
- Hill and Conveyance Allowance to Handicapped**
(Deb. 18, Vol. II, 02-08-1991)
Col. 4
- LIC's Scheme to Earn Foreign Exchange**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 333
- Pending Death Claims with LIC**
(Deb. 45, Vol. V, 13-09-1991)
Col. 227
- Pension Scheme for LIC Employees**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 287
- SC/ST Employees in Nationalised Banks and LIC**
(Deb. 18, Vol. II, 02-08-1991)
Col. 66
- Settlement of LIC Policies**
(Deb. 13, Vol. II, 26-07-1991)
Col. 183
- Light and Sound Programme**
- Light and Sound Programme**
(Deb. 27, Vol. III, 19-08-1991)
Col. 75
- Liquefied Petroleum Gas**
- Complaints Against LPG and Petrol Pumps in Delhi**
(Deb. 42, Vol. V, 10-09-1991)
Col. 267-68
- Complaints for Leaking LPG Cylinders**
(Deb. 42, Vol. V, 10-09-1991)
Col. 84
- Complaints of LPG Consumers of Hindustan Petroleum Corporation**
(Deb. 28, Vol. III, 20-08-1991)
Col. 39
- Criteria for Allotting LPG Agencies**
(Deb. 20, Vol. II, 06-08-1991)
Col. 197
- DBC's on MP's Recommendations**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 101
- Delay in Release of LPG Connections by IOC**
(Deb. 6, Vol. I, 16-07-1991)
Col. 67
- Gas Cylinder Accidents**
(Deb. 42, Vol. V, 10-09-1991)
Col. 277-78
- Grievance of LPG Consumers**
(Deb. 42, Vol. V, 10-09-1991)
Col. 119
- Inspection of Hot Plates etc. of LPG Consumers**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 151
- Interest on Deposits against LPG Cylinders**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 252
- Issue of LPG Transfer Vouchers**
(Deb. 28, Vol. III, 20-08-1991)
Col. 54
- LPG Agencies in Rajasthan**
(Deb. 20, Vol. II, 06-08-1991)
Col. 131-32

LPG Bottling Plant at Malapuram, Kerala (Deb. 15, Vol. II, 30-07-1991) Col. 229	LPG through Pipeline in Rajasthan (Deb. 28, Vol. III, 20-08-1991) Col. 110
LPG Bottling Plant in Tamil Nadu (Deb. 25, Vol. III, 13-08-1991) Col. 172	Malpractices in Releasing LPG Connections (Deb. 42, Vol. V, 10-09-1991) Col. 91
LPG Bottling Plants in North-East Region (Deb. 25, Vol. III, 13-08-1991) Col. 171	Price of LPG Cylinder (Deb. 33, Vol. IV, 27-08-1991) Col. 190
LPG Connections and Agencies in Karnataka (Deb. 42, Vol. V, 10-09-1991) Col. 145	Project for LPG Separation Facilities in Tamil Nadu (Deb. 33, Vol. IV, 27-08-1991) Col. 283
LPG Connections and Petroleum Products Dealerships in Gujarat (Deb. 42, Vol. V, 10-09-1991) Col. 84-85	Release of LPG Connections (Deb. 15, Vol. II, 30-07-1991) Col. 36
LPG Connections from MP's Quota (Deb. 15, Vol. II, 30-07-1991) Col. 50	Release of LPG Connections (Deb. 6, Vol. I, 16-07-1991) Col. 51
LPG Connections in Kerala (Deb. 15, Vol. II, 30-07-1991) Col. 153	Release of LPG Connections in Delhi (Deb. 42, Vol. V, 10-09-1991) Col. 283
LPG Connections in Madhya Pradesh (Deb. 28, Vol. III, 20-08-1991) Col. 73	Release of LPG Connections on Ministers Recommendations (Deb. 33, Vol. IV, 27-08-1991) Col. 169
LPG Connections in Tamil Nadu (Deb. 20, Vol. II, 06-08-1991) Col. 182	Requirement of LPG Cylinders (Deb. 37, Vol. IV, 03-09-1991) Col. 7-14
LPG Connections in Uttar Pradesh (Deb. 28, Vol. III, 20-08-1991) Col. 57 (Deb. 42, Vol. V, 10-09-1991) Col. 295	Sale of Hot Plates, Rubber Pipes and Burner by LPG Agencies (Deb. 20, Vol. II, 06-08-1991) Col. 190-91
LPG Connections on Recommendations of Members of Parliament (Deb. 28, Vol. III, 20-08-1991) Col. 35	Setting up of LPG Bottling Plants (Deb. 28, Vol. III, 20-08-1991) Col. 63
LPG Facilities in Rural Areas of Delhi (Deb. 25, Vol. III, 13-08-1991) Col. 44	Shortage of Hindustan Petroleum Refills (Deb. 42, Vol. V, 10-09-1991) Col. 42

- Shortage of LPG Agencies and Petrol Pumps in Keonjhar, Orissa
(Deb. 20, Vol. II, 06-08-1991)
Col. 66-67
- Shortage of Petrol and LPG in Andhra Pradesh
(Deb. 42, Vol. V, 10-09-1991)
Col. 191-92
- Supply and Demand of LPG
(Deb. 28, Vol. III, 20-08-1991)
Col. 185
- Supply of LPG to Tamil Nadu
(Deb. 33, Vol. IV, 27-08-1991)
Col. 227
- Suspension of DBC Facility
(Deb. 37, Vol. IV, 03-09-1991)
Col. 320
- Under-Weight Supply of Petrol and LPG in Delhi
(Deb. 15, Vol. II, 30-07-1991)
Col. 1-5
- Under-Weight LPG Cylinders
(Deb. 20, Vol. II, 06-08-1991)
Col. 179
- Waiting List for LPG Connection in Karnataka
(Deb. 28, Vol. III, 20-08-1991)
Col. 38
- Waiting List for LPG Connections in Andhra Pradesh
(Deb. 33, Vol. IV, 27-08-1991)
Col. 1-6
- Waiting List of LPG Connections in Metropolitan Cities
(Deb. 33, Vol. IV, 27-08-1991)
Col. 119
- Liquefied Petroleum Gas Agency
Allotment of LPG Agencies
(Deb. 6, Vol. I, 16-07-1991)
Col. 94
- Allotment of LPG Agencies and Petrol Pumps
(Deb. 6, Vol. I, 16-07-1991)
Col. 65
- Allotment of LPG Agencies and Petrol Pumps to Unemployed Educated Youths
(Deb. 6, Vol. I, 16-07-1991)
Col. 133
- Allotment of LPG Agencies and Petrol Diesel Outlets
(Deb. 15, Vol. II, 30-07-1991)
Col. 54
- Allotment of LPG Agencies to Village Panchayats
(Deb. 28, Vol. III, 20-08-1991)
Col. 15
- Allotment of Petrol Pumps and LPG Agencies
(Deb. 25, Vol. III, 13-08-1991)
Col. 347
- Allotment of Petrol Pumps and LPG Agencies to SCs/STs
(Deb. 6, Vol. I, 16-07-1991)
Col. 88
- Allotment of Petrol/ Diesel Retail Outlets and LPG Agencies in Karnataka
(Deb. 28, Vol. III, 20-08-1991)
Col. 156
- Allotment of Petrol/Diesel Outlets and LPG Agencies
(Deb. 15, Vol. II, 30-07-1991)
Col. 220
- Allotment of Petrol/Diesel Retail Outlets and LPG Agencies
(Deb. 25, Vol. III, 13-08-1991)
Col. 322-23
- Allotment of Petrol/Diesel Retail Outlets and LPG Agencies to Unemployed Graduates
(Deb. 25, Vol. III, 13-08-1991)
Col. 224-25

- Allotment of Triple Petroleum Agencies to one Person in Bihar**
(Deb. 42, Vol. V, 10-09-1991)
Col. 152-53
- Appointment of Small LPG Agents**
(Deb. 6, Vol. I, 16-07-1991)
Col. 130
- Black Marketing of Petrol and LPG Agencies in Maharashtra**
(Deb. 28, Vol. III, 20-08-1991)
Col. 111
- Cancellation of LPG Agencies and Petrol Pumps**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 148
- Closure of LPG Agencies**
(Deb. 15, Vol. II, 30-07-1991)
Col. 75
- Closure of LPG Agencies in Uttar Pradesh**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 335
- Commission to Petrol Pump and LPG Dealers**
(Deb. 42, Vol. V, 10-09-1991)
Col. 287-88
- Complaints against LPG Agencies**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 246
- Criteria for Allotment of Petrol/Diesel/LPG Agencies**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 38
- Irregularities in Allotting LPG Agencies**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 140
- LPG Agencies and Bottling Plants in Rajahmundry, Andhra Pradesh**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 54
- LPG Agencies and Petrol Pumps in Haryana**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 140
- LPG Agencies and Petrol Pumps in Karnataka**
(Deb. 25, Vol. III, 13-08-1991)
Col. 55-56
- LPG Agencies and Petrol Pumps in Kerala**
(Deb. 6, Vol. I, 16-07-1991)
Col. 115
- LPG Agencies and Petrol Pumps in Madhya Pradesh**
(Deb. 42, Vol. V, 10-09-1991)
Col. 166-69
- LPG Agencies and Petrol Pumps in Uttar Pradesh**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 197
- LPG Agencies and Petrol/Diesel Outlets in Delhi to SC/ST**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 121
- LPG Agencies and Petrol/Diesel Outlets in East Godavari**
(Deb. 42, Vol. V, 10-09-1991)
Col. 285-87
- LPG Agencies and Petrol/Diesel Retail Outlets in Bihar**
(Deb. 28, Vol. III, 20-08-1991)
Col. 75
- LPG Agencies and Petrol/Diesel Retail Outlets in Madhya Pradesh**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 65
- LPG Agencies and Petrol/Diesel Retail Outlets in Madhya Pradesh**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 199
- LPG Agencies and Petrol/Retail Outlets in Ghazipur**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 312
- LPG Agencies in Bihar**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 261

- LPG Agencies in Goa**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 69
- LPG Agencies in Jalpaiguri**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 92
- LPG Agencies in Kerala**
(Deb. 28, Vol. III, 20-08-1991)
Col. 65
- LPG Agencies in Maharashtra**
(Deb. 28, Vol. III, 20-08-1991)
Col. 71
- LPG Agencies in Pauri Garhwal and Chamoli**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 214
- LPG Agencies in Pilibhit**
(Deb. 42, Vol. V, 10-09-1991)
Col. 109-10
- LPG Agencies in Rajasthan**
(Deb. 28, Vol. III, 20-08-1991)
Col. 37
- LPG Agencies in Sindhudurg and Ratnagiri, Maharashtra**
(Deb. 28, Vol. III, 20-08-1991)
Col. 69
- LPG Agencies in Uttar Pradesh**
(Deb. 15, Vol. II, 30-07-1991)
Col. 77
(Deb. 28, Vol. III, 20-08-1991)
Col. 148
- LPG Agencies in Varanasi, Uttar Pradesh**
(Deb. 42, Vol. V, 10-09-1991)
Col. 303
- LPG Agencies in West Bengal**
(Deb. 28, Vol. III, 20-08-1991)
Col. 169
- LPG Agencies, Petrol/Diesel Retail Outlets in Andhra Pradesh**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 295
- LPG connections and Agencies in Karnataka**
(Deb. 42, Vol. V, 10-09-1991)
Col. 145
- Out of Turn Allotments of Petrol/Diesel Retail Outlets and LPG Agencies in Delhi and U.P.**
(Deb. 42, Vol. V, 10-09-1991)
Col. 90-91
- Purchase of Gas Stoves from LPG Agencies**
(Deb. 28, Vol. III, 20-08-1991)
Col. 155
- Livestock**
- Cattle Development Project**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 41-44
- Smuggling of Livestock**
(Deb. 44, Vol. V, 12-09-1991)
Col. 116-17
- Loan Waiver Scheme**
- Review of Loan Waiver Scheme**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 415
- Loans and Advances**
- Amount Borrowed at Commercial Rate of Interest**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 265
- Default in Repayment of Loans**
(Deb. 13, Vol. II, 26-07-1991)
Col. 154
- Disbursement of Loans for Purchase of Essential Commodities**
(Deb. 9, Vol. I, 19-07-1991)
Col. 26
- Diversion of Borrowings by States for Financing Consumption Expenditure**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 386

External Loans

(Deb. 4, Vol. I, 12-07-1991)
Col. 106-08

Financial Assistance to Tobacco Companies by Nationalized Banks

(Deb. 31, Vol. IV, 23-08-1991)
Col. 65-68

Impact of Priority Sector Lending on Banks

(Deb. 31, Vol. IV, 23-08-1991)
Col. 22-23

Increase in Government and Private Borrowings

(Deb. 9, Vol. I, 19-07-1991)
Col. 46

Interest on Loans from Sugar Development Fund

(Deb. 26, Vol. III, 14-08-1991)
Col. 7-8

Irregularities in Advancing Loans by Vijaya Bank

(Deb. 31, Vol. IV, 23-08-1991)
Col. 111-12

Loans and Advances by India to Foreign Countries

(Deb. 18, Vol. II, 02-08-1991)
Col. 6

Loans given by Banks in Uttar Pradesh

(Deb. 31, Vol. IV, 23-08-1991)
Col. 332-34

Loans to Customers by Maruti Udyog Limited

(Deb. 43, Vol. V, 11-09-1991)
Col. 273

Loans to SC/ST under SEEUY

(Deb. 31, Vol. IV, 23-08-1991)
Col. 107-10

Recovery of Loans

(Deb. 13, Vol. II, 26-07-1991)
Col. 63

Review of Loan Waive Scheme

(Deb. 4, Vol. I, 12-07-1991)
Col. 43

Single Window Loan Scheme

(Deb. 45, Vol. V, 13-09-1991)
Col. 140

Withdrawal of Crop Loans to Farmers

(Deb. 4, Vol. I, 12-07-1991)
Col. 94-95

Lok Adalat**Lok Adalats**

(Deb. 31, Vol. IV, 23-08-1991)
Col. 352

Lok Adalats in Uttar Pradesh

(Deb. 23, Vol. III, 09-08-1991)
Col. 182

Lottery**Black Marketing in Lottery Tickets**

(Deb. 18, Vol. II, 02-08-1991)
Col. 189

Code of Conduct for Lotteries

(Deb. 17, Vol. II, 01-08-1991)
Col. 230-31

Need to ban Unauthorised Lotteries Conducted by Private Organisers on behalf of State Government (MRJ 377)

(Deb. 30, Vol. III, 22-08-1991)
Col. 259-60

M/s. Burn Standard Co. Ltd.**Benefits to Workmen of M/s. Burn Standard Co. Ltd.**

(Deb. 29, Vol. III, 21-08-1991)
Col. 160-61

Expansion of Jellingham Unit of M/s. Burn Standard Co. Ltd.

(Deb. 29, Vol. III, 21-08-1991)
Col. 90

Project Report of M/s. Burn Standard Co.

(Deb. 29, Vol. III, 21-08-1991)
Col. 82-83

Madhya Pradesh**Air Service to Neemach**

(Deb. 25, Vol. III, 13-08-1991)
Col. 326

- Air Services between Gwalior and Jabalpur**
(Deb. 20, Vol. II, 06-08-1991)
Col. 50
- Air Services in Madhya Pradesh**
(Deb. 28, Vol. III, 20-08-1991)
Col. 95
- AIR Station at Jabalpur**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 28-30
- Allocation for Adult Education to Gujarat, Madhya Pradesh and Rajasthan**
(Deb. 24, Vol. III, 12-08-1991)
Col. 413-14
- Allocation of Funds to Madhya Pradesh from Central Road Fund**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 144
- Allocation to U.P. and M.P. for Promotion of Literacy**
(Deb. 19, Vol. II, 05-08-1991)
Col. 133-34
- Allotment of Petrol/Diesel Retail Outlets and LPG Agencies**
(Deb. 25, Vol. III, 13-08-1991)
Col. 322-23
- Approval to Korba Western Extension Unit Nos. 5 and 6**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 261
- Approval to Rajghat Hydro Electric Project of Madhya Pradesh**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 290
- Area under Ramtil Cultivation**
(Deb. 12, Vol. II, 25-07-1991)
Col. 183
- Assistance to Madhya Pradesh for Leprosy Control**
(Deb. 14, Vol. II, 29-07-1991)
Col. 146-47
- Availability of Medicinal Plants in Madhya Pradesh**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 131
- Ayurvedic Hospital in Khandwa, Madhya Pradesh**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 142
- BALCO in Khar-khuri, Dadar, MP**
(Deb. 30, Vol. III, 22-08-1991)
Col. 142-43
- Betwa Action Plan**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 75
- Biogas Plants in Madhya Pradesh**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 199
- Bodhghat Thermal Power Project**
(Deb. 28, Vol. III, 20-08-1991)
Col. 96
- Booth Capturing in Madhya Pradesh**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 47
- Branches of Regional Rural Banks in Madhya Pradesh**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 139
- Cement Factory in Madhya Pradesh**
(Deb. 29, Vol. III, 21-08-1991)
Col. 183-84
- Central Assistance for Creation of Irrigation Potential in Madhya Pradesh**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 359-60
- Civic Amenities at Hoora Mills of NTC in Ujjain**
(Deb. 13, Vol. II, 26-07-1991)
Col. 59
- Clearance of Development Projects in M.P.**
(Deb. 19, Vol. II, 05-08-1991)
Col. 138-42

- Coal Supply to Power Plants in Madhya Pradesh
(Deb. 37, Vol. IV, 03-09-1991)
Col. 328
- Coal Supply to Satpura Power Station
(Deb. 33, Vol. IV, 27-08-1991)
Col. 54
- Compensation for Damage to State Roads
(Deb. 18, Vol. II, 02-08-1991)
Col. 14
- Complaints against Samagra Seva Sangh
(Deb. 27, Vol. III, 19-08-1991)
Col. 115
- Construction of a new Bridge on River Chhonda
(Deb. 45, Vol. V, 13-09-1991)
Col. 177
- Construction Work of Ratlam Division
(Deb. 20, Vol. II, 06-08-1991)
Col. 36
- Conversion of Chandrapur-Gondia-Jabalpur Line
(Deb. 25, Vol. III, 13-08-1991)
Col. 183
- Cooperative Cotton Yarn Mills in Madhya Pradesh
(Deb. 18, Vol. II, 02-08-1991)
Col. 45
- Copper Deposits in Balaghat, Madhya Pradesh
(Deb. 17, Vol. II, 01-08-1991)
Col. 140
- Cost Capital Grant to Madhya Pradesh
(Deb. 29, Vol. III, 21-08-1991)
Col. 183-84
- Credit-Deposit Ratio of State Bank of Indore in Madhya Pradesh and Uttar Pradesh
(Deb. 13, Vol. II, 26-07-1991)
Col. 212
- Deforestation in M. P.
(Deb. 27, Vol. III, 19-08-1991)
Col. 61
- Demarcation of Forests
(Deb. 24, Vol. III, 12-08-1991)
Col. 186-87
- Development of Sanchi for Tourism
(Deb. 15, Vol. II, 30-07-1991)
Col. 29
- Discovery of Oil and Natural Gas in Raigarh, Madhya Pradesh
(Deb. 33, Vol. IV, 27-08-1991)
Col. 275
- Dreaded Disease in M.P.
(Deb. 41, Vol. V, 09-09-1991)
Col. 32-33
- Educated and Uneducated in Madhya Pradesh
(Deb. 24, Vol. III, 12-08-1991)
Col. 616-17
- Electronic Telephone Exchanges in Durg District of Madhya Pradesh
(Deb. 39, Vol. IV, 05-09-1991)
Col. 124
- Energisation of Pumps and Rural Electrification in Madhya Pradesh
(Deb. 37, Vol. IV, 03-09-1991)
Col. 50-51
- Environmental Restrictions on Industries in Madhya Pradesh
(Deb. 32, Vol. IV, 26-08-1991)
Col. 177
- Essential Commodities Released for Distribution in Madhya Pradesh
(Deb. 16, Vol. II, 31-07-1991)
Col. 185-87
- Estimates Received from Madhya Pradesh for Connecting Growth Centres with Metal Roads
(Deb. 29, Vol. III, 21-08-1991)
Col. 136-37

- Expenditure on Bargi Dam Project**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 71-72
- Expenditure on Family Welfare Programme in Madhya Pradesh**
(Deb. 24, Vol. III, 12-08-1991)
Col. 196-206
- Extension of Indore Terminal Platform**
(Deb. 25, Vol. III, 13-08-1991)
Col. 314-15
- Extraction of Bauxite in Madhya Pradesh**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 172
- Extraction of Mineral in Maharashtra and Madhya Pradesh**
(Deb. 44, Vol. V, 12-09-1991)
Col. 195
- Fertilizer Factory at Korba, M.P.**
(Deb. 43, Vol. V, 11-09-1991)
Col. 56-57
- Financial Assistance to Madhya Pradesh Electricity Board**
(Deb. 20, Vol. II, 06-08-1991)
Col. 138-39
- Flying Clubs in Madhya Pradesh**
(Deb. 15, Vol. II, 30-07-1991)
Col. 89
- Growth Centre in Durg, Madhya Pradesh**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 169
- Growth Centre Near Khandwa, Madhya Pradesh**
(Deb. 29, Vol. III, 21-08-1991)
Col. 135
- HUDCO Funds for Housing Schemes in Jabalpur**
(Deb. 24, Vol. III, 12-08-1991)
Col. 559-63
- Indore Durg Bypass**
(Deb. 18, Vol. II, 02-08-1991)
Col. 89
- Indore-Devas Four Lane Scheme**
(Deb. 23, Vol. III, 09-08-1991)
Col. 281
- Industries set up in Madhya Pradesh**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 308
- Industries set up in Mandla, Madhya Pradesh**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 253
- Installation of TV Disc at Alirajpur**
(Deb. 16, Vol. II, 31-07-1991)
Col. 80
- Integrated Development of Forest Villages**
(Deb. 19, Vol. II, 05-08-1991)
Col. 179-80
- Irrigation Projects of Madhya Pradesh**
(Deb. 17, Vol. II, 01-08-1991)
Col. 134-38
- Issue of Letters of intent for Madhya Pradesh**
(Deb. 21, Vol. III, 07-08-1991)
Col. 116
- Jabalpur Project**
(Deb. 24, Vol. III, 12-08-1991)
Col. 162-63
- Killing of Peacocks in Madhya Pradesh**
(Deb. 41, Vol. V, 09-09-1991)
Col. 155-56
- Land under irrigation in Orissa, Maharashtra and Madhya Pradesh**
(Deb. 22, Vol. III, 08-08-1991)
Col. 178
- Linking Madhya Pradesh with Delhi by S.T.D.**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 401
- Loading of Coal in Madhya Pradesh**
(Deb. 25, Vol. III, 13-08-1991)
Col. 225-26

- Loans to Farmers in Madhya Pradesh**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 130
- LPG Agencies and Petrol Pumps in Madhya Pradesh**
(Deb. 42, Vol. V, 10-09-1991)
Col. 166-69
- LPG Agencies and Petrol/Diesel Retail Outlets in Madhya Pradesh**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 199
- LPG connections in Madhya Pradesh**
(Deb. 28, Vol. III, 20-08-1991)
Col. 73
- Madhya Bharat Notified Area Land Distribution and Transfer Regulation, 1954**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 295
- Madhya Pradesh Bega Development Authority**
(Deb. 41, Vol. V, 09-09-1991)
Col. 599-603
- Maheshwar Hydel Project in Madhya Pradesh**
(Deb. 25, Vol. III, 13-08-1991)
Col. 226-27
- Mahi-Bajaj Sagar Project**
(Deb. 22, Vol. III, 08-08-1991)
Col. 206
- Modernisation of Power Plants in Madhya Pradesh**
(Deb. 28, Vol. III, 20-08-1991)
Col. 155
- National Highway in Madhya Pradesh**
(Deb. 13, Vol. II, 26-07-1991)
Col. 197
(Deb. 45, Vol. V, 13-09-1991)
Col. 466
- National Lang Institute in Bhopal**
(Deb. 41, Vol. V, 09-09-1991)
Col. 219
- Navodaya Vidyalayas in Madhya Pradesh**
(Deb. 19, Vol. II, 05-08-1991)
Col. 66-67
- Need for Central Assistance to curb the growing activities of Naxalites in Madhya Pradesh (MUR 377)**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 351
- Need for maintaining proper record of Printing in used by Bank Note Press, Dewas, Madhya Pradesh (MUR 377)**
(Deb. 28, Vol. III, 20-08-1991)
Col. 229
- Need for Overall Development of Bundelkhand Region Comprising of Some Districts of Uttar Pradesh and Madhya Pradesh (MUR 377)**
(Deb. 29, Vol. III, 21-08-1991)
Col. 297-98
- Need to allocate adequate quota of fertilizers to Orissa and Madhya Pradesh through the marketing Division of Hindustan Fertilizers Corporation (MUR 377)**
(Deb. 13, Vol. II, 26-07-1991)
Col. 317
- Need to Convert Satpara Metro-Gauge Line and Introduce Express Diesel Trains between Seconi and Jabalpur, Madhya Pradesh (MUR 377)**
(Deb. 17, Vol. II, 01-08-1991)
Col. 277
- Need to declare Vilaspur (Madhya Pradesh) University a Central University (MUR 377)**
(Deb. 46, Vol. V, 14-09-1991)
Col. 346
- Need to Give Clearance for Setting up Gas Based Power Plants in Madhya Pradesh (MUR 377)**
(Deb. 8, Vol. I, 18-07-1991)
Col. 182-83

- Need to open a Petroleum Product Depot as also more gas agencies in Ujjain, Madhya Pradesh (MUR 377)
(Deb. 25, Vol. III, 13-08-1991)
Col. 534-35
- Need to open Girls Schools in Sarguja District, Madhya Pradesh for proper Education of Scheduled Caste and Scheduled Tribe Girls (MUR 377)
(Deb. 43, Vol. V, 11-09-1991)
Col. 554
- Need to provide adequate assistance to the Government of Madhya Pradesh to control Cholera and Gastroenteritis in Vilaspur district (MUR 377)
(Deb. 48, Vol. V, 17-09-1991)
Col. 69
- Need to provide compensation to the Adivasis and others killed by Naxalites in Bastar district of Madhya Pradesh (MUR 377)
(Deb. 47, Vol. V, 16-09-1991)
Col. 235
- Need to rehabilitate people displaced on account of Barangi irrigation Project in M.P. (MUR 377)
(Deb. 21, Vol. III, 07-08-1991)
Col. 339
- Need to release funds to Madhya Pradesh Government from Central Road Fund for early construction of roads in the State (MUR 377)
(Deb. 34, Vol. IV, 28-08-1991)
Col. 571
- Need to replace old Telephone Exchange in Sooni district, Madhya Pradesh with Electronic telephone exchange (MUR 377)
(Deb. 38, Vol. IV, 04-09-1991)
Col. 499
- Need to review the policy of the Government in respect of opium farming in Madhya Pradesh and to provide necessary help to opium growers (MUR 377)
(Deb. 10, Vol. III, 20-07-1991)
Col. 26
- Need to send a Central Team to assess the drought situation in Madhya Pradesh in Chhattisgarh region (MUR 377)
(Deb. 11, Vol. II, 24-07-1991)
Col. 198-202
- Need to send a Central Team to Madhya Pradesh to Assess the Gravity of Drought Conditions (MUR 377)
(Deb. 7, Vol. I, 17-07-1991)
Col. 176
- Need to set up a Central Coordination Committee for Coordination amongst Different Agencies in Regard to the Kumbh Fair in Ujjain in April, 1992, etc. (MUR 377)
(Deb. 7, Vol. I, 17-07-1991)
Col. 173-74
- Need to set up electronic telephone exchange in Ujjain, Madhya Pradesh (MUR 377)
(Deb. 42, Vol. V, 10-09-1991)
Col. 347
- New C-DOT Exchanges in MP
(Deb. 30, Vol. III, 22-08-1991)
Col. 163-64
- New Industries in Madhya Pradesh and Himachal Pradesh
(Deb. 43, Vol. V, 11-09-1991)
Col. 488-89
- Night Landing Facilities at Khajuraho Airport
(Deb. 25, Vol. III, 13-08-1991)
Col. 173

<p>Non-Payment of PF Share by Textile Mills, M.P. (Deb. 19, Vol. II, 05-08-1991) Col. 16-26</p>	<p>People Below Poverty Line in Madhya Pradesh (Deb. 43, Vol. V, 11-09-1991) Col. 511-18</p>
<p>Oil Reserves in Madhya Pradesh (Deb. 33, Vol. IV, 27-08-1991) Col. 200</p>	<p>Petroleum Projects in Madhya Pradesh (Deb. 33, Vol. IV, 27-08-1991) Col. 147</p>
<p>Opening of Kendriya Vidyalaya at Riva (Deb. 32, Vol. IV, 26-08-1991) Col. 96</p>	<p>Pig Iron Plants in Maharashtra and Madhya Pradesh (Deb. 44, Vol. V, 12-09-1991) Col. 7-13</p>
<p>Opening of Kendriya Vidyalaya in Shajapur (Deb. 32, Vol. IV, 26-08-1991) Col. 149</p>	<p>Platinum Deposits in Nalpur (Deb. 30, Vol. III, 22-08-1991) Col. 10-11</p>
<p>Opening of Post Offices in Madhya Pradesh (Deb. 35, Vol. IV, 29-08-1991) Col. 395-400</p>	<p>Pollution in Bhalai Town, Madhya Pradesh (Deb. 41, Vol. V, 09-09-1991) Col. 206-08</p>
<p>Opening of Rural Telephone Exchanges in Madhya Pradesh (Deb. 35, Vol. IV, 29-08-1991) Col. 188-208</p>	<p>Pollution in Madhya Pradesh (Deb. 27, Vol. III, 19-08-1991) Col. 119</p>
<p>Overbridge at Maksi (Deb. 37, Vol. IV, 03-09-1991) Col. 334</p>	<p>Polypropylene Plant at Bijaypur (Deb. 20, Vol. II, 06-08-1991) Col. 99-100</p>
<p>Passenger Amenities at Madan Mahal Station (Deb. 25, Vol. III, 13-08-1991) Col. 82-83</p>	<p>Power Position in Madhya Pradesh (Deb. 20, Vol. II, 06-08-1991) Col. 118</p>
<p>Payment of Royalty on Minerals to Madhya Pradesh (Deb. 44, Vol. V, 12-09-1991) Col. 157</p>	<p>Privatisation of Power generation in Madhya Pradesh (Deb. 33, Vol. IV, 27-08-1991) Col. 168</p>
<p>Pench Thermal Power Plant (Deb. 25, Vol. III, 13-08-1991) Col. 257</p>	<p>Production of Copper in Madhya Pradesh (Deb. 17, Vol. II, 01-08-1991) Col. 149</p>
<p>Pending Development Projects in Madhya Pradesh (Deb. 32, Vol. IV, 26-08-1991) Col. 334</p>	<p>Proposal to Convert Indore University into Central University (Deb. 19, Vol. II, 05-08-1991) Col. 135</p>
	<p>Prospecting Licences for minerals in Madhya Pradesh (Deb. 12, Vol. II, 25-07-1991) Col. 182</p>

- Rail Lines in Madhya Pradesh**
(Deb. 42, Vol. V, 10-09-1991)
Col. 99
- Railway Line from Bilaspur to Jabalpur**
(Deb. 25, Vol. III, 13-08-1991)
Col. 321
- Railway Line in Rewa (Madhya Pradesh)**
(Deb. 42, Vol. V, 10-09-1991)
Col. 327-28
- Rihand Hydro-electric Project**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 87
- Royalty Rates and Production of Minerals in Madhya Pradesh**
(Deb. 22, Vol. III, 08-08-1991)
Col. 30
- Rural Electrification in Madhya Pradesh**
(Deb. 28, Vol. III, 20-08-1991)
Col. 156
- Sale of Iron Scrap from Blast Furnace Slag Dump by Bhilai Steel Plant**
(Deb. 44, Vol. V, 12-09-1991)
Col. 158
- School for Coach Repair Factory, Bhopal**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 173
- Security fund for Madhya Pradesh**
(Deb. 25, Vol. III, 13-08-1991)
Col. 315
- Setting up of Diesel Based Power Station in Madhya Pradesh**
(Deb. 42, Vol. V, 10-09-1991)
Col. 93
- Setting up of Electronic Telephone Exchanges in Madhya Pradesh**
(Deb. 22, Vol. III, 08-08-1991)
Col. 87
- Setting up of Gas Based Power Plants in Madhya Pradesh**
(Deb. 6, Vol. I, 16-07-1991)
Col. 47
- Setting up of Madhya Pradesh High Court Bench in Chhattisgarh Region**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 348
- Setting up of More Kendriya Vidyalayas in Madhya Pradesh, Rajasthan and Gujarat**
(Deb. 24, Vol. III, 12-08-1991)
Col. 403-12
- Setting up of Pulmonary Institute in Bhopal, Madhya Pradesh**
(Deb. 19, Vol. II, 05-08-1991)
Col. 181
- Special Funds for Tribal Special Plan Area**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 195
- STD Facility in UP, MP and Rajasthan**
(Deb. 30, Vol. III, 22-08-1991)
Col. 152-55
- Sub-Health Centres in Madhya Pradesh**
(Deb. 41, Vol. V, 09-09-1991)
Col. 258-59
- Supply of Coal to Industrial Units in Madhya Pradesh**
(Deb. 28, Vol. III, 20-08-1991)
Col. 130
- Supply of Fertilisers to Madhya Pradesh**
(Deb. 21, Vol. III, 07-08-1991)
Col. 83
- Supply of Paper at Concessional Rate to Madhya Pradesh**
(Deb. 19, Vol. II, 05-08-1991)
Col. 179
- Supply of Petroleum Products in Ujjain**
(Deb. 25, Vol. III, 13-08-1991)
Col. 323-24
- Supply of Wagons to Madhya Pradesh**
(Deb. 28, Vol. III, 20-08-1991)
Col. 129

Telephone connections in Madhya Pradesh (Deb. 22, Vol. III, 08-08-1991) Col. 230	Additional Gas Terminals to Gujarat and Maharashtra (Deb. 28, Vol. III, 20-08-1991) Col. 55
Telephone Exchanges in Mandasaur and Ratlam Districts of Madhya Pradesh (Deb. 12, Vol. II, 25-07-1991) Col. 111	Additional Towns of Maharashtra Under IDSMT Scheme (Deb. 24, Vol. III, 12-08-1991) Col. 544-45
Tourism Development at places of Kumbh Mela (Deb. 33, Vol. IV, 27-08-1991) Col. 6-14	Ahmednagar Fort as National Monument (Deb. 41, Vol. V, 09-09-1991) Col. 437-38
TV Transmitter at Jabalpur (Deb. 34, Vol. IV, 28-08-1991) Col. 356	Aid for Eye and General Hospital at Village Kalambe, Maharashtra (Deb. 14, Vol. II, 29-07-1991) Col. 127-28
TV Transmitter in Kulkadewar (Deb. 16, Vol. II, 31-07-1991) Col. 77	Air Safety at Bombay Airport (Deb. 33, Vol. IV, 27-08-1991) Col. 141
Widening of National Highway No. 6 between Durg and Raipur (Deb. 40, Vol. IV, 06-09-1991) Col. 194	Air service for Akola (Deb. 33, Vol. IV, 27-08-1991) Col. 216
Madras Rapid Transport System	Airlinking of Ahmednagar (Deb. 28, Vol. III, 20-08-1991) Col. 89
Madras Rapid Transport System (Deb. 15, Vol. II, 30-07-1991) Col. 230	Airport at Kudal/Kunda, Maharashtra (Deb. 42, Vol. V, 10-09-1991) Col. 188
Mahanagar Telephone Nigam Limited	Airport at Shirdi, Maharashtra (Deb. 15, Vol. II, 30-07-1991) Col. 163
Quick Customer Service Centres of MTNL in Delhi (Deb. 39, Vol. IV, 05-09-1991) Col. 254	Airport in Buldana District, Maharashtra (Deb. 20, Vol. II, 06-08-1991) Col. 165
Reservation Cell in MTNL, Delhi for SC/ST Employees (Deb. 44, Vol. V, 12-09-1991) Col. 188	Airport in Maharashtra (Deb. 37, Vol. IV, 03-09-1991) Col. 294
Maharashtra	Airport in Sindhudurg Maharashtra (Deb. 37, Vol. IV, 03-09-1991) Col. 255
A.I.R. at Akola (Deb. 21, Vol. III, 07-08-1991) Col. 146	Airstrip at Jolna, Maharashtra (Deb. 28, Vol. III, 20-08-1991) Col. 65

- Ajanta Caves**
(Deb. 19, Vol. II, 05-08-1991)
Col.150-51
- Akashwani Kendra, Ratnagiri**
(Deb. 29, Vol. III, 21-08-1991)
Col.242
- Allocation of Fertilizers to Maharashtra**
(Deb. 29, Vol. III, 21-08-1991)
Col.172-73
- Amount Allocated for Maintenance of Bombay-Goa National Highway**
(Deb. 31, Vol. IV, 23-08-1991)
Col.109-11
- Amount Sanctioned under Agricultural and Rural Debt Relief Scheme to Maharashtra**
(Deb. 31, Vol. IV, 23-08-1991)
Col.153-54
- Arrest of an Abu Dhabi National at Sahar Air Port Bombay**
(Deb. 44, Vol. V, 12-09-1991)
Col.114-15
- Assistance to Maharashtra for Electronic Units**
(Deb. 34, Vol. IV, 28-08-1991)
Col.363
- Assistance to Maharashtra for Industrial Development**
(Deb. 21, Vol. III, 07-08-1991)
Col.264
- Assistance to Maharashtra Under National Health Schemes**
(Deb. 41, Vol. V, 09-09-1991)
Col.252-53
- Black Marketing of Petrol and LPG Agencies in Maharashtra**
(Deb. 28, Vol. III, 20-08-1991)
Col.111
- Blackmarket of Railway Tickets in Bombay**
(Deb. 25, Vol. III, 13-08-1991)
Col.39
- Bombay Urban Transport Project II**
(Deb. 32, Vol. IV, 26-08-1991)
Col.200
- Bureau FAX Service in Maharashtra**
(Deb. 44, Vol. V, 12-09-1991)
Col.276
- Casual Workers in C.A.D. Camp Phulgaon Wardha**
(Deb. 45, Vol. V, 13-09-1991)
Col.180
- Casualties from excessive floods in the Wardha river in Maharashtra and in the Upper Indravathi river in Orissa (St.)**
(Deb. 16, Vol. II, 31-07-1991)
Col.261-62
- Catering System at Kalyan Station ***
(Deb. 25, Vol. III, 13-08-1991)
Col.275-76
- Cattle Death in Maharashtra**
(Deb. 41, Vol. V, 09-09-1991)
Col.77-78
- Cellular Telephones in Bombay**
(Deb. 44, Vol. V, 12-09-1991)
Col.151
- Central Assistance for Improvement of Jail System in Maharashtra**
(Deb. 35, Vol. IV, 29-08-1991)
Col.243-44
- Central Assistance for Maintenance of Law and Order in Maharashtra**
(Deb. 44, Vol. V, 12-09-1991)
Col.13-19
- Central Public Sector Undertakings in Maharashtra**
(Deb. 34, Vol. IV, 28-08-1991)
Col.53
- Chanderpur Power Project**
(Deb. 25, Vol. III, 13-08-1991)
Col.319

Classification of Cities

(Deb. 9, Vol. I, 19-07-1991)
Col 41

Coal despatches to Maharashtra and Gujarat

(Deb. 25, Vol. III, 13-08-1991)
Col.257-60

Complaints Against Cotton Companies in Bombay

(Deb. 45, Vol. V, 13-09-1991)
Col 147

Conversion of M. G Lines in Maharashtra

(Deb. 6, Vol. I, 16-07-1991)
Col 80

Conversion of manual Telephone Exchanges into Electronic Exchanges in Maharashtra

(Deb. 22, Vol. III, 08-08-1991)
Col 116

Conversion of Solapur to Wadi Line

(Deb. 25, Vol. III, 13-08-1991)
Col 134

Coverage of TV and AIR in Maharashtra

(Deb. 21, Vol. III, 07-08-1991)
Col 138

Curtailment of Funds to Bhingar Cantonment Board Ahmednagar

(Deb. 40, Vol. IV, 06-09-1991)
Col 295

Dabhol Power Plant in Maharashtra

(Deb. 25, Vol. III, 13-08-1991)
Col 52-53

Day and Night Telegraph Offices in Thane District of Maharashtra

(Deb. 12, Vol. II, 25-07-1991)
Col 145

Decline in Oil Production from Bombay High

(Deb. 25, Vol. III, 13-08-1991)
Col 41-42

Deforestation in Maharashtra

(Deb. 24, Vol. III, 12-08-1991)
Col 328-29

Demands for Nima, Bombay

(Deb. 27, Vol. III, 19-08-1991)
Col.46-47

Demands of All India Handicapped Welfare Association District Thane Maharashtra

(Deb. 41, Vol. V, 09-09-1991)
Col.457-58

Development of Agriculture in Maharashtra

(Deb. 30, Vol. III, 22-08-1991)
Col.131-32

Development of Tourism in Maharashtra

(Deb. 25, Vol. III, 13-08-1991)
Col.310-11

Development of Tourism in Sindhudurg, Maharashtra

(Deb. 25, Vol. III, 13-08-1991)
Col.86-87

Development of Tourist Spots in Aurangabad

(Deb. 15, Vol. II, 30-07-1991)
Col 60

Development of Tourist Spots in Maharashtra

(Deb. 33, Vol. IV, 27-08-1991)
Col 214

Direct Train From Ranchi to Bombay

(Deb. 25, Vol. III, 13-08-1991)
Col.58-59

Dislocation of Trains

(Deb. 37, Vol. IV, 03-09-1991)
Col 197

Diversion of Forest Land for Non-Forest purposes in Maharashtra

(Deb. 19, Vol. II, 05-08-1991)
Col.110-11

Diversion of Krishna Waters by Maharashtra

(Deb. 25, Vol. III, 13-08-1991)
Col.365-66

- Doordarshan Kendra at Hingoli in Maharashtra**
(Deb. 21, Vol. III, 07-08-1991)
Col. 181
- Drilling in Maharashtra**
(Deb. 28, Vol. III, 20-08-1991)
Col. 110
- Dry Port in Pune**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 295
- Establishment of Development Boards in Maharashtra**
(Deb. 17, Vol. II, 01-08-1991)
Col. 118-19
- Electronic Indicators at Thakurli Station**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 198
- Electronic Telephone Exchange in Nasik District of Maharashtra**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 78
- Electronic Telephone Exchanges at Akola District in Maharashtra**
(Deb. 17, Vol. II, 01-08-1991)
Col. 238-39
- Electronic Telephone Exchanges in Ratnagiri District of Maharashtra**
(Deb. 8, Vol. I, 18-07-1991)
Col. 129-34
- Energy Food Industries in Maharashtra**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 362
- Engineering College for Women at Pune**
(Deb. 5, Vol. I, 15-07-1991)
Col. 113
- Expansion and Modernisation of Telephone Exchanges in Pune**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 205
- Expansion of Telecommunication Facilities in Maharashtra**
(Deb. 22, Vol. III, 08-08-1991)
Col. 217
- Expansion of Telephone Exchanges in Maharashtra**
(Deb. 8, Vol. I, 18-07-1991)
Col. 65
- Expansion-Cum-Modernisation of N.O.C.I.L.**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 205
- Extension of Banking Facilities in Sinnar, Maharashtra**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 117
- Extension of Scheme of Monopoly Procurement of Cotton in Maharashtra**
(Deb. 23, Vol. III, 09-08-1991)
Col. 281
- Extraction of Mineral in Maharashtra and Madhya Pradesh**
(Deb. 44, Vol. V, 12-09-1991)
Col. 195
- Facilities at Bombay Airport**
(Deb. 42, Vol. V, 10-09-1991)
Col. 189-90
- Family Courts in Maharashtra**
(Deb. 45, Vol. V, 13-09-1991)
Col. 212
- Financial Assistance to Bombay City Under Way**
(Deb. 41, Vol. V, 09-09-1991)
Col. 456-57
- Floating of Projects Specific Bonds by Maharashtra to Raise Resources for Irrigation Projects**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 135
- Flood Assistance to Maharashtra**
(Deb. 12, Vol. II, 25-07-1991)
Col. 72

- Flood Control Scheme of Maharashtra**
(Deb. 30, Vol. III, 22-08-1991)
Col. 29
- Food Processing Industry in Ratnagiri District**
(Deb. 11, Vol. II, 24-07-1991)
Col. 147
- Footbridge at Bhayander Station (Bombay)**
(Deb. 42, Vol. V, 10-09-1991)
Col. 235
- Funding of Sub-urban Railway Projects in Bombay**
(Deb. 42, Vol. V, 10-09-1991)
Col. 27-30
- Funds for Development of National Highways in Maharashtra**
(Deb. 23, Vol. III, 09-08-1991)
Col. 16-18
- Funds Provided under Western Ghats Development Schemes**
(Deb. 21, Vol. III, 07-08-1991)
Col. 98
- Gas Cylinder Accidents**
(Deb. 42, Vol. V, 10-09-1991)
Col. 277-78
- Generation of Power in Western Region, Maharashtra**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 115
- Haj House, Bombay**
(Deb. 44, Vol. V, 12-09-1991)
Col. 186
- Harassment to Passengers at Bombay Airport**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 337
- Housing Projects in Maharashtra with HUDCO Assistance**
(Deb. 41, Vol. V, 09-09-1991)
Col. 325-26
- Inclusion of Badlapur and Shahpur Area into the Jurisdiction of MTNL, Bombay**
(Deb. 12, Vol. II, 25-07-1991)
Col. 147
- Increase in capacity of Doordarshan Kendra at Akola**
(Deb. 21, Vol. III, 07-08-1991)
Col. 269
- Increase in Lease Rent by Bombay Port Trust**
(Deb. 45, Vol. V, 13-09-1991)
Col. 224
- Industrial Development of Western Maharashtra**
(Deb. 11, Vol. II, 24-07-1991)
Col. 10-12
- Industrial growth centres in Maharashtra and Gujarat**
(Deb. 21, Vol. III, 07-08-1991)
Col. 1-9
- Industrial Projects in Maharashtra**
(Deb. 21, Vol. III, 07-08-1991)
Col. 184
- Industrialisation of Wardha District Maharashtra**
(Deb. 43, Vol. V, 11-09-1991)
Col. 172-73
- Industrially backward areas in Maharashtra**
(Deb. 43, Vol. V, 11-09-1991)
Col. 278-79
- Interruption in Power Supply at Sahar Airport, Bombay**
(Deb. 20, Vol. II, 06-08-1991)
Col. 218-19
- Investment by Bank and financial institutions in Maharashtra**
(Deb. 45, Vol. V, 13-09-1991)
Col. 162
- Investment in Industrial Venture in Maharashtra**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 282

- Irrigation Projects in Maharashtra
(Deb. 30, Vol. III, 22-08-1991)
Col. 130-31
- Issue of Letters of Intent for setting up of
Industries in Solapur
(Deb. 21, Vol. III, 07-08-1991)
Col. 242
- Kurla-Mankhurd-New Bombay Section
(Deb. 15, Vol. II, 30-07-1991)
Col. 181
- Land under irrigation in Orissa,
Maharashtra and Madhya Pradesh
(Deb. 22, Vol. III, 08-08-1991)
Col. 178
- Lease of Railway land to Housing
Societies in Bombay
(Deb. 25, Vol. III, 13-08-1991)
Col. 185
- Licences for Setting up of Sugar Factories
in Maharashtra
(Deb. 43, Vol. V, 11-09-1991)
Col. 519-20
- Literate Adivasis in Chota Nagpur
(Deb. 41, Vol. V, 09-09-1991)
Col. 84-85
- Loans advanced by Banks in Maharashtra
(Deb. 23, Vol. III, 09-08-1991)
Col. 107
- Loans for Agro-Based Industries in
Ratnagiri District (Maharashtra)
(Deb. 31, Vol. IV, 23-08-1991)
Col. 362
- Loans for Development Projects
Maharashtra
(Deb. 45, Vol. V, 13-09-1991)
Col. 212
- Local Trains in Bombay
(Deb. 33, Vol. IV, 27-08-1991)
Col. 149
- LPG agencies in Maharashtra
(Deb. 28, Vol. III, 20-08-1991)
Col. 71
- LPG Agencies in Sindhudurg and
Ratnagiri, Maharashtra
(Deb. 28, Vol. III, 20-08-1991)
Col. 69
- Medical Sciences Institute in
Maharashtra
(Deb. 32, Vol. IV, 26-08-1991)
Col. 333
- Modern Facilities at Ahmadnagar
Cantonment Hospital
(Deb. 40, Vol. IV, 06-09-1991)
Col. 175
- Modernisation of Aurangabad Airport
(Deb. 15, Vol. II, 30-07-1991)
Col. 214
- Modernisation of Paras Power Station of
Maharashtra
(Deb. 33, Vol. IV, 27-08-1991)
Col. 83
- Modernisation of Stations in Marathwada
(Deb. 6, Vol. I, 16-07-1991)
Col. 91
- National Highways in Maharashtra
(Deb. 9, Vol. I, 19-07-1991)
Col. 45
- National Research Centres for Fruits in
Maharashtra
(Deb. 39, Vol. IV, 05-09-1991)
Col. 64
- Navodaya Vidyalayas in Maharashtra
(Deb. 41, Vol. V, 09-09-1991)
Col. 326-28
- Need to appoint a high-power committee
for suggesting special provision to
ensure all-round development of
Vidarbha region (MUR 377)
(Deb. 6, Vol. I, 16-07-1991)
Col. 181
- Need to check the decline in oil production
in oil wells in Gujarat and Bombay off
shore (MUR 377)
(Deb. 41, Vol. V, 09-09-1991)
Col. 671

Need to declare Poona Miraj-Kolhapur Railway Section under central zone (MUR 377)

(Deb. 46, Vol. V, 14-09-1991)
Col. 346

Need to ensure rehabilitation of migrants from other States in Bombay and not to ask the respective State from where they originally belong to bear the cost of their rehabilitation (MUR 377)

(Deb. 48, Vol. V, 17-09-1991)
Col. 73

Need to ensure steady supply of yarn at reasonable prices to save powerloom industry in the country particularly in Maharashtra (MUR 377)

(Deb. 43, Vol. V, 11-09-1991)
Col. 552

Need to establish Development Boards for Vidarbha, Marathwada etc. in Maharashtra (MUR 377)

(Deb. 24, Vol. III, 12-08-1991)
Col. 818-19

Need to give adequate recognition to the people of Chimor in the 50th anniversary of freedom movement (MUR 377)

(Deb. 35, Vol. IV, 29-08-1991)
Col. 568-69

Need to Grant Funds for early completion of work relating to improvement and rehabilitation of Dharavi slums in Bombay (MUR 377)

(Deb. 43, Vol. V, 11-09-1991)
Col. 550

Need to install low power TV transmitters at Vasantgarh and Sagarewar regions in Maharashtra (MUR 377)

(Deb. 48, Vol. V, 17-09-1991)
Col. 74

Need to Issue 'No Objection Certificate' to the Slum-Dwellers Living on Government Land in Bombay (MUR 377)

(Deb. 17, Vol. II, 01-08-1991)
Col. 278-79

Need to modernize Matunga Telephone Exchange, Bombay (MUR 377)

(Deb. 21, Vol. III, 07-08-1991)
Col. 337

Need to Provide Electronic or Automatic Exchange at Wani, Maharashtra (MUR Rule 377)

(Deb. 5, Vol. I, 15-07-1991)
Col. 201

Need to provide Television facilities to people of Ratnagiri and Sindhudurg Districts, Maharashtra (MUR 377)

(Deb. 30, Vol. III, 22-08-1991)
Col. 258

Need to restore proper functioning of telephone services in Thane, Dombivili, Kalyan and Marbad areas in Maharashtra (MUR 377)

(Deb. 37, Vol. IV, 03-09-1991)
Col. 385

Need to send Central Survey Team to assess the damage caused due to recent heavy rains in Bombay (MUR 377)

(Deb. 5, Vol. I, 15-07-1991)
Col. 204

Need to Setup Large Public Sector Industrial Units in Gadchiroli District, Maharashtra (MUR 377)

(Deb. 17, Vol. II, 01-08-1991)
Col. 276-77

New Cross Bar Telephone Exchange at Dombivili in Maharashtra

(Deb. 17, Vol. II, 01-08-1991)
Col. 73

- New Post Offices in Ahmednagar District of Maharashtra**
(Deb. 30, Vol. III, 22-08-1991)
Col. 172
- New Regional Passport Office in Pune, Maharashtra**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 204
- New site for Santa Cruz Airport**
(Deb. 28, Vol. III, 20-08-1991)
Col. 93
- New Sugar Factories in Maharashtra**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 170
- New Sugar Mills in Maharashtra**
(Deb. 7, Vol. I, 17-07-1991)
Col. 93
- New Sugar Units for Maharashtra**
(Deb. 7, Vol. I, 17-07-1991)
Col. 47-52
- New Technique in Building Construction**
(Deb. 24, Vol. III, 12-08-1991)
Col. 173
- New Telephones in Marathwada Districts of Maharashtra**
(Deb. 17, Vol. II, 01-08-1991)
Col. 145-46
- Oil Refinery in Maharashtra**
(Deb. 28, Vol. III, 20-08-1991)
Col. 187
- Opening of Branches of Urban Cooperative Banks in Maharashtra**
(Deb. 18, Vol. II, 02-08-1991)
Col. 301
- Opening of New Branches of Nationalised Banks in Ratnagiri (Maharashtra)**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 364
- Opening of New Post Offices in Thane District of Maharashtra**
(Deb. 12, Vol. II, 25-07-1991)
Col. 79
- Opening of Post Offices in Ratnagiri District of Maharashtra**
(Deb. 8, Vol. I, 18-07-1991)
Col. 54
- Opening of Post Offices in Villages of Maharashtra**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 69
- Opening of Telegraph and Post Offices in Maharashtra**
(Deb. 12, Vol. II, 25-07-1991)
Col. 23-26
- Opening of Telegraph and Post Offices in Pune District of Maharashtra**
(Deb. 30, Vol. III, 22-08-1991)
Col. 213
- Opening of Telephone Exchanges in Maharashtra**
(Deb. 8, Vol. I, 18-07-1991)
Col. 113-14
- Opening of Telephone Exchanges in Ratnagiri District of Maharashtra**
(Deb. 8, Vol. I, 18-07-1991)
Col. 135-37
- Ordnance Factory and Army Recruitment-Cum-Training Centre at Osmanabad (Maharashtra)**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 228
- Pending Irrigation Projects in Vidharba, Maharashtra**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 287
- Pending Power Projects of Maharashtra**
(Deb. 25, Vol. III, 13-08-1991)
Col. 278-82
- Per Capita Income of Maharashtra**
(Deb. 11, Vol. II, 24-07-1991)
Col. 96
- Petrochemical Industry in Maharashtra**
(Deb. 29, Vol. III, 21-08-1991)
Col. 205-06

- Pig Iron Plants in Maharashtra and Madhya Pradesh**
(Deb. 44, Vol. V, 12-09-1991)
Col. 7-13
- Pilferage of Goods in Maharashtra**
(Deb. 28, Vol. III, 20-08-1991)
Col. 76
- Pollution caused by Steel Plants in Maharashtra**
(Deb. 24, Vol. III, 12-08-1991)
Col. 183-84
- Pollution Control Around Pune City**
(Deb. 27, Vol. III, 19-08-1991)
Col. 159
- Pollution in Bombay and Thane**
(Deb. 14, Vol. II, 29-07-1991)
Col. 61-62
- Private Engineering Colleges in Maharashtra**
(Deb. 41, Vol. V, 09-09-1991)
Col. 269-72
- Private Sector Banks in Maharashtra**
(Deb. 4, Vol. I, 12-07-1991)
Col. 87-88
- Production target of Hindustan Aeronautics Limited, Nasik**
(Deb. 23, Vol. III, 09-08-1991)
Col. 238
- Project of Maharashtra Pending Clearance**
(Deb. 9, Vol. I, 19-07-1991)
Col. 10

(Deb. 38, Vol. IV, 04-09-1991)
Col. 374
- Projects of CCI in Maharashtra**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 363
- Promotion of Tourism at Pandharpur, Maharashtra**
(Deb. 25, Vol. III, 13-08-1991)
Col. 294-95
- Proposal to Include New Bombay Telephones into Bombay Telephone Circle**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 168-69
- Public Sector Banks in Maharashtra**
(Deb. 4, Vol. I, 12-07-1991)
Col. 88-89
- Radio Station at Osmanabad of Maharashtra**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 444
- Radio Telephone Service in Ahmednagar District of Maharashtra**
(Deb. 30, Vol. III, 22-08-1991)
Col. 167-71
- Radio Telephone Service in Ratnagiri District of Maharashtra**
(Deb. 8, Vol. I, 18-07-1991)
Col. 129
- Railway Electrification in Maharashtra**
(Deb. 28, Vol. III, 20-08-1991)
Col. 23
- Railway Facilities at Nasik for Kumbhmelas**
(Deb. 25, Vol. III, 13-08-1991)
Col. 275
- Railway Projects in Bombay**
(Deb. 28, Vol. III, 20-08-1991)
Col. 146
- Railway Projects in Maharashtra**
(Deb. 20, Vol. II, 06-08-1991)
Col. 47-48
- Railway Services in Bombay**
(Deb. 25, Vol. III, 13-08-1991)
Col. 227-29
- Re-Naming of Sahar International Airport**
(Deb. 25, Vol. III, 13-08-1991)
Col. 219-20
- Regional Office of S.B.I. in Sindhadurg/Ratnagiri District**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 213

- Regional Rural Banks in Maharashtra**
(Deb. 18, Vol. II, 02-08-1991)
Col. 136
- Renovation of Shiv Mandir at Thane**
(Deb. 41, Vol. V, 09-09-1991)
Col. 439-40
- Reopening of Ports in Maharashtra and Goa**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 252
- Reservation Quota at Ahmednagar Station**
(Deb. 42, Vol. V, 10-09-1991)
Col. 318-19
- Revival of Raghuvanshi Mills Bombay**
(Deb. 23, Vol. III, 09-08-1991)
Col. 236
- Rural Electrification in Maharashtra**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 267
- Safety for Workers at Bombay High Platforms**
(Deb. 42, Vol. V, 10-09-1991)
Col. 214-15
- Sale of Substandard Estates at Bombay and Nagpur**
(Deb. 25, Vol. III, 13-08-1991)
Col. 222-23
- SBI's Credit Deposit Ratio in Maharashtra**
(Deb. 4, Vol. I, 12-07-1991)
Col. 98
- SBI's Schemes for Farmers in Maharashtra**
(Deb. 4, Vol. I, 12-07-1991)
Col. 96-97
- Schemes for Ajanta/Ellora Caves**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 107
- Seizure of Contraband Goods in Maharashtra**
(Deb. 18, Vol. II, 02-08-1991)
Col. 137
- Selling of Surplus Land by Sick Mills in Bombay**
(Deb. 9, Vol. I, 19-07-1991)
Col. 69
- Setting up of Fruit Based Industries at Aurangabad**
(Deb. 7, Vol. I, 17-07-1991)
Col. 71
- Setting up of regional office of UGC at Pune**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 142
- Shortage of Drinking Water in Maharashtra**
(Deb. 41, Vol. V, 09-09-1991)
Col. 115-16
- Slums on Government Land in Bombay**
(Deb. 5, Vol. I, 15-07-1991)
Col. 185
- Starting of AIR/Doordarshan Station in Jaina District of Maharashtra**
(Deb. 29, Vol. III, 21-08-1991)
Col. 123
- STD Facility in Maharashtra**
(Deb. 8, Vol. I, 18-07-1991)
Col. 134-36
- STD Facility in Towns of Nasik District of Maharashtra**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 291
- Steamer Services Between Bombay and Ratnagiri**
(Deb. 9, Vol. I, 19-07-1991)
Col. 62
- Sugarcane Production**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 206
- Summer Rush of Railway Passengers in Maharashtra**
(Deb. 6, Vol. I, 16-07-1991)
Col. 92

- Supply of Adulterated Petrol in Maharashtra
(Deb. 42, Vol. V, 10-09-1991)
Col. 251
- Supply of Gas to sugar Units in North Maharashtra
(Deb. 25, Vol. III, 13-08-1991)
Col. 9-15
- Supply of Natural Gas in Maharashtra
(Deb. 28, Vol. III, 20-08-1991)
Col. 111
- Supply of Petroleum Products in Nasik
(Deb. 37, Vol. IV, 03-09-1991)
Col. 56
- Supply of Piped Gas in Bombay
(Deb. 37, Vol. IV, 03-09-1991)
Col. 119
- Supply of Rice and Edible Oils to Maharashtra
(Deb. 7, Vol. I, 17-07-1991)
Col. 79-80
- Supply of Wagons for Akola City
(Deb. 42, Vol. V, 10-09-1991)
Col. 109
- Telephone Advisory Committee for Bombay
(Deb. 44, Vol. V, 12-09-1991)
Col. 285
- Telephone Connections in Nanded and Parbhani Districts of Maharashtra
(Deb. 22, Vol. III, 08-08-1991)
Col. 188
- Telephone connections in Solapur District of Maharashtra
(Deb. 22, Vol. III, 08-08-1991)
Col. 106
- Telephone Directory of Bombay
(Deb. 39, Vol. IV, 05-09-1991)
Col. 148
- Telephone Exchange at Osmanabad, Maharashtra
(Deb. 30, Vol. III, 22-08-1991)
Col. 78-79
- Telephone Exchange in Bombay
(Deb. 44, Vol. V, 12-09-1991)
Col. 292
- Telephone Exchanges in Kolhapur and Sangli Districts of Maharashtra
(Deb. 39, Vol. IV, 05-09-1991)
Col. 100
- Telephone Exchanges in Maharashtra
(Deb. 8, Vol. I, 18-07-1991)
Col. 65-66
- Telephone Facilities to Gram Panchayats in Marathwada District of Maharashtra
(Deb. 17, Vol. II, 01-08-1991)
Col. 66-67
- Telephone Fault Complaints in Marathwada Area
(Deb. 12, Vol. II, 25-07-1991)
Col. 117
- Telephone Service in Bombay
(Deb. 12, Vol. II, 25-07-1991)
Col. 146
- Telex Facility in Solapur District of Maharashtra
(Deb. 39, Vol. IV, 05-09-1991)
Col. 94
- Telex Facility in Thane District of Maharashtra
(Deb. 17, Vol. II, 01-08-1991)
Col. 62-63
- Tourism Development in Maharashtra
(Deb. 15, Vol. II, 30-07-1991)
Col. 214
(Deb. 33, Vol. IV, 27-08-1991)
Col. 213
- Transfer of Cantonment Land to Ahmednagar Municipal Council
(Deb. 36, Vol. IV, 30-08-1991)
Col. 59
- Transfer of Pune-Miraj Section
(Deb. 42, Vol. V, 10-09-1991)
Col. 148-49

- TV Relay centres at Khamgaon Akot and Hinganghat in Maharashtra
(Deb. 21, Vol. III, 07-08-1991)
Col.268
- TV Transmitter in Buldhana
(Deb. 21, Vol. III, 07-08-1991)
Col.187
- Upgradation of Aurangabad Airport
(Deb. 6, Vol. I, 16-07-1991)
Col.75
- Upgradation of Ratnagiri Airport
(Deb. 25, Vol. III, 13-08-1991)
Col.87
- Upgradation of Roads in Maharashtra as National Highways
(Deb. 23, Vol. III, 09-08-1991)
Col.172
- Urban Basic Service in Maharashtra
(Deb. 41, Vol. V, 09-09-1991)
Col.328-29
- Vashi New Bombay Railway Line
(Deb. 37, Vol. IV, 03-09-1991)
Col.4-7
- Vayudoot Service in Maharashtra
(Deb. 33, Vol. IV, 27-08-1991)
Col.63
- Waiting List for New Telephone Connections in Maharashtra
(Deb. 30, Vol. III, 22-08-1991)
Col.111-12
- Waiting List for Telephone Connections in Maharashtra
(Deb. 12, Vol. II, 25-07-1991)
Col.146
- Widening of bridge at Solapur
(Deb. 42, Vol. V, 10-09-1991)
Col.264
- Working of Nhava Sheva Port
(Deb. 36, Vol. IV, 30-08-1991)
Col.145
- World Bank Assistance to Maharashtra for Water and Sewerage Projects
(Deb. 24, Vol. III, 12-08-1991)
Col.247-48
- Maldives**
- Meeting of the SAARC Council of Ministers at Maldives
(Deb. 30, Vol. III, 22-08-1991)
Col.116-18
- Outcome of Official Level Meet of SAARC at Maldives
(Deb. 8, Vol. I, 18-07-1991)
Col.45-46
- President's Address
(Deb. 3, Vol. I, 11-07-1991)
Col.16
- Malhotra Committee**
- Implementation of Recommendations of Malhotra Committee on Property Tax Reforms
(Deb. 22, Vol. III, 08-08-1991)
Col.145
- Mandal Commission**
- Backward Castes in Mandal Commission
(Deb. 19, Vol. II, 05-08-1991)
Col.103-05
- Implementation of the Mandal Commission Report
(Deb. 5, Vol. I, 15-07-1991)
Col.37-38
- Manipur**
- Accident of Indian Airlines Aircraft near Imphal, Manipur (St.)
(Deb. 27, Vol. III, 19-08-1991)
Col.26-38
- Crash of Boeing 737 near Imphal
(Deb. 37, Vol. IV, 03-09-1991)
Col.331

Manuscripts

Research Institute for Preserving Ancient Books of Arabic and Persian
(Deb. 41, Vol. V, 09-09-1991)
Col. 246-47

Marine Product

Export of Cashewnut, Pepper and Marine Products
(Deb. 13, Vol. II, 26-07-1991)
Col. 27-29

Export of Marine Products
(Deb. 23, Vol. III, 09-08-1991)
Col. 135

Export of Marine Products
(Deb. 31, Vol. IV, 23-08-1991)
Col. 131-32

Impact of Effluents on Marine Life in North Bihar
(Deb. 5, Vol. I, 15-07-1991)
Col. 124

Marine Products Processing Units
(Deb. 35, Vol. IV, 29-08-1991)
Col. 264-70

Production of Marine Fish
(Deb. 30, Vol. III, 22-08-1991)
Col. 203

Setting up of Marine Products Export Development Authority
(Deb. 36, Vol. IV, 30-08-1991)
Col. 245

Setting up of Sea-food Procurement Centre at Portonovo in Tamil Nadu
(Deb. 13, Vol. II, 26-07-1991)
Col. 209

Survey and Exploration of Polymetallic Nodules
(Deb. 34, Vol. IV, 28-08-1991)
Col. 419

Maritime Border Security Force

Need to create a Maritime Border Security Force (MUR 377)
(Deb. 34, Vol. IV, 28-08-1991)
Col. 574

Marriage

Legislation for Marriage with a Foreigner
(Deb. 45, Vol. V, 13-09-1991)
Col. 442

Maruti Udyog Limited

Development of new Model by Maruti Udyog Limited
(Deb. 43, Vol. V, 11-09-1991)
Col. 175-76

Expansion of Maruti Udyog Ltd.
(Deb. 38, Vol. IV, 04-09-1991)
Col. 72

Issue of Fresh Equity by Maruti Udyog Limited
(Deb. 38, Vol. IV, 04-09-1991)
Col. 463

Loans to Customers by Maruti Udyog Limited
(Deb. 43, Vol. V, 11-09-1991)
Col. 273

Maruti Udyog Limited
(Deb. 7, Vol. I, 17-07-1991)
Col. 63-64

Matters Under Rule 377

Anti-Desertification Programme in Anantpur district, Andhra Pradesh (MUR 377)
(Deb. 5, Vol. I, 15-07-1991)
Col. 204

Need for a separate State of Bodoland (MUR 377)
(Deb. 46, Vol. V, 14-09-1991)
Col. 348

Need for adequate Central investment for the development of Kerala (MUR 377)
(Deb. 12, Vol. II, 25-07-1991)
Col. 226

- Need for adequate development of Devgarh of Lalitpur district in Uttar Pradesh which is a tourist place (MUR 377)
(Deb. 48, Vol. V, 17-09-1991)
Col. 75
- Need for Central Assistance to curb the growing activities of Naxalites in Madhya Pradesh (MUR 377)
(Deb. 39, Vol. IV, 05-09-1991)
Col. 351
- Need for channelisation of water of rivers Tans, Sarsa and Giri in Himachal Pradesh to check soil erosion and floods (MUR 377)
(Deb. 19, Vol. II, 05-08-1991)
Col. 347
- Need for comprehensive review of copyright Act, 1957 to extend copyright to Rabindra Nath Tagore's work (MUR 377)
(Deb. 45, Vol. 5, 13-09-1991)
Col. 514
- Need for early clearance of down-stream projects for Naptha Cracker Unit at Visakhapatnam (MUR 377)
(Deb. 6, Vol. I, 16-07-1991)
Col. 179
- Need for Early Completion of Radio and TV Transmission Services at Jabalpur (Deb. 27, Vol. III, 19-08-1991)
Col. 199
- Need for early conversion of Delhi-Ahmedabad metre gauge line into broad gauge line (MUR 377)
(Deb. 5, Vol. I, 15-07-1991)
Col. 202-03
- Need for early conversion of Dharaunda-Maharajganj rail section into broad gauge (MUR 377)
(Deb. 34, Vol. IV, 28-08-1991)
Col. 573
- Need for early implementation of decision regarding 'one rank one pension' scheme in Defence Services (MUR 377)
(Deb. 11, Vol. II, 24-07-1991)
Col. 200
- Need for early implementation of the schemes for the improvement of slum areas in Delhi (MUR 377)
(Deb. 39, Vol. IV, 05-09-1991)
Col. 354
- Need for early metalling of Southern Embankment of don canal in Champaran District, Bihar (MUR 377)
(Deb. 38, Vol. IV, 04-09-1991)
Col. 497
- Need for Early Repairing of Jokodia Dam on River Brahmani (MUR 377)
(Deb. 8, Vol. I, 18-07-1991)
Col. 184
- Need for early sanction of the plan for setting up a sugar mill in Dhanaha, Bihar (MUR 377)
(Deb. 35, Vol. IV, 29-08-1991)
Col. 571-72
- Need for effective utilisation of Sugar Development Fund for modernisation, expansion and rehabilitation schemes in the sugar industry (MUR 377)
(Deb. 6, Vol. I, 16-07-1991)
Col. 179
- Need for Expedition Conversion from metre Gauge to broad Gauge of Railway line between Aurangabad-Parbhani to Parli (MUR 377)
(Deb. 43, Vol. V, 11-09-1991)
Col. 557
- Need for Expeditious Implementation of Foreign Language Courses in Berhampur University (MUR 377)
(Deb. 20, Vol. II, 06-08-1991)
Col. 299-300

- Need for Financial Assistance from Central Government to prevent silting in Chilka Lake, Orissa (MUR 377)**
(Deb. 48, Vol. V, 17-09-1991)
Col. 72
- Need for maintaining proper record of Printing in used by Bank Note Press, Dewas, Madhya Pradesh (MUR 377)**
(Deb. 28, Vol. III, 20-08-1991)
Col. 229
- Need for oil exploration in North and South 24 Parganas and Nadia districts in West Bengal and Kathana-Kalanear in Gujarat (MUR 377)**
(Deb. 10, Vol. III, 20-07-1991)
Col. 27
- Need for Overall Development of Bundelkhand Region Comprising of Some Districts of Uttar Pradesh and Madhya Pradesh (MUR 377)**
(Deb. 29, Vol. III, 21-08-1991)
Col. 297-98
- Need for proper maintenance of N.H. 47 between Trivandrum and Kanyakumari (MUR 377)**
(Deb. 21, Vol. III, 07-08-1991)
Col. 338
- Need for regular air service between Rajkot and Delhi (MUR 377)**
(Deb. 47, Vol. V, 16-09-1991)
Col. 238
- Need for special trains during Rani Satiji Mela Jnanjanna, Rajasthan (MUR 377)**
(Deb. 25, Vol. III, 13-08-1991)
Col. 536-37
- Need to accord clearance to Pachaiyaru Reservoir Scheme in Kamaraj District, Tamil Nadu (MUR 377)**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 567-68
- Need to allocate adequate quota of fertilizers to Orissa and Madhya Pradesh through the marketing Division of Hindustan Fertilizers Corporation (MUR 377)**
(Deb. 13, Vol. II, 26-07-1991)
Col. 317
- Need to allocate funds for channelisation of water of river Swan in Una district of Himachal Pradesh (MUR 377)**
(Deb. 10, Vol. III, 20-07-1991)
Col. 26
- Need to allot more pig iron to the small scale engineering and foundry industries in Gujarat (MUR 377)**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 572
- Need to Allow Power Project in Private Sector in Jayankondam Area at Trichy District in Tamil Nadu (MUR 37)**
(Deb. 17, Vol. II, 01-08-1991)
Col. 279-80
- Need to Ameliorate the Lot of Workers of Coal Mining Industry**
(Deb. 8, Vol. I, 18-07-1991)
Col. 184-85
- Need to ameliorate the lot of Adivesis in Kalvaroyal hills in Cuddalore, Tamil Nadu (MUR 377)**
(Deb. 41, Vol. V, 09-09-1991)
Col. 675
- Need to Ameliorate the Lot of Agricultural Labourers and Weavers in Srikakulam district of Andhra Pradesh (MUR 377)**
(Deb. 7, Vol. I, 17-07-1991)
Col. 172-73
- Need to Appoint a High Level Committee to Look into the Functioning Kendriya Vidyalaya Sangathan (MUR 377)**
(Deb. 29, Vol. III, 21-08-1991)
Col. 299

- Need to appoint a high-power committee for suggesting special provision to ensure all-round development of Vidarbha region (MUR 377)
(Deb. 6, Vol. I, 16-07-1991)
Col. 181
- Need to appoint a Vigilance Commission at Division level to supervise the construction work on the spot in tribal areas (MUR 377)
(Deb. 5, Vol. I, 15-07-1991)
Col. 201
- Need to ban unauthorised Lotteries conducted by private organisers on behalf of State Government (MUR 377)
(Deb. 30, Vol. III, 22-08-1991)
Col. 299-60
- Need to Check Illegal Felling of Trees in Rajgir Hills, Bihar (MUR 377)
(Deb. 29, Vol. III, 21-08-1991)
Col. 298-99
- Need to Check Illegal Fellings of Trees in Gujarat (MUR 377).
(Deb. 7, Vol. I, 17-07-1991)
Col. 174
- Need to check spread of epidemics in Koraput district in Orissa and to restore compensatory allowance to medical officers working there (MUR 377)
(Deb. 41, Vol. V, 09-09-1991)
Col. 670
- Need to check the decline in oil production in oil wells in Gujarat and Bombay off shore (MUR 377)
(Deb. 41, Vol. V, 09-09-1991)
Col. 671
- Need to clear irrigation projects of Andhra Pradesh (MUR 377)
(Deb. 44, Vol. V, 12-09-1991)
Col. 457
- Need to clear the project for rehabilitation of victims of the practice of Devadasi (MUR 377)
(Deb. 44, Vol. V, 12-09-1991)
Col. 456
- Need to Complete J. K. Petrochemicals Project at Salempur in Aligarh District, Uttar Pradesh (MUR 377)
(Deb. 17, Vol. II, 01-08-1991)
Col. 280
- Need to complete the surveyed railway lines in Andhra Pradesh urgently (MUR 377)
(Deb. 44, Vol. V, 12-09-1991)
Col. 458
- Need to complete track renewal work on Shoranur-Nilambur line (MUR 377)
(Deb. 39, Vol. IV, 05-09-1991)
Col. 356
- Need to conduct a survey for a railway route between Achencoil and Angamaly in Kerala (MUR 377)
(Deb. 19, Vol. II, 05-08-1991)
Col. 350
- Need to confer citizenship rights on refugees from East Pakistan settled in Pilibhit district of U.P. (MUR 377)
(Deb. 15, Vol. II, 30-07-1991)
Col. 267
- Need to connect Bareilly (Uttar Pradesh) by Vayudoot services (MUR 377)
(Deb. 19, Vol. II, 05-08-1991)
Col. 347-48
- Need to connect Bareilly with Bombay and other parts of Southern India by Rail and also to increase the quota of reservation in trains at Bareilly (MUR 377)
(Deb. 48, Vol. V, 17-09-1991)
Col. 75

- Need to Connect Bharuch, Gujarat by Vayadoot Service (MUR 377)**
(Deb. 43, Vol. V, 11-09-1991)
Col. 551-52
- Need to connect Guntakal and Secunderabad by broad gauge line and to lay a new railway line from Guntakal to Tumkur (MUR 377)**
(Deb. 19, Vol. II, 05-08-1991)
Col. 346-47
- Need to connect Hazaribagh by Rail**
(Deb. 16, Vol. II, 31-07-1991)
Col. 259-60
- Need to constitute an independent authority to assess the damage caused due to monsoon in Kerala recently (MUR 377)**
(Deb. 16, Vol. II, 31-07-1991)
Col. 254-55
- Need to construct a bridge over river Koel in Roukela (MUR 377)**
(Deb. 16, Vol. II, 31-07-1991)
Col. 253-54
- Need to construct a bridge on Manjhi-Balia Road, between UP and Bihar (MUR 377)**
(Deb. 44, Vol. V, 12-09-1991)
Col. 458
- Need to construct a new bridge at Shalgaud on river Godavari (MUR 377)**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 306
- Need to construct a railway over-bridge at railway crossing in Pilibhit, Uttar Pradesh (MUR 377)**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 431
- Need to construct a road over bridge, at Thirupappallyur Railway Station in Cuddalore, Tamil Nadu (MUR 377)**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 383
- Need to construct an overbridge at Hathras railway junction (MUR 377)**
(Deb. 6, Vol. I, 16-07-1991)
Col. 183
- Need to Construct and overbridge at Chinnaiy Railway Station (MUR 377)**
(Deb. 45, Vol. 5, 13-09-1991)
Col. 515
- Need to construct Calicut-Maha bye-pass road on National Highway No. 17 (MUR 377)**
(Deb. 25, Vol. III, 13-08-1991)
Col. 537-38
- Need to construct convenient lie roads to West Kallal of Calicut city in Kerala (MUR 377)**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 353
- Need to construct new railway station in Yashwanthpur-a suburb of Bangalore (MUR 377)**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 388
- Need to construct shades on railway platforms at Bareilly Junction (Uttar Pradesh) (MUR 377)**
(Deb. 47, Vol. V, 16-09-1991)
Col. 235
- Need to convert existing telephone exchanges in West Dinajpur and Malda district of West Bengal into C-DOT Exchanges (MUR 377)**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 386
- Need to convert Krishanagar telephone exchange into electronic exchange (MUR 377)**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 356

- Need to convert Sasaram Buxar Road, Bihar into a National Highway (MUR 377)
(Deb. 41, Vol. V, 09-09-1991)
Col. 673
- Need to convert Satpura Metre -Gauge Line and Introduce Express Diesel Trains between Seoni and Jabalpur, Madhya Pradesh (MUR 377)
(Deb. 17, Vol. II, 01-08-1991)
Col. 277
- Need to convert Sitapur-Burhwal metre-Gauge line into broad gauge line (MUR 377)
(Deb. 35, Vol. IV, 29-08-1991)
Col. 571
- Need to create a Maritime Border Security Force (MUR 377)
(Deb. 34, Vol. IV, 28-08-1991)
Col. 574
- Need to create Purvanchal Pradesh comprising eighteen districts of Eastern Uttar Pradesh (MUR 377)
(Deb. 28, Vol. III, 20-08-1991)
Col. 230
- Need to declare Bhubaneswar Orissa as B-2 grade city (MUR 377)
(Deb. 41, Vol. V, 09-09-1991)
Col. 674
- Need to declare Delhi-Saharanpur road via Baraut-Shamli as National Highways (MUR 377)
(Deb. 24, Vol. III, 12-08-1991)
Col. 820-21
- Need to declare important roads in Gujarat as National Highways (MUR 377)
(Deb. 42, Vol. V, 10-09-1991)
Col. 346
- Need to Declare Jaipur in Orissa as a Place of Tourist Importance
(Deb. 20, Vol. II, 06-08-1991)
Col. 298
- Need to declare Kota, Rajasthan as a 'B' grade city (MUR 377)
(Deb. 16, Vol. II, 31-07-1991)
Col. 255
- Need to declare Mangalore-Mysore-Bangalore State Highway in Karnataka as National Highway (MUR 377)
(Deb. 24, Vol. III, 12-08-1991)
Col. 819
- Need to declare Poona Miraj-Kolhapur Railway Section under central zone (MUR 377)
(Deb. 46, Vol. V, 14-09-1991)
Col. 346
- Need to declare Rabindranath Tagore as National Poet and preserve his literary and artistic works (MUR 377)
(Deb. 34, Vol. IV, 28-08-1991)
Col. 575
- Need to declare the road from Panikoli to Rajamunda via Deonjhar, Barbil and Koira as National Highway (MUR 377)
(Deb. 48, Vol. V, 17-09-1991)
Col. 74
- Need to declare the West Coast agency at Hazaribagh, Bihar (MUR 377)
(Deb. 21, Vol. III, 07-08-1991)
Col. 341
- Need to declare the West Coast Canal in Kerala as National Waterway (MUR 377)
(Deb. 21, Vol. III, 07-08-1991)
Col. 340
- Need to declare Uttar Pradesh as drought affected State (MUR 377)
(Deb. 12, Vol. II, 25-07-1991)
Col. 227
- Need to declare Vilaspur (Madhya Pradesh) University a Central University (MUR 377)
(Deb. 46, Vol. V, 14-09-1991)
Col. 346

- Need to delete Forest Pig from the List of Wild Life Protection Act to safeguard the interests of cultivators of Andhra Pradesh (MUR 377)
(Deb. 33, Vol. IV, 27-08-1991)
Col. 311
- Need to develop Chikma railway station (North-Eastern Railway) into a crossing railway station (MUR 377)
(Deb. 39, Vol. IV, 05-09-1991)
Col. 355
- Need to develop Kota, Bundi and Jhalawar region as tourist centres (MUR 377)
(Deb. 19, Vol. II, 05-08-1991)
Col. 349-50
- Need to develop Sitamarhi as a tourist place of national importance (MUR 377)
(Deb. 47, Vol. V, 16-09-1991)
Col. 236
- Need to develop the Konaseema area in East Godavari district in Andhra Pradesh (MUR 377)
(Deb. 42, Vol. V, 10-09-1991)
Col. 348-49
- Need to direct Indian Drugs and Pharmaceuticals Ltd to spare some portion land in its possession earmarked for construction of trade fair complex in Madras (MUR 377)
(Deb. 38, Vol. IV, 04-09-1991)
Col. 498
- Need to direct National Airport Authority to go ahead with its Plan for expansion of run-way etc. of Bhubaneswar Airport, Orissa
(Deb. 28, Vol. III, 20-08-1991)
Col. 230
- Need to direct Unit Trust of India and other financial institutions to make more investments in Bihar (MUR 377)
(Deb. 25, Vol. III, 13-08-1991)
Col. 535-36
- Need to direct University Grants Commission to open degree Colleges in Sasni, Gangiri, Atrauli and Sikandararau in U.P. (MUR 377)
(Deb. 24, Vol. III, 12-08-1991)
Col. 819-20
- Need to divert gas from Bombay High to Southern States especially Tamil Nadu to be utilised in the field of Power and Industry (MUR 377)
(Deb. 32, Vol. IV, 26-08-1991)
Col. 406
- Need to double the railway line from Kial to Kajra on Kial-Bhagalpur section (MUR 377)
(Deb. 48, Vol. V, 17-09-1991)
Col. 72
- Need to Enact Legislation for the welfare of farm Labourers (MUR 377)
(Deb. 43, Vol. V, 11-09-1991)
Col. 553
- Need to ensure adequate supply of electricity, water and diesel to cope with the drought situation in Eastern Uttar Pradesh (MUR 377)
(Deb. 12, Vol. II, 25-07-1991)
Col. 228
- Need to ensure admission of deserving candidates in Professional Courses (MUR 377)
(Deb. 30, Vol. III, 22-08-1991)
Col. 262-63
- Need to ensure early payment of wages to the workers of Narkheda Railway Station in Nagpur (MUR 377)
(Deb. 28, Vol. III, 20-08-1991)
Col. 232
- Need to ensure payment of family pension to the dependents of workers under Family Pension Scheme (MUR 377)
(Deb. 47, Vol. V, 16-09-1991)
Col. 236

- Need to ensure proper functioning of Public Health Centres in backward and Adivasi areas of the country (MUR 377)
(Deb. 11, Vol. II, 24-07-1991)
Col. 199-200
- Need to ensure proper functioning of telephones in Hamirpur, U.P. (MUR 377)
(Deb. 35, Vol. IV, 29-08-1991)
Col. 570-71
- Need to ensure punctuality in timings of trains between Howrah and Kharagpur (MUR 377)
(Deb. 11, Vol. II, 24-07-1991)
Col. 201-02
- Need to ensure rehabilitation of migrants from other States in Bombay and not to ask the respective State from where they originally belong to bear the cost of their rehabilitation (MUR 377)
(Deb. 48, Vol. V, 17-09-1991)
Col. 73
- Need to ensure steady supply of yarn at reasonable prices to save powerloom industry in the country particularly in Maharashtra (MUR 377)
(Deb. 43, Vol. V, 11-09-1991)
Col. 552
- Need to ensure timely payment of scholarship etc. to Scheduled Caste and Scheduled Tribe Students (MUR 377)
(Deb. 34, Vol. IV, 28-08-1991)
Col. 571
- Need to establish a University in Purnea, Bihar (MUR 377)
(Deb. 13, Vol. II, 26-07-1991)
Col. 316
- Need to establish centrally sponsored Medical College, Regional Engineering college or IIT either at Goalpara or Dhubri in Assam (MUR 377)
(Deb. 44, Vol. V, 12-09-1991)
Col. 461
- Need to establish Development Boards for Vidarbha, Marathwada etc. in Maharashtra (MUR 377)
(Deb. 24, Vol. III, 12-08-1991)
Col. 818-19
- Need to evolve a Flood Control and Water Management Scheme in Mahananda sub-basin in North-Eastern Bihar (MUR 377)
(Deb. 21, Vol. III, 07-08-1991)
Col. 339
- Need to exempt farmers of Rajasthan from payment of loans taken by Indira Gandhi Nahar Project Authority on their behalf (MUR 377)
(Deb. 48, Vol. V, 17-09-1991)
Col. 70
- Need to Expedite Establishment of Rating Training Project at Nedumalakkunnu, Kerala (MUR 377).
(Deb. 17, Vol. II, 01-08-1991)
Col. 278
- Need to expedite revamping of Public Sector fertiliser plant at Durgapur under Hindustan Fertiliser Corporation Limited (MUR 377)
(Deb. 32, Vol. IV, 26-08-1991)
Col. 405
- Need to Expedite The Setting up of High Power Relay Station at Anoopgarh, Rajasthan (MUR 377)
(Deb. 8, Vol. I, 18-07-1991)
Col. 185-86

- Need to extend Bakhtiyarpur Rajgir railway line up to Bodh Gaya, Bihar (MUR 377)
(Deb. 37, Vol. IV, 03-09-1991)
Col. 386
- Need to extend the benefits of abolition of 'Lease System' to the Cooperative Housing Societies (MUR 377)
(Deb. 45, Vol. 5, 13-09-1991)
Col. 512
- Need to fill up the vacancies of managing Director and Chairman in the New Bank of India urgently (MUR 377)
(Deb. 42, Vol. V, 10-09-1991)
Col. 349
- Need to form a new company by taking over coal fields left out by the Eastern Coal Fields and Central Coal Fields in Bihar and West Bengal (MUR 377)
(Deb. 34, Vol. IV, 28-08-1991)
Col. 573
- Need to give adequate recognition to the people of Chimor in the 50th anniversary of freedom movement (MUR 377)
(Deb. 35, Vol. IV, 29-08-1991)
Col. 568-69
- Need to Give Clearance for Setting up Gas Based Power Plants in Madhya Pradesh (MUR 377)
(Deb. 8, Vol. I, 18-07-1991)
Col. 182-83
- Need to give clearance to Garadha Irrigation Project in Bundi district, Rajasthan
(Deb. 27, Vol. III, 19-08-1991)
Col. 200
- Need to Give Clearance to the Vijaya Nagar Steel Project in Karnataka (MUR 377)
(Deb. 20, Vol. II, 06-08-1991)
Col. 295-96
- Need to give more concession to small newspapers (MUR 377)
(Deb. 35, Vol. IV, 29-08-1991)
Col. 569-70
- Need to Grant Funds for early completion of work relating to improvement and rehabilitation of Dharavi slums in Bombay (MUR 377)
(Deb. 43, Vol. V, 11-09-1991)
Col. 550
- Need to include Agra into National Capital Region and to Declare it as an International Tourist City (MUR 377).
(Deb. 20, Vol. II, 06-08-1991)
Col. 297-98
- Need to include construction of road over-bridges at Hospet-Kampli Road, Karwar-Bellary Road and Bellary-Hospet Road in South Central Railway Work Programme (MUR 377)
(Deb. 15, Vol. II, 30-07-1991)
Col. 265
- Need to include Dalit Christians in the category of Scheduled Castes (MUR 377)
(Deb. 34, Vol. IV, 28-08-1991)
Col. 568
- Need to include proposed water reservoir at Kadvan in Bihar under Sons River Modernisation Programme during Eighth Five Year Plan (MUR 377)
(Deb. 6, Vol. I, 16-07-1991)
Col. 183
- Need to include the Construction of broad gauge railway line from Ahmedabad to Delhi via Abu Road-Falna-Rani in the next railway budget (MUR 377)
(Deb. 5, Vol. I, 15-07-1991)
Col. 201-02

- Need to Include the Handloom (Reservation of Articles of Production) Act, 1985 in the Ninth Schedule of the Constitution (MUR 377)**
(Deb. 29, Vol. III, 21-08-1991)
Col. 297
- Need to Increase Quota for provincial Services for Nomination to IAS etc., Particularly for PCS of Rajasthan**
(Deb. 27, Vol. III, 19-08-1991)
Col. 199-200
- Need to Increase the Amount of Compensation Payable to Farmers of Barsinghar, Rajasthan, Whose Lands Were Acquired for Lignite Based Thermal Plant (MUR 377)**
(Deb. 8, Vol. I, 18-07-1991)
Col. 182
- Need to Increase the Quota of Wheat etc. for Distribution of Scheduled Tribes Through Public Distribution System in Rajasthan (MUR 377)**
(Deb. 29, Vol. III, 21-08-1991)
Col. 294-95
- Need to increase the upper age limit for recruitment in Central Government Service (MUR 377)**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 310
- Need to instal electric telephone exchange at Bareilly during the current year (MUR 377)**
(Deb. 6, Vol. I, 16-07-1991)
Col. 181
- Need to instal low power T.V. Transmitters at Sujampur Tihara, Awah Devi etc. (MUR 377)**
(Deb. 43, Vol. V, 11-09-1991)
Col. 553
- Need to install electronic telephone exchange in Jalpaiguri, West Bengal (MUR 377)**
(Deb. 15, Vol. II, 30-07-1991)
Col. 267
- Need to install high power transmitters at Idukki and Pathanamthitta Doordarshan kendras (MUR 377)**
(Deb. 24, Vol. III, 12-08-1991)
Col. 818
- Need to install low power TV transmitters at Vasantgarh and Sagareswar regions in Maharashtra (MUR 377)**
(Deb. 48, Vol. V, 17-09-1991)
Col. 74
- Need to instruct Haryana Government for early completion of the portion of Link Channel on Gang Canal Falling under its jurisdiction (MUR 377)**
(Deb. 13, Vol. II, 26-07-1991)
Col. 313
- Need to introduce a new train between Gaya and Delhi and also to regularise Deluxe Express on this route**
(Deb. 30, Vol. III, 22-08-1991)
Col. 261-62
- Need to introduce a new train between Jabalpur and Delhi (MUR 377)**
(Deb. 42, Vol. V, 10-09-1991)
Col. 349-50
- Need to Introduce the Cancelled Trains between Sambhal and Moradabad**
(Deb. 29, Vol. III, 21-08-1991)
Col. 300
- Need to Issue 'No Objection Certificate' to the Slums-Dwellers Living on Government Land in Bombay (MUR 377)**
(Deb. 17, Vol. II, 01-08-1991)
Col. 278-79

- Need to issue 'title deeds' of their properties to the agriculturists of Kerala (MUR 377)**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 403
- Need to issue a commemorative stamp in memory of Rani Chennamma of Kittur (MUR 377)**
(Deb. 48, Vol. V, 17-09-1991)
Col. 69
- Need to keep in Abeyance the implementation of Interim Order of Cauvery Water Dispute Tribunal (MUR 377)**
(Deb. 8, Vol. I, 18-07-1991)
Col. 181
- Need to Lay Double Railway Line Between Delhi and Saharanpur and also to Replace Old Engines and Bogies of the Trains Running on this Section (MUR 377)**
(Deb. 17, Vol. II, 01-08-1991)
Col. 279
- Need to lay new rail line to connect Giridih with Koderma, Bihar**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 385
- Need to lay railway line between Arrah and Sasaram (MUR 377)**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 428
- Need to look into the grievances of the workers of Orient Paper Mills at Brajraj Nagar in Orissa (MUR 377)**
(Deb. 47, Vol. V, 16-09-1991)
Col. 234
- Need to look into the problems of Kendriya Vidyalaya teachers posted in North-Eastern States (MUR 377)**
(Deb. 19, Vol. II, 05-08-1991)
Col. 348-49
- Need to make available necessary equipments for upgradation of Aurangabad Telephone Exchange**
(Deb. 16, Vol. II, 31-07-1991)
Col. 260
- Need to modernise Matunga Telephone Exchange, Bombay (MUR 377)**
(Deb. 21, Vol. III, 07-08-1991)
Col. 337
- Need to name Tuticorin Airport after the name of MGR (MUR 377)**
(Deb. 12, Vol. II, 25-07-1991)
Col. 228
- Need to open a Branch Post Office at Kadapinsery in Iringalicutta (MUR 377)**
(Deb. 47, Vol. V, 16-09-1991)
Col. 237
- Need to open a Petroleum Product Depot as also more gas agencies in Ujjain, Madhya Pradesh (MUR 377)**
(Deb. 25, Vol. III, 13-08-1991)
Col. 534-35
- Need to open a TV Centre at Nowrangpur in Koraput district, Orissa (MUR 377)**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 404
- Need to open Coal Division at Gopalpur in Sundergarh district of Orissa (MUR 377)**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 307
- Need to open Girls Schools in Sarguja District, Madhya Pradesh for proper Education of Scheduled Castes and Scheduled Tribe Girls (MUR 377)**
(Deb. 43, Vol. V, 11-09-1991)
Col. 554
- Need to open regional office of Central Schools Organisation at Bareilly (MUR 377)**
(Deb. 25, Vol. III, 13-08-1991)
Col. 534

- Need to Operate Boeing Aircraft to Vijayawada and Make Operation of Vayudoot More Effective (MUR 377).
(Deb. 7, Vol. I, 17-07-1991)
Col. 175-76
- Need to ply passenger train from Dankuni to Kharagpur via Maurigram, Howrah (MUR 377)
(Deb. 25, Vol. III, 13-08-1991)
Col. 536
- Need to prevent deforestation in the coastal areas of Srikakulam district of Andhra Pradesh (MUR 377)
(Deb. 13, Vol. II, 26-07-1991)
Col. 314
- Need to prevent delay caused at Kanpur railway stations in distribution of Bananas sent from Jalgaon to Lucknow (MUR 377)
(Deb. 33, Vol. IV, 27-08-1991)
Col. 308
- Need to prevent export of raw cotton in order to safeguard the interest of Handloom weavers in Tamil Nadu and other parts of the country (MUR 377)
(Deb. 41, Vol. V, 09-09-1991)
Col. 674-75
- Need to provide a halt at Narpatnagar village between Sakiri Junction and Tarsaral railway station of North-Eastern Railway and to name it after Shaheed Suraj Narain Singh (MUR 377)
(Deb. 42, Vol. V, 10-09-1991)
Col. 347-48
- Need to provide adequate assistance to the Government of Madhya Pradesh to control Cholera and Gastroenteritis in Vilaspur district (MUR 377)
(Deb. 48, Vol. V, 17-09-1991)
Col. 69
- Need to provide adequate assistance to the people affected by heavy rains in Kanyakumari district, Kerala (MUR 377)
(Deb. 24, Vol. III, 12-08-1991)
Col. 819
- Need to provide adequate financial assistance to the Government of Uttar Pradesh to enable it raise per capita income up to that of national level (MUR 377)
(Deb. 46, Vol. V, 14-09-1991)
Col. 347
- Need to provide adequate funds for early Completion of Trichur Guruvayoor railway line (MUR 377)
(Deb. 12, Vol. II, 25-07-1991)
Col. 226
- Need to Provide Adequate funds to meet the situation caused by Floods in Various Parts of Karnataka (MUR 377)
(Deb. 43, Vol. V, 11-09-1991)
Col. 554-55
- Need to provide better Amenities to the Slum Dwellers in the Metropolis Particularly in Delhi (MUR 377)
(Deb. 38, Vol. IV, 04-09-1991)
Col. 495
- Need to provide compensation to the Adivasis and others killed by Naxalites in Bastar district of Madhya Pradesh (MUR 377)
(Deb. 47, Vol. V, 16-09-1991)
Col. 235
- Need to provide due share of natural gas to Ahmedabad city (MUR 377)
(Deb. 45, Vol. 5, 13-09-1991)
Col. 513

Need to Provide Electronic or Automatic Exchange at Wani, Maharashtra (MUR 377)

(Deb. 5, Vol. I, 15-07-1991)
Col. 201

Need to provide employment to unemployed youth from Himachal Pradesh in Central Department and Undertakings etc. on priority basis (MUR 377)

(Deb. 15, Vol. II, 30-07-1991)
Col. 265

Need to Provide Financial Assistance to the Government of West Bengal to Face the Grave Situation Caused by Gastroenteritis (MUR 377)

(Deb. 20, Vol. II, 06-08-1991)
Col. 298-99

Need to provide Financial Assistance from Prime Minister's Relief Fund to the next of kin of those who lost their lives in recent boat accident in Amalapuram, Andhra Pradesh (MUR 377)

(Deb. 15, Vol. II, 30-07-1991)
Col. 268

Need to provide Financial Assistance to Andhra Pradesh for restoring road communications in interior regions of Malleswaram affected by cyclone during 1989-90 (MUR 377)

(Deb. 24, Vol. III, 12-08-1991)
Col. 821

Need to provide Financial Assistance to Bakreshwar and Kotaghat thermal Power projects (MUR 377)

(Deb. 44, Vol. V, 12-09-1991)
Col. 459

Need to provide Financial Assistance to the Government of Rajasthan for the overall development of Jaipur city (MUR 377)

(Deb. 48, Vol. V, 17-09-1991)
Col. 71

Need to provide Financial Assistance to the Government of Tamil Nadu for sinking giant borewells to solve the drinking water problem, particularly in North Arcot and Chengai Anna districts (MUR 377)

(Deb. 44, Vol. V, 12-09-1991)
Col. 460

Need to Provide Financial Assistance to the People Affected by Water-logging in Areas Covered by Indira Gandhi Canal, Rajasthan (MUR 377)

(Deb. 20, Vol. II, 06-08-1991)
Col. 295

Need to Provide Help to Uttar Pradesh Government for Curbing the Growing Activities of Terrorists (MUR 377)

(Deb. 7, Vol. I, 17-07-1991)
Col. 174-75

Need to provide immediate financial assistance to Government of Himachal Pradesh to Control Cholera and Gastroenteritis (MUR 377)

(Deb. 15, Vol. II, 30-07-1991)
Col. 266

Need to provide more funds to Rajasthan Government to cope with the drought situation in Bharatpur (MUR 377)

(Deb. 38, Vol. IV, 04-09-1991)
Col. 496

Need to provide more infrastructural facilities at Trivandrum airport (MUR 377)

(Deb. 13, Vol. II, 26-07-1991)
Col. 313

Need to provide more railway facilities for Vichakhapatnam in Andhra Pradesh (MUR 377)

(Deb. 25, Vol. III, 13-08-1991)
Col. 532

- Need to provide remote area allowance to the employees of Central Government Posted in Himachal Pradesh (DUR 377)
(Deb. 36, Vol. IV, 30-08-1991)
Col. 430
- Need to provide STD facility at Erattupetta Telephone Exchange in Kottayam District, Kerala (MUR 377)
(Deb. 28, Vol. III, 20-08-1991)
Col. 232
- Need to provide Television facilities to people of Ratanagiri and Sindhudurg Districts, Maharashtra (MUR 377)
(Deb. 30, Vol. III, 22-08-1991)
Col. 258
- Need to provide train facilities to the Commuters travelling between Sonapat and Delhi (MUR 377)
(Deb. 12, Vol. II, 25-07-1991)
Col. 225
- Need to re-introduce air service from Surat to Bhavnagar—Delhi etc.
(Deb. 16, Vol. II, 31-07-1991)
Col. 255-57
- Need to re-start Janata and Navajeevan Express trains between Madras and Bombay (MUR 377)
(Deb. 33, Vol. IV, 27-08-1991)
Col. 307
- Need to recognise Aheria, Baheilla etc. as Scheduled Caste all over the country (MUR 377)
(Deb. 39, Vol. IV, 05-09-1991)
Col. 353
- Need to recognise medical degrees awarded to Indian students by Nigeria (MUR 377)
(Deb. 46, Vol. V, 14-09-1991)
Col. 344
- Need to reconsider the proposal to dismantle the airport at Ratanagiri (MUR 377)
(Deb. 16, Vol. II, 31-07-1991)
Col. 253
- Need to rehabilitate people displaced on account of Barangi irrigation Project in M.P. (MUR 377)
(Deb. 21, Vol. III, 07-08-1991)
Col. 339
- Need to reintroduce Vayudoot Service in Orissa (MUR 377)
(Deb. 15, Vol. II, 30-07-1991)
Col. 264
- Need to release funds to Madhya Pradesh Government from Central Road Fund for early construction of roads in the State (MUR 377)
(Deb. 34, Vol. IV, 28-08-1991)
Col. 571
- Need to remove the grievances of Bank Deposit Collectors in the Country (MUR 377)
(Deb. 42, Vol. V, 10-09-1991)
Col. 344-45
- Need to Reopen Punalur Paper Mill in Kerala (MUR 377)
(Deb. 8, Vol. I, 18-07-1991)
Col. 186
- Need to reopen the closed Katihar Jute Mill in Bihar (MUR 377)
(Deb. 35, Vol. IV, 29-08-1991)
Col. 573
- Need to repair damaged road between Athani and Potta N.H.-47 (MUR 377)
(Deb. 25, Vol. III, 13-08-1991)
Col. 532-33
- Need to replace old Telephone Exchange in Seoni district, Madhya Pradesh with Electronic telephone exchange (MUR 377)
(Deb. 38, Vol. IV, 04-09-1991)
Col. 499

- Need to set up Large Public Sector Industrial Units in Gadchiroli District, Maharashtra (MUR 377)
(Deb. 17, Vol. II, 01-08-1991)
Col. 276-77
- Need to set up more industries in Public Sector and also to ensure labour participation in Private Sector in Himachal Pradesh (MUR 377)
(Deb. 25, Vol. III, 13-08-1991)
Col. 533-34
- Need to set up some major industry in Thasara Taluk of Kaira District, Gujarat (MUR 377)
(Deb. 38, Vol. IV, 04-09-1991)
Col. 496
- Need to set up special Development Board at Bolnagar (MUR 377)
(Deb. 45, Vol. 5, 13-09-1991)
Col. 512
- Need to set up Sugar Mills at Faridpur-Aonla and Vinawar-Dattagnaj, (MUR 377)
(Deb. 44, Vol. V, 12-09-1991)
Col. 457
- Need to Start Additional Lights between Calicut and Bombay and Calicut and Trivandrum (MUR 377)
(Deb. 7, Vol. I, 17-07-1991)
Col. 175
- Need to Start manufacturing railway wagons and Coaches in Jamalpur Railway Workshop (MUR 377)
(Deb. 35, Vol. IV, 29-08-1991)
Col. 572-73
- Need to start Second Channel from Kodai-Kanal from Kodai-Kanal TV Relay station
(Deb. 27, Vol. III, 19-08-1991)
Col. 201
- Need to supply adequate quantity of Diesel and Kerosene to Fishermen and Transport Corporation in Tamil Nadu on Subsidised rates (MUR 377)
(Deb. 39, Vol. IV, 05-09-1991)
Col. 352
- Need to supply thread to weavers and Powerloom and Handloom workers at subsidised rates particularly those in West Bengal (MUR 377)
(Deb. 45, Vol. 5, 13-09-1991)
Col. 514
- Need to take 'resin' and 'rosin' out of the purview of Open General Licence and procure them from indigenous sources (MUR 377)
(Deb. 33, Vol. IV, 27-08-1991)
Col. 309
- Need to Take immediate remedial steps to check the spread of the mysterious disease affecting Arecanut trees in villages of Jaintia Hills District, Meghalaya (MUR 377)
(Deb. 28, Vol. III, 20-08-1991)
Col. 231
- Need to take immediate steps for all-round development of Thannithodu region in Pathanamthitta District, Kerala (MUR 377)
(Deb. 36, Vol. IV, 30-08-1991)
Col. 428
- Need to take immediate steps to control the pollution caused by factories in Kanpur city and Kanpur Dehat (MUR 377)
(Deb. 33, Vol. IV, 27-08-1991)
Col. 310
- Need to take immediate steps to resume the cargo operation from Alapuzha Port, Kerala (MUR 377)
(Deb. 6, Vol. I, 16-07-1991)
Col. 185

- Need to take measures to cope with growing activities of Naxalites (MUR 377)
(Deb. 44, Vol. V, 12-09-1991)
Col. 455
- Need to take steps for protection and beautification of Jhansi Fort and Palace on Rani Jhansi in Uttar Pradesh (MUR 377)
(Deb. 13, Vol. II, 26-07-1991)
Col. 318
- Need to take steps to check the drought situation in Garhwali, Uttar Pradesh (MUR 377)
(Deb. 11, Vol. II, 24-07-1991)
Col. 201
- Need to take steps to check the environmental pollution being caused by a fertilizer factory at Samastipur, Bihar (MUR 377)
(Deb. 11, Vol. II, 24-07-1991)
Col. 200-01
- Need to take steps to check the growing unlawful activities in border areas of Nepal (MUR 377)
(Deb. 13, Vol. II, 26-07-1991)
Col. 315
- Need to take steps to control recurring floods in Sitapur, Uttar Pradesh (MUR 377)
(Deb. 41, Vol. V, 09-09-1991)
Col. 672-73
- Need to take steps to solve the Drinking Water problem in Ajmer, Rajasthan (MUR 377)
(Deb. 30, Vol. III, 22-08-1991)
Col. 263-64
- Need to take steps to telecast Malayalam Programme relayed from Trivandrum Doordarshan by other T.V. centres in Kerala (MUR 377)
(Deb. 11, Vol. II, 24-07-1991)
Col. 202
- Need to the immediate steps to check erosion caused by river Ganga in Buxar district of Bihar (MUR 377)
(Deb. 5, Vol. I, 15-07-1991)
Col. 203-04
- Need to Upgrade Hyderabad as a 'Metropolitan City' and Provide Necessary Funds for the Purpose (MUR 377)
(Deb. 20, Vol. II, 06-08-1991)
Col. 296-97
- Need to upgrade the Gopalpur Minor Port at Arzipalli in Orissa (MUR 377)
(Deb. 37, Vol. IV, 03-09-1991)
Col. 384
- Need to waive off the loans given to small Cardamom growers and provide other tax exemptions to them (MUR 377)
(Deb. 45, Vol. 5, 13-09-1991)
Col. 511
- Need to widen the road near Valayar check post on National Highway No. 47 (MUR 377)
(Deb. 42, Vol. V, 10-09-1991)
Col. 345-46
- Need to write off loans given to the victims of 1984 riots (MUR 377)
(Deb. 32, Vol. IV, 26-08-1991)
Col. 407
- Maulana A. K. Azad**
- Writings of Dr. B.R. Ambedkar and Maulana A. K. Azad
(Deb. 32, Vol. IV, 26-08-1991)
Col. 55
- Mauritius**
- Indo-Mauritius Joint Study on Meteorological System
(Deb. 34, Vol. IV, 28-08-1991)
Col. 522
- Meat**
- Export of Animal Meat
(Deb. 31, Vol. IV, 23-08-1991)
Col. 82-83

Media

Autonomy to the Electronic Media
(Deb. 7, Vol. I, 17-07-1991)
Col. 19-27

**News Item Captioned Punarmulyankan
Kitna Sabi**
(Deb. 41, Vol. V, 09-09-1991)
Col. 127-28

**Selection of Journalists to Accompany the
President and the Prime Minister on
Tours**
(Deb. 16, Vol. II, 31-07-1991)
Col. 78-80

Medicinal Plant

**Availability of Medicinal Plants in
Madhya Pradesh**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 131

**Ayurvedic Herbs around Chitrakoot
District Banda**
(Deb. 14, Vol. II, 29-07-1991)
Col. 66-70

**Growing of Medicinal Plant in Hariharpur,
Orissa**
(Deb. 27, Vol. III, 19-08-1991)
Col. 32

Meghalaya

**Construction of Bridges on Border Road
from Shella to Belat in Meghalaya**
(Deb. 18, Vol. II, 02-08-1991)
Col. 127

**Need to take immediate remedial steps to
check the spread of the mysterious
disease affecting Areca nut trees in
villages of Jaintia Hills District,
Meghalaya (MUR 377)**
(Deb. 28, Vol. III, 20-08-1991)
Col. 231

**Quantity of Rice and Sugar allotted to
Meghalaya**
(Deb. 16, Vol. II, 31-07-1991)
Col. 170

Quantity of Wheat Allotted to Meghalaya
(Deb. 16, Vol. II, 31-07-1991)
Col. 81-82

Surrender of Plan Funds by Meghalaya
(Deb. 18, Vol. II, 02-08-1991)
Col. 105

Member of Parliament

Allotment of Houses by DDA to Ex-MPs
(Deb. 32, Vol. IV, 26-08-1991)
Col. 133

Basic Facilities to Members of Parliament
(Deb. 42, Vol. V, 10-09-1991)
Col. 280-81

**Eligibility for Admission in Kendriya
Vidyalyayas for Grand Children of M.Ps.**
(Deb. 19, Vol. II, 05-08-1991)
Col. 105

**Guidelines/Instructions for Dealing with
letters from MPs**
(Deb. 21, Vol. III, 07-08-1991)
Col. 126

Health Club for MPs
(Deb. 24, Vol. III, 12-08-1991)
Col. 738

Letters from MPs
(Deb. 5, Vol. I, 15-07-1991)
Col. 184

(Deb. 43, Vol. V, 11-09-1991)
Col. 85-86

**LPG connections on recommendations of
Members of Parliament**
(Deb. 28, Vol. III, 20-08-1991)
Col. 35

M.P. Fund
(Deb. 13, Vol. II, 26-07-1991)
Col. 11-19

**Possession of Self Finance Scheme Flats
to MPs**
(Deb. 27, Vol. III, 19-08-1991)
Col. 71

- Member Sworn
- Acharia, Shri Basudeb
- Adailakaraj, Shri Lourdasamy
- Advani, Shri Lal Krishna
- Agnihotri, Shri Rajendra
- Ahamed, Shri E.
- Ahirwar, Shri Anand
- Ahmed, Shri Kamaluddin
- Aiyar, Shri Mani Shankar
- Anand, Smt. Lovely
- Anbarasu, Shri Era
- Anjalose, Shri T.J.
- Annayyagari, Shri Sai Prathap
- Ansari, Dr. (Prof.) Mumtaz
- Anthony, Shri Frank
- Arwari, Shri Basavaraj Patil
- Arjun Singh, Shri
- Arunachalam, Shri M.
- Ashokaraj, Shri A.
- Avedyanath, Mahant
- Azam, Dr. Faiyazul
- Baitha, Shri Mahendra
- Bala, Dr. Asim
- Baliyan, Shri Naresh Kumar
- Banerjee, Kumari Mamta
- Bansal, Shri Pawan Kumar
- Barman, Shri Palas
(Deb. 1, Vol. 1, 09-07-1991)
Col. 33-48
- Barman, Shri Uddhab
- Basava Rajeswari, Smt.
- Basu, Shri Anil
- Berwa, Shri Ram Narain
- Bhadana, Shri Avtar Singh
- Bhagat, Shri Vishweshwar
- Bhagey Gobardhan, Shri
- Bhandari, Smt. Dil Kumari
- Bhardwaj, Shri Paras Ram
- Bhargav, Shri Girdhari Lal
- Bhatia, Shri Raghunandan Lal
- Bhattacharya, Prof. (Smt.) Malini
- Bhattacharya, Shri Nani
- Bhonsle, Shri Tejsingh Rao Raje Laxman
Rao
- Bhuria, Shri Dileep Singh
- Birbal Ram, Shri
- Brar, Sardar Jagmeet Singh
- Brohmo Chaudhury, Shri Satyendra Nath
- Buta Singh, Sardar
- Chacko, Shri P.C.
- Chakraborty, Shri Susanta
- Chalaha, Shri Kirip
- Chandrakar, Shri Chandulal
- Charles, Shri A.
(Deb. 1, Vol. 1, 09-07-1991)
Col. 33-48
- Chatterjee, Shri Nirmal Kanti
- Chatterjee, Shri Somnath

Chaudhary, Shri Manbhoob Singh Bhada	Dattatreya, Shri Bandaru
Chaudhary, Shri Panikaj	Deka, Shri Probin
Chaudhary, Shri Ram Prakash	Delkar, Shri Mohanbhai
Chaudhary, Shri Rudrasen	Dennis, Shri N.
Chaudhary, Sqn.Ldr.(Retd.) Kamal	Doora, Shri Murti
Chauhan, Shri Chetan	Deshmukh, Shri Anantrao
Chavre, Shri Bapa Hari	Deshmukh, Prof. Ashokrao Anandrao
Chavan, Shri Prithviraj D.	Deshmukh, Shri Chandobhai Shanabhai
Chavda, Shri Harisinhji Pratapsinhji	Dev, Shri Santosh Mohan
Chavda, Shri Ishwarbhai Khodabhai	Devarajan, Shri B.
Chenaihalu, Shri Ramesh	Dhananjaya Kumar, Shri Venur
Chhetwal, Shri Sartaj Singh	Dhawal, Prof. Prem Kumar
Chhotey Lal, Shri	Dighe, Shri Sharad
Chidambaram, Shri Palaniappan	Digvijaya Singh, Shri
Chikhalia, Smt. Bhavan Devraj	Dikshit, Shri Shrish Chandra
Chinnayyand, Swami	Divan, Shri Pawan
Chinta Mohan, Shri	Dome, Dr. Ram Chandra
Choudhary, Shri Ram Tahal	Drona, Capt.(Retd.) Jagatvir Singh
Choudhary, Shri A.B.A. Ghani Khan	Dubey, Smt. Saroj
Choudhary, Shri Narain Singh	Dutt, Shri Sanil
Choudhary, Shri Saifuddin	Faleiro, Shri Eduardo
Chouhan, Shri Shivraj Singh	Farook, Shri M.O.H.
Chowdhary, Smt. Santosh	Fatmi, Shri Mohammed Ali Ashraf
Dadabhoor, Shri Gurcharan Singh	Fernandes, Shri Oscar
Dalbir Singh, Shri	Fundkar, Shri Pandurang Pandalik
Damor, Shri Somjibhai	Gaikwad, Shri Udaynagarao
Das, Shri Anadi Charan (Deb. 1, Vol. 1, 09-07-1991) Col. 33-48	Gajapati, Shri Gopi Nath
Das, Shri Dwaraka Nath	Galib, Shri Gurcharan Singh
Das, Shri Jitendra Nath	Gomango, Shri Giridhar
Das, Shri Ram Sunder	Gumit, Shri Chhitabhai
	Gandhi, Shri Rajiv

- Ammavaripalli, Shri S. Gangadhar
 Gangwar, Shri Parashuram
 Gangwar, Shri Santosh Kumar
 Gautam, Smt. Sheela
 Gavit, Shri Manikrao Hodlya
 Gehlot, Shri Ashok
 Ghangare, Shri Ramchandra Marotrao
 Ghatowar, Shri Paban Singh
 Giri, Prof. Sudhir Kumar
 Girija Devi, Dr.(Prof.)
 Gogoi, Shri Tarun
 Gohil, Dr. Mahavir Singh
 Gopalan, Smt. Suseela
 Gounder, Shri Senapathi A.
 Govinda Rajulu, Shri R. Kanaga
 Gowda, Dr. Venkatagiri K.
 Gudadinni, Shri Basagondappa Kadappa
 Gundewar, Shri Vilasrao
 Gupta, Shri Indrajit
 Handique, Shri Bijoy Krishna
 Harchand Singh, Shri
 Hooda, Shri Bhupinder Singh
 Hossain, Shri Syed Masudal
 Imchalembe, Shri
 Irani, Smt. Sheila F.
 Islam, Shri Nurul
 Jaffer Sharief, Shri C.K.
 Jai Prakash, Shri
 Jakhar, Dr. Bal Ram
 Janarthanan, Shri M.R. Kadambur
 Jangbir Singh, Shri
 Jatav, Shri Barelal
 Jatiya, Dr. Satyanarayan
 Jawali, Dr. Basawaraj
 Jayamohan, Shri Adikesavan
 Jeevarathinam, Shri Rangaswamy
 Jena, Shri Srikant Kumar
 Jeswani, Dr. Khushiram
 Jha, Shri Bhogendra
 Jhikram, Shri Mohan Lal
 Joshi, Vaidya Dau Dayal
 Joshi, Shri Laxman Sonopant *alias* Anna
 Joshi
 Kahandole, Shri Zambhu Mangalu
 Kairon, Shri Surinder Singh
 Kale, Shri Shankarrao
 Kaliaperumal, Shri P.P.
 Kalka Dass, Shri
 Kamal, Shri Shyam Lal
 Kamat, Shri Gurudas
 Kamble, Shri Arvind Tulsiram
 Kamson, Prof. Meijinhung
 (Deb. 1, Vol. 1, 09-07-1991)
 Col. 33-48
 Kanaujia, Dr. Gendan Lal
 Kanodia, Shri Mahesh Kumar
 Kanshi Ram, Shri
 Kapse, Prof. Ram
 Karriyola, Smt. Kamala Kumari
 Kaswan, Shri Ram Singh
 Katheria, Shri Prabhu Dayal
 Katiyar, Shri Vinaya
 Kaul, Smt. Sheila
 Keshari Lal, Shri

Kewal Singh, Shri	Mahato, Shri Bir Sing
Khan, Haji Ghulam Mohd.	Mahato, Shri Raj Kishore
Khan, Shri Mohd. Ayub	Mahato, Shri Shailendra
Khan, Shri Sukhendu	Mahendra Kumari, Smt.
Khandelwal, Shri Tarachand	Malik, Shri Dharam Pal Singh
Khanduri, AVSM, Maj.Gen.(Retd.) Bhuvan Chandra	Malik, Shri Purn Chandra
Khanna, Shri Rajesh	Malikarjun, Dr.
Khanna, Maj. D.D.	Malikarjunish, Shri S.
Khelsai Singh, Shri	Malhi, Dr. Ravi
Khurana, Shri Madan Lal	Mandal, Shri Sanat Kumar
Khusbid, Shri Salman	Mandal, Shri Suraj
Kodikannil, Shri Suresh	Manjay Lal, Shri
Koli, Shri Ganga Ram	Marandi, Shri Krishna
Kordia, Shri Chandresh Patel	Marbasing, Shri Peter G
Kori, Shri Geya Prasad	Masood, Shri Ranhood
Krishna Kumar, Shri S.	Medar, Shri Shiv Charan
Krishnaswamy, Shri M.	Maurya, Shri Ananda Ratna
Krishendra Kaur (Deepa), Smt.	Meena, Shri Bhanu Lal
Kshirsagar, Smt. Koshalbai	Meena, Shri Kanji Lal
Kudumala, Shrimati Padmaroo	Mohla, Shri Bhubaneswar Prasad
Kuli, Shri Botin	Mirdha, Shri Nathu Ram
Kannaramangalam, Shri P.R.	Mirdha, Shri Ram Nivras
Kumarasamy, Shri Palaniyappa Gounder	Mishra, Shri Janardan Prasad
Kurion, Prof. P.J.	Mishra, Shri Ram Nagina
Kumarra, Dr. Ramkrishna	Misra, Shri Satyagopal
Lakshmana, Prof. (Smt.) Savitri	Misra, Shri Shyam Bihari
Lodha, Shri Gummamal	Mohan Singh, Shri
Medhakar, Shri Kamla Mishra	Motish, Shri Hannan
Mahajan, Smt. Sumitra	Mudalagiriappa, Shri C.P.
Mahata, Shri Chitta Ranjan	
Mahato, Shri Binod Bihari	

- Mujahid, Shri Babajan Miran
 Mukherjee, Shri Pramothas
 Mukherjee, Shri Subrata
 Mukhopadhyay, Shri Ajoy
 Mullappally, Shri Ramachandran
 Munda, Shri Govind Chandra
 Munda, Shri Kariya
 Muraleedharan, Shri K.
 Murmu, Shri Rupchand
 Murthy, Shri M. V. Chandrashekhara
 Murugesan, Dr. N.
 Naik, Shri Devaraya G.
 Naik, Shri Ram
 Narayanan, Shri K. R.
 Narayanan, Shri P. G.
 Nawale, Shri Vidura Vithoba
 Nayak, Shri Mrutyunjaya
 Nayak, Shri Subash Chandra
 Netam, Shri Arvind Vishram Singh
 Nitish Kumar, Shri
 Nyamagouda, Shri Siddappa Bhimappa
 Odeyar, Shri Channaiah
 Orson, Shri Lalit
 Owaisi, Shri Sultan Salahuddin
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 Pal, Dr. Debiprosad
 Pal, Shri Rupchand
 Pandey, Dr. Laxminarayan
 Pandian, Shri D.
 Panigrahi, Shri Sriballava
 Panja, Shri Ajit Kumar
 Panwar, Shri Harpal Singh
 Pasi, Shri Balraj
 Passi, Shri Raj Narain
 Paswan, Shri Chhedi
 Patel, Dr. A. K.
 Patel, Shri Bheem Singh
 Patel, Shri Brishin
 Patel, Shri Harilal Madhavjibhai
 Patel, Shri Harilal Nanji
 Patel, Shri Ram Pujan
 Patel, Shri Shrawan Kumar
 Patel, Shri Somabhai Gandanal Koli
 Patel, Shri Uttambhai Harjibhai
 Pathak, Shri Harin
 Pathak, Shri Surendra Pal
 Patidar, Shri Rameshwar
 Patil, Shri Prakash V.
 Patil, Smt. Pratibha Devisingh
 Patil, Shri Shivraj V.
 Patil, Smt. Suryakanta
 Patil, Shri Uttamrao Deorao
 Patil, Shri Vijay Kumar Naval
 Patil, Shri Yashwantrao Gadakh
 Patnaik, Shri Sivaji
 Patra, Dr. Kartikeswar
 Pattanayak, Shri Sarat

Pawar, Shri Sharad Chandra Govindrao	Ramchandra Veerappa, Shri
Peruman, Dr. P. Vallal	Rana, Shri Kashi Ram
Pilot, Shri Rajesh	Rangayya Naidu, Shri Palacholla Venkata
Potdukhe, Shri Shantaram	Ranjan (Pappu Yadav), Shri Rajesh
Prabhu, Shri R.	Rao, Shri P.V. Narasimha
Prabhu Zantye, Shri Harish Narayan	Rao, Col (Retd.) Ram Singh
Pramanik, Prof. Radhika Ranjan	Rathwa, Shri Narimbhai J.
Prasad, Shri Hari Kewal	Rawal, Dr. Lal Bahadur
Pratap Singh, Shri	Rawale, Shri Mohan
Premi, Shri Mangal Ram	Rawat, Shri Bhagwan Shankar
Parthasarathy, Shri Kabindra	Rawat, Shri Prabhu Lal
Rahi, Shri Ram Lal	Rawat, Prof. Rasa Singh
Rai, Shri Kalpanth	Ray, Shri Rabi
Rai, Shri Lal Babu	Ray, Dr. Sudhir
Rai, Shri M. Ramanna	Raychaudhuri, Prof. Sudarsan
Rai, Shri Nawal Kishore	Reddy, Shri Anantha Venkata
Rai, Shri Ram Nihor	Reddy, Shri Gangula Prathap
Raje, Smt. Vasundhara	Reddy, Shri Kotla Jaya Surya Prakash
Rajendra Kumar, Shri S.S.R.	Reddy, Shri Kotla Vijaya Bhaskara
Rajesh Kumar, Dr.	Reddy, Shri M. Baga
Ram, Shri Prem Chand	Reddy, Shri M. Ghanendra
Ram Avadh, Shri	Reddy, Shri Magunta Subbarama
Ram Badan, Shri	Reddy, Dr. Y.S. Raja Sekara
Ram Sagar, Shri	Rongpi, Dr. Jayanta
Ram Singh, Shri	Roshan Lal, Shri
Ramanurthy, Shri Vazhappady	Roy Pradhan, Shri Amar
Koothappadaryachi	Saha, Smt. Krishna
Ramasamy, Shri R.	

- Saikia, Shri Muhi Ram
 Sait, Shri Ebrahim Sulaiman
 Sajjan Kumar, Shri
 Sakshi, Dr. Swami Sachidanand Hari
 Saleem, Shri Mohammad Yunus
 Sanghani, Shri Dileep
 Sengma, Shri Purno Agitok
 Sarode, Dr. Gunawant
 Satrucharla, Shri Vijayarama Raju
 Save, Shri Moreshwar
 Sayeed, Shri P.M.
 Scindia, Shri Madhavrao
 (Deb. 1, Vol. 1, 09-07-1991)
 Col. 33-48
 Khan, Shri Aslam Sher
 (Deb. 4, Vol. 1, 12-07-1991)
 Col. 1
 Setja, Kumari
 Sethi, Shri Arjun Charan
 Shahabuddin, Shri Syed
 Shakya, Shri Mahadeepak Singh
 Shankaranand, Shri B.
 Sharma, Shri Baikunth Lal
 Sharma, Shri Chiranji Lal
 Sharma, Shri Joewan
 Sharma, Shri Rajendra Kumar
 Sharma, Capt. Satish
 Sharma Dr., Pandit Vishwa Nath
 Shashi Prakash, Shri
 Shastri, Shri Vishwanath
 Shastri, Shri Vishwanath Das
 Shelke, Shri Maruti
 Shingada, Shri Damodar Barku
 Shivappa, Shri K.G.
 Shukla, Shri Ashta Bhujra Prasad
 Shukla, Shri Vidya Charan
 Siddhartha, Smt. D.K. Thara Devi
 Sidnal, Shri Shanmukhappa Basappa
 Silvera, Dr. C.
 Singh, Shri Abhay Pratap
 Singh, Shri Amar Pal
 Singh, Shri Brijbhushan Sharan
 Singh, Shri Chhatrapal
 Singh, Shri Devi Buz
 Singh, Shri Hari Kishore
 Singh, Shri Jaswant
 Singh, Shri Lakshman
 Singh, Thakur Mahendra Kumar
 Singh, Shri Mohan
 Singh, Shri Motilal
 Singh, Shri Rajveer
 Singh, Shri Ram Naresh
 Singh, Shri Ram Prasad
 Singh, Shri Ramashray Prasad
 Singh, Shri Rampal
 Singh, Shri Satya Deo

Singh, Shri Shiva Sharan	Tiriya, Kumari Sushila
Singh, Shri Shivendra Bahadur	Tirkey, Shri Piyus
Singh, Shri Surya Narayan	Tomar, Dr. Ramesh Chand
Singh, Shri Tej Narayan	Topdar, Shri Tarit Baran
Singh, Shri Uday Pratap	Tope, Shri Ankushrao
Singh, Shri Umrao	Topno, Kumari Frida
Singh, Shri Virendra	Tripathi, Shri Laxminarain Mazi
Singh, Shri Yunnam Yaina	Tripathi, Shri Prakash Narain
Singh Deo, AVSM, Brig. (Retd.) Kamakhya Prasad	Tripathy, Shri Braja Kishore
Singla, Shri Sant Ram	Trivedi, Shri Arvind
Sivararaman, Shri S.	Tyler, Shri Jagdish
Sodi, Shri Manik Ram	Uma Shree Bharati, Sadhvi
Soren, Shri Shibu	Umbrey, Shri Laxta
Soundaram, Dr. (Smt.) K.S.	Unnikrishnan, Shri K.P.
Sreenivasan, Shri C.	Upadhyay, Shri Swarup
Sukh Ram, Shri	Urs, Smt. Chandraprabha
Sukhbans Kaur, Smt.	Vaghela, Shri Shankersinh
Sultanpuri, Shri Krishan Datt	Vajpayee, Shri Atal Bihari
Sunderaraj, Shri N.	Vandiyar, Shri Krishnasami Thulasiah
Sureshanand, Swami	Varma, Shri B. Raja Ravi
Tandel, Shri Devji Bhai J.	Varma, Shri Ratilal Kalidas
Tara Singh, Shri	Varma, Dr. Sushil Chandra
Thakore, Shri Gabbaji Mangaji	Vekaria, Shri Shivlal
Thandivanam, Shri K. Ramamurthee	Verma, Shri Bhawani Lal
Thite, Shri Bapusaheb	Verma, Shri Phool Chand
Thomas, Prof. Kuruppassery Varkey	Verma, Prof. (Smt.) Rita
Thomas, Shri P.C.	Verma, Shri Sheo Sharan
Thorat, Shri Sandipan Bhagwan	
Thungon, Shri P.K.	

- Verma, Shri Upendra Nath
- Verma, Kumari Vinla
- Vijayaraghavan, Shri V.S.
- Vyas, Dr. (Kum.) Girija
- Wasnik, Shri Mukul Balkrishna
- Williams, Maj. Gen. Robert G.
- Yadav, Shri Arjun Singh
- Yadav, Shri Chandrajit
- Yadav, Shri Chhotey Singh
- Yadav, Shri Chunchun Prasad
- Yadav, Shri Devendra Prasad
- Yadav, Shri Ram Kripal
- Yadav, Shri Ram Lakhan Singh
- Yadav, Shri Ram Sharan
- Yadav, Shri Satyapal Singh
- Yadav, Shri Sharad
- Yadav, Prof. (Dr.) Sripal Singh
- Yadav, Shri Surya Narayan
- Yadav, Shri Vijoy Kumar
- Yoganand Saraswaty, Shri Narayan Singh
- Zainal, Shri Abedin
(Deb. 1, Vol. I, 09-07-1991)
Col. 33-48
- Shri B. Akber Pasha
(Deb. 27, Vol. III, 19-08-1991)
Col. 1
- Shri Brahmanand Mandal
(Deb. 18, Vol. II, 02-08-1991)
Col. 294
- Shri Kamal Nath
- Shri G Venkat Swamy
- Shri Manoranjan Bhakta
- Shri Anandagajapathiraju Pooapati
(Bobbili)
- Shri Konathala Ramakrishna
- Shri Kasu Venkata Krishna Reddy
- Shri Yellaiah Nandi
- Shri Allola Indrakaran
- Shri Gaddam Ganga Reddy
- Shri Chokka Rao Juvvadi
- Shri Surender Reddy Ramasashayam
- Shri Bommagani Dharma Biksham
- Shri Boomireddy Narsimha Reddy
- Shri Vadde Sobhanadreswara Rao
- Shri Abdul Ghafoor
- Shri George Fernandes
- Shri Ram Vilas Paswan
- Shri Simon Marandi
- Shri Suk Deo Paswan
- Shri Pratap Sinha
- Shri Ram Deo Ram
- Shri Ramchandra Veerappa
- Shri A. Venkatesh Naik
- Shri V. Krishna Rao
- Shri K.H. Muniyappa
- Shri G. Madegowda)
- Shri V. Sreenivasaprasad
- Shri H.D. Devegowda
- Shri D.K. Naikar
- Shri Palai K.N. Mathew
- Shrimati Vijaya Raje Scindia
- Kumari Pushpa Devi Singh
- Shri Khelan Ram Jangde
- Shri Surajbhanu Shivbhanu Solanki

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 Shri Govindrao Nikam
 Shri A.R. Antulay
 Dr. Pawar Vasant Niwritti
 Shri Meghe Dattaji Raghobaji
 Shri Praful Mancharbbai Patel
 Shri Muttemwar Vilas Baburao
 Shri Sedul Dharmanna Mondayya
 Shri Gadakh Yaswantrao Kankarrao
 Shri Ajit Anantrao Pawar
 Shri Bhosale Prataprao Bapurao
 Shri Mane Balasabeb *Alias* Rajaram
 Shankarrao
 Shri Loknath Choudhary
 Shri Khagopati Pradhani
 Dr. Krupasinghu Bhoi
 Srimati Maragatham Chandrasckhar
 Shri K.V. Thangka Bahu
 Shri C.K. Kuppuswamy
 Shri A.G.S. Ram Babu
 Shri V. Rajeswaran
 Srimati Maharani Bibhu Kamari Devi
 Shri Manbendra Shah
 Shri Jeevan
 Shri Chandra Shekhar
 Shri Rajnath Sonkar Shastri
 Shri Ajit Singh
 Shri Inder Jeet
 Shri Chitta Basu
 Shri Amal Datta
 Srimati Geeta Mulherjee
 Shri Haradhan Roy

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 Shri Thota Subba Rao
 Shri K.V.R. Chowdari
 Shri Bala Yogi C.M.C.
 Shri Vijayakumar Raju Bhupathiraju
 Shri Bolla Bulliramaiah
 Shri K.P. Reddiah
 Shri Ummareddy Venkateswarlu
 Shri Lal Jan Basha S.
 Shri D. Venkateswara Rao
 Shri Viswanadham Kanithi
 Shri R. Sridharan
 Shri Vishwanath Pratap Singh
 Shri R. Dhanuskodi Athithan
 Shri Manoranjan Ser
 Shri Rama Chandra Rath
 (Deb. 2, Vol. 1, 10-07-1991)
 Col. 1-5
 Shri Krishna Marandi
 (Deb. 5, Vol. 1, 15-07-1991)
 Col. 192
 Shri Vijayama Raju Satrucharia
 Shri Paras Ram Bhardwaj
 Shri Arvind Netam
 Shri Chandulal Chandrakar
 Shri Chandrajeet Yadav
 (Deb. 3, Vol. 1, 11-07-1991)
 Col. 1
Metal
Aluminium and Steel Price
 (Deb. 22, Vol. III, 08-08-1991)
 — Col. 115
Aluminium Factory at Latchar in Bihar
 (Deb. 44, Vol. V, 12-09-1991)
 Col. 194

- Copper and Gold deposits in Keonjhar, Orissa
(Deb. 30, Vol. III, 22-08-1991)
Col. 42-44
- Copper Deposits in Balaghat, Madhya Pradesh
(Deb. 17, Vol. II, 01-08-1991)
Col. 140
- Expansion of Damanjodi Alumina Plant
(Deb. 17, Vol. II, 01-08-1991)
Col. 185-86
- Gold and Silver Obtained from Mines
(Deb. 30, Vol. III, 22-08-1991)
Col. 204-06
- Gold Deposits in Purulia, West Bengal
(Deb. 30, Vol. III, 22-08-1991)
Col. 81
- Import of Iron and Steel Products under OGL
(Deb. 30, Vol. III, 22-08-1991)
Col. 92
- Increase in Price of EC Grade Aluminium
(Deb. 30, Vol. III, 22-08-1991)
Col. 178
- Increase in Royalty of Raw Materials
(Deb. 8, Vol. I, 18-07-1991)
Col. 106-08
- Installed Production Capacity of Iron Ore
(Deb. 30, Vol. III, 22-08-1991)
Col. 223-24
- International Conference on Aluminium
(Deb. 39, Vol. IV, 05-09-1991)
Col. 84
- Magnesite Project at Pithoghar, U. P.
(Deb. 22, Vol. III, 08-08-1991)
Col. 187
- Platinum Deposits in Nalpur
(Deb. 30, Vol. III, 22-08-1991)
Col. 10-11
- Processing of Copper Ore
(Deb. 30, Vol. III, 22-08-1991)
Col. 141-42
- Production of Alumina Plant at Damanjodi, Orissa
(Deb. 17, Vol. II, 01-08-1991)
Col. 66
- Production of Copper in Madhya Pradesh
(Deb. 17, Vol. II, 01-08-1991)
Col. 149
- Setting up of New Sponge Iron Plants
(Deb. 30, Vol. III, 22-08-1991)
Col. 71
- Shortage of High and Medium Grade Manganese
(Deb. 8, Vol. I, 18-07-1991)
Col. 62
- UNDP Assistance for Aluminium Silicon Alloy Project in Orissa
(Deb. 30, Vol. III, 22-08-1991)
Col. 137
- Metro Rail**
- Extension of Metro from Tolly Gunge to Garia
(Deb. 41, Vol. V, 09-09-1991)
Col. 203-04
- Metro Railway Calcutta
(Deb. 20, Vol. II, 06-08-1991)
Col. 206
- Mica Trading Corporation**
- Merger of MITCO with MMTC
(Deb. 40, Vol. IV, 06-09-1991)
Col. 320
- Mid-day-Meal Programme**
- Mid-day-Meal Programme for Schools
(Deb. 19, Vol. II, 05-08-1991)
Col. 72
- Migration**
- Rehabilitation of Migrant Tribals
(Deb. 27, Vol. III, 19-08-1991)
Col. 83

Milk and Milk Products

Assistance for Increasing Milk Production in Kerala

(Deb. 17, Vol. II, 01-08-1991)

Col 188-96

Ban on Milk Products in Delhi

(Deb. 44, Vol. V, 12-09-1991)

Col 336

Demand and Supply of Milk in Delhi

(Deb. 39, Vol. IV, 05-09-1991)

Col 285

Export of Milk Products

(Deb. 30, Vol. III, 22-08-1991)

Col 47-48

Import and Export of Dairy Products

(Deb. 22, Vol. III, 08-08-1991)

Col 78

Increase in Price of Mother Dairy Milk

(Deb. 44, Vol. V, 12-09-1991)

Col 297

Milk and Milk Products in Delhi

(Deb. 30, Vol. III, 22-08-1991)

Col 61-62

Per Capita Milk Consumption

(Deb. 22, Vol. III, 08-08-1991)

Col 188

(Deb. 44, Vol. V, 12-09-1991)

Col 95-96

Production of Milk

(Deb. 35, Vol. IV, 29-08-1991)

Col 57-64

Shortage of Milk in Delhi

(Deb. 39, Vol. IV, 05-09-1991)

Col 61

Smuggling of Khoya and Milk Products into Capital

(Deb. 16, Vol. II, 31-07-1991)

Col 150

Mine

Accidents in Coal Mines

(Deb. 42, Vol. V, 10-09-1991)

Col 136-37

Application for Mining Lease by BALCO

(Deb. 30, Vol. III, 22-08-1991)

Col 141

Closure of Mica Mines in Bihar

(Deb. 22, Vol. III, 08-08-1991)

Col 139

Closure of Mines

(Deb. 35, Vol. IV, 29-08-1991)

Col 209-10

Coal Mine Projects

(Deb. 25, Vol. III, 13-08-1991)

Col 240-50

Collieries in Ranchhand, Bihar

(Deb. 42, Vol. V, 10-09-1991)

Col 39-41

Detection of Mines Through Satellite

(Deb. 44, Vol. V, 12-09-1991)

Col 105-07

Development of Lahmatisya Coal Mines

(Deb. 25, Vol. III, 13-08-1991)

Col 165-67

Development of Mines Located Area

(Deb. 39, Vol. IV, 05-09-1991)

Col 281

Gold and Silver Obtained from Mines

(Deb. 30, Vol. III, 22-08-1991)

Col 204-06

Grazing Mines in the Country

(Deb. 35, Vol. IV, 29-08-1991)

Col 158-62

Grant of Mining Lease in Gujarat

(Deb. 44, Vol. V, 12-09-1991)

Col 263

Graphite Reserves in Ernakulam

(Deb. 30, Vol. III, 22-08-1991)

Col 50

- Illegal Mining**
(Deb. 30, Vol. III, 22-08-1991)
Col. 102
- Illegal Mining of Precious Stones**
(Deb. 30, Vol. III, 22-08-1991)
Col. 229
- Ispat Dolomite Quarry of Rourkela Steel Plant**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 72-74
- Kolar Gold Field Mines**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 168
- Licences for Mining in Bihar**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 150
- Mine Mishaps**
(Deb. 19, Vol. II, 05-08-1991)
Col. 309
- Mining Lease for Soap Stones and Bauxite**
(Deb. 17, Vol. II, 01-08-1991)
Col. 30-34
- Modernisation of Coal Mines**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 47
- Open Cast Mining**
(Deb. 25, Vol. III, 13-08-1991)
Col. 306-07
- Opening of Closed Mines**
(Deb. 41, Vol. V, 09-09-1991)
Col. 268-69
- Poor Development of Mining Areas**
(Deb. 28, Vol. III, 20-08-1991)
Col. 80
- Productivity Level for Coal Mines**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 73
- Royalty Collected from Minimum Companies of Goa**
(Deb. 44, Vol. V, 12-09-1991)
Col. 99-100
- Sanctioning of Mining Lease**
(Deb. 22, Vol. III, 08-08-1991)
Col. 224
- Use of Stamping technology in Collieries**
(Deb. 42, Vol. V, 10-09-1991)
Col. 79
- Mineral**
- Bauxite Deposits**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 386-94
- Bauxite Deposits in Bihar**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 66
- Charge Crome Units**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 292-93
- Decanalisation of Value Added Mica Products**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 119
- Exploitation of Minerals in Bihar**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 265
- Exploitation of Minerals in Himachal Pradesh**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 257
- Exploitation of Sulphur Mineral Development in Rajgir (Bihar)**
(Deb. 17, Vol. II, 01-08-1991)
Col. 150-51
- Exploration of Minerals in Andhra Pradesh**
(Deb. 44, Vol. V, 12-09-1991)
Col. 209
- Export of Bauxite Ore from Goa**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 181
- Export of Ferro-Manganese and Manganese Ore from Goa**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 181

Export of Granite

(Deb. 18, Vol. II, 02-08-1991)
Col. 29

(Deb. 40, Vol. IV, 06-09-1991)
Col. 170

Export of Iron Ore

(Deb. 23, Vol. III, 09-08-1991)
Col. 133

(Deb. 31, Vol. IV, 23-08-1991)
Col. 112-13

(Deb. 45, Vol. V, 13-09-1991)
Col. 450

Export of Iron Ore through Paradeep Port

(Deb. 13, Vol. II, 26-07-1991)
Col. 32

Export of Iron Ore to Japan

(Deb. 31, Vol. IV, 23-08-1991)
Col. 71

Export of Iron-Ore from Goa

(Deb. 36, Vol. IV, 30-08-1991)
Col. 90

Export of Kota Stone and Marble

(Deb. 18, Vol. II, 02-08-1991)
Col. 72

Extraction of Bauxite in Madhya Pradesh

(Deb. 39, Vol. IV, 05-09-1991)
Col. 172

Extraction of Mineral in Maharashtra and Madhya Pradesh

(Deb. 44, Vol. V, 12-09-1991)
Col. 195

Grant of lease for extraction of Granite in Rajasthan

(Deb. 30, Vol. III, 22-08-1991)
Col. 67

Installed Production Capacity of Iron Ore

(Deb. 30, Vol. III, 22-08-1991)
Col. 223-24

Mica Deposits in Bihar

(Deb. 44, Vol. V, 12-09-1991)
Col. 320

Mineral Deposits in the Country

(Deb. 30, Vol. III, 22-08-1991)
Col. 179-80

Payment of Royalty on Minerals to Madhya Pradesh

(Deb. 44, Vol. V, 12-09-1991)
Col. 157

Processing of Copper Ore

(Deb. 30, Vol. III, 22-08-1991)
Col. 141-42

Production of Iron Ore in Orissa

(Deb. 30, Vol. III, 22-08-1991)
Col. 229

Prospecting Licenses for minerals in Madhya Pradesh

(Deb. 12, Vol. II, 25-07-1991)
Col. 182

Requirement of Bauxite Ore for Aluminium Plant at Damrajodi

(Deb. 22, Vol. III, 08-08-1991)
Col. 131

Reserve of Gold Mixed Sulphite Pyrites in Bihar

(Deb. 35, Vol. IV, 29-08-1991)
Col. 275

Royalty Rates and Production of Minerals in Madhya Pradesh

(Deb. 22, Vol. III, 08-08-1991)
Col. 30

Royalty Rates on Minerals

(Deb. 22, Vol. III, 08-08-1991)
Col. 15

Minerals and Metals Trading Corporation**Mergar of MITCO with MMTC**

(Deb. 40, Vol. IV, 06-09-1991)
Col. 320

- New Corporate Plans of STC and MMTC**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 273
- Minimum Support Price**
- Support Price for Copra**
(Deb. 30, Vol. III, 22-08-1991)
Col. 53-54
- Support Price of Agricultural Produce**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 17-28
- Mining and Allied Machineries Corporation**
- Workers in Mining and Allied Machineries Corporation**
(Deb. 43, Vol. V, 11-09-1991)
Col. 294-95
- Minority**
- Address by a JKLF Representative in UN Sub-commission on Prevention of Discrimination and Protection of Minorities**
(Deb. 44, Vol. V, 12-09-1991)
Col. 205
- Christian Personal Laws**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 250
- Collection of Donation by Minority Language Group for Admission in Colleges**
(Deb. 19, Vol. II, 05-08-1991)
Col. 64-65
- Improvement in the condition of Minorities**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 113
- Inclusion of Christians in Scheduled Caste List**
(Deb. 24, Vol. III, 12-08-1991)
Col. 342-43
- International Declaration on Minorities Rights**
(Deb. 8, Vol. I, 18-07-1991)
Col. 52-53
- Linguistic Minorities**
(Deb. 30, Vol. III, 22-08-1991)
Col. 180-81
- Monitoring of Flow of Credit to Minority Communities**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 55
- Mosque and other Muslim Shrines in the Country**
(Deb. 27, Vol. III, 19-08-1991)
Col. 79-80
- Need to include Dalit Christians in the category of Scheduled Castes (MUR377)**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 568
- Reservation for Seats for Muslim Students in Aligarh Muslim University**
(Deb. 24, Vol. III, 12-08-1991)
Col. 547-49
- Scheme for the Welfare of Minorities**
(Deb. 41, Vol. V, 09-09-1991)
Col. 408-11
- Welfare of Minorities under 15-Point Programme**
(Deb. 41, Vol. V, 09-09-1991)
Col. 39-56
- Minority Commission**
- Minority Commission**
(Deb. 5, Vol. I, 15-07-1991)
Col. 151-52
- Mint**
- Setting up of a Mint at Salboni in Midnapore District**
(Deb. 23, Vol. III, 09-08-1991)
Col. 179

Mizoram**Autonomous District Council in Mizoram**

(Deb. 22, Vol. III, 08-08-1991)

Col. 43

Cyclone in Mizoram

(Deb. 30, Vol. III, 22-08-1991)

Col. 123

Expansion of airport in Aizawl, Mizoram

(Deb. 42, Vol. V, 10-09-1991)

Col. 266-67

Mobile Telephone**Agreement for Joint Development of Cellular Mobile Telephone System**

(Deb. 17, Vol. II, 01-08-1991)

Col. 223-24

Cellular Telephones in Bombay

(Deb. 44, Vol. V, 12-09-1991)

Col. 151

Installation of Car Phones

(Deb. 8, Vol. I, 18-07-1991)

Col. 69-70

Molasses**Export of Molasses**

(Deb. 23, Vol. III, 09-08-1991)

Col. 265

(Deb. 34, Vol. IV, 28-08-1991)

Col. 236

Fixing up of the Price for Molasses

(Deb. 16, Vol. II, 31-07-1991)

Col. 84

Molasses Distillation as Automotive Fuel

(Deb. 11, Vol. II, 24-07-1991)

Col. 56

Money Laundering**Alleged unauthorised transfer of money**

(Deb. 23, Vol. III, 09-08-1991)

Col. 35

Monopolies and Restrictive Trade Practices Commission**After-Sale Service to Consultants**

(Deb. 18, Vol. II, 02-08-1991)

Col. 107

Assets Limit for MRTTP Companies

(Deb. 23, Vol. III, 09-08-1991)

Col. 167

Functioning of Monopolies and Restrictive Trade Practices Commission

(Deb. 31, Vol. IV, 23-08-1991)

Col. 140-44

New Responsibilities on MRTPC

(Deb. 31, Vol. IV, 23-08-1991)

Col. 72-73

Sale of Khaitan India Limited Products

(Deb. 31, Vol. IV, 23-08-1991)

Col. 270-71

Monument**Ahmednagar Fort as National Monument**

(Deb. 41, Vol. V, 09-09-1991)

Col. 437-38

Ajanta Caves

(Deb. 19, Vol. II, 05-08-1991)

Col. 150-51

Ancient Monuments at Chitorgarh Fort in Rajasthan

(Deb. 14, Vol. II, 29-07-1991)

Col. 105-06

Ancient Monuments in Rajasthan

(Deb. 32, Vol. IV, 26-08-1991)

Col. 56

Archaeological Excavations

(Deb. 19, Vol. II, 05-08-1991)

Col. 160

Buildings in Agra Maintained by Archeological Department

(Deb. 24, Vol. III, 12-08-1991)

Col. 555-58

- Commemoration Stamps on "Chand Bibi" and "Ahmed Nagar Fort" (Deb. 35, Vol. IV, 29-08-1991) Col.469
- Development of National Park near Taj Mahal (Deb. 27, Vol. III, 19-08-1991) Col.76
- Forts of Bihar (Deb. 19, Vol. II, 05-08-1991) Col.136
- Historical Places in Uttar Pradesh (Deb. 41, Vol. V, 09-09-1991) Col.337-39
- Monuments in the Memory of Martyr (Deb. 19, Vol. II, 05-08-1991) Col.74-75
- Museum to Preserve the Buddhist Monuments (Deb. 32, Vol. IV, 26-08-1991) Col.235
- National Monument of Late Rajiv Gandhi (Deb. 24, Vol. III, 12-08-1991) Col.392
- News Item Major Indus site found in Kutch (Deb. 19, Vol. II, 05-08-1991) Col.188-89
- Programmes to Bring Back the Original Mughal Splendour/British Splendour of Red Fort (Deb. 41, Vol. V, 09-09-1991) Col.253-55
- Renovation and Conservation of Jama Masjid, Delhi (Deb. 27, Vol. III, 19-08-1991) Col.83-84
- Temples, Masjids, Churches and Monuments in Kerala (Deb. 24, Vol. III, 12-08-1991) Col.447-56
- Moon
- Sending of an Indian to Moon (Deb. 11, Vol. II, 24-07-1991) Col.150
- Motion
- Atrocities being committed on the Scheduled Castes and Scheduled Tribes and other weaker sections of the society in the country (Motion) (Deb. 27, Vol. III, 19-08-1991) Col.225-94
- Atrocities on the Scheduled Castes and Scheduled Tribes and Other Weaker Sections (Motion) (Deb. 25, Vol. III, 13-08-1991) Col.431-97
- Bank of Credit and Commerce International (Overseas) Ltd. (Motion) (Deb. 40, Vol. IV, 06-09-1991) Col.474
- Collapse of the Bank of Credit and Commerce International (Overseas) Limited (Motion) (Deb. 46, Vol. V, 14-09-1991) Col.137
- International Situation (Motion) (Deb. 49, Vol. V, 18-09-1991) Col.82-191
- Motion of Confidence in the Council of Ministers (Deb. 4, Vol. I, 12-07-1991) Col.128-84
- Motion of Confidence in the Council of Ministers—Adopted (Motion) (Deb. 5, Vol. I, 15-07-1991) Col.205-12
- Municipal Corporation
- Municipal Corporations in Country (Deb. 24, Vol. III, 12-08-1991) Col.473-78

Museum

Conversion of the Residence of Freedom Fighter Shri Vir Kumar Singh to a National Museum

(Deb. 32, Vol. IV, 26-08-1991)

Col. 141

Conversion of Western Court as Nehru Museum

(Deb. 27, Vol. III, 19-08-1991)

Col. 148

Missing pieces of Art and Manuscripts in National Museum

(Deb. 41, Vol. V, 09-09-1991)

Col. 598-99

Museum and Sub-office at Jaipur, Orissa

(Deb. 14, Vol. II, 29-07-1991)

Col. 61

Museum to Preserve the Buddhist Monuments

(Deb. 32, Vol. IV, 26-08-1991)

Col. 235

News Item 'Prized Exhibits' vanish from Museums

(Deb. 5, Vol. I, 15-07-1991)

Col. 132-33

Rail Museum

(Deb. 42, Vol. V, 10-09-1991)

Col. 239-40

Science Museum at Vijayawada

(Deb. 19, Vol. II, 05-08-1991)

Col. 182-83

Tamarilpete Rural Museum

(Deb. 24, Vol. III, 12-08-1991)

Col. 747

Mutual Fund

Investment by Mutual Funds of Nationalised Banks

(Deb. 23, Vol. III, 09-08-1991)

Col. 234

Private Sector Participation in Mutual Fund

(Deb. 9, Vol. I, 19-07-1991)

Col. 61

Myanmar

Talks with Myanmar regarding Insurgent Activities

(Deb. 39, Vol. IV, 05-09-1991)

Col. 63

Nepalaid

Movement of Timber Logs ex-Dimapur

(Deb. 42, Vol. V, 10-09-1991)

Col. 311-12

Narcotics

Anti-Narcotics Units

(Deb. 41, Vol. V, 09-09-1991)

Col. 75

Area under Opium Cultivation

(Deb. 40, Vol. IV, 06-09-1991)

Col. 363

Confiscated Opium

(Deb. 45, Vol. V, 13-09-1991)

Col. 174

Drug Abuse in Delhi

(Deb. 44, Vol. V, 12-09-1991)

Col. 273

Flow of Narcotics

(Deb. 31, Vol. IV, 23-08-1991)

Col. 60-61

Ghazipur Opium Factory

(Deb. 31, Vol. IV, 23-08-1991)

Col. 88

Illegal Cultivation of Opium and cannabis

(Deb. 45, Vol. V, 13-09-1991)

Col. 51

International Narcotics Control Strategy

(Deb. 31, Vol. IV, 23-08-1991)

Col. 389

Manufacture of Narcotic Formulations

(Deb. 7, Vol. I, 17-07-1991)

Col. 76

- Measures to Control Drug Menace**
(Deb. 45, Vol. V, 13-09-1991)
Col. 440
- Narcotics Gangs in Country**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 384
- Narcotics Smuggling**
(Deb. 13, Vol. II, 26-07-1991)
Col. 80
- Persons Arrested in Connection with
Drugs Smuggling**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 387
- Persons held on Charges of Smuggling
Heroin**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 251
- Seizure of Narcotics in Barabanki, UP**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 231
- Setting up of Special Courts under
Narcotics Drugs and Psychotropic
Substances Act, 1985**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 296-97
- Smuggling of Narcotics in Ghazipur and
Varanasi districts of Uttar Pradesh**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 22-28
- Smuggling of Opium and Morphia**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 384
- Use of Trizolam Drug in India**
(Deb. 41, Vol. V, 09-09-1991)
Col. 126-27
- Narmada Action Plan**
- Narmada Action Plan**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 150
- Narmada Development Authority**
- Amount paid to Consultants by NDA**
(Deb. 44, Vol. V, 12-09-1991)
Col. 119-20
- National Agricultural Cooperative
Marketing Federation of India Limited**
- Commission Paid to Foreign Agents**
(Deb. 44, Vol. V, 12-09-1991)
Col. 329
- Consignment Sale of Nigerseeds to USA**
(Deb. 44, Vol. V, 12-09-1991)
Col. 331
- Export and Import by NAFED**
(Deb. 12, Vol. II, 25-07-1991)
Col. 116
- Loss Incurred by NAFED processing
units**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 86
- Marketing of Rice in Packets by NAFED**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 183
- Mushroom Purchased by NAFED**
(Deb. 44, Vol. V, 12-09-1991)
Col. 159
- SC/ST Employees Recruited in NAFED**
(Deb. 44, Vol. V, 12-09-1991)
Col. 329
- National Airport Authority**
- Charter of Demands of Workers of
National Airport Authority**
(Deb. 42, Vol. V, 10-09-1991)
Col. 328-29
- National Aluminium Company Limited**
- NALCO Employees**
(Deb. 22, Vol. III, 08-08-1991)
Col. 38

- National Bank for Agriculture and Rural Development**
- Allocation made for Rural Electrification by NABARD during Seventh Plan Period**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 135-38
- Financial Assistance by NABARD to Haryana**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 117-18
- Financial Assistance to Rajasthan by NABARD**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 70-85
- Refinance Assistance by NABARD**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 279-80
- Setting up of District level offices of NABARD**
(Deb. 23, Vol. III, 09-08-1991)
Col. 22
- Technical Assistance by NABARD to Agriculture and Non-farming Sector**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 232-39
- National Book Trust**
- Agreement between University Grants Commission and National Book Trust**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 145
- Books Published by National Book Trust**
(Deb. 41, Vol. V, 09-09-1991)
Col. 321-25
- National Book Trust of India**
(Deb. 24, Vol. III, 12-08-1991)
Col. 325-28
- National Cable Authority**
- Setting up of National Cable Authority**
(Deb. 29, Vol. III, 21-08-1991)
Col. 227-28
- National Capital Region**
- Areas Under NCR Plan**
(Deb. 24, Vol. III, 12-08-1991)
Col. 521-26
- Counter Magnet Cities under NCR**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 135
- National Commission for Welfare of Backward Classes**
- National Commission for Welfare of Backward Classes**
(Deb. 24, Vol. III, 12-08-1991)
Col. 192
- National Commission for Women**
- National Commission for Women**
(Deb. 19, Vol. II, 05-08-1991)
Col. 33
- National Commission for Women (HAIH Dis)**
(Deb. 44, Vol. V, 12-09-1991)
Col. 530-52
- National Commission on Rural Labour**
- Recommendation of NCRL**
(Deb. 24, Vol. III, 12-08-1991)
Col. 277
- National Commission on Urbanisation**
- Recommendations of National Commission on Urbanisation**
(Deb. 13, Vol. II, 26-07-1991)
Col. 39
- National Cooperative Consumer Federation**
- National Cooperative Consumer Federation**
(Deb. 43, Vol. V, 11-09-1991)
Col. 320-21
- National Council of Educational Research and Training**
- Sale of NCERT Books Published in Hindi**
(Deb. 41, Vol. V, 09-09-1991)
Col. 1-5

National Dairy Development Board**Continuance of Market Intervention****Operation of NDDB**

(Deb. 44, Vol. V, 12-09-1991)

Col. 349

National Development Council**Phased Abolition of Freight Equalisation Scheme**

(Deb. 7, Vol. I, 17-07-1991)

Col. 51

National Environmental Engineering Research Institute**Equipment Development by National Environmental Engineering Research Institute**

(Deb. 34, Vol. IV, 28-08-1991)

Col. 335

National Fertilizers Limited**National Fertilizers Limited to Baharain**

(Deb. 29, Vol. III, 21-08-1991)

Col. 190-91

Production Capacity of National Fertilizers Limited

(Deb. 16, Vol. II, 31-07-1991)

Col. 82

National Film Development Corporation**Import of English Films by NFDC**

(Deb. 34, Vol. IV, 28-08-1991)

Col. 47

National Flag**Guidelines for Hoisting of National Flag**

(Deb. 44, Vol. V, 12-09-1991)

Col. 181

Hoisting of National Flag at Jaipur Office of RFC

(Deb. 30, Vol. III, 22-08-1991)

Col. 182

National Forestry Action Programme**President's Address**

(Deb. 3, Vol. I, 11-07-1991)

Col. 11

National Handloom Development Corporation**Activities and Achievements of National Handloom Development Corporation**

(Deb. 31, Vol. IV, 23-08-1991)

Col. 79-82

Committee on National Handloom Development Corporation

(Deb. 40, Vol. IV, 06-09-1991)

Col. 304

National Highway**Alleppey Bypass**

(Deb. 40, Vol. IV, 06-09-1991)

Col. 247

Allocation to Kerala for Development and Maintenance of National Highways

(Deb. 4, Vol. I, 12-07-1991)

Col. 115

Amount Allocated for Maintenance of Bombay-Goa National Highway

(Deb. 31, Vol. IV, 23-08-1991)

Col. 109-11

Amount Spent on Repairs of National Highways in Kerala

(Deb. 31, Vol. IV, 23-08-1991)

Col. 262

Angamaly-Munnar-Madurai National Highway

(Deb. 13, Vol. II, 26-07-1991)

Col. 172

Asian Development Bank Assistance for reconstruction of National Highways

(Deb. 45, Vol. V, 13-09-1991)

Col. 178

Atka Nallah Bridge on National Highway No. 27

(Deb. 45, Vol. V, 13-09-1991)

Col. 118

Azamgarh-Jaunpur-Allahabad Highway

(Deb. 45, Vol. V, 13-09-1991)

Col. 240

- Calicut Bypass**
(Deb. 18, Vol. II, 02-08-1991)
Col. 200
- Collection of Toll Cess on National Highway No. 5**
(Deb. 18, Vol. II, 02-08-1991)
Col. 63
- Construction of Bypass at Kazhakkuttan to Kovalam on National Highway No. 47**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 352
- Construction of Bypasses**
(Deb. 13, Vol. II, 26-07-1991)
Col. 42
- Construction of Bypass on National Highway No. 24 at Faridpur (Barcilly)**
(Deb. 9, Vol. I, 19-07-1991)
Col. 50
- Construction of Bypass Outside Agra City Linking National Highway**
(Deb. 13, Vol. II, 26-07-1991)
Col. 204
- Construction of Bypass on National Highway at Shahjahanpur**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 123
- Construction of Bypass on National Highway No 33 at Ranchi**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 254
- Construction of Bypass on National Highways in Rajasthan**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 302
- Construction of Four Lane Road on Bhubaneswar-Cuttack-Jagatpur Section of National Highway No. 5**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 154-55
- Construction of Hill Highway from Cochin to Madurai**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 73
- Construction of National Highway from Bansi to Basti Siddharth Nagar in Uttar Pradesh**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 58
- Construction of National Highway From Gola to Ichagarh**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 357
- Construction of National Highway from Parur to Edappally**
(Deb. 13, Vol. II, 26-07-1991)
Col. 192
- Construction of National Highway to link Bidar-Gulbarga-Bangalore with National Highway Nos. 4, 9 or 13**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 173
- Construction of National Highways and Bridges in Bihar**
(Deb. 13, Vol. II, 26-07-1991)
Col. 115
- Construction of National Highways and Bridges in Gujarat During Eighth Five Year Plan**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 121
- Construction of New National Highway from Angamaly to Madurai**
(Deb. 13, Vol. II, 26-07-1991)
Col. 173
- Construction of Truck Bypass on National Highways**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 302-04
- Construction of Tunnel to connect National Highways Nos. 9 and 5**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 241

- Construction of Varapuzha Bridge on National Highway No. 17 in Ernakulam**
(Deb. 23, Vol. III, 09-08-1991)
Col. 121
- Conversion of Bangalore-Mysore Highway into Express Highway**
(Deb. 45, Vol. V, 13-09-1991)
Col. 181
- Conversion of National Highways into Expressways**
(Deb. 13, Vol. II, 26-07-1991)
Col. 231
- Conversion of State Highways into National Highway in Andhra Pradesh**
(Deb. 45, Vol. V, 13-09-1991)
Col. 129
- Conversion of State Highways into National Highways in Orissa**
(Deb. 23, Vol. III, 09-08-1991)
Col. 91
- Criteria for declaring State Highway as National Highways**
(Deb. 23, Vol. III, 09-08-1991)
Col. 120
- Declaration of Main Central Road as National Highway in Kerala**
(Deb. 9, Vol. I, 19-07-1991)
Col. 22
- Declaration of Mangalore-Mysore Road as National Highway**
(Deb. 23, Vol. III, 09-08-1991)
Col. 26
- Declaration of National Highways in Karnataka**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 322
- Declaration of Part of New Delhi-Bombay Road as National Highway**
(Deb. 13, Vol. II, 26-07-1991)
Col. 46
- Declaration of Road from Dindigul to Kumull as a National Highway**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 122
- Declaration of Roads as National Highways**
(Deb. 18, Vol. II, 02-08-1991)
Col. 50
- Declaration of Roads in Kerala as National Highways**
(Deb. 9, Vol. I, 19-07-1991)
Col. 43
- Development and Widening of National Highway from Ramgarh to Bokaro in Bihar**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 46
- Development of National Highway between Bombay and Pune**
(Deb. 23, Vol. III, 09-08-1991)
Col. 163
- Development of National Highway No. 5 between Ichhapuram and Kasibugga near Parbatipuram**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 2-4
- Development of National Highways**
(Deb. 23, Vol. III, 09-08-1991)
Col. 215
- Development of National Highways in Orissa**
(Deb. 18, Vol. II, 02-08-1991)
Col. 131
- Development of National Highways in Uttar Pradesh**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 262
- Diversion of Funds Meant for Repairs of National Highways by States**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 305-08

Encroachment of Private Land on National Highway No. 44 (Deb. 18, Vol. II, 02-08-1991) Col. 127	Muzaffarpur-Darbhanga-Forbisganj Bypass (Deb. 13, Vol. II, 26-07-1991) Col. 55
Expressway from Ahmedabad to Vadodra (Deb. 45, Vol. V, 13-09-1991) Col. 176	National Highway between Patna and Arrah (Deb. 18, Vol. II, 02-08-1991) Col. 71
Funds for Development of National Highways in Maharashtra (Deb. 23, Vol. III, 09-08-1991) Col. 16-18	National Highway in Haryana (Deb. 45, Vol. V, 13-09-1991) Col. 218
Inclusion of Roads in National Highway Grid in Bihar (Deb. 45, Vol. V, 13-09-1991) Col. 299	National Highway in Madhya Pradesh (Deb. 13, Vol. II, 26-07-1991) Col. 197 (Deb. 45, Vol. V, 13-09-1991) Col. 466
Indore Durg Bypass (Deb. 18, Vol. II, 02-08-1991) Col. 89	National Highway No. 17 (Deb. 9, Vol. I, 19-07-1991) Col. 63
Kozhikode-Palghat National Highway (Deb. 13, Vol. II, 26-07-1991) Col. 203	National Highway No. 31 in Bihar (Deb. 9, Vol. I, 19-07-1991) Col. 76
Length of National Highways (Deb. 23, Vol. III, 09-08-1991) Col. 99	National Highway No. 37 and 39 in Karbi Anglong District of (Assam) (Deb. 31, Vol. IV, 23-08-1991) Col. 99-101
Linking of Kunkhis with Avadi (Deb. 18, Vol. II, 02-08-1991) Col. 17	National Highway No. 52 (Deb. 45, Vol. V, 13-09-1991) Col. 3-9
Maintenance of National Highway No. 44 (Deb. 18, Vol. II, 02-08-1991) Col. 10	National Highways (Deb. 23, Vol. III, 09-08-1991) Col. 256
Maintenance of National Highway No 17 in Kerala Sector (Deb. 31, Vol. IV, 23-08-1991) Col. 226-27	National Highways in Andhra Pradesh (Deb. 18, Vol. II, 02-08-1991) Col. 209
Maintenance of National Highway Passing through Azamgarh and Allahabad (Deb. 31, Vol. IV, 23-08-1991) Col. 311-12	National Highways in Bihar (Deb. 13, Vol. II, 26-07-1991) Col. 214
Maintenance of National Highways (Deb. 31, Vol. IV, 23-08-1991) Col. 168-69	National Highways in Gujarat (Deb. 13, Vol. II, 26-07-1991) Col. 89

- National Highways in Maharashtra**
(Deb. 9, Vol. I, 19-07-1991)
Col. 45
- National Highways in Rajasthan**
(Deb. 13, Vol. II, 26-07-1991)
Col. 231
(Deb. 40, Vol. IV, 06-09-1991)
Col. 196
- National Highways in U.P.**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 88
- National Highways in Uttar Pradesh and Bihar**
(Deb. 9, Vol. I, 19-07-1991)
Col. 50
- Need for proper maintenance of N.H. 47 between Trivandrum and Kanyakumari (MUR 377)**
(Deb. 21, Vol. III, 07-08-1991)
Col. 338
- Need to construct Calicut-Mahe bypass road on National Highway No. 17 (MUR 377)**
(Deb. 25, Vol. III, 13-08-1991)
Col. 537-38
- Need to convert Sasaram-Buxar Road, Bihar into a National Highway (MUR 377)**
(Deb. 41, Vol. V, 09-09-1991)
Col. 673
- Need to declare Delhi-Saharanpur road via Baraut-Shamli as National Highways (MUR 377)**
(Deb. 24, Vol. III, 12-08-1991)
Col. 820-21
- Need to declare important roads in Gujarat as National Highways (MUR 377)**
(Deb. 42, Vol. V, 10-09-1991)
Col. 346
- Need to declare Mangalore-Mysore-Bangalore State Highway in Karnataka as National Highway (MUR 377)**
(Deb. 24, Vol. III, 12-08-1991)
Col. 819
- Need to declare the road from Panikoli to Rajamunda via Deonjhar, Barbil and Koira as National Highway (MUR 377)**
(Deb. 48, Vol. V, 17-09-1991)
Col. 74
- Need to repair damaged road between Athani and Potta N.H.-47 (MUR 377)**
(Deb. 25, Vol. III, 13-08-1991)
Col. 532-33
- Need to widen the road near Valayar check post on National Highway No. 47 (MUR 377)**
(Deb. 42, Vol. V, 10-09-1991)
Col. 345-46
- New National Highways**
(Deb. 9, Vol. I, 19-07-1991)
Col. 62
- Proposal to Declare Ajmer-Nawara-Chittorgarh-Indore road as National Highway**
(Deb. 13, Vol. II, 26-07-1991)
Col. 118
- Proposal to include Jodhpur Bypass in Strategic Road Programme**
(Deb. 13, Vol. II, 26-07-1991)
Col. 230
- Reconstruction of Bridge on National Highway No. 43 near Sahur**
(Deb. 18, Vol. II, 02-08-1991)
Col. 45
- Repair of Bridge on National Highway No. 25 at Shivpuri Bhojpur**
(Deb. 13, Vol. II, 26-07-1991)
Col. 152
- Repair of Bridges on National Highways in Orissa**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 113

Repair of Delhi-Calcutta Grand Trunk Road (Deb. 40, Vol. IV, 06-09-1991) Col. 245	Upgradation of Roads in Maharashtra as National Highways (Deb. 23, Vol. III, 09-08-1991) Col. 172
Repair of National Highway From Mohaniya to Arrah in Bihar (Deb. 36, Vol. IV, 30-08-1991) Col. 358	Widening and Development of National Highway No. 43 (Deb. 18, Vol. II, 02-08-1991) Col. 158
Repair of National Highway No. 31 (Deb. 23, Vol. III, 09-08-1991) Col. 86	Widening of Delhi-Calcutta National Highway (Deb. 13, Vol. II, 26-07-1991) Col. 91
Repair of National Highway No. 47 (Deb. 45, Vol. V, 13-09-1991) Col. 441	Widening of National Highway No. 17 (Deb. 40, Vol. IV, 06-09-1991) Col. 169
Repair of National Highways Passing through Varanasi District (Deb. 36, Vol. IV, 30-08-1991) Col. 199	Widening of National Highway No. 29 (Deb. 36, Vol. IV, 30-08-1991) Col. 87
Repair to Goa-Bombay National Highway (Deb. 36, Vol. IV, 30-08-1991) Col. 192	Widening of National Highway No. 43 (Deb. 18, Vol. II, 02-08-1991) Col. 159
Repairing of National Highway No. 5 passing through Andhra Pradesh (Deb. 40, Vol. IV, 06-09-1991) Col. 245	Widening of National Highway No. 47 (Deb. 18, Vol. II, 02-08-1991) Col. 145
Schemes for Development of National Highway in Bihar (Deb. 45, Vol. V, 13-09-1991) Col. 249	Widening of National Highway No. 49 in Kerala (Deb. 36, Vol. IV, 30-08-1991) Col. 184
Setting up of the Industries on Aligarh-Etah Highway (Deb. 26, Vol. III, 14-08-1991) Col. 8-9	Widening of National Highway No. 5 into Four Lane (Deb. 40, Vol. IV, 06-09-1991) Col. 283
Tellicherry-Chithradurga National Highway (Deb. 13, Vol. II, 26-07-1991) Col. 87	Widening of National Highway No. 6 (Deb. 13, Vol. II, 26-07-1991) Col. 55
Tellicherry-Male Bypass (Deb. 18, Vol. II, 02-08-1991) Col. 199	Widening of National Highway No. 6 between Durg and Raipur (Deb. 40, Vol. IV, 06-09-1991) Col. 194
Tellicherry-Mysore National Highway (Deb. 36, Vol. IV, 30-08-1991) Col. 119	Widening of National Highway Passing through North Bihar (Deb. 18, Vol. II, 02-08-1991) Col. 81

- Widening of National Highways**
(Deb. 45, Vol. V, 13-09-1991)
Col. 70
- Widening of Puni-Belgaum Section of National Highway No. 4**
(Deb. 45, Vol. V, 13-09-1991)
Col. 124
- World Bank Assistance for Reconstruction of National Highways**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 52-54
- World Bank Assistance to Andhra Pradesh for Construction of National Highways**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 129
- National Housing Bank**
- Loans Advanced by National Housing Bank**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 131
- Mobilisation of Savings by NHB**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 75-76
- National Hydroelectric Power Corporation Limited**
- Number of Executives in NHPC**
(Deb. 25, Vol. III, 13-08-1991)
Col. 63-68
- Performance of NTPC and NHPC**
(Deb. 6, Vol. I, 16-07-1991)
Col. 132
- National Information Council**
- National Information Council**
(Deb. 21, Vol. III, 07-08-1991)
Col. 80
- National Institute for Handicapped Persons**
- National Institute for Handicapped Persons**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 38
- National Institute of Fashion Technology**
- Expansion Plan for NIFT**
(Deb. 45, Vol. V, 13-09-1991)
Col. 55
- National Institute of Physical Education and Sports**
- National Institute of Physical Education and Sports**
(Deb. 24, Vol. III, 12-08-1991)
Col. 295-96
- National Integrated Medical Association**
- Demands for Nima, Bombay**
(Deb. 27, Vol. III, 19-08-1991)
Col. 46-47
- National Integration Council**
- National Integration Council**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 305-14
- National Leader**
- Display of Portraits of National Leaders in Official Premises**
(Deb. 17, Vol. II, 01-08-1991)
Col. 119-20
- Programmes in Memory of Rajiv Gandhi**
(Deb. 41, Vol. V, 09-09-1991)
Col. 597-98
- National Literacy Mission**
- Objects of Informal Education and National Literacy Mission**
(Deb. 24, Vol. III, 12-08-1991)
Col. 207-08
- Villages covered under National Literacy Mission in Pauri Garhwal District**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 177
- National Mental Health Programme**
- National Mental Health Programme**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 41

National Organic Chemicals Industries Ltd.	Financial Assistance by the National Scheduled Castes and Scheduled Tribes Finance Development Corporation
Expansion-cum-Modernisation of N.O.C.I.L.	(Deb. 24, Vol. III, 12-08-1991)
(Deb. 38, Vol. IV, 04-09-1991)	Col. 226-28
Col. 205	
National Port Authority	NSFDC Schemes
Setting up of National Port Authority	(Deb. 27, Vol. III, 19-08-1991)
(Deb. 40, Vol. IV, 06-09-1991)	Col. 77
Col. 85	National Seeds Corporation
National Power Transmission Corporation Limited	Loss Incurred by NSC
Transfer of Transmission work to NPTC	(Deb. 44, Vol. V, 12-09-1991)
(Deb. 42, Vol. V, 10-09-1991)	Col. 60-62
Col. 199	Over Storage of Seeds
National Projects Construction Corporation Limited	(Deb. 44, Vol. V, 12-09-1991)
Agreement between Management and Employees Federation of NPCC	Col. 243
(Deb. 44, Vol. V, 12-09-1991)	SC/ST Employees in National Seeds Corporation, New Delhi
Col. 84-85	(Deb. 39, Vol. IV, 05-09-1991)
National Research Development Corporation	Col. 44-48
National Research Development Corporation	Supply of Seeds by National Seeds Corporation
(Deb. 43, Vol. V, 11-09-1991)	(Deb. 35, Vol. IV, 29-08-1991)
Col. 341-42	Col. 330-50
National Rural Employment Programme	National Textile Corporation
Employment Provided under NREP	Civic Amenity at Hoora Mills of NTC in Ujjain
(Deb. 16, Vol. II, 31-07-1991)	(Deb. 13, Vol. II, 26-07-1991)
Col. 70-72	Col. 59
National Safety Council	Earning of Foreign Exchange by NTC Mills
National Safety Council	(Deb. 45, Vol. V, 13-09-1991)
(Deb. 5, Vol. I, 15-07-1991)	Col. 203
Col. 129-30	Financial Position of Textile Units under N.T.C.
National Scheduled Castes and Scheduled Tribes Finance Development Corporation	(Deb. 9, Vol. I, 19-07-1991)
	Col. 37
	Losses in NTC Due to Cancellation of on going Projects
	(Deb. 13, Vol. II, 26-07-1991)
	Col. 48
	Privatisation of NTC Mills
	(Deb. 45, Vol. V, 13-09-1991)
	Col. 35

- Provision of N.T.C. Cloth at Cheaper rates to Readymade Garments Entrepreneurs**
(Deb. 9, Vol. I, 19-07-1991)
Col. 30
- Sale of Controlled Cloth by NTC Mills**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 270
- Showrooms of NTC**
(Deb. 18, Vol. II, 02-08-1991)
Col. 214
- Suspension of weaving in NTC Mills**
(Deb. 45, Vol. 5, 13-09-1991)
Col. 247
- Take-Over of Sick Textile Mills by N.T.C.**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 339
- National Thermal Power Corporation Limited**
- Arrears of N.T.P.C.**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 262
- Dues of N.T.P.C.**
(Deb. 42, Vol. V, 10-09-1991)
Col. 198-99
- Employment to Oustoes by NTPC**
(Deb. 20, Vol. II, 06-08-1991)
Col. 61-62
- Officers of NTPC involved in Corruption**
(Deb. 20, Vol. II, 06-08-1991)
Col. 67-68
- Performance of NTPC and NHPC**
(Deb. 6, Vol. I, 16-07-1991)
Col. 132
- Transfer of Assets of NTPC**
(Deb. 28, Vol. III, 20-08-1991)
Col. 42
- Natraj Statue**
- Return of Natraj Statue**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 69
- Natural Calamity**
- Additional Cyclone Relief to Andhra Pradesh**
(Deb. 22, Vol. III, 08-08-1991)
Col. 143
- Anti-Desertification Programme in Anantpur District, Andhra Pradesh (MUR377)**
(Deb. 5, Vol. I, 15-07-1991)
Col. 204
- Areas Affected by Floods**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 240
- Assistance to Bihar to meet Natural Calamities**
(Deb. 30, Vol. III, 22-08-1991)
Col. 138
- Assistance to Tackle Drought in Rajasthan**
(Deb. 17, Vol. II, 01-08-1991)
Col. 129
- Black Rain and Snowfall in H.P. and J&K**
(Deb. 41, Vol. V, 09-09-1991)
Col. 76-77
- Casualties from Excessive Floods in the Wardha River in Maharashtra and in the Upper Indravathi River in Orissa (St.)**
(Deb. 16, Vol. II, 31-07-1991)
Col. 261-62
- Central Allocation for Irrigation and Flood Control Projects in Bihar**
(Deb. 30, Vol. III, 22-08-1991)
Col. 55
- Central Assistance for Control of Floods in Bihar**
(Deb. 22, Vol. III, 08-08-1991)
Col. 200
- Centrally Sponsored Schemes for Flood Affected State**
(Deb. 44, Vol. V, 12-09-1991)
Col. 98-99

- Cyclone and Flood Warning System**
(Deb. 7, Vol. I, 17-07-1991)
Col. 74-75
- Cyclone in Mizoram**
(Deb. 30, Vol. III, 22-08-1991)
Col. 123
- Cyclone Warning Centre at Bhubaneswar**
(Deb. 21, Vol. III, 07-08-1991)
Col. 90
- Declaration of Drought Prone Areas**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 109
- Developmental Programmes for Drought Affected Districts in Orissa**
(Deb. 44, Vol. V, 12-09-1991)
Col. 193
- Drought Situation in the Country (St.)**
(Deb. 17, Vol. II, 01-08-1991)
Col. 270-75
- Earthquake Tremors in Northern India**
(Deb. 21, Vol. III, 07-08-1991)
Col. 96
- Expenditure on Flood Control Measures**
(Deb. 12, Vol. II, 25-07-1991)
Col. 47
- Flood and Drought Situation in the Country (DUR 193)**

(Deb. 21, Vol. III, 07-08-1991)
Col. 392-412

(Deb. 29, Vol. III, 21-08-1991)
Col. 429-94
- Flood Assistance to Assam**
(Deb. 22, Vol. III, 08-08-1991)
Col. 225
- Flood Assistance to Bihar**
(Deb. 17, Vol. II, 01-08-1991)
Col. 112-13
- Flood Assistance to Kerala**
(Deb. 8, Vol. I, 18-07-1991)
Col. 60
- Flood Control Scheme of Maharashtra**
(Deb. 30, Vol. III, 22-08-1991)
Col. 29
- Flood-Control Schemes in Tripura**
(Deb. 30, Vol. III, 22-08-1991)
Col. 65
- Food Control Projects in Orissa**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 253
- Grant for Control of Floods and Soil Erosion**
(Deb. 22, Vol. III, 08-08-1991)
Col. 205
- INSAT Disaster Warning System**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 471
- Linking of Southern Rivers**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 81
- Mahananda Basin Flood Control Plan**
(Deb. 8, Vol. I, 18-07-1991)
Col. 67-68
- Natural Calamities**
(Deb. 22, Vol. III, 08-08-1991)
Col. 208
- Need to constitute an independent authority to assess the damage caused due to monsoon in Kerala recently (MUR 377)**

(Deb. 16, Vol. II, 31-07-1991)
Col. 254-55
- Need to provide adequate assistance to the people affected by heavy rains in Kanyakumari district, Kerala (MUR 377)**

(Deb. 24, Vol. III, 12-08-1991)
Col. 819
- Need to Provide Adequate funds to meet the situation caused by Floods in various parts of Karnataka (MUR 377)**

(Deb. 43, Vol. V, 11-09-1991)
Col. 554-55

- Need to provide financial assistance to Andhra Pradesh for restoring road communications in interior regions of Malleswaram affected by cyclone during 1989-90 (MUR 377)
(Deb. 24, Vol. III, 12-08-1991)
Col. 821
- Need to send a Central Study Team to assess the damage caused to crops due to drought in Himachal Pradesh and to take immediate relief measures (MUR 377)
(Deb. 11, Vol. II, 24-07-1991)
Col. 199
- Need to send a Central Team to Madhya Pradesh to assess the Gravity of Drought Conditions (MUR 377)
(Deb. 7, Vol. I, 17-07-1991)
Col. 176
- Need to send Central Survey Team to assess the damage caused due to recent heavy rains in Bombay (MUR 377)
(Deb. 5, Vol. I, 15-07-1991)
Col. 204
- Need to take steps to check the drought situation in Garhwal, Uttar Pradesh (MUR 377)
(Deb. 11, Vol. II, 24-07-1991)
Col. 201
- Need to take steps to Control recurring Floods in Sitapur, Uttar Pradesh (MUR 377)
(Deb. 41, Vol. V, 09-09-1991)
Col. 672-73
- Need to take the immediate steps to check erosion caused by river Ganga in Buxar District of Bihar (MUR 377)
(Deb. 5, Vol. I, 15-07-1991)
Col. 203-04
- Premium for Insurance Cover-up in Flood-Prone areas
(Deb. 31, Vol. IV, 23-08-1991)
Col. 384
- Projects to Control Floods and Erosion in Assam
(Deb. 22, Vol. III, 08-08-1991)
Col. 204
- Revision of Scarcity Relief Manual
(Deb. 35, Vol. IV, 29-08-1991)
Col. 513-14
- States Affected by Famine
(Deb. 17, Vol. II, 01-08-1991)
Col. 225-30
- Survey of Flood and Drought Affected areas in U.P.
(Deb. 35, Vol. IV, 29-08-1991)
Col. 183-84
- Talks with Nepal on Control of Floods in North Bihar
(Deb. 12, Vol. II, 25-07-1991)
Col. 87
- Volcanic Eruption in Andaman Island
(Deb. 35, Vol. IV, 29-08-1991)
Col. 521-22
- Volcano in Andaman Island
(Deb. 35, Vol. IV, 29-08-1991)
Col. 526-27
- Navodaya Vidyalaya
Appointment of Post Graduate Teachers in Regional Languages in Navodaya Vidyalayas
(Deb. 41, Vol. V, 09-09-1991)
Col. 31-32
- Management of Navodaya Vidyalayas
(Deb. 24, Vol. III, 12-08-1991)
Col. 232-33
- Navodaya Vidyalaya in Sitamarhi District
(Deb. 14, Vol. II, 29-07-1991)
Col. 103-04

Navodaya Vidyalaya, Palakkad
(Deb. 41, Vol. V, 09-09-1991)
Col.245-46

Navodaya Vidyalayas
(Deb. 19, Vol. II, 05-08-1991)
Col.271-72
(Deb. 24, Vol. III, 12-08-1991)
Col.247

Navodaya Vidyalayas in Badaun
(Deb. 41, Vol. V, 09-09-1991)
Col.117-18

Navodaya Vidyalayas in Eastern
Champaran District
(Deb. 24, Vol. III, 12-08-1991)
Col.105

Navodaya Vidyalayas in Madhya Pradesh
(Deb. 19, Vol. II, 05-08-1991)
Col.66-67

Navodaya Vidyalayas in Maharashtra
(Deb. 41, Vol. V, 09-09-1991)
Col.326-28

Navodaya Vidyalayas in Rented Buildings
(Deb. 24, Vol. III, 12-08-1991)
Col.89-102

Navodaya Vidyalayas, State-wise
(Deb. 14, Vol. II, 29-07-1991)
Col.88-90

Opening of Navodaya Vidyalaya and
Kendriya Vidyalayas in Aamarpur
District
(Deb. 19, Vol. II, 05-08-1991)
Col.67-69

Opening of Navodaya Vidyalayas at
Champawat District Pithoragarh
(Deb. 14, Vol. II, 29-07-1991)
Col.99-101

Opening of Navodaya Vidyalayas During
1991
(Deb. 19, Vol. II, 05-08-1991)
Col.146-48

Performance of Navodaya Vidyalayas
(Deb. 24, Vol. III, 12-08-1991)
Col.256-57

Proposal to Increase Navodaya
Vidyalayas
(Deb. 5, Vol. I, 15-07-1991)
Col.13-16

Request of Uttar Pradesh Government to
open more Kendriya and Navodaya
Vidyalayas
(Deb. 24, Vol. III, 12-08-1991)
Col.258-62

Setting up of Navodaya Vidyalayas
(Deb. 14, Vol. II, 29-07-1991)
Col.150-52

Setting up of Navodaya Vidyalayas in
Karnataka
(Deb. 32, Vol. IV, 26-08-1991)
Col.344

Navy

Funds for Ezimela Naval Academy
(Deb. 40, Vol. IV, 06-09-1991)
Col.331

MOT First Class Certificates to Ex-Naval
Officers of Engineering Branch
(Deb. 23, Vol. III, 09-08-1991)
Col.73

Opening of Naval Air Base in Arakkonam
(Deb. 31, Vol. IV, 23-08-1991)
Col.165-66

Third Aircraft Carrier for Navy
(Deb. 9, Vol. I, 19-07-1991)
Col.18

Naxalism

Naxalism in the country
(Deb. 22, Vol. III, 08-08-1991)
Col.86

Nodal Agency to Tackle Naxalism in the
country
(Deb. 35, Vol. IV, 29-08-1991)
Col.439-40

- Tackling of Naxalism**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 257-58
- Naxalite**
- Naxalite Activities**
(Deb. 8, Vol. I, 18-07-1991)
Col. 141-42
- Need for Central Assistance to curb the growing activities of Naxalites in Madhya Pradesh (MUR 377)**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 351
- Need to provide compensation to the Adivasis and others killed by Naxalites in Bastar district of Madhya Pradesh (MUR 377)**
(Deb. 47, Vol. V, 16-09-1991)
Col. 235
- Need to take measures to cope with growing activities of Naxalites (MUR 377)**
(Deb. 44, Vol. V, 12-09-1991)
Col. 455
- Nehru Centenary Celebration Committee**
- Financial Assistance to States by Nehru Centenary Celebration Committee**
(Deb. 16, Vol. II, 31-07-1991)
Col. 148-49
- Nehru Memorial Museum and Library**
- Nehru Memorial Museum and Library**
(Deb. 19, Vol. II, 05-08-1991)
Col. 242-43
- Research Fellowship Granted by Nehru Memorial Museum and Library**
(Deb. 19, Vol. II, 05-08-1991)
Col. 126-28
- Nehru Planetarium**
- Land for Nehru Planetarium**
(Deb. 24, Vol. III, 12-08-1991)
Col. 176
- Nehru Rozgar Yojana**
- Financial Assistance to Bombay City Under Way**
(Deb. 41, Vol. V, 09-09-1991)
Col. 456-57
- Funds under Nehru Rozgar Yojana**
(Deb. 24, Vol. III, 12-08-1991)
Col. 163-72
- Nehru Yuvak Kendra**
- Employees of Nehru Yuvak Kendra**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 175
- Nehru Yuvak Kendras**
(Deb. 24, Vol. III, 12-08-1991)
Col. 343-45
- Nehru Yuvak Kendras in Bihar**
(Deb. 41, Vol. V, 09-09-1991)
Col. 311-20
- Nepal**
- Indo-Nepal talks on Water Resources**
(Deb. 22, Vol. III, 08-08-1991)
Col. 128
- Lateral Road on Nepal Border in Bihar**
(Deb. 13, Vol. II, 26-07-1991)
Col. 214
- Need to take steps to check the growing unlawful activities in border areas of Nepal (MUR 377)**
(Deb. 13, Vol. II, 26-07-1991)
Col. 315
- Nepali Citizens in India**
(Deb. 17, Vol. II, 01-08-1991)
Col. 199
- Population of Nepali Speaking Indians**
(Deb. 12, Vol. II, 25-07-1991)
Col. 86
- Purchase of Hydel Power from Nepal**
(Deb. 20, Vol. II, 06-08-1991)
Col. 202-03

- Talks with Nepal on control of Floods in North Bihar
(Deb. 12, Vol. II, 25-07-1991)
Col. 87
- Talks with Nepal on Multi-Purpose Projects
(Deb. 8, Vol. I, 18-07-1991)
Col. 10-15
- Trade and Transit Treaty between India and Nepal
(Deb. 35, Vol. IV, 29-08-1991)
Col. 436-37
- Trade with Nepal
(Deb. 23, Vol. III, 09-08-1991)
Col. 55
- Visit of former Prime Minister to Nepal
(Deb. 22, Vol. III, 08-08-1991)
Col. 125
- Visit of High Level Nepalese Task Force
(Deb. 44, Vol. V, 12-09-1991)
Col. 327
- Visit of Official Delegation to Nepal
(Deb. 35, Vol. IV, 29-08-1991)
Col. 56
- Netherlands
- Selection of HUDCO Candidates for Training in Netherlands
(Deb. 27, Vol. III, 19-08-1991)
Col. 72
- Newspapers and Periodicals
- Anti India Propaganda by some Bangladesh Newspapers
(Deb. 44, Vol. V, 12-09-1991)
Col. 149
- Applications Pending with Registrar of Newspapers
(Deb. 16, Vol. II, 31-07-1991)
Col. 212-13
- Applications received by Registrar of Newspapers of India, New Delhi
(Deb. 38, Vol. IV, 04-09-1991)
Col. 251
- Assistance for Expansion of Weekly 'Anchalik Kranti'
(Deb. 38, Vol. IV, 04-09-1991)
Col. 278
- Censoring of Newspapers
(Deb. 34, Vol. IV, 28-08-1991)
Col. 333
- Dailies, Weeklies etc. Published in Bangalore
(Deb. 43, Vol. V, 11-09-1991)
Col. 168-69
- Effect of Hike in Newspaper Paper Price in Production Cost of Text Books
(Deb. 41, Vol. V, 09-09-1991)
Col. 203
- Expenditure on Newspapers
(Deb. 31, Vol. IV, 23-08-1991)
Col. 344
- Government Advertisement to Newspapers and Periodicals
(Deb. 43, Vol. V, 11-09-1991)
Col. 239
- Implementation of I. Ramamohan Rao Committee Report
(Deb. 34, Vol. IV, 28-08-1991)
Col. 358
- Import of Newspaper
(Deb. 29, Vol. III, 21-08-1991)
Col. 63-64
- Need to give more concession to small newspapers (MUR 377)
(Deb. 35, Vol. IV, 29-08-1991)
Col. 569-70
- News Captioned Andman Ke Karmchoel Mahila Awar Mein Dhandli
(Deb. 41, Vol. V, 09-09-1991)
Col. 473
- News Captioned CAG Blames DDA for Slackness
(Deb. 41, Vol. V, 09-09-1991)
Col. 333-36

- News-item Captioned Delhi Police Ke Jawanon Mein Asantosh Panap Raha Hai**
(Deb. 44, Vol. V, 12-09-1991)
Col. 83-84
- News-item Captioned Kendriya Vidyalaya Shikshkon Ke Andolan Ke Dhamki**
(Deb. 41, Vol. V, 09-09-1991)
Col. 477-78
- Periodicals of CWC**
(Deb. 22, Vol. III, 08-08-1991)
Col. 54
- Price of Newspaper**
(Deb. 21, Vol. III, 07-08-1991)
Col. 147
- Publication of Weeklies, Periodicals and Daily Newspapers in Kerala**
(Deb. 29, Vol. III, 21-08-1991)
Col. 118-20
- Publication of Weeklies, Periodicals and Daily Newspapers in Karnataka**
(Deb. 43, Vol. V, 11-09-1991)
Col. 240-46
- Publications of Daily, Weekly etc. from Rajasthan**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 313
- Research Journal on Electronics in Hindi**
(Deb. 43, Vol. V, 11-09-1991)
Col. 321-22
- Sanskrit Magazine**
(Deb. 19, Vol. II, 05-08-1991)
Col. 294-95
- Selection of Correspondents for Functions**
(Deb. 16, Vol. II, 31-07-1991)
Col. 91-98
- Weekly, Fortnightly and Daily Newspaper Published from Uttar Pradesh**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 208
- Newsprint**
- Abolition of Import Duty on Newsprint**
(Deb. 29, Vol. III, 21-08-1991)
Col. 145
- Decontrol of Indigenous Newsprint**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 189
- Import of Newsprint**
(Deb. 43, Vol. V, 11-09-1991)
Col. 493-95
- Inclusion of Newsprint Paper Production in Core Sector**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 164
- Increase in Price of Indigenous and Imported Newsprint**
(Deb. 16, Vol. II, 31-07-1991)
Col. 210-11
- Increase in Prices of Newsprint**
(Deb. 21, Vol. III, 07-08-1991)
Col. 34
(Deb. 29, Vol. III, 21-08-1991)
Col. 144
- Negotiations with USSR for Newsprint**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 389
- Price of Newsprint**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 524
- Prices of Domestic Newsprint**
(Deb. 16, Vol. II, 31-07-1991)
Col. 36-39
- Prices of Imported Newsprint (St)**
(Deb. 28, Vol. III, 20-08-1991)
Col. 226
- Pricing Policy on Films and Newsprints**
(Deb. 16, Vol. II, 31-07-1991)
Col. 168-69

- Production of Newsprint by National Newsprint and Paper Mill, Nepanagar**
(Deb. 21, Vol. III, 07-08-1991)
Col. 272
- Neyveli Lignite Corporation**
- ASH Handling System in NLC**
(Deb. 20, Vol. II, 06-08-1991)
Col. 147-49
- Capacity Utilisation of Neyveli Lignite Corporation**
(Deb. 20, Vol. II, 06-08-1991)
Col. 139-41
- Neyveli Lignite Corporation**
(Deb. 25, Vol. III, 13-08-1991)
Col. 357
- Sports Activities in Neyveli Lignite Corporation**
(Deb. 25, Vol. III, 13-08-1991)
Col. 88-94
- Spreader Project of Neyveli Lignite Corporation Ltd.**
(Deb. 15, Vol. II, 30-07-1991)
Col. 109
- Nigeria**
- Need to recognise medical degrees awarded to Indian students by Nigeria (MUR 377)**
(Deb. 46, Vol. V, 14-09-1991)
Col. 344
- Ninth Finance Commission**
- Memorandum from Orissa to Ninth Finance Commission**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 276
- Non-Aligned Movement**
- Membership of NAM and SAARC**
(Deb. 30, Vol. III, 22-08-1991)
Col. 136-37
- Non-Conventional Energy Sources**
- Allocation for Harnessing of Renewable Sources of Energy**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 271
- Appraisal of functioning of Department of Non-Conventional Energy Sources**
(Deb. 28, Vol. III, 20-08-1991)
Col. 28
- Expenditure on Non-Conventional Energy Sources in A&N Islands**
(Deb. 42, Vol. V, 10-09-1991)
Col. 99-65
- Financial Assistance for Non-conventional Energy Sources**
(Deb. 20, Vol. II, 06-08-1991)
Col. 73-74
- Garbage as Fuel**
(Deb. 11, Vol. II, 24-07-1991)
Col. 153-54
- Garbage Incinerated Plant**
(Deb. 20, Vol. II, 06-08-1991)
Col. 119-20
- Harnessing of Bio-Gas and Solar Energy in Bihar**
(Deb. 20, Vol. II, 06-08-1991)
Col. 227
- Harnessing of Bio-Gas Energy**
(Deb. 28, Vol. III, 20-08-1991)
Col. 82
- Harnessing of Bio-Gas in Kerala**
(Deb. 28, Vol. III, 20-08-1991)
Col. 40
- Harnessing of Non-Conventional Energy Sources for Lighting Purpose**
(Deb. 20, Vol. II, 06-08-1991)
Col. 107
- Harnessing of Non-Conventional Energy Sources in Garhwal, Uttar Pradesh**
(Deb. 20, Vol. II, 06-08-1991)
Col. 193-94

- Harnessing of Renewable Sources of Energy in Andhra Pradesh**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 85
- Harnessing of Sea Wave**
(Deb. 25, Vol. III, 13-08-1991)
Col. 70-71
- Harnessing of Sea Waves at Vizhinjam in Kerala**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 453
- Harnessing of Tidal Wave in Gujarat**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 120
- Harnessing of Tidal Waves**
(Deb. 28, Vol. III, 20-08-1991)
Col. 178
- Harnessing of Wind Energy**
(Deb. 25, Vol. III, 13-08-1991)
Col. 42-43
- Harnessing of Wind Energy in Kerala**
(Deb. 25, Vol. III, 13-08-1991)
Col. 218-19
- Investment in Wind Energy**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 276
- Magneto-Hydro-Dynamic Project**
(Deb. 42, Vol. V, 10-09-1991)
Col. 150
- Setting up of Bio-gas Plants**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 79
- Setting up of Solar Plant in Jodhpur, Rajasthan**
(Deb. 20, Vol. II, 06-08-1991)
Col. 78
- Setting up of Solar Power Plant in Bihar**
(Deb. 28, Vol. III, 20-08-1991)
Col. 145
- Smokeless Chulhas**
(Deb. 20, Vol. II, 06-08-1991)
Col. 86-92
- Utilisation of Windmills in Andhra Pradesh**
(Deb. 42, Vol. V, 10-09-1991)
Col. 285
- Wind Energy in Eighth Plan**
(Deb. 42, Vol. V, 10-09-1991)
Col. 131-33
- Non-Governmental Organisation**
- Assistance to Voluntary Organisation**
(Deb. 41, Vol. V, 09-09-1991)
Col. 305-08
- Government Aided voluntary organisations**
(Deb. 24, Vol. III, 12-08-1991)
Col. 580-82
- Government and Voluntary Organisation Functioning for Adult Education in Bihar**
(Deb. 24, Vol. III, 12-08-1991)
Col. 573-74
- Non-Governmental Organisations for Slums**
(Deb. 19, Vol. II, 05-08-1991)
Col. 35-38
- Organisations Against Social Evils**
(Deb. 27, Vol. III, 19-08-1991)
Col. 135-36
- Raising of grants to the Voluntary Organisations**
(Deb. 27, Vol. III, 19-08-1991)
Col. 7-11
- Voluntary Organisation Working for Eradication of Illiteracy in West Bengal**
(Deb. 24, Vol. III, 12-08-1991)
Col. 131-48
- Voluntary Organisations Engaged in Propagation of Rashtrabhasha Hindi**
(Deb. 41, Vol. V, 09-09-1991)
Col. 159-62
- Non-Proliferation Treaty**
- Discussion on Non-Proliferation Treaty with Pakistan**
(Deb. 17, Vol. II, 01-08-1991)
Col. 133

Non-Resident Indian**Import of Gold by NRIs**

(Deb. 18, Vol. II, 02-08-1991)

Col 140

Interest Rates on World Bank IMF Loans and NRI Deposits

(Deb. 36, Vol. IV, 30-08-1991)

Col 171

Investment by NRIs

(Deb. 4, Vol. I, 12-07-1991)

Col 43-45

NRI Deposits

(Deb. 18, Vol. II, 02-08-1991)

Col 30

NRI Finance Companies

(Deb. 40, Vol. IV, 06-09-1991)

Col 337

NRI Problems Regarding Direct Investment

(Deb. 13, Vol. II, 26-07-1991)

Col 87

NRIs Deposits

(Deb. 36, Vol. IV, 30-08-1991)

Col 178

NRIs' Investment

(Deb. 45, Vol. 5, 13-09-1991)

Col 351

People of Indian Origin in Fiji

(Deb. 30, Vol. III, 22-08-1991)

Col 28

Remittances from NRIs

(Deb. 9, Vol. I, 19-07-1991)

Col 30

North-Eastern Region**Benefit of Union Government Employees to Teachers of Kendriya Vidyalayas of North Eastern Region**

(Deb. 27, Vol. III, 19-08-1991)

Col 146

Choice Posting to Teachers of Kendriya Vidyalayas of North-East Region

(Deb. 19, Vol. II, 05-08-1991)

Col 257

Coal Reserves in North Eastern Region

(Deb. 42, Vol. V, 10-09-1991)

Col 33

Exploration for Oil and Gas in North-Eastern Region

(Deb. 33, Vol. IV, 27-08-1991)

Col 173

Foreign Tourists in North-East Region

(Deb. 33, Vol. IV, 27-08-1991)

Col 41

Identity Cards to Persons Living in Border Districts of North Eastern States

(Deb. 30, Vol. III, 22-08-1991)

Col 221-22

Inner Line Permit System

(Deb. 35, Vol. IV, 29-08-1991)

Col 207-09

Insurgency in North-East Region

(Deb. 44, Vol. V, 12-09-1991)

Col 48-49

Need to look into the problems of Kendriya Vidyalaya teachers posted in North-Eastern States (MUR 377)

(Deb. 19, Vol. II, 05-08-1991)

Col 348-49

Per Capita Plan Investment in North Eastern States

(Deb. 21, Vol. III, 07-08-1991)

Col 34

Special Duty Allowance to Central Government Employees in North Eastern Region

(Deb. 31, Vol. IV, 23-08-1991)

Col 92-93

Telecast of Film Highlights Culture of North-Eastern States

(Deb. 29, Vol. III, 21-08-1991)

Col 269-70

- Textile Mill in North-East Region**
(Deb. 45, Vol. 5, 13-09-1991)
Col. 210
- Vayudoot flights to North-Eastern Region**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 115
- Nuclear Energy**
- Atomic power plants**
(Deb. 11, Vol. II, 24-07-1991)
Col. 3-10
- Cost Escalation of Atomic Power Projects**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 307
- Disposal of Nuclear Wastes**
(Deb. 21, Vol. III, 07-08-1991)
Col. 41
- Employment to Persons Whose Land was Acquired for Kakrapar Atomic Power Plant**
(Deb. 16, Vol. II, 31-07-1991)
Col. 189
- Import of Spare Parts for Rajasthan Atomic Power Station**
(Deb. 43, Vol. V, 11-09-1991)
Col. 283-84
- Kakrapar Atomic Power Plant**
(Deb. 16, Vol. II, 31-07-1991)
Col. 151-52
- Madras Atomic Plant**
(Deb. 29, Vol. III, 21-08-1991)
Col. 83-84
- Nuclear Non-Proliferation Treaty**
(Deb. 8, Vol. I, 18-07-1991)
Col. 57-58
- Nuclear Reactor in Kerala**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 43
- Rajasthan Atomic Power Station**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 170
- Setting up of a Nuclear Power Plant at Nagarjunasagar**
(Deb. 16, Vol. II, 31-07-1991)
Col. 182-83
- Upgradation and Capacity Utilization of Atomic Power Plant**
(Deb. 7, Vol. I, 17-07-1991)
Col. 127-28
- US Equation of India with Pakistan on Nuclear Issue**
(Deb. 12, Vol. II, 25-07-1991)
Col. 110
- Obituary Reference**
- Sad Demise of Dr. V.K.R.V. Rao**
(Deb. 14, Vol. II, 29-07-1991)
Col. 1-2
- Sad demise of Prof. Raja Ram Shastri**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 1-2
- Sad Demise of Rajiv Gandhi and Obituary References**
(Deb. 3, Vol. I, 11-07-1991)
Col. 25-74
- Sad demise of Sarvaswari Ram Deo Singh, Ananta Tripathi Sarma and Shrimati Mukul Bannerjee**
(Deb. 18, Vol. II, 02-08-1991)
Col. 1-4
- Sad demise of Shri Bhakt Darshan and Shri Shankar Dayal Singh**
(Deb. 11, Vol. II, 24-07-1991)
Col. 1-3
- Sad demise of Shri Chhaviram Argal**
(Deb. 10, Vol. III, 20-07-1991)
Col. 1
- Sad demise of Shri Dattatraya Parashuram Karmarkar and Shri Jagannathrao Joshi**
(Deb. 6, Vol. I, 16-07-1991)
Col. 1-3
- Sad demise of Shri Digvijay Narain Singh**
(Deb. 28, Vol. III, 20-08-1991)
Col. 1

- Sad Demise of Shri Kadiyala Gopala Rao**
(Deb. 13, Vol. II, 26-07-1991)
Col. 1-2
- Sad demise of Shrinasti Bimal Kaur**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 1-2
- Shri Samar Brahma Choudhary**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 1-2
- Obecenity**
- Nadism Problem at Sea Beaches and in Hotels of ITDC**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 143
- Ocean Development**
- Programmes for Development of Oceans in Western India**
(Deb. 43, Vol. V, 11-09-1991)
Col. 163-65
- Schemes for Ocean Development**
(Deb. 29, Vol. III, 21-08-1991)
Col. 64-68
- Ocean Wealth**
- Proposal to explore Ocean Wealth**
(Deb. 21, Vol. III, 07-08-1991)
Col. 134
- Oceanography**
- Training Programmes on Oceanography**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 470
- Official Language**
- Recommendation of the Sub-Committee of the Committee of Parliament on Official Language**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 60
- Sub-Institutes of Central Hindi Training Institute**
(Deb. 30, Vol. III, 22-08-1991)
Col. 145-46
- Use of Hindi in Official Work**
(Deb. 22, Vol. III, 08-08-1991)
Col. 95
- Voluntary Organisations Engaged in Propagation of Rashtrabhasha Hindi**
(Deb. 41, Vol. V, 09-09-1991)
Col. 159-62
- Official Secrets**
- Amendment to Official Secrets Act**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 298
- Oil and Natural Gas Commission**
- Amount spent by ONGC on KG Basin**
(Deb. 28, Vol. III, 20-08-1991)
Col. 162
- Ban on Recruitment in ONGC**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 70
- Development Activities of ONGC in Amlapuram Area of East Godavari District**
(Deb. 20, Vol. II, 06-08-1991)
Col. 191
- Gas Flaring Project**
(Deb. 15, Vol. II, 30-07-1991)
Col. 30
- ONGC Complex at Ramnathapuram**
(Deb. 20, Vol. II, 06-08-1991)
Col. 38
- ONGC Share in Narasapur Bridge**
(Deb. 20, Vol. II, 06-08-1991)
Col. 80
- Performance of ONGC**
(Deb. 15, Vol. II, 30-07-1991)
Col. 231
- Production of Crude Oil by ONGC**
(Deb. 28, Vol. III, 20-08-1991)
Col. 68
- Production Plan of ONGC**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 259

- Purchase of Helicopters
(Deb. 20, Vol. II, 06-08-1991)
Col. 77-78
- Transfer of assets from ONGC to GAIL
(Deb. 25, Vol. III, 13-08-1991)
Col. 42
- Oil Exploration**
- Amount spent on Oil and Gas Drilling in Rajasthan
(Deb. 28, Vol. III, 20-08-1991)
Col. 38
- Contract for Oil Exploration in Himachal Pradesh
(Deb. 37, Vol. IV, 03-09-1991)
Col. 89
- Development of Oil Fields
(Deb. 20, Vol. II, 06-08-1991)
Col. 22-31
- Discovery of Oil and Natural Gas in Raigarh, Madhya Pradesh
(Deb. 33, Vol. IV, 27-08-1991)
Col. 275
- Drilling for Oil and Gas in Rajasthan
(Deb. 25, Vol. III, 13-08-1991)
Col. 351
- Drilling in Maharashtra
(Deb. 28, Vol. III, 20-08-1991)
Col. 110
- Drilling of Oil and Natural Gas Wells
(Deb. 37, Vol. IV, 03-09-1991)
Col. 113
- Expenditure on Exploration in Cauvery Basin
(Deb. 37, Vol. IV, 03-09-1991)
Col. 251
- Expenditure on Oil Exploration in West Champaran, Bihar
(Deb. 37, Vol. IV, 03-09-1991)
Col. 65
- Exploration for Oil and Gas in Bihar
(Deb. 15, Vol. II, 30-07-1991)
Col. 144
- Exploration for Oil and Gas in North-Eastern Region
(Deb. 33, Vol. IV, 27-08-1991)
Col. 173
- Exploration of Oil and Natural Gas in Himachal Pradesh
(Deb. 25, Vol. III, 13-08-1991)
Col. 133-34
- Fall in Oil Production
(Deb. 25, Vol. III, 13-08-1991)
Col. 191-92
- Gas Based Projects along HBJ Pipeline
(Deb. 29, Vol. III, 21-08-1991)
Col. 122-24
- Investment in Exploration Projects
(Deb. 25, Vol. III, 13-08-1991)
Col. 283
- Need for oil exploration in North and South 24 Parganas and Nadia districts in West Bengal and Kathana-Kalamsar in Gujarat (MUR 377)
(Deb. 10, Vol. III, 20-07-1991)
Col. 27
- New Oil and Gas Policy
(Deb. 25, Vol. III, 13-08-1991)
Col. 314
- Offshore Oil Drilling by Private Companies
(Deb. 15, Vol. II, 30-07-1991)
Col. 72
- Oil and Gas Drilling in Andaman and Nicobar Islands
(Deb. 37, Vol. IV, 03-09-1991)
Col. 168
- Oil and Gas Exploration in Godavari Basin
(Deb. 42, Vol. V, 10-09-1991)
Col. 94-95
- Oil and Gas Exploration in Rajasthan
(Deb. 15, Vol. II, 30-07-1991)
Col. 24-28
- Oil Deposits in Arunachal Pradesh
(Deb. 28, Vol. III, 20-08-1991)
Col. 81

- Oil Drilling in Kerala**
(Deb. 25, Vol. III, 13-08-1991)
Col. 75-76
- Oil Drilling in West Bengal**
(Deb. 25, Vol. III, 13-08-1991)
Col. 174
- Oil Exploration and Production by Indian and Foreign Companies**
(Deb. 20, Vol. II, 06-08-1991)
Col. 38-39
- Oil Exploration at Cochin High**
(Deb. 15, Vol. II, 30-07-1991)
Col. 151
- Oil Exploration in Bihar**
(Deb. 25, Vol. III, 13-08-1991)
Col. 81-82
- Oil Exploration with Foreign Collaboration**
(Deb. 28, Vol. III, 20-08-1991)
Col. 92
- Oil Projects behind Schedule**
(Deb. 25, Vol. III, 13-08-1991)
Col. 32-39
- Participation of NRI in Oil Exploration**
(Deb. 15, Vol. II, 30-07-1991)
Col. 149
- Petroleum Reserve in Bombay High-Cochin Coastal Belt**
(Deb. 28, Vol. III, 20-08-1991)
Col. 115
- Private Firms in Oil Exploration and Production**
(Deb. 20, Vol. II, 06-08-1991)
Col. 103
- Production of Oil and Gas at Narimanam Site**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 89
- Production of Oil and Gas in Cauvery Basin**
(Deb. 25, Vol. III, 13-08-1991)
Col. 188-89
- Shutting Down of Oil Wells**
(Deb. 20, Vol. II, 06-08-1991)
Col. 83
- Size of Exploratory Wells**
(Deb. 20, Vol. II, 06-08-1991)
Col. 96-97
- Survey for oil and Gas in Rajasthan**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 280
- Survey for Oil in Karnataka**
(Deb. 25, Vol. III, 13-08-1991)
Col. 127
- World Bank Loan for Exploration and Import of Oil**
(Deb. 28, Vol. III, 20-08-1991)
Col. 105
- Oil Palm**
- National Research Centre for Oil Palm**
(Deb. 30, Vol. III, 22-08-1991)
Col. 189
- Plantation of Oil Palm Trees**
(Deb. 30, Vol. III, 22-08-1991)
Col. 225-26
- Oil Pipeline**
- Kandla-Bharinda Pipeline Project**
(Deb. 15, Vol. II, 30-07-1991)
Col. 148
- Oilseed**
- Decline in Oilseed Prices**
(Deb. 17, Vol. II, 01-08-1991)
Col. 144
- Import of Oilseeds and Pulses**
(Deb. 30, Vol. III, 22-08-1991)
Col. 175
- Loan for Growing Groundnut in Karnataka**
(Deb. 44, Vol. V, 12-09-1991)
Col. 335
- Oilseed Productions**
(Deb. 17, Vol. II, 01-08-1991)
Col. 157

- Production of oilseeds**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 191
- Production of oilseeds and Cereals**
(Deb. 44, Vol. V, 12-09-1991)
Col. 250
- Soyabean Cultivation**
(Deb. 44, Vol. V, 12-09-1991)
Col. 195
- Soyabean Production**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 177-82
- Operation Black Board**
- Facilities for Primary Schools in Haryana Under Operation Black Board**
(Deb. 41, Vol. V, 09-09-1991)
Col. 256-58
- Proposals of Rajasthan Government regarding Phase IV of Operation Black Board Programme**
(Deb. 24, Vol. III, 12-08-1991)
Col. 236
- Operation Flood**
- Operation Flood-II Programme**
(Deb. 44, Vol. V, 12-09-1991)
Col. 1-7
- Opium**
- Area under Opium Cultivation**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 363
- Optical Glasses**
- Manufacture of Optical Glasses**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 52
- Orissa**
- Afforestation Schemes in District of Sundergarh in Orissa**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 118
- Air Stations and Doordarshan Relay Centres at Phoolbani and Kalahandi**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 37
- Akashvani/Doordarshan Kendras in Orissa**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 246
- Allocation of Funds to Orissa**
(Deb. 11, Vol. II, 24-07-1991)
Col. 85
- Allotment of Essential Commodities to Orissa**
(Deb. 21, Vol. III, 07-08-1991)
Col. 215
- Amenities at Stations in Orissa**
(Deb. 42, Vol. V, 10-09-1991)
Col. 87
- Ammonia and Urea Fertilizer Plants in Orissa**
(Deb. 43, Vol. V, 11-09-1991)
Col. 178-79
- Amount spent in Orissa on Non-Formal Education**
(Deb. 41, Vol. V, 09-09-1991)
Col. 413
- Area Development Project in Orissa**
(Deb. 24, Vol. III, 12-08-1991)
Col. 297-98
- Assistance to enrich Forests in Orissa**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 304
- Assistance to Orissa for Industrial Development**
(Deb. 29, Vol. III, 21-08-1991)
Col. 241
- Atrocities Against Women in Orissa**
(Deb. 19, Vol. II, 05-08-1991)
Col. 295
- Bank Loans to SC/ST and Other Backward Classes in Orissa**
(Deb. 18, Vol. II, 02-08-1991)
Col. 78

- Bauxite Deposits**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 386-94
- Bhimkund Dam Project of Orissa**
(Deb. 8, Vol. I, 18-07-1991)
Col. 105-06
- Bifurcation of Cuttack Postal Division in Orissa**
(Deb. 17, Vol. II, 01-08-1991)
Col. 44
- Branch Expansion Programme of Banks in Orissa**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 68
- Casualties from excessive floods in the Wardha river in Maharashtra and in the Upper Indravathi river in Orissa (St.)**
(Deb. 16, Vol. II, 31-07-1991)
Col. 261-62
- Cement Plants in Orissa**
(Deb. 43, Vol. V, 11-09-1991)
Col. 179
- Central Assistance for Irrigation Projects in Orissa**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 282
- Central Assistance to Orissa for Minor forest produce plantation programme**
(Deb. 24, Vol. III, 12-08-1991)
Col. 296-98
- Central Investment in Orissa**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 201
- CGHS Dispensary at Bhubaneswar, Orissa**
(Deb. 19, Vol. II, 05-08-1991)
Col. 202-04
- Chemical Industry in Orissa**
(Deb. 43, Vol. V, 11-09-1991)
Col. 279-80
- Clearance of Orissa Projects**
(Deb. 14, Vol. II, 29-07-1991)
Col. 84
- Clearance of pending proposals from Orissa**
(Deb. 21, Vol. III, 07-08-1991)
Col. 127
- Closure of Industrial Units in Orissa**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 478
- Coach Repair Unit Mancheswar**
(Deb. 25, Vol. III, 13-08-1991)
Col. 284
- Coal Reserves in Orissa**
(Deb. 6, Vol. I, 16-07-1991)
Col. 37
- Coconut Plantations in Orissa**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 137
- Construction of Buildings for Kendriya Vidyalayas in Orissa**
(Deb. 5, Vol. I, 15-07-1991)
Col. 166-67
- Construction of Fishing Harbours in Orissa**
(Deb. 8, Vol. I, 18-07-1991)
Col. 95
- Construction of Houses for P & T Staff in Orissa**
(Deb. 22, Vol. III, 08-08-1991)
Col. 160
- Construction of Oil Terminal at Paradip Port**
(Deb. 15, Vol. II, 30-07-1991)
Col. 41
- Construction of Post Office Building at Banta in Orissa**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 125
- Construction of Staff Quarters for P&T Employees in Orissa**
(Deb. 22, Vol. III, 08-08-1991)
Col. 39

- Conversion of State Highways into National Highways in Orissa
(Deb. 23, Vol. III, 09-08-1991)
Col. 91
- Conversion of Telephone Exchanges into Electronic Exchanges in Orissa
(Deb. 30, Vol. III, 22-08-1991)
Col. 232
- Conversion of Utkal University into Central University
(Deb. 19, Vol. II, 05-08-1991)
Col. 164-65
- Copper and Gold deposits in Keonjhar, Orissa
(Deb. 30, Vol. III, 22-08-1991)
Col. 42-44
- Credit Deposit Ratio of Nationalised Banks in Orissa
(Deb. 31, Vol. IV, 23-08-1991)
Col. 68-72
- Cultivation of Sabal Grass
(Deb. 35, Vol. IV, 29-08-1991)
Col. 187-88
- Cyclone Warning Centre at Bhubaneswar
(Deb. 21, Vol. III, 07-08-1991)
Col. 90
- Defence College or Ordnance Factory in Orissa
(Deb. 40, Vol. IV, 06-09-1991)
Col. 132
- Deforestation in Orissa
(Deb. 19, Vol. II, 05-08-1991)
Col. 124-25
- Demand to set up Central Hospital at Bhubaneswar, Orissa
(Deb. 19, Vol. II, 05-08-1991)
Col. 165
- Development of Chilka Lake
(Deb. 6, Vol. I, 16-07-1991)
Col. 87
- Development of National Highways in Orissa
(Deb. 18, Vol. II, 02-08-1991)
Col. 131
- Development of Paradip Port
(Deb. 36, Vol. IV, 30-08-1991)
Col. 148
- Development of Similipal Forest in Orissa
(Deb. 41, Vol. V, 09-09-1991)
Col. 263-64
- Development of Telecom facilities in Balasore District of Orissa
(Deb. 22, Vol. III, 08-08-1991)
Col. 132
- Development of Tourism at Simlipal Hill in Orissa
(Deb. 42, Vol. V, 10-09-1991)
Col. 79-80
- Development of Tourism in Orissa
(Deb. 25, Vol. III, 13-08-1991)
Col. 256-57
- Developmental Programmes for Drought Affected Districts in Orissa
(Deb. 44, Vol. V, 12-09-1991)
Col. 193
- Dhamara Fishing Harbour in Orissa
(Deb. 22, Vol. III, 08-08-1991)
Col. 179
- Diversion of Welfare Funds to Other Use by Orissa Government
(Deb. 36, Vol. IV, 30-08-1991)
Col. 371
- Drinking Water Problem in Orissa
(Deb. 43, Vol. V, 11-09-1991)
Col. 125-26
- Drinking Water Schemes of Orissa
(Deb. 34, Vol. IV, 28-08-1991)
Col. 188
- Edible Oils in Maharashtra
(Deb. 34, Vol. IV, 28-08-1991)
Col. 365

- Electrification of Railway Lines in Orissa**
(Deb. 15, Vol. II, 30-07-1991)
Col. 57
- Environmental Problem by Rourkela Steel Plant**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 242
- ESI Hospitals in Orissa**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 332
- Establishment of Export Processing Zones**
(Deb. 4, Vol. I, 12-07-1991)
Col. 49-51
- Expansion of Bhubaneswar Airports**
(Deb. 28, Vol. III, 20-08-1991)
Col. 128
- Expansion of Damanjodi Alumina Plant**
(Deb. 17, Vol. II, 01-08-1991)
Col. 185-86
- Expansion of Telephone Exchanges in Orissa**
(Deb. 44, Vol. V, 12-09-1991)
Col. 197
- Export of Raw Materials through Paradip Port**
(Deb. 18, Vol. II, 02-08-1991)
Col. 131
- External Assistance for Irrigation Projects in Orissa**
(Deb. 30, Vol. III, 22-08-1991)
Col. 63-65
- Family Welfare Programme in Orissa**
(Deb. 5, Vol. I, 15-07-1991)
Col. 125-26
- Financial Assistance to Orissa for Construction of Roads and Bridges**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 193
- Fishing Harbour at Paradip**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 284
- Food Control Projects in Orissa**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 253
- Funds for Balasore-Jaleswar OT Road in Orissa**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 293-94
- Growing of Medicinal Plant in Harihanagar, Orissa**
(Deb. 27, Vol. III, 19-08-1991)
Col. 32
- Growth Rate of Orissa**
(Deb. 43, Vol. V, 11-09-1991)
Col. 331-38
- Gymnastic Schools in Orissa**
(Deb. 27, Vol. III, 19-08-1991)
Col. 127
- Heavy Industry in Keonjhar, Sundergarh and Mayurbhanj District of Orissa**
(Deb. 43, Vol. V, 11-09-1991)
Col. 330-31
- Housing Schemes of Orissa**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 114
- HUDCO Assistance to Bhubaneswar Development Authority**
(Deb. 19, Vol. II, 05-08-1991)
Col. 258
- HUDCO Assistance to Orissa**
(Deb. 41, Vol. V, 09-09-1991)
Col. 138-39
- IB Thermal Power Station, Orissa**
(Deb. 28, Vol. III, 20-08-1991)
Col. 57
- Improvement in Telecommunication Services in Mayurbhanj District of Orissa**
(Deb. 8, Vol. I, 18-07-1991)
Col. 120
- Industrial units in Orissa**
(Deb. 19, Vol. II, 05-08-1991)
Col. 26-32

- International Team of Experts to study Cracks in Hirakund Dam**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 252
- Investment by Nationalised Banks in Industrial Sector in Orissa**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 125
- Irrigation Projects in Orissa Affected by Inter-State Water Disputes**
(Deb. 30, Vol. III, 22-08-1991)
Col. 222
- Land under irrigation in Orissa, Maharashtra and Madhya Pradesh**
(Deb. 22, Vol. III, 08-08-1991)
Col. 178
- Leather Goods Industry in Orissa**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 366
- Linking of Kuakhia with Avadi**
(Deb. 18, Vol. II, 02-08-1991)
Col. 17
- Live Telecast of Car Festival of Lord Jagannath of Orissa**
(Deb. 7, Vol. I, 17-07-1991)
Col. 44
- Lord Jagannath Temple, Orissa**
(Deb. 14, Vol. II, 29-07-1991)
Col. 81
- Low Power T.V. Stations in Orissa**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 219
- Low Power TV Stations at Bhadrak and Balasore**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 383
- Maintenance of Provident Fund Accounts of Teacher by C & AG**
(Deb. 18, Vol. II, 02-08-1991)
Col. 129
- Manual Trunk Boards in Orissa**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 445-57
- Mechanisation of Coal Handling at Paradeep Port**
(Deb. 23, Vol. III, 09-08-1991)
Col. 64
- Memorandum from Orissa to Ninth Finance Commission**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 276
- Museum and Sub-office at Jajpur, Orissa**
(Deb. 14, Vol. II, 29-07-1991)
Col. 61
- National Test Range at Baliapal**
(Deb. 23, Vol. III, 09-08-1991)
Col. 214
- Need for Financial Assistance from Central Government to prevent silting in Chilka Lake, Orissa (MUR 377)**
(Deb. 48, Vol. V, 17-09-1991)
Col. 72
- Need for Overall Development of Talcher in Orissa (MUR 377)**
(Deb. 29, Vol. III, 21-08-1991)
Col. 295-96
- Need to allocate adequate quota of fertilizers to Orissa and Madhya Pradesh through the marketing Division of Hindustan Fertilizers Corporation (MUR 377)**
(Deb. 13, Vol. II, 26-07-1991)
Col. 317
- Need to check spread of epidemics in Koraput district in Orissa and to restore compensatory allowance to medical officers working there (MUR 377)**
(Deb. 41, Vol. V, 09-09-1991)
Col. 670
- Need to declare Bhubaneswar, Orissa as B-2 grade city (MUR 377)**
(Deb. 41, Vol. V, 09-09-1991)
Col. 674

- Need to Declare Jajpur in Orissa as a Place of Tourist Importance**
(Deb. 20, Vol. II, 06-08-1991)
Col. 298
- Need to direct National Airport Authority to go ahead with its Plan for expansion of run-way etc. of Bhubaneswar Airport, Orissa**
(Deb. 28, Vol. III, 20-08-1991)
Col. 230
- Need to Look into the grievances of the workers of Orient Paper Mills at Brajraj Nagar in Orissa (MUR 377)**
(Deb. 47, Vol. V, 16-09-1991)
Col. 234
- Need to open a TV Centre at Nowrangpur in Koraput district, Orissa (MUR 377)**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 404
- Need to open Coal Division at Gopalpur in Sundargarh district of Orissa (MUR 377)**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 307
- Need to reintroduce Vayudoot Service in Orissa (MUR 377)**
(Deb. 15, Vol. II, 30-07-1991)
Col. 264
- Need to set up a regional autonomous development council for Western Orissa (MUR 377)**
(Deb. 10, Vol. III, 20-07-1991)
Col. 25
- Need to set up special Development Board at Bolangir (MUR 377)**
(Deb. 45, Vol. 5, 13-09-1991)
Col. 512
- Need to upgrade the Gopalpur Minor Port at Arzipalli in Orissa (MUR 377)**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 384
- New Post Offices in Orissa**
(Deb. 22, Vol. III, 08-08-1991)
Col. 63
- News-item Orissa SC/ST below Poverty line**
(Deb. 19, Vol. II, 05-08-1991)
Col. 181-82
- OEFC Loan to Orissa**
(Deb. 23, Vol. III, 09-08-1991)
Col. 95
- Oil Refinery in Orissa**
(Deb. 28, Vol. III, 20-08-1991)
Col. 31
- Opening of Departmental Telegraph Office at Bhandrak (Orissa)**
(Deb. 12, Vol. II, 25-07-1991)
Col. 44
- Opening of Head Post Offices in Orissa**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 157-58
- Opening of Post Offices in Orissa**
(Deb. 8, Vol. I, 18-07-1991)
Col. 107
- Opening of Regional Staff Training Institute of Air and Doordarshan at Bhubaneswar**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 299
- Opening of Rural Telephone Exchanges in Orissa**
(Deb. 8, Vol. I, 18-07-1991)
Col. 107-08
- Ordnance Factory at Badmali, Orissa**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 62-63
- Orissa Social Forestry Project**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 75

- Payment of compensatory Allowance and construction of Staff Quarters for Employees posted in Tribal Areas of Orissa
(Deb. 23, Vol. III, 09-08-1991)
Col. 105
- Pending Irrigation Projects in Orissa
(Deb. 32, Vol. IV, 26-08-1991)
Col. 355
- People below Poverty Line in Orissa
(Deb. 43, Vol. V, 11-09-1991)
Col. 202-03
- Per Capita Amount of Central Grant to Orissa
(Deb. 31, Vol. IV, 23-08-1991)
Col. 363
- Petrochemical Complex in Orissa
(Deb. 7, Vol. I, 17-07-1991)
Col. 101-02
- Petrol/Diesel Outlets in Balasore, Orissa
(Deb. 15, Vol. II, 30-07-1991)
Col. 161
- Petrol/Diesel Retail Outlets to SC/ST in Orissa
(Deb. 37, Vol. IV, 03-09-1991)
Col. 93
- Pollution of Rushikulya and Vasadhara Rivers in Orissa
(Deb. 32, Vol. IV, 26-08-1991)
Col. 93
- Population of Sundargarh District, Orissa
(Deb. 27, Vol. III, 19-08-1991)
Col. 48
- Power Plants in Orissa
(Deb. 42, Vol. V, 10-09-1991)
Col. 110
- Power Projects of Orissa
(Deb. 42, Vol. V, 10-09-1991)
Col. 114
- Production of Alumina Plant at Damanjodi, Orissa
(Deb. 17, Vol. II, 01-08-1991)
Col. 66
- Production of Iron Ore in Orissa
(Deb. 30, Vol. III, 22-08-1991)
Col. 229
- Projects from Orissa Pending Clearance
(Deb. 13, Vol. II, 26-07-1991)
Col. 103
- Projects under Central Road Fund Scheme in Orissa
(Deb. 40, Vol. IV, 06-09-1991)
Col. 277
- Proposal for a Steel Plant in Orissa
(Deb. 8, Vol. I, 18-07-1991)
Col. 94-95
- Proposals from Orissa under Foreign Aid Programme
(Deb. 45, Vol. 5, 13-09-1991)
Col. 245
- Rail Link in Keonjhar District of Orissa
(Deb. 25, Vol. III, 13-08-1991)
Col. 79-80
- Railway Hospitals in Orissa
(Deb. 20, Vol. II, 06-08-1991)
Col. 220-21
- Railway Line from Khurda Road to Bhabanipatora, Orissa
(Deb. 6, Vol. I, 16-07-1991)
Col. 63
- Railway Line from Talcher to Gopalpur, Orissa
(Deb. 6, Vol. I, 16-07-1991)
Col. 114
- Railway Lines in Orissa
(Deb. 6, Vol. I, 16-07-1991)
Col. 61
- Railway Projects in Orissa
(Deb. 33, Vol. IV, 27-08-1991)
Col. 282

Rehabilitation of persons displaced due to National Test Range, Baliapal (Deb. 40, Vol. IV, 06-09-1991) Col. 233	Scheme for Development of Agriculture in Orissa (Deb. 44, Vol. V, 12-09-1991) Col. 190
Reimbursement of investment made by Government of Orissa on Paradeep Port (Deb. 23, Vol. III, 09-08-1991) Col. 104	Setting up a Bench of Orissa High Court at Sambalpur (Deb. 4, Vol. I, 12-07-1991) Col. 56-57
Rongali Irrigation Project as National Project (Deb. 39, Vol. IV, 05-09-1991) Col. 148	Setting up of a Crude Tar Unit of Jakhpura, Orissa (Deb. 15, Vol. II, 30-07-1991) Col. 48
Repair of Bridges on National Highways in Orissa (Deb. 36, Vol. IV, 30-08-1991) Col. 113	Setting up of a National Plant in Orissa (Deb. 12, Vol. II, 25-07-1991) Col. 148
Requirement of Bauxite Ore for Aluminium Plant at Damrajodi (Deb. 22, Vol. III, 08-08-1991) Col. 131	Setting up of Coast Guard District Headquarters in Orissa (Deb. 36, Vol. IV, 30-08-1991) Col. 170
Requirement of Heavy Water (Deb. 21, Vol. III, 07-08-1991) Col. 130	Shortage of LPG Agencies and Petrol Pumps in Keonjhar, Orissa (Deb. 20, Vol. II, 06-08-1991) Col. 66-67
Revival of closed Industries in Orissa (Deb. 38, Vol. IV, 04-09-1991) Col. 245	Slow Progress of Non-Formal Education Projects in Orissa (Deb. 24, Vol. III, 12-08-1991) Col. 290-94
Rural Electrification in Orissa (Deb. 37, Vol. IV, 03-09-1991) Col. 136	Starvation Deaths (Deb. 22, Vol. III, 08-08-1991) Col. 147
Rural Electrification in Sundergarh, Orissa (Deb. 37, Vol. IV, 03-09-1991) Col. 67	Starvation Deaths in Orissa (Deb. 19, Vol. II, 05-08-1991) Col. 145-46
Rural Water Supply and Sanitation Programme in Orissa (Deb. 38, Vol. IV, 04-09-1991) Col. 372	Status of Hindi in Non-Hindi Speaking States (Deb. 24, Vol. III, 12-08-1991) Col. 195-96
Satiguda Irrigation Project (Deb. 39, Vol. IV, 05-09-1991) Col. 297	Steel Plants in Orissa (Deb. 17, Vol. II, 01-08-1991) Col. 128-29
Scarcity of Foodgrains in Orissa (Deb. 43, Vol. V, 11-09-1991) Col. 37-42	Sugar Mills in Ganjam District of Orissa (Deb. 38, Vol. IV, 04-09-1991) Col. 361

- Supply of Kerosene to Orissa
(Deb. 25, Vol. III, 13-08-1991)
Col. 285
- T.V. Coverage in Orissa
(Deb. 43, Vol. V, 11-09-1991)
Col. 43
- T.V. Studio at Bhubaneswar
(Deb. 38, Vol. IV, 04-09-1991)
Col. 298
- T.V. Transmitter in Mayurbhanj
(Deb. 43, Vol. V, 11-09-1991)
Col. 81-82
- Tea Plantation in Orissa
(Deb. 40, Vol. IV, 06-09-1991)
Col. 317
- Telephone Adalats in Districts of Orissa
(Deb. 35, Vol. IV, 29-08-1991)
Col. 470-72
- Telephone Advisory Committee for Orissa
(Deb. 17, Vol. II, 01-08-1991)
Col. 73
- Telephone connection to Village Panchayats in Keonjhar District of Orissa
(Deb. 35, Vol. IV, 29-08-1991)
Col. 401-02
- Telephone Facility in Post Offices of Orissa
(Deb. 30, Vol. III, 22-08-1991)
Col. 151
- Test Range for Rockets at Chandipur
(Deb. 36, Vol. IV, 30-08-1991)
Col. 124
- Titanium Dioxide Plant in Orissa
(Deb. 34, Vol. IV, 28-08-1991)
Col. 259
- Tourism Development at Balasore District of Orissa
(Deb. 15, Vol. II, 30-07-1991)
Col. 156
- Tourism Development in Orissa
(Deb. 33, Vol. IV, 27-08-1991)
Col. 77
- Tragedy in Indravati Hydel Project
(Deb. 33, Vol. IV, 27-08-1991)
Col. 113
- Tunnel Tragedy in Orissa
(Deb. 35, Vol. IV, 29-08-1991)
Col. 375-76
- TV and Radio Stations in Orissa
(Deb. 34, Vol. IV, 28-08-1991)
Col. 387
- TV Centre at Nowrangpur in Orissa
(Deb. 34, Vol. IV, 28-08-1991)
Col. 428
- TV Coverage in Orissa
(Deb. 38, Vol. IV, 04-09-1991)
Col. 72
- TV Facilities to Keonjhar, Mayurbhanj and Sundergarh
(Deb. 29, Vol. III, 21-08-1991)
Col. 84-85
- TV Transmission Centres in Orissa
(Deb. 38, Vol. IV, 04-09-1991)
Col. 259
- UNDP Assistance for Aluminium Silicon Alloy Project in Orissa
(Deb. 30, Vol. III, 22-08-1991)
Col. 137
- Upgradation of Bhubaneswar to 'B' Class City
(Deb. 23, Vol. III, 09-08-1991)
Col. 38
- Upper Kolab Power Project
(Deb. 33, Vol. IV, 27-08-1991)
Col. 29-33
- Urban Water Supply Schemes in Orissa
(Deb. 41, Vol. V, 09-09-1991)
Col. 264-65
- Vanaspati Units in Orissa
(Deb. 34, Vol. IV, 28-08-1991)
Col. 58
- Vayudoot service to Bolangir, Orissa
(Deb. 37, Vol. IV, 03-09-1991)
Col. 83

- Veterinary Hospital in Orissa**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 141
- Waiting List for Telephone Connections in Orissa**
(Deb. 22, Vol. III, 08-08-1991)
Col. 25
- Water Resources Projects of Orissa**
(Deb. 17, Vol. II, 01-08-1991)
Col. 68-72
- Wheel Axle Plant at Rourkela**
(Deb. 28, Vol. III, 20-08-1991)
Col. 188
- Orissa Drugs and Chemicals Limited**
- Orissa Drugs and Chemical Limited**
(Deb. 29, Vol. III, 21-08-1991)
Col. 79-80
- Orphanage**
- Children in Orphanages**
(Deb. 14, Vol. II, 29-07-1991)
Col. 143
- Pakistan**
- Acquisition of Ballistic Missiles by Pakistan**
(Deb. 9, Vol. I, 19-07-1991)
Col. 44
- Air Agreement with Pakistan**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 82
- Anti-India Trade on Kashmir by Pakistan Diplomatic Missions**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 71
- Anti-Indian Utterances by the Chief of Army Staff of Pakistan**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 169-70
- Border Clashes with Pakistan**
(Deb. 23, Vol. III, 09-08-1991)
Col. 68
- Border Intrusion by Pakistan Army in Siachen Sector**
(Deb. 18, Vol. II, 02-08-1991)
Col. 20
- Conversion of Religion of Hindu Girls in Pakistan**
(Deb. 17, Vol. II, 01-08-1991)
Col. 211
- Cultural Invasion by Pakistan TV/Radio**
(Deb. 29, Vol. III, 21-08-1991)
Col. 74
- Denial of Civil Liberties in Pakistan Occupied Kashmir**
(Deb. 22, Vol. III, 08-08-1991)
Col. 93
- Deployment of Army to Check Infiltration on Indo-Pak Border**
(Deb. 8, Vol. I, 18-07-1991)
Col. 81
- Discussion on Non-Proliferation Treaty with Pakistan**
(Deb. 17, Vol. II, 01-08-1991)
Col. 133
- Drug Smuggling on Indo-Pak Border**
(Deb. 9, Vol. I, 19-07-1991)
Col. 29
- Firing in Karan Sub-Sector**
(Deb. 13, Vol. II, 26-07-1991)
Col. 151
- Hoisting of Pak Flag in Kashmir**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 156
- Incidents of Firing on Indo-Pak Border**
(Deb. 18, Vol. II, 02-08-1991)
Col. 135
- Indian Fishermen in Pakistan Jails**
(Deb. 17, Vol. II, 01-08-1991)
Col. 124-25
- Indian Prisoner of War in Pakistan jails**
(Deb. 30, Vol. III, 22-08-1991)
Col. 92-93

- Indians in Pak Jails
(Deb. 12, Vol. II, 25-07-1991)
Col. 120
- Indo-Pak Bilateral Trade
(Deb. 36, Vol. IV, 30-08-1991)
Col. 373
- Indo-Pak Joint Action Plan for SAARC Meet
(Deb. 35, Vol. IV, 29-08-1991)
Col. 137
- Indo-Pak Pact on Rail Communication
(Deb. 20, Vol. II, 06-08-1991)
Col. 67
- Indo-Pak Rapprochement and Confidential Building Measures
(Deb. 44, Vol. V, 12-09-1991)
Col. 327
- Indo-Pak Talks
(Deb. 8, Vol. I, 18-07-1991)
Col. 45
- Indo-Pak Talks on Bilateral Issue
(Deb. 22, Vol. III, 08-08-1991)
Col. 191
- Indo-Pak Talks on J&K
(Deb. 12, Vol. II, 25-07-1991)
Col. 113
- Infiltration of Pak Trained Militants
(Deb. 8, Vol. I, 18-07-1991)
Col. 137-38
- Infiltration of Pak Trained Terrorists
(Deb. 17, Vol. II, 01-08-1991)
Col. 234-35
- Migration of Hindu from Pakistan and Bangladesh
(Deb. 30, Vol. III, 22-08-1991)
Col. 139-40
- Need to confer citizenship rights on refugees from East Pakistan settled in Pilibhit district of U.P. (MUR 377)
(Deb. 15, Vol. II, 30-07-1991)
Col. 267
- News-Item Captioned "Pak Wants UN Role in Kashmir"
(Deb. 35, Vol. IV, 29-08-1991)
Col. 500
- News- Items Captioned 'Ultras Massed on Indo-Pak Border'
(Deb. 39, Vol. IV, 05-09-1991)
Col. 65
- Overstay of Pak Nationals
(Deb. 17, Vol. II, 01-08-1991)
Col. 169-70
- Pak Spy Ring in Kutch
(Deb. 35, Vol. IV, 29-08-1991)
Col. 170-72
- Pak Telecast of Controversial Film on J & K
(Deb. 8, Vol. I, 18-07-1991)
Col. 68-69
- Pakistan's Abetment to Terrorism in India
(Deb. 17, Vol. II, 01-08-1991)
Col. 48-49
- Persons Migrated to India from Pakistan
(Deb. 12, Vol. II, 25-07-1991)
Col. 135
- Review on Indo-Pak Border Clashed
(Deb. 45, Vol. V, 13-09-1991)
Col. 137
- Setting up of a Station in Antarctica by Pakistan
(Deb. 11, Vol. II, 24-07-1991)
Col. 92-93
- Smuggling on Indo-Pak Border
(Deb. 31, Vol. IV, 23-08-1991)
Col. 167
(Deb. 35, Vol. IV, 29-08-1991)
Col. 1-7
- Sneaking of Pak Military Experts into Kashmir
(Deb. 39, Vol. IV, 05-09-1991)
Col. 287

- Talks with Pakistan on Trade and Cultural Programmes**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 500-01
- Talks with Planning Minister of Pakistan**
(Deb. 8, Vol. I, 18-07-1991)
Col. 64-65
- Training of Militants by Pak**
(Deb. 30, Vol. III, 22-08-1991)
Col. 49-50
- Unprovoked Firing by Pakistani Troops in Poonch Sector**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 386
- US Equation of India with Pakistan on Nuclear Issue**
(Deb. 12, Vol. II, 25-07-1991)
Col. 110
- Visit of Foreign Secretary of Pakistan**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 50
- Withdrawal of Transit Facilities by Pakistan**
(Deb. 12, Vol. II, 25-07-1991)
Col. 62
- Panchayati Raj**
- Allotment of LPG agencies to Village Panchayats**
(Deb. 28, Vol. III, 20-08-1991)
Col. 15
- Constitution of Nyaya Panchayats**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 520
- Introduction of Panchayati Raj Bill**
(Deb. 11, Vol. II, 24-07-1991)
Col. 133
- Opening of post offices in all Gram Panchayats of Bihar**
(Deb. 44, Vol. V, 12-09-1991)
Col. 65-66
- Panchayati Raj Sammelans**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 233
- Post Office and Telephone Facilities to Gram Panchayats**
(Deb. 22, Vol. III, 08-08-1991)
Col. 23
- Telephone and Post Office Facilities to Gram Panchayats in U.P.**
(Deb. 44, Vol. V, 12-09-1991)
Col. 209
- Telephone Facility to Gram Panchayats**
(Deb. 44, Vol. V, 12-09-1991)
Col. 50-56
- Telephone to Village Panchayats in Karnataka**
(Deb. 30, Vol. III, 22-08-1991)
Col. 187
- Pandit Iswar Chandra Vidyanagar**
- Commemorative Postal Stamp on Pandit Iswar Chandra Vidyanagar**
(Deb. 30, Vol. III, 22-08-1991)
Col. 68-69
- Paper**
- Closure of Old Paper Mills**
(Deb. 29, Vol. III, 21-08-1991)
Col. 208-12
- Need to Reopen Punalur Paper Mill in Kerala (MUR 377)**
(Deb. 8, Vol. I, 18-07-1991)
Col. 186
- Need to Review the Proposal to increase duty on paper rolled bids (MUR 377)**
(Deb. 30, Vol. III, 22-08-1991)
Col. 262
- Raw Material for Paper Industry**
(Deb. 43, Vol. V, 11-09-1991)
Col. 466
- Reopening of Punalur Paper Mill**
(Deb. 16, Vol. II, 31-07-1991)
Col. 65-66
- Revival of Ashok Paper Mills Ltd. and Thakur Paper Mills**
(Deb. 7, Vol. I, 17-07-1991)
Col. 118-19

- Sick Paper Mills**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 417
- Supply of Paper at Concessional Rate to Madhya Pradesh**
(Deb. 19, Vol. II, 05-08-1991)
Col. 179
- Take over of Punalur Paper Mill in Kerala**
(Deb. 11, Vol. II, 24-07-1991)
Col. 55-56
- Papers Laid on the Table**
- A Petition for holding early elections to the Municipal Corporation of Delhi and the Delhi Metropolitan Council**
(Deb. 42, Vol. V, 10-09-1991)
Col. 343-44
- Agreement entered into between the President of India and the Oil and Natural Gas Commission under section 42 of the Income tax Act, 1961**
(Deb. 42, Vol. V, 10-09-1991)
Col. 342
- Ancient Monuments and Archaeological Sites and Remains (Amendment) Rules, 1991, Annual Report and Review on the working of Indian Council of Historical Research, New Delhi for 1989-90 etc.**
(Deb. 24, Vol. III, 12-08-1991)
Col. 812-13
- Annual Account and Review of the working of the Board of Apprenticeship Training Madras for 1989-90**
(Deb. 19, Vol. II, 05-08-1991)
Col. 337-39
- Annual Accounts of Coir Board for 1989-90 and Review on the Audited Accounts of Coir Board for 1989-90**
(Deb. 21, Vol. III, 07-08-1991)
Col. 336
- Annual Accounts of Rubber Board Kottayam for 1989-90 and Statement showing reasons for delay in Laying these papers etc.**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 409
- Annual Accounts, Audit Report of the Pondicherry University, Pondicherry, for the year 1988-89**
(Deb. 19, Vol. II, 05-08-1991)
Col. 338
- Annual Accounts, Audit Report of the working of the Visvesvarya Regional College of Engineering, Nagpur, for the year 1989-90**
(Deb. 19, Vol. II, 05-08-1991)
Col. 338-39
- Annual Administration Report and Review on the working of Delhi Development Authority for 1981 and statement for delay in laying these papers etc.**
(Deb. 41, Vol. V, 09-09-1991)
Col. 651
- Annual Administrative Report of and Review on the working of the Punjab Electricity Board, Patiala for 1989-90**
(Deb. 15, Vol. II, 30-07-1991)
Col. 261
- Annual Financial Statement and Annual Accounts of the Punjab State Electricity Board Patiala together with Audit Report thereon for 1989-90 etc.**
(Deb. 6, Vol. I, 16-07-1991)
Col. 147
- Annual Report of and Review on the Working of the Tannery and Footwear Corporation of India Ltd, Kanpur for the Year 1989-90 etc.**
(Deb. 7, Vol. I, 17-07-1991)
Col. 168-69

- Annual Report and Audited Accounts of the National Water Development Agency, New Delhi for 1989-90
(Deb. 12, Vol. II, 25-07-1991)
Col. 221
- Annual Report and Review of Punjab State Seeds Corporation Ltd. Chandigarh and Statement for delay in laying these papers
(Deb. 35, Vol. IV, 29-08-1991)
Col. 564
- Annual Report and Review of the working of the Jute Manufactures Development Council, Calcutta for 1989-90, etc.
(Deb. 9, Vol. I, 19-07-1991)
Col. 91
- Annual Report and Review of the working of the Pharmacy Council of India, New Delhi, for the year 1989-90
(Deb. 19, Vol. II, 05-08-1991)
Col. 341-42
- Annual Report and Review on the working of Central Council for Research in Ayurved and Siddha, New Delhi and Statement for delay in laying these papers etc.
(Deb. 32, Vol. IV, 26-08-1991)
Col. 386
- Annual Report and Review on the working of the Indian Railways Construction Company Limited, N. Delhi for 1989-90 etc.
(Deb. 6, Vol. I, 16-07-1991)
Col. 149
- Annual Report and Review on the working of the National Institute of Public Cooperation and Child Development, New Delhi for 1989-90
(Deb. 19, Vol. II, 05-08-1991)
Col. 341
- Annual Report and Reviews of the working of National Academy of Medical Sciences, New Delhi for 1989-90, National Institute of Homoeopathy, Calcutta for 1989-90, National Institute of Ayurveda, Jaipur for 1989-90
(Deb. 41, Vol. V, 09-09-1991)
Col. 654-57
- Annual Report of and Review on the Working of Ali Yavar Jung National Institute for the Hearing Handicapped, Bombay and Central Waqf Council, New Delhi for 1989-90 etc.
(Deb. 14, Vol. II, 29-07-1991)
Col. 211
- Annual Report of and Review by the Government on the working of the Himalayan Mountaineering Institute, Darjeeling etc.
(Deb. 45, Vol. V, 13-09-1991)
Col. 501
- Annual Report of and Review of the Working of Indian Institute of Packaging, Bombay for 1989-90 etc.
(Deb. 31, Vol. IV, 23-08-1991)
Col. 418
- Annual Report of and Review on the Working of Aligarh Muslim University, Aligarh, Indira Gandhi National Open University for 1988-89 etc.
(Deb. 14, Vol. II, 29-07-1991)
Col. 207-08
- Annual Report of and Review on the working of Indian Farmers Fertiliser Cooperative Limited, New Delhi from July, 1987 to March, 1989 etc.
(Deb. 34, Vol. IV, 28-08-1991)
Col. 567
- Annual Report of and Review on the working of National Institute of public Finance and Policy, New Delhi
(Deb. 40, Vol. IV, 06-09-1991)
Col. 450

- Annual Report of and Review on the working of Overseas construction Council of India for 1989-90
(Deb. 23, Vol. III, 09-08-1991)
Col. 338
- Annual Report of and Review on the working of the Bharat Aluminium Company Limited etc. for 1989-90
(Deb. 12, Vol. II, 25-07-1991)
Col. 221
- Annual Report of and Review on the Working of the Central Council for Research in Homoeopathy, New Delhi and National Institute of Health and Family Welfare, New Delhi for 1989-90 etc.
(Deb. 14, Vol. II, 29-07-1991)
Col. 214
- Annual Report of and Review on the working of the Coal Mines Provident Fund, Coal Mines, Family Pension etc. for the year 1989-90
(Deb. 6, Vol. I, 16-07-1991)
Col. 148
- Annual Report of and Review on the working of the Himachal Pradesh Agro Corporation Ltd., Shimla for 1989-90
(Deb. 12, Vol. II, 25-07-1991)
Col. 223
- Annual Report of and Review on the Working of the Indian Council of Arbitration, New Delhi for the year 1989-90
(Deb. 36, Vol. IV, 30-08-1991)
Col. 413
- Annual Report of and Review on the Working of the Indian Institute of Management, Bangalore for the Year 1989-90 etc.
(Deb. 27, Vol. III, 19-08-1991)
Col. 193-94
- Annual Report of and Review on the Working of the Institute of Applied Manpower Research, New Delhi, for 1989-90
(Deb. 7, Vol. I, 17-07-1991)
Col. 164
- Annual Report of and Review on the Working of the Institute of Post Graduate Teaching and Research, Gujarat Ayurved University, Jamnagar for the Year 1989-90 etc.
(Deb. 27, Vol. III, 19-08-1991)
Col. 194-95
- Annual Report of and Review on the working of the Kudremukh Iron Ore Company Ltd., for the year 1990-91
(Deb. 39, Vol. IV, 05-09-1991)
Col. 349
- Annual Report of and Review on the working of the Singareni Collieries Company Limited, Kothagudem Collieries, for 1989-90
(Deb. 15, Vol. II, 30-07-1991)
Col. 262
- Annual Report of Narmada Control Authority for 1989-90 and Statement for delay in Laying These Papers etc.
(Deb. 44, Vol. V, 12-09-1991)
Col. 413
- Annual Report of Review on the working of National Horticulture Board, Gurgaon for 1989-90
(Deb. 23, Vol. III, 09-08-1991)
Col. 326
- Annual Report of the Central Vigilance Commission, New Delhi, 1986
(Deb. 43, Vol. V, 11-09-1991)
Col. 547-48

- Annual Report, Audited Account and Review on the Working of Pradeep Phosphates Ltd, Bhubaneswar, for 1989-90**
(Deb. 29, Vol. III, 21-08-1991)
Col.291-92
- Annual Report, Audited Accounts and Review of the Food Corporation of India for the year 1989-90**
(Deb. 16, Vol. II, 31-07-1991)
Col.246-47
- Annual Report, Audited Accounts and Review of the Indian Institute of Advanced Study, Shimla, for the year 1989-90**
(Deb. 19, Vol. II, 05-08-1991)
Col.339
- Annual Report, Audited Accounts and Review of the Indian Statistical Institute, Calcutta, for the Year 1989-90**
(Deb. 16, Vol. II, 31-07-1991)
Col.245
- Annual Report, Audited Accounts and Review of the Institute of Hotel Management, Catering and Nutrition, New Delhi and Institute of Hotel Management, Catering Technology and Applied Nutrition, Bombay for 1989-90 etc.,**
(Deb. 20, Vol. II, 06-08-1991)
Col.247-50
- Annual Report, Audited Accounts and Review of the National Federation of Industrial Co-operatives Limited, New Delhi, for the year 1988-89**
(Deb. 16, Vol. II, 31-07-1991)
Col.248
- Annual Report, Audited Accounts and Review of the Working of National Institute of Small Industry Extension Training Hyderabad for 1989-90**
(Deb. 29, Vol. III, 21-08-1991)
Col.290-91
- Annual Report, Audited Accounts and Review of the working of the Board of Apprenticeship Training, Madras, for the year 1989-90**
(Deb. 19, Vol. II, 05-08-1991)
Col.338
- Annual Report, Audited Accounts and Review of the working of the Central Tibetan Schools Administration, New Delhi for the year 1989-90**
(Deb. 19, Vol. II, 05-08-1991)
Col.339
- Annual Report, Audited Accounts and Review of the Working of the Centre for Development of Advanced Computing, Pune, for the Year 1989-90**
(Deb. 16, Vol. II, 31-07-1991)
Col.244-45
- Annual Report, Audited Accounts and Review of the working of the Delhi State Industrial Development Corporation Limited, New Delhi, for the year 1989-90**
(Deb. 43, Vol. V, 11-09-1991)
Col.548
- Annual Report, Audited Accounts and Review of the working of the Hindustan Insecticides Limited, New Delhi, for the year 1989-90**
(Deb. 43, Vol. V, 11-09-1991)
Col.549

- Annual Report, Audited Accounts and Review of the working of the Indian Rubber Manufacturers Research Association, Thane, for the year 1989-90
(Deb. 11, Vol. II, 24-07-1991)
Col. 196
- Annual Report, Audited Accounts and Review of the working of the Oil Industry Development Board, New Delhi, for the year 1989-90
(Deb. 33, Vol. IV, 27-08-1991)
Col. 304
- Annual Report, Audited Accounts and Review of the working of the Power Engineers Training Society for the year 1989-90
(Deb. 25, Vol. III, 13-08-1991)
Col. 369
- Annual Report, Audited Accounts and Review of the working of the Punjab State Warehousing Corporation, Chandigarh, for the year 1989-90
(Deb. 11, Vol. II, 24-07-1991)
Col. 194
- Annual Report, Audited Accounts and Review on the working of National Industries Corporation Ltd, New Delhi, for 1989-90
(Deb. 16, Vol. II, 31-07-1991)
Col. 247-48
- Annual Report, Audited Accounts and Review on the Working of National Projects Construction Corporation Limited for 1989-90, etc
(Deb. 8, Vol. I, 18-07-1991)
Col. 173
- Annual Reports and Review of the working of the India Tea and Restaurants Limited, Bombay, Tea Trading Corporation of India Ltd, Calicut etc.
(Deb. 4, Vol. I, 12-07-1991)
Col. 118
- Annual Reports and Review on the working of Allahabad Museum Society Allahabad and Board of Practical Training (Eastern Region) Calcutta for 1989-90 etc.
(Deb. 32, Vol. IV, 26-08-1991)
Col. 385
- Annual Reports and Reviews on the working of National School of Drama, New Delhi and Rampura Raza Library Board, Rampur for 1989-90 and two statements for delay in laying those papers
(Deb. 41, Vol. V, 09-09-1991)
Col. 650
- Atomic Energy (Control of Irradiation of Food) Rules, 1990, Notifications under All India Services Act, 1951 etc.
(Deb. 7, Vol. I, 17-07-1991)
Col. 165-67
- Boodi Workers Welfare Fund Rules, 1991
(Deb. 19, Vol. II, 05-08-1991)
Col. 342
- Central Advisory Committee on Equal Remuneration Rules, 1991 and Detailed Demands for Grants of Ministry of Labour for 1991-92
(Deb. 32, Vol. IV, 26-08-1991)
Col. 387
- Central Reserve Police Force (Amendment) Rules, 1991
(Deb. 23, Vol. III, 09-08-1991)
Col. 320

- Central Reserve Police Force, Recruitment Rules, 1991 and Foreign Contribution (Regulation) Amendment Rules, 1991 (Deb. 17, Vol. II, 01-08-1991) Col. 267
- Constitution (Scheduled Tribes) Order (Second Amendment) Ordinance, 1991 (Deb. 32, Vol. IV, 26-08-1991) Col. 386
- Copy of the Corrigenda to the detailed Demands for Grants of the Ministry of Mines for 1991-92 (Deb. 39, Vol. IV, 05-09-1991) Col. 350
- Copy of the Industrial Development Bank of India Central Regulations (Amendment) Regulations, 1991. Review on the working and Annual Report of the Small Industries Development Bank of India etc. for the year 1990-91 (Deb. 47, Vol. V, 16-09-1991) Col. 73
- Delhi Municipal Laws (Amendment) Ordinance, 1991, The Representation of the People (Amendment) Ordinance, 1991, The Constitution (Scheduled Tribes) Orders (Amendment) Ordinance, 1991 etc. (Deb. 3, Vol. I, 11-07-1991) Col. 24
- Delhi Police (Appointment and Recruitment) Amendment Rules 1989 and Central Industrial Security Force (First Amendment) Rules 1991 (Deb. 35, Vol. IV, 29-08-1991) Col. 563
- Detailed Demand for Grants for the Expenditure of the Central Government on the Department of Telecommunications for 1991-92 (Deb. 38, Vol. IV, 04-09-1991) Col. 491
- Detailed Demand for Grants of Ministry of Food Processing Industries for 1991-92 (Deb. 38, Vol. IV, 04-09-1991) Col. 491
- Detailed Demand for Grants of the Ministry of Surface Transport for 1991-92 (Deb. 38, Vol. IV, 04-09-1991) Col. 491
- Detailed Demands for Grants of Ministry of Agriculture for 1991-92 (Deb. 21, Vol. III, 07-08-1991) Col. 333
- Detailed Demands for Grants of Ministry of Civil Aviation and Tourism for 1991-92 (Deb. 38, Vol. IV, 04-09-1991) Col. 490
- Detailed Demands for Grants of Ministry of Commerce for the year 1991-92 (Deb. 18, Vol. II, 02-08-1991) Col. 251
- Detailed Demands for Grants of Ministry of Environment and Forests for 1991-92 (Deb. 35, Vol. IV, 29-08-1991) Col. 563
- Detailed Demands for Grants of Ministry of Information and Broadcasting for the year 1991-92 (Deb. 29, Vol. III, 21-08-1991) Col. 289-90
- Demands for Grants for the Ministry of Water Resources for 1991-92 (Deb. 37, Vol. IV, 03-09-1991) Col. 366

- Detailed Demands for Grants of Ministry of Law, Justice and Company Affairs for 1991-92
(Deb. 35, Vol. IV, 29-08-1991)
Col. 563
- Detailed Demands for Grants of the Ministry of Coal for 1991-92
(Deb. 33, Vol. IV, 27-08-1991)
Col. 304
- Detailed Demands for Grants of the Ministry of Defence for 1991-92 and Defence Services Estimates, 1991-92.
(Deb. 20, Vol. II, 06-08-1991)
Col. 245-46
- Detailed Demands for Grants of the Ministry of External Affairs for 1991-92
(Deb. 23, Vol. III, 09-08-1991)
Col. 320
- Detailed Demands for Grants of the Ministry of Food for 1991-92
(Deb. 19, Vol. II, 05-08-1991)
Col. 340
- Detailed Demands for Grants of the Ministry of Health and Family Welfare for 1991-92
(Deb. 37, Vol. IV, 03-09-1991)
Col. 359
- Detailed Demands for Grants of the Ministry of Home Affairs and of Union Territories without Legislature for 1991-92
(Deb. 28, Vol. III, 20-08-1991)
Col. 225
- Detailed Demands for Grants of the Ministry of Mines for 1991-92
(Deb. 30, Vol. III, 22-08-1991)
Col. 255
- Detailed Demands for Grants of the Ministry of Parliamentary Affairs for 1991-92
(Deb. 33, Vol. IV, 27-08-1991)
Col. 303
- Detailed Demands for Grants of the Ministry of Petroleum and Natural Gas for 1991-92
(Deb. 28, Vol. III, 20-08-1991)
Col. 226
- Detailed Demands for Grants of the Ministry of Rural-Development for 1991-92
(Deb. 20, Vol. II, 06-08-1991)
Col. 251
- Detailed Demands for Grants of the Ministry of Science and Technology
(Deb. 39, Vol. IV, 05-09-1991)
Col. 350
- Detailed Demands for Grants of the Ministry of Steel for 1991-92
(Deb. 23, Vol. III, 09-08-1991)
Col. 320
- Detailed Demands for Grants of the Ministry of Textiles for 1991-92 etc. Report and Review on the working of the National Institute of Fashion Technology for the year 1989-90
(Deb. 36, Vol. IV, 30-08-1991)
Col. 413

- Detailed Demands for Grants of the Ministry of Urban Development for 1991-92
(Deb. 35, Vol. IV, 29-08-1991)
Col. 563
- Detailed Demands for Grants of Department of Posts for 1991-92
(Deb. 37, Vol. IV, 03-09-1991)
Col. 367
- Detailed Demands for Grants of the Department of Ocean Development for 1991-92
(Deb. 37, Vol. IV, 03-09-1991)
Col. 367
- Detailed Demands for Grants of the Ministry of Civil Supplies and Public Distribution for 1991-92
(Deb. 37, Vol. IV, 03-09-1991)
Col. 367
- Detailed Demands for Grants of the Ministry of Power and Non-Conventional Energy Sources for 1991-92
(Deb. 37, Vol. IV, 03-09-1991)
Col. 367
- Economic Survey, 1990-91
(Deb. 10, Vol. III, 20-07-1991)
Col. 19
- Employees' Provident Funds (Amendment) Scheme, 1991
(Deb. 27, Vol. III, 19-08-1991)
Col. 195-96
- Explanatory Statement Giving Reasons for Immediate Legislation by the Representation of the People (Amendment) Ordinance, 1991
(Deb. 8, Vol. I, 18-07-1991)
Col. 172-73
- Explanatory under Representation of People Act, 1950 and Representation of People Act, 1951
(Deb. 18, Vol. II, 02-08-1991)
Col. 256
- Export of Frozen Fish and fishery products (Quality Control and Inspection) (Second Amendment) Rules, 1990
(Deb. 36, Vol. IV, 30-08-1991)
Col. 426
- Half-yearly—Report of the Coir Board, Kochi, for the period from the 1st April, 1990 to the 30th September, 1990 under section 19 of the Coir Industry Act, 1953
(Deb. 43, Vol. V, 11-09-1991)
Col. 548-49
- Indian Air Travel Tax Rules, 1991
(Deb. 36, Vol. IV, 30-08-1991)
Col. 419
- Jammu and Kashmir Criminal Law (Amendment) Ordinance, 1991 and Proclamation dt. 6-4-1991 issued under Article 356 of the constitution by the President in relation to Haryana etc.
(Deb. 3, Vol. I, 11-07-1991)
Col. 21
- Life Insurance Corporation of India class III and class IV employees (Promotion) (Amendment) Rules, 1991. Notification under Banking Companies (Acquisition and transfer of undertakings) Act, 1970
(Deb. 13, Vol. II, 26-07-1991)
Col. 277
- Major Ports (Prevention and Control of Pollution) Rules, 1991, Major Port Trusts (Procedure at Board Meetings) Amendment Rules, 1990, Annual Accounts, Audited Accounts and Review of the New Mangalore Port Trust for the year 1989-90
(Deb. 4, Vol. I, 12-07-1991)
Col. 121

- Maritime Zones of India (Regulation of Fishing by Foreign Vessels) Amendment Rules, 1990 and Second Amendment Rules, 1991**
(Deb. 21, Vol. III, 07-08-1991)
Col. 333
- Memorandum explaining the reason for non-acceptance of the advice of the Union Public Service Commission for the year 1989-90**
(Deb. 11, Vol. II, 24-07-1991)
Col. 195
- Merchant Shipping Amendment Rules, 1991, Annual Report and Review on the working of the Indian Road Construction Corporation Ltd.**
(Deb. 13, Vol. II, 26-07-1991)
Col. 274
- Notification and Rules under Public Liability Insurance Act, 1991**
(Deb. 5, Vol. I, 15-07-1991)
Col. 201-02
- Notification regarding the Sugar (Price Determination for the year 1990-91 Production) Order, 1990.**
(Deb. 16, Vol. II, 31-07-1991)
Col. 246
- Notification under Banking Companies (Acquisition and Transfer of undertaking) Act, 1990**
(Deb. 23, Vol. III, 09-08-1991)
Col. 326
- Notification under Banking Companies Act, 1970**
(Deb. 45, Vol. V, 13-09-1991)
Col. 503
- Notification under Bureau of Indian Standards Act, 1986**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 564
- Notification under Coinage Act, 1906, Annual Report of National Housing Bank in the period from 1-7-1980 to 30-6-1990 etc.**
(Deb. 18, Vol. II, 02-08-1991)
Col. 257
- Notification under Companies Act, 1956**
(Deb. 13, Vol. II, 26-07-1991)
Col. 275
- Notification under Companies Act, 1956 and Annual Report of and Review on the working of Indian Law Institute, New Delhi for 1989-90 etc.**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 448
- Notification under Cost and Works Accountants Act, 1959**
(Deb. 23, Vol. III, 09-08-1991)
Col. 324
- Notification under Delhi Administration Act, 1966**
(Deb. 17, Vol. II, 01-08-1991)
Col. 267-68
- Notification under Delhi Municipal Corporation Act, 1957**
(Deb. 8, Vol. I, 18-07-1991)
Col. 175
- Notification under Delhi Municipal Corporation Act, 1957**
(Deb. 44, Vol. V, 12-09-1991)
Col. 414
- Notification under Employees State Insurance Act, 1948 and Payment of Gratuity Act, 1972 etc.**
(Deb. 14, Vol. II, 29-07-1991)
Col. 213
- Notification under Environment (Protection) Act, 1986**
(Deb. 19, Vol. II, 05-08-1991)
Col. 340

- Notification under Essential Commodities Act, 1955 and Review on the Working of and Annual Report of Haryana Agro-Industries Corporation Ltd. Chandigarh for 1989-90 etc.
(Deb. 17, Vol. II, 01-08-1991)
Col. 268-70
- Notification under Export Act, 1963
(Deb. 40, Vol. IV, 06-09-1991)
Col. 455
- Notification under Life Insurance Corporation Act, 1956 Union Government Appropriation Account (Postal Services) for 1989-90 and Report of Comptroller and Auditor General of India for the year ended the 31 March 1990- Municipal Corporation of Delhi- New Delhi Municipal Committee act
(Deb. 40, Vol. IV, 06-09-1991)
Col. 450
- Notification under Major Port Trust Act, 1963
(Deb. 40, Vol. IV, 06-09-1991)
Col. 447
- Notification under Mines and Minerals (Regulation and Development) Act, 1957
(Deb. 20, Vol. II, 06-08-1991)
Col. 246
- Notification under section 39 of the Bureau of Indian Standards Act, 1986
(Deb. 43, Vol. V, 11-09-1991)
Col. 546
- Notification under section 4 of the National Airports Authority Act, 1985
(Deb. 42, Vol. V, 10-09-1991)
Col. 341
- Notification under Small Industries Development Bank of India Act, 1989 and Annual Report of the Nadia Gramin Bank, Nadia 1988-89
(Deb. 31, Vol. IV, 23-08-1991)
Col. 415
- Notification under sub-section (2) of section 3 of the All India Services Act, 1951
(Deb. 11, Vol. II, 24-07-1991)
Col. 195
- Notification under sub-section (1) of section 31 of the Consumer Protection Act, 1986
(Deb. 43, Vol. V, 11-09-1991)
Col. 547
- Notification under sub-section (1) of section 37 of the Administrative Tribunals Act, 1985
(Deb. 43, Vol. V, 11-09-1991)
Col. 547
- Notification under sub-section (1) of section 4 of the Bureau of Indian Standards Act
(Deb. 43, Vol. V, 11-09-1991)
Col. 546-47
- Notification under sub-section (4) of section 32 of the Oil and Natural Gas Commission Act, 1959
(Deb. 42, Vol. V, 10-09-1991)
Col. 342
- Notification under sub-section (5) of Section 45 of the Food Corporation Act, 1964
(Deb. 16, Vol. II, 31-07-1991)
Col. 246
- Notification under sub-section (6) of section 3 of the Essential Commodities Act, 1955
(Deb. 11, Vol. II, 24-07-1991)
Col. 194-95

- Notification under the Census Act, 1948
(Deb. 12, Vol. II, 25-07-1991)
Col. 221
- Notification under the Central Reserve
Police Force Act, 1949
(Deb. 12, Vol. II, 25-07-1991)
Col. 222
- Notifications issued under Section 3 of
the imports and Exports (Control) Act,
1947
(Deb. 45, Vol. V, 13-09-1991)
Col. 505
- Notifications issued under Section 41 of
the Finance Act, 1979 regarding
exemption from the payment of Foreign
travel tax
(Deb. 4, Vol. I, 12-07-1991)
Col. 123
- Notifications Under Banking Companies
Act, 1979
(Deb. 36, Vol. IV, 30-08-1991)
Col. 415
- Notifications under Companies Act, 1956,
etc.
(Deb. 31, Vol. IV, 23-08-1991)
Col. 412
- Notifications under Essential
Commodities Act, 1953 etc.
(Deb. 30, Vol. III, 22-08-1991)
Col. 255-56
- Notifications under Essential
Commodities Act, 1955
(Deb. 39, Vol. IV, 05-09-1991)
Col. 350
- Notifications under Export (Quality
Control and Inspection) Act, 1963 etc.
(Deb. 18, Vol. II, 02-08-1991)
Col. 258
- Notifications under Income Tax Act, 1961
and Central Excises and Salt Tax, 1944
(Deb. 23, Vol. III, 09-08-1991)
Col. 350
- Notifications under Indian Post Office Act,
1898 and Indian Telegraph Act, 1885 etc.
(Deb. 8, Vol. I, 18-07-1991)
Col. 173-74
- Notifications under Major Port Trust Act,
1963 and Merchant Shipping Act, 1958
etc.
(Deb. 18, Vol. II, 02-08-1991)
Col. 251
- Notifications Under Major Port Trusts Act,
1963
(Deb. 36, Vol. IV, 30-08-1991)
Col. 414
- Notifications under Mines and Minerals
(Regulation and Development) Act,
1957
(Deb. 23, Vol. III, 09-08-1991)
Col. 323
- Notifications under Salt Act, 1944
(Deb. 31, Vol. IV, 23-08-1991)
Col. 416
- Notifications under sub-section (6) of
section 3 of the Essential commodities
Act, 1955
(Deb. 42, Vol. V, 10-09-1991)
Col. 342
- Notifications under sub-section (6) of the
Essential Commodities Act, 1955
(Deb. 16, Vol. II, 31-07-1991)
Col. 245-46
- Notifications under the Aircraft Act, 1934,
Annual Report of the Commission of
Railway Safety for the year 1989-90
(Deb. 15, Vol. II, 30-07-1991)
Col. 259
- Notifications under the Bureau of Indian
Standard Acts, 1986 and Annual Report
of and Review on the Working of the
Super Bazar, the Cooperative Stores
Ltd., New Delhi for 1989-90, etc.
(Deb. 7, Vol. I, 17-07-1991)
Col. 164-65

- Notifications under the Customs Act, 1962
(Deb. 9, Vol. I, 19-07-1991)
Col. 96
- Notifications under the Government Saving Banks Act, 1873, etc.
(Deb. 9, Vol. I, 19-07-1991)
Col. 94
- Notifications under the Major Port Trusts Act, 1963
(Deb. 9, Vol. I, 19-07-1991)
Col. 91
- Notifications under the Oilfields Regulation and Development Act, 1948 and Essential Commodities Act, 1955
(Deb. 15, Vol. II, 30-07-1991)
Col. 260
- Notifications under the Salary and Allowances of Leaders of Opposition in Parliament Act, 1977 etc.
(Deb. 30, Vol. III, 22-08-1991)
Col. 254-55
- Notifications under Union Territories Act, 1963 and Central Reserve Police Force Act, 1949
(Deb. 23, Vol. III, 09-08-1991)
Col. 323
- Notifications under Essential Commodities Act, 1955 and Annual Report, Audited Accounts and Review of Tamil Nadu Agro-Industries Corporation Ltd., Madras and Punjab Agro-Industries Corporation Ltd., Chandigarh for 1989-90 etc.
(Deb. 8, Vol. I, 18-07-1991)
Col. 175-77
- Profit and Loss Account and Balance Sheet of Department of Telecommunications for 1989-90
(Deb. 48, Vol. V, 17-09-1991)
Col. 57
- Punjab Panchayat Samitis and Zila Parishads (Temporary Supersession) Second Amendment Act, 1990
(Deb. 21, Vol. III, 07-08-1991)
Col. 337
- Railway Passengers Amendment Rules, 1991
(Deb. 45, Vol. 5, 13-09-1991)
Col. 502
- Report of Comptroller and Auditor General of India for 1990 (No. 8 of 1990)—Union Government (Commercial) Hindustan Fertiliser Corporation Ltd., Haldia Fertilizer Project and detailed Demands for Grant of Ministry of Chemicals and Fertilizers for 1991-92
(Deb. 38, Vol. IV, 04-09-1991)
Col. 493
- Report of Comptroller and Auditor General of India for the year ended 31.3.1990 (No. 13 of 1991)
(Deb. 21, Vol. III, 07-08-1991)
Col. 336
- Report of the CAG of India for the year 1990: Annual Report of the Trade Development Authority, New Delhi for the year, 1989-90
(Deb. 13, Vol. II, 26-07-1991)
Col. 287
- Report of the Comptroller and Auditor General of India
(Deb. 16, Vol. II, 31-07-1991)
Col. 248-49
- Report of the Comptroller and Auditor General of India for the year ending 31 March 1990—Union Government
(Deb. 46, Vol. V, 14-09-1991)
Col. 49

- Reports of the Comptroller and Auditor General of India for the Year ended the 31st March 1990—Union Government—Civil and Union Government—Defence Services etc.**
(Deb. 20, Vol. II, 06-08-1991)
Col. 250-51
- Review of the working and Annual Report of British India Corporation Ltd., Kanpur for 1989-90 etc.**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 410
- Review of the working of and Annual Report of the Central Social Welfare Board, New Delhi for the 1989-90**
(Deb. 47, Vol. V, 16-09-1991)
Col. 71
- Review of the working of and Annual Report of the New Delhi Tuberculosis Centre, New Delhi for the year 1989-90 etc.**
(Deb. 47, Vol. V, 16-09-1991)
Col. 76
- Review on and Annual Report of Pawan Hans Limited, New Delhi for 1986-87 etc.**
(Deb. 46, Vol. V, 14-09-1991)
Col. 47
- Review on and Annual Report of Vayudoot Limited, New Delhi etc.**
(Deb. 46, Vol. V, 14-09-1991)
Col. 49
- Review on the working and Annual Report of Central Electronics Limited, New Delhi, 1989-90 and Annual Report of Electronics Research and Development Centre Trivandrum, 1989-90 etc.**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 564
- Review on the Working and Annual Report of Goa Meat Complex Limited, Panjim for 1989-90**
(Deb. 23, Vol. III, 09-08-1991)
Col. 325
- Review on the Working and Annual Report of Mahanagar Telephone Nigam Ltd., New Delhi and Videsh Sanchar Nigam Ltd., Bombay for 1989-90 etc.**
(Deb. 8, Vol. I, 18-07-1991)
Col. 177-78
- Review on the Working and Annual Report of Rehabilitation Plantations Ltd., Punalur and Repatriates Cooperative Finance and Development Bank Limited, Madras for 1989-90**
(Deb. 8, Vol. I, 18-07-1991)
Col. 171-72
- Review on the working of and Annual Report of Indian Medicines Pharmaceutical Corporation Limited, Mohan for 1989-90**
(Deb. 48, Vol. V, 17-09-1991)
Col. 57
- Review on the working of and Annual Report of National Power Transmission Corporation Limited, New Delhi for 1989-90**
(Deb. 48, Vol. V, 17-09-1991)
Col. 56
- Review on the working of and Annual Report of National Scheduled Castes and Scheduled Tribes Finance and Development Corporation, New Delhi for 1989-90 etc.**
(Deb. 24, Vol. III, 12-08-1991)
Col. 813-14

- Review on the working of and Annual Reports of Bharat Immunologicals and Biologicals Corporation Ltd., Bulandshahr for 1989-90 and Institute for Plasma Research, Gandhinagar for 1989-90
(Deb. 21, Vol. III, 07-08-1991)
Col. 334
- Review on the working of and Annual Reports of Hospital Services Consultancy Corporation (India) Ltd., for 1989-90 and Medical Council of India for 1988-89 etc.
(Deb. 24, Vol. III, 12-08-1991)
Col. 814-17
- Standards of Weights and Measures (General) Amendment Rules, 1991
(Deb. 21, Vol. III, 07-08-1991)
Col. 334
- Statement correcting Reply to U S Q No. 4462 dated 26.8.91 regarding litigation cell of Directorate of Estates and reasons for delay in correcting the reply
(Deb. 41, Vol. V, 09-09-1991)
Col. 654
- Statement Explaining reasons for not Laying in Time The Annual Report and Audited Accounts of Madhya Pradesh State Dairy Development Corporation Ltd. Bhopal for 1983-84
(Deb. 44, Vol. V, 12-09-1991)
Col. 414
- Statement indicating the activities essential to setting up of Prasar Bharati
(Deb. 11, Vol. II, 24-07-1991)
Col. 196
- Statement on Industrial Policy
(Deb. 11, Vol. II, 24-07-1991)
Col. 196
- Statements showing the action taken by the Government on various assurances, promises and undertakings
(Deb. 9, Vol. I, 19-07-1991)
Col. 93
- Sugar Development Fund (Amendment) Rules, 1991
(Deb. 38, Vol. IV, 04-09-1991)
Col. 490
- The Ministry of Surface Transport, Internal Work Study Unit (Research Assistant) Recruitment Rules, 1991 and Annual Report of and Review on the working of Peoples Road Transport Corporation, Patiala for 1988-89
(Deb. 23, Vol. III, 09-08-1991)
Col. 321
- Twenty eighth report of the Commissioner for Linguistic Minorities in India for the period from July, 1987 to June 1988
(Deb. 41, Vol. V, 09-09-1991)
Col. 652
- Para-Military Forces**
- Deaths of Jawans of Para-Military Forces in Harness
(Deb. 39, Vol. IV, 05-09-1991)
Col. 30-41
- Deployment of Para Military Forces in Tamil Nadu
(Deb. 22, Vol. III, 08-08-1991)
Col. 85
- Expansion of Para-Military Forces
(Deb. 39, Vol. IV, 05-09-1991)
Col. 163
- Latest Arms for Para-Military Forces
(Deb. 44, Vol. V, 12-09-1991)
Col. 274
- News-item captioned Delhi Police Ke Jawanon Mein Aasutosh Pump Raha Hai
(Deb. 44, Vol. V, 12-09-1991)
Col. 83-84

- Para-Military Forces**
(Deb. 22, Vol. III, 08-08-1991)
Col. 169
- SC/ST Jawans Working in Para-Military Forces**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 237
- Women Working in Para-Military Forces**
(Deb. 22, Vol. III, 08-08-1991)
Col. 176
- Paradeep Phosphates Limited**
- Employees of Paradeep Phosphates Limited**
(Deb. 43, Vol. V, 11-09-1991)
Col. 195-200
- Passport**
- Advisory Committee to Improve Functioning of Passport Offices**
(Deb. 44, Vol. V, 12-09-1991)
Col. 163
- Forged Passport**
(Deb. 12, Vol. II, 25-07-1991)
Col. 80
- Forged Passports and Fake Travelling Documents**
(Deb. 44, Vol. V, 12-09-1991)
Col. 155
- Income and Expenditure of Passport Offices**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 414-18
- Issue of Passport from regional Passport Offices**
(Deb. 22, Vol. III, 08-08-1991)
Col. 195
- Issue of Passports for Haj**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 159
- New Passport Office Building in Delhi**
(Deb. 30, Vol. III, 22-08-1991)
Col. 155
- New Regional Passport Office in Pune, Maharashtra**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 204
- Passport Racket in Delhi**
(Deb. 17, Vol. II, 01-08-1991)
Col. 172-73
- Passport applications Pending in Regional Passport Offices, Kerala**
(Deb. 22, Vol. III, 08-08-1991)
Col. 108
- Passports Missing from R.P.O. Chandigarh**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 355-59
- Regional Passports Office at Bareilly, Uttar Pradesh**
(Deb. 22, Vol. III, 08-08-1991)
Col. 51
- Travel Agents Licensed or Registered by Cochin R.P.O.**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 299-303
- Upgradation of Regional Passport Office in Trivandrum**
(Deb. 17, Vol. II, 01-08-1991)
Col. 169
- Patent**
- Amendment of Copy Right Act**
(Deb. 19, Vol. II, 05-08-1991)
Col. 143
- Amendment of Intellectual Property Rights and Copyright Laws**
(Deb. 24, Vol. III, 12-08-1991)
Col. 234-35
- Pawan Hans**
- Grounding of Aircraft of Air India/ Vayudoot/Pawan Hans**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 35

Pension**Applications for Freedom Fighters' Pension from Kerala**

(Deb. 8, Vol. I, 18-07-1991)
Col. 82

Dearness Relief to Pensioners

(Deb. 16, Vol. II, 31-07-1991)
Col. 147-48

Freedom Fighters from U.P. Getting Pension

(Deb. 8, Vol. I, 18-07-1991)
Col. 79-81

Freedom Fighters Pension

(Deb. 30, Vol. III, 22-08-1991)
Col. 31-34

Freedom Fighters Pension to Malabar Special Armed Police

(Deb. 44, Vol. V, 12-09-1991)
Col. 161

Freedom Fighters Pension to Soldiers and Officers of Indian National Army

(Deb. 44, Vol. V, 12-09-1991)
Col. 245

Grant of Pension to Freedom Fighters of Arya Samaj Movement

(Deb. 39, Vol. IV, 05-09-1991)
Col. 156

Housing Facilities for Pensioners

(Deb. 24, Vol. III, 12-08-1991)
Col. 102

Implementation of One Rank One Pension Scheme to Ex-Servicemen

(Deb. 9, Vol. I, 19-07-1991)
Col. 45

Interest on Late Payment of Pension and Gratuity

(Deb. 21, Vol. III, 07-08-1991)
Col. 202

Need for early implementation of decision regarding 'one rank one pension' scheme in Defence Services (MUR 377)

(Deb. 11, Vol. II, 24-07-1991)
Col. 200

Need to ensure payment of family pension to the dependents of workers under Family Pension Scheme (MUR 377)

(Deb. 47, Vol. V, 16-09-1991)
Col. 236

Non-Payment of Pension

(Deb. 21, Vol. III, 07-08-1991)
Col. 245

Old Age Pension

(Deb. 24, Vol. III, 12-08-1991)
Col. 550

Old Age Pension to Persons in U.P.

(Deb. 41, Vol. V, 09-09-1991)
Col. 190-94

One-Rank-One-Pay for Defence Personnel

(Deb. 9, Vol. I, 19-07-1991)
Col. 20

Pension Benefit for Employees of Public Sector Banks/ Financial Institutions

(Deb. 18, Vol. II, 02-08-1991)
Col. 54

Pension Benefits to Employees of Cantonment Boards

(Deb. 40, Vol. IV, 06-09-1991)
Col. 294

Pension Facilities to Medically Disabled Servicemen

(Deb. 40, Vol. IV, 06-09-1991)
Col. 325

Pension Scheme for LIC Employees

(Deb. 40, Vol. IV, 06-09-1991)
Col. 287

Pension Scheme for Private Sector

(Deb. 32, Vol. IV, 26-08-1991)
Col. 110

Pension Scheme in Associate Banks of State Bank of India

(Deb. 31, Vol. IV, 23-08-1991)
Col. 321-22

Pension to Ex-servicemen

(Deb. 45, Vol. 5, 13-09-1991)
Col. 32

- Pension to Extra Departmental Employees**
(Deb. 30, Vol. III, 22-08-1991)
Col. 237
- Pension to Journalists**
(Deb. 19, Vol. II, 05-08-1991)
Col. 144
- Pension to Retired Artists**
(Deb. 29, Vol. III, 21-08-1991)
Col. 247
- Pension to Second World War Veterans**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 133
- Pension to Tamra Patra Holders**
(Deb. 22, Vol. III, 08-08-1991)
Col. 226
- Pension to Widows of Soldiers Killed in Second World War**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 249
- Pensions to Freedom Fighters**
(Deb. 22, Vol. III, 08-08-1991)
Col. 91
- Reduction in period for resumption of commuted value of pension**
(Deb. 11, Vol. II, 24-07-1991)
Col. 159
- Review in Policy for Pension and Terms of Service of Defence Personnel**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 349
- Simplification of procedure for Sanctioning Pension to Retiring Employees**
(Deb. 21, Vol. III, 07-08-1991)
Col. 116
- Pepper Board**
- Constitution of Pepper Board**
(Deb. 13, Vol. II, 26-07-1991)
Col. 50
- Per Capita Income**
- Per Capita Income of Bihar**
(Deb. 29, Vol. III, 21-08-1991)
Col. 243-46
- Per Capita Income of Maharashtra**
(Deb. 11, Vol. II, 24-07-1991)
Col. 96
- Per Capita Income of the Country**
(Deb. 29, Vol. III, 21-08-1991)
Col. 123-26
- Personal Explanation Under Rule 357**
- Clarification regarding certain remarks reported to have been made by Shri Madhav Rao Scindia, the Minister of Civil Aviation and Tourism at a press interview at Lucknow on 4.8.1991**
(Deb. 21, Vol. III, 07-08-1991)
Col. 322
- Personal Explanation under Rule 357**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 494
- (Deb. 48, Vol. V, 17-09-1991)
Col. 60
- Pesticide**
- Action plan for safe alternatives to pesticides**
(Deb. 21, Vol. III, 07-08-1991)
Col. 194
- Adulteration of Pesticides**
(Deb. 22, Vol. III, 08-08-1991)
Col. 190
- Development of safe pesticide substitutes**
(Deb. 11, Vol. II, 24-07-1991)
Col. 160-61
- Harmful Effects of Pesticides**
(Deb. 22, Vol. III, 08-08-1991)
Col. 220
- Pesticide Menace**
(Deb. 7, Vol. I, 17-07-1991)
Col. 104

Pesticide Poisoning

(Deb. 11, Vol. II, 24-07-1991)

Col. 159-60

(Deb. 17, Vol. II, 01-08-1991)

Col. 141-42

Subsidy on Pesticides

(Deb. 35, Vol. IV, 29-08-1991)

Col. 353-54

Tobacco Wastes as an Effective Pesticide

(Deb. 22, Vol. III, 08-08-1991)

Col. 105

Use of Pesticides

(Deb. 17, Vol. II, 01-08-1991)

Col. 125-26

Petition**Need to amend the Indian Trust Act, 1882**

(Deb. 48, Vol. V, 17-09-1991)

Col. 59

Regarding Need for Providing a Railway Level Crossing at Dand District, Pune, Maharashtra

(Deb. 47, Vol. V, 16-09-1991)

Col. 82

Removal of Disparity between urban and rural population in the matter of standard of living, etc.

(Deb. 48, Vol. V, 17-09-1991)

Col. 60

Petrol Pump**Allotment of LPG Agencies and Petrol Pumps**

(Deb. 6, Vol. I, 16-07-1991)

Col. 65

Allotment of LPG Agencies and Petrol Pumps to Unemployed Educated Youths

(Deb. 6, Vol. I, 16-07-1991)

Col. 133

Allotment of Petrol Pumps and LPG Agencies

(Deb. 25, Vol. III, 13-08-1991)

Col. 347

Allotment of Petrol Pumps and LPG Agencies to SCs/STs

(Deb. 6, Vol. I, 16-07-1991)

Col. 88

Allotment of Petrol/Diesel Retail Outlets and LPG Agencies in Karnataka

(Deb. 28, Vol. III, 20-08-1991)

Col. 156

Allotment of Petrol/Diesel Outlets and LPG Agencies

(Deb. 15, Vol. II, 30-07-1991)

Col. 220

Allotment of Petrol/Diesel Retail Outlets and LPG Agencies

(Deb. 25, Vol. III, 13-08-1991)

Col. 322-23

Allotment of Petrol/Diesel Retail Outlets and LPG Agencies to Unemployed Graduates

(Deb. 25, Vol. III, 13-08-1991)

Col. 224-25

Allotment of Triple Petroleum Agencies to one person in Bihar

(Deb. 42, Vol. V, 10-09-1991)

Col. 152-53

Cancellation of LPG Agencies and Petrol Pumps

(Deb. 37, Vol. IV, 03-09-1991)

Col. 148

Commission to Petrol Pump and LPG Dealers

(Deb. 42, Vol. V, 10-09-1991)

Col. 287-88

Complaint Regarding Short Measuring of Petrol

(Deb. 25, Vol. III, 13-08-1991)

Col. 14

- Complaints Against LPG and Petrol Pumps in Delhi
(Deb. 42, Vol. V, 10-09-1991)
Col. 267-68
- Criteria for allotment of Petrol/ Diesel/ LPG Agencies
(Deb. 33, Vol. IV, 27-08-1991)
Col. 38
- Diesel Outlets to Ex-Servicemen
(Deb. 37, Vol. IV, 03-09-1991)
Col. 254
- LPG Agencies and Petrol Pumps in Haryana
(Deb. 37, Vol. IV, 03-09-1991)
Col. 140
- LPG Agencies and Petrol Pumps in Karnataka
(Deb. 25, Vol. III, 13-08-1991)
Col. 55-56
- LPG Agencies and Petrol Pumps in Kerala
(Deb. 6, Vol. I, 16-07-1991)
Col. 115
- LPG Agencies and Petrol Pumps in Madhya Pradesh
(Deb. 42, Vol. V, 10-09-1991)
Col. 166-69
- LPG Agencies and Petrol Pumps in Uttar Pradesh
(Deb. 37, Vol. IV, 03-09-1991)
Col. 197
- LPG agencies and Petrol/Diesel Outlets in Delhi to SC/ST
(Deb. 33, Vol. IV, 27-08-1991)
Col. 121
- LPG Agencies and Petrol/Diesel Outlets in East Godavari
(Deb. 42, Vol. V, 10-09-1991)
Col. 285-87
- LPG Agencies and Petrol/Diesel Retail Outlets in Bihar
(Deb. 28, Vol. III, 20-08-1991)
Col. 75
- (Deb. 33, Vol. IV, 27-08-1991)
Col. 65
- LPG Agencies and Petrol/Diesel Retail Outlets in Madhya Pradesh
(Deb. 33, Vol. IV, 27-08-1991)
Col. 199
- LPG Agencies and Petrol/Diesel Retail Outlets in Ghaziabad
(Deb. 37, Vol. IV, 03-09-1991)
Col. 312
- LPG Agencies, Petrol/Diesel Retail Outlets in Andhra Pradesh
(Deb. 37, Vol. IV, 03-09-1991)
Col. 295
- LPG Connections and Petroleum Products Dealerships in Gujarat
(Deb. 42, Vol. V, 10-09-1991)
Col. 84-85
- New Petrol, Diesel Retail Outlets in Aligarh District
(Deb. 25, Vol. III, 13-08-1991)
Col. 288-89
- Out of Turn Allotments of Petrol/Diesel Retail Outlets and LPG Agencies in Delhi and U.P.
(Deb. 42, Vol. V, 10-09-1991)
Col. 90-91
- Petrol Pumps in Kerala
(Deb. 33, Vol. IV, 27-08-1991)
Col. 153
- Petrol, Diesel Retail Outlets
(Deb. 25, Vol. III, 13-08-1991)
Col. 76-79
- Petrol/Diesel Outlets in Balasore, Orissa
(Deb. 15, Vol. II, 30-07-1991)
Col. 161
- Petrol/Diesel Outlets in Pilibhit
(Deb. 33, Vol. IV, 27-08-1991)
Col. 133

Petrol/Diesel Retail Outlets to SC/ST in Orissa (Deb. 37, Vol. IV, 03-09-1991) Col. 93	Flaring of Natural Gas (Deb. 6, Vol. I, 16-07-1991) Col. 48
Setting up of Petrol Pumps in Vikaspuri (Deb. 28, Vol. III, 20-08-1991) Col. 177	Flaring of Natural Gas in Assam (Deb. 28, Vol. III, 20-08-1991) Col. 45
Shortage of LPG Agencies and Petrol Pumps in Keonjhar, Orissa (Deb. 20, Vol. II, 06-08-1991) Col. 66-67	Gas on cheaper rates to Assam and Bihar (Deb. 28, Vol. III, 20-08-1991) Col. 72
Petroleum and Natural Gas	Gas Pipeline from Bombay High to Cochin (Deb. 28, Vol. III, 20-08-1991) Col. 115
Additional Gas Terminals to Gujarat and Maharashtra (Deb. 28, Vol. III, 20-08-1991) Col. 55	Gas Pricing (Deb. 15, Vol. II, 30-07-1991) Col. 43
Allocation of Natural Gas to Fertilizer Industry (Deb. 20, Vol. II, 06-08-1991) Col. 103	Haldia Petro Complex Scheme (Deb. 38, Vol. IV, 04-09-1991) Col. 185
Allocation of Natural Gas to Pipeavv Power Project (Deb. 15, Vol. II, 30-07-1991) Col. 237	Increase in Natural Gas prices (Deb. 37, Vol. IV, 03-09-1991) Col. 279
Assistance from World Bank for Production of Natural Gas (Deb. 42, Vol. V, 10-09-1991) Col. 32-33	Natural Gas from Bombay High to Pipeavv (Deb. 15, Vol. II, 30-07-1991) Col. 199
Availability of Natural Gas (Deb. 20, Vol. II, 06-08-1991) Col. 115	Natural Gas in Krishna-Godavari Basin (Deb. 20, Vol. II, 06-08-1991) Col. 199-200
Cancellation of Allocated Gas to Gas Based Projects (Deb. 33, Vol. IV, 27-08-1991) Col. 266	Need to Complete J.K. Petrochemicals Project at Salempur in Aligarh District, Uttar Pradesh (MJUR 377) (Deb. 17, Vol. II, 01-08-1991) Col. 280
Development of Refining Catalyst (Deb. 11, Vol. II, 24-07-1991) Col. 33-34	Need to provide due share of natural gas to Ahmedabad city (MJUR 377) (Deb. 45, Vol. 5, 13-09-1991) Col. 513
Exploration of Oil and Natural Gas in Himachal Pradesh (Deb. 25, Vol. III, 13-08-1991) Col. 133-34	News-Item: Government Ends Ban on Sunstems (Deb. 15, Vol. II, 30-07-1991) Col. 147

- Oil and Natural Gas Reserves in Uttar Pradesh
(Deb. 20, Vol. II, 06-08-1991)
Col. 43
- Oil Deposits in Jalgaon District
(Deb. 33, Vol. IV, 27-08-1991)
Col. 100
- Oil Fields Open for Alien Firms
(Deb. 33, Vol. IV, 27-08-1991)
Col. 162
- Oil Reserves in Gujarat and West Bengal
(Deb. 15, Vol. II, 30-07-1991)
Col. 217
- Oil Reserves in Madhya Pradesh
(Deb. 33, Vol. IV, 27-08-1991)
Col. 200
- Participation of Private Sector in Gas Projects
(Deb. 20, Vol. II, 06-08-1991)
Col. 226
- Pending Petroleum Projects in Gujarat
(Deb. 42, Vol. V, 10-09-1991)
Col. 96-97
- Petroleum Projects in Madhya Pradesh
(Deb. 33, Vol. IV, 27-08-1991)
Col. 147
- Price of Natural Gas Supplied to Fertiliser Units
(Deb. 33, Vol. IV, 27-08-1991)
Col. 177
- Privatisation of Oil Sector
(Deb. 33, Vol. IV, 27-08-1991)
Col. 253
- Production of Natural Gas
(Deb. 33, Vol. IV, 27-08-1991)
Col. 140
- Southern Gas Grid
(Deb. 28, Vol. III, 20-08-1991)
Col. 150
- Supply of Natural Gas at Cheaper Rates in Gujarat
(Deb. 20, Vol. II, 06-08-1991)
Col. 208
- Supply of Natural Gas in Maharashtra
(Deb. 28, Vol. III, 20-08-1991)
Col. 111
- Supply of Natural Gas through Pipelines in Ahmedabad
(Deb. 15, Vol. II, 30-07-1991)
Col. 28
- Supply of Natural Gas through Pipelines in Gujarat
(Deb. 37, Vol. IV, 03-09-1991)
Col. 319
- Supply of Natural Gas to Andhra Pradesh State Road Transport Corporation
(Deb. 25, Vol. III, 13-08-1991)
Col. 285-86
- Supply of Natural Gas to Gujarat
(Deb. 28, Vol. III, 20-08-1991)
Col. 140
- Supply of Natural Gas to Industries in Visakhapatnam
(Deb. 42, Vol. V, 10-09-1991)
Col. 236-37
- Utilisation of Natural Gas
(Deb. 25, Vol. III, 13-08-1991)
Col. 324-25
- Utilisation of Natural Gas in Assam
(Deb. 37, Vol. IV, 03-09-1991)
Col. 179
- Petroleum Product**
- Allocation of Petroleum Products to States
(Deb. 33, Vol. IV, 27-08-1991)
Col. 54
- Allotment of Dealership for Petroleum Products
(Deb. 6, Vol. I, 16-07-1991)
Col. 57
- Ban on Supplying Diesel in Drums and Cans
(Deb. 42, Vol. V, 10-09-1991)
Col. 149

- Black Marketing of Petrol, Diesel and LPG in Eastern U.P.**
(Deb. 15, Vol. II, 30-07-1991)
Col. 5-9
- Black Marketing of Petroleum Products in Bihar**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 102
- Black Marketing and Adulteration of Petroleum Products in Uttar Pradesh**
(Deb. 42, Vol. V, 10-09-1991)
Col. 135-36
- Committee on Oil and Petroleum Products prices**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 217
- Consumption of Petrol and Petroleum Products**
(Deb. 15, Vol. II, 30-07-1991)
Col. 136
(Deb. 18, Vol. II, 02-08-1991)
Col. 211
- Consumption of Petroleum Products**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 254
- Cost of Production of Petroleum Products**
(Deb. 25, Vol. III, 13-08-1991)
Col. 80
- Demand and Supply of Petroleum Products**
(Deb. 15, Vol. II, 30-07-1991)
Col. 39
- Demand of Petroleum and Petroleum Products**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 248
- Demand of Petroleum Products**
(Deb. 28, Vol. III, 20-08-1991)
Col. 150
- Growth in Demand for Petroleum Products**
(Deb. 20, Vol. II, 06-08-1991)
Col. 121
- Import of Petroleum and Petroleum Products**
(Deb. 20, Vol. II, 06-08-1991)
Col. 54-55
(Deb. 15, Vol. II, 30-07-1991)
Col. 78
- Import of Petroleum Products**
(Deb. 6, Vol. I, 16-07-1991)
Col. 38
- Imports of Crude Oil and Petroleum Products from Arabian Countries**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 250
- Increase in Prices of Petroleum Products**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 191
- Liberal Licensing in Petro-Chemical Sector**
(Deb. 7, Vol. I, 17-07-1991)
Col. 106-10
- Loss of Petroleum Products in train Accident**
(Deb. 42, Vol. V, 10-09-1991)
Col. 285
- Molasses Distillation as Automotive Fuel**
(Deb. 11, Vol. II, 24-07-1991)
Col. 56
- Petro-Chemical Complex in Bihar**
(Deb. 7, Vol. I, 17-07-1991)
Col. 119
- Petrochemical Complex in Orissa**
(Deb. 7, Vol. I, 17-07-1991)
Col. 101-02
- Petroleum Products Banks/Bottling Plants in Rajasthan**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 175
- Price of Petrol**
(Deb. 28, Vol. III, 20-08-1991)
Col. 139

- Prices of Petrol and Diesel
(Deb. 33, Vol. IV, 27-08-1991)
Col.65
- Prices of Petroleum Products
(Deb. 25, Vol. III, 13-08-1991)
Col.130-32
- Production and consumption of Petroleum Products
(Deb. 25, Vol. III, 13-08-1991)
Col.266-72
- Production of Diesel
(Deb. 33, Vol. IV, 27-08-1991)
Col.73
- Production of Slack Wax
(Deb. 33, Vol. IV, 27-08-1991)
Col.219
- Production, Requirement and Import of Petroleum Products
(Deb. 20, Vol. II, 06-08-1991)
Col.124-25
- Production/Consumption of Petrol and Diesel
(Deb. 25, Vol. III, 13-08-1991)
Col.119-20
- Reduction in Prices of Diesel and Kerosene
(Deb. 6, Vol. I, 16-07-1991)
Col.9-16
- Restriction on Supply of Petroleum Products in Pauri Garhwal and Chamoli Districts
(Deb. 33, Vol. IV, 27-08-1991)
Col.215
- Revenue from Price rise of Petroleum Products
(Deb. 28, Vol. III, 20-08-1991)
Col.67
- Shortage of Petrol and LPG in Andhra Pradesh
(Deb. 42, Vol. V, 10-09-1991)
Col.191-92
- Supply of Adulterated Petrol in Maharashtra
(Deb. 42, Vol. V, 10-09-1991)
Col.251
- Supply of Petrol, Diesel and Kerosene to Haryana
(Deb. 28, Vol. III, 20-08-1991)
Col.96
- Supply of Petroleum Products in Nasik
(Deb. 37, Vol. IV, 03-09-1991)
Col.56
- Supply of Petroleum Products in Ujjain
(Deb. 25, Vol. III, 13-08-1991)
Col.323-24
- Supply of Petroleum Products to Uttar Pradesh
(Deb. 6, Vol. I, 16-07-1991)
Col.84
- Petroleum Refinery
- Acquisition of Land for Barauni Refinery
(Deb. 33, Vol. IV, 27-08-1991)
Col.84
- Capacity Utilisation of Refineries
(Deb. 25, Vol. III, 13-08-1991)
Col.326-31
- Expansion and Modernisation of Digboi Oil Refinery
(Deb. 33, Vol. IV, 27-08-1991)
Col.170
- Expansion of Cochin Refineries Limited
(Deb. 15, Vol. II, 30-07-1991)
Col.235
- Expansion of Haldia Refinery
(Deb. 28, Vol. III, 20-08-1991)
Col.135
- Expansion of Visakh Refinery
(Deb. 42, Vol. V, 10-09-1991)
Col.31-32
- Increase in Refinery Capacities
(Deb. 37, Vol. IV, 03-09-1991)
Col.183

- Mangalore Refinery**
(Deb. 28, Vol. III, 20-08-1991)
Col. 33
- Oil Refinery in Maharashtra**
(Deb. 28, Vol. III, 20-08-1991)
Col. 187
- Oil Refinery in Orissa**
(Deb. 28, Vol. III, 20-08-1991)
Col. 31
- Oil Refinery in West Bengal**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 297
- Safety Measures for Pumping of Crude Oil to Cochin Refineries**
(Deb. 15, Vol. II, 30-07-1991)
Col. 183
- Setting up of New Refineries**
(Deb. 25, Vol. III, 13-08-1991)
Col. 225-26
- Setting up of Oil Refinery in Central India**
(Deb. 25, Vol. III, 13-08-1991)
Col. 165
- Working of Refinery Projects**
(Deb. 15, Vol. II, 30-07-1991)
Col. 147
- Pharmaceutical**
- Enquiry against Oslers Pharma Limited**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 382
- Philippines**
- Indians in the Volcano Region of Philippines**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 361-62
- Photographic Materials**
- Price of Photographic Materials**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 404
- Piracy**
- Illegal Cassettes and Video Films**
(Deb. 41, Vol. V, 09-09-1991)
Col. 611-16
- Planning Commission**
- Constitutional status to Planning Commission**
(Deb. 26, Vol. III, 14-08-1991)
Col. 14
- Norms for allocation of funds to States**
(Deb. 26, Vol. III, 14-08-1991)
Col. 11-12
- Reconstitution of Planning Commission**
(Deb. 29, Vol. III, 21-08-1991)
Col. 268-69
- Police**
- Complaints against Delhi Police Personnel**
(Deb. 22, Vol. III, 08-08-1991)
Col. 214
- Complaints against Police Officials**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 139-40
- Death of a Suspect in Police Custody in Pansi Nagar, New Delhi on 19th August, 1991 (St.)**
(Deb. 29, Vol. III, 21-08-1991)
Col. 314-24
- Deaths in Police Custody in Delhi**
(Deb. 17, Vol. II, 01-08-1991)
Col. 209
- Free Ration Facility for Police Personnel in Union Territories**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 246-47
- Measures to tone up Delhi Police**
(Deb. 30, Vol. III, 22-08-1991)
Col. 235-36
- Modernisation of Police Forces**
(Deb. 17, Vol. II, 01-08-1991)
Col. 6-18
- News-Item Captioned 'Adalat ke Nirdesh Ehi Nahi Manti Delhi Police'**
(Deb. 30, Vol. III, 22-08-1991)
Col. 230

- Non-Registration of Cases at Police Stations**
(Deb. 17, Vol. II, 01-08-1991)
Col. 120-21
- Police Beat Boxes and Police Assistance Booths**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 158
- Police of Commissioner System in Delhi**
(Deb. 30, Vol. III, 22-08-1991)
Col. 238-39
- Police Officer Occupying C.M.D. Office in Kanpur**
(Deb. 9, Vol. I, 19-07-1991)
Col. 33
- Ration Allowance for Delhi Police Personnel**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 521
- Recommendations of the National Police Commission**
(Deb. 22, Vol. III, 08-08-1991)
Col. 178
- Road-Side Police Check Posts in Delhi**
(Deb. 8, Vol. I, 18-07-1991)
Col. 109-10
- Student-Police Patrol Scheme**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 259-60
- Political Party**
- Alleged Support of Officers of a Library for a Political Party**
(Deb. 41, Vol. V, 09-09-1991)
Col. 456
- Government Accommodation to Political Parties**
(Deb. 41, Vol. V, 09-09-1991)
Col. 161-80
- Pollution**
- Acid Pollution in Northern Kashmir**
(Deb. 41, Vol. V, 09-09-1991)
Col. 430-31
- Air Pollution by Delhi**
(Deb. 5, Vol. I, 15-07-1991)
Col. 186-87
- Air Pollution in Delhi**
(Deb. 24, Vol. III, 12-08-1991)
Col. 20-29
- Air Pollution in Vijayawada and Visakhapatnam**
(Deb. 41, Vol. V, 09-09-1991)
Col. 215-16
- Ban on use of Loud Speakers**
(Deb. 24, Vol. III, 12-08-1991)
Col. 538-39
- Environmental Pollution in Metropolitan Cities**
(Deb. 41, Vol. V, 09-09-1991)
Col. 86-89
- Equipments for Saving Fuel and Reduce Pollution**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 135
- Excavation of Stone**
(Deb. 27, Vol. III, 19-08-1991)
Col. 52
- Funds to Cleanse Polluted Rivers**
(Deb. 24, Vol. III, 12-08-1991)
Col. 280-84
- Ganga Action Plan**
(Deb. 24, Vol. III, 12-08-1991)
Col. 310-22
- Import of Pollution Measuring Instruments**
(Deb. 18, Vol. II, 02-08-1991)
Col. 71
- Industrial Pollution in Kanpur**
(Deb. 24, Vol. III, 12-08-1991)
Col. 117-18
- Industrial Pollution in Metro Cities**
(Deb. 14, Vol. II, 29-07-1991)
Col. 169-70
- Leakage of Methane Gas**
(Deb. 25, Vol. III, 13-08-1991)
Col. 183-84

- Location of Polluting and Hazardous Industries**
(Deb. 27, Vol. III, 19-08-1991)
Col. 156
- Need to take immediate steps to control the pollution caused by factories in Kanpur city and Kanpur Dehat (MUR 377)**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 310
- Need to take steps to check the environmental pollution being caused by a fertilizer factory at Samastipur, Bihar (MUR 377)**
(Deb. 11, Vol. II, 24-07-1991)
Col. 200-01
- Noise Pollution**
(Deb. 5, Vol. I, 15-07-1991)
Col. 38-40
- Noise Pollution in Delhi**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 239
- Panel on Vehicular Pollution Control**
(Deb. 27, Vol. III, 19-08-1991)
Col. 36-37
- Pollution by Automobiles**
(Deb. 24, Vol. III, 12-08-1991)
Col. 287-89
- Pollution by FACT**
(Deb. 24, Vol. III, 12-08-1991)
Col. 300
- Pollution by Five Star Hotels**
(Deb. 41, Vol. V, 09-09-1991)
Col. 266-67
- Pollution by Hindustan Aluminium and High Tech Carbon Industries, Renukoot**
(Deb. 41, Vol. V, 09-09-1991)
Col. 137
- Pollution by Hindustan Lever Factory**
(Deb. 41, Vol. V, 09-09-1991)
Col. 223-24
- Pollution by IFFCO, Phulpur**
(Deb. 24, Vol. III, 12-08-1991)
Col. 537-38
- Pollution by Industries**
(Deb. 19, Vol. II, 05-08-1991)
Col. 166-67
(Deb. 32, Vol. IV, 26-08-1991)
Col. 113
- Pollution by Sugar and Chemical Factories in Moradabad and Bijnore, Uttar Pradesh**
(Deb. 27, Vol. III, 19-08-1991)
Col. 156
- Pollution by Vam Organic Chemicals, Muradabad**
(Deb. 24, Vol. III, 12-08-1991)
Col. 603
- Pollution caused by steel Plants in Maharashtra**
(Deb. 24, Vol. III, 12-08-1991)
Col. 183-84
- Pollution caused by Thermal Power Plants**
(Deb. 42, Vol. V, 10-09-1991)
Col. 22-27
- Pollution Control around Pune City**
(Deb. 27, Vol. III, 19-08-1991)
Col. 199
- Pollution Control Devices for Chambal River**
(Deb. 24, Vol. III, 12-08-1991)
Col. 289-90
- Pollution due to Malbar Cement Factory, Palghat**
(Deb. 5, Vol. I, 15-07-1991)
Col. 139
- Pollution due to release of Effluents by Hindustan Zinc Limited**
(Deb. 44, Vol. V, 12-09-1991)
Col. 192

- Pollution Free Rivers**
(Deb. 5, Vol. I, 15-07-1991)
Col. 150-51
- Pollution in Agra**
(Deb. 14, Vol. II, 29-07-1991)
Col. 104-05
(Deb. 32, Vol. IV, 26-08-1991)
Col. 194
- Pollution in Bhilai Town, Madhya Pradesh**
(Deb. 41, Vol. V, 09-09-1991)
Col. 206-08
- Pollution in Bombay and Thane**
(Deb. 14, Vol. II, 29-07-1991)
Col. 61-62
- Pollution in Delhi**
(Deb. 27, Vol. III, 19-08-1991)
Col. 29
- Pollution in Kanpur**
(Deb. 24, Vol. III, 12-08-1991)
Col. 574-76
- Pollution in Madhya Pradesh**
(Deb. 27, Vol. III, 19-08-1991)
Col. 119
- Pollution in Rivers**
(Deb. 27, Vol. III, 19-08-1991)
Col. 113
- Pollution in Silvassa and Daman**
(Deb. 41, Vol. V, 09-09-1991)
Col. 212-13
- Pollution of River Yamuna**
(Deb. 19, Vol. II, 05-08-1991)
Col. 106
- Pollution of Rushikulya and Vasadhara Rivers in Orissa**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 93
- Pollution-oriented Industries**
(Deb. 11, Vol. II, 24-07-1991)
Col. 161-64
- Promotion of Pollution Treatment Facilities**
(Deb. 27, Vol. III, 19-08-1991)
Col. 102
- Scheme to prevent Ganga from Pollution**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 125
- Setting up of pollution free industries in Agra**
(Deb. 11, Vol. II, 24-07-1991)
Col. 84-85
- Setting up of Sewage Treatment Plant**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 199
- Supply of Polluted Water in Agra**
(Deb. 41, Vol. V, 09-09-1991)
Col. 427-29
- Tax on Pollution Offenders**
(Deb. 41, Vol. V, 09-09-1991)
Col. 119-20
- Threat of Environment Pollution**
(Deb. 5, Vol. I, 15-07-1991)
Col. 149-50
- Validity period of "Pollution under Control" Certificates**
(Deb. 23, Vol. III, 09-08-1991)
Col. 165
- Vehicular Pollution in Delhi**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 375
- Violation of Pollution Control Rules in Delhi**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 368
- Water and Air Pollution in States**
(Deb. 41, Vol. V, 09-09-1991)
Col. 255-56
- Water Pollution**
(Deb. 41, Vol. V, 09-09-1991)
Col. 10-21

World Bank and Pollution Control Measures (Deb. 5, Vol. I, 15-07-1991) Col. 119-20	Construction of Oil Terminal at Paradip Port (Deb. 15, Vol. II, 30-07-1991) Col. 41
World Bank Assistance for pollution control (Deb. 41, Vol. V, 09-09-1991) Col. 344	Development of Bekal Port, Kerala (Deb. 37, Vol. IV, 03-09-1991) Col. 147
World Bank Assistance for the Pollution Control Projects (Deb. 32, Vol. IV, 26-08-1991) Col. 8-17	Development of Beypore and Azhikkal Port in Kerala (Deb. 31, Vol. IV, 23-08-1991) Col. 93-94
Pondicherry	Development of Calcutta Port (Deb. 40, Vol. IV, 06-09-1991) Col. 122
Pondicherry to Bangalore Railway Line (Deb. 33, Vol. IV, 27-08-1991) Col. 137	Development of Haldia Port (Deb. 31, Vol. IV, 23-08-1991) Col. 288-90
Population	Development of Minor Ports (Deb. 9, Vol. I, 19-07-1991) Col. 16
Impact of Family Planning Programme on Population (Deb. 5, Vol. I, 15-07-1991) Col. 188-90	Dredging of Tuticorin Port (Deb. 36, Vol. IV, 30-08-1991) Col. 221
Increase in Parliamentary Constituencies due to growth of Population (Deb. 23, Vol. III, 09-08-1991) Col. 284	Dry Port in Pune (Deb. 40, Vol. IV, 06-09-1991) Col. 295
Male and Female Population (Deb. 35, Vol. IV, 29-08-1991) Col. 172-75	Dees against Jawaharlal Nehru Port Trust (Deb. 31, Vol. IV, 23-08-1991) Col. 107
Population Dependent on Agriculture (Deb. 30, Vol. III, 22-08-1991) Col. 75-76	Free Port in Tamil Nadu (Deb. 18, Vol. II, 02-08-1991) Col. 147
Population of Sundergarh District, Orissa (Deb. 27, Vol. III, 19-08-1991) Col. 48	Ghost Money System in Cochin Port (Deb. 40, Vol. IV, 06-09-1991) Col. 333
Port	Losses/profits of Major Sea Ports (Deb. 40, Vol. IV, 06-09-1991) Col. 307
Bombay Port Trust (Deb. 45, Vol. V, 13-09-1991) Col. 225	Madras Cargo Complex (Deb. 37, Vol. IV, 03-09-1991) Col. 69
Cargo Traffic Handled by Major Ports (Deb. 13, Vol. II, 26-07-1991) Col. 158	

- Mechanisation of Coal Handling at Paradeep Port**
(Deb. 23, Vol. III, 09-08-1991)
Col. 64
- Modernisation of Cochin Port**
(Deb. 13, Vol. II, 26-07-1991)
Col. 193
- Multi-purpose Cargo Berth and Mechanised Coal Berth at Paradip Port**
(Deb. 4, Vol. I, 12-07-1991)
Col. 98-99
- Need to take immediate steps to resume the cargo operation from Alapuzha Port, Kerala (MUR 377)**
(Deb. 6, Vol. I, 16-07-1991)
Col. 185
- Need to upgrade the Gopalpur Minor Port at Arzipelli in Orissa (MUR 377)**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 384
- Privatisation of Shipping and Port Management**
(Deb. 18, Vol. II, 02-08-1991)
Col. 73
- Productivity Linked Bonus to Dock Workers**
(Deb. 23, Vol. III, 09-08-1991)
Col. 243
- Profit/loss to Mormugao Port trust**
(Deb. 45, Vol. V, 13-09-1991)
Col. 199
- Reimbursement of investment made by Government of Orissa on Paradeep Port**
(Deb. 23, Vol. III, 09-08-1991)
Col. 104
- Reopening of Ports in Maharashtra and Goa**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 252
- Revision of Pay Scales of Officers of Bombay Port Trust**
(Deb. 45, Vol. V, 13-09-1991)
Col. 55
- Sanctioned Post in Cochin Port Trust**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 253-58
- Setting up of Major Port at Hajira**
(Deb. 13, Vol. II, 26-07-1991)
Col. 153
- Setting up of National Port Authority**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 85
- Setting up of New Satellite Port at Madras**
(Deb. 18, Vol. II, 02-08-1991)
Col. 175
- Setting up of Satellite Port at Gangavaram**
(Deb. 45, Vol. V, 13-09-1991)
Col. 208
- Sinking of Fishing Boat at Vizag Port**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 137
- Supply of Containers to Visakhapatnam Port Trust**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 285
- Visit of World Bank Team to Calcutta and Haldia Docks**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 137
- Working of Nhava Sheva Port**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 145
- Portugal**
- Agreement with Portugal for Tourism Development**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 74
- Return of Gold Ornaments by Portugese Bank**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 278-79
- Return of Gold Ornaments from Portugal**
(Deb. 13, Vol. II, 26-07-1991)
Col. 213

Post and Telegraph

Average Population Served by Post, Telegraph and Telephone Facilities
(Deb. 30, Vol. III, 22-08-1991)
Col.210-12

Construction of Buildings for Telegraph Office
(Deb. 30, Vol. III, 22-08-1991)
Col.236-37

Merger of Departments of Posts and Telecommunications
(Deb. 30, Vol. III, 22-08-1991)
Col.118-19

Opening of Telegraph Offices in Azamgarh District of UP
(Deb. 30, Vol. III, 22-08-1991)
Col.155

Residential Accommodation for P&T Employees in Mau and Azamgarh Districts of Uttar Pradesh
(Deb. 30, Vol. III, 22-08-1991)
Col.156

Post Office

Commemoration Stamps on "Chand Bibi" and "Ahmed Nagar Fort"
(Deb. 35, Vol. IV, 29-08-1991)
Col.469

Commemorative Postal Stamp on "Kishor Rani Chennamma"
(Deb. 35, Vol. IV, 29-08-1991)
Col.515

Commemorative Postal Stamp on Late Shri Chidambharanath Maharaja
(Deb. 30, Vol. III, 22-08-1991)
Col.121

Commemorative Postal Stamp on Pandit Iswar Chandra Vidyasagar
(Deb. 30, Vol. III, 22-08-1991)
Col.68-69

Computerisation of Mail Sorting in UP
(Deb. 44, Vol. V, 12-09-1991)
Col.249

Construction of Buildings for Post Offices
(Deb. 44, Vol. V, 12-09-1991)
Col.199

Construction of Post Office Building at Banta in Orissa
(Deb. 39, Vol. IV, 05-09-1991)
Col.125

Deterioration in Postal Services
(Deb. 17, Vol. II, 01-08-1991)
Col.199-202

Facility of Sending Telegrams on Morse Code System
(Deb. 35, Vol. IV, 29-08-1991)
Col.435-36

Introduction of Fax Machines in Post Offices
(Deb. 30, Vol. III, 22-08-1991)
Col.231

Issue of Commemorative Postal Stamp on Late Shri Yashpal
(Deb. 8, Vol. I, 18-07-1991)
Col.119-20

Long Distance Public Telephones and Joint Post and Telephone Offices
(Deb. 39, Vol. IV, 05-09-1991)
Col.162

Mechanisation and Automation of Postal Operations
(Deb. 30, Vol. III, 22-08-1991)
Col.214

Need to open a Branch Post Office at Kadphary in Iringshaluda (MUR 377)
(Deb. 47, Vol. V, 16-09-1991)
Col.237

New Branch Post Offices and Sub Post Offices in UP
(Deb. 30, Vol. III, 22-08-1991)
Col.89

New Post and Telegraph Offices in Karnataka
(Deb. 44, Vol. V, 12-09-1991)
Col.37-46

- New Post Offices and Telegraph Offices in UP**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 84
- New Post Offices in Ahmednagar District of Maharashtra**
(Deb. 30, Vol. III, 22-08-1991)
Col. 172
- New Post Offices in Bihar**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 74
- New Post Offices in Orissa**
(Deb. 22, Vol. III, 08-08-1991)
Col. 63
- Norms for Opening of New Post Offices**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 241-43
- Opening of Foreign Post Office in Bareilly, Uttar Pradesh**
(Deb. 17, Vol. II, 01-08-1991)
Col. 49-50
- Opening of Head Post Offices in Orissa**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 157-58
- Opening of New Branch Post Offices in Himachal Pradesh**
(Deb. 30, Vol. III, 22-08-1991)
Col. 214-15
- Opening of New Post Office under 100 Day's programme**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 123
- Opening of New Post Offices**
(Deb. 12, Vol. II, 25-07-1991)
Col. 54
(Deb. 35, Vol. IV, 29-08-1991)
Col. 314-34
- Opening of New Post Offices in Dharbhanga and Madhubani Districts of Bihar**
(Deb. 12, Vol. II, 25-07-1991)
Col. 52
- Opening of New Post Offices in Thane District of Maharashtra**
(Deb. 12, Vol. II, 25-07-1991)
Col. 79
- Opening of Post Offices and Public Telephones in Patna (Bihar)**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 263-64
- Opening of Post Offices and Telegraph Offices in Kangra District of Himachal Pradesh**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 259
- Opening of Post Offices and Telegraph Offices in Rural areas**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 228-31
- Opening of Post Offices and Telephone Exchanges in Hilly areas**
(Deb. 12, Vol. II, 25-07-1991)
Col. 45
- Opening of Post Offices at Palakkad District in Kerala**
(Deb. 44, Vol. V, 12-09-1991)
Col. 198
- Opening of post offices in all Gram Panchayats of Bihar**
(Deb. 44, Vol. V, 12-09-1991)
Col. 65-66
- Opening of Post Offices in All Gram Panchayats of Saharsa District**
(Deb. 8, Vol. I, 18-07-1991)
Col. 64
- Opening of Post Offices in Bihar**
(Deb. 17, Vol. II, 01-08-1991)
Col. 187
- Opening of Post Offices in certain Districts of Uttar Pradesh**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 236
- Opening of Post Offices in Haryana**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 377-81

- Opening of Post Offices in Kerala
(Deb. 17, Vol. II, 01-08-1991)
Col. 197
- Opening of Post Offices in Madhya Pradesh
(Deb. 35, Vol. IV, 29-08-1991)
Col. 395-400
- Opening of Post Offices in Orissa
(Deb. 8, Vol. I, 18-07-1991)
Col. 107
- Opening of Post Offices in Ratnagiri District of Maharashtra
(Deb. 8, Vol. I, 18-07-1991)
Col. 54
- Opening of Post Offices in Rohtas District of Bihar
(Deb. 17, Vol. II, 01-08-1991)
Col. 213
- Opening of Post Offices in Villages of Maharashtra
(Deb. 39, Vol. IV, 05-09-1991)
Col. 69
- Opening of Post Offices, Telegraph Offices and Telephone Exchanges in UP
(Deb. 39, Vol. IV, 05-09-1991)
Col. 299
- Opening of Telegraph and Post Offices in Maharashtra
(Deb. 12, Vol. II, 25-07-1991)
Col. 23-26
- Opening of Telegraph and Post Offices in Pune District of Maharashtra
(Deb. 30, Vol. III, 22-08-1991)
Col. 213
- Post Office and Telephone Facilities to Gram Panchayats
(Deb. 22, Vol. III, 08-08-1991)
Col. 23
- Post Offices in Outer Delhi
(Deb. 35, Vol. IV, 29-08-1991)
Col. 499
- Post Offices in Santhal Pragana-Chhota Nagpur in Bihar
(Deb. 17, Vol. II, 01-08-1991)
Col. 209
- Post Offices in Village Panchayats of Ranchi in Bihar
(Deb. 39, Vol. IV, 05-09-1991)
Col. 171
- Post Offices upgraded during Seventh Plan
(Deb. 39, Vol. IV, 05-09-1991)
Col. 10-22
- Public Telephone Facility in Post Offices of Uttar Pradesh
(Deb. 35, Vol. IV, 29-08-1991)
Col. 7-17
- Public Telephone Facility to all Post Offices in Sikkim
(Deb. 44, Vol. V, 12-09-1991)
Col. 160
- Rates of Interest on Deposits with Post Offices
(Deb. 45, Vol. V, 13-09-1991)
Col. 49
- Reduction in Prices of Postal Charges
(Deb. 8, Vol. I, 18-07-1991)
Col. 95-96
- Saving Schemes through Post Offices
(Deb. 45, Vol. V, 13-09-1991)
Col. 219
- Service conditions of extra Departmental employees
(Deb. 30, Vol. III, 22-08-1991)
Col. 83-85
- Setting up of Licensed Post Offices in Urban Areas
(Deb. 44, Vol. V, 12-09-1991)
Col. 99
- Setting up of Post and Telegraph Offices in Gujarat
(Deb. 35, Vol. IV, 29-08-1991)
Col. 186-88

- Setting up of Post and Telegraph Offices in Rajasthan
(Deb. 35, Vol. IV, 29-08-1991)
Col. 382-83
- Setting up of Post Offices, Telegraph Offices and Telephone Exchanges in Rajasthan
(Deb. 30, Vol. III, 22-08-1991)
Col. 62-64
- Shifting of Post Master General in Rajasthan
(Deb. 30, Vol. III, 22-08-1991)
Col. 166-67
- Shortage of Postmen in Delhi
(Deb. 30, Vol. III, 22-08-1991)
Col. 103-04
- Speed Post Service in Uttar Pradesh
(Deb. 30, Vol. III, 22-08-1991)
Col. 222
- Sub-Foreign Post Office at Surat
(Deb. 12, Vol. II, 25-07-1991)
Col. 71
- Telephone and Post Office Facilities to Gram Panchayats in UP
(Deb. 44, Vol. V, 12-09-1991)
Col. 209
- Telephone Facility in Post Offices of Orissa
(Deb. 30, Vol. III, 22-08-1991)
Col. 151
- Telephone Facility in Post Offices of Karnataka
(Deb. 44, Vol. V, 12-09-1991)
Col. 200
- Transfer of Postal Divisions in Bihar
(Deb. 44, Vol. V, 12-09-1991)
Col. 109-10
- Upgradation of Post Offices in Bihar
(Deb. 44, Vol. V, 12-09-1991)
Col. 107
- Upgradation of Post Offices in Rajasthan
(Deb. 35, Vol. IV, 29-08-1991)
Col. 127-38
- Winding up of Post Offices in Guntur District of Andhra Pradesh
(Deb. 35, Vol. IV, 29-08-1991)
Col. 225-28
- Postal Services**
- Bifurcation of Cuttack Postal Division in Orissa
(Deb. 17, Vol. II, 01-08-1991)
Col. 44
- Booking of Telegrams by Private Individuals
(Deb. 35, Vol. IV, 29-08-1991)
Col. 66
- Improvement in Postal Services
(Deb. 35, Vol. IV, 29-08-1991)
Col. 55-56
- Telephone Facility in Rural Post Offices of Uttar Pradesh
(Deb. 17, Vol. II, 01-08-1991)
Col. 130-31
- Postal Stamps**
- Issue of Commemorative Postal Stamps
(Deb. 12, Vol. II, 25-07-1991)
Col. 63
- Poultry**
- Closure of Poultry Farms
(Deb. 44, Vol. V, 12-09-1991)
Col. 183
- Dairy and Poultry Development Schemes
(Deb. 30, Vol. III, 22-08-1991)
Col. 45-48
- Entry of Multi-National Companies in Poultry Industries
(Deb. 44, Vol. V, 12-09-1991)
Col. 153
- Insurance Claims by Poultry Farms in Delhi and Haryana
(Deb. 40, Vol. IV, 06-09-1991)
Col. 347

Poverty**Free Legal Aid to Poor**

(Deb. 31, Vol. IV, 23-08-1991)

Col. 44-50

Inclusion of Poor Classes in Bihar in SC List

(Deb. 19, Vol. II, 05-08-1991)

Col. 61

Loans to Poor in Bihar

(Deb. 40, Vol. IV, 06-09-1991)

Col. 315

News item Orissa SC/ST Below Poverty Line

(Deb. 19, Vol. II, 05-08-1991)

Col. 181-82

Number of the Poor Below Poverty Line

(Deb. 29, Vol. III, 21-08-1991)

Col. 89

People Below Poverty Line

(Deb. 16, Vol. II, 31-07-1991)

Col. 62-64

People Below Poverty Line in Madhya Pradesh

(Deb. 43, Vol. V, 11-09-1991)

Col. 511-18

People Below Poverty Line in Orissa

(Deb. 43, Vol. V, 11-09-1991)

Col. 202-03

People Below Poverty Line in UP

(Deb. 16, Vol. II, 31-07-1991)

Col. 199

Population Below Poverty Line in Kerala

(Deb. 43, Vol. V, 11-09-1991)

Col. 182-83

Population Below Poverty Line

(Deb. 38, Vol. IV, 04-09-1991)

Col. 1-18

Population Below Poverty Line in Bihar

(Deb. 7, Vol. I, 17-07-1991)

Col. 129-30

Population Below Poverty Line in Karnataka

(Deb. 21, Vol. III, 07-08-1991)

Col. 130

Population Below Poverty Line in Tamil Nadu

(Deb. 43, Vol. V, 11-09-1991)

Col. 44-52

Poverty Eradication Programmes

(Deb. 43, Vol. V, 11-09-1991)

Col. 402-50

SC/ST in States Living Below Poverty Line

(Deb. 27, Vol. III, 19-08-1991)

Col. 81-82

SC/ST Living Below Poverty Line

(Deb. 41, Vol. V, 09-09-1991)

Col. 81-83

Scheme for Cultivation of Wasteland by Landless Poor

(Deb. 43, Vol. V, 11-09-1991)

Col. 55-56

Scheme to Eradicate Poverty of Tribals in Bihar

(Deb. 27, Vol. III, 19-08-1991)

Col. 82-83

Power**Addition to Installed Capacity of Power Plants**

(Deb. 33, Vol. IV, 27-08-1991)

Col. 125

Additional Funds for Power Sector

(Deb. 25, Vol. III, 13-08-1991)

Col. 283-84

Agreement between Bihar and West Bengal on Distribution of Power

(Deb. 37, Vol. IV, 03-09-1991)

Col. 68

Allocation of Natural Gas to Pipavav Power Project

(Deb. 15, Vol. II, 30-07-1991)

Col. 237

- Allocation of Power to States**
(Deb. 25, Vol. III, 13-08-1991)
Col. 357-59
- (Deb. 37, Vol. IV, 03-09-1991)
Col. 99
- Allocation to Bihar for Power Generation**
(Deb. 25, Vol. III, 13-08-1991)
Col. 223
- Anta Power Project of Rajasthan**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 244
- Approval to Kol Power Project**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 245
- Approval to Rajghat Hydro Electric Project of Madhya Pradesh**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 290
- Badarpur Power Station Delhi**
(Deb. 42, Vol. V, 10-09-1991)
Col. 254-55
- Bakreshwar Thermal Power Plant**
(Deb. 42, Vol. V, 10-09-1991)
Col. 272
- Bodhghat Thermal Power Project**
(Deb. 28, Vol. III, 20-08-1991)
Col. 96
- Budge-budge Thermal Power Plant**
(Deb. 42, Vol. V, 10-09-1991)
Col. 135
- Capacity Utilisation of Power Plants of Uttar Pradesh**
(Deb. 28, Vol. III, 20-08-1991)
Col. 46
- Captive Power Plants**
(Deb. 25, Vol. III, 13-08-1991)
Col. 125-26
- Cash Collection Centre at Yamuna Vihar, Delhi**
(Deb. 20, Vol. II, 06-08-1991)
Col. 190
- Chanderpur Power Project**
(Deb. 25, Vol. III, 13-08-1991)
Col. 319
- Chandil Thermal Power Plant**
(Deb. 28, Vol. III, 20-08-1991)
Col. 74
- Change in Electricity Act**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 255
- Clearance of Dholpur Thermal Power Project**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 309
- Clearance to Pending Power Projects**
(Deb. 15, Vol. II, 30-07-1991)
Col. 95
- Clearance to Pending Power Projects of Bihar**
(Deb. 15, Vol. II, 30-07-1991)
Col. 236
- Clearance to Puyankutty Hydel Power Project**
(Deb. 15, Vol. II, 30-07-1991)
Col. 157
- Coal Linkage of Thermal Power Plants**
(Deb. 28, Vol. III, 20-08-1991)
Col. 180
- Coal Linkage Policy for Thermal Power Stations**
(Deb. 15, Vol. II, 30-07-1991)
Col. 45
- Coal Supply to Power Plants in Bihar**
(Deb. 20, Vol. II, 06-08-1991)
Col. 170-71
- Coal Supply to Power Plants in Madhya Pradesh**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 328
- Coal Supply to Power Project and Number of Coal Washeries**
(Deb. 25, Vol. III, 13-08-1991)
Col. 252-54

- Coal Supply to Satpura Power Station**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 54
- Coal Supply to Super Thermal Power Station at Mannguru**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 184
- Committee for Selection of Sites for Power Plants**
(Deb. 6, Vol. I, 16-07-1991)
Col. 95
- Conference of Power Ministers of States**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 40
- Cost of Power Projects**
(Deb. 28, Vol. III, 20-08-1991)
Col. 73
- Cost Over-runs of Mejia and Chamara Power Projects**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 176
- Creation of Additional Power Capacity**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 123
- Dabhol Power Plant in Maharashtra**
(Deb. 25, Vol. III, 13-08-1991)
Col. 52-53
- Daleswari Hydel Power Project**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 179
- Dehar-Bhivani Power Line**
(Deb. 28, Vol. III, 20-08-1991)
Col. 116
- DESU Billing System**
(Deb. 20, Vol. II, 06-08-1991)
Col. 74-76
- Detection of Illegal Electricity Connections in Delhi**
(Deb. 20, Vol. II, 06-08-1991)
Col. 211-12
- Dulhasti Hydel Power Project**
(Deb. 20, Vol. II, 06-08-1991)
Col. 95-96
- Electricity Connections in East Delhi**
(Deb. 20, Vol. II, 06-08-1991)
Col. 62-63
- Electricity Connections in North Delhi**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 62
- Electricity Tariff**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 185
- Electronic Digital Meter**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 517
- Emission of Coal Dust by Bokaro Thermal Power Plant**
(Deb. 20, Vol. II, 06-08-1991)
Col. 167-68
- Expenditure on Vishnuprayag Multipurpose Project**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 285
- Farakka Hydel Power Project**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 82
- Farakka Thermal Power Plant**
(Deb. 15, Vol. II, 30-07-1991)
Col. 107
- Furnace Oil Used in Kota Thermal Power Plant**
(Deb. 20, Vol. II, 06-08-1991)
Col. 127-28
- Gandhar Gas Based Power Project**
(Deb. 15, Vol. II, 30-07-1991)
Col. 133
(Deb. 25, Vol. III, 13-08-1991)
Col. 21-24
- Gas Based Power Plant at Cuddalore, Tamil Nadu**
(Deb. 20, Vol. II, 06-08-1991)
Col. 150

- Gas Based Power Plant at Patna**
(Deb. 42, Vol. V, 10-09-1991)
Col.194-95
- Gas Based Power Plant in Goa**
(Deb. 33, Vol. IV, 27-08-1991)
Col.277
- Gas Based Power Plants in Haryana**
(Deb. 25, Vol. III, 13-08-1991)
Col.31-32
- Gas Based Power Project in Kerala**
(Deb. 15, Vol. II, 30-07-1991)
Col.231
- Gas Turbines of DESU**
(Deb. 20, Vol. II, 06-08-1991)
Col.119
- Gas Based Power Plants with Foreign Assistance**
(Deb. 28, Vol. III, 20-08-1991)
Col.140
- Generation of Power in Western Region, Maharashtra**
(Deb. 33, Vol. IV, 27-08-1991)
Col.115
- Harnessing of Hydel Power in North Bihar**
(Deb. 15, Vol. II, 30-07-1991)
Col.209
- Hydel Power Projects in Rajasthan**
(Deb. 28, Vol. III, 20-08-1991)
Col.86
- Hydel Projects in Kerala**
(Deb. 5, Vol. I, 15-07-1991)
Col.137
- IB Thermal Power Station, Orissa**
(Deb. 28, Vol. III, 20-08-1991)
Col.57
- Implementation of Koel-Karo Hydel Electric Project**
(Deb. 6, Vol. I, 16-07-1991)
Col.127
- Import of Plants Generating Power from Garbage**
(Deb. 28, Vol. III, 20-08-1991)
Col.103
- Installed Capacity of Kothagudem and Vijayawada Power Stations**
(Deb. 33, Vol. IV, 27-08-1991)
Col.159
- Installed Capacity of Power Projects**
(Deb. 42, Vol. V, 10-09-1991)
Col.319-22
- Inter-Basin Water for Hydel Power Generation**
(Deb. 25, Vol. III, 13-08-1991)
Col.95-108
- Interruption in Power Supply at Sahar Airport, Bombay**
(Deb. 20, Vol. II, 06-08-1991)
Col.218-19
- Invention of Fusion Machine**
(Deb. 21, Vol. III, 07-08-1991)
Col.114
- Japanese Assistance for Kathalguri Thermal Plant**
(Deb. 33, Vol. IV, 27-08-1991)
Col.59
- Karuppura Hydel Power Project, Kerala**
(Deb. 42, Vol. V, 10-09-1991)
Col.313-14
- Kayankulam Super Thermal Power Plant**
(Deb. 6, Vol. I, 16-07-1991)
Col.103
- Kota Thermal Power Plant**
(Deb. 25, Vol. III, 13-08-1991)
Col.348-51
- Kota Thermal Power Plant**
(Deb. 20, Vol. II, 06-08-1991)
Col.46-47
- Maheshwar Hydel Project in Madhya Pradesh**
(Deb. 25, Vol. III, 13-08-1991)
Col.226-27

- Manuguru Thermal Power Plant**
(Deb. 28, Vol. III, 20-08-1991)
Col. 161
- Maximisation of Power Generation**
(Deb. 6, Vol. I, 16-07-1991)
Col. 16-24
- Misuse of Power in Delhi**
(Deb. 42, Vol. V, 10-09-1991)
Col. 180-81
- Modernisation of Paras Power Station of Maharashtra**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 83
- Modernisation of Power Plants in Karnataka**
(Deb. 42, Vol. V, 10-09-1991)
Col. 273-74
- Modernisation of Power Plants in Madhya Pradesh**
(Deb. 28, Vol. III, 20-08-1991)
Col. 155
- Modernisation of Power Plants in Uttar Pradesh**
(Deb. 28, Vol. III, 20-08-1991)
Col. 84
- National Power Grid**
(Deb. 20, Vol. II, 06-08-1991)
Col. 111-12
- Need to Allow Power Project in Private Sector in Jayankondam Area at Trichy District in Tamil Nadu (MUR 377)**
(Deb. 17, Vol. II, 01-08-1991)
Col. 279-80
- Need to Divert Gas from Bombay High to Southern States especially Tamil Nadu to be utilised in the field of Power and Industry (MUR 377)**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 406
- Need to Expedite The Setting up of High Power Relay Station at Anoopgarh, Rajasthan (MUR 377)**
(Deb. 8, Vol. I, 18-07-1991)
Col. 185-86
- Need to Give Clearance for Setting up Gas Based Power Plants in Madhya Pradesh (MUR 377)**
(Deb. 8, Vol. I, 18-07-1991)
Col. 182-83
- Need to Increase the Amount of Compensation Payable to Farmers of Barsinghar, Rajasthan, Whose Lands Were Acquired for Lignite Based Thermal Plant (MUR 377)**
(Deb. 8, Vol. I, 18-07-1991)
Col. 182
- Need to Provide Financial Assistance to Bakreshwar and Kolaghat Thermal Power Projects (MUR 377)**
(Deb. 44, Vol. V, 12-09-1991)
Col. 459
- Need to Set up a Super Thermal Power Station at Hirva Near Jharsuguda in Ib Valley**
(Deb. 20, Vol. II, 06-08-1991)
Col. 296
- Non-Clearance of Industrial and Power Projects**
(Deb. 14, Vol. II, 29-07-1991)
Col. 92-100
- Number of Power Plants in Bihar**
(Deb. 20, Vol. II, 06-08-1991)
Col. 169-70
- Operation System for Rural Power Distribution Network**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 167
- Optimisation Techniques for Energy and Power Consumption**
(Deb. 28, Vol. III, 20-08-1991)
Col. 113

- Parichha Thermal Power Plant**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 163
- Pench Thermal Power Plant**
(Deb. 25, Vol. III, 13-08-1991)
Col. 257
- Pending Power Projects of Bihar**
(Deb. 25, Vol. III, 13-08-1991)
Col. 120-23
- Pending Power Projects of Maharashtra**
(Deb. 25, Vol. III, 13-08-1991)
Col. 278-82
- Pending Power Projects of Uttar Pradesh**
(Deb. 20, Vol. II, 06-08-1991)
Col. 151-52
- Per Capita Power Consumption in Bihar**
(Deb. 15, Vol. II, 30-07-1991)
Col. 14-21
- Per Capita Power Availability in Eighth Plan**
(Deb. 20, Vol. II, 06-08-1991)
Col. 63-65
- Pilferage of Power in Delhi**
(Deb. 20, Vol. II, 06-08-1991)
Col. 79-80
(Deb. 37, Vol. IV, 03-09-1991)
Col. 242
- Plant Load Factor**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 202
- Pollution Caused by Thermal Power Plants**
(Deb. 42, Vol. V, 10-09-1991)
Col. 22-27
- Popularisation of Tubelights**
(Deb. 42, Vol. V, 10-09-1991)
Col. 235-36
- Power Position in Madhya Pradesh**
(Deb. 20, Vol. II, 06-08-1991)
Col. 118
- Power Break-Down in Capital**
(Deb. 6, Vol. I, 16-07-1991)
Col. 110
- Power Connections in Delhi**
(Deb. 15, Vol. II, 30-07-1991)
Col. 40
- Power Connections to Unauthorised Colonies**
(Deb. 20, Vol. II, 06-08-1991)
Col. 83-84
- Power Generation by DESU**
(Deb. 42, Vol. V, 10-09-1991)
Col. 183-86
- Power Generation Capacity in Bihar**
(Deb. 15, Vol. II, 30-07-1991)
Col. 204
- Power Generation from Garbage**
(Deb. 25, Vol. III, 13-08-1991)
Col. 86
- Power Generation in Bundelkhand Region**
(Deb. 15, Vol. II, 30-07-1991)
Col. 59
- Power Generation in Eighth Plan**
(Deb. 28, Vol. III, 20-08-1991)
Col. 109
- Power Generation in Haryana**
(Deb. 28, Vol. III, 20-08-1991)
Col. 170
- Power Generation in Hydel Sector**
(Deb. 15, Vol. II, 30-07-1991)
Col. 186
- Power Generation in Kerala**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 52
- Power Generation in Uttar Pradesh**
(Deb. 25, Vol. III, 13-08-1991)
Col. 193-216
- Power Grid**
(Deb. 42, Vol. V, 10-09-1991)
Col. 112

Power Load Despatch Facilities (Deb. 33, Vol. IV, 27-08-1991) Col. 39	Power Resources of Himalayan Rivers (Deb. 15, Vol. II, 30-07-1991) Col. 58
Power Plants in Kerala (Deb. 20, Vol. II, 06-08-1991) Col. 41-42	Power Shortage in Andhra Pradesh (Deb. 15, Vol. II, 30-07-1991) Col. 77
Power Plants in Orissa (Deb. 42, Vol. V, 10-09-1991) Col. 110	Power Stations of Karnataka (Deb. 28, Vol. III, 20-08-1991) Col. 158
Power Plants in Uttar Pradesh (Deb. 42, Vol. V, 10-09-1991) Col. 220-34	Power Supply in Capital (Deb. 6, Vol. I, 16-07-1991) Col. 82
Power Position (Deb. 28, Vol. III, 20-08-1991) Col. 58	Power Supply in Chandigarh (Deb. 15, Vol. II, 30-07-1991) Col. 180
Power Position in South Zone (Deb. 25, Vol. III, 13-08-1991) Col. 359-62	Power Supply to Andhra Pradesh (Deb. 37, Vol. IV, 03-09-1991) Col. 82
Power Production From Different Sources (Deb. 42, Vol. V, 10-09-1991) Col. 133-34	Power Supply to Rajasthan (Deb. 33, Vol. IV, 27-08-1991) Col. 99
Power Projects in Eighth Plan (Deb. 42, Vol. V, 10-09-1991) Col. 190-91	Power Supply to Sitamarhi District, Bihar (Deb. 33, Vol. IV, 27-08-1991) Col. 86
Power Projects in Seventh Five Year Plan (Deb. 42, Vol. V, 10-09-1991) Col. 187	Power Supply to Zinc Smelter Plant at Udaipur (Deb. 44, Vol. V, 12-09-1991) Col. 108-09
Power Projects of Orissa (Deb. 42, Vol. V, 10-09-1991) Col. 114	Power Tariff Structure (Deb. 28, Vol. III, 20-08-1991) Col. 136
Power Projects with Foreign Assistance in U.P. (Deb. 28, Vol. III, 20-08-1991) Col. 190	President's Address (Deb. 3, Vol. I, 11-07-1991) Col. 9
Power Projects with World Bank Assistance (Deb. 37, Vol. IV, 03-09-1991) Col. 296	Price of Power Inputs (Deb. 33, Vol. IV, 27-08-1991) Col. 299
Power Requirement in Assam (Deb. 28, Vol. III, 20-08-1991) Col. 102	Privatisation of Power Generation in Himachal Pradesh (Deb. 15, Vol. II, 30-07-1991) Col. 61

- Privatisation of Power Generation in Madhya Pradesh
(Deb. 33, Vol. IV, 27-08-1991)
Col. 168
- Privatisation of Power Generation in Tamil Nadu
(Deb. 20, Vol. II, 06-08-1991)
Col. 182-83
- Privatisation of Small Power Station
(Deb. 33, Vol. IV, 27-08-1991)
Col. 61
- Production cost of Electricity in Uttar Pradesh
(Deb. 42, Vol. V, 10-09-1991)
Col. 197-98
- Purchase of Hydel Power from Nepal
(Deb. 20, Vol. II, 06-08-1991)
Col. 202-03
- Rate of Electricity in Delhi
(Deb. 28, Vol. III, 20-08-1991)
Col. 191
- Removal of Electric Poles in Delhi
(Deb. 25, Vol. III, 13-08-1991)
Col. 293-94
- Repair of Meters
(Deb. 42, Vol. V, 10-09-1991)
Col. 169
- Requirement of Diesel for Thermal Power Plants in Kerala
(Deb. 15, Vol. II, 30-07-1991)
Col. 232
- Rihand Hydro-electric Project
(Deb. 33, Vol. IV, 27-08-1991)
Col. 87
- Sanction to Power Projects
(Deb. 20, Vol. II, 06-08-1991)
Col. 132-33
- Setting up of a Hydel Project in Bihar
(Deb. 42, Vol. V, 10-09-1991)
Col. 139-40
- Setting up of a Power Plant at Bihta in Bihar
(Deb. 15, Vol. II, 30-07-1991)
Col. 207
- Setting up of a Thermal Power Plant at Aurangabad, Bihar
(Deb. 33, Vol. IV, 27-08-1991)
Col. 278
- Setting up of a Thermal Power Station in Ballia District, Uttar Pradesh
(Deb. 15, Vol. II, 30-07-1991)
Col. 108
- Setting up of Diesel based Power Station in Madhya Pradesh
(Deb. 42, Vol. V, 10-09-1991)
Col. 93
- Setting up of Gas based Power Plant in Assam
(Deb. 37, Vol. IV, 03-09-1991)
Col. 178
- Setting up of Gas based Power Plant in Uttar Pradesh
(Deb. 20, Vol. II, 06-08-1991)
Col. 144
- Setting up of Gas based Power Plants in Madhya Pradesh
(Deb. 6, Vol. I, 16-07-1991)
Col. 47
- Setting up of Power Plants in Eighth Plan
(Deb. 25, Vol. III, 13-08-1991)
Col. 170
- Setting up of Power Plants in West Bengal
(Deb. 20, Vol. II, 06-08-1991)
Col. 203-05
- Setting up of Urjagrants in Pauri Garhwal, Uttar Pradesh
(Deb. 20, Vol. II, 06-08-1991)
Col. 194-95
- Share of Rajasthan in Different Power Projects
(Deb. 25, Vol. III, 13-08-1991)
Col. 254-55

Shortage of Electricity in Delhi (Deb. 15, Vol. II, 30-07-1991) Col. 66	Talcher Super Thermal Power Plant (Deb. 6, Vol. I, 16-07-1991) Col. 52
Shortage of Power in Country (Deb. 15, Vol. II, 30-07-1991) Col. 90	Task Force for Power Plants (Deb. 42, Vol. V, 10-09-1991) Col. 301-02
Shortfall in Power Generation (Deb. 42, Vol. V, 10-09-1991) Col. 154-55	Techno-Economic Approval to Korba Power Plant (Deb. 20, Vol. II, 06-08-1991) Col. 141-42
Sindri Power Plant (Deb. 29, Vol. III, 21-08-1991) Col. 280	Tobri Thermal Power Project (Deb. 25, Vol. III, 13-08-1991) Col. 109
Small Hydel Power Projects (Deb. 42, Vol. V, 10-09-1991) Col. 122-30	Tenughat Thermal Power Project, Bihar (Deb. 25, Vol. III, 13-08-1991) Col. 50-51
Super Thermal Power Plant in Haryana (Deb. 42, Vol. V, 10-09-1991) Col. 1-4	Tragedy in Indravati Hydel Project (Deb. 33, Vol. IV, 27-08-1991) Col. 113
Supply of Coal to Power Plant in Gujarat (Deb. 20, Vol. II, 06-08-1991) Col. 100-02	Transmission and distribution Losses (Deb. 28, Vol. III, 20-08-1991) Col. 175
Supply of Coal to Thermal Power Plants (Deb. 20, Vol. II, 06-08-1991) Col. 130	Upgradation of Power Stations of Bhakra Dam (Deb. 37, Vol. IV, 03-09-1991) Col. 68
Supply of Coal to Thermal Power Plants in Gujarat (Deb. 15, Vol. II, 30-07-1991) Col. 200	Upper Kolab Power Project (Deb. 33, Vol. IV, 27-08-1991) Col. 29-33
Supply of Coal to Thermal Power Station of Kozh (Deb. 20, Vol. II, 06-08-1991) Col. 129	Urjagram Scheme in Kerala (Deb. 28, Vol. III, 20-08-1991) Col. 114
Supply of Coal to Thermal Power Stations in Andhra Pradesh (Deb. 15, Vol. II, 30-07-1991) Col. 21-24	Utilisation of Power Generation Capacity (Deb. 25, Vol. III, 13-08-1991) Col. 150-58
Supply of Coal to Thermal Power Units (Deb. 20, Vol. II, 06-08-1991) Col. 120-21	Vijaywada Thermal Power Station (Deb. 28, Vol. III, 20-08-1991) Col. 177
Supply of Power to Kerala (Deb. 28, Vol. III, 20-08-1991) Col. 13	Vindhyachal Thermal Power Station (Deb. 33, Vol. IV, 27-08-1991) Col. 138

- Yen Credit for Procurement of Power House Equipments**
(Deb. 44, Vol. V, 12-09-1991)
Col. 120-231
- Power Finance Corporation**
- Loans to Karnataka State Electricity Board by Power Finance Corporation**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 256
- Prasrer Bharati**
- Setting up of Public Corporation**
(Deb. 11, Vol. II, 24-07-1991)
Col. 84
- Precious Items**
- Valuable Articles of Former Rulers**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 273-74
- President Address**
- Motion of Thanks on the President's Address**
(Deb. 6, Vol. I, 16-07-1991)
Col. 187-346
- Motion of Thanks on the President's Address**
(Deb. 7, Vol. I, 17-07-1991)
Col. 177-288
- Motion of Thanks on the President's Address**
(Deb. 8, Vol. I, 18-07-1991)
Col. 187-336
- Motion of Thanks on the President's Address**
(Deb. 9, Vol. I, 19-07-1991)
Col. 102-32
- President Address's-Laid**
(Deb. 3, Vol. I, 11-07-1991)
Col. 2-20
- Press Information Bureau**
- Selection of Correspondents for Functions**
(Deb. 16, Vol. II, 31-07-1991)
Col. 91-98
- Private Sector**
- Involvement of Private Sector in Road Construction**
(Deb. 23, Vol. III, 09-08-1991)
Col. 18-24
- Need to Allow Power Project in Private Sector in Jayamkondam Area at Trichy District in Tamil Nadu (MUR 37).**
(Deb. 17, Vol. II, 01-08-1991)
Col. 279-80
- Pension scheme for Private Sector**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 110
- Role of Private Sector**
(Deb. 21, Vol. III, 07-08-1991)
Col. 296
- Prohibition**
- Implementation of Prohibition**
(Deb. 24, Vol. III, 12-08-1991)
Col. 185
- Implementation of Prohibition in Tamil Nadu**
(Deb. 24, Vol. III, 12-08-1991)
Col. 185
- Project and Equipment Corporation of India Limited**
- Project and Equipment Corporation of India Limited**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 274
- Pt. Ishwar Chandra Vidyasagar**
- Birth-Centenary Celebration of Pt. Ishwar Chandra Vidyasagar**
(Deb. 27, Vol. III, 19-08-1991)
Col. 37-38
- Public Distribution System**
- Advisory Committee for Ministry of Civil Supplies and Public Distribution**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 188

<p>Allotment of Ration Shops and Kerosene Depots (Deb. 38, Vol. IV, 04-09-1991) Col. 219</p>	<p>Issue of licences for Ration Shops and Kerosene Depots (Deb. 21, Vol. III, 07-08-1991) Col. 89</p>
<p>Ban on issue of Ration Cards to Slum Dwellers (Deb. 21, Vol. III, 07-08-1991) Col. 155</p>	<p>Items under Public Distribution System Allotted to Bihar (Deb. 7, Vol. I, 17-07-1991) Col. 57-60</p>
<p>Beneficiaries of Food Distribution (Deb. 21, Vol. III, 07-08-1991) Col. 117</p>	<p>Measures proposed to ensure effective reach of the Public Distribution System (St.) (Deb. 48, Vol. V, 17-09-1991) Col. 178</p>
<p>Conference of Food Ministers of Southern Zone on Public Distribution System (Deb. 43, Vol. V, 11-09-1991) Col. 59-61</p>	<p>Meeting of Advisory Council on FDS (Deb. 43, Vol. V, 11-09-1991) Col. 102-03</p>
<p>Difference in Prices of Super Bazar and Kendriya Bhandars and CSD(1) Canteens (Deb. 43, Vol. V, 11-09-1991) Col. 487</p>	<p>Monitoring of Public Distribution System (Deb. 11, Vol. II, 24-07-1991) Col. 61-62</p>
<p>Distribution of Foodgrains in Packs (Deb. 29, Vol. III, 21-08-1991) Col. 139</p>	<p>Need to Increase the Quota of Wheat etc. for Distribution of Scheduled Tribes Through Public Distribution System in Rajasthan (MUR 377) (Deb. 29, Vol. III, 21-08-1991) Col. 294-95</p>
<p>Expansion of Public Distribution System to Rural Areas (Deb. 11, Vol. II, 24-07-1991) Col. 39-40</p>	<p>Public Distribution System in Adivasi Areas of Bihar (Deb. 34, Vol. IV, 28-08-1991) Col. 54</p>
<p>Extension of Public Distribution System (Deb. 7, Vol. I, 17-07-1991) Col. 11-18</p>	<p>Public Distribution System in Delhi (Deb. 38, Vol. IV, 04-09-1991) Col. 427</p>
<p>Fair Price Shops in Delhi (Deb. 38, Vol. IV, 04-09-1991) Col. 36</p>	<p>Purchase of Monthly Stock under Public Distribution System in Instalments (Deb. 7, Vol. I, 17-07-1991) Col. 128-29</p>
<p>Fair Price Shops running on Contract Basis (Deb. 38, Vol. IV, 04-09-1991) Col. 60</p>	<p>Quality of Rice and Wheat available at Fair Price Shops (Deb. 11, Vol. II, 24-07-1991) Col. 31</p>
<p>Furnishing of Permanent Address for Ration Cards (Deb. 7, Vol. I, 17-07-1991) Col. 129</p>	

- Quota of Sugar Fixed for Chandigarh
(Deb. 16, Vol. II, 31-07-1991)
Col. 209-10
- Ration Cards to Labourers
(Deb. 21, Vol. III, 07-08-1991)
Col. 156
- Reduction in the Supply of Foodgrains to PDS
(Deb. 43, Vol. V, 11-09-1991)
Col. 109-10
- Rice allotted to States
(Deb. 38, Vol. IV, 04-09-1991)
Col. 38
- Role of Public Distribution System
(Deb. 43, Vol. V, 11-09-1991)
Col. 101-02
- Sub-Standard Wheat in PDS
(Deb. 43, Vol. V, 11-09-1991)
Col. 159-62
- Supply of Carbonised Sugar in Fair Price Shops
(Deb. 34, Vol. IV, 28-08-1991)
Col. 308
- Supply of Foodgrains to Ration Depots
(Deb. 26, Vol. III, 14-08-1991)
Col. 29-30
- Timely Issue of Ration Cards
(Deb. 16, Vol. II, 31-07-1991)
Col. 53-54
- Withdrawal of Benefits of Subsidised Foods to Higher Income Groups
(Deb. 34, Vol. IV, 28-08-1991)
Col. 487
- Public Holiday
- Declaration of Chhetichand as Public Holiday
(Deb. 34, Vol. IV, 28-08-1991)
Col. 337
- Public Sector
- Appointment of Chief Executives
(Deb. 13, Vol. II, 26-07-1991)
Col. 127
- Appointment of Chiefs of Public Sector Undertakings
(Deb. 7, Vol. I, 17-07-1991)
Col. 33-40
- Appointment of Retiring Service Officer in Public Sector Undertakings
(Deb. 40, Vol. IV, 06-09-1991)
Col. 249
- Central Public Sector Undertakings in Maharashtra
(Deb. 34, Vol. IV, 28-08-1991)
Col. 53
- Chairmen/Managing Directors in Public Sector Undertakings
(Deb. 16, Vol. II, 31-07-1991)
Col. 191
- Completion of Central Projects
(Deb. 34, Vol. IV, 28-08-1991)
Col. 291
- Contribution Towards Economy by Public Sector Undertakings
(Deb. 16, Vol. II, 31-07-1991)
Col. 122-23
- Decline in production in Public Sector Undertakings
(Deb. 26, Vol. III, 14-08-1991)
Col. 16-18
- Default in Repayment of Loans by Public Sector Holding Companies
(Deb. 45, Vol. V, 13-09-1991)
Col. 239
- Disinvestment of Public Sector Undertakings
(Deb. 21, Vol. III, 07-08-1991)
Col. 40
- Expansion of Maruti Udyog Ltd.
(Deb. 38, Vol. IV, 04-09-1991)
Col. 72
- Extension of Chief Executives of PSU's
(Deb. 43, Vol. V, 11-09-1991)
Col. 87-88

- Extension/Re-employment to Employees of Public Sector Undertakings**
(Deb. 26, Vol. III, 14-08-1991)
Col. 6-7
- Foreign Exchange Crunch in Public Sector Undertakings of Karnataka**
(Deb. 21, Vol. III, 07-08-1991)
Col. 238
- Foreign Exchange for Public Sector Undertakings of Bihar**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 285
- Foreign Investment in Public Sector Undertakings**
(Deb. 26, Vol. III, 14-08-1991)
Col. 16
- Foreign Tours by Officers**
(Deb. 9, Vol. I, 19-07-1991)
Col. 73
- Fresh Recruitment under Barred Categories in Central Government/ Public Undertakings for SCs/STs**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 526
- Implementation of New Industrial Policy in Public Sector Undertakings**
(Deb. 43, Vol. V, 11-09-1991)
Col. 326
- Income Tax allowance payable to employees of Public Sector Undertakings**
(Deb. 45, Vol. V, 13-09-1991)
Col. 182
- Industrial Security Cell**
(Deb. 22, Vol. III, 08-08-1991)
Col. 28
- Interim Relief to Workers of M/s. Burn Standard Co. Ltd**
(Deb. 29, Vol. III, 21-08-1991)
Col. 161
- Investment by Financial Institutions in Public Sector Companies**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 203
- Investment in Loss Making Public Sector Undertakings**
(Deb. 16, Vol. II, 31-07-1991)
Col. 101-22
- Investment in Public Sector Undertakings in Kerala**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 279
- Investment in Public Sector Undertakings**
(Deb. 29, Vol. III, 21-08-1991)
Col. 228-29
- Medicines Manufactured in Public Sector**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 303
- Need to Set up Large Public Sector Industrial Units in Gadchiroli District, Maharashtra (MUR 377)**
(Deb. 17, Vol. II, 01-08-1991)
Col. 276-77
- Need to set up more industries in Public Sector and also to ensure labour participation in Private Sector in Himachal Pradesh (MLR 377)**
(Deb. 25, Vol. III, 13-08-1991)
Col. 533-34
- New Industries in Public Sector in Kerala**
(Deb. 11, Vol. II, 24-07-1991)
Col. 82
- News Item Captioned "7 PSUs Seek Massive Lay offs."**
(Deb. 29, Vol. III, 21-08-1991)
Col. 143-44
- News-Item Captioned "SC Order on Public Sector Recruitment"**
(Deb. 29, Vol. III, 21-08-1991)
Col. 277

- Non-availability of Foreign Exchange to Public Sector Undertakings**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 65
- Order Book Position of Public Sector Undertakings**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 295
- Pay Revision of Employees of Industries**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 310
- Performance of Public Sector Undertakings**
(Deb. 43, Vol. V, 11-09-1991)
Col. 61-62
- Plan Funds to Public Sector Undertakings**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 343
- Police Officer Occupying C.M.D. Office in Kanpur**
(Deb. 9, Vol. I, 19-07-1991)
Col. 33
- President's Address**
(Deb. 3, Vol. I, 11-07-1991)
Col. 8
- Profit Making Public Sector Undertakings**
(Deb. 43, Vol. V, 11-09-1991)
Col. 53-55
- Profitability of Public Sector Undertakings**
(Deb. 29, Vol. III, 21-08-1991)
Col. 185-86
- Public Sector Undertakings in Gujarat**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 410
- Public Sector Enterprises Running in Loss**
(Deb. 7, Vol. I, 17-07-1991)
Col. 95-102
- Public Sector Project of Bihar**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 435
- Public Sector Undertakings**
(Deb. 11, Vol. II, 24-07-1991)
Col. 109-10
- Release of advertisements to Magazines etc. by Public Undertakings**
(Deb. 25, Vol. III, 13-08-1991)
Col. 332-44
- Revamping of Public Sector**
(Deb. 43, Vol. V, 11-09-1991)
Col. 452-53
- Review of Loss Making Public Sector Undertakings**
(Deb. 16, Vol. II, 31-07-1991)
Col. 50-51
- Revitalisation Programme for Public Sector Shipyards**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 319
- Seniority of Deputationists Working in Public Sector Undertakings**
(Deb. 11, Vol. II, 24-07-1991)
Col. 79-81
- Seniority of Employees sent under Indian Technical and Economic Cooperation Programme**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 514
- Setting up of a Public Sector Gold Bank**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 392
- Setting up of Public Sector Undertakings in Rajasthan**
(Deb. 16, Vol. II, 31-07-1991)
Col. 69-70
- Shares of Public Sector Undertakings**
(Deb. 43, Vol. V, 11-09-1991)
Col. 99-100
- Shifting of Government/Public Undertakings Offices Outside Delhi**
(Deb. 24, Vol. III, 12-08-1991)
Col. 149-60

- Transactions with Foreign Banks by Public Sector Undertakings
(Deb. 45, Vol. V, 13-09-1991)
Col 182
- Vacancies in Public Sector Undertaking
(Deb. 21, Vol. III, 07-08-1991)
Col 10-18
- Vacant Posts of Chairman/Managing Director in Public Sector Undertakings
(Deb. 16, Vol. II, 31-07-1991)
Col 205-08
- Voluntary Retirement Scheme in Public Sector Undertakings
(Deb. 38, Vol. IV, 04-09-1991)
Col 433
- Wages in M/s. Burn Standard Co.
(Deb. 26, Vol. III, 14-08-1991)
Col 28-29
- White Paper on Public Sector
(Deb. 34, Vol. IV, 28-08-1991)
Col 468
- Women Employees in Public Sector Enterprises
(Deb. 34, Vol. IV, 28-08-1991)
Col 489
- Public Transport
- Expansion of Public Transport
(Deb. 13, Vol. II, 26-07-1991)
Col 73
- Pulse(s)
- Demand and Production of Edible Oils and Pulses in Uttar Pradesh
(Deb. 17, Vol. II, 01-08-1991)
Col 165-66
- Import of Oilseeds and Pulses
(Deb. 30, Vol. III, 22-08-1991)
Col 175
- Increase in the Prices of Pulses
(Deb. 34, Vol. IV, 28-08-1991)
Col 229
- Per Capita Availability of Pulses
(Deb. 22, Vol. III, 08-08-1991)
Col 221
- Prices of Pulses
(Deb. 21, Vol. III, 07-08-1991)
Col 18-24
- Self-Sufficiency in Production of Pulses
(Deb. 44, Vol. V, 12-09-1991)
Col 110
- Pumpset
- Modernisation and renovation of Pumpsets
(Deb. 28, Vol. III, 20-08-1991)
Col 162
- Punjab
- Business in Branches of Nationalised Banks in Punjab, Jammu and Kashmir and Assam
(Deb. 40, Vol. IV, 06-09-1991)
Col 367
- Cancellation of General Elections in Punjab Bill—consid. & pass Punjab Budget 1991-92—General Discussion and Demands for Grants on Account—(Punjab), 1991-92
(Deb. 47, Vol. V, 16-09-1991)
Col 144
- Candidates killed in Punjab
(Deb. 9, Vol. I, 19-07-1991)
Col 43
- Continuance of Proclamation by President in Relation to the State of Punjab (Res)
(Deb. 48, Vol. V, 17-09-1991)
Col 192
- (Deb. 49, Vol. V, 18-09-1991)
Col 2-82
- Control of Ropar, Harike and Ferozepur Headworks
(Deb. 6, Vol. I, 16-07-1991)
Col 39

- Distribution of Water Amongst Haryana, Punjab and Rajasthan**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 278-79
- Elections in Punjab**
(Deb. 12, Vol. II, 25-07-1991)
Col. 39
- Identity Cards for Residents of Border Areas of Punjab and J&K**
(Deb. 22, Vol. III, 08-08-1991)
Col. 27
- Irregularities in Tickets and Way Bills in Punjab Roadways**
(Deb. 13, Vol. II, 26-07-1991)
Col. 114
- Lending Policy of Banks in Punjab**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 393
- Loss of life and Property during Punjab Bandh**
(Deb. 44, Vol. V, 12-09-1991)
Col. 245
- Mass Scale Suspension of Employees of Punjab Roadways**
(Deb. 23, Vol. III, 09-08-1991)
Col. 206
- Political Process in Punjab and J&K**
(Deb. 8, Vol. I, 18-07-1991)
Col. 47-48
- Postponement of Election in Punjab**
(Deb. 13, Vol. II, 26-07-1991)
Col. 64
- Punjab Appropriation (Vote on Account), No. 2 Bill, 1991-1st, consid. and pass**
(Deb. 47, Vol. V, 16-09-1991)
Col. 232
- Ravine Development Programme**
(Deb. 22, Vol. III, 08-08-1991)
Col. 94
- Release of Sikh Detainees**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 339
- Relief to families of Terrorist Victims in Punjab**
(Deb. 44, Vol. V, 12-09-1991)
Col. 196
- Security of Passengers on Trains in Punjab**
(Deb. 17, Vol. II, 01-08-1991)
Col. 105-06
- Solution of Punjab Problem**
(Deb. 30, Vol. III, 22-08-1991)
Col. 1-10
- Starting of Trains from Haridwar to South and Punjab**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 269
- Subsidy given to Industrial Sector in Punjab**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 411
- Terrorist Activities in J&K and Punjab**
(Deb. 8, Vol. I, 18-07-1991)
Col. 83-85
- Terrorist Activities in Punjab, Assam and Jammu & Kashmir**
(Deb. 8, Vol. I, 18-07-1991)
Col. 91-92
- Three Tier Blocking System in Punjab**
(Deb. 22, Vol. III, 08-08-1991)
Col. 223
- Trains Passengers Killed in Punjab by Terrorism**
(Deb. 30, Vol. III, 22-08-1991)
Col. 113-15
- Use of service stamps for private purpose of Punjabi University, Patiala**
(Deb. 19, Vol. II, 05-08-1991)
Col. 281-82
- Quit India Movement**
Celebration of Golden Jubilee year of the Quit India Movement
(Deb. 41, Vol. V, 09-09-1991)
Col. 605-06

Rabindra Nath Tagore

Manuscripts of Rabindra Nath Tagore to Vishwa Bharati University
(Deb. 19, Vol. II, 05-08-1991)
Col. 132-33

Need for comprehensive review of Copyright Act, 1957 to extend copyright to Rabindra Nath Tagore's work (MUR 377)
(Deb. 45, Vol. V, 13-09-1991)
Col. 514

Need to declare Rabindranath Tagore as National Poet and preserve his literary and artistic works (MUR 377)
(Deb. 34, Vol. IV, 28-08-1991)
Col. 575

Saloon used by Rabindra Nath Tagore
(Deb. 37, Vol. IV, 03-09-1991)
Col. 115

Radio

Need for Early Completion of Radio and TV Transmission Services at Jabalpur
(Deb. 27, Vol. III, 19-08-1991)
Col. 199

Setting up of Radio Stations
(Deb. 11, Vol. II, 24-07-1991)
Col. 140-41

Shifting of Radio and Newsrooms from Kashmir Valley
(Deb. 16, Vol. II, 31-07-1991)
Col. 67

Railway Accident

Accident at Sonik Station of Lucknow Division on 4-8-1991 (St.)
(Deb. 19, Vol. II, 05-08-1991)
Col. 344-46

Derailment of Timokhin Mail
(Deb. 37, Vol. IV, 03-09-1991)
Col. 252

Employment to Victims of Peruman Rail Accident
(Deb. 20, Vol. II, 06-08-1991)
Col. 109-10

Rail Accident near Shikara Station
(Deb. 33, Vol. IV, 27-08-1991)
Col. 225

Rail accidents between Bhusawal and Badnera
(Deb. 28, Vol. III, 20-08-1991)
Col. 96

T.V. Coverage of Railway Accident in Jaipur
(Deb. 38, Vol. IV, 04-09-1991)
Col. 80

Train Accident near Gwalior
(Deb. 37, Vol. IV, 03-09-1991)
Col. 243

Train Accidents
(Deb. 6, Vol. I, 16-07-1991)
Col. 85

Railways

Departure Time of Express Train Running between Rannagar and Delhi
(Deb. 20, Vol. II, 06-08-1991)
Col. 113-14

Absorption of Surplus Workers Engaged in Steam Locomotives
(Deb. 20, Vol. II, 06-08-1991)
Col. 78-79

Additional Bogies in Panchvati Express
(Deb. 15, Vol. II, 30-07-1991)
Col. 163

Additional Bogies in Trains Linking Delhi with Ghaziabad, Meerut and Faridabad
(Deb. 28, Vol. III, 20-08-1991)
Col. 166

Additional Coaches in trains Running from Chandigarh
(Deb. 15, Vol. II, 30-07-1991)
Col. 180

- Additional Line on Jamshedpur-Bilaspur Section**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 55
- Additional Ordinary Coaches in Distance Trains**
(Deb. 20, Vol. II, 06-08-1991)
Col. 108-09
- Additional Station at Surat**
(Deb. 20, Vol. II, 06-08-1991)
Col. 69-70
- Additional Train Services on Dombivali-Diva-Vasai Section**
(Deb. 20, Vol. II, 06-08-1991)
Col. 209
- Additional Trains during Kumbhamela at Nashik**
(Deb. 15, Vol. II, 30-07-1991)
Col. 52
- Air-conditioned Bogies for Himachal Express**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 289
- Air-conditioned Trains to Stations in Thanjavur**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 212
- Alleged Bungling in RMS Department of Varanasi and Mughal Sarai**
(Deb. 44, Vol. V, 12-09-1991)
Col. 246
- Alleppey-Kayankulam Rail Line**
(Deb. 20, Vol. II, 06-08-1991)
Col. 181-82
(Deb. 42, Vol. V, 10-09-1991)
Col. 138-39
- Allocation of Railway Land on Tehbazari in Laxminagar**
(Deb. 6, Vol. I, 16-07-1991)
Col. 54
- Allotment of old Wagons for Kerala**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 177
- Allotment of Quarters**
(Deb. 28, Vol. III, 20-08-1991)
Col. 121
- Allotment of Wagons for Solapur Station**
(Deb. 20, Vol. II, 06-08-1991)
Col. 199
- Allotment of Wagons to Karnataka**
(Deb. 42, Vol. V, 10-09-1991)
Col. 32
- Amenities at Stations in Orissa**
(Deb. 42, Vol. V, 10-09-1991)
Col. 87
- Amenities for Passengers at Reservation Hall at Patna Junction**
(Deb. 25, Vol. III, 13-08-1991)
Col. 221-22
- Angamaly-Achenkoil Railway Line**
(Deb. 15, Vol. II, 30-07-1991)
Col. 155
- Angamaly-Kumaly-Thekkady Railway Line**
(Deb. 15, Vol. II, 30-07-1991)
Col. 48
- Announcement in Southern Regional Languages on Metropolitan Railway Stations**
(Deb. 20, Vol. II, 06-08-1991)
Col. 71
- Arrival/Departure time of Bombay-Delhi and Saurashtra Express**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 271
- Augmentation of Howrah-Kharagpur Section**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 77

- Augmentation of Kathkhal-Bairabi Railway Line**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 72
- Augmentation of Track from Silchar to Badarpur**
(Deb. 42, Vol. V, 10-09-1991)
Col. 92
- Availability of Wagons for Industries**
(Deb. 25, Vol. III, 13-08-1991)
Col. 85
- Availability of Wagons for Kerala**
(Deb. 25, Vol. III, 13-08-1991)
Col. 127
- Bahughat-Ekshahi Railway Line**
(Deb. 20, Vol. II, 06-08-1991)
Col. 154
- Barham-Etah Railway Line**
(Deb. 15, Vol. II, 30-07-1991)
Col. 224
- Beed-Parli Vajinath Railway Line**
(Deb. 15, Vol. II, 30-07-1991)
Col. 50
- Benefits on Voluntary Retirement**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 309
- BG Rail Link from Faizabad to Mankapur**
(Deb. 28, Vol. III, 20-08-1991)
Col. 47
- Black-marketing of Tickets in Karnataka**
(Deb. 42, Vol. V, 10-09-1991)
Col. 237-38
- Blackmarket of Railway Tickets in Bombay**
(Deb. 25, Vol. III, 13-08-1991)
Col. 39
- Bogus Appointments in Izzatnagar Division**
(Deb. 15, Vol. II, 30-07-1991)
Col. 127
- Book Stall for SCs/STs**
(Deb. 28, Vol. III, 20-08-1991)
Col. 89
- Book-Stall at New Delhi Railway Station**
(Deb. 25, Vol. III, 13-08-1991)
Col. 289
- Book-Stall at Stations**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 161
- Booking Offices in Chota Nagpur-Santhal Pargana Area**
(Deb. 28, Vol. III, 20-08-1991)
Col. 153
- Bridge at Chhitauni**
(Deb. 20, Vol. II, 06-08-1991)
Col. 72-73
- Bridge at Jajpur-Koonjhar Road Junction**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 247
- Bridge at Joghigopa**
(Deb. 20, Vol. II, 06-08-1991)
Col. 214-15
- Bridge at Karimganj**
(Deb. 42, Vol. V, 10-09-1991)
Col. 194
- Bridge at Pali Station**
(Deb. 6, Vol. I, 16-07-1991)
Col. 131
- Bridge at Patna**
(Deb. 20, Vol. II, 06-08-1991)
Col. 107-08
- Bridge at Vapi**
(Deb. 25, Vol. III, 13-08-1991)
Col. 311-12
- Bridge at Verkaals**
(Deb. 20, Vol. II, 06-08-1991)
Col. 76
- Bridge of Borivall Station**
(Deb. 20, Vol. II, 06-08-1991)
Col. 217
- Bridge over Brahmaputra at Dibrugarh**
(Deb. 20, Vol. II, 06-08-1991)
Col. 98-99

- Bridge over Gandak at Narkatiaganj**
 (Deb. 20, Vol. II, 06-08-1991)
 Col. 112-13
- Broad Gauge Link to State Capitals**
 (Deb. 15, Vol. II, 30-07-1991)
 Col. 65
- Broad-Gauge Line from Karur to Salem**
 (Deb. 33, Vol. IV, 27-08-1991)
 Col. 111
- Cadre Review of Group 'B' Officers**
 (Deb. 42, Vol. V, 10-09-1991)
 Col. 49
- Cancellation of Goods Trains under North-Frontier Railway**
 (Deb. 25, Vol. III, 13-08-1991)
 Col. 54-55
- Cancellation of Train between Samastipur and Khagaria**
 (Deb. 20, Vol. II, 06-08-1991)
 Col. 39-40
- Cancellation of train between Sambhal-Moradabad**
 (Deb. 28, Vol. III, 20-08-1991)
 Col. 66
- Cancellation of Trains in Gujarat**
 (Deb. 33, Vol. IV, 27-08-1991)
 Col. 155
- Cancellation of Varanasi-Hatia Express**
 (Deb. 33, Vol. IV, 27-08-1991)
 Col. 67
- Carriage with Train between Nadiad-Kupadvaraj**
 (Deb. 25, Vol. III, 13-08-1991)
 Col. 71
- Cases of Derailments**
 (Deb. 20, Vol. II, 06-08-1991)
 Col. 143
- Cases of Terminal benefits of Railway Employees**
 (Deb. 33, Vol. IV, 27-08-1991)
 Col. 216
- Casual Workers of S&T Deptt. (N.R.)**
 (Deb. 42, Vol. V, 10-09-1991)
 Col. 253
- Catering Department at New Delhi Railway Station**
 (Deb. 42, Vol. V, 10-09-1991)
 Col. 216-17
- Catering Facilities at stations**
 (Deb. 42, Vol. V, 10-09-1991)
 Col. 276
- Catering System at Kalyan Station**
 (Deb. 25, Vol. III, 13-08-1991)
 Col. 275-76
- Cement Sleeper Factory for Konkan Railway Project**
 (Deb. 28, Vol. III, 20-08-1991)
 Col. 122
- Chandigarh City Booking Office**
 (Deb. 15, Vol. II, 30-07-1991)
 Col. 129
- Chief Engineers Office at Cochin**
 (Deb. 15, Vol. II, 30-07-1991)
 Col. 201
- Chitradurga and Devanagara Railway Line**
 (Deb. 28, Vol. III, 20-08-1991)
 Col. 150
- Circular Rail between Vijaywada Tenali-Guntur**
 (Deb. 42, Vol. V, 10-09-1991)
 Col. 105-06
- Circular Railway for Bangalore**
 (Deb. 32, Vol. IV, 26-08-1991)
 Col. 106
- Civic Facilities in Kishanganj Railway Colony**
 (Deb. 33, Vol. IV, 27-08-1991)
 Col. 112
- Claim Cases pending at Jhansi**
 (Deb. 37, Vol. IV, 03-09-1991)
 Col. 277

- Close-Circuit T.V. Sets at Station**
(Deb. 42, Vol. V, 10-09-1991)
Col.271-72
- Closing of Halts at Saharanpur-Delhi Route**
(Deb. 37, Vol. IV, 03-09-1991)
Col.81
- Closing of Sighona Halt Station**
(Deb. 15, Vol. II, 30-07-1991)
Col.125-26
- Coach Factory in Bareilly**
(Deb. 6, Vol. I, 16-07-1991)
Col.100
- Coach Repair Unit Mancheswar**
(Deb. 25, Vol. III, 13-08-1991)
Col.284
- Coaches attached to Jaipur-Rewari Shuttle Trains**
(Deb. 37, Vol. IV, 03-09-1991)
Col.119
- Coaching Complex at Nagercoil**
(Deb. 33, Vol. IV, 27-08-1991)
Col.191
- Coastal Railway in Andhra Pradesh**
(Deb. 25, Vol. III, 13-08-1991)
Col.139
- College and School in Dhanpur Division for Railway Employees**
(Deb. 25, Vol. III, 13-08-1991)
Col.190-91
- Commission Agents for Booking of Parcels in Railways**
(Deb. 15, Vol. II, 30-07-1991)
Col.222
- Comparative Performance of Locomotives**
(Deb. 33, Vol. IV, 27-08-1991)
Col.48
- Compensation for Missing Goods in Railways**
(Deb. 6, Vol. I, 16-07-1991)
Col.101
- Compensation to Displaced Persons at Durg**
(Deb. 37, Vol. IV, 03-09-1991)
Col.96
- Compensation to Victims of Fire Incident due to Naptha Tanker Near Nagda**
(Deb. 20, Vol. II, 06-08-1991)
Col.137-38
- Completion of Metro and Circular Railway in Calcutta**
(Deb. 37, Vol. IV, 03-09-1991)
Col.297
- Complimentary Cheque Passes**
(Deb. 15, Vol. II, 30-07-1991)
Col.158
- Computerisation in Railways**
(Deb. 20, Vol. II, 06-08-1991)
Col.157-59
- Computerised Booking System for Dehradun**
(Deb. 15, Vol. II, 30-07-1991)
Col.93
- Computerised Reservation at Coimbatore Junction**
(Deb. 25, Vol. III, 13-08-1991)
Col.277
- Computerised Reservation cum Booking Office in North Delhi**
(Deb. 37, Vol. IV, 03-09-1991)
Col.308
- Computerised Reservation Office in Bareilly**
(Deb. 6, Vol. I, 16-07-1991)
Col.99
- Concession to Journalists in Train Fare**
(Deb. 15, Vol. II, 30-07-1991)
Col.223
- Congestion on Howrah-Kharagpur Section**
(Deb. 42, Vol. V, 10-09-1991)
Col.283-84

- Construction of Additional Passenger Sheds at Vijayawada Station
(Deb. 25, Vol. III, 13-08-1991)
Col.43-44
- Construction of Additional Sheds at Shahganj Junction, Uttar Pradesh
(Deb. 37, Vol. IV, 03-09-1991)
Col.261
- Construction of new metre gauge lines
(Deb. 28, Vol. III, 20-08-1991)
Col.125
- Construction of Railway Stations
(Deb. 33, Vol. IV, 27-08-1991)
Col.148
- Construction of shed on Platform of Bilpur Station
(Deb. 15, Vol. II, 30-07-1991)
Col.219
- Construction of Stations between Korilla and Machol Trombay
(Deb. 42, Vol. V, 10-09-1991)
Col.317-18
- Construction Work of Ratlam Division
(Deb. 20, Vol. II, 06-08-1991)
Col.36
- Container Depot at Vijayawada
(Deb. 25, Vol. III, 13-08-1991)
Col.286
- Container Service
(Deb. 20, Vol. II, 06-08-1991)
Col.142-43
- Contract Labour System in Railways
(Deb. 42, Vol. V, 10-09-1991)
Col.147-48
- Contracts of Book-stalls
(Deb. 42, Vol. V, 10-09-1991)
Col.151
- Contracts of Stalls to Unemployed Graduates
(Deb. 20, Vol. II, 06-08-1991)
Col.215-16
- Conversion and Doubling of Metre Gauge Lines
(Deb. 6, Vol. I, 16-07-1991)
Col.29-36
- Conversion and Expansion of Gorakhpur-Nautanwa Rail Line
(Deb. 33, Vol. IV, 27-08-1991)
Col.121
- Conversion and Extension of Ndiad-Kapadvanj Section
(Deb. 28, Vol. III, 20-08-1991)
Col.98
- Conversion and Extension of Rajkot-Veraval Line
(Deb. 15, Vol. II, 30-07-1991)
Col.196
- Conversion and Extension of Sawai Madhopur-Jaipur Line
(Deb. 25, Vol. III, 13-08-1991)
Col.149
- Conversion of Agra-Kathgodam Railway Line
(Deb. 15, Vol. II, 30-07-1991)
Col.223
- Conversion of Ahmedabad-Veraval Line
(Deb. 25, Vol. III, 13-08-1991)
Col.123-24
- Conversion of Aurriharchhapra Line
(Deb. 15, Vol. II, 30-07-1991)
Col.55
- Conversion of Bihar Fatuha-Islampur Rail Line
(Deb. 28, Vol. III, 20-08-1991)
Col.67
- Conversion of Birur-Talguppe Line
(Deb. 33, Vol. IV, 27-08-1991)
Col.218
- Conversion of Chandrapur-Gondia-Jabalpur Line
(Deb. 25, Vol. III, 13-08-1991)
Col.183

- | | |
|--|--|
| Conversion of Dbarbhanga-Narkatiaganj Railway Line
(Deb. 15, Vol. II, 30-07-1991)
Col.216 | Conversion of Mansi-Forbeaganj Railway Line
(Deb. 6, Vol. I, 16-07-1991)
Col.99 |
| Conversion of Jodhpur-Jaisalmer Line
(Deb. 28, Vol. III, 20-08-1991)
Col.174 | Conversion of metre gauge line in Gujarat
(Deb. 37, Vol. IV, 03-09-1991)
Col.121 |
| Conversion of Katihar-Jogvani Line
(Deb. 33, Vol. IV, 27-08-1991)
Col.170 | Conversion of Metre Gauge Lines into Broad Gauge
(Deb. 20, Vol. II, 06-08-1991)
Col.185 |
| Conversion of Line between Bangarpet and Kolar Gold Fields
(Deb. 20, Vol. II, 06-08-1991)
Col.54 | Conversion of Metre-Gauge Line in Tamil Nadu
(Deb. 15, Vol. II, 30-07-1991)
Col.209 |
| Conversion of Lucknow-Bareilly Line
(Deb. 33, Vol. IV, 27-08-1991)
Col.141 | Conversion of MG Lines
(Deb. 33, Vol. IV, 27-08-1991)
Col.160 |
| Conversion of M.G. Lines in Maharashtra
(Deb. 6, Vol. I, 16-07-1991)
Col.80 | Conversion of Miraj-Latur and Construction of Osmanabad-Latur-Pandharpur Line
(Deb. 15, Vol. II, 30-07-1991)
Col.164 |
| Conversion of Madras-Madurai Section
(Deb. 37, Vol. IV, 03-09-1991)
Col.51 | Conversion of Mysore-Channaray Nagar Line
(Deb. 33, Vol. IV, 27-08-1991)
Col.218 |
| Conversion of Mahakoshal Express into Superfast Train
(Deb. 15, Vol. II, 30-07-1991)
Col.22 | Conversion of Nannuch-Rathum Railway Line
(Deb. 15, Vol. II, 30-07-1991)
Col.199 |
| Conversion of Manmad-Adilabad and Miraj-Latur Lines
(Deb. 20, Vol. II, 06-08-1991)
Col.216-17 | Conversion of New Rail Lines
(Deb. 42, Vol. V, 10-09-1991)
Col.5-15 |
| Conversion of Manmad-Aurangabad Rail Line
(Deb. 42, Vol. V, 10-09-1991)
Col.218-20 | Conversion of Nampada-Gunpur
(Deb. 28, Vol. III, 20-08-1991)
Col.141 |
| Conversion of Manmad-Nanded Railway Line
(Deb. 6, Vol. I, 16-07-1991)
Col.65 | Conversion of Parulia Kotsilia Line
(Deb. 25, Vol. III, 13-08-1991)
Col.147-48 |

- Conversion of Rail Lines in U. P.
(Deb. 28, Vol. III, 20-08-1991)
Col. 154
- Conversion of Railway Crossings into Over-bridges
(Deb. 15, Vol. II, 30-07-1991)
Col. 139
- Conversion of Railway Line between Pahleja and Bhavnathpur
(Deb. 15, Vol. II, 30-07-1991)
Col. 85
- Conversion of Railway Line from Lohardaga to Ranchi
(Deb. 25, Vol. III, 13-08-1991)
Col. 225
- Conversion of Railway Lines
(Deb. 25, Vol. III, 13-08-1991)
Col. 131
- Conversion of Railway Lines in Andhra Pradesh
(Deb. 37, Vol. IV, 03-09-1991)
Col. 99
- Conversion of Railway Lines in Bihar
(Deb. 25, Vol. III, 13-08-1991)
Col. 306
- Conversion of Railway Lines in Eastern Uttar Pradesh
(Deb. 37, Vol. IV, 03-09-1991)
Col. 70
- Conversion of Railway Lines in Rajasthan
(Deb. 15, Vol. II, 30-07-1991)
Col. 145
- Conversion of Rupsa-Bangriposi Line
(Deb. 33, Vol. IV, 27-08-1991)
Col. 58
- Conversion of Solapur to Wadi Line
(Deb. 25, Vol. III, 13-08-1991)
Col. 124
- Conversion of Varanasi-Chhapra and Ballia-Mau-Shahjaj Line
(Deb. 37, Vol. IV, 03-09-1991)
Col. 78
- Conversion of Yelahanka and Bangarpet Line
(Deb. 20, Vol. II, 06-08-1991)
Col. 221-22
- Corporation for construction of Inter-State Railway Lines
(Deb. 28, Vol. III, 20-08-1991)
Col. 123
- Corruption in Moradabad Division
(Deb. 37, Vol. IV, 03-09-1991)
Col. 240
- Covered Godown at Basti Station
(Deb. 42, Vol. V, 10-09-1991)
Col. 82-85
- Crossings in Churu District
(Deb. 42, Vol. V, 10-09-1991)
Col. 137
- Daily Running of Pune-Ahmedabad Express Train
(Deb. 20, Vol. II, 06-08-1991)
Col. 72
- Daily Running of Train No. 2381/2382
(Deb. 42, Vol. V, 10-09-1991)
Col. 81
- Daily Train between Agra and Delhi
(Deb. 42, Vol. V, 10-09-1991)
Col. 284
- Dalli-Rajbara to Rowghat Rail Line
(Deb. 42, Vol. V, 10-09-1991)
Col. 179
- Damage to Railway Property
(Deb. 20, Vol. II, 06-08-1991)
Col. 11-17
- Death of Passengers in Pune
(Deb. 37, Vol. IV, 03-09-1991)
Col. 300
- Delux Train between New Delhi-Howrah
(Deb. 15, Vol. II, 30-07-1991)
Col. 158

- Demand for Additional Trains due to Singhasat Fair in Ujjain**
(Deb. 15, Vol. II, 30-07-1991)
Col. 213
- Demand for daily Running of Vidharbha Express**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 217
- Departure Time of Karnataka Express**
(Deb. 25, Vol. III, 13-08-1991)
Col. 147
- Development of Agra Cantt. Station**
(Deb. 15, Vol. II, 30-07-1991)
Col. 80
- Development of Buxar Railway Junction**
(Deb. 20, Vol. II, 06-08-1991)
Col. 51
- Development of Habibganj Station**
(Deb. 28, Vol. III, 20-08-1991)
Col. 113
- Development of Howrah Railway Station**
(Deb. 15, Vol. II, 30-07-1991)
Col. 57
- Development of stations in Varanasi District**
(Deb. 28, Vol. III, 20-08-1991)
Col. 75
- Development of Vijaywada Station**
(Deb. 6, Vol. I, 16-07-1991)
Col. 106
- Development of Vishakhapatnam Railway Station**
(Deb. 20, Vol. II, 06-08-1991)
Col. 94
- Diamond Crossing at Sadar Bazar, Delhi**
(Deb. 42, Vol. V, 10-09-1991)
Col. 301-02
- Diesel Shed in Nainpur (SER)**
(Deb. 25, Vol. III, 13-08-1991)
Col. 321
- Diesel Shed in Samastipur**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 331
- Direct Train between Delhi and Kotdwara**
(Deb. 42, Vol. V, 10-09-1991)
Col. 39
- Direct Train between Indore and Madras**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 89
- Direct Train from Delhi to Alleppey**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 287
- Direct Train from Gaya to Madras**
(Deb. 42, Vol. V, 10-09-1991)
Col. 281
- Direct Train from New Delhi to Madurai**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 174
- Direct Train from Ranchi to Bombay**
(Deb. 25, Vol. III, 13-08-1991)
Col. 58-59
- Direct Train Service from Thane to Bombay VT**
(Deb. 20, Vol. II, 06-08-1991)
Col. 46
- Direct Train Service from Tripura to Guwahati**
(Deb. 28, Vol. III, 20-08-1991)
Col. 101
- Discontinuation of Train between Bhatni and Gorakhpur**
(Deb. 15, Vol. II, 30-07-1991)
Col. 229
- Dislocation of Trains**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 197
- Division Headquarter at Ranglys**
(Deb. 15, Vol. II, 30-07-1991)
Col. 56

- Doubling of Asansol-Damodar Railway Line**
(Deb. 25, Vol. III, 13-08-1991)
Col. 251
- Doubling of Barasat-Habra Line**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 151
- Doubling of Chengleput-Villu-Puram Railway Line (T.N.)**
(Deb. 15, Vol. II, 30-07-1991)
Col. 93
- Doubling of Ernakulam-Trivandrum Line**
(Deb. 15, Vol. II, 30-07-1991)
Col. 49
- Doubling of Jolarpettal-Bangalore Section**
(Deb. 42, Vol. V, 10-09-1991)
Col. 151-52
- Doubling of Kharagpur-Midnapur Section**
(Deb. 20, Vol. II, 06-08-1991)
Col. 66
- Doubling of Khurda Road-Puri Railway Line**
(Deb. 42, Vol. V, 10-09-1991)
Col. 254
- Doubling of Mangalore-Shoranur Line**
(Deb. 20, Vol. II, 06-08-1991)
Col. 122
- Doubling of Track Line between Barasat and Duttapukur**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 298
- Doubling of Tumkur-Bangalore Railway Line**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 297
- Doubling of Wadi-Daund Section**
(Deb. 42, Vol. V, 10-09-1991)
Col. 295
- Drive against Ticketless Travel**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 240
- Earning of Railways**
(Deb. 42, Vol. V, 10-09-1991)
Col. 291-94
- Earnings from Sahibganj to Jahajghat and Sakri to Jahajghat Railway Lines**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 333
- Economic Return from Railway Lines**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 248
- Electricity on Ratika Nagla Station**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 212
- Electrification of Delhi-Ambala Route**
(Deb. 25, Vol. III, 13-08-1991)
Col. 141-42
- Electrification of Erode-Palghat Line**
(Deb. 25, Vol. III, 13-08-1991)
Col. 277-78
- Electrification of Erode-Thiruvananthapuram Section**
(Deb. 15, Vol. II, 30-07-1991)
Col. 233
- Electrification of Kanpur-Lucknow Railway Line**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 1-4
- Electrification of Kharagpur-Khurda Section**
(Deb. 28, Vol. III, 20-08-1991)
Col. 127
- Electrification of Kota-Normach and Kota-Bina Line**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 165
- Electrification of Line from Delhi to Rohank and Sonapat**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 300

- Electrification of Line from Erode to Coimbatore and Trivandrum**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 54
- Electrification of Lines in Karnataka**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 252
- Electrification of Lines on NR and NER**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 327
- Electrification of Mughal Sarai-Danapur Line**
(Deb. 15, Vol. II, 30-07-1991)
Col. 165
- Electrification of Pune-Wadi Section**
(Deb. 42, Vol. V, 10-09-1991)
Col. 297
- Electrification of Railway Lines**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 152
- Electrification of Railway Lines in Kerala**
(Deb. 15, Vol. II, 30-07-1991)
Col. 150
- Electrification of Railway Lines in Orissa**
(Deb. 15, Vol. II, 30-07-1991)
Col. 57
- Electrification of Railway Routes**
(Deb. 6, Vol. I, 16-07-1991)
Col. 3-9
- Electrification of Railways Lines on S.E.R.**
(Deb. 6, Vol. I, 16-07-1991)
Col. 114
- Electrification of Seharwati-Gandhinagar Line**
(Deb. 42, Vol. V, 10-09-1991)
Col. 41-42
- Electrification of Ujjain-Bhopal Line**
(Deb. 25, Vol. III, 13-08-1991)
Col. 186-87
- Electrification of Vijayawada-Vishakhapatnam Line**
(Deb. 20, Vol. II, 06-08-1991)
Col. 200-01
- Electronic Indicators at Thakurli Station**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 198
- Employment to Dependents of Voluntarily Retiring Employees**
(Deb. 15, Vol. II, 30-07-1991)
Col. 127
- EMU Services in Calcutta**
(Deb. 25, Vol. III, 13-08-1991)
Col. 15-21
- Expansion and Development of Ghaziabad Railway Station**
(Deb. 15, Vol. II, 30-07-1991)
Col. 211
- Expansion of Chittaranjan Locomotive Works**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 101
- Expansion of Computerisation in Railways**
(Deb. 15, Vol. II, 30-07-1991)
Col. 141
- Expansion of Jhansi Railway Station**
(Deb. 15, Vol. II, 30-07-1991)
Col. 192
- Expansion of Nizamuddin Station, Delhi**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 201
- Expansion of Palampur Station**
(Deb. 25, Vol. III, 13-08-1991)
Col. 29-31
- Expansion of Platforms**
(Deb. 6, Vol. I, 16-07-1991)
Col. 83
- Expansion of Platforms in UP**
(Deb. 20, Vol. II, 06-08-1991)
Col. 171

- Expansion of Railway Mail Service
(Deb. 44, Vol. V, 12-09-1991)
Col. 247
- Expansion of Railways
(Deb. 37, Vol. IV, 03-09-1991)
Col. 244
- Expenditure on Railway Terminals
(Deb. 6, Vol. I, 16-07-1991)
Col. 69
- Export of Diesel Locomotives
(Deb. 15, Vol. II, 30-07-1991)
Col. 161
- Express Train from Patna to Delhi
(Deb. 42, Vol. V, 10-09-1991)
Col. 36
- Express Train on Bareilly-Aligarh
Route
(Deb. 37, Vol. IV, 03-09-1991)
Col. 321
- Extension of Ait-Konch Passenger Train
to Etawah
(Deb. 25, Vol. III, 13-08-1991)
Col. 82
- Extension of Calcutta Circular
Railway
(Deb. 37, Vol. IV, 03-09-1991)
Col. 338
- Extension of Gandhinagar-Ahmedabad
Route to Baroda
(Deb. 42, Vol. V, 10-09-1991)
Col. 254
- Extension of Indore Terminal Platform
(Deb. 25, Vol. III, 13-08-1991)
Col. 314-15
- Extension of Jaipur-Toda Rai Singh Line
Upto Kota
(Deb. 33, Vol. IV, 27-08-1991)
Col. 243
- Extension of Rail Line from Dindigul to
Madurai
(Deb. 15, Vol. II, 30-07-1991)
Col. 74
- Extension of Rajkot Express from Bhopal
to Jabalpur
(Deb. 42, Vol. V, 10-09-1991)
Col. 252
- Extension of Shuttle Train between Jhansi
and Banda upto Manikpur
(Deb. 15, Vol. II, 30-07-1991)
Col. 192
- Extension of train running between Surat
and Bhusawal
(Deb. 28, Vol. III, 20-08-1991)
Col. 174
- Extension of Vaigali Express from Madras
to Madurai
(Deb. 37, Vol. IV, 03-09-1991)
Col. 239
- Facilities to Railway Employees
(Deb. 25, Vol. III, 13-08-1991)
Col. 312
- Fake Appointment in Moradabad
(Deb. 37, Vol. IV, 03-09-1991)
Col. 38
- Farakka to Lalmantia Railway Line
(Deb. 37, Vol. IV, 03-09-1991)
Col. 299
- Fast Train from Ernakulam to
Kozhikode
(Deb. 42, Vol. V, 10-09-1991)
Col. 182-83
- Filling up of vacant posts in
Railway
(Deb. 33, Vol. IV, 27-08-1991)
Col. 91
- Fire Incidents at New Delhi Station
(Deb. 25, Vol. III, 13-08-1991)
Col. 318-19
- Flag Station between Tilati to Akkalkot
(Deb. 42, Vol. V, 10-09-1991)
Col. 263-64
- Fly-over at Changari (Assam)
(Deb. 33, Vol. IV, 27-08-1991)
Col. 263

- Footbridge at Bhayander Station (Bombay)**
(Deb. 42, Vol. V, 10-09-1991)
Col 235
- Foreign Contracts by IRCON**
(Deb. 28, Vol. III, 20-08-1991)
Col 127
- Free Travel Railway Passes**
(Deb. 6, Vol. I, 16-07-1991)
Col 116
- Freight Operation Information System**
(Deb. 15, Vol. II, 30-07-1991)
Col 117
- Frequency of E.M.U. Trains on Delhi-Ghaziabad Route**
(Deb. 15, Vol. II, 30-07-1991)
Col 211
- Frequency of Jammu Tawi-Hapa Express**
(Deb. 42, Vol. V, 10-09-1991)
Col 37-39
- Frequency of Trains of Jampur-Toda Rai Singh Route**
(Deb. 42, Vol. V, 10-09-1991)
Col 218
- Functioning of Railways**
(Deb. 28, Vol. III, 20-08-1991)
Col 70
- Funding of Suburban Railway Projects in Bombay**
(Deb. 42, Vol. V, 10-09-1991)
Col 27-30
- Giridih-Ranchi Railway Line**
(Deb. 20, Vol. II, 06-08-1991)
Col 209
- Goods Train Running without Driver and Helper**
(Deb. 25, Vol. III, 13-08-1991)
Col 267-68
- Grade 'B' Officers**
(Deb. 33, Vol. IV, 27-08-1991)
Col 267
- Group 'B' Officers in Railways**
(Deb. 37, Vol. IV, 03-09-1991)
Col 200
- Guruvayoor-Kuttippuram Railway Line**
(Deb. 15, Vol. II, 30-07-1991)
Col 155
- Halt of Express Trains at Bakhtyarpur Junction**
(Deb. 37, Vol. IV, 03-09-1991)
Col 56
- Halt of Express Trains at Nagarjuna Sadat Station**
(Deb. 42, Vol. V, 10-09-1991)
Col 297
- Halt of Express Trains at Parsa Station, Northern Railway**
(Deb. 25, Vol. III, 13-08-1991)
Col 27-29
- Halt of Jammu-Tawi Superfast at Dabod**
(Deb. 37, Vol. IV, 03-09-1991)
Col 290
- Halt of Madras Express at Mararikulam**
(Deb. 37, Vol. IV, 03-09-1991)
Col 286
- Halt of Puri and Nilachal Express at Tandla Station**
(Deb. 42, Vol. V, 10-09-1991)
Col 149-50
- Halt of South Bound Trains at Faizabad**
(Deb. 28, Vol. III, 20-08-1991)
Col 51
- Halt of Trains at Firozabad Station**
(Deb. 25, Vol. III, 13-08-1991)
Col 140-41
- Halt of Vajpai Express at Tambaram**
(Deb. 28, Vol. III, 20-08-1991)
Col 195
- Halts at Dwarapudi Station**
(Deb. 28, Vol. III, 20-08-1991)
Col 167

- Hasanpur-Sakri Railway Line
(Deb. 6, Vol. I, 16-07-1991)
Col. 39
- Health Scheme for Retired Railway Employees
(Deb. 37, Vol. IV, 03-09-1991)
Col. 40
- Houses to Slum Dwellers on Railway Land in Bombay
(Deb. 27, Vol. III, 19-08-1991)
Col. 54
- Howrah-Arma Railway Line
(Deb. 25, Vol. III, 13-08-1991)
Col. 167-68
- Improvement of Kapali Road Halt
(Deb. 20, Vol. II, 06-08-1991)
Col. 214
- Incident of Derailment at New Delhi Station
(Deb. 25, Vol. III, 13-08-1991)
Col. 192-93
- Incidents of Thefts in Railways
(Deb. 42, Vol. V, 10-09-1991)
Col. 303-10
- Income and Expenditure of Central and Western Railway
(Deb. 28, Vol. III, 20-08-1991)
Col. 43
- Income and Expenditure of South Central Railway
(Deb. 20, Vol. II, 06-08-1991)
Col. 198-99
- Indo-Pak Pact on Rail Communication
(Deb. 20, Vol. II, 06-08-1991)
Col. 67
- Indore-Dohad Railway Line
(Deb. 15, Vol. II, 30-07-1991)
Col. 87
- Inter-City Train between Indore and Bhopal
(Deb. 20, Vol. II, 06-08-1991)
Col. 213
- Inter-City Train between Surat and Baroda
(Deb. 15, Vol. II, 30-07-1991)
Col. 133
- Introduction of Fast Passenger Train from Haldibari to Jalpaiguri
(Deb. 20, Vol. II, 06-08-1991)
Col. 97-98
- Introduction of Kalyan-Nasik Shuttle Service
(Deb. 15, Vol. II, 30-07-1991)
Col. 182
- Introduction of New Train on Narkatiaganj-Barauni Division
(Deb. 15, Vol. II, 30-07-1991)
Col. 52
- Introduction of New Trains between New Delhi and Trivandrum
(Deb. 6, Vol. I, 16-07-1991)
Col. 103
- Introduction of Train between Jasidih and Ranchi
(Deb. 28, Vol. III, 20-08-1991)
Col. 165
- Introduction of Train for Delhi via Mhow and Varanasi
(Deb. 15, Vol. II, 30-07-1991)
Col. 165
- Irregular EMU Service in Kharagpur Division
(Deb. 20, Vol. II, 06-08-1991)
Col. 108
- Irregularities of trains from Samastipur to Narkatiaganj
(Deb. 42, Vol. V, 10-09-1991)
Col. 134-35
- Issue of Bonds by Konkan Railway Project Authorities
(Deb. 13, Vol. II, 26-07-1991)
Col. 2-12
- Jagpur-Tonk-Kota Rail Line
(Deb. 33, Vol. IV, 27-08-1991)
Col. 100

Jhabsu-Indore Rail Link (Deb. 15, Vol. II, 30-07-1991) Col 181	L.R.T.S. in Hyderabad (Deb. 19, Vol. II, 05-08-1991) Col 81
Jhuggi dwellings on Railway land in Delhi (Deb. 25, Vol. III, 13-08-1991) Col 48-50	Lalitpur-Singrauli Railway Line (Deb. 20, Vol. II, 06-08-1991) Col 99
Kakinada-Kotipalli Railway Line (Deb. 28, Vol. III, 20-08-1991) Col 80	Lanka-Badarpur Railway line (Deb. 33, Vol. IV, 27-08-1991) Col 179
Kalva-Turbhe Railway Line (Deb. 15, Vol. II, 30-07-1991) Col 52	Late Running of Indore-Malwa Express (Deb. 20, Vol. II, 06-08-1991) Col 192
Kandla-Bhatinda Railway Line (Deb. 20, Vol. II, 06-08-1991) Col 173	Late Running of Kerala Express (Deb. 6, Vol. I, 16-07-1991) Col 103
Khandwa-Dahod and Khandwa-Kharagon Railway Line (Deb. 37, Vol. IV, 03-09-1991) Col 78	Late Running of Mail Trains (Deb. 20, Vol. II, 06-08-1991) Col 17-20
Kharad Road Bolangir Railway Line (Deb. 20, Vol. II, 06-08-1991) Col 40	Late Running of Utkal-Kalinga Express (Deb. 25, Vol. III, 13-08-1991) Col 149-50
Koithar Railway Bridge (Deb. 37, Vol. IV, 03-09-1991) Col 70	Lease of Railway land to Housing Societies in Bombay (Deb. 25, Vol. III, 13-08-1991) Col 185
Konkan Railway Project (Deb. 6, Vol. I, 16-07-1991) Col 51 (Deb. 6, Vol. I, 16-07-1991) Col 70 (Deb. 33, Vol. IV, 27-08-1991) Col 210	Leasing of Railway Land in Mau Azamgarh (Deb. 33, Vol. IV, 27-08-1991) Col 220
Konkan Type Railway Projects (Deb. 20, Vol. II, 06-08-1991) Col 116-17	Level Crossing and Bridges in Kerala (Deb. 33, Vol. IV, 27-08-1991) Col 171
Kurja-Mankhurd-New Bombay Section (Deb. 15, Vol. II, 30-07-1991) Col 181	Level Crossing at Ambegam (SER) (Deb. 20, Vol. II, 06-08-1991) Col 160-61
	Level Crossing at Pailindy (Deb. 37, Vol. IV, 03-09-1991) Col 239
	Level Crossings in Karnataka (Deb. 42, Vol. V, 10-09-1991) Col 274-75

- Lifeline Express**
(Deb. 28, Vol. III, 20-08-1991)
Col. 87
- Literacy Mission for Railway Employees**
(Deb. 28, Vol. III, 20-08-1991)
Col. 189
- Local Trains in Bombay**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 149
- Local Trains of Lonawala and Pune Route**
(Deb. 42, Vol. V, 10-09-1991)
Col. 319-20
- Loco Workshop Dahod**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 98
- Looting of Cash of R.M.S. Department, Varanasi**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 210
- Loss in Catering Units in Railways**
(Deb. 42, Vol. V, 10-09-1991)
Col. 146-47
- Loss of Petroleum Products in train Accident**
(Deb. 42, Vol. V, 10-09-1991)
Col. 285
- Loss to Railways due to Agitations**
(Deb. 6, Vol. I, 16-07-1991)
Col. 47
- Landing-Badrpur Section (NFR)**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 96
- Macheris-Raicher and Vikarabad-Krishna Railway Line**
(Deb. 28, Vol. III, 20-08-1991)
Col. 30
- Maharajganj-Dronda Section**
(Deb. 42, Vol. V, 10-09-1991)
Col. 89-90
- Maitani-Shahjehanpur Railway Line**
(Deb. 20, Vol. II, 06-08-1991)
Col. 9-10
- Maintenance and Protection of Tracks**
(Deb. 42, Vol. V, 10-09-1991)
Col. 45-46
- Manufacture of EMU Rakes**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 66
- Medical Facilities in Coach Repair Factory Bhopal**
(Deb. 28, Vol. III, 20-08-1991)
Col. 168
- Medical Facilities in Railway Hospital in Karnataka**
(Deb. 15, Vol. II, 30-07-1991)
Col. 45
- Medical facilities to Railway Employees**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 220
- Model Stations**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 143
- Model Stations in Tamil Nadu**
(Deb. 42, Vol. V, 10-09-1991)
Col. 95
- Modernisation of Akola Railway Station (S.R.)**
(Deb. 20, Vol. II, 06-08-1991)
Col. 116
- Modernisation of Bankura-Raina Railway Line**
(Deb. 20, Vol. II, 06-08-1991)
Col. 153
- Modernisation of Bareilly-Junction**
(Deb. 25, Vol. III, 13-08-1991)
Col. 305
- Modernisation of Burdwan-Katwa Railway Line**
(Deb. 20, Vol. II, 06-08-1991)
Col. 153
- Modernisation of Jabalpur Station**
(Deb. 28, Vol. III, 20-08-1991)
Col. 191

- Modernisation of New Delhi/Old Delhi Stations**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 119
- Modernisation of Pune and Shivajinagar Stations**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 264
- Modernisation of Railway Stations**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 313
- Modernisation of Railway Stations of Western Railway**
(Deb. 20, Vol. II, 06-08-1991)
Col. 155-56
- Modernisation of Railway Units in Ajmer City**
(Deb. 20, Vol. II, 06-08-1991)
Col. 20-22
- Modernisation of Sehara Railway Station**
(Deb. 20, Vol. II, 06-08-1991)
Col. 113
- Modernisation of Sankesh Station**
(Deb. 42, Vol. V, 10-09-1991)
Col. 90
- Modernisation of Stations in Marathwada**
(Deb. 6, Vol. I, 16-07-1991)
Col. 91
- Modernisation of Stations in Uttar Pradesh**
(Deb. 25, Vol. III, 13-08-1991)
Col. 322
- Modernisation of Trivandrum Station**
(Deb. 42, Vol. V, 10-09-1991)
Col. 91-92
- Modification of AC-II Class**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 67
- More Train Service from Cochin Terminal to Alapuzha**
(Deb. 20, Vol. II, 06-08-1991)
Col. 50
- More Trains on Bareilly-Kaanganj line**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 116
- More Trains to Kerala from New Delhi and Bombay**
(Deb. 20, Vol. II, 06-08-1991)
Col. 221
- Movement of Timber Logs ex-Dimapur**
(Deb. 42, Vol. V, 10-09-1991)
Col. 311-12
- Nainpur Divisional Office**
(Deb. 28, Vol. III, 20-08-1991)
Col. 28
- Need for early conversion of Delhi-Ahmedabad metre gauge line into broad gauge line (MJR 377)**
(Deb. 5, Vol. I, 15-07-1991)
Col. 202-03
- Need for early conversion of Dharuanda-Maharajganj rail section into broad gauge (MJR 377)**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 573
- Need for Expedition Conversion from metre Gauge to broad Gauge of Railway line between Aurangabad-Parbhani to Parli (MJR 377)**
(Deb. 43, Vol. V, 11-09-1991)
Col. 557
- Need for special trains during Rami Satiji Mela Rameshwara, Rajasthan (MJR 377)**
(Deb. 25, Vol. III, 13-08-1991)
Col. 536-37
- Need to complete the surveyed railway lines in Andhra Pradesh urgently (MJR 377)**
(Deb. 44, Vol. V, 12-09-1991)
Col. 458
- Need to complete track renewal work on Sharanur-Nilambar line (MJR 377)**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 356

- Need to conduct a survey for a railway route between Achencoil and Angamaly in Kerala (MUR 377)
(Deb. 19, Vol. II, 05-08-1991)
Col. 350
- Need to connect Bareilly with Bombay and other parts of Southern India by Rail and also to increase the quota of reservation in trains at Bareilly (MUR 377)
(Deb. 48, Vol. V, 17-09-1991)
Col. 75
- Need to connect Guntakal and Secunderabad by broad gauge line and to lay a new railway line from Guntakal to Tumkur (MUR 377)
(Deb. 19, Vol. II, 05-08-1991)
Col. 346-47
- Need to connect Hazaribagh by Rail
(Deb. 16, Vol. II, 31-07-1991)
Col. 259-60
- Need to construct a railway over-bridge at railway crossing in Pilibhit, Uttar Pradesh (DUR 377)
(Deb. 36, Vol. IV, 30-08-1991)
Col. 431
- Need to construct a railway overbridge in Saharnas (MUR 377)
(Deb. 5, Vol. I, 15-07-1991)
Col. 203
- Need to construct a road over bridge, at Thruppappuliyur Railway Station in Cuddalore, Tamil Nadu (MUR 377)
(Deb. 37, Vol. IV, 03-09-1991)
Col. 383
- Need to construct an overbridge at Hathras Railway Junction (MUR 377)
(Deb. 6, Vol. I, 16-07-1991)
Col. 183
- Need to Construct and overbridge at Chalakudy Railway Station (MUR 377)
(Deb. 45, Vol. 5, 13-09-1991)
Col. 515
- Need to construct new railway station in Yashwantpur a suburb of Bangalore (MUR 377)
(Deb. 37, Vol. IV, 03-09-1991)
Col. 388
- Need to construct shades on railway platforms at Bareilly Junction (Uttar Pradesh) (MUR 377)
(Deb. 47, Vol. V, 16-09-1991)
Col. 235
- Need to Convert Satpura Metre Gauge Line and Introduce Express Diesel Trains between Seoni and Jabalpur, Madhya Pradesh (MUR 377)
(Deb. 17, Vol. II, 01-08-1991)
Col. 277
- Need to convert Sitapur-Burhwal metre gauge line into broad gauge line (MUR 377)
(Deb. 35, Vol. IV, 29-08-1991)
Col. 571
- Need to declare Poona Miraj-Kolhapur Railway Section under Central Zone (MUR 377)
(Deb. 46, Vol. V, 14-09-1991)
Col. 346
- Need to develop Chikna Railway Station (North-Eastern Railway) into a crossing railway station (MUR 377)
(Deb. 39, Vol. IV, 05-09-1991)
Col. 355
- Need to double the railway line from Kaul to Kajra on Kaul-Bhagalpur section (MUR 377)
(Deb. 48, Vol. V, 17-09-1991)
Col. 72
- Need to ensure early payment of wages to the workers of Narkheda Railway Station in Nagpur (MUR 377)
(Deb. 28, Vol. III, 20-08-1991)
Col. 232

- Need to ensure punctuality in timings of trains between Howrah and Kharagpur (MUR 377)
(Deb. 11, Vol. II, 24-07-1991)
Col.201-02
- Need to extend Bakhtiyarpur Rajgir railway line up to Bodh Gaya, Bihar (MUR 377)
(Deb. 37, Vol. IV, 03-09-1991)
Col.386
- Need to include the Construction of broad gauge railway line from Ahmedabad to Delhi via Abu Road-Falna-Rani in the next railway budget (MUR 377)
(Deb. 5, Vol. I, 15-07-1991)
Col.201-02
- Need to introduce a new train between Gaya and Delhi and also to regularise Deluxe Express on this route
(Deb. 30, Vol. III, 22-08-1991)
Col.261-62
- Need to introduce a new train between Jabalpur and Delhi (MUR 377)
(Deb. 42, Vol. V, 10-09-1991)
Col.349-50
- Need to introduce the Cancelled Trains between Sambhal and Moradabad
(Deb. 29, Vol. III, 21-08-1991)
Col.300
- Need to Lay Double Railway Line between Delhi and Saharanpur and also to Replace Old Engines and Bories of the Trains Running on this Section (MUR 377)
(Deb. 17, Vol. II, 01-08-1991)
Col.279
- Need to lay new rail line to connect Giridih with Koderma, Bihar
(Deb. 37, Vol. IV, 03-09-1991)
Col.385
- Need to lay railway line between Arrah and Sasaram (MUR 377)
(Deb. 36, Vol. IV, 30-08-1991)
Col.428
- Need to ply passenger train from Danicuni to Kharagpur via Maurigram, Howrah (MUR 377)
(Deb. 25, Vol. III, 13-08-1991)
Col.536
- Need to prevent delay caused at Kanpur Railway Stations in distribution of Bananas sent from Jalgaon to Lucknow (MUR 377)
(Deb. 33, Vol. IV, 27-08-1991)
Col.308
- Need to provide a halt at Narpatnagar village between Sakiri Junction and Tarsaral railway station of North-Eastern Railway and to name it after Shaheed Suraj Narain Singh (MUR 377)
(Deb. 42, Vol. V, 10-09-1991)
Col.347-48
- Need to provide adequate funds for early Completion of Trichur Gurusvayoor railway line (MUR 377)
(Deb. 12, Vol. II, 25-07-1991)
Col.226
- Need to provide more railway facilities for Vishakhapatnam in Andhra Pradesh (MUR 377)
(Deb. 25, Vol. III, 13-08-1991)
Col.532
- Need to provide train facilities to the Commuters travelling between Sonapat and Delhi (MUR 377)
(Deb. 12, Vol. II, 25-07-1991)
Col.225
- Need to re-start Janata and Navajeevan Express trains between Madras and Bombay (MUR 377)
(Deb. 33, Vol. IV, 27-08-1991)
Col.307
- Need to run Another Express train between Haldibar and Sealdah (MUR 377)
(Deb. 43, Vol. V, 11-09-1991)
Col.552-53

- Need to Run Special Trains between Madras and Arakkonam (MUR 377) (Deb. 7, Vol. I, 17-07-1991) Col. 172
- Need to Start manufacturing railway wagons and Coaches in Jamalpur Railway Workshop (MUR 377) (Deb. 35, Vol. IV, 29-08-1991) Col. 572-73
- New Broad gauge lines in Gujarat (Deb. 28, Vol. III, 20-08-1991) Col. 99
- New Divisions in Western Railway (Deb. 15, Vol. II, 30-07-1991) Col. 88
- New Rail Links in Haryana (Deb. 25, Vol. III, 13-08-1991) Col. 46-47
- New Railway Stations (Deb. 33, Vol. IV, 27-08-1991) Col. 200
- New Railway Zone for Karnataka (Deb. 25, Vol. III, 13-08-1991) Col. 312-13
- New Station at Kalayanadu (Deb. 37, Vol. IV, 03-09-1991) Col. 53
- New Train between Indore and New Delhi (Deb. 20, Vol. II, 06-08-1991) Col. 212
- New Train between New Delhi and Pathankot (Deb. 25, Vol. III, 13-08-1991) Col. 72
- New Train from Rohtak and Sonapat to Delhi (Deb. 37, Vol. IV, 03-09-1991) Col. 299
- New trains between Pune to Bombay and Calcutta (Deb. 33, Vol. IV, 27-08-1991) Col. 264
- Night Train from Bareilly to New Delhi (Deb. 37, Vol. IV, 03-09-1991) Col. 239
- Nizamabad-Peddapalli Railway Line (Deb. 15, Vol. II, 30-07-1991) Col. 128
- Non-availability of quality food in trains (Deb. 37, Vol. IV, 03-09-1991) Col. 235
- Non-Stop Train between Delhi and Ambala (Deb. 25, Vol. III, 13-08-1991) Col. 267
- Opening of Booking Centres in Hilly Areas, UP (Deb. 20, Vol. II, 06-08-1991) Col. 84-85
- Operation of New Trains in NER Zone (Deb. 15, Vol. II, 30-07-1991) Col. 185
- Overbridge at Hathras (Deb. 28, Vol. III, 20-08-1991) Col. 69
- Overbridge at Maksi (Deb. 37, Vol. IV, 03-09-1991) Col. 334
- Overbridge at Moradabad Station (Deb. 42, Vol. V, 10-09-1991) Col. 188-89
- Overbridge at Nandura-Jalgaon Railway Crossing (Deb. 37, Vol. IV, 03-09-1991) Col. 267
- Overbridge at Railway Crossing at Darbhanga and Sakri (Deb. 37, Vol. IV, 03-09-1991) Col. 135
- Overbridge in Pilibhit (Deb. 25, Vol. III, 13-08-1991) Col. 128

- Palace on Wheels**
(Deb. 25, Vol. III, 13-08-1991)
Col. 230-35
- Pancharatra-Guwahati Rail Line**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 183
- Passenger amenities at Katni Station**
(Deb. 28, Vol. III, 20-08-1991)
Col. 41
- Passenger Amenities at Madan Mahal Station**
(Deb. 25, Vol. III, 13-08-1991)
Col. 82-83
- Passenger amenities at Palasa Station, SE Railways**
(Deb. 42, Vol. V, 10-09-1991)
Col. 197-98
- Passenger facilities at Uttar Pradesh stations**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 56
- Passenger Halts on Panstura-Haldia Section**
(Deb. 15, Vol. II, 30-07-1991)
Col. 179
- Passenger Trains between Dhanbad and Tatanagar**
(Deb. 28, Vol. III, 20-08-1991)
Col. 99
- Passengers Burnt to Death in Kakatiya Express**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 352-53
- Pay Scales of Group 'A' & 'B' Employees in Railways**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 199
- Pay scales of Hindi Assistants**
(Deb. 25, Vol. III, 13-08-1991)
Col. 294
- Phasing Out of Steam Locomotives**
(Deb. 15, Vol. II, 30-07-1991)
Col. 227
- Pilferage of Coal in Saranipur Division**
(Deb. 20, Vol. II, 06-08-1991)
Col. 125-26
- Pilferage of Goods in Maharashtra**
(Deb. 28, Vol. III, 20-08-1991)
Col. 76
- Platforms at Kanpur Central Station**
(Deb. 20, Vol. II, 06-08-1991)
Col. 65-66
- Platforms at Tanali Station (Guntur)**
(Deb. 28, Vol. III, 20-08-1991)
Col. 68
- Pondicherry to Bangalore Railway Line**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 137
- Postings of SCs/STs in Khurda Road Division**
(Deb. 20, Vol. II, 06-08-1991)
Col. 106
- Pratappanji Birpur Railway Line (NER)**
(Deb. 15, Vol. II, 30-07-1991)
Col. 141
- Premature Retirement of SC/ST Officials**
(Deb. 28, Vol. III, 20-08-1991)
Col. 82
- Prices of eatables at Stations**
(Deb. 28, Vol. III, 20-08-1991)
Col. 189
- Priority Allotted to Trains of Western Railway**
(Deb. 20, Vol. II, 06-08-1991)
Col. 53
- Private Sector's Assistance for Railway Projects**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 276
- Procurement of Wagons**
(Deb. 15, Vol. II, 30-07-1991)
Col. 62

- Production of locomotives at Chittaranjan Locomotives Works
(Deb. 42, Vol. V, 10-09-1991)
Col. 131
- Profit earned by IRCON
(Deb. 42, Vol. V, 10-09-1991)
Col. 154-65
- Promotion of SC/ST Officials
(Deb. 28, Vol. III, 20-08-1991)
Col. 173
- Promotions of Railway Officials
(Deb. 25, Vol. III, 13-08-1991)
Col. 73-76
- Proposal for Main Railway Station at Agra
(Deb. 20, Vol. II, 06-08-1991)
Col. 146-47
- Proposal for New Rajdhani Express
(Deb. 37, Vol. IV, 03-09-1991)
Col. 293
- Proposal for New Train between Bombay-Mannad
(Deb. 15, Vol. II, 30-07-1991)
Col. 217
- Proposal for rebate in tickets from Bareilly to Delhi
(Deb. 42, Vol. V, 10-09-1991)
Col. 298
- Proposal for Running of Vikramshila Express from Sahibganj
(Deb. 33, Vol. IV, 27-08-1991)
Col. 167
- Proposal to speed up Moori Express
(Deb. 15, Vol. II, 30-07-1991)
Col. 117
- Provision of coach for Gays in Train Nos. 1172 and 2062
(Deb. 42, Vol. V, 10-09-1991)
Col. 277
- Provision of Electricity and Water at Stations under Puzabed and Varanasi Divisions
(Deb. 25, Vol. III, 13-08-1991)
Col. 276-77
- Quota of Berths at Solapur Station
(Deb. 25, Vol. III, 13-08-1991)
Col. 295-304
- Quota of Berths for Calcutta, Bombay and Jammu
(Deb. 37, Vol. IV, 03-09-1991)
Col. 61
- Quota of SC/ST in Izzatnagar Division
(Deb. 15, Vol. II, 30-07-1991)
Col. 126
- Rail Factory at Jamalpur
(Deb. 37, Vol. IV, 03-09-1991)
Col. 122
- Rail Factory in Samastipur
(Deb. 37, Vol. IV, 03-09-1991)
Col. 121
- Rail Fare Concession to Handicapped Persons
(Deb. 33, Vol. IV, 27-08-1991)
Col. 42
(Deb. 37, Vol. IV, 03-09-1991)
Col. 37
- Rail Fare on Hyderabad-Madras via Nadikudi Route
(Deb. 20, Vol. II, 06-08-1991)
Col. 71
- Rail line from Tumkur to Devanagere
(Deb. 37, Vol. IV, 03-09-1991)
Col. 116
- Rail Lines in Madhya Pradesh
(Deb. 42, Vol. V, 10-09-1991)
Col. 99
- Rail Lines in Uttar Pradesh
(Deb. 28, Vol. III, 20-08-1991)
Col. 154
- Rail Link Chhota Nagpur-Sandhal Pargana Districts
(Deb. 28, Vol. III, 20-08-1991)
Col. 196

- Rail Link from Agra to Etawah**
(Deb. 37, Vol. IV, 03-09-1991)
Col 146
- Rail Link from Bhadrak to Paradeep**
(Deb. 15, Vol. II, 30-07-1991)
Col 71
- Rail Link from Dogaar to Dumka and Giridih to Ranchi**
(Deb. 25, Vol. III, 13-08-1991)
Col 291
- Rail Link from Dindigul to Gudalur (Tamil Nadu)**
(Deb. 42, Vol. V, 10-09-1991)
Col 251-52
- Rail Link from Hajipur to Sughali in Bihar**
(Deb. 20, Vol. II, 06-08-1991)
Col 115
- Rail Link from Kumerghat to Agartala**
(Deb. 33, Vol. IV, 27-08-1991)
Col 154
- Rail Link from Madras Egmore to Madras Central**
(Deb. 15, Vol. II, 30-07-1991)
Col 209
- Rail Link from Mauder Hill to Dumka**
(Deb. 25, Vol. III, 13-08-1991)
Col 123
- Rail Link from New Cooch-Behar to Dibrui**
(Deb. 15, Vol. II, 30-07-1991)
Col 184
- Rail Link in Koonjhar District of Orissa**
(Deb. 25, Vol. III, 13-08-1991)
Col 79-80
- Rail Link to Pilibhit**
(Deb. 20, Vol. II, 06-08-1991)
Col 151
- Rail Museum**
(Deb. 42, Vol. V, 10-09-1991)
Col 239-40
- Rail Passes to Freedom Fighters**
(Deb. 42, Vol. V, 10-09-1991)
Col 120-22
- Rail Travel Concession to Military Awardees**
(Deb. 28, Vol. III, 20-08-1991)
Col 171
- Rail Users' Committees**
(Deb. 20, Vol. II, 06-08-1991)
Col 201-02
- Railway Board Bharat Scouts and Guides Association**
(Deb. 15, Vol. II, 30-07-1991)
Col 182
- Railway Booking Office at Chatra, Bihar**
(Deb. 28, Vol. III, 20-08-1991)
Col 153
- Railway Bridge at Ghazipur**
(Deb. 15, Vol. II, 30-07-1991)
Col 166
- Railway Bridge in Jaipur**
(Deb. 15, Vol. II, 30-07-1991)
Col 228
- Railway Bridge over Gandak River near Chahitami**
(Deb. 15, Vol. II, 30-07-1991)
Col 135
- Railway contract system**
(Deb. 42, Vol. V, 10-09-1991)
Col 201
- Railway Electrification in Maharashtra**
(Deb. 28, Vol. III, 20-08-1991)
Col 23
- Railway Facilities at Nasik for Kumbhmel**
(Deb. 25, Vol. III, 13-08-1991)
Col 275
- Railway Hospitals in Orissa**
(Deb. 20, Vol. II, 06-08-1991)
Col 220-21
- Railway Hospitals in Uttar Pradesh**
(Deb. 33, Vol. IV, 27-08-1991)
Col 222

- Railway Land on Tehbazari**
(Deb. 28, Vol. III, 20-08-1991)
Col. 84
- Railway Level Crossings in Kerala**
(Deb. 28, Vol. III, 20-08-1991)
Col. 134
- Railway Line from Sawai-Madhopur to
Bikaner and Jodhpur**
(Deb. 20, Vol. II, 06-08-1991)
Col. 184-85
- Railway Line between Guwahati and
Dibrugarh**
(Deb. 20, Vol. II, 06-08-1991)
Col. 106
- Railway Line between Sahaganj and
Mau**
(Deb. 20, Vol. II, 06-08-1991)
Col. 191-92
- Railway Line between Sahaganj and Mau**
(Deb. 20, Vol. II, 06-08-1991)
Col. 191-92
- Railway Line from Araria to Sauphal in
Bihar**
(Deb. 25, Vol. III, 13-08-1991)
Col. 173-74
- Railway Line from Bhanpur to Jabalpur**
(Deb. 25, Vol. III, 13-08-1991)
Col. 321
- Railway Line from Indore to Amalner**
(Deb. 15, Vol. II, 30-07-1991)
Col. 195
- Railway Line from Khurda Road to
Bhubaneswara (Orissa)**
(Deb. 6, Vol. I, 16-07-1991)
Col. 63
- Railway Line from Khurja to Hathras**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 202
- Railway Line from Meenamakkam to
Avadi**
(Deb. 20, Vol. II, 06-08-1991)
Col. 193
- Railway Line from Panvel to Karjat**
(Deb. 28, Vol. III, 20-08-1991)
Col. 45
- Railway Line from Rameshwaram to
Kanyakumari**
(Deb. 20, Vol. II, 06-08-1991)
Col. 161-62
- Railway Line from Talcher to Gopalpur
(Orissa)**
(Deb. 6, Vol. I, 16-07-1991)
Col. 114
- Railway Line from Ambeguda to Kesinga
(SER)**
(Deb. 20, Vol. II, 06-08-1991)
Col. 37-38
- Railway Line in Rewa (Madhya Pradesh)**
(Deb. 42, Vol. V, 10-09-1991)
Col. 327-28
- Railway Lines**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 127
- Railway Lines from Darbhanga to
Mansi**
(Deb. 6, Vol. I, 16-07-1991)
Col. 88
- Railway Lines from Madubani to
Muzaffarpur**
(Deb. 15, Vol. II, 30-07-1991)
Col. 215
- Railway Lines in Andhra
Pradesh**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 292
- Railway Lines in Bihar**
(Deb. 25, Vol. III, 13-08-1991)
Col. 305-06
- Railway Lines in Haryana**
(Deb. 20, Vol. II, 06-08-1991)
Col. 117-18
- Railway Lines in Karnataka**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 108

- Railway Lines in Marathwada**
(Deb. 20, Vol. II, 06-08-1991)
Col. 41
- Railway Lines in Marathwada-Vidarbha Region**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 75
- Railway Lines in Orissa**
(Deb. 6, Vol. I, 16-07-1991)
Col. 61
- Railway Link to Arunachal Pradesh**
(Deb. 20, Vol. II, 06-08-1991)
Col. 215
- Railway Link to Chitra (Bihar)**
(Deb. 20, Vol. II, 06-08-1991)
Col. 97
- Railway Passes**
(Deb. 15, Vol. II, 30-07-1991)
Col. 167
- Railway Passes to Ex-Members of Parliament**
(Deb. 20, Vol. II, 06-08-1991)
Col. 226-27
- Railway Passes to Freedom Fighter for Rajdhani and Shambdi Express**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 162
- Railway Projects in Bihar**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 255
- Railway Projects in Bombay**
(Deb. 28, Vol. III, 20-08-1991)
Col. 146
- Railway Projects in Karnataka**
(Deb. 25, Vol. III, 13-08-1991)
Col. 313
- Railway Projects in Kerala**
(Deb. 20, Vol. II, 06-08-1991)
Col. 166
(Deb. 25, Vol. III, 13-08-1991)
Col. 59-63
- Railway Projects in Maharashtra**
(Deb. 20, Vol. II, 06-08-1991)
Col. 47-48
- Railway Projects in Orissa**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 282
- Railway Recruitment Boards**
(Deb. 28, Vol. III, 20-08-1991)
Col. 107
- Railway Schemes in Bihar**
(Deb. 15, Vol. II, 30-07-1991)
Col. 79
(Deb. 33, Vol. IV, 27-08-1991)
Col. 61
- Railway Services in Bombay**
(Deb. 25, Vol. III, 13-08-1991)
Col. 227-29
- Railway Station at Sarpada**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 55
- Railway wagons to Andhra Pradesh State Electricity Board**
(Deb. 28, Vol. III, 20-08-1991)
Col. 196
- Railway Workshop at Ranaol**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 142
- Railway Yard on Raigarh Station, S.E. Railway**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 292
- Railway Projects in Balasore**
(Deb. 20, Vol. II, 06-08-1991)
Col. 44-45
- Railways Expansion Programme in Rajasthan**
(Deb. 20, Vol. II, 06-08-1991)
Col. 34-35
- Rajdhani Express from Delhi to Madras**
(Deb. 25, Vol. III, 13-08-1991)
Col. 40-41

- Rajgir-Bodhgaya Rail Link**
(Deb. 28, Vol. III, 20-08-1991)
Col. 167
- Rampur-Haldwani Railway Line**
(Deb. 15, Vol. II, 30-07-1991)
Col. 89
- Re-Instatement of Railway Coolies in Bihar**
(Deb. 15, Vol. II, 30-07-1991)
Col. 65
- Records of Railway Lands**
(Deb. 25, Vol. III, 13-08-1991)
Col. 364-65
- Recovery of Licence Fees by Railways**
(Deb. 28, Vol. III, 20-08-1991)
Col. 43
- Recruitment of Lower Category Posts**
(Deb. 42, Vol. V, 10-09-1991)
Col. 279
- Recruitment of Sefhi Karamcharis**
(Deb. 28, Vol. III, 20-08-1991)
Col. 31
- Reduction in Number of Halts of Long Distance Trains**
(Deb. 20, Vol. II, 06-08-1991)
Col. 212
- Refund of Claims by Railways**
(Deb. 15, Vol. II, 30-07-1991)
Col. 118
- Regularisation of Daily Wagers**
(Deb. 15, Vol. II, 30-07-1991)
Col. 238
- Regularisation of Employees**
(Deb. 42, Vol. V, 10-09-1991)
Col. 197
- Reinstatement of Dismissed Employees**
(Deb. 15, Vol. II, 30-07-1991)
Col. 196
- Reinstatement of Employees**
(Deb. 15, Vol. II, 30-07-1991)
Col. 9-13
- Release of Quota of Berths on Request of M.Ps.**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 61
- Renaming of Pitanjhia Railway Station**
(Deb. 20, Vol. II, 06-08-1991)
Col. 165
- Renovation of Mecheda Station (SER)**
(Deb. 28, Vol. III, 20-08-1991)
Col. 44
- Renovation of Palace on Wheels**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 142
- Renovation of Stations in Bihar**
(Deb. 15, Vol. II, 30-07-1991)
Col. 215
- Reopening of Level Crossing at Panch Gram Station (NFR)**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 71
- Repair of Bridges in Baroda**
(Deb. 42, Vol. V, 10-09-1991)
Col. 82
- Replacement of Coaches and Wagons**
(Deb. 15, Vol. II, 30-07-1991)
Col. 128
- Replacement of Overaged EMU Coaches**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 49
- Replacement of Steam Locomotives on N.G. Section in Gujarat**
(Deb. 25, Vol. III, 13-08-1991)
Col. 71-72
- Replacing of Steam Engines with Diesel Engines**
(Deb. 15, Vol. II, 30-07-1991)
Col. 138
- Report of Commissioner of Railway Safety**
(Deb. 28, Vol. III, 20-08-1991)
Col. 25

- Reservation Counters of Delhi/Near Delhi**
(Deb. 20, Vol. II, 06-08-1991)
Col. 80-81
- Reservation Facility at Azamgarh Railway Station**
(Deb. 20, Vol. II, 06-08-1991)
Col. 192-93
- Reservation in Mithila Express**
(Deb. 20, Vol. II, 06-08-1991)
Col. 223-24
- Reservation in Shalimar Express from Devband**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 269
- Reservation of Stalls for SCs/STs**
(Deb. 20, Vol. II, 06-08-1991)
Col. 133-37
- Reservation Quota at Ahmednagar Station**
(Deb. 42, Vol. V, 10-09-1991)
Col. 318-19
- Reservation Quota at Bombay-Nagpur Route**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 267
- Reservation Quota for Alwar in Pink City Express**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 120
- Reservation Quota for Belaghat Junction**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 114
- Reservation Quota for Bareilly Junction**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 322
- Reservation Quota for Jaunpur Station**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 132
- Reservation Quota for Kanpur**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 68
- Reservation Quota for Various Stations in Gujarat**
(Deb. 25, Vol. III, 13-08-1991)
Col. 142-47
- Reservation Quota in Express Trains**
(Deb. 28, Vol. III, 20-08-1991)
Col. 97
- Reservation Quota of Jhansi Division**
(Deb. 20, Vol. II, 06-08-1991)
Col. 144
- Restoration of a train between Bombay-Daund-Mannand**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 137
- Restoration of Arrah-Sasaram (Martin) Railway Line**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 138
- Restoration of Express Trains between Madras and Quilon**
(Deb. 42, Vol. V, 10-09-1991)
Col. 265
- Restoration of Sorting Sections in RMS**
(Deb. 30, Vol. III, 22-08-1991)
Col. 89-92
- Restoration of Train between Palghat and Shoranur**
(Deb. 42, Vol. V, 10-09-1991)
Col. 238-39
- Restoration of Train Services running from Samantipur**
(Deb. 6, Vol. I, 16-07-1991)
Col. 117
- (Deb. 28, Vol. III, 20-08-1991)**
Col. 32

- Restoration of Trains between Sasaram and Araah
(Deb. 15, Vol. II, 30-07-1991)
Col. 203
- Revised Timing of Bokaro Madras Express
(Deb. 15, Vol. II, 30-07-1991)
Col. 56
- Revision in Pay Scales of Group B Gaoasted Officers in Railways and Other Ministries
(Deb. 40, Vol. IV, 06-09-1991)
Col. 91
- Ring Railway around Jaipur
(Deb. 19, Vol. II, 05-08-1991)
Col. 82
- RMS Sorting Offices
(Deb. 39, Vol. IV, 05-09-1991)
Col. 283
- Sale and Reservation of Fake Tickets
(Deb. 42, Vol. V, 10-09-1991)
Col. 146
- Sale of Substandard Estates at Bombay and Nagpur
(Deb. 25, Vol. III, 13-08-1991)
Col. 222-23
- Saloon used by Rabindra Nath Tagore
(Deb. 37, Vol. IV, 03-09-1991)
Col. 115
- Saranipur-Darbhanga Railway Line
(Deb. 6, Vol. I, 16-07-1991)
Col. 104
- Sambelpur-Talcher Railway Line
(Deb. 6, Vol. I, 16-07-1991)
Col. 94
- SC/ST Officials in Railways
(Deb. 15, Vol. II, 30-07-1991)
Col. 73
- SC/ST Officials in Recruitment Boards
(Deb. 25, Vol. III, 13-08-1991)
Col. 188
- School for Coach Repair Factory, Bhopal
(Deb. 37, Vol. IV, 03-09-1991)
Col. 173
- Second Broad-Gauge Terminal for Madras
(Deb. 33, Vol. IV, 27-08-1991)
Col. 271
- Security of Passengers on Trains in Punjab
(Deb. 17, Vol. II, 01-08-1991)
Col. 105-06
- Sending of SC/ST Officials on Deputation
(Deb. 28, Vol. III, 20-08-1991)
Col. 173
- Service Station at Jaunpur
(Deb. 33, Vol. IV, 27-08-1991)
Col. 280
- Share Capital of Railways in Kerala State Road Transport Corporation
(Deb. 45, Vol. V, 13-09-1991)
Col. 450
- Shatabdi Express from Trivandrum to Bangalore
(Deb. 6, Vol. I, 16-07-1991)
Col. 115
- Sheds on Platforms of Delhi
(Deb. 28, Vol. III, 20-08-1991)
Col. 87
- Sheds on Stations of Shamgarh-Gangapur Section
(Deb. 25, Vol. III, 13-08-1991)
Col. 236-37
- Shifting of Loco Shed from Sahibganj
(Deb. 15, Vol. II, 30-07-1991)
Col. 233
- Shops in New Model Colony, Izzat Nagar
(Deb. 33, Vol. IV, 27-08-1991)
Col. 197
- Shortage of Rolling Stock
(Deb. 20, Vol. II, 06-08-1991)
Col. 210-11

- Train Service between Jaunpur and Bombay**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 281
- Train Service on Karimganj-Dallabcherra Section**
(Deb. 25, Vol. III, 13-08-1991)
Col. 174-75
- Train Service on Ujjain-Devas-Indore Section**
(Deb. 20, Vol. II, 06-08-1991)
Col. 159-60
- Train Services between Magharai and Howrah**
(Deb. 42, Vol. V, 10-09-1991)
Col. 300-01
- Train Services on Bhatni-Varanasi Section**
(Deb. 20, Vol. II, 06-08-1991)
Col. 109
- Train Services on Gaya-Dhanbad Section**
(Deb. 25, Vol. III, 13-08-1991)
Col. 170-71
- Training of Railway Officials in Foreign Countries**
(Deb. 15, Vol. II, 30-07-1991)
Col. 86
- Training Programme in Foreign Countries**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 268
- Training to employees working on Farakka-Lalmatia railway line**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 118
- Trains Halting at Jalour Road Station**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 36
- Trains Running between Rewari and Panjora**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 301
- Transfer of Officers at Samastipur**
(Deb. 20, Vol. II, 06-08-1991)
Col. 45-46
- Transfer of Officials in Northern Railway**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 268
- Transfer of Pune-Miraj Section**
(Deb. 42, Vol. V, 10-09-1991)
Col. 148-49
- Transfer of Running Staff Headquarter from Idgah to Bayana (W.R.)**
(Deb. 25, Vol. III, 13-08-1991)
Col. 184-85
- Transfer of Waltair Division**
(Deb. 20, Vol. II, 06-08-1991)
Col. 43-44
- Transfers of Officers in Railways Board**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 79
- Transfers of TTEs**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 181
- Transportation of Betel Baskets at Machoda Station**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 336
- Transportation of Grit in Bihar**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 334
- Trichur-Gurevayoor Railway Line**
(Deb. 25, Vol. III, 13-08-1991)
Col. 187
- Unauthorised Collection of Money from Trains Running from Samastipur**
(Deb. 6, Vol. I, 16-07-1991)
Col. 119

- Unauthorised Money Charged from Labourers Travelling from Bihar**
 (Deb. 20, Vol. II, 06-08-1991)
 Col. 223
- Uneconomic Railway Lines**
 (Deb. 15, Vol. II, 30-07-1991)
 Col. 231
- Upgradation of Sujra Station**
 (Deb. 28, Vol. III, 20-08-1991)
 Col. 37
- Urban Transport System**
 (Deb. 33, Vol. IV, 27-08-1991)
 Col. 46
- Vashi New Bombay Railway Line**
 (Deb. 37, Vol. IV, 03-09-1991)
 Col. 4-7
- Villivakkam to Amannagar Railway Line**
 (Deb. 33, Vol. IV, 27-08-1991)
 Col. 272
- Waiting Room at Dhampur Station**
 (Deb. 33, Vol. IV, 27-08-1991)
 Col. 78
- Wheel and Axle Factory at Dehod**
 (Deb. 37, Vol. IV, 03-09-1991)
 Col. 291
- Wheel and Axle Plant at Rourkela**
 (Deb. 28, Vol. III, 20-08-1991)
 Col. 188
- Workshop at Izzatnagar**
 (Deb. 33, Vol. IV, 27-08-1991)
 Col. 45
- Rajasthan**
- Agro-Based Industries in Rajasthan**
 (Deb. 12, Vol. II, 25-07-1991)
 Col. 61
- Air Link for Ajmer**
 (Deb. 25, Vol. III, 13-08-1991)
 Col. 273-74
- Air Services in Rajasthan**
 (Deb. 20, Vol. II, 06-08-1991)
 Col. 183
- Air Stations in Haryana and Rajasthan**
 (Deb. 43, Vol. V, 11-09-1991)
 Col. 132-33
- Airports in Rajasthan**
 (Deb. 25, Vol. III, 13-08-1991)
 Col. 6-9
- Airstrips at Ranakpur, Rajasthan**
 (Deb. 6, Vol. I, 16-07-1991)
 Col. 68
- Akashwami Centres in Rajasthan**
 (Deb. 29, Vol. III, 21-08-1991)
 Col. 157-60
- Allocation for Adult Education to Gujarat, Madhya Pradesh and Rajasthan**
 (Deb. 24, Vol. III, 12-08-1991)
 Col. 413-14
- Allocation of Essential Consumer Items to Rajasthan at Cheaper Rates**
 (Deb. 29, Vol. III, 21-08-1991)
 Col. 266-68
- Amount Allocated for Tribal Sub-Plan Schemes in Rajasthan**
 (Deb. 41, Vol. V, 09-09-1991)
 Col. 74
- Amount Spent on Oil and Gas Drilling in Rajasthan**
 (Deb. 28, Vol. III, 20-08-1991)
 Col. 38
- Ancient Monuments at Chittorgarh Fort in Rajasthan**
 (Deb. 14, Vol. II, 29-07-1991)
 Col. 105-06
- Ancient Monuments in Rajasthan**
 (Deb. 32, Vol. IV, 26-08-1991)
 Col. 56
- Anta Power Project of Rajasthan**
 (Deb. 33, Vol. IV, 27-08-1991)
 Col. 244

- Approval to Kol Power Project**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 245
- Assistance to Rajasthan for Upgrading Existing Hospitals**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 349
- Assistance to Tackle Drought in Rajasthan**
(Deb. 17, Vol. II, 01-08-1991)
Col. 129
- Bank Branches in Rajasthan**
(Deb. 13, Vol. II, 26-07-1991)
Col. 118
- Bilaspur Dam Project in Rajasthan**
(Deb. 44, Vol. V, 12-09-1991)
Col. 59
- Bridge on Railway Crossings in Jaipur**
(Deb. 25, Vol. III, 13-08-1991)
Col. 88
- Capital Investment in Industrial Units in Rajasthan**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 369
- Central Assistance to U.P. and Rajasthan for Promotion of Literacy**
(Deb. 19, Vol. II, 05-08-1991)
Col. 129-30
- Central Schemes for Rajasthan**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 424
- Centrally Sponsored Industries in Kota**
(Deb. 16, Vol. II, 31-07-1991)
Col. 66
- Child Development Schemes in Shm Areas**
(Deb. 24, Vol. III, 12-08-1991)
Col. 551-53
- Classified Forests in Rajasthan**
(Deb. 24, Vol. III, 12-08-1991)
Col. 265-66
- Clearance of Dholpur Thermal Power Project**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 309
- Closing of Return Letter Office in Jaipur, Rajasthan**
(Deb. 22, Vol. III, 08-08-1991)
Col. 184
- Closure of Sawai Madhopur Cement Factory**
(Deb. 43, Vol. V, 11-09-1991)
Col. 103-04
- Coal Supply to Rajasthan**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 280
- Cobalt Recovery Plant of Debari Zinc Smelter, Udaipur**
(Deb. 44, Vol. V, 12-09-1991)
Col. 284
- Complaints from Central Government Employees in Rajasthan**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 169
- Constitution of Telephone Advisory Committee in Rajasthan**
(Deb. 17, Vol. II, 01-08-1991)
Col. 216-22
- Construction of Bypass on National Highways in Rajasthan**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 302
- Construction of Jagrawala Anicut in Jaipur**
(Deb. 12, Vol. II, 25-07-1991)
Col. 37
- Construction of Shallow Tube Wells/Dug Wells under SPPP**
(Deb. 30, Vol. III, 22-08-1991)
Col. 182-84
- Construction of Truck Bypass on National Highways**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 302-04
- Control of Roper, Harika and Perosapur Handworks**
(Deb. 6, Vol. I, 16-07-1991)
Col. 99

- Conversion of Railway Lines in Rajasthan
(Deb. 15, Vol. II, 30-07-1991)
Col. 145
- Crossings in Churu District
(Deb. 42, Vol. V, 10-09-1991)
Col. 137
- Defence Industrial Projects in Rajasthan
(Deb. 18, Vol. II, 02-08-1991)
Col. 233
- Deforestation of Rajasthan
(Deb. 32, Vol. IV, 26-08-1991)
Col. 354
- Demand for share of Ganga Waters by Rajasthan
(Deb. 12, Vol. II, 25-07-1991)
Col. 119
- Desert Development Programme
(Deb. 11, Vol. II, 24-07-1991)
Col. 25-30
- Development of Aravali Mountain Ranges
(Deb. 32, Vol. IV, 26-08-1991)
Col. 316
- Development of Circular Routes in Rajasthan
(Deb. 33, Vol. IV, 27-08-1991)
Col. 114
- Development of Pushkar Valley
(Deb. 27, Vol. III, 19-08-1991)
Col. 120-21
- Development of Ranthambore as Tourist Centre
(Deb. 24, Vol. III, 12-08-1991)
Col. 102-04
- Development of Tourism in Rajasthan
(Deb. 25, Vol. III, 13-08-1991)
Col. 192
- Development of Tourist Complexes in Rajasthan
(Deb. 20, Vol. II, 06-08-1991)
Col. 131
- Distribution of Water amongst Haryana, Punjab and Rajasthan
(Deb. 35, Vol. IV, 29-08-1991)
Col. 278-79
- Divisional Offices of LIC in Rajasthan
(Deb. 45, Vol. 5, 13-09-1991)
Col. 244
- Doordarshan Centres in Rajasthan
(Deb. 29, Vol. III, 21-08-1991)
Col. 155-57
- Drilling for Oil and Gas in Rajasthan
(Deb. 25, Vol. III, 13-08-1991)
Col. 351
- Drinking Water Scheme Submitted by Rajasthan
(Deb. 34, Vol. IV, 28-08-1991)
Col. 339
- Drinking Water Shortage in Rajasthan
(Deb. 21, Vol. III, 07-08-1991)
Col. 99
- Drinking Water Supply in Desert Areas of Rajasthan
(Deb. 34, Vol. IV, 28-08-1991)
Col. 132
- Drinking Water Supply Schemes of Rajasthan
(Deb. 29, Vol. III, 21-08-1991)
Col. 250-52
- Ecological Study by Keoladeo National Park at Bharatpur
(Deb. 32, Vol. IV, 26-08-1991)
Col. 296
- Environment and Forests Improvement Schemes in Rajasthan
(Deb. 24, Vol. III, 12-08-1991)
Col. 571
- Essential Commodities Allotted to Rajasthan
(Deb. 29, Vol. III, 21-08-1991)
Col. 223-25

- Expansion of Hindustan Copper Limited, Khetri**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 62
- Expansion of Petrochemicals Industry in Rajasthan**
(Deb. 7, Vol. I, 17-07-1991)
Col. 73-74
- Expansion of Rajasthan Desert**
(Deb. 21, Vol. III, 07-08-1991)
Col. 251
- Export of Kota Stone and Marble**
(Deb. 18, Vol. II, 02-08-1991)
Col. 72
- Extension to Run-Way of Jaipur Airport**
(Deb. 6, Vol. I, 16-07-1991)
Col. 111
- Facilities to Tourists at Ajmer and Pushkar**
(Deb. 25, Vol. III, 13-08-1991)
Col. 274-75
- Family Welfare Programme in Bihar, Uttar Pradesh and Rajasthan**
(Deb. 19, Vol. II, 05-08-1991)
Col. 159-60
- Female Education in Rajasthan**
(Deb. 19, Vol. II, 05-08-1991)
Col. 62-64
- Financial Assistance to Rajasthan by LIC**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 83-86
- Financial Assistance to Rajasthan by NABARD**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 70-85
- Food Processing Industries in Rajasthan**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 296
- Foodgrain Production in Rajasthan**
(Deb. 44, Vol. V, 12-09-1991)
Col. 270
- Foreign Aid for Afforestation Schemes in Rajasthan**
(Deb. 14, Vol. II, 29-07-1991)
Col. 78-79
- Fruit based industry in Jhalawar District**
(Deb. 21, Vol. III, 07-08-1991)
Col. 159
- Funds for On-Going Central Projects in Rajasthan**
(Deb. 16, Vol. II, 31-07-1991)
Col. 143-44
- Funds to Rajasthan under DPAP and DDP**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 339
- Furnace Oil Used in Kota Thermal Power Plant**
(Deb. 20, Vol. II, 06-08-1991)
Col. 127-28
- Gold Ornaments Belonging to Maharaja of Jaipur**
(Deb. 44, Vol. V, 12-09-1991)
Col. 379
- Grant of lease for extraction of Granite in Rajasthan**
(Deb. 30, Vol. III, 22-08-1991)
Col. 67
- Growth Centres in Tonk District, Rajasthan**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 465
- Hoisting of National Flag at Jaipur Office of RFC**
(Deb. 30, Vol. III, 22-08-1991)
Col. 182
- Homeopathic, Unani and Ayurvedic Training Colleges in Rajasthan**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 329
- Hydel Power Projects in Rajasthan**
(Deb. 28, Vol. III, 20-08-1991)
Col. 86
- Impact of Sand-Dunes on Pushkar Valley**
(Deb. 14, Vol. II, 29-07-1991)
Col. 171-72

- Import of Spare Parts for Rajasthan Atomic Power Station
(Deb. 43, Vol. V, 11-09-1991)
Col. 283-84
- Inclusion of Famine Prone Areas Under DPAP
(Deb. 21, Vol. III, 07-08-1991)
Col. 201
- Inclusion of Jaipur town under I.D.S.M.T. Scheme
(Deb. 19, Vol. II, 05-08-1991)
Col. 45-46
- Indira Gandhi Canal Project
(Deb. 44, Vol. V, 12-09-1991)
Col. 267
- Industrial Growth Centres in Rajasthan and Haryana
(Deb. 38, Vol. IV, 04-09-1991)
Col. 243
- Industrial Sickness in Rajasthan
(Deb. 16, Vol. II, 31-07-1991)
Col. 156-59
- Inquiry into Malpractices in Sainik School, Chittorgarh
(Deb. 9, Vol. I, 19-07-1991)
Col. 31
- Installation of Public Call Offices at Pali, Rajasthan
(Deb. 17, Vol. II, 01-08-1991)
Col. 54-62
- Institute of De-Desertification in Rajasthan
(Deb. 27, Vol. III, 19-08-1991)
Col. 121
- International Airports
(Deb. 6, Vol. I, 16-07-1991)
Col. 113
- Irrigation Projects of Rajasthan
(Deb. 12, Vol. II, 25-07-1991)
Col. 36
- ITDC Hotels and Lodges in Rajasthan and Kerala
(Deb. 37, Vol. IV, 03-09-1991)
Col. 174
- Kota Thermal Power Plant
(Deb. 25, Vol. III, 13-08-1991)
Col. 348-51
- Loan Given to Whole Sale Traders by Banks in Rajasthan
(Deb. 36, Vol. IV, 30-08-1991)
Col. 180
- LPG Agencies in Rajasthan
(Deb. 20, Vol. II, 06-08-1991)
Col. 131-32
(Deb. 28, Vol. III, 20-08-1991)
Col. 37
- LPG through Pipeline in Rajasthan
(Deb. 28, Vol. III, 20-08-1991)
Col. 110
- Modernisation of Railway Units in Ajmer City
(Deb. 20, Vol. II, 06-08-1991)
Col. 20-22
- Museum and Sub-office at Jajpur, Orissa
(Deb. 14, Vol. II, 29-07-1991)
Col. 61
- National Highways in Rajasthan
(Deb. 40, Vol. IV, 06-09-1991)
Col. 196
- National Yachting Centre in Jaipur
(Deb. 19, Vol. II, 05-08-1991)
Col. 283
- Need for special trains during Rani Satiji Mela Jhunjhunu, Rajasthan (MUR 377)
(Deb. 25, Vol. III, 13-08-1991)
Col. 536-37
- Need to declare Kota, Rajasthan as a 'B' grade city (MUR 377)
(Deb. 16, Vol. II, 31-07-1991)
Col. 255
- Need to develop Kota, Bundi and Jhalawar region as tourist centres (MUR 377)
(Deb. 19, Vol. II, 05-08-1991)
Col. 349-50

- Need to exempt farmers of Rajasthan from payment of loans taken by Indira Gandhi Nahar Project Authority on their behalf (MUR 377)
(Deb. 48, Vol. V, 17-09-1991)
Col. 70
- Need to Expedite the Setting up of High Power Relay Station at Anoopgarh, Rajasthan (MUR 377)
(Deb. 8, Vol. I, 18-07-1991)
Col. 185-86
- Need to give clearance to Garadha Irrigation Project in Bundi district, Rajasthan
(Deb. 27, Vol. III, 19-08-1991)
Col. 200
- Need to Increase Quota for provincial Services for Nomination to IAS etc., Particularly for PCS of Rajasthan
(Deb. 27, Vol. III, 19-08-1991)
Col. 199-200
- Need to increase the Amount of Compensation Payable to Farmers of Barsinghar, Rajasthan, whose Lands were Acquired for Lignite Based Thermal Plant (MUR 377)
(Deb. 8, Vol. I, 18-07-1991)
Col. 182
- Need to increase the Quota of Wheat etc. for Distribution of Scheduled Tribes through Public Distribution System in Rajasthan (MUR 377)
(Deb. 29, Vol. III, 21-08-1991)
Col. 294-95
- Need to provide financial assistance to the Government of Rajasthan for the overall development of Jaipur city (MUR 377)
(Deb. 48, Vol. V, 17-09-1991)
Col. 71
- Need to Provide Financial Assistance to the People Affected by Water-logging in Areas Covered by Indira Gandhi Canal, Rajasthan (MUR 377)
(Deb. 20, Vol. II, 06-08-1991)
Col. 295
- Need to provide more funds to Rajasthan Government to cope with the drought situation in Bharatpur (MUR 377)
(Deb. 38, Vol. IV, 04-09-1991)
Col. 496
- Need to take steps to solve the Drinking Water problem in Ajmer, Rajasthan (MUR 377)
(Deb. 30, Vol. III, 22-08-1991)
Col. 263-64
- New Telephone Exchanges in Rajasthan
(Deb. 30, Vol. III, 22-08-1991)
Col. 134-36
- Offices under Directorate of Regional Broadcast, Rajasthan
(Deb. 34, Vol. IV, 28-08-1991)
Col. 456
- Oil and Gas Exploration in Rajasthan
(Deb. 15, Vol. II, 30-07-1991)
Col. 24-28
- Ongoing Central Projects in Rajasthan
(Deb. 38, Vol. IV, 04-09-1991)
Col. 423
- Ongoing Irrigation Projects in Rajasthan
(Deb. 30, Vol. III, 22-08-1991)
Col. 226-28
- Opening of "Mahila Samakhya" in Rajasthan
(Deb. 32, Vol. IV, 26-08-1991)
Col. 231
- Opening of Bank Branches in Kota, Bundi, Nalwar districts in Rajasthan
(Deb. 31, Vol. IV, 23-08-1991)
Col. 245-46
- Payment of Fees to Persons Participating in Programmes at Jaipur Deordarshan
(Deb. 29, Vol. III, 21-08-1991)
Col. 116

- Per Capita Plan Expenditure in States
(Deb. 38, Vol. IV, 04-09-1991)
Col.413
- Petroleum Products Bunks/Botling Plants
in Rajasthan
(Deb. 37, Vol. IV, 03-09-1991)
Col.175
- Plantation Scheme in Rajasthan
(Deb. 19, Vol. II, 05-08-1991)
Col.305-06
- Power Supply to Rajasthan
(Deb. 33, Vol. IV, 27-08-1991)
Col.99
- Power Supply to Zinc Smelter Plant at
Udaipur
(Deb. 44, Vol. V, 12-09-1991)
Col.108-09
- Production of Foodgrains in
Rajasthan
(Deb. 22, Vol. III, 08-08-1991)
Col.137
- Production of Wool in
Rajasthan
(Deb. 30, Vol. III, 22-08-1991)
Col.73-74
- Project of Rajasthan/Haryana Pending for
Clearance
(Deb. 38, Vol. IV, 04-09-1991)
Col.434
- Projects from Rajasthan Pending for
Clearance
(Deb. 31, Vol. IV, 23-08-1991)
Col.313-14
- Proposal to Convert Alwar Fort into Lion
Safari Park
(Deb. 41, Vol. V, 09-09-1991)
Col.186
- Proposals of Rajasthan Government
regarding Phase IV of Operation
Blackboard Programme
(Deb. 24, Vol. III, 12-08-1991)
Col.236
- Public Call Offices and STD and ISD
connections in Rajasthan
(Deb. 44, Vol. V, 12-09-1991)
Col.264
- Publications of Daily, Weekly etc. from
Rajasthan
(Deb. 34, Vol. IV, 28-08-1991)
Col.313
- Rail Bridges in Kota
(Deb. 25, Vol. III, 13-08-1991)
Col.235
- Railway Bridge in Jaipur
(Deb. 15, Vol. II, 30-07-1991)
Col.228
- Railway Line from Sawai-Madhopur to
Bikaner and Jodhpur
(Deb. 20, Vol. II, 06-08-1991)
Col.184-85
- Railways Expansion Programme in
Rajasthan
(Deb. 20, Vol. II, 06-08-1991)
Col.34-35
- Rajasthan Atomic Power Station
(Deb. 34, Vol. IV, 28-08-1991)
Col.170
- Research Institute for Preserving Ancient
Books of Arabic and Persian
(Deb. 41, Vol. V, 09-09-1991)
Col.246-47
- Ring Railway around Jaipur
(Deb. 19, Vol. II, 05-08-1991)
Col.82
- Rural Electrification in Rajasthan
(Deb. 15, Vol. II, 30-07-1991)
Col.87
(Deb. 25, Vol. III, 13-08-1991)
Col.55
- S.T.D. Facility in Alwar District of
Rajasthan
(Deb. 35, Vol. IV, 29-08-1991)
Col.239-40

- Setting up of Gas-Based Industry in Rajasthan
(Deb. 25, Vol. III, 13-08-1991)
Col. 366-67
- Setting up of more Kendriya Vidyalayas in Madhya Pradesh, Rajasthan and Gujarat
(Deb. 24, Vol. III, 12-08-1991)
Col. 403-12
- Setting up of more Warehouses in Rajasthan
(Deb. 29, Vol. III, 21-08-1991)
Col. 92-94
- Setting up of Phosphoric Acid Plant
(Deb. 44, Vol. V, 12-09-1991)
Col. 297
- Setting up of Post and Telegraph Offices in Rajasthan
(Deb. 35, Vol. IV, 29-08-1991)
Col. 382-83
- Setting up of Post Offices, Telegraph Offices and Telephone Exchanges in Rajasthan
(Deb. 30, Vol. III, 22-08-1991)
Col. 62-64
- Setting up of Public Sector Undertakings in Rajasthan
(Deb. 16, Vol. II, 31-07-1991)
Col. 69-70
- Setting up of Solar Plant in Jodhpur, Rajasthan
(Deb. 20, Vol. II, 06-08-1991)
Col. 78
- Sewerage System in Jaipur
(Deb. 24, Vol. III, 12-08-1991)
Col. 550-51
- Share of Capital Cost of Indira Gandhi Nahar Pariyojana Jodhpur Life Canal
(Deb. 36, Vol. IV, 30-08-1991)
Col. 144
- Share of Rajasthan from Tehri Dam Waters
(Deb. 22, Vol. III, 08-08-1991)
Col. 185
- Share of Rajasthan in Different Power Projects
(Deb. 25, Vol. III, 13-08-1991)
Col. 254-55
- Shifting of Kota Airport
(Deb. 25, Vol. III, 13-08-1991)
Col. 236
- Shifting of Post Master General in Rajasthan
(Deb. 30, Vol. III, 22-08-1991)
Col. 166-67
- Siddhant and Nohar Projects in Rajasthan
(Deb. 17, Vol. II, 01-08-1991)
Col. 224-25
- Social Forestry Programme in Rajasthan
(Deb. 32, Vol. IV, 26-08-1991)
Col. 306
- Soil Erosion in Rajasthan
(Deb. 27, Vol. III, 19-08-1991)
Col. 110
- Sports Complex in Jaipur
(Deb. 19, Vol. II, 05-08-1991)
Col. 245-46
- STD Facility in U.P., M.P. and Rajasthan
(Deb. 30, Vol. III, 22-08-1991)
Col. 152-55
- Steel Stockyard at Jodhpur
(Deb. 8, Vol. I, 18-07-1991)
Col. 63
- Storing of Ancient Guns of Bharatpur
(Deb. 41, Vol. V, 09-09-1991)
Col. 185-86
- Survey for Oil and Gas in Rajasthan
(Deb. 37, Vol. IV, 03-09-1991)
Col. 200
- Telephones Connections in Ajmer District of Rajasthan
(Deb. 35, Vol. IV, 29-08-1991)
Col. 336-39
- Tourism Development in Kota
(Deb. 42, Vol. V, 10-09-1991)
Col. 195

- Tourist Places in Rajasthan**
(Deb. 6, Vol. I, 16-07-1991)
Col. 112
- Transfer of Running Staff Headquarters from Idgah to Bayana (W.R.)**
(Deb. 25, Vol. III, 13-08-1991)
Col. 184-85
- Upgradation of Post Offices in Rajasthan**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 127-38
- Vacancies of Members in CAT Benches, Rajasthan**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 321
- Vacant Posts of Judges in Rajasthan High Court**
(Deb. 18, Vol. II, 02-08-1991)
Col. 64
- Vayudoot Service for Sirohi in Rajasthan**
(Deb. 20, Vol. II, 06-08-1991)
Col. 184
- Vayudoot Services to Kota, Rajasthan**
(Deb. 15, Vol. II, 30-07-1991)
Col. 166
- Villagers help to Terrorists**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 499
- Waiting List for Telephone Connections in Kota District of Rajasthan**
(Deb. 22, Vol. III, 08-08-1991)
Col. 151
- Welfare of Ex-servicemen in Kota, Bundi and Banra, Rajasthan**
(Deb. 23, Vol. III, 09-08-1991)
Col. 141
- World Bank Assistance for increasing Foodgrain Production in Rajasthan**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 304
- World Bank Assistance for Projects in Rajasthan**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 157-59
- Rajiv Gandhi Foundation**
- Rajiv Gandhi Foundation**
(Deb. 45, Vol. V, 13-09-1991)
Col. 423
- Rajiv Gandhi International Aviation Award**
- Rajiv Gandhi International Aviation Award**
(Deb. 28, Vol. III, 20-08-1991)
Col. 59
- Ram Janam Bhumi**
- Construction of Ram Temple at Ayodhya**
(Deb. 22, Vol. III, 08-08-1991)
Col. 126
- Ram Temple at Ayodhya**
(Deb. 8, Vol. I, 18-07-1991)
Col. 101
- Rammurti Committee**
- Frame of reference of committee set up to review Rammurti Committee's report**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 221
- Refugee**
- Bonds Executed by Kuwait Refugees of Indian Refugees**
(Deb. 30, Vol. III, 22-08-1991)
Col. 129-30
- Chakma Refugees in India**
(Deb. 8, Vol. I, 18-07-1991)
Col. 70-71
- Deportation of Sri Lankan Tamil Refugees**
(Deb. 17, Vol. II, 01-08-1991)
Col. 1-6
- Indian Citizenship to Bangladesh Refugees living in Pilibhit, U.P.**
(Deb. 30, Vol. III, 22-08-1991)
Col. 72-73
- Rehabilitation**
- National Policy on Rehabilitation of Displaced Persons**
(Deb. 14, Vol. II, 29-07-1991)
Col. 101-02

Rehabilitation of Bonded Labour
(Deb. 14, Vol. II, 29-07-1991)
Col 109-10

Rehabilitation of Indians Leaving Abroad
(Deb. 30, Vol. III, 22-08-1991)
Col 112-13

Rehabilitation of Migrant Tribals
(Deb. 27, Vol. III, 19-08-1991)
Col 83

Religious Places

Acquisition of Disputed Land at Ayodhya
(Deb. 12, Vol. II, 25-07-1991)
Col 75

Development of Erumely in Kottayam, Kerala
(Deb. 25, Vol. III, 13-08-1991)
Col 229-30

Development of Jhandeywala Devi Temple, Delhi
(Deb. 14, Vol. II, 29-07-1991)
Col 112

Funds for Development of Sebarimala and Erumely, Kerala
(Deb. 42, Vol. V, 10-09-1991)
Col 192-93

Lord Jagannath Temple, Orissa
(Deb. 14, Vol. II, 29-07-1991)
Col 81

Mosque and other Muslim Shrines in the Country
(Deb. 27, Vol. III, 19-08-1991)
Col 79-80

Preservation and Upkeep of Ancient Temples of Jaipur-Orissa
(Deb. 14, Vol. II, 29-07-1991)
Col 144

Renovation of Shiv Mandir at Thane
(Deb. 41, Vol. V, 09-09-1991)
Col 439-40

Steps for Maintaining status quo of Religious Shrines and Places of Worship (Res.)

(Deb. 9, Vol. I, 19-07-1991)
Col 138-68

(Deb. 23, Vol. III, 09-08-1991)
Col 360

Steps for maintaining Status Quo of Religious Shrines and Places of Worship as they existed on 15th August, 1947

(Deb. 4, Vol. I, 12-07-1991)
Col 188-242

Temples Being Managed by the Union Government

(Deb. 5, Vol. I, 15-07-1991)
Col 43-108

Temples in Hamirpur and Jamsai

(Deb. 27, Vol. III, 19-08-1991)
Col 157

Temples, Masjids, Churches and Monuments in Kerala

(Deb. 24, Vol. III, 12-08-1991)
Col 447-56

Research and Development

National Research Centre for Oil Palm

(Deb. 30, Vol. III, 22-08-1991)
Col 189

Research Ship 'Sagar Sampada'

(Deb. 16, Vol. II, 31-07-1991)
Col 145-46

Winding up of Research Work in Indian Council of Medical Research

(Deb. 27, Vol. III, 19-08-1991)
Col 136-37

Reservation

Illiteracy Amongst Backward Classes and Reservation for Students

(Deb. 24, Vol. III, 12-08-1991)
Col 545-46

- News-item captioned "Aarakshit Kota Poora Na Hone Se Shikshon Main Rosh"**
(Deb. 24, Vol. III, 12-08-1991)
Col.617-18
- Reservation Cell in MTNL, Delhi for SC/ST Employees**
(Deb. 44, Vol. V, 12-09-1991)
Col.188
- Reservation for Postman and Branch Post Master Posts in Rural Areas**
(Deb. 17, Vol. II, 01-08-1991)
Col.212-13
- Reservation for SC/ST Students in Hostels under Delhi University**
(Deb. 19, Vol. II, 05-08-1991)
Col.67
- Reservation for SCs/STs and other Backward Classes in Public issues**
(Deb. 23, Vol. III, 09-08-1991)
Col.250
- Reservation for Seats for Muslim Students in Aligarh Muslim University**
(Deb. 24, Vol. III, 12-08-1991)
Col.547-49
- Reservation for Women in Parliamentary and Assembly Constituencies**
(Deb. 18, Vol. II, 02-08-1991)
Col.82
- Reservation in Recruitment and Admission for SCs and STs**
(Deb. 24, Vol. III, 12-08-1991)
Col.471
- Reservation of Posts in DESU**
(Deb. 15, Vol. II, 30-07-1991)
Col.55
- Reservation of Stalls for SCs/STs**
(Deb. 20, Vol. II, 06-08-1991)
Col.133-37
- Review of Reservation Policy**
(Deb. 27, Vol. III, 19-08-1991)
Col.22-23
- Review of Reservation Policy for SCs/STs**
(Deb. 14, Vol. II, 29-07-1991)
Col.87
- Vacancies of Reserved Posts in IAS and IPS**
(Deb. 34, Vol. IV, 28-08-1991)
Col.342
- Reserve Bank of India**
- Credit Curbs on Textile Industry by Reserve Bank of India**
(Deb. 31, Vol. IV, 23-08-1991)
Col.329-30
- Delhi Exporter's Associations Complaints with RBI**
(Deb. 13, Vol. II, 26-07-1991)
Col.141
- Directives of RBI regarding Direct Cash Dealings**
(Deb. 23, Vol. III, 09-08-1991)
Col.216
- Investment by R.B.I. and Public Sector Banks/Financial Institutions in Bihar**
(Deb. 23, Vol. III, 09-08-1991)
Col.48
- Investment held by RBI in Banking Department**
(Deb. 23, Vol. III, 09-08-1991)
Col.193
- Permission of RBI for Maintenance Allowance by Indian Council of Historical Research**
(Deb. 5, Vol. I, 15-07-1991)
Col.117-18
- R.B.I. Survey Regarding Loan Waiver Scheme**
(Deb. 13, Vol. II, 26-07-1991)
Col.79
- RBI's Analysis of Industrial Sickness**
(Deb. 9, Vol. I, 19-07-1991)
Col.79

Surplus transferred by RBI to Union Government

(Deb. 23, Vol. III, 09-08-1991)
Col. 119

Resignation by Member

Shri Ajit Anantrao Pawar

(Deb. 49, Vol. V, 18-09-1991)
Col. 192

Shri Atal Bihari Vajpayee

(Deb. 1, Vol. I, 09-07-1991)
Col. 33

Resolution

Approval of Continuance in Force of proclamation in respect of Jammu and Kashmir (Res.)

(Deb. 32, Vol. IV, 26-08-1991)
Col. 447-519

Constitution of a high level committee of experts to examine the structure of direct and indirect taxes and to make recommendations thereto (Res.)

(Deb. 35, Vol. IV, 29-08-1991)
Col. 565

Continuance of Proclamation by President in Relation to the State of Punjab (Res.)

(Deb. 48, Vol. V, 17-09-1991)
Col. 192

(Deb. 49, Vol. V, 18-09-1991)

Col. 2-82

Disapproval of Constitution (Scheduled Tribes) Order (Second Amendment) Ordinance and Constitution (Scheduled Tribes) Order (Second Amendment) Bill

(Deb. 40, Vol. IV, 06-09-1991)
Col. 462-74

Sad Demise of Rajiv Gandhi and Obituary References

(Deb. 3, Vol. I, 11-07-1991)
Col. 23-74

Statutory Resolution Re. Disapproval of the Delhi Municipal Laws (Amendment) Ordinance, 1991 and Delhi Municipal Laws (Amendment) Bill (Consid. and Pass)

(Deb. 20, Vol. II, 06-08-1991)
Col. 300-45

Statutory Resolution Re. Disapproval of the Jammu and Kashmir Criminal Law (Amendment) Ordinance, 1991 and Jammu and Kashmir Criminal Law Amendment (Second Amending) Bill—(Consid. and Pass)

(Deb. 20, Vol. II, 06-08-1991)
Col. 345-414

Steps for Maintaining Status Quo of Religious Shrines and Places of Worship (Res.)

(Deb. 9, Vol. I, 19-07-1991)
Col. 138-68

(Deb. 13, Vol. II, 26-07-1991)
Col. 325-73

(Deb. 23, Vol. III, 09-08-1991)
Col. 360

Steps for maintaining Status Quo of Religious Shrines and Places of Worship as they existed on 15th August, 1947

(Deb. 4, Vol. I, 12-07-1991)
Col. 188-242

Steps for maintaining status quo of religious shrines and places of worship (Res.)—withdrawn

(Deb. 31, Vol. IV, 23-08-1991)
Col. 470-97

Unemployment (Res.)

(Deb. 31, Vol. IV, 23-08-1991)
Col. 497-520

(Deb. 40, Vol. IV, 06-09-1991)
Col. 496-550

- River**
- Allocation of Narmada Water**
(Deb. 44, Vol. V, 12-09-1991)
Col. 57
- Bagnati River Project**
(Deb. 8, Vol. I, 18-07-1991)
Col. 100-01
- Betwa Action Plan**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 75
- Casualties from excessive floods in the Wardha river in Maharashtra and in the Upper Indravathi river in Orissa (St.)**
(Deb. 16, Vol. II, 31-07-1991)
Col. 261-62
- Central Assistance for Embankment Scheme on River Kosi**
(Deb. 22, Vol. III, 08-08-1991)
Col. 85
- Central Funds for Brahmaputra Board**
(Deb. 44, Vol. V, 12-09-1991)
Col. 83
- Construction of Barrage over Ganga at Kanpur**
(Deb. 30, Vol. III, 22-08-1991)
Col. 110
- Construction of Bridge on River Maniyaru in Krishna District, Andhra Pradesh**
(Deb. 4, Vol. I, 12-07-1991)
Col. 93
- Construction of Dam over River Sharda**
(Deb. 30, Vol. III, 22-08-1991)
Col. 122
- Development of Haldia-Farakka Stretch of Ganga**
(Deb. 18, Vol. II, 02-08-1991)
Col. 53
- Diversion of West Flowing Rivers in Kerala**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 262-63
- Dredging of Tapi and Narmada Rivers**
(Deb. 23, Vol. III, 09-08-1991)
Col. 4-6
- Funds to Clean Polluted Rivers**
(Deb. 24, Vol. III, 12-08-1991)
Col. 280-84
- Ganga Flood Control Board**
(Deb. 22, Vol. III, 08-08-1991)
Col. 124
- Joint Basin Authority for Cauvery River**
(Deb. 22, Vol. III, 08-08-1991)
Col. 106
- Linkage of Banas and Chambal Rivers**
(Deb. 22, Vol. III, 08-08-1991)
Col. 74
- Linkage of Major Rivers**
(Deb. 12, Vol. II, 25-07-1991)
Col. 14-22
- Linking of Southern Rivers**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 81
- Multi-Purpose River Valley Projects on Koshi, Kamla and Bagmati Rivers**
(Deb. 17, Vol. II, 01-08-1991)
Col. 25-27
- Nationalisation of Rivers**
(Deb. 22, Vol. III, 08-08-1991)
Col. 175
- Need for channelisation of water of rivers Tansa, Sarsa and Giri in Himachal Pradesh to check soil erosion and floods (MUR 377)**
(Deb. 19, Vol. II, 05-08-1991)
Col. 347
- Need to allocate funds for channelisation of water of river Swan in Una district of Himachal Pradesh (MUR 377)**
(Deb. 10, Vol. III, 20-07-1991)
Col. 26

- Need to construct a bridge over river Koel in Rourkela (MUR 377)**
(Deb. 16, Vol. II, 31-07-1991)
Col. 253-54
- Need to Keep in Abeyance the Implementation of Interim Order of Cauvery Water Dispute Tribunal (MUR 377)**
(Deb. 8, Vol. I, 18-07-1991)
Col. 181
- New Equipment to Gauge the Water Flow in Cauvery**
(Deb. 30, Vol. III, 22-08-1991)
Col. 194-95
- Pollution Control Devices for Chambal River**
(Deb. 24, Vol. III, 12-08-1991)
Col. 289-90
- Pollution Free Rivers**
(Deb. 5, Vol. I, 15-07-1991)
Col. 150-51
- Pollution in Rivers**
(Deb. 27, Vol. III, 19-08-1991)
Col. 113
- Pollution of Rushikulya and Voadhara Rivers in Orissa**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 93
- Scheme to prevent Ganga from Pollution**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 125
- Setting up of River Board**
(Deb. 30, Vol. III, 22-08-1991)
Col. 232-34
- Setting up of Sewage Treatment Plant**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 199
- Sharing of Yamuna Waters**
(Deb. 8, Vol. I, 18-07-1991)
Col. 24-32
- Survey regarding Wastage of River Waters**
(Deb. 22, Vol. III, 08-08-1991)
Col. 24
- River Water Dispute**
- Cauvery Water Dispute**
(Deb. 17, Vol. II, 01-08-1991)
Col. 170-72
- Cauvery Water Dispute (St.)**
(Deb. 14, Vol. II, 29-07-1991)
Col. 218-19
- Diversion of Krishna Waters by Maharashtra**
(Deb. 25, Vol. III, 13-08-1991)
Col. 365-66
- Road**
- Allotment of Funds to Kerala for Development of Roads in Hilly Areas**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 90
- Assistance of Private Sector in Public Transport System**
(Deb. 9, Vol. I, 19-07-1991)
Col. 44
- Central Assistance to States to Acquire Sophisticated Machines and Equipments for Road Construction**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 294-96
- Compensation for Damage to State Roads**
(Deb. 18, Vol. II, 02-08-1991)
Col. 14
- Connecting villages with all weather roads**
(Deb. 21, Vol. III, 07-08-1991)
Col. 269
- Construction of Border Road from Darbhanga to Fortbiaganj**
(Deb. 4, Vol. I, 12-07-1991)
Col. 45
- Construction of Border Road in Assam**
(Deb. 18, Vol. II, 02-08-1991)
Col. 133

- Construction of Four Lane Road on Bhubaneswar-Cuttak-Jagatpur Section of National Highway No. 5**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 154-55
- Construction of Konni-Achencoil Forest Road in Kerala**
(Deb. 27, Vol. III, 19-08-1991)
Col. 129-30
- Construction of Roads**
(Deb. 26, Vol. III, 14-08-1991)
Col. 18-26
- Development of Beypore and Azhikkal Port in Kerala**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 93-94
- Financial Assistance for Construction of Sitamarhi-Mithamore Road in Bihar**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 335
- Financial Assistance to Orissa for Construction of Roads and Bridges**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 193
- Funds for Balasore-Jaleswar OT Road in Orissa**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 293-94
- Funds for Construction of Road in Arunachal Pradesh**
(Deb. 45, Vol. 5, 13-09-1991)
Col. 209
- Funds for Construction of Roads in Himachal Pradesh**
(Deb. 45, Vol. 5, 13-09-1991)
Col. 217
- Involvement of Private Sector in Road Construction**
(Deb. 23, Vol. III, 09-08-1991)
Col. 18-24
- Maintenance of Roads in Delhi**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 305
- Naming of Roads after Bir Tikendrajeet**
(Deb. 24, Vol. III, 12-08-1991)
Col. 272
- Need to provide financial assistance to Andhra Pradesh for restoring road communications in interior regions of Malleswaram affected by cyclone during 1989-90 (MUR 377)**
(Deb. 24, Vol. III, 12-08-1991)
Col. 821
- Road Encroachments in Delhi**
(Deb. 24, Vol. III, 12-08-1991)
Col. 309-10
- Roads under BRTF in Assam**
(Deb. 13, Vol. II, 26-07-1991)
Col. 58
- Soling and Pitching of Kuchha roads**
(Deb. 11, Vol. II, 24-07-1991)
Col. 163-68
- Romania**
- Attack on Indian Ambassador to Romania**
(Deb. 44, Vol. V, 12-09-1991)
Col. 57-58
- Threat to Indian Ambassador in Romania**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 294
- Royalty**
- Increase in Royalty of Raw Materials**
(Deb. 8, Vol. I, 18-07-1991)
Col. 106-08
- Increase in the Rates of Royalty on Coal (St.)**
(Deb. 16, Vol. II, 31-07-1991)
Col. 249-53
- Rubber**
- Export of Rubber**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 299-300

- Glut in Rubber Market in Cochin**
(Deb. 9, Vol. I, 19-07-1991)
Col. 44
- Import of Rubber**
(Deb. 4, Vol. I, 12-07-1991)
Col. 38
- Licences for Manufacture of Rubber Goods**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 183
- Price of Natural Rubber**
(Deb. 18, Vol. II, 02-08-1991)
Col. 46
- Production and consumption of Rubber**
(Deb. 45, Vol. 5, 13-09-1991)
Col. 56
- Support Price for Rubber**
(Deb. 4, Vol. I, 12-07-1991)
Col. 89
- Rubber Board**
- Rubber Board Assistance to Tribals in Assam**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 379
- Soil Testing Laboratories of Rubber Board in Kerala**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 166
- Rural Area**
- Agro-forestry for Rural Areas**
(Deb. 44, Vol. V, 12-09-1991)
Col. 380
- Applications for Telephone Connections in Rural Areas of Chandigarh**
(Deb. 17, Vol. II, 01-08-1991)
Col. 139
- Backwardness of Villages**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 520
- Civic Facilities in Delhi Villages**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 244
- Connecting villages with all weather roads**
(Deb. 21, Vol. III, 07-08-1991)
Col. 269
- Construction of Rural Godowns**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 85
- Credit-Deposit Ratio of Banks in Rural Areas**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 169
- Drinking Water Problem in Villages**
(Deb. 29, Vol. III, 21-08-1991)
Col. 133-34
- Employment Scheme for Educated and Uneducated Unemployed in Rural Areas**
(Deb. 29, Vol. III, 21-08-1991)
Col. 207
- Expenditure on Publicity in Rural Areas by Public Sector Banks**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 191
- Financial Assistance to States for supply of drinking water in rural areas**
(Deb. 21, Vol. III, 07-08-1991)
Col. 85
- Health Service in Rural Areas**
(Deb. 14, Vol. II, 29-07-1991)
Col. 70
- Industrial Development of Rural Areas**
(Deb. 11, Vol. II, 24-07-1991)
Col. 47-48
- Infrastructure Facilities in Rural Areas**
(Deb. 7, Vol. I, 17-07-1991)
Col. 43-44
- Kathputli Folk Art of Rural India**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 99
- Mobilization of Small Savings in Rural Areas**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 31-33

- Opening of I.T.Is. and Polytechnics in Rural Areas of Delhi
(Deb. 19, Vol. II, 05-08-1991)
Col. 105-06
- Opening of Post Offices and Telegraph Offices in Rural Areas
(Deb. 35, Vol. IV, 29-08-1991)
Col. 228-31
- Opening of Rural Branches of Scheduled Banks
(Deb. 40, Vol. IV, 06-09-1991)
Col. 177
- Outlay for Rural Sector
(Deb. 7, Vol. I, 17-07-1991)
Col. 131-32
- Plight of Rural Labourers
(Deb. 38, Vol. IV, 04-09-1991)
Col. 451
- Public Telephone in Every Village
(Deb. 35, Vol. IV, 29-08-1991)
Col. 262
- Quality of Rural Life
(Deb. 21, Vol. III, 07-08-1991)
Col. 236
- Quantity of Sugar Distributed in Rural and Urban Areas
(Deb. 16, Vol. II, 31-07-1991)
Col. 149
- Reservation for Postmen and Branch Post Master Posts in Rural Areas
(Deb. 17, Vol. II, 01-08-1991)
Col. 212-13
- Rural Family Welfare Centre
(Deb. 32, Vol. IV, 26-08-1991)
Col. 180
- Rural Households
(Deb. 44, Vol. V, 12-09-1991)
Col. 345
- Setting up of Sports Institutions and Provision of Play Grounds in Rural Areas
(Deb. 19, Vol. II, 05-08-1991)
Col. 144-45
- Special Incentives to Bank Employees in Rural Areas
(Deb. 9, Vol. I, 19-07-1991)
Col. 54
- Village Health Guides in Rural Areas
(Deb. 14, Vol. II, 29-07-1991)
Col. 83-84
- Rural Development
- Allocation of funds to Kerala under Rural Development Programmes
(Deb. 21, Vol. III, 07-08-1991)
Col. 255
- Employment Avenues Generated under Rural Development Schemes
(Deb. 21, Vol. III, 07-08-1991)
Col. 245
- Expenditure on Rural Development Schemes
(Deb. 21, Vol. III, 07-08-1991)
Col. 122
- Funds to Bihar for Rural Development
(Deb. 21, Vol. III, 07-08-1991)
Col. 119
- Funds to Kerala under Rural Development Programme
(Deb. 11, Vol. II, 24-07-1991)
Col. 43-44
- Implementation of Rural Development Programmes
(Deb. 38, Vol. IV, 04-09-1991)
Col. 47
- Land Levelling Scheme
(Deb. 43, Vol. V, 11-09-1991)
Col. 145-46
- New Scheme of Rural Development
(Deb. 21, Vol. III, 07-08-1991)
Col. 99
- Qualification Required for Training in Rural Development
(Deb. 38, Vol. IV, 04-09-1991)
Col. 361

- Rural Development Programmes**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 260
- Rural Development Programmes in Kerala**
(Deb. 16, Vol. II, 31-07-1991)
Col. 58
- Rural Electrification**
- Allocation made for Rural Electrification by NABARD during Seventh Plan Period**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 135-38
- Criteria for Rural Electrification**
(Deb. 6, Vol. I, 16-07-1991)
Col. 53
- Emergisation of Pumpssets and Rural Electrification in Madhya Pradesh**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 50-51
- Need to review the policy of Rural Electrification (MJR 377)**
(Deb. 28, Vol. III, 20-08-1991)
Col. 231
- Review of Rural Electrification Programme**
(Deb. 42, Vol. V, 10-09-1991)
Col. 65-78
- Rural Electrification**
(Deb. 6, Vol. I, 16-07-1991)
Col. 100
(Deb. 28, Vol. III, 20-08-1991)
Col. 169
- Rural Electrification and Emergisation of Pumpssets in Uttar Pradesh**
(Deb. 42, Vol. V, 10-09-1991)
Col. 289-91
- Rural electrification in Aligarh District Uttar Pradesh**
(Deb. 42, Vol. V, 10-09-1991)
Col. 302
- Rural Electrification in Aurangabad District, Bihar**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 279
- Rural Electrification in Barabanki District, Uttar Pradesh**
(Deb. 20, Vol. II, 06-08-1991)
Col. 49
- Rural Electrification in Bareilly and Badli District, Uttar Pradesh**
(Deb. 42, Vol. V, 10-09-1991)
Col. 98
- Rural Electrification in Bihar**
(Deb. 15, Vol. II, 30-07-1991)
Col. 178
- Rural Electrification in Delhi**
(Deb. 25, Vol. III, 13-08-1991)
Col. 286-87
- Rural Electrification in Etah District, Uttar Pradesh**
(Deb. 15, Vol. II, 30-07-1991)
Col. 90
- Rural Electrification in Etah, Uttar Pradesh**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 43
- Rural Electrification in Gujarat**
(Deb. 15, Vol. II, 30-07-1991)
Col. 201
- Rural Electrification in Haryana**
(Deb. 25, Vol. III, 13-08-1991)
Col. 261-66
- Rural Electrification in Karnataka**
(Deb. 42, Vol. V, 10-09-1991)
Col. 272-73
- Rural Electrification in Lalganj, Uttar Pradesh**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 260
- Rural Electrification in Madhya Pradesh**
(Deb. 28, Vol. III, 20-08-1991)
Col. 156

- Rural Electrification in Maharashtra**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 267
- Rural Electrification in Muzaffarpur and Vaishali Districts, Bihar**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 53
- Rural Electrification in Orissa**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 136
- Rural Electrification in Rajasthan**
(Deb. 15, Vol. II, 30-07-1991)
Col. 87
(Deb. 25, Vol. III, 13-08-1991)
Col. 55
- Rural Electrification in Sundargarh, Orissa**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 67
(Deb. 28, Vol. III, 20-08-1991)
Col. 147
- Rural Electrification in Uttar Pradesh**
(Deb. 28, Vol. III, 20-08-1991)
Col. 89
(Deb. 28, Vol. III, 20-08-1991)
Col. 104
- Rural Electrification of Bahraich district in Uttar Pradesh**
(Deb. 6, Vol. I, 16-07-1991)
Col. 56
- Rural Electrification of Jehanabad District in Bihar**
(Deb. 20, Vol. II, 06-08-1991)
Col. 42-43
- Rural Electrification of Phulpur Constituency**
(Deb. 25, Vol. III, 13-08-1991)
Col. 171-72
- Rural Electrification of Varanasi District, U.P.**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 134
- Rural Electrification Corporation**
- Financial Assistance by R.E.C. to State Electricity Boards**
(Deb. 25, Vol. III, 13-08-1991)
Col. 51-52
- Financial Assistance to Bihar State Electricity Board by REC**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 33
- Financial Assistance to SEBs by REC**
(Deb. 28, Vol. III, 20-08-1991)
Col. 157
- Funding of Sub-stations by Rural Electrification Corporation**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 33-38
- Outstanding Dues of REC**
(Deb. 28, Vol. III, 20-08-1991)
Col. 134
- Safai Karamchari**
- Regulation of Safai Karamcharis**
(Deb. 27, Vol. III, 19-08-1991)
Col. 150-55
- Sahitya Akademi**
- Languages Recognised by Sahitya Akademi**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 28-54
- Salary and Allowances**
- Bonus Bonanza to Personal Staff of Ministers**
(Deb. 11, Vol. II, 24-07-1991)
Col. 86
- Compensatory Allowance to Employees in Himachal Pradesh**
(Deb. 9, Vol. I, 19-07-1991)
Col. 46

- Memorandum of Understanding for Wage Settlement
(Deb. 42, Vol. V, 10-09-1991)
Col. 146-47
- Overtime Allowance to Employees in Andaman and Nicobar Islands
(Deb. 35, Vol. IV, 29-08-1991)
Col. 157
- Pay scales of Hindi Assistants
(Deb. 25, Vol. III, 13-08-1991)
Col. 294
- Pay Scales of Kendriya Vidyalaya Teachers
(Deb. 24, Vol. III, 12-08-1991)
Col. 329
- Payment of Bonus to Delhi Home Guards Personnel
(Deb. 44, Vol. V, 12-09-1991)
Col. 121
- Payment of HRA and OCA to Central Government Employees in Ghazipur
(Deb. 36, Vol. IV, 30-08-1991)
Col. 371
- Ration Allowance for Delhi Police Personnel
(Deb. 35, Vol. IV, 29-08-1991)
Col. 521
- Revision of Pay Scales
(Deb. 18, Vol. II, 02-08-1991)
Col. 165
- Stipend and Pay Scales for Trainees
(Deb. 19, Vol. II, 05-08-1991)
Col. 73-74
- Uniform salary Grades in Technical Departments
(Deb. 43, Vol. V, 11-09-1991)
Col. 150-51
- Salt
- Price of Salt
(Deb. 43, Vol. V, 11-09-1991)
Col. 397-98
- Production and demand of iodised salt
(Deb. 11, Vol. II, 24-07-1991)
Col. 87-88
- Shifting of The Office of The Salt commissioner to Gujarat
(Deb. 16, Vol. II, 31-07-1991)
Col. 207-08
- Wages for Labourers Engaged in Salt Production
(Deb. 41, Vol. V, 09-09-1991)
Col. 440-41
- Samagra Seva Sangh
- Complaints Against Samagra Seva Sangh
(Deb. 27, Vol. III, 19-08-1991)
Col. 115
- Sanctuary/National Park
- Development of National Park near Taj Mahal
(Deb. 27, Vol. III, 19-08-1991)
Col. 76
- Ecological Study by Keoladeo National Park at Bharatpur
(Deb. 32, Vol. IV, 26-08-1991)
Col. 296
- Effects of Erosion of Brahmaputra on Kaziranga National Park
(Deb. 22, Vol. III, 08-08-1991)
Col. 226
- Elephant Sanctuaries
(Deb. 27, Vol. III, 19-08-1991)
Col. 161-63
- Facilities for Tourists in National Zoological Park and Wild Life Sanctuaries
(Deb. 27, Vol. III, 19-08-1991)
Col. 45
- Fencing around Dudhwa National Park
(Deb. 32, Vol. IV, 26-08-1991)
Col. 171
- Loss of Animals in Kaziranga National Park
(Deb. 41, Vol. V, 09-09-1991)
Col. 132-36

- National Marine Park at Rameshwaram, Tamil Nadu**
(Deb. 24, Vol. III, 12-08-1991)
Col. 174
- Water Crisis in Keoladeo National Park**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 203
- Sanitation**
- Maintenance of Essential Services and Improvement of Sanitation Programmes by Cantonment Boards**
(Deb. 18, Vol. II, 02-08-1991)
Col. 48
- Notices by DWS and SDW for Development Charges in Tri Nagar**
(Deb. 19, Vol. II, 05-08-1991)
Col. 270-71
- Promotion of Environmental Sanitation in Chandigarh**
(Deb. 19, Vol. II, 05-08-1991)
Col. 221
- Rural Water Supply and Sanitation Programme in Orissa**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 372
- Sanitation Problem in Kanpur Cantonment Area**
(Deb. 9, Vol. I, 19-07-1991)
Col. 75
- Sewerage and Brick Laying Works in East Delhi Colonies**
(Deb. 19, Vol. II, 05-08-1991)
Col. 269-70
- Sewerage System in East-Delhi**
(Deb. 19, Vol. II, 05-08-1991)
Col. 219-20
- Satellite**
- Department of Space Development of PSLV**
(Deb. 7, Vol. I, 17-07-1991)
Col. 91-92
- Development of GSLV**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 485
- Insat Disaster Warning System**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 471
- International Satellite Monitoring Earth Station**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 293
- Launch of Second Indian Remote Sensing Satellite, IRS-1B (St)**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 632-33
- Launching of Satellite**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 289, 295
- Launching of Satellites and Insats**
(Deb. 21, Vol. III, 07-08-1991)
Col. 79
- Utilisation of European Space Agency Satellite**
(Deb. 29, Vol. III, 21-08-1991)
Col. 265-66
- Saudi Arabia**
- Joint Commission of India and Saudi Arabia**
(Deb. 12, Vol. II, 25-07-1991)
Col. 53
- Trade Agreement with Saudi Arabia**
(Deb. 13, Vol. II, 26-07-1991)
Col. 50
- Visit of Haj Delegation to Saudi Arabia**
(Deb. 17, Vol. II, 01-08-1991)
Col. 74-92
- Scavenging**
- System of Carrying Night Soil**
(Deb. 27, Vol. III, 19-08-1991)
Col. 106-07

Scheduled Castes Development Corporation	Affiliation of public schools to CBSE (Deb. 19, Vol. II, 05-08-1991) Col. 194-95
Utilization of funds by Scheduled Castes Development Corporation (Deb. 41, Vol. V, 09-09-1991) Col. 66-67	Affiliation of Schools to CBSE (Deb. 19, Vol. II, 05-08-1991) Col. 46-54
Scholarship	(Deb. 24, Vol. III, 12-08-1991) Col. 340
Foreign Scholarships to the Candidates of SCs / STs (Deb. 27, Vol. III, 19-08-1991) Col. 105	Compulsory Computer Education in Schools (Deb. 24, Vol. III, 12-08-1991) Col. 497-98
Need to ensure timely payment of scholarship etc. to Scheduled Caste and Scheduled Tribe Students (MUR 377) (Deb. 34, Vol. IV, 28-08-1991) Col. 571	Compulsory Moral Education in Schools (Deb. 32, Vol. IV, 26-08-1991) Col. 346
Pitamber-Patra National Environment Scholarship (Deb. 27, Vol. III, 19-08-1991) Col. 109-10	Conversion of hostels into semi residential schools (Deb. 19, Vol. II, 05-08-1991) Col. 186
Research Fellowship Granted by Nehru Memorial Museum and Library (Deb. 19, Vol. II, 05-08-1991) Col. 126-28	Delay in Free Distribution of Books in NDMC and MCD Schools (Deb. 27, Vol. III, 19-08-1991) Col. 144-45
Scholarship to Foreign Students for Studies in India (Deb. 17, Vol. II, 01-08-1991) Col. 210-11	Enrolment of Children in Schools at Chandigarh (Deb. 24, Vol. III, 12-08-1991) Col. 341-42
Scholarship to Students for study in Foreign Universities (Deb. 19, Vol. II, 05-08-1991) Col. 223-24	Facilities for Primary Schools in Haryana Under Operation Black Board (Deb. 41, Vol. V, 09-09-1991) Col. 256-58
Scholarships awarded to Indian Students by Britain (Deb. 32, Vol. IV, 26-08-1991) Col. 123	Food Allowance to Sainik School Students (Deb. 40, Vol. IV, 06-09-1991) Col. 293
School	Functioning of Sainik School, Chittorgarh (Deb. 23, Vol. III, 09-08-1991) Col. 39
Affiliation of Delhi Schools to CBSE (Deb. 19, Vol. II, 05-08-1991) Col. 199	Gymnastic Schools in Orissa (Deb. 27, Vol. III, 19-08-1991) Col. 127

- Inquiry into Malpractices in Sainik School, Chittorgarh**
(Deb. 9, Vol. I, 19-07-1991)
Col. 31
- Mid-day-Meal Programme for Schools**
(Deb. 19, Vol. II, 05-08-1991)
Col. 72
- More Schools in Private Sector**
(Deb. 27, Vol. III, 19-08-1991)
Col. 78
- Need to open Girls Schools in Sarguja District, Madhya Pradesh for proper Education of Scheduled Castes and Scheduled Tribe Girls (MUR 377)**
(Deb. 43, Vol. V, 11-09-1991)
Col. 554
- Norms for Schools Affiliated to CBSE**
(Deb. 5, Vol. I, 15-07-1991)
Col. 161-62
- Performance of schools in CBSE examinations**
(Deb. 19, Vol. II, 05-08-1991)
Col. 195-96
- Physical Education Teachers in Kendriya Vidyalaya Sangathan and Delhi Administration Schools**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 360
- Poor Conditions of Government Schools in Union Territories**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 129
- Primary School in each Revenue Village**
(Deb. 24, Vol. III, 12-08-1991)
Col. 747-48
- Proposal to Set up National Open School at Every District Headquarters**
(Deb. 24, Vol. III, 12-08-1991)
Col. 472-73
- Residential Schools Exclusively for Girls of Coastal and Hilly Areas**
(Deb. 19, Vol. II, 05-08-1991)
Col. 186-87
- Sainik Schools**
(Deb. 18, Vol. II, 02-08-1991)
Col. 144
- School Buildings during Dr. B.R. Ambedkar Centenary Celebrations**
(Deb. 24, Vol. III, 12-08-1991)
Col. 129-30
- School for Coach Repair Factory, Bhopal**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 173
- Schools for Handicapped and Disabled Persons**
(Deb. 24, Vol. III, 12-08-1991)
Col. 396-402
- Schools Run under Bokaro Steel Plant**
(Deb. 22, Vol. III, 08-08-1991)
Col. 64
- Science and Technology**
- Achievements in Indigenous Electronic Technology**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 35
- Application of Science and Technology For Poor**
(Deb. 43, Vol. V, 11-09-1991)
Col. 318-20
- Career Development Plans for Scientific and Technical Personnel**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 269
- Duplication of R&D Projects**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 52
- Efforts in Research and Development**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 406
- Expansion of VSSC, Trivandrum**
(Deb. 11, Vol. II, 24-07-1991)
Col. 109
- Funds for Development of Science and Technology**
(Deb. 43, Vol. V, 11-09-1991)
Col. 492-93

- Mobility of S&T Personnel within and between Scientific Departments**
(Deb. 38, Vol. IV, 04-09-1991)
Col.240
- National Super-Conductivity Programme**
(Deb. 7, Vol. I, 17-07-1991)
Col.133-34
- Nehru Science Centre, Kozhikode**
(Deb. 27, Vol. III, 19-08-1991)
Col.71
- President's Address**
(Deb. 3, Vol. I, 11-07-1991)
Col.9
- Remote Sensing Centres**
(Deb. 38, Vol. IV, 04-09-1991)
Col.47
- Research of Super Conductivity**
(Deb. 34, Vol. IV, 28-08-1991)
Col.360
- Scheme to provide Sanskrit Scholars**
(Deb. 21, Vol. III, 07-08-1991)
Col.190
- Scientific and Technical Manpower Utilisation**
(Deb. 38, Vol. IV, 04-09-1991)
Col.51
- Scientific and Technical Services as Organized Service**
(Deb. 43, Vol. V, 11-09-1991)
Col.322
- Sending of an Indian to Moon**
(Deb. 11, Vol. II, 24-07-1991)
Col.150
- Technical Manpower Support to Scientists in Indian Missions**
(Deb. 43, Vol. V, 11-09-1991)
Col.147-48
- Training Facilities for Leather Technology**
(Deb. 16, Vol. II, 31-07-1991)
Col.125-40
- Training Programmes for Technical/Non-Technical Personnel**
(Deb. 43, Vol. V, 11-09-1991)
Col.496-97
- Utilisation of Talents of Retired Scientists**
(Deb. 38, Vol. IV, 04-09-1991)
Col.301
- Scooters India Limited**
Scooters India Limited
(Deb. 34, Vol. IV, 28-08-1991)
Col.488
- SCs/STs/OBCs**
- Alleged Enumeration of Scheduled Tribes in General Category**
(Deb. 35, Vol. IV, 29-08-1991)
Col.381-82
- Allocation of Funds for SCs/STs**
(Deb. 14, Vol. II, 29-07-1991)
Col.161-66
- Allotment of Petrol Pumps and LPG Agencies to SCs/STs**
(Deb. 6, Vol. I, 16-07-1991)
Col.88
- Amount Sanctioned for SC/ST Sub-Plan in Bihar**
(Deb. 27, Vol. III, 19-08-1991)
Col.30-31
- Amount Spent on Welfare of Socially And Economically Weaker Sections**
(Deb. 24, Vol. III, 12-08-1991)
Col.395-96
- Appointment of SCs/STs Judges in High Courts**
(Deb. 13, Vol. II, 26-07-1991)
Col.69
- Appointment of SCs/STs to Group 'C' and Group 'D' Posts**
(Deb. 16, Vol. II, 31-07-1991)
Col.152-53
- Assignment of forests Land to Tribals in Bihar**
(Deb. 24, Vol. III, 12-08-1991)
Col.426-27

- Assistance to SCs/STs Candidates for Competitive Examinations
(Deb. 32, Vol. IV, 26-08-1991)
Col. 208
- Atrocities against Scheduled Castes
(Deb. 14, Vol. II, 29-07-1991)
Col. 135-40
- Atrocities being committed on the Scheduled Castes and Scheduled Tribes and other weaker sections of the society in the country (Motion)
(Deb. 27, Vol. III, 19-08-1991)
Col. 225-94
- Atrocities on Scheduled Castes and Scheduled Tribes
(Deb. 27, Vol. III, 19-08-1991)
Col. 11-17
- Atrocities on SCs/STs
(Deb. 41, Vol. V, 09-09-1991)
Col. 187-88
- Atrocities on STs/Harijans/Tribals
(Deb. 19, Vol. II, 05-08-1991)
Col. 40-44
- Atrocities on the Scheduled Castes and Scheduled Tribes and Other Weaker Sections (Motion)
(Deb. 25, Vol. III, 13-08-1991)
Col. 431-97
- Backlog of SC/ST Vacancies
(Deb. 21, Vol. III, 07-08-1991)
Col. 234
- Backward Castes in Mandal Commission
(Deb. 19, Vol. II, 05-08-1991)
Col. 103-05
- Backward Communities in SC/ST Lists
(Deb. 24, Vol. III, 12-08-1991)
Col. 53
- Bank Loans to SC/ST and Other Backward Classes in Orissa
(Deb. 18, Vol. II, 02-08-1991)
Col. 78
- Book Stall for SCs/STs
(Deb. 28, Vol. III, 20-08-1991)
Col. 89
- Coaching Institutions for SCs/STs at District Level
(Deb. 14, Vol. II, 29-07-1991)
Col. 140-41
- Control Room to Monitor the incidents of Atrocities on SCs/STs
(Deb. 5, Vol. I, 15-07-1991)
Col. 148-49
- Conversion of hostels into semi residential schools
(Deb. 19, Vol. II, 05-08-1991)
Col. 186
- DDA Flats to SCs / STs at Kondli
(Deb. 27, Vol. III, 19-08-1991)
Col. 55-56
- Deaths of Tribals Due to Brain Fever
(Deb. 24, Vol. III, 12-08-1991)
Col. 227-29
- Development of Tribal People in Western Tribals
(Deb. 41, Vol. V, 09-09-1991)
Col. 221
- Economic Development of Dalits of Delhi
(Deb. 41, Vol. V, 09-09-1991)
Col. 66-67
- Effective Functioning of the Commission of SC / ST
(Deb. 27, Vol. III, 19-08-1991)
Col. 141
- Filling up of Reseverd Vacancies for SCs/STs
(Deb. 16, Vol. II, 31-07-1991)
Col. 42-48
- Financial Aid to Organisations for the Upliftment of SCs/STs
(Deb. 41, Vol. V, 09-09-1991)
Col. 443-53

- Foreign Scholarships to the Candidates of SCs/STs
(Deb. 27, Vol. III, 19-08-1991)
Col. 105
- Fresh Recruitment under Barred Categories in Central Government/Public Undertakings for SCs/STs
(Deb. 34, Vol. IV, 28-08-1991)
Col. 526
- Harijans in Andhra Pradesh
(Deb. 41, Vol. V, 09-09-1991)
Col. 455-56
- Hostel for Students Belonging to SCs/STs
(Deb. 14, Vol. II, 29-07-1991)
Col. 79-80
- Illiteracy Amongst Backward Classes and Reservation for Students
(Deb. 24, Vol. III, 12-08-1991)
Col. 545-46
- Implementation of Reservation Policy for SCs/STs in Various Departments
(Deb. 34, Vol. IV, 28-08-1991)
Col. 523
- Inclusion of Angikula Kshatraysa Community in ST List
(Deb. 32, Vol. IV, 26-08-1991)
Col. 107
- Inclusion of Christians in Scheduled Caste List
(Deb. 24, Vol. III, 12-08-1991)
Col. 342-43
- Inclusion of Hindus of Banjaras Caste in the Scheduled Tribe List
(Deb. 32, Vol. IV, 26-08-1991)
Col. 228
- Inclusion of Koch Rajbanshis and Karbis of Assam in List of Scheduled Tribes
(Deb. 41, Vol. V, 09-09-1991)
Col. 499
- Inclusion of Poor Classes in Bihar in SC List
(Deb. 19, Vol. II, 05-08-1991)
Col. 61
- Inclusion of Tadvi/Ladvi Caste in Scheduled Caste list
(Deb. 32, Vol. IV, 26-08-1991)
Col. 333
- Inclusion of Washermen Community in SC List
(Deb. 14, Vol. II, 29-07-1991)
Col. 116
- Land Distribution to Adivasi and Tribal People
(Deb. 32, Vol. IV, 26-08-1991)
Col. 76
- Land to SC/ST in Alipur Development Area
(Deb. 38, Vol. IV, 04-09-1991)
Col. 448
- Licences for FPS and Kerosene Depots in Delhi to SCs/STs
(Deb. 43, Vol. V, 11-09-1991)
Col. 156-57
- Literacy amongst SC/ST
(Deb. 27, Vol. III, 19-08-1991)
Col. 103-04
- Literate Adivasis in Chota Nagapur
(Deb. 41, Vol. V, 09-09-1991)
Col. 84-85
- Loans to SC/ST Under NREP
(Deb. 38, Vol. IV, 04-09-1991)
Col. 430
- Loans to SC/ST under SEEUY
(Deb. 31, Vol. IV, 23-08-1991)
Col. 107-10
- LPG agencies and Petrol/Diesel Outlets in Delhi to SC/ST
(Deb. 33, Vol. IV, 27-08-1991)
Col. 121
- Mitigations of Grievances of SC/ST Employees in Public Sector Banks
(Deb. 23, Vol. III, 09-08-1991)
Col. 173
- National Commission for SCs/STs
(Deb. 41, Vol. V, 09-09-1991)
Col. 469-70

- National Scheduled Castes and Scheduled Tribes Finance Development Corporation
(Deb. 27, Vol. III, 19-08-1991)
Col.84-85
- Need to ameliorate the lot of Adivasis in Kalvaroyal hills in Cuddalore, Tamil Nadu (MUR 377)
(Deb. 41, Vol. V, 09-09-1991)
Col.675
- Need to ensure timely payment of scholarship etc. to Scheduled Caste and Scheduled Tribe Students (MUR 377)
(Deb. 34, Vol. IV, 28-08-1991)
Col.571
- Need to include Dalit Christians in the category of Scheduled Castes (MUR 377)
(Deb. 34, Vol. IV, 28-08-1991)
Col.568
- Need to recognise Aharis, Bahella etc. as Scheduled Caste all over the country (MUR 377)
(Deb. 39, Vol. IV, 05-09-1991)
Col.353
- News-item Orissa SC/ST below Poverty line
(Deb. 19, Vol. II, 05-08-1991)
Col.181-82
- Option to SC/ST Employees Punjab National Bank for Deletion of their Belonging to the Category
(Deb. 23, Vol. III, 09-08-1991)
Col.60
- Petrol/Diesel Retail Outlets to SC/ST in Orissa
(Deb. 37, Vol. IV, 03-09-1991)
Col.93
- Plots in Jharoda Kalan to SC and ST
(Deb. 32, Vol. IV, 26-08-1991)
Col.100
- Population of Scheduled Castes and Scheduled Tribes
(Deb. 30, Vol. III, 22-08-1991)
Col.75
- Postings of SCs/STs in Khurda Road Division
(Deb. 20, Vol. II, 06-08-1991)
Col.106
- Preference to Adivasis
(Deb. 27, Vol. III, 19-08-1991)
Col.35
- Premature Retirement of SC/ST Officials
(Deb. 28, Vol. III, 20-08-1991)
Col.82
- President's Address
(Deb. 3, Vol. I, 11-07-1991)
Col.12
- Price of food items supplied to tribal people
(Deb. 26, Vol. iii, 14-08-1991)
Col.37-38
- Programmes for Tribal Persons in Bihar
(Deb. 41, Vol. V, 09-09-1991)
Col.309-11
- Promotion of SC/ST Employees in Central Bank of India
(Deb. 31, Vol. IV, 23-08-1991)
Col.74-75
- Promotion of SC/ST Officers as Secretary and Additional Secretary
(Deb. 38, Vol. IV, 04-09-1991)
Col.115
- Promotion of SC/ST Officials
(Deb. 28, Vol. III, 20-08-1991)
Col.173
- Promotion of Tribal Languages
(Deb. 14, Vol. II, 29-07-1991)
Col.116-17
- Promotion to SC/ST Telephone Operators in MTNL, Delhi
(Deb. 44, Vol. V, 12-09-1991)
Col.96-97

- Setting up of Alumina Plants in Visakhapatnam and East Godavari Districts
(Deb. 44, Vol. V, 12-09-1991)
Col. 127
- Shops to SCs / STs in Palika Bazar, New Delhi
(Deb. 27, Vol. III, 19-08-1991)
Col. 104
- Special Courts for Atrocities on Scheduled Castes and Scheduled Tribes
(Deb. 24, Vol. III, 12-08-1991)
Col. 270-71
- Special Courts to Try Offenders Committing Atrocities on SCs and STs
(Deb. 19, Vol. II, 05-08-1991)
Col. 343-46
- Special Programmes for Scheduled Castes/ Scheduled Tribes
(Deb. 24, Vol. III, 12-08-1991)
Col. 749-64
- Special Training to SC/ST Bank Managers
(Deb. 13, Vol. II, 26-07-1991)
Col. 102
- State Transport authority permits to transporters belonging to SCs/STs
(Deb. 23, Vol. III, 09-08-1991)
Col. 88
- Statutory Recognition to SC/ST Employees Association
(Deb. 38, Vol. IV, 04-09-1991)
Col. 102
- Training of SC/ST Officials at Abroad
(Deb. 37, Vol. IV, 03-09-1991)
Col. 147
- Tribal Families assisted during Seventh Five Year Plan
(Deb. 32, Vol. IV, 26-08-1991)
Col. 300
- Tribal Population in Andaman
(Deb. 5, Vol. I, 15-07-1991)
Col. 114-15
- Tribal Sub-Plan
(Deb. 32, Vol. IV, 26-08-1991)
Col. 179
- Tribals Access to Firewood and Forest Produce
(Deb. 32, Vol. IV, 26-08-1991)
Col. 189
- Twenty Eighth Report of Commission of SC/ST
(Deb. 27, Vol. III, 19-08-1991)
Col. 54
- Unemployed Persons Belonging to Scheduled Castes
(Deb. 41, Vol. V, 09-09-1991)
Col. 440
- Unemployed SCs/STs
(Deb. 24, Vol. III, 12-08-1991)
Col. 231-32
- Unemployed Youths Belonging to SCs/ STs
(Deb. 27, Vol. III, 19-08-1991)
Col. 75-76
- Vacancies Earmarked for SC/ST Employees in Different Categories of Kendriya Vidyalayas
(Deb. 24, Vol. III, 12-08-1991)
Col. 593-602
- Welfare of SCs/STs in Ambedkar Centenary Celebration
(Deb. 19, Vol. II, 05-08-1991)
Col. 251
- Welfare Schemes for SCs/STs
(Deb. 32, Vol. IV, 26-08-1991)
Col. 312
- Second World War
- Pension to Second World War Veterans
(Deb. 40, Vol. IV, 06-09-1991)
Col. 133
- Pension to Widows of Soldiers Killed in Second World War
(Deb. 40, Vol. IV, 06-09-1991)
Col. 249

Securities and Exchange Board of India	Violence during Lok Sabha Elections
Complaints received by SEBI	(Deb. 22, Vol. III, 08-08-1991)
(Deb. 23, Vol. III, 09-08-1991)	Col. 233
Col. 235	Seed
Securities and Exchange Board	Development of HYV Seeds
(Deb. 31, Vol. IV, 23-08-1991)	(Deb. 30, Vol. III, 22-08-1991)
Col. 388	Col. 207-09
Security	Self-Employment to Educated Unemployed Youth Scheme
Constitution of State Security Commissions	Loans given under SEEUY Scheme in Uttar Pradesh
(Deb. 30, Vol. III, 22-08-1991)	(Deb. 23, Vol. III, 09-08-1991)
Col. 144	Col. 229
Detention under NSA	Sericulture
(Deb. 30, Vol. III, 22-08-1991)	Development of Sericulture in Andhra Pradesh
Col. 106-07	(Deb. 36, Vol. IV, 30-08-1991)
Escape from the Custody and Subsequent Death of Shri Shanmugam, an accused in the Rajiv Gandhi Assassination Case (DUR 193)	Col. 146
(Deb. 14, Vol. II, 29-07-1991)	(Deb. 40, Vol. IV, 06-09-1991)
Col. 305-54, 313-17	Col. 282
Industrial Security Cell	Development of Sericulture in Kerala
(Deb. 22, Vol. III, 08-08-1991)	(Deb. 40, Vol. IV, 06-09-1991)
Col. 28	Col. 69
Riot Control Vehicles	Development of Sericulture in Sikkim
(Deb. 22, Vol. III, 08-08-1991)	(Deb. 23, Vol. III, 09-08-1991)
Col. 186	Col. 61
Security Arrangement for Late Shri Rajiv Gandhi	Development of Sericulture in Bihar
(Deb. 8, Vol. I, 18-07-1991)	(Deb. 45, Vol. 5, 13-09-1991)
Col. 115-16	Col. 294
Security Arrangements for VVIPs in Delhi	Funds Provided by KVIC to Sericulture Producers
(Deb. 12, Vol. II, 25-07-1991)	(Deb. 11, Vol. II, 24-07-1991)
Col. 39	Col. 69-70
Security of Passengers on Trains in Punjab	Germ Plasma Institute in Hosur
(Deb. 17, Vol. II, 01-08-1991)	(Deb. 31, Vol. IV, 23-08-1991)
Col. 105-06	Col. 118-19

- Sericulture Production**
(Deb. 9, Vol. I, 19-07-1991)
Col. 27
- Sethu Samudram Canal Project**
Need to sanction the Sethu Samudram Canal Project (MJR 377)
(Deb. 38, Vol. IV, 04-09-1991)
Col. 495
- Seventh Five Year Plan**
- Coal Projects during Seventh Five Year Plan**
(Deb. 20, Vol. II, 06-08-1991)
Col. 186-88
- Grant Released by UGC During Seventh Five Year Plan**
(Deb. 41, Vol. V, 09-09-1991)
Col. 241-42
- Power Projects in Seventh Five Year Plan**
(Deb. 42, Vol. V, 10-09-1991)
Col. 187
- Sewerage**
- Sewerage System in Jaipur**
(Deb. 24, Vol. III, 12-08-1991)
Col. 550-51
- Sewerlines in Taghikabad Extension, New Delhi**
(Deb. 27, Vol. III, 19-08-1991)
Col. 50
- World Bank Assistance to Maharashtra for Water and Sewerage Projects**
(Deb. 24, Vol. III, 12-08-1991)
Col. 247-48
- Ship**
- Acquisition of New Ships**
(Deb. 13, Vol. II, 26-07-1991)
Col. 33
- Exodus of Merchant Officers to Foreign Ships**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 177
- Freight for Goods Transported by Ships**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 33-37
- Research Ship 'Sagar Sampada'**
(Deb. 16, Vol. II, 31-07-1991)
Col. 145-46
- Seizure of Foreign Fishing Trawlers**
(Deb. 13, Vol. II, 26-07-1991)
Col. 199
- Supply of Fuel to Deep Sea Fishing Vessels**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 110
- UN Liner Code**
(Deb. 23, Vol. III, 09-08-1991)
Col. 234
- Shipping**
- Facilities for Coastal Shipping**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 224-25
- Ferry Service between Bombay and Goa**
(Deb. 13, Vol. II, 26-07-1991)
Col. 23-27
- Investment by International Finance Corporation in Shipping Industry**
(Deb. 45, Vol. V, 13-09-1991)
Col. 290
- Orders to Foreign Ship Building Yards**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 289-92
- Privatisation of Shipping and Port Management**
(Deb. 18, Vol. II, 02-08-1991)
Col. 73
- Registered Shipping Companies in Kerala**
(Deb. 18, Vol. II, 02-08-1991)
Col. 103
- Relaxation in Cabotage Law**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 267-68
- Steamer Services between Bombay and Ratnagiri**
(Deb. 9, Vol. I, 19-07-1991)
Col. 62

- Shipyards**
- Dismantling of Darukhana Ship-breaking Yard**
(Deb. 23, Vol. III, 09-08-1991)
Col. 233
- Expansion of Cochin Shipyard**
(Deb. 18, Vol. II, 02-08-1991)
Col. 94
- Financial Crisis in Cochin Shipyard**
(Deb. 18, Vol. II, 02-08-1991)
Col. 150
- Revitalisation Programme for Public Sector Shipyards**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 319
- Subsidy to Shipyards**
(Deb. 45, Vol. 5, 13-09-1991)
Col. 73
- Taxes due against Cochin Shipyard**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 331
- Siachen**
- Border Intrusion by Pakistan Army in Siachen Sector**
(Deb. 18, Vol. II, 02-08-1991)
Col. 20
- Visit of US Envoy to Siachen Glacier**
(Deb. 12, Vol. II, 25-07-1991)
Col. 40
- Sikkim**
- Air Strip in Sikkim**
(Deb. 28, Vol. III, 20-08-1991)
Col. 166
- Annual Funds sanctioned to ICAR Sikkim**
(Deb. 12, Vol. II, 25-07-1991)
Col. 196
- Development of Sericulture in Sikkim**
(Deb. 23, Vol. III, 09-08-1991)
Col. 61
- Expansion to Tea Industry in Sikkim**
(Deb. 23, Vol. III, 09-08-1991)
Col. 249
- Public Telephone Facility to all Post Offices in Sikkim**
(Deb. 44, Vol. V, 12-09-1991)
Col. 160
- Small Hydel Power Projects**
(Deb. 42, Vol. V, 10-09-1991)
Col. 122-30
- Silk**
- Mulberry Cultivation**
(Deb. 23, Vol. III, 09-08-1991)
Col. 40
- Silver**
- Gold and Silver Reserves**
(Deb. 18, Vol. II, 02-08-1991)
Col. 123
- Singapore**
- Air India Aircraft at Singapore**
(Deb. 20, Vol. II, 06-08-1991)
Col. 76-77
- Passenger Shipping Services from Nagapattinam to Singapore**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 166
- Slaughter House**
- Setting up of Model Slaughter Houses**
(Deb. 29, Vol. III, 21-08-1991)
Col. 187-88
- Shifting of Sadar Bazar Slaughter House Delhi**
(Deb. 17, Vol. II, 01-08-1991)
Col. 63-64
- Slum**
- Civic Amenities in Jhuggi Jhopri Colonies of Delhi**
(Deb. 27, Vol. III, 19-08-1991)
Col. 21-22
- Development Works in Ramnagar**
(Deb. 14, Vol. II, 29-07-1991)
Col. 73-74

- Houses to Slum Dwellers on Railway Land in Bombay**
(Deb. 27, Vol. III, 19-08-1991)
Col. 54
- Need to Issue 'No Objection Certificate' to the Slums-Dwellers Living on Government Land in Bombay (MUR 377)**
(Deb. 17, Vol. II, 01-08-1991)
Col. 278-79
- Slum Population**
(Deb. 27, Vol. III, 19-08-1991)
Col. 88
- Small Industries Development Bank of India**
- Financial Assistance to Small Scale Industries by SIDBI**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 127
- Problems of Small Entrepreneurs**
(Deb. 18, Vol. II, 02-08-1991)
Col. 95
- Small Scale Industry**
- Coal Supply to Small Scale Industries in Bihar**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 166
- Incentives to Small Scale Industries**
(Deb. 43, Vol. V, 11-09-1991)
Col. 149
- Investment link for SSI**
(Deb. 43, Vol. V, 11-09-1991)
Col. 58-59
- Promotion of SSI**
(Deb. 29, Vol. III, 21-08-1991)
Col. 189
- Revival of Agro-based Small Scale Sick Units**
(Deb. 43, Vol. V, 11-09-1991)
Col. 57
- Selling Window Concept of Small Scale Industries**
(Deb. 29, Vol. III, 21-08-1991)
Col. 101
- Setting up of Small Scale Industries for Small Scale Industries in Tamil Nadu**
(Deb. 29, Vol. III, 21-08-1991)
Col. 242
- Setting up of Small Scale Industries in backward areas by SC/ST**
(Deb. 43, Vol. V, 11-09-1991)
Col. 200-81
- Sick Textile and Jute Units in Small Sector**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 272-73
- Subsidy to Small Scale Industries**
(Deb. 16, Vol. II, 31-07-1991)
Col. 174-75
- Utilisation of Mineral Resources for Small Scale Industries**
(Deb. 43, Vol. V, 11-09-1991)
Col. 497-98
- Smoking**
- Discouragement to Smoking**
(Deb. 19, Vol. II, 05-08-1991)
Col. 211-13
- Sariki Vans**
- Setting up of Sariki Vans**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 358
- Smuggling**
- Checking of Smuggling Activities**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 296
- Concealment of Gold in Air India Aircraft**
(Deb. 42, Vol. V, 10-09-1991)
Col. 108-09
- Confiscation of Smuggled Gold**
(Deb. 4, Vol. I, 12-07-1991)
Col. 57

- Drug Smuggling on Indo-Pak Border**
(Deb. 9, Vol. I, 19-07-1991)
Col.29
- Involvement of Customs Officials in Smuggling**
(Deb. 23, Vol. III, 09-08-1991)
Col.32
- Narcotics Smuggling**
(Deb. 13, Vol. II, 26-07-1991)
Col.80
- Non-availability of Items in Customs Disposal Shops**
(Deb. 31, Vol. IV, 23-08-1991)
Col.358
- Persons Arrested in Connection with Drugs Smuggling**
(Deb. 31, Vol. IV, 23-08-1991)
Col.387
- Persons held on Charges of Smuggling Heroin**
(Deb. 40, Vol. IV, 06-09-1991)
Col.251
- Review of Functioning of Officers Responsible for Checking Smuggling of Gold**
(Deb. 9, Vol. I, 19-07-1991)
Col.73
- Sale of Confiscated Goods**
(Deb. 23, Vol. III, 09-08-1991)
Col.153
- Seizure of Contraband Goods in Maharashtra**
(Deb. 18, Vol. II, 02-08-1991)
Col.137
- Seizure of Contraband Items**
(Deb. 31, Vol. IV, 23-08-1991)
Col.211-14
- Seizure of Gold at Indira Gandhi International Airport, New Delhi**
(Deb. 31, Vol. IV, 23-08-1991)
Col.331-32
- Seizure of Smuggled Gold**
(Deb. 23, Vol. III, 09-08-1991)
Col.151
(Deb. 36, Vol. IV, 30-08-1991)
Col.313
- Smuggling of Livestock**
(Deb. 44, Vol. V, 12-09-1991)
Col.116-17
- Smuggling Activities Across International Border**
(Deb. 18, Vol. II, 02-08-1991)
Col.205
- Smuggling Activities near Indian Shore**
(Deb. 40, Vol. IV, 06-09-1991)
Col.116
- Smuggling of Beef**
(Deb. 17, Vol. II, 01-08-1991)
Col.103
- Smuggling of Black Stones from Bihar**
(Deb. 23, Vol. III, 09-08-1991)
Col.119
- Smuggling of Cows from Jammu**
(Deb. 35, Vol. IV, 29-08-1991)
Col.164-65
- Smuggling of Gold and Silver**
(Deb. 13, Vol. II, 26-07-1991)
Col.234
- Smuggling of Gold on Indo-Bangladesh Border**
(Deb. 40, Vol. IV, 06-09-1991)
Col.172
- Smuggling of Khoysa and Milk Products into Capital**
(Deb. 16, Vol. II, 31-07-1991)
Col.150

Special Component Plan	Floor Price for Pepper
Tribal Sub Plan and Special Component Plan	(Deb. 17, Vol. II, 01-08-1991) Col. 65-66
(Deb. 24, Vol. III, 12-08-1991) Col. 441-42	India's Share in Spice Trade
Special Foodgrains Production Programme	(Deb. 23, Vol. III, 09-08-1991) Col. 37
Inclusion of Millet under SFPP	Spices Board
(Deb. 30, Vol. III, 22-08-1991) Col. 181-82	Financial Assistance to Spices Board
Special Foodgrains Production Programme	(Deb. 31, Vol. IV, 23-08-1991) Col. 260-63
(Deb. 30, Vol. III, 22-08-1991) Col. 198	Sports
Speed Post Service	Amount Spent to Encourage Sport
Speed Post Service	(Deb. 41, Vol. V, 09-09-1991) Col. 431-32
(Deb. 22, Vol. III, 08-08-1991) Col. 194	Demand to Lay Astro turf at Bareilly
Spice(s)	(Deb. 5, Vol. I, 15-07-1991) Col. 138
Cultivation of Spices	Development of Sports During 1991-92
(Deb. 35, Vol. IV, 29-08-1991) Col. 419-20	(Deb. 41, Vol. V, 09-09-1991) Col. 332
Export of Cashewnut, Pepper and Marine Products	Financial Assistance to Students for Sports
(Deb. 13, Vol. II, 26-07-1991) Col. 27-29	(Deb. 32, Vol. IV, 26-08-1991) Col. 152
Export of Cloves	Hockey Tournament in the Memory of Dhyam Chand
(Deb. 36, Vol. IV, 30-08-1991) Col. 364	(Deb. 24, Vol. III, 12-08-1991) Col. 104-05
Export of Spices	Incentives for Encouragement to Sports
(Deb. 31, Vol. IV, 23-08-1991) Col. 298-99	(Deb. 19, Vol. II, 05-08-1991) Col. 56-58
Export of Tea, Pepper, Coffee and Cardamom	Incentives to Encourage Sports
(Deb. 23, Vol. III, 09-08-1991) Col. 127	(Deb. 27, Vol. III, 19-08-1991) Col. 164
	International One Day match
	(Deb. 24, Vol. III, 12-08-1991) Col. 533-34

- National Yachting Centre in Jaipur**
 (Deb. 19, Vol. II, 05-08-1991)
 Col. 283
- Performance of Indians in Seoul Olympic and Beijing Asian Games**
 (Deb. 24, Vol. III, 12-08-1991)
 Col. 546-47
- Poor Performance of Indians in Sports**
 (Deb. 14, Vol. II, 29-07-1991)
 Col. 50-51
- Recovery of Income Tax dues from Football Players**
 (Deb. 31, Vol. IV, 23-08-1991)
 Col. 271-72
- Setting up of Sports Institutions and Provision of Play Grounds in Rural Areas**
 (Deb. 19, Vol. II, 05-08-1991)
 Col. 144-45
- Special Leave to the Participants of National Sports**
 (Deb. 27, Vol. III, 19-08-1991)
 Col. 37
- Swimming Pool Run by NDMC**
 (Deb. 14, Vol. II, 29-07-1991)
 Col. 139-40
- Sri Lanka**
- Army Personnel Killed in Sri Lanka**
 (Deb. 9, Vol. I, 19-07-1991)
 Col. 70
 (Deb. 45, Vol. 5, 13-09-1991)
 Col. 426
- Commissioning of Transmitter by Voice of America**
 (Deb. 8, Vol. I, 18-07-1991)
 Col. 94
- Deportation of Sri Lankan Tamil Refugees**
 (Deb. 17, Vol. II, 01-08-1991)
 Col. 1-6
- Indo-Sri Lanka Joint Commission of Schedule of the Constitution**
 (Deb. 12, Vol. II, 25-07-1991)
 Col. 194
- Indo-Sri Lankas efforts to Meet Challenges from LTTE**
 (Deb. 44, Vol. V, 12-09-1991)
 Col. 65
- President's Address**
 (Deb. 3, Vol. I, 11-07-1991)
 Col. 17
- Repatriation of Refugees to Sri Lanka**
 (Deb. 22, Vol. III, 08-08-1991)
 Col. 194
- SAARC Summit in Sri Lanka**
 (Deb. 35, Vol. IV, 29-08-1991)
 Col. 255-56
- Solution of Ethnic Problem in Sri Lanka**
 (Deb. 30, Vol. III, 22-08-1991)
 Col. 69-70
- Visit of Foreign Minister of Sri Lanka**
 (Deb. 22, Vol. III, 08-08-1991)
 Col. 168
- Stadium**
- Sports Complex in Jaipur**
 (Deb. 19, Vol. II, 05-08-1991)
 Col. 245-46
- Swimming Pool Run by NDMC**
 (Deb. 14, Vol. II, 29-07-1991)
 Col. 139-40
- Staff Selection Commission**
- Examination Centres at Srinagar, Garhwal and Dehradun**
 (Deb. 29, Vol. III, 21-08-1991)
 Col. 116-18

Typewriting Test by Subordinate Selection Centre at New Delhi (Deb. 43, Vol. V, 11-09-1991) Col. 463-64	Financial Assistance to Madhya Pradesh Electricity Board (Deb. 20, Vol. II, 06-08-1991) Col. 138-39
UPSC and SSC Examination Centres in Kerala (Deb. 43, Vol. V, 11-09-1991) Col. 181	Financial Assistance by R.E.C. to State Electricity Boards (Deb. 25, Vol. III, 13-08-1991) Col. 51-52
Stamp Commemorative of Postal Stamps on Late Shri C. Kesavam (Deb. 30, Vol. III, 22-08-1991) Col. 126	Financial Assistance by REC to Uttar Pradesh State Electricity Board (Deb. 20, Vol. II, 06-08-1991) Col. 85-86
Commemorative Postal Stamp "Shaheed Birsa Adivasi" (Deb. 30, Vol. III, 22-08-1991) Col. 150	Financial Assistance to SEBs by REC (Deb. 28, Vol. III, 20-08-1991) Col. 157
Commemorative Postal Stamp on Late Shri Chithiranthirunal Maharaja (Deb. 30, Vol. III, 22-08-1991) Col. 121	Financial Assistance to State Electricity Boards (Deb. 15, Vol. II, 30-07-1991) Col. 224
Issue of Commemorative Postal Stamp on Late Shri Yashpal (Deb. 8, Vol. I, 18-07-1991) Col. 119-20	Loans of State Electricity Boards (Deb. 6, Vol. I, 16-07-1991) Col. 71
Issue of Commemorative Postal Stamps (Deb. 17, Vol. II, 01-08-1991) Col. 153-54	Payment of Bills by State Electricity Boards (Deb. 33, Vol. IV, 27-08-1991) Col. 169
Starvation Starvation Deaths in Orissa (Deb. 19, Vol. II, 05-08-1991) Col. 145-46	Pricing Policies of State Electricity Boards (Deb. 20, Vol. II, 06-08-1991) Col. 178-79
State Electricity Board Conference of Chairman of State Electricity Boards (Deb. 28, Vol. III, 20-08-1991) Col. 169	Privatisation of State Electricity Boards (Deb. 20, Vol. II, 06-08-1991) Col. 106
	Railway wagons to Andhra Pradesh State Electricity Board (Deb. 28, Vol. III, 20-08-1991) Col. 196
	Sanction of Loans to Electricity Boards (Deb. 25, Vol. III, 13-08-1991) Col. 47-48

<p>Tariff Structure of State Electricity Boards (Deb. 34, Vol. IV, 28-08-1991) Col. 56</p> <p>State Reorganisation Committee</p> <p>Setting up of a New State Reorganisation Committee (Deb. 35, Vol. IV, 29-08-1991) Col. 436</p> <p>State Road Transport Corporation</p> <p>Investment made in State Road Transport Corporations (Deb. 40, Vol. IV, 06-09-1991) Col. 74</p> <p>State Trading Corporation</p> <p>Exports by State Trading Corporation (Deb. 40, Vol. IV, 06-09-1991) Col. 206</p> <p>New Corporate Plans of STC and MMTC (Deb. 40, Vol. IV, 06-09-1991) Col. 273</p> <p>Suspension of Voluntary Retirement Scheme by S.T.C. (Deb. 9, Vol. I, 19-07-1991) Col. 26</p> <p>Voluntary Retirement Scheme in STC (Deb. 36, Vol. IV, 30-08-1991) Col. 191</p> <p>State(s)</p> <p>Allocation of Funds to States for Construction of Court Building/ Residential Accommodation for Judicial Officers (Deb. 45, Vol. 5, 13-09-1991) Col. 116</p>	<p>Allocation of Market Loans to States (Deb. 23, Vol. III, 09-08-1991) Col. 109</p> <p>Allocation of Pamolein Oil to Various States (Deb. 34, Vol. IV, 28-08-1991) Col. 391</p> <p>Backward States (Deb. 29, Vol. III, 21-08-1991) Col. 85-86</p> <p>Central Assistance to States (Deb. 43, Vol. V, 11-09-1991) Col. 467-72</p> <p>Central Assistance to States for Economic Development (Deb. 21, Vol. III, 07-08-1991) Col. 101</p> <p>Central Assistance to various Projects and Developmental Schemes (Deb. 21, Vol. III, 07-08-1991) Col. 163</p> <p>Central investment in States (Deb. 21, Vol. III, 07-08-1991) Col. 177</p> <p>Committee of Southern States for Provision of maximum Water (Deb. 35, Vol. IV, 29-08-1991) Col. 433</p> <p>Cut in Annual Plans of States (Deb. 34, Vol. IV, 28-08-1991) Col. 237</p> <p>Disbursement of External Assistance to States (Deb. 13, Vol. II, 26-07-1991) Col. 92</p>
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Issue of Rice and Wheat to States

(Deb. 34, Vol. IV, 28-08-1991)
Col. 391

Non-Development Expenditure of State Governments

(Deb. 18, Vol. II, 02-08-1991)
Col. 31

Norms for allocation of funds to States

(Deb. 26, Vol. III, 14-08-1991)
Col. 11-12

Overdrafts of States

(Deb. 23, Vol. III, 09-08-1991)
Col. 41

Overdrawal of Funds by States

(Deb. 31, Vol. IV, 23-08-1991)
Col. 337-38

Per Capita Income and Expenditure in States

(Deb. 21, Vol. III, 07-08-1991)
Col. 164

Per Capita Plan Investment in States

(Deb. 29, Vol. III, 21-08-1991)
Col. 98-100

Quantity of Foodgrains supplied to States

(Deb. 38, Vol. IV, 04-09-1991)
Col. 303

Report on Troubled States

(Deb. 29, Vol. III, 21-08-1991)
Col. 195-204

Sharing of Expenses by States on Army Deployment

(Deb. 35, Vol. IV, 29-08-1991)
Col. 170

Statement

Accident at Sonik Station of Lucknow Division on 4-8-1991 (St.)

(Deb. 19, Vol. II, 05-08-1991)
Col. 344-46

Accident of Indian Airlines Aircraft near Imphal, Manipur (St.)

(Deb. 27, Vol. III, 19-08-1991)
Col. 26-38

Accidental Death of Maj. Gen. A.M. Malik, Director General, Military Training, Army Hqrs., on 4 September, 1991 (St.)

(Deb. 40, Vol. IV, 06-09-1991)
Col. 493

Affairs of Bank of Credit and Commerce International (Overseas) Limited Bombay branch (BOCI) (St.)

(Deb. 21, Vol. III, 07-08-1991)
Col. 412

Bank Robbery in Okhla Industrial Area, New Delhi on 15-07-1991 (St.)

(Deb. 7, Vol. I, 17-07-1991)
Col. 222-32

Bomb Explosion at Railway Track Near Patparganj, Delhi on 14-07-1991 (St.)

(Deb. 7, Vol. I, 17-07-1991)
Col. 232-39

Casualties from excessive floods in the Wardha river in Maharashtra and in the Upper Indravathi river in Orissa (St.)

(Deb. 16, Vol. II, 31-07-1991)
Col. 261-62

Cauvery Water Dispute (St.)

(Deb. 14, Vol. II, 29-07-1991)
Col. 218-19

Certain Reference made to the late Maulana Abul Kalam Azad in the National Parliamentary quiz telecast (St.)

(Deb. 48, Vol. V, 17-09-1991)
Col. 174

- Correcting reply to Starred Question No. 294 dated 5-8-1991 regarding Non-Government organisation for slums and reasons for delay in correcting the reply (Deb. 41, Vol. V, 09-09-1991) Col. 659-60
- Death of a Suspect in Police Custody in Patel Nagar, New Delhi on 19th August, 1991 (St.) (Deb. 29, Vol. III, 21-08-1991) Col. 314-24
- Delhi Municipal Laws (Amendment) Ordinance, 1991 (St.) (Deb. 14, Vol. II, 29-07-1991) Col. 231-32
- Development in Soviet Union (St.) (Deb. 31, Vol. IV, 23-08-1991) Col. 391
- Drought Situation in the Country (St.) (Deb. 17, Vol. II, 01-08-1991) Col. 270-75
- Encounter with LTTE Militants on 20th August, 1991 at Koonmalur near Bangalore (St.) (Deb. 29, Vol. III, 21-08-1991) Col. 420-22
- Escape from the Custody and Subsequent Death of Shri Shanmugam, one of the Accused in Rajiv Gandhi Assassination Case (St.) (Deb. 11, Vol. II, 24-07-1991) Col. 175-79
- Funds Earmarked for Rajiv Gandhi Foundation in the General Budget, 1991-92 (St.) (Deb. 18, Vol. II, 02-08-1991) Col. 283
- Gold Transactions (St.) (Deb. 8, Vol. I, 18-07-1991) Col. 295-97
- Incidence of violence/arson in the house of Shri Ram Vilas Paswan at New Delhi on 22nd May, 1991 (St.) (Deb. 27, Vol. III, 19-08-1991) Col. 294-97
- Incident near the Boat Club Lawns at New Delhi on 13-8-1991 (St.) (Deb. 27, Vol. III, 19-08-1991) Col. 297-98
- Incident Relating to Atrocities on Members of Scheduled Tribes in Vest Nimar (Khangone) District of Madhya Pradesh (St.) (Deb. 41, Vol. V, 09-09-1991) Col. 668
- Increase in the Rates of Royalty on Coal (St.) (Deb. 16, Vol. II, 31-07-1991) Col. 249-53
- Induction of Army in aid to civil authorities in certain districts of Assam (St.) (Deb. 47, Vol. V, 16-09-1991) Col. 162
- Launch of Second Indian Remote Sensing Satellite, IRS-1B (St.) (Deb. 35, Vol. IV, 29-08-1991) Col. 632-33
- Measures proposed to ensure effective reach of the Public Distribution System (St.) (Deb. 48, Vol. V, 17-09-1991) Col. 178
- Political Situation in Soviet Union (St.) (Deb. 28, Vol. III, 20-08-1991) Col. 197
- Prices of Imported Newsprint (St.) (Deb. 28, Vol. III, 20-08-1991) Col. 226

Reasons for Immediate Legislation by Jammu and Kashmir Criminal Law (Amendment) Ordinance, 1991—(St.) (Deb. 14, Vol. II, 29-07-1991) Col. 243-44	Stationery Products
Reasons for Immediate Legislation by Terrorist and Disruptive Activities (Prevention) Amendment Ordinance, 1991—(St.) (Deb. 14, Vol. II, 29-07-1991) Col. 238	Quality Stationery Products (Deb. 24, Vol. III, 12-08-1991) Col. 255
Recent Discoveries of Oil and Gas by ONGC (St.) (Deb. 20, Vol. II, 06-08-1991) Col. 252-54	Statue
Recognition by Government of the Three Baltic States, Estonia, Latvia and Lithuania (St.) (Deb. 41, Vol. V, 09-09-1991) Col. 706-07	Missing Statue of Lord Budha (Deb. 41, Vol. V, 09-09-1991) Col. 221-22
Release of K. Dorniswamy, a Senior IOC Official Abducted by Militants at Srinagar in June, 1991 (St.) (Deb. 29, Vol. III, 21-08-1991) Col. 422-27	Statutory Development Board
Requests of some Coal Producing State Government for increase in rate of Royalty on Coal (St.) (Deb. 13, Vol. II, 26-07-1991) Col. 289	Statutory Development Boards (Deb. 39, Vol. IV, 05-09-1991) Col. 143
Statement by Minister on Trade Policy (St.) (Deb. 25, Vol. III, 13-08-1991) Col. 497-517	Steel
Submission of Report by the National Commission on Rural Labour (St.) (Deb. 37, Vol. IV, 03-09-1991) Col. 368	Vijayanagar Steel Plant (Deb. 30, Vol. III, 22-08-1991) Col. 17-20
Visit to Federal Republic of Germany (St.) (Deb. 45, Vol. V, 13-09-1991) Col. 509	Adoption of Foreign Technology in Steel Sector (Deb. 35, Vol. IV, 29-08-1991) Col. 465-66
	Alleged Irregularities in Distribution of Steel to Traders by Delhi Sales Office (Deb. 35, Vol. IV, 29-08-1991) Col. 407-08
	Aluminium and Steel Price (Deb. 22, Vol. III, 08-08-1991) Col. 115
	Closure of Sponge Iron India Ltd. Units (Deb. 39, Vol. IV, 05-09-1991) Col. 92
	Commissioning of Visakhapatnam Steel Plant (Deb. 22, Vol. III, 08-08-1991) Col. 157
	Cost of Steel Production (Deb. 35, Vol. IV, 29-08-1991) Col. 405-06

- Demand and Production of Steel**
(Deb. 17, Vol. II, 01-08-1991)
Col. 43
- Employment in Lime Stone Pulvarizing Unit of Visakhapatnam Steel Plant**
(Deb. 17, Vol. II, 01-08-1991)
Col. 183-84
- Environmental Problem by Rourkela Steel Plant**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 242
- Export of Steel Products**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 388
- Fire Incidents in Visakhapatnam Steel Plant**
(Deb. 44, Vol. V, 12-09-1991)
Col. 152
- Hot Rolling Mill in Durgapur Steel plant**
(Deb. 22, Vol. III, 08-08-1991)
Col. 181
- Input Dolomite Quarry of Rourkela Steel Plant**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 72-74
- Joint Venture Project of Sponges Iron in Kakinda, Andhra Pradesh**
(Deb. 44, Vol. V, 12-09-1991)
Col. 101
- Land acquired by Bokaro Steel Plant**
(Deb. 12, Vol. II, 25-07-1991)
Col. 29-34
- Mishaps in Visakhapatnam Steel Plant**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 143
- Modernisation of Durgapur and IISCO Steel Plants**
(Deb. 8, Vol. I, 18-07-1991)
Col. 139
- Modernisation of Durgapur Steel Plant**
(Deb. 22, Vol. III, 08-08-1991)
Col. 19
- Modernisation of IISCO Plant at Burnpur**
(Deb. 8, Vol. I, 18-07-1991)
Col. 70
- Modernisation of Integrated Steel Plant**
(Deb. 22, Vol. III, 08-08-1991)
Col. 129
- Modernisation of Rourkela Steel Plant**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 223-25
- Need to Give Clearance to the Vijaya Nagar Steel Project in Karnataka (MUR 377)**
(Deb. 20, Vol. II, 06-08-1991)
Col. 295-96
- Need to resettle the persons displaced due to setting up of Rourkela Steel Steel**
(Deb. 27, Vol. III, 19-08-1991)
Col. 201
- New Steel Plants**
(Deb. 22, Vol. III, 08-08-1991)
Col. 59
- New Steel Plants in Joint Sector**
(Deb. 22, Vol. III, 08-08-1991)
Col. 162
- Pollution caused by steel Plants in Maharashtra**
(Deb. 24, Vol. III, 12-08-1991)
Col. 183-84
- Price of Steel**
(Deb. 17, Vol. II, 01-08-1991)
Col. 174-76
- Private participation in Steel Sector**
(Deb. 12, Vol. II, 25-07-1991)
Col. 118

Privatisation of Vizag Steel Plant

(Deb. 39, Vol. IV, 05-09-1991)
Col. 59

Production of Granulated Slag in Steel Plants

(Deb. 22, Vol. III, 08-08-1991)
Col. 156

Production of Steel

(Deb. 17, Vol. II, 01-08-1991)
Col. 156-57

Production of Steel by Vishakhapatnam Steel Plant

(Deb. 17, Vol. II, 01-08-1991)
Col. 115-16

Production of Steel by Bhilai and Bokaro Steel Plants

(Deb. 12, Vol. II, 25-07-1991)
Col. 50

Production of Steel by Bhilai Steel Plant

(Deb. 8, Vol. I, 18-07-1991)
Col. 121-23

Production of Steel by SAIL

(Deb. 8, Vol. I, 18-07-1991)
Col. 138

(Deb. 12, Vol. II, 25-07-1991)
Col. 34-36

Production of Steel by SAIL Plants

(Deb. 12, Vol. II, 25-07-1991)
Col. 90

Profits of Salem Steel Plants

(Deb. 17, Vol. II, 01-08-1991)
Col. 211-12

Proposal for a Steel Plant in Orissa

(Deb. 8, Vol. I, 18-07-1991)
Col. 94-95

Sale of Iron Scrap from Blast Furnace Slag Dump by Bhilai Steel Plant

(Deb. 44, Vol. V, 12-09-1991)
Col. 158

Schools Run under Bokaro Steel Plant

(Deb. 22, Vol. III, 08-08-1991)
Col. 64

Setting up of Mini Steel Plants

(Deb. 30, Vol. III, 22-08-1991)
Col. 97-99

Shortfall in Production of Steel

(Deb. 17, Vol. II, 01-08-1991)
Col. 104-05

Sponge Iron Plants

(Deb. 22, Vol. III, 08-08-1991)
Col. 156

Steel Plants in Public/Private Sector

(Deb. 35, Vol. IV, 29-08-1991)
Col. 522-23

Steel Plant in Orissa

(Deb. 17, Vol. II, 01-08-1991)
Col. 128-29

Steel Stockyard at Jodhpur

(Deb. 8, Vol. I, 18-07-1991)
Col. 63

Steel Stockyards in Bihar

(Deb. 44, Vol. V, 12-09-1991)
Col. 129

Steel Authority of India Limited**Adoption of Advance Technology by SAIL**

(Deb. 35, Vol. IV, 29-08-1991)
Col. 245-46

- Production of Steel by SAIL**
 (Deb. 12, Vol. II, 25-07-1991)
 Col. 34-36
- Production of Steel by SAIL Plants**
 (Deb. 12, Vol. II, 25-07-1991)
 Col. 90
- Raising of Funds by SAIL**
 (Deb. 39, Vol. IV, 05-09-1991)
 Col. 167
- Requirement of Coking Coal by SAIL Steel Plants**
 (Deb. 8, Vol. I, 18-07-1991)
 Col. 123-28
- Supply of Low Ash Content Coal to Steel Plants of SAIL**
 (Deb. 30, Vol. III, 22-08-1991)
 Col. 100-01
- Visit of Sail Team to Middle East Countries**
 (Deb. 35, Vol. IV, 29-08-1991)
 Col. 354-55
- Stock Market**
- Abridged Reports by Companies**
 (Deb. 4, Vol. I, 12-07-1991)
 Col. 53-54
- Issue of Licences to Sub-brokers in Stock Exchanges**
 (Deb. 45, Vol. V, 13-09-1991)
 Col. 283
- Issue of Partly Convertible Debentures by Companies**
 (Deb. 36, Vol. IV, 30-08-1991)
 Col. 354
- Premium on Exim Scrips**
 (Deb. 45, Vol. V, 13-09-1991)
 Col. 243
- Recognition to stock exchange at Chandigarh**
 (Deb. 4, Vol. I, 12-07-1991)
 Col. 66-67
- Strike/Lockout**
- Lockout in Industrial Units**
 (Deb. 14, Vol. II, 29-07-1991)
 Col. 172-74
- Man-Days Lost**
 (Deb. 27, Vol. III, 19-08-1991)
 Col. 50-51
- Strike by Autorickshaw and Taxi Drivers in Delhi**
 (Deb. 36, Vol. IV, 30-08-1991)
 Col. 375
- Strike by Income-tax Officials**
 (Deb. 31, Vol. IV, 23-08-1991)
 Col. 319-20
- Strike by Indian Pilots Guild in Air India**
 (Deb. 6, Vol. I, 16-07-1991)
 Col. 109
- Strike by NDMC Employees**
 (Deb. 5, Vol. I, 15-07-1991)
 Col. 116
- Strike by Resident Doctor of AIIMS**
 (Deb. 41, Vol. V, 09-09-1991)
 Col. 465
- Strike by workers of Indian Airlines**
 (Deb. 28, Vol. III, 20-08-1991)
 Col. 187
- Strikes and Lockouts in Textile Mills**
 (Deb. 40, Vol. IV, 06-09-1991)
 Col. 175
- Student**
- Financial Assistance to Students for Sports**
 (Deb. 32, Vol. IV, 26-08-1991)
 Col. 152

Food Allowance to Sainik School Students (Deb. 40, Vol. IV, 06-09-1991) Col. 293	Payment of Central Investment Subsidy (Deb. 38, Vol. IV, 04-09-1991) Col. 109
Permission to Students to Improve Percentage of Marks (Deb. 27, Vol. III, 19-08-1991) Col. 34	Re-imbursment of Central Investment Subsidy (Deb. 38, Vol. IV, 04-09-1991) Col. 82
Scholarships to Tribal Students Seeking Admission in Indian Institute of Technology (Deb. 14, Vol. II, 29-07-1991) Col. 147-48	Re-introduction of central subsidy scheme for industrialisation in backward areas (Deb. 11, Vol. II, 24-07-1991) Col. 95
Sponsor of Indian Students for Higher Studies in Australia (Deb. 30, Vol. III, 22-08-1991) Col. 198	Subsidy given to Industrial Sector in Punjab (Deb. 38, Vol. IV, 04-09-1991) Col. 411
Suicide by two Indian Students in Moscow (Deb. 22, Vol. III, 08-08-1991) Col. 127	Subsidy on Janata Cloth (Deb. 40, Vol. IV, 06-09-1991) Col. 340
Submission By Member	Subsidy on Tractors (Deb. 30, Vol. III, 22-08-1991) Col. 87-88
Murder of 19 Pilgrims in U. P. (Sub.) (Deb. 9, Vol. I, 19-07-1991) Col. 81	Subsidy to Shipyards (Deb. 45, Vol. V, 13-09-1991) Col. 73
Subsidy	Withdrawal of Subsidy on Agricultural implements (Deb. 12, Vol. II, 25-07-1991) Col. 76
Central Investment Subsidy Scheme (Deb. 21, Vol. III, 07-08-1991) Col. 287	Withdrawal of Subsidy given for Production of foodgrains (Deb. 22, Vol. III, 08-08-1991) Col. 233
Fertilizer Subsidy (Deb. 11, Vol. II, 24-07-1991) Col. 44	
Freight Subsidy for Supply of Coal (Deb. 20, Vol. II, 06-08-1991) Col. 82-83	
Freight subsidy on Coal in Tamil Nadu (Deb. 25, Vol. III, 13-08-1991) Col. 168-69	

- Sugar**
- Applications for Sugar Factory**
(Deb. 29, Vol. III, 21-08-1991)
Col.147
- Applications from Private Sugar Mills for increasing production capacity**
(Deb. 11, Vol. II, 24-07-1991)
Col.150-52
- Applications Recieved for Setting up of Sugar Factory**
(Deb. 29, Vol. III, 21-08-1991)
Col.95
- Assistance to New Sugar Cooperative Factories**
(Deb. 16, Vol. II, 31-07-1991)
Col.175
- Cachar Sugar Mills, Assam**
(Deb. 21, Vol. III, 07-08-1991)
Col.96
- Change of Location of Cooperative Sugar Factory from Khata Amba**
(Deb. 16, Vol. II, 31-07-1991)
Col.83
- Conditions for Setting up of Sugar Factories**
(Deb. 34, Vol. IV, 28-08-1991)
Col.249
- Criteria for Fixing price of Levy Sugar**
(Deb. 38, Vol. IV, 04-09-1991)
Col.101
- Decontrol of Molasses**
(Deb. 7, Vol. I, 17-07-1991)
Col.79-80
- Employees' Contribution to Provident Fund in Sugar Mills**
(Deb. 27, Vol. III, 19-08-1991)
Col.89
- Exemption from Releasing Levy Sugar**
(Deb. 34, Vol. IV, 28-08-1991)
Col.421
- Exmption of Sugar Industry from Credit Freeze**
(Deb. 21, Vol. III, 07-08-1991)
Col.198
- Export of Sugar**
(Deb. 23, Vol. III, 09-08-1991)
Col.150
- Financial Crunch in Sugar Industry**
(Deb. 43, Vol. V, 11-09-1991)
Col.66-68
- Fixing of Quota for Sugar**
(Deb. 29, Vol. III, 21-08-1991)
Col.198-90
- Import/Export of Sugar**
(Deb. 11, Vol. II, 24-07-1991)
Col.138
- Increase in Commission on Sugar and Kerosene in Uttar Pradesh**
(Deb. 34, Vol. IV, 28-08-1991)
Col.403
- Increase in Price of Sugar**
(Deb. 38, Vol. IV, 04-09-1991)
Col.235
- Interest on loans from Sugar Development Fund**
(Deb. 26, Vol. III, 14-08-1991)
Col.7-8
- Licences for setting up of Sugar Factories in Maharashtra**
(Deb. 43, Vol. V, 11-09-1991)
Col.519-20
- Loans to Sugar Mills at concessional Rates**
(Deb. 40, Vol. IV, 06-09-1991)
Col.66

- Need for early sanction of the plan for setting up a sugar mill in Dhanaha, Bihar (MUR 377)**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 571-72
- Need for effective utilization of Sugar Development Fund for modernisation, expansion and rehabilitation schemes in the sugar industry (MUR 377)**
(Deb. 6, Vol. I, 16-07-1991)
Col. 179
- Need to set up Sugar Mills at Faridpur-Aoals and Vinawar-Dattaganj, (MUR 377)**
(Deb. 44, Vol. V, 12-09-1991)
Col. 457
- New Sugar Factories in Maharashtra**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 170
- New Sugar Mills in Maharashtra**
(Deb. 7, Vol. I, 17-07-1991)
Col. 93
- New Sugar Units for Maharashtra**
(Deb. 7, Vol. I, 17-07-1991)
Col. 47-52
- Permission to increase the Capacity of Sugar Mills in Uttar Pradesh**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 117
- Pollution by Sugar and Chemical Factories in Moradabad and Bijnore, Uttar Pradesh**
(Deb. 27, Vol. III, 19-08-1991)
Col. 156
- Price of Sugar**
(Deb. 16, Vol. II, 31-07-1991)
Col. 183-84
- Production of Sugarcane**
(Deb. 22, Vol. III, 08-08-1991)
Col. 234
- Proposals for Setting up of New Sugar Factories in Gujarat**
(Deb. 16, Vol. II, 31-07-1991)
Col. 143
- Proposals for setting up Sugar mills in U.P.**
(Deb. 11, Vol. II, 24-07-1991)
Col. 114-34
- Quantity of Rice and Sugar allotted to Meghalaya**
(Deb. 16, Vol. II, 31-07-1991)
Col. 170
- Quantity of Sugar Distributed in Rural and Urban Areas**
(Deb. 16, Vol. II, 31-07-1991)
Col. 149
- Quantity of Sugar etc. Supplied to Gujarat**
(Deb. 11, Vol. II, 24-07-1991)
Col. 83
- Quantity of Sugarcane Crushed**
(Deb. 21, Vol. III, 07-08-1991)
Col. 241
- Quota of Sugar Fixed for Chandigarh**
(Deb. 16, Vol. II, 31-07-1991)
Col. 209-10
- Request to increase the Commission on Sugar and Kerosene in Kerala**
(Deb. 16, Vol. II, 31-07-1991)
Col. 61-62
- Review of Licences Issued for Sugar Factories**
(Deb. 29, Vol. III, 21-08-1991)
Col. 71-72
- Review of Scheme for New and Expansion Sugar Units**
(Deb. 21, Vol. III, 07-08-1991)
Col. 144
- Setting up of a Sugar Mill in Pupri (Bihar)**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 163

- Shifting of Location of Sugar Factory in Gujarat**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 341
- Sick Small Scale Sugar Industries**
(Deb. 29, Vol. III, 21-08-1991)
Col. 185
- Stock of Sugar**
(Deb. 16, Vol. II, 31-07-1991)
Col. 178-80
- Study Team to Australia to Gather Information on Sugar Production**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 274
- Sufficient Production of Sugar to Eliminate the Possibility of Import**
(Deb. 29, Vol. III, 21-08-1991)
Col. 142-43
- Sugar Factories**
(Deb. 21, Vol. III, 07-08-1991)
Col. 123
- Sugar Factory at Veldu (Gujarat)**
(Deb. 16, Vol. II, 31-07-1991)
Col. 153-54
- Sugar mills in Aligarh (U.P.)**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 449
- Sugar Mills in Ganjam District of Orissa**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 361
- Sugar Production and its Export**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 29
- Sugarcane Production**
(Deb. 12, Vol. II, 25-07-1991)
Col. 121
- Supply of Carbonised Sugar in Fair Price Shops**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 308
- Supply of Gas to Sugar Units in North Maharashtra**
(Deb. 25, Vol. III, 13-08-1991)
Col. 9-15
- Takeover of Keshoraipatan Sugar Mills**
(Deb. 21, Vol. III, 07-08-1991)
Col. 200
- Uniform Price for Levy Sugar**
(Deb. 21, Vol. III, 07-08-1991)
Col. 296
- Super Bazar**
- Availability of Pamolein to Public in Super Bazar**
(Deb. 43, Vol. V, 11-09-1991)
Col. 399
- Blacklisting of Firms by Super Bazar**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 484
- Demand of Employees of Super Bazar**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 427
- Difference in rates of items in Kendriya Bhandar and Super Bazar**
(Deb. 26, Vol. III, 14-08-1991)
Col. 27-28
- Financial Loss to Super Bazar**
(Deb. 29, Vol. III, 21-08-1991)
Col. 103-05
- Food Samples Lifted from Super Bazar**
(Deb. 27, Vol. III, 19-08-1991)
Col. 167-68

Non-availability of medicines in Super Bazar (Deb. 11, Vol. II, 24-07-1991) Col. 135-36	Central Assistance to Tamil Nadu (Deb. 34, Vol. IV, 28-08-1991) Col. 349
Shortage of Essential Commodities in Super Bazar (Deb. 29, Vol. III, 21-08-1991) Col. 107-08	Colour Film Project in Tamil Nadu (Deb. 21, Vol. III, 07-08-1991) Col. 188
Sweden	Computerised Reservation at Coimbatore Junction (Deb. 25, Vol. III, 13-08-1991) Col. 277
Indians Having Accounts in Swiss Banks (Deb. 36, Vol. IV, 30-08-1991) Col. 196	Construction of Highway between Madras and Kanyakumari (Deb. 23, Vol. III, 09-08-1991) Col. 100
Indo-Sweden Co-operation (Deb. 21, Vol. III, 07-08-1991) Col. 133	Conversion of Metre-Gauge Line in Tamil Nadu (Deb. 15, Vol. II, 30-07-1991) Col. 309
Tamil Nadu	Deployment of Para Military Forces in Tamil Nadu (Deb. 22, Vol. III, 08-08-1991) Col. 85
Aromatic Project in Madras (Deb. 25, Vol. III, 13-08-1991) Col. 367-68	Desiltation of Veeranaam Lake (Tamil Nadu) (Deb. 17, Vol. II, 01-08-1991) Col. 124
Attempt to Blow UP Secretariat Building in Madras (Deb. 35, Vol. IV, 29-08-1991) Col. 168	Development of Thanjavur as Tourist Centre (Deb. 33, Vol. IV, 27-08-1991) Col. 281
Ayurvedic Research Centre in Nilgiris, Tamil Nadu (Deb. 27, Vol. III, 19-08-1991) Col. 52-53	Direct Train from Gaya to Madras (Deb. 42, Vol. V, 10-09-1991) Col. 281
Back Water Around Pichavaram Forest (Deb. 24, Vol. III, 12-08-1991) Col. 175-76	Dredging of Tuticorin Port (Deb. 36, Vol. IV, 30-08-1991) Col. 221
Bank Loans to farmers in Tamil Nadu (Deb. 31, Vol. IV, 23-08-1991) Col. 348	Enquiry against Orlens Pharma Limited (Deb. 40, Vol. IV, 06-09-1991) Col. 382
Cattle Development Project (Deb. 39, Vol. IV, 05-09-1991) Col. 41-44	

- Excise Duty Evasion by Dealers of Fireworks and Safety Matches in Tamil Nadu**
(Deb. 18, Vol. II, 02-08-1991)
Col. 152
- Expansion of AIR, Nagercoil**
(Deb. 11, Vol. II, 24-07-1991)
Col. 82
- Export of Leather goods from Tamil Nadu**
(Deb. 23, Vol. III, 09-08-1991)
Col. 42
- Export Processing Zone in Tamil Nadu**
(Deb. 13, Vol. II, 26-07-1991)
Col. 77
- Extension of Rail Line from Dindigul to Madurai**
(Deb. 15, Vol. II, 30-07-1991)
Col. 74
- Fertiliser Plant in Thanjavur, Tamil Nadu**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 183
- Fertilizers to Tamil Nadu**
(Deb. 43, Vol. V, 11-09-1991)
Col. 136-38
- Financial Assistance by IDBI to Small Scale Industries in Tamil Nadu**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 164
- Financial assistance to Tamil Nadu to Curb Terrorism**
(Deb. 22, Vol. III, 08-08-1991)
Col. 67
- Free Port in Tamil Nadu**
(Deb. 18, Vol. II, 02-08-1991)
Col. 147
- Freight subsidy on Coal in Tamil Nadu**
(Deb. 25, Vol. III, 13-08-1991)
Col. 168-69
- Fruit Processing Unit in Dindigul**
(Deb. 26, Vol. III, 14-08-1991)
Col. 14-15
- Funds to Tamil Nadu for Supply of Drinking Water**
(Deb. 21, Vol. III, 07-08-1991)
Col. 219
- Gas Based Power Plant at Cuddalore, Tamil Nadu**
(Deb. 20, Vol. II, 06-08-1991)
Col. 150
- Germ Plasm Institute in Hosur**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 118-19
- High Power Transmitter at Rameshwaram**
(Deb. 21, Vol. III, 07-08-1991)
Col. 37
- Hudco Assistance to Trivandrum Development Authority**
(Deb. 41, Vol. V, 09-09-1991)
Col. 329-30
- Implementation of Prohibition in Tamil Nadu**
(Deb. 24, Vol. III, 12-08-1991)
Col. 185
- Industrially Backward Districts in Tamil Nadu**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 432
- Irrigation Projects in Tamil Nadu**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 247-52
- Leakage of Methane Gas**
(Deb. 25, Vol. III, 13-08-1991)
Col. 183-84
- Loan to Companies Registered in Tamil Nadu**
(Deb. 21, Vol. III, 07-08-1991)
Col. 220

LPG Bottling Plant in Tamil Nadu

(Deb. 25, Vol. III, 13-08-1991)
Col. 172

LPG Connections in Tamil Nadu

(Deb. 20, Vol. II, 06-08-1991)
Col. 182

LTTE activities in Tamil Nadu

(Deb. 22, Vol. III, 08-08-1991)
Col. 182

Madras Cargo Complex

(Deb. 37, Vol. IV, 03-09-1991)
Col. 69

Madras Gas Cracker Plant

(Deb. 38, Vol. IV, 04-09-1991)
Col. 453

Madras High Court Bench at Tanjore

(Deb. 36, Vol. IV, 30-08-1991)
Col. 149

Model Stations in Tamil Nadu

(Deb. 42, Vol. V, 10-09-1991)
Col. 95

National Marine Park at Rameshwaram, Tamil Nadu

(Deb. 24, Vol. III, 12-08-1991)
Col. 174

Need to accord clearance to Pachaiyaru Reservoir Scheme in Kamraj District, Tamil Nadu (MUR 377)

(Deb. 35, Vol. IV, 29-08-1991)
Col. 567-68

Need to Allow Power Project in Private Sector in Jayankondam Area at Trichy District in Tamil Nadu (MUR 377)

(Deb. 17, Vol. II, 01-08-1991)
Col. 279-80

Need to anchorate the lot of Adivasis in Kalvaroyal hills in Cuddalore,**Tamil Nadu (MUR 377)**

(Deb. 41, Vol. V, 09-09-1991)
Col. 675

Need to construct a road over bridge, at Thiruppappullyur Railway Station in Cuddalore, Tamil Nadu (MUR 377)

(Deb. 37, Vol. IV, 03-09-1991)
Col. 383

Need to direct Indian Drugs and Pharmaceuticals Ltd. to spare some portion land in its possession earmarked for construction of trade fair complex in Madras (MUR 377)

(Deb. 38, Vol. IV, 04-09-1991)
Col. 498

Need to divert gas from Bombay High to Southern States especially Tamil Nadu to be utilized in the field of Power and Industry (MUR 377)

(Deb. 32, Vol. IV, 26-08-1991)
Col. 406

Need to prevent export of raw cotton in order to safeguard the interest of Handloom weavers in Tamil Nadu and other parts of the country (MUR 377)

(Deb. 41, Vol. V, 09-09-1991)
Col. 674-75

Need to provide financial assistance to the Government of Tamil Nadu for sinking giant borewells to solve the drinking water problem, particularly in North Arcot and Chengai Anna Districts (MUR 377)

(Deb. 44, Vol. V, 12-09-1991)
Col. 460

Need to Run Special Trains between Madras and Arakkonam (MUR 377)

(Deb. 7, Vol. I, 17-07-1991)
Col. 172

- Need to set up Cold storage and air conditioning rooms at important market places and also to establish Food Processing unit in Dindigul, Tamil Nadu (DUR 377)
(Deb. 36, Vol. IV, 30-08-1991)
Col. 429
- Need to supply adequate quantity of Diesel and Kerosene to Fishermen and Transport Corporation in Tamil Nadu on Subsidised Rates (MUR 377)
(Deb. 39, Vol. IV, 05-09-1991)
Col. 352
- New Spinning Mills in Tamil Nadu
(Deb. 36, Vol. IV, 30-08-1991)
Col. 97
- New Terminal at Coimbatore Airport
(Deb. 42, Vol. V, 10-09-1991)
Col. 287
- Opening of Naval Air Base in Arakkonam
(Deb. 31, Vol. IV, 23-08-1991)
Col. 165-66
- Over-Bridge at Tiruppur
(Deb. 15, Vol. II, 30-07-1991)
Col. 189
- Pandiyar-Ponambalam Dam Project in Tamil Nadu
(Deb. 22, Vol. III, 08-08-1991)
Col. 175
- Pipeline from Bombay High to Tamil Nadu
(Deb. 28, Vol. III, 20-08-1991)
Col. 100
- Population below Poverty Line in Tamil Nadu
(Deb. 43, Vol. V, 11-09-1991)
Col. 44-52
- Powerlooms in Tamil Nadu
(Deb. 23, Vol. III, 09-08-1991)
Col. 213
- Privatisation of Power Generation in Tamil Nadu
(Deb. 20, Vol. II, 06-08-1991)
Col. 182-83
- Production of Oil and Gas in Cauvery Basin
(Deb. 25, Vol. III, 13-08-1991)
Col. 188-89
- Project for LPG separation Facilities in Tamil Nadu
(Deb. 33, Vol. IV, 27-08-1991)
Col. 283
- Promotion of Tourism in Kanyakumari
(Deb. 15, Vol. II, 30-07-1991)
Col. 37
- Protection of Pichavaram Forest
(Deb. 19, Vol. II, 05-08-1991)
Col. 131-32
- Rail Link from Dindigul to Gudalur Tamil Nadu
(Deb. 42, Vol. V, 10-09-1991)
Col. 251-52
- Refund of Money of Investors by Companies in Madras
(Deb. 9, Vol. I, 19-07-1991)
Col. 79
- Renewal of Parambikulam Aliyar Agreement between Kerala and Tamil Nadu
(Deb. 44, Vol. V, 12-09-1991)
Col. 373
- Return of Natraj Statue
(Deb. 32, Vol. IV, 26-08-1991)
Col. 69
- Setting up of Cross Bar Telephone Exchange in Cuddalore Town of Tamil Nadu Circle
(Deb. 39, Vol. IV, 05-09-1991)
Col. 161

- Setting up of Knitwear Export Project near Tirupur**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 273
- Setting up of National Institute for Sidha in Madras**
(Deb. 27, Vol. III, 19-08-1991)
Col. 73
- Setting up of New Satellite Port at Madras**
(Deb. 18, Vol. II, 02-08-1991)
Col. 175
- Setting up of Sea-food Procurement Centre at Portonovo in Tamil Nadu**
(Deb. 13, Vol. II, 26-07-1991)
Col. 209
- Setting up of Small Scale Industries for Small Scale Industries in Tamil Nadu**
(Deb. 29, Vol. III, 21-08-1991)
Col. 242
- Small Scale Industries in Tamil Nadu**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 350
- Spinning Mills in Tamil Nadu**
(Deb. 18, Vol. II, 02-08-1991)
Col. 101
- Study Regarding Irrigation Facilities in Tamil Nadu**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 433-34
- Superfast Train in Tamil Nadu**
(Deb. 42, Vol. V, 10-09-1991)
Col. 264-65
- Supply of LPG to Tamil Nadu**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 227
- Telephone Connections in Erode Telephone Division and Tiruchengode Exchanges in Tamil Nadu**
(Deb. 44, Vol. V, 12-09-1991)
Col. 111-12
- Tourism Development in Tamil Nadu**
(Deb. 42, Vol. V, 10-09-1991)
Col. 35
- Vayudoot Service to Ramnathapuram, Tamil Nadu**
(Deb. 20, Vol. II, 06-08-1991)
Col. 162
- Working Women Hostels in Tamil Nadu**
(Deb. 41, Vol. V, 09-09-1991)
Col. 183-84
- World Bank aided Water Supply Project in Tamil Nadu**
(Deb. 19, Vol. II, 05-08-1991)
Col. 82
- World Bank Assistance for Development of Sivakasi**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 361
- Yatri Niwas in Tamil Nadu and Karnataka**
(Deb. 25, Vol. III, 13-08-1991)
Col. 237
- Tannery and Footwear Corporation of India**
- Complaints against TAFCO Officials**
(Deb. 7, Vol. I, 17-07-1991)
Col. 137-38
- IDBI Study for Tannery and Footwear Corporation**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 121-22
- Payment due against Tannery and Footwear Corporation**
(Deb. 43, Vol. V, 11-09-1991)
Col. 155-56

- Revamping of TAFCO
(Deb. 16, Vol. II, 31-07-1991)
Col. 124-25
- Tannery and Footwear Corporation of India
(Deb. 21, Vol. III, 07-08-1991)
Col. 115
- Under-Utilisation of Installed Capacity of TAPCO
(Deb. 16, Vol. II, 31-07-1991)
Col. 141-42
- Taxation**
- Abolition of Import Duty on Newsprint
(Deb. 29, Vol. III, 21-08-1991)
Col. 145
- Advance Tax Collections
(Deb. 23, Vol. III, 09-08-1991)
Col. 210
- Alleged Evasion of Excise Duty by Beedi Manufacturers of Bihar
(Deb. 31, Vol. IV, 23-08-1991)
Col. 40-41
- Alleged Sale of Finished Dress Materials as Unprocessed Grey Fabrics
(Deb. 40, Vol. IV, 06-09-1991)
Col. 131
- Anti-Dumping Duties on Cotton Yarn
(Deb. 18, Vol. II, 02-08-1991)
Col. 207
- Arrears of Central Excise Duty
(Deb. 13, Vol. II, 26-07-1991)
Col. 60
- Capital of Monopoly Houses
(Deb. 18, Vol. II, 02-08-1991)
Col. 105
- Central Excise Duty and Custom Duty Collections in Goa
(Deb. 45, Vol. V, 13-09-1991)
Col. 187
- Committee to examine structure of Taxes for Checking Growth of Black Money
(Deb. 40, Vol. IV, 06-09-1991)
Col. 391
- Complaints received by the Income Tax Department
(Deb. 40, Vol. IV, 06-09-1991)
Col. 326
- Consignment Tax
(Deb. 13, Vol. II, 26-07-1991)
Col. 44
- Delay in Assessments in Search Cases
(Deb. 23, Vol. III, 09-08-1991)
Col. 211
- Depreciation on Vehicles and Machinery
(Deb. 31, Vol. IV, 23-08-1991)
Col. 356
- Disbursing of Duty Drawback Amount to Exporters
(Deb. 40, Vol. IV, 06-09-1991)
Col. 319
- Evaluation of Tax Evasion in Search Cases
(Deb. 31, Vol. IV, 23-08-1991)
Col. 245
- Evasion of Central Sales Tax and Income Tax
(Deb. 18, Vol. II, 02-08-1991)
Col. 69
- Evasion of Corporate Tax
(Deb. 23, Vol. III, 09-08-1991)
Col. 220
- Evasion of Excise Duty by Cigarette Manufacturers
(Deb. 31, Vol. IV, 23-08-1991)
Col. 207-08
- Evasion of Excise Duty by Companies
(Deb. 13, Vol. II, 26-07-1991)
Col. 35

Evasion of Taxes by Traders in Delhi (Deb. 31, Vol. IV, 23-08-1991) Col. 357	Income Tax allowance payable to employees of Public Sector Undertakings (Deb. 45, Vol. V, 13-09-1991) Col. 182
Excise Duty and Labour Welfare Cess from Bidi Industry (Deb. 24, Vol. III, 12-08-1991) Col. 583-92	Income Tax Arrears (Deb. 36, Vol. IV, 30-08-1991) Col. 361, Col. 2-14
Excise Duty Evasion by Dealers of Fireworks and Safety Matches in Tamil Nadu (Deb. 18, Vol. II, 02-08-1991) Col. 152	Income Tax Assessment Order (Deb. 8, Vol. I, 18-07-1991) Col. 59-60
Excise Duty on Cigarettes (Deb. 36, Vol. IV, 30-08-1991) Col. 103	Income Tax Charged on Dearness Allowance Credited to G.P.F. Account (Deb. 31, Vol. IV, 23-08-1991) Col. 228-29
Excise Duty on Pre-Cast Concrete Tiles/Blocks (Deb. 40, Vol. IV, 06-09-1991) Col. 134	Income Tax Collection from Government Employees (Deb. 45, Vol. V, 13-09-1991) Col. 154
Excise Duty received from M/s ITC Limited, Monghyr (Deb. 40, Vol. IV, 06-09-1991) Col. 380	Income Tax Collection from Persons Having Taxable Income Tax upto Thirty Thousand Rupees (Deb. 45, Vol. V, 13-09-1991) Col. 219
Exemption from Entertainment Tax for Theatre Shows (Deb. 34, Vol. IV, 28-08-1991) Col. 357	Income Tax on Dearness Allowance (Deb. 36, Vol. IV, 30-08-1991) Col. 57-58
Fall in Income-tax Returns of Large Incomes (Deb. 31, Vol. IV, 23-08-1991) Col. 318-19	Income Tax Outstanding against Film Stars (Deb. 9, Vol. I, 19-07-1991) Col. 74
Incentives to Customs Officials (Deb. 40, Vol. IV, 06-09-1991) Col. 4-14	Income Tax Raids Conducted in Kanpur (Deb. 40, Vol. IV, 06-09-1991) Col. 147
Inclusion of Local Taxes in the Printed price (Deb. 43, Vol. V, 11-09-1991) Col. 174-75	

- Income Tax Remitted by Owners of Cinema Houses in Delhi**
(Deb. 43, Vol. V, 11-09-1991)
Col. 105
- Income-tax Raids in Delhi, Bombay and Calcutta**
(Deb. 9, Vol. I, 19-07-1991)
Col. 58
- Need to Review the Proposal to Drop the Income Tax Exemption on Wagering/Horse-Races (MUR 377)**
(Deb. 29, Vol. III, 21-08-1991)
Col. 296
- Need to waive off the loans given to small Cardamom growers and provide other tax exemptions to them (MUR 377)**
(Deb. 45, Vol. V, 13-09-1991)
Col. 511
- Non-availability of Items in Customs Disposal Shops**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 358
- Non-Payment of sales-tax by Maruti Car Dealers in Delhi**
(Deb. 22, Vol. III, 08-08-1991)
Col. 72
- Outstanding Excise Duty**
(Deb. 9, Vol. I, 19-07-1991)
Col. 73
- Outstanding Excise Duty against Industrialists**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 113-14
- Outstanding Income Tax against Big Business Houses**
(Deb. 23, Vol. III, 09-08-1991)
Col. 114
- Outstanding Taxes**
(Deb. 9, Vol. I, 19-07-1991)
Col. 78
- Parity in Rates of Sales Tax**
(Deb. 17, Vol. II, 01-08-1991)
Col. 106-07
- Payment of Cess by Coal Companies**
(Deb. 25, Vol. III, 13-08-1991)
Col. 220-21
- Payment of Income Tax by Individuals**
(Deb. 13, Vol. II, 26-07-1991)
Col. 131
- Property Tax Cases Pending in Courts of Delhi**
(Deb. 44, Vol. V, 12-09-1991)
Col. 272
- Proposal to Abolish Octroi Entry Tax etc.**
(Deb. 41, Vol. V, 09-09-1991)
Col. 205-06
- Raids on Copper Electrolyte Ingot Traders**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 164
- Realisation of Income Tax from Companies and Corporations**
(Deb. 45, Vol. V, 13-09-1991)
Col. 242
- Realisation of Income Tax from Salaried Class**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 338
- Recovery of Excise Duty from Foreign Share Holding Companies**
(Deb. 23, Vol. III, 09-08-1991)
Col. 158
- Recovery of Income Tax Dues from Football Players**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 271-72

Revenue Earned from Excise and Customs Duty (Deb. 9, Vol. I, 19-07-1991) Col. 54	Tax on Income from Houses (Deb. 31, Vol. IV, 23-08-1991) Col. 205-07
Reward to Informers of Income-tax Evaders (Deb. 13, Vol. II, 26-07-1991) Col. 152	Tax on Pollution Offenders (Deb. 41, Vol. V, 09-09-1991) Col. 119-20
Sales Tax on Maruti-Suzuki Vehicles (Deb. 39, Vol. IV, 05-09-1991) Col. 166	Taxes due against Cochin Shipyard (Deb. 40, Vol. IV, 06-09-1991) Col. 331
Shortcomings in Income Tax Laws about Assessment of Small Scale Industrial Undertakings (Deb. 40, Vol. IV, 06-09-1991) Col. 286	Tax
Simplified Income Tax Return Forms (Deb. 36, Vol. IV, 30-08-1991) Col. 222	Development of Tea Gardens in U.P. (Deb. 23, Vol. III, 09-08-1991) Col. 30
Stay Orders by Courts in Recovery of Taxes (Deb. 40, Vol. IV, 06-09-1991) Col. 191	Expansion to Tea Industry in Sikkim (Deb. 23, Vol. III, 09-08-1991) Col. 249
Stay Orders by Courts in Recovery of Taxes (Deb. 18, Vol. II, 02-08-1991) Col. 165	Export of Tea (Deb. 18, Vol. II, 02-08-1991) Col. 61
Strike by Income-tax Officials (Deb. 31, Vol. IV, 23-08-1991) Col. 319-20	(Deb. 13, Vol. II, 26-07-1991) Col. 175
Tax Collection in Goa (Deb. 45, Vol. V, 13-09-1991) Col. 76	(Deb. 23, Vol. III, 09-08-1991) Col. 157
Tax Evasion by People Residing in East Delhi (Deb. 40, Vol. IV, 06-09-1991) Col. 327	(Deb. 31, Vol. IV, 23-08-1991) Col. 173-75
Tax Evasions by Professionals (Deb. 45, Vol. V, 13-09-1991) Col. 201	Export of Tea Leaves (Deb. 45, Vol. V, 13-09-1991) Col. 139
	Export of Tea, Pepper, Coffee and Cardamom (Deb. 23, Vol. III, 09-08-1991) Col. 127

- Import of Tea**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 364
- Import of Tea at Competitive Price**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 170
- Non-implementation of Labour Acts by Tea Estates**
(Deb. 23, Vol. III, 09-08-1991)
Col. 90
- Price of Tea and Coffee Seeds**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 58-59
- Production/Export Target of Tea**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 145
- Tea Estates**
(Deb. 45, Vol. V, 13-09-1991)
Col. 17-24
- Tea Industry in Tripura**
(Deb. 23, Vol. III, 09-08-1991)
Col. 56
- Tea Plantation in Orissa**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 317
- Workers in Assam Tea Gardens**
(Deb. 27, Vol. III, 19-08-1991)
Col. 29
- Tea Board**
- Shifting of Head Office of Tea Board**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 37-40
- Teacher**
- Awards to Teachers on Teachers Day**
(Deb. 27, Vol. III, 19-08-1991)
Col. 135
- Benefit of Union Government Employees to Teachers of Kendriya Vidyalayas of North-Eastern Region**
(Deb. 27, Vol. III, 19-08-1991)
Col. 146
- Benefits of UGC Scheme to College and University Teachers**
(Deb. 14, Vol. II, 29-07-1991)
Col. 75-77
- Telecommunication**
- Production of Telecommunication Equipments**
(Deb. 17, Vol. II, 01-08-1991)
Col. 177
- Alleged Bungling in RMS Department of Varanasi and Mughal Sarai**
(Deb. 44, Vol. V, 12-09-1991)
Col. 246
- Automatic Telephone Exchange with S.T.D. Facility in Tamluk, West Bengal**
(Deb. 44, Vol. V, 12-09-1991)
Col. 108
- Communication facilities in Pauri Garhwal and Chamoli Districts in UP**
(Deb. 22, Vol. III, 08-08-1991)
Col. 111
- Communication Facilities in Rural Areas**
(Deb. 22, Vol. III, 08-08-1991)
Col. 180
- Compensation to E. D. Employees**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 264
- Constitution of Telecom and Postal Advisory Committee**
(Deb. 44, Vol. V, 12-09-1991)
Col. 189

Constitution of Telecommunication Advisory Committee (Deb. 22, Vol. III, 08-08-1991) Col. 36	Microwave Communication Links (Deb. 35, Vol. IV, 29-08-1991) Col. 95-121
Development of Telecom facilities in Balesore District of Orissa (Deb. 22, Vol. III, 08-08-1991) Col. 132	Model Telecom Centre at Bangalore (Deb. 39, Vol. IV, 05-09-1991) Col. 72
Expansion of Telecommunication Facilities in Maharashtra (Deb. 22, Vol. III, 08-08-1991) Col. 217	Modernisation of Telephone Exchanges in Calcutta (Deb. 44, Vol. V, 12-09-1991) Col. 104-06
Expansion of Telecommunication System in the Country (Deb. 35, Vol. IV, 29-08-1991) Col. 271	New Telecommunication Policy (Deb. 44, Vol. V, 12-09-1991) Col. 244
Grant of Autonomy to Certain Units of ITL (Deb. 44, Vol. V, 12-09-1991) Col. 111	Nomenclature of Extra Departmental Agents (Deb. 39, Vol. IV, 05-09-1991) Col. 263
Improvement in Telecommunication Services (Deb. 22, Vol. III, 08-08-1991) Col. 216	Opening of Telegraph Offices in Varanasi District of Uttar Pradesh (Deb. 44, Vol. V, 12-09-1991) Col. 281
Improvement in Telecommunication Services in Mayurbhanj District of Orissa (Deb. 8, Vol. I, 18-07-1991) Col. 120	Payment of Bonus to Employees of Posts and Telecommunications Departments (Deb. 22, Vol. III, 08-08-1991) Col. 69
Introduction of Commercial Data Service (Deb. 30, Vol. III, 22-08-1991) Col. 152	RMS Sorting Offices (Deb. 39, Vol. IV, 05-09-1991) Col. 283
Involvement of Private Sector in Telecommunication Services (Deb. 44, Vol. V, 12-09-1991) Col. 280	Sorting Machines in RMS Offices (Deb. 39, Vol. IV, 05-09-1991) Col. 284
Merger of Departments of Posts and Telecommunications (Deb. 30, Vol. III, 22-08-1991) Col. 118-19	Telecom Centres with STD and Telex Facilities in Kerala (Deb. 17, Vol. II, 01-08-1991) Col. 130
	Telecom Facilities in Jamnagar District Gujarat (Deb. 44, Vol. V, 12-09-1991) Col. 101-03

- Telecom Gateway facility to Calcutta**
(Deb. 30, Vol. III, 22-08-1991)
Col.37-39
- Telecommunication Facilities in Rural Areas**
(Deb. 44, Vol. V, 12-09-1991)
Col.62-66
- Telecommunications System in Goa**
(Deb. 35, Vol. IV, 29-08-1991)
Col.231-32
- Telephone Connections in Erode Telephone Division and Tiruchengode Exchanges in Tamil Nadu**
(Deb. 44, Vol. V, 12-09-1991)
Col.111-12
- Telex Facility in Solapur district of Maharashtra**
(Deb. 39, Vol. IV, 05-09-1991)
Col.94
- Telex Facility in Thane District of Maharashtra**
(Deb. 17, Vol. II, 01-08-1991)
Col.62-63
- Trifurcation of NW Telecom Circle**
(Deb. 30, Vol. III, 22-08-1991)
Col.120-21
- Telephone**
- Abolition of Licence Scheme on Manufacture of Cordless Telephone Instruments**
(Deb. 44, Vol. V, 12-09-1991)
Col.124
- Allotment of New Telephone Connections to Metropolitan Cities**
(Deb. 39, Vol. IV, 05-09-1991)
Col.151
- Annual Imports in Telephone Sector**
(Deb. 22, Vol. III, 08-08-1991)
Col.221
- Applications for Telephone Connections in Rural Areas of Chandigarh**
(Deb. 17, Vol. II, 01-08-1991)
Col.139
- Average Population Served by Post, Telegraph and Telephone Facilities**
(Deb. 30, Vol. III, 22-08-1991)
Col.210-12
- Best Telephone Operator Award**
(Deb. 35, Vol. IV, 29-08-1991)
Col.501-03
- Bureau FAX Service in Maharashtra**
(Deb. 44, Vol. V, 12-09-1991)
Col.276
- C-Dot Telephone Exchanges in Krishna District of Andhra Pradesh**
(Deb. 39, Vol. IV, 05-09-1991)
Col.241
- Calcutta Mahanagar Telephone Nigam**
(Deb. 35, Vol. IV, 29-08-1991)
Col.72
- Communications Facilities in Sonapat District of Haryana**
(Deb. 35, Vol. IV, 29-08-1991)
Col.434-35
- Computerised Directory Enquiry Service**
(Deb. 39, Vol. IV, 05-09-1991)
Col.152
- Constitution of Telephone Advisory Committee in Bihar**
(Deb. 17, Vol. II, 01-08-1991)
Col.186
- Constitution of Telephone Advisory Committee in Rajasthan**
(Deb. 17, Vol. II, 01-08-1991)
Col.216-22

- Conversion of Manual Telephone Exchanges into Automatic Exchanges in U.P.**
(Deb. 12, Vol. II, 25-07-1991)
Col. 59
- Conversion of Manual Telephone Exchanges into Electronic Exchange**
(Deb. 44, Vol. V, 12-09-1991)
Col. 30-36
- Conversion of Manual Telephone Exchanges into Electronic Exchanges in Maharashtra**
(Deb. 22, Vol. III, 08-08-1991)
Col. 116
- Conversion of Rajinder Nagar Telephone Exchange into Electronic Exchange in Patna**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 93
- Conversion of Telephone Exchanges into Electronics in Bihar**
(Deb. 17, Vol. II, 01-08-1991)
Col. 93-98
- Conversion of Telephone Exchange into Electronic Exchanges in Andhra Pradesh**
(Deb. 44, Vol. V, 12-09-1991)
Col. 298
- Conversion of Telephone Exchanges in Kamrup and Fatchpur Districts of Uttar Pradesh**
(Deb. 17, Vol. II, 01-08-1991)
Col. 91
- Conversion of Telephone Exchanges into Electronic Exchanges in Orissa**
(Deb. 30, Vol. III, 22-08-1991)
Col. 232
- Conversion of Telephone Exchanges into Electronic Exchanges in UP**
(Deb. 22, Vol. III, 08-08-1991)
Col. 35
- Conversion of Telephone Exchanges into Electronics in Pune**
(Deb. 30, Vol. III, 22-08-1991)
Col. 213-14
- Cordless Telephones**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 274-75
- Details of STD Calls in Telephone Bills**
(Deb. 8, Vol. I, 18-07-1991)
Col. 98-99
- Digital Telephone Apparatus**
(Deb. 17, Vol. II, 01-08-1991)
Col. 181-82
- Direct Telephone Service from Lokaha Bazar and Bampatti under Madhubani District of Bihar**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 165-66
- Disconnection of STD Service in Aligarh, UP**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 292
- Electronic Telephone exchange at Darbhanga in Bihar**
(Deb. 12, Vol. II, 25-07-1991)
Col. 193
- Electronic Telephone Exchange at Jahangirpuri**
(Deb. 17, Vol. II, 01-08-1991)
Col. 28-29
- Electronic Telephone Exchange at Jogalahpota, Andhra Pradesh**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 241

- Electronic Telephone Exchange in Badayun District of Uttar Pradesh**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 155
- Electronic Telephone Exchange in Nasik District of Maharashtra**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 78
- Electronic Telephone Exchange in Pilibhoet District of UP**
(Deb. 44, Vol. V, 12-09-1991)
Col. 128
- Electronic Telephone Exchanges at Akola District in Maharashtra**
(Deb. 17, Vol. II, 01-08-1991)
Col. 238-39
- Electronic Telephone Exchanges in Ahmedabad**
(Deb. 12, Vol. II, 25-07-1991)
Col. 27-29
- Electronic Telephone Exchanges in All Districts and Tehsil Headquarters of UP**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 52
- Electronic Telephone Exchanges in Durg District of Madhya Pradesh**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 124
- Electronic Telephone Exchanges in Gujarat**
(Deb. 44, Vol. V, 12-09-1991)
Col. 154
- Electronic Telephone Exchanges in Karnataka**
(Deb. 22, Vol. III, 08-08-1991)
Col. 119
- Electronic Telephone Exchanges in Medak District of Andhra Pradesh**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 261
- Electronic Telephone Exchanges in Ratnagiri District of Maharashtra**
(Deb. 8, Vol. I, 18-07-1991)
Col. 129-34
- Electronic Telephone Exchanges in Sitamarhi District of Bihar**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 351-52
- Electronic Telephone Exchanges in the Country**
(Deb. 17, Vol. II, 01-08-1991)
Col. 100-04
- Expansion and Modernisation of Telephone Exchange in Rohtas District of Bihar**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 514-15
- Expansion and Modernisation of Telephone Exchange in Uttar Pradesh**
(Deb. 22, Vol. III, 08-08-1991)
Col. 2-4
- Expansion and Modernisation of Telephone Exchanges in Aligarh, Bulandshahr Districts of UP**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 179
- Expansion and Modernisation of Telephone Exchanges in Pune**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 205
- Expansion of Electronic Telephone Exchange at Gulbarga, Karnataka**
(Deb. 44, Vol. V, 12-09-1991)
Col. 129
- Expansion of Indian Telephone Industries Unit at Palakkad**
(Deb. 17, Vol. II, 01-08-1991)
Col. 106

Expansion of Telephone Exchange in Himachal Pradesh (Deb. 44, Vol. V, 12-09-1991) Col. 149	Import of Telephone Exchanges and Instruments (Deb. 35, Vol. IV, 29-08-1991) Col. 412-14
Expansion of Telephone Exchanges in Bihar (Deb. 17, Vol. II, 01-08-1991) Col. 213	Increase in Capacity of Various Telephone Exchanges in Himachal Pradesh (Deb. 39, Vol. IV, 05-09-1991) Col. 150
Expansion of Telephone Exchanges in Kerala (Deb. 17, Vol. II, 01-08-1991) Col. 45-48 (Deb. 30, Vol. III, 22-08-1991) Col. 128	Increase in Telephone Lines During Eighth Plan (Deb. 35, Vol. IV, 29-08-1991) Col. 253-54
Expansion of Telephone Exchanges in Maharashtra (Deb. 8, Vol. I, 18-07-1991) Col. 65	Installation of Public Call Offices at Pali, Rajasthan (Deb. 17, Vol. II, 01-08-1991) Col. 54-62
Expansion of Telephone Exchanges in Orissa (Deb. 44, Vol. V, 12-09-1991) Col. 197	Irregularities in Construction of Telephone Exchange Building at Kandivalli (Bombay) (Deb. 12, Vol. II, 25-07-1991) Col. 88
Expansion of Telephone Exchanges in Palakkad District of Kerala (Deb. 44, Vol. V, 12-09-1991) Col. 198	Linking Gurgaon with Delhi by STD (Deb. 30, Vol. III, 22-08-1991) Col. 157
Expansion, Modernisation and provision of S.T.D. Facility in Kerala (Deb. 35, Vol. IV, 29-08-1991) Col. 145	Linking Madhya Pradesh with Delhi by S.T.D. (Deb. 35, Vol. IV, 29-08-1991) Col. 401
Export Order for Telephone Instruments (Deb. 17, Vol. II, 01-08-1991) Col. 127-28	Linking Manali by STD Service (Deb. 17, Vol. II, 01-08-1991) Col. 115
Import of Remote Line Units (Deb. 17, Vol. II, 01-08-1991) Col. 197-98	Linking of District Headquarters by STD in Haryana (Deb. 39, Vol. IV, 05-09-1991) Col. 68
	Linking of Haryana with Delhi by STD Facility (Deb. 35, Vol. IV, 29-08-1991) Col. 381

- Linking of Veerpur with Supol in Bihar through STD
(Deb. 8, Vol. I, 18-07-1991)
Col. 139
- Local Call Facility in Delhi
(Deb. 44, Vol. V, 12-09-1991)
Col. 30
- Local STD Facility in Kerala
(Deb. 39, Vol. IV, 05-09-1991)
Col. 68
- Long Distance Public Telephones and Joint Post and Telephone Offices
(Deb. 39, Vol. IV, 05-09-1991)
Col. 162
- Long Distance Public Telephones in Hilly and Tribal Areas
(Deb. 44, Vol. V, 12-09-1991)
Col. 317
- Manual Trunk Boards in Orissa
(Deb. 35, Vol. IV, 29-08-1991)
Col. 445-57
- Metering of Local Telephone Calls in Delhi and Bombay
(Deb. 35, Vol. IV, 29-08-1991)
Col. 524
- Modernisation and Expansion of Telephone Exchanges in Ernakulam District of Kerala
(Deb. 39, Vol. IV, 05-09-1991)
Col. 71
- Need to convert existing telephone exchanges in West Dinajpur and Maldah district of West Bengal into C-DOT Exchanges (MUR 377)
(Deb. 37, Vol. IV, 03-09-1991)
Col. 386
- Need to convert Krishanagar telephone exchange into electronic exchange (MUR 377)
(Deb. 39, Vol. IV, 05-09-1991)
Col. 356
- Need to ensure proper functioning of telephones in Hamirpur, U.P. (MUR 377)
(Deb. 35, Vol. IV, 29-08-1991)
Col. 570-71
- Need to install electric telephone exchange at Bareilly during the current year (MUR 377)
(Deb. 6, Vol. I, 16-07-1991)
Col. 181
- Need to install electronic telephone exchange in Jalpaiguri, West Bengal (MUR 377)
(Deb. 15, Vol. II, 30-07-1991)
Col. 267
- Need to make available necessary equipments for upgradation of Aurangabad Telephone Exchange
(Deb. 16, Vol. II, 31-07-1991)
Col. 260
- Need to modernise Mananga Telephone Exchange, Bombay (MUR 377)
(Deb. 21, Vol. III, 07-08-1991)
Col. 337
- Need to Provide Electronic or Automatic Exchange at Wani, Maharashtra (MUR 377)
(Deb. 5, Vol. I, 15-07-1991)
Col. 201
- Need to provide STD facility at Erattupetta Telephone Exchange in Kottayam district, Kerala (MUR 377)
(Deb. 28, Vol. III, 20-08-1991)
Col. 232
- Need to replace old Telephone Exchange in Seoni district, Madhya Pradesh with Electronic telephone exchange (MUR 377)
(Deb. 38, Vol. IV, 04-09-1991)
Col. 499

- Need to restore proper functioning of telephone services in Thane, Dombivali, Kalyan and Murbad areas in Maharashtra (MUR 377)
(Deb. 37, Vol. IV, 03-09-1991)
Col 385
- Need to set up electronic telephone exchange in Ujjain, Madhya Pradesh (MUR 377)
(Deb. 42, Vol. V, 10-09-1991)
Col 347
- Need to set up electronic telephone exchanges in Pilibhit Parliamentary Constituency in Uttar Pradesh (MUR 377)
(Deb. 41, Vol. V, 09-09-1991)
Col 672
- New Cross Bar Telephone Exchange at Dombivali in Maharashtra
(Deb. 17, Vol. II, 01-08-1991)
Col 73
- New Electronic Telephone Exchange
(Deb. 22, Vol. III, 08-08-1991)
Col 192
- New Equipments for Telephone Exchange in Agra
(Deb. 44, Vol. V, 12-09-1991)
Col 130
- New Telephone Circle in Jaunpur District of UP
(Deb. 39, Vol. IV, 05-09-1991)
Col 249
- New Telephone Connections
(Deb. 12, Vol. II, 25-07-1991)
Col 43
- (Deb. 22, Vol. III, 08-08-1991)
Col 154
- (Deb. 44, Vol. V, 12-09-1991)
Col 19-23, 112-13
- New Telephone Connections During 1992
(Deb. 35, Vol. IV, 29-08-1991)
Col 408-11
- New Telephone connections in East Delhi
(Deb. 12, Vol. II, 25-07-1991)
Col 122
- New Telephone Connections in Karnataka
(Deb. 22, Vol. III, 08-08-1991)
Col 195
- New Telephone Connections in Kerala
(Deb. 12, Vol. II, 25-07-1991)
Col 126
- New Telephone Connections in Rampur District of Uttar Pradesh
(Deb. 39, Vol. IV, 05-09-1991)
Col 239
- New Telephone Connections in Surat, Gujarat
(Deb. 22, Vol. III, 08-08-1991)
Col 94
- New Telephone Connections in Trivandrum and Alleppey Districts of Kerala
(Deb. 44, Vol. V, 12-09-1991)
Col 156
- New Telephone Exchanges in Himachal Pradesh
(Deb. 30, Vol. III, 22-08-1991)
Col 147
- New Telephone Exchanges in Midnapore District
(Deb. 22, Vol. III, 08-08-1991)
Col 61

- New Telephone Exchanges in Rajasthan**
(Deb. 30, Vol. III, 22-08-1991)
Col. 134-36
- New Telephone Exchanges in Uttar Pradesh**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 237
- New Telephones in Marathwada Districts of Maharashtra**
(Deb. 17, Vol. II, 01-08-1991)
Col. 145-46
- Opening of Electronic Telephone Exchange at Patan in Gujarat**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 408
- Opening of Long Distance Public Call Offices**
(Deb. 30, Vol. III, 22-08-1991)
Col. 93-95
- Opening of New Telephone Exchanges in Kerala**
(Deb. 12, Vol. II, 25-07-1991)
Col. 193
- Opening of New Telephone Exchanges P.C. Os. in Himachal Pradesh**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 215-23
- Opening of Post Offices and Public Telephones in Patna (Bihar)**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 263-64
- Opening of Post Offices and Telephone Exchanges in Hilly areas**
(Deb. 12, Vol. II, 25-07-1991)
Col. 45
- Opening of Post Offices, Telegraph Offices and Telephone Exchanges in UP**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 299
- Opening of Rural Telephone Exchange in Orissa**
(Deb. 8, Vol. I, 18-07-1991)
Col. 107-08
- Opening of Rural Telephone Exchanges in Madhya Pradesh**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 188-208
- Opening of Telegraph and Post Offices in Pune District of Maharashtra**
(Deb. 30, Vol. III, 22-08-1991)
Col. 213
- Opening of Telephone Exchanges in Maharashtra**
(Deb. 8, Vol. I, 18-07-1991)
Col. 113-14
- Opening of Telephone Exchanges in Ratnagiri District of Maharashtra**
(Deb. 8, Vol. I, 18-07-1991)
Col. 135-37
- Out of Turn Telephone Connections**
(Deb. 8, Vol. I, 18-07-1991)
Col. 42-44
(Deb. 12, Vol. II, 25-07-1991)
Col. 49, 60, 141, 144
- Over Charging of Telephone Bills**
(Deb. 8, Vol. I, 18-07-1991)
Col. 37-38

- Pay Phones in Chandigarh**
(Deb. 8, Vol. I, 18-07-1991)
Col. 137
- Payment of Telephone Bills**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 501
- Payment of Telephone Bills through Banks**
(Deb. 44, Vol. V, 12-09-1991)
Col. 203
- Point to Point Contact Dialling Facility in Andhra Pradesh**
(Deb. 17, Vol. II, 01-08-1991)
Col. 185
- Post Office and Telephone Facilities to Gram Panchayats**
(Deb. 22, Vol. III, 08-08-1991)
Col. 23
- Priority to Persons Registered under OYT Category for Telephone Connections**
(Deb. 44, Vol. V, 12-09-1991)
Col. 85-86
- Production of Electronic Telephone Exchange Equipments**
(Deb. 30, Vol. III, 22-08-1991)
Col. 176-78
- Promotion to SC/ST Telephone Operators in MTNL, Delhi**
(Deb. 44, Vol. V, 12-09-1991)
Col. 96-97
- Proposal to Include New Bombay Telephones into Bombay Telephone Circle**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 168-69
- Public Call Offices and STD and ISD connections in Rajasthan**
(Deb. 44, Vol. V, 12-09-1991)
Col. 264
- Public Call Offices in Alappuzha District in Kerala**
(Deb. 17, Vol. II, 01-08-1991)
Col. 72-73
- Public Call Offices in Ernakulam and Kottayam Districts of Kerala**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 164
- Public Telephone Facility in Post Offices of Uttar Pradesh**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 7-17
- Public Telephone Facility to all Post Offices in Sikkim**
(Deb. 44, Vol. V, 12-09-1991)
Col. 160
- Public Telephone in Every Village**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 262
- Public Telephones with STD Facility**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 221
- Publications of Telephone Directories**
(Deb. 22, Vol. III, 08-08-1991)
Col. 204
- Radio Telephone Service in Ahmednagar District of Maharashtra**
(Deb. 30, Vol. III, 22-08-1991)
Col. 167-71
- Radio Telephone Service in Ratnagiri District of Maharashtra**
(Deb. 8, Vol. I, 18-07-1991)
Col. 129
- Rates for STD Calls made after 11 PM**
(Deb. 30, Vol. III, 22-08-1991)
Col. 139
- Running of Telecom Services by Private Firms**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 304-05
- Rural Telephone Exchanges in Haryana**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 76-94

- S.T.D. Facility in Alwar District of Rajasthan
(Deb. 35, Vol. IV, 29-08-1991)
Col. 239-40
- S.T.D. Facility to Telephone Exchanges in Chitor District of Andhra Pradesh
(Deb. 35, Vol. IV, 29-08-1991)
Col. 165
- Setting up of Automatic Telephone Exchanges
(Deb. 30, Vol. III, 22-08-1991)
Col. 80
- Setting up of C-DOT Telephone Exchanges
(Deb. 8, Vol. I, 18-07-1991)
Col. 34-35
- Setting up of Cross Bar Telephone Exchange in Cuddalore Town of Tamil Nadu Circle
(Deb. 39, Vol. IV, 05-09-1991)
Col. 161
- Setting up of Electronic Telephone Exchange in Anroha District
(Deb. 35, Vol. IV, 29-08-1991)
Col. 271-72
- Setting up of Electronic Telephone Exchanges in Bihar
(Deb. 35, Vol. IV, 29-08-1991)
Col. 240-41
- Setting up of Electronic Telephone Exchanges in Madhya Pradesh
(Deb. 22, Vol. III, 08-08-1991)
Col. 87
- Setting up of Post Offices, Telegraph Offices and Telephone Exchanges in Rajasthan
(Deb. 30, Vol. III, 22-08-1991)
Col. 62-64
- Setting up of Public Telephone Booths in Uttar Pradesh
(Deb. 44, Vol. V, 12-09-1991)
Col. 321
- STD Booths and PCOs in Karnataka
(Deb. 44, Vol. V, 12-09-1991)
Col. 201
- STD Facility
(Deb. 44, Vol. V, 12-09-1991)
Col. 259
- STD Facility at Capital in West Bengal
(Deb. 17, Vol. II, 01-08-1991)
Col. 51
- STD Facility in Alleppey District in Kerala
(Deb. 44, Vol. V, 12-09-1991)
Col. 274
- STD facility in Andhra Pradesh
(Deb. 22, Vol. III, 08-08-1991)
Col. 140
- STD Facility in Arunachal Pradesh
(Deb. 30, Vol. III, 22-08-1991)
Col. 82-83
- STD Facility in Calicut Telecom Division
(Deb. 44, Vol. V, 12-09-1991)
Col. 333
- STD Facility in Districts Head-Quarters of Uttar Pradesh
(Deb. 44, Vol. V, 12-09-1991)
Col. 225
- STD Facility in Kollam District of Kerala
(Deb. 22, Vol. III, 08-08-1991)
Col. 137
- STD Facility in Maharashtra
(Deb. 8, Vol. I, 18-07-1991)
Col. 134-36
- STD Facility in Towns of Nasik District of Maharashtra
(Deb. 39, Vol. IV, 05-09-1991)
Col. 291
- STD Facility in UP, MP and Rajasthan
(Deb. 30, Vol. III, 22-08-1991)
Col. 152-55
- STD Facility to Burugum-Padu Telephone Exchange in Andhra Pradesh
(Deb. 39, Vol. IV, 05-09-1991)
Col. 296

- STD Public Telephone Booths in Uttar Pradesh**
(Deb. 44, Vol. V, 12-09-1991)
Col. 315
- Telecom Centres with S.T.D. and Telex Facilities**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 148-56
- Telephone Apparatus Manufacturing Companies**
(Deb. 30, Vol. III, 22-08-1991)
Col. 172-73
- Telephone Connections on Priority Basis in Gurgaon**
(Deb. 30, Vol. III, 22-08-1991)
Col. 119
- Telephone Adalats**
(Deb. 44, Vol. V, 12-09-1991)
Col. 47
- Telephone Adalats in Districts of Orissa**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 470-72
- Telephone Advisory Committee for Bombay**
(Deb. 44, Vol. V, 12-09-1991)
Col. 285
- Telephone Advisory Committee for Orissa**
(Deb. 17, Vol. II, 01-08-1991)
Col. 73
- Telephone and Post Office Facilities to Gram Panchayats in UP**
(Deb. 44, Vol. V, 12-09-1991)
Col. 209
- Telephone Booths to Blind Persons**
(Deb. 30, Vol. III, 22-08-1991)
Col. 105
- Telephone connection to Village Panchayats in Koonjhar District of Orissa**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 401-02
- Telephone Connections at Goriyar Kothi and Siwan in Bihar**
(Deb. 44, Vol. V, 12-09-1991)
Col. 100-01
- Telephone Connections from M.P.s Quota**
(Deb. 12, Vol. II, 25-07-1991)
Col. 134
- Telephone Connections in Aligarh District of Uttar Pradesh**
(Deb. 44, Vol. V, 12-09-1991)
Col. 314
- Telephone Connections in Alleppey District of Kerala**
(Deb. 17, Vol. II, 01-08-1991)
Col. 195-96
- Telephone Connections in Anantapur District of Andhra Pradesh**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 303-04
- Telephone Connections in Chandigarh, Manimajra and Panchkula**
(Deb. 8, Vol. I, 18-07-1991)
Col. 62-63
- Telephone Connections in Delhi**
(Deb. 22, Vol. III, 08-08-1991)
Col. 117
- Telephone Connections in Goa**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 146
- Telephone Connections in Gujarat**
(Deb. 17, Vol. II, 01-08-1991)
Col. 114
- Telephone Connections in Kangra and Chamba Districts of Himachal Pradesh**
(Deb. 30, Vol. III, 22-08-1991)
Col. 146-47
- Telephone Connections in Madhya Pradesh**
(Deb. 22, Vol. III, 08-08-1991)
Col. 230

- Telephone Connections in Nanded and Parbhani Districts of Maharashtra
(Deb. 22, Vol. III, 08-08-1991)
Col. 188
- Telephone Connections in Solapur District of Maharashtra
(Deb. 22, Vol. III, 08-08-1991)
Col. 106
- Telephone Connections in the Shakti Nagar Telephone Exchange
(Deb. 35, Vol. IV, 29-08-1991)
Col. 504-12
- Telephone Connections in Vijayawada City of Andhra Pradesh
(Deb. 39, Vol. IV, 05-09-1991)
Col. 243
- Telephone Connections on out-of-turn Basis
(Deb. 17, Vol. II, 01-08-1991)
Col. 183
- Telephone Connections on Recommendations of Members of Parliament
(Deb. 22, Vol. III, 08-08-1991)
Col. 28
- Telephone Connections to Journalists
(Deb. 35, Vol. IV, 29-08-1991)
Col. 147
- Telephone Connections to Metropolitan Cities
(Deb. 44, Vol. V, 12-09-1991)
Col. 243
- Telephone Connections to Lawyers
(Deb. 17, Vol. II, 01-08-1991)
Col. 147
- Telephone Directory of Bombay
(Deb. 39, Vol. IV, 05-09-1991)
Col. 148
- Telephone Exchange at Osmanabad, Maharashtra
(Deb. 30, Vol. III, 22-08-1991)
Col. 78-79
- Telephone Exchange in Bombay
(Deb. 44, Vol. V, 12-09-1991)
Col. 292
- Telephone Exchange in Etah District of UP
(Deb. 39, Vol. IV, 05-09-1991)
Col. 99
- Telephone Exchange in Outer Delhi
(Deb. 35, Vol. IV, 29-08-1991)
Col. 479-98
- Telephone Exchange under C-DOT System
(Deb. 12, Vol. II, 25-07-1991)
Col. 145
- Telephone Exchanges
(Deb. 44, Vol. V, 12-09-1991)
Col. 164
- Telephone Exchanges in Bihar
(Deb. 17, Vol. II, 01-08-1991)
Col. 179-82
- Telephone Exchanges in Kolhapur and Sangli districts of Maharashtra
(Deb. 39, Vol. IV, 05-09-1991)
Col. 100
- Telephone Exchanges in Maharashtra
(Deb. 8, Vol. I, 18-07-1991)
Col. 65-66
- Telephone Exchanges in Mandsaur and Ratlam Districts of Madhya Pradesh
(Deb. 12, Vol. II, 25-07-1991)
Col. 111
- Telephone Facilities to Gram Panchayats in Marathwada District of Maharashtra
(Deb. 17, Vol. II, 01-08-1991)
Col. 66-67
- Telephone Facility in Post Offices of Orissa
(Deb. 30, Vol. III, 22-08-1991)
Col. 151

- Telephone Facility in Post Offices of Karnataka**
(Deb. 44, Vol. V, 12-09-1991)
Col.200
- Telephone Facility in Rural Post Offices of Uttar Pradesh**
(Deb. 17, Vol. II, 01-08-1991)
Col.130-31
- Telephone Facility to Gram Panchayats**
(Deb. 44, Vol. V, 12-09-1991)
Col.50-56
- Telephone Facility to Villages of Chhota Nagpur and Santal Pargana of Bihar**
(Deb. 17, Vol. II, 01-08-1991)
Col.154
- Telephone Fault Complaints in Marathwada Area**
(Deb. 12, Vol. II, 25-07-1991)
Col.117
- Telephone Service in Bombay**
(Deb. 12, Vol. II, 25-07-1991)
Col.146
- Telephone to Village Panchayats in Karnataka**
(Deb. 30, Vol. III, 22-08-1991)
Col.187
- Telephones Connections in Ajmer District of Rajasthan**
(Deb. 35, Vol. IV, 29-08-1991)
Col.336-39
- Telephones sanctioned on Priority Basis**
(Deb. 22, Vol. III, 08-08-1991)
Col.149
- Temporary Workers in Telephone Department**
(Deb. 30, Vol. III, 22-08-1991)
Col.115-16
- Time Limit for Local Telephone Calls**
(Deb. 22, Vol. III, 08-08-1991)
Col. 211
- Waiting List for New Telephone Connections in Maharashtra**
(Deb. 30, Vol. III, 22-08-1991)
Col.111-12
- Waiting List for New Telephone Connections in Agra**
(Deb. 30, Vol. III, 22-08-1991)
Col.102-03
- Waiting List for New Telephone Connections in Bangalore**
(Deb. 44, Vol. V, 12-09-1991)
Col.202
- Waiting List for Telephone Connections**
(Deb. 12, Vol. II, 25-07-1991)
Col.77
- Waiting List for Telephone Connections at Bareilly Telephone Exchange in UP**
(Deb. 39, Vol. IV, 05-09-1991)
Col.194
- Waiting List for Telephone Connections in Bihar**
(Deb. 22, Vol. III, 08-08-1991)
Col.212
- Waiting List for Telephone Connections in Firozabad and Agra in UP**
(Deb. 22, Vol. III, 08-08-1991)
Col.104
- Waiting List for Telephone Connections in Hathras and Aligarh Districts of UP**
(Deb. 39, Vol. IV, 05-09-1991)
Col.174
- Waiting List for Telephone Connections in Kota District of Rajasthan**
(Deb. 22, Vol. III, 08-08-1991)
Col.151
- Waiting List for Telephone Connections in Maharashtra**
(Deb. 12, Vol. II, 25-07-1991)
Col.146
- Waiting List for Telephone Connections in Orissa**
(Deb. 22, Vol. III, 08-08-1991)
Col.25

- Waiting List for Telephone Connections in UP
(Deb. 39, Vol. IV, 05-09-1991)
Col. 281
- Television**
- Antennae which receive Foreign Programmes
(Deb. 44, Vol. V, 12-09-1991)
Col. 377
- Areas Receiving TV Programmes in Gujarat
(Deb. 29, Vol. III, 21-08-1991)
Col. 61-63
- Cable News Network Programme
(Deb. 34, Vol. IV, 28-08-1991)
Col. 445
- Cable T.V. Network
(Deb. 43, Vol. V, 11-09-1991)
Col. 271
- Cable TV
(Deb. 29, Vol. III, 21-08-1991)
Col. 162
- Check on Foreign News and Broadcasting
(Deb. 11, Vol. II, 24-07-1991)
Col. 81-82
- Construction of Television Studio at Vijaywada
(Deb. 7, Vol. I, 17-07-1991)
Col. 87
- Criteria Adopted for Retelocast of TV Serials
(Deb. 16, Vol. II, 31-07-1991)
Col. 214-15
- Demand for Colour T.V. Tubes
(Deb. 38, Vol. IV, 04-09-1991)
Col. 202
- Effect of T.V. Advertisements on Price structure of consumer items
(Deb. 11, Vol. II, 24-07-1991)
Col. 133-35
- Expansion of T.V. Coverage in Uttar Pradesh
(Deb. 43, Vol. V, 11-09-1991)
Col. 289
- Free of cost Television sets to Panchayats
(Deb. 43, Vol. V, 11-09-1991)
Col. 276-77
- Hong Kong Based State TV
(Deb. 38, Vol. IV, 04-09-1991)
Col. 445
- Import of Colour TV Picture Tubes
(Deb. 11, Vol. II, 24-07-1991)
Col. 70-71
- Manufacture of Colour TV Tubes by BEL
(Deb. 40, Vol. IV, 06-09-1991)
Col. 204
- Misuse of Dish Antennas
(Deb. 30, Vol. III, 22-08-1991)
Col. 239-41
- Need for Early Completion of Radio and TV Transmission Services at Jabalpur
(Deb. 27, Vol. III, 19-08-1991)
Col. 199
- Need to provide Television facilities to people of Ratnagiri and Sindhudurg Districts, Maharashtra (MUR 377)
(Deb. 30, Vol. III, 22-08-1991)
Col. 258
- Need to start Second Channel from Kodai-Kanal from Kodai-Kanal TV Relay Station
(Deb. 27, Vol. III, 19-08-1991)
Col. 201
- Operation of Cable T.V. Network
(Deb. 38, Vol. IV, 04-09-1991)
Col. 170
- Production of Black and White and Colour Televisions
(Deb. 21, Vol. III, 07-08-1991)
Col. 233
- Proposal of TV Second Channel from Hyderabad
(Deb. 7, Vol. I, 17-07-1991)
Col. 86-87

- Provision of TV Second Channel to State Governments**
(Deb. 7, Vol. I, 17-07-1991)
Col. 42
- Setting up of Public Corporation**
(Deb. 11, Vol. II, 24-07-1991)
Col. 84
- Setting up of TV Stations and TV Studios in Kerala**
(Deb. 7, Vol. I, 17-07-1991)
Col. 86
- Setting up of TV Stations by State Governments**
(Deb. 16, Vol. II, 31-07-1991)
Col. 177-78
- TV Second Channel in State Capitals**
(Deb. 7, Vol. I, 17-07-1991)
Col. 46-47
- TV Serials Pending for Approval**
(Deb. 29, Vol. III, 21-08-1991)
Col. 163-64
- TV Tower at Akbarpur**
(Deb. 29, Vol. III, 21-08-1991)
Col. 135
- Terrorism**
- Abduction of ULFA**
(Deb. 30, Vol. III, 22-08-1991)
Col. 143
- Action Against Militants in Jammu & Kashmir**
(Deb. 8, Vol. I, 18-07-1991)
Col. 116-20
- Arrests under TADA**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 233-38
- Attempt to Blow up Secretariat Building in Madras**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 168
- Blue Print Plan of Terrorists**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 294
- Bomb Blast in Delhi**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 167-68
- Bomb Blasts in Jammu and Kashmir**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 146
- Claiming of Responsibility for Assassination of Shri Rajiv Gandhi**
(Deb. 17, Vol. II, 01-08-1991)
Col. 234
- Condemnation of Acts of Terrorism in Jammu and Kashmir by European Parliament**
(Deb. 17, Vol. II, 01-08-1991)
Col. 235
- Crossing over to Bangladesh by Naga Extremists for Arms**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 153
- Economic Measures for Combating Insurgency in Tripura**
(Deb. 30, Vol. III, 22-08-1991)
Col. 185
- Encounter with LTTE Militants on 20th August, 1991 at Koonankunte near Bangalore (St.)**
(Deb. 29, Vol. III, 21-08-1991)
Col. 420-22
- Escape from the Custody and Subsequent Death of Shri Shanmugam, one of the Accused in Rajiv Gandhi Assassination Case (St.)**
(Deb. 11, Vol. II, 24-07-1991)
Col. 175-79
- Execution of Soviet Technician by ULFA**
(Deb. 17, Vol. II, 01-08-1991)
Col. 154-55
- Financial assistance to Tamil Nadu to Curb Terrorism**
(Deb. 22, Vol. III, 08-08-1991)
Col. 67

- Foreigners having links with CIA and LTTE Apprehended**
 (Deb. 39, Vol. IV, 05-09-1991)
 Col.251
- Incidents of Terrorism and Kidnapping**
 (Deb. 35, Vol. IV, 29-08-1991)
 Col.440
- Indo-Sri Lanka's efforts to Meet Challenges from LTTE**
 (Deb. 44, Vol. V, 12-09-1991)
 Col.65
- Infiltration of Pak Trained Militants**
 (Deb. 8, Vol. I, 18-07-1991)
 Col.137-38
- Infiltration of Pak Trained Terrorists**
 (Deb. 17, Vol. II, 01-08-1991)
 Col.234-35
- Insurgency in North-East Region**
 (Deb. 44, Vol. V, 12-09-1991)
 Col.48-49
- Investigation into assassination of Former P.M. Shri Rajiv Gandhi**
 (Deb. 11, Vol. II, 24-07-1991)
 Col.68
- Kidnapping by ULFA**
 (Deb. 17, Vol. II, 01-08-1991)
 Col.233-34
- Kidnappings by Militants**
 (Deb. 8, Vol. I, 18-07-1991)
 Col.85-86
- Killing and Arrest of Terrorists**
 (Deb. 44, Vol. V, 12-09-1991)
 Col.119
- LTTE Activities**
 (Deb. 35, Vol. IV, 29-08-1991)
 Col.303
- Loans to Victims of Disturbances after Assassination of Shri Rajiv Gandhi**
 (Deb. 9, Vol. I, 19-07-1991)
 Col.43
- LTTE activities in Tamil Nadu**
 (Deb. 22, Vol. III, 08-08-1991)
 Col.182
- Need to Provide Help to Uttar Pradesh Government for Curbing the Growing Activities of Terrorists (MUR 377).**
 (Deb. 7, Vol. I, 17-07-1991)
 Col.174-75
- News Items Captioned 'Ultras Massed on Indo-Pak Border'**
 (Deb. 39, Vol. IV, 05-09-1991)
 Col.65
- Nexus among People War Group, LTTE and ULFA**
 (Deb. 12, Vol. II, 25-07-1991)
 Col.47
- Pakistan's Abetment to Terrorism in India**
 (Deb. 17, Vol. II, 01-08-1991)
 Col.48-49
- Persons killed in Bomb Blasts in Jammu**
 (Deb. 39, Vol. IV, 05-09-1991)
 Col.80
- President's Address**
 (Deb. 3, Vol. I, 11-07-1991)
 Col.3
- Release of K. Doraiswamy, a Senior IOC Official Abducted by Militants at Srinagar in June, 1991 (St.)**
 (Deb. 29, Vol. III, 21-08-1991)
 Col.422-27
- Release of Sikh Detenues**
 (Deb. 35, Vol. IV, 29-08-1991)
 Col.339
- Relief to families of Terrorist Victims in Punjab**
 (Deb. 44, Vol. V, 12-09-1991)
 Col.196
- SAARC Convention on Terrorism**
 (Deb. 17, Vol. II, 01-08-1991)
 Col.187-88
- Sheltering of Militants in J.K.**
 (Deb. 39, Vol. IV, 05-09-1991)
 Col.77
- Solution of Punjab Problem**
 (Deb. 30, Vol. III, 22-08-1991)
 Col.1-10

Surrender by Terrorists (Deb. 22, Vol. III, 08-08-1991) Col. 51	Textile
Talks with Myanmar regarding Insurgent Activities (Deb. 39, Vol. IV, 05-09-1991) Col. 63	Achievement and Targets of Textile Exports (Deb. 40, Vol. IV, 06-09-1991) Col. 61
Talks with ULFA (Deb. 35, Vol. IV, 29-08-1991) Col. 376-77	Alleged Sale of Finished Dress Materials as Unprocessed Grey Fabrics (Deb. 40, Vol. IV, 06-09-1991) Col. 131
Terrorist Activities in J & K and Punjab (Deb. 8, Vol. I, 18-07-1991) Col. 83-85	Assistance to Phuhwari Cotton Mills in Bihar (Deb. 36, Vol. IV, 30-08-1991) Col. 322
Terrorist Activities in Punjab, Assam and Jammu & Kashmir (Deb. 8, Vol. I, 18-07-1991) Col. 91-92	Closed Cotton Textile Mills (Deb. 45, Vol. V, 13-09-1991) Col. 202
Terrorist and Disruptive Activities (Prevention) Amendment Bill—Int. (Deb. 14, Vol. II, 29-07-1991) Col. 232-37	Closed Textile Mills (Deb. 31, Vol. IV, 23-08-1991) Col. 325-26
Terrorist incidents in Delhi (Deb. 22, Vol. III, 08-08-1991) Col. 150	Closure of Kohinoor Mills at Bombay (Deb. 45, Vol. V, 13-09-1991) Col. 223
Terrorists Killed in Assam, J&K and Punjab (Deb. 8, Vol. I, 18-07-1991) Col. 33-34	Closure of Nationalised Cotton Mills in Gujarat (Deb. 31, Vol. IV, 23-08-1991) Col. 310
Terrorists Released (Deb. 22, Vol. III, 08-08-1991) Col. 121	Closure of Nationalised Cotton Mills in U.P. (Deb. 45, Vol. V, 13-09-1991) Col. 178
Training of Militants by Pak (Deb. 30, Vol. III, 22-08-1991) Col. 49-50	Constitution of Textile Export Promotion Fund (Deb. 9, Vol. I, 19-07-1991) Col. 59
Train Passengers Killed in Punjab by Terrorism (Deb. 30, Vol. III, 22-08-1991) Col. 113-15	Cooperative Cotton Yarn Mills in Madhya Pradesh (Deb. 18, Vol. II, 02-08-1991) Col. 45
Villagers Help to Terrorists (Deb. 35, Vol. IV, 29-08-1991) Col. 499	Cotton Spinning Mills Under Cooperative Sector in Uttar Pradesh (Deb. 36, Vol. IV, 30-08-1991) Col. 307

- Credit Curbs on Textile Industry by Reserve Bank of India**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 329-30
- Effect of Modernisation on Performance of Textile Mills**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 120
- Export and Import of Garments**
(Deb. 4, Vol. I, 12-07-1991)
Col. 52
- Export of Cotton and Textiles**
(Deb. 9, Vol. I, 19-07-1991)
Col. 62
- Export of Handloom and Powerloom Textiles**
(Deb. 4, Vol. I, 12-07-1991)
Col. 19-24
- Export of Readymade Garments**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 281
- Export of Readymade Garments, Textiles, Jute Goods, Carpets and Handicrafts**
(Deb. 18, Vol. II, 02-08-1991)
Col. 167
- Export of Silk Yarn**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 172
- Export of Textiles**
(Deb. 18, Vol. II, 02-08-1991)
Col. 99
- Financial Position of Textile Units under N.T.C.**
(Deb. 9, Vol. I, 19-07-1991)
Col. 37
- Grant of Funds to Sick Units under Textile Workers' Rehabilitation Scheme**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 226
- Handloom and Janata Cloth**
(Deb. 18, Vol. II, 02-08-1991)
Col. 103
- Housing Facilities to workers of Nationalised Cotton Textile Mills in Uttar Pradesh**
(Deb. 45, Vol. V, 13-09-1991)
Col. 352
- Housing Facilities to Workers of Nationalised Cotton Textile Mills to Gujarat**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 309
- Illegal ready-made Garments Factories in Delhi**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 195
- Impact on Devaluation of Rupee on Textile Exports**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 311
- Import of Synthetic/Man-made Fabrics under O.G.L.**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 247
- Increase in Price of Polyester Cloth**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 167
- Increase in Prices of Cotton Yarn**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 59
- Increase in REP for Garment Exports**
(Deb. 23, Vol. III, 09-08-1991)
Col. 217
- Increase in Wages**
(Deb. 41, Vol. V, 09-09-1991)
Col. 438-39
- Input Output Norms for Fabric Imports**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 391
- Labour Unrest in NTC Textile Mills in U.P.**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 307-08
- Licences for Setting up Mini Yarn Mills**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 14

- Loans to Sick Textile Units**
(Deb. 45, Vol. V, 13-09-1991)
Col. 174
- Meeting the Requirements of Handloom and Powerloom Industries**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 246
- Missmanagement in Textile units in U.P. and Karnataka**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 129-30
- Modernisation of Burhanpur Tapti Mills**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 166
- Modernisation of sick Textile Units**
(Deb. 13, Vol. II, 26-07-1991)
Col. 190
- Modernisation of Textile Industry**
(Deb. 23, Vol. III, 09-08-1991)
Col. 245
- Modernisation of Textile Mills**
(Deb. 23, Vol. III, 09-08-1991)
Col. 268
(Deb. 40, Vol. IV, 06-09-1991)
Col. 315
(Deb. 45, Vol. V, 13-09-1991)
Col. 362
- Modernisation of Vijaya Mohini Mill in Trivandrum**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 251
- N.T.C. and S.T.C. Mills**
(Deb. 13, Vol. II, 26-07-1991)
Col. 182
- Need to ensure steady supply of yarn at reasonable prices to save powerloom industry in the country particularly in Maharashtra (MUR 377)**
(Deb. 43, Vol. V, 11-09-1991)
Col. 552
- Need to supply thread to weavers of Powerloom and Handloom workers at subsidised rates particularly those in West Bengal (MUR 377)**
(Deb. 45, Vol. V, 13-09-1991)
Col. 514
- New Spinning Mills in Tamil Nadu**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 97
- New Techniques for Manufacturing Textiles for Exports**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 119-20
- Non-Payment of PF Share by Textile Mills, M.P.**
(Deb. 19, Vol. II, 05-08-1991)
Col. 16-26
- NTC Showroom in Bihar**
(Deb. 4, Vol. I, 12-07-1991)
Col. 105-06
- Outstanding Dues Against Textile Units**
(Deb. 9, Vol. I, 19-07-1991)
Col. 61
- Payment Problems to Garment Exporters**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 372
- Powerlooms in Tamil Nadu**
(Deb. 23, Vol. III, 09-08-1991)
Col. 213
- Production and Consumption of Cloth**
(Deb. 18, Vol. II, 02-08-1991)
Col. 40
- Production of Jaanta Cloth**
(Deb. 23, Vol. III, 09-08-1991)
Col. 24-25
- Production of Mega Silk**
(Deb. 13, Vol. II, 26-07-1991)
Col. 181
- Production of Textiles in Andhra Pradesh**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 89

- Promotion of Handloom Industry
(Deb. 31, Vol. IV, 23-08-1991)
Col. 155-57
- Provision of N.T.C. Cloth at Cheaper Rates
to Readymade Garments Entrepreneurs
(Deb. 9, Vol. I, 19-07-1991)
Col. 30
- Reduction in prices of Cotton Sarees and
Dhotis
(Deb. 4, Vol. I, 12-07-1991)
Col. 32
- Regularisation of Unauthorised
Powerloom Units
(Deb. 18, Vol. II, 02-08-1991)
Col. 157
- Rehabilitation of Retrenched Workers of
Textile Units
(Deb. 45, Vol. V, 13-09-1991)
Col. 205
- Review of Textile Policy
(Deb. 9, Vol. I, 19-07-1991)
Col. 23
- Revival of Closed Textile Mills in
Uttar Pradesh
(Deb. 31, Vol. IV, 23-08-1991)
Col. 127-29
- Revival of Raghurvanishi Mills Bombay
(Deb. 23, Vol. III, 09-08-1991)
Col. 236
- Sale of Controlled Cloth by NTC Mills
(Deb. 40, Vol. IV, 06-09-1991)
Col. 270
- Selling of Surplus Land by Sick Mills in
Bombay
(Deb. 9, Vol. I, 19-07-1991)
Col. 69
- Setting up of Knitwear Export Project near
Tirupur
(Deb. 40, Vol. IV, 06-09-1991)
Col. 273
- Setting up of Spinning Mill in Basti District
of Uttar Pradesh
(Deb. 45, Vol. V, 13-09-1991)
Col. 76
- Setting up of Spinning Mills in Bihar
(Deb. 36, Vol. IV, 30-08-1991)
Col. 163
- Setting up of Textile Mills in Bihar
(Deb. 23, Vol. III, 09-08-1991)
Col. 275
- Sick Textile and Jute Units in Small Sector
(Deb. 31, Vol. IV, 23-08-1991)
Col. 272-73
- Sick Textile Mills
(Deb. 18, Vol. II, 02-08-1991)
Col. 125
- Spinning Mills in Tamil Nadu
(Deb. 18, Vol. II, 02-08-1991)
Col. 101
- Strikes and Lockouts in Textile Mills
(Deb. 40, Vol. IV, 06-09-1991)
Col. 175
- Study of Selling Price of Man-made
Synthetic Filament Yarn and Staple
Fibre
(Deb. 31, Vol. IV, 23-08-1991)
Col. 85-87
- Subsidy on Janata Cloth
(Deb. 40, Vol. IV, 06-09-1991)
Col. 340
- Supply of Cloth to Consumers at
Reasonable Rates
(Deb. 36, Vol. IV, 30-08-1991)
Col. 55
- Supply of Hank Yarn to Handloom
Weavers
(Deb. 31, Vol. IV, 23-08-1991)
Col. 62-64
- Supply of Raw Materials to Synthetic and
Polyester Yarn Industry
(Deb. 40, Vol. IV, 06-09-1991)
Col. 336

- Take-Over of Sick Textile Mills by N.T.C.**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 339
- Textile Exports**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 57
- Textile Goods Export Centre at Erode**
(Deb. 45, Vol. V, 13-09-1991)
Col. 137
- Textile Industry**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 280-81
- Textile Mill in North-East Region**
(Deb. 45, Vol. V, 13-09-1991)
Col. 210
- Textile Workers' Rehabilitation Fund Scheme**
(Deb. 9, Vol. I, 19-07-1991)
Col. 57
- Textiles Units Under N.T.C.**
(Deb. 4, Vol. I, 12-07-1991)
Col. 71-88
- Yarn Factory in Nalanda District of Bihar**
(Deb. 18, Vol. II, 02-08-1991)
Col. 137
- Yarn Prices**
(Deb. 23, Vol. III, 09-08-1991)
Col. 213
- Tikka Committee**
- Protest Against Implementation of Tikka Report**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 341
- Tobacco**
- Ban on Advertisements of Cigarettes and Tobacco Products**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 39
- Export of Tobacco**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 2-9
- Financial Assistance to Tobacco Companies by Nationalised Banks**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 65-68
- Public Health Problems due to use of Tobacco**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 311
- Tobacco Wastes as an Effective Pesticide**
(Deb. 22, Vol. III, 08-08-1991)
Col. 105
- Virginia Tobacco Crop Production**
(Deb. 18, Vol. II, 02-08-1991)
Col. 147
- Tourism**
- Abduction of Foreign Tourists**
(Deb. 30, Vol. III, 22-08-1991)
Col. 76
- American Tourists**
(Deb. 28, Vol. III, 20-08-1991)
Col. 139
- Beach Resort in Belekura**
(Deb. 28, Vol. III, 20-08-1991)
Col. 159
- Burhanpur as a Tourist Centre**
(Deb. 28, Vol. III, 20-08-1991)
Col. 13
- Committee to Formulate Perspective Plan for Tourism**
(Deb. 25, Vol. III, 13-08-1991)
Col. 367
- Conference on Tourism Promotion**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 191
- Decline in Tourism in Jammu and Kashmir**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 169
- Development of Elavazha Poonchira in Kerala**
(Deb. 25, Vol. III, 13-08-1991)
Col. 229

- Development of Indian islands for Foreign Tourists
(Deb. 28, Vol. III, 20-08-1991)
Col.68
- Development of Kappad for Tourism Promotion
(Deb. 42, Vol. V, 10-09-1991)
Col.324
- Development of Palaruvi Tourist Project, Kerala
(Deb. 20, Vol. II, 06-08-1991)
Col.110
- Development of Pushkarvalley
(Deb. 27, Vol. III, 19-08-1991)
Col.120-21
- Development of Ranthambore as Tourist Centre
(Deb. 24, Vol. III, 12-08-1991)
Col.102-04
- Development of Sebarimala Temples as a National Tourist Centre
(Deb. 20, Vol. II, 06-08-1991)
Col.161
- Development of Sanchi for Tourism
(Deb. 15, Vol. II, 30-07-1991)
Col.29
- Development of Thanjavur as Tourist Centre
(Deb. 33, Vol. IV, 27-08-1991)
Col.281
- Development of Tourism at Simlipal Hill in Orissa
(Deb. 42, Vol. V, 10-09-1991)
Col.79-80
- Development of Tourism in Arunachal Pradesh
(Deb. 20, Vol. II, 06-08-1991)
Col.52-53
- Development of Tourism in Bihar
(Deb. 15, Vol. II, 30-07-1991)
Col.139
- Development of Tourism in Bihar
(Deb. 15, Vol. II, 30-07-1991)
Col.42
- Development of Tourism in Goa
(Deb. 37, Vol. IV, 03-09-1991)
Col.24-27
- Development of Tourism in Jhansi
(Deb. 15, Vol. II, 30-07-1991)
Col.191
- Development of Tourism in Maharashtra
(Deb. 25, Vol. III, 13-08-1991)
Col.310-11
- Development of Tourism in Orissa
(Deb. 25, Vol. III, 13-08-1991)
Col.256-57
- Development of Tourism in Rajasthan
(Deb. 25, Vol. III, 13-08-1991)
Col.192
- Development of tourism in Sindhudurg, Maharashtra
(Deb. 25, Vol. III, 13-08-1991)
Col.86-87
- Development of Tourist Circuits
(Deb. 37, Vol. IV, 03-09-1991)
Col.261
- Development of Tourist Complexes in Rajasthan
(Deb. 20, Vol. II, 06-08-1991)
Col.131
- Development of Tourist Spots in Aurangabad
(Deb. 15, Vol. II, 30-07-1991)
Col.60
- Development of Tourist Spots in Maharashtra
(Deb. 33, Vol. IV, 27-08-1991)
Col.214
- Development of Tourist Spots in Uttar Pradesh
(Deb. 15, Vol. II, 30-07-1991)
Col.216

- Earning of Foreign Exchange from Tourists**
(Deb. 20, Vol. II, 06-08-1991)
Col. 171-72
- Export Industry Status to Tourism**
(Deb. 42, Vol. V, 10-09-1991)
Col. 107-08
- Facilities for Tourists in National Zoological Park and Wild Life Sanctuaries**
(Deb. 27, Vol. III, 19-08-1991)
Col. 45
- Facilities to Tourists at Ajmer and Pushkar**
(Deb. 25, Vol. III, 13-08-1991)
Col. 274-75
- Fall in foreign tourist arrival**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 95
- Foreign Exchange Earnings from Tourism**
(Deb. 15, Vol. II, 30-07-1991)
Col. 44
- Foreign Tourists**
(Deb. 20, Vol. II, 06-08-1991)
Col. 104
- Foreign Tourists in North-East Region**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 41
- Foreign Tourists Visiting India**
(Deb. 6, Vol. I, 16-07-1991)
Col. 124
- Grants for Promoting Tourism**
(Deb. 6, Vol. I, 16-07-1991)
Col. 76
- Holding of Commercial Fair for Foreign Tourism in Agra**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 207
- Low Budget Tourism Programme**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 254
- National Policy on Tourism**
(Deb. 25, Vol. III, 13-08-1991)
Col. 131-32
- Need for adequate development of Devgarh of Lalitpur district in Uttar Pradesh which is a tourist place (MUR 377)**
(Deb. 48, Vol. V, 17-09-1991)
Col. 75
- Need to Declare Jaipur in Orissa as a Place of Tourist Importance**
(Deb. 20, Vol. II, 06-08-1991)
Col. 298
- Need to develop Kota, Bundi and Bhalwar region as tourist centres (MUR 377)**
(Deb. 19, Vol. II, 05-08-1991)
Col. 349-50
- Need to develop Sitamarhi as a tourist place of national importance (MUR 377)**
(Deb. 47, Vol. V, 16-09-1991)
Col. 236
- Need to include Agra into National Capital Region and to Declare it as an International Tourist City (MUR 377)**
(Deb. 20, Vol. II, 06-08-1991)
Col. 297-98
- New Tourism Policy**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 161
- News item Agra Plans Mughal Extravaganza**
(Deb. 42, Vol. V, 10-09-1991)
Col. 298
- Observation of Tourism fortnight**
(Deb. 42, Vol. V, 10-09-1991)
Col. 196-97
- Overseas Tourist Offices**
(Deb. 28, Vol. III, 20-08-1991)
Col. 142
- Promoting Tourism in South-Asian Countries**
(Deb. 25, Vol. III, 13-08-1991)
Col. 331

- Promotion of Tourism at Pandarapur, Maharashtra
(Deb. 25, Vol. III, 13-08-1991)
Col. 294-95
- Promotion of Tourism in Bundelkhand Division
(Deb. 20, Vol. II, 06-08-1991)
Col. 51-52
- Promotion of Tourism in Eighth Plan
(Deb. 33, Vol. IV, 27-08-1991)
Col. 63
- Promotion of Tourism in Kanyakumari
(Deb. 15, Vol. II, 30-07-1991)
Col. 37
- Publicity in Hindi
(Deb. 28, Vol. III, 20-08-1991)
Col. 109
- Role of Department of Tourism, Tourism Development Council etc.
(Deb. 42, Vol. V, 10-09-1991)
Col. 211-12
- Schemes for Ajanta/Ellora Caves
(Deb. 32, Vol. IV, 26-08-1991)
Col. 107
- Security Cover for Tourists Visiting Kashmir
(Deb. 8, Vol. I, 18-07-1991)
Col. 15-24
- South African Tourists
(Deb. 44, Vol. V, 12-09-1991)
Col. 183
- Tourism Development
(Deb. 37, Vol. IV, 03-09-1991)
Col. 76
- Tourism Development at Balesore District of Orissa
(Deb. 15, Vol. II, 30-07-1991)
Col. 156
- Tourism Development at places of Kumbh Mela
(Deb. 33, Vol. IV, 27-08-1991)
Col. 6-14
- Tourism Development in A & N Islands
(Deb. 42, Vol. V, 10-09-1991)
Col. 267
- Tourism Development in Andhra Pradesh
(Deb. 28, Vol. III, 20-08-1991)
Col. 78
- Tourism Development in Bihar
(Deb. 15, Vol. II, 30-07-1991)
Col. 110
- Tourism Development in Champawat Area of Uttar Pradesh
(Deb. 20, Vol. II, 06-08-1991)
Col. 92-93
- Tourism Development in Kanpur
(Deb. 33, Vol. IV, 27-08-1991)
Col. 274
- Tourism Development in Kota
(Deb. 42, Vol. V, 10-09-1991)
Col. 195
- Tourism Development in Lakshdweep
(Deb. 33, Vol. IV, 27-08-1991)
Col. 207
- Tourism Development in Maharashtra
(Deb. 15, Vol. II, 30-07-1991)
Col. 214
- Tourism Development in Maharashtra
(Deb. 33, Vol. IV, 27-08-1991)
Col. 213
- Tourism Development in Orissa
(Deb. 33, Vol. IV, 27-08-1991)
Col. 77
- Tourism Development in Rajgir, Bihar
(Deb. 37, Vol. IV, 03-09-1991)
Col. 184
- Tourism Development in Tamil Nadu
(Deb. 42, Vol. V, 10-09-1991)
Col. 35
- Tourism Facilities in Kerala
(Deb. 37, Vol. IV, 03-09-1991)
Col. 173
- Tourism Industry
(Deb. 25, Vol. III, 13-08-1991)
Col. 317

- Tourism Lodges etc. in various States**
(Deb. 28, Vol. III, 20-08-1991)
Col. 118
- Tourism Plan**
(Deb. 6, Vol. I, 16-07-1991)
Col. 60
- Tourism Plan for Karnataka**
(Deb. 20, Vol. II, 06-08-1991)
Col. 110
- Tourism Policy**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 141
- Tourism Potentiality in Gujarat**
(Deb. 28, Vol. III, 20-08-1991)
Col. 121
- Tourism Projects in U. P.**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 72
- Tourist Development in Darjeling**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 285
- Tourist facilities in ITDC Hotels**
(Deb. 28, Vol. III, 20-08-1991)
Col. 124
- Tourist Places in Rajasthan**
(Deb. 6, Vol. I, 16-07-1991)
Col. 112
- Tourist Spots in Chittoor, A. P.**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 69
- Tourist Spots in Uttar Pradesh**
(Deb. 25, Vol. III, 13-08-1991)
Col. 363-64
- Tourist Spots at mountains and sea beaches**
(Deb. 42, Vol. V, 10-09-1991)
Col. 197
- Tourist Spots in Haryana**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 57
- Training Tourist Guides**
(Deb. 25, Vol. III, 13-08-1991)
Col. 352
- Yatri Niwas in Tamil Nadu and Karnataka**
(Deb. 25, Vol. III, 13-08-1991)
Col. 237
- Towards Freedom**
- Project "Towards Freedom"**
(Deb. 19, Vol. II, 05-08-1991)
Col. 33-34
- Trade**
- Issue of Letters of Intent**
(Deb. 7, Vol. I, 17-07-1991)
Col. 28
- Statement by Minister on Trade Policy (St)**
(Deb. 25, Vol. III, 13-08-1991)
Col. 497-517
- Trade Deficit**
- Trade Deficit**
(Deb. 23, Vol. III, 09-08-1991)
Col. 75
- Trade Development Authority**
- Achievements of Trade Development Authority**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 333-35
- Trade Relations**
- Trade Relations**
(Deb. 4, Vol. I, 12-07-1991)
Col. 110-14
- Transport**
- Assistance of Private Sector in Public Transport System**
(Deb. 9, Vol. I, 19-07-1991)
Col. 44
- Buses under State Road Transport Corporation and Private Operators**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 125-28
- Loss of Revenue due to Incorrect Fixation of Permit Fee and Non-Fixation of Parking Charges**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 82

Tribal Area

- Electrification of Tribal Areas of Bihar**
(Deb. 28, Vol. III, 20-08-1991)
Col. 163
- Estimates Received from Madhya Pradesh for Connecting Growth Centres with Metal Roads**
(Deb. 29, Vol. III, 21-08-1991)
Col. 136-37
- Family Welfare Centres in Tribal Areas**
(Deb. 24, Vol. III, 12-08-1991)
Col. 345-62
- High Incidence of Disease in Tribal Areas**
(Deb. 19, Vol. II, 05-08-1991)
Col. 252-54
- Mobile Hospitals in Tribal Areas**
(Deb. 27, Vol. III, 19-08-1991)
Col. 129
- Need to appoint a Vigilance Commission at Division level to supervise the construction work on the spot in tribal areas (MUR 377)**
(Deb. 5, Vol. I, 15-07-1991)
Col. 201
- Scheme to Eradicate Poverty of Tribals in Bihar**
(Deb. 27, Vol. III, 19-08-1991)
Col. 82-83
- Social, Economic and Political Development of Tribal Areas**
(Deb. 5, Vol. I, 15-07-1991)
Col. 115-16
- Storage Capacity in the Tribal Areas**
(Deb. 29, Vol. III, 21-08-1991)
Col. 147-48
- Tribal Sub-Plan**
- Tribal Sub-Plan and Special Component Plan**
(Deb. 24, Vol. III, 12-08-1991)
Col. 441-42

Tribunal

- Alleged Contravention of NWDT Directions by Gujarat**
(Deb. 44, Vol. V, 12-09-1991)
Col. 197
- Appointment of Judges for Motor Vehicle Accident Tribunals**
(Deb. 45, Vol. V, 13-09-1991)
Col. 181
- Award of Industrial Tribunal for Deposit Collections**
(Deb. 18, Vol. II, 02-08-1991)
Col. 139
- Cases Pending Before Central Excise Customs and Income-Tax Tribunals**
(Deb. 13, Vol. II, 26-07-1991)
Col. 153
- Cases Pending in C.A.T.**
(Deb. 42, Vol. V, 10-09-1991)
Col. 211
- Environmental Tribunals**
(Deb. 24, Vol. III, 12-08-1991)
Col. 231
- Expenditure by A&N Administration on cases filed before CAT**
(Deb. 44, Vol. V, 12-09-1991)
Col. 247
- Gujarat Public Works Contracts Disputes Arbitration Tribunal Ordinance**
(Deb. 44, Vol. V, 12-09-1991)
Col. 191
- Implementation of the Award of the Tribunal by FCI**
(Deb. 29, Vol. III, 21-08-1991)
Col. 127-28
- Kendriya Vidyalayas Employees under Jurisdiction of CAT**
(Deb. 27, Vol. III, 19-08-1991)
Col. 64-65
- Motor Accident Claims Tribunals**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 321

- Need to Keep in Abeyance the Implementation of Interim Order of Cauvery Water Dispute Tribunal (MUR 377)**
(Deb. 8, Vol. I, 18-07-1991)
Col. 181
- Pending Cases in Central Administrative Tribunal**
(Deb. 16, Vol. II, 31-07-1991)
Col. 171-72
- Re-employment on Group 'A' Post in CAT**
(Deb. 21, Vol. III, 07-08-1991)
Col. 209
- Subsistence allowance to Extra Department Employees**
(Deb. 12, Vol. II, 25-07-1991)
Col. 87
- Vacancies of Members in CAT Benches, Rajasthan**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 321
- Tripura**
- Conversion of Tripura University into Central University**
(Deb. 19, Vol. II, 05-08-1991)
Col. 273
- Economic Measures for Combating Insurgency in Tripura**
(Deb. 30, Vol. III, 22-08-1991)
Col. 185
- Flood Control Schemes in Tripura**
(Deb. 30, Vol. III, 22-08-1991)
Col. 65
- Fruit processing plant in North Tripura**
(Deb. 21, Vol. III, 07-08-1991)
Col. 97
- Proposal to set up Medical College in Tripura**
(Deb. 19, Vol. II, 05-08-1991)
Col. 78
- Rail Link from Kumarghat to Agartala**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 154
- Subsidising Air fare to and from Agartala**
(Deb. 28, Vol. III, 20-08-1991)
Col. 92
- Tea Industry in Tripura**
(Deb. 23, Vol. III, 09-08-1991)
Col. 56
- Upgrading of Agartala Airport**
(Deb. 25, Vol. III, 13-08-1991)
Col. 217
- Violence against Women in Tripura**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 138-39
- Tubelight**
- Popularisation of Tubelights**
(Deb. 42, Vol. V, 10-09-1991)
Col. 235-36
- Tube well**
- Construction of Shallow Tube Wells/Dug Wells under SFPP**
(Deb. 30, Vol. III, 22-08-1991)
Col. 182-84
- Construction of tubewells in Uttar Pradesh**
(Deb. 30, Vol. III, 22-08-1991)
Col. 77-78
- Tubewells in Bihar**
(Deb. 44, Vol. V, 12-09-1991)
Col. 237
- Tubewells in Uttar Pradesh**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 286
- Twenty Point Programme**
- Allocations for 20-Point Programme**
(Deb. 21, Vol. III, 07-08-1991)
Col. 42
- Funds for 20-Point Programme to States**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 446
- Tyre**
- Effect of Devaluation on Tyres and Tubes Manufacturers**
(Deb. 16, Vol. II, 31-07-1991)
Col. 211

- Prices of Tyres
(Deb. 29, Vol. III, 21-08-1991)
Col.270-71
- Underground Water
Central assistance for Tapping
Underground Water
(Deb. 22, Vol. III, 08-08-1991)
Col.81
- Unemployment
Action Plan to Solve Unemployment
Problem
(Deb. 29, Vol. III, 21-08-1991)
Col.2-18
- Backwardness and Unemployment
Problem in Garhwal Districts
(Deb. 21, Vol. III, 07-08-1991)
Col.137
- Contracts of Stalls to Unemployed
Graduates
(Deb. 20, Vol. II, 06-08-1991)
Col.215-16
- Jobless Labour due to Sick Industrial Units
(Deb. 19, Vol. II, 05-08-1991)
Col.239-40
- Loans to Unemployed Youth
(Deb. 23, Vol. III, 09-08-1991)
Col.128
- Loans to Unemployed Youth
(Deb. 4, Vol. I, 12-07-1991)
Col.35
- Loans to Unemployed Youth in
Uttar Pradesh
(Deb. 40, Vol. IV, 06-09-1991)
Col.323
- Unemployed MBBS Doctors
(Deb. 19, Vol. II, 05-08-1991)
Col.104-06
- Unemployed Persons Belonging to
Scheduled Castes
(Deb. 41, Vol. V, 09-09-1991)
Col.440
- Unemployed SCs/STs
(Deb. 24, Vol. III, 12-08-1991)
Col.231-32
- Unemployed Youths Belonging to
SCs/STs
(Deb. 27, Vol. III, 19-08-1991)
Col.75-76
- Unemployment Allowance
(Deb. 5, Vol. I, 15-07-1991)
Col.140-41
- Unemployment in Villages
(Deb. 43, Vol. V, 11-09-1991)
Col.64-65
- Unemployment (Res)
(Deb. 31, Vol. IV, 23-08-1991)
Col.497-526
- Uniform Civil Code
Uniform Civil Code
(Deb. 9, Vol. I, 19-07-1991)
Col.36
- Union of Soviet Socialist Republics
Agreement between India and Uzbekistan
Republic of USSR
(Deb. 39, Vol. IV, 05-09-1991)
Col.286
- Development in Soviet Union (St)
(Deb. 31, Vol. IV, 23-08-1991)
Col.391
- Emergency Landing of Soviet Plane at
Ahmedabad Airport
(Deb. 28, Vol. III, 20-08-1991)
Col.91
- Exports to USSR
(Deb. 18, Vol. II, 02-08-1991)
Col.128
- Extension of Cash Compensatory Scheme
for Exports to Soviet Union
(Deb. 18, Vol. II, 02-08-1991)
Col.197
- INDO-USSR Co-operation in the Field of
Agriculture
(Deb. 35, Vol. IV, 29-08-1991)
Col.260-61

- Indo-USSR Treaty on Peace, Friendship and Cooperation**
(Deb. 22, Vol. III, 08-08-1991)
Col. 128
- Negotiations with USSR for Newsprint**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 389
- Political Situation in Soviet Union (St.)**
(Deb. 28, Vol. III, 20-08-1991)
Col. 197
- Purchase of Aircraft from Soviet Union**
(Deb. 6, Vol. I, 16-07-1991)
Col. 64
- Rupee Trade Agreement with USSR**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 85
- Rupee Trade with USSR**
(Deb. 9, Vol. I, 19-07-1991)
Col. 58
- Sponsoring of Indian Students to USSR for Medical And Engineering Education**
(Deb. 41, Vol. V, 09-09-1991)
Col. 436-37
- Suicide by two Indian Students in Moscow**
(Deb. 22, Vol. III, 08-08-1991)
Col. 127
- Supply of Spares by Soviet Union**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 143
- Trade with USSR**
(Deb. 45, Vol. V, 13-09-1991)
Col. 171
- Union Public Service Commission**
- Cancellation of Civil Services Preliminary Examination, 1991**
(Deb. 7, Vol. I, 17-07-1991)
Col. 141-43
- Civil Services (Preliminary Examination, 1991)**
(Deb. 29, Vol. III, 21-08-1991)
Col. 106-07
- Civil Services Examination, 1990**
(Deb. 43, Vol. V, 11-09-1991)
Col. 290-92
- Examination Centres at Srinagar, Garhwal and Dehradun**
(Deb. 29, Vol. III, 21-08-1991)
Col. 116-18
- Leakage of Question Papers of Civil Services (Preliminary) Examination, 1991**
(Deb. 7, Vol. I, 17-07-1991)
Col. 27-28
- Printing Press for UPSC**
(Deb. 16, Vol. II, 31-07-1991)
Col. 76
- Procedure for Selection of Candidates**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 192
- Promotion of Officers Appointed for SCERT by UPSC**
(Deb. 24, Vol. III, 12-08-1991)
Col. 623-24
- Service Conditions of officers (Subject Experts) Appointed by UPSC**
(Deb. 24, Vol. III, 12-08-1991)
Col. 624
- UPSC and SSC Examination Centres in Kerala**
(Deb. 43, Vol. V, 11-09-1991)
Col. 181
- Unit Trust of India**
- Investment by U.T.I. in Small Savings Schemes**
(Deb. 23, Vol. III, 09-08-1991)
Col. 279
- Need to direct Unit Trust of India and other financial institutions to make more investments in Bihar (MUR 377)**
(Deb. 25, Vol. III, 13-08-1991)
Col. 535-36
- United Arab Emirates**
- Extradition Treaty with Dubai**
(Deb. 30, Vol. III, 22-08-1991)
Col. 193

- United Nations**
- Address by a JKLF Representative in UN Sub-Commission on Prevention of Discrimination and Protection of Minorities
(Deb. 44, Vol. V, 12-09-1991)
Col.205
- Delay in Ratifying UN Convention
(Deb. 8, Vol. I, 18-07-1991)
Col.142
- United Nations Development Programme**
- UNDP Assistance for Aluminium Silicon Alloy Project in Orissa
(Deb. 30, Vol. III, 22-08-1991)
Col.137
- World Bank Assistance for Projects in Garhwal and Chamoli Regions
(Deb. 31, Vol. IV, 23-08-1991)
Col.53-55
- United Nations Educational, Scientific and Cultural Organization**
- Help Rendered by UNESCO to Kerala to Achieve Cent-Percent Literacy
(Deb. 41, Vol. V, 09-09-1991)
Col.261
- United Nations Liner Code**
- UN Liner Code
(Deb. 23, Vol. III, 09-08-1991)
Col.234
- United States of America**
- Buddhist Centre
(Deb. 42, Vol. V, 10-09-1991)
Col.329
- Consignment Sale of Nigeroeds to USA
(Deb. 44, Vol. V, 12-09-1991)
Col.331
- Detention of Export Consignment by US Food and Drug Administration
(Deb. 31, Vol. IV, 23-08-1991)
Col.41-43
- Discussion with US Delegation on Special 301 Provisions of U.S. Trade Legislation
(Deb. 9, Vol. I, 19-07-1991)
Col.49
- Festival of India
(Deb. 24, Vol. III, 12-08-1991)
Col.441-43
- Import of Pacemakers from USA
(Deb. 5, Vol. I, 15-07-1991)
Col.187
- India's Participation in National Shoe Fair of America
(Deb. 40, Vol. IV, 06-09-1991)
Col.255
- Indo-US Education Centre
(Deb. 24, Vol. III, 12-08-1991)
Col.208
- National Hardware show at Chicago, USA
(Deb. 45, Vol. V, 13-09-1991)
Col.235
- Operation Sea Angel by American Task Force
(Deb. 12, Vol. II, 25-07-1991)
Col.61
- Report of US congressional Research Service on Kashmir
(Deb. 35, Vol. IV, 29-08-1991)
Col.437-39
- Transfer of Technical Knowhow by Pepsi Cos., USA
(Deb. 16, Vol. II, 31-07-1991)
Col.54-55
- US Equation of India with Pakistan on Nuclear Issue
(Deb. 12, Vol. II, 25-07-1991)
Col.110
- University**
- Academic Calendar Followed by Various Universities
(Deb. 24, Vol. III, 12-08-1991)
Col.88-89

- Admission Grievances Committee of Delhi University**
(Deb. 19, Vol. II, 05-08-1991)
Col. 125-26
- Agricultural Universities**
(Deb. 30, Vol. III, 22-08-1991)
Col. 205-06
- Agricultural University in Idakki District of Kerala**
(Deb. 17, Vol. II, 01-08-1991)
Col. 208
- Agriculture University Status to Raja Balwant Singh College, Agra**
(Deb. 12, Vol. II, 25-07-1991)
Col. 85
- Alleged Irregularities in HAU, Hissar**
(Deb. 44, Vol. V, 12-09-1991)
Col. 100
- Allocation of more Grants to Universities of Madhya Pradesh, Rajasthan and Uttar Pradesh**
(Deb. 27, Vol. III, 19-08-1991)
Col. 66-67
- Appointment of Teachers/Professors in Central Universities**
(Deb. 41, Vol. V, 09-09-1991)
Col. 259-60
- Appointment of Vice Chancellors of Universities**
(Deb. 19, Vol. II, 05-08-1991)
Col. 302-04
- Ayurvedic University in Idakki, Kerala**
(Deb. 19, Vol. II, 05-08-1991)
Col. 75-76
- Conversion of Tripura University into Central University**
(Deb. 19, Vol. II, 05-08-1991)
Col. 273
- Conversion of Utkal University into Central University**
(Deb. 19, Vol. II, 05-08-1991)
Col. 164-65
- Court of the University of Delhi**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 566-67
- Criteria for Setting up of Central Universities**
(Deb. 5, Vol. I, 15-07-1991)
Col. 165-66
- Demand to increase Seats in LLM Courses in Delhi University**
(Deb. 24, Vol. III, 12-08-1991)
Col. 194-95
- Development of Vidyasagar University**
(Deb. 24, Vol. III, 12-08-1991)
Col. 549-50
- Differences in Curricula of Universities, Higher Secondary and Intermediate Boards**
(Deb. 14, Vol. II, 29-07-1991)
Col. 145-46
- Discipline in University**
(Deb. 19, Vol. II, 05-08-1991)
Col. 187-88
- Evaluation of work done on Vedic Mathematics in Roorky University**
(Deb. 27, Vol. III, 19-08-1991)
Col. 5-7
- Fake Universities or Educational Institutions**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 151
- Financial Assistance to Agra University**
(Deb. 27, Vol. III, 19-08-1991)
Col. 87-88
- Financial Assistance to Birsa Agricultural University, Ranchi (Bihar)**
(Deb. 30, Vol. III, 22-08-1991)
Col. 225
- Grants to Agricultural Universities**
(Deb. 22, Vol. III, 08-08-1991)
Col. 118
- Grants to Universities by UGC**
(Deb. 14, Vol. II, 29-07-1991)
Col. 77

- Manuscripts of Rabindra Nath Tagore to Vishwa Bharati University
(Deb. 19, Vol. II, 05-08-1991)
Col. 132-33
- Need for Expeditious Implementation of Foreign Language Courses in Berhampur University (MUR 377)
(Deb. 20, Vol. II, 06-08-1991)
Col. 299-300
- Need to declare Vilaspur (Madhya Pradesh) University a Central University (MUR 377)
(Deb. 46, Vol. V, 14-09-1991)
Col. 346
- Need to establish a University in Purnea, Bihar (MUR 377)
(Deb. 13, Vol. II, 26-07-1991)
Col. 316
- News-item Captioned "U.G.C. Caution against 'Fake' Universities"
(Deb. 19, Vol. II, 05-08-1991)
Col. 254-57
- Opening of New Colleges Affiliated to Central Universities
(Deb. 24, Vol. III, 12-08-1991)
Col. 264-65
- Proposal to Convert Indore University into Central University
(Deb. 19, Vol. II, 05-08-1991)
Col. 135
- Proposal to Declare Magadh University as Central University
(Deb. 19, Vol. II, 05-08-1991)
Col. 238
- Reservation for SC/ST Students in Hostels under Delhi University
(Deb. 19, Vol. II, 05-08-1991)
Col. 67
- Reservation for Seats for Muslim Students in Aligarh Muslim University
(Deb. 24, Vol. III, 12-08-1991)
Col. 347-49
- Reservation of Teaching Posts for Women in Central Universities
(Deb. 32, Vol. IV, 26-08-1991)
Col. 165
- Result of B.Com. (Pass)
(Deb. 24, Vol. III, 12-08-1991)
Col. 616
- Sanskrit University at Kaladi Kerala
(Deb. 5, Vol. I, 15-07-1991)
Col. 134-35
- Scholarship to Students for study in Foreign Universities
(Deb. 19, Vol. II, 05-08-1991)
Col. 223-24
- Setting up of Central University in Assam
(Deb. 24, Vol. III, 12-08-1991)
Col. 230-31
- Student Hostels for Boys and Girls in Delhi University
(Deb. 24, Vol. III, 12-08-1991)
Col. 527-32
- Students Rolls of Central Universities
(Deb. 27, Vol. III, 19-08-1991)
Col. 32
- Universities without Vice-Chancellor
(Deb. 32, Vol. IV, 26-08-1991)
Col. 187
- University Special Services of DTC
(Deb. 40, Vol. IV, 06-09-1991)
Col. 328
- Use of service stamps for private purpose of Punjab University, Patiala
(Deb. 19, Vol. II, 05-08-1991)
Col. 281-82
- Vikramshila Agriculture University at Sabour, Bihar
(Deb. 22, Vol. III, 08-08-1991)
Col. 195
- University Grants Commission
- Agreement between University Grants Commission and National Book Trust
(Deb. 32, Vol. IV, 26-08-1991)
Col. 145

Benefits of UGC Scheme to College and University Teachers (Deb. 14, Vol. II, 29-07-1991) Col. 75-77	Setting up of regional office of UGC at Pune (Deb. 32, Vol. IV, 26-08-1991) Col. 142
Decentralisation of University Grants Commission (Deb. 32, Vol. IV, 26-08-1991) Col. 324	Universities Following UGC Academic Calendar (Deb. 5, Vol. I, 15-07-1991) Col. 28
Grant Released by UGC During Seventh Five Year Plan (Deb. 41, Vol. V, 09-09-1991) Col. 241-42	Untouchability Untouchability (Deb. 27, Vol. III, 19-08-1991) Col. 159-60
Grant Released to Various Universities in Kerala (Deb. 41, Vol. V, 09-09-1991) Col. 336-37	Urban Area Quantity of Sugar Distributed in Rural and Urban Areas (Deb. 16, Vol. II, 31-07-1991) Col. 149
Grant to Colleges in Bihar by UGC (Deb. 27, Vol. III, 19-08-1991) Col. 38-39	Unauthorised Construction on Public Land (Deb. 27, Vol. III, 19-08-1991) Col. 100
Grants Allocated to Colleges by UGC (Deb. 41, Vol. V, 09-09-1991) Col. 248-52	Urban Development Assistance of World Bank/IDA for Urban Development Projects (Deb. 24, Vol. III, 12-08-1991) Col. 514-20
Grants to Universities by UGC (Deb. 14, Vol. II, 29-07-1991) Col. 77	Change in Priority Orders of Projects (Deb. 32, Vol. IV, 26-08-1991) Col. 106
Need to direct University Grants Commission to open degree Colleges in Sasni, Gangiri, Atrauli and Sikandarapur in U.P. (MUR 377) (Deb. 24, Vol. III, 12-08-1991) Col. 819-20	Cities Developed under urban basic Services Scheme in Bihar (Deb. 24, Vol. III, 12-08-1991) Col. 117
News-item Captioned "UGC Caution against 'Fake' Universities" (Deb. 19, Vol. II, 05-08-1991) Col. 254-57	Classification of Cities (Deb. 9, Vol. I, 19-07-1991) Col. 41
Proposal of Major Projects Submitted to UGC (Deb. 27, Vol. III, 19-08-1991) Col. 44-45	Contingency Plan for Drinking Water in Towns (Deb. 32, Vol. IV, 26-08-1991) Col. 193
Scheme Formulated by UGC for Eradication of Adult Illiteracy (Deb. 19, Vol. II, 05-08-1991) Col. 151-58	Development of National Capital Region (Deb. 41, Vol. V, 09-09-1991) Col. 459-64

- Development of Town in Kerala**
(Deb. 41, Vol. V, 09-09-1991)
Col. 121
- Expenditure on Official Residences of PM and Ministers**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 178
- Improvement of Metropolitan Cities**
(Deb. 27, Vol. III, 19-08-1991)
Col. 27-28
- Institution of Urban Development Authority**
(Deb. 19, Vol. II, 05-08-1991)
Col. 150
- Jabalpur Project**
(Deb. 24, Vol. III, 12-08-1991)
Col. 162-63
- Light Rail Transit system in States**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 173
- Litigation Cell of Directorate of Estates**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 305
- Need to provide better Amenities to the Slum Dwellers in the Metropolis Particularly in Delhi (MUR 377)**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 495
- New Urban Development Policy**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 121
- News-item Captioned "CPWD Building Norms Outdated"**
(Deb. 19, Vol. II, 05-08-1991)
Col. 249-51
- Situation of Pandav Nagar Colony in Delhi**
(Deb. 27, Vol. III, 19-08-1991)
Col. 158-59
- Urban Basic Service in Maharashtra**
(Deb. 41, Vol. V, 09-09-1991)
Col. 328-29
- Urban Development Projects of Uttar Pradesh**
(Deb. 27, Vol. III, 19-08-1991)
Col. 21
- Urban Studies in Eastern States**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 293
- Urban Water Supply Schemes in Orissa**
(Deb. 41, Vol. V, 09-09-1991)
Col. 264-65
- Uruguay Round**
- Unresolved Points in Uruguay Round of Trade and Tariff Negotiations**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 380
- Uttar Pradesh**
- Carpet Industry in Bhadoi (U.P.)**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 271
- Accident at Sonik Station of Lucknow Division on 4.8.1991 (St.)**
(Deb. 19, Vol. II, 05-08-1991)
Col. 344-46
- Acquisition of Disputed Land at Ayodhya**
(Deb. 12, Vol. II, 25-07-1991)
Col. 75
- Additional Funds for Completion of Projects in Uttar Pradesh**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 403
- Afforestation Scheme in Uttar Pradesh**
(Deb. 5, Vol. I, 15-07-1991)
Col. 131-32

Agriculture University Status to Raja Bahwant Singh College, Agra (Deb. 12, Vol. II, 25-07-1991) Col. 85	Allotment of Petrol/Diesel Retail Outlets and LPG Agencies (Deb. 25, Vol. III, 13-08-1991) Col. 322-23
Air Linking of Each District with capital in U.P. (Deb. 42, Vol. V, 10-09-1991) Col. 94-95	Amount Sanctioned under Agriculture and Rural Debt Relief Scheme to U.P. (Deb. 40, Vol. IV, 06-09-1991) Col. 350
Air Service in Uttar Pradesh (Deb. 37, Vol. IV, 03-09-1991) Col. 335	Andhau Airport, Ghazipur (Deb. 33, Vol. IV, 27-08-1991) Col. 53
Air Taxi Service to Uttarakhand Region of U.P. (Deb. 25, Vol. III, 13-08-1991) Col. 287-88	Anganwadi Programme (Deb. 32, Vol. IV, 26-08-1991) Col. 105
Airport at Shravasthi, U. P. (Deb. 6, Vol. I, 16-07-1991) Col. 75	Applications under Semtex in Uttar Pradesh (Deb. 45, Vol. V, 13-09-1991) Col. 359
Airports in Garhwal Region, Uttar Pradesh (Deb. 37, Vol. IV, 03-09-1991) Col. 40	Area of Ghoshpur Air-Strip (Deb. 40, Vol. IV, 06-09-1991) Col. 396
Alleged Bungling in RMS Department of Varanasi and Mughal Sarai (Deb. 44, Vol. V, 12-09-1991) Col. 246	Assistance from Central Road Fund Scheme to Hilly district of Uttar Pradesh (Deb. 31, Vol. IV, 23-08-1991) Col. 342-44
Alleged Corruption and Irregularities in B. I. C. Limited, Kanpur (Deb. 31, Vol. IV, 23-08-1991) Col. 338	Auction of Sal Seeds (Deb. 24, Vol. III, 12-08-1991) Col. 30-35
Allocation to U.P. and M.P. for Promotion of Literacy (Deb. 19, Vol. II, 05-08-1991) Col. 133-34	Ayurvedic Herbs around Chitrakoot District, Banda (Deb. 14, Vol. II, 29-07-1991) Col. 66-70
Allocation to U.P. for Plan Expenditure (Deb. 43, Vol. V, 11-09-1991) Col. 151	Bahrain Fertiliser Factory, U.P. (Deb. 43, Vol. V, 11-09-1991) Col. 293-94
Allotment of Land (Deb. 41, Vol. V, 09-09-1991) Col. 603	Backwardness and Unemployment Problem in Garhwal District (Deb. 21, Vol. III, 07-08-1991) Col. 137

- Bank Branches in Pauri-Garhwal Area**
(Deb. 13, Vol. II, 26-07-1991)
Col. 206
- Bio-Gas Plants in Uttar Pradesh**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 191
- Black Marketing of Petrol, Diesel and LPG in Eastern U.P.**
(Deb. 15, Vol. II, 30-07-1991)
Col. 5-9
- Blackmarketing and Adulteration of Petroleum Products in Uttar Pradesh**
(Deb. 42, Vol. V, 10-09-1991)
Col. 135-36
- Booth capturing incidents in U.P. during Lok Sabha Elections**
(Deb. 23, Vol. III, 09-08-1991)
Col. 247
- Branches of Regional Rural Banks in Varanasi District, U.P.**
(Deb. 45, Vol. V, 13-09-1991)
Col. 301
- Bridge over Yamuna River from Maharani Bagh to NOIDA**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 143-45
- Buildings in Agra Maintained by Archaeological Department**
(Deb. 24, Vol. III, 12-08-1991)
Col. 555-58
- Capacity Utilisation of Power Plants of Uttar Pradesh**
(Deb. 28, Vol. III, 20-08-1991)
Col. 46
- Cement Factory in U.P.**
(Deb. 21, Vol. III, 07-08-1991)
Col. 197
- Central Assistance to U.P. and Rajasthan for Promotion of Literacy**
(Deb. 19, Vol. II, 05-08-1991)
Col. 129-30
- Central State Farm, Baharaich**
(Deb. 8, Vol. I, 18-07-1991)
Col. 52
- Civil Aerodrome at Agra**
(Deb. 28, Vol. III, 20-08-1991)
Col. 168
- Civil Construction Jobs by Field Gun Factory, Kanpur**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 314
- Classification of Cities in Uttar Pradesh**
(Deb. 45, Vol. V, 13-09-1991)
Col. 251
- Closure of LPG Agencies in Uttar Pradesh**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 335
- Closure of Nationalised Cotton Mills in U.P.**
(Deb. 45, Vol. V, 13-09-1991)
Col. 178
- Closure of Road passing through 39 GTC, Varanasi**
(Deb. 23, Vol. III, 09-08-1991)
Col. 181
- Communication facilities in Pauri Garhwal and Chamoli Districts in U.P.**
(Deb. 22, Vol. III, 08-08-1991)
Col. 111
- Computerisation of Mail Sorting in U.P.**
(Deb. 44, Vol. V, 12-09-1991)
Col. 249
- Construction of Additional Sheds at Shahganj Junction, Uttar Pradesh**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 261

- Construction of Barrage over Ganga at Kanpur**
(Deb. 30, Vol. III, 22-08-1991)
Col. 110
- Construction of Bridge on Ganga River at Bahughat in Varanasi District**
(Deb. 23, Vol. III, 09-08-1991)
Col. 89
- Construction of Dams on Dhasan and Ken Rivers**
(Deb. 12, Vol. II, 25-07-1991)
Col. 121
- Construction of National Highway from Bansi to Basti Siddharth Nagar in Uttar Pradesh**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 58
- Construction of Ram Temple at Ayodhya**
(Deb. 22, Vol. III, 08-08-1991)
Col. 126
- Construction of tubewells in Uttar Pradesh**
(Deb. 30, Vol. III, 22-08-1991)
Col. 77-78
- Conversion of Manual Telephone Exchanges into Automatic Exchanges in U.P.**
(Deb. 12, Vol. II, 25-07-1991)
Col. 59
- Conversion of Rail Lines in U. P.**
(Deb. 28, Vol. III, 20-08-1991)
Col. 154
- Conversion of Railway Crossings into Over-bridges**
(Deb. 15, Vol. II, 30-07-1991)
Col. 139
- Conversion of Railway Lines in Eastern Uttar Pradesh**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 70
- Conversion of Telephone Exchanges in Kanpur and Fatehpur Districts of Uttar Pradesh**
(Deb. 17, Vol. II, 01-08-1991)
Col. 91
- Conversion of Telephone Exchanges into Electronic Exchanges in U.P.**
(Deb. 22, Vol. III, 08-08-1991)
Col. 35
- Cotton Spinning Mills under Cooperative Sector in Uttar Pradesh**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 307
- Credit-Deposit Ratio of State Bank of Indore in Madhya Pradesh and Uttar Pradesh**
(Deb. 13, Vol. II, 26-07-1991)
Col. 212
- Decision to Gherao of Assistant Commissioner, Kendriya Vidyalaya, Lucknow**
(Deb. 41, Vol. V, 09-09-1991)
Col. 476-77
- Declaration of Gaziपुर as No-Industry District**
(Deb. 43, Vol. V, 11-09-1991)
Col. 80
- Declaration of Jalaur as a 'No Industry' Area**
(Deb. 43, Vol. V, 11-09-1991)
Col. 131-32
- Deforestation in Uttar Pradesh**
(Deb. 24, Vol. III, 12-08-1991)
Col. 391-92
- Demand and Production of Edible Oils and Pulses in Uttar Pradesh**
(Deb. 17, Vol. II, 01-08-1991)
Col. 165-66

- Demand to Lay Astro turf at Bareilly**
(Deb. 5, Vol. I, 15-07-1991)
Col. 138
- Deposits in Nationalised Banks of Uttar Pradesh**
(Deb. 13, Vol. II, 26-07-1991)
Col. 208
- Development of Bareilly as Counter Magnet City**
(Deb. 5, Vol. I, 15-07-1991)
Col. 40
- Development of National Highways in Uttar Pradesh**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 262
- Development of Oak Tassar Industry in Garhwal Region**
(Deb. 13, Vol. II, 26-07-1991)
Col. 205
- Development of stations in Varanasi District**
(Deb. 28, Vol. III, 20-08-1991)
Col. 75
- Development of Tea Gardens in U.P.**
(Deb. 23, Vol. III, 09-08-1991)
Col. 30
- Development of Tourism in Jhansi**
(Deb. 15, Vol. II, 30-07-1991)
Col. 191
- Development of Tourist Spots in Uttar Pradesh**
(Deb. 15, Vol. II, 30-07-1991)
Col. 216
- Development Schemes for Uttar Pradesh**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 78
- Disconnection of STD Service in Aligarh, UP**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 292
- District Industries Centres in U.P.**
(Deb. 21, Vol. III, 07-08-1991)
Col. 80
- Doordarshan/AIR Stations in Uttar Pradesh**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 450
- Electronic Telephone Exchange in Badayun District of Uttar Pradesh**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 155
- Electronic Telephone Exchange in Pilibhoet District of UP**
(Deb. 44, Vol. V, 12-09-1991)
Col. 128
- Electronic Telephone Exchanges in All Districts and Tehsil Headquarters of UP**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 52
- Employment in IFFCO**
(Deb. 11, Vol. II, 24-07-1991)
Col. 94
- Employment to Next of Kin of Communal Riot Victims**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 232
- Excavation of Stone**
(Deb. 27, Vol. III, 19-08-1991)
Col. 52
- Expansion and Modernisation of Telephone Exchange in Uttar Pradesh**
(Deb. 22, Vol. III, 08-08-1991)
Col. 2-4

- Expansion and Modernisation of Telephone Exchanges in Aligarh, Bulandshahr Districts of UP**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 179
- Expansion of Platforms in UP**
(Deb. 20, Vol. II, 06-08-1991)
Col. 171
- Expansion of Railway Mail Service**
(Deb. 44, Vol. V, 12-09-1991)
Col. 247
- Expansion of T.V. Coverage in Uttar Pradesh**
(Deb. 43, Vol. V, 11-09-1991)
Col. 289
- Expansion of UP Link Road (Noida Road) into Six Lane**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 116
- Expenditure on Vishvasprayag Multipurpose Project**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 285
- Facilities to Encourage Handloom Industry in U.P.**
(Deb. 18, Vol. II, 02-08-1991)
Col. 203
- Facilities to Handloom Industry in U.P.**
(Deb. 45, Vol. V, 13-09-1991)
Col. 353
- Facility of Sending Telegrams on Morse Code System**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 435-36
- Factories in Muzaffarnagar**
(Deb. 27, Vol. III, 19-08-1991)
Col. 41-42
- Family Welfare Programme in Bihar, Uttar Pradesh and Rajasthan**
(Deb. 19, Vol. II, 05-08-1991)
Col. 159-60
- Family Welfare Programme in U.P.**
(Deb. 19, Vol. II, 05-08-1991)
Col. 78-80
- Fertilizer Plant at Shahjahanpur, UP**
(Deb. 29, Vol. III, 21-08-1991)
Col. 113-14
- Financial Assistance by REC to Uttar Pradesh State Electricity Board**
(Deb. 20, Vol. II, 06-08-1991)
Col. 85-86
- Financial Assistance for Revival of Sick Units in U.P.**
(Deb. 43, Vol. V, 11-09-1991)
Col. 454-55
- Food Processing Industries in Uttar Pradesh**
(Deb. 16, Vol. II, 31-07-1991)
Col. 90-91
- Freedom Fighters from UP Getting Pension**
(Deb. 8, Vol. I, 18-07-1991)
Col. 79-81
- Grants to Colleges of U.P. by Union Government and UGC**
(Deb. 24, Vol. III, 12-08-1991)
Col. 302-08
- Ground Water Study in Uttar Pradesh**
(Deb. 44, Vol. V, 12-09-1991)
Col. 113-14
- Growth Centres in Hilly Districts of Uttar Pradesh**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 401
- Halt of Express Trains at Naganis Sadat Station**
(Deb. 42, Vol. V, 10-09-1991)
Col. 297

- Halt of Express Trains at Pura Station, Northern Railway**
(Deb. 25, Vol. III, 13-08-1991)
Col. 27-29
- Handloom Technology Training Institute in Hilly Areas of Uttar Pradesh**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 269
- Harnessing of Non-Conventional Energy Sources in Garhwal, Uttar Pradesh**
(Deb. 20, Vol. II, 06-08-1991)
Col. 193-94
- High Frequency Relay Centre in Bareilly**
(Deb. 7, Vol. I, 17-07-1991)
Col. 64
- High Power Doordarshan Relay Centre at Charkhari in district Hamirpur of Uttar Pradesh**
(Deb. 21, Vol. III, 07-08-1991)
Col. 195
- High Power TV Transmitter at Pilibhit in Uttar Pradesh**
(Deb. 21, Vol. III, 07-08-1991)
Col. 209
- Historical Places in Uttar Pradesh**
(Deb. 41, Vol. V, 09-09-1991)
Col. 337-39
- Holding of Commercial Fair for Foreign Tourism in Agra**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 207
- Hospital for Specialised Services in Garhwal Region**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 39
- Housing Facilities to workers of Nationalised Cotton Textile Mills in Uttar Pradesh**
(Deb. 45, Vol. V, 13-09-1991)
Col. 352
- Implementation of DWCRA in Uttar Pradesh**
(Deb. 29, Vol. III, 21-08-1991)
Col. 129-30
- Income Tax Raids Conducted in Kanpur**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 147
- Increase in Commission on Sugar and Kerosene in Uttar Pradesh**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 403
- Indian Citizenship to Bangladesh Refugees living in Pilibhit, U.P.**
(Deb. 30, Vol. III, 22-08-1991)
Col. 72-73
- Industrial Development of U.P.**
(Deb. 29, Vol. III, 21-08-1991)
Col. 54-55
- Industrial Establishments in Uttar Pradesh**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 327
- Industrial Pollution in Kanpur**
(Deb. 24, Vol. III, 12-08-1991)
Col. 117-18
- Industries in Rai Bareilly and Sultanpur Districts of U.P.**
(Deb. 43, Vol. V, 11-09-1991)
Col. 177
- Industries set up by KVIC in U.P.**
(Deb. 43, Vol. V, 11-09-1991)
Col. 385
- Industries set up in backward areas of U.P.**
(Deb. 21, Vol. III, 07-08-1991)
Col. 36
- Industry in Jaunpur, U.P.**
(Deb. 43, Vol. V, 11-09-1991)
Col. 489-90

Investigations Into Misuse of Government Landed Properties at Cantonment Boards, Kanpur (Deb. 18, Vol. II, 02-08-1991) Col. 49	Loan To Government of Uttar Pradesh (Deb. 18, Vol. II, 02-08-1991) Col. 181
Irrigation by Tehri Project (Deb. 35, Vol. IV, 29-08-1991) Col. 528-29	Loans given by Banks in Uttar Pradesh (Deb. 31, Vol. IV, 23-08-1991) Col. 332-34
Irrigation Potential in Uttar Pradesh (Deb. 30, Vol. III, 22-08-1991) Col. 29	Loans given under SEEUY Scheme in Uttar Pradesh (Deb. 23, Vol. III, 09-08-1991) Col. 229
Issuance of Arm Licence (Deb. 8, Vol. I, 18-07-1991) Col. 58-59	Loans to farmers in Hathras Constituency (Deb. 40, Vol. IV, 06-09-1991) Col. 237
Issue of Industrial Licences in U.P. (Deb. 34, Vol. IV, 28-08-1991) Col. 502	Loans to Unemployed Youth in Uttar Pradesh (Deb. 40, Vol. IV, 06-09-1991) Col. 323
Issue of Letters of Intent in Lalitpur District, U.P. (Deb. 43, Vol. V, 11-09-1991) Col. 451-52	Loans to Weaker Sections in Uttar Pradesh (Deb. 45, Vol. V, 13-09-1991) Col. 296
J.K. Petrochemicals Project in Aligarh (Deb. 21, Vol. III, 07-08-1991) Col. 93	Lok Adalats in Uttar Pradesh (Deb. 23, Vol. III, 09-08-1991) Col. 182
Katraniya Ghat Forest Division of Bahraich (Deb. 19, Vol. II, 05-08-1991) Col. 1-4	Long Term Loans to Uttar Pradesh (Deb. 36, Vol. IV, 30-08-1991) Col. 124
Labour Unrest in NTC Textile Mills in U.P. (Deb. 31, Vol. IV, 23-08-1991) Col. 307-08	Looting of Cash of R.M.S. Department, Varanasi (Deb. 35, Vol. IV, 29-08-1991) Col. 210
Leakage of Sulphur Dioxide Gas from Unicalcain Fertilizers Limited, Dwanganj, M.P. (Deb. 21, Vol. III, 07-08-1991) Col. 148	LPG Agencies and Petrol Pumps in Uttar Pradesh (Deb. 37, Vol. IV, 03-09-1991) Col. 197
Loan Given by Public Sector Banks in Uttar Pradesh (Deb. 18, Vol. II, 02-08-1991) Col. 193	LPG Agencies and Petrol/Retail outlets in Ghazipur (Deb. 37, Vol. IV, 03-09-1991) Col. 312

- LPG Agencies in Uttar Pradesh**
 (Deb. 15, Vol. II, 30-07-1991)
 Col. 77
 (Deb. 28, Vol. III, 20-08-1991)
 Col. 148
- LPG Agencies in Varanasi, Uttar Pradesh**
 (Deb. 42, Vol. V, 10-09-1991)
 Col. 303
- LPG Connections in Uttar Pradesh**
 (Deb. 28, Vol. III, 20-08-1991)
 Col. 57
 (Deb. 42, Vol. V, 10-09-1991)
 Col. 295
- Magnesite Project at Pithoragarh, U.P.**
 (Deb. 22, Vol. III, 08-08-1991)
 Col. 187
- Maintenance of National Highway
 Passing through Azamgarh and
 Allahabad**
 (Deb. 31, Vol. IV, 23-08-1991)
 Col. 311-12
- Major Industry in Eastern U. P.**
 (Deb. 34, Vol. IV, 28-08-1991)
 Col. 63
- Management of Agra Canal**
 (Deb. 30, Vol. III, 22-08-1991)
 Col. 79
- Minmanagement in Textile units in U.P.
 and Karnataka**
 (Deb. 31, Vol. IV, 23-08-1991)
 Col. 129-30
- Modernisation and expansion of C.O.D.
 and Army Base Workshop, Agra**
 (Deb. 23, Vol. III, 09-08-1991)
 Col. 101
- Modernisation of Bareilly-Junction**
 (Deb. 25, Vol. III, 13-08-1991)
 Col. 305
- Modernisation of COD Kanpur**
 (Deb. 18, Vol. II, 02-08-1991)
 Col. 53
- Modernisation of Power Plants in
 Uttar Pradesh**
 (Deb. 28, Vol. III, 20-08-1991)
 Col. 84
- Modernisation of Stations in
 Uttar Pradesh**
 (Deb. 25, Vol. III, 13-08-1991)
 Col. 322
- Murder of 19 Pilgrims in U.P. (Sub.)**
 (Deb. 9, Vol. I, 19-07-1991)
 Col. 81
- National Highways in U.P.**
 (Deb. 40, Vol. IV, 06-09-1991)
 Col. 88
- National Highways in Uttar Pradesh and
 Bihar**
 (Deb. 9, Vol. I, 19-07-1991)
 Col. 50
- National Research Centre for Temperate
 Climate Fish in Champavat (U.P.)**
 (Deb. 22, Vol. III, 08-08-1991)
 Col. 115
- Navchetna Sansthan at Varanasi,
 Uttar Pradesh**
 (Deb. 32, Vol. IV, 26-08-1991)
 Col. 229
- Need for adequate development of
 Devgarh of Lalitpur district in
 Uttar Pradesh which is a tourist place
 (MUR 377)**
 (Deb. 48, Vol. V, 17-09-1991)
 Col. 75

- Need for Overall Development of Bundelkhand Region Comprising of Some Districts of Uttar Pradesh and Madhya Pradesh (MUR 377)**
(Deb. 29, Vol. III, 21-08-1991)
Col. 297-98
- Need to Complete J.K. Petrochemicals Project at Salempur in Aligarh District, Uttar Pradesh (MUR 377)**
(Deb. 17, Vol. II, 01-08-1991)
Col. 280
- Need to confer citizenship rights on refugees from East Pakistan settled in Pilibhit district of U.P. (MUR 377)**
(Deb. 15, Vol. II, 30-07-1991)
Col. 267
- Need to connect Bareilly (Uttar Pradesh) by Vayadoot services (MUR 377)**
(Deb. 19, Vol. II, 05-08-1991)
Col. 347-48
- Need to construct a bridge on Manjhi-Ballia Road, between UP and Bihar (MUR 377)**
(Deb. 44, Vol. V, 12-09-1991)
Col. 458
- Need to construct a railway over-bridge at railway crossing in Pilibhit, Uttar Pradesh (MUR 377)**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 431
- Need to construct an overbridge at Hathras railway junction (MUR 377)**
(Deb. 6, Vol. I, 16-07-1991)
Col. 183
- Need to construct shades on railway platforms at Bareilly Junction (Uttar Pradesh) (MUR 377)**
(Deb. 47, Vol. V, 16-09-1991)
Col. 235
- Need to create Purvanchal Pradesh comprising eighteen districts of Eastern Uttar Pradesh (MUR 377)**
(Deb. 28, Vol. III, 20-08-1991)
Col. 230
- Need to declare Delhi-Saharanpur road via Baraut-Shamli as National Highways (MUR 377)**
(Deb. 24, Vol. III, 12-08-1991)
Col. 820-21
- Need to declare Uttar Pradesh as drought affected State (MUR 377)**
(Deb. 12, Vol. II, 25-07-1991)
Col. 227
- Need to direct University Grants Commission to open degree Colleges in Sasni, Gangiri, Atrauli and Sikandarapur in U.P. (MUR 377)**
(Deb. 24, Vol. III, 12-08-1991)
Col. 819-20
- Need to ensure adequate supply of electricity, water and diesel to cope with the drought situation in Eastern Uttar Pradesh (MUR 377)**
(Deb. 12, Vol. II, 25-07-1991)
Col. 228
- Need to ensure proper functioning of telephones in Hamirpur, U.P. (MUR 377)**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 570-71
- Need to instal electric telephone exchange at Bareilly during the current year (MUR 377)**
(Deb. 6, Vol. I, 16-07-1991)
Col. 181
- Need to introduce the Cancelled Trains between Sambhal and Moradabad**
(Deb. 29, Vol. III, 21-08-1991)
Col. 300

- Need to open regional office of Central Schools Organisation at Bareilly (MUR 377)
(Deb. 25, Vol. III, 13-08-1991)
Col. 534
- Need to provide adequate financial assistance to the Government of Uttar Pradesh to enable it raise per capita income up to that of national level (MUR 377)
(Deb. 46, Vol. V, 14-09-1991)
Col. 347
- Need to Provide Help to Uttar Pradesh Government for Curbing the Growing Activities of Terrorists (MUR 377)
(Deb. 7, Vol. I, 17-07-1991)
Col. 174-75
- Need to set up a 'Development Commission' for all round development of Eastern Uttar Pradesh
(Deb. 27, Vol. III, 19-08-1991)
Col. 200-01
- Need to set up electronic telephone exchanges in Pilibhit Parliamentary Constituency in Uttar Pradesh (MUR 377)
(Deb. 41, Vol. V, 09-09-1991)
Col. 672
- Need to set up Sugar Mills at Faridpur-Aonla and Vinawar-Dattaganj, (MUR 377)
(Deb. 44, Vol. V, 12-09-1991)
Col. 457
- Need to take immediate steps to control the pollution caused by factories in Kanpur city and Kanpur Dehat (MUR 377)
(Deb. 33, Vol. IV, 27-08-1991)
Col. 310
- Need to take steps for protection and beautification of Jhansi Fort and Palace on Rani Jhansi in Uttar Pradesh (MUR 377)
(Deb. 13, Vol. II, 26-07-1991)
Col. 318
- Need to take steps to check the drought situation in Garhwal, Uttar Pradesh (MUR 377)
(Deb. 11, Vol. II, 24-07-1991)
Col. 201
- Need to take steps to control recurring floods in Sitapur, Uttar Pradesh (MUR 377)
(Deb. 41, Vol. V, 09-09-1991)
Col. 672-73
- New Airstrips in Uttar Pradesh
(Deb. 25, Vol. III, 13-08-1991)
Col. 129
- New Branch Post Offices and Sub-Post Offices in U.P.
(Deb. 30, Vol. III, 22-08-1991)
Col. 89
- New Equipments for Telephone Exchange in Agra
(Deb. 44, Vol. V, 12-09-1991)
Col. 130
- New Industries in Hathras in District Aligarh, U.P.
(Deb. 43, Vol. V, 11-09-1991)
Col. 385-86
- New Petrol, Diesel Retail Outlets in Aligarh District
(Deb. 25, Vol. III, 13-08-1991)
Col. 288-89
- New Post Offices and Telegraph Offices in U.P.
(Deb. 39, Vol. IV, 05-09-1991)
Col. 84

- | | |
|--|---|
| <p>New Telephone Circle in Jaunpur District of U.P.
(Deb. 39, Vol. IV, 05-09-1991)
Col. 249</p> | <p>Opening of branches of RRBs Garhwal Region
(Deb. 23, Vol. III, 09-08-1991)
Col. 102</p> |
| <p>New Telephone Connections in Rampur District of Uttar Pradesh
(Deb. 39, Vol. IV, 05-09-1991)
Col. 239</p> | <p>Opening of Bridge on Gomati River Near Chandvak in Uttar Pradesh
(Deb. 45, Vol. V, 13-09-1991)
Col. 153</p> |
| <p>New Telephone Exchanges in Uttar Pradesh
(Deb. 39, Vol. IV, 05-09-1991)
Col. 237</p> | <p>Opening of Foreign Post Office in Bareilly, Uttar Pradesh
(Deb. 17, Vol. II, 01-08-1991)
Col. 49-50</p> |
| <p>News item Agra Plains Mughal Extravaganza
(Deb. 42, Vol. V, 10-09-1991)
Col. 298</p> | <p>Opening of new bank branches in Aligarh District
(Deb. 23, Vol. III, 09-08-1991)
Col. 111</p> |
| <p>Oil and Natural Gas Reserves in Uttar Pradesh
(Deb. 20, Vol. II, 06-08-1991)
Col. 43</p> | <p>Opening of New Bank Branches in Hill Districts of Uttar Pradesh
(Deb. 40, Vol. IV, 06-09-1991)
Col. 288</p> |
| <p>Old Age Pension to Persons in U.P.
(Deb. 41, Vol. V, 09-09-1991)
Col. 190-94</p> | <p>Opening of Post Offices in certain Districts of Uttar Pradesh
(Deb. 39, Vol. IV, 05-09-1991)
Col. 236</p> |
| <p>Ongoing Irrigation Projects in Uttar Pradesh
(Deb. 39, Vol. IV, 05-09-1991)
Col. 209</p> | <p>Opening of Post Offices, Telegraph Offices and Telephone Exchanges in U.P.
(Deb. 39, Vol. IV, 05-09-1991)
Col. 299</p> |
| <p>Opening of a branch of Nationalised Bank in Fatehganjpurvi in Bareilly District, U.P.
(Deb. 23, Vol. III, 09-08-1991)
Col. 87</p> | <p>Opening of Telegraph Offices in Azamgarh District of U.P.
(Deb. 30, Vol. III, 22-08-1991)
Col. 155</p> |
| <p>Opening of Booking Centres in Hilly Areas, U.P.
(Deb. 20, Vol. II, 06-08-1991)
Col. 84-85</p> | <p>Opening of Telegraph Offices in Varanasi District of Uttar Pradesh
(Deb. 44, Vol. V, 12-09-1991)
Col. 281</p> |
| <p>Opening of Branches of Nationalised Banks in Uttar Pradesh
(Deb. 45, Vol. V, 13-09-1991)
Col. 355</p> | <p>Opening of Zonal Office of Bank of Baroda at Bareilly
(Deb. 23, Vol. III, 09-08-1991)
Col. 218</p> |

- Out of Turn Allotments of Petrol/Diesel Retail Outlets and LPG Agencies in Delhi and U.P.
(Deb. 42, Vol. V, 10-09-1991)
Col. 90-91
- Overbridge at Aligarh
(Deb. 42, Vol. V, 10-09-1991)
Col. 99-100
- Overbridge at Hathras
(Deb. 28, Vol. III, 20-08-1991)
Col. 69
- Overbridge in Ghaziabad
(Deb. 15, Vol. II, 30-07-1991)
Col. 81
- Overbridge in Pilibhit
(Deb. 25, Vol. III, 13-08-1991)
Col. 128
- Overbridges in Kanpur (Uttar Pradesh)
(Deb. 28, Vol. III, 20-08-1991)
Col. 66
- Parichha Thermal Power Plant
(Deb. 33, Vol. IV, 27-08-1991)
Col. 163
- Passenger facilities at Uttar Pradesh stations
(Deb. 33, Vol. IV, 27-08-1991)
Col. 56
- Payment of HRA and CCA to Central Government Employees in Ghaziabad
(Deb. 36, Vol. IV, 30-08-1991)
Col. 371
- Pending Power Projects of Uttar Pradesh
(Deb. 20, Vol. II, 06-08-1991)
Col. 151-52
- People Below Poverty Line in U.P.
(Deb. 16, Vol. II, 31-07-1991)
Col. 199
- Performance of Uttar Pradesh State Electricity Board
(Deb. 6, Vol. I, 16-07-1991)
Col. 133
- Permission to increase the Capacity of Sugar Mills in Uttar Pradesh
(Deb. 38, Vol. IV, 04-09-1991)
Col. 117
- Petrochemical Complex in Bundelkhand, U.P.
(Deb. 21, Vol. III, 07-08-1991)
Col. 87
- Pollution by Sugar and Chemical Factories in Moradabad and Bijnore, Uttar Pradesh
(Deb. 27, Vol. III, 19-08-1991)
Col. 156
- Pollution by Varn Organic Chemicals, Moradabad
(Deb. 24, Vol. III, 12-08-1991)
Col. 603
- Pollution in Agra
(Deb. 32, Vol. IV, 26-08-1991)
Col. 194
- Pollution in Kanpur
(Deb. 24, Vol. III, 12-08-1991)
Col. 574-76
- Population Covered by Doordarshan in Uttar Pradesh
(Deb. 34, Vol. IV, 28-08-1991)
Col. 404
- Power Generation in Bundelkhand Region
(Deb. 15, Vol. II, 30-07-1991)
Col. 59
- Power Generation in Uttar Pradesh
(Deb. 25, Vol. III, 13-08-1991)
Col. 193-216

- Power Plants in Uttar Pradesh**
(Deb. 42, Vol. V, 10-09-1991)
Col. 220-34
- Power Projects with Foreign Assistance in U.P.**
(Deb. 28, Vol. III, 20-08-1991)
Col. 190
- Primary Health Centres in U.P.**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 109
- Production cost of Electricity in Uttar Pradesh**
(Deb. 42, Vol. V, 10-09-1991)
Col. 197-98
- Production of Foodgrains in Uttar Pradesh**
(Deb. 44, Vol. V, 12-09-1991)
Col. 207
- Projects from Uttar Pradesh Pending Clearance**
(Deb. 45, Vol. V, 13-09-1991)
Col. 354
- Projects of U.P. Pending Clearance**
(Deb. 29, Vol. III, 21-08-1991)
Col. 136
- Proposal for Main Railway Station at Agra**
(Deb. 20, Vol. II, 06-08-1991)
Col. 146-47
- Proposal from Bundelkhand Development Board, U.P.**
(Deb. 21, Vol. III, 07-08-1991)
Col. 111
- Proposal to set up Hospital in Bareilly**
(Deb. 24, Vol. III, 12-08-1991)
Col. 497
- Proposals for setting up Sugar Mills in U.P.**
(Deb. 11, Vol. II, 24-07-1991)
Col. 114-34
- Provision of Electricity and Water at Stations under Faizabad and Varanasi Divisions**
(Deb. 25, Vol. III, 13-08-1991)
Col. 276-77
- Public Telephone Facility in Post Offices of Uttar Pradesh**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 7-17
- Quantity of Wheat Purchased in U.P.**
(Deb. 16, Vol. II, 31-07-1991)
Col. 184-86
- Radio Stations in Uttar Pradesh**
(Deb. 43, Vol. V, 11-09-1991)
Col. 455
- Rail Lines in Uttar Pradesh**
(Deb. 28, Vol. III, 20-08-1991)
Col. 154
- Rail Link from Agra to Etawah**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 146
- Railway Hospitals in Uttar Pradesh**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 222
- Range of TV Tower, Urai of Uttar Pradesh**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 258
- Re-Opening of Road in Cantonment Area-Varanasi**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 130
- Recruitment of Local People in BEL Unit at Kothwara, U.P.**
(Deb. 18, Vol. II, 02-08-1991)
Col. 73
- Regional Passports Office at Bareilly, Uttar Pradesh**
(Deb. 22, Vol. III, 08-08-1991)
Col. 51

- Registration of Industries in U.P.
(Deb. 7, Vol. I, 17-07-1991)
Col. 56-57
- Rehabilitation of Ex-Servicemen in Agra District
(Deb. 31, Vol. IV, 23-08-1991)
Col. 359
- Repair and Improvement of Rishikesh-Joshimath-Badrinath Road in Uttar Pradesh
(Deb. 45, Vol. V, 13-09-1991)
Col. 147
- Request of Uttar Pradesh Government to open more Kendriya and Navodaya Vidyalayas
(Deb. 24, Vol. III, 12-08-1991)
Col. 258-62
- Residential Accommodation for P&T Employees in Mau and Azamgarh Districts of Uttar Pradesh
(Deb. 30, Vol. III, 22-08-1991)
Col. 156
- Revival of Closed Textile Mills in Uttar Pradesh
(Deb. 31, Vol. IV, 23-08-1991)
Col. 127-29
- Rihand Dam
(Deb. 42, Vol. V, 10-09-1991)
Col. 30-31
- Rose Cultivation in Sikanderpur (U.P.)
(Deb. 17, Vol. II, 01-08-1991)
Col. 238
- RRBs in Kanpur Dehat and Fatehpur Districts of Uttar Pradesh
(Deb. 23, Vol. III, 09-08-1991)
Col. 163
- Rural Development Institute in Aligarh-Hathras Constituency
(Deb. 43, Vol. V, 11-09-1991)
Col. 386
- Rural Electrification and Energisation of Pumpssets in Uttar Pradesh
(Deb. 42, Vol. V, 10-09-1991)
Col. 289-91
- Rural Electrification in Aligarh District, Uttar Pradesh
(Deb. 42, Vol. V, 10-09-1991)
Col. 302
- Rural Electrification in Barabanki District, Uttar Pradesh
(Deb. 20, Vol. II, 06-08-1991)
Col. 49
- Rural Electrification in Bareilly and Badnan District, Uttar Pradesh
(Deb. 42, Vol. V, 10-09-1991)
Col. 98
- Rural Electrification in Etah District, Uttar Pradesh
(Deb. 15, Vol. II, 30-07-1991)
Col. 90
- Rural Electrification in Etah, Uttar Pradesh
(Deb. 33, Vol. IV, 27-08-1991)
Col. 43
- Rural Electrification in Lalganj, Uttar Pradesh
(Deb. 37, Vol. IV, 03-09-1991)
Col. 260
- Rural Electrification in Uttar Pradesh
(Deb. 28, Vol. III, 20-08-1991)
Col. 89, 104 & 147

Rural Electrification of Bahraich district in Uttar Pradesh (Deb. 6, Vol. I, 16-07-1991) Col. 56	Setting up of Electronic Telephone Exchange in Amroha District (Deb. 35, Vol. IV, 29-08-1991) Col. 271-72
Rural Electrification of Phulpur Constituency (Deb. 25, Vol. III, 13-08-1991) Col. 171-72	Setting up of Gas based Power Plant in Uttar Pradesh (Deb. 20, Vol. II, 06-08-1991) Col. 144
Rural Electrification of Varanasi District, U.P. (Deb. 33, Vol. IV, 27-08-1991) Col. 134	Setting up of Industries in Deoria and Balia (Deb. 21, Vol. III, 07-08-1991) Col. 267
Sanitation Problem in Kanpur Cantonment Area (Deb. 9, Vol. I, 19-07-1991) Col. 75	Setting up of Industries in Hill Districts of U.P. (Deb. 38, Vol. IV, 04-09-1991) Col. 397
Seizure of Narcotics in Barabanki, U.P. (Deb. 40, Vol. IV, 06-09-1991) Col. 231	Setting up of Industries in Lalitpur, U.P. (Deb. 7, Vol. I, 17-07-1991) Col. 67-70
Setting up of a Depot to provide Silk to Weavers in Azamgarh (U.P.) (Deb. 23, Vol. III, 09-08-1991) Col. 149	Setting up of industry in Lalganj, U.P. (Deb. 21, Vol. III, 07-08-1991) Col. 109
Setting up of a Thermal Power Station in Balia District, Uttar Pradesh (Deb. 15, Vol. II, 30-07-1991) Col. 108	Setting up of Large Industry in backward Districts of Uttar Pradesh (Deb. 38, Vol. IV, 04-09-1991) Col. 277
Setting up of Aluminium Plant at Ghazipur (Deb. 39, Vol. IV, 05-09-1991) Col. 93	Setting up of Medical Colleges in Uttar Pradesh (Deb. 14, Vol. II, 29-07-1991) Col. 66
Setting up of Bank Note Press in U.P. (Deb. 40, Vol. IV, 06-09-1991) Col. 349	Setting up of pollution free industries in Agra (Deb. 11, Vol. II, 24-07-1991) Col. 84-85
Setting up of Benches of Allahabad High Court (Deb. 13, Vol. II, 26-07-1991) Col. 201	Setting up of Public Telephone Booths in Uttar Pradesh (Deb. 44, Vol. V, 12-09-1991) Col. 321

- Setting up of Purchase Centres for Handloom Banarasi Sarees in Uttar Pradesh
(Deb. 36, Vol. IV, 30-08-1991)
Col. 307
- Setting up of Spinning Mill in Basti District of Uttar Pradesh
(Deb. 45, Vol. V, 13-09-1991)
Col. 76
- Setting up of the Industries on Aligarh-Etah Highway
(Deb. 26, Vol. III, 14-08-1991)
Col. 8-9
- Setting up of Urjagrams in Pauri Garhwal, Uttar Pradesh
(Deb. 20, Vol. II, 06-08-1991)
Col. 194-95
- Shifting of Forest Service College
(Deb. 19, Vol. II, 05-08-1991)
Col. 293
- Shops in New Model Colony, Izzat Nagar
(Deb. 33, Vol. IV, 27-08-1991)
Col. 197
- Shortage of Drinking Water in Uttar Pradesh
(Deb. 24, Vol. III, 12-08-1991)
Col. 176-77
- Smuggling of Narcotics in Ghazipur and Varanasi districts of Uttar Pradesh
(Deb. 36, Vol. IV, 30-08-1991)
Col. 22-28
- Social Forestry Programme in Uttar Pradesh
(Deb. 32, Vol. IV, 26-08-1991)
Col. 241
- Soft Loans to Entrepreneurs in Delhi and Ghaziabad
(Deb. 45, Vol. V, 13-09-1991)
Col. 358
- Speed Post Service in Uttar Pradesh
(Deb. 30, Vol. III, 22-08-1991)
Col. 222
- STD Facility in Districts Headquarters of Uttar Pradesh
(Deb. 44, Vol. V, 12-09-1991)
Col. 225
- STD Facility in UP, MP and Rajasthan
(Deb. 30, Vol. III, 22-08-1991)
Col. 152-55
- STD Public Telephone Booths in Uttar Pradesh
(Deb. 44, Vol. V, 12-09-1991)
Col. 315
- Sugar Mills in Aligarh (U.P.)
(Deb. 38, Vol. IV, 04-09-1991)
Col. 449
- Supply of Petroleum Products to Uttar Pradesh
(Deb. 6, Vol. I, 16-07-1991)
Col. 84
- Supply of Polluted Water in Agra
(Deb. 41, Vol. V, 09-09-1991)
Col. 427-29
- Supply of Yarn to Carpet Industry in Hathras, Uttar Pradesh
(Deb. 31, Vol. IV, 23-08-1991)
Col. 336-37
- Survey of Flood and Drought Affected Areas in U.P.
(Deb. 35, Vol. IV, 29-08-1991)
Col. 183-84
- Telegraph Offices in Rampur district of Uttar Pradesh
(Deb. 39, Vol. IV, 05-09-1991)
Col. 140
- Telephone and Post Office Facilities to Gram Panchayats in UP
(Deb. 44, Vol. V, 12-09-1991)
Col. 209

- Telephone Connections in Aligarh district of Uttar Pradesh**
(Deb. 44, Vol. V, 12-09-1991)
Col.314
- Telephone Exchange in Etah District of U.P.**
(Deb. 39, Vol. IV, 05-09-1991)
Col.99
- Telephone Facility in Rural Post Offices of Uttar Pradesh**
(Deb. 17, Vol. II, 01-08-1991)
Col.130-31
- Tourism Development in Champawat Area of Uttar Pradesh**
(Deb. 20, Vol. II, 06-08-1991)
Col.92-93
- Tourism Development in Kanpur**
(Deb. 33, Vol. IV, 27-08-1991)
Col.274
- Tourism Projects in U.P.**
(Deb. 33, Vol. IV, 27-08-1991)
Col.72
- Tourist Spot in Uttar Pradesh**
(Deb. 25, Vol. III, 13-08-1991)
Col.363-64
- Tubewells in Uttar Pradesh**
(Deb. 39, Vol. IV, 05-09-1991)
Col.286
- TV Relay Centres/Towers in Garhwal, Uttar Pradesh**
(Deb. 16, Vol. II, 31-07-1991)
Col.85-86
- TV Tower at Akbarpur**
(Deb. 29, Vol. III, 21-08-1991)
Col.135
- Unauthorized Occupation of Land and Bungalows in Varanasi Cantonment Area**
(Deb. 36, Vol. IV, 30-08-1991)
Col.363
- Upgradation of Pant Nagar Airstrip, U.P.**
(Deb. 42, Vol. V, 10-09-1991)
Col.153
- Urban Development Projects of Uttar Pradesh**
(Deb. 27, Vol. III, 19-08-1991)
Col.21
- Vayudoot Service in Uttar Pradesh**
(Deb. 20, Vol. II, 06-08-1991)
Col.172
- Vayudoot service to Uttarakhand region, U.P.**
(Deb. 25, Vol. III, 13-08-1991)
Col.287
- Villages covered under National Literacy Mission in Pauri Garhwal District**
(Deb. 32, Vol. IV, 26-08-1991)
Col.177
- Visit of Study Team of Planning Commission to Eastern Uttar Pradesh**
(Deb. 7, Vol. I, 17-07-1991)
Col.73
- Waiting List for New Telephone Connections in Agra**
(Deb. 30, Vol. III, 22-08-1991)
Col.102-03
- Waiting List for Telephone Connections at Bareilly Telephone Exchange in U.P.**
(Deb. 39, Vol. IV, 05-09-1991)
Col.194
- Waiting List for Telephone Connections in Ferozabad and Agra in U.P.**
(Deb. 22, Vol. III, 08-08-1991)
Col.104
- Waiting List for Telephone Connections in Hathras and Aligarh Districts of U.P.**
(Deb. 39, Vol. IV, 05-09-1991)
Col.174

- Waiting List for Telephone Connections in U.P.
(Deb. 39, Vol. IV, 05-09-1991)
Col. 281
- War Widows Rehabilitation Centres in Hill District of Uttar Pradesh
(Deb. 45, Vol. V, 13-09-1991)
Col. 238
- Wasteland in Uttar Pradesh
(Deb. 41, Vol. V, 09-09-1991)
Col. 186-87
- Weekly, Fortnightly and Daily Newspaper Published from Uttar Pradesh
(Deb. 38, Vol. IV, 04-09-1991)
Col. 208
- Writing off of Farmers Loans in Uttar Pradesh
(Deb. 45, Vol. V, 13-09-1991)
Col. 116
- Uttarakhand**
- World Bank Assistance for Projects in Garhwal and Chamoli Regions
(Deb. 31, Vol. IV, 23-08-1991)
Col. 53-55
- Uzbekistan**
- Agreement between India and Uzbekistan Republic of USSR
(Deb. 39, Vol. IV, 05-09-1991)
Col. 286
- Valedictory Reference**
- Valedictory Reference
(Deb. 49, Vol. V, 18-09-1991)
Col. 193
- Vayudoot**
- Auditing of Accounts Vayudoot
(Deb. 33, Vol. IV, 27-08-1991)
Col. 71
- Ban on Drinking on Domestic Flights
(Deb. 6, Vol. I, 16-07-1991)
Col. 58
- Cancellation of Bombay-Nanded Vayudoot Service
(Deb. 15, Vol. II, 30-07-1991)
Col. 79-80
- Cancellation of Vayudoot Service between Bombay and Ratnagiri
(Deb. 6, Vol. I, 16-07-1991)
Col. 120
- Cancellation of Vayudoot Services
(Deb. 42, Vol. V, 10-09-1991)
Col. 119-20
- Cancellation of Vayudoot Services from Hyderabad to Mysore
(Deb. 42, Vol. V, 10-09-1991)
Col. 325-26
- Cancellation of Vayudoot Services on Uneconomic Routes
(Deb. 33, Vol. IV, 27-08-1991)
Col. 203
- Capacity Utilisation of Airlines
(Deb. 33, Vol. IV, 27-08-1991)
Col. 228
- Closure of Vayudoot Services
(Deb. 15, Vol. II, 30-07-1991)
Col. 41
- Corruption in Vayudoot
(Deb. 37, Vol. IV, 03-09-1991)
Col. 288
- Crash of Helicopters of Vayudoot in Kerala
(Deb. 37, Vol. IV, 03-09-1991)
Col. 185
- Debts against Vayudoot
(Deb. 42, Vol. V, 10-09-1991)
Col. 111-12

Discontinuance of Vayudoot/Airbus Service (Deb. 25, Vol. III, 13-08-1991) Col. 84-85	Recommendations of Experts on Loss Committee in Vayudoot (Deb. 15, Vol. II, 30-07-1991) Col. 155
Grounding of Aircraft of Air India/Vayudoot/Pawan Hans (Deb. 37, Vol. IV, 03-09-1991) Col. 35	Restructuring of Vayudoot Services (Deb. 15, Vol. II, 30-07-1991) Col. 140
Incoming Flights of Vayudoot at Palam Airport (Deb. 25, Vol. III, 13-08-1991) Col. 217-18	Resumption of Vayudoot Services (Deb. 28, Vol. III, 20-08-1991) Col. 62
Need to Connect Bharuch, Gujarat by Vayudoot Service (MJUR 377) (Deb. 43, Vol. V, 11-09-1991) Col. 551-52	Streamlining of Vayudoot (Deb. 33, Vol. IV, 27-08-1991) Col. 257
Need to reintroduce Vayudoot Service in Orissa (MJUR 377) (Deb. 15, Vol. II, 30-07-1991) Col. 264	Subsidising Air fare to and from Agartala (Deb. 28, Vol. III, 20-08-1991) Col. 92
Need to restore Vayudoot service from Hyderabad to Bhubaneswar (MJUR 377) (Deb. 10, Vol. III, 20-07-1991) Col. 25	Suspension of Vayudoot Service to Aurangabad (Deb. 15, Vol. II, 30-07-1991) Col. 136
Privatisation of Vayudoot (Deb. 20, Vol. II, 06-08-1991) Col. 40-41	Taking over of Vayudoot by Dalmias (Deb. 25, Vol. III, 13-08-1991) Col. 290-91
Profit/Loss by Vayudoot (Deb. 15, Vol. II, 30-07-1991) Col. 137	Vayudoot Flight from Hyderabad to Tirupati (Deb. 42, Vol. V, 10-09-1991) Col. 328-29
Purchase of Aircraft for Vayudoot (Deb. 42, Vol. V, 10-09-1991) Col. 36	Vayudoot flights to North-Eastern Region (Deb. 37, Vol. IV, 03-09-1991) Col. 115
Re-introduction of Vayudoot Services in Arunachal Pradesh (Deb. 25, Vol. III, 13-08-1991) Col. 218	Vayudoot Service to Ramanathapuram, Tamil Nadu (Deb. 20, Vol. II, 06-08-1991) Col. 162
	Vayudoot Service between Hyderabad and Vijayawada (Deb. 20, Vol. II, 06-08-1991) Col. 196

- Vayudoot Service between Madras and
Neyveli
(Deb. 20, Vol. II, 06-08-1991)
Col. 149-50
- Vayudoot Service for Sirohi in Rajasthan
(Deb. 20, Vol. II, 06-08-1991)
Col. 184
- Vayudoot Service from Dhandabad and
Jamshedpur to Patna
(Deb. 28, Vol. III, 20-08-1991)
Col. 101
- Vayudoot Service in Maharashtra
(Deb. 33, Vol. IV, 27-08-1991)
Col. 63
- Vayudoot Service in Uttar Pradesh
(Deb. 20, Vol. II, 06-08-1991)
Col. 172
- Vayudoot Service to Andhau Airport
(Deb. 15, Vol. II, 30-07-1991)
Col. 166
- Vayudoot Service to Assam
(Deb. 20, Vol. II, 06-08-1991)
Col. 44
- Vayudoot service to Bolangir, Orissa
(Deb. 37, Vol. IV, 03-09-1991)
Col. 83
- Vayudoot service to Uttarakhand region.
U.P.
(Deb. 25, Vol. III, 13-08-1991)
Col. 287
- Vayudoot Services
(Deb. 20, Vol. II, 06-08-1991)
Col. 125
(Deb. 25, Vol. III, 13-08-1991)
Col. 85-86
- (Deb. 28, Vol. III, 20-08-1991)
Col. 137
- (Deb. 37, Vol. IV, 03-09-1991,
Col. 303)
- Vayudoot Services to Kota, Rajasthan
(Deb. 15, Vol. II, 30-07-1991)
Col. 166
- Winding up of Vayudoot
(Deb. 28, Vol. III, 20-08-1991)
Col. 185
- Verma Inquiry Commission
Verma Inquiry Commission
(Deb. 30, Vol. III, 22-08-1991)
Col. 230-31
- Violence
Incidence of violence/arson in the house
of Shri Ram Vilas Paswan at New Delhi
on 22nd May 1991(St.)
(Deb. 27, Vol. III, 19-08-1991)
Col. 294-97
- Visa
Foreign Nationals Granted Visas
(Deb. 39, Vol. IV, 05-09-1991)
Col. 131
- Wakf Board
Allegations against the Chairman, Delhi
Wakf Board
(Deb. 19, Vol. II, 05-08-1991)
Col. 258-59
- Property cleared by the Wakf Board
(Deb. 41, Vol. V, 09-09-1991)
Col. 108-11
- Warehouse
Cold Storages in Karnataka
(Deb. 38, Vol. IV, 04-09-1991)
Col. 408

- Construction of Rural Godowns**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 85
- Need to set up Cold storage and air conditioning rooms at important market places and also to establish Food Processing unit in Dindigul, Tamil Nadu (DUR 377)**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 429
- Norms for Construction of Godowns of FCI**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 297
- Proposal for Setting up of new Warehouses**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 74
- Setting up of More Warehouses in Rajasthan**
(Deb. 29, Vol. III, 21-08-1991)
Col. 92-94
- Storage Facilities for Vegetable, Fruits and Coarse Grains**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 220
- Wasteland**
- Greening of Wastelands**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 17-19
- National Wastelands Development Board**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 19-30
- Waste and Fallow Lands**
(Deb. 44, Vol. V, 12-09-1991)
Col. 49-50
- Wasteland and Pastures**
(Deb. 27, Vol. III, 19-08-1991)
Col. 95-98
- Wasteland in Uttar Pradesh**
(Deb. 41, Vol. V, 09-09-1991)
Col. 186-87
- Water**
- Distribution of Water amongst Haryana, Punjab and Rajasthan**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 278-79
- Indo-Bangladesh Talks on River Waters**
(Deb. 8, Vol. I, 18-07-1991)
Col. 114-15
- New Equipment to Gauge the Water Flow in Cauvery**
(Deb. 30, Vol. III, 22-08-1991)
Col. 194-95
- Water Management Cells**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 468-69
- Water Dispute**
- Inter-State Water Disputes**
(Deb. 22, Vol. III, 08-08-1991)
Col. 70
- Water Resources**
- Use of Water Resources**
(Deb. 12, Vol. II, 25-07-1991)
Col. 81
- Water Resources Management and Training Projects**
(Deb. 22, Vol. III, 08-08-1991)
Col. 82
- Watershed**
- Development of Watershed Projects in Karnataka**
(Deb. 30, Vol. III, 22-08-1991)
Col. 188-89
- Welfare**
- Welfare Schemes in the Country**
(Deb. 27, Vol. III, 19-08-1991)
Col. 54-55

West Bengal**Implementation of Ganga Action Plan in West Bengal**

(Deb. 5, Vol. I, 15-07-1991)
Col. 146-48

Agreement Between Bihar and West Bengal on Distribution of Power

(Deb. 37, Vol. IV, 03-09-1991)
Col. 68

Airstrip in Darjeeling

(Deb. 37, Vol. IV, 03-09-1991)
Col. 117

Automatic Telephone Exchange with S.T.D. Facility in Tamuk, West Bengal

(Deb. 44, Vol. V, 12-09-1991)
Col. 108

Bakreshwar Thermal Power Plant

(Deb. 42, Vol. V, 10-09-1991)
Col. 272

Bank Note Press at Salboni (West Bengal)

(Deb. 31, Vol. IV, 23-08-1991)
Col. 171-72

Board of Film Certification in Calcutta

(Deb. 38, Vol. IV, 04-09-1991)
Col. 197

Calcutta Mahanagar Telephone Nigam

(Deb. 35, Vol. IV, 29-08-1991)
Col. 72

Cent-Percent Literacy in Burdwan District

(Deb. 19, Vol. II, 05-08-1991)
Col. 170-73

Centre For Electronics Test Engineering in Calcutta

(Deb. 43, Vol. V, 11-09-1991)
Col. 154-55

Clearance of Irrigation Projects of West Bengal

(Deb. 24, Vol. III, 12-08-1991)
Col. 249-54

Closure of Haldia Fertilizer Factory

(Deb. 21, Vol. III, 07-08-1991)
Col. 110

Closure of Jute Mills in West Bengal

(Deb. 9, Vol. I, 19-07-1991)
Col. 24

Communication network at Calcutta Airport

(Deb. 42, Vol. V, 10-09-1991)
Col. 311

Completion of Metro and Circular Railway in Calcutta

(Deb. 37, Vol. IV, 03-09-1991)
Col. 297

Construction of Second Bridge over Hooghly

(Deb. 9, Vol. I, 19-07-1991)
Col. 75

Development of Calcutta Port

(Deb. 40, Vol. IV, 06-09-1991)
Col. 122

Development of Food Processing Industries in West Bengal

(Deb. 29, Vol. III, 21-08-1991)
Col. 227

Development of Haldia Port

(Deb. 31, Vol. IV, 23-08-1991)
Col. 288-90

Development of Vidyasagar University

(Deb. 24, Vol. III, 12-08-1991)
Col. 549-50

Emission of Helium Gas from Hot Spring at Bakreshwar

(Deb. 34, Vol. IV, 28-08-1991)
Col. 53

EMU Services in Calcutta

(Deb. 25, Vol. III, 13-08-1991)
Col. 15-21

- Extension of Metro from Tolly Gunge to Garia**
(Deb. 41, Vol. V, 09-09-1991)
Col. 203-04
- Farakka Hydel Power Project**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 82
- Funds to West Bengal under JRY**
(Deb. 16, Vol. II, 31-07-1991)
Col. 180-81
- Gold Deposits in Purulia, West Bengal**
(Deb. 30, Vol. III, 22-08-1991)
Col. 81
- Haldia Petrochemical Project**
(Deb. 43, Vol. V, 11-09-1991)
Col. 321
- Hooghly Fairway Development Scheme**
(Deb. 4, Vol. I, 12-07-1991)
Col. 52-23
- Industries at Haldia, West Bengal**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 253
- LPG Agencies in Jalpaiguri**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 92
- LPG Agencies in West Bengal**
(Deb. 28, Vol. III, 20-08-1991)
Col. 169
- Modernisation of Ishapore Rifle Factory, Calcutta**
(Deb. 9, Vol. I, 19-07-1991)
Col. 74
- Modernisation of Telephone Exchanges in Calcutta**
(Deb. 44, Vol. V, 12-09-1991)
Col. 104-06
- Need for oil exploration in North and South 24 Parganas and Nadia districts in West Bengal and Kathana-Kalamsar in Gujarat (MUR 377)**
(Deb. 10, Vol. III, 20-07-1991)
Col. 27
- Need to convert existing telephone exchanges in West Dinajpur and Malda districts of West Bengal into C-DOT Exchanges (MUR 377)**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 386
- Need to form a new company by taking over coal fields left out by the Eastern Coal Fields and Central Coal Fields in Bihar and West Bengal (MUR 377)**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 573
- Need to install electronic telephone exchange in Jalpaiguri, West Bengal (MUR 377)**
(Deb. 15, Vol. II, 30-07-1991)
Col. 267
- Need to ply passenger train from Dankuni to Kharagpur via Maurigram, Howrah (MUR 377)**
(Deb. 25, Vol. III, 13-08-1991)
Col. 536
- Need to Provide Financial Assistance to the Government of West Bengal to Face the Grave situation caused by Gastroenteritis (MUR 377)**
(Deb. 20, Vol. II, 06-08-1991)
Col. 298-99
- Need to resume offshore and onshore oil drilling operations in West Bengal Basin (MUR 377)**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 499

- Need to review the policy of opening of "Dealer's Centres" by State Bank of India, Foreign Department, Calcutta (MUR 377)
(Deb. 32, Vol. IV, 26-08-1991)
Col. 407
- Need to run another Express train between Haldibar and Sealdah (MUR 377)
(Deb. 43, Vol. V, 11-09-1991)
Col. 552-53
- Need to supply thread to weavers and Powerloom and Handloom workers at subsidised rates particularly those in West Bengal (MUR 377)
(Deb. 45, Vol. V, 13-09-1991)
Col. 514
- New Telephone Exchanges in Midnapore District
(Deb. 22, Vol. III, 08-08-1991)
Col. 61
- Oil Drilling in West Bengal
(Deb. 25, Vol. III, 13-08-1991)
Col. 174
- Oil Refinery in West Bengal
(Deb. 37, Vol. IV, 03-09-1991)
Col. 297
- Oil Reserves in Gujarat and West Bengal
(Deb. 15, Vol. II, 30-07-1991)
Col. 217
- Ongoing Irrigation Projects in West Bengal
(Deb. 30, Vol. III, 22-08-1991)
Col. 200-02
- Proposal of West Bengal Government on Balance of Payment Crisis
(Deb. 23, Vol. III, 09-08-1991)
Col. 61
- Request for Additional Allotment of Foodgrains to West Bengal
(Deb. 34, Vol. IV, 28-08-1991)
Col. 309
- Setting up of Power Plants in West Bengal
(Deb. 20, Vol. II, 06-08-1991)
Col. 203-05
- Setting up of Relay Centres in West Bengal
(Deb. 16, Vol. II, 31-07-1991)
Col. 73-74
- Shifting of Research Centres from West Bengal
(Deb. 41, Vol. V, 09-09-1991)
Col. 182-83
- Status of Darjeeling
(Deb. 30, Vol. III, 22-08-1991)
Col. 77
- STD Facility at Capital in West Bengal
(Deb. 17, Vol. II, 01-08-1991)
Col. 51
- Strengthening of Medical Facilities in S.S.K.M. Hospital, Calcutta
(Deb. 19, Vol. II, 05-08-1991)
Col. 77
- Suburban Services to Calcutta and Howrah
(Deb. 20, Vol. II, 06-08-1991)
Col. 36-37
- Survey of Cycle Corporation of India
(Deb. 43, Vol. V, 11-09-1991)
Col. 383
- Tamralipte Rural Museum
(Deb. 24, Vol. III, 12-08-1991)
Col. 747
- Teesta Barrage project as National Project
(Deb. 39, Vol. IV, 05-09-1991)
Col. 123

Teesta Barrage Project in West Bengal (Deb. 22, Vol. III, 08-08-1991) Col. 181	Ban on Export of Frogs, Rabbits and Monkeys (Deb. 40, Vol. IV, 06-09-1991) Col. 40-44
Telecom Gateway facility to Calcutta (Deb. 30, Vol. III, 22-08-1991) Col. 37-39	Ban on Performing Animals in Circus (Deb. 19, Vol. II, 05-08-1991) Col. 116
Tourist Development in Darjeeling (Deb. 33, Vol. IV, 27-08-1991) Col. 285	Bonfire of Wildlife Products (Deb. 32, Vol. IV, 26-08-1991) Col. 51
TV Relay Center at Contai in West Bengal (Deb. 34, Vol. IV, 28-08-1991) Col. 262	Damage to Crops by Wild Pigs (Deb. 41, Vol. V, 09-09-1991) Col. 242-43
Use of Heavy Water and Uranium Oxide by Chemical Engg. Deptt. of Regional Engineering College, Durgapur (Deb. 29, Vol. III, 21-08-1991) Col. 105-06	Elephant Census (Deb. 27, Vol. III, 19-08-1991) Col. 78
Visit of World Bank Team to Calcutta and Haldia Docks (Deb. 40, Vol. IV, 06-09-1991) Col. 137	Elephant Sanctuaries (Deb. 27, Vol. III, 19-08-1991) Col. 161-63
Voluntary Organisation Working for Eradication of Illiteracy in West Bengal (Deb. 24, Vol. III, 12-08-1991) Col. 131-48	Endangered Species (Deb. 32, Vol. IV, 26-08-1991) Col. 167
Water way Passenger Service between Island in West Bengal and Varanasi (Deb. 36, Vol. IV, 30-08-1991) Col. 149	Export of Animals (Deb. 23, Vol. III, 09-08-1991) Col. 137
Wildlife	Killing of Elephants (Deb. 19, Vol. II, 05-08-1991) Col. 225
Allocation of Funds to Kerala under "Project Elephant" Scheme (Deb. 32, Vol. IV, 26-08-1991) Col. 190	Killing of Elephants in Kerala (Deb. 24, Vol. III, 12-08-1991) Col. 445-46
Amendments to Wildlife Protection Act (Deb. 24, Vol. III, 12-08-1991) Col. 571-72	Killing of Peacocks in Madhya Pradesh (Deb. 41, Vol. V, 09-09-1991) Col. 155-56

- Need to delete Forest Pig from the List of Wild Life Protection Act to safeguard the interests of cultivators of Andhra Pradesh (MUR 377)
(Deb. 33, Vol. IV, 27-08-1991)
Col. 311
- Poaching of Wild Animals
(Deb. 32, Vol. IV, 26-08-1991)
Col. 1-8
- Protection of Endangered Wild Animals
(Deb. 24, Vol. III, 12-08-1991)
Col. 188-90
- Yak Population
(Deb. 39, Vol. IV, 05-09-1991)
Col. 264
- Women**
- Activities of Inspectors of Crime Against Women Cell
(Deb. 35, Vol. IV, 29-08-1991)
Col. 166-67
- Additional Educational Facilities for Women in Southern States
(Deb. 32, Vol. IV, 26-08-1991)
Col. 132
- Atrocities Against Women in Orissa
(Deb. 19, Vol. II, 05-08-1991)
Col. 295
- Atrocities on Women
(Deb. 8, Vol. I, 18-07-1991)
Col. 39-42
- Cruelty against Women
(Deb. 35, Vol. IV, 29-08-1991)
Col. 66-70
- Disparities in the Development of Women
(Deb. 27, Vol. III, 19-08-1991)
Col. 69
- Engineering College for Women at Pune
(Deb. 5, Vol. I, 15-07-1991)
Col. 113
- Formation of Women Army Battalion
(Deb. 13, Vol. II, 26-07-1991)
Col. 46
- Funds to Social Organisation for Upliftment of Women
(Deb. 5, Vol. I, 15-07-1991)
Col. 162-63
- Incentives to Women entrepreneurs
(Deb. 43, Vol. V, 11-09-1991)
Col. 173-74
- Malnutrition Amongst Pregnant Women
(Deb. 24, Vol. III, 12-08-1991)
Col. 394-95
- News Item "Our Woman at UNICEF"
(Deb. 41, Vol. V, 09-09-1991)
Col. 285
- Recruitment of Women in Military
(Deb. 9, Vol. I, 19-07-1991)
Col. 56
- Reservation for Women in Parliamentary and Assembly Constituencies
(Deb. 18, Vol. II, 02-08-1991)
Col. 82
- Reservation of Teaching Posts for Women in Central Universities
(Deb. 32, Vol. IV, 26-08-1991)
Col. 165
- Special Scheme for Women and Children
(Deb. 24, Vol. III, 12-08-1991)
Col. 539

Study Report on the Welfare of Women (Deb. 24, Vol. III, 12-08-1991) Col. 443-44	World Bank
Training of Women in Agriculture (Deb. 22, Vol. III, 08-08-1991) Col. 29	Appointment of Economic Administrator (Deb. 45, Vol. V, 13-09-1991) Col. 123
Undernourished Mothers (Deb. 5, Vol. I, 15-07-1991) Col. 136	Assistance from World Bank for Production of Natural Gas (Deb. 42, Vol. V, 10-09-1991) Col. 32-33
Violence against Women in Tripura (Deb. 35, Vol. IV, 29-08-1991) Col. 138-39	Assistance of World Bank/IDA for Urban Development Projects (Deb. 24, Vol. III, 12-08-1991) Col. 514-20
Welfare of Women and Children (Deb. 19, Vol. II, 05-08-1991) Col. 34	Chambal Cad Project Phase II (Deb. 17, Vol. II, 01-08-1991) Col. 229-30
Women Employees (Deb. 34, Vol. IV, 28-08-1991) Col. 284	Discussion with World Bank on Industrial Policy (Deb. 40, Vol. IV, 06-09-1991) Col. 417
Women Employees in Public Sector Enterprises (Deb. 34, Vol. IV, 28-08-1991) Col. 489	Interest Rates on World Bank IMF Loans and NRI Deposits (Deb. 36, Vol. IV, 30-08-1991) Col. 171
Women Working in Para-Military Forces (Deb. 22, Vol. III, 08-08-1991) Col. 176	New Forest Policy by World Bank (Deb. 32, Vol. IV, 26-08-1991) Col. 355
Working Girls Hostel in Bihar (Deb. 32, Vol. IV, 26-08-1991) Col. 122	Power Projects with World Bank Assistance (Deb. 37, Vol. IV, 03-09-1991) Col. 296
Working Women Hostels in Delhi (Deb. 19, Vol. II, 05-08-1991) Col. 183	Unused World Bank Assistance (Deb. 13, Vol. II, 26-07-1991) Col. 161
Wool	
Production of Wool in Rajasthan (Deb. 30, Vol. III, 22-08-1991) Col. 73-74	

- World Bank Aid for Implementation of Irrigation Projects**
(Deb. 17, Vol. II, 01-08-1991)
Col. 147-49
- World Bank aided Water Supply Project in Tamil Nadu**
(Deb. 19, Vol. II, 05-08-1991)
Col. 82
- World Bank and Pollution Control Measures**
(Deb. 5, Vol. I, 15-07-1991)
Col. 119-20
- World Bank Assistance for Cyclone Hit Areas in Andhra Pradesh**
(Deb. 17, Vol. II, 01-08-1991)
Col. 122-24
- World Bank Assistance for Development of Sivakasi**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 361
- World Bank Assistance for Dindi and Moosi Irrigation Projects in Andhra Pradesh**
(Deb. 44, Vol. V, 12-09-1991)
Col. 125
- World Bank Assistance for Environmental Schemes**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 198
- World Bank Assistance for Housing**
(Deb. 27, Vol. III, 19-08-1991)
Col. 42
- World Bank Assistance for Housing to Kerala**
(Deb. 41, Vol. V, 09-09-1991)
Col. 337
- World Bank Assistance for pollution control**
(Deb. 41, Vol. V, 09-09-1991)
Col. 344
- World Bank Assistance for Projects in Garhwal and Chamoli Regions**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 53-55
- World Bank Assistance for Projects in Rajasthan**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 157-59
- World Bank Assistance for Purchase of Telecom Components**
(Deb. 30, Vol. III, 22-08-1991)
Col. 150
- World Bank Assistance for Reconstruction of National Highways**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 52-54
- World Bank Assistance for Rural Hospitals in Andhra Pradesh**
(Deb. 24, Vol. III, 12-08-1991)
Col. 37
- World Bank Assistance for Rural Hospitals in Gujarat**
(Deb. 41, Vol. V, 09-09-1991)
Col. 309
- World Bank Assistance for Sardar Sarovar Project**
(Deb. 12, Vol. II, 25-07-1991)
Col. 69

World Bank Assistance for Steel Plant in Bihar (Deb. 4, Vol. I, 12-07-1991) Col. 46	World Bank Loan for Importing Agriculture Products (Deb. 45, Vol. V, 13-09-1991) Col. 248
World Bank Assistance for the Pollution Control Projects (Deb. 32, Vol. IV, 26-08-1991) Col. 8-17	World Bank Loan to Bihar State Agricultural Marketing Council (Deb. 43, Vol. V, 11-09-1991) Col. 68-76
World Bank Assistance for Water Supply in Kerala (Deb. 14, Vol. II, 29-07-1991) Col. 128-29	World Bank Loan to Coal India Limited (Deb. 20, Vol. II, 06-08-1991) Col. 145-46
World Bank Assistance for Water Supply Schemes (Deb. 34, Vol. IV, 28-08-1991) Col. 340	World Bank Loan to Industrial Development Bank of India (Deb. 23, Vol. III, 09-08-1991) Col. 204
World Bank Assistance to Andhra Pradesh for Construction of National Highways (Deb. 40, Vol. IV, 06-09-1991) Col. 129	World Bank report on Development of Industry (Deb. 11, Vol. II, 24-07-1991) Col. 167-70
World Bank Assistance to Boost Silk Production in Karnataka (Deb. 45, Vol. V, 13-09-1991) Col. 356	World Bank's Assistance to Disease Eradication Programme (Deb. 19, Vol. II, 05-08-1991) Col. 295-96
World Bank Assistance to Kerala State Electricity Board (Deb. 33, Vol. IV, 27-08-1991) Col. 44	World Bank's Observation about Indian Economy (Deb. 18, Vol. II, 02-08-1991) Col. 95
World Bank Loan for Exploration and Import of Oil (Deb. 28, Vol. III, 20-08-1991) Col. 105	World Health Organization WHO Assistance for Leprosy Programme (Deb. 41, Vol. V, 09-09-1991) Col. 57
	Yamuna Action Plan Yamuna Action Plan (Deb. 19, Vol. II, 05-08-1991) Col. 267-68

- Yoga**
- Training Courses at Vishwayatan
Yogashram
(Deb. 27, Vol. III, 19-08-1991)
Col. 17-20
- Transfer of Physical Education and Yoga
Teachers of KVs
(Deb. 27, Vol. III, 19-08-1991)
Col. 114
- Youth**
- Allotment of LPG Agencies and Petrol
Pumps to Unemployed Educated
Youths
(Deb. 6, Vol. I, 16-07-1991)
Col. 133
- Employment to Educated Unemployed
Youths
(Deb. 5, Vol. I, 15-07-1991)
Col. 40-42
- Loans given under Self-Employment
Scheme for Educated Unemployed
Youth
(Deb. 13, Vol. II, 26-07-1991)
Col. 195
- Loans to Unemployed Youth
(Deb. 4, Vol. I, 12-07-1991)
Col. 35
- Loans to Unemployed Youth for Setting
up Cottage Industries
(Deb. 45, Vol. V, 13-09-1991)
Col. 124
- Loans to Unemployed Youth in Uttar
Pradesh
(Deb. 40, Vol. IV, 06-09-1991)
Col. 323
- National Youth Policy
(Deb. 41, Vol. V, 09-09-1991)
Col. 597
- National Youth Policy
(Deb. 24, Vol. III, 12-08-1991)
Col. 190-91
- Solution of Punjab Problem
(Deb. 30, Vol. III, 22-08-1991)
Col. 1-10
- Unemployed Youths Belonging to SCs /
STs
(Deb. 27, Vol. III, 19-08-1991)
Col. 75-76
- Yatri Niwas Youth Hostels
(Deb. 37, Vol. IV, 03-09-1991)
Col. 93
- Youth Activities in Schools and
Colleges
(Deb. 32, Vol. IV, 26-08-1991)
Col. 45
- Zoological Park**
- Appointments in National Zoological
Park, New Delhi
(Deb. 41, Vol. V, 09-09-1991)
Col. 208-09
- Death of Animals/Birds in National
Zoological Park
(Deb. 41, Vol. V, 09-09-1991)
Col. 226-28
- Residential Flats in National Zoological
Park
(Deb. 41, Vol. V, 09-09-1991)
Col. 222-24
- Risk Allowance to Employees of National
Zoological Park
(Deb. 41, Vol. V, 09-09-1991)
Col. 225-26
- Zoological Survey of India**
- Opening of Branches of Zoological Survey
of India
(Deb. 27, Vol. III, 19-08-1991)
Col. 149

PART II—NAME INDEX

- Acharia, Shri Basudeb**
- Absorption of Surplus Workers Engaged in Steam Locomotives**
(Deb. 20, Vol. II, 06-08-1991)
Col. 78-79
- Affairs of Central Council for Research in Ayurveda and Siddha**
(Deb. 24, Vol. III, 12-08-1991)
Col. 233-34
- Atrocities Perpetrated by Police at Bahadurgarh on the Villagers of Brahi (Haryana)**
(Deb. 41, Vol. V, 09-09-1991)
Col. 621
- Bahughat-Eklakhi Railway Line**
(Deb. 20, Vol. II, 06-08-1991)
Col. 154
- Coal Extraction**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 18
- Coal Projects during Seventh Five Year Plan**
(Deb. 20, Vol. II, 06-08-1991)
Col. 186-88
- Commercial Production at Haldia Unit of Hindustan Fertilizer Corporation Limited**
(Deb. 11, Vol. II, 24-07-1991)
Col. 22-25
- Conversion of New Rail Lines**
(Deb. 42, Vol. V, 10-09-1991)
Col. 15
- Conversion of Purulia Kotshila Line**
(Deb. 25, Vol. III, 13-08-1991)
Col. 147-48
- Demands for Grants on Account (General)— 1991-92**
(Deb. 29, Vol. III, 21-08-1991)
Col. 399-411
- Development of Experimental Garden by Botanical Survey of India at Itanagar**
(Deb. 27, Vol. III, 19-08-1991)
Col. 35
- Development of Peripheral Areas around Coalfields**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 18
- Disapproval of the Representation of the People (Amendment) Ordinance and The Representation of the People (Amendment) Bill as passed by Rajya Sabha—Consid.**
(Deb. 21, Vol. III, 07-08-1991)
Col. 373
- EMU Services in Calcutta**
(Deb. 25, Vol. III, 13-08-1991)
Col. 18-19
- Extension of Public Distribution System**
(Deb. 7, Vol. I, 17-07-1991)
Col. 15
- Gold Deposits in Purulia, West Bengal**
(Deb. 30, Vol. III, 22-08-1991)
Col. 81
- Hiring of Private Godown by CWC, Calcutta Region**
(Deb. 43, Vol. V, 11-09-1991)
Col. 63-64
- Jute Corporation of India**
(Deb. 23, Vol. III, 09-08-1991)
Col. 9
- National Commission on Rural Labour**
(Deb. 41, Vol. V, 09-09-1991)
Col. 21-31
- National Safety Council**
(Deb. 5, Vol. I, 15-07-1991)
Col. 129-30
- News Captioned "Of Spiralling Costs and Broken Hopes"**
(Deb. 27, Vol. III, 19-08-1991)
Col. 132

- Passenger Trains between Dhanbad and Tatanagar**
 (Deb. 28, Vol. III, 20-08-1991)
 Col. 99
- Performance of Pepsi Food Project (HAH Dis.)**
 (Deb. 38, Vol. IV, 04-09-1991)
 Col. 633
- Privatisation of Vizag Steel Plant**
 (Deb. 39, Vol. IV, 05-09-1991)
 Col. 59
- Proposal of West Bengal Government on Balance of Payment Crisis**
 (Deb. 23, Vol. III, 09-08-1991)
 Col. 61
- Railway Budget, 1991-92—General Discussion and Demands for Grants (Railways), 1991-92**
 (Deb. 12, Vol. II, 25-07-1991)
 Col. 258
- Railway Protection Force (Amendment) Bill (Substitution of new long title for long Title, etc.) by Shri Basu Deb Acharia—Int.**
 (Deb. 36, Vol. IV, 30-08-1991)
 Col. 467
- Raising of Grants to the Voluntary Organisations**
 (Deb. 27, Vol. III, 19-08-1991)
 Col. 9-10
- Re-introduction of central subsidy scheme for industrialisation in backward areas**
 (Deb. 11, Vol. II, 24-07-1991)
 Col. 95
- Reduction in Staff Strength of Hindustan Fertilizers Corporation**
 (Deb. 34, Vol. IV, 28-08-1991)
 Col. 448
- Regularisation of Contract Workers**
 (Deb. 15, Vol. II, 30-07-1991)
 Col. 239
- Reinstatement of Employees**
 (Deb. 15, Vol. II, 30-07-1991)
 Col. 11
- Scientific Projects Sanctioned by Indian Botanical Garden**
 (Deb. 27, Vol. III, 19-08-1991)
 Col. 132-33
- Shifting of Headquarters of Hindustan Fertilizer Corporation**
 (Deb. 34, Vol. IV, 28-08-1991)
 Col. 265
- Statutory Resolution Re: Disapproval of the Terrorist and Disruptive Activities (Prevention) Amendment Ordinance—Contd. and Terrorist and Disruptive Activities (Prevention) Amendment Bill - As Passed by Rajya Sabha - Contd. - Consid. and Pass**
 (Deb. 24, Vol. III, 12-08-1991)
 Col. 893-95
- Teesta Barrage Project as National Project**
 (Deb. 39, Vol. IV, 05-09-1991)
 Col. 123
- Ulfa Terrorists Activities in Assam**
 (Deb. 41, Vol. V, 09-09-1991)
 Col. 648
- Advani, Shri L. K.**
- Atrocities Perpetrated by Police at Bahadurgarh on the Villagers of Brahi (Haryana)**
 (Deb. 41, Vol. V, 09-09-1991)
 Col. 625
- Autonomy to the Electronic Media**
 (Deb. 7, Vol. I, 17-07-1991)
 Col. 24-25
- Cancellation of General Elections in Punjab Bill—Int.**
 (Deb. 44, Vol. V, 12-09-1991)
 Col. 423
- Census Operations in Jammu and Kashmir**
 (Deb. 17, Vol. II, 01-08-1991)
 Col. 53

- Delimitation (Amendment) Bill
(Amendment of section 9) by
Shri Pawan Kumar Bansal-withdrawn
(Deb. 18, Vol. II, 02-08-1991)
Col. 303
- Demands for Grants on Account
(General)- 1991-92
(Deb. 14, Vol. II, 29-07-1991)
Col. 254
- Demise of Rajiv Gandhi and Obituary
References
(Deb. 3, Vol. I, 11-07-1991)
Col. 32
- Draft National Policy on Agriculture
(Deb. 8, Vol. I, 18-07-1991)
Col. 1-10
- Electoral Reforms
(Deb. 4, Vol. I, 12-07-1991)
Col. 1-19
- Electronic Telephone Exchanges in
Ahmedabad
(Deb. 12, Vol. II, 25-07-1991)
Col. 28
- Establishment of a Programme Generation
Facility Centre at Jammu
(Deb. 11, Vol. II, 24-07-1991)
Col. 40
- Extension of Public Distribution System
(Deb. 7, Vol. I, 17-07-1991)
Col. 11-18
- Felicitations to Deputy Speaker
(Deb. 25, Vol. III, 13-08-1991)
Col. 389-90
- Felicitations to the Speaker
(Deb. 2, Vol. I, 10-07-1991)
Col. 10
- Finance (No. 2) Bill-consid. and pass
(Deb. 46, Vol. V, 14-09-1991)
Col. 114
- Flaring of Natural Gas
(Deb. 6, Vol. I, 16-07-1991)
Col. 48
- Indians in Hong Kong
(Deb. 12, Vol. II, 25-07-1991)
Col. 7-14
- Indo-Pak Talks on J&K
(Deb. 12, Vol. II, 25-07-1991)
Col. 113
- Migration of Hindu Families from
Kashmir Valley
(Deb. 17, Vol. II, 01-08-1991)
Col. 168-69
- Motion of Confidence in the Council of
Ministers
(Deb. 4, Vol. I, 12-07-1991)
Col. 144-55
- Places of Worship (Special Provisions)
Bill—Consid. and Pass
(Deb. 42, Vol. V, 10-09-1991)
Col. 478-81
- Postponement of Election in Punjab
(Deb. 13, Vol. II, 26-07-1991)
Col. 64
- Promotion of Tourism in Kanyakumari
(Deb. 15, Vol. II, 30-07-1991)
Col. 37
- Reduction in Prices of Diesel and
Kerosene
(Deb. 6, Vol. I, 16-07-1991)
Col. 13
- Sanskrit University at Kaladi, Kerala
(Deb. 5, Vol. I, 15-07-1991)
Col. 134-35
- Shortage of Dwelling Units
(Deb. 14, Vol. II, 29-07-1991)
Col. 3-34
- Special Protection Group (Amendment)
Bill—Int.
(Deb. 32, Vol. IV, 26-08-1991)
Col. 395
- Terrorist Activities in J&K and Punjab
(Deb. 8, Vol. I, 18-07-1991)
Col. 83-85

Use of Electronic Voting Machines (Deb. 9, Vol. I, 19-07-1991) Col. 18	Environmentalists Agitation Against Big Dams (Deb. 22, Vol. III, 08-08-1991) Col. 229
Agnihotri, Shri Rajendra	
Action Plan to Solve Unemployment Problem (Deb. 29, Vol. III, 21-08-1991) Col. 14	Exchange Rate of Rupee (Deb. 13, Vol. II, 26-07-1991) Col. 79
Ayurvedic Herbs around Chitrakoot District Banda (Deb. 14, Vol. II, 29-07-1991) Col. 66-70	Exchange Value of Rupee (Deb. 13, Vol. II, 26-07-1991) Col. 149
C.P.W.D. Officers on Deputation (Deb. 41, Vol. V, 09-09-1991) Col. 126	Execution of Soviet Technician by ULFA (Deb. 17, Vol. II, 01-08-1991) Col. 154-55
Cancellation of LPG Agencies and Petrol Pumps (Deb. 37, Vol. IV, 03-09-1991) Col. 148	Expansion of Jhansi Railway Station (Deb. 15, Vol. II, 30-07-1991) Col. 192
Construction of Dams on Dhasan and Ken Rivers (Deb. 12, Vol. II, 25-07-1991) Col. 121	Export Growth Rate (Deb. 18, Vol. II, 02-08-1991) Col. 68
Dams and Irrigation Projects (Deb. 17, Vol. II, 01-08-1991) Col. 34-38	Extension of Shuttle Train between Jhansi and Banda upto Manikpur (Deb. 15, Vol. II, 30-07-1991) Col. 192
Delhi Transport Corporation Employees (Deb. 31, Vol. IV, 23-08-1991) Col. 17	Funds to Social Organisation for Upliftment of Women (Deb. 5, Vol. I, 15-07-1991) Col. 162-63
Development of Agriculture in Backward Areas (Deb. 8, Vol. I, 18-07-1991) Col. 104-05	Income Tax Raids Conducted in Kanpur (Deb. 40, Vol. IV, 06-09-1991) Col. 147
Development of Tourism in Jhansi (Deb. 15, Vol. II, 30-07-1991) Col. 191	Indians in Pak Jails (Deb. 12, Vol. II, 25-07-1991) Col. 120
Elections in Punjab (Deb. 12, Vol. II, 25-07-1991) Col. 39	Investigation of Cases by Central Bureau of Investigation (Deb. 44, Vol. V, 12-09-1991) Col. 190
Enquiry against Osiers Pharma Limited (Deb. 40, Vol. IV, 06-09-1991) Col. 382	Joint Meeting of Officers of India and Bangladesh (Deb. 17, Vol. II, 01-08-1991) Col. 155-56

- Kendriya Vidyalayas in Jhansi/Lalitpur
(Deb. 27, Vol. III, 19-08-1991)
Col. 36
- Linkage of Major Rivers
(Deb. 12, Vol. II, 25-07-1991)
Col. 21
- Mining Lease for Soap Stones and Bauxite
(Deb. 17, Vol. II, 01-08-1991)
Col. 32
- Need for adequate development of
Devgarh of Lalitpur district in Uttar
Pradesh which is a tourist place
(MUR 377)
(Deb. 48, Vol. V, 17-09-1991)
Col. 75
- Need for Overall Development of
Bundelkhand Region Comprising of
Some Districts of Uttar Pradesh and
Madhya Pradesh (MUR 377)
(Deb. 29, Vol. III, 21-08-1991)
Col. 297-98
- Need to take steps for protection and
beautification of Jhansi Fort and Palace
on Rani Jhansi in Uttar Pradesh
(MUR 377)
(Deb. 13, Vol. II, 26-07-1991)
Col. 318
- New Compensation Scheme for Exporters
(Deb. 23, Vol. III, 09-08-1991)
Col. 52
- Pak Spy Ring in Kutch
(Deb. 35, Vol. IV, 29-08-1991)
Col. 170-72
- Persons Suffering from Cataract
(Deb. 24, Vol. III, 12-08-1991)
Col. 272-78
- Political Process in Punjab and J&K
(Deb. 8, Vol. I, 18-07-1991)
Col. 47-48
- Post Offices upgraded during Seventh
Plan
(Deb. 39, Vol. IV, 05-09-1991)
Col. 21
- Postponement of Election in Punjab
(Deb. 13, Vol. II, 26-07-1991)
Col. 64
- Power Generation in Bundelkhand
Region
(Deb. 15, Vol. II, 30-07-1991)
Col. 59
- Railway Workshop at Jhansi
(Deb. 33, Vol. IV, 27-08-1991)
Col. 142
- Replacement of I/V Fluids
(Deb. 41, Vol. V, 09-09-1991)
Col. 216-17
- Review of Sardar Sarovar Project
(Deb. 12, Vol. II, 25-07-1991)
Col. 109
- Rural Electrification in Uttar Pradesh
(Deb. 28, Vol. III, 20-08-1991)
Col. 89
- Setting up of Agro-Based Industry
(Deb. 12, Vol. II, 25-07-1991)
Col. 149
- Setting up of Industries in Lalitpur, UP
(Deb. 7, Vol. I, 17-07-1991)
Col. 67-70
- Setting up of Industries in undeveloped
Districts
(Deb. 11, Vol. II, 24-07-1991)
Col. 49-52
- Sharing of Yamuna Waters
(Deb. 8, Vol. I, 18-07-1991)
Col. 31
- Shortage of Doctors in Government
Hospitals
(Deb. 5, Vol. I, 15-07-1991)
Col. 141
- Social, Economic and Political
Development of Tribal Areas
(Deb. 5, Vol. I, 15-07-1991)
Col. 115-16

- Statutory Resolution Re. Disapproval of the Jammu and Kashmir Criminal Law (Amendment) Ordinance, 1991 and Jammu and Kashmir Criminal Law Amendment (Second Amending) Bill— (Consid. and Pass)
(Deb. 20, Vol. II, 06-08-1991)
Col. 403-05
- Tehri Thermal Power Project
(Deb. 25, Vol. III, 13-08-1991)
Col. 109
- Telecast of Serial Laxmi Bai Jhansi Ki Rani
(Deb. 43, Vol. V, 11-09-1991)
Col. 155
- Terrorist Activities in J&K and Punjab
(Deb. 8, Vol. I, 18-07-1991)
Col. 83-85
- Unemployment Allowance
(Deb. 5, Vol. I, 15-07-1991)
Col. 140-41
- Workers Participation in Industrial Institutions
(Deb. 5, Vol. I, 15-07-1991)
Col. 141-42
- World Bank Report on Development of Industry
(Deb. 11, Vol. II, 24-07-1991)
Col. 167-70
- Abamed, Shri E.
- Acquisition of Disputed Land at Ayodhya
(Deb. 12, Vol. II, 25-07-1991)
Col. 75
- Air India Flights to Gulf Countries
(Deb. 20, Vol. II, 06-08-1991)
Col. 105
- Aircraft Accidents due to Bird-Hit
(Deb. 37, Vol. IV, 03-09-1991)
Col. 29
- Centre For Electronics Design and Technology
(Deb. 43, Vol. V, 11-09-1991)
Col. 166-67
- Computer Centres in Kunnangalam, Kerala
(Deb. 11, Vol. II, 24-07-1991)
Col. 53
- Delegation of Powers to CCI&E (HAH)
(Deb. 13, Vol. II, 26-07-1991)
Col. 386
- Demands for Grants on Account (General)—1991-92
(Deb. 29, Vol. III, 21-08-1991)
Col. 372-84
- Demands for Grants (General)—1991-1992—Ministry of Agriculture, Ministry of Food and Ministry of Rural Development
(Deb. 34, Vol. IV, 28-08-1991)
Col. 576
- Demands for Grants (General)—1991-1992—Ministry of Agriculture, Ministry of Food and Ministry of Rural Development
(Deb. 33, Vol. IV, 27-08-1991)
Col. 456
- Disapproval of the Representation of the People (Amendment) Ordinance and The Representation of the People (Amendment) Bill as passed by Rajya Sabha—Consid.
(Deb. 21, Vol. III, 07-08-1991)
Col. 385
- Distribution of Foodgrains in Packs
(Deb. 29, Vol. III, 21-08-1991)
Col. 139
- Electoral Rolls in Regional Languages
(Deb. 40, Vol. IV, 06-09-1991)
Col. 21-37
- Electricity Laws (Amendment) Bill—consid. and pass
(Deb. 48, Vol. V, 17-09-1991)
Col. 131
- Emigration Clearance
(Deb. 41, Vol. V, 09-09-1991)
Col. 5-10

- Escape from the Custody and Subsequent Death of Shri Shanmugam, an accused in the Rajiv Gandhi Assassination Case (DUR 193)
(Deb. 14, Vol. II, 29-07-1991)
Col. 345-48
- Expansion of Calicut Airport Runway
(Deb. 15, Vol. II, 30-07-1991)
Col. 47
- Export from Kerala
(Deb. 31, Vol. IV, 23-08-1991)
Col. 325
- Export of Cashewnut, Pepper and Marine Products
(Deb. 13, Vol. II, 26-07-1991)
Col. 28
- Export of Handloom and Powerloom Textiles
(Deb. 4, Vol. I, 12-07-1991)
Col. 22
- Fruits and Vegetables Project of NDDB
(Deb. 30, Vol. III, 22-08-1991)
Col. 157-62
- General Budget, 1991-92—General Discussion
(Deb. 16, Vol. II, 31-07-1991)
Col. 303-09
- Indians in Iraqi Ails
(Deb. 30, Vol. III, 22-08-1991)
Col. 82
- International Situation (Motion)
(Deb. 49, Vol. V, 18-09-1991)
Col. 162
- Investment in New Industrial Ventures in Southern States
(Deb. 16, Vol. II, 31-07-1991)
Col. 51-52
- Involvement of Private Sector in Road Construction
(Deb. 23, Vol. III, 09-08-1991)
Col. 21
- Joint Commission of India and Saudi Arabia
(Deb. 12, Vol. II, 25-07-1991)
Col. 53
- Malpractice/Fraud Cases in Banks
(Deb. 31, Vol. IV, 23-08-1991)
Col. 24
- Motion of Thanks on the President's Address
(Deb. 8, Vol. I, 18-07-1991)
Col. 298-304
- Need to complete track renewal work on Shoranur-Nilambur line (MUR 377)
(Deb. 39, Vol. IV, 05-09-1991)
Col. 356
- Need to construct Calicut-Mahe bye-pass road on National Highway No. 17 (MUR 377)
(Deb. 25, Vol. III, 13-08-1991)
Col. 537-38
- Need to Start Additional Lights between Calicut and Bombay and Calicut and Trivandrum (MUR 377).
(Deb. 7, Vol. I, 17-07-1991)
Col. 175
- Norms for Constituting Managing Committees for Regional Engineering Colleges
(Deb. 24, Vol. III, 12-08-1991)
Col. 223
- Overstaffing in Government Departments
(Deb. 31, Vol. IV, 23-08-1991)
Col. 138-40
- Railway Budget, 1991-92—General Discussion and Demands for Grants (Railways), 1991-92
(Deb. 11, Vol. II, 24-07-1991)
Col. 242-47
- Recruitment in various Centres of Centre for Electronics Design and Technology
(Deb. 43, Vol. V, 11-09-1991)
Col. 461-63
- Refrigerated Water Trolleys in Delhi
(Deb. 32, Vol. IV, 26-08-1991)
Col. 108

- Regional Engineering College, Chathamangalam**
(Deb. 19, Vol. II, 05-08-1991)
Col. 65
- Remittances of Foreign Exchange and Investment in Foreign Exchange Bonds (Immunities and Exemptions Bill)—Consid. and Pass**
(Deb. 43, Vol. V, 11-09-1991)
Col. 568-73
- Statutory Resolution Re: Disapproval of the Terrorist and Disruptive Activities (Prevention) Amendment Ordinance—Contd. and Terrorist and Disruptive Activities (Prevention) Amendment Bill—As Passed by Rajya Sabha—Contd.—Consid. and Pass**
(Deb. 24, Vol. III, 12-08-1991)
Col. 864-65
- Steps for Maintaining status quo of Religious Shrines and Places of Worship (Res.)**
(Deb. 23, Vol. III, 09-08-1991)
Col. 398
- Superfast Train for Kerala**
(Deb. 28, Vol. III, 20-08-1991)
Col. 81
- Supply of essential commodities to Government servants at subsidised rates**
(Deb. 21, Vol. III, 07-08-1991)
Col. 39
- Talks with Kuwait on Return of Refugees**
(Deb. 12, Vol. II, 25-07-1991)
Col. 147
- Trade Agreement with Saudi Arabia**
(Deb. 13, Vol. II, 26-07-1991)
Col. 50
- TV Coverage of Indian Refugees during Gulf War**
(Deb. 21, Vol. III, 07-08-1991)
Col. 189
- Unemployment (Res.)**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 521
(Deb. 40, Vol. IV, 06-09-1991)
Col. 497
- White Paper on the Status of Heavy Industries**
(Deb. 16, Vol. II, 31-07-1991)
Col. 30-31
- Working of Girls Hostel**
(Deb. 27, Vol. III, 19-08-1991)
Col. 70
- Ahmed, Shri Kamaluddin**
- Statutory Resolution Re: Disapproval of Consumer Protection (Amendment) Ordinance and Consumer Protection (Amendment) Bill—As Passed by Rajya Sabha—Consid. and Pass**
(Deb. 24, Vol. III, 12-08-1991)
Col. 943-54
- Aiyar, Shri Mani Shankar**
- Air-conditioned Trains to Stations in Thanjavur**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 282
- Approval of Continuance in Force of proclamation in respect of Jammu and Kashmir (Res.)**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 492
- Demands for Grants (General)—1991-1992—Ministry of Agriculture, Ministry of Food and Ministry of Rural development**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 387
- Demise of Rajiv Gandhi and Obituary References**
(Deb. 3, Vol. I, 11-07-1991)
Col. 56

- Development of Thanjavur as Tourist Centre
(Deb. 33, Vol. IV, 27-08-1991)
Col. 281
- Disapproval of Terrorist and Disruptive Activities (Prevention) Amendment Ordinance, 1991 and Terrorist and Disruptive Activities (Prevention) Amendment Bill—Consid.
(Deb. 23, Vol. III, 09-08-1991)
Col. 418
- Motion of Thanks on the President's Address
(Deb. 8, Vol. I, 18-07-1991)
Col. 305-10
- Privatisation of Small Power Station
(Deb. 33, Vol. IV, 27-08-1991)
Col. 61
- Stagnation in FCI
(Deb. 34, Vol. IV, 28-08-1991)
Col. 164
- Statutory Resolution Re: Disapproval of the Terrorist and Disruptive Activities (Prevention) Amendment Ordinance—Contd. and Terrorist and Disruptive Activities (Prevention) Amendment Bill—As Passed by Rajya Sabha—Contd.—Consid. and Pass
(Deb. 24, Vol. III, 12-08-1991)
Col. 821-26
- Supply of Coal to Thermal Power Stations in Andhra Pradesh
(Deb. 15, Vol. II, 30-07-1991)
Col. 23
- Ulfa Terrorists Activities in Assam
(Deb. 41, Vol. V, 09-09-1991)
Col. 642
- All, Shri Mohammad**
- Issue of Passports for Haj
(Deb. 39, Vol. IV, 05-09-1991)
Col. 159
- Anbarasu, Shri Era**
- Alleged occupation of houses in Srinagar by CRPF
(Deb. 22, Vol. III, 08-08-1991)
Col. 15
- Allotment of New Telephone Connections to Metropolitan Cities
(Deb. 39, Vol. IV, 05-09-1991)
Col. 151
- Approach paper to Eighth Plan
(Deb. 21, Vol. III, 07-08-1991)
Col. 38
- Aromatic Project in Madras
(Deb. 25, Vol. III, 13-08-1991)
Col. 367-68
- Colour Film Project in Tamil Nadu
(Deb. 21, Vol. III, 07-08-1991)
Col. 188
- Escape from the Custody and Subsequent Death of Shri Shanmugam, an accused in the Rajiv Gandhi Assassination Case (DUR 193)
(Deb. 14, Vol. II, 29-07-1991)
Col. 305-12
- Fixation of rent houses hired by CRPF in Srinagar
(Deb. 30, Vol. III, 22-08-1991)
Col. 76-77
- Freight Subsidy for Supply of Coal
(Deb. 20, Vol. II, 06-08-1991)
Col. 82-83
- Freight subsidy on Coal in Tamil Nadu
(Deb. 25, Vol. III, 13-08-1991)
Col. 168-69
- Import of Coal
(Deb. 20, Vol. II, 06-08-1991)
Col. 175-76
- Mechanisation of Coal Handling at Paradeep Port
(Deb. 23, Vol. III, 09-08-1991)
Col. 64

- National Commission for Welfare of Backward Classes
(Deb. 24, Vol. III, 12-08-1991)
Col. 192
- National Monument of Late Rajiv Gandhi
(Deb. 24, Vol. III, 12-08-1991)
Col. 392
- Non-Development Expenditure of State Governments
(Deb. 18, Vol. II, 02-08-1991)
Col. 31
- Pipeline from Bombay High to Tamil Nadu
(Deb. 28, Vol. III, 20-08-1991)
Col. 100
- Privatisation of Power Generation in Tamil Nadu
(Deb. 20, Vol. II, 06-08-1991)
Col. 182-83
- Railway Budget, 1991-92—General Discussion and Demands for Grants (Railways), 1991-92
(Deb. 12, Vol. II, 25-07-1991)
Col. 287
- Railway Line from Meenambakkam to Avadi
(Deb. 20, Vol. II, 06-08-1991)
Col. 193
- Recommendations of Review Committee
(Deb. 24, Vol. III, 12-08-1991)
Col. 392-93
- Sanctioned Strength of Students for A Class in Kendriya Vidyalaya
(Deb. 24, Vol. III, 12-08-1991)
Col. 939-94
- Telephone Connections to Metropolitan Cities
(Deb. 44, Vol. V, 12-09-1991)
Col. 243
- Winding up of Export Inspection Agencies
(Deb. 36, Vol. IV, 30-08-1991)
Col. 143
- Anjalose, Shri T. J.
Alleppey Bypass
(Deb. 40, Vol. IV, 06-09-1991)
Col. 247
- Alleppey-Kayankulam Rail Line
(Deb. 42, Vol. V, 10-09-1991)
Col. 138-39
- Alleppey-Kayankulam Railway Line
(Deb. 20, Vol. II, 06-08-1991)
Col. 181-82
- Amount Spent on Repairs of National Highways in Kerala
(Deb. 31, Vol. IV, 23-08-1991)
Col. 262
- Assistance for Family Welfare Programmes in Kerala
(Deb. 32, Vol. IV, 26-08-1991)
Col. 321
- Central Assistance for construction of Sea-Wall in Kerala
(Deb. 30, Vol. III, 22-08-1991)
Col. 66-67
- Child Labour
(Deb. 19, Vol. II, 05-08-1991)
Col. 203-05
- Constitution of Coir Board
(Deb. 21, Vol. III, 07-08-1991)
Col. 40
- Construction of Thakazy Bridge in Kerala
(Deb. 45, Vol. V, 13-09-1991)
Col. 205
- Credit-Deposit Ratio of Nationalised Bank in Kerala
(Deb. 31, Vol. IV, 23-08-1991)
Col. 350
- Development of Beypore and Azhikkal Port in Kerala
(Deb. 31, Vol. IV, 23-08-1991)
Col. 93-94
- Development of Sericulture in Kerala
(Deb. 40, Vol. IV, 06-09-1991)
Col. 69

- Development of Town in Kerala
(Deb. 41, Vol. V, 09-09-1991)
Col. 121
- Direct Train from Delhi to Alleppey
(Deb. 37, Vol. IV, 03-09-1991)
Col. 287
- Drinking Water Schemes for Kerala
(Deb. 43, Vol. V, 11-09-1991)
Col. 180-81
- Exploitation of Mineral Sands found in Coastal Belt in Kerala
(Deb. 38, Vol. IV, 04-09-1991)
Col. 231
- Financial assistance for Aroor-Arukutty Bridge
(Deb. 18, Vol. II, 02-08-1991)
Col. 48
- Financial Assistance to Kerala for Strengthening Technical Education
(Deb. 32, Vol. IV, 26-08-1991)
Col. 77
- Foodgrains Production
(Deb. 22, Vol. III, 08-08-1991)
Col. 44
- Grant Released to Various Universities in Kerala
(Deb. 41, Vol. V, 09-09-1991)
Col. 336-37
- Growth Centre in Kerala
(Deb. 34, Vol. IV, 28-08-1991)
Col. 149
- Haj Pilgrimage
(Deb. 44, Vol. V, 12-09-1991)
Col. 86-94
- Halt of Madras Express at Mararikulan
(Deb. 37, Vol. IV, 03-09-1991)
Col. 286
- Harnessing of Sea Waves at Vizhinjam in Kerala
(Deb. 38, Vol. IV, 04-09-1991)
Col. 453
- Increase in Capacity of Alappuzha Radio Station
(Deb. 38, Vol. IV, 04-09-1991)
Col. 73
- Industries closed in Kerala
(Deb. 43, Vol. V, 11-09-1991)
Col. 82-85
- Irrigation Projects of Kerala
(Deb. 22, Vol. III, 08-08-1991)
Col. 138
- ITDC Hotels and Lodges in Rajasthan and Kerala
(Deb. 37, Vol. IV, 03-09-1991)
Col. 175
- More Train Service From Cochin Terminal to Alapuzha
(Deb. 20, Vol. II, 06-08-1991)
Col. 50
- Need to declare the West Coast Canal in Kerala as National Waterway (MUR 377)
(Deb. 21, Vol. III, 07-08-1991)
Col. 340
- Need to take immediate steps to resume the cargo operation from Alapuzha Port, Kerala (MUR 377)
(Deb. 6, Vol. I, 16-07-1991)
Col. 185
- New Aerodrome in Kerala
(Deb. 28, Vol. III, 20-08-1991)
Col. 99
- Overdrafts of States
(Deb. 23, Vol. III, 09-08-1991)
Col. 41
- Per Capita Milk Consumption
(Deb. 44, Vol. V, 12-09-1991)
Col. 95-96
- Permission to Government of Kerala to Float bonds
(Deb. 45, Vol. V, 13-09-1991)
Col. 206
- Perumon Refractories in Kerala
(Deb. 44, Vol. V, 12-09-1991)
Col. 349
- Population Below Poverty in Kerala
(Deb. 43, Vol. V, 11-09-1991)
Col. 182-83
- Power Generation in Kerala
(Deb. 37, Vol. IV, 03-09-1991)
Col. 52

- Press Club Trivandrum
(Deb. 43, Vol. V, 11-09-1991)
Col. 183
- Production of Paddy in Kerala
(Deb. 44, Vol. V, 12-09-1991)
Col. 188
- Public Call Offices in Alapuzha District
in Kerala
(Deb. 17, Vol. II, 01-08-1991)
Col. 72-73
- Railway Projects in Kerala
(Deb. 25, Vol. III, 13-08-1991)
Col. 59-63
- Rebate Scheme for Coir Products
(Deb. 21, Vol. III, 07-08-1991)
Col. 192
- Rectified Spirit to Kerala
(Deb. 29, Vol. III, 21-08-1991)
Col. 89-90
- Regularisation of Forest Land in Kerala
(Deb. 24, Vol. III, 12-08-1991)
Col. 35-36
- Rehabilitation of Ex-Servicemen in
Kerala
(Deb. 45, Vol. V, 13-09-1991)
Col. 73
- Repair of National Highway No. 47
(Deb. 45, Vol. V, 13-09-1991)
Col. 441
- STD Facility in Alleppey District in
Kerala
(Deb. 44, Vol. V, 12-09-1991)
Col. 274
- Telephone Connections in Alleppey
District of Kerala
(Deb. 17, Vol. II, 01-08-1991)
Col. 195-96
- Tourism Facilities in Kerala
(Deb. 37, Vol. IV, 03-09-1991)
Col. 173
- UPSC and SSC Examination Centres in
Kerala
(Deb. 43, Vol. V, 11-09-1991)
Col. 181
- Water and Air Pollution in States
(Deb. 41, Vol. V, 09-09-1991)
Col. 255-56
- World Bank Assistance for Housing to
Kerala
(Deb. 41, Vol. V, 09-09-1991)
Col. 337
- Ansari, Shri Mumtaz**
- General Budget 1991-92—General
Discussion
(Deb. 19, Vol. II, 05-08-1991)
Col. 351-54
- General Budget—1991-92
(Deb. 18, Vol. II, 02-08-1991)
Col. 292
- Need to lay new rail line to connect Giridih
with Koderma, Bihar
(Deb. 37, Vol. IV, 03-09-1991)
Col. 385
- Anthony, Shri Frank**
- Atrocities on the Scheduled Castes and
Scheduled Tribes and Other Weaker
Sections (Motion)
(Deb. 25, Vol. III, 13-08-1991)
Col. 471-76
- Demise of Rajiv Gandhi and Obituary
References
(Deb. 3, Vol. I, 11-07-1991)
Col. 51
- Motion of No-Confidence in the Council
of Ministers—Adopted (Motion)
(Deb. 5, Vol. I, 15-07-1991)
Col. 285-86
- The Constitution (Scheduled Tribes)
Order (Second Amendment) Bill—
Consid.
(Deb. 27, Vol. III, 19-08-1991)
Col. 220-21
- Arunachalam, Shri M.**
- Advisory Council of Delhi Development
Authority—Elections
(Deb. 14, Vol. II, 29-07-1991)
Col. 221
- Rajghat Samadhi Committee—Elections
(Deb. 14, Vol. II, 29-07-1991)
Col. 221-22
- Ashokraj, Shri A.**
- Atrocities being committed on the
Scheduled Castes and Scheduled
Tribes and other weaker sections of
the society in the country (Motion)
(Deb. 27, Vol. III, 19-08-1991)
Col. 251-54

- Continuance of Proclamation by President in Relation to the State of Punjab (Res.) (Deb. 49, Vol. V, 18-09-1991) Col. 50
- International Situation (Motion) (Deb. 49, Vol. V, 18-09-1991) Col. 177
- Motion of No-Confidence in the Council of Ministers—Adopted (Motion) (Deb. 5, Vol. I, 15-07-1991) Col. 209-11
- Athithan, Shri R. Dhanuskodi**
- Cable T.V. Network (Deb. 43, Vol. V, 11-09-1991) Col. 271
- Need to accord clearance to Pachaiyaru Reservoir Scheme in Kamraj District, Tamil Nadu (MUR 377) (Deb. 35, Vol. IV, 29-08-1991) Col. 567-68
- Need to supply adequate quantity of Diesel and Kerosene to Fishermen and Transport Corporation in Tamil Nadu on Subsidised rates (MUR 377) (Deb. 39, Vol. IV, 05-09-1991) Col. 352
- Population Below Poverty Line in Tamil Nadu (Deb. 43, Vol. V, 11-09-1991) Col. 44-52
- Rise in Prices of vegetables and fruits (Deb. 44, Vol. V, 12-09-1991) Col. 59-60
- Use of Copper-T (Deb. 41, Vol. V, 09-09-1991) Col. 230-31
- Avedyanath, Mahant**
- Steps for Maintaining Status Quo of Religious Shrines and Places of Worship (Res.) (Deb. 13, Vol. II, 26-07-1991) Col. 328
- Babu, Shri A.G.S. Ram**
- High Court in Madras (Establishment of a Permanent Bench at Madurai) Bill by Shri A.G.S. Ram Babu—Int. (Deb. 45, Vol. V, 13-09-1991) Col. 542
- Baitha, Shri Mahendra**
- Expenditure on Oil Exploration in West Champaran, Bihar (Deb. 37, Vol. IV, 03-09-1991) Col. 65
- Need for early metalling of Southern Embankment of don canal in Champaran District, Bihar (MUR 377) (Deb. 38, Vol. IV, 04-09-1991) Col. 497
- Need for early sanction of the plan for setting up a sugar mill in Dhanaha, Bihar (MUR 377) (Deb. 35, Vol. IV, 29-08-1991) Col. 571-72
- Bala, Dr. Asim**
- Alleged Payment of Commission for getting Supply Order by IDPL (Deb. 34, Vol. IV, 28-08-1991) Col. 1-6
- Atrocities on Women (Deb. 8, Vol. I, 18-07-1991) Col. 39-42
- Bonded Labour and Child Labour (Deb. 5, Vol. I, 15-07-1991) Col. 135
- Cattle Development Project (Deb. 39, Vol. IV, 05-09-1991) Col. 43
- Electricity Laws (Amendment) Bill—consid. and pass (Deb. 48, Vol. V, 17-09-1991) Col. 128
- Exports of Girls (Deb. 5, Vol. I, 15-07-1991) Col. 27

- Extension/Re-employment to Employees of Public Sector Undertakings (Deb. 26, Vol. III, 14-08-1991) Col. 6-7
- Finalisation of Eighth Plan (Deb. 7, Vol. I, 17-07-1991) Col. 42-43
- Funds Provided by KVIC to Sericulture Producers (Deb. 11, Vol. II, 24-07-1991) Col. 69-70
- Need to supply thread to weavers are Powerloom and Handloom workers at subsidised rates particularly those in West Bengal (MUR 377) (Deb. 45, Vol. V, 13-09-1991) Col. 514
- New Service Rule in Indian Drugs and Pharmaceuticals Limited (Deb. 34, Vol. IV, 28-08-1991) Col. 347
- Plan Funds to Public Sector Undertakings (Deb. 34, Vol. IV, 28-08-1991) Col. 343
- Sales Turnover of I.D.P.L. (Deb. 38, Vol. IV, 04-09-1991) Col. 433
- Selection of HUDCO Candidates for Training in Netherland (Deb. 27, Vol. III, 19-08-1991) Col. 72
- Sericulture Production (Deb. 9, Vol. I, 19-07-1991) Col. 27
- Statutory Resolution *Re* Disapproval of Consumer Protection (Amendment) Ordinance and Consumer Protection (Amendment) Bill—As Passed by Rajya Sabha—consid. and pass (Deb. 24, Vol. III, 12-08-1991) Col. 953-54
- Supply of Chloroquine Tablets by IDPL (Deb. 32, Vol. IV, 26-08-1991) Col. 136
- Training and Visit System (Deb. 22, Vol. III, 08-08-1991) Col. 163
- Undernourished Mothers (Deb. 5, Vol. I, 15-07-1991) Col. 136
- Water Resources Management and Training Projects (Deb. 22, Vol. III, 08-08-1991) Col. 82
- Wildlife (Protection) Amendment Bill—consid. and pass (Deb. 47, Vol. V, 16-09-1991) Col. 132
- Balayogi, Shri G.M.C.
- Coconut Plantation in Andhra Pradesh (Deb. 44, Vol. V, 12-09-1991) Col. 275
- Conversion of Telephone Exchange into Electronic Exchanges in Andhra Pradesh (Deb. 44, Vol. V, 12-09-1991) Col. 298
- Development Activities of ONGC in Amlapuram Area of East Godavari District (Deb. 20, Vol. II, 06-08-1991) Col. 191
- Flood and Drought Situation in the Country (DUR 193) (Deb. 29, Vol. III, 21-08-1991) Col. 461-62
- Gas-based Products in Amlapuram, Andhra Pradesh (Deb. 33, Vol. IV, 27-08-1991) Col. 25-29
- Joint Venture Project of Sponge Iron in Kakinada, Andhra Pradesh (Deb. 44, Vol. V, 12-09-1991) Col. 101
- Kakinada-Kotipalli Railway Line (Deb. 28, Vol. III, 20-08-1991) Col. 80
- LPG Agencies and Petrol/Diesel Outlets in East Godavari (Deb. 42, Vol. V, 10-09-1991) Col. 285-87

- Modernisation of Irrigation Drainage and Flood-Control Project in Andhra Pradesh
(Deb. 30, Vol. III, 22-08-1991)
Col. 122
- Need to develop the Konaseema area in East Godavari district in Andhra Pradesh (MUR 377)
(Deb. 42, Vol. V, 10-09-1991)
Col. 348-49
- Need to provide financial assistance from Prime Minister's Relief Fund to the next of kin of those who lost their lives in recent boat accident in Amlapuram, Andhra Pradesh
(MUR 377)
(Deb. 15, Vol. II, 30-07-1991)
Col. 268
- Oil and Gas Exploration in Godavari Basin
(Deb. 42, Vol. V, 10-09-1991)
Col. 94-95
- ONGC Share in Narsapur Bridge
(Deb. 20, Vol. II, 06-08-1991)
Col. 80
- Superfast Train from Delhi to Visakhapatnam
(Deb. 42, Vol. V, 10-09-1991)
Col. 293-94
- Utilisation of Windmills in Andhra Pradesh
(Deb. 42, Vol. V, 10-09-1991)
Col. 285
- Vijayanagar Steel Plant
(Deb. 30, Vol. III, 22-08-1991)
Col. 19
- World Bank Assistance to Andhra Pradesh for Construction of National Highways
(Deb. 40, Vol. IV, 06-09-1991)
Col. 129
- Baliyaa, Shri N.K.**
- Appointment of Teachers/Professors in Central Universities
(Deb. 41, Vol. V, 09-09-1991)
Col. 259-60
- Factories in Muzaffarnagar
(Deb. 27, Vol. III, 19-08-1991)
Col. 41-42
- Haj Pilgrims
(Deb. 35, Vol. IV, 29-08-1991)
Col. 146-47
- Loan Sanctioned by Khadi Gramodyog for Brick Kilns
(Deb. 29, Vol. III, 21-08-1991)
Col. 96
- Power Generation by DESU
(Deb. 42, Vol. V, 10-09-1991)
Col. 183-86
- Bandaru, Shri Dattatraya**
- Accelerated Rural Water Supply Programme
(Deb. 38, Vol. IV, 04-09-1991)
Col. 270
- Additional Cyclone Relief to Andhra Pradesh
(Deb. 22, Vol. III, 08-08-1991)
Col. 143
- Air Fare Concession to Tourists by Indian Airlines
(Deb. 25, Vol. III, 13-08-1991)
Col. 273
- Appointment of Officers Nominees as Directors in Nationalised Banks
(Deb. 13, Vol. II, 26-07-1991)
Col. 217
- Assistance to Andhra Pradesh for Drug Testing Laboratories
(Deb. 32, Vol. IV, 26-08-1991)
Col. 126
- Atrocities on the Scheduled Castes and Scheduled Tribes and Other Weaker Sections (Motion)
(Deb. 25, Vol. III, 13-08-1991)
Col. 526-31
- Augmentation of Drug Testing Facilities
(Deb. 32, Vol. IV, 26-08-1991)
Col. 298
- Augmentation of Water Supply to Hyderabad
(Deb. 24, Vol. III, 12-08-1991)
Col. 16-20

- Awards to Banks for Better Recovery**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 150
- Business in Indian Banks vis-a-vis Foreign Banks**
(Deb. 18, Vol. II, 02-08-1991)
Col. 74
- C&AG Report on Warehousing Corporation of India**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 83
- Cash Dealings in Bank Drafts**
(Deb. 13, Vol. II, 26-07-1991)
Col. 219
- Children Park, India Gate**
(Deb. 27, Vol. III, 19-08-1991)
Col. 47-48
- Complaints against M/s Favourite Small Investment Limited Delhi**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 250
- Construction of Tidal Bank along the Coast Line in Andhra Pradesh**
(Deb. 22, Vol. III, 08-08-1991)
Col. 144
- Crop Insurance Scheme**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 128
- Death Due to T.B.**
(Deb. 24, Vol. III, 12-08-1991)
Col. 56-65
- DESU Bills**
(Deb. 28, Vol. III, 20-08-1991)
Col. 143
- Disbursement of External Assistance to States**
(Deb. 13, Vol. II, 26-07-1991)
Col. 92
- Disparities in the Development of Women**
(Deb. 27, Vol. III, 19-08-1991)
Col. 69
- Doordarshan Coverage in Andhra Pradesh**
(Deb. 16, Vol. II, 31-07-1991)
Col. 86-88
- Dowry Deaths**
(Deb. 30, Vol. III, 22-08-1991)
Col. 234-35
- Earnings from Foreign Airlines**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 224
- Education Among Handicapped and Disabled Persons**
(Deb. 24, Vol. III, 12-08-1991)
Col. 363-64
- Enforcement of Foreigners (Restricted Area) Order, 1963**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 91
- Enquiry against Ostlers Pharma Limited**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 382
- Equal Share to Wife in Husband's Wealth and Income**
(Deb. 18, Vol. II, 02-08-1991)
Col. 198
- Exemption from ESI Act**
(Deb. 19, Vol. II, 05-08-1991)
Col. 135-36
- Expenditure Incurred by Banks on Court Cases**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 260
- Exploitation of Overseas Job Seekers**
(Deb. 41, Vol. V, 09-09-1991)
Col. 470-71
- Facilities to Bidi Workers**
(Deb. 19, Vol. II, 05-08-1991)
Col. 223
- Financial Position of Industrial Units**
(Deb. 18, Vol. II, 02-08-1991)
Col. 97
- Flight Landings at Airports**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 223
- Foreign Exchange Earned by ITDC Hotels**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 222
- Grounding of Aircraft of Air India/Vayudoot/Pawan Hans**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 35

- Houses Constructed under Indira Awas Yojana
(Deb. 34, Vol. IV, 28-08-1991)
Col. 221
- Hyderabad and Visakhapatnam Airports as International Airports
(Deb. 33, Vol. IV, 27-08-1991)
Col. 174
- Impact of new industrial and trade policies on electronics industry
(Deb. 26, Vol. III, 14-08-1991)
Col. 12-14
- Implementation of Jawahar Rozgar Yojana
(Deb. 21, Vol. III, 07-08-1991)
Col. 145
- Import of Films
(Deb. 34, Vol. IV, 28-08-1991)
Col. 288
- Increase in Price of EC Grade Aluminium
(Deb. 30, Vol. III, 22-08-1991)
Col. 178
- Industrial Projects of A.P.
(Deb. 21, Vol. III, 07-08-1991)
Col. 24-28
- Installed capacity of Kothagudem and Vijayawada Power Stations
(Deb. 33, Vol. IV, 27-08-1991)
Col. 159
- Integrated Child Development Scheme
(Deb. 27, Vol. III, 19-08-1991)
Col. 68
- Investigation of Cases by Central Bureau of Investigation
(Deb. 44, Vol. V, 12-09-1991)
Col. 190
- Labour Unrest in NTC Textile Mills in U.P.
(Deb. 31, Vol. IV, 23-08-1991)
Col. 307-08
- Loan Schemes for Weaker Sections
(Deb. 36, Vol. IV, 30-08-1991)
Col. 300
- Loss incurred by IDPL, Hyderabad
(Deb. 21, Vol. III, 07-08-1991)
Col. 186
- Missing Statue of Lord Budha
(Deb. 41, Vol. V, 09-09-1991)
Col. 221-22
- Motion of Thanks on the President's Address
(Deb. 7, Vol. I, 17-07-1991)
Col. 280-85
- National Highways
(Deb. 23, Vol. III, 09-08-1991)
Col. 256
- National Highways in Andhra Pradesh
(Deb. 18, Vol. II, 02-08-1991)
Col. 209
- Need to complete the surveyed railway lines in Andhra Pradesh urgently (MUR377)
(Deb. 44, Vol. V, 12-09-1991)
Col. 458
- Need to retrieve the Budha statue from lake and instal it in the midst of the Hussain Sagar Lake in Hyderabad
(Deb. 30, Vol. III, 22-08-1991)
Col. 260-61
- Need to Upgrade Hyderabad as a 'Metropolitian City' and Provide Necessary Funds for the purpose (MUR377)
(Deb. 20, Vol. II, 06-08-1991)
Col. 296-97
- News-Item "Entrepreneurs Sore Over SBI Role"
(Deb. 18, Vol. II, 02-08-1991)
Col. 180
- News Item Captioned "7 PSUs Seek Massive Lay offs."
(Deb. 29, Vol. III, 21-08-1991)
Col. 143-44
- Ongoing Electronics Schemes
(Deb. 29, Vol. III, 21-08-1991)
Col. 173-80
- Opening of Booking Offices by Indian Airlines and Air India
(Deb. 37, Vol. IV, 03-09-1991)
Col. 223
- Outstanding Amount of Directorate of Estates
(Deb. 41, Vol. V, 09-09-1991)
Col. 478-79

- Passengers Burnt to Death in Kakatiya Express**
 (Deb. 35, Vol. IV, 29-08-1991)
 Col. 352-53
- Passports Missing from R.P.O. Chandigarh**
 (Deb. 35, Vol. IV, 29-08-1991)
 Col. 355-59
- Payment of Telephone Bills**
 (Deb. 35, Vol. IV, 29-08-1991)
 Col. 501
- Power Position**
 (Deb. 28, Vol. III, 20-08-1991)
 Col. 58
- Prices of Pure Ghee**
 (Deb. 29, Vol. III, 21-08-1991)
 Col. 258
- Rail Fare on Hyderabad-Madras via Nadikudi Route**
 (Deb. 20, Vol. II, 06-08-1991)
 Col. 71
- Railway Budget—1991-92—General Discussion and Demands for Grants (Railways)—1991-92**
 (Deb. 10, Vol. III, 20-07-1991)
 Col. 28
- Railway wagons to Andhra Pradesh State Electricity Board**
 (Deb. 28, Vol. III, 20-08-1991)
 Col. 196
- Regional Drug Testing Laboratories in Southern States**
 (Deb. 32, Vol. IV, 26-08-1991)
 Col. 299
- Replacement of IV Fluids**
 (Deb. 41, Vol. V, 09-09-1991)
 Col. 216-17
- Review of Tribal Welfare Scheme**
 (Deb. 32, Vol. IV, 26-08-1991)
 Col. 302
- Riots After Assassination of Shri Rajiv Gandhi**
 (Deb. 22, Vol. III, 08-08-1991)
 Col. 148
- Sale of Goods from Defence Canteen**
 (Deb. 31, Vol. IV, 23-08-1991)
 Col. 216-19
- Schemes to Unearth Black Money**
 (Deb. 40, Vol. IV, 06-09-1991)
 Col. 192
- Shortage of Petrol and LPG in Andhra Pradesh**
 (Deb. 42, Vol. V, 10-09-1991)
 Col. 191-92
- Sinking of Fishing Boat at Vizag Port**
 (Deb. 40, Vol. IV, 06-09-1991)
 Col. 137
- Smuggling on Indo-Pak Border**
 (Deb. 31, Vol. IV, 23-08-1991)
 Col. 167
 (Deb. 35, Vol. IV, 29-08-1991)
 Col. 1-7
- Social Forestry in Andhra Pradesh**
 (Deb. 19, Vol. II, 05-08-1991)
 Col. 284-86
- Supply of Low Ash Content Coal to Steel Plants of SAIL**
 (Deb. 30, Vol. III, 22-08-1991)
 Col. 100-01
- Technical Assistance by NABARD to Agriculture and non-farming Sector**
 (Deb. 31, Vol. IV, 23-08-1991)
 Col. 232-39
- Time Bound Programme for DDA Flats**
 (Deb. 27, Vol. III, 19-08-1991)
 Col. 145-46
- Tourism Development in Andhra Pradesh**
 (Deb. 28, Vol. III, 20-08-1991)
 Col. 78
- Transfer of Assets from ONGC to GAIL**
 (Deb. 25, Vol. III, 13-08-1991)
 Col. 42
- Tribal Families Assisted during Seventh Five Year Plan**
 (Deb. 32, Vol. IV, 26-08-1991)
 Col. 300
- Unauthorised Construction in Hari Nagar**
 (Deb. 14, Vol. II, 29-07-1991)
 Col. 91
- Visit of Sail Team to Middle East Countries**
 (Deb. 35, Vol. IV, 29-08-1991)
 Col. 354-55

- Wage Agreement in Hindustan Shipyard Limited**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 215
- Working of HBJ Pipeline Project**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 205
- World Bank Assistance for Cyclone Hit Areas in Andhra Pradesh**
(Deb. 17, Vol. II, 01-08-1991)
Col. 122-24
- Banerjee, Kumari Mamata**
- Infant Foods and Feeding Bottles (Regulation of Production, Supply and Distribution) Bill by Shri Ram Naik—Consid.**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 519
- National Commission for Women (HAH Dis.)**
(Deb. 44, Vol. V, 12-09-1991)
Col. 540
- Bansal, Shri Pawan Kumar**
- Additional Coaches in trains Running from Chandigarh**
(Deb. 15, Vol. II, 30-07-1991)
Col. 180
- Advisory Committee to Improve Functioning of Passport Offices**
(Deb. 44, Vol. V, 12-09-1991)
Col. 163
- Applications for Telephone Connections in Rural Areas of Chandigarh**
(Deb. 17, Vol. II, 01-08-1991)
Col. 139
- Atrocities Perpetrated by Police at Bahadurgarh on the Villagers of Brahi (Haryana)**
(Deb. 41, Vol. V, 09-09-1991)
Col. 623
- Cancellation of General Elections in Punjab Bill—Consid. and Pass Punjab Budget 1991-92—General Discussion and Demands for Grants on Account (Punjab), 1991-92**
(Deb. 47, Vol. V, 16-09-1991)
Col. 159
- Cases Pending in Supreme Court and High Courts**
(Deb. 4, Vol. I, 12-07-1991)
Col. 68-70
- Chandigarh City Booking Office**
(Deb. 15, Vol. II, 30-07-1991)
Col. 129
- Code of Criminal Procedure (Amendment) Bill—Consid. and Pass**
(Deb. 48, Vol. V, 17-09-1991)
Col. 140
- Constitution (Seventy-Second Amendment) Bill—Int.**
(Deb. 47, Vol. V, 16-09-1991)
Col. 88
- Consumer Protection Act, 1986**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 41
- Criteria for Nominations of Members of Government Body of CBSE**
(Deb. 5, Vol. I, 15-07-1991)
Col. 156-61
- Delimitation (Amendment) Bill (Amendment of Section 9) by Shri Pawan Kumar Bansal—Int.**
(Deb. 9, Vol. I, 19-07-1991)
Col. 133
- Delimitation (Amendment) Bill (Amendment of Section 9) by Shri Pawan Kumar Bansal—withdrawn**
(Deb. 18, Vol. II, 02-08-1991)
Col. 296
- Demands of Workers of ITDC**
(Deb. 15, Vol. II, 30-07-1991)
Col. 32
- Development of Chandigarh Villages**
(Deb. 11, Vol. II, 24-07-1991)
Col. 72
- Doordarshan Programme Production Centre at Chandigarh**
(Deb. 16, Vol. II, 31-07-1991)
Col. 209
- Economic Situation**
(Deb. 4, Vol. I, 12-07-1991)
Col. 32
- Electricity Laws (Amendment) Bill—Consid. and Pass**
(Deb. 48, Vol. V, 17-09-1991)
Col. 107

- Enrolment of Children in Schools at Chandigarh**
(Deb. 24, Vol. III, 12-08-1991)
Col. 341-42
- Establishment of Advocates Welfare Fund**
(Deb. 4, Vol. I, 12-07-1991)
Col. 67-68
- Furnishing of Permanent Address for Ration Cards**
(Deb. 7, Vol. I, 17-07-1991)
Col. 129
- Incentives to Farmers Affected Due to Aquisition of Land in Chandigarh**
(Deb. 17, Vol. II, 01-08-1991)
Col. 233
- Increase in Upper Age limit for Entry into Government Service**
(Deb. 11, Vol. II, 24-07-1991)
Col. 107-08
- Involvement of Private Sector in Road Construction**
(Deb. 23, Vol. III, 09-08-1991)
Col. 20
- Jhuggi Colonies in Chandigarh**
(Deb. 5, Vol. I, 15-07-1991)
Col. 123
- Literacy Rate in Chandigarh**
(Deb. 24, Vol. III, 12-08-1991)
Col. 52-53
- Merger of Public Sector Banks Incurring Losses**
(Deb. 4, Vol. I, 12-07-1991)
Col. 65-66
- Motion of Thanks on the President's Address**
(Deb. 8, Vol. I, 18-07-1991)
Col. 200-04
- National Commission on Rural Labour**
(Deb. 41, Vol. V, 09-09-1991)
Col. 26
- New Hospital at Chandigarh**
(Deb. 41, Vol. V, 09-09-1991)
Col. 303-04
- Norms for Schools Affiliated to CBSE**
(Deb. 5, Vol. I, 15-07-1991)
Col. 161-62
- Pay Phones in Chandigarh**
(Deb. 8, Vol. I, 18-07-1991)
Col. 137
- Performance of Pepsi Foods Project**
(Deb. 7, Vol. I, 17-07-1991)
Col. 1-11
- Power Supply in Chandigarh**
(Deb. 15, Vol. II, 30-07-1991)
Col. 180
- Price Rise after Budget**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 18
- Promotion of Environmental Sanitation in Chandigarh**
(Deb. 19, Vol. II, 05-08-1991)
Col. 221
- Purchase of Monthly Stock under Public Distribution System in Instalments**
(Deb. 7, Vol. I, 17-07-1991)
Col. 128-29
- Quota of Sugar Fixed for Chandigarh**
(Deb. 16, Vol. II, 31-07-1991)
Col. 209-10
- Recognition to Stock Exchange at Chandigarh**
(Deb. 4, Vol. I, 12-07-1991)
Col. 66-67
- Representation of SC/ST Welfare Association, Chandigarh**
(Deb. 44, Vol. V, 12-09-1991)
Col. 348
- Restoration of Flights between Delhi and Chandigarh**
(Deb. 15, Vol. II, 30-07-1991)
Col. 129
- Rural Development Committee for Chandigarh**
(Deb. 16, Vol. II, 31-07-1991)
Col. 97-99
- Security Arrangement for Late Shri Rajiv Gandhi**
(Deb. 8, Vol. I, 18-07-1991)
Col. 115-16
- Smuggling on Indo-Pak Border**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 4-5

- Special Protection Group (Amendment) Bill (Amendment of Long Title, etc.) by Shri Pawan Kumar Bansal—Int. (Deb. 9, Vol. I, 19-07-1991) Col. 132
- Steps for Maintaining status quo of Religious Shrines and Places of Worship (Res.) (Deb. 23, Vol. III, 09-08-1991) Col. 394
- Support Price of Agricultural Produce (Deb. 35, Vol. IV, 29-08-1991) Col. 21
- Telephone Connections in Chandigarh, Manimajra and Panchkula (Deb. 8, Vol. I, 18-07-1991) Col. 62-63
- Telephone Connections to Lawyers (Deb. 17, Vol. II, 01-08-1991) Col. 147
- Trifurcation of NW Telecom Circle (Deb. 30, Vol. III, 22-08-1991) Col. 120-21
- Tubectomy and Vasectomy Operations in Chandigarh (Deb. 19, Vol. II, 05-08-1991) Col. 110
- Barman, Shri Palas**
- Need to Provide Financial Assistance to the Government of West Bengal to Face the Grave Situation Caused by Gastroenteritis (MUR 377) (Deb. 20, Vol. II, 06-08-1991) Col. 298-99
- Railway Budget—1991-92—General Discussion and Demands for Grants (Railways)—1991-92 (Deb. 10, Vol. III, 20-07-1991) Col. 202
- Barman, Shri Uddhab**
- Augmentation of Track from Silchar to Badarpur (Deb. 42, Vol. V, 10-09-1991) Col. 92
- Central Funds for Brahmaputra Board (Deb. 44, Vol. V, 12-09-1991) Col. 83
- Commissioning of H.P.C. Plant (Deb. 43, Vol. V, 11-09-1991) Col. 104
- Daleswari Hydel Power Project (Deb. 33, Vol. IV, 27-08-1991) Col. 179
- Finance (No. 2) Bill—1991—Consid. (Deb. 45, Vol. 5, 13-09-1991) Col. 527
- Flood and Drought Situation in the Country (DUR 193) (Deb. 29, Vol. III, 21-08-1991) Col. 470-71
- Fly-over at Changsari (Assam) (Deb. 33, Vol. IV, 27-08-1991) Col. 263
- Gas Based Fertiliser Units (Deb. 34, Vol. IV, 28-08-1991) Col. 141
- Improvements at Guwahati Airport (Deb. 37, Vol. IV, 03-09-1991) Col. 54
- Increase in Refinery Capacities (Deb. 37, Vol. IV, 03-09-1991) Col. 183
- Japanese Assistance for Kathalguri Thermal Plant (Deb. 33, Vol. IV, 27-08-1991) Col. 59
- Lanka-Badarpur Railway Line (Deb. 33, Vol. IV, 27-08-1991) Col. 179
- Number of Executives in NHPC (Deb. 25, Vol. III, 13-08-1991) Col. 63-68
- Pancharatna-Guwahati Rail Line (Deb. 37, Vol. IV, 03-09-1991) Col. 183

- Price of Natural Gas Supplied to Fertiliser Units**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 177
- Production Targets of H.P.C**
(Deb. 43, Vol. V, 11-09-1991)
Col. 384-85
- Setting up of Gas based Power Plant in Assam**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 178
- Special Duty Allowance to Central Government Employees in North Eastern Region**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 92-93
- Utilisation of Natural Gas in Assam**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 179
- Basava Rajeswari, Shrimati**
- Abolition of Begging Bill by Shrimati Basava Rajeswari—Int.**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 468
- Agreement between University Grants Commission and National Book Trust**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 145
- AIIMS not Equipped to Handle AIDS**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 341
- Allotment of Essential Commodities to Karnataka**
(Deb. 21, Vol. III, 07-08-1991)
Col. 239
- Allotment of Petrol/ Diesel Retail Outlets and LPG Agencies in Karnataka**
(Deb. 28, Vol. III, 20-08-1991)
Col. 156
- Allotment of Wagons to Karnataka**
(Deb. 42, Vol. V, 10-09-1991)
Col. 32
- Arrest of an Abu Dhabi National at Sahar Air Port Bombay**
(Deb. 44, Vol. V, 12-09-1991)
Col. 114-15
- Bank Robbery in Okhla Branch of State Bank of Patiala**
(Deb. 23, Vol. III, 09-08-1991)
Col. 77
- Banning of Sex Determination Tests Bill by Shrimati Basava Rajeswari—Int.**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 467
- Beach Resort in Belekera**
(Deb. 28, Vol. III, 20-08-1991)
Col. 159
- Black-marketing of Tickets in Karnataka**
(Deb. 42, Vol. V, 10-09-1991)
Col. 237-38
- Bridges in Karnataka**
(Deb. 25, Vol. III, 13-08-1991)
Col. 140
- Cancellation of Vayudoot Services from Hyderabad to Mysore**
(Deb. 42, Vol. V, 10-09-1991)
Col. 325-26
- Central Assistance for Creation of Irrigation Facilities**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 420-32
- Changes in Admission System in Colleges and Universities**
(Deb. 41, Vol. V, 09-09-1991)
Col. 121-22
- Cholera Epidemic**
(Deb. 27, Vol. III, 19-08-1991)
Col. 89
- Committee of Southern States for Provision of maximum Water**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 433

- Construction of Bridge across Tungabhadra River near Singatalur, Karnataka
(Deb. 23, Vol. III, 09-08-1991)
Col.216
- Control of AIDS
(Deb. 27, Vol. III, 19-08-1991)
Col.23-24
- Conversion of Madras-Madurai Section
(Deb. 37, Vol. IV, 03-09-1991)
Col.51
- Cost of Power Projects
(Deb. 28, Vol. III, 20-08-1991)
Col.73
- Declaration of National Highways in Karnataka
(Deb. 36, Vol. IV, 30-08-1991)
Col.322
- Decline in production of computers
(Deb. 26, Vol. III, 14-08-1991)
Col.27
- Defence Industrial Projects in Karnataka
(Deb. 31, Vol. IV, 23-08-1991)
Col.277
- Demands for Grants (General) 1991-92
Ministry of Agriculture, Ministry of Food and Ministry of Rural Development
(Deb. 37, Vol. IV, 03-09-1991)
Col.420
- Demands for Grants (General)—1991-92
(Deb. 30, Vol. III, 22-08-1991)
Col.295-302
- Demands of Journalists
(Deb. 34, Vol. IV, 28-08-1991)
Col.453
- Development Aid From Germany
(Deb. 36, Vol. IV, 30-08-1991)
Col.333
- Development of Watershed Projects in Karnataka
(Deb. 30, Vol. III, 22-08-1991)
Col.188-89
- Direct Train from New Delhi to Madurai
(Deb. 37, Vol. IV, 03-09-1991)
Col.174
- Directives of RBI regarding Direct Cash Dealings
(Deb. 23, Vol. III, 09-08-1991)
Col.216
- Draft National Policy on Agriculture
(Deb. 8, Vol. I, 18-07-1991)
Col.7-8
- Drug Policy
(Deb. 43, Vol. V, 11-09-1991)
Col.398-99
- Electrification of Lines in Karnataka
(Deb. 33, Vol. IV, 27-08-1991)
Col.252
- Electronic Telephone Exchanges in Karnataka
(Deb. 22, Vol. III, 08-08-1991)
Col.119
- Export of Steel Products
(Deb. 36, Vol. IV, 30-08-1991)
Col.388
- Festival of India
(Deb. 24, Vol. III, 12-08-1991)
Col.441-43
- Financial Assistance to Karnataka for Industrial Development
(Deb. 29, Vol. III, 21-08-1991)
Col.232-33
- Financial Assistance to Karnataka for Industrial Development
(Deb. 29, Vol. III, 21-08-1991)
Col.232-33
- Financial Assistance to SEBs by REC
(Deb. 28, Vol. III, 20-08-1991)
Col.157
- Food Processing Industries in Karnataka
(Deb. 29, Vol. III, 21-08-1991)
Col.233-34

- Foreign Exchange Crunch in Public Sector Undertakings of Karnataka
(Deb. 21, Vol. III, 07-08-1991)
Col. 238
- Funding of Sub-stations by Rural Electrification Corporation
(Deb. 33, Vol. IV, 27-08-1991)
Col. 36
- Funds for Development of Backward Areas of Karnataka
(Deb. 34, Vol. IV, 28-08-1991)
Col. 266
- Gas based Petrochemicals Complex in Karnataka
(Deb. 34, Vol. IV, 28-08-1991)
Col. 453
- Horticultural Projects in Karnataka
(Deb. 30, Vol. III, 22-08-1991)
Col. 187-88
- Impact of Import of Edible Oils on Prices
(Deb. 29, Vol. III, 21-08-1991)
Col. 139
- Implementation of India Population Project in Karnataka
(Deb. 24, Vol. III, 12-08-1991)
Col. 444-45
- Import of Gold
(Deb. 45, Vol. V, 13-09-1991)
Col. 61
- Imports of Crude Oil and Petroleum Products from Arabian Countries
(Deb. 33, Vol. IV, 27-08-1991)
Col. 250
- Increase in REP for Garment Exports
(Deb. 23, Vol. III, 09-08-1991)
Col. 217
- Indian and Foreign Companies Engaged in Food Processing Industries
(Deb. 29, Vol. III, 21-08-1991)
Col. 234-35
- Indo-US Education Centre
(Deb. 24, Vol. III, 12-08-1991)
Col. 208
- Industrial Policy for Small Scale Sector
(Deb. 34, Vol. IV, 28-08-1991)
Col. 454
- Inter-State Water Disputes
(Deb. 22, Vol. III, 08-08-1991)
Col. 70
- Irregularities in Transactions by Banks Operating in Karnataka
(Deb. 36, Vol. IV, 30-08-1991)
Col. 325
- Launching of Satellite
(Deb. 38, Vol. IV, 04-09-1991)
Col. 295
- LIC's Scheme to Earn Foreign Exchange
(Deb. 36, Vol. IV, 30-08-1991)
Col. 333
- Loan Scheme for Gulf Bound Person
(Deb. 40, Vol. IV, 06-09-1991)
Col. 271
- Loans to Karnataka State Electricity Board by Power Finance Corporation
(Deb. 37, Vol. IV, 03-09-1991)
Col. 256
- Long Term Loan to Government of Karnataka
(Deb. 31, Vol. IV, 23-08-1991)
Col. 51-52
- Married Women (Protection of Right) Bill by Shrimati Basava Rajeswari—Int.
(Deb. 36, Vol. IV, 30-08-1991)
Col. 466
- National Research Centre for Oil Palm
(Deb. 30, Vol. III, 22-08-1991)
Col. 189
- National Wastelands Development Board
(Deb. 32, Vol. IV, 26-08-1991)
Col. 27

- Need to include construction of road over-bridges at Hospet-Kampli Road, Karwar-Bellary Road and Bellary-Hospet Road in South Central Railway Work Programme (MUR 377) (Deb. 15, Vol. II, 30-07-1991) Col. 265
- Need to Keep in Abeyance the Implementation of Interim Order of Cauvery Water Dispute Tribunal (MUR 377) (Deb. 8, Vol. I, 18-07-1991) Col. 181
- New Corporate Plans of STC and MMTC (Deb. 40, Vol. IV, 06-09-1991) Col. 273
- New Technology for Electrolytic Production of Potassium to date (Deb. 43, Vol. V, 11-09-1991) Col. 110-11
- New Telephone Connections in Karnataka (Deb. 22, Vol. III, 08-08-1991) Col. 195
- Opening of More Branches of Nationalised Banks in Karnataka (Deb. 36, Vol. IV, 30-08-1991) Col. 163
- Order Book Position of Public Sector Undertakings (Deb. 38, Vol. IV, 04-09-1991) Col. 295
- Over-Bridge at Hospet (Deb. 42, Vol. V, 10-09-1991) Col. 326-27
- Population Below Poverty Line in Karnataka (Deb. 21, Vol. III, 07-08-1991) Col. 130
- Power Stations of Karnataka (Deb. 28, Vol. III, 20-08-1991) Col. 158
- Production of Coal (Deb. 33, Vol. IV, 27-08-1991) Col. 251
- Production of Oil and Gas in Karnataka (Deb. 37, Vol. IV, 03-09-1991) Col. 259
- Production Plan of ONGC (Deb. 37, Vol. IV, 03-09-1991) Col. 259
- Projects of Karnataka pending for approval (Deb. 34, Vol. IV, 28-08-1991) Col. 449
- Proposal to Increase Navodaya Vidyalayas (Deb. 5, Vol. I, 15-07-1991) Col. 15
- Protest against Implementation of Tikku Report (Deb. 32, Vol. IV, 26-08-1991) Col. 341
- Railway Budget—1991-92—General Discussion and Demands for Grants (Railways)—1991-92 (Deb. 10, Vol. III, 20-07-1991) Col. 170
- Railway Lines in Karnataka (Deb. 33, Vol. IV, 27-08-1991) Col. 108
- Registration of Industries in Karnataka (Deb. 21, Vol. III, 07-08-1991) Col. 240
- Relaxation in Import Curbs on Leather Industry (Deb. 45, Vol. V, 13-09-1991) Col. 297
- Repatriation of Refugees to Sri Lanka (Deb. 22, Vol. III, 08-08-1991) Col. 194
- Revamping of Cement Corporation of India (Deb. 38, Vol. IV, 04-09-1991) Col. 163

- Review on Indo-Pak Border Clashed
(Deb. 45, Vol. V, 13-09-1991)
Col. 137
- Scheme formulated by University Grants
Commission to Eradicate Adult
Illiteracy from Karnataka
(Deb. 32, Vol. IV, 26-08-1991)
Col. 342
- Setting up of Knitwear Export Project near
Tirupur
(Deb. 40, Vol. IV, 06-09-1991)
Col. 273
- Setting up of Navodaya Vidyalayas in
Karnataka
(Deb. 32, Vol. IV, 26-08-1991)
Col. 344
- Sharing of Expenses by States on Army
Deployment
(Deb. 35, Vol. IV, 29-08-1991)
Col. 170
- Sickness in Small Scale Sector
(Deb. 23, Vol. III, 09-08-1991)
Col. 99
- Speed Post Service
(Deb. 22, Vol. III, 08-08-1991)
Col. 194
- Steel Plants in Public/Private Sector
(Deb. 35, Vol. IV, 29-08-1991)
Col. 522-23
- Study Report on the Welfare of Women
(Deb. 24, Vol. III, 12-08-1991)
Col. 443-44
- Support Price of Agricultural Produce
(Deb. 35, Vol. IV, 29-08-1991)
Col. 23-24
- Takeover of Unutilised Hotels
(Deb. 33, Vol. IV, 27-08-1991)
Col. 251
- Telephone to Village Panchayats in
Karnataka
(Deb. 30, Vol. III, 22-08-1991)
Col. 187
- The Constitution (Amendment) Bill
(Insertion of New Articles 23A, 23B and
23C) by Shrimati Basava Rajeswari—
Int.
(Deb. 36, Vol. IV, 30-08-1991)
Col. 466
- Vacant Posts of Judges in Karnataka
High Court
(Deb. 31, Vol. IV, 23-08-1991)
Col. 286-88
- White Paper on the Status of Heavy
Industries
(Deb. 16, Vol. II, 31-07-1991)
Col. 31
- Basha, Shri S.M. Laljan**
- Additional Facilities for Kendriya
Vidyalaya, Guntur
(Deb. 41, Vol. V, 09-09-1991)
Col. 465-66
- Electricity Laws (Amendment) Bill—
Consid and pass.
(Deb. 48, Vol. V, 17-09-1991)
Col. 103
- Export of Tobacco
(Deb. 31, Vol. IV, 23-08-1991)
Col. 2-9
- Improvement in the condition of
Minorities
(Deb. 32, Vol. IV, 26-08-1991)
Col. 113
- Memorandum of Understanding for Wage
Settlement
(Deb. 42, Vol. V, 10-09-1991)
Col. 146-47
- Purchase of Aircraft by Private Individuals
(Deb. 37, Vol. IV, 03-09-1991)
Col. 77
- Revival of Agro-based Small Scale Sick
Units
(Deb. 43, Vol. V, 11-09-1991)
Col. 57

- Welfare of Minorities under 15 Points Programme
(Deb. 41, Vol. V, 09-09-1991)
Col. 39-56
- Basu, Shri Anil
- EMU Services in Calcutta
(Deb. 25, Vol. III, 13-08-1991)
Col. 19
- Outstanding Loans of Financial Institutions against Private Sector
(Deb. 45, Vol. 5, 13-09-1991)
Col. 169
- Production of cooking coal by CIL
(Deb. 42, Vol. V, 10-09-1991)
Col. 114-19
- Basu, Shri Chitta
- Airstrip in Darjeeling
(Deb. 37, Vol. IV, 03-09-1991)
Col. 117
- Approval of Continuance in Force of proclamation in respect of Jammu and Kashmir (Res.)
(Deb. 32, Vol. IV, 26-08-1991)
Col. 509
- Assets of Azad Hind Government
(Deb. 39, Vol. IV, 05-09-1991)
Col. 309
- Atrocities being committed on the Scheduled Castes and Scheduled Tribes and other weaker sections of the society in the country (Motion)
(Deb. 27, Vol. III, 19-08-1991)
Col. 254-59
- Bakreshwar Thermal Power Plant
(Deb. 42, Vol. V, 10-09-1991)
Col. 272
- Budge-budge Thermal Power Plant
(Deb. 42, Vol. V, 10-09-1991)
Col. 135
- Cancellation of General Elections in Punjab Bill—Consid. and pass Punjab Budget 1991-92—General Discussion and Demands for Grants on Account (Punjab), 1991-92
(Deb. 47, Vol. V, 16-09-1991)
Col. 213
- Code of Criminal Procedure (Amendment) Bill—Consid. and pass
(Deb. 48, Vol. V, 17-09-1991)
Col. 150
- Completion of Metro and Circular Railway in Calcutta
(Deb. 37, Vol. IV, 03-09-1991)
Col. 297
- Constitution (Amendment) Bill (Amendment of Eighth Schedule) by Shri Chitta Basu—Int.
(Deb. 18, Vol. II, 02-08-1991)
Col. 295
- Constitution (Amendment) Bill (Insertion of new Article 16A) by Shri Chitta Basu—Int.
(Deb. 18, Vol. II, 02-08-1991)
Col. 295
- Constitution (Amendment) Bill (Insertion of new article 19A) by Shri Chitta Basu—Consid.
(Deb. 36, Vol. IV, 30-08-1991)
Col. 522
(Deb. 45, Vol. V, 13-09-1991)
Col. 558
- Constitution (Amendment) Bill (Insertion of new Article 19A) by Shri Chitta Basu—Int.
(Deb. 18, Vol. II, 02-08-1991)
Col. 296
- Constitution (Amendment) Bill (Insertion of new Part XIA) by Shri Chitta Basu—Int.
(Deb. 18, Vol. II, 02-08-1991)
Col. 295

- Constitution (Seventy-Second Amendment) Bill—Int.
(Deb. 47, Vol. V, 16-09-1991)
Col. 85
- Crisis in Jute Industry
(Deb. 45, Vol. V, 13-09-1991)
Col. 250
- Demise of Rajiv Gandhi and Obituary References
(Deb. 3, Vol. I, 11-07-1991)
Col. 43
- Disapproval of the Representation of the people (Amendment) ordinance and The Representation of the People (Amendment) Bill as passed by Rajya Sabha—Consid.
(Deb. 21, Vol. III, 07-08-1991)
Col. 358
- Distribution of Water amongst Haryana, Punjab and Rajasthan
(Deb. 35, Vol. IV, 29-08-1991)
Col. 278-79
- Doubling of Barasat-Habra Line
(Deb. 33, Vol. IV, 27-08-1991)
Col. 151
- Doubling of Track Line between Barasat and Duttapukur
(Deb. 37, Vol. IV, 03-09-1991)
Col. 298
- EMU Services in Calcutta
(Deb. 25, Vol. III, 13-08-1991)
Col. 18
- Export of Jute Goods
(Deb. 4, Vol. I, 12-07-1991)
Col. 36
- Felicitations to Deputy Speaker
(Deb. 25, Vol. III, 13-08-1991)
Col. 401-02
- Felicitations to the Speaker
(Deb. 2, Vol. I, 10-07-1991)
Col. 22
- Finalisation of Eighth Plan
(Deb. 7, Vol. I, 17-07-1991)
Col. 42-43
- Finance (No. 2) Bill-1991—Consid.
(Deb. 45, Vol. V, 13-09-1991)
Col. 532
- Haldia Petrochemical Project
(Deb. 43, Vol. V, 11-09-1991)
Col. 321
- Indo-Sri Lanka's efforts to Meet Challenges from LTTE
(Deb. 44, Vol. V, 12-09-1991)
Col. 65
- Infiltration of Bhutanese Nationals
(Deb. 35, Vol. IV, 29-08-1991)
Col. 525-26
- International Military Education and Training Programme
(Deb. 8, Vol. I, 18-07-1991)
Col. 140
- International Situation (Motion)
(Deb. 49, Vol. V, 18-09-1991)
Col. 159
- Jute Corporation of India
(Deb. 13, Vol. II, 26-07-1991)
Col. 201
- Modernisation of Durgapur and IISCO Steel Plants
(Deb. 8, Vol. I, 18-07-1991)
Col. 139
- Motion of No-Confidence in the Council of Ministers—Adopted (Motion)
(Deb. 5, Vol. I, 15-07-1991)
Col. 243-51
- Motion of Thanks on the President's Address
(Deb. 8, Vol. I, 18-07-1991)
Col. 191-96
- Need for comprehensive review of copyright Act, 1957 to extend copyright to Rabindra Nath Tagore's work (MUR 377)
(Deb. 45, Vol. V, 13-09-1991)
Col. 514

- Need for oil exploration in North and South 24 Parganas and Nadia districts in West Bengal and Kathana-Kalamsar in Gujarat (MUR 377)**
(Deb. 10, Vol. III, 20-07-1991)
Col. 27
- New Industrial Policy**
(Deb. 43, Vol. V, 11-09-1991)
Col. 126
- NRI Problems Regarding Direct Investment**
(Deb. 13, Vol. II, 26-07-1991)
Col. 87
- Oil Refinery in West Bengal**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 297
- Post Offices upgraded during Seventh Plan**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 18
- Price of Newsprint**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 524
- Price Rise**
(Deb. 4, Vol. I, 12-07-1991)
Col. 60-61
- Ram Temple at Ayodhya**
(Deb. 8, Vol. I, 18-07-1991)
Col. 101
- Rapid Action Force to Quell Communal Riots**
(Deb. 8, Vol. I, 18-07-1991)
Col. 63-64
- Rehabilitation of Displaced persons from Former East Pakistan**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 525-26
- Rehabilitation of persons displaced due to National Test Range, Baliapal**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 233
- Request for Additional Allotment of Foodgrains to West Bengal**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 309
- Setting up of Central Education Tribunal**
(Deb. 41, Vol. V, 09-09-1991)
Col. 271-72
- Setting up of Jute Goods Industry at Noida near Delhi**
(Deb. 45, Vol. V, 13-09-1991)
Col. 177
- Setting up of Public Corporation**
(Deb. 11, Vol. II, 24-07-1991)
Col. 84
- Solution of Punjab Problem**
(Deb. 30, Vol. III, 22-08-1991)
Col. 5
- Statutory Resolution Re. Disapproval of the Terrorist and Disruptive Activities (Prevention) Amendment Ordinance—Contd. and Terrorist and Disruptive Activities (Prevention) Amendment Bill—As Passed by Rajya Sabha—Contd.—Consid. and Pass**
(Deb. 24, Vol. III, 12-08-1991)
Col. 830-35
- Study of Delhi Municipal Corporation's Finances**
(Deb. 12, Vol. II, 25-07-1991)
Col. 42
- Suspension of Operations by Banks in Priority Sector**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 66
- Berwa, Shri Ram Narain**
- Abduction of ULFA**
(Deb. 30, Vol. III, 22-08-1991)
Col. 143
- Allotment of Petrol/Diesel Outlets and LPG Agencies**
(Deb. 15, Vol. II, 30-07-1991)
Col. 220

- Anta Power Project of Rajasthan**
(Deb. 33, Vol. IV, 27-08-1991)
Col.244
- Approval to Kol Power Project**
(Deb. 33, Vol. IV, 27-08-1991)
Col.245
- Armed Battalions of States working under Union Government**
(Deb. 30, Vol. III, 22-08-1991)
Col.12-17
- Backlog of SC/ST Vacancies**
(Deb. 21, Vol. III, 07-08-1991)
Col.234
- Bank Robberies in Delhi**
(Deb. 30, Vol. III, 22-08-1991)
Col.143-44
- Bilaspur Dam Project in Rajasthan**
(Deb. 44, Vol. V, 12-09-1991)
Col.59
- Cases registered under Protection of Civil Rights Act**
(Deb. 32, Vol. IV, 26-08-1991)
Col.114
- Cases Registered under SITA**
(Deb. 44, Vol. V, 12-09-1991)
Col.229
- Coaching Institutions for SCs/STs at District Level**
(Deb. 14, Vol. II, 29-07-1991)
Col.140-41
- Communication Facilities in Rural Areas**
(Deb. 22, Vol. III, 08-08-1991)
Col.180
- Constitution of Nyaya Panchayats**
(Deb. 34, Vol. IV, 28-08-1991)
Col.520
- Constitution of State Security Commissions**
(Deb. 30, Vol. III, 22-08-1991)
Col.144
- Constitution of Telephone Advisory Committee in Rajasthan**
(Deb. 17, Vol. II, 01-08-1991)
Col.216-22
- Construction of Bypass on National Highways in Rajasthan**
(Deb. 31, Vol. IV, 23-08-1991)
Col.302
- Construction of Truck Bypass on National Highways**
(Deb. 31, Vol. IV, 23-08-1991)
Col.302-04
- Conversion and Extension of Sawai Madhopur-Jaipur Line**
(Deb. 25, Vol. III, 13-08-1991)
Col.149
- Conversion of Jodhpur-Jaisalmer Line**
(Deb. 28, Vol. III, 20-08-1991)
Col.174
- Conversion of Manmad-Aurangabad Rail Line**
(Deb. 42, Vol. V, 10-09-1991)
Col.218-20
- Conversion of New Rail Lines**
(Deb. 42, Vol. V, 10-09-1991)
Col.5-15
- Declaration of Roads as National Highways**
(Deb. 18, Vol. II, 02-08-1991)
Col.50
- Defence Industrial Projects in Rajasthan**
(Deb. 18, Vol. II, 02-08-1991)
Col.233
- District Tuberculosis Centres**
(Deb. 27, Vol. III, 19-08-1991)
Col.105-06
- Doordarshan Centres in Rajasthan**
(Deb. 29, Vol. III, 21-08-1991)
Col.155-57
- Drinking Water Problem in Villages**
(Deb. 29, Vol. III, 21-08-1991)
Col.133-34

- Essential Commodities Allotted to Rajasthan**
(Deb. 29, Vol. III, 21-08-1991)
Col.223-25
- Extension of Jaipur-Toda Rai Singh Line upto Kota**
(Deb. 33, Vol. IV, 27-08-1991)
Col.243
- Female Education in Rajasthan**
(Deb. 19, Vol. II, 05-08-1991)
Col.62-64
- Financial Assistance to States for supply of drinking water in rural areas**
(Deb. 21, Vol. III, 07-08-1991)
Col.85
- Foreign Scholarships to the Candidates of SCs / STs**
(Deb. 27, Vol. III, 19-08-1991)
Col.105
- Frequency of Trains of Jaipur-Toda Rai Singh Route**
(Deb. 42, Vol. V, 10-09-1991)
Col.218
- Growth Centres in Tonk District, Rajasthan**
(Deb. 34, Vol. IV, 28-08-1991)
Col.465
- Higher Medical Education Institutes in States**
(Deb. 19, Vol. II, 05-08-1991)
Col.289-90
- Hostel for Students belonging to SCs/STs**
(Deb. 14, Vol. II, 29-07-1991)
Col.79-80
- Import of Spare Parts for Rajasthan Atomic Power Station**
(Deb. 43, Vol. V, 11-09-1991)
Col.283-84
- Incidents of Terrorism and Kidnapping**
(Deb. 35, Vol. IV, 29-08-1991)
Col.440
- Income Tax Collection from Government Employees**
(Deb. 45, Vol. 5, 13-09-1991)
Col.154
- Increase in Allocation to Incurage Literacy**
(Deb. 27, Vol. III, 19-08-1991)
Col.107
- Indian Judicial Service**
(Deb. 31, Vol. IV, 23-08-1991)
Col.301
- Industrial Training Institutes Imparting Vocational Training**
(Deb. 32, Vol. IV, 26-08-1991)
Col.230
- Jaipur-Tonk-Kota Rail Line**
(Deb. 33, Vol. IV, 27-08-1991)
Col.100
- Judicial Rights and Powers to Nyaya Panchayats**
(Deb. 30, Vol. III, 22-08-1991)
Col.241
- Land in Possession of Hindustan Salt Limited**
(Deb. 21, Vol. III, 07-08-1991)
Col.235
- Loans Advanced by National Housing Bank**
(Deb. 36, Vol. IV, 30-08-1991)
Col.131
- LPG Agencies in Rajasthan**
(Deb. 20, Vol. II, 06-08-1991)
Col.131-32
- Modernisation of Police Forces**
(Deb. 17, Vol. II, 01-08-1991)
Col.6-18
- Offices under Directorate of Regional Broadcast Rajasthan**
(Deb. 34, Vol. IV, 28-08-1991)
Col.456

- Opening of "Mahila Samakhya" in Rajasthan**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 231
- Plantation Scheme in Rajasthan**
(Deb. 19, Vol. II, 05-08-1991)
Col. 305-06
- Proposals of Rajasthan Government regarding Phase IV of Operation Blackboard Programme**
(Deb. 24, Vol. III, 12-08-1991)
Col. 236
- Railways Expansion Programme in Rajasthan**
(Deb. 20, Vol. II, 06-08-1991)
Col. 34-35
- Realisation of Income Tax from Companies and Corporations**
(Deb. 45, Vol. 5, 13-09-1991)
Col. 242
- Renovation of Palace on Wheels**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 142
- Research Institute for Preserving Ancient Books of Arabic and Persian**
(Deb. 41, Vol. V, 09-09-1991)
Col. 246-47
- Rise in Price of Life Saving Drugs**
(Deb. 21, Vol. III, 07-08-1991)
Col. 259
- Rural Electrification in Rajasthan**
(Deb. 15, Vol. II, 30-07-1991)
Col. 87
- Sanction to Power Projects**
(Deb. 20, Vol. II, 06-08-1991)
Col. 132-33
- SC/ST Backlog**
(Deb. 28, Vol. III, 20-08-1991)
Col. 77
- SC/ST Communities allotted Houses under Indira Awas Yojana**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 239
- Setting up of Industries by Khadi Gram Udyog Commission**
(Deb. 29, Vol. III, 21-08-1991)
Col. 225
- Simplified Income Tax Return Forms**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 222
- Student-Police Patrol Scheme**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 259-60
- Superfast Trains on Delhi-Jaipur Route**
(Deb. 28, Vol. III, 20-08-1991)
Col. 166
- System of Carrying Night Soil**
(Deb. 27, Vol. III, 19-08-1991)
Col. 106-07
- Transmission and distribution Losses**
(Deb. 28, Vol. III, 20-08-1991)
Col. 175
- Twenty Eighth Report of Commission of SC/ST**
(Deb. 27, Vol. III, 19-08-1991)
Col. 54
- Upgradation of Medical Colleges**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 232
- World Bank Assistance for increasing Foodgrain Production in Rajasthan**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 304
- World Bank Assistance for Projects in Rajasthan**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 157-59
- Bhadana, Shri Avtar Singh**
- Allocation to Haryana under Adult Education Programme**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 98
- Fertilizer Plant at Palwal, Haryana**
(Deb. 29, Vol. III, 21-08-1991)
Col. 99-101

- Financial Assistance by NABARD to Haryana**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 117-18
- General Budget—1991-92**
(Deb. 18, Vol. II, 02-08-1991)
Col. 269
- Halt of South Bound Trains at Faizabad**
(Deb. 28, Vol. III, 20-08-1991)
Col. 51
- Linking Gurgaon with Delhi by STD**
(Deb. 30, Vol. III, 22-08-1991)
Col. 157
- Management of Agra Canal**
(Deb. 30, Vol. III, 22-08-1991)
Col. 79
- New Rail Links in Haryana**
(Deb. 25, Vol. III, 13-08-1991)
Col. 46-47
- Power Generation in Haryana**
(Deb. 28, Vol. III, 20-08-1991)
Col. 170
- Bhagat, Shri Vishweshwar**
- Air Services in Madhya Pradesh**
(Deb. 28, Vol. III, 20-08-1991)
Col. 95
- AIR Station at Jabalpur**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 30
- Approval to Rajghat Hydro Electric Project of Madhya Pradesh**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 290
- Availability of Natural Gas**
(Deb. 20, Vol. II, 06-08-1991)
Col. 115
- Clearance of Development Projects in M.P.**
(Deb. 19, Vol. II, 05-08-1991)
Col. 138-42
- Conversion of Chandrapur-Gondia-Jabalpur Line**
(Deb. 25, Vol. III, 13-08-1991)
Col. 183
- Copper Deposits in Balaghat, Madhya Pradesh**
(Deb. 17, Vol. II, 01-08-1991)
Col. 140
- Environmental Restrictions on Industries in Madhya Pradesh**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 177
- Essential Commodities Released for Distribution in Madhya Pradesh**
(Deb. 16, Vol. II, 31-07-1991)
Col. 185-87
- HUDCO Assistance to States**
(Deb. 19, Vol. II, 05-08-1991)
Col. 290-92
- Indore Durg Bypass**
(Deb. 18, Vol. II, 02-08-1991)
Col. 89
- Indore-Dohad Railway Line**
(Deb. 15, Vol. II, 30-07-1991)
Col. 87
- No Industry Districts**
(Deb. 21, Vol. III, 07-08-1991)
Col. 141
- Public Telephone in Every Village**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 262
- Reservation quota for Balaghat Junction**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 114
- Royalty Rates and Production of Minerals in Madhya Pradesh**
(Deb. 22, Vol. III, 08-08-1991)
Col. 30
- Setting up of New Refineries**
(Deb. 25, Vol. III, 13-08-1991)
Col. 225-26
- Sub-health Centres in Madhya Pradesh**
(Deb. 41, Vol. V, 09-09-1991)
Col. 258-59
- Support Price for Agricultural Commodities**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 49

Bhagey Gobardhan, Shri

Achievements in Indigenous Electronic Technology

(Deb. 38, Vol. IV, 04-09-1991)
Col. 35

Agricultural Production in Eastern States

(Deb. 17, Vol. II, 01-08-1991)
Col. 109-11

Agro-Based and Food Processing Industries

(Deb. 21, Vol. III, 07-08-1991)
Col. 129

Air Accidents

(Deb. 42, Vol. V, 10-09-1991)
Col. 256-58

Alleged Enumeration of Scheduled Tribes in General Category

(Deb. 35, Vol. IV, 29-08-1991)
Col. 381-82

Allocation of Funds for Preservation and Promotion of Tribal Languages

(Deb. 27, Vol. III, 19-08-1991)
Col. 31

Application of Science and Technology for Poor

(Deb. 43, Vol. V, 11-09-1991)
Col. 318-20

Appointment of SCs/STs to Group 'C' and Group 'D' Posts

(Deb. 16, Vol. II, 31-07-1991)
Col. 152-53

Area under Cultivation

(Deb. 30, Vol. III, 22-08-1991)
Col. 55-60

Australian Proposal for Aero-Magnetic for Exploring Minerals and Ground Water

(Deb. 12, Vol. II, 25-07-1991)
Col. 132

Average Retail Price of Common Salt

(Deb. 29, Vol. III, 21-08-1991)
Col. 229

Balance of Payments Position

(Deb. 13, Vol. II, 26-07-1991)
Col. 143

Cargo Traffic Handled by Major Ports

(Deb. 13, Vol. II, 26-07-1991)
Col. 158

Cash Compensatory Support to Exporters

(Deb. 18, Vol. II, 02-08-1991)
Col. 167

Central Bills Pending for President's Assent

(Deb. 23, Vol. III, 09-08-1991)
Col. 45

Central Institute of Indian Languages, Mysore

(Deb. 14, Vol. II, 29-07-1991)
Col. 121-24

Commissioning of Opencast Coal Mine at Sonepur Bazar 'A'

(Deb. 6, Vol. I, 16-07-1991)
Col. 125

Commissioning of Visakhapatnam Steel Plant

(Deb. 22, Vol. III, 08-08-1991)
Col. 157

Compensation to Victims of Boeing 737 Crash

(Deb. 42, Vol. V, 10-09-1991)
Col. 270-71

Constitution of Telecommunication Advisory Committee

(Deb. 22, Vol. III, 08-08-1991)
Col. 36

Construction of Buildings for Kendriya Vidyalayas in Orissa

(Deb. 5, Vol. I, 15-07-1991)
Col. 166-67

Contribution Towards Economy by Public Sector Undertakings

(Deb. 16, Vol. II, 31-07-1991)
Col. 122-23

- Conversion of Rupsa-Bangriposi Line
(Deb. 33, Vol. IV, 27-08-1991)
Col. 58
- Cost Over-runs of Mejia and Chamera
Power Projects
(Deb. 33, Vol. IV, 27-08-1991)
Col. 176
- Criteria for Setting up of Central
Universities
(Deb. 5, Vol. I, 15-07-1991)
Col. 165-66
- Declaration of 'Simliphal' as Bio-sphere
Reserve
(Deb. 27, Vol. III, 19-08-1991)
Col. 79
- Demand of Petroleum and Petroleum
Products
(Deb. 33, Vol. IV, 27-08-1991)
Col. 248
- Deployment of Army on Civil Purposes
(Deb. 35, Vol. IV, 29-08-1991)
Col. 352
- Development of Horticulture
(Deb. 35, Vol. IV, 29-08-1991)
Col. 279-98
- Development of National Highways
(Deb. 23, Vol. III, 09-08-1991)
Col. 215
- Development of Tourism at Simliphal Hill
in Orissa
(Deb. 42, Vol. V, 10-09-1991)
Col. 79-80
- Diversion of Forest Land
(Deb. 14, Vol. II, 29-07-1991)
Col. 111
- Economic Return from Railway Lines
(Deb. 33, Vol. IV, 27-08-1991)
Col. 248
- Economy in Defence Expenditure
(Deb. 36, Vol. IV, 30-08-1991)
Col. 67-68.
- Effect of Rupee Devaluation
(Deb. 9, Vol. I, 19-07-1991)
Col. 69
- Establishment of Export Processing
Zones
(Deb. 4, Vol. I, 12-07-1991)
Col. 49-51
- Export in Hard Currency
(Deb. 18, Vol. II, 02-08-1991)
Col. 166
- Export of Electronic Goods
(Deb. 11, Vol. II, 24-07-1991)
Col. 110-14
- Export of Marine Products
(Deb. 23, Vol. III, 09-08-1991)
Col. 135
- Export of Processed Food Items
(Deb. 45, Vol. 5, 13-09-1991)
Col. 117
- Export of Readymade Garments, Textiles,
Jute Goods, Carpets and Handicrafts
(Deb. 18, Vol. II, 02-08-1991)
Col. 167
- Export Potential of Fresh Water Shrimps
(Deb. 31, Vol. IV, 23-08-1991)
Col. 257-59
- External Loans
(Deb. 4, Vol. I, 12-07-1991)
Col. 106-08
- Families Benefited under Integrated Rural
Development Programme (IRDP)
(Deb. 21, Vol. III, 07-08-1991)
Col. 288
- Family Welfare Programme in Bihar,
Uttar Pradesh and Rajasthan
(Deb. 19, Vol. II, 05-08-1991)
Col. 159-60
- Family Welfare Programme in Orissa
(Deb. 5, Vol. I, 15-07-1991)
Col. 125-26

- Fertilizer Subsidy**
(Deb. 11, Vol. II, 24-07-1991)
Col.44
- Filling up of Reseverd Vacancies for SCs/STs**
(Deb. 16, Vol. II, 31-07-1991)
Col.42-48
- Financial Assistance by the National Scheduled Castes and Scheduled Tribes Finance Development Corporation**
(Deb. 24, Vol. III, 12-08-1991)
Col.226-28
- Food Processing Industries in Scheduled Areas of States**
(Deb. 34, Vol. IV, 28-08-1991)
Col.311
- Forest Villages**
(Deb. 32, Vol. IV, 26-08-1991)
Col.53
- Forests Cover**
(Deb. 5, Vol. I, 15-07-1991)
Col.167-74
- Freight Operation Information System**
(Deb. 15, Vol. II, 30-07-1991)
Col.117
- Funds for Armament Research and Development Establishment**
(Deb. 36, Vol. IV, 30-08-1991)
Col.310
- General Budget, 1991-92—General Discussion**
(Deb. 17, Vol. II, 01-08-1991)
Col.391-94
- Goal of Universal Literacy**
(Deb. 24, Vol. III, 12-08-1991)
Col.471-72
- Growth of Employment**
(Deb. 7, Vol. I, 17-07-1991)
Col.72-73
- Heavy Water Project at Manuguru**
(Deb. 29, Vol. III, 21-08-1991)
Col.170-71
- High Incidence of Disease in Tribal Areas**
(Deb. 19, Vol. II, 05-08-1991)
Col.252-54
- Impact of Delayed Monsoon on Agriculture**
(Deb. 17, Vol. II, 01-08-1991)
Col.177-79
- Impact of Devaluation of Rupee on Industries Dependent on Imports**
(Deb. 13, Vol. II, 26-07-1991)
Col.150
- Impact of Devaluation of Rupee on Trade**
(Deb. 13, Vol. II, 26-07-1991)
Col.157
- Impact of Rupee Devaluation on Prices of Essential Commodities**
(Deb. 13, Vol. II, 26-07-1991)
Col.44
- Implementation of Koel-Karo Hydel Electric Project**
(Deb. 6, Vol. I, 16-07-1991)
Col.127
- Import of Bulk Drugs**
(Deb. 34, Vol. IV, 28-08-1991)
Col.417
- Imports and Exports**
(Deb. 4, Vol. I, 12-07-1991)
Col.109-10
- Imports during 1990-91**
(Deb. 9, Vol. I, 19-07-1991)
Col.67
- Improvement in Telecommunication Services in Mayurbhanj District of Orissa**
(Deb. 8, Vol. I, 18-07-1991)
Col.120
- Integrated Tribal Development Projects**
(Deb. 27, Vol. III, 19-08-1991)
Col.80
- Investment in Loss Making Public Sector Undertakings**
(Deb. 16, Vol. II, 31-07-1991)
Col.101-22

- Investment made in State Road Transport Corporations
(Deb. 40, Vol. IV, 06-09-1991)
Col. 74
- Jakharnad Issue
(Deb. 22, Vol. III, 08-08-1991)
Col. 130
- Linguistic Minorities
(Deb. 30, Vol. III, 22-08-1991)
Col. 180-81
- Loss to Leather Exporters Due To Withdrawal of CCS Benefits
(Deb. 18, Vol. II, 02-08-1991)
Col. 70
- Low Power T.V. Stations in Orissa
(Deb. 38, Vol. IV, 04-09-1991)
Col. 219
- Manufacture of Infantry Weapons
(Deb. 9, Vol. I, 19-07-1991)
Col. 35
- Microwave Communication Links
(Deb. 35, Vol. IV, 29-08-1991)
Col. 95-121
- Mineral Deposits in the Country
(Deb. 30, Vol. III, 22-08-1991)
Col. 179-80
- Modernisation of Integrated Steel Plant
(Deb. 22, Vol. III, 08-08-1991)
Col. 129
- Mother Tongue as Medium of Instruction at Primary Stage of Education
(Deb. 14, Vol. II, 29-07-1991)
Col. 34-39
- National Super-Conductivity Programme
(Deb. 7, Vol. I, 17-07-1991)
Col. 133-34
- National Test Range at Baliapal
(Deb. 23, Vol. III, 09-08-1991)
Col. 214
- Net Reproductive Rate
(Deb. 19, Vol. II, 05-08-1991)
Col. 251-52
- News Item Orissa SC/ST Below Poverty Line
(Deb. 19, Vol. II, 05-08-1991)
Col. 181-82
- NRIs' Investment
(Deb. 45, Vol. 5, 13-09-1991)
Col. 351
- Number of the Poor Below Poverty Line
(Deb. 29, Vol. III, 21-08-1991)
Col. 89
- Outlay for Rural Sector
(Deb. 7, Vol. I, 17-07-1991)
Col. 131-32
- Petrol/Diesel Retail Outlets to SC/ST in Orissa
(Deb. 37, Vol. IV, 03-09-1991)
Col. 93
- Prices and Position of Pit-Head Coal Stocks of CIL and SCCL
(Deb. 15, Vol. II, 30-07-1991)
Col. 113
- Privatisation of Vizag Steel Plant
(Deb. 39, Vol. IV, 05-09-1991)
Col. 59
- Production and Demand of Iodised Salt
(Deb. 11, Vol. II, 24-07-1991)
Col. 87-88
- Production and Demand of Salt
(Deb. 29, Vol. III, 21-08-1991)
Col. 229-30
- Production of Antibiotics and Vitamins
(Deb. 34, Vol. IV, 28-08-1991)
Col. 149
- Production of Coal
(Deb. 15, Vol. II, 30-07-1991)
Col. 111
- Production of Steel by Bhilai and Bokaro Steel Plants
(Deb. 12, Vol. II, 25-07-1991)
Col. 50
- Production of Steel by Bhilai Steel Plant
(Deb. 8, Vol. I, 18-07-1991)
Col. 121-23

- Production of Steel by SAIL
(Deb. 8, Vol. I, 18-07-1991)
Col. 138
- Production of Steel by SAIL Plants
(Deb. 12, Vol. II, 25-07-1991)
Col. 90
- Production of T-72 and BHP-2 Combat Vehicles
(Deb. 9, Vol. I, 19-07-1991)
Col. 68
- Production of Telecommunication Equipments
(Deb. 17, Vol. II, 01-08-1991)
Col. 177
- Production of Washed Coal
(Deb. 6, Vol. I, 16-07-1991)
Col. 126
- Productivity level for coal mines
(Deb. 37, Vol. IV, 03-09-1991)
Col. 73
- Promotion of Tribal Languages
(Deb. 14, Vol. II, 29-07-1991)
Col. 116-17
- Public Sector Undertakings
(Deb. 11, Vol. II, 24-07-1991)
Col. 109-10
- Quality of Rural Life
(Deb. 21, Vol. III, 07-08-1991)
Col. 236
- Rehabilitation of Bonded Labour
(Deb. 14, Vol. II, 29-07-1991)
Col. 109-10
- Rehabilitation of Displaced Tribals
(Deb. 32, Vol. IV, 26-08-1991)
Col. 190
- Replacement of Old Aircraft in Air India and Indian Airlines
(Deb. 15, Vol. II, 30-07-1991)
Col. 115
- Requirement of Coking Coal by SAIL Steel Plants
(Deb. 8, Vol. I, 18-07-1991)
Col. 123-28
- Reservation in Recruitment and Admission for SCs and STs
(Deb. 24, Vol. III, 12-08-1991)
Col. 471
- Revision of the Existing Lists of SCs/STs
(Deb. 27, Vol. III, 19-08-1991)
Col. 79
- Rights of Tribals
(Deb. 32, Vol. IV, 26-08-1991)
Col. 229
- Rolling Back Prices of Edible Oils etc.
(Deb. 7, Vol. I, 17-07-1991)
Col. 130-32
- SC/ST Living Below Poverty Line
(Deb. 41, Vol. V, 09-09-1991)
Col. 81-83
- Scheduled Tribes are Residing in Union Territory in Delhi
(Deb. 41, Vol. V, 09-09-1991)
Col. 432-33
- SCs/STs Population
(Deb. 24, Vol. III, 12-08-1991)
Col. 467-70
- Self-Sufficiency in Edible Oil Production
(Deb. 30, Vol. III, 22-08-1991)
Col. 180
- Setting up of granite industry
(Deb. 11, Vol. II, 24-07-1991)
Col. 88-90
- Shifting Cultivation
(Deb. 19, Vol. II, 05-08-1991)
Col. 62
- Status of Fertilizer Units
(Deb. 29, Vol. III, 21-08-1991)
Col. 168-70
- Substitution of Import Items by Indigenous Products
(Deb. 16, Vol. II, 31-07-1991)
Col. 123-24
- T.V. Transmitter in Mayurbhanj
(Deb. 43, Vol. V, 11-09-1991)
Col. 81-82

- Talcher Super Thermal Power Plant**
(Deb. 6, Vol. I, 16-07-1991)
Col. 52
- Telephone Facility to Gram Panchayats**
(Deb. 44, Vol. V, 12-09-1991)
Col. 50-56
- Tenders Received by Export Promotion Council**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 89
- Terrorists Killed in Assam, J&K and Punjab**
(Deb. 8, Vol. I, 18-07-1991)
Col. 33-34
- Thrust areas for Exports**
(Deb. 9, Vol. I, 19-07-1991)
Col. 64
- Trade Relations**
(Deb. 4, Vol. I, 12-07-1991)
Col. 110-14
- Tribals Access to Firewood and Forest Produce**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 189
- Water Resources Projects of Orissa**
(Deb. 17, Vol. II, 01-08-1991)
Col. 68-72
- Bhakta, Shri Manoranjan**
- Air Services between Delhi-Bhubaneswar-Port Blair**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 251
- Allotment of Agricultural Land in Andaman and Nicobar Islands**
(Deb. 44, Vol. V, 12-09-1991)
Col. 97-98
- Allotment of LPG agencies to Village Panchayats**
(Deb. 28, Vol. III, 20-08-1991)
Col. 21
- Andaman and Nicobar Islands (Municipal Board) Regulations 1957**
(Deb. 44, Vol. V, 12-09-1991)
Col. 191
- Anganwadi Programme**
(Deb. 41, Vol. V, 09-09-1991)
Col. 231-40
- Area under Forests in Andaman and Nicobar**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 101
- Atrocities being committed on the Scheduled Castes and Scheduled Tribes and other weaker sections of the society in the country (Motion)**
(Deb. 27, Vol. III, 19-08-1991)
Col. 242-45
- Coal Extraction**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 20
- Constitution of Telecom and Postal Advisory Committee**
(Deb. 44, Vol. V, 12-09-1991)
Col. 189
- Creation of Posts for Teaching Staff for A&N Islands**
(Deb. 41, Vol. V, 09-09-1991)
Col. 243-44
- Delhi-Bombay Flight via Allahabad**
(Deb. 6, Vol. I, 16-07-1991)
Col. 28
- Development of Peripheral Areas around Coalfields**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 20
- Disapproval of the Representation of the people (Amendment) ordinance and The Representation of the People (Amendment) Bill as passed by Rajya Sabha—Consid.**
(Deb. 21, Vol. III, 07-08-1991)
Col. 381

- Expenditure by A&N Administration on cases filed before CAT**
(Deb. 44, Vol. V, 12-09-1991)
Col.247
- Expenditure on Non-Conventional Energy Sources in A&N Islands**
(Deb. 42, Vol. V, 10-09-1991)
Col.59-65
- Extension of Public Distribution System**
(Deb. 7, Vol. I, 17-07-1991)
Col.14
- Extension to Port Blair Runway**
(Deb. 37, Vol. IV, 03-09-1991)
Col.250
- Flood and Cyclone Reliefs to Victims in Andaman and Nicobar Islands**
(Deb. 39, Vol. IV, 05-09-1991)
Col.203
- Food Processing Industries**
(Deb. 29, Vol. III, 21-08-1991)
Col.40
- General Budget, 1991-92—General Discussion**
(Deb. 16, Vol. II, 31-07-1991)
Col.310-18
- Increase in Air Fares**
(Deb. 28, Vol. III, 20-08-1991)
Col.5
- Indians in Hong Kong**
(Deb. 12, Vol. II, 25-07-1991)
Col.12
- Infiltration in Andaman and Nicobar Islands**
(Deb. 39, Vol. IV, 05-09-1991)
Col.71
- Labour Laws in Andaman and Nicobar Islands**
(Deb. 32, Vol. IV, 26-08-1991)
Col.358
- New Regional Passport Office in Pune, Maharashtra**
(Deb. 39, Vol. IV, 05-09-1991)
Col.204
- Oil and Gas Drilling in Andaman and Nicobar Islands**
(Deb. 37, Vol. IV, 03-09-1991)
Col.168
- Overtime Allowance to Employees in Andaman and Nicobar Islands**
(Deb. 35, Vol. IV, 29-08-1991)
Col.157
- Prices of Domestic Newspaper**
(Deb. 16, Vol. II, 31-07-1991)
Col.39
- Prices of Pulses**
(Deb. 21, Vol. III, 07-08-1991)
Col.23
- Production of Coal in Eastern Coalfields**
(Deb. 37, Vol. IV, 03-09-1991)
Col.50
- Shortage of Dwelling Units**
(Deb. 14, Vol. II, 29-07-1991)
Col.25-26
- Statutory Resolution Re. Disapproval of the Delhi Municipal Laws (Amendment) Ordinance, 1991 and Delhi Municipal Laws (Amendment) Bill—Consid. and Pass.**
(Deb. 20, Vol. II, 06-08-1991)
Col.321-23
- Statutory Resolution Re. Disapproval of Consumer Protection (Amendment) Ordinance and Consumer Protection (Amendment) Bill— As Passed by Rajya Sabha—Consid. and Pass**
(Deb. 24, Vol. III, 12-08-1991)
Col.938-39
- Survey about Passenger Traffic in Andaman and Nicobar Islands**
(Deb. 40, Vol. IV, 06-09-1991)
Col.163
- The Constitution (Scheduled Tribes) Order (Second Amendment) Bill—Consid.**
(Deb. 27, Vol. III, 19-08-1991)
Col.209-10

- Tourism Development in A and N Islands**
(Deb. 42, Vol. V, 10-09-1991)
Col. 267
- Vacant Posts in Government Departments**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 29
- Bhandari, Shrimati Dil Kumari**
- Action Plan for ITDC Hotels**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 83
- Action Plan for safe alternatives to pesticides**
(Deb. 21, Vol. III, 07-08-1991)
Col. 194
- Action Plan to Solve Unemployment Problem**
(Deb. 29, Vol. III, 21-08-1991)
Col. 10-11
- Air Strip in Sikkim**
(Deb. 28, Vol. III, 20-08-1991)
Col. 166
- Annual Funds sanctioned to ICAR Sikkim**
(Deb. 12, Vol. II, 25-07-1991)
Col. 196
- Asian Development Bank Assistance for reconstruction of National Highways**
(Deb. 45, Vol. 5, 13-09-1991)
Col. 178
- Caused of Dropouts**
(Deb. 41, Vol. V, 09-09-1991)
Col. 217-18
- Centre for Treatment of Asthama**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 112
- Clinical Laboratories under CGHS**
(Deb. 24, Vol. III, 12-08-1991)
Col. 576-77
- Consumer Protection and Redressal Agencies**
(Deb. 21, Vol. III, 07-08-1991)
Col. 193
- Cultural Invasion by Pakistan TV/Radio**
(Deb. 29, Vol. III, 21-08-1991)
Col. 74
- Damaged D.T.C. Buses**
(Deb. 23, Vol. III, 09-08-1991)
Col. 203
- Demise of Rajiv Gandhi and Obituary References**
(Deb. 3, Vol. I, 11-07-1991)
Col. 48
- Development of safe pesticide substitutes**
(Deb. 11, Vol. II, 24-07-1991)
Col. 160-61
- Development of Sericulture in Sikkim**
(Deb. 23, Vol. III, 09-08-1991)
Col. 61
- Discouragement to Smoking**
(Deb. 19, Vol. II, 05-08-1991)
Col. 211-13
- Disposal of Nuclear Wastes**
(Deb. 21, Vol. III, 07-08-1991)
Col. 41
- Expansion to Tea Industry in Sikkim**
(Deb. 23, Vol. III, 09-08-1991)
Col. 249
- Felicitations to the Speaker**
(Deb. 2, Vol. I, 10-07-1991)
Col. 25
- Financial Assistance to Tobacco Companies by Nationalised Banks**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 65-68
- Foreign Loan**
(Deb. 23, Vol. III, 09-08-1991)
Col. 284
- General Budget-1991-1992**
(Deb. 18, Vol. II, 02-08-1991)
Col. 274
- Global Warming**
(Deb. 14, Vol. II, 29-07-1991)
Col. 103

- Harmful Effects of Pesticides**
(Deb. 22, Vol. III, 08-08-1991)
Col. 220
- Herbal Cure for AIDS**
(Deb. 19, Vol. II, 05-08-1991)
Col. 59-60
- Impact of Bovine Growth Hormone on Animals and Human Beings**
(Deb. 22, Vol. III, 08-08-1991)
Col. 71
- Import of consumer electronic goods**
(Deb. 11, Vol. II, 24-07-1991)
Col. 149
- Incidents of Thefts in Railways**
(Deb. 42, Vol. V, 10-09-1991)
Col. 303-10
- Inclusion of Nepali in the Eighth Schedule of the constitution**
(Deb. 12, Vol. II, 25-07-1991)
Col. 195
- Labour Ministers' Conference**
(Deb. 24, Vol. III, 12-08-1991)
Col. 266-67
- Languages Recognised by Sahitya Akademi**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 28-54
- Malaria Eradication**
(Deb. 19, Vol. II, 05-08-1991)
Col. 209-12
- Merger of Executive and Ministerial Cadres by Delhi Administration**
(Deb. 17, Vol. II, 01-08-1991)
Col. 239
- Mobilisation of Small Savings in Rural Areas**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 31-33
- Motion of Thanks on the President's Address**
(Deb. 8, Vol. I, 18-07-1991)
Col. 229-32
- Non-Existence of Certain Departments in Dr. Ram Manohar Lohia Hospital**
(Deb. 24, Vol. III, 12-08-1991)
Col. 577-78
- Organic Farming**
(Deb. 22, Vol. III, 08-08-1991)
Col. 219
- Pesticide poisoning**
(Deb. 11, Vol. II, 24-07-1991)
Col. 159-60
- Pollution by Industries**
(Deb. 19, Vol. II, 05-08-1991)
Col. 166-67
- Poor Development of Mining Areas**
(Deb. 28, Vol. III, 20-08-1991)
Col. 80
- Population of Nepali Speaking Indians**
(Deb. 12, Vol. II, 25-07-1991)
Col. 86
- Public Telephone Facility to all Post Offices in Sikkim**
(Deb. 44, Vol. V, 12-09-1991)
Col. 160
- Raising of grants to the Voluntary Organisations**
(Deb. 27, Vol. III, 19-08-1991)
Col. 10
- Setting up of CGHS Dispensary at Shalimar Bagh**
(Deb. 24, Vol. III, 12-08-1991)
Col. 579
- Setting up of Model Slaughter Houses**
(Deb. 29, Vol. III, 21-08-1991)
Col. 187-88
- Simplification of Import Procedure**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 211
- Small Hydel Power Projects**
(Deb. 42, Vol. V, 10-09-1991)
Col. 122-30
- Status of Darjeeling**
(Deb. 30, Vol. III, 22-08-1991)
Col. 77

- Use of Pesticides**
(Deb. 17, Vol. II, 01-08-1991)
Col. 125-26
- Utilisation of Equipments available with AIR and Doordarshan**
(Deb. 43, Vol. V, 11-09-1991)
Col. 129-30
- Visit of Foreign Secretary of Pakistan**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 50
- Wind Generators by BHEL**
(Deb. 15, Vol. II, 30-07-1991)
Col. 80
- World Bank Loan to Industrial Development Bank of India**
(Deb. 23, Vol. III, 09-08-1991)
Col. 204
- Yak Population**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 264
- Bhardwaj, Shri Parasram**
- Construction of Rooms in Vasant Kunj, New Delhi**
(Deb. 24, Vol. III, 12-08-1991)
Col. 267
- Profit Making Public Sector Undertakings**
(Deb. 43, Vol. V, 11-09-1991)
Col. 53-55
- Bhargava, Shri Girdhari Lal**
- Air Services in Rajasthan**
(Deb. 20, Vol. II, 06-08-1991)
Col. 183
- Allocation of Funds under Jawahar Rozgar Yojana**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 338
- Aravali Hill Development Project**
(Deb. 21, Vol. III, 07-08-1991)
Col. 164
- Arrest of Desertification Process**
(Deb. 14, Vol. II, 29-07-1991)
Col. 165-66
- Black Marketing in Lottery Tickets**
(Deb. 18, Vol. II, 02-08-1991)
Col. 189
- Bridge on Railway Crossings in Jaipur**
(Deb. 25, Vol. III, 13-08-1991)
Col. 88
- Broad Gauge Link to State Capitals**
(Deb. 15, Vol. II, 30-07-1991)
Col. 65
- Central Assistance to States**
(Deb. 43, Vol. V, 11-09-1991)
Col. 467-72
- Central Excises and Customs Laws (Amendment) Bill—Consid. and Pass**
(Deb. 42, Vol. V, 10-09-1991)
Col. 495-96
- Central Investment in Central Projects**
(Deb. 43, Vol. V, 11-09-1991)
Col. 471-86
- Chambal Cad Project Phase-II**
(Deb. 17, Vol. II, 01-08-1991)
Col. 229-30
- Change in Priority Orders of Projects**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 106
- Child Development Schemes in Slum Areas**
(Deb. 24, Vol. III, 12-08-1991)
Col. 551-53
- Classified Forests in Rajasthan**
(Deb. 24, Vol. III, 12-08-1991)
Col. 265-66
- Clearance of Dholpur Thermal Power Project**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 309
- Closing of Return Letter Office in Jaipur, Rajasthan**
(Deb. 22, Vol. III, 08-08-1991)
Col. 184
- Coaches attached to Jaipur-Rewari Shuttle Trains**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 119

- Code of Conduct for Lotteries**
(Deb. 17, Vol. II, 01-08-1991)
Col.230-31
- Commission on Bonded Labour**
(Deb. 14, Vol. II, 29-07-1991)
Col.171
- Committee to check prices of Books**
(Deb. 19, Vol. II, 05-08-1991)
Col.283-84
- Committee to Formulate Perspective Plan for Tourism**
(Deb. 25, Vol. III, 13-08-1991)
Col.367
- Computers in Government Departments**
(Deb. 38, Vol. IV, 04-09-1991)
Col.448
- Construction of new metre gauge lines**
(Deb. 28, Vol. III, 20-08-1991)
Col.125
- Construction of Shallow Tube Wells/Dug Wells under SFPP**
(Deb. 30, Vol. III, 22-08-1991)
Col.182-84
- Consumption of Petroleum Products**
(Deb. 33, Vol. IV, 27-08-1991)
Col.254
- Control of Ropar, Harike and Ferozpur Headworks**
(Deb. 6, Vol. I, 16-07-1991)
Col.59
- Conversion of Centrally Sponsored Schemes into Rural Development Schemes**
(Deb. 43, Vol. V, 11-09-1991)
Col.171-72
- Conversion of Metre Gauge Lines into Broad Gauge**
(Deb. 20, Vol. II, 06-08-1991)
Col.185
- Conversion of National Highways into Expressways**
(Deb. 13, Vol. II, 26-07-1991)
Col.231
- Conversion of Railway Lines in Rajasthan**
(Deb. 15, Vol. II, 30-07-1991)
Col.145
- Corporation for construction of Inter-State Railway Lines**
(Deb. 28, Vol. III, 20-08-1991)
Col.123
- Cultural Expansion Schemes**
(Deb. 24, Vol. III, 12-08-1991)
Col.174-75
- D.A. to Government Employees**
(Deb. 31, Vol. IV, 23-08-1991)
Col.343
- Deaths due to Insecticide Poisoning**
(Deb. 17, Vol. II, 01-08-1991)
Col.131-34
- Declaration of Chhetichand as Public Holiday**
(Deb. 34, Vol. IV, 28-08-1991)
Col.337
- Defence Industrial Projects in Rajasthan**
(Deb. 18, Vol. II, 02-08-1991)
Col.233
- Deforestation in Hilly Areas**
(Deb. 27, Vol. III, 19-08-1991)
Col.111
- Dehar-Bhiwani Power Line**
(Deb. 28, Vol. III, 20-08-1991)
Col.116
- Demand for share of Ganga Waters by Rajasthan**
(Deb. 12, Vol. II, 25-07-1991)
Col.119
- Desert Development Programme**
(Deb. 11, Vol. II, 24-07-1991)
Col.25-30
- Development of Circular Routes in Rajasthan**
(Deb. 33, Vol. IV, 27-08-1991)
Col.114

- Disapproval of Constitution (Scheduled Tribes) Order (Second Amendment) Ordinance and Constitution (Scheduled Tribes) Order (Second Amendment) Bill
(Deb. 40, Vol. IV, 06-09-1991)
Col. 470
- Drilling for Oil and Gas in Rajasthan
(Deb. 25, Vol. III, 13-08-1991)
Col. 351
- Drinking Water Scheme Submitted by Rajasthan
(Deb. 34, Vol. IV, 28-08-1991)
Col. 339
- Drinking Water Shortage in Rajasthan
(Deb. 21, Vol. III, 07-08-1991)
Col. 99
- Excise Duty on Pre-Cast Concrete Tiles/ Blocks
(Deb. 40, Vol. IV, 06-09-1991)
Col. 134
- Expenditure by Ministers
(Deb. 36, Vol. IV, 30-08-1991)
Col. 194
- Expenditure on Newspapers
(Deb. 31, Vol. IV, 23-08-1991)
Col. 344
- Extension to Run-way of Jaipur Airport
(Deb. 6, Vol. I, 16-07-1991)
Col. 111
- Facilities for Tourists in National Zoological Park and Wild Life Sanctuaries
(Deb. 27, Vol. III, 19-08-1991)
Col. 45
- Finance (No. 2) Bill, 1991—Consid.
(Deb. 43, Vol. V, 11-09-1991)
Col. 716-18
- Finance (No. 2) Bill—Consid.
(Deb. 44, Vol. V, 12-09-1991)
Col. 467
- Fixing of Quota for Sugar
(Deb. 29, Vol. III, 21-08-1991)
Col. 189-90
- Fodder Banks
(Deb. 30, Vol. III, 22-08-1991)
Col. 182
- Forest Reserve Region
(Deb. 14, Vol. II, 29-07-1991)
Col. 167
- Funds for On-Going Central Projects in Rajasthan
(Deb. 16, Vol. II, 31-07-1991)
Col. 143-44
- Funds to Check Tuberculosis
(Deb. 32, Vol. IV, 26-08-1991)
Col. 305
- Funds to Rajasthan under DPAP and DDP
(Deb. 34, Vol. IV, 28-08-1991)
Col. 339
- Funds to States under Jawahar Rozgar Yojana
(Deb. 29, Vol. III, 21-08-1991)
Col. 259-62
- Grant to State Governments on Paper used for Note Books and Printing of Books
(Deb. 32, Vol. IV, 26-08-1991)
Col. 308
- Hoisting of National Flag at Jaipur Office of RFC
(Deb. 30, Vol. III, 22-08-1991)
Col. 182
- Impact of Sand-Dunes on Pushkar Valley
(Deb. 14, Vol. II, 29-07-1991)
Col. 171-72
- Improvement in the Conditions of Homeopathy Colleges
(Deb. 41, Vol. V, 09-09-1991)
Col. 188-89
- Inclusion of Famine Prone Areas under DPAP
(Deb. 21, Vol. III, 07-08-1991)
Col. 201

- Inclusion of Millet under SFPP**
(Deb. 30, Vol. III, 22-08-1991)
Col. 181-82
- Income Tax on Dearness Allowance**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 57-58
- Indian Judicial Service**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 301
- Industrial Sickness in Rajasthan**
(Deb. 16, Vol. II, 31-07-1991)
Col. 156-59
- Inquiry into Malpractices in Sainik School,
Chittorgarh**
(Deb. 9, Vol. I, 19-07-1991)
Col. 31
- International Airports**
(Deb. 6, Vol. I, 16-07-1991)
Col. 113
- Irrigation Projects of Rajasthan**
(Deb. 12, Vol. II, 25-07-1991)
Col. 36
- Judicial Commission**
(Deb. 18, Vol. II, 02-08-1991)
Col. 191
- Kota Thermal Power Plant**
(Deb. 25, Vol. III, 13-08-1991)
Col. 348-51
- Linkage of Banas and Chambal Rivers**
(Deb. 22, Vol. III, 08-08-1991)
Col. 74
- Missing pieces of Art and Manuscripts in
National Museum**
(Deb. 41, Vol. V, 09-09-1991)
Col. 598-99
- National Book Trust of India**
(Deb. 24, Vol. III, 12-08-1991)
Col. 325-28
- National Fertilizers Limited to Bahrain**
(Deb. 29, Vol. III, 21-08-1991)
Col. 190-91
- National Highways in Rajasthan**
(Deb. 13, Vol. II, 26-07-1991)
Col. 231
- National Policy on Rehabilitation of
Displaced Persons**
(Deb. 14, Vol. II, 29-07-1991)
Col. 101-02
- National Yachting Centre in Jaipur**
(Deb. 19, Vol. II, 05-08-1991)
Col. 283
- Need to extend the benefits of abolition
of 'Lease System' to the Cooperative
Housing Societies (MUR 377)**
(Deb. 45, Vol. 5, 13-09-1991)
Col. 512
- Need to Increase Quota for Provincial
Services for Nomination to IAS etc.,
Particularly for PCS of Rajasthan**
(Deb. 27, Vol. III, 19-08-1991)
Col. 199-200
- Need to provide financial assistance to
the Government of Rajasthan for the
overall development of Jaipur city
(MUR 377)**
(Deb. 48, Vol. V, 17-09-1991)
Col. 71
- Nomination of State Civil Service Officers
to Indian Administrative Service**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 44
- Non-payment of Dividend/Interest by
Public Limited Companies**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 341
- Observation of Tourism fortnight**
(Deb. 42, Vol. V, 10-09-1991)
Col. 196-97
- Payment of Fees to Persons Participating
in Programmes at Jaipur Doordarshan**
(Deb. 29, Vol. III, 21-08-1991)
Col. 116

- Per Capita Plan Expenditure in States
(Deb. 38, Vol. IV, 04-09-1991)
Col. 413
- Phasing out of Steam Locomotives
(Deb. 15, Vol. II, 30-07-1991)
Col. 227
- Pitamber-Patra National Environment
Scholarship
(Deb. 27, Vol. III, 19-08-1991)
Col. 109-10
- Places of Worship (Special Provisions)
Bill—Consid. and Pass
(Deb. 42, Vol. V, 10-09-1991)
Col. 450-51
- Price Paid for Foodgrains by FCI
(Deb. 16, Vol. II, 31-07-1991)
Col. 155-56
- Production of Films by Armed Forces Films
and Photo Division
(Deb. 36, Vol. IV, 30-08-1991)
Col. 193
- Production of Wool in Rajasthan
(Deb. 30, Vol. III, 22-08-1991)
Col. 73-74
- Promotion of Small Scale Industry
(Deb. 7, Vol. I, 17-07-1991)
Col. 89-90
- Promotion of SSI
(Deb. 29, Vol. III, 21-08-1991)
Col. 189
- Proposal to Declare Ajmer-Nawara-
Chittorgarh-Indore road as National
Highway
(Deb. 13, Vol. II, 26-07-1991)
Col. 118
- Proposal to include Jodhpur Bye-pass in
Strategic Road Programme
(Deb. 13, Vol. II, 26-07-1991)
Col. 230
- Railway Bridge in Jaipur
(Deb. 15, Vol. II, 30-07-1991)
Col. 228
- Railway Line from Sawai-Madhopur to
Bikaner and Jodhpur
(Deb. 20, Vol. II, 06-08-1991)
Col. 184-85
- Recruitment of Safai Karamcharis
(Deb. 28, Vol. III, 20-08-1991)
Col. 31
- Rehabilitation of Migrant Tribals
(Deb. 27, Vol. III, 19-08-1991)
Col. 83
- Remittances of Foreign Exchange and
Investment in Foreign Exchange Bonds
(Immunities and Exemptions Bill—
Consid. and Pass
(Deb. 43, Vol. V, 11-09-1991)
Col. 589-92
- Renovation of Palace on Wheels
(Deb. 37, Vol. IV, 03-09-1991)
Col. 142
- Review of Textile Policy
(Deb. 9, Vol. I, 19-07-1991)
Col. 23
- Revision of Gadgil Formula for Central
Assistance
(Deb. 7, Vol. I, 17-07-1991)
Col. 44-45
- Ring Railway around Jaipur
(Deb. 19, Vol. II, 05-08-1991)
Col. 82
- Setting up of Employment-Oriented Fund
(Deb. 16, Vol. II, 31-07-1991)
Col. 56-58
- Setting up of Solar Plant in Jodhpur,
Rajasthan
(Deb. 20, Vol. II, 06-08-1991)
Col. 78
- Sewerage System in Jaipur
(Deb. 24, Vol. III, 12-08-1991)
Col. 550-51
- Share of Rajasthan from Tehri Dam Waters
(Deb. 22, Vol. III, 08-08-1991)
Col. 185

- Share of Rajasthan in Different Power Projects
(Deb. 25, Vol. III, 13-08-1991)
Col. 254-55
- Sharing of Yamuna Waters
(Deb. 8, Vol. I, 18-07-1991)
Col. 24-32
- Shuttle Train between Jaipur and Phulera
(Deb. 15, Vol. II, 30-07-1991)
Col. 234
- Siddamaloh and Nohar Projects in Rajasthan
(Deb. 17, Vol. II, 01-08-1991)
Col. 224-25
- Smuggling of Gold and Silver
(Deb. 13, Vol. II, 26-07-1991)
Col. 234
- Social Forestry Programme in Rajasthan
(Deb. 32, Vol. IV, 26-08-1991)
Col. 306
- Soil Erosion in Rajasthan
(Deb. 27, Vol. III, 19-08-1991)
Col. 110
- Special Courts to Try Offenders Committing Atrocities on SCs and STs
(Deb. 19, Vol. II, 05-08-1991)
Col. 243-46
- Sports Complex in Jaipur
(Deb. 19, Vol. II, 05-08-1991)
Col. 245-46
- States affected by Famine
(Deb. 17, Vol. II, 01-08-1991)
Col. 225-30
- Statutory Resolution Re. Disapproval of the Delhi Municipal Laws (Amendment) Ordinance, 1991 and Delhi Municipal Laws (Amendment) Bill (Consid. and Pass)
(Deb. 20, Vol. II, 06-08-1991)
Col. 300-305, 339-43
- Statutory Resolution Re. Disapproval of the Jammu and Kashmir Criminal Law (Amendment) Ordinance, 1991 and Jammu and Kashmir Criminal Law Amendment (Second Amending) Bill—(Consid. and Pass)
(Deb. 20, Vol. II, 06-08-1991)
Col. 399-403
- Statutory Resolution Re. Disapproval of Consumer Protection (Amendment) Ordinance and Consumer Protection (Amendment) Bill—As Passed by Rajya Sabha—Consid. and Pass
(Deb. 24, Vol. III, 12-08-1991)
Col. 908-11
- Suspension of Trains due to Gulf Crisis
(Deb. 6, Vol. I, 16-07-1991)
Col. 111
- T.V. Coverage of Railway Accident in Jaipur
(Deb. 38, Vol. IV, 04-09-1991)
Col. 80
- Takeover of Keshorajpetan Sugar Mills
(Deb. 21, Vol. III, 07-08-1991)
Col. 200
- Tax on Income from Houses
(Deb. 31, Vol. IV, 23-08-1991)
Col. 205-07
- Time Given for National and International News in Regional News Bulletin
(Deb. 38, Vol. IV, 04-09-1991)
Col. 429
- Tourist facilities in ITDC Hotels
(Deb. 28, Vol. III, 20-08-1991)
Col. 124
- Tourist Places in Rajasthan
(Deb. 6, Vol. I, 16-07-1991)
Col. 112

- Training of Tourist Guides**
(Deb. 25, Vol. III, 13-08-1991)
Col. 352
- Trains Running between Rewari and Phulera**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 301
- Utilisation of Talents of Retired Scientists**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 301
- Vacant Posts of Judges in Rajasthan High Court**
(Deb. 18, Vol. II, 02-08-1991)
Col. 64
- Vayudoot Service for Sirohi in Rajasthan**
(Deb. 20, Vol. II, 06-08-1991)
Col. 184
- Vayudoot Services**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 303
- Voluntary Deposits (Immunities and Exemptions) Bill—Consid. and Pass**
(Deb. 46, Vol. V, 14-09-1991)
Col. 333
- Bhattacharya, Prof. (Smt.) Malini**
- Atrocities on Scheduled Castes and Scheduled Tribes**
(Deb. 27, Vol. III, 19-08-1991)
Col. 14-15
- Atrocities Perpetrated by Police at Bahadurgarh on the Villagers of Brahi (Haryana)**
(Deb. 41, Vol. V, 09-09-1991)
Col. 621
- Board of Film Certification in Calcutta**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 197
- Cement Production**
(Deb. 43, Vol. V, 11-09-1991)
Col. 6
- Economic Sanctions against South Africa**
(Deb. 30, Vol. III, 22-08-1991)
Col. 101-02
- Education Policy**
(Deb. 5, Vol. I, 15-07-1991)
Col. 11-12
- Extension of Calcutta Circular Railway**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 338
- Family Courts in Delhi**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 203
- Impact of Rupee Devaluation**
(Deb. 9, Vol. I, 19-07-1991)
Col. 10
- Implementation of Fourth Pay Commission's Recommendations for Calcutta Port Employees**
(Deb. 45, Vol. V, 13-09-1991)
Col. 122
- Import of Books**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 170-71
- Modernisation of Police Forces**
(Deb. 17, Vol. II, 01-08-1991)
Col. 17
- National Commission for Women**
(Deb. 19, Vol. II, 05-08-1991)
Col. 33
- National Commission for Women (HAH Dis.)**
(Deb. 44, Vol. V, 12-09-1991)
Col. 542
- Oil Drilling in West Bengal**
(Deb. 25, Vol. III, 13-08-1991)
Col. 174
- Performance of Navodaya Vidyalayas**
(Deb. 24, Vol. III, 12-08-1991)
Col. 256-57
- Places of Worship (Special Provisions) Bill—Consid. and Pass**
(Deb. 42, Vol. V, 10-09-1991)
Col. 441-46

Post Offices upgraded during Seventh Plan (Deb. 39, Vol. IV, 05-09-1991) Col. 22	Reduction in Prices of Diesel and Kerosene (Deb. 6, Vol. I, 16-07-1991) Col. 16
Production of Films by Foreigners in India (Deb. 43, Vol. V, 11-09-1991) Col. 30	Tea Estates (Deb. 45, Vol. V, 13-09-1991) Col. 20
Requirement of LPG cylinders (Deb. 37, Vol. IV, 03-09-1991) Col. 12	Bhol, Dr. Krupasingh
Steps for Maintaining Status Quo of Religious Shrines and Places of Worship (Res.) (Deb. 13, Vol. II, 26-07-1991) Col. 363	Capsule Course in School of Foreign Languages (Deb. 18, Vol. II, 02-08-1991) Col. 77
Tourism Development at places of Kumbh Mela (Deb. 33, Vol. IV, 27-08-1991) Col. 11	Contracts of Book-stalls (Deb. 42, Vol. V, 10-09-1991) Col. 151
Bhattacharya, Shri Nani	Customs Duty on Sugar of Milk used in Homoeopathic Medicines (Deb. 13, Vol. II, 26-07-1991) Col. 52
Balance of Trade (Deb. 9, Vol. I, 19-07-1991) Col. 16	Effluent Treatment Plants installed by Drug Units (Deb. 5, Vol. I, 15-07-1991) Col. 113-14
Demise of Rajiv Gandhi and Obituary References (Deb. 3, Vol. I, 11-07-1991) Col. 43	Electricity Connections in North Delhi (Deb. 37, Vol. IV, 03-09-1991) Col. 62
Employees Eligible for Risk Allowance (Deb. 41, Vol. V, 09-09-1991) Col. 258	Evening Colleges in Delhi (Deb. 14, Vol. II, 29-07-1991) Col. 142-43
Export of Tobacco (Deb. 31, Vol. IV, 23-08-1991) Col. 8	Export of Homoeopathic Medicines (Deb. 19, Vol. II, 05-08-1991) Col. 69-70
Felicitations to the Speaker (Deb. 2, Vol. I, 10-07-1991) Col. 21	Illegal Stay of Bangladeshis (Deb. 17, Vol. II, 01-08-1991) Col. 91-93
Motion of No-Confidence in the Council of Ministers—Adopted (Motion) (Deb. 5, Vol. I, 15-07-1991) Col. 255-60	Import of Homoeopathic Medicines (Deb. 19, Vol. II, 05-08-1991) Col. 237-38

- Import of Intermediates for Anti-TB Drug Production**
(Deb. 16, Vol. II, 31-07-1991)
Col. 173-74
- Interest charged by Nationalised Banks from Priority Sector Units**
(Deb. 23, Vol. III, 09-08-1991)
Col. 241
- Interest on lending by Bank of India to Small Scale Units**
(Deb. 23, Vol. III, 09-08-1991)
Col. 56
- Notices by DWS and SDW for Development Charges in Tri Nagar**
(Deb. 19, Vol. II, 05-08-1991)
Col. 270-71
- Outstanding Dues against Textile Units**
(Deb. 9, Vol. I, 19-07-1991)
Col. 61
- Permission to Students to Improve Percentage of Marks**
(Deb. 27, Vol. III, 19-08-1991)
Col. 34
- Poor Result of CBSE**
(Deb. 14, Vol. II, 29-07-1991)
Col. 82-83
- Possession of S.F.S. Flats**
(Deb. 41, Vol. V, 09-09-1991)
Col. 286-94
- Production of Bulk Drugs**
(Deb. 7, Vol. I, 17-07-1991)
Col. 59-64
- Testing of Imported Homoeopathic Medicines**
(Deb. 19, Vol. II, 05-08-1991)
Col. 273-74
- Transfer and Promotion policy of Assistants in GIC**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 119
- Upgradation of Section Officer Posts as Group 'A' Posts**
(Deb. 43, Vol. V, 11-09-1991)
Col. 87
- Vaccines Manufacturing Units**
(Deb. 24, Vol. III, 12-08-1991)
Col. 765-80
- Bhonsle, Shri Tejsingh Rao**
- Additional Gas Terminals to Gujarat and Maharashtra**
(Deb. 28, Vol. III, 20-08-1991)
Col. 55
- Autonomy to the Electronic Media**
(Deb. 7, Vol. I, 17-07-1991)
Col. 25-26
- Bombay Urban Transport Project II**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 200
- Demands for Grants (General)—1991-1992—Ministry of Defence**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 428
- Development of Peripheral Areas around Coalfields**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 22
- Houses to Shum Dwellers on Railway Land in Bombay**
(Deb. 27, Vol. III, 19-08-1991)
Col. 54
- Need to ensure early payment of wages to the workers of Narkheda Railway Station in Nagpur (MUR 377)**
(Deb. 28, Vol. III, 20-08-1991)
Col. 232
- Pending Irrigation Projects in Vidharba, Maharashtra**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 287
- Railway Lines in Marathwada-Vidarbha Region**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 75
- Railway Projects in Bombay**
(Deb. 28, Vol. III, 20-08-1991)
Col. 146

Schemes for Ajanta/Ellora Caves

(Deb. 32, Vol. IV, 26-08-1991)
Col. 107

Suspension of I.A. Services

(Deb. 42, Vol. V, 10-09-1991)
Col. 17-18

Bhosale, Shri Prataprao B.**Ban on use of Semi-Transfer Glasses in Vehicles in Delhi**

(Deb. 36, Vol. IV, 30-08-1991)
Col. 62

Best Telephone Operator Award

(Deb. 35, Vol. IV, 29-08-1991)
Col. 501-03

Bilateral Relationship with Bangladesh

(Deb. 39, Vol. IV, 05-09-1991)
Col. 263

Coal Reserves in North Easter Region

(Deb. 42, Vol. V, 10-09-1991)
Col. 33

Compartmental and Improvement Examinations for Class X and XII conducted by CBSE

(Deb. 32, Vol. IV, 26-08-1991)
Col. 127

Drive against Ticketless Travel

(Deb. 37, Vol. IV, 03-09-1991)
Col. 240

Efficacy of Medicines

(Deb. 32, Vol. IV, 26-08-1991)
Col. 309

Equipment Development by National Environmental Engineering Research Institute

(Deb. 34, Vol. IV, 28-08-1991)
Col. 335

Exhibition for Kuwait's Reconstruction Programme

(Deb. 45, Vol. 5, 13-09-1991)
Col. 209

Handicrafts Fair in Bangalore

(Deb. 40, Vol. IV, 06-09-1991)
Col. 141

Health Scheme for Retired Railway Employees

(Deb. 37, Vol. IV, 03-09-1991)
Col. 40

Increase in Telephone Lines During Eighth Plan

(Deb. 35, Vol. IV, 29-08-1991)
Col. 253-54

International Conference on Aluminium

(Deb. 39, Vol. IV, 05-09-1991)
Col. 84

Introduction of Commercial Data Service

(Deb. 30, Vol. III, 22-08-1991)
Col. 152

Loans for Vehicles by Delhi Financial Corporation

(Deb. 36, Vol. IV, 30-08-1991)
Col. 218

Lok Adalats

(Deb. 31, Vol. IV, 23-08-1991)
Col. 352

New Judicial Commission to enquire into assassination of Shri Rajiv Gandhi

(Deb. 30, Vol. III, 22-08-1991)
Col. 44-45

New Rifle for Army

(Deb. 36, Vol. IV, 30-08-1991)
Col. 219

Opening of College in memory of Acharya Narendra Dev in New Delhi

(Deb. 32, Vol. IV, 26-08-1991)
Col. 310

Payment of Telephone Bills through Banks

(Deb. 44, Vol. V, 12-09-1991)
Col. 203

Pilferage of Power in Delhi

(Deb. 37, Vol. IV, 03-09-1991)
Col. 242

- Price of Photographic Materials
(Deb. 38, Vol. IV, 04-09-1991)
Col. 404
- Programmes for Development of Oceans
in Western India
(Deb. 43, Vol. V, 11-09-1991)
Col. 163-65
- Programmes in Memory of Rajiv Gandhi
(Deb. 41, Vol. V, 09-09-1991)
Col. 597-98
- Proposal to allow 100 per cent equity for
Foreign Investors
(Deb. 31, Vol. IV, 23-08-1991)
Col. 351
- Public Health Problems due to use of
Tobacco
(Deb. 32, Vol. IV, 26-08-1991)
Col. 311
- Quick Customer Service Centres of MTNL
in Delhi
(Deb. 39, Vol. IV, 05-09-1991)
Col. 254
- Rail Museum
(Deb. 42, Vol. V, 10-09-1991)
Col. 239-40
- Raising of Funds by SAIL
(Deb. 39, Vol. IV, 05-09-1991)
Col. 167
- Rates of Interest on Deposits with Post
Offices
(Deb. 45, Vol. 5, 13-09-1991)
Col. 49
- Remote Sensing Centres
(Deb. 38, Vol. IV, 04-09-1991)
Col. 47
- Return of Gold Ornaments by Portuguese
Bank
(Deb. 31, Vol. IV, 23-08-1991)
Col. 278-79
- River run Expedition by NDA,
Khadakvasala
(Deb. 40, Vol. IV, 06-09-1991)
Col. 311
- Rural Development Programmes
(Deb. 38, Vol. IV, 04-09-1991)
Col. 260
- Sale of Aircrafts by Indian Airlines
(Deb. 33, Vol. IV, 27-08-1991)
Col. 107
- Saving Schemes through Post Offices
(Deb. 45, Vol. 5, 13-09-1991)
Col. 219
- Shortage of Dwelling Units
(Deb. 14, Vol. II, 29-07-1991)
Col. 29-30
- Squad of Flight Inspectors in Air India/
Indian Airlines
(Deb. 37, Vol. IV, 03-09-1991)
Col. 241
- Tariff Structure of State Electricity Boards
(Deb. 34, Vol. IV, 28-08-1991)
Col. 56
- Telephone Adalats
(Deb. 44, Vol. V, 12-09-1991)
Col. 47
- Unprovoked Firing by Pakistani Troops
in Poonch Sector
(Deb. 31, Vol. IV, 23-08-1991)
Col. 386
- Welfare Schemes for SCs/STs
(Deb. 32, Vol. IV, 26-08-1991)
Col. 312
- Bhuria, Shri Dildeep Singh
- Booth Capturing and Rigging Incidents
During Tenth Lok Sabha Elections
(Deb. 18, Vol. II, 02-08-1991)
Col. 109
- Draft National Policy on Agriculture
(Deb. 8, Vol. I, 18-07-1991)
Col. 8-9
- Increase of Seats at Indian Institutes of
Technology
(Deb. 14, Vol. II, 29-07-1991)
Col. 64-65

- Installation of TV Disc at Alirajpur
(Deb. 16, Vol. II, 31-07-1991)
Col. 80
- Jhabua-Indore Rail Link
(Deb. 15, Vol. II, 30-07-1991)
Col. 181
- Linking of Southern Rivers
(Deb. 39, Vol. IV, 05-09-1991)
Col. 81
- Out of Turn Telephone Connections
(Deb. 12, Vol. II, 25-07-1991)
Col. 144
- Recovery of Loans by Banks
(Deb. 18, Vol. II, 02-08-1991)
Col. 37
- Scholarships to Tribal Students Seeking Admission in Indian Institute of Technology
(Deb. 14, Vol. II, 29-07-1991)
Col. 147-48
- Steps to make Vocational Education more Meaningful
(Deb. 41, Vol. V, 09-09-1991)
Col. 154-55
- Telephone Exchange under C-DOT System
(Deb. 12, Vol. II, 25-07-1991)
Col. 145
- Waiting List for Telephone Connections
(Deb. 12, Vol. II, 25-07-1991)
Col. 77
- Bibbi Kumari Devi, Maharani**
- Conversion of Tripura University into Central University
(Deb. 19, Vol. II, 05-08-1991)
Col. 273
- Economic Measures for Combating Insurgency in Tripura
(Deb. 30, Vol. III, 22-08-1991)
Col. 185
- Flood-Control Schemes in Tripura
(Deb. 30, Vol. III, 22-08-1991)
Col. 65
- Fruit processing plant in North Tripura
(Deb. 21, Vol. III, 07-08-1991)
Col. 97
- Influx of Bangladeshis in the Country
(Deb. 30, Vol. III, 22-08-1991)
Col. 185-86
- Message to African National Congress Conference
(Deb. 22, Vol. III, 08-08-1991)
Col. 58
- Motion of Thanks on the President's Address
(Deb. 8, Vol. I, 18-07-1991)
Col. 196-99
- Per-Capita Power Availability in Eighth Plan
(Deb. 20, Vol. II, 06-08-1991)
Col. 63-65
- Proposal to set up Medical College in Tripura
(Deb. 19, Vol. II, 05-08-1991)
Col. 78
- Rail Link from Kumarghat to Agartala
(Deb. 33, Vol. IV, 27-08-1991)
Col. 154
- Subsidising Air fare to and from Agartala
(Deb. 28, Vol. III, 20-08-1991)
Col. 92
- Tea Industry in Tripura
(Deb. 23, Vol. III, 09-08-1991)
Col. 56
- Upgrading of Agartala Airport
(Deb. 25, Vol. III, 13-08-1991)
Col. 217
- Birbal, Shri**
- Demands for Grants (General)—1991-1992—Ministry of Agriculture, Ministry of Food and Ministry of Rural Development
(Deb. 34, Vol. IV, 28-08-1991)
Col. 582

- Need to instruct Haryana Government for early completion of the portion of Link Channel on Gang Canal Falling under its jurisdiction (MUR 377)**
(Deb. 13, Vol. II, 26-07-1991)
Col. 313
- Need to Provide Financial Assistance to the People affected by Water-logging in Areas Covered by Indira Gandhi Canal, Rajasthan (MUR 377)**
(Deb. 20, Vol. II, 06-08-1991)
Col. 295
- Brahmo Chaudhury, Shri Satyendra Nath**
- Need for a separate State of Bodoland (MUR 377)**
(Deb. 46, Vol. V, 14-09-1991)
Col. 348
- Chacko, Shri P.C.**
- Code of Criminal Procedure (Amendment) Bill—Consid. and Pass**
(Deb. 48, Vol. V, 17-09-1991)
Col. 146
- Constitution of Commodity Management Board**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 7
- Emigration Clearance**
(Deb. 41, Vol. V, 09-09-1991)
Col. 9
- Inland Waterway from Kanyakumari to Ernakulam**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 39-40
- Motion of Thanks on the President's Address**
(Deb. 7, Vol. I, 17-07-1991)
Col. 285-88
(Deb. 8, Vol. I, 18-07-1991)
Col. 188-91.
- Need to issue 'title deeds' of their properties to the agriculturists of Kerala (MUR 377)**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 403
- Need to provide adequate funds for early Completion of Trichur Guruvayoor railway line (MUR 377)**
(Deb. 12, Vol. II, 25-07-1991)
Col. 226
- Requirement of LPG cylinders**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 13
- Statutory Resolution Re. Disapproval of the Terrorist and Disruptive Activities (Prevention) Amendment Ordinance—Contd. and Terrorist and Disruptive Activities (Prevention) Amendment Bill—As Passed by Rajya Sabha—Contd.—Consid. & Pass**
(Deb. 24, Vol. III, 12-08-1991)
Col. 865-68
- Suspension of I.A. Services**
(Deb. 42, Vol. V, 10-09-1991)
Col. 19
- Tea Estates**
(Deb. 45, Vol. 5, 13-09-1991)
Col. 23
- Chakraborty, Shri Sasanta**
- Board for Industrial and Financial Reconstruction**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 134-35
- General Budget 1991-92—General Discussion**
(Deb. 19, Vol. II, 05-08-1991)
Col. 398-405
- Howrah-Armta Railway Line**
(Deb. 25, Vol. III, 13-08-1991)
Col. 167-68

- Need to ply passenger train from Dankuni to Kharagpur via Mausigram, Howrah (MUR 377)
(Deb. 25, Vol. III, 13-08-1991)
Col. 536
- Chakha, Shri Kirip**
- Import Licences for Photo Type Set Units
(Deb. 40, Vol. IV, 06-09-1991)
Col. 55
- Vacant Posts of Teachers in Kendriya Vidyalayas, Assam
(Deb. 41, Vol. V, 09-09-1991)
Col. 209
- Video Magazine 'India view'
(Deb. 43, Vol. V, 11-09-1991)
Col. 495
- Chandra Shekhar, Shri**
- Cancellation of General Elections in Punjab Bill—consid. & pass Punjab Budget 1991-92—General Discussion and Demands for Grants on Account (Punjab), 1991-92
(Deb. 47, Vol. V, 16-09-1991)
Col. 171
- Electoral Reforms**
(Deb. 4, Vol. I, 12-07-1991)
Col. 13
- Felicitations to the Speaker**
(Deb. 2, Vol. I, 10-07-1991)
Col. 29
- Motion of Thanks on the President's Address**
(Deb. 8, Vol. I, 18-07-1991)
Col. 283-94
- Chandrakar, Shri Chandulal**
- Coal Extraction**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 17
- Compensation to Displaced Persons at Durg**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 96
- Dalli-Rajhara to Rowghat Rail Line**
(Deb. 42, Vol. V, 10-09-1991)
Col. 179
- Demands for Grants (General)—1991-1992—Ministry of Industry**
(Deb. 28, Vol. III, 20-08-1991)
Col. 263
- Electronic Telephone Exchanges in Durg district of Madhya Pradesh**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 124
- Export of Iron Ore to Japan**
(Deb. 45, Vol. 5, 13-09-1991)
Col. 30
- Finance (No. 2) Bill—1991—Consid.**
(Deb. 45, Vol. 5, 13-09-1991)
Col. 536
- Growth Centre in Durg, Madhya Pradesh**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 169
- International Situation (Motion)**
(Deb. 49, Vol. V, 18-09-1991)
Col. 179
- Motion of Thanks on the President's Address**
(Deb. 8, Vol. I, 18-07-1991)
Col. 221-29
- Pollution in Bhilai Town, Madhya Pradesh**
(Deb. 41, Vol. V, 09-09-1991)
Col. 206-08
- Sale of Iron Scrap from Blast Furnace Slag Dump by Bhilai Steel Plant**
(Deb. 44, Vol. V, 12-09-1991)
Col. 158
- Widening of National Highway No. 6 between Durg and Raipur**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 194
- World Bank Assistance for the Pollution Control Projects**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 11

- Charles, Shri A.**
 Amount given to Kerala under J.R.Y.
 (Deb. 11, Vol. II, 24-07-1991)
 Col. 53-54
- Credit Deposit Ratio in Kerala**
 (Deb. 45, Vol. 5, 13-09-1991)
 Col. 69
- Demands for Grants (General)—
 1991-1992—Ministry of Industry**
 (Deb. 28, Vol. III, 20-08-1991)
 Col. 286
- Effect of Modernisation on Performance
 of Textile Mills**
 (Deb. 36, Vol. IV, 30-08-1991)
 Col. 120
- Emigration Clearance**
 (Deb. 41, Vol. V, 09-09-1991)
 Col. 7
- Establishment of Ordinance Factory in
 Kerala**
 (Deb. 31, Vol. IV, 23-08-1991)
 Col. 43-44
- Implementation of Scheme Formulated by
 A.I.C.T.E.**
 (Deb. 41, Vol. V, 09-09-1991)
 Col. 125-26
- Incentives to Fish Industry**
 (Deb. 21, Vol. III, 07-08-1991)
 Col. 124
- Inland Waterway from Kanyakumari to
 Ernakulam**
 (Deb. 31, Vol. IV, 23-08-1991)
 Col. 38-39
- International Flights from
 Thiruvananthapuram Airport**
 (Deb. 20, Vol. II, 06-08-1991)
 Col. 70
- Jammu and Kashmir Budget—General
 Discussion and Demands for Grants
 (Jammu and Kashmir)—1991-1992**
 (Deb. 46, Vol. V, 14-09-1991)
 Col. 311
- Linkage of Major Rivers**
 (Deb. 12, Vol. II, 25-07-1991)
 Col. 19
- Mining Lease for Soap Stones and Bauxite**
 (Deb. 17, Vol. II, 01-08-1991)
 Col. 31
- Modernisation of Trivandrum Station**
 (Deb. 42, Vol. V, 10-09-1991)
 Col. 91-92
- Modernisation of Vijaya Mohini Mill in
 Trivandrum**
 (Deb. 36, Vol. IV, 30-08-1991)
 Col. 251
- Motion of Thanks on the President's
 Address**
 (Deb. 8, Vol. I, 18-07-1991)
 Col. 314-20
- Need to provide more infrastructural
 facilities at Trivandrum airport (MUR
 377)**
 (Deb. 13, Vol. II, 26-07-1991)
 Col. 313
- Need to recognise medical degrees
 awarded to Indian students by Nigeria
 (MUR 377)**
 (Deb. 46, Vol. V, 14-09-1991)
 Col. 344
- Need to Set up a Bench of Kerala High
 Court and also one more
 Administrative Tribunal at Trivandrum
 (MUR 377)**
 (Deb. 30, Vol. III, 22-08-1991)
 Col. 259
- Population below Poverty Line**
 (Deb. 38, Vol. IV, 04-09-1991)
 Col. 16
- Production/Consumption of Petrol and
 Diesel**
 (Deb. 25, Vol. III, 13-08-1991)
 Col. 119-20
- Projects from Hindustan Latex Limited**
 (Deb. 32, Vol. IV, 26-08-1991)
 Col. 127

- Reimbursement of Central Investment Subsidy**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 82
- Study Regarding under Ground Water Resources in Kerala**
(Deb. 44, Vol. V, 12-09-1991)
Col. 141
- Telecast of Baba Saheb Ambedkar Centenary Programmes**
(Deb. 11, Vol. II, 24-07-1991)
Col. 20
- Tourist spots at mountains and sea beaches**
(Deb. 42, Vol. V, 10-09-1991)
Col. 197
- Utilisation of Rain Water in Karnataka and Kerala**
(Deb. 44, Vol. V, 12-09-1991)
Col. 228
- Chatterjee, Shri Nirmal Kanti**
- Action Plan to Solve Unemployment Problem**
(Deb. 29, Vol. III, 21-08-1991)
Col. 12
- Allotment of LPG agencies to Village Panchayats**
(Deb. 28, Vol. III, 20-08-1991)
Col. 20
- Central Excises and Customs Laws (Amendment) Bill—Consid. and Pass**
(Deb. 42, Vol. V, 10-09-1991)
Col. 492-95
- Clearance of Subarnarekha and Tehri Dam Projects**
(Deb. 19, Vol. II, 05-08-1991)
Col. 11
- Computer Based Sanskrit Studies, Education and Research**
(Deb. 43, Vol. V, 11-09-1991)
Col. 12
- Demands for Grants (General)—1991-1992—Ministry of Industry**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 466
(Deb. 32, Vol. IV, 26-08-1991)
Col. 408
- Finance (No. 2) Bill, 1991—Consid.**
(Deb. 45, Vol. 5, 13-09-1991)
Col. 687
- Finance (No. 2) Bill—Consid. and Pass**
(Deb. 46, Vol. V, 14-09-1991)
Col. 119
- Impact of Rupee Devaluation**
(Deb. 9, Vol. I, 19-07-1991)
Col. 5
- Income Tax Arrears**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 11-12
- Interest Rates of Export Credit**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 18
- Involvement of Private Sector in Road Construction**
(Deb. 23, Vol. III, 09-08-1991)
Col. 21
- Issue of Bonds by Konkan Railway Project Authorities**
(Deb. 13, Vol. II, 26-07-1991)
Col. 11
- Jute Corporation of India**
(Deb. 23, Vol. III, 09-08-1991)
Col. 15
- Performance of Pepsi Foods Project**
(Deb. 7, Vol. I, 17-07-1991)
Col. 5-6
- Pig Iron Plants in Maharashtra and Madhya Pradesh**
(Deb. 44, Vol. V, 12-09-1991)
Col. 12

- Pollution Caused by Thermal Power Plants**
(Deb. 42, Vol. V, 10-09-1991)
Col. 23-24
- Population below Poverty Line**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 9
- Price rise after Budget**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 16
- Prices of Pulses**
(Deb. 21, Vol. III, 07-08-1991)
Col. 23
- Remittances of Foreign Exchange and Investment in Foreign Exchange Bonds (Immunities and Exemptions Bill—Consid. and Pass**
(Deb. 43, Vol. V, 11-09-1991)
Col. 592-93
- Sale of Gold**
(Deb. 4, Vol. I, 12-07-1991)
Col. 30
- Shortage of Dwelling Units**
(Deb. 14, Vol. II, 29-07-1991)
Col. 33-34
- Statutory Resolution Re. Disapproval of the Terrorist and Disruptive Activities (Prevention) Amendment Ordinance—Contd. and Terrorist and Disruptive Activities (Prevention) Amendment Bill—As Passed by Rajya Sabha—Contd.—Consid. and Pass**
(Deb. 24, Vol. III, 12-08-1991)
Col. 893
- The Budget (General)—1991-92**
(Deb. 15, Vol. II, 30-07-1991)
Col. 315
- Chatterjee, Shri Somanath**
- Atrocities Perpetrated by Police at Bahadurgarh on the Villagers of Brahi (Haryana)**
(Deb. 41, Vol. V, 09-09-1991)
Col. 628
- Bill Discounting Facility to Small Scale Sector**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 16
- Collapse of the Bank of Credit and Commerce International (Overseas) Limited (Motion)**
(Deb. 46, Vol. V, 14-09-1991)
Col. 218
- Constitution (Seventy-Second Amendment) Bill—Int.**
(Deb. 47, Vol. V, 16-09-1991)
Col. 86
- Demise of Rajiv Gandhi and Obituary References**
(Deb. 3, Vol. I, 11-07-1991)
Col. 35
- Felicitations to Deputy Speaker**
(Deb. 25, Vol. III, 13-08-1991)
Col. 392-97
- Felicitations to the Speaker**
(Deb. 2, Vol. I, 10-07-1991)
Col. 14
- Finance (No. 2) Bill—Consid. and Pass**
(Deb. 46, Vol. V, 14-09-1991)
Col. 134
- Involvement of Private Sector in Road Construction**
(Deb. 23, Vol. III, 09-08-1991)
Col. 19
- Jute Corporation of India**
(Deb. 23, Vol. III, 09-08-1991)
Col. 12
- Motion of Thanks on the President Address**
(Deb. 6, Vol. I, 16-07-1991)
Col. 320
- Places of Worship (Special Provisions) Bill—Int.**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 443

- Railway Budget, 1991-92—General Discussion and Demands for Grants (Railways), 1991-92**
(Deb. 12, Vol. II, 25-07-1991)
Col. 285
- Special Protection Group (Amendment) Bill—Int.**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 398
- Chaudhary, Shri Ram Prakash**
- After Sale Service of H.M.T. Watches**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 240
- CGHS Dispensaries in Ambala**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 220
- Complaints Regarding Consumption of Pepsi Cola**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 257
- Development of International Airports**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 87
- Gas Based Power Plants in Haryana**
(Deb. 25, Vol. III, 13-08-1991)
Col. 31-32
- Goods Train Running without Driver and Helper**
(Deb. 25, Vol. III, 13-08-1991)
Col. 267-68
- Hospital for Treatment of Cancer in Haryana**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 46
- Hospitals Under Construction of Delhi**
(Deb. 24, Vol. III, 12-08-1991)
Col. 381-84
- Linking of Haryana with Delhi by STD Facility**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 381
- Loss Incurred by NAFED processing units**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 86
- LPG Agencies and petrol pumps in Haryana**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 140
- New Registration Scheme in D.D.A.**
(Deb. 24, Vol. III, 12-08-1991)
Col. 385
- News item Captioned—Kendriya Vidyalaya Shikshkon Ke Andolan Ke Dhamki**
(Deb. 41, Vol. V, 09-09-1991)
Col. 477-78
- Non-Stop Train between Delhi and Ambala**
(Deb. 25, Vol. III, 13-08-1991)
Col. 267
- Opening of Post Offices in Haryana**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 377-81
- Oral Pills in Place of Insulin Injection**
(Deb. 41, Vol. V, 09-09-1991)
Col. 214
- Production and Consumption of Petroleum Products**
(Deb. 25, Vol. III, 13-08-1991)
Col. 268-72
- Production of HMT Watches**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 242
- Proposal to Open Specialized Hospital in Ambala**
(Deb. 24, Vol. III, 12-08-1991)
Col. 385-86
- Public Health Centres/Sub-Centres in Haryana**
(Deb. 24, Vol. III, 12-08-1991)
Col. 187-88

- Railway Lines in Haryana**
(Deb. 20, Vol. II, 06-08-1991)
Col. 117-18
- Rural Electrification in Haryana**
(Deb. 25, Vol. III, 13-08-1991)
Col. 261-66
- Rural Telephone Exchanges in Haryana**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 76-94
- South African Tourists**
(Deb. 44, Vol. V, 12-09-1991)
Col. 183
- Supply of Petrol, Diesel and Kerosene to Haryana**
(Deb. 28, Vol. III, 20-08-1991)
Col. 96
- Chandhary, Shri Rudraeen**
- Airport at Shravasthi, U.P.**
(Deb. 6, Vol. I, 16-07-1991)
Col. 75
- Central State Farm, Baharaich**
(Deb. 8, Vol. I, 18-07-1991)
Col. 52
- Krishi Vigyan Kendras**
(Deb. 8, Vol. I, 18-07-1991)
Col. 47
- National Seeds Project Phase-III**
(Deb. 22, Vol. III, 08-08-1991)
Col. 57
- Rural Electrification of Baharaich district in Uttar Pradesh**
(Deb. 6, Vol. I, 16-07-1991)
Col. 56
- Trade with Nepal**
(Deb. 23, Vol. III, 09-08-1991)
Col. 55
- Chauhan, Shri Chetan P. S.**
- Air Fare Concession to Tourists by Indian Airlines**
(Deb. 25, Vol. III, 13-08-1991)
Col. 273
- Airbus A-320**
(Deb. 25, Vol. III, 13-08-1991)
Col. 189-90
- Airports in Garhwal Region Uttar Pradesh**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 40
- Allotment of Government Accommodation**
(Deb. 41, Vol. V, 09-09-1991)
Col. 67-70
- Awards to Banks for Better Recovery**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 150
- Bridge over Yamuna River from Maharani Bagh to Noida**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 143-45
- Completion of Central Projects**
(Deb. 29, Vol. III, 21-08-1991)
Col. 19-28
- Computerisation in Public Sector Banks**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 322-24
- Crop Insurance Scheme**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 128
- Cultural Heritage of Himalayas**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 210
- Dairy and Poultry Development Schemes**
(Deb. 30, Vol. III, 22-08-1991)
Col. 45-48
- Doordarshan Kendras at Historical Places**
(Deb. 29, Vol. III, 21-08-1991)
Col. 179-82
- Earnings of Doordarshan through Commercial Advertisements**
(Deb. 29, Vol. III, 21-08-1991)
Col. 181-83
- Earnings from Foreign Airlines**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 224

Expenditure Incurred by Banks on Court Cases (Deb. 36, Vol. IV, 30-08-1991) Col.260	National Institute for Handicapped Persons (Deb. 32, Vol. IV, 26-08-1991) Col.38
Facilities for Eye Microsurgery (Deb. 32, Vol. IV, 26-08-1991) Col.202	New Passport Office Building in Delhi (Deb. 30, Vol. III, 22-08-1991) Col.155
Financial Position of Industrial Units (Deb. 18, Vol. II, 02-08-1991) Col.97	New Telephone Connections (Deb. 44, Vol. V, 12-09-1991) Col.22
Flight Landings at Airports (Deb. 37, Vol. IV, 03-09-1991) Col.223	New Tourism Policy (Deb. 33, Vol. IV, 27-08-1991) Col.161
Fly Ash Conversion Plants by DDA (Deb. 32, Vol. IV, 26-08-1991) Col.210	Nudism Problem at Sea Beaches and in Hotels of ITDC (Deb. 33, Vol. IV, 27-08-1991) Col.143
Foreign Exchange Earned by ITDC Hotels (Deb. 37, Vol. IV, 03-09-1991) Col.222	Ongoing Electronics Schemes (Deb. 29, Vol. III, 21-08-1991) Col.173-80
Import of Films (Deb. 34, Vol. IV, 28-08-1991) Col.288	Opening of Colleges in Trans-Yamuna Area and West Delhi (Deb. 27, Vol. III, 19-08-1991) Col.69-70
Increase in Air Fares (Deb. 28, Vol. III, 20-08-1991) Col.2	Overbridge at Moradabad Station (Deb. 42, Vol. V, 10-09-1991) Col.188-89
Introduction of Stage Carriage Services in Delhi (Deb. 31, Vol. IV, 23-08-1991) Col.320-21	Passports Missing from R.P.O. Chandigarh (Deb. 35, Vol. IV, 29-08-1991) Col.355-59
Jobs in Gulf Countries (Deb. 27, Vol. III, 19-08-1991) Col.147-48	Payment of Telephone Bills (Deb. 35, Vol. IV, 29-08-1991) Col.501
Loan Given by Public Sector Banks in Uttar Pradesh (Deb. 18, Vol. II, 02-08-1991) Col.193	Pension Scheme in Associate Banks of State Bank of India (Deb. 31, Vol. IV, 23-08-1991) Col.321-22
Loans Disbursed by Banks to Big Business Houses (Deb. 36, Vol. IV, 30-08-1991) Col.251	
Micro Light Aircraft Project (Deb. 36, Vol. IV, 30-08-1991) Col.198	

- Pollution by Sugar and Chemical Factories in Moradabad and Bijnore, Uttar Pradesh**
(Deb. 27, Vol. III, 19-08-1991)
Col. 156
- Pollution by Vam Organic Chemicals, Moradabad**
(Deb. 24, Vol. III, 12-08-1991)
Col. 603
- Prices of eatables at Stations**
(Deb. 28, Vol. III, 20-08-1991)
Col. 189
- Private Sector Participation in Defence Production and Exports**
(Deb. 23, Vol. III, 09-08-1991)
Col. 255
- Problems of Small Entrepreneurs**
(Deb. 18, Vol. II, 02-08-1991)
Col. 95
- Project Integrated Education for the Disabled**
(Deb. 24, Vol. III, 12-08-1991)
Col. 268-70
- Protection of Seniority of Persons on Deputation Under Centrally Sponsored Programmes**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 287
- Recovery of Bad Debts on Nationalised Banks**
(Deb. 45, Vol. V, 13-09-1991)
Col. 447
- Reserve Stock of Foodgrains**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 515
- Revamping of Export Processing Zone**
(Deb. 23, Vol. III, 09-08-1991)
Col. 254
- Setting up of Electronic Telephone Exchange in Amroha District**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 271-72
- Settlement of Demurrages Charges by Air India/Indian Airlines**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 270
- Shortage of Fund in Financial Institutions**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 248
- STD Facility in UP, MP and Rajasthan**
(Deb. 30, Vol. III, 22-08-1991)
Col. 152-55
- Strike by Income-tax Officials**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 319-20
- Superfast Trains on Delhi-Jaipur Route**
(Deb. 28, Vol. III, 20-08-1991)
Col. 166
- Supply of DMS Milk**
(Deb. 30, Vol. III, 22-08-1991)
Col. 149-50
- Technology Mission on Drinking Water**
(Deb. 43, Vol. V, 11-09-1991)
Col. 498-510
- Theft of Railway Materials**
(Deb. 28, Vol. III, 20-08-1991)
Col. 119
- Time Bound Programme for DDA Flats**
(Deb. 27, Vol. III, 19-08-1991)
Col. 145-46
- Tourism Industry**
(Deb. 25, Vol. III, 13-08-1991)
Col. 317
- Tourism Lodges etc. in various States**
(Deb. 28, Vol. III, 20-08-1991)
Col. 118
- Transactions with Foreign Banks by Public Sector Undertakings**
(Deb. 45, Vol. V, 13-09-1991)
Col. 182
- Visit of SAIL Team to Middle East Countries**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 354-55

- Water Crisis in Keoladeo National Park**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 203
- Working of HBJ Pipeline Project**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 205
- Chavan, Shri Prithviraj D.**
- Amendment of Intellectual Property Rights and Copyright Laws**
(Deb. 24, Vol. III, 12-08-1991)
Col. 234-35
- Bill Discounting Facility to Small Scale Sector**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 19
- Bureau FAX Service in Maharashtra**
(Deb. 44, Vol. V, 12-09-1991)
Col. 276
- C-DOT Technology**
(Deb. 44, Vol. V, 12-09-1991)
Col. 103-04
- Computerised Directory Enquiry Service**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 152
- Fall in foreign tourist arrival**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 95
- Finance (No. 2) Bill—Consid.**
(Deb. 44, Vol. V, 12-09-1991)
Col. 573
- General Budget 1991-92—General Discussion**
(Deb. 19, Vol. II, 05-08-1991)
Col. 447-52
- Grant Released by UGC During Seventh Five Year Plan**
(Deb. 41, Vol. V, 09-09-1991)
Col. 241-42
- Industrial Security Cell**
(Deb. 22, Vol. III, 08-08-1991)
Col. 28
- International Situation (Motion)**
(Deb. 49, Vol. V, 18-09-1991)
Col. 168
- Long Distance Public Telephones in Hilly and Tribal Areas**
(Deb. 44, Vol. V, 12-09-1991)
Col. 317
- Medical Sciences Institute in Maharashtra**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 333
- Need to declare Poona Miraj-Kolhapur Railway Section under central zone (MUR 377)**
(Deb. 46, Vol. V, 14-09-1991)
Col. 346
- Need to install low power TV transmitters at Vasantgarh and Sagareswar regions in Maharashtra (MUR 377)**
(Deb. 48, Vol. V, 17-09-1991)
Col. 74
- Pollution Caused by Thermal Power Plants**
(Deb. 42, Vol. V, 10-09-1991)
Col. 29
- Privatization of State Electricity Boards**
(Deb. 20, Vol. II, 06-08-1991)
Col. 106
- Production of Films by Foreigners in India**
(Deb. 43, Vol. V, 11-09-1991)
Col. 32
- Proposal to set up Institutes of Information Technology**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 451
- Raising of Capital By Small Scale Industries from Public**
(Deb. 45, Vol. V, 13-09-1991)
Col. 306

- Setting up of regional office of UGC at Pune
(Deb. 32, Vol. IV, 26-08-1991)
Col. 142
- Standard Code for Data Processing in Hindi
(Deb. 43, Vol. V, 11-09-1991)
Col. 17-18
- Survey regarding Small Scale Industrial Units
(Deb. 38, Vol. IV, 04-09-1991)
Col. 77
- Tourism Lodges etc. in various States
(Deb. 28, Vol. III, 20-08-1991)
Col. 118
- Transfer of Pune-Miraj Section
(Deb. 42, Vol. V, 10-09-1991)
Col. 148-49
- Water Pollution
(Deb. 41, Vol. V, 09-09-1991)
Col. 16
- Widening of Puni-Belgaum Section of National Highway No. 4
(Deb. 45, Vol. V, 13-09-1991)
Col. 124
- Chavan, Shri S.B.**
- Approval of Continuance in Force of proclamation in respect of Jammu and Kashmir (Res.)
(Deb. 32, Vol. IV, 26-08-1991)
Col. 447
- Atrocities being committed on the Scheduled Castes and Scheduled Tribes and other weaker sections of the society in the country (Motion)
(Deb. 27, Vol. III, 19-08-1991)
Col. 275-87
- Central Assistance for Maintenance of Law and Order in Maharashtra
(Deb. 44, Vol. V, 12-09-1991)
Col. 19
- Continuance of Proclamation by President in Relation to the State of Punjab (Res.)
(Deb. 48, Vol. V, 17-09-1991)
Col. 192
- (Deb. 49, Vol. V, 18-09-1991)
Col. 65
- Encounter with LTTE Militants on 20th August, 1991 at Konanakunte near Bangalore (St.)
(Deb. 29, Vol. III, 21-08-1991)
Col. 420-22
- Escape from the Custody and Subsequent Death of Shri Shanmugam, an accused in the Rajiv Gandhi Assassination Case (DUR 193)
(Deb. 15, Vol. II, 30-07-1991)
Col. 268
- Escape from the Custody and Subsequent Death of Shri Shanmugam, one of the Accused in Rajiv Gandhi Assassination Case (St.)
(Deb. 11, Vol. II, 24-07-1991)
Col. 175-79
- Incidence of violence/arson in the house of Shri Ram Vilas Paswan at New Delhi on 22nd May 1991 (St.)
(Deb. 27, Vol. III, 19-08-1991)
Col. 294-97
- Induction of Army in aid to civil authorities in certain districts of Assam (St.)
(Deb. 47, Vol. V, 16-09-1991)
Col. 162
- Places of Worship (Special Provisions) Bill—Consid. and Pass
(Deb. 42, Vol. V, 10-09-1991)
Col. 446-50, 474-78

- Places of Worship (Special Provisions) Bill—Int.**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 455
- Release of K. Doraiswamy, a Senior IOC Official Abducted by Militants at Srinagar in June, 1991 (St.)**
(Deb. 29, Vol. III, 21-08-1991)
Col. 422-27
- Special Protection Group (Amendment) Bill—Consid. and Pass**
(Deb. 43, Vol. V, 11-09-1991)
Col. 603-05, 660-65
- Special Protection Group (Amendment) Bill—Int.**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 388
- Statutory Resolution Re.: Disapproval of the Jammu and Kashmir Criminal Law (Amendment) Ordinance, 1991 and Jammu and Kashmir Criminal Law Amendment (Second Amending) Bill—(Consid. and Pass)**
(Deb. 20, Vol. II, 06-08-1991)
Col. 406-09, 411
- Statutory Resolution Re: Disapproval of the Terrorist and Disruptive Activities (Prevention) Amendment Ordinance—Contd. and Terrorist and Disruptive Activities (Prevention) Amendment Bill—As Passed by Rajya Sabha—Contd.—Consid. and Pass**
(Deb. 24, Vol. III, 12-08-1991)
Col. 872-82, 896-97
- Terrorist and Disruptive Activities (Prevention) (Amendment) Bill—Withdrawn**
(Deb. 18, Vol. II, 02-08-1991)
Col. 261
- Chavda, Shri Harisinh Pratapsinh**
Constitution Amendment Bill (Amendment of Article 371) by Shri Harisinh Chavda—Int.
(Deb. 36, Vol. IV, 30-08-1991)
Col. 493
- Constitution of Commodity Management Board**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 7
- Crops Covered under Crop Insurance Scheme**
(Deb. 30, Vol. III, 22-08-1991)
Col. 20-28
- Expansion of Palampur Station**
(Deb. 25, Vol. III, 13-08-1991)
Col. 29-31
- Industrial Growth Centres in Maharashtra and Gujarat**
(Deb. 21, Vol. III, 07-08-1991)
Col. 8
- Transfer Policy in Punjab National Bank**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 239-40
- Chennithala, Shri Ramesh**
Allotment of Kerosene to Kerala
(Deb. 25, Vol. III, 13-08-1991)
Col. 95
- Applications for Freedom Fighters' Pension from Kerala**
(Deb. 8, Vol. I, 18-07-1991)
Col. 82
- Applications Received from Voluntary Organisations by (CAPART)**
(Deb. 21, Vol. III, 07-08-1991)
Col. 205

- C.G.H.S. Dispensary in Kerala**
(Deb. 41, Vol. V, 09-09-1991)
Col. 214-20
- Cases Pending for Payment of TV Feature Films**
(Deb. 43, Vol. V, 11-09-1991)
Col. 393-95
- Construction of Roads under JRY**
(Deb. 21, Vol. III, 07-08-1991)
Col. 118
- Crossing over to Bangladesh by Naga Extremists for Arms**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 153
- Declaration of Main Central Road as National Highway in Kerala**
(Deb. 9, Vol. I, 19-07-1991)
Col. 22
- Development of Aralam Farm in Kerala**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 240
- Development of Inland Waterways in Kerala**
(Deb. 4, Vol. I, 12-07-1991)
Col. 89-90
- Disapproval of the Representation of the people (Amendment) ordinance and the Representation of the People (Amendment) Bill as passed by Rajya Sabha—Consid.**
(Deb. 21, Vol. III, 07-08-1991)
Col. 366
- Electoral Reforms**
(Deb. 4, Vol. I, 12-07-1991)
Col. 13
- Electrification of Railway Lines in Kerala**
(Deb. 15, Vol. II, 30-07-1991)
Col. 150
- Expansion of VSSC, Trivandrum**
(Deb. 11, Vol. II, 24-07-1991)
Col. 109
- Export of Tea**
(Deb. 18, Vol. II, 02-08-1991)
Col. 61
- Fish Processing Industries in Kerala**
(Deb. 7, Vol. I, 17-07-1991)
Col. 85
- Funds for Ezimala Naval Academy**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 331
- Funds to Kerala under Rural Development Programme**
(Deb. 11, Vol. II, 24-07-1991)
Col. 43-44
- Gold and Silver Reserves**
(Deb. 18, Vol. II, 02-08-1991)
Col. 123
- Import of Coconut Oil**
(Deb. 4, Vol. I, 12-07-1991)
Col. 90
- Import of Rubber**
(Deb. 4, Vol. I, 12-07-1991)
Col. 38
- Improvement of Chempakara Canal Stage-II and Udyogamandal Canal**
(Deb. 23, Vol. III, 09-08-1991)
Col. 97
- Improvement of Southern Naval Command, Cochin**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 199
- Indians in Hong Kong**
(Deb. 12, Vol. II, 25-07-1991)
Col. 14
- Introduction of New Rifle for Army**
(Deb. 4, Vol. I, 12-07-1991)
Col. 90
- Kayankulam Super Thermal Power Plant**
(Deb. 6, Vol. I, 16-07-1991)
Col. 103
- Konkan Railway Project**
(Deb. 6, Vol. I, 16-07-1991)
Col. 51

- Leprosy Patients**
(Deb. 41, Vol. V, 09-09-1991)
Col.213-14
- Loans from Foreign Countries**
(Deb. 18, Vol. II, 02-08-1991)
Col. 146
- LPG Agencies and Petrol Pumps in Kerala**
(Deb. 6, Vol. I, 16-07-1991)
Col. 115
- Microwave Link between Trivandrum and Delhi**
(Deb. 7, Vol. I, 17-07-1991)
Col. 85-86
- Motion of Thanks on the President Address**
(Deb. 6, Vol. I, 16-07-1991)
Col.214
- New Job Opportunities in the Gulf Countries**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 282
- Oil Exploration at Cochin High**
(Deb. 15, Vol. II, 30-07-1991)
Col. 151
- Operation of Cable T.V. Network**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 170
- Passport Applications Pending in Regional Passport Offices, Kerala**
(Deb. 22, Vol. III, 08-08-1991)
Col. 108
- Pre-shipment Inspection of Uncovered Commodities of Export**
(Deb. 23, Vol. III, 09-08-1991)
Col. 214
- Projects from Kerala Pending Clearance**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 336
- Promotion of Coconut Cultivation in Kerala**
(Deb. 8, Vol. I, 18-07-1991)
Col. 93-94
- Proposals for Registration of Industrial Units**
(Deb. 7, Vol. I, 17-07-1991)
Col. 31-34
- Re-employment on Group 'A' Post in CAT**
(Deb. 21, Vol. III, 07-08-1991)
Col. 209
- Release of LPG Connections**
(Deb. 15, Vol. II, 30-07-1991)
Col. 36
- Setting up of TV Stations and TV Studios in Kerala**
(Deb. 7, Vol. I, 17-07-1991)
Col. 86
- Shatabdi Express from Trivandrum to Bangalore**
(Deb. 6, Vol. I, 16-07-1991)
Col. 115
- Soil Testing Laboratories of Rubber Board in Kerala**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 166
- Statutory Resolution Re.: Disapproval of the Jammu and Kashmir Criminal Law (Amendment) Ordinance, 1991 and Jammu and Kashmir Criminal Law Amendment (Second Amending) Bill—Consid. and Pass**
(Deb. 20, Vol. II, 06-08-1991)
Col. 383-87
- Studies Undertaken by Scientists at Antarctica**
(Deb. 43, Vol. V, 11-09-1991)
Col. 390-94
- Supply of Foodgrains and Palmolein to Kerala**
(Deb. 7, Vol. I, 17-07-1991)
Col. 80-84

- Support Price for Rubber**
(Deb. 4, Vol. I, 12-07-1991)
Col. 89
- Taxes due against Cochin Shipyard**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 331
- Telecast of Feature Films**
(Deb. 43, Vol. V, 11-09-1991)
Col. 395
- Telecast of TV Serial 'The Bible'**
(Deb. 43, Vol. V, 11-09-1991)
Col. 153-54
- Terrorists Killed in Assam, J&K and Punjab**
(Deb. 8, Vol. I, 18-07-1991)
Col. 33-34
- Utilisation of Mineral Resources for Small Scale Industries**
(Deb. 43, Vol. V, 11-09-1991)
Col. 497-98
- Widening of National Highway No. 47**
(Deb. 18, Vol. II, 02-08-1991)
Col. 145
- Chidambaram, Shri P.**
- Agricultural and Processed Food Products Export Development Authority—Election**
(Deb. 9, Vol. I, 19-07-1991)
Col. 99
- Coffee Board—Election**
(Deb. 9, Vol. I, 19-07-1991)
Col. 100
- Delegation of Powers to CCI&E (HAH)**
(Deb. 13, Vol. II, 26-07-1991)
Col. 387
- Marine Products Export Development Authority—Election**
(Deb. 23, Vol. III, 09-08-1991)
Col. 346
- Rubber Board—Election**
(Deb. 9, Vol. I, 19-07-1991)
Col. 100
- Spices Board—Election**
(Deb. 9, Vol. I, 19-07-1991)
Col. 101
- Statement by Minister on Trade Policy (St.)**
(Deb. 25, Vol. III, 13-08-1991)
Col. 497-517
- Tea Board—Election**
(Deb. 23, Vol. III, 09-08-1991)
Col. 346
- Tobacco Board—Election**
(Deb. 9, Vol. I, 19-07-1991)
Col. 99
- Chikhalla, Shrimati Bhavna**
- Conversion of Ahmedabad-Veraval Line**
(Deb. 25, Vol. III, 13-08-1991)
Col. 123-24
- High Court of Gujarat (Establishment of a Permanent Bench at Rajkot) Bill by Shrimati Bhavna Chikhalla—Int.**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 469
- Need for Regular Air Service between Rajkot and Delhi (MUR 377)**
(Deb. 47, Vol. V, 16-09-1991)
Col. 238
- Support Price of Agricultural Produce**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 22
- Chikhalla, Kamari Dipika**
- Consumer Protection Act, 1986**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 41
- Gas on Cheaper Rates to Assam and Bihar**
(Deb. 28, Vol. III, 20-08-1991)
Col. 72
- Need to Declare Important Roads in Gujarat as National Highways (MUR 377)**
(Deb. 42, Vol. V, 10-09-1991)
Col. 346
- Pending Petroleum Projects in Gujarat**
(Deb. 42, Vol. V, 10-09-1991)
Col. 96-97

- Pipeline from Bombay High to Hazira
(Deb. 28, Vol. III, 20-08-1991)
Col. 155
- Production of Films by Foreigners in India
(Deb. 43, Vol. V, 11-09-1991)
Col. 34
- Rural Industrial Programme
(Deb. 43, Vol. V, 11-09-1991)
Col. 106
- Chinnayyand, Swami
- Babrula Fertiliser Factory, U.P.
(Deb. 43, Vol. V, 11-09-1991)
Col. 293-94
- Consultative Department in ITDC
(Deb. 42, Vol. V, 10-09-1991)
Col. 140-44
- Electronic Telephone Exchange in
Badayun District of Uttar Pradesh
(Deb. 39, Vol. IV, 05-09-1991)
Col. 155
- Irrigation by Tehri Project
(Deb. 35, Vol. IV, 29-08-1991)
Col. 528-29
- Land Levelling Scheme
(Deb. 43, Vol. V, 11-09-1991)
Col. 145-46
- More Trains on Bareilly-Kasganj line
(Deb. 37, Vol. IV, 03-09-1991)
Col. 116
- Navodaya Vidyalayas in Badaun
(Deb. 41, Vol. V, 09-09-1991)
Col. 117-18
- Repair and Improvement of Rishikesh-
Joshimath-Badrinath Road in Uttar
Pradesh
(Deb. 45, Vol. V, 13-09-1991)
Col. 147
- Telecast of Sanskrit News Bulletins
(Deb. 21, Vol. III, 07-08-1991)
Col. 132
- Vigilance Cases against ITDC Officers
(Deb. 42, Vol. V, 10-09-1991)
Col. 240-50
- Choudhary, Dr. K. V. R.
- Air Service to Rajahmundry
(Deb. 28, Vol. III, 20-08-1991)
Col. 40
- Allocation of Funds from Central Road
Fund for Development of Roads from
Yanam to Draksharamam and Kakinada
(Deb. 45, Vol. V, 13-09-1991)
Col. 293
- Conversion of State Highways into
National Highway in Andhra Pradesh
(Deb. 45, Vol. V, 13-09-1991)
Col. 129
- Forest Land for LIG Houses in
Andhra Pradesh
(Deb. 41, Vol. V, 09-09-1991)
Col. 332-33
- Halts at Dwarapudi Station
(Deb. 28, Vol. III, 20-08-1991)
Col. 167
- Hyderabad and Visakhapatnam Airports
as International Airports
(Deb. 33, Vol. IV, 27-08-1991)
Col. 174
- Indian Forest Officers
(Deb. 41, Vol. V, 09-09-1991)
Col. 120
- Kakinada-Kotipalli Railway Line
(Deb. 28, Vol. III, 20-08-1991)
Col. 80
- Loans to Farmers against Mortgage of
Gold
(Deb. 40, Vol. IV, 06-09-1991)
Col. 85
- LPG Agencies and Bottling Plants in
Rajahmundry, Andhra Pradesh
(Deb. 33, Vol. IV, 27-08-1991)
Col. 54

- New Techniques for Manufacturing Textiles for Exports**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 119-20
- Radio Stations in Andhra Pradesh**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 74
- Remittances of Foreign Exchange and Investment in Foreign Exchange Bonds (Immunities and Exemptions) Bill—Consid. and Pass**
(Deb. 43, Vol. V, 11-09-1991)
Col. 567-68
- Repairing of National Highway No. 5 Passing through Andhra Pradesh**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 245
- Setting up of Defence College and Arms Factories in Andhra Pradesh**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 351
- Suram Palem Reservoir Project**
(Deb. 30, Vol. III, 22-08-1991)
Col. 65
- Tours Organised by ITDC**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 175
- Choudhary, Shri Lokanath**
- Agreement Signed by Ashok Group of Hotels**
(Deb. 42, Vol. V, 10-09-1991)
Col. 101-05
- Alterations in DDA Flats**
(Deb. 27, Vol. III, 19-08-1991)
Col. 48
- Atrocities Perpetrated by Police at Bahadurgarh on the Villagers of Brahi (Haryana)**
(Deb. 41, Vol. V, 09-09-1991)
Col. 631
- Autonomy to the Electronic Media**
(Deb. 7, Vol. I, 17-07-1991)
Col. 22
- Benefit of Union Government Employees to Teachers of Kendriya Vidyalayas of North-Eastern Region**
(Deb. 27, Vol. III, 19-08-1991)
Col. 146
- Centre-State Relations**
(Deb. 8, Vol. I, 18-07-1991)
Col. 36-37
- Coal Supply to Industries**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 93
- Constitution of Commodity Management Board**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 8
- Construction of Fishing Harbours in Orissa**
(Deb. 8, Vol. I, 18-07-1991)
Col. 95
- Construction of Oil Terminal at Paradip Port**
(Deb. 15, Vol. II, 30-07-1991)
Col. 41
- Curbs on Imports**
(Deb. 13, Vol. II, 26-07-1991)
Col. 67
- Death of Animals/Birds in National Zoological Park**
(Deb. 41, Vol. V, 09-09-1991)
Col. 226-28
- Demand and Production of Steel**
(Deb. 17, Vol. II, 01-08-1991)
Col. 43
- Development of Oil Fields**
(Deb. 20, Vol. II, 06-08-1991)
Col. 22-31
- Development of Paradip Port**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 148

Education Policy (Deb. 5, Vol. I, 15-07-1991) Col. 7-13	Inventory Control in ITDC (Deb. 28, Vol. III, 20-08-1991) Col. 195
Extension of ESI Scheme in ITDC (Deb. 42, Vol. V, 10-09-1991) Col. 217-18	ITDC Restaurants Run by Private Agencies (Deb. 42, Vol. V, 10-09-1991) Col. 208-10
Flood and Drought Situation in the Country (DUR 193) (Deb. 29, Vol. III, 21-08-1991) Col. 432-33	Loss Suffered by Air India (Deb. 37, Vol. IV, 03-09-1991) Col. 33
Housing Finance by Banks (Deb. 45, Vol. 5, 13-09-1991) Col. 164	Malpractice/Fraud Cases in Banks (Deb. 31, Vol. IV, 23-08-1991) Col. 25-26
Impact of Rupee Devaluation (Deb. 9, Vol. I, 19-07-1991) Col. 4	Multi-purpose Cargo Berth and Mechanised Coal Berth at Paradip Port (Deb. 4, Vol. I, 12-07-1991) Col. 98-99
Implementation of Prasar Bharati Act (Deb. 7, Vol. I, 17-07-1991) Col. 18	Opening of Regional Staff Training Institute of Air and Doordarshan at Bhubaneswar (Deb. 38, Vol. IV, 04-09-1991) Col. 299
Import and Export of Dairy Products (Deb. 22, Vol. III, 08-08-1991) Col. 78	Operation Sea Angel by American Task Force (Deb. 12, Vol. II, 25-07-1991) Col. 61
Import Content in Maruti Cars (Deb. 16, Vol. II, 31-07-1991) Col. 154	Panel of Candidates for Principals of Kendriya Vidyalayas (Deb. 19, Vol. II, 05-08-1991) Col. 207
Import of Fertilizers (Deb. 7, Vol. I, 17-07-1991) Col. 102-03	Petrochemical Complex in Orissa (Deb. 7, Vol. I, 17-07-1991) Col. 101-02
Import of Iron and Steel Products under OGL (Deb. 30, Vol. III, 22-08-1991) Col. 92	Projects from Maharashtra Pending Clearance (Deb. 9, Vol. I, 19-07-1991) Col. 11
Inclusion of Employees Representative on K.V.S. Board of Governors (Deb. 19, Vol. II, 05-08-1991) Col. 55	Proposal for a Steel Plant in Orissa (Deb. 8, Vol. I, 18-07-1991) Col. 94-95
Industrial Units in Orissa (Deb. 19, Vol. II, 05-08-1991) Col. 31	
Interest Rates of Export Credit (Deb. 40, Vol. IV, 06-09-1991) Col. 19	

- Railway Line from Khurda Road to Bhabanipatora (Orissa)
(Deb. 6, Vol. I, 16-07-1991)
Col. 63
- Railway Line from Talcher to Gopalpur (Orissa)
(Deb. 6, Vol. I, 16-07-1991)
Col. 114
- Re-employment to Retired Employees of ITDC
(Deb. 25, Vol. III, 13-08-1991)
Col. 134-38
- Recruitment in ITDC
(Deb. 37, Vol. IV, 03-09-1991)
Col. 186
- Reimbursement of Investment made by Government of Orissa on Paradeep Port
(Deb. 23, Vol. III, 09-08-1991)
Col. 104
- Role of Department of Tourism, Tourism Development Council, etc.
(Deb. 42, Vol. V, 10-09-1991)
Col. 211-12
- Statutory Resolution Re.: Disapproval of the Terrorist and Disruptive Activities (Prevention) Amendment Ordinance—Contd. and Terrorist and Disruptive Activities (Prevention) Amendment Bill—As Passed by Rajya Sabha—Contd. —Consid. and Pass
(Deb. 24, Vol. III, 12-08-1991)
Col. 862-64
- Sticky Advances by Corporation Bank in Delhi
(Deb. 31, Vol. IV, 23-08-1991)
Col. 101-02
- Strength of I.T.D.C. Employees
(Deb. 25, Vol. III, 13-08-1991)
Col. 353-56
- Suspension of Voluntary Retirement Scheme by S. T. C.
(Deb. 9, Vol. I, 19-07-1991)
Col. 26
- T.V. Studio at Bhubaneswar
(Deb. 38, Vol. IV, 04-09-1991)
Col. 298
- Transfer of Technical Knowhow by Pepsi Cos., USA
(Deb. 16, Vol. II, 31-07-1991)
Col. 54-55
- Transport Activities of ITDC
(Deb. 42, Vol. V, 10-09-1991)
Col. 49-58
- TV Coverage in Orissa
(Deb. 38, Vol. IV, 04-09-1991)
Col. 72
- Choudhary, Shri Ram Tahal**
- Acquisition of Land for Khelari and Rai Collieries in Bihar
(Deb. 25, Vol. III, 13-08-1991)
Col. 238-39
- Airbus on Gulf Routes
(Deb. 33, Vol. IV, 27-08-1991)
Col. 56
- Amount Outstanding against Various Parties/Clients of ITDC
(Deb. 28, Vol. III, 20-08-1991)
Col. 159
- Appointment of Engineering Helpers in Indian Airlines/Air India
(Deb. 28, Vol. III, 20-08-1991)
Col. 145
- Assistance to Centres and Institutions by ICSSR
(Deb. 41, Vol. V, 09-09-1991)
Col. 467-69
- Availability of Cement
(Deb. 29, Vol. III, 21-08-1991)
Col. 273-76
- Beneficiaries under I.R.D.P.
(Deb. 43, Vol. V, 11-09-1991)
Col. 186-94
- Central Assistance for Creation of Irrigation Facilities
(Deb. 35, Vol. IV, 29-08-1991)
Col. 420-32

Certification of Films for Commercial Screening (Deb. 38, Vol. IV, 04-09-1991) Col.281	Financial Assistance to Birsa Agricultural University, Ranchi (Bihar) (Deb. 30, Vol. III, 22-08-1991) Col.225
College in Rai and Khehari Collieries of Bihar (Deb. 28, Vol. III, 20-08-1991) Col.98	Funds to Bihar under JRY (Deb. 38, Vol. IV, 04-09-1991) Col.186
Companies Registered in Bihar (Deb. 38, Vol. IV, 04-09-1991) Col.302	Grants to CFSI (Deb. 43, Vol. V, 11-09-1991) Col.274-76
Compensation of Swarn Rekha Project Oustees in Bihar (Deb. 25, Vol. III, 13-08-1991) Col.237-38	Historical Places in Uttar Pradesh (Deb. 41, Vol. V, 09-09-1991) Col.337-39
Construction of Bypass on National Highway No. 33 at Ranchi (Deb. 40, Vol. IV, 06-09-1991) Col.254	Import of Soda-Ash (Deb. 36, Vol. IV, 30-08-1991) Col.214
Construction of National Highway from Gola to Ichagarh (Deb. 36, Vol. IV, 30-08-1991) Col.357	Incentives to Custom Officials (Deb. 40, Vol. IV, 06-09-1991) Col.4-14
Development of Waterways in Ganga and Cauvery (Deb. 36, Vol. IV, 30-08-1991) Col.185	ITDC Restaurants Run by Private Agencies (Deb. 42, Vol. V, 10-09-1991) Col.208-10
Direct Train from Ranchi to Bombay (Deb. 25, Vol. III, 13-08-1991) Col.58-59	Land Acquired for Military Cantonment in Ranchi (Deb. 45, Vol. 5, 13-09-1991) Col.128
DTC Terminal at Palam Vihar (Deb. 36, Vol. IV, 30-08-1991) Col.357	Life Span of Big Reservoirs (Deb. 30, Vol. III, 22-08-1991) Col.239
Employment Oriented Education/Training (Deb. 32, Vol. IV, 26-08-1991) Col.253	Nalanda Ceramics Factory at Getalsood (Deb. 41, Vol. V, 09-09-1991) Col.617-18
Financial Aid to Organisations for the Upliftment of SCs/STs (Deb. 41, Vol. V, 09-09-1991) Col.443-53	New Railway Stations (Deb. 33, Vol. IV, 27-08-1991) Col.200
	Opening of IIT and Polytechnic at Sitamarhi, Bihar (Deb. 27, Vol. III, 19-08-1991) Col.46

- Post Offices in Village Panchayats of Ranchi in Bihar
(Deb. 39, Vol. IV, 05-09-1991)
Col. 171
- Post Offices Upgraded during Seventh Plan
(Deb. 39, Vol. IV, 05-09-1991)
Col. 10-22
- Primary Education for Drop Outs
(Deb. 32, Vol. IV, 26-08-1991)
Col. 287
- Problem of Black Money
(Deb. 40, Vol. IV, 06-09-1991)
Col. 254
- Public Telephone in Every Village
(Deb. 35, Vol. IV, 29-08-1991)
Col. 262
- Purchase of Modern Equipments for Hospitals
(Deb. 41, Vol. V, 09-09-1991)
Col. 65
- Quantity of Foodgrains supplied to States
(Deb. 38, Vol. IV, 04-09-1991)
Col. 303
- Rail Passes to Freedom Fighters
(Deb. 42, Vol. V, 10-09-1991)
Col. 120-22
- Railway Bridges in Bihar
(Deb. 25, Vol. III, 13-08-1991)
Col. 124-25
- Scheme to Eradicate Poverty of Tribals in Bihar
(Deb. 27, Vol. III, 19-08-1991)
Col. 82-83
- Schemes for Development of National Highway in Bihar
(Deb. 45, Vol. V, 13-09-1991)
Col. 249
- Setting up of Industries in Bihar
(Deb. 29, Vol. III, 21-08-1991)
Col. 130-31
- Setting up of Solar Power Plant in Bihar
(Deb. 28, Vol. III, 20-08-1991)
Col. 145
- Shortage of Water in Rai Colliery, Bihar
(Deb. 25, Vol. III, 13-08-1991)
Col. 239-40
- Shortfall in Production of Hindustan Copper Limited
(Deb. 44, Vol. V, 12-09-1991)
Col. 147
- Social and Economic Conditions of Child Labour
(Deb. 24, Vol. III, 12-08-1991)
Col. 285
- Special Penal Law for Bank and Insurance Offences
(Deb. 45, Vol. V, 13-09-1991)
Col. 248
- Streamlining of Vayudoot
(Deb. 33, Vol. IV, 27-08-1991)
Col. 257
- Strength of Crew in I.A. Aircraft
(Deb. 37, Vol. IV, 03-09-1991)
Col. 80
- Supply of Cloth to Consumers at Reasonable Rates
(Deb. 36, Vol. IV, 30-08-1991)
Col. 55
- Tax on Pollution Offenders
(Deb. 41, Vol. V, 09-09-1991)
Col. 119-20
- Telecast of Foreign Films
(Deb. 43, Vol. V, 11-09-1991)
Col. 295-97
- Tubewells in Bihar
(Deb. 44, Vol. V, 12-09-1991)
Col. 237
- Utilisation of Bank Deposits in Bihar on Development Works
(Deb. 45, Vol. V, 13-09-1991)
Col. 444

Working Girls Hostel in Bihar

(Deb. 32, Vol. IV, 26-08-1991)
Col. 122

World Bank Assistance for Reconstruction of National Highways

(Deb. 31, Vol. IV, 23-08-1991)
Col. 52-54

World Bank Loan for Importing Agriculture Products

(Deb. 45, Vol. V, 13-09-1991)
Col. 248

Choudhary, Shri Narain Singh**Atrocities Perpetrated by Police at Bahadurgarh on the Villagers of Brahi (Haryana)**

(Deb. 41, Vol. V, 09-09-1991)
Col. 629

Continuance of Proclamation by President in Relation to the State of Punjab (Res.)

(Deb. 49, Vol. V, 18-09-1991)
Col. 49

Demands for Grants (General)—1991-1992—Ministry of Agriculture, Ministry of Food and Ministry of Rural Development

(Deb. 33, Vol. IV, 27-08-1991)
Col. 368

Finance (No. 2) Bill, 1991—Consid.

(Deb. 45, Vol. V, 13-09-1991)
Col. 664

M.P. Fund

(Deb. 13, Vol. II, 26-07-1991)
Col. 18

Need to set up Doordarshan Kendra at Hissar (DUR 377)

(Deb. 36, Vol. IV, 30-08-1991)
Col. 427

Sharing of Yamuna Waters

(Deb. 8, Vol. I, 18-07-1991)
Col. 29-30

Choudhary, Shri Saifuddin**Cancellation of General Elections in Punjab Bill—Consid. and Pass Punjab Budget 1991-92—General Discussion and Demands for Grants on Account (Punjab), 1991-92**

(Deb. 47, Vol. V, 16-09-1991)
Col. 189

Continuance of Proclamation by President in Relation to the State of Punjab (Res.)

(Deb. 49, Vol. V, 18-09-1991)
Col. 33

EMU Services in Calcutta

(Deb. 25, Vol. III, 13-08-1991)
Col. 20-21

Jammu and Kashmir Appropriation (No. 3) Bill, 1991—Int., Consid. and Pass

(Deb. 46, Vol. V, 14-09-1991)
Col. 323

Motion of No-Confidence in the Council of Ministers—Adopted (Motion)

(Deb. 5, Vol. I, 15-07-1991)
Col. 211-20

Places of Worship (Special Provisions) Bill—Consid. and Pass

(Deb. 42, Vol. V, 10-09-1991)
Col. 482-83

Representation from London Based Air Hostesses

(Deb. 33, Vol. IV, 27-08-1991)
Col. 52

Shortage of Dwelling Units

(Deb. 14, Vol. II, 29-07-1991)
Col. 26-27

Solution of Punjab Problem

(Deb. 30, Vol. III, 22-08-1991)
Col. 6-7

Statutory Resolution Re.: Disapproval of the Delhi Municipal Laws (Amendment) Ordinance, 1991 and Delhi Municipal Laws (Amendment) Bill—Consid. and Pass

(Deb. 20, Vol. II, 06-08-1991)
Col. 328-30

- Statutory Resolution Re.: Disapproval of the Jammu and Kashmir Criminal Law (Amendment) Ordinance, 1991 and Jammu and Kashmir Criminal Law Amendment (Second Amending) Bill—Consid. and Pass**
(Deb. 20, Vol. II, 06-08-1991)
Col. 376-83
- Ulfa Terrorists Activities in Assam**
(Deb. 41, Vol. V, 09-09-1991)
Col. 637,639
- Working Conditions of Air India Air Hostesses**
(Deb. 25, Vol. III, 13-08-1991)
Col. 81
- Damor, Shri Somjibhai**
- Catering in the North-Eastern Sector Flights**
(Deb. 42, Vol. V, 10-09-1991)
Col. 179-80
- Charging of Higher Fare by Indian Airlines**
(Deb. 25, Vol. III, 13-08-1991)
Col. 148
- Communication Network at Calcutta Airport**
(Deb. 42, Vol. V, 10-09-1991)
Col. 311
- Decentralisation of D.G.S.&D**
(Deb. 23, Vol. III, 09-08-1991)
Col. 109
- Effective Functioning of the Commission of SC/ST**
(Deb. 27, Vol. III, 19-08-1991)
Col. 141
- Halt of Jammu-Tawi Superfast at Dahod**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 290
- Litigation Branch of D.G.S.&G**
(Deb. 23, Vol. III, 09-08-1991)
Col. 250
- Loco Workshop Dahod**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 98
- Movement of Timber Logs ex-Dimapur**
(Deb. 42, Vol. V, 10-09-1991)
Col. 311-12
- Panchayati Raj Sammelans**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 233
- Possession of Self Finance Scheme Flats to MPs**
(Deb. 27, Vol. III, 19-08-1991)
Col. 71
- Reservation for SCs/STs and Other Backward Classes in Public Issues**
(Deb. 23, Vol. III, 09-08-1991)
Col. 250
- SC/ST Officials in Railways**
(Deb. 15, Vol. II, 30-07-1991)
Col. 73
- Wheel and Axle Factory at Dahod**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 291
- Das, Shri Anadi Charan**
- Allocation of Power to States**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 99
- Assistance under IDS & MT Scheme**
(Deb. 41, Vol. V, 09-09-1991)
Col. 480-596
- Audit of Nationalised Banks and Financial Institutions by Comptroller and Auditor General of India**
(Deb. 13, Vol. II, 26-07-1991)
Col. 75

Bifurcation of Cuttack Postal Division in Orissa (Deb. 17, Vol. II, 01-08-1991) Col. 44	Inclusion of Jaipur town under I.D.S.M.T. Scheme (Deb. 19, Vol. II, 05-08-1991) Col. 45-46
Bridge at Jajpur-Keonjhar Road Junction (Deb. 33, Vol. IV, 27-08-1991) Col. 247	Linking of Kuakhia with Avadi (Deb. 18, Vol. II, 02-08-1991) Col. 17
CGHS Dispensary at Bhubaneswar, Orissa (Deb. 19, Vol. II, 05-08-1991) Col. 202-04	Literacy Mission for Railway Employees (Deb. 28, Vol. III, 20-08-1991) Col. 189
Conversion of Utkal University into Central University (Deb. 19, Vol. II, 05-08-1991) Col. 164-65	Loans to Sugar Mills at Concessional Rates (Deb. 40, Vol. IV, 06-09-1991) Col. 66
Credit Deposit Ratio of Nationalised Banks in Orissa (Deb. 31, Vol. IV, 23-08-1991) Col. 68-72	Madras Gas Cracker Plant (Deb. 38, Vol. IV, 04-09-1991) Col. 453
DDA Flats to SCs / STs at Kondli (Deb. 27, Vol. III, 19-08-1991) Col. 55-56	Maintenance of Provident Fund Accounts of Teacher by C&AG (Deb. 18, Vol. II, 02-08-1991) Col. 129
Demand to set up Central Hospital at Bhubaneswar, Orissa (Deb. 19, Vol. II, 05-08-1991) Col. 165	Medicines Manufactured in Public Sector (Deb. 32, Vol. IV, 26-08-1991) Col. 303
Electrification of Kharagpur-Khurda Section (Deb. 28, Vol. III, 20-08-1991) Col. 127	Memorandum from Orissa to Ninth Finance Commission (Deb. 40, Vol. IV, 06-09-1991) Col. 276
Employees of Paradeep Phosphates Limited (Deb. 43, Vol. V, 11-09-1991) Col. 195-200	Museum and Sub-office at Jaipur, Orissa (Deb. 14, Vol. II, 29-07-1991) Col. 61
Exempting C&AG from Accounting Responsibility (Deb. 23, Vol. III, 09-08-1991) Col. 143	Need for Early Repairing of Jokodia Dam on River Brahmani (MUR 377) (Deb. 8, Vol. I, 18-07-1991) Col. 184
Extension of CGHS Facility to Bhubaneswar, Orissa (Deb. 14, Vol. II, 29-07-1991) Col. 143-44	Need to Declare Jajpur in Orissa as a Place of Tourist Importance (Deb. 20, Vol. II, 06-08-1991) Col. 298
	OECF Loan to Orissa (Deb. 23, Vol. III, 09-08-1991) Col. 95

- Oil Refinery in Orissa
(Deb. 28, Vol. III, 20-08-1991)
Col. 31
- Opening of New Post Offices
(Deb. 12, Vol. II, 25-07-1991)
Col. 54
- Population below poverty Line
(Deb. 38, Vol. IV, 04-09-1991)
Col. 1-18
- Preservation and Upkeeping of Ancient
Temples of Jaipur-Orissa
(Deb. 14, Vol. II, 29-07-1991)
Col. 144
- Privatisation of Indian Telephone
Industries
(Deb. 35, Vol. IV, 29-08-1991)
Col. 276
- Project and Equipment Corporation of
India Limited
(Deb. 40, Vol. IV, 06-09-1991)
Col. 274
- Rail Link from Bhadrak to Paradeep
(Deb. 15, Vol. II, 30-07-1991)
Col. 71
- Recruitments and Promotions to SCs/STs
in Anganwadi
(Deb. 41, Vol. V, 09-09-1991)
Col. 244-45
- Reservation for Postman and Branch Post,
Master Posts in Rural Areas
(Deb. 17, Vol. II, 01-08-1991)
Col. 212-13
- Revival of Sick Industrial Units
(Deb. 31, Vol. IV, 23-08-1991)
Col. 145
- SC/ST Employees in DESU
(Deb. 42, Vol. V, 10-09-1991)
Col. 202-07
- SC/ST Employees in National Seeds
Corporation, New Delhi
(Deb. 39, Vol. IV, 05-09-1991)
Col. 44-48
- Scarcity of Foodgrains in Orissa
(Deb. 43, Vol. V, 11-09-1991)
Col. 37-42
- Setting up of a National Plant in Orissa
(Deb. 12, Vol. II, 25-07-1991)
Col. 148
- Setting up of High Level Committee to
Review the Set up C&AG
(Deb. 23, Vol. III, 09-08-1991)
Col. 142
- Status of Hindi in Non-Hindi Speaking
States
(Deb. 24, Vol. III, 12-08-1991)
Col. 195-96
- UNDP Assistance for Aluminium Silicon
Alloy Project in Orissa
(Deb. 30, Vol. III, 22-08-1991)
Col. 137
- Upgradation of Bhubaneswar to 'B' Class
City
(Deb. 23, Vol. III, 09-08-1991)
Col. 38
- Das, Shri Dwaraka Nath**
- Augmentation of Kathkhal-Bairabi
Railway Line
(Deb. 37, Vol. IV, 03-09-1991)
Col. 72
- Bridge at Karimganj
(Deb. 33, Vol. IV, 27-08-1991)
Col. 78
(Deb. 42, Vol. V, 10-09-1991) Col. 194
- Cachar Sugar Mill, Assam
(Deb. 21, Vol. III, 07-08-1991)
Col. 96
- Direct Train Service from Tripura to
Guwahati
(Deb. 28, Vol. III, 20-08-1991)
Col. 101

General Budget, 1991-92—General Discussion (Deb. 17, Vol. II, 01-08-1991) Col. 375-79	Non-implementation of Labour Acts by Tea Estates (Deb. 23, Vol. III, 09-08-1991) Col. 90
Pillars on Indo-Burma Border (Deb. 44, Vol. V, 12-09-1991) Col. 181	Das, Shri Ram Sundar
Suspension of Train from Baraigram Junction to Dullabcherra in Assam (Deb. 33, Vol. IV, 27-08-1991) Col. 212	Conversion of Rajinder Nagar Telephone Exchange into Electronic Exchange in Patna (Deb. 39, Vol. IV, 05-09-1991) Col. 93
Train Service on Karimganj-Dullabcherra Section (Deb. 25, Vol. III, 13-08-1991) Col. 174-75	Places of Worship (Special Provisions) Bill—Consid. and Pass (Deb. 42, Vol. V, 10-09-1991) Col. 429-31
Das, Shri Jitendra Nath	Datta, Shri Amal
Cadre Review of Junior Engineers (Deb. 41, Vol. V, 09-09-1991) Col. 122-23	Acquisition of Land Under Urban Land Ceiling Act, 1976 (Deb. 27, Vol. III, 19-08-1991) Col. 49
Cancellation of Flights (Deb. 20, Vol. II, 06-08-1991) Col. 207-08	AIDS Free Blood Products (Deb. 19, Vol. II, 05-08-1991) Col. 70
Electronic Telephone Exchange at Jahangirpuri (Deb. 17, Vol. II, 01-08-1991) Col. 28-29	Allocation/Achievement of Pavement Dwellers Shelter Scheme (Deb. 32, Vol. IV, 26-08-1991) Col. 79
Introduction of Fast Passenger Train from Haldibari to Jalpaiguri (Deb. 20, Vol. II, 06-08-1991) Col. 97-98	Allocation/Achievement Under I.D.S. & M.T. Scheme (Deb. 24, Vol. III, 12-08-1991) Col. 118-28
LPG Agencies in Jalpaiguri (Deb. 33, Vol. IV, 27-08-1991) Col. 92	Assistance of World Bank/IDA for Urban Development Projects (Deb. 24, Vol. III, 12-08-1991) Col. 514-20
Need to install electronic telephone exchange in Jalpaiguri, West Bengal (MUR 377) (Deb. 15, Vol. II, 30-07-1991) Col. 267	Demands for Grants (General)—1991-92
Need to run another Express train between Haldibar and Sealdah (MUR 377) (Deb. 43, Vol. V, 11-09-1991) Col. 552-53	Ministry of Agriculture, Ministry of Food and Ministry of Rural Development (Deb. 37, Vol. IV, 03-09-1991) Col. 440
	Demands for Grants (General) 1991-92—Ministry of Defence (Deb. 38, Vol. IV, 04-09-1991) Col. 586

- Environmental Studies**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 295
- Expenditure on Advertisement**
(Deb. 29, Vol. III, 21-08-1991)
Col. 79-80
- Finance (No. 2) Bill, 1991—Consid.**
(Deb. 45, Vol. 5, 13-09-1991)
Col. 622
- Mobilisation of Savings by NHB**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 75-76
- Railway Budget—1991-92—General Discussion and Demands for Grants (Railways)—1991-92**
(Deb. 10, Vol. III, 20-07-1991)
Col. 154
- Rajasthan Atomic Power Station**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 170
- Recommendations of ICMR to prevent Spread of Aids**
(Deb. 19, Vol. II, 05-08-1991)
Col. 282
- Suburban Services to Calcutta and Howrah**
(Deb. 20, Vol. II, 06-08-1991)
Col. 36-37
- Ticketless Travel**
(Deb. 25, Vol. III, 13-08-1991)
Col. 40
- Urban Studies in Eastern States**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 293
- Deka, Shri Probin**
- All India Radio Station at Tezpur**
(Deb. 43, Vol. V, 11-09-1991)
Col. 22-24
- Bridge over Brahmaputra at Dibrugarh**
(Deb. 20, Vol. II, 06-08-1991)
Col. 98-99
- Construction of Border Road in Assam**
(Deb. 18, Vol. II, 02-08-1991)
Col. 133
- Demand for Bodoland**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 80
- Dhansir and Champawati Irrigation Projects in Assam**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 163-64
- Medium Irrigation Projects in Assam**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 472-76
- Voluntary Organisations Engaged in Propagation of Rashtrabhasha Hindi**
(Deb. 41, Vol. V, 09-09-1991)
Col. 159-62
- Dennis, Shri N.**
- Agricultural Labour**
(Deb. 14, Vol. II, 29-07-1991)
Col. 150
- Appointment of Vice Chancellors of Universities**
(Deb. 19, Vol. II, 05-08-1991)
Col. 302-04
- Bogus Doctorate Degrees**
(Deb. 19, Vol. II, 05-08-1991)
Col. 206-07
- Child Labour**
(Deb. 19, Vol. II, 05-08-1991)
Col. 203-05
- Coaching Complex at Nagercoil**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 191
- Demands for Grants on Account (General)—1991-92**
(Deb. 29, Vol. III, 21-08-1991)
Col. 387-91
- Examination of Engines of Planes purchased by Air India**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 191

Expansion of AIR, Nagercoil
(Deb. 11, Vol. II, 24-07-1991)
Col. 82

Expansion of TV Station at Nagercoil
(Deb. 16, Vol. II, 31-07-1991)
Col. 97

Extension of Vaigali Express from Madras to Madurai
(Deb. 37, Vol. IV, 03-09-1991)
Col. 239

Flow of Narcotics
(Deb. 31, Vol. IV, 23-08-1991)
Col. 60-61

Health Service in Rural Areas
(Deb. 14, Vol. II, 29-07-1991)
Col. 70

Horse Breeding Centres
(Deb. 35, Vol. IV, 29-08-1991)
Col. 211-15

Illegal Aid and Advisory Boards
(Deb. 36, Vol. IV, 30-08-1991)
Col. 217

Import of Petroleum and Petroleum Products
(Deb. 15, Vol. II, 30-07-1991)
Col. 78

Inland Waterway from Kanyakumari to Ernakulam
(Deb. 31, Vol. IV, 23-08-1991)
Col. 34-40

Legal Aid and Advice Boards
(Deb. 45, Vol. V, 13-09-1991)
Col. 163

Leprosy Patients
(Deb. 41, Vol. V, 09-09-1991)
Col. 213-14

Level Crossing at Pailindy
(Deb. 37, Vol. IV, 03-09-1991)
Col. 239

Manufacture of Optical Glasses
(Deb. 34, Vol. IV, 28-08-1991)
Col. 52

Narcotics Smuggling
(Deb. 13, Vol. II, 26-07-1991)
Col. 80

Need for proper maintenance of N.H. 47 between Trivandrum and Kanyakumari (MUR 377)
(Deb. 21, Vol. III, 07-08-1991)
Col. 338

Need to provide adequate assistance to the people affected by heavy rains in Kanyakumari district, Kerala (MUR 377)
(Deb. 24, Vol. III, 12-08-1991)
Col. 819

Posting of High Court Judges from other States
(Deb. 23, Vol. III, 09-08-1991)
Col. 85

Price of Tea and Coffee Seeds
(Deb. 36, Vol. IV, 30-08-1991)
Col. 58-59

Rail Fare Concession to Handicapped Persons
(Deb. 33, Vol. IV, 27-08-1991)
Col. 42
(Deb. 37, Vol. IV, 03-09-1991)
Col. 37

Railway Budget, 1991-92—General Discussion and Demands for Grants (Railways), 1991-92
(Deb. 12, Vol. II, 25-07-1991)
Col. 248

Seizure of Foreign Fishing Trawlers
(Deb. 13, Vol. II, 26-07-1991)
Col. 199

Seizure of Gold, Silver and Heroin at Airports
(Deb. 13, Vol. II, 26-07-1991)
Col. 200

- Deora, Shri Murlī**
- Action Plan to Solve Unemployment Problem
(Deb. 29, Vol. III, 21-08-1991)
Col. 10
- Central Assistance for Maintenance of Law and Order in Maharashtra
(Deb. 44, Vol. V, 12-09-1991)
Col. 17
- Export of Scooters
(Deb. 21, Vol. III, 07-08-1991)
Col. 267
- Finance (No. 2) Bill—Consid.
(Deb. 44, Vol. V, 12-09-1991)
Col. 474
- General Budget, 1991-92—General Discussion
(Deb. 17, Vol. II, 01-08-1991)
Col. 317-33
- Interest Rates of Export Credit
(Deb. 40, Vol. IV, 06-09-1991)
Col. 19
- Purchase of Boeings for Air India
(Deb. 28, Vol. III, 20-08-1991)
Col. 8
- Supply of Gas to Sugar Units in North Maharashtra
(Deb. 25, Vol. III, 13-08-1991)
Col. 12-13
- Deshmukh, Prof. Ashokrao Anandrao**
- Acquisition of Darbhanga House by CCL
(Deb. 42, Vol. V, 10-09-1991)
Col. 317
- Additional Funds for Power Sector
(Deb. 25, Vol. III, 13-08-1991)
Col. 283-84
- Agreement with Germany for Extension of Export Promotion Programme
(Deb. 4, Vol. I, 12-07-1991)
Col. 54-55
- Article 370 of the Constitution
(Deb. 8, Vol. I, 18-07-1991)
Col. 57
- Attempt on life of Director General, Doordarshan
(Deb. 22, Vol. III, 08-08-1991)
Col. 122
- Bomb Explosion at Indira Gandhi International Airport
(Deb. 30, Vol. III, 22-08-1991)
Col. 138-39
- Cases Involving FERA Violation
(Deb. 31, Vol. IV, 23-08-1991)
Col. 163-64
- Consumer Protection Fund
(Deb. 29, Vol. III, 21-08-1991)
Col. 173
- Conversion of M. G. Lines in Maharashtra
(Deb. 6, Vol. I, 16-07-1991)
Col. 80
- Corruption in Coal Production in Argadda
(Deb. 42, Vol. V, 10-09-1991)
Col. 182-83
- Cyclone and Flood Warning System
(Deb. 7, Vol. I, 17-07-1991)
Col. 74-75
- Damage to Aqueduct of Bhakra Canal
(Deb. 17, Vol. II, 01-08-1991)
Col. 174
- Decline in Oil Production from Bombay High
(Deb. 25, Vol. III, 13-08-1991)
Col. 41-42
- Decline in Tourism in Jammu and Kashmir
(Deb. 37, Vol. IV, 03-09-1991)
Col. 169
- Demands for Grants (General)—1991-1992—Ministry of Agriculture, Ministry of Food and Ministry of Rural Development
(Deb. 34, Vol. IV, 28-08-1991)
Col. 640

Demise of Rajiv Gandhi and Obituary References (Deb. 3, Vol. I, 11-07-1991) Col. 50	Foeticide Cases (Deb. 24, Vol. III, 12-08-1991) Col. 53-54
Deposits of Crude Oil and Gas (Deb. 6, Vol. I, 16-07-1991) Col. 79	Import of Gold by NRIs (Deb. 18, Vol. II, 02-08-1991) Col. 140
Development of National Highway Between Bombay and Pune (Deb. 23, Vol. III, 09-08-1991) Col. 163	Improvement in Telecommunication Services (Deb. 22, Vol. III, 08-08-1991) Col. 216
Development of Tourist Spots in Maharashtra (Deb. 33, Vol. IV, 27-08-1991) Col. 214	Indo-Bangladesh Talks on River Waters (Deb. 8, Vol. I, 18-07-1991) Col. 114-15
Dowry Deaths in Delhi (Deb. 8, Vol. I, 18-07-1991) Col. 114	Indo-German Agreement on Financial Cooperation (Deb. 4, Vol. I, 12-07-1991) Col. 55-56
Drug Smuggling on Indo-Pak Border (Deb. 9, Vol. I, 19-07-1991) Col. 29	Indo-Pak Joint Action Plan for SAARC Meet (Deb. 35, Vol. IV, 29-08-1991) Col. 137
Electrification of Railway Routes (Deb. 6, Vol. I, 16-07-1991) Col. 3-9	Indo-Pak Pact on Rail Communication (Deb. 20, Vol. II, 06-08-1991) Col. 67
Expansion of Telecommunication Facilities in Maharashtra (Deb. 22, Vol. III, 08-08-1991) Col. 217	Investment in Exploration Projects (Deb. 25, Vol. III, 13-08-1991) Col. 283
Expenditure on Publicity in Rural Areas by Public Sector Banks (Deb. 40, Vol. IV, 06-09-1991) Col. 191	Involvement of Private Sector in Road Construction (Deb. 23, Vol. III, 09-08-1991) Col. 18-24
Fall in foreign tourist arrival (Deb. 37, Vol. IV, 03-09-1991) Col. 95	Loan from Italy (Deb. 4, Vol. I, 12-07-1991) Col. 37
Family Welfare Centres in Tribal Areas (Deb. 24, Vol. III, 12-08-1991) Col. 345-62	Loss of coal due to Theft and Pilferage (Deb. 25, Vol. III, 13-08-1991) Col. 255-56
Financial Assistance to States for supply of drinking water in rural areas (Deb. 21, Vol. III, 07-08-1991) Col. 85	LPG agencies in Maharashtra (Deb. 28, Vol. III, 20-08-1991) Col. 71

- Migration of Hindu from Pakistan and Bangladesh
(Deb. 30, Vol. III, 22-08-1991)
Col. 139-40
- Naxalite Activities
(Deb. 8, Vol. I, 18-07-1991)
Col. 141-42
- New-item captioned Airlines a mess for Scindia to Clear
(Deb. 15, Vol. II, 30-07-1991)
Col. 72
- New Sugar Mills in Maharashtra
(Deb. 7, Vol. I, 17-07-1991)
Col. 93
- New Sugar Units for Maharashtra
(Deb. 7, Vol. I, 17-07-1991)
Col. 47-52
- New Telephones in Marathwada Districts of Maharashtra
(Deb. 17, Vol. II, 01-08-1991)
Col. 145-46
- Oil Refinery in Maharashtra
(Deb. 28, Vol. III, 20-08-1991)
Col. 187
- Opening of Telegraph and Post Offices in Maharashtra
(Deb. 12, Vol. II, 25-07-1991)
Col. 23-26
- Opening of Telephone Exchanges in Maharashtra
(Deb. 8, Vol. I, 18-07-1991)
Col. 113-14
- Panel to Check Cement Prices
(Deb. 7, Vol. I, 17-07-1991)
Col. 94
- Pending Power Projects of Maharashtra
(Deb. 25, Vol. III, 13-08-1991)
Col. 278-82
- People Below Poverty Line
(Deb. 16, Vol. II, 31-07-1991)
Col. 62-64
- Places of Worship (Special Provisions) Bill—Consid. and Pass
(Deb. 42, Vol. V, 10-09-1991)
Col. 396-404
- Pollution Free Rivers
(Deb. 5, Vol. I, 15-07-1991)
Col. 150-51
- Private Sector Banks in Maharashtra
(Deb. 4, Vol. I, 12-07-1991)
Col. 87-88
- Programme to Cover Citizens under Family Welfare Programmes
(Deb. 5, Vol. I, 15-07-1991)
Col. 121
- Provision of Drinking Water in Villages
(Deb. 29, Vol. III, 21-08-1991)
Col. 55-62
- Public Sector Banks in Maharashtra
(Deb. 4, Vol. I, 12-07-1991)
Col. 88-89
- Purchase of Gas Stoves from LPG Agencies
(Deb. 28, Vol. III, 20-08-1991)
Col. 155
- Rates for STD Calls made after 11 PM
(Deb. 30, Vol. III, 22-08-1991)
Col. 139
- Setting up of Bio-gas Plants
(Deb. 33, Vol. IV, 27-08-1991)
Col. 79
- Solution of Punjab Problem
(Deb. 30, Vol. III, 22-08-1991)
Col. 1-10
- Sonography for Foetus Test
(Deb. 24, Vol. III, 12-08-1991)
Col. 363
- Supply and Demand of LPG
(Deb. 28, Vol. III, 20-08-1991)
Col. 185

- Telephone Facilities to Gram Panchayats in Marathwada District of Maharashtra**
(Deb. 17, Vol. II, 01-08-1991)
Col. 66-67
- Telephone Fault Complaints in Marathwada Area**
(Deb. 12, Vol. II, 25-07-1991)
Col. 117
- Tourism Development in Maharashtra**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 213
- Uniform Civil Code**
(Deb. 9, Vol. I, 19-07-1991)
Col. 36
- Upgradation of Aurangabad Airport**
(Deb. 6, Vol. I, 16-07-1991)
Col. 75
- Winding up of Vayudoot**
(Deb. 28, Vol. III, 20-08-1991)
Col. 185
- Deshmukh, Shri Anant Rao**
- General Budget, 1991-92—General Discussion**
(Deb. 16, Vol. II, 31-07-1991)
Col. 328-34
- Deshmukh, Shri Chandubhai**
- Agricultural & Rural Debt Relief Scheme**
(Deb. 23, Vol. III, 09-08-1991)
Col. 31
- Agricultural Workers (Minimum Wages and Welfare) Bill by Shri Chandubhai Deshmukh—Int.**
(Deb. 45, Vol. V, 13-09-1991)
Col. 541
- Allocation of Natural Gas to Pipavav Power Project**
(Deb. 15, Vol. II, 30-07-1991)
Col. 237
- Deforestation in Gujarat**
(Deb. 24, Vol. III, 12-08-1991)
Col. 235-36
- Electronic Telephone Exchanges in Gujarat**
(Deb. 44, Vol. V, 12-09-1991)
Col. 154
- Forest Bill by Shri Chandubhai Deshmukh—Int.**
(Deb. 45, Vol. V, 13-09-1991)
Col. 540
- Gandhar Gas Based Power Project**
(Deb. 25, Vol. III, 13-08-1991)
Col. 23-24
- Gas Pricing**
(Deb. 15, Vol. II, 30-07-1991)
Col. 43
- Irregularities in Biaragarh, Bhopal Branch of State Bank of Indore**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 152-53
- Microwave Link Between Ahmedabad and Delhi Doordarshan**
(Deb. 16, Vol. II, 31-07-1991)
Col. 52-53
- Need to Check Illegal Fellings of Trees in Gujarat (MUR 377).**
(Deb. 7, Vol. I, 17-07-1991)
Col. 174
- Need to Connect Bharuch, Gujarat by Vayudoot Service (MUR 377)**
(Deb. 43, Vol. V, 11-09-1991)
Col. 551-52
- New Airport at Bharuch, Gujarat**
(Deb. 20, Vol. II, 06-08-1991)
Col. 208
- New Divisions in Western Railway**
(Deb. 15, Vol. II, 30-07-1991)
Col. 88
- Pending Irrigation Projects in Gujarat**
(Deb. 19, Vol. II, 05-08-1991)
Col. 213-18
- Renovation of Rajpipla Airport**
(Deb. 20, Vol. II, 06-08-1991)
Col. 98

- Reservation of Vacancies in Post and Services (For Scheduled Castes and Scheduled Tribes) Bill by Shri Chandubhai Deshmukh—Int.**
(Deb. 45, Vol. 5, 13-09-1991)
Col. 542
- Role of Forest Corporations in ameliorating the conditions of Adivasis**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 166
- Sale of Wheat in Open Market**
(Deb. 21, Vol. III, 07-08-1991)
Col. 141
- Setting up of Post and Telegraph Offices in Gujarat**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 186-88
- Shifting of The Office of the Salt Commissioner to Gujarat**
(Deb. 16, Vol. II, 31-07-1991)
Col. 207-08
- Supply of Natural Gas at Cheaper Rates in Gujarat**
(Deb. 20, Vol. II, 06-08-1991)
Col. 208
- World Bank Assistance for Rural Hospitals in Gujarat**
(Deb. 41, Vol. V, 09-09-1991)
Col. 309
- Dev, Shri Santosh Mohan**
- Ulfa Terrorists Activities in Assam**
(Deb. 41, Vol. V, 09-09-1991)
Col. 644
- Devegowda, Shri H.D.**
- Central Assistance for Karnataka and Kerala to contain Sea-Erosion**
(Deb. 22, Vol. III, 08-08-1991)
Col. 63
- Circular Railway for Bangalore**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 106
- Conversion of Bangalore-Mysore Highway into Express Highway**
(Deb. 45, Vol. 5, 13-09-1991)
Col. 181
- Declaration of Bangalore Airport as International Airport**
(Deb. 28, Vol. III, 20-08-1991)
Col. 72
- Demands for Grants (General)—1991-92**
(Deb. 30, Vol. III, 22-08-1991)
Col. 272-80
- Demands for Grants (General)—1991-92—Ministry of Agriculture, Ministry of Food and Ministry of Rural Development**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 394
- Electrification of Railway Lines**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 152
- Establishment of Irrigation Development Bank**
(Deb. 44, Vol. V, 12-09-1991)
Col. 162
- Felicitations to Deputy Speaker**
(Deb. 25, Vol. III, 13-08-1991)
Col. 404-05
- Fertilizer Subsidy**
(Deb. 29, Vol. III, 21-08-1991)
Col. 78
- Finance (No. 2) Bill, 1991—Consid.**
(Deb. 45, Vol. 5, 13-09-1991)
Col. 609
- Flood and Drought Situation in the Country (DUR 193)**
(Deb. 29, Vol. III, 21-08-1991)
Col. 445-46
- Funds Provided under Western Ghats Development Schemes**
(Deb. 21, Vol. III, 07-08-1991)
Col. 98

General Budget, 1991-92—General Discussion (Deb. 17, Vol. II, 01-08-1991) Col. 296-310	Reclamation of Degraded Lands in Karnataka (Deb. 44, Vol. V, 12-09-1991) Col. 336
Irrigation Bonds for Completion of Irrigation Projects in Karnataka (Deb. 44, Vol. V, 12-09-1991) Col. 334	The Constitution (Scheduled Tribes) Order (Second Amendment) Bill—Consid. (Deb. 27, Vol. III, 19-08-1991) Col. 221-25
Irrigation Projects of Karnataka (Deb. 12, Vol. II, 25-07-1991) Col. 189	Use of Water Resources (Deb. 12, Vol. II, 25-07-1991) Col. 81
Length of National Highways (Deb. 23, Vol. III, 09-08-1991) Col. 99	Dhannajaya Kumar, Shri V.
Loan for Growing Groundnut in Karnataka (Deb. 44, Vol. V, 12-09-1991) Col. 335	Coffee Board (Deb. 23, Vol. III, 09-08-1991) Col. 157
Motion of Thanks on the President's Address (Deb. 7, Vol. I, 17-07-1991) Col. 256-67	Construction of New Bridge Across the River Nethravathi (Deb. 18, Vol. II, 02-08-1991) Col. 84
Need to amend the Indian Trust Act, 1882 (Deb. 48, Vol. V, 17-09-1991) Col. 99	Declaration of Mangalore-Mysore Road as National Highway (Deb. 23, Vol. III, 09-08-1991) Col. 26
Need to Provide Adequate funds to meet the situation caused by Floods in Various Parts of Karnataka (MUR 377) (Deb. 43, Vol. V, 11-09-1991) Col. 554-55	Delimitation (Amendment) Bill (Amendment of section 9) by Shri Pawan Kumar Bansal—withdrawn (Deb. 18, Vol. II, 02-08-1991) Col. 319
Ongoing Major and Medium Irrigation Projects (Deb. 12, Vol. II, 25-07-1991) Col. 184	Deportation of Sri Lankan Tamil Refugees (Deb. 17, Vol. II, 01-08-1991) Col. 5-6
Railway Budget, 1991-92—General Discussion and Demands for Grants (Railways), 1991-92 (Deb. 12, Vol. II, 25-07-1991) Col. 279	Flood and Drought Situation in the Country (DUR 193) (Deb. 29, Vol. III, 21-08-1991) Col. 447-49
Railway Lines (Deb. 37, Vol. IV, 03-09-1991) Col. 127	Malpractices/Fraud Cases in Banks (Deb. 31, Vol. IV, 23-08-1991) Col. 31

- Need to declare Mangalore-Mysore-Bangalore State Highway in Karnataka as National Highway (MUR 377)**
(Deb. 24, Vol. III, 12-08-1991)
Col. 819
- Vacancies in Public Sector Undertaking**
(Deb. 21, Vol. III, 07-08-1991)
Col. 13
- Vijayanagar Steel Plant**
(Deb. 30, Vol. III, 22-08-1991)
Col. 18-19
- Dharmabhiksham, Shri Bommagani**
- Conversion of Railway Lines in Andhra Pradesh**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 99
- Establishment of a Bench of Supreme Court in South**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 60
- Railway Lines in Andhra Pradesh**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 292
- Sri Ramsagar Dam Project Stage I**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 275-76
- World Bank Assistance for Dindi and Moosi Irrigation Projects in Andhra Pradesh**
(Deb. 44, Vol. V, 12-09-1991)
Col. 125
- Dhumal, Prof. Prem**
- Academic Exchange Programme for Sanskrit Scholars**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 445
- Air-conditioned Bogies for Himachal Express**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 289
- Allotment of Petrol Pumps and LPG Agencies**
(Deb. 25, Vol. III, 13-08-1991)
Col. 347
- Approval of Continuance in Force of proclamation in respect of Jammu and Kashmir (Res.)**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 451
- Black Rain and Snowfall in H.P. and J&K**
(Deb. 41, Vol. V, 09-09-1991)
Col. 76-77
- Cancellation of General Elections in Punjab Bill—Consid. and Pass Punjab Budget 1991-92—General Discussion and Demands for Grants on Account (Punjab), 1991-92**
(Deb. 47, Vol. V, 16-09-1991)
Col. 194
- Cement Production**
(Deb. 43, Vol. V, 11-09-1991)
Col. 6
- Central Excises and Customs Laws (Amendment) Bill—Consid. and Pass**
(Deb. 42, Vol. V, 10-09-1991)
Col. 502-05
- Compensation to E. D. Employees**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 264
- Compensatory Allowance to Employees in Himachal Pradesh**
(Deb. 9, Vol. I, 19-07-1991)
Col. 46
- Computerization of Hindi Books/Libraries**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 275
- Constitution (Amendment) Bill (Insertion of New Article 19A) By Shri Chitta Basu—Consid.**
(Deb. 45, Vol. 5, 13-09-1991)
Col. 570

- Delegation of Powers to CCI&E (HAH)
(Deb. 13, Vol. II, 26-07-1991)
Col. 386
- Demands for Grants (General)—1991-92
(Deb. 30, Vol. III, 22-08-1991)
Col. 281-85
- Ecological Task Force in Himachal Pradesh
(Deb. 5, Vol. I, 15-07-1991)
Col. 16-20
- Electrical Fixtures in DDA Flats of Rohini
(Deb. 14, Vol. II, 29-07-1991)
Col. 161
- Electricity Laws (Amendment) Bill—
consid. and pass
(Deb. 48, Vol. V, 17-09-1991)
Col. 105, 107
- Expansion of Bhuntar Airport,
Himachal Pradesh
(Deb. 37, Vol. IV, 03-09-1991)
Col. 97
- Expansion of Telephone Exchange in
Himachal Pradesh
(Deb. 44, Vol. V, 12-09-1991)
Col. 149
- Expert Committee on working of CCI
(Deb. 43, Vol. V, 11-09-1991)
Col. 108-09
- Exploration of Oil and Natural Gas in
Himachal Pradesh
(Deb. 25, Vol. III, 13-08-1991)
Col. 133-34
- Facilities in Type III Government Quarters
in Sarojini Nagar
(Deb. 41, Vol. V, 09-09-1991)
Col. 340-41
- Facilities to Extra Departmental Agents
(Deb. 30, Vol. III, 22-08-1991)
Col. 107-08
- Finance (No. 2) Bill, 1991—Consid.
(Deb. 45, Vol. 5, 13-09-1991)
Col. 649
- Flood and Drought Situation in the
Country (DUR 193)
(Deb. 29, Vol. III, 21-08-1991)
Col. 454-55
- Freedom Fighters Pension to Soldiers and
Officers of Indian National Army
(Deb. 44, Vol. V, 12-09-1991)
Col. 245
- Funds for Construction of Roads in
Himachal Pradesh
(Deb. 45, Vol. 5, 13-09-1991)
Col. 217
- Grants for Promoting Tourism
(Deb. 6, Vol. I, 16-07-1991)
Col. 76
- Implementation of One Rank One Pension
Scheme to Ex-Servicemen
(Deb. 9, Vol. I, 19-07-1991)
Col. 45
- Import of Resin
(Deb. 31, Vol. IV, 23-08-1991)
Col. 55-56
- Incentives to Custom Officials
(Deb. 40, Vol. IV, 06-09-1991)
Col. 12
- Increase in Capacity of Various Telephone
Exchanges in Himachal Pradesh
(Deb. 39, Vol. IV, 05-09-1991)
Col. 150
- International Situation (Motion)
(Deb. 49, Vol. V, 18-09-1991)
Col. 174
- Issue of Commemorative Postal Stamp on
Late Shri Yashpal
(Deb. 8, Vol. I, 18-07-1991)
Col. 119-20

- Jammu and Kashmir Budget—General Discussion and Demands for Grants (Jammu and Kashmir)—1991-1992**
(Deb. 46, Vol. V, 14-09-1991)
Col. 271
- Land for Hotel Site at Windsor Place**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 315
- LIG/MIG Flats to Retired Persons in Rohini**
(Deb. 14, Vol. II, 29-07-1991)
Col. 92
- Linking Manali by STD Service**
(Deb. 17, Vol. II, 01-08-1991)
Col. 115
- Loss due to Heavy Snowfall**
(Deb. 8, Vol. I, 18-07-1991)
Col. 56-57
- Modernisation of Police Forces**
(Deb. 17, Vol. II, 01-08-1991)
Col. 16
- Need for early implementation of decision regarding 'one rank one pension' scheme in Defence Services (MUR 377)**
(Deb. 11, Vol. II, 24-07-1991)
Col. 200
- Need to allocate funds for channelisation of water of river Swan in Una district of Himachal Pradesh (MUR 377)**
(Deb. 10, Vol. III, 20-07-1991)
Col. 26
- Need to install low power T.V. Transmitters at Sujanpur Tihara, Awah Devi etc. (MUR 377)**
(Deb. 43, Vol. V, 11-09-1991)
Col. 553
- Need to provide immediate financial assistance to Government of Himachal Pradesh to Control Cholera and Gastro-Enteritis (MUR 377)**
(Deb. 15, Vol. II, 30-07-1991)
Col. 266
- Need to take 'resin' and 'rosin' out of the purview of Open General Licence and procure them from indigenous sources (MUR 377)**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 309
- Nomenclature of Extra Departmental Agents**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 263
- Opening of Kendriya Vidyalaya at Naleti**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 314
- Opening of New Branch Post Offices in Himachal Pradesh**
(Deb. 30, Vol. III, 22-08-1991)
Col. 214-15
- Opening of New Telephone Exchanges P.C.Os. in Himachal Pradesh**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 215-23
- Opening of Post Offices and Telephone Exchanges in Hilly areas**
(Deb. 12, Vol. II, 25-07-1991)
Col. 45
- Pension to Ex-servicemen**
(Deb. 45, Vol. 5, 13-09-1991)
Col. 32
- Proposal to increase number of Sections in Kendriya Vidyalaya, Hamirpur**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 128
- Resettlement of Ex-Servicemen**
(Deb. 13, Vol. II, 26-07-1991)
Col. 68
- Revamping of Banking System**
(Deb. 18, Vol. II, 02-08-1991)
Col. 140
- Sanskrit as Computer Processing Language**
(Deb. 26, Vol. III, 14-08-1991)
Col. 9-11

- Shifting of Government/Public Undertakings Offices Outside Delhi (Deb. 24, Vol. III, 12-08-1991) Col. 149-60
- Standard code for Computers and Electronic Teleprinters (Deb. 38, Vol. IV, 04-09-1991) Col. 50
- Statutory Resolution Re.: Disapproval of the Jammu and Kashmir Criminal Law (Amendment) Ordinance, 1991 and Jammu and Kashmir Criminal Law Amendment (Second Amending) Bill—(Consid. and Pass) (Deb. 20, Vol. II, 06-08-1991) Col. 387-92
- Street Lighting in Rohini, Delhi (Deb. 15, Vol. II, 30-07-1991) Col. 208
- Subsistence Allowance to Extra Department Employees (Deb. 12, Vol. II, 25-07-1991) Col. 87
(Deb. 30, Vol. III, 22-08-1991) Col. 215-16
- Superannuation Age of Military Personnel (Deb. 9, Vol. I, 19-07-1991) Col. 24
- Survey for Railway Line from Una to Jogendra Nagar (Deb. 6, Vol. I, 16-07-1991) Col. 49
- Telecast of Programmes in Sanskrit Language (Deb. 21, Vol. III, 07-08-1991) Col. 111
- Unemployment (Res.) (Deb. 31, Vol. IV, 23-08-1991) Col. 411
- Water Games in Himachal Pradesh (Deb. 15, Vol. II, 30-07-1991) Col. 63
- Dighe, Shri Sharad
- Action Plan to Solve Unemployment Problem (Deb. 29, Vol. III, 21-08-1991) Col. 13
- Air Safety at Bombay Airport (Deb. 33, Vol. IV, 27-08-1991) Col. 141
- Cancellation of General Elections in Punjab Bill—Int. (Deb. 44, Vol. V, 12-09-1991) Col. 437
- Constitution (Seventy-Second Amendment) Bill—Int. (Deb. 47, Vol. V, 16-09-1991) Col. 88
- Disapproval of the Representation of the People (Amendment) Ordinance and The Representation of the People (Amendment) Bill as Passed by Rajya Sabha—Consid. (Deb. 21, Vol. III, 07-08-1991) Col. 362
- Dual pricing policy on fertilisers (Deb. 39, Vol. IV, 05-09-1991) Col. 127
- Exports of Arms (Deb. 36, Vol. IV, 30-08-1991) Col. 220
- Implementation of Assam Accord (Deb. 39, Vol. IV, 05-09-1991) Col. 26
- International Situation (Motion) (Deb. 49, Vol. V, 18-09-1991) Col. 103
- Issue of Bonds by Konkan Railway Project Authorities (Deb. 13, Vol. II, 26-07-1991) Col. 7

- Malpractice/Fraud Cases in Banks**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 23
- Motion of Confidence in the Council of Ministers**
(Deb. 4, Vol. I, 12-07-1991)
Col. 175-79
- Need to Grant Funds for early completion of work relating to improvement and rehabilitation of Dharavi slums in Bombay (MUR 377)**
(Deb. 43, Vol. V, 11-09-1991)
Col. 550
- Need to modernise Matunga Telephone Exchange, Bombay (MUR 377)**
(Deb. 21, Vol. III, 07-08-1991)
Col. 337
- Non-Payment of PF Share by Textile Mills, M.P.**
(Deb. 19, Vol. II, 05-08-1991)
Col. 25-26
- Places of Worship (Special Provisions) Bill—Int.**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 439
- Public Premises (Eviction of Unauthorised Occupants) Amendment Bill (Amendment of Section 2) by Shri Sharad Dighe—Int.**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 469
- Railway Budget—1991-92—General Discussion and Demands for Grants (Railways)—1991-92**
(Deb. 10, Vol. III, 20-07-1991)
Col. 234
- Special Protection Group (Amendment) Bill—Int.**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 400
- Steps for Maintaining *status quo* of Religious Shrines and Places of Worship (Res.)**
(Deb. 13, Vol. II, 26-07-1991)
Col. 371
(Deb. 23, Vol. III, 09-08-1991)
Col. 360
- Utilisation of Installed Capacity of Ordnance Factories**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 63
- Vashi New Bombay Railway Line**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 6
- Digvijaya Singh, Shri**
- Approval of Continuance in Force of proclamation in respect of Jammu and Kashmir (Res.)**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 458
- Atrocities on the Scheduled Castes and Scheduled Tribes and Other Weaker Sections (Motion)**
(Deb. 25, Vol. III, 13-08-1991)
Col. 486-90
- Atrocities Perpetrated by Police at Bahadurgarh on the Villagers of Brahi (Haryana)**
(Deb. 41, Vol. V, 09-09-1991)
Col. 626
- Collapse of the Bank of Credit and Commerce International (Overseas) Limited (Motion)**
(Deb. 46, Vol. V, 14-09-1991)
Col. 158
- Compensation for Damage to State Roads**
(Deb. 18, Vol. II, 02-08-1991)
Col. 14

Demands for Grants (General) 1991-92 Ministry of Agriculture, Ministry of Food and Ministry of Rural Development (Deb. 37, Vol. IV, 03-09-1991) Col. 454	Places of Worship (Special Provisions) Bill—Consid. and Pass (Deb. 42, Vol. V, 10-09-1991) Col. 368-76
Deportation of Sri Lankan Tamil Refugees (Deb. 17, Vol. II, 01-08-1991) Col. 3	Poaching of Wild Animals (Deb. 32, Vol. IV, 26-08-1991) Col. 3
Desert Development Programme (Deb. 11, Vol. II, 24-07-1991) Col. 28	Polypropylene Plant at Bijaypur (Deb. 20, Vol. II, 06-08-1991) Col. 99-100
Draft National Policy on Agriculture (Deb. 8, Vol. I, 18-07-1991) Col. 5-6	Price rise after Budget (Deb. 34, Vol. IV, 28-08-1991) Col. 16
Essential Commodities Released for Distribution in Madhya Pradesh (Deb. 16, Vol. II, 31-07-1991) Col. 185-87	Prices of Pulses (Deb. 21, Vol. III, 07-08-1991) Col. 21
Gas-based Products in Amlapuram, Andhra Pradesh (Deb. 33, Vol. IV, 27-08-1991) Col. 27	Production Capacity of National Fertilizers Limited (Deb. 16, Vol. II, 31-07-1991) Col. 82
Issue of Letters of intent for Madhya Pradesh (Deb. 21, Vol. III, 07-08-1991) Col. 116	Requirement of LPG cylinders (Deb. 37, Vol. IV, 03-09-1991) Col. 11
Jawahar Rozgar Yojana (Deb. 16, Vol. II, 31-07-1991) Col. 25-26	Security Cover for Tourists Visiting Kashmir (Deb. 8, Vol. I, 18-07-1991) Col. 22-23
Motion of Thanks on the President Address (Deb. 6, Vol. I, 16-07-1991) Col. 336	Smuggling of Narcotics in Ghazipur and Varanasi districts of Uttar Pradesh (Deb. 36, Vol. IV, 30-08-1991) Col. 24
Narmada Sagar Project (Deb. 12, Vol. II, 25-07-1991) Col. 4	Solution of Punjab Problem (Deb. 30, Vol. III, 22-08-1991) Col. 9
National Wastelands Development Board (Deb. 32, Vol. IV, 26-08-1991) Col. 23	Special Protection Group (Amendment) Bill—Consid. and Pass (Deb. 43, Vol. V, 11-09-1991) Col. 620-22
Non-Payment of PF Share by Textile Mills, M.P. (Deb. 19, Vol. II, 05-08-1991) Col. 23	Support Price of Agricultural Produce (Deb. 35, Vol. IV, 29-08-1991) Col. 27

- Tourism Development at places of Kumbh Mela**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 9
- Dikshit, Shri Shrish Chandra**
- Places of Worship (Special Provisions) Bill—Consid. and Pass**
(Deb. 42, Vol. V, 10-09-1991)
Col. 376-85
- Steps for maintaining *Status quo* of Religious Shrines and Places of Worship as they existed on 15th August, 1947**
(Deb. 4, Vol. I, 12-07-1991)
Col. 225-42
- Steps for Maintaining *Status quo* of Religious Shrines and Places of Worship (Res.)**
(Deb. 9, Vol. I, 19-07-1991)
Col. 138
- Dome, Dr. Ram Chandra**
- Aids through Common Needle to Test Malaria**
(Deb. 14, Vol. II, 29-07-1991)
Col. 43
- Enquiry against Osiers Pharma Limited**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 382
- Investigation of Cases by Central Bureau of Investigation**
(Deb. 44, Vol. V, 12-09-1991)
Col. 190
- Replacement of I/V Fluids**
(Deb. 41, Vol. V, 09-09-1991)
Col. 216-17
- Dubey, Shrimati Saroj**
- Motion of Thanks on the President's Address**
(Deb. 7, Vol. I, 17-07-1991)
Col. 200-07
- National Commission for Women (HAH Dis.)**
(Deb. 44, Vol. V, 12-09-1991)
Col. 550
- Operation Flood-II Programme**
(Deb. 44, Vol. V, 12-09-1991)
Col. 5
- Statutory Resolution Re: Disapproval of Consumer Protection (Amendment) Ordinance and Consumer Protection (Amendment) Bill—As Passed by Rajya Sabha—Consid. and Pass**
(Deb. 24, Vol. III, 12-08-1991)
Col. 944-46
- Dutt, Shri Sunil**
- Action Plan to Solve Unemployment Problem**
(Deb. 29, Vol. III, 21-08-1991)
Col. 17
- Complaints against Property Dealers in Delhi**
(Deb. 41, Vol. V, 09-09-1991)
Col. 437
- Conversion of Leasehold into Freehold in Delhi**
(Deb. 41, Vol. V, 09-09-1991)
Col. 84
- Demands for Grants (General)—1991-92**
(Deb. 30, Vol. III, 22-08-1991)
Col. 336-42
- Motion of Thanks on the President's Address**
(Deb. 8, Vol. I, 18-07-1991)
Col. 211-18
- Places of Worship (Special Provisions) Bill—Consid. and Pass**
(Deb. 42, Vol. V, 10-09-1991)
Col. 413-28
- Production of Films by Foreigners in India**
(Deb. 43, Vol. V, 11-09-1991)
Col. 34-35

- Railway Budget, 1991-92—General Discussion and Demands for Grants (Railways), 1991-92**
(Deb. 12, Vol. II, 25-07-1991)
Col. 237
- Faleiro, Shri Eduardo**
- International Situation (Motion)**
(Deb. 49, Vol. V, 18-09-1991)
Col. 82
- Personal Explanation Under Rule 357**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 494
- Recognition by Government of the Three Baltic States, Estonia, Latvia and Lithuania (St.)**
(Deb. 41, Vol. V, 09-09-1991)
Col. 706-07
- Fatmi, Shri Mohammad Ali Ashraf**
- Alleged complaints of Corruption Negligence of duty**
(Deb. 21, Vol. III, 07-08-1991)
Col. 262
- Assistance to Bihar to Control Kala-azar**
(Deb. 14, Vol. II, 29-07-1991)
Col. 70-72
- Central Assistance to Bihar for Control of water-logging**
(Deb. 17, Vol. II, 01-08-1991)
Col. 214
- Clearance to Pending Power Projects**
(Deb. 15, Vol. II, 30-07-1991)
Col. 95
- Credit-Deposit Ratio of Bihar**
(Deb. 23, Vol. III, 09-08-1991)
Col. 251
- Development Projects/Schemes for Bihar**
(Deb. 21, Vol. III, 07-08-1991)
Col. 109
- Display of Portraits of National Leaders in Official Premises**
(Deb. 17, Vol. II, 01-08-1991)
Col. 119-20
- Electronic Telephone Exchange at Darbhanga in Bihar**
(Deb. 12, Vol. II, 25-07-1991)
Col. 193
- Forged Passport**
(Deb. 12, Vol. II, 25-07-1991)
Col. 80
- Fruit and Vegetable Based Industries in Bihar**
(Deb. 16, Vol. II, 31-07-1991)
Col. 89-90
- Ganga Flood Control Board**
(Deb. 22, Vol. III, 08-08-1991)
Col. 124
- Industrial Pollution in Metro Cities**
(Deb. 14, Vol. II, 29-07-1991)
Col. 169-70
- Issue of Passports for Haj**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 159
- Loans Given by Public Sector Banks and Financial Institutions in Bihar**
(Deb. 18, Vol. II, 02-08-1991)
Col. 91
- Long Term Loan to Bihar**
(Deb. 18, Vol. II, 02-08-1991)
Col. 77
- Pending Projects in Bihar**
(Deb. 16, Vol. II, 31-07-1991)
Col. 100-01
- Proposal to set up Cancer Unit in Darbhanga, Bihar**
(Deb. 41, Vol. V, 09-09-1991)
Col. 304
- Proposals for issuing Licenses for Industries**
(Deb. 16, Vol. II, 31-07-1991)
Col. 216
- Revision of Rate of Royalty to Government of Bihar**
(Deb. 15, Vol. II, 30-07-1991)
Col. 217-18

- Sarnastipur-Darbhanga Railway Line**
(Deb. 6, Vol. I, 16-07-1991)
Col. 104
- Shortage of Personnel in News Units of Akashwani and Doordarshan Kendras of Bihar**
(Deb. 21, Vol. III, 07-08-1991)
Col. 261
- Soil Conservation in Bihar**
(Deb. 22, Vol. III, 08-08-1991)
Col. 203
- Telephone Exchanges in Bihar**
(Deb. 17, Vol. II, 01-08-1991)
Col. 179-82
- Fernandes, Shri George**
- Additional Allotment of Essential Commodities to Bihar**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 203
- Alleged Charges against Former Chairman—Managing Directors of Banks**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 415
- Amendment to Official Secrets Act**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 298
- Approval of Continuance in Force of proclamation in respect of Jammu and Kashmir (Res.)**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 480
- Cancellation of General Elections in Punjab Bill—Consid. and Pass Punjab Budget 1991-92—General Discussion and Demands for Grants on Account (Punjab), 1991-92**
(Deb. 47, Vol. V, 16-09-1991)
Col. 175
- Cancellation of General Elections in Punjab Bill—Int.**
(Deb. 44, Vol. V, 12-09-1991)
Col. 175
- Cellular Telephones in Bombay**
(Deb. 44, Vol. V, 12-09-1991)
Col. 151
- Clearance of Subarnarekha and Tehri Dam Projects**
(Deb. 19, Vol. II, 05-08-1991)
Col. 7-9
- Collapse of the Bank of Credit and Commerce International (Overseas) Limited (Motion)**
(Deb. 46, Vol. V, 14-09-1991)
Col. 176
- Complaints of Maltreatment of Indian Workers in Gulf**
(Deb. 44, Vol. V, 12-09-1991)
Col. 319
- Constitution (Amendment) Bill (Amendment of Articles 26) by Shri George Fernandes—Int.**
(Deb. 9, Vol. I, 19-07-1991)
Col. 132
- Constitution (Amendment) Bill (Amendment of Articles 74 and 163) by Shri George Fernandes—Int.**
(Deb. 9, Vol. I, 19-07-1991)
Col. 132
- Continuance of Proclamation by President in Relation to the State of Punjab (Res.)**
(Deb. 49, Vol. V, 18-09-1991)
Col. 14
- Delhi Transport Corporation Employees**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 14-15
- Demand of Employees of Super Bazar**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 427
- Employment to Handicapped**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 65
- Finance (No. 2) Bill, 1991—Consid.**
(Deb. 45, Vol. 5, 13-09-1991)
Col. 65

- Finance (No. 2) Bill—Consid. and Pass
(Deb. 46, Vol. V, 14-09-1991)
Col. 125
- Fuel Efficiency Certificate to Vehicles
(Deb. 34, Vol. IV, 28-08-1991)
Col. 281
- Issue of Bonds by Konkan Railway Project
Authorities
(Deb. 13, Vol. II, 26-07-1991)
Col. 6
- Jammu and Kashmir Budget—General
Discussion and Demands for Grants
(Jammu and Kashmir)—1991-92
(Deb. 46, Vol. V, 14-09-1991)
Col. 290
- Losses in Banks
(Deb. 45, Vol. V, 13-09-1991)
Col. 175
- Malpractice/Fraud Cases in Banks
(Deb. 31, Vol. IV, 23-08-1991)
Col. 26-27
- Motion of Confidence in the Council of
Ministers
(Deb. 4, Vol. I, 12-07-1991)
Col. 156-75
- National Commission on Rural Labour
(Deb. 41, Vol. V, 09-09-1991)
Col. 29
- NRIs Deposits
(Deb. 36, Vol. IV, 30-08-1991)
Col. 178
- Over Charging of Telephone Bills
(Deb. 8, Vol. I, 18-07-1991)
Col. 37-38
- Performance of Pepsi Food Project
(HAH Dis.)
(Deb. 38, Vol. IV, 04-09-1991)
Col. 623
- Performance of Pepsi Foods Project
(Deb. 7, Vol. I, 17-07-1991)
Col. 6-8
- Population Below Poverty Line
(Deb. 38, Vol. IV, 04-09-1991)
Col. 6
- Price rise after Budget
(Deb. 34, Vol. IV, 28-08-1991)
Col. 20
- Purchase of Boeings for Air India
(Deb. 28, Vol. III, 20-08-1991)
Col. 8
- Railway Budget—1991-92—General
Discussion and Demands for Grants
(Railways)—1991-92
(Deb. 10, Vol. III, 20-07-1991)
Col. 120
- Reduction in Prices of Cotton Sarees and
Dhotis
(Deb. 4, Vol. I, 12-07-1991)
Col. 32
- Reduction in Prices of Diesel and
Kerosene
(Deb. 6, Vol. I, 16-07-1991)
Col. 9-16
- Reduction in Prices of Postal Charges
(Deb. 8, Vol. I, 18-07-1991)
Col. 95-96
- Release of Old Government Documents
(Deb. 44, Vol. V, 12-09-1991)
Col. 319
- Remittances of Foreign Exchange and
Investment in Foreign Exchange Bonds
(Immunities and Exemptions Bill—
Consid. and Pass
(Deb. 43, Vol. V, 11-09-1991)
Col. 573-88
- Remittances of Foreign Exchange and
Investment in Foreign Exchange Bonds
(Immunities and Exemptions) Bill—Int.
(Deb. 37, Vol. IV, 03-09-1991)
Col. 374
- Representation from Kashmiri Migrants
(Deb. 35, Vol. IV, 29-08-1991)
Col. 254-55

- Revision of Foodgrains Production Target
(Deb. 39, Vol. IV, 05-09-1991)
Col. 194
- Sales Tax on Maruti-Suzuki Vehicles
(Deb. 39, Vol. IV, 05-09-1991)
Col. 166
- Security Cover for Tourists Visiting Kashmir
(Deb. 8, Vol. I, 18-07-1991)
Col. 23
- Setting up of Special Township with Japanese Assistance
(Deb. 43, Vol. V, 11-09-1991)
Col. 128-29
- Short-Term Credit from Commercial Banks
(Deb. 36, Vol. IV, 30-08-1991)
Col. 366
- Special Protection Group (Amendment) Bill—Consid. and Pass
(Deb. 43, Vol. V, 11-09-1991)
Col. 611-20
- Special Protection Group (Amendment) Bill—Int.
(Deb. 32, Vol. IV, 26-08-1991)
Col. 388
- Statutory Resolution Re. Disapproval of the Terrorist and Disruptive Activities (Prevention) Amendment Ordinance—Contd. and Terrorist and Disruptive Activities (Prevention) Amendment Bill—As Passed by Rajya Sabha—Contd.—Consid. and Pass
(Deb. 24, Vol. III, 12-08-1991)
Col. 843-57, 893
- Talks with Myanmar regarding Insurgent Activities
(Deb. 39, Vol. IV, 05-09-1991)
Col. 63
- Terrorist and Disruptive Activities (Prevention) Amendment Bill—Int.
(Deb. 14, Vol. II, 29-07-1991)
Col. 232-36
- U.S.A. Visit of Chief of Army Staff
(Deb. 45, Vol. 5, 13-09-1991)
Col. 172
- Ulfa Terrorists Activities in Assam
(Deb. 41, Vol. V, 09-09-1991)
Col. 646
- Vacancies in Public Sector Undertaking
(Deb. 21, Vol. III, 07-08-1991)
Col. 15
- Fernandez, Shri Oscar**
- Conversion and Doubling of Metre Gauge Lines
(Deb. 6, Vol. I, 16-07-1991)
Col. 32
- Finance (No. 2) Bill, 1991—Consid.
(Deb. 45, Vol. 5, 13-09-1991)
Col. 651
- Freight for Goods Transported by Ships
(Deb. 36, Vol. IV, 30-08-1991)
Col. 36
- Railway Budget, 1991-92—General Discussion and Demands for Grants (Railways), 1991-92
(Deb. 11, Vol. II, 24-07-1991)
Col. 206-09
- Fotedar, Shri M. L.**
- Aids through Common Needle to Test Malaria
(Deb. 14, Vol. II, 29-07-1991)
Col. 42-43
- All India Institute of Medical Sciences, New Delhi—Elections
(Deb. 14, Vol. II, 29-07-1991)
Col. 223

- Indian Council of Medical Research, New Delhi
(Deb. 14, Vol. II, 29-07-1991)
Col. 224
- Indian Nursing Council, New Delhi—
Elections
(Deb. 14, Vol. II, 29-07-1991)
Col. 224-25
- Post-Graduate Institute of Medical
Education and Research,
Chandigarh—Elections
(Deb. 14, Vol. II, 29-07-1991)
Col. 225-26
- Pre-Natal Diagnostic Techniques
(Regulation and Prevention of
Misuses) Bill—Int.
(Deb. 44, Vol. V, 12-09-1991)
Col. 454
- Tuberculosis Association of India—
Elections
(Deb. 14, Vol. II, 29-07-1991)
Col. 223-24
- Fundkar, Shri Pandurang Pandit
A.I.R. at Akola
(Deb. 21, Vol. III, 07-08-1991)
Col. 146
- Air Service for Akola
(Deb. 33, Vol. IV, 27-08-1991)
Col. 216
- Demand for Daily Running of Vidharbha
Express
(Deb. 33, Vol. IV, 27-08-1991)
Col. 217
- Establishment of Development Boards
in Maharashtra
(Deb. 17, Vol. II, 01-08-1991)
Col. 118-19
- Electronic Telephone Exchanges at Akola
District in Maharashtra
(Deb. 17, Vol. II, 01-08-1991)
Col. 238-39
- Extension of Scheme of Monopoly
Procurement of Cotton in
Maharashtra
(Deb. 23, Vol. III, 09-08-1991)
Col. 281
- Foreign Collaboration for Scooter
manufacturing companies
(Deb. 43, Vol. V, 11-09-1991)
Col. 148
- Increase in capacity of Doordarshan
Kendra at Akola
(Deb. 21, Vol. III, 07-08-1991)
Col. 269
- Modernisation of Akola Railway Station
(S.R.)
(Deb. 20, Vol. II, 06-08-1991)
Col. 116
- Modernisation of Paras Power Station of
Maharashtra
(Deb. 33, Vol. IV, 27-08-1991)
Col. 83
- Opening of Branches of Urban
Cooperative Banks in Maharashtra
(Deb. 18, Vol. II, 02-08-1991)
Col. 201
- Pollution by Hindustan Lever Factory
(Deb. 41, Vol. V, 09-09-1991)
Col. 223-24
- Rail accidents between Bhusawal and
Badnera
(Deb. 28, Vol. III, 20-08-1991)
Col. 96
- Reconstitution of Commission for
Agricultural Costs and Prices
(Deb. 17, Vol. II, 01-08-1991)
Col. 143
- Sale of Substandard Estates at Bombay
and Nagpur
(Deb. 25, Vol. III, 13-08-1991)
Col. 222-23

- Supply of Adulterated Petrol in Maharashtra
(Deb. 42, Vol. V, 10-09-1991)
Col. 251
- Supply of Wagons for Akola City
(Deb. 42, Vol. V, 10-09-1991)
Col. 109
- T.V. Serial 'Krishna'
(Deb. 43, Vol. V, 11-09-1991)
Col. 317-18
- TV Relay Centres at Khamgaon Akot and Hinganghat in Maharashtra
(Deb. 21, Vol. III, 07-08-1991)
Col. 268
- Gaikwad, Shri Udaysingrao
- Diversion of Forest Land for Non-Forest purposes in Maharashtra
(Deb. 19, Vol. II, 05-08-1991)
Col. 110-11
- Gastro-Enteritis Cases in the Country
(Deb. 5, Vol. I, 15-07-1991)
Col. 127-29
- Irregularities in Punjab and Sind Bank
(Deb. 13, Vol. II, 26-07-1991)
Col. 70
- Opening of Telegraph and Post Offices in Maharashtra
(Deb. 12, Vol. II, 25-07-1991)
Col. 26
- Pending Power Projects of Maharashtra
(Deb. 25, Vol. III, 13-08-1991)
Col. 278-82
- Pilferage of Goods in Maharashtra
(Deb. 28, Vol. III, 20-08-1991)
Col. 76
- Railway Budget, 1991-92—General Discussion and Demands for Grants (Railways), 1991-92
(Deb. 12, Vol. II, 25-07-1991)
Col. 229
- Security of Passengers on Trains in Punjab
(Deb. 17, Vol. II, 01-08-1991)
Col. 105-06
- Taxi Fare Hike
(Deb. 9, Vol. I, 19-07-1991)
Col. 25
- Telephone Exchanges in Kolhapur and Sangli districts of Maharashtra
(Deb. 39, Vol. IV, 05-09-1991)
Col. 100
- Upgradation of Roads in Maharashtra as National Highways
(Deb. 23, Vol. III, 09-08-1991)
Col. 172
- Gajapathi, Shri Gopi Nath
- AIIMS not Equipped to Handle AIDS
(Deb. 32, Vol. IV, 26-08-1991)
Col. 341
- Air Agreement with Pakistan
(Deb. 37, Vol. IV, 03-09-1991)
Col. 82
- Allocation for Harnessing of Renewable Sources of Energy
(Deb. 37, Vol. IV, 03-09-1991)
Col. 271
- Ammonia and Urea Fertilizer Plants in Orissa
(Deb. 43, Vol. V, 11-09-1991)
Col. 178-79
- Amount spent in Orissa on Non-Formal Education
(Deb. 41, Vol. V, 09-09-1991)
Col. 413
- Asian Development Bank Assistance to Private Sector Units
(Deb. 45, Vol. V, 13-09-1991)
Col. 184
- Bauxite Deposits
(Deb. 35, Vol. IV, 29-08-1991)
Col. 386-94

- Cancellation of Vayudoot Services on Uneconomic Routes**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 203
- Cement Plants in Orissa**
(Deb. 43, Vol. V, 11-09-1991)
Col. 179
- Centrally Sponsored Schemes for Flood Affected State**
(Deb. 44, Vol. V, 12-09-1991)
Col. 98-99
- Closed Cotton Textile Mills**
(Deb. 45, Vol. V, 13-09-1991)
Col. 202
- Coastal and Offshore Activities**
(Deb. 29, Vol. III, 21-08-1991)
Col. 264-65
- Consumer Cooperative Stores**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 221
- Conversion of Nuapada-Gunpur**
(Deb. 28, Vol. III, 20-08-1991)
Col. 141
- Cultivation of Sabal Grass**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 187-88
- Deaths due to Kala-Azar and Malaria**
(Deb. 24, Vol. III, 12-08-1991)
Col. 616
- DESU Bills**
(Deb. 28, Vol. III, 20-08-1991)
Col. 143
- Development of National Highway No. 5 between Ichhapuram and Kasibugga near Parbatipuram**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 2-4
- Development of Paradip Port**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 148
- Dues of N.T.P.C.**
(Deb. 42, Vol. V, 10-09-1991)
Col. 198-99
- Earning of Foreign Exchange by NTC Mills**
(Deb. 45, Vol. V, 13-09-1991)
Col. 203
- Edible Oils in Maharashtra**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 365
- Elephant Sanctuaries**
(Deb. 27, Vol. III, 19-08-1991)
Col. 161-63
- ESI Hospitals in Orissa**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 332
- Expansion of Maruti Udyog Ltd.**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 72
- Expansion of Para-Military Forces**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 163
- Export of Iron Ore**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 112-13
- Fishing Harbour at Paradip**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 284
- Flood and drought situation in the country (DUR 193)**
(Deb. 21, Vol. III, 07-08-1991)
Col. 430
- Foreign Exchange Earnings from Export of Diamonds**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 247
- Fund to Jute Mills for Modernisation Programme**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 243
- Funds to Cleanse Polluted Rivers**
(Deb. 24, Vol. III, 12-08-1991)
Col. 280-84

- Harnessing of Sea Wave**
(Deb. 25, Vol. III, 13-08-1991)
Col. 70-71
- HUDCO Assistance to Orissa**
(Deb. 41, Vol. V, 09-09-1991)
Col. 138-39
- IAF Plane Crashes**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 223-24
- Indian Airlines Flights**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 275
- Indian Overseas Bank Loans Scheme for Gulf Bound People**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 316
- Indo-Pak Talks on Bilateral Issue**
(Deb. 22, Vol. III, 08-08-1991)
Col. 191
- Leather Goods Industry in Orissa**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 366
- Lok Adalats**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 352
- Milk and Milk Products in Delhi**
(Deb. 30, Vol. III, 22-08-1991)
Col. 61-62
- Mobile Hospitals in Tribal Areas**
(Deb. 27, Vol. III, 19-08-1991)
Col. 129
- Modernisation of Textile Mills**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 315
- National Bank for Fisheries**
(Deb. 44, Vol. V, 12-09-1991)
Col. 238
- Need for Expeditious Implementation of Foreign Language Courses in Berhampur University (MUR 377)**
(Deb. 20, Vol. II, 06-08-1991)
Col. 299-300
- Need to check the decline in oil production in oil wells in Gujarat and Bombay off shore (MUR 377)**
(Deb. 41, Vol. V, 09-09-1991)
Col. 671
- Need to create a Maritime Border Security Force (MUR 377)**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 574
- Need to Review the Proposal to Drop the Income Tax Exemption on Wagering/Horse-Races (MUR 377)**
(Deb. 29, Vol. III, 21-08-1991)
Col. 296
- Need to upgrade the Gopalpur Minor Port at Arzipalli in Orissa (MUR 377)**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 384
- New Forest Policy by World Bank**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 355
- New procedure for expeditious clearance of irrigation projects**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 57
- New Steel Plants**
(Deb. 22, Vol. III, 08-08-1991)
Col. 59
- Norms for Industrial Licensing**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 350
- Participation of Private Sector in Gas Projects**
(Deb. 20, Vol. II, 06-08-1991)
Col. 226
- Passenger amenities at Pakasa Station, SE Railways**
(Deb. 42, Vol. V, 10-09-1991)
Col. 197-98
- Pending Irrigation Projects in Orissa**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 355

- Performance of Public Sector Banks and Financial Institutions**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 318
- Pollution of Rushikulya and Vasadhara Rivers in Orissa**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 93
- Power Position**
(Deb. 28, Vol. III, 20-08-1991)
Col. 58
- Prawn Aquaculture**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 383-85
- Primary Health Centres in Orissa**
(Deb. 27, Vol. III, 19-08-1991)
Col. 32-33
- Production and Consumption of Rubber**
(Deb. 45, Vol. V, 13-09-1991)
Col. 56
- Production in Central Coalfields Limited in Eighth Plan**
(Deb. 28, Vol. III, 20-08-1991)
Col. 37
- Production of Iron Ore in Orissa**
(Deb. 30, Vol. III, 22-08-1991)
Col. 229
- Production of Oilseeds**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 191
- Promotion of Tourism in Eighth Plan**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 63
- Railway Projects in Orissa**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 282
- Review of Rural Electrification Programme**
(Deb. 42, Vol. V, 10-09-1991)
Col. 65-78
- Scheme for Development of Agriculture in Orissa**
(Deb. 44, Vol. V, 12-09-1991)
Col. 190
- Setting up of Industrial units with the Assistance of Japan**
(Deb. 43, Vol. V, 11-09-1991)
Col. 81
- Setting up of Marine Products Export Development Authority**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 245
- Setting up of Mini Steel Plants**
(Deb. 30, Vol. III, 22-08-1991)
Col. 97-99
- Setting up of New Sponge Iron Plants**
(Deb. 30, Vol. III, 22-08-1991)
Col. 71
- Starvation Deaths**
(Deb. 22, Vol. III, 08-08-1991)
Col. 147
- Storage Capacity in the Tribal Areas**
(Deb. 29, Vol. III, 21-08-1991)
Col. 147-48
- Storage Facilities for Vegetable, Fruits and Coarse Grains**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 220
- Sugar Mills in Ganjam District of Orissa**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 361
- Supply of Coal to Thermal Power Units**
(Deb. 20, Vol. II, 06-08-1991)
Col. 120-21
- Suspension of Weaving in NTC Mills**
(Deb. 45, Vol. V, 13-09-1991)
Col. 247
- Tea Plantation in Orissa**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 317
- Tunnel Tragedy in Orissa**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 375-76
- Utilisation of European Space Agency Satellite**
(Deb. 29, Vol. III, 21-08-1991)
Col. 265-66

- Vanaspati Units in Orissa**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 58
- Wildlife (Protection) Amendment Bill—**
Consid. and pass
(Deb. 47, Vol. V, 16-09-1991)
Col. 134
- World Bank Assistance for Pollution**
Control
(Deb. 41, Vol. V, 09-09-1991)
Col. 344
- Ganang, Shri Giridhar**
- Performance of Pepsi Food Project**
(HAH Dis.)
(Deb. 38, Vol. IV, 04-09-1991)
Col. 634
- Ganik, Shri Chhitubhai**
- All India Radio Station at Surat**
(Deb. 16, Vol. II, 31-07-1991)
Col. 40-42
- Collapse of the Bank of Credit and**
Commerce International (Overseas)
Limited (Motion)
(Deb. 46, Vol. V, 14-09-1991)
Col. 240
- Dredging of Tapi and Narmada Rivers**
(Deb. 23, Vol. III, 09-08-1991)
Col. 4-6
- Employment to Persons Whose Land Was**
Acquired for Kakrapar Atomic Power
Plant
(Deb. 16, Vol. II, 31-07-1991)
Col. 189
- National Highways in Gujarat**
(Deb. 13, Vol. II, 26-07-1991)
Col. 89
- Natural Gas from Bombay High to Pipavav**
(Deb. 15, Vol. II, 30-07-1991)
Col. 199
- New Telephone Connections in Surat,**
Gujarat
(Deb. 22, Vol. III, 08-08-1991)
Col. 94
- Pending Irrigation Projects in Gujarat**
(Deb. 19, Vol. II, 05-08-1991)
Col. 213-18
- Rural Electrification in Gujarat**
(Deb. 15, Vol. II, 30-07-1991)
Col. 201
- Supply of Coal to Power Plant in Gujarat**
(Deb. 20, Vol. II, 06-08-1991)
Col. 100-02
- Supply of Natural Gas Through Pipelines**
in Ahmedabad
(Deb. 15, Vol. II, 30-07-1991)
Col. 28
- T.V. Relay Station at Songhad Doswada,**
Surat
(Deb. 21, Vol. III, 07-08-1991)
Col. 139
- Gangwar, Shri Parashuram**
- Auction of Sal Seeds**
(Deb. 24, Vol. III, 12-08-1991)
Col. 30-35
- Demands for Grants (General)—1991-92—**
Ministry of Agriculture, Ministry of
Food and Ministry of Rural
Development
(Deb. 35, Vol. IV, 29-08-1991)
Col. 654-57
- Electronic Telephone Exchange in**
Pilibheet District of U.P.
(Deb. 44, Vol. V, 12-09-1991)
Col. 128
- Expenditure on Rural Development**
Schemes
(Deb. 21, Vol. III, 07-08-1991)
Col. 122
- High Power TV Transmitter at Pilibhit in**
Uttar Pradesh
(Deb. 21, Vol. III, 07-08-1991)
Col. 209
- Indian Citizenship to Bangladesh**
Refugees living in Pilibhit, U.P.
(Deb. 30, Vol. III, 22-08-1991)
Col. 72-73

- LPG Agencies in Pilibhit**
(Deb. 42, Vol. V, 10-09-1991)
Col. 109-10
- Mailani-Shahjahanpur Railway Line**
(Deb. 20, Vol. II, 06-08-1991)
Col. 9-10
- Need to confer citizenship rights on refugees from East Pakistan settled in Pilibhit district of U.P. (MUR 377)**
(Deb. 15, Vol. II, 30-07-1991)
Col. 267
- Need to construct a railway over-bridge at railway crossing in Pilibhit, Uttar Pradesh (DUR 377)**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 431
- Need to set up electronic telephone exchanges in Pilibhit Parliamentary Constituency in Uttar Pradesh (MUR 377)**
(Deb. 41, Vol. V, 09-09-1991)
Col. 672
- Overbridge in Pilibhit**
(Deb. 25, Vol. III, 13-08-1991)
Col. 128
- Petrol/Diesel Outlets in Pilibhit**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 133
- Gangwar, Shri Santosh Kumar**
- Air Taxi Operators**
(Deb. 25, Vol. III, 13-08-1991)
Col. 159-65
- Alleged Irregularities at Central Institute of Research on Buffalo, Haryana**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 165
- Alleged irregularities in DGS & D**
(Deb. 13, Vol. II, 26-07-1991)
Col. 36
- Alleged Irregularities in IVRI, Bareilly**
(Deb. 12, Vol. II, 25-07-1991)
Col. 76
- Alleged Irregularities in Project Directorate on Cattle, Merrut**
(Deb. 30, Vol. III, 22-08-1991)
Col. 231-32
- Allocation of Railway Land on Tehbazari in Izzatnagar**
(Deb. 6, Vol. I, 16-07-1991)
Col. 54
- Allocation to U.P. for Plan Expenditure**
(Deb. 43, Vol. V, 11-09-1991)
Col. 151
- Allotment of Land to Civilians in Cantonment Areas**
(Deb. 23, Vol. III, 09-08-1991)
Col. 240
- Amendment to Essential Commodities Act, 1955**
(Deb. 11, Vol. II, 24-07-1991)
Col. 45
- Amendment to Food Adulteration Act, 1954**
(Deb. 14, Vol. II, 29-07-1991)
Col. 113-14
- American Flights over Indo-Bangladesh Border**
(Deb. 17, Vol. II, 01-08-1991)
Col. 116
- Backward Castes in Mandal Commission**
(Deb. 19, Vol. II, 05-08-1991)
Col. 103-05
- Ban on Appointment and Promotion in RRBs**
(Deb. 18, Vol. II, 02-08-1991)
Col. 142
- Birth Rate**
(Deb. 24, Vol. III, 12-08-1991)
Col. 689
- Blackmarketing and Adulteration of Petroleum Products in Uttar Pradesh**
(Deb. 42, Vol. V, 10-09-1991)
Col. 135-36

- Bogus Appointments in Izzatnagar Division**
(Deb. 15, Vol. II, 30-07-1991)
Col. 127
- Catering Facilities at stations**
(Deb. 42, Vol. V, 10-09-1991)
Col. 276
- Chit Fund Companies**
(Deb. 45, Vol. V, 13-09-1991)
Col. 151
- Choice Posting to Teachers of Kendriya Vidyalayas of North East Region**
(Deb. 19, Vol. II, 05-08-1991)
Col. 257
- Clearance of Tehri Dam Project (HAH Dis.)**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 681
- Coach Factory in Bareilly**
(Deb. 6, Vol. I, 16-07-1991)
Col. 100
- Complaints Regarding Quantity and Quality of Rice Purchased by Food Corporation of India**
(Deb. 16, Vol. II, 31-07-1991)
Col. 188-90
- Computer Readable Text of Sanskrit Classics**
(Deb. 21, Vol. III, 07-08-1991)
Col. 139
- Computerised Reservation Office in Bareilly**
(Deb. 6, Vol. I, 16-07-1991)
Col. 99
- Constitution of Commodity Management Board**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 9
- Construction of Buildings of Regional Offices of Kendriya Vidyalaya Sangathan and Staff Quarters**
(Deb. 27, Vol. III, 19-08-1991)
Col. 74
- Conversion of Reigion of Hindu Girls in Pakistan**
(Deb. 17, Vol. II, 01-08-1991)
Col. 211
- Counter Magnet Cities under NCR**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 135
- Countermanding of Elections due to certain Irregularities**
(Deb. 4, Vol. I, 12-07-1991)
Col. 31
- Criteria for Rural Electrification**
(Deb. 6, Vol. I, 16-07-1991)
Col. 53
- Decentralisation of D.G.S.&D.**
(Deb. 23, Vol. III, 09-08-1991)
Col. 109
- Delegation of Powers to CCI&E (HAH)**
(Deb. 13, Vol. II, 26-07-1991)
Col. 384
- Demand to Lay Astroturf at Bareilly**
(Deb. 5, Vol. I, 15-07-1991)
Col. 138
- Development of Bareilly as Counter Magnet City**
(Deb. 5, Vol. I, 15-07-1991)
Col. 40
- Disparity in Pay Scales of Assistants in Different Departments**
(Deb. 41, Vol. V, 09-09-1991)
Col. 210-11
- Duplication of R&D Projects**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 52
- Electrification of Lines on NR and NER**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 327
- Employment in IFFCO**
(Deb. 11, Vol. II, 24-07-1991)
Col. 94

- Employment on Compassionate Grounds at Air Force's Trishul Airport**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 199
- Employment Oriented Programmes**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 402
- Employment to Dependents of Voluntarily Retiring Employees**
(Deb. 15, Vol. II, 30-07-1991)
Col. 127
- Expenditure on Family Planning**
(Deb. 24, Vol. III, 12-08-1991)
Col. 689-736
- Express Train on Bareilly-Aligarh Route**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 321
- Facilities to Civilians residing in Cantonment Areas**
(Deb. 23, Vol. III, 09-08-1991)
Col. 53
- Facilities to Dependents of Officers Dying in Harness**
(Deb. 18, Vol. II, 02-08-1991)
Col. 55
- False Appointment in Moradabad**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 38
- Functioning of Kendriya Vidyalayas**
(Deb. 27, Vol. III, 19-08-1991)
Col. 116-17
- Halt of Express Trains at Nagaria Sadat Station**
(Deb. 42, Vol. V, 10-09-1991)
Col. 297
- High Court at Allahabad (Establishment of a permanent Bench at Bareilly) Bill by Shri Santosh Kumar Gangwar—Int.**
(Deb. 9, Vol. I, 19-07-1991)
Col. 133
- High Frequency Relay Centre in Bareilly**
(Deb. 7, Vol. I, 17-07-1991)
Col. 64
- Implementation of One Rank One Pension Scheme to Ex-Servicemen**
(Deb. 9, Vol. I, 19-07-1991)
Col. 45
- Industrial Establishments in Uttar Pradesh**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 327
- International Journal of Electronics in Hindi**
(Deb. 21, Vol. III, 07-08-1991)
Col. 244
- Irregularities in Purchase of Rice**
(Deb. 7, Vol. I, 17-07-1991)
Col. 103-04
- Issuance of Arm Licence**
(Deb. 8, Vol. I, 18-07-1991)
Col. 58-59
- Jawahar Rozgar Yojana**
(Deb. 16, Vol. II, 31-07-1991)
Col. 10-27
- Jawahar Rozgar Yojana in Urban Areas**
(Deb. 41, Vol. V, 09-09-1991)
Col. 71-72
- Job on Compassionate Grounds**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 332
- Management of Navodaya Vidyalayas**
(Deb. 24, Vol. III, 12-08-1991)
Col. 232-33
- Meat Export**
(Deb. 4, Vol. I, 12-07-1991)
Col. 65
- Merger of Departments of Posts and Telecommunications**
(Deb. 30, Vol. III, 22-08-1991)
Col. 118-19
- Merger of Regional Rural Banks with Commercial Banks**
(Deb. 4, Vol. I, 12-07-1991)
Col. 57-58
- Modernisation of Bareilly-Junction**
(Deb. 25, Vol. III, 13-08-1991)
Col. 305

- Need to connect Bareilly (Uttar Pradesh) by Vayudoot services (MUR 377)
(Deb. 19, Vol. II, 05-08-1991)
Col. 347-48
- Need to connect Bareilly with Bombay and other parts of Southern India by Rail and also to increase the quota of reservation in trains at Bareilly (MUR 377)
(Deb. 48, Vol. V, 17-09-1991)
Col. 75
- Need to install electric telephone exchange at Bareilly during the current year (MUR 377)
(Deb. 6, Vol. I, 16-07-1991)
Col. 181
- Need to open regional office of Central Schools Organisation at Bareilly (MUR 377)
(Deb. 25, Vol. III, 13-08-1991)
Col. 534
- Need to review the policy of Rural Electrification (MUR 377)
(Deb. 28, Vol. III, 20-08-1991)
Col. 231
- Opening of Zonal Office of Bank of Baroda at Bareilly
(Deb. 23, Vol. III, 09-08-1991)
Col. 218
- Pay Scales of Regional Rural Bank Employees
(Deb. 4, Vol. I, 12-07-1991)
Col. 64
- Performance of Pepsi Food Project (HAH Dis.)
(Deb. 38, Vol. IV, 04-09-1991)
Col. 631
- Performance of Students of KVs in X and XII Standard Examinations
(Deb. 14, Vol. II, 29-07-1991)
Col. 159-61
- Persons Permitted to Visit South Africa
(Deb. 17, Vol. II, 01-08-1991)
Col. 121-22
- Posting of Music Teacher in Kendriya Vidyalayas
(Deb. 24, Vol. III, 12-08-1991)
Col. 737-38
- Privatisation of Vayudoot
(Deb. 20, Vol. II, 06-08-1991)
Col. 40-41
- Production of Films on Great Personalities
(Deb. 21, Vol. III, 07-08-1991)
Col. 298
- Proposal for rebate in tickets from Bareilly to Delhi
(Deb. 42, Vol. V, 10-09-1991)
Col. 298
- Proposal to set up Hospital in Bareilly
(Deb. 24, Vol. III, 12-08-1991)
Col. 497
- Proposals for setting up Sugar Mills in U.P.
(Deb. 11, Vol. II, 24-07-1991)
Col. 114-34
- Quantity of Sugar Distributed in Rural and Urban Areas
(Deb. 16, Vol. II, 31-07-1991)
Col. 149
- Quantity of Wheat Purchased in U.P.
(Deb. 16, Vol. II, 31-07-1991)
Col. 184-86
- Quota of SC/ST in Izzatnagar Division
(Deb. 15, Vol. II, 30-07-1991)
Col. 126
- Rail Link to Pilibhit
(Deb. 20, Vol. II, 06-08-1991)
Col. 151
- Railway Land on Tehbazari
(Deb. 28, Vol. III, 20-08-1991)
Col. 84
- Recommendation regarding electoral reforms
(Deb. 4, Vol. I, 12-07-1991)
Col. 61-64

Recommendations of Khazro Committee (Deb. 18, Vol. II, 02-08-1991) Col. 143	Service Conditions of Extra Departmental employees (Deb. 30, Vol. III, 22-08-1991) Col. 83-85
Recruitment of Women in Military (Deb. 9, Vol. I, 19-07-1991) Col. 56	Setting up of Benches of Allahabad High Court (Deb. 13, Vol. II, 26-07-1991) Col. 201
Recruitment Procedure in Public Sector Banks (Deb. 9, Vol. I, 19-07-1991) Col. 54	Setting up of Medical Colleges in Uttar Pradesh (Deb. 14, Vol. II, 29-07-1991) Col. 66
Regional Passports Office at Bareilly, Uttar Pradesh (Deb. 22, Vol. III, 08-08-1991) Col. 51	Shops in new Model Colony, Izzatnagar (Deb. 33, Vol. IV, 27-08-1991) Col. 197
Reinstatement of Employees (Deb. 15, Vol. II, 30-07-1991) Col. 9-13	Shortage of Petrol and LPG in Andhra Pradesh (Deb. 42, Vol. V, 10-09-1991) Col. 191-92
Repair of Bridge on National Highway No. 25 at Shivpuri Bhognipur (Deb. 13, Vol. II, 26-07-1991) Col. 152	Sleeper Factory in Izzatnagar (Deb. 33, Vol. IV, 27-08-1991) Col. 198
Replacement of Coaches and Wagons (Deb. 15, Vol. II, 30-07-1991) Col. 128	Southern Gas Grid (Deb. 28, Vol. III, 20-08-1991) Col. 150
Research on Ancient Agricultural Practices (Deb. 39, Vol. IV, 05-09-1991) Col. 63	Special Incentives to Bank Employees in Rural Areas (Deb. 9, Vol. I, 19-07-1991) Col. 54
Reservation Quota for Bareilly Junction (Deb. 37, Vol. IV, 03-09-1991) Col. 322	Suspension of DBC Facility (Deb. 37, Vol. IV, 03-09-1991) Col. 320
Revenue earned from Excise and Customs Duty (Deb. 9, Vol. I, 19-07-1991) Col. 54	Tehri Thermal Power Project (Deb. 25, Vol. III, 13-08-1991) Col. 109
Rural Electrification (Deb. 6, Vol. I, 16-07-1991) Col. 100	Unemployment (Res.) (Deb. 40, Vol. IV, 06-09-1991) Col. 505
Sainik Schools (Deb. 18, Vol. II, 02-08-1991) Col. 144	Use of Computers in Indological Studies and Research (Deb. 21, Vol. III, 07-08-1991) Col. 243

- Vacancy of DG Post in ICAR**
(Deb. 22, Vol. III, 08-08-1991)
Col. 171
- Vayudoot Service in Uttar Pradesh**
(Deb. 20, Vol. II, 06-08-1991)
Col. 172
- Vayudoot Services**
(Deb. 25, Vol. III, 13-08-1991)
Col. 85-86
- Waiting list for Telephone Connections at Bareilly Telephone Exchange in U.P.**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 194
- Workshop at Izzatnagar**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 45
- Gautam, Shrimati Sheela**
- Complaints against DESU officials**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 113
- Implementation of Fourth Pay Commission Report for Hindi Posts**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 139
- Overbridge at Aligarh**
(Deb. 42, Vol. V, 10-09-1991)
Col. 99-100
- Gavit, Shri Manikrao Hodiya**
- Public Telephone Facility in Post Offices of Uttar Pradesh**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 13
- Gehlot, Shri Ashok**
- Central Silk Board—Election**
(Deb. 9, Vol. I, 19-07-1991)
Col. 102
- Ghangare, Shri Ramchandra Marotrao**
- Casual Workers in C.A.D. Camp Phulgaon Wardha**
(Deb. 45, Vol. V, 13-09-1991)
Col. 180
- Demands for Grants (General)—1991-1992—Ministry of Agriculture, Ministry of Food and Ministry of Rural Development**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 657
- Flood and Drought situation in the Country (DUR 193)**
(Deb. 21, Vol. III, 07-08-1991)
Col. 407
- Industrialisation of Wardha district Maharashtra**
(Deb. 43, Vol. V, 11-09-1991)
Col. 172-73
- Shuttle service between Wardha and Nagpur**
(Deb. 42, Vol. V, 10-09-1991)
Col. 180
- Ghatowar, Shri Paban Singh**
- Employees State Insurance Corporation—Elections**
(Deb. 14, Vol. II, 29-07-1991)
Col. 222
- Submission of Report by the National Commission on Rural Labour (St.)**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 368
- Giri, Shri Sudhir**
- Accidents in Coal Mines**
(Deb. 42, Vol. V, 10-09-1991)
Col. 136-37
- Aid from Japan**
(Deb. 45, Vol. V, 13-09-1991)
Col. 236
- Ceiling on Agricultural Holdings**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 429
- Clearance of Irrigation Projects of West Bengal**
(Deb. 24, Vol. III, 12-08-1991)
Col. 249-54

- Clearance of Subarnarekha and Tehri Dam Projects**
(Deb. 19, Vol. II, 05-08-1991)
Col. 4-16
- Closure of Haldia Fertilizer Factory**
(Deb. 21, Vol. III, 07-08-1991)
Col. 110
- Constitution (Amendment) Bill (Amendment of Article 29, etc.) by Shri Sudhir Giri—Int.**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 494
- Constitution (Amendment) Bill (Amendment of Article 356) by Shri Sudhir Giri—Int.**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 495
- Constitution (Amendment) Bill (Insertion of New Article 19A) By Shri Chitta Basu—Consid.**
(Deb. 45, Vol. V, 13-09-1991)
Col. 581
- Constitution (Amendment) Bill (Insertion of new Article 31) by Shri Sudhir Giri—Int.**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 494
- Constitution Amendment Bill (Amendment of Article 311) by Shri Sudhir Giri—Int.**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 491
- Constitution of Commodity Management Board**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 1-9
- Disapproval of Terrorist and Disruptive Activities (Prevention) Amendment Ordinance, 1991 and Terrorist and Disruptive Activities (Prevention) Amendment Bill—Consid.**
(Deb. 23, Vol. III, 09-08-1991)
Col. 414
- Electricity Laws (Amendment) Bill—Consid. and Pass**
(Deb. 48, Vol. V, 17-09-1991)
Col. 96
- Expert Committee to Review Methodology of Cost of Production of Crops**
(Deb. 17, Vol. II, 01-08-1991)
Col. 151-52
- Food Processing Industries**
(Deb. 29, Vol. III, 21-08-1991)
Col. 35-41
- Handicapped Persons Benefited under IRDP**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 443
- Irrigation Potential**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 228
- Jawahar Rozgar Yojana**
(Deb. 16, Vol. II, 31-07-1991)
Col. 24
- Mangalore Refinery**
(Deb. 28, Vol. III, 20-08-1991)
Col. 33
- National Commission for Women (HAH Dia)**
(Deb. 44, Vol. V, 12-09-1991)
Col. 536
- National Hardware Show at Chicago, USA**
(Deb. 45, Vol. V, 13-09-1991)
Col. 235
- New Service Rule in Indian Drugs and Pharmaceuticals Limited**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 347
- Pending cases of Societies with Arbitration**
(Deb. 41, Vol. V, 09-09-1991)
Col. 183
- Pollution by Industries**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 113

- Price rise after Budget
(Deb. 34, Vol. IV, 28-08-1991)
Col. 6-27
- Private Firms in Oil Exploration and Production
(Deb. 20, Vol. II, 06-08-1991)
Col. 103
- Production and Consumption of Food
(Deb. 44, Vol. V, 12-09-1991)
Col. 379
- Production and Consumption of Rubber
(Deb. 45, Vol. V, 13-09-1991)
Col. 56
- Production/Export Target of Tea
(Deb. 40, Vol. IV, 06-09-1991)
Col. 145
- Report of Multi Disciplinary Committee on Central Ground Water Board
(Deb. 22, Vol. III, 08-08-1991)
Col. 16
- Shifting of Professional Processing Unit of International Finance Corporation
(Deb. 23, Vol. III, 09-08-1991)
Col. 41
- Smuggling on Indo-Pak Border
(Deb. 35, Vol. IV, 29-08-1991)
Col. 5
- STD Facility at Capital in West Bengal
(Deb. 17, Vol. II, 01-08-1991)
Col. 51
- Telecom Gateway facility to Calcutta
(Deb. 30, Vol. III, 22-08-1991)
Col. 37-39
- Tourism Development
(Deb. 37, Vol. IV, 03-09-1991)
Col. 76
- TV Relay Centre at Contai in West Bengal
(Deb. 34, Vol. IV, 28-08-1991)
Col. 262
- Voluntary Deposits (Immunities and Exemptions) Bill—Consid. and Pass
(Deb. 46, Vol. V, 14-09-1991)
Col. 337
- Wages for Labourers engaged in Salt Production
(Deb. 41, Vol. V, 09-09-1991)
Col. 440-41
- Girija Devi, Dr. (Prof.)
- Delay in Setting up of Kendriya Vidyalaya in Siwan
(Deb. 41, Vol. V, 09-09-1991)
Col. 303
- Electricity Laws (Amendment) Bill—Consid. and Pass
(Deb. 48, Vol. V, 17-09-1991)
Col. 107
- Houses for Tehri Dam Project Oustees
(Deb. 42, Vol. V, 10-09-1991)
Col. 282-83
- Maharajganj-Dronda Section
(Deb. 42, Vol. V, 10-09-1991)
Col. 89-90
- Need for early Conversion of Dharaunda-Maharajganj rail section into Broad Gauge (MUR 377)
(Deb. 34, Vol. IV, 28-08-1991)
Col. 573
- Need to construct a bridge on Manjhi-Ballia Road, between U.P. and Bihar (MUR 377)
(Deb. 44, Vol. V, 12-09-1991)
Col. 458
- Public Telephone Facility in Post Offices of Uttar Pradesh
(Deb. 35, Vol. IV, 29-08-1991)
Col. 13-14
- Upgradation of Post Offices in Bihar
(Deb. 44, Vol. V, 12-09-1991)
Col. 107
- Wildlife (Protection) Amendment Bill—Consid. and Pass
(Deb. 47, Vol. V, 16-09-1991)
Col. 130

Gogoi, Shri Tarun

Demands for Grants(General)—1991-92-

Ministry of Agriculture, Ministry of Food and Ministry of Rural Development

(Deb. 35, Vol. IV, 29-08-1991)

Col.658-62

Gohil, Dr. Mahavir Singh

Financial Assistance by IDBI to Mini Cement Plants in Gujarat and Andhra Pradesh

(Deb. 23, Vol. III, 09-08-1991)

Col.76

Gopalan, Shrimati Susela

Alleppey-Kayankulam Rail Line

(Deb. 42, Vol. V, 10-09-1991)

Col.138-39

Alleppey-Kayankulam Railway Line

(Deb. 20, Vol. II, 06-08-1991)

Col.181-82

Booking of Telegrams by Private Individuals

(Deb. 35, Vol. IV, 29-08-1991)

Col.66

Bridge at Varkala

(Deb. 20, Vol. II, 06-08-1991)

Col.76

Common Recruitment Centre in Kerala

(Deb. 36, Vol. IV, 30-08-1991)

Col.111

Constitution of Coir Board

(Deb. 21, Vol. III, 07-08-1991)

Col.40

Construction of Buildings for Telegraph Office

(Deb. 30, Vol. III, 22-08-1991)

Col.236-37

Expenditure on Vamanapuram Project in Kerala

(Deb. 17, Vol. II, 01-08-1991)

Col.127

Food Allowance to Sainik School Students

(Deb. 40, Vol. IV, 06-09-1991)

Col.293

Hydrographic Survey of West Coast Canal of Kerala

(Deb. 40, Vol. IV, 06-09-1991)

Col.174

Import of Cashew Kernels

(Deb. 36, Vol. IV, 30-08-1991)

Col.232

Jammu and Kashmir Budget—General Discussion and Demands for Grants (Jammu and Kashmir)—1991-1992

(Deb. 46, Vol. V, 14-09-1991)

Col.282

Model Telecom Centre at Bangalore

(Deb. 39, Vol. IV, 05-09-1991)

Col.72

Modernisation of Coir Board

(Deb. 21, Vol. III, 07-08-1991)

Col.204

Motion of Thanks on the President's Address

(Deb. 7, Vol. I, 17-07-1991)

Col.215-22

National Commission for Women (HAH Dis.)

(Deb. 44, Vol. V, 12-09-1991)

Col.530

National Commission on Rural Labour

(Deb. 41, Vol. V, 09-09-1991)

Col.26

New Telephone Connections in Trivandrum and Alleppey Districts of Kerala

(Deb. 44, Vol. V, 12-09-1991)

Col.156

Payment of Bonus to Employees of Posts and Telecommunications Departments

(Deb. 22, Vol. III, 08-08-1991)

Col.69

- Pension to Extra Departmental Employees**
(Deb. 30, Vol. III, 22-08-1991)
Col. 237
- Rebate Scheme for Coir Products**
(Deb. 21, Vol. III, 07-08-1991)
Col. 192
- Restoration of Sorting Sections in RMS**
(Deb. 30, Vol. III, 22-08-1991)
Col. 89-92
- RMS Sorting Offices**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 283
- Running of Telecom Services by Private Firms**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 304-05
- Selection to Defence Services**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 379
- Sorting Machines in RMS Offices**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 284
- Supply of Boiled Rice to Kerala**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 184
- Govinda Rajulu, Shri R. Kanaga**
- Demands for Grants on Account (General)—1991-92**
(Deb. 29, Vol. III, 21-08-1991)
Col. 391-94
- Development of Siddha System of Medicine**
(Deb. 27, Vol. III, 19-08-1991)
Col. 157-58
- Independent Candidates in Lok Sabha Elections**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 103-05
- Setting up of National Institute for Siddha in Madras**
(Deb. 27, Vol. III, 19-08-1991)
Col. 73
- Wheat and Maize Production**
(Deb. 30, Vol. III, 22-08-1991)
Col. 70
- World Bank Assistance for Development of Sivakasi**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 361
- Gowda, Dr. Venkatagiri K.**
- Dailies, Weeklies etc. Published in Bangalore**
(Deb. 43, Vol. V, 11-09-1991)
Col. 168-69
- Demands for Grants (General)—1991-1992—Ministry of Agriculture, Ministry of Food and Ministry of Rural Development**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 385
- Need to construct new Railway Station in Yashwantpur—a suburb of Bangalore (MUR377)**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 388
- Pending cases in Supreme Court**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 131
- The Budget (General)—1991-92**
(Deb. 15, Vol. II, 30-07-1991)
Col. 339
- Gandewar, Shri Vilasrao**
- Assistance to Maharashtra for Electronic Units**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 363
- Assistance to Maharashtra Under National Health Schemes**
(Deb. 41, Vol. V, 09-09-1991)
Col. 252-53
- Ban on Export of Frogs, Rabbits and Monkeys**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 40-44

Cancellation of Bombay-Nanded Vayudoot Service (Deb. 15, Vol. II, 30-07-1991) Col. 79-80	Industrial Projects in Maharashtra (Deb. 21, Vol. III, 07-08-1991) Col. 184
Central Assistance for Improvement of Jail System in Maharashtra (Deb. 35, Vol. IV, 29-08-1991) Col. 243-44	Industrially Backward areas in Maharashtra (Deb. 43, Vol. V, 11-09-1991) Col. 278-79
Central Public Sector Undertakings in Maharashtra (Deb. 34, Vol. IV, 28-08-1991) Col. 53	Land under irrigation in Orissa, Maharashtra and Madhya Pradesh (Deb. 22, Vol. III, 08-08-1991) Col. 178
Conversion of Manual Telephone Exchanges into Electronic Exchanges in Maharashtra (Deb. 22, Vol. III, 08-08-1991) Col. 116	Loans advanced by Banks in Maharashtra (Deb. 23, Vol. III, 09-08-1991) Col. 107
Doordarshan Kendra at Hingoli in Maharashtra (Deb. 21, Vol. III, 07-08-1991) Col. 181	Loans for Agriculture and Agro-Based Industries (Deb. 18, Vol. II, 02-08-1991) Col. 41
Energy Food Industries in Maharashtra (Deb. 34, Vol. IV, 28-08-1991) Col. 362	Loans for Development Projects Maharashtra (Deb. 45, Vol. V, 13-09-1991) Col. 212
Extraction of Mineral in Maharashtra and Madhya Pradesh (Deb. 44, Vol. V, 12-09-1991) Col. 195	Loans for Farmers (Deb. 45, Vol. V, 13-09-1991) Col. 211
Family Courts in Maharashtra (Deb. 45, Vol. V, 13-09-1991) Col. 212	Opening of Telegraph and Post Offices in Maharashtra (Deb. 12, Vol. II, 25-07-1991) Col. 25
Gold Import Policy (Deb. 23, Vol. III, 09-08-1991) Col. 238	Pending Proposals for New Industries (Deb. 29, Vol. III, 21-08-1991) Col. 204-05
Income earned by Doordarshan and Akashwani (Deb. 21, Vol. III, 07-08-1991) Col. 182	Per Capita Milk Consumption (Deb. 22, Vol. III, 08-08-1991) Col. 188
Industrial Growth Centres in Maharashtra and Gujarat (Deb. 21, Vol. III, 07-08-1991) Col. 1-9	Petrochemical Industry in Maharashtra (Deb. 29, Vol. III, 21-08-1991) Col. 205-06
	Pig Iron Plants in Maharashtra and Madhya Pradesh (Deb. 44, Vol. V, 12-09-1991) Col. 7-13

- Pollution caused by Steel Plants in Maharashtra**
(Deb. 24, Vol. III, 12-08-1991)
Col. 183-84
- Procurement of Cotton by Cotton Corporation of India**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 258
- Production target of Hindustan Aeronautics Limited, Nasik**
(Deb. 23, Vol. III, 09-08-1991)
Col. 238
- Projects of CCI in Maharashtra**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 363
- Regional Rural Banks in Maharashtra**
(Deb. 18, Vol. II, 02-08-1991)
Col. 136
- Relief to families of Terrorist Victims in Punjab**
(Deb. 44, Vol. V, 12-09-1991)
Col. 196
- SC/ST Employees in KVIC**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 110
- Seizure of Contraband Goods in Maharashtra**
(Deb. 18, Vol. II, 02-08-1991)
Col. 137
- Shortage of Essential Commodities in Super Bazar**
(Deb. 29, Vol. III, 21-08-1991)
Col. 107-08
- Tea Estates**
(Deb. 45, Vol. V, 13-09-1991)
Col. 17-24
- Telephone Connections in Nanded and Parbhani Districts of Maharashtra**
(Deb. 22, Vol. III, 08-08-1991)
Col. 188
- Gupta, Shri Indrajit**
- Abolition of Post of Supervisors in Ordnance Factories**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 259-60
- Appointments in National Zoological Park New Delhi**
(Deb. 41, Vol. V, 09-09-1991)
Col. 208-09
- Approval of Continuance in Force of Proclamation in respect of Jammu and Kashmir (Res.)**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 498
- Award of Industrial Tribunal for Deposit Collections**
(Deb. 18, Vol. II, 02-08-1991)
Col. 139
- Bhabha Atomic Research Centre, Bombay**
(Deb. 16, Vol. II, 31-07-1991)
Col. 49-50
- Continuance of Proclamation by President in Relation to the State of Punjab (Res.)**
(Deb. 49, Vol. V, 18-09-1991)
Col. 18
- Decanalisation of Imports**
(Deb. 13, Vol. II, 26-07-1991)
Col. 19-23
- Demands for Grants (General)—1991-1992—Ministry of Defence**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 397
- Demands of Andaman and Nicobar Motor Vehicles Drivers' Union**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 244-45
- Demise of Rajiv Gandhi and Obituary References**
(Deb. 3, Vol. I, 11-07-1991)
Col. 36

- Discussion with US Delegation on Special
301 Provisions of U.S. Trade
Legislation
(Deb. 9, Vol. I, 19-07-1991)
Col. 49
- Export Incentives to Big Business
Houses
(Deb. 45, Vol. V, 13-09-1991)
Col. 152
- Felicitations to Deputy Speaker
(Deb. 25, Vol. III, 13-08-1991)
Col. 397-99
- Felicitations to the Speaker
(Deb. 2, Vol. I, 10-07-1991)
Col. 16
- General Budget, 1991-92—General
Discussion
(Deb. 16, Vol. II, 31-07-1991)
Col. 271-96
- IMF Loan
(Deb. 4, Vol. I, 12-07-1991)
Col. 58
(Deb. 18, Vol. II, 02-08-1991)
Col. 44
- Implementation of the Mandal
Commission Report
(Deb. 5, Vol. I, 15-07-1991)
Col. 37-38
- Industrial Policy
(Deb. 34, Vol. IV, 28-08-1991)
Col. 109
- International Situation (Motion)
(Deb. 49, Vol. V, 18-09-1991)
Col. 120
- Investigation into Bofors Gun Deal
(Deb. 4, Vol. I, 12-07-1991)
Col. 106
- Merger of Public Sector Banks incurring
Losses
(Deb. 4, Vol. I, 12-07-1991)
Col. 65-66
- Metro Railway Calcutta
(Deb. 20, Vol. II, 06-08-1991)
Col. 206
- Mismanagement in Textile units in U.P. and
Karnataka
(Deb. 31, Vol. IV, 23-08-1991)
Col. 129-30
- Motion of No- Confidence in the Council
of Ministers—Adopted (Motion)
(Deb. 5, Vol. I, 15-07-1991)
Col. 220-37
- Oil Exploration and Production by Indian
and Foreign Companies
(Deb. 20, Vol. II, 06-08-1991)
Col. 38-39
- Ownership Pattern of IFCI
(Deb. 4, Vol. I, 12-07-1991)
Col. 46-47
- Performance of Coal India Limited
(Deb. 6, Vol. I, 16-07-1991)
Col. 39
- Perks to ITDC Executives
(Deb. 25, Vol. III, 13-08-1991)
Col. 167
- Postponement of Election in Punjab
(Deb. 13, Vol. II, 26-07-1991)
Col. 64
- Printing and Publicity of Tourism by ITDC
(Deb. 33, Vol. IV, 27-08-1991)
Col. 122
- Role of Department of Tourism, Tourism
Development Council etc.
(Deb. 42, Vol. V, 10-09-1991)
Col. 211-12
- Rupee Devaluation
(Deb. 9, Vol. I, 19-07-1991)
Col. 49
- Setting up of Power Plants in West Bengal
(Deb. 20, Vol. II, 06-08-1991)
Col. 203-05

- Settlement of Demands of Deposit Collections
(Deb. 18, Vol. II, 02-08-1991)
Col. 138
- Spreader Project of Neyveli Lignite Corporation Ltd.
(Deb. 15, Vol. II, 30-07-1991)
Col. 109
- Taking over Printing and Publicity Jobs carried from ITDC
(Deb. 42, Vol. V, 10-09-1991)
Col. 193-94
- Vayudoot Services
(Deb. 20, Vol. II, 06-08-1991)
Col. 125
- Working Capital Management in ITDC
(Deb. 28, Vol. III, 20-08-1991)
Col. 34
- World Bank Loan to Coal India Limited
(Deb. 20, Vol. II, 06-08-1991)
Col. 145-46
- Handique, Shri Bijoy Krishna**
- Aircraft Accidents due to Bird-Hit
(Deb. 37, Vol. IV, 03-09-1991)
Col. 27-31
- Control of Multinational Companies on Drug Industry
(Deb. 43, Vol. V, 11-09-1991)
Col. 141-42
- Debts against Vayudoot
(Deb. 42, Vol. V, 10-09-1991)
Col. 111-12
- Entry of Multi-National Companies in Poultry Industries
(Deb. 44, Vol. V, 12-09-1991)
Col. 153
- General Budget 1991-92—General Discussion
(Deb. 19, Vol. II, 05-08-1991)
Col. 379-82
- Greening of Wastelands
(Deb. 32, Vol. IV, 26-08-1991)
Col. 17-19
- Import of Tea at Competitive Price
(Deb. 31, Vol. IV, 23-08-1991)
Col. 170
- Loan Licensing Scheme for Drug Units
(Deb. 43, Vol. V, 11-09-1991)
Col. 396-97
- Poaching of Wild Animals
(Deb. 32, Vol. IV, 26-08-1991)
Col. 5
- Shifting of Head Office of Tea Board
(Deb. 40, Vol. IV, 06-09-1991)
Col. 39
- Shutting Down of Oil Wells
(Deb. 20, Vol. II, 06-08-1991)
Col. 83
- Statutory Resolution Re: Disapproval of the Terrorist and Disruptive Activities (Prevention) Amendment Ordinance—Contd. and Terrorist and Disruptive Activities (Prevention) Amendment Bill—As Passed by Rajya Sabha—Contd.—Consid. and Pass
(Deb. 24, Vol. III, 12-08-1991)
Col. 835-38
- Sub-Standard Drugs
(Deb. 41, Vol. V, 09-09-1991)
Col. 204
- Hooda, Shri Bhupinder Singh**
- General Budget, 1991-92—General Discussion
(Deb. 16, Vol. II, 31-07-1991)
Col. 339
(Deb. 17, Vol. II, 01-08-1991)
Col. 281-87
- Reinstatement of SC/ST Employees of DTC
(Deb. 40, Vol. IV, 06-09-1991)
Col. 44-46

- Telephone Connections on Priority Basis in Gurgaon
(Deb. 30, Vol. III, 22-08-1991)
Col. 119
- Hossain, Shri Syed Masudal**
- Demands for Grants (General) 1991-92
Ministry of Agriculture, Ministry of Food and Ministry of Rural Development
(Deb. 37, Vol. IV, 03-09-1991)
Col. 417
- General Budget 1991-92—General Discussion
(Deb. 19, Vol. II, 05-08-1991)
Col. 433-35
- Statutory Resolution Re. Disapproval of Consumer Protection (Amendment) Ordinance and Consumer Protection (Amendment) Bill—As Passed by Rajya Sabha—Consid. and Pass
(Deb. 24, Vol. III, 12-08-1991)
Col. 925-27
- Imchalemba, Shri**
- Continuance of Proclamation by President in Relation to the State of Punjab (Res.)
(Deb. 49, Vol. V, 18-09-1991)
Col. 59
- General Budget 1991-92—General Discussion
(Deb. 19, Vol. II, 05-08-1991)
Col. 367-70
- Motion of Thanks on the Presidents Address
(Deb. 9, Vol. I, 19-07-1991)
Col. 103
- Railway Budget—1991-92—General Discussion and Demands for Grants (Railways)—1991-92
(Deb. 10, Vol. III, 20-07-1991)
Col. 214
- Separation of Judiciary from Executive in hill districts of Assam
(Deb. 45, Vol. V, 13-09-1991)
Col. 16
- Inderjit, Shri**
- Clearance of Subarnarekha and Tehri Dam Projects
(Deb. 19, Vol. II, 05-08-1991)
Col. 14-15
- Demands for Grants (General)—1991-1992—Ministry of Defence
(Deb. 39, Vol. IV, 05-09-1991)
Col. 440
- Felicitations to Deputy Speaker
(Deb. 25, Vol. III, 13-08-1991)
Col. 405-06
- Finance (No. 2) Bill, 1991—Consid.
(Deb. 45, Vol. V, 13-09-1991)
Col. 604
- International Situation (Motion)
(Deb. 49, Vol. V, 18-09-1991)
Col. 181
- Jammu and Kashmir Budget—General Discussion and Demands for Grants (Jammu and Kashmir)—1991-1992
(Deb. 46, Vol. V, 14-09-1991)
Col. 314
- Personal Explanation Under Rule 357
(Deb. 48, Vol. V, 17-09-1991)
Col. 60
- Price rise after Budget
(Deb. 34, Vol. IV, 28-08-1991)
Col. 23
- Islam, Shri Narul**
- Air Services from Guwahati to Calcutta via Dhubri
(Deb. 15, Vol. II, 30-07-1991)
Col. 74
- Bridge at Jogighopa
(Deb. 20, Vol. II, 06-08-1991)
Col. 214-15

- Central Assistance for Execution of Irrigation Projects
(Deb. 22, Vol. III, 08-08-1991)
Col. 123
- Contracts of Stalls to Unemployed Graduates
(Deb. 20, Vol. II, 06-08-1991)
Col. 215-16
- Detention under NSA
(Deb. 30, Vol. III, 22-08-1991)
Col. 106-07
- Dhubri T.V. Relay Centre
(Deb. 21, Vol. III, 07-08-1991)
Col. 287
- Effects of Erosion of Brahmaputra on Kaziranga National Park
(Deb. 22, Vol. III, 08-08-1991)
Col. 226
- Expansion and Modernisation of Digboi Oil Refinery
(Deb. 33, Vol. IV, 27-08-1991)
Col. 170
- Flood assistance to Assam
(Deb. 22, Vol. III, 08-08-1991)
Col. 225
- Functioning of Dhubri TV Relay Centre
(Deb. 16, Vol. II, 31-07-1991)
Col. 83-84
- General Budget, 1991-92—General Discussion
(Deb. 17, Vol. II, 01-08-1991)
Col. 387-91
- Investment in Loss Making Public Sector Undertakings
(Deb. 16, Vol. II, 31-07-1991)
Col. 101-22
- LPG Bottling Plants in North-East Region
(Deb. 25, Vol. III, 13-08-1991)
Col. 171
- Need to establish centrally sponsored Medical College, Regional Engineering College or IIT either at Goalpara or Dhubri in Assam (MUR 377)
(Deb. 44, Vol. V, 12-09-1991)
Col. 461
- Operation of New Trains in NERes Zone
(Deb. 15, Vol. II, 30-07-1991)
Col. 185
- Power Generation in Hydel Sector
(Deb. 15, Vol. II, 30-07-1991)
Col. 186
- Power Requirement in Assam
(Deb. 28, Vol. III, 20-08-1991)
Col. 102
- Projects to Control Floods and Erosion in Assam
(Deb. 22, Vol. III, 08-08-1991)
Col. 204
- Proposal to set up National Open School at Every District Headquarters
(Deb. 24, Vol. III, 12-08-1991)
Col. 472-73
- Rail Link from New Cooch-Behar to Dhubri
(Deb. 15, Vol. II, 30-07-1991)
Col. 184
- Railway Line between Guwahati and Dibrugarh
(Deb. 20, Vol. II, 06-08-1991)
Col. 106
- Railway Link to Arunachal Pradesh
(Deb. 20, Vol. II, 06-08-1991)
Col. 215
- Setting up of Central University in Assam
(Deb. 24, Vol. III, 12-08-1991)
Col. 230-31
- Setting up of Mini Steel Plants
(Deb. 30, Vol. III, 22-08-1991)
Col. 97-99
- Train Service between Dhubri and Guwahati
(Deb. 15, Vol. II, 30-07-1991)
Col. 185

Jacob, Shri M.M.

**Bank Robbery in Okhla Industrial Area,
New Delhi on 15-07-1991 (St.)**

(Deb. 7, Vol. I, 17-07-1991)

Col. 222-32

**Bomb Explosion at Railway Track Near
Patparganj, Delhi on 14-07-1991 (St.)**

(Deb. 7, Vol. I, 17-07-1991)

Col. 232-39

**Central Assistance for Maintenance of
Law and Order in Maharashtra**

(Deb. 44, Vol. V, 12-09-1991)

Col. 17

**Code of Criminal Procedure (Amendment)
Bill—Consid. and Pass**

(Deb. 48, Vol. V, 17-09-1991)

Col. 135

**Constitution (Amendment) Bill (Insertion
of New Article 19A) By Shri Chitta
Bass—Consid.**

(Deb. 45, Vol. V, 13-09-1991)

Col. 591

**Death of a Suspect in Police Custody in
Patel Nagar, New Delhi on 19th August,
1991 (St.)**

(Deb. 29, Vol. III, 21-08-1991)

Col. 314-24

**Delhi Municipal Laws (Amendment)
Bill—Int.**

(Deb. 14, Vol. II, 29-07-1991)

Col. 231

**Delhi Municipal Laws (Amendment)
Ordinance, 1991—(St.)**

(Deb. 14, Vol. II, 29-07-1991)

Col. 231-32

**Incident near the Boat Club Lawns at
New Delhi on 13-8-1991 (St.)**

(Deb. 27, Vol. III, 19-08-1991)

Col. 297-98

**Incident Relating to Atrocities on
Members of Scheduled Tribes in West
Nimar (Khargone) District of
Madhya Pradesh (St.)**

(Deb. 41, Vol. V, 09-09-1991)

Col. 668

**Jammu and Kashmir Criminal Law
Amendment (Second) Amendment
Bill—Int.**

(Deb. 14, Vol. II, 29-07-1991)

Col. 238-43

**Reasons for Immediate Legislation by
Jammu and Kashmir Criminal Law
(Amendment) Ordinance, 1991—(St.)**

(Deb. 14, Vol. II, 29-07-1991)

Col. 243-44

**Reasons for Immediate Legislation
by Terrorist and Disruptive
Activities (Prevention) Amendment
Ordinance, 1991—(St.)**

(Deb. 14, Vol. II, 29-07-1991)

Col. 238

**Statutory Resolution Re. Disapproval of
the Delhi Municipal Laws
(Amendment) Ordinance, 1991 and
Delhi Municipal Laws (Amendment)
Bill (Consid. and Pass).**

(Deb. 20, Vol. II, 06-08-1991)

Col. 304-06, 333-37

**Terrorist and Disruptive Activities
(Prevention) Amendment Bill—Int.**

(Deb. 14, Vol. II, 29-07-1991)

Col. 232-37

**The code of Criminal Procedure
(Amendment) Bill—Int.**

(Deb. 12, Vol. II, 25-07-1991)

Col. 224

- Jaffer Sharief, Shri C.K.**
- Accident at Sonik Station of Lucknow Division on 4-8-1991 (St.)**
(Deb. 19, Vol. II, 05-08-1991)
Col. 344-46
- Appropriation (Railways) No. 3 Bill—Consid. and Pass—Int.**
(Deb. 12, Vol. II, 25-07-1991)
Col. 345-48
- Railway Budget, 1991-92**
(Deb. 6, Vol. I, 16-07-1991)
Col. 151
- Railway Budget, 1991-92—General Discussion and Demands for Grants (Railways), 1991-92**
(Deb. 12, Vol. II, 25-07-1991)
Col. 308
- Jakhar, Dr. Bal Ram**
- Demise of Rajiv Gandhi and Obituary References**
(Deb. 3, Vol. I, 11-07-1991)
Col. 59
- Drought Situation in the Country (St.)**
(Deb. 17, Vol. II, 01-08-1991)
Col. 270-75
- Flood and Drought Situation in the Country (DUR 193)**
(Deb. 29, Vol. III, 21-08-1991)
Col. 472-93
- National Oilseeds and Vegetable Oil Development Board—Election**
(Deb. 23, Vol. III, 09-08-1991)
Col. 344
- Janarthanan, Shri M. R. Kadambar**
- Agriculture Exports**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 37-54
- Allotment of LPG agencies to Village Panchayats**
(Deb. 28, Vol. III, 20-08-1991)
Col. 15
- Announcement in Southern Regional Languages on Metropolitan Railway Stations**
(Deb. 20, Vol. II, 06-08-1991)
Col. 71
- Aromatic Project in Madras**
(Deb. 25, Vol. III, 13-08-1991)
Col. 367-68
- Cases Pending in Supreme Court and High Courts**
(Deb. 18, Vol. II, 02-08-1991)
Col. 148
- Change in Export Policy of Cotton**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 280
- Constitution of Commodity Management Board**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 4
- Consumer Protection Act, 1986**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 43
- Cotton Production**
(Deb. 30, Vol. III, 22-08-1991)
Col. 110-11
(Deb. 44, Vol. V, 12-09-1991)
Col. 23-32
- Criteria for Welfare of Handicapped Persons**
(Deb. 24, Vol. III, 12-08-1991)
Col. 239-42
- Diversion of West Flowing Rivers in Kerala**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 262-63
- Dredging of Tuticorin Port**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 221
- Export of Molasses**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 236

- Export Policy of Cotton Yarn**
(Deb. 18, Vol. II, 02-08-1991)
Col. 63
- Financial Assistance to Tamil Nadu to Curb Terrorism**
(Deb. 22, Vol. III, 08-08-1991)
Col. 67
- Free Port in Tamil Nadu**
(Deb. 18, Vol. II, 02-08-1991)
Col. 147
- Import of Coal**
(Deb. 20, Vol. II, 06-08-1991)
Col. 175-76
- Interest Rates of Export Credit**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 20
- Motion of Thanks on the President's Address**
(Deb. 7, Vol. I, 17-07-1991)
Col. 239-44
- National Wastelands Development Board**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 28
- Need to name Tuticorin Airport after the name of MGR (MUR 377)**
(Deb. 12, Vol. II, 25-07-1991)
Col. 228
- Out of Turn Telephone Connections**
(Deb. 12, Vol. II, 25-07-1991)
Col. 144
- Renaming of Vakkākulam Airport**
(Deb. 20, Vol. II, 06-08-1991)
Col. 176-77
- Safety Measures to Minimise Road Accidents**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 64-65
- Smuggling Out of Five Hundred Rupee Currency Notes**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 269
- Solution of Punjab Problem**
(Deb. 30, Vol. III, 22-08-1991)
Col. 10
- Supply of Steel to Small Scale Industries**
(Deb. 12, Vol. II, 25-07-1991)
Col. 79
- Textile Industry**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 280-81
- Transportation of Cement**
(Deb. 28, Vol. III, 20-08-1991)
Col. 123
- Wind Energy in eighth plan**
(Deb. 42, Vol. V, 10-09-1991)
Col. 131-33
- Jangde, Shri Kheela Ram**
- Need to declare Vilaspur (Madhya Pradesh) University a Central University (MUR 377)**
(Deb. 46, Vol. V, 14-09-1991)
Col. 346
- Need to provide adequate assistance to the Government of Madhya Pradesh to control Cholera and Gastroenteritis in Vilaspur district (MUR 377)**
(Deb. 48, Vol. V, 17-09-1991)
Col. 69
- Need to send a Central Team to assess the Drought Situation in Madhya Pradesh in Chhattisgarh Region (MUR 377)**
(Deb. 11, Vol. II, 24-07-1991)
Col. 198-202
- Jatav, Shri Barelal**
- Book Stall for SCs/STs**
(Deb. 28, Vol. III, 20-08-1991)
Col. 89
- Book-Stall at Stations**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 161

- Construction of a new Bridge on River Chhonda
(Deb. 45, Vol. V, 13-09-1991)
Col. 177
- Loans to Farmers in Madhya Pradesh
(Deb. 40, Vol. IV, 06-09-1991)
Col. 130
- LPG Agencies and Petrol Pumps in Madhya Pradesh
(Deb. 42, Vol. V, 10-09-1991)
Col. 166-69
- Water Pollution
(Deb. 41, Vol. V, 09-09-1991)
Col. 10-21
- Jatiya, Dr. Satyanarayan
- Allocation of Funds to Madhya Pradesh from Central Road Fund
(Deb. 40, Vol. IV, 06-09-1991)
Col. 144
- Availability of Wagons for Industries
(Deb. 25, Vol. III, 13-08-1991)
Col. 85
- Civic Amenities at Hoera Mills of NTC in Ujjain
(Deb. 13, Vol. II, 26-07-1991)
Col. 59
- Compensation to Victims of Fire Incident Due to Naptha Tanker Near Nagda
(Deb. 20, Vol. II, 06-08-1991)
Col. 137-38
- Construction Work of Ratlam Division
(Deb. 20, Vol. II, 06-08-1991)
Col. 36
- Demand and Supply of Fertilizers
(Deb. 11, Vol. II, 24-07-1991)
Col. 56-62
- Devaluation of Rupee
(Deb. 13, Vol. II, 26-07-1991)
Col. 113
- Direct train between Indore and Madras
(Deb. 37, Vol. IV, 03-09-1991)
Col. 89
- Export of Iron Ore
(Deb. 45, Vol. V, 13-09-1991)
Col. 450
- Export of Iron ore to Japan
(Deb. 45, Vol. V, 13-09-1991)
Col. 26
- Extension of Public Distribution System
(Deb. 7, Vol. I, 17-07-1991)
Col. 17-18
- Financial Position of Textile Units under N. T. C.
(Deb. 9, Vol. I, 19-07-1991)
Col. 37
- General Budget 1991-92—General Discussion
(Deb. 19, Vol. II, 05-08-1991)
Col. 392-98
- Grants to Universities by UGC
(Deb. 14, Vol. II, 29-07-1991)
Col. 77
- Linkage of Major Rivers
(Deb. 12, Vol. II, 25-07-1991)
Col. 21
- LPG Agencies and Petrol Pumps in Madhya Pradesh
(Deb. 42, Vol. V, 10-09-1991)
Col. 166-69
- Mother Tongue as Medium of Instruction at Primary Stage of Education
(Deb. 14, Vol. II, 29-07-1991)
Col. 38
- N. T. C. and S. T. C. Mills
(Deb. 13, Vol. II, 26-07-1991)
Col. 182
- National Highway in Madhya Pradesh
(Deb. 45, Vol. V, 13-09-1991)
Col. 466
- Need to open a Petroleum Product Depot as also more gas agencies in Ujjain, Madhya Pradesh (MUR 377)
(Deb. 25, Vol. III, 13-08-1991)
Col. 534-35

- Need to release funds to Madhya Pradesh Government from Central Road Fund for early construction of roads in the State (MUR 377)
(Deb. 34, Vol. IV, 28-08-1991)
Col. 571
- Need to set up a Central Coordination Committee for Coordination amongst Different Agencies in Regard to the Kumbh Fair in Ujjain in April, 1992, etc. (MUR 377).
(Deb. 7, Vol. I, 17-07-1991)
Col. 173-74
- Need to set up electronic telephone exchange in Ujjain, Madhya Pradesh (MUR 377)
(Deb. 42, Vol. V, 10-09-1991)
Col. 347
- Non-Payment of PF Share by Textile Mills, M.P.
(Deb. 19, Vol. II, 05-08-1991)
Col. 16-26
- Objects of Informal Education and National Literacy Mission
(Deb. 24, Vol. III, 12-08-1991)
Col. 207-08
- Out of Turn Telephone Connections
(Deb. 12, Vol. II, 25-07-1991)
Col. 60
- Pig Iron Plants in Maharashtra and Madhya Pradesh
(Deb. 44, Vol. V, 12-09-1991)
Col. 9
- Rail Lines in Madhya Pradesh
(Deb. 42, Vol. V, 10-09-1991)
Col. 99
- Reservation of Stalls for SCs/STs
(Deb. 20, Vol. II, 06-08-1991)
Col. 133-37
- SC/ST Employees in Nationalised Banks and LIC
(Deb. 18, Vol. II, 02-08-1991)
Col. 66
- Supply of Petroleum Products in Ujjain
(Deb. 25, Vol. III, 13-08-1991)
Col. 323-24
- Support Price of Agricultural Produce
(Deb. 35, Vol. IV, 29-08-1991)
Col. 28
- Tourism Development at Places of Kumbh Mela
(Deb. 33, Vol. IV, 27-08-1991)
Col. 6-14
- Train Service on Ujjain-Devas-Indore Section
(Deb. 20, Vol. II, 06-08-1991)
Col. 159-60
- Unemployment (Res)
(Deb. 40, Vol. IV, 06-09-1991)
Col. 526
- Utilisation of Natural Gas
(Deb. 25, Vol. III, 13-08-1991)
Col. 324-25
- Jewali, Dr. Basawaraj**
- Construction of National Highway to link Bidar-Gulbarga-Bangalore with National Highway Nos. 4, 9 or 13
(Deb. 40, Vol. IV, 06-09-1991)
Col. 173
- Expansion of Electronic Telephone Exchange at Gulbarga, Karnataka
(Deb. 44, Vol. V, 12-09-1991)
Col. 129
- Gulbarga Airport
(Deb. 42, Vol. V, 10-09-1991)
Col. 4-5
- Increase in Air Fares
(Deb. 28, Vol. III, 20-08-1991)
Col. 6
- Joevarathinam, Shri R.**
- Demands for Grants on Account (General)—1991-92
(Deb. 29, Vol. III, 21-08-1991)
Col. 300-306

- Export of Leather goods from Tamil Nadu
(Deb. 23, Vol. III, 09-08-1991)
Col. 42
- Export of Sugar
(Deb. 23, Vol. III, 09-08-1991)
Col. 150
- Finance (No. 2) Bill—Consid.
(Deb. 44, Vol. V, 12-09-1991)
Col. 517
- Funds to Tamil Nadu for Supply of
Drinking Water
(Deb. 21, Vol. III, 07-08-1991)
Col. 219
- Gold and Silver Reserves
(Deb. 18, Vol. II, 02-08-1991)
Col. 123
- Implementation of Prohibition in Tamil
Nadu
(Deb. 24, Vol. III, 12-08-1991)
Col. 185
- Import of Cotton
(Deb. 23, Vol. III, 09-08-1991)
Col. 212
- Import of Palmolein
(Deb. 21, Vol. III, 07-08-1991)
Col. 91
- Interest on Foreign Loan
(Deb. 18, Vol. II, 02-08-1991)
Col. 125
- Loan to Companies Registered in Tamil
Nadu
(Deb. 21, Vol. III, 07-08-1991)
Col. 220
- Loans and Advances by India to Foreign
Countries
(Deb. 18, Vol. II, 02-08-1991)
Col. 6
- LPG Connections in Tamil Nadu
(Deb. 20, Vol. II, 06-08-1991)
Col. 182
- Motion of Thanks on the President's
Address
(Deb. 8, Vol. I, 18-07-1991)
Col. 333-34
(Deb. 9, Vol. I, 19-07-1991)
Col. 103
- Need to provide financial assistance to
the Government of Tamil Nadu for
sinking giant borewells to solve the
drinking water problem, particularly in
North Arcot and Chengai Anna
districts (MUR 377)
(Deb. 44, Vol. V, 12-09-1991)
Col. 460
- Need to run Special Trains between
Madras and Arakkonam (MUR 377).
(Deb. 7, Vol. I, 17-07-1991)
Col. 172
- Opening of Naval Air Base in Arakkonam
(Deb. 31, Vol. IV, 23-08-1991)
Col. 165-66
- Pensions to Freedom Fighters
(Deb. 22, Vol. III, 08-08-1991)
Col. 91
- Powerlooms in Tamil Nadu
(Deb. 23, Vol. III, 09-08-1991)
Col. 213
- Privatisation of Power Generation in Tamil
Nadu
(Deb. 20, Vol. II, 06-08-1991)
Col. 182-83
- Production of Black and White and
Colour Televisions
(Deb. 21, Vol. III, 07-08-1991)
Col. 233
- Purchase of Helicopters
(Deb. 20, Vol. II, 06-08-1991)
Col. 77-78
- Sick Heavy Industrial Units
(Deb. 21, Vol. III, 07-08-1991)
Col. 221

- Sick Textile Mills**
(Deb. 18, Vol. II, 02-08-1991)
Col. 125
- Spinning Mills in Tamil Nadu**
(Deb. 18, Vol. II, 02-08-1991)
Col. 101
- Yarn Prices**
(Deb. 23, Vol. III, 09-08-1991)
Col. 213
- Jena, Shri Srikanta**
- AIR Station at Rourkela, Bolangir and
Behranpur**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 289
- Alleged Payment of Commission for
getting Supply Order by IDPL**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 5
- Bill Discounting Facility to Small Scale
Sector**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 20
- Electricity Laws (Amendment) Bill—
Consid. and Pass**
(Deb. 48, Vol. V, 17-09-1991)
Col. 130
- Financial Assistance to Orissa for
Construction of Roads and Bridges**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 193
- Flood and Drought Situation in the
Country (DUR 193)**
(Deb. 29, Vol. III, 21-08-1991)
Col. 435-37
- Jute Corporation of India**
(Deb. 23, Vol. III, 09-08-1991)
Col. 15
- Malpractice/Fraud Cases in Banks**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 28
- Pig Iron Plants in Maharashtra and
Madhya Pradesh**
(Deb. 44, Vol. V, 12-09-1991)
Col. 11
- Population below poverty Line**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 15
- Solution of Punjab Problem**
(Deb. 30, Vol. III, 22-08-1991)
Col. 8
- Support Price of Agricultural Produce**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 24
- T.V. Coverage in Orissa**
(Deb. 43, Vol. V, 11-09-1991)
Col. 43
- Jeswani, Dr. K.D.**
- Cancellation of Trains in Gujarat**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 155
- Electrification of Sabarmati-Gandhinagar
Line**
(Deb. 42, Vol. V, 10-09-1991)
Col. 41-42
- Extension of Gandhinagar-Ahmedabad
Route to Baroda**
(Deb. 42, Vol. V, 10-09-1991)
Col. 254
- Falciparum Malaria Cases in Gujarat**
(Deb. 14, Vol. II, 29-07-1991)
Col. 80-81
- Harnessing of Tidal wave in Gujarat**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 120
- Import of Chikory Seeds from Brazil**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 163
- Need to set up some major industry in
Thezara Taluk of Kaira District, Gujarat
(MUR 377)**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 496

- Replacement of Steam Locomotives on N.G. Section in Gujarat
(Deb. 25, Vol. III, 13-08-1991)
Col. 71-72
- Reservation quota in Express Trains
(Deb. 28, Vol. III, 20-08-1991)
Col. 97
- Supply of Natural Gas through Pipelines in Gujarat
(Deb. 37, Vol. IV, 03-09-1991)
Col. 319
- Jha, Shri Bhogendra**
- Academic Calendar Followed by Various Universities
(Deb. 24, Vol. III, 12-08-1991)
Col. 88-89
- Agreement between Management and Employees Federation of NPCC
(Deb. 44, Vol. V, 12-09-1991)
Col. 84-85
- Air Service between Delhi-Darbhanga-Guwahati
(Deb. 6, Vol. I, 16-07-1991)
Col. 58
- Akashwani Correspondent for Benipatti
(Deb. 34, Vol. IV, 28-08-1991)
Col. 182
- Atomic Power plants
(Deb. 11, Vol. II, 24-07-1991)
Col. 3-10
- Atrocities against Scheduled Castes
(Deb. 14, Vol. II, 29-07-1991)
Col. 135-40
- Cancellation of General Elections in Punjab Bill—consid. and pass Punjab Budget 1991-92—General Discussion and Demands for Grants on Account (Punjab), 1991-92
(Deb. 47, Vol. V, 16-09-1991)
Col. 198
- Capacity on Broadcasting Transmitter at Darbhanga
(Deb. 11, Vol. II, 24-07-1991)
Col. 87
- Central Excises and Customs Laws (Amendment) Bill—Consid. and Pass
(Deb. 42, Vol. V, 10-09-1991)
Col. 499-50
- Complimentary Cheque Passes
(Deb. 15, Vol. II, 30-07-1991)
Col. 158
- Constitution (Amendment) Bill (Amendment of Article 327, etc.) by Shri Bhogendra Jha—Int.
(Deb. 9, Vol. I, 19-07-1991)
Col. 136
- Constitution (Amendment) Bill (Insertion of New Article 26A) by Shri Bhogendra Jha—Int.
(Deb. 9, Vol. I, 19-07-1991)
Col. 135
- Constitution (Amendment) Bill (Substitution of New Schedule for Eighth Schedule) by Shri Bhogendra Jha—Int.
(Deb. 9, Vol. I, 19-07-1991)
Col. 135
- Continuance of Proclamation by President in Relation to the State of Punjab (Res.)
(Deb. 49, Vol. V, 18-09-1991)
Col. 57
- Direct Telephone Service from Lokaha Bazar and Basapatti under Madhubani District of Bihar
(Deb. 35, Vol. IV, 29-08-1991)
Col. 165-66
- Disbursement of Loans for Purchase of Essential Commodities
(Deb. 9, Vol. I, 19-07-1991)
Col. 26

- Electricity Laws (Amendment) Bill—
Consid. and Pass
(Deb. 48, Vol. V, 17-09-1991)
Col. 133
- Employment Guarantee Bill by
Shri Bhogendra Jha—Consid.
(Deb. 45, Vol. V, 13-09-1991)
Col. 597-600
- Employment Guarantee Bill by
Shri Bhogendra Jha—Int.
(Deb. 9, Vol. I, 19-07-1991)
Col. 136
- Exchange Value of Rupee
(Deb. 13, Vol. II, 26-07-1991)
Col. 149
- Facilities to Handicapped Persons
(Deb. 27, Vol. III, 19-08-1991)
Col. 80-81
- Finance (No. 2) Bill—Consid. and Pass
(Deb. 46, Vol. V, 14-09-1991)
Col. 127
- Gold and Silver Reserves
(Deb. 18, Vol. II, 02-08-1991)
Col. 123
- Grant to Colleges in Bihar by UGC
(Deb. 27, Vol. III, 19-08-1991)
Col. 38-39
- Import of Defence Armaments
(Deb. 23, Vol. III, 09-08-1991)
Col. 97
- Imports and Exports
(Deb. 13, Vol. II, 26-07-1991)
Col. 172
- Inclusion of Poor Classes in Bihar in SC
List
(Deb. 19, Vol. II, 05-08-1991)
Col. 61
- International Situation (Motion)
(Deb. 49, Vol. V, 18-09-1991)
Col. 164
- Languages other than English and Hindi
taught upto Post-Graduation Level
(Deb. 32, Vol. IV, 26-08-1991)
Col. 289
- Literates State-wise
(Deb. 27, Vol. III, 19-08-1991)
Col. 124-27
- LPG Agencies and Petrol/Diesel Retail
Outlets in Bihar
(Deb. 33, Vol. IV, 27-08-1991)
Col. 65
- Minimum Wages
(Deb. 14, Vol. II, 29-07-1991)
Col. 51-56
- Modernisation of Kamla Canal in Bihar
(Deb. 17, Vol. II, 01-08-1991)
Col. 198
- Multi-Purpose River Valley Projects on
Koshi, Kamla and Bagmati Rivers
(Deb. 17, Vol. II, 01-08-1991)
Col. 25-27
- Murder on Polling Booths in Bihar
(Deb. 9, Vol. I, 19-07-1991)
Col. 42
- Muzaffarpur-Darbhanga-Forbisganj
By-Pass
(Deb. 13, Vol. II, 26-07-1991)
Col. 55
- Oil Exploration in Bihar
(Deb. 25, Vol. III, 13-08-1991)
Col. 81-82
- Opening of New Post Offices in
Dharbhanga and Madhubani Districts
of Bihar
(Deb. 12, Vol. II, 25-07-1991)
Col. 52
- Outstanding Taxes
(Deb. 9, Vol. I, 19-07-1991)
Col. 78
- Overbridge at Railway Crossing at
Darbhanga and Sakri
(Deb. 37, Vol. IV, 03-09-1991)
Col. 135

- Parity for Small Scale Sector with the Corporate Sector
(Deb. 34, Vol. IV, 28-08-1991)
Col. 488
- Per Capita Power Consumption in Bihar
(Deb. 15, Vol. II, 30-07-1991)
Col. 14-21
- Persons Speaking Languages and Dialects
(Deb. 22, Vol. III, 08-08-1991)
Col. 39
- Petro-Chemical Complex in Bihar
(Deb. 7, Vol. I, 17-07-1991)
Col. 119
- Pilferage of Coal in Samastipur Division
(Deb. 20, Vol. II, 06-08-1991)
Col. 125-26
- Postponement of Election in Punjab
(Deb. 13, Vol. II, 26-07-1991)
Col. 64
- Power Production from different sources
(Deb. 42, Vol. V, 10-09-1991)
Col. 133-34
- Pre-Ph.D. Research Fellowship
(Deb. 41, Vol. V, 09-09-1991)
Col. 118-19
- Private Tuition by Teachers
(Deb. 24, Vol. III, 12-08-1991)
Col. 371
- Production and Export of Makhana and Raharia Beans
(Deb. 44, Vol. V, 12-09-1991)
Col. 299
- Production/Consumption of Chemical Fertilizers
(Deb. 11, Vol. II, 24-07-1991)
Col. 97-106
- Provision of N.T.C. Cloth at Cheaper Rates to Readymade Garments Entrepreneurs
(Deb. 9, Vol. I, 19-07-1991)
Col. 30
- Reservation in Mithila Express
(Deb. 20, Vol. II, 06-08-1991)
Col. 223-24
- Restoration of Train Services running from Samastipur
(Deb. 6, Vol. I, 16-07-1991)
Col. 117
(Deb. 28, Vol. III, 20-08-1991)
Col. 32
- Revival of Ashok Paper Mills Ltd. and Thakur Paper Mills
(Deb. 7, Vol. I, 17-07-1991)
Col. 118-19
- Revival of Food Processing Industries in Bihar
(Deb. 7, Vol. I, 17-07-1991)
Col. 117
- Samastipur-Darbhanga Railway Line
(Deb. 6, Vol. I, 16-07-1991)
Col. 104
- Scholarship to Foreign Students for Studies in India
(Deb. 17, Vol. II, 01-08-1991)
Col. 210-11
- Self-Employed Productive Endeavours by the Rural Poor
(Deb. 7, Vol. I, 17-07-1991)
Col. 41-42
- Statutory Resolution Re. Disapproval of the Jammu and Kashmir Criminal Law (Amendment) Ordinance, 1991 and Jammu and Kashmir Criminal Law Amendment (Second Amendment) Bill—(Consid. and Pass)
(Deb. 20, Vol. II, 06-08-1991)
Col. 346-53, 410-11
- Strictness in Ticket Checking
(Deb. 20, Vol. II, 06-08-1991)
Col. 222

- Talks with Nepal on Multi-Purpose Projects**
(Deb. 8, Vol. I, 18-07-1991)
Col. 10-15
- The Budget (General)—1991-92**
(Deb. 15, Vol. II, 30-07-1991)
Col. 348
- Tourism Development in Bihar**
(Deb. 15, Vol. II, 30-07-1991)
Col. 110
- Transfer of Officers at Samastipur**
(Deb. 20, Vol. II, 06-08-1991)
Col. 45-46
- Treatment to Patients in AIIMS referred by medical Colleges/hospital**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 124
- Unauthorised Collection of Money from Trains Running from Samastipur**
(Deb. 6, Vol. I, 16-07-1991)
Col. 119
- Unauthorised Money Charged from Labourers Travelling from Bihar**
(Deb. 20, Vol. II, 06-08-1991)
Col. 223
- Universities Following UGC Academic Calendar**
(Deb. 5, Vol. I, 15-07-1991)
Col. 28
- Vikramshila Agriculture University at Sebar, Bihar**
(Deb. 22, Vol. III, 08-08-1991)
Col. 195
- Voluntary Deposits (Immunities and Exemptions) Bill—Consid. and Pass**
(Deb. 46, Vol. V, 14-09-1991)
Col. 330
- White Paper on the Status of Heavy Industries**
(Deb. 16, Vol. II, 31-07-1991)
Col. 30
- Jaikram, Shri Mehan Lal**
Application for Mining Lease by BALCO
(Deb. 30, Vol. III, 22-08-1991)
Col. 141
- BALCO in Khur-Idhari, Dadar, MP**
(Deb. 30, Vol. III, 22-08-1991)
Col. 142-43
- Diesel Shed in Nainpur (SER)**
(Deb. 25, Vol. III, 13-08-1991)
Col. 321
- Filling up of reserved post of Vice-Principals**
(Deb. 41, Vol. V, 09-09-1991)
Col. 190
- General Budget 1991-92—General Discussion**
(Deb. 19, Vol. II, 05-08-1991)
Col. 431-33
- Industries set up in Mandla, Madhya Pradesh**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 253
- Madhya Pradesh Bega Development Authority**
(Deb. 41, Vol. V, 09-09-1991)
Col. 599-603
- Nainpur Divisional Office**
(Deb. 28, Vol. III, 20-08-1991)
Col. 28
- Narmada Action Plan**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 150
- Need for Central Assistance to curb the growing activities of Naxalites in Madhya Pradesh (MUR 377)**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 351
- Need to ensure timely payment of scholarship etc. to Scheduled Caste and Scheduled Tribe Students (MUR 377)**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 571

- Need to rehabilitate people displaced on account of Barangi Irrigation Project in M.P. (MUR 377)
(Deb. 21, Vol. III, 07-08-1991)
Col. 339
- Platinum Deposits in Nalpur
(Deb. 30, Vol. III, 22-08-1991)
Col. 10-11
- Post Offices upgraded during Seventh Plan
(Deb. 39, Vol. IV, 05-09-1991)
Col. 21
- Prices of Petroleum Products
(Deb. 25, Vol. III, 13-08-1991)
Col. 130-32
- Processing of Copper Ore
(Deb. 30, Vol. III, 22-08-1991)
Col. 141-42
- Rail Accident near Shikara Station
(Deb. 33, Vol. IV, 27-08-1991)
Col. 225
- Railway Line from Bilaspur to Jabalpur
(Deb. 25, Vol. III, 13-08-1991)
Col. 321
- Rihand Hydro-electric Project
(Deb. 33, Vol. IV, 27-08-1991)
Col. 87
- Wildlife (Protection) Amendment Bill—
Consid. and Pass
(Deb. 47, Vol. V, 16-09-1991)
Col. 136
- Joshi, Shri Anasa**
- Absorption of Trade Apprentices in Ammunition Factory, Khidki, Pune
(Deb. 31, Vol. IV, 23-08-1991)
Col. 220
- Action Plan to Solve Unemployment Problem
(Deb. 29, Vol. III, 21-08-1991)
Col. 2-18
- Airport in Maharashtra
(Deb. 37, Vol. IV, 03-09-1991)
Col. 294
- Amount Sanctioned under Agricultural and Rural Debt Relief Scheme to Maharashtra
(Deb. 31, Vol. IV, 23-08-1991)
Col. 153-54
- Atrocities on Scheduled Castes and Scheduled Tribes
(Deb. 27, Vol. III, 19-08-1991)
Col. 15
- Ban on Harmonium
(Deb. 43, Vol. V, 11-09-1991)
Col. 167-68
- Black Marketing of Petrol and LPG Agencies in Maharashtra
(Deb. 28, Vol. III, 20-08-1991)
Col. 111
- Cancellation of General Elections in Punjab Bill—Consid. and pass Punjab Budget 1991-92—General Discussion and Demands for Grants on Account (Punjab), 1991-92
(Deb. 47, Vol. V, 16-09-1991)
Col. 210
- Capacity Utilisation of Public Sector Defence Production Units
(Deb. 36, Vol. IV, 30-08-1991)
Col. 220
- Complaint Regarding Short Measuring of Petrol
(Deb. 25, Vol. III, 13-08-1991)
Col. 5-6
- Conversion of Manmad-Adilabad and Miraj-Latur Lines
(Deb. 20, Vol. II, 06-08-1991)
Col. 216-17
- Conversion of New Rail Lines
(Deb. 42, Vol. V, 10-09-1991)
Col. 9-10
- Conversion of Telephone Exchanges into Electronics in Pune
(Deb. 30, Vol. III, 22-08-1991)
Col. 213-14

- Daily Running of Pune-Ahmedabad Express Train
(Deb. 20, Vol. II, 06-08-1991)
Col. 72
- Deforestation in Maharashtra
(Deb. 24, Vol. III, 12-08-1991)
Col. 328-29
- Development of Agriculture in Maharashtra
(Deb. 30, Vol. III, 22-08-1991)
Col. 131-32
- Discontinuance of Vayudoot/Airbus Service
(Deb. 25, Vol. III, 13-08-1991)
Col. 84-85
- Drilling in Maharashtra
(Deb. 28, Vol. III, 20-08-1991)
Col. 110
- Evaluation of work done on Vedic Mathematics in Roorkey University
(Deb. 27, Vol. III, 19-08-1991)
Col. 6
- Exodus of Merchant Officers to Foreign Ships
(Deb. 36, Vol. IV, 30-08-1991)
Col. 177
- Expansion and Modernisation of Telephone Exchanges in Pune
(Deb. 39, Vol. IV, 05-09-1991)
Col. 205
- Extension to Run-way of Pune Airport
(Deb. 33, Vol. IV, 27-08-1991)
Col. 265
- Finance (No. 2) Bill, 1991—Consid.
(Deb. 45, Vol. V, 13-09-1991)
Col. 700
- Flood Control Scheme of Maharashtra
(Deb. 30, Vol. III, 22-08-1991)
Col. 29
- Functions of CCI&E
(Deb. 45, Vol. V, 13-09-1991)
Col. 208
- High Court at Bombay (Establishment of a Permanent Bench at Pune) Bill by Shri Anna Joshi—Int.
(Deb. 45, Vol. V, 13-09-1991)
Col. 596
- Housing Projects in Maharashtra with HUDCO Assistance
(Deb. 41, Vol. V, 09-09-1991)
Col. 325-26
- Incentives to Custom Officials
(Deb. 40, Vol. IV, 06-09-1991)
Col. 12
- Industrial growth centres in Maharashtra and Gujarat
(Deb. 21, Vol. III, 07-08-1991)
Col. 4
- Investment by Bank and financial institutions in Maharashtra
(Deb. 45, Vol. V, 13-09-1991)
Col. 162
- Investment in Industrial Venture in Maharashtra
(Deb. 34, Vol. IV, 28-08-1991)
Col. 282
- Irrigation Projects in Maharashtra
(Deb. 30, Vol. III, 22-08-1991)
Col. 130-31
- Ladies special Buses on DTC Routes
(Deb. 40, Vol. IV, 06-09-1991)
Col. 115
- Light and Sound Programme
(Deb. 27, Vol. III, 19-08-1991)
Col. 75
- M.P. Fund
(Deb. 13, Vol. II, 26-07-1991)
Col. 18
- Migration from Kashmir
(Deb. 22, Vol. III, 08-08-1991)
Col. 152
- Modernisation of Pune and Shivajinagar Stations
(Deb. 33, Vol. IV, 27-08-1991)
Col. 264

- Narmada Sagar Project**
(Deb. 12, Vol. II, 25-07-1991)
Col. 6
- National Research Centres for Fruits in Maharashtra**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 64
- National Wastelands Development Board**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 28
- Navodaya Vidyalayas in Maharashtra**
(Deb. 41, Vol. V, 09-09-1991)
Col. 326-28
- Need to Include the Handloom (Reservation of Articles of Production) Act, 1985 in the Ninth Schedule of the Constitution (MUR 377)**
(Deb. 29, Vol. III, 21-08-1991)
Col. 297
- New Gas-Based Fertilizer Plants**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 243
- New trains between Pune to Bombay and Calcutta**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 264
- Opening of Telegraph and Post Offices in Pune District of Maharashtra**
(Deb. 30, Vol. III, 22-08-1991)
Col. 213
- Poaching of Wild Animals**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 4
- Pollution Control Around Pune City**
(Deb. 27, Vol. III, 19-08-1991)
Col. 159
- Post Offices upgraded during Seventh Plan**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 20
- Production of Films by Foreigners in India**
(Deb. 43, Vol. V, 11-09-1991)
Col. 35
- Project of Maharashtra Pending Clearance**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 374
- Proposal for New Rajdhani Express**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 293
- Railway Budget—1991-92—General Discussion and Demands for Grants (Railways)—1991-92**
(Deb. 10, Vol. III, 20-07-1991)
Col. 32
- Railway Electrification in Maharashtra**
(Deb. 28, Vol. III, 20-08-1991)
Col. 23
- Regarding Need for Providing a Railway Level Crossing at Daund District, Pune, Maharashtra**
(Deb. 47, Vol. V, 16-09-1991)
Col. 82
- Rural Electrification in Maharashtra**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 267
- Shortage of Drinking Water in Maharashtra**
(Deb. 41, Vol. V, 09-09-1991)
Col. 115-16
- Shortage of Dwelling Units**
(Deb. 14, Vol. II, 29-07-1991)
Col. 24-25
- Solution of Punjab Problem**
(Deb. 30, Vol. III, 22-08-1991)
Col. 9
- Sugarcane Production**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 206
- Supply of Gas to Sugar Units in North Maharashtra**
(Deb. 25, Vol. III, 13-08-1991)
Col. 11-12
- Supply of Natural Gas in Maharashtra**
(Deb. 28, Vol. III, 20-08-1991)
Col. 111

- Supply of Petroleum Products in Nasik**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 56
- Telecast of Serial Lord Krishna**
(Deb. 21, Vol. III, 07-08-1991)
Col. 204
- Turnover of M/s Pepsi Foods Private Ltd.**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 24
- Urban Basic Service in Maharashtra**
(Deb. 41, Vol. V, 09-09-1991)
Col. 328-29
- Vashi New Bombay Railway Line**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 7
- Vayudoot Service in Maharashtra**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 63
- White Paper on Public Sector**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 468
- World Bank Assistance for the Pollution Control Projects**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 10
- Joshi, Shri Das Dayal**
- Action Plan to Solve Unemployment Problem**
(Deb. 29, Vol. III, 21-08-1991)
Col. 11
- Agro-Based Industries in Rajasthan**
(Deb. 12, Vol. II, 25-07-1991)
Col. 61
- AIDS Patients**
(Deb. 24, Vol. III, 12-08-1991)
Col. 386-90
- AIDS through Common Needle to Test Malaria**
(Deb. 14, Vol. II, 29-07-1991)
Col. 44
- Alleged Payment of Commission for getting Supply Order by IDPL**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 4
- Allocation of Essential Consumer Items to Rajasthan at Cheaper Rates**
(Deb. 29, Vol. III, 21-08-1991)
Col. 266-68
- Amount spent on Oil and Gas Drilling in Rajasthan**
(Deb. 28, Vol. III, 20-08-1991)
Col. 38
- Ancient Monuments in Rajasthan**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 56
- Area Under Opium Cultivation**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 363
- Availability of Ayurvedic Medicines in CGHS Dispensaries**
(Deb. 19, Vol. II, 05-08-1991)
Col. 113
- Backward States**
(Deb. 29, Vol. III, 21-08-1991)
Col. 85-86
- Central Excises and Customs Laws (Amendment) Bill—Consid. and Pass**
(Deb. 42, Vol. V, 10-09-1991)
Col. 500-01
- Central Schemes for Rajasthan**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 424
- Centrally Sponsored Industries in Kota**
(Deb. 16, Vol. II, 31-07-1991)
Col. 66
- Classified Industries under Food Processing Industries**
(Deb. 21, Vol. III, 07-08-1991)
Col. 157
- Computer Based Sanskrit Studies, Education and Research**
(Deb. 43, Vol. V, 11-09-1991)
Col. 12

- Constitution (Amendment) Bill (Insertion of New Article 19A) By Shri Chitta Basu—Consid.**
(Deb. 45, Vol. 5, 13-09-1991)
Col. 590
- Construction of Buildings for Banks**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 244
- Consumption of Liquor in India**
(Deb. 41, Vol. V, 09-09-1991)
Col. 194-202
- Counter Magnet Cities under NCR**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 135
- Debt Relief given under Agriculture and Rural Artisan Debt Relief Scheme**
(Deb. 13, Vol. II, 26-07-1991)
Col. 235
- Deforestation of Rajasthan**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 354
- Development of Tourist Complexes in Rajasthan**
(Deb. 20, Vol. II, 06-08-1991)
Col. 131
- Drinking Water Supply in Desert Areas of Rajasthan**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 132
- Electrification of Kota-Neemuch and Kota-Bina Line**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 165
- Establishment of Aravali Development Board**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 346
- Evaluation of Tax Evasion in Search Cases**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 245
- Evaluation of work done on Vedic Mathematics in Roorkey University**
(Deb. 27, Vol. III, 19-08-1991)
Col. 7
- Expenditure incurred on setting up of Doordarshan Centres**
(Deb. 21, Vol. III, 07-08-1991)
Col. 158
- Expenditure on Advertisements by Cigarette manufacturing Companies**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 342
- Export of Alcoholic Beverages**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 317
- Export of Animals**
(Deb. 23, Vol. III, 09-08-1991)
Col. 137
- Export of Ayurvedic and Unani Medicines**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 314
- Export of Foreign Exchange Earning Goods**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 316
- Export of Fruits**
(Deb. 23, Vol. III, 09-08-1991)
Col. 137
- Export of Iron ore to Japan**
(Deb. 45, Vol. 5, 13-09-1991)
Col. 29
- Export of Kota Stone and Marble**
(Deb. 18, Vol. II, 02-08-1991)
Col. 72
- Facilities to Bidi Workers**
(Deb. 19, Vol. II, 05-08-1991)
Col. 223
- Fertilizer Factories in Cooperative Sector**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 62

- Financial Assistance to Rajasthan by LIC**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 83-86
- Financial Assistance to Rajasthan by NABARD**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 70-85
- Foreign Aid for Afforestation Schemes in Rajasthan**
(Deb. 14, Vol. II, 29-07-1991)
Col. 78-79
- Fruit based industry in Jhalawar District**
(Deb. 21, Vol. III, 07-08-1991)
Col. 159
- Functioning of Sainik School, Chottorgarh**
(Deb. 23, Vol. III, 09-08-1991)
Col. 39
- Funding of Sub-stations by Rural Electrification Corporation**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 35
- Furnace Oil Used in Kota Thermal Power Plant**
(Deb. 20, Vol. II, 06-08-1991)
Col. 127-28
- Ganga Action Plan**
(Deb. 24, Vol. III, 12-08-1991)
Col. 310-22
- Grant of lease for extraction of Granite in Rajasthan**
(Deb. 30, Vol. III, 22-08-1991)
Col. 67
- Heavy Water Plants**
(Deb. 26, Vol. III, 14-08-1991)
Col. 38-39
- Homoeopathic, Unani and Ayurvedic Training Colleges in Rajasthan**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 329
- Import of Cars**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 241
- Improvement of Metropolitan Cities**
(Deb. 27, Vol. III, 19-08-1991)
Col. 27-28
- Incentives to Women entrepreneurs**
(Deb. 43, Vol. V, 11-09-1991)
Col. 173-74
- Indian Territories under Occupation of Foreign Countries**
(Deb. 22, Vol. III, 08-08-1991)
Col. 141
- Indo-Sri Lanka Joint Commission of Schedule of the Constitution**
(Deb. 12, Vol. II, 25-07-1991)
Col. 194
- Ishwari Prasad Committee**
(Deb. 27, Vol. III, 19-08-1991)
Col. 83
- Jammu and Kashmir Budget—General Discussion and Demands for Grants (Jammu and Kashmir)—1991-1992**
(Deb. 46, Vol. V, 14-09-1991)
Col. 308
- Kotah Thermal Power Plant**
(Deb. 20, Vol. II, 06-08-1991)
Col. 46-47
- Launching of Satellites and Insats**
(Deb. 21, Vol. III, 07-08-1991)
Col. 79
- Loan Given to Whole Sale Traders by Banks in Rajasthan**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 180
- Loans from Japan**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 364
- LPG through Pipeline in Rajasthan**
(Deb. 28, Vol. III, 20-08-1991)
Col. 110
- Manufacture of banned Drugs**
(Deb. 27, Vol. III, 19-08-1991)
Col. 90-91

- Maximisation of Power Generation**
 (Deb. 6, Vol. I, 16-07-1991)
 Col. 19
- Migration from Kashmir**
 (Deb. 22, Vol. III, 08-08-1991)
 Col. 152
- Mining Lease for Soap Stones and Bauxite**
 (Deb. 17, Vol. II, 01-08-1991)
 Col. 32
- Model Stations**
 (Deb. 37, Vol. IV, 03-09-1991)
 Col. 143
- Navodaya Vidyalayas in Rented Buildings**
 (Deb. 24, Vol. III, 12-08-1991)
 Col. 89-102
- Need to declare Kota, Rajasthan as a 'B' grade city (MUR 377)**
 (Deb. 16, Vol. II, 31-07-1991)
 Col. 255
- Need to give clearance to Garadda Irrigation Proect in Bundi district, Rajasthan**
 (Deb. 27, Vol. III, 19-08-1991)
 Col. 200
- New Ayurvedic and Allopathic Colleges**
 (Deb. 27, Vol. III, 19-08-1991)
 Col. 90
- New Industries in Madhya Pradesh and Himachal Pradesh**
 (Deb. 43, Vol. V, 11-09-1991)
 Col. 488-89
- New Telephone Exchanges in Rajasthan**
 (Deb. 30, Vol. III, 22-08-1991)
 Col. 134-36
- Oil and Gas Exploration in Rajasthan**
 (Deb. 15, Vol. II, 30-07-1991)
 Col. 26
- Ongoing Central Projects in Rajasthan**
 (Deb. 38, Vol. IV, 04-09-1991)
 Col. 423
- Opening of Bank Branches in Kota, Bundi, Jhalawar districts in Rajasthan**
 (Deb. 31, Vol. IV, 23-08-1991)
 Col. 245-46
- Performance of Pepsi Foods Project**
 (Deb. 7, Vol. I, 17-07-1991)
 Col. 5
- Performance of Public Sector Banks and Financial Institutions**
 (Deb. 40, Vol. IV, 06-09-1991)
 Col. 318
- Plan Funds to Judiciary**
 (Deb. 13, Vol. II, 26-07-1991)
 Col. 207
- Poaching of Wild Animals**
 (Deb. 32, Vol. IV, 26-08-1991)
 Col. 7
- Pollution by Automobiles**
 (Deb. 24, Vol. III, 12-08-1991)
 Col. 287-89
- Pollution caused by Thermal Power Plants**
 (Deb. 42, Vol. V, 10-09-1991)
 Col. 25
- Pollution Control Devices for Chambal River**
 (Deb. 24, Vol. III, 12-08-1991)
 Col. 289-90
- Post Office and Telephone Facilities to Gram Panchayats**
 (Deb. 22, Vol. III, 08-08-1991)
 Col. 23
- Power Generation in Eighth Plan**
 (Deb. 28, Vol. III, 20-08-1991)
 Col. 109
- Price of Cement**
 (Deb. 29, Vol. III, 21-08-1991)
 Col. 267-68
- Prices of Domestic Newsprint**
 (Deb. 16, Vol. II, 31-07-1991)
 Col. 38-39

Production of Foodgrains in Rajasthan (Deb. 22, Vol. III, 08-08-1991) Col. 137	Sharing of Yamuna Waters (Deb. 8, Vol. I, 18-07-1991) Col. 30
Projects from Rajasthan Pending Clearance (Deb. 31, Vol. IV, 23-08-1991) Col. 313-14	Sheds on Stations of Shamgarh-Gangapur Section (Deb. 25, Vol. III, 13-08-1991) Col. 236-37
Publications of Daily, Weekly etc. from Rajasthan (Deb. 34, Vol. IV, 28-08-1991) Col. 313	Shifting of Kota Airport (Deb. 25, Vol. III, 13-08-1991) Col. 236
Publicity in Hindi (Deb. 28, Vol. III, 20-08-1991) Col. 109	Smuggling of Livestock (Deb. 44, Vol. V, 12-09-1991) Col. 116-17
Rail Bridges in Kota (Deb. 25, Vol. III, 13-08-1991) Col. 235	Smuggling on Indo-Pak Border (Deb. 35, Vol. IV, 29-08-1991) Col. 6-7
Demands for Grants (Railways)—1991-92 (Deb. 10, Vol. III, 20-07-1991) Col. 181	Soyabean Production (Deb. 35, Vol. IV, 29-08-1991) Col. 177-82
Recovery of Loans (Deb. 13, Vol. II, 26-07-1991) Col. 63	Statutory Resolution Re. Disapproval of the Delhi Municipal Laws (Amendment) Ordinance, 1991 and Delhi Municipal Laws (Amendment) Bill (Consid. and Pass). (Deb. 20, Vol. II, 06-08-1991) Col. 324-26
Report of Commissioner of Railway Safety (Deb. 28, Vol. III, 20-08-1991) Col. 27	Statutory Resolution Re. Disapproval of the Jammu and Kashmir Criminal Law (Amendment) Ordinance, 1991 and Jammu and Kashmir Criminal Law Amendment (Second Amending) Bill—(Consid. and Pass) (Deb. 20, Vol. II, 06-08-1991) Col. 356-60
Rolling Mills in Assam (Deb. 30, Vol. III, 22-08-1991) Col. 135-36	Suggestions for Amending Gadgil Formula (Deb. 38, Vol. IV, 04-09-1991) Col. 424
Rural Electrification in Rajasthan (Deb. 25, Vol. III, 13-08-1991) Col. 55	Supply of Coal to Thermal Power Plants (Deb. 20, Vol. II, 06-08-1991) Col. 130
Seizure of Smuggled Gold (Deb. 23, Vol. III, 09-08-1991) Col. 151	
Setting up of Gas-based Industry in Rajasthan (Deb. 25, Vol. III, 13-08-1991) Col. 366-67	

- Supply of Coal to Thermal Power Station of Kotah
(Deb. 20, Vol. II, 06-08-1991)
Col. 129
- Swimming Pool Run by NDMC
(Deb. 14, Vol. II, 29-07-1991)
Col. 139-40
- Teaching of Sanskrit
(Deb. 27, Vol. III, 19-08-1991)
Col. 91-93
- Tourism Development in Kota
(Deb. 42, Vol. V, 10-09-1991)
Col. 195
- TV Serials Pending for Approval
(Deb. 29, Vol. III, 21-08-1991)
Col. 163-64
- Vayudoot Services to Kota, Rajasthan
(Deb. 15, Vol. II, 30-07-1991)
Col. 166
- Voluntary Deposits (Immunities and Exemptions) Bill—Consid. & pass
(Deb. 46, Vol. V, 14-09-1991)
Col. 334
- Waiting List for Telephone Connections in Kota District of Rajasthan
(Deb. 22, Vol. III, 08-08-1991)
Col. 151
- Welfare of Ex-servicemen in Kota, Bundi and Banra, Rajasthan
(Deb. 23, Vol. III, 09-08-1991)
Col. 141
- World Bank Assistance for Environmental Schemes
(Deb. 32, Vol. IV, 26-08-1991)
Col. 198
- World Bank Assistance for Water Supply Schemes
(Deb. 34, Vol. IV, 28-08-1991)
Col. 340
- Kahandole, Shri Z. M.**
Electronic Telephone Exchange in Nasik District of Maharashtra
(Deb. 39, Vol. IV, 05-09-1991)
Col. 78
- STD Facility in Towns of Nasik District of Maharashtra
(Deb. 39, Vol. IV, 05-09-1991)
Col. 291
- Kale, Shri Shankarrao**
Demands for Grants (General)—1991-1992—Ministry of Agriculture, Ministry of Food and Ministry of Rural Development
(Deb. 34, Vol. IV, 28-08-1991)
Col. 654
- Kaliaperumal, Shri P.P.**
Amount Spent for Subsidised Publication of Books
(Deb. 41, Vol. V, 09-09-1991)
Col. 296-302
- Need to ameliorate the lot of Adivasis in Kalvaroyal hills in Cuddalore, Tamil Nadu (MUR 377)
(Deb. 41, Vol. V, 09-09-1991)
Col. 675
- Need to construct a road over bridge, at Thiruppappuliyur Railway Station in Cuddalore, Tamil Nadu (MUR 377)
(Deb. 37, Vol. IV, 03-09-1991)
Col. 383
- Pondicherry to Bangalore Railway Line
(Deb. 33, Vol. IV, 27-08-1991)
Col. 137
- Reservation of Teaching Posts for Women in Central Universities
(Deb. 32, Vol. IV, 26-08-1991)
Col. 165
- Setting up of Cross Bar Telephone Exchange in Cuddalore Town of Tamil Nadu Circle
(Deb. 39, Vol. IV, 05-09-1991)
Col. 161

Surplus Land (Deb. 38, Vol. IV, 04-09-1991) Col. 104	Deaths due to Gastro-Enteritis in Shahdara, Delhi (Deb. 27, Vol. III, 19-08-1991) Col. 103
Unemployment(Res.) (Deb. 40, Vol. IV, 06-09-1991) Col. 522	Delhi Transport Corporation Employees (Deb. 31, Vol. IV, 23-08-1991) Col. 13
Women Employees (Deb. 34, Vol. IV, 28-08-1991) Col. 284	Development of Jhandeywala Devi Temple, Delhi (Deb. 14, Vol. II, 29-07-1991) Col. 112
Women Employees in Public Sector Enterprises (Deb. 34, Vol. IV, 28-08-1991) Col. 489	Development of Kathputli Colony in Karol Bagh, New Delhi (Deb. 14, Vol. II, 29-07-1991) Col. 112-13
Kalka Dass, Shri	Development Works in Karolbagh, Delhi (Deb. 5, Vol. I, 15-07-1991) Col. 127
Acquisition of Land in Delhi (Deb. 19, Vol. II, 05-08-1991) Col. 208-09	Development Works in Ramnagar (Deb. 14, Vol. II, 29-07-1991) Col. 73-74
Air Pollution in Delhi (Deb. 24, Vol. III, 12-08-1991) Col. 26-27	Drinking Water in Delhi (Deb. 5, Vol. I, 15-07-1991) Col. 173-75
Amount Sanctioned for Regularised Colonies of Karolbagh, Delhi (Deb. 27, Vol. III, 19-08-1991) Col. 53	Economic Development of Dalits of Delhi (Deb. 41, Vol. V, 09-09-1991) Col. 66-67
Atrocities on the Scheduled Castes and Scheduled Tribes and Other Weaker Sections (Motion) (Deb. 25, Vol. III, 13-08-1991) Col. 476-85	Electrification of Railway Routes (Deb. 6, Vol. I, 16-07-1991) Col. 9
Civic Facilities in Kishanganj Railway Colony (Deb. 33, Vol. IV, 27-08-1991) Col. 112	Extension of ESI Scheme in ITDC (Deb. 42, Vol. V, 10-09-1991) Col. 217-18
Corruption in ITDC (Deb. 42, Vol. V, 10-09-1991) Col. 81	Facilities to Railway Employees (Deb. 25, Vol. III, 13-08-1991) Col. 312
Court Cases against DTC Employees (Deb. 18, Vol. II, 02-08-1991) Col. 47	Guidelines for Hoisting of National Flag (Deb. 44, Vol. V, 12-09-1991) Col. 181
Crimes in Delhi (Deb. 22, Vol. III, 08-08-1991) Col. 5	Hotels and Guest Houses in Delhi (Deb. 22, Vol. III, 08-08-1991) Col. 146

- Incentives to Shoe Industry**
(Deb. 29, Vol. III, 21-08-1991)
Col. 131-33
- Industrial Units in Delhi**
(Deb. 21, Vol. III, 07-08-1991)
Col. 89
- Irregularities in Corporation Bank in Advancing Loans**
(Deb. 18, Vol. II, 02-08-1991)
Col. 177
- Jhuggi dwellings on Railway land in Delhi**
(Deb. 25, Vol. III, 13-08-1991)
Col. 48-50
- Lease Hold Rights of Slum Tenements in Delhi**
(Deb. 24, Vol. III, 12-08-1991)
Col. 107-08
- Lease System in Delhi**
(Deb. 19, Vol. II, 05-08-1991)
Col. 58-59
- Literacy amongst SC/ST**
(Deb. 27, Vol. III, 19-08-1991)
Col. 103-04
- Loans Provided by Delhi State Financial Corporation**
(Deb. 41, Vol. V, 09-09-1991)
Col. 471-72
- Maximisation of Power Generation**
(Deb. 6, Vol. I, 16-07-1991)
Col. 20
- Modernisation of Textile Mills**
(Deb. 45, Vol. V, 13-09-1991)
Col. 362
- Mother Tongue as Medium of Instruction at Primary Stage of Education**
(Deb. 14, Vol. II, 29-07-1991)
Col. 37
- Pollution caused by Thermal Power Plants**
(Deb. 42, Vol. V, 10-09-1991)
Col. 26
- Population of Scheduled Castes and Scheduled Tribes**
(Deb. 30, Vol. III, 22-08-1991)
Col. 75
- Promotion of Officers Appointed for SCERT by UPSC**
(Deb. 24, Vol. III, 12-08-1991)
Col. 623-24
- Railway Budget, 1991-92—General Discussion and Demands for Grants (Railways), 1991-92**
(Deb. 11, Vol. II, 24-07-1991)
Col. 259-62
- Ration Cards to Labourers**
(Deb. 21, Vol. III, 07-08-1991)
Col. 156
- Regularisation of Ranjit Nagar, Delhi**
(Deb. 24, Vol. III, 12-08-1991)
Col. 539-40
- Reinstatement of SC/ST Employees of DTC**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 45
- Removal of Electric Poles in Delhi**
(Deb. 25, Vol. III, 13-08-1991)
Col. 293-94
- Renewal of Licences**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 194
- Repairing of Quarters in Ranjeet Nagar, Delhi**
(Deb. 14, Vol. II, 29-07-1991)
Col. 111-12
- Schemes for Basic Amenities in Delhi**
(Deb. 19, Vol. II, 05-08-1991)
Col. 175-78
- Service Conditions of Officers (Subject Experts) Appointed by UPSC**
(Deb. 24, Vol. III, 12-08-1991)
Col. 624

- Shifting of Sadar Bazar Slaughter House
Delhi
(Deb. 17, Vol. II, 01-08-1991)
Col. 63-64
- Shops to SCs/STs in Palika Bazar,
New Delhi
(Deb. 27, Vol. III, 19-08-1991)
Col. 104
- State Transport Authority permits to
Transporters belonging to SCs/STs
(Deb. 23, Vol. III, 09-08-1991)
Col. 88
- Water Supply in Delhi
(Deb. 5, Vol. I, 15-07-1991)
Col. 143-46
- Work assigned to Subject Experts
(Deb. 27, Vol. III, 19-08-1991)
Col. 141
- Working of Corporation Bank
(Deb. 31, Vol. IV, 23-08-1991)
Col. 77-79
- World Bank Assistance for the Pollution
Control Projects
(Deb. 32, Vol. IV, 26-08-1991)
Col. 14
- Kamal Nath, Shri
- Clearance of Tehri Dam Project (HAH Dis.)
(Deb. 35, Vol. IV, 29-08-1991)
Col. 669-76
- Water (Prevention and Control of
Pollution Cases) (Amendment) Bill—Int.
(Deb. 37, Vol. IV, 03-09-1991)
Col. 383
- Wildlife (Protection) Amendment Bill—
Consid. and Pass
(Deb. 47, Vol. V, 16-09-1991)
Col. 100
- Kamal, Shri Shyam Lal
- Atrocities being committed on the
Scheduled Castes and Scheduled
Tribes and other weaker sections of
the society in the country (Motion)
(Deb. 27, Vol. III, 19-08-1991)
Col. 225-27
- BG Rail Link from Faizabad to Mankapur
(Deb. 28, Vol. III, 20-08-1991)
Col. 47
- Covered Godown at Basti Station
(Deb. 42, Vol. V, 10-09-1991)
Col. 82-85
- Raw Materials for Plastic Industries
(Deb. 29, Vol. III, 21-08-1991)
Col. 271
- Setting up of Spinning Mill in Basti District
of Uttar Pradesh
(Deb. 45, Vol. 5, 13-09-1991)
Col. 76
- Kamat, Shri Gerasdas
- Advisory Panel on Kashmir
(Deb. 44, Vol. V, 12-09-1991)
Col. 283
- Air Taxi Scheme
(Deb. 37, Vol. IV, 03-09-1991)
Col. 118
- Amendment to Official Secrets Act
(Deb. 39, Vol. IV, 05-09-1991)
Col. 298
- Black Marketing of Butter
(Deb. 34, Vol. IV, 28-08-1991)
Col. 524
- Blue Print Plan of Terrorists
(Deb. 39, Vol. IV, 05-09-1991)
Col. 294
- Bomb Blasts in Jammu and Kashmir
(Deb. 35, Vol. IV, 29-08-1991)
Col. 146
- Britannia Industries Ltd., India
(Deb. 34, Vol. IV, 28-08-1991)
Col. 346

- Cholera and Gastro-Enteritics Epidemic in Himachal Pradesh**
(Deb. 27, Vol. III, 19-08-1991)
Col. 41
- Closure of Poultry Farms**
(Deb. 44, Vol. V, 12-09-1991)
Col. 183
- Construction of Stations between Korilla and Machol Trombay**
(Deb. 42, Vol. V, 10-09-1991)
Col. 317-18
- Customs Clearance Permits for Import of Cars/Vehicles**
(Deb. 45, Vol. V, 13-09-1991)
Col. 252
- Death of Passengers in Pune**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 300
- Deaths in Tihar Jail**
(Deb. 44, Vol. V, 12-09-1991)
Col. 283
- Decline in Tourism in Jammu and Kashmir**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 169
- Delicensing of Motor Industry**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 193
- Development of National Capital Region**
(Deb. 41, Vol. V, 09-09-1991)
Col. 459-64
- Development of new Model by Maruti Udyog Limited**
(Deb. 43, Vol. V, 11-09-1991)
Col. 175-76
- Engines for Boeing 747-400**
(Deb. 42, Vol. V, 10-09-1991)
Col. 97-98
- Export of Computer Hardware**
(Deb. 29, Vol. III, 21-08-1991)
Col. 255-58
- Fera Cases against Multinational Companies**
(Deb. 45, Vol. V, 13-09-1991)
Col. 289
- Financial Assistance to Bombay City Under Way**
(Deb. 41, Vol. V, 09-09-1991)
Col. 456-57
- Foreign Investment Proposals**
(Deb. 43, Vol. V, 11-09-1991)
Col. 57-58
- Fulfilment of Export Commitment by Companies**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 268
- Grounding of Airbus-300**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 85
- Gun Manufacturers in J&K**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 166
- Harijans in Andhra Pradesh**
(Deb. 41, Vol. V, 09-09-1991)
Col. 455-56
- Impact of Priority Sector Lending on Banks**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 222-23
- Increase in the Price of Wheat**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 345
- Investment by International Finance Corporation in Shipping Industry**
(Deb. 45, Vol. V, 13-09-1991)
Col. 290
- Investment by Multi-national Companies**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 543
- Issue of Licences to Companies for Expansion**
(Deb. 43, Vol. V, 11-09-1991)
Col. 273-74

- Kidnappings in Delhi**
(Deb. 30, Vol. III, 22-08-1991)
Col. 119-20
- Latest Arms for Para-Military Forces**
(Deb. 44, Vol. V, 12-09-1991)
Col. 274
- Loan from IMF**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 336
- Loans to Customers by Maruti Udyog Limited**
(Deb. 43, Vol. V, 11-09-1991)
Col. 273
- Manufacture of Aircraft**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 60
- Missing Chetak Helicopter**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 113
- New Interest Rates Structure of Financial Institutions**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 187
- Overcharging by Drug Companies for anti-TB drugs**
(Deb. 43, Vol. V, 11-09-1991)
Col. 272-73
- Persons held on Charges of Smuggling Heroin**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 251
- Persons killed in Bomb Blasts in Jammu**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 80
- Premium for Insurance Cover-up in Flood-prone Areas**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 384
- Priority to Persons Registered under OYT Category for Telephone Connections**
(Deb. 44, Vol. V, 12-09-1991)
Col. 85-86
- Re-Employment of Army Deserters**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 353
- Refund of Fixed Deposits by Limited Companies**
(Deb. 45, Vol. V, 13-09-1991)
Col. 291
- Revision of Trade Policy for Light Commercial Vehicles**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 191
- Revitalisation Programme for Public Sector Shipyards**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 319
- Rise in Price of Basmati Rice**
(Deb. 29, Vol. III, 21-08-1991)
Col. 251-56
- Robots**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 518
- Securities and Exchange Board**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 388
- Subsidy to Shipyards**
(Deb. 45, Vol. V, 13-09-1991)
Col. 73
- Taking over of Indo-Hongkong Finance Co. by Canara Bank**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 339
- Theft of Import/Export Consignments**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 388
- Threat to Indian Ambassador in Romania**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 294
- Victimisation of Syndicate Bank Employees**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 109

- Visit of Labour Party Leader of U.K. to J&K
 (Deb. 35, Vol. IV, 29-08-1991)
 Col. 469-70
- Voluntary Retirement Scheme in STC
 (Deb. 36, Vol. IV, 30-08-1991)
 Col. 191
- Withdrawal of Interest Rates on Debentures
 (Deb. 31, Vol. IV, 23-08-1991)
 Col. 383
- Kamble, Shri Arvind Talsiram**
- Cancellation of Vayudoot services
 (Deb. 42, Vol. V, 10-09-1991)
 Col. 119-20
- Ordnance Factory and Army Recruitment-Cum-Training Centre at Osmanabad (Maharashtra)
 (Deb. 31, Vol. IV, 23-08-1991)
 Col. 228
- Pricing and Distribution of Raw Material by IPCL
 (Deb. 34, Vol. IV, 28-08-1991)
 Col. 247
- Radio Station at Osmanabad of Maharashtra
 (Deb. 34, Vol. IV, 28-08-1991)
 Col. 444
- Telephone Exchange at Osmanabad, Maharashtra
 (Deb. 30, Vol. III, 22-08-1991)
 Col. 78-79
- Kanaujia, Dr. G.L.**
- Accelerated Rural Water Supply Programme
 (Deb. 38, Vol. IV, 04-09-1991)
 Col. 270
- Advertisements on Doordarshan
 (Deb. 34, Vol. IV, 28-08-1991)
 Col. 511
- Air Taxi Scheme
 (Deb. 37, Vol. IV, 03-09-1991)
 Col. 118
- Balconies in Government Accommodation
 (Deb. 41, Vol. V, 09-09-1991)
 Col. 405-07
- Broadcast of News Bulletins in Delhi
 (Deb. 38, Vol. IV, 04-09-1991)
 Col. 118
- Child Marriages
 (Deb. 36, Vol. IV, 30-08-1991)
 Col. 385
- Complaints against M/s Favourite Small Investment Limited Delhi
 (Deb. 40, Vol. IV, 06-09-1991)
 Col. 250
- Construction of Dam over River Sharda
 (Deb. 30, Vol. III, 22-08-1991)
 Col. 122
- Conversion of Lucknow-Bareilly Line
 (Deb. 33, Vol. IV, 27-08-1991)
 Col. 141
- Credit Camps by Public Sector Banks
 (Deb. 36, Vol. IV, 30-08-1991)
 Col. 176
- Crop Insurance Scheme
 (Deb. 39, Vol. IV, 05-09-1991)
 Col. 128
- Diamond Crossing at Sadar Bazar, Delhi
 (Deb. 42, Vol. V, 10-09-1991)
 Col. 301-02
- Earnings from Foreign Airlines
 (Deb. 37, Vol. IV, 03-09-1991)
 Col. 224
- Enforcement of Foreigners (Restricted Area) Order, 1963
 (Deb. 39, Vol. IV, 05-09-1991)
 Col. 91
- Exploitation of Overseas Job Seekers
 (Deb. 41, Vol. V, 09-09-1991)
 Col. 470-71

- Export of Engineering Goods**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 384
- Export of Handi-knitted Woolen Carpets**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 382
- Fencing around Dudhwa National Park**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 171
- Financial Assistance for Revival of Sick Units in U.P.**
(Deb. 43, Vol. V, 11-09-1991)
Col. 454-55
- Forged Passports and Fake Travelling Documents**
(Deb. 44, Vol. V, 12-09-1991)
Col. 155
- Increase in Prices of Cotton Yarn**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 59
- Indo-Pak Reapproachment and Confidential Building Measures**
(Deb. 44, Vol. V, 12-09-1991)
Col. 327
- Industrial Training Institute**
(Deb. 41, Vol. V, 09-09-1991)
Col. 273-84
- Insurance Claims by Poultry Farms in Delhi and Haryana**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 347
- Issue of Industrial Licencies in U. P.**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 502
- Land Lord/Tenant Dispute Cases pending in Delhi Courts**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 383
- Loans Granted by Banks for Higher Education**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 207
- Losses in Cotton Corporation of India**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 335
- Modernisation of Textile Mills**
(Deb. 45, Vol. V, 13-09-1991)
Col. 362
- NRIs' Investment**
(Deb. 45, Vol. V, 13-09-1991)
Col. 351
- Performance of Overseas Branches of Public Sector Banks**
(Deb. 45, Vol. V, 13-09-1991)
Col. 307
- Production of Films by Foreigners in India**
(Deb. 43, Vol. V, 11-09-1991)
Col. 24-35
- Profit by Air India**
(Deb. 28, Vol. III, 20-08-1991)
Col. 90
- Profit earned by IRCON**
(Deb. 42, Vol. V, 10-09-1991)
Col. 154-65
- Promotion of Cottage Industries**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 511
- Radio Stations in Uttar Pradesh**
(Deb. 43, Vol. V, 11-09-1991)
Col. 455
- Refund of Money of Investors by Companies in Madras**
(Deb. 9, Vol. I, 19-07-1991)
Col. 79
- Revamping of Public Sector**
(Deb. 43, Vol. V, 11-09-1991)
Col. 452-53
- Scheme for Cultivation of Wasteland by landless Poor**
(Deb. 43, Vol. V, 11-09-1991)
Col. 55-56

- Settlement of Demurrages Charges by Air India/Indian Airlines**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 270
- Study on Utilisation of Water from Irrigation Reservoirs**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 161
- Study Team to Australia to Gather Information on Sugar Production**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 274
- Task Force for Power Plants**
(Deb. 42, Vol. V, 10-09-1991)
Col. 301-02
- Technical Assistance by NABARD to Agriculture and Non-farming Sector**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 232-39
- Telecast of Films**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 294
- Telephone Facility at Government Hospitals**
(Deb. 41, Vol. V, 09-09-1991)
Col. 295-96
- Time Allotted to Advertisements, Telefilms and Serials on Doordarshan**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 502
- Training and Apprenticeship Training Scheme of A.I.H.B.**
(Deb. 45, Vol. V, 13-09-1991)
Col. 370
- TV Transmitter in Chandan Chauki**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 286
- Use of Private Commercial Vehicles by Delhi Police**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 157
- Visit of High Level Nepalese Task Force**
(Deb. 44, Vol. V, 12-09-1991)
Col. 327
- Kanithi, Dr. Viswanatham**
- Armed Battalions of States working under Union Government**
(Deb. 30, Vol. III, 22-08-1991)
Col. 15
- Conversion of hostels into semi residential schools**
(Deb. 19, Vol. II, 05-08-1991)
Col. 186
- Coverage of TV and AIR in the Country**
(Deb. 21, Vol. III, 07-08-1991)
Col. 140
- Drilling of Oil and Natural Gas Wells**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 113
- Freight for Goods Transported by Ships**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 36
- Harnessing of Non-Conventional Energy Sources for Lighting Purpose**
(Deb. 20, Vol. II, 06-08-1991)
Col. 107
- Institution of Urban Development Authority**
(Deb. 19, Vol. II, 05-08-1991)
Col. 150
- Need to Ameliorate the Lot of Agricultural Labourers and Weavers in Srikakulam district of Andhra Pradesh (MUR 377).**
(Deb. 7, Vol. I, 17-07-1991)
Col. 172-73
- Need to prevent deforestation in the coastal areas of Srikakulam district of Andhra Pradesh (MUR 377)**
(Deb. 13, Vol. II, 26-07-1991)
Col. 314
- Rehabilitation of Retrenched Workers of Textile Units**
(Deb. 45, Vol. V, 13-09-1991)
Col. 205

- Residential Schools Exclusively for Girls of Coastal and Hilly Areas**
(Deb. 19, Vol. II, 05-08-1991)
Col. 186-87
- Water Borne Diseases**
(Deb. 19, Vol. II, 05-08-1991)
Col. 32-33
- Widening of National Highways**
(Deb. 45, Vol. V, 13-09-1991)
Col. 70
- Kanodia, Shri Mahesh Kumar**
- Agreement with Portugal for Tourism Development**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 74
- Agro-based Industries**
(Deb. 30, Vol. III, 22-08-1991)
Col. 33-38
- Air Taxi Scheme**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 118
- Alleged Irregularities in Distribution of Steel to Traders by Delhi Sales Office**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 407-08
- Allocation for Adult Education to Gujarat, Madhya Pradesh and Rajasthan**
(Deb. 24, Vol. III, 12-08-1991)
Col. 413-14
- Allotment of Plot to Private Party by International Airports Authority of India**
(Deb. 25, Vol. III, 13-08-1991)
Col. 317-18
- Anti-Dumping Duties on Cotton Yarn**
(Deb. 18, Vol. II, 02-08-1991)
Col. 207
- Areas Receiving TV Programmes in Gujarati**
(Deb. 29, Vol. III, 21-08-1991)
Col. 61-63
- Assistance to Farmers**
(Deb. 17, Vol. II, 01-08-1991)
Col. 140-41
- Bill Discounting facility to Small Scale Sector**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 14-21
- Bomb Blast in Delhi**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 167-68
- Capacity Utilisation of DMS Milk Plants**
(Deb. 30, Vol. III, 22-08-1991)
Col. 148-49
- Coal Supply to Industries**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 93
- Complaint Regarding Short Measuring of Petrol**
(Deb. 25, Vol. III, 13-08-1991)
Col. 1-6
- Confiscated Opium**
(Deb. 45, Vol. V, 13-09-1991)
Col. 174
- Connecting villages with all weather roads**
(Deb. 21, Vol. III, 07-08-1991)
Col. 269
- Construction of Roads**
(Deb. 26, Vol. III, 14-08-1991)
Col. 18-26
- Construction of roads by DDA in Southern Delhi**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 201
- Credit-Deposit Ratio of Banks in Rural Areas**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 169
- Crop Insurance Scheme**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 128

- Death due to T.B.
(Deb. 24, Vol. III, 12-08-1991)
Col. 56-65
- Diversion of Funds Meant for Repairs of National Highways by States
(Deb. 31, Vol. IV, 23-08-1991)
Col. 305-08
- Duplication of Voters Name in Electoral Rolls
(Deb. 23, Vol. III, 09-08-1991)
Col. 191
- Education among Handicapped and Disabled Persons
(Deb. 24, Vol. III, 12-08-1991)
Col. 363-64
- Education Complex in each District
(Deb. 19, Vol. II, 05-08-1991)
Col. 297-98
- Equal Share to Wife in Husband's Wealth and Income
(Deb. 18, Vol. II, 02-08-1991)
Col. 198
- Exploitation of Customers by Foreign Banks
(Deb. 40, Vol. IV, 06-09-1991)
Col. 394
- Extension of Cash Compensatory Scheme for Exports to Soviet Union
(Deb. 18, Vol. II, 02-08-1991)
Col. 197
- Facilities for Eye Microsurgery
(Deb. 32, Vol. IV, 26-08-1991)
Col. 202
- Fulfilment of Export Commitment by Companies
(Deb. 31, Vol. IV, 23-08-1991)
Col. 268
- Houses Constructed under Indira Awas Yojana
(Deb. 34, Vol. IV, 28-08-1991)
Col. 221
- Housing Loans to Beedi Workers
(Deb. 32, Vol. IV, 26-08-1991)
Col. 204
- Illegal Sale of Land in Sangam Vihar Delhi
(Deb. 41, Vol. V, 09-09-1991)
Col. 272-73
- Implementation of Jawahar Rozgar Yojana
(Deb. 21, Vol. III, 07-08-1991)
Col. 145
- Income Tax Charged on Dearness Allowance Credited to G.P.F. Account
(Deb. 31, Vol. IV, 23-08-1991)
Col. 228-29
- Increase in quantity of Gold Coins and Bullion
(Deb. 23, Vol. III, 09-08-1991)
Col. 217
- Integrated Child Development Scheme
(Deb. 27, Vol. III, 19-08-1991)
Col. 68
- Jobs in Gulf Countries
(Deb. 27, Vol. III, 19-08-1991)
Col. 147-48
- Lending Policy of Banks in Punjab
(Deb. 40, Vol. IV, 06-09-1991)
Col. 393
- Loans Disbursed by Banks to Big Business Houses
(Deb. 36, Vol. IV, 30-08-1991)
Col. 251
- Loans for Housing by Public Sector Banks
(Deb. 40, Vol. IV, 06-09-1991)
Col. 260
- Opening of Electronic Telephone Exchange at Patan in Gujarat
(Deb. 35, Vol. IV, 29-08-1991)
Col. 408
- Poaching of Wild Animals
(Deb. 32, Vol. IV, 26-08-1991)
Col. 1-8

- Prices of Establishes at Stations
(Deb. 28, Vol. III, 20-08-1991)
Col. 189
- Private Sector Participation in Defence
Production and Exports
(Deb. 23, Vol. III, 09-08-1991)
Col. 255
- Project Integrated Education for the
Disabled
(Deb. 24, Vol. III, 12-08-1991)
Col. 268-70
- Purchase of Boeings for Air India
(Deb. 28, Vol. III, 20-08-1991)
Col. 7
- Reforms in Indian Economy
(Deb. 18, Vol. II, 02-08-1991)
Col. 90
- Revamping of Export Processing Zone
(Deb. 23, Vol. III, 09-08-1991)
Col. 254
- Revision of Scarcity Relief Manual
(Deb. 35, Vol. IV, 29-08-1991)
Col. 513-14
- Setting up of an International Banking
Corporation
(Deb. 40, Vol. IV, 06-09-1991)
Col. 334
- Setting up of Building Centres
(Deb. 19, Vol. II, 05-08-1991)
Col. 298-99
- Setting up of More Kendriya Vidyalayas
in Madhya Pradesh, Rajasthan and
Gujarat
(Deb. 24, Vol. III, 12-08-1991)
Col. 403-12
- Smuggling of Vintage Cars
(Deb. 18, Vol. II, 02-08-1991)
Col. 199
- Smuggling on Indo-Pak Border
(Deb. 31, Vol. IV, 23-08-1991)
Col. 167
(Deb. 35, Vol. IV, 29-08-1991)
Col. 1-7
- Supply of DMS Milk
(Deb. 30, Vol. III, 22-08-1991)
Col. 149-50
- Surplus transferred by RBI to Union
Government
(Deb. 23, Vol. III, 09-08-1991)
Col. 119
- Theft of Railway Materials
(Deb. 28, Vol. III, 20-08-1991)
Col. 119
- Tourism Potentiality in Gujarat
(Deb. 28, Vol. III, 20-08-1991)
Col. 121
- Use of Private Commercial Vehicles by
Delhi Police
(Deb. 39, Vol. IV, 05-09-1991)
Col. 157
- Water Crisis in Keoladeo National Park
(Deb. 32, Vol. IV, 26-08-1991)
Col. 203
- Working Group under Indo-Italian Joint
Business Council
(Deb. 31, Vol. IV, 23-08-1991)
Col. 284
- Working of HBJ Pipeline Project
(Deb. 33, Vol. IV, 27-08-1991)
Col. 205
- Kapoo, Prof. Ram
- Additional Train Services on Dombivali-
Divi-Vasai Section
(Deb. 20, Vol. II, 06-08-1991)
Col. 209
- Aid for Eye and General Hospital at Village
Kalambe, Maharashtra
(Deb. 14, Vol. II, 29-07-1991)
Col. 127-28

- Alleged Case of Cheating in Bank of Maharashtra**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 281-82
- Amnesty International Report, 1991**
(Deb. 44, Vol. V, 12-09-1991)
Col. 131
- Augmentation of Water Supply to Hyderabad**
(Deb. 24, Vol. III, 12-08-1991)
Col. 19
- Ban on Export of Frogs, Rabbits and Monkeys**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 43
- Cement Sleeper Factory for Konkan Railway Project**
(Deb. 28, Vol. III, 20-08-1991)
Col. 122
- Central Assistance for Maintenance of Law and Order in Maharashtra**
(Deb. 44, Vol. V, 12-09-1991)
Col. 18
- Clearance of Subarnarekha and Tehri Dam Projects**
(Deb. 19, Vol. II, 05-08-1991)
Col. 13-14
- Communication on Narmada Sagar Project**
(Deb. 44, Vol. V, 12-09-1991)
Col. 375
- Conditions for Setting up of Sugar Factories**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 249
- Constitution of Goa Freedom Fighters Committee**
(Deb. 17, Vol. II, 01-08-1991)
Col. 236-37
- Consumer Associations (Registration) Bill by Shri Ram Kapse—Int.**
(Deb. 45, Vol. V, 13-09-1991)
Col. 544
- Consumer Protection (Amendment) Bill (Amendment of Section 2) by Prof. Ram Kapse—Int.**
(Deb. 45, Vol. V, 13-09-1991)
Col. 557
- Criteria for Allotting LPG Agencies**
(Deb. 20, Vol. II, 06-08-1991)
Col. 197
- Dabhol Power Plant in Maharashtra**
(Deb. 25, Vol. III, 13-08-1991)
Col. 52-53
- Damage to Railway Property**
(Deb. 20, Vol. II, 06-08-1991)
Col. 13-14
- Day and Night Telegraph Offices in Thane District of Maharashtra**
(Deb. 12, Vol. II, 25-07-1991)
Col. 145
- Demands for Grants (General)—1991-92**
(Deb. 30, Vol. III, 22-08-1991)
Col. 372
- Demands for Grants (General)—1991-1992—Ministry of Industry**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 461
- Demands for Nima, Bombay**
(Deb. 27, Vol. III, 19-08-1991)
Col. 46-47
- Demands of All India Handicapped Welfare Association District Thane Maharashtra**
(Deb. 41, Vol. V, 09-09-1991)
Col. 457-58
- Direct Train Service from Thane to Bombay VT**
(Deb. 20, Vol. II, 06-08-1991)
Col. 46

- Discussion between Foreign Secretary and the Prime Minister of China**
(Deb. 22, Vol. III, 08-08-1991)
Col. 165
- Dislocation of Trains**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 197
- Dismantling of Darukhana Ship-breaking Yard**
(Deb. 23, Vol. III, 09-08-1991)
Col. 233
- Economy in Ministries/Departments**
(Deb. 18, Vol. II, 02-08-1991)
Col. 23
- Electronic Indicators at Thankurli Station**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 198
- Enquiries into various Defence Purchase Deals**
(Deb. 18, Vol. II, 02-08-1991)
Col. 133
- Extension of Bombay Second Channel to Pune**
(Deb. 16, Vol. II, 31-07-1991)
Col. 33-36
- Fake Universities or Educational Institutions**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 151
- Finance (No. 2) Bill-1991—Consid.**
(Deb. 44, Vol. V, 12-09-1991)
Col. 578
(Deb. 45, Vol. V, 13-09-1991)
Col. 516
- Floating of Projects Specific Bonds by Maharashtra to raise Resources for Irrigation Projects**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 135
- Footbridge at Bhayander Station (Bombay)**
(Deb. 42, Vol. V, 10-09-1991)
Col. 235
- Funding of Development Projects in Computer Science and Sanskrit**
(Deb. 43, Vol. V, 11-09-1991)
Col. 221-30
- Funding of Suburban Railway Projects in Bombay**
(Deb. 42, Vol. V, 10-09-1991)
Col. 27-30
- Garbage as Fuel**
(Deb. 11, Vol. II, 24-07-1991)
Col. 153-54
- Health Services by Public Hospitals for CGHS Beneficiaries**
(Deb. 19, Vol. II, 05-08-1991)
Col. 112-13
- Implementation of Service Area Approach Programme by Public Sector Banks**
(Deb. 13, Vol. II, 26-07-1991)
Col. 76
- Inclusion of Badlapur and Shahpur Area into the Jurisdiction of MTNL, Bombay**
(Deb. 12, Vol. II, 25-07-1991)
Col. 147
- Income Tax Arrears**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 2-14
- Indians Having Accounts in Swiss Banks**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 196
- Industrial Growth Centres in Maharashtra and Gujarat**
(Deb. 21, Vol. III, 07-08-1991)
Col. 6
- Interest on Late Payment of Pension and Gratuity**
(Deb. 21, Vol. III, 07-08-1991)
Col. 202

- Introduction of Kalyan-Nasik Shuttle Service
(Deb. 15, Vol. II, 30-07-1991)
Col. 182
- Issue of Commemorative Postal Stamps
(Deb. 17, Vol. II, 01-08-1991)
Col. 153-54
- Kurla-Mankhurd-New Bombay Section
(Deb. 15, Vol. II, 30-07-1991)
Col. 181
- Location of Polluting and Hazardous Industries
(Deb. 27, Vol. III, 19-08-1991)
Col. 156
- Losses in Regional Rural Banks
(Deb. 23, Vol. III, 09-08-1991)
Col. 103
- Malpractice/Fraud Cases in Banks
(Deb. 31, Vol. IV, 23-08-1991)
Col. 18-34
- Move by European Parliament against Sardar Sarovar Project
(Deb. 30, Vol. III, 22-08-1991)
Col. 148
- Naxalism in the Country
(Deb. 22, Vol. III, 08-08-1991)
Col. 86
- Need to ensure steady supply of yarn at reasonable prices to save powerloom industry in the country particularly in Maharashtra (MUR 377)
(Deb. 43, Vol. V, 11-09-1991)
Col. 552
- Need to restore proper functioning of telephone services in Thane, Dombivili, Kalyan and Murbad areas in Maharashtra (MUR 377)
(Deb. 37, Vol. IV, 03-09-1991)
Col. 385
- Opening of New Post Offices in Thane District of Maharashtra
(Deb. 12, Vol. II, 25-07-1991)
Col. 79
- Pension Scheme for LIC Employees
(Deb. 40, Vol. IV, 06-09-1991)
Col. 287
- Pollution in Bombay and Thane
(Deb. 14, Vol. II, 29-07-1991)
Col. 61-62
- Problems Faced by Small Fishermen
(Deb. 17, Vol. II, 01-08-1991)
Col. 143-44
- Production of Films by Foreigners in India
(Deb. 43, Vol. V, 11-09-1991)
Col. 33
- Prohibition of Drugs Sale in Metropolitan Cities
(Deb. 14, Vol. II, 29-07-1991)
Col. 168-69
- Projects for Computer Applications for Sanskrit Studies and Research
(Deb. 43, Vol. V, 11-09-1991)
Col. 231-38
- Proposal to Include New Bombay Telephones into Bombay Telephone Circle
(Deb. 35, Vol. IV, 29-08-1991)
Col. 168-69
- Railway Budget—1991-92—General Discussion and Demands for Grants (Railways)—1991-92
(Deb. 10, Vol. III, 20-07-1991)
Col. 221
- Railway Electrification in Maharashtra
(Deb. 28, Vol. III, 20-08-1991)
Col. 24
- Railway Recruitment Boards
(Deb. 28, Vol. III, 20-08-1991)
Col. 107
- Railway Services in Bombay
(Deb. 25, Vol. III, 13-08-1991)
Col. 227-29
- Rate of Interest of Term Deposits
(Deb. 36, Vol. IV, 30-08-1991)
Col. 197

- Re-introduction of Central subsidy scheme for industrialisation in backward areas**
(Deb. 11, Vol. II, 24-07-1991)
Col. 95
- Remuneration to Artists**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 431
- Renovation of Shiv Mandir at Thane**
(Deb. 41, Vol. V, 09-09-1991)
Col. 439-40
- Restriction on Entry and exit of Persons from the Country**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 250
- Restrictions on Diamond Industry**
(Deb. 23, Vol. III, 09-08-1991)
Col. 233
- Review of the Working of Zonal Cultural Centres**
(Deb. 19, Vol. II, 05-08-1991)
Col. 222
- Sale of NCERT Books Published in Hindi**
(Deb. 41, Vol. V, 09-09-1991)
Col. 1-5
- Short-comings in Income Tax Laws about Assessment of Small Scale Industrial Undertakings**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 286
- Shortage of Currency Notes**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 282-83
- Shortage of Dwelling Units**
(Deb. 14, Vol. II, 29-07-1991)
Col. 30-31
- Simplification of procedure for Sanctioning Pension to Retiring Employees**
(Deb. 21, Vol. III, 07-08-1991)
Col. 116
- Standard Code for Data Processing in Hindi**
(Deb. 43, Vol. V, 11-09-1991)
Col. 13-19
- Statutory Resolution Re: Disapproval of Consumer Protection (Amendment) Ordinance and Consumer Protection (Amendment) Bill —As Passed by Rajya Sabha—Consid. and Pass**
(Deb. 24, Vol. III, 12-08-1991)
Col. 936-38
- Subsidies for Public Utility Services in Delhi**
(Deb. 45, Vol. V, 13-09-1991)
Col. 156
- Subsidised Food to Villagers in ITDC hotels**
(Deb. 28, Vol. III, 20-08-1991)
Col. 8
- Supply of Gas to sugar Units in North Maharashtra**
(Deb. 25, Vol. III, 13-08-1991)
Col. 10-11
- Telecast of Serial Lord Krishna**
(Deb. 21, Vol. III, 07-08-1991)
Col. 204
- Telephone Directory of Bombay**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 148
- Telephone Service in Bombay**
(Deb. 12, Vol. II, 25-07-1991)
Col. 146
- Telex Facility in Thane District of Maharashtra**
(Deb. 17, Vol. II, 01-08-1991)
Col. 62-63
- Time given to Political Parties in News Coverage**
(Deb. 11, Vol. II, 24-07-1991)
Col. 77-80
- Vashi New Bombay Railway Line**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 4-7

- Waiting List for Telephone Connections in Maharashtra
(Deb. 12, Vol. II, 25-07-1991)
Col. 146
- Kaswan, Shri Ram Singh**
- Crossings in Churu District
(Deb. 42, Vol. V, 10-09-1991)
Col. 137
- Katheria, Shri Prabhu Dayal**
- Agreement with Portugal for Tourism Development
(Deb. 33, Vol. IV, 27-08-1991)
Col. 74
- Allocation to U.P. and M.P. for Promotion of Literacy
(Deb. 19, Vol. II, 05-08-1991)
Col. 133-34
- Allotment of Petrol/Diesel Retail Outlets and LPG Agencies
(Deb. 25, Vol. III, 13-08-1991)
Col. 322-23
- Allotment of Plot to Private Party by International Airports Authority of India
(Deb. 25, Vol. III, 13-08-1991)
Col. 317-18
- Appraisal of functioning of Department of Non-Conventional Energy Sources
(Deb. 28, Vol. III, 20-08-1991)
Col. 28
- C&AG Report on Warehousing Corporation of India
(Deb. 38, Vol. IV, 04-09-1991)
Col. 83
- Damage to Railway Property
(Deb. 20, Vol. II, 06-08-1991)
Col. 11-17
- Deposits in Branches of Public Sector Banks in Kashmir Valley
(Deb. 31, Vol. IV, 23-08-1991)
Col. 316-17
- DESU Bills
(Deb. 28, Vol. III, 20-08-1991)
Col. 143
- Disbursement of External Assistance to States
(Deb. 13, Vol. II, 26-07-1991)
Col. 92
- Expansion of Agricultural Credit Card Scheme
(Deb. 13, Vol. II, 26-07-1991)
Col. 101
- Expansion of Air India and Indian Airlines
(Deb. 20, Vol. II, 06-08-1991)
Col. 152
- Export of Tea
(Deb. 23, Vol. III, 09-08-1991)
Col. 157
- Facilities for Eye Microsurgery
(Deb. 32, Vol. IV, 26-08-1991)
Col. 202
- Families benefited under Integrated Rural Development Programme (IRDP)
(Deb. 21, Vol. III, 07-08-1991)
Col. 288
- Fly Ash Conversion Plants by DDA
(Deb. 32, Vol. IV, 26-08-1991)
Col. 210
- Halt of Trains at Firozabad Station
(Deb. 25, Vol. III, 13-08-1991)
Col. 140-41
- Income Tax Charged on Dearness Allowance Credited to G.P.F. Account
(Deb. 31, Vol. IV, 23-08-1991)
Col. 228-29
- Indian Banks Functioning Abroad
(Deb. 23, Vol. III, 09-08-1991)
Col. 154
- Industries set up in backward areas of U.P.
(Deb. 21, Vol. III, 07-08-1991)
Col. 36
- Influx of Spurious Drugs
(Deb. 24, Vol. III, 12-08-1991)
Col. 419

Labour Courts (Deb. 24, Vol. III, 12-08-1991) Col. 425-26	Settlement of Claim Cases under Insurance Schemes (Deb. 18, Vol. II, 02-08-1991) Col. 86
Loan Given by Public Sector Banks in Uttar Pradesh (Deb. 18, Vol. II, 02-08-1991) Col. 193	Shortage of Fund in Financial Institutions (Deb. 36, Vol. IV, 30-08-1991) Col. 248
Loans Disbursed by Banks to Big Business Houses (Deb. 36, Vol. IV, 30-08-1991) Col. 251	Smuggling on Indo-Pak Border (Deb. 31, Vol. IV, 23-08-1991) Col. 167
Loss suffered by Coal India Limited (Deb. 33, Vol. IV, 27-08-1991) Col. 208	Tourism Lodges etc. in various States (Deb. 28, Vol. III, 20-08-1991) Col. 118
Pending Power Projects of Uttar Pradesh (Deb. 20, Vol. II, 06-08-1991) Col. 151-52	Union Government's Directions to set up Hospitals (Deb. 14, Vol. II, 29-07-1991) Col. 102-03
Pitiable Condition of Children in India (Deb. 19, Vol. II, 05-08-1991) Col. 117-20	Waiting List for Telephone Connections in Ferozabad and Agra in U.P. (Deb. 22, Vol. III, 08-08-1991) Col. 104
Priority Sector obligations of Public Sector Banks (Deb. 23, Vol. III, 09-08-1991) Col. 26	Women Working in Para-Military Forces (Deb. 22, Vol. III, 08-08-1991) Col. 176
Request of Uttar Pradesh Government to open more Kendriya and Navodaya Vidyalayas (Deb. 24, Vol. III, 12-08-1991) Col. 258-62	Working of C-DOT (Deb. 35, Vol. IV, 29-08-1991) Col. 411-12
Review of Tribal Welfare Scheme (Deb. 32, Vol. IV, 26-08-1991) Col. 302	Working of HBJ Pipeline Project (Deb. 33, Vol. IV, 27-08-1991) Col. 205
Sale of Confiscated Goods (Deb. 23, Vol. III, 09-08-1991) Col. 153	Kaul, Shrinmati Sheela
Scheme for Upgrading Land Records (Deb. 21, Vol. III, 07-08-1991) Col. 263	Augmentation of Water Supply to Hyderabad (Deb. 24, Vol. III, 12-08-1991) Col. 18
Selection of Districts under Jawahar Rozgar Yojana (Deb. 21, Vol. III, 07-08-1991) Col. 264	Constitution (Seventy-Third Amendment) Bill—Int. (Deb. 47, Vol. V, 16-09-1991) Col. 95

- Kaur, Shrimati Krishnendra**
- Need to provide more funds to Rajasthan Government to cope with the drought situation in Bharatpur (MUR 377)**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 496
- S.T.D. Facility in Alwar District of Rajasthan**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 239-40
- Sharing of Yamuna Waters**
(Deb. 8, Vol. I, 18-07-1991)
Col. 31
- Storing of Ancient Guns of Bharatpur**
(Deb. 41, Vol. V, 09-09-1991)
Col. 185-86
- Keshari Lal, Shri**
- Achievements of Trade Development Authority**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 333-35
- Bank Robberies in Delhi**
(Deb. 17, Vol. II, 01-08-1991)
Col. 203
- Cancellation of Licences by Food and Civil Supplies Department, Delhi Administration**
(Deb. 43, Vol. V, 11-09-1991)
Col. 99
- Construction of Barrage over Ganga at Kanpur**
(Deb. 30, Vol. III, 22-08-1991)
Col. 110
- Conversion of Telephone Exchanges in Kanpur and Fatehpur Districts of Uttar Pradesh**
(Deb. 17, Vol. II, 01-08-1991)
Col. 91
- Development of Tea Gardens in U.P.**
(Deb. 23, Vol. III, 09-08-1991)
Col. 30
- Electrification of Kanpur-Lucknow Railway Line**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 1-4
- Employees' Contribution to Provident Fund in Sugar Mills**
(Deb. 27, Vol. III, 19-08-1991)
Col. 89
- Export Potential of NOIDA Export Processing Zone**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 95-96
- Family Welfare Programme in U.P.**
(Deb. 19, Vol. II, 05-08-1991)
Col. 78-80
- Housing Scheme for Civil Employees of Central Ordnance Depot and other Establishments at Kanpur**
(Deb. 18, Vol. II, 02-08-1991)
Col. 170
- Identity Cards to Persons Living in Border Districts of North Eastern States**
(Deb. 30, Vol. III, 22-08-1991)
Col. 221-22
- Implementation of Recommendations of Fourth Pay Commission in case of Assistant Teachers of NDMC**
(Deb. 19, Vol. II, 05-08-1991)
Col. 287
- Implementation of Recommendations of Fourth Pay Commission in Health Deptt. of Delhi Administration**
(Deb. 44, Vol. V, 12-09-1991)
Col. 115-16
- Incoming Flights of Vayudoot at Palam Airport**
(Deb. 25, Vol. III, 13-08-1991)
Col. 217-18
- Increase in Jhuggi Bastis in Delhi**
(Deb. 19, Vol. II, 05-08-1991)
Col. 279-81

- Industrial Pollution in Kanpur**
(Deb. 24, Vol. III, 12-08-1991)
Col. 117-18
- Irregularities in Tickets and way Bills in Punjab Roadways**
(Deb. 13, Vol. II, 26-07-1991)
Col. 114
- Loans given by Banks in Uttar Pradesh**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 332-34
- LPG Agencies and Petrol Pumps in Uttar Pradesh**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 197
- LPG Agencies in Uttar Pradesh**
(Deb. 28, Vol. III, 20-08-1991)
Col. 148
- Modernisation of COD Kanpur**
(Deb. 18, Vol. II, 02-08-1991)
Col. 53
- Need to take immediate steps to control the pollution caused by factories in Kanpur city and Kanpur Dehat (MUR 377)**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 310
- Opening of New Kendriya Vidyalayas During Current Financial Year**
(Deb. 24, Vol. III, 12-08-1991)
Col. 574
- Overbridges in Kanpur Uttar Pradesh**
(Deb. 28, Vol. III, 20-08-1991)
Col. 66
- Platforms at Kanpur Central Station**
(Deb. 20, Vol. II, 06-08-1991)
Col. 65-66
- Pollution in Kanpur**
(Deb. 24, Vol. III, 12-08-1991)
Col. 574-76
- Reservation Quota for Kanpur**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 68
- RRBs in Kanpur Dehat and Fatehpur Districts of Uttar Pradesh**
(Deb. 23, Vol. III, 09-08-1991)
Col. 163
- Rural Electrification in Uttar Pradesh**
(Deb. 28, Vol. III, 20-08-1991)
Col. 147
- SC/ST Students in Medical Colleges**
(Deb. 27, Vol. III, 19-08-1991)
Col. 27
- Speed Post Service in Uttar Pradesh**
(Deb. 30, Vol. III, 22-08-1991)
Col. 222
- Suspension of Air Services between Kanpur and Delhi**
(Deb. 28, Vol. III, 20-08-1991)
Col. 149
- Tourism Development in Kanpur**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 274
- Transfer and Promotion Policy of Assistants in General Insurance Corporation**
(Deb. 41, Vol. V, 09-09-1991)
Col. 154
- Keari, Shri Sitaram**
- Atrocities on the Scheduled Castes and Scheduled Tribes and Other Weaker Sections (Motion)**
(Deb. 25, Vol. III, 13-08-1991)
Col. 91-97
- Disapproval of Constitution (Scheduled Tribes) Order (Second Amendment) Ordinance and Constitution (Scheduled Tribes) Order (Second Amendment) Bill**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 469
- The Constitution (Scheduled Tribes) Order (Second Amendment) Bill—Consid.**
(Deb. 27, Vol. III, 19-08-1991)
Col. 202-03

Khan, Shri Ayub**Airports in Rajasthan**

(Deb. 25, Vol. III, 13-08-1991)
Col. 8

Continuance of Proclamation by President in Relation to the State of Punjab (Res.)

(Deb. 49, Vol. V, 18-09-1991)
Col. 25

Demands for Grants (General)—1991-92—Ministry of Defence

(Deb. 38, Vol. IV, 04-09-1991)
Col. 604

Demands for Grants (General)—1991-92—Ministry of Agriculture, Ministry of Food and Ministry of Rural Development

(Deb. 35, Vol. IV, 29-08-1991)
Col. 649-54

Electricity Laws (Amendment) Bill—Consid. and pass

(Deb. 48, Vol. V, 17-09-1991)
Col. 103

Export of Iron ore to Japan

(Deb. 45, Vol. v, 13-09-1991)
Col. 27

Finance (No. 2) Bill, 1991—Consid.

(Deb. 45, Vol. V, 13-09-1991)
Col. 704

Flood and Drought Situation in the Country (DUR 193)

(Deb. 29, Vol. III, 21-08-1991)
Col. 462-65

Jammu and Kashmir Budget—General Discussion and Demands for Grants (Jammu and Kashmir)—1991-1992

(Deb. 46, Vol. V, 14-09-1991)
Col. 275

Need for Special Trains during Rani Satiji Mela Jhunjhunu, Rajasthan (MUR 377)

(Deb. 25, Vol. III, 13-08-1991)
Col. 536-37

**Pollution caused by Thermal Power Plants (Deb. 42, Vol. V, 10-09-1991)
Col. 26****Railway Budget—1991-92—General Discussion and Demands for Grants (Railways)—1991-92**

(Deb. 10, Vol. III, 20-07-1991)
Col. 165

Sharing of Yamuna Waters

(Deb. 8, Vol. I, 18-07-1991)
Col. 32

Statutory Resolution Re: Disapproval of the Jammu and Kashmir Criminal Law (Amendment) Ordinance, 1991 and Jammu and Kashmir Criminal Law Amendment (Second Amending) Bill—(Consid. and Pass)

(Deb. 20, Vol. II, 06-08-1991)
Col. 360-65

Wildlife (Protection) Amendment Bill—Consid. and Pass

(Deb. 47, Vol. V, 16-09-1991)
Col. 127

Khan, Shri Sukhendu**Wildlife (Protection) Amendment Bill—Consid. and Pass**

(Deb. 47, Vol. V, 16-09-1991)
Col. 116

Khandelwal, Shri Tarachand**Additional Bogies in Trains Linking Delhi with Ghaziabad, Meerut and Faridabad**

(Deb. 28, Vol. III, 20-08-1991)
Col. 166

Availability of Medicines in CGHS Homoeopathic Dispensaries

(Deb. 27, Vol. III, 19-08-1991)
Col. 137-39

Bank Robbery in Okhla Branch of State Bank of Patiala

(Deb. 23, Vol. III, 09-08-1991)
Col. 77

- Cash Collection Centre at Yamuna Vihar, Delhi**
(Deb. 20, Vol. II, 06-08-1991)
Col. 190
- Civic Amenities in Jhuggi Jhompri Colonies of Delhi**
(Deb. 27, Vol. III, 19-08-1991)
Col. 21-22
- Clearance of Slums from Walled City**
(Deb. 19, Vol. II, 05-08-1991)
Col. 121
- Committees for Billing System of DESU**
(Deb. 28, Vol. III, 20-08-1991)
Col. 79
- Construction of Houses by DDA**
(Deb. 24, Vol. III, 12-08-1991)
Col. 414-20
- DESU Billing System**
(Deb. 20, Vol. II, 06-08-1991)
Col. 74-76
(Deb. 37, Vol. IV, 03-09-1991)
Col. 88
- Disbursing of Duty Drawback Amount to Exporters**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 319
- Drinking Water in the Walled City**
(Deb. 27, Vol. III, 19-08-1991)
Col. 101-02
- Drive Against Hoardings in Delhi**
(Deb. 24, Vol. III, 12-08-1991)
Col. 177-82
- Export of Coal**
(Deb. 20, Vol. II, 06-08-1991)
Col. 189
- Finance (No. 2) Bill, 1991—Consid.**
(Deb. 45, Vol. V, 13-09-1991)
Col. 706
- Fire Stations in Delhi**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 145
- Goods Train Running Without Driver and Helper**
(Deb. 25, Vol. III, 13-08-1991)
Col. 267-68
- Growth Rate of Agriculture**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 234
- Improvement in Postal Services**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 55-56
- Influx of Spurious Drugs**
(Deb. 24, Vol. III, 12-08-1991)
Col. 419
- Modernisation of New Delhi/Old Delhi Stations**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 119
- Need for early implementation of the schemes for the improvement of slum areas in Delhi (MUR 377)**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 354
- Para-Medical Staff in CGHS Ayurvedic and Homoeopathic Dispensaries**
(Deb. 27, Vol. III, 19-08-1991)
Col. 139-40
- Pilferage of Power in Delhi**
(Deb. 20, Vol. II, 06-08-1991)
Col. 79-80
- Profitability of Public Sector Undertakings**
(Deb. 29, Vol. III, 21-08-1991)
Col. 185-86
- Promotion of Pollution Treatment Facilities**
(Deb. 27, Vol. III, 19-08-1991)
Col. 102
- Property Tax Cases Pending in Courts of Delhi**
(Deb. 44, Vol. V, 12-09-1991)
Col. 272

- Raids conducted by the Department of PFA
(Deb. 32, Vol. IV, 26-08-1991)
Col. 115
- Review of Licences Issued for Sugar Factories
(Deb. 29, Vol. III, 21-08-1991)
Col. 71-72
- Robbery in Faridabad Branch of Dena Bank
(Deb. 40, Vol. IV, 06-09-1991)
Col. 114
- Unprovoked Firing by Pakistani Troops in Poonch Sector
(Deb. 31, Vol. IV, 23-08-1991)
Col. 386
- Working Hours of Officials in Delhi Fire Brigade Service
(Deb. 22, Vol. III, 08-08-1991)
Col. 159
- Khanduri, Shri Bharwan Chandra**
- Air Taxi Service to Utranchal Region of U.P.
(Deb. 25, Vol. III, 13-08-1991)
Col. 287-88
- Amendment to Forest (Conservation) Act, 1980
(Deb. 19, Vol. II, 05-08-1991)
Col. 113-15
- Appointment of Retiring Service Officer in Public Sector Undertakings
(Deb. 40, Vol. IV, 06-09-1991)
Col. 249
- Assistance from Central Road Fund Scheme to Hilly district of Uttar Pradesh
(Deb. 31, Vol. IV, 23-08-1991)
Col. 242-44
- Backwardness and Unemployment Problem in Garhwal Districts
(Deb. 21, Vol. III, 07-08-1991)
Col. 137
- Ban on Recruitment in ONGC
(Deb. 33, Vol. IV, 27-08-1991)
Col. 70
- Bank Branches in Pauri-Garhwal Area
(Deb. 13, Vol. II, 26-07-1991)
Col. 206
- Classification of Cities in Uttar Pradesh
(Deb. 45, Vol. V, 13-09-1991)
Col. 251
- Clearance of Subarnarekha and Tehri Dam Projects
(Deb. 19, Vol. II, 05-08-1991)
Col. 9-10
- Clearance of Tehri Dam Project (HAH Dis.)
(Deb. 35, Vol. IV, 29-08-1991)
Col. 554-58
- Communication facilities in Pauri-Garhwal and Chamoli Districts in U.P.
(Deb. 22, Vol. III, 08-08-1991)
Col. 111
- Completion of Central Projects
(Deb. 29, Vol. III, 21-08-1991)
Col. 26
- Computerised Booking System for Dehradun
(Deb. 15, Vol. II, 30-07-1991)
Col. 93
- Demands for Grants (General)—1991-92—
Ministry of Defence
(Deb. 38, Vol. IV, 04-09-1991)
Col. 505
- Development of Oak Tassar Industry in Garhwal Region
(Deb. 13, Vol. II, 26-07-1991)
Col. 205
- Development Schemes for Uttar Pradesh
(Deb. 38, Vol. IV, 04-09-1991)
Col. 78
- Direct Train between Delhi and Kotdwara
(Deb. 42, Vol. V, 10-09-1991)
Col. 39

- Employment to Tehri Dam Project Oustees**
(Deb. 25, Vol. III, 13-08-1991)
Col. 24-27
- Examination Centres at Srinagar, Garhwal and Dehradun**
(Deb. 29, Vol. III, 21-08-1991)
Col. 116-18
- Expenditure on Vishnuprayag Multipurpose Project**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 285
- Fire in Sena Bhavan**
(Deb. 13, Vol. II, 26-07-1991)
Col. 78
- Foreign Nationals Granted Visas**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 131
- Forest Fire**
(Deb. 14, Vol. II, 29-07-1991)
Col. 47
- Ganga Action Plan**
(Deb. 24, Vol. III, 12-08-1991)
Col. 310-22
- Ground Water Study in Uttar Pradesh**
(Deb. 44, Vol. V, 12-09-1991)
Col. 113-14
- Growth Centres in Hilly Districts of Uttar Pradesh**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 401
- Harnessing of Bio-Gas Energy**
(Deb. 28, Vol. III, 20-08-1991)
Col. 82
- Harnessing of Non-Conventional Energy Sources in Garhwal, Uttar Pradesh**
(Deb. 20, Vol. II, 06-08-1991)
Col. 193-94
- Hospital for Specialised Services in Garhwal Region**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 39
- Housing Schemes of DDA**
(Deb. 41, Vol. V, 09-09-1991)
Col. 140-48
- Irregularities in Rishikesh Unit of IDPL**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 232
- Loans given under SEEUY Scheme in Uttar Pradesh**
(Deb. 23, Vol. III, 09-08-1991)
Col. 229
- Loans to Unemployed Youth in Uttar Pradesh**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 323
- Loans to Weaker Sections in Uttar Pradesh**
(Deb. 45, Vol. V, 13-09-1991)
Col. 296
- Loss of Petroleum Products in train accident**
(Deb. 42, Vol. V, 10-09-1991)
Col. 285
- LPG Agencies in Pauri Garhwal and Chamoli**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 214
- National Highways in U.P.**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 88
- Need to take steps to check the Drought situation in Garhwali, Uttar Pradesh (MUR 377)**
(Deb. 11, Vol. II, 24-07-1991)
Col. 201
- New Afforestation Policy**
(Deb. 27, Vol. III, 19-08-1991)
Col. 113-14
- Norms for allocation of Funds to States**
(Deb. 26, Vol. III, 14-08-1991)
Col. 11-12

- Norms for Construction of Godowns of FCI**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 297
- Opening of Booking Centres in Hilly Areas, U.P.**
(Deb. 20, Vol. II, 06-08-1991)
Col. 84-85
- Opening of branches of RRBs Garhwal Region**
(Deb. 23, Vol. III, 09-08-1991)
Col. 102
- Opening of More Kendriya Vidyalayas in Pauri Garhwal and Chamoli Districts**
(Deb. 27, Vol. III, 19-08-1991)
Col. 147
- Opening of New Bank Branches in Hill Districts of Uttar Pradesh**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 288
- Pension Facilities to Medically Disabled Servicemen**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 325
- Pollution in Rivers**
(Deb. 27, Vol. III, 19-08-1991)
Col. 113
- Price rise after Budget**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 18
- Projects under DRDO**
(Deb. 45, Vol. 5, 13-09-1991)
Col. 60
- Quota of Berths for Calcutta, Bombay and Jammu**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 61
- Rail Travel Concession to Military Awardees**
(Deb. 28, Vol. III, 20-08-1991)
Col. 171
- Recruitment of Local People in BEL Unit at Kotdwara, U.P.**
(Deb. 18, Vol. II, 02-08-1991)
Col. 73
- Rehabilitation of Ex-Servicemen of Pauri Garhwal and Chamoli Districts**
(Deb. 45, Vol. 5, 13-09-1991)
Col. 237
- Reserved Forests**
(Deb. 27, Vol. III, 19-08-1991)
Col. 57-58
- Restriction on Supply of Petroleum Products in Pauri Garhwal and Chamoli Districts**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 215
- Scholarship to Students for study in Foreign Universities**
(Deb. 19, Vol. II, 05-08-1991)
Col. 223-24
- Setting up of Industries in Hill Districts of U.P.**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 397
- Setting up of Sewage Treatment Plant**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 199
- Setting up of Urjagrams in Pauri Garhwal, Uttar Pradesh**
(Deb. 20, Vol. II, 06-08-1991)
Col. 194-95
- Shortage of Drinking Water in DIZ Area**
(Deb. 27, Vol. III, 19-08-1991)
Col. 156-57
- STD Facility in Districts Head quarters of Uttar Pradesh**
(Deb. 44, Vol. V, 12-09-1991)
Col. 225
- Superfast Train on Delhi to Dehradun Route**
(Deb. 28, Vol. III, 20-08-1991)
Col. 172

- TV Relay Centres/Towers in Garhwal, Uttar Pradesh
(Deb. 16, Vol. II, 31-07-1991)
Col. 85-86
- Vayudoot Service to Uttarakhand region, U.P.
(Deb. 25, Vol. III, 13-08-1991)
Col. 287
- Villages covered under National Literacy Mission in Pauri Garhwal District
(Deb. 32, Vol. IV, 26-08-1991)
Col. 177
- Violation of Pollution Control Rules in Delhi
(Deb. 36, Vol. IV, 30-08-1991)
Col. 368
- War Widows Rehabilitation Centres in Hill District of Uttar Pradesh
(Deb. 45, Vol. 5, 13-09-1991)
Col. 238
- Welfare Scheme for the workers engaged in Village and Cottage Industries
(Deb. 32, Vol. IV, 26-08-1991)
Col. 178
- World Bank Assistance for Projects in Garhwal and Chamoli Regions
(Deb. 31, Vol. IV, 23-08-1991)
Col. 53-55
- Khanoria, Shri D. D.**
- Basic Needs of Family Welfare Facilities in Himachal Pradesh
(Deb. 27, Vol. III, 19-08-1991)
Col. 63-64
- Demands for Grants (General)—1991-1992—Ministry of Defence
(Deb. 39, Vol. IV, 05-09-1991)
Col. 421
- Integrated Fisheries Development in Himachal Pradesh
(Deb. 30, Vol. III, 22-08-1991)
Col. 30
- New Telephone Exchanges in Himachal Pradesh
(Deb. 30, Vol. III, 22-08-1991)
Col. 147
- Opening of Post Offices and Telegraph Offices in Kangra District of Himachal Pradesh
(Deb. 35, Vol. IV, 29-08-1991)
Col. 259
- Primary Health Centres in Kangra and Chamba Districts in Himachal Pradesh
(Deb. 27, Vol. III, 19-08-1991)
Col. 123-24
- Railway Budget, 1991-92—General Discussion and Demands for Grants (Railways), 1991-92
(Deb. 12, Vol. II, 25-07-1991)
Col. 265
- Setting up of Homoeopathic Dispensaries in Himachal Pradesh
(Deb. 32, Vol. IV, 26-08-1991)
Col. 131
- Telephone Connections in Kangra and Chamba Districts of Himachal Pradesh
(Deb. 30, Vol. III, 22-08-1991)
Col. 146-47
- Waiting List for LPG Connections in Andhra Pradesh
(Deb. 33, Vol. IV, 27-08-1991)
Col. 4-5
- Kherama, Shri Madan Lal**
- Accidents in Delhi
(Deb. 39, Vol. IV, 05-09-1991)
Col. 95
- Accommodation at Concessional Rates to Government Employees
(Deb. 25, Vol. III, 13-08-1991)
Col. 253-54
- Accountability of Bureaucrats
(Deb. 43, Vol. V, 11-09-1991)
Col. 339

- After-Sale Service to Consultants**
(Deb. 18, Vol. II, 02-08-1991)
Col. 107
- Aids through Common Needle to Test Malaria**
(Deb. 14, Vol. II, 29-07-1991)
Col. 39-45
- Air Accidents**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 332
- Air Pollution in Delhi**
(Deb. 24, Vol. III, 12-08-1991)
Col. 24-25
- Allegations against IAS Officers**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 341
- Allegations against IPS Officers**
(Deb. 44, Vol. V, 12-09-1991)
Col. 373
- Alleged FERA Violation in Rice Deal**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 322
- Alleged grabbing of Land in Delhi**
(Deb. 41, Vol. V, 09-09-1991)
Col. 604
- Alleged Irregularities in New Bank of India**
(Deb. 45, Vol. 5, 13-09-1991)
Col. 150
- Allocation for East and South Delhi Projects**
(Deb. 44, Vol. V, 12-09-1991)
Col. 248
- Allotment of Land to Group Housing Society**
(Deb. 5, Vol. I, 15-07-1991)
Col. 153-54
- Allotment of LPG Agencies and Petrol Pumps**
(Deb. 6, Vol. I, 16-07-1991)
Col. 65
- Allotment of LPG agencies to Village Panchayats**
(Deb. 28, Vol. III, 20-08-1991)
Col. 21
- Anti-Rabbies Treatment at Government Hospitals/CGHS Dispensaries**
(Deb. 24, Vol. III, 12-08-1991)
Col. 513-14
- Appointment of Fifth Pay Commission**
(Deb. 9, Vol. I, 19-07-1991)
Col. 42
- Approval of Continuance in Force of proclamation in respect of Jammu and Kashmir (Res.)**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 470
- Assessment of Functioning of M.C.D., N.D.M.C. and Delhi Administration**
(Deb. 12, Vol. II, 25-07-1991)
Col. 143
- Atrocities Perpetrated by Police at Bahadurgarh on the Villagers of Brahi (Haryana)**
(Deb. 41, Vol. V, 09-09-1991)
Col. 619
- Beating of Couples by Delhi Police**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 89
- Blacklisting of Firms by Super Bazar**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 484
- Cabrets in Delhi Hotels**
(Deb. 30, Vol. III, 22-08-1991)
Col. 221
- Campaign by Delhi Police**
(Deb. 22, Vol. III, 08-08-1991)
Col. 151
- Cancellation of Civil Services Preliminary Examination, 1991**
(Deb. 7, Vol. I, 17-07-1991)
Col. 141-43

- Cancellation of General Elections in Punjab Bill—Consid. and pass, Punjab Budget 1991-92—General Discussion and Demands for Grants on Account (Punjab), 1991-92**
(Deb. 47, Vol. V, 16-09-1991)
Col. 150
- Cases Pending Before Central Excise Customs and Income-Tax Tribunals**
(Deb. 13, Vol. II, 26-07-1991)
Col. 153
- Cash Dealings in Banks**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 120
- CBI Raid on Fake Fertilizer Manufacturers**
(Deb. 29, Vol. III, 21-08-1991)
Col. 261-63
- Cement Factory**
(Deb. 29, Vol. III, 21-08-1991)
Col. 51-52
- CGHS Dispensaries in Rented Flats in Delhi**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 237
- Collection of Revenue by Delhi Electric Supply Undertaking**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 31-33
- Committee to Review the Programmes of Doordarshan**
(Deb. 21, Vol. III, 07-08-1991)
Col. 202
- Complaints against Branches of State Bank of Bikaner and Jaipur in Delhi**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 215
- Complaints against functioning of Nationalised Banks**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 351
- Complaints against LPG and Petrol Pumps in Delhi**
(Deb. 42, Vol. V, 10-09-1991)
Col. 267-68
- Continuance of Proclamation by President in Relation to the State of Punjab—(Res.)**
(Deb. 49, Vol. V, 18-09-1991)
Col. 38
- Crash of Boeing 737 near Imphal**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 331
- Crimes in Delhi**
(Deb. 22, Vol. III, 08-08-1991)
Col. 5
- CSIR vs KGS Bhat Case**
(Deb. 16, Vol. II, 31-07-1991)
Col. 75-76
- Damage of DTC Buses at Panipat**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 347
- DDA Flat on Hire Purchase to Retiring Government Employees**
(Deb. 27, Vol. III, 19-08-1991)
Col. 36
- DDA Flats to Retiring Government Servants**
(Deb. 24, Vol. III, 12-08-1991)
Col. 36-37
- Deaths caused by Open Manholes in Delhi**
(Deb. 14, Vol. II, 29-07-1991)
Col. 118-19
- Deaths in Police Lock up in Delhi**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 440-41
- Default in Repayment of Loans**
(Deb. 13, Vol. II, 26-07-1991)
Col. 154
- Delhi Transport Corporation Employees**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 10-13

- DESU Billing System**
(Deb. 20, Vol. II, 06-08-1991)
Col. 74-76
- Details of STD Calls in Telephone Bills**
(Deb. 8, Vol. I, 18-07-1991)
Col. 98-99
- Disciplinary Cases pending in Central Government Offices**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 116
- Distribution of paper by Hindustan Paper Corporation Ltd.**
(Deb. 11, Vol. II, 24-07-1991)
Col. 108
- Ecological Task Force in Himachal Pradesh**
(Deb. 5, Vol. I, 15-07-1991)
Col. 18-19
- Elections to MCD and Metropolitan Council**
(Deb. 8, Vol. I, 18-07-1991)
Col. 97
(Deb. 12, Vol. II, 25-07-1991)
Col. 109
- Electricity Laws (Amendment) Bill—
Consid. and pass**
(Deb. 48, Vol. V, 17-09-1991)
Col. 129
- Electronic Meters on Taxis and Autorickshaws in Delhi**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 56
- Establishment of Polyclinics**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 238
- Evaluation of work done on Vedic Mathematics in Roorkey University**
(Deb. 27, Vol. III, 19-08-1991)
Col. 7
- Evasion of Corporate Tax**
(Deb. 23, Vol. III, 09-08-1991)
Col. 220
- Excise Duty Evasion by Dealers of Fireworks and Safety Matches in Tamil Nadu**
(Deb. 18, Vol. II, 02-08-1991)
Col. 152
- Expenditure incurred by Delhi Development Authority**
(Deb. 19, Vol. II, 05-08-1991)
Col. 37-38
- Facilities in Nursing Homes, Clinics and Private Hospitals in Delhi**
(Deb. 27, Vol. III, 19-08-1991)
Col. 100-01
- Firms Black-Listed by Kendriya Bhandar**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 483
- Fixation of Prices of Agricultural Produce**
(Deb. 8, Vol. I, 18-07-1991)
Col. 99-100
- Food Samples Lifted from Super Bazar**
(Deb. 27, Vol. III, 19-08-1991)
Col. 167-68
- Foreign Loans Taken by Industrial Houses**
(Deb. 18, Vol. II, 02-08-1991)
Col. 153
- Functioning of DESU**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 51
- Functioning of Railways**
(Deb. 28, Vol. III, 20-08-1991)
Col. 70
- Functioning of Sub-Registrar and Stamp Collector Offices in Delhi**
(Deb. 44, Vol. V, 12-09-1991)
Col. 66-82
- Funds for MIG Flats**
(Deb. 14, Vol. II, 29-07-1991)
Col. 125

- Future set-up of Delhi
(Deb. 8, Vol. I, 18-07-1991)
Col. 96-97
- Grant of Licences to Industrial and Commercial Units in Delhi
(Deb. 12, Vol. II, 25-07-1991)
Col. 125
- Housing Problem in Delhi
(Deb. 5, Vol. I, 15-07-1991)
Col. 121-24
- Implementation of Recommendations of Malhotra Committee on Property Tax Reforms
(Deb. 22, Vol. III, 08-08-1991)
Col. 145
- Import Licences to Firms not Fulfilling Export Obligations
(Deb. 36, Vol. IV, 30-08-1991)
Col. 64
- Import of Paraxylene, PTA and DMT under OGL
(Deb. 23, Vol. III, 09-08-1991)
Col. 221
- Import of Quality Products as Scrap
(Deb. 36, Vol. IV, 30-08-1991)
Col. 379
- Improvement in DTC Service
(Deb. 9, Vol. I, 19-07-1991)
Col. 70
- Improvement of Services in Hospitals and CGHS Dispensaries
(Deb. 27, Vol. III, 19-08-1991)
Col. 99-100
- Increase in Government and Private Borrowings
(Deb. 9, Vol. I, 19-07-1991)
Col. 46
- Increase in Prices of DMS Ghee and Butter
(Deb. 12, Vol. II, 25-07-1991)
Col. 44
- Increase in Upper Age limit for Entry into Government Service
(Deb. 11, Vol. II, 24-07-1991)
Col. 107-08
- Involvement of Private Sector in Construction of Houses
(Deb. 14, Vol. II, 29-07-1991)
Col. 125-26
- Issue of Licence to Commercial Pilot by Indira Gandhi Rashtriya Udan Academy
(Deb. 42, Vol. V, 10-09-1991)
Col. 46
- Jammu and Kashmir Budget—General Discussion and Demands for Grants (Jammu and Kashmir)—1991-1992
(Deb. 46, Vol. V, 14-09-1991)
Col. 298
- Kendriya Bhandar
(Deb. 43, Vol. V, 11-09-1991)
Col. 389-90
- Lapses in Internal Audit of Companies
(Deb. 36, Vol. IV, 30-08-1991)
Col. 373
- Leakage of Question Papers of Civil Services (Preliminary) Examination, 1991
(Deb. 7, Vol. I, 17-07-1991)
Col. 27-28
- Letters from MPs
(Deb. 43, Vol. V, 11-09-1991)
Col. 85-86
- Loss in Indian Airlines
(Deb. 15, Vol. II, 30-07-1991)
Col. 131
- Losses in DESU
(Deb. 25, Vol. III, 13-08-1991)
Col. 291-93
- Maintenance of Government Quarters
(Deb. 41, Vol. V, 09-09-1991)
Col. 120-21
- Maintenance of Roads in Delhi
(Deb. 40, Vol. IV, 06-09-1991)
Col. 305

- Marketing of Rice in Packets by NAFED**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 183
- Maximisation of Power Generation**
(Deb. 6, Vol. I, 16-07-1991)
Col. 23
- Medical Facilities to Government Employees at Residences**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 238
- Milk and Milk Products in Delhi**
(Deb. 30, Vol. III, 22-08-1991)
Col. 61-62
- MRTS in Delhi**
(Deb. 5, Vol. I, 15-07-1991)
Col. 175-78
- Need to write off loans given to the victims of 1984 riots (MUR 377)**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 407
- New Responsibilities on MRTPC**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 72-73
- News Captioned "CAG Blames DDA for Slackness"**
(Deb. 41, Vol. V, 09-09-1991)
Col. 333-36
- News-Item Captioned "SC Order on Public Sector Recruitment"**
(Deb. 29, Vol. III, 21-08-1991)
Col. 277
- Night Flying Facilities in I.G.R.U.A.**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 336
- Noise Pollution in Delhi**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 239
- Non-Allotment of DDA Flats**
(Deb. 5, Vol. I, 15-07-1991)
Col. 151-54
- Opening of More Branches by Foreign Banks**
(Deb. 18, Vol. II, 02-08-1991)
Col. 44
- Out of turn allotment of Government Accommodation**
(Deb. 19, Vol. II, 05-08-1991)
Col. 199-200
- Out of Turn Telephone Connections**
(Deb. 8, Vol. I, 18-07-1991)
Col. 42-44
- Overstay of Pak Nationals**
(Deb. 17, Vol. II, 01-08-1991)
Col. 169-70
- Parity in Rates of Sales Tax**
(Deb. 17, Vol. II, 01-08-1991)
Col. 106-07
- Pathological Tests in CGHS Dispensaries**
(Deb. 27, Vol. III, 19-08-1991)
Col. 99
- Pay scales of Hindi Assistants**
(Deb. 25, Vol. III, 13-08-1991)
Col. 294
- Pending Cases in Central Administrative Tribunal**
(Deb. 16, Vol. II, 31-07-1991)
Col. 171-72
- Places of Worship (Special Provisions) Bill—Consid. and Pass**
(Deb. 42, Vol. V, 10-09-1991)
Col. 451-52
- Plying of Private Buses on DTC Routes**
(Deb. 18, Vol. II, 02-08-1991)
Col. 151
- Police Commissioner System in Delhi**
(Deb. 30, Vol. III, 22-08-1991)
Col. 238-39
- Population Below Poverty Line**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 17

- Population of Delhi**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 363
- Power Connections in Delhi**
(Deb. 15, Vol. II, 30-07-1991)
Col. 40
- Power Supply to J. J. Colonies in Delhi**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 211
- Prices of Pulses**
(Deb. 21, Vol. III, 07-08-1991)
Col. 22
- Private Buses plying under DTC and STA Permits**
(Deb. 23, Vol. III, 09-08-1991)
Col. 219
- Procurement of Wheat**
(Deb. 11, Vol. II, 24-07-1991)
Col. 139-40
- Promotion of Ground 'C' and 'D' Government Servants**
(Deb. 13, Vol. II, 26-07-1991)
Col. 155
- Promotion to Employees stagnating at Maximum of Pay Scales**
(Deb. 23, Vol. III, 09-08-1991)
Col. 64
- Promotions under Flexible Complementing Scheme**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 377
- Public Distribution System in Delhi**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 427
- Purchase of Power Feeders**
(Deb. 15, Vol. II, 30-07-1991)
Col. 130
- Raids on Copper Electrolyte Ingot Traders**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 164
- Recommendations of National Commission on Urbanisation**
(Deb. 13, Vol. II, 26-07-1991)
Col. 39
- Regularisation of Government accommodation**
(Deb. 19, Vol. II, 05-08-1991)
Col. 197-98
- Regularisation of Sale and Purchase of Plots**
(Deb. 19, Vol. II, 05-08-1991)
Col. 198-99
- Reinstatement of SC/ST Employees of DTC**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 45
- Rejection of Applications on out of turn basis**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 102
- Rejection of Requests for out of turn Allotment of DDA Flats**
(Deb. 24, Vol. III, 12-08-1991)
Col. 498-506
- Removal of Electric Poles in Delhi**
(Deb. 25, Vol. III, 13-08-1991)
Col. 293-94
- Removal of overhead Electric Wirings in Delhi**
(Deb. 25, Vol. III, 13-08-1991)
Col. 45-46
- Repair of brick paths in Government Colonies of the capital**
(Deb. 19, Vol. II, 05-08-1991)
Col. 185
- Report of C.A.G. on the Working of Doordarshan and AIR**
(Deb. 43, Vol. V, 11-09-1991)
Col. 491-92
- Retention of Government Accommodation on Transfer**
(Deb. 24, Vol. III, 12-08-1991)
Col. 507-12

- Review of Loan Waiver Scheme
(Deb. 40, Vol. IV, 06-09-1991)
Col.415
- Revision of Service Rules
(Deb. 11, Vol. II, 24-07-1991)
Col.93-94
- Road Encroachments in Delhi
(Deb. 24, Vol. III, 12-08-1991)
Col.309-10
- Road Mishaps in Delhi
(Deb. 13, Vol. II, 26-07-1991)
Col.145
- Samaj Sadans in Government Colonies
(Deb. 11, Vol. II, 24-07-1991)
Col.41-43
- Setting up of Petrol Pumps in Vikaspuri
(Deb. 28, Vol. III, 20-08-1991)
Col.177
- Sharing of Yamuna Waters
(Deb. 8, Vol. I, 18-07-1991)
Col.28-29
- Shortage of Dwelling Units
(Deb. 14, Vol. II, 29-07-1991)
Col.32
- Shortage of Foreign Exchange
(Deb. 23, Vol. III, 09-08-1991)
Col.218
- Shortage of Milk in Delhi
(Deb. 39, Vol. IV, 05-09-1991)
Col.61
- Smuggling of Narcotics in Ghazipur and Varanasi districts of Uttar Pradesh
(Deb. 36, Vol. IV, 50-08-1991)
Col.25
- Snags in Airbus A-320
(Deb. 20, Vol. II, 06-08-1991)
Col.180-81
- Statutory Resolution Re. Disapproval of the Delhi Municipal Laws (Amendment) Ordinance, 1991 and
Delhi Municipal Laws (Amendment) Bill (Consid. and Pass)
(Deb. 20, Vol. II, 06-08-1991)
Col.308-11
- Statutory Resolution Re. Disapproval of the Jammu and Kashmir Criminal Law (Amendment) Ordinance, 1991 and Jammu and Kashmir Criminal Law Amendment (Second Amending) Bill—Consid. and Pass
(Deb. 20, Vol. II, 06-08-1991)
Col.368-75
- Street Lights in South Delhi
(Deb. 42, Vol. V, 10-09-1991)
Col.268-69
- Telephone Connections in the Shakti Nagar Telephone Exchange
(Deb. 35, Vol. IV, 29-08-1991)
Col.504-12
- Terminal Period Increment Concession to Retiring Employees
(Deb. 29, Vol. III, 21-08-1991)
Col.113
- Terrorist incidents in Delhi
(Deb. 22, Vol. III, 08-08-1991)
Col.150
- Time Limit for Local Telephone Calls
(Deb. 22, Vol. III, 08-08-1991)
Col.211
- Training Courses at Vishwayatan Yogashram
(Deb. 27, Vol. III, 19-08-1991)
Col.19
- Typewriting Test by Subordinate Selection Centre at New Delhi
(Deb. 43, Vol. V, 11-09-1991)
Col.463-64
- Unauthorised Construction on Public Land
(Deb. 27, Vol. III, 19-08-1991)
Col.100

Under Weight Supply of Petrol and LPG in Delhi (Deb. 15, Vol. II, 30-07-1991) Col.4	Assistance to Kerala under Western Ghats Development Programme (Deb. 29, Vol. III, 21-08-1991) Col.192-94
Vacant Posts of Grade 'C' and 'D' Stenographers (Deb. 34, Vol. IV, 28-08-1991) Col.359	Backward Communities in SC/ST Lists (Deb. 24, Vol. III, 12-08-1991) Col.53
Weightage of Confidential Reports (Deb. 34, Vol. IV, 28-08-1991) Col.51	Benefits of UGC Scheme to College and University Teachers (Deb. 14, Vol. II, 29-07-1991) Col.75-77
World Bank Report on Indian Banking System (Deb. 31, Vol. IV, 23-08-1991) Col.312-13	Candidates Qualifying in IAS Examination in Kerala (Deb. 34, Vol. IV, 28-08-1991) Col.131
Kodikkannil, Shri Suresh	Cashewnut Plantation (Deb. 22, Vol. III, 08-08-1991) Col.135
Agricultural Development in Karnataka (Deb. 34, Vol. IV, 28-08-1991) Col.132	CBI Cases from Kerala (Deb. 43, Vol. V, 11-09-1991) Col.67-68
Allocation of Funds for SCs/STs (Deb. 14, Vol. II, 29-07-1991) Col.161-66	Clearance to Puyankutty Hydel Power Project (Deb. 15, Vol. II, 30-07-1991) Col.157
Allocation of Petrol and Diesel to Kerala (Deb. 15, Vol. II, 30-07-1991) Col.157	Commemorative of Postal Stamps on Late Shri C. Kesavam (Deb. 30, Vol. III, 22-08-1991) Col.126
Ammonia Plant in Kerala (Deb. 43, Vol. V, 11-09-1991) Col.201	Computer Facilities in Colleges (Deb. 14, Vol. II, 29-07-1991) Col.129-36
Assistance for Family Welfare Programmes in Kerala (Deb. 32, Vol. IV, 26-08-1991) Col.321	Construction of By pass at Kazhakkuttan to Kovalam on National Highway No.47 (Deb. 36, Vol. IV, 30-08-1991) Col.352
Assistance for Increasing Milk Production in Kerala (Deb. 17, Vol. II, 01-08-1991) Col.188-96	Construction of Hill Highway from Cochin to Madurai (Deb. 40, Vol. IV, 06-09-1991) Col.73
Assistance to Kerala for Modernisation of Hospitals (Deb. 41, Vol. V, 09-09-1991) Col.331	

- Construction of Konni-Achencoil Forest Road in Kerala
(Deb. 27, Vol. III, 19-08-1991)
Col. 129-30
- Continuance of Proclamation by President in Relation to the State of Punjab (Res.)
(Deb. 49, Vol. V, 18-09-1991)
Col. 52
- Declaration of West Coast Canal in Kerala as National Waterway
(Deb. 18, Vol. II, 02-08-1991)
Col. 69
- Development of Fisheries in Kerala
(Deb. 30, Vol. III, 22-08-1991)
Col. 126-28
- Development of Palaruvi Tourist Project, Kerala
(Deb. 20, Vol. II, 06-08-1991)
Col. 110
- Development of Sabarimala Temples as a National Tourist Centre
(Deb. 20, Vol. II, 06-08-1991)
Col. 161
- Development of Sports During 1991-92
(Deb. 41, Vol. V, 09-09-1991)
Col. 332
- Development Plan for Khadi and Village Industries in Kerala
(Deb. 34, Vol. IV, 28-08-1991)
Col. 477
- Doubling of Ernakulam-Trivandrum Line
(Deb. 15, Vol. II, 30-07-1991)
Col. 49
- Edible oil Extraction unit
(Deb. 38, Vol. IV, 04-09-1991)
Col. 430
- Effective Functioning of the Commission of SC/ST
(Deb. 27, Vol. III, 19-08-1991)
Col. 141
- Electorals Rolls
(Deb. 45, Vol. 5, 13-09-1991)
Col. 172
- Expansion of Telephone Exchanges in Kerala
(Deb. 17, Vol. II, 01-08-1991)
Col. 45-48
(Deb. 30, Vol. III, 22-08-1991)
Col. 128
- Financial Assistance to Kerala Government for Expansion of Ambedkar Villages
(Deb. 19, Vol. II, 05-08-1991)
Col. 71-72
- Fresh Recruitment under Barred Categories in Central Government/ Public Undertakings for SCs/STs
(Deb. 34, Vol. IV, 28-08-1991)
Col. 526
- Functions of H.D.F.C.
(Deb. 41, Vol. V, 09-09-1991)
Col. 116-17
- Funds for Industrial Development of Kerala
(Deb. 16, Vol. II, 31-07-1991)
Col. 175-76
- HUDCO Allocation to Kerala
(Deb. 27, Vol. III, 19-08-1991)
Col. 34-35
- Hudco Assistance to Trivendrum Development Authority
(Deb. 41, Vol. V, 09-09-1991)
Col. 329-30
- Inclusion of Christians in Scheduled Caste List
(Deb. 24, Vol. III, 12-08-1991)
Col. 342-43
- Industrial Growth Centres
(Deb. 11, Vol. II, 24-07-1991)
Col. 141-46

- Industrial Growth Centres in Kerala**
(Deb. 21, Vol. III, 07-08-1991)
Col. 157
- International Flights from Thiruvananthapuram**
(Deb. 15, Vol. II, 30-07-1991)
Col. 197
- ITDC Hotel Projects in Kerala**
(Deb. 20, Vol. II, 06-08-1991)
Col. 52
- Land Distribution to Adivasi and Tribal People**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 76
- LITE Activities**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 303
- Local STD Facility in Kerala**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 68
- LPG Agencies in Kerala**
(Deb. 28, Vol. III, 20-08-1991)
Col. 65
- Memorandum for Coconut Growers in Kerala**
(Deb. 44, Vol. V, 12-09-1991)
Col. 95
- Need to Reopen Punalur Paper Mill in Kerala (MUR 377)**
(Deb. 8, Vol. I, 18-07-1991)
Col. 186
- Need to take Immediate steps for all-round development of Thannithodu region in Pathanamthitta District, Kerala (MUR 377)**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 428
- Nehru Yuvak Kendras**
(Deb. 24, Vol. III, 12-08-1991)
Col. 343-45
- New Station at Kalaryanadu**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 53
- Nursing University in Kerala**
(Deb. 41, Vol. V, 09-09-1991)
Col. 331-32
- Oil Drilling in Kerala**
(Deb. 25, Vol. III, 13-08-1991)
Col. 75-76
- Oil Palm Cultivation in Kerala**
(Deb. 22, Vol. III, 08-08-1991)
Col. 136
- Oil Palm Research Centre in Kerala**
(Deb. 22, Vol. III, 08-08-1991)
Col. 42
- Opening of Post Offices in Kerala**
(Deb. 17, Vol. II, 01-08-1991)
Col. 197
- Petro-Chemical Industries in Kerala**
(Deb. 43, Vol. V, 11-09-1991)
Col. 185-86
- Petrol Pumps in Kerala**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 153
- Production of Paddy in Kerala**
(Deb. 44, Vol. V, 12-09-1991)
Col. 188
- Publication of Weeklies, Periodicals and Daily Newspapers in Kerala**
(Deb. 29, Vol. III, 21-08-1991)
Col. 118-20
- Reopening of Punalur Paper Mill**
(Deb. 16, Vol. II, 31-07-1991)
Col. 65-66
- SC/ST and Minority Communities Judges in Supreme Court**
(Deb. 13, Vol. II, 26-07-1991)
Col. 115
- Setting up of Cashew Board in Kerala**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 96
- Setting up of Radio Stations**
(Deb. 11, Vol. II, 24-07-1991)
Col. 140-41

- Share Capital of Railways in Kerala State Road Transport Corporation**
(Deb. 45, Vol. V, 13-09-1991)
Col. 450
- Shortage of Medicines in Hospitals in Kerala**
(Deb. 27, Vol. III, 19-08-1991)
Col. 144
- STD Facility in Kollam District of Kerala**
(Deb. 22, Vol. III, 08-08-1991)
Col. 137
- Subsidy to Small Scale Industries**
(Deb. 16, Vol. II, 31-07-1991)
Col. 174-75
- Support Price for Copra**
(Deb. 30, Vol. III, 22-08-1991)
Col. 53-54
- Take over of Punalur Paper Mill in Kerala**
(Deb. 11, Vol. II, 24-07-1991)
Col. 55-56
- Tellicherry-Mysore National Highway**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 119
- Travancore Titanium Products**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 482
- Trichur-Guruvayoor Railway Line**
(Deb. 25, Vol. III, 13-08-1991)
Col. 187
- TV Transmitter at Pathanamthitta in Kerala**
(Deb. 29, Vol. III, 21-08-1991)
Col. 191-92
- Vacancies in Public Sector Undertaking**
(Deb. 21, Vol. III, 07-08-1991)
Col. 10-18
- Waiting List for Telephone Connections**
(Deb. 12, Vol. II, 25-07-1991)
Col. 77
- Welfare of SCs/STs in Ambedkar Centenary Celebration**
(Deb. 19, Vol. II, 05-08-1991)
Col. 251
- World Bank Assistance for Water Supply in Kerala**
(Deb. 14, Vol. II, 29-07-1991)
Col. 128-29
- Konathala, Shri Rama Krishna**
- Augmentation of Water Supply to Hyderabad**
(Deb. 24, Vol. III, 12-08-1991)
Col. 20
- Mining Lease for Soap Stones and Bauxite**
(Deb. 17, Vol. II, 01-08-1991)
Col. 33-34
- Need for early clearance of down-stream projects for Naptha Cracker Unit at Vishakhapatnam (MUR 377)**
(Deb. 6, Vol. I, 16-07-1991)
Col. 179
- Need to provide more Railway Facilities for Vishakhapatnam in Andhra Pradesh (MUR 377)**
(Deb. 25, Vol. III, 13-08-1991)
Col. 532
- Kori, Shri Gaya Prasad**
- Bricks Kilns in Delhi**
(Deb. 27, Vol. III, 19-08-1991)
Col. 148
(Deb. 32, Vol. IV, 26-08-1991)
Col. 111
- Delhi Transport Corporation Employees**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 8-17
- Extension of Ait-Konch Passenger Train to Etawah**
(Deb. 25, Vol. III, 13-08-1991)
Col. 82
- Factories in Delhi and Creche Facility**
(Deb. 27, Vol. III, 19-08-1991)
Col. 35-36
- Filling up of Vacant Posts in Railway**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 91

- Hotels and Guest-Houses in Delhi
(Deb. 35, Vol. IV, 29-08-1991)
Col. 503
- Range of TV Tower, Urai of Uttar Pradesh
(Deb. 34, Vol. IV, 28-08-1991)
Col. 258
- Retail Prices of Essential Items
(Deb. 29, Vol. III, 21-08-1991)
Col. 108-12
- Krishna Kumar, Shri S.**
- Accidental Death of Maj. Gen. A.M. Malik,
Director General, Military Training,
Army Hqrs., on 4 September, 1991 (St.)
(Deb. 40, Vol. IV, 06-09-1991)
Col. 493
- Central Advisory Committee for the
National Cadet Corps—Election
(Deb. 23, Vol. III, 09-08-1991)
Col. 347
- Demands for Grants (General) 1991-92—
Ministry of Defence
(Deb. 38, Vol. IV, 04-09-1991)
Col. 619
- Krishnaswamy, Shri M.**
- Industrially Backward Districts in
Tamil Nadu
(Deb. 38, Vol. IV, 04-09-1991)
Col. 432
- Kshirsagar, Shrimati Kesharbai**
- Demands for Grants—(General)—
1991-1992—Ministry of Agriculture,
Ministry of Food and Ministry of Rural
Development
(Deb. 34, Vol. IV, 28-08-1991)
Col. 671
(Deb. 35, Vol. IV, 29-08-1991)
Col. 574-78
- Railway Budget, 1991-92—General
Discussion and Demands for Grants
(Railways) 1991-92
(Deb. 11, Vol. II, 24-07-1991)
Col. 263-66
- Kati, Shri Balin**
- Conversion of New Rail Lines
(Deb. 42, Vol. V, 10-09-1991)
Col. 14
- Demands for Grants (General) 1991-92—
Ministry of Agriculture, Ministry of
Food and Ministry of Rural
Development
(Deb. 36, Vol. IV, 30-08-1991)
Col. 443
- Flood and Drought Situation in the
Country (DUR 193)
(Deb. 21, Vol. III, 07-08-1991)
Col. 428
- Wildlife (Protection) Amendment Bill—
Consid. and Pass
(Deb. 47, Vol. V, 16-09-1991)
Col. 126
- Kumarangalam, Shri Rangarajan**
- Cancellation of General Elections in
Punjab Bill—Consid. & Pass Punjab
Budget 1991-92—General Discussion
and Demands for Grants on Account
(Punjab) 1991-92
(Deb. 47, Vol. V, 16-09-1991)
Col. 221
- Cancellation of General Elections in
Punjab Bill—Int.
(Deb. 44, Vol. V, 12-09-1991)
Col. 422
- Code of Criminal Procedure (Amendment)
Bill—Consid. and Pass
(Deb. 48, Vol. V, 17-09-1991)
Col. 139
- Constitution (Seventy-Second
Amendment) Bill—Int.
(Deb. 47, Vol. V, 16-09-1991)
Col. 90

- Disapproval of Representation of the People (Amendment) Ordinance—1991 and Representation of the People (Amendment) Bill—Consid. and Pass (Deb. 23, Vol. III, 09-08-1991) Col. 348
- Disapproval of the Representation of the People (Amendment) Ordinance and the Representation of the People (Amendment) Bill as passed by Rajya Sabha—Consid. (Deb. 21, Vol. III, 07-08-1991) Col. 345
- National Commission for Women (HAH Dis.) (Deb. 44, Vol. V, 12-09-1991) Col. 546
- Remittances of Foreign Exchange and Investment in Foreign Exchange Bonds (Immunities and Exemptions) Bill—Int. (Deb. 37, Vol. IV, 03-09-1991) Col. 380
- Kuppuswamy, Shri C.K.**
- Application for Issue of Industrial Licences (Deb. 7, Vol. I, 17-07-1991) Col. 51-54
- Benefits Enjoyed by Staff Artists of AIR (Deb. 38, Vol. IV, 04-09-1991) Col. 403
- Computerised Provident Fund Centres (Deb. 24, Vol. III, 12-08-1991) Col. 238
- Computerised Reservation at Coimbatore Junction (Deb. 25, Vol. III, 13-08-1991) Col. 277
- Electrification of Erode-Palghat Line (Deb. 25, Vol. III, 13-08-1991) Col. 277-78
- Export Processing Zone in Tamil Nadu (Deb. 13, Vol. II, 26-07-1991) Col. 77
- Extension of Rail Line from Dindigul to Madurai (Deb. 15, Vol. II, 30-07-1991) Col. 74
- Foreign Nationals in the Country (Deb. 22, Vol. III, 08-08-1991) Col. 103
- Fraud in Export of Handicrafts (Deb. 40, Vol. IV, 06-09-1991) Col. 163
- Funds for 20 Point Programme to States (Deb. 38, Vol. IV, 04-09-1991) Col. 446
- General Budget 1991-92—General Discussion (Deb. 19, Vol. II, 05-08-1991) Col. 428-31
- Insurance Scheme for Staff Artists of AIR (Deb. 38, Vol. IV, 04-09-1991) Col. 202
- Linking of Coimbatore with Delhi (Deb. 15, Vol. II, 30-07-1991) Col. 190
- Over-Bridge at Tiruppur (Deb. 15, Vol. II, 30-07-1991) Col. 189
- Pandiyar-Ponambalam Dam Project in Tamil Nadu (Deb. 22, Vol. III, 08-08-1991) Col. 175
- Public Sector Enterprises Running in Loss (Deb. 7, Vol. I, 17-07-1991) Col. 95-102
- Rajdhani Express from Delhi to Madras (Deb. 25, Vol. III, 13-08-1991) Col. 40-41

- Request of Government Officers from Kashmir Valley for Accommodation in Delhi
(Deb. 41, Vol. V, 09-09-1991)
Col 137-38
- World Bank Aided Water Supply Project in Tamil Nadu
(Deb. 19, Vol. II, 05-08-1991)
Col 82
- Kurien, Prof. P. J.
Coir Board—Elections
(Deb. 29, Vol. III, 21-08-1991)
Col 292-94
- Lakshmana, Prof. (Smt.) Savithri
Appointment of Post-Graduate Teachers in Regional Languages in Navodaya Vidyalayas
(Deb. 41, Vol. V, 09-09-1991)
Col 31-32
- Atrocities being Committed on the Scheduled Castes and Scheduled Tribes and Other Weaker Sections of the Society in the Country (Motion)
(Deb. 27, Vol. III, 19-08-1991)
Col 254
- Calicut-Bombay Air Service
(Deb. 28, Vol. III, 20-08-1991)
Col 97
- Construction of Varapuzha Bridge on National Highway No. 17 in Ernakulam
(Deb. 23, Vol. III, 09-08-1991)
Col 121
- Doubling of Mangalore-Shoranur Line
(Deb. 20, Vol. II, 06-08-1991)
Col 122
- Electrification of Erode-Thiruvananthapuram Section
(Deb. 15, Vol. II, 30-07-1991)
Col 233
- Gas Based Power Project in Kerala
(Deb. 15, Vol. II, 30-07-1991)
Col 231
- Handing over of Travancore House to Government of Kerala
(Deb. 18, Vol. II, 02-08-1991)
Col 85
- Import of Titanium Dioxide
(Deb. 18, Vol. II, 02-08-1991)
Col 207
- International Flights from Thiruvananthapuram Airport
(Deb. 20, Vol. II, 06-08-1991)
Col 70
- Link Road Phase-II from Thevara to Kundannoor on Kochi By-Pass (Kerala)
(Deb. 23, Vol. III, 09-08-1991)
Col 282
- National Commission for Women (HAH Dis.)
(Deb. 44, Vol. V, 12-09-1991)
Col 538
- Need for Adequate Central Investment for the Development of Kerala (MUR 377)
(Deb. 12, Vol. II, 25-07-1991)
Col 226
- Need to Ban Unauthorised Lotteries Conducted by Private Organisers on behalf of State Government (MUR 377)
(Deb. 30, Vol. III, 22-08-1991)
Col 259-60
- Need to Constitute an independent Authority to Assess the Damage Caused due to Monsoon in Kerala Recently (MUR 377)
(Deb. 16, Vol. II, 31-07-1991)
Col 254-55
- Need to Construct an Overbridge at Chalakudy Railway Station (MUR 377)
(Deb. 45, Vol. 5, 13-09-1991)
Col 515
- Need to Open a Branch Post Office at Kadupissery in Iringelakuda (MUR 377)
(Deb. 47, Vol. V, 16-09-1991)
Col 237

- Need to Repair Damaged Road between Athani and Potta N.H.-47 (MUR 377) (Deb. 25, Vol. III, 13-08-1991) Col. 532-33
- Pension to Journalists (Deb. 19, Vol. II, 05-08-1991) Col. 144
- Reopening of Punalur Paper Mill (Deb. 16, Vol. II, 31-07-1991) Col. 65-66
- Requirement of Diesel for Thermal Power Plants in Kerala (Deb. 15, Vol. II, 30-07-1991) Col. 232
- Shortage of Aircraft with Indian Airlines (Deb. 33, Vol. IV, 27-08-1991) Col. 169
- Subsidy to Small Scale Industries (Deb. 16, Vol. II, 31-07-1991) Col. 174-75
- Trichur-Guruvayoor Railway Line (Deb. 25, Vol. III, 13-08-1991) Col. 187
- Upgradation of Cochin Airport (Deb. 15, Vol. II, 30-07-1991) Col. 94
- Lenka, Shri K.C.
- Demands for Grants (General)—1991-92—Ministry of Agriculture, Ministry of Food and Ministry of Rural Development (Deb. 35, Vol. IV, 29-08-1991) Col. 621-32, 635-42
- Flood and Drought Situation in the Country (DUR 193) (Deb. 29, Vol. III, 21-08-1991) Col. 433-35
- Indian Council of Agricultural Research—Election (Deb. 23, Vol. III, 09-08-1991) Col. 345
- Operation Flood-II Programme (Deb. 44, Vol. V, 12-09-1991) Col. 2
- Lodha, Shri Gumanmal
- Airstrips at Ranakpur, Rajasthan (Deb. 6, Vol. I, 16-07-1991) Col. 68
- Bridge at Pali Station (Deb. 6, Vol. I, 16-07-1991) Col. 131
- Cancellation of General Elections in Punjab Bill—Int. (Deb. 44, Vol. V, 12-09-1991) Col. 430
- Code of Criminal Procedure (Amendment) Bill—Consid. and Pass (Deb. 48, Vol. V, 17-09-1991) Col. 137
- Constitution (Amendment) Bill (Amendment of Article 48, etc.) by Shri Gumanmal Lodha—Int. (Deb. 36, Vol. IV, 30-08-1991) Col. 491
- Constitution (Amendment) Bill (Amendment of Eighth Schedule) by Shri Gumanmal Lodha—Int. (Deb. 36, Vol. IV, 30-08-1991) Col. 490
- Constitution (Seventy-Second Amendment) Bill—Int. (Deb. 47, Vol. V, 16-09-1991) Col. 84
- Constitution (Seventy-Third Amendment) Bill—Int. (Deb. 47, Vol. V, 16-09-1991) Col. 96
- Construction of Jagawala Anicut in Jaipur (Deb. 12, Vol. II, 25-07-1991) Col. 37

- Demands for Grants (General)—1991-1992—Ministry of Agriculture, Ministry of Food and Ministry of Rural Development**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 627
- Desert Development Programme**
(Deb. 11, Vol. II, 24-07-1991)
Col. 30
- Escape from the Custody and Subsequent Death of Shri Shanmugam, an Accused in the Rajiv Gandhi Assassination Case (DUR 193)**
(Deb. 14, Vol. II, 29-07-1991)
Col. 339-41
- Finance (No. 2) Bill—Consid.**
(Deb. 44, Vol. V, 12-09-1991)
Col. 563
- Financial Assistance to States for Supply of Drinking Water in Rural Areas**
(Deb. 21, Vol. III, 07-08-1991)
Col. 85
- Installation of Public Call Offices at Pali, Rajasthan**
(Deb. 17, Vol. II, 01-08-1991)
Col. 54-62
- Need to include the Construction of Broad Gauge Railway Line from Ahmedabad to Delhi via Abu Road-Falna-Rani in the Next Railway Budget (MUR 377)**
(Deb. 5, Vol. I, 15-07-1991)
Col. 201-02
- Oil and Gas Exploration in Rajasthan**
(Deb. 15, Vol. II, 30-07-1991)
Col. 24-28
- Remittances of Foreign Exchange and Investment in Foreign Exchange Bonds (Immunities and Exemptions) Bill—Int.**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 379
- Setting up of Public Sector Undertakings in Rajasthan**
(Deb. 16, Vol. II, 31-07-1991)
Col. 69-70
- Smuggling on Indo-Pak Border**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 5
- Steel Stockyard at Jodhpur**
(Deb. 8, Vol. I, 18-07-1991)
Col. 63
- World Bank Assistance for the Pollution Control Projects**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 16
- Madhukar, Shri Kamla Mishra**
- Alleged Conspiracy to kill Chief Election Commissioner**
(Deb. 30, Vol. III, 22-08-1991)
Col. 74
- Allocation to Bihar for Power Generation**
(Deb. 25, Vol. III, 13-08-1991)
Col. 223
- Allotment of Residential Plots by DDA**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 150
- Broadcast of Sansad Sarnooksha**
(Deb. 29, Vol. III, 21-08-1991)
Col. 231-32
- Cancellation/Allotment of Flats by DDA**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 348
- Check on Foreign News and Broadcasting**
(Deb. 11, Vol. II, 24-07-1991)
Col. 81-82
- Civil Services (Preliminary Examination, 1991)**
(Deb. 29, Vol. III, 21-08-1991)
Col. 106-07
- Construction of Ram Temple at Ayodhya**
(Deb. 22, Vol. III, 08-08-1991)
Col. 126
- Demands for Grants on Account (General)—1991-92**
(Deb. 29, Vol. III, 21-08-1991)
Col. 384-87

- Demands for Grants (General)—**
1991-1992—Ministry of Agriculture,
Ministry of Food and Ministry of
Rural Development
(Deb. 34, Vol. IV, 28-08-1991)
Col. 602
- Development of Tourism in Bihar**
(Deb. 15, Vol. II, 30-07-1991)
Col. 42
- Discontentment amongst Librarians of
Central Libraries**
(Deb. 41, Vol. V, 09-09-1991)
Col. 205
- Export of Pearl Ornaments**
(Deb. 23, Vol. III, 09-08-1991)
Col. 113
- Government Advertisement to
Newspapers and Periodicals**
(Deb. 43, Vol. V, 11-09-1991)
Col. 239
- Illiteracy Percentile**
(Deb. 5, Vol. I, 15-07-1991)
Col. 6
- Incentive to Manufacturers of Button and
Jewellery from Oyster Shell**
(Deb. 29, Vol. III, 21-08-1991)
Col. 230-31
- Navodaya Vidyalayas in Eastern
Champaran District**
(Deb. 24, Vol. III, 12-08-1991)
Col. 105
- Rail Link from Hajipur to Sugauli in Bihar**
(Deb. 20, Vol. II, 06-08-1991)
Col. 115
- Railway Bridge Over Gandak River near
Chhitauni**
(Deb. 15, Vol. II, 30-07-1991)
Col. 135
- Railway Budget—1991-92—General
Discussion and Demands for Grants
(Railways)—1991-92**
(Deb. 10, Vol. III, 20-07-1991)
Col. 231
- Recommendation of the Sub-Committee
of the Committee of Parliament on
Official Language**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 60
- Shiva Linga Found in Bihar**
(Deb. 27, Vol. III, 19-08-1991)
Col. 44-45
- Statement on Jammu and Kashmir by the
British Labour Party Leader**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 296
- Sugar Factories**
(Deb. 21, Vol. III, 07-08-1991)
Col. 123
- Vacation of Category-I Bungalows in Delhi**
(Deb. 24, Vol. III, 12-08-1991)
Col. 457-66
- Mahajan, Shrimati Sumitra**
- Accelerated Rural Water Supply
Programme**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 270
- Air Taxi Scheme**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 118
- Allocation for Adult Education to Gujarat,
Madhya Pradesh and Rajasthan**
(Deb. 24, Vol. III, 12-08-1991)
Col. 413-14
- Allocation of More Grants to Universities
of Madhya Pradesh, Rajasthan and
Uttar Pradesh**
(Deb. 27, Vol. III, 19-08-1991)
Col. 66-67

- Allocation to U.P. and M.P. for Promotion of Literacy
(Deb. 19, Vol. II, 05-08-1991)
Col. 133-34
- Ban on Students of Non-CBSE Affiliated Schools to Undertake CBSE Examination
(Deb. 27, Vol. III, 19-08-1991)
Col. 145
- Broadcast of News Bulletins in Delhi
(Deb. 38, Vol. IV, 04-09-1991)
Col. 118
- Burhanpur as a Tourist Centre
(Deb. 28, Vol. III, 20-08-1991)
Col. 13
- Cement Factory in Himachal Pradesh
(Deb. 27, Vol. III, 19-08-1991)
Col. 87
- Compensation for Land Acquired for Hema Range in Mahu Cantonment
(Deb. 23, Vol. III, 09-08-1991)
Col. 91
- Connecting of Indore with Ahmedabad, etc. by Air Service
(Deb. 15, Vol. II, 30-07-1991)
Col. 82
- Conversion and Doubling of Metre Gauge Lines
(Deb. 6, Vol. I, 16-07-1991)
Col. 34
- Criteria for Determining Category of Borrowers for Priority Sector Lendings by Public Sector Banks
(Deb. 23, Vol. III, 09-08-1991)
Col. 194
- Demand for Additional Trains due to Singhas Fair in Ujjain
(Deb. 15, Vol. II, 30-07-1991)
Col. 213
- Disparities in the Development of Women
(Deb. 27, Vol. III, 19-08-1991)
Col. 69
- Diversion of Funds Meant for Repairs of National Highways by States
(Deb. 31, Vol. IV, 23-08-1991)
Col. 305-08
- Duplication of Voters Name in Electoral Rolls
(Deb. 23, Vol. III, 09-08-1991)
Col. 191
- Ecological Study by Keoladeo National Park at Bharatpur
(Deb. 32, Vol. IV, 26-08-1991)
Col. 296
- Education among Handicapped and Disabled Persons
(Deb. 24, Vol. III, 12-08-1991)
Col. 363-64
- Education Complex in each District
(Deb. 19, Vol. II, 05-08-1991)
Col. 297-98
- Enrolment of Children in Primary and Middle Classes
(Deb. 27, Vol. III, 19-08-1991)
Col. 26-27
- Equal Share to Wife in Husband's Wealth and Income
(Deb. 18, Vol. II, 02-08-1991)
Col. 198
- Estimates Received from Madhya Pradesh for Connecting Growth Centres with Metal Roads
(Deb. 29, Vol. III, 21-08-1991)
Col. 136-37
- Expansion of Agricultural Credit Card Scheme
(Deb. 13, Vol. II, 26-07-1991)
Col. 101
- Expansion of Indore Airstrip
(Deb. 20, Vol. II, 06-08-1991)
Col. 104-05
- Export of Iron Ore to South Korea
(Deb. 23, Vol. III, 09-08-1991)
Col. 193

- Extension of Cash Compensatory Scheme for Exports to Soviet Union**
(Deb. 18, Vol. II, 02-08-1991)
Col. 197
- Extension of Indore Terminal Platform**
(Deb. 25, Vol. III, 13-08-1991)
Col. 314-15
- Families Benefited under Integrated Rural Development Programme (IRD P)**
(Deb. 21, Vol. III, 07-08-1991)
Col. 288
- Food Processing Industries Ministries in States**
(Deb. 21, Vol. III, 07-08-1991)
Col. 271
- Free Legal Aid to Poor**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 44-50
- Fulfilment of Export Commitment by Companies**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 268
- Improvement in Passenger Service of Air India/Indian Airlines**
(Deb. 25, Vol. III, 13-08-1991)
Col. 315-16
- Increase in Air Fares**
(Deb. 28, Vol. III, 20-08-1991)
Col. 2
- Industrial Training Institute**
(Deb. 41, Vol. V, 09-09-1991)
Col. 273-84
- Influx of Spurious Drugs**
(Deb. 24, Vol. III, 12-08-1991)
Col. 419
- Inter-City Train between Indore and Bhopal**
(Deb. 20, Vol. II, 06-08-1991)
Col. 213
- Investment held by RBI in Banking Department**
(Deb. 23, Vol. III, 09-08-1991)
Col. 193
- Jhabua-Indore Rail Link**
(Deb. 15, Vol. II, 30-07-1991)
Col. 181
- Labour Unrest in NTC Textile Mills in U.P.**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 307-08
- Levy on Rice**
(Deb. 43, Vol. V, 11-09-1991)
Col. 165-66
- Loading of Coal**
(Deb. 15, Vol. II, 30-07-1991)
Col. 213
- Loans Granted by Banks for Higher Education**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 207
- Losses in Cotton Corporation of India**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 335
- Medical Termination of Pregnancy (Amendment) Bill (Amendment of Sections 3 and 4) by Shrimati Sumitra Mahajan—Int.**
(Deb. 45, Vol. 5, 13-09-1991)
Col. 549
- Mineral Deposits in the Country**
(Deb. 30, Vol. III, 22-08-1991)
Col. 179-80
- National Information Council**
(Deb. 21, Vol. III, 07-08-1991)
Col. 80
- New Train between Indore and New Delhi**
(Deb. 20, Vol. II, 06-08-1991)
Col. 212
- Nudism Problem at Sea Beaches and in Hotels of ITDC**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 143

- Oil Projects behind Schedule**
(Deb. 25, Vol. III, 13-08-1991)
Col. 32-39
- Ongoing Electronics Schemes**
(Deb. 29, Vol. III, 21-08-1991)
Col. 173-80
- Opening of Long Distance Public Call Offices**
(Deb. 30, Vol. III, 22-08-1991)
Col. 93-95
- Petroleum Projects in Madhya Pradesh**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 147
- Pitiable Condition of Children in India**
(Deb. 19, Vol. II, 05-08-1991)
Col. 117-20
- Project Integrated Education for the Disabled**
(Deb. 24, Vol. III, 12-08-1991)
Col. 268-70
- Proposal to Convert Indore University into Central University**
(Deb. 19, Vol. II, 05-08-1991)
Col. 135
- Public Grievances Cells in Ministries/ Departments**
(Deb. 21, Vol. III, 07-08-1991)
Col. 195
- Railway Budget, 1991-92—General Discussion and Demands for Grants (Railways) 1991-92**
(Deb. 11, Vol. II, 24-07-1991)
Col. 230-35
- Recommendations of the Committee on Risk Allowance**
(Deb. 19, Vol. II, 05-08-1991)
Col. 147-48
- Reduction in Number of Halts of Long Distance Trains**
(Deb. 20, Vol. II, 06-08-1991)
Col. 212
- Refinance Assistance by NABARD**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 279-80
- Requirement of LPG Cylinders**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 13
- Reservation for Women in Parliamentary and Assembly Constituencies**
(Deb. 18, Vol. II, 02-08-1991)
Col. 82
- Return of Gold Ornaments from Portugal**
(Deb. 13, Vol. II, 26-07-1991)
Col. 213
- Scheme to Ensure Larger Share to Vegetable Growers**
(Deb. 30, Vol. III, 22-08-1991)
Col. 79-80
- Security Fund for Madhya Pradesh**
(Deb. 25, Vol. III, 13-08-1991)
Col. 315
- Setting up of a Public Sector Gold Bank**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 392
- Setting up of an International Banking Corporation**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 334
- Setting up of more Kendriya Vidyalayas in Madhya Pradesh, Rajasthan and Gujarat**
(Deb. 24, Vol. III, 12-08-1991)
Col. 403-12
- Stoppage of New Rajdhani Express at Radham**
(Deb. 20, Vol. II, 06-08-1991)
Col. 213
- Theft of Railway Materials**
(Deb. 28, Vol. III, 20-08-1991)
Col. 119
- Tourism Industry**
(Deb. 25, Vol. III, 13-08-1991)
Col. 317

- Tribal Families Assisted during Seventh Five Year Plan
(Deb. 32, Vol. IV, 26-08-1991)
Col. 300
- Union Government's Directions to Set up Hospitals
(Deb. 14, Vol. II, 29-07-1991)
Col. 102-03
- Mahato, Shri Binode Bihari
- Decanalisation of Value Added Mica Products
(Deb. 40, Vol. IV, 06-09-1991)
Col. 119
- Merger of MITCO with MMTCC
(Deb. 40, Vol. IV, 06-09-1991)
Col. 320
- Mahendra Kumari, Shrimati
- Additional Security Check Post at IGIA, Delhi
(Deb. 20, Vol. II, 06-08-1991)
Col. 224-25
- Allocation for Adult Education to Gujarat, Madhya Pradesh and Rajasthan
(Deb. 24, Vol. III, 12-08-1991)
Col. 413-14
- Allocation of More Grants to Universities of Madhya Pradesh, Rajasthan and Uttar Pradesh
(Deb. 27, Vol. III, 19-08-1991)
Col. 66-67
- Ancient Monuments at Chittorgarh Fort in Rajasthan
(Deb. 14, Vol. II, 29-07-1991)
Col. 105-06
- Appointment of Chairman-cum-Managing Director of Air India
(Deb. 20, Vol. II, 06-08-1991)
Col. 225-26
- Appointment of Officers Nominees as Directors in Nationalised Banks
(Deb. 13, Vol. II, 26-07-1991)
Col. 217
- Arrests under TADA
(Deb. 35, Vol. IV, 29-08-1991)
Col. 233-38
- Assistance to Rajasthan for Upgrading Existing Hospitals
(Deb. 32, Vol. IV, 26-08-1991)
Col. 349
- Assistance to Tackle Drought in Rajasthan
(Deb. 17, Vol. II, 01-08-1991)
Col. 129
- Ban on Students of Non-CBSE Affiliated Schools to Undertake CBSE Examination
(Deb. 27, Vol. III, 19-08-1991)
Col. 145
- Bank Branches in Rajasthan
(Deb. 13, Vol. II, 26-07-1991)
Col. 118
- Business in Indian Banks *vis-a-vis* Foreign Banks
(Deb. 18, Vol. II, 02-08-1991)
Col. 74
- Cash Dealings in Bank Drafts
(Deb. 13, Vol. II, 26-07-1991)
Col. 219
- Central Assistance to U.P. and Rajasthan for Promotion of Literacy
(Deb. 19, Vol. II, 05-08-1991)
Col. 129-30
- Criteria for Determining Category of Borrowers for Priority Sector Lendings by Public Sector Banks
(Deb. 23, Vol. III, 09-08-1991)
Col. 194
- Denationalisation of Public Sector Banks
(Deb. 18, Vol. II, 02-08-1991)
Col. 90
- Disbursement of External Assistance to States
(Deb. 13, Vol. II, 26-07-1991)
Col. 92

- Disparities in the Development of Women
(Deb. 27, Vol. III, 19-08-1991)
Col.69
- Duplication of Voters Name in Electoral
Rolls
(Deb. 23, Vol. III, 09-08-1991)
Col.191
- Education Complex in each District
(Deb. 19, Vol. II, 05-08-1991)
Col.297-98
- Expansion of Agricultural Credit Card
Scheme
(Deb. 13, Vol. II, 26-07-1991)
Col.101
- Export of Iron Ore to South Korea
(Deb. 23, Vol. III, 09-08-1991)
Col.193
- Facilities for Eye Microsurgery
(Deb. 32, Vol. IV, 26-08-1991)
Col.202
- Families benefited under Integrated Rural
Development Programme (IRDP)
(Deb. 21, Vol. III, 07-08-1991)
Col.288
- Free Legal Aid to Poor
(Deb. 31, Vol. IV, 23-08-1991)
Col.44-50
- Functioning of Government
Hospitals
(Deb. 32, Vol. IV, 26-08-1991)
Col.350
- High Court Benches in States
(Deb. 31, Vol. IV, 23-08-1991)
Col.285-86
- Increase in Price of EC Grade
Aluminium
(Deb. 30, Vol. III, 22-08-1991)
Col.178
- Increase in quantity of Gold Coins and
Bullion
(Deb. 23, Vol. III, 09-08-1991)
Col.217
- Indian Fishermen in Pakistan Jails
(Deb. 17, Vol. II, 01-08-1991)
Col.124-25
- Influx of Spurious Drugs
(Deb. 24, Vol. III, 12-08-1991)
Col.419
- Investment held by RBI in Banking
Department
(Deb. 23, Vol. III, 09-08-1991)
Col.193
- Juvenile Courts
(Deb. 24, Vol. III, 12-08-1991)
Col.193-94
- Loan Schemes for Weaker Sections
(Deb. 36, Vol. IV, 30-08-1991)
Col.200
- Mineral Deposits in the Country
(Deb. 30, Vol. III, 22-08-1991)
Col.179-80
- New rules for balance sheets for Public
Sector Banks
(Deb. 36, Vol. IV, 30-08-1991)
Col.28-30
- News Item "Entrepreneurs Sore Over SBI
Role"
(Deb. 18, Vol. II, 02-08-1991)
Col.180
- Opening of Long Distance Public Call
Offices
(Deb. 30, Vol. III, 22-08-1991)
Col.93-95
- Participation of Private Sector in Gas
Projects
(Deb. 20, Vol. II, 06-08-1991)
Col.226
- Pitiable Condition of Children in India
(Deb. 19, Vol. II, 05-08-1991)
Col.117-20
- Proposal to Convert Alwar Fort into Lion
Safari Park
(Deb. 41, Vol. V, 09-09-1991)
Col.186

- Public Grievances Cells in Ministries/
Departments
(Deb. 21, Vol. III, 07-08-1991)
Col. 195
- Railway Passes to Ex-Members of
Parliament
(Deb. 20, Vol. II, 06-08-1991)
Col. 226-27
- Refinance Assistance by NABARD
(Deb. 31, Vol. IV, 23-08-1991)
Col. 279-80
- Reservation for Women in Parliamentary
and Assembly Constituencies
(Deb. 18, Vol. II, 02-08-1991)
Col. 82
- Reservation Quota for Alwar in Pink City
Express
(Deb. 33, Vol. IV, 27-08-1991)
Col. 120
- Schools for Handicapped and Disabled
Persons
(Deb. 24, Vol. III, 12-08-1991)
Col. 396-402
- Setting up of more Kendriya Vidyalayas
in Madhya Pradesh, Rajasthan and
Gujarat
(Deb. 24, Vol. III, 12-08-1991)
Col. 403-12
- Theft of Railway Materials
(Deb. 28, Vol. III, 20-08-1991)
Col. 119
- Training of Women in Agriculture
(Deb. 22, Vol. III, 08-08-1991)
Col. 29
- Tribal Families assisted during Seventh
Five Year Plan
(Deb. 32, Vol. IV, 26-08-1991)
Col. 300
- Uniform Power Tariff
(Deb. 20, Vol. II, 06-08-1991)
Col. 177-78
- Violation of Bonus Act
(Deb. 32, Vol. IV, 26-08-1991)
Col. 47
- Working Group under Indo-Italian Joint
Business Council
(Deb. 31, Vol. IV, 23-08-1991)
Col. 284
- Working of C-DOT
(Deb. 35, Vol. IV, 29-08-1991)
Col. 411-12
- Working of HBJ Pipeline Project
(Deb. 33, Vol. IV, 27-08-1991)
Col. 205
- Malik, Shri Dharam Pal Singh**
- Air Stations in Haryana and Rajasthan
(Deb. 43, Vol. V, 11-09-1991)
Col. 132-33
- Appointments in Punjab National Bank
on Compassionate Grounds
(Deb. 40, Vol. IV, 06-09-1991)
Col. 118
- Beggars in Metropolitan Cities
(Deb. 32, Vol. IV, 26-08-1991)
Col. 76
- Brick Kilns in Delhi
(Deb. 32, Vol. IV, 26-08-1991)
Col. 111
- Commemorative Postal Stamps
(Deb. 39, Vol. IV, 05-09-1991)
Col. 163
- Communications Facilities in Sonapat
District of Haryana
(Deb. 35, Vol. IV, 29-08-1991)
Col. 434-35
- Construction of Buildings for Post Offices
(Deb. 44, Vol. V, 12-09-1991)
Col. 199
- Conversion of Manual Telephone
Exchanges into Electronic Exchange
(Deb. 44, Vol. V, 12-09-1991)
Col. 30-36

- Demands for Grants(General)—1991-1992—Ministry of Agriculture, Ministry of Food and Ministry of Rural Development**
(Deb. 34, Vol. IV, 28-08-1991)
Col.660
- Development of Tourist Circuits**
(Deb. 37, Vol. IV, 03-09-1991)
Col.261
- Disapproval of the Representation of the People (Amendment) Ordinance and The Representation of the People (Amendment) Bill as passed by Rajya Sabha—Consid.**
(Deb. 21, Vol. III, 07-08-1991)
Col.346
- Electrification of Delhi-Ambala Route**
(Deb. 25, Vol. III, 13-08-1991)
Col.141-42
- Electrification of Line from Delhi to Rohtak and Sonapat**
(Deb. 37, Vol. IV, 03-09-1991)
Col.300
- Export Target**
(Deb. 45, Vol. 5, 13-09-1991)
Col.37
- Import of Potassium Penicillin-G First Crystals**
(Deb. 34, Vol. IV, 28-08-1991)
Col.263
- Industrial Training Institute**
(Deb. 41, Vol. V, 09-09-1991)
Col.273-84
- Irrigation Projects in Haryana**
(Deb. 35, Vol. IV, 29-08-1991)
Col.477-79
- Linking of District Headquarters by STD in Haryana**
(Deb. 39, Vol. IV, 05-09-1991)
Col.66
- National Highway in Haryana**
(Deb. 45, Vol. 5, 13-09-1991)
Col.218
- Need to Provide Train Facilities to the Commuters travelling between Sonapat and Delhi (MUR 377)**
(Deb. 12, Vol. II, 25-07-1991)
Col.225
- New Train from Rohtak and Sonapat to Delhi**
(Deb. 37, Vol. IV, 03-09-1991)
Col.299
- Railway Budget—1991-92—General Discussion and Demands for Grants (Railways)—1991-92**
(Deb. 10, Vol. III, 20-07-1991)
Col.116
- Regularisation of Ambedkar Nagar Extension, Delhi**
(Deb. 24, Vol. III, 12-08-1991)
Col.130-31
- Regularisation of Safai Karamcharis**
(Deb. 27, Vol. III, 19-08-1991)
Col.150-55
- Reservation of Posts in DESU**
(Deb. 15, Vol. II, 30-07-1991)
Col.55
- SC/ST Employees in DESU**
(Deb. 42, Vol. V, 10-09-1991)
Col.202-07
- Sewerlines in Tughlakabad Extension, New Delhi**
(Deb. 27, Vol. III, 19-08-1991)
Col.50
- Sharing of Yamuna Waters**
(Deb. 8, Vol. I, 18-07-1991)
Col.28
- Sufficient Production of Sugar to Eliminate the Possibility of Import**
(Deb. 29, Vol. III, 21-08-1991)
Col.142-43
- Super Thermal Power Plant in Haryana**
(Deb. 42, Vol. V, 10-09-1991)
Col.1-4

- Support Price of Agricultural Produce**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 17-28
- Telephone Booths to Blind Persons**
(Deb. 30, Vol. III, 22-08-1991)
Col. 105
- Tourist Spots in Haryana**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 57
- Malik, Shri Purus Chandra**
- Cadre Review of Group 'B' Officers**
(Deb. 42, Vol. V, 10-09-1991)
Col. 49
- Modernisation of Bankura-Raina Railway Line**
(Deb. 20, Vol. II, 06-08-1991)
Col. 153
- Need to expedite revamping of Public Sector fertiliser plant at Durgapur under Hindustan Fertiliser Corporation Limited (MUR 377)**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 405
- Pay Scales of Group 'A' & 'B' Employees in Railways**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 199
- Revision in Pay Scales of Group 'B' Gazetted Officers in Railways and Other Ministries**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 91
- Mallikarjuna, Shri**
- Measures proposed to ensure effective reach of the Public Distribution System (St.)**
(Deb. 48, Vol. V, 17-09-1991)
Col. 178
- Railway Budget, 1991-92—General Discussion and Demands for Grants (Railways), 1991-92**
(Deb. 11, Vol. II, 24-07-1991)
Col. 215-26
- Mallikarjunniah, Shri S.**
- Felicitations to Deputy Speaker**
(Deb. 25, Vol. III, 13-08-1991)
Col. 408
- Flood and Drought Situation in the Country (DUR 193)**
(Deb. 29, Vol. III, 21-08-1991)
Col. 443-44
- General Budget 1991-92—General Discussion**
(Deb. 19, Vol. II, 05-08-1991)
Col. 466-69
- Malha, Dr. Ravi**
- Atrocities being committed on the Scheduled Castes and Scheduled Tribes and other weaker sections of the society in the country (Motion)**
(Deb. 27, Vol. III, 19-08-1991)
Col. 267-69
- Gastro-Enteritis in Andhra Pradesh**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 31
- General Budget 1991-92—General Discussion**
(Deb. 19, Vol. II, 05-08-1991)
Col. 386-88
- Macheria-Raichur and Vikarabad-Krishna Railway Line**
(Deb. 28, Vol. III, 20-08-1991)
Col. 30
- Mandal, Shri Brahmansand**
- Demands for Grants (General)—1991-1992—Ministry of Agriculture, Ministry of Food and Ministry of Rural Development**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 585

- Excise Duty received from M/s ITC Limited, Monghyr
(Deb. 40, Vol. IV, 06-09-1991)
Col. 380
- Need to double the railway line from Kiul to Kajra on Kiul-Bhagalpur section (MUR377)
(Deb. 48, Vol. V, 17-09-1991)
Col. 72
- Need to Start manufacturing railway wagons and Coaches in Jamalpur Railway Workshop (MUR377)
(Deb. 35, Vol. IV, 29-08-1991)
Col. 572-73
- Rail Factory at Jamalpur
(Deb. 37, Vol. IV, 03-09-1991)
Col. 122
- Ration Cards to Jhuggi-Jhompri Dwellers
(Deb. 43, Vol. V, 11-09-1991)
Col. 100
- Reserve of Gold Mixed Sulphite Pyrites in Bihar
(Deb. 35, Vol. IV, 29-08-1991)
Col. 275
- Mandal, Shri Sanat Kumar
Implementation of Ganga Action Plan in West Bengal
(Deb. 5, Vol. I, 15-07-1991)
Col. 146-48
- Abridged Reports by Companies
(Deb. 4, Vol. I, 12-07-1991)
Col. 53-54
- Acquisition of Closed Jute Mills in Europe
(Deb. 31, Vol. IV, 23-08-1991)
Col. 73-74
- Air India's approach to IATA against British Airways
(Deb. 6, Vol. I, 16-07-1991)
Col. 55
- Alleged Sale of Finished Dress Materials as Unprocessed Grey Fabrics
(Deb. 40, Vol. IV, 06-09-1991)
Col. 131
- Appointment of Economic Administrator
(Deb. 45, Vol. V, 13-09-1991)
Col. 123
- Artificial Colour/Flavours
(Deb. 11, Vol. II, 24-07-1991)
Col. 46
- Adhreja Committee Report on Telecom Restructuring
(Deb. 8, Vol. I, 18-07-1991)
Col. 33
- Bonus Bonanza to Personal Staff of Ministers
(Deb. 11, Vol. II, 24-07-1991)
Col. 86
- Chakma Refugees in India
(Deb. 8, Vol. I, 18-07-1991)
Col. 70-71
- Closure of Jute Mills in West Bengal
(Deb. 9, Vol. I, 19-07-1991)
Col. 24
- Construction of Second Bridge over Hooghly
(Deb. 9, Vol. I, 19-07-1991)
Col. 75
- Construction of Shelters at DTC Bus Stops
(Deb. 13, Vol. II, 26-07-1991)
Col. 47
- Continuance of Market Intervention Operation of NDDB
(Deb. 44, Vol. V, 12-09-1991)
Col. 349
- Cut in Imports
(Deb. 45, Vol. V, 13-09-1991)
Col. 284
- Expenditure on Litigations by Air India
(Deb. 42, Vol. V, 10-09-1991)
Col. 85-87

- Export Incentives to Big Business Houses**
(Deb. 45, Vol. V, 13-09-1991)
Col. 152
- Fire in Vigyan Bhavan**
(Deb. 12, Vol. II, 25-07-1991)
Col. 88
- Free Sale of Gold**
(Deb. 4, Vol. I, 12-07-1991)
Col. 47-48
- Hooghly Fairway Development Scheme**
(Deb. 4, Vol. I, 12-07-1991)
Col. 52
- Import of Equipments by Air India**
(Deb. 42, Vol. V, 10-09-1991)
Col. 329-41
- Income Tax Outstanding Against Film Stars**
(Deb. 9, Vol. I, 19-07-1991)
Col. 74
- Independent Jail Manual for Delhi**
(Deb. 12, Vol. II, 25-07-1991)
Col. 89
- Installation of Car Phones**
(Deb. 8, Vol. I, 18-07-1991)
Col. 69-70
- Involvement of private Sector in Telecommunication Services**
(Deb. 44, Vol. V, 12-09-1991)
Col. 280
- Irregularities in Construction of Telephone Exchange Building at Kandivalli (Bombay)**
(Deb. 12, Vol. II, 25-07-1991)
Col. 88
- Issue of Industrial Licences**
(Deb. 11, Vol. II, 24-07-1991)
Col. 89-91
- Liberal Licensing in Petro-Chemical Sector**
(Deb. 7, Vol. I, 17-07-1991)
Col. 106-10
- Measures to Control Drug Menace**
(Deb. 45, Vol. V, 13-09-1991)
Col. 440
- Modernisation of IISCO Plant at Burnpur**
(Deb. 8, Vol. I, 18-07-1991)
Col. 70
- Modernisation of Ishapore Rifle Factory, Calcutta**
(Deb. 9, Vol. I, 19-07-1991)
Col. 74
- Modernisation of Telephone Exchanges in Calcutta**
(Deb. 44, Vol. V, 12-09-1991)
Col. 104-06
- Moratorium of Mining in Antarctica**
(Deb. 7, Vol. I, 17-07-1991)
Col. 55-56
- Need to provide financial assistance to Bakreshwar and Kolaghat thermal Power projects (MUR 377)**
(Deb. 44, Vol. V, 12-09-1991)
Col. 459
- Need to resume offshore and onshore oil drilling operations in West Bengal Basin (MUR 377)**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 499
- News Item "US Congress Man Reports India on the Brink of an AIDS Catastrophe"**
(Deb. 5, Vol. I, 15-07-1991)
Col. 110-11
- News Item 'Prized Exhibits Vanish from Museums'**
(Deb. 5, Vol. I, 15-07-1991)
Col. 132-33
- News Item: Government Ends Ban on Sumitomo**
(Deb. 15, Vol. II, 30-07-1991)
Col. 147
- Outstanding Excise Duty**
(Deb. 9, Vol. I, 19-07-1991)
Col. 73

- Pak Telecast of Controversial Film on J & K**
(Deb. 8, Vol. I, 18-07-1991)
Col. 68-69
- Power Break-Down in Capital**
(Deb. 6, Vol. I, 16-07-1991)
Col. 110
- Public Grievances Redressal Machinery for Civil Bodies in Delhi**
(Deb. 11, Vol. II, 24-07-1991)
Col. 91-92
- Role of Public Distribution System**
(Deb. 43, Vol. V, 11-09-1991)
Col. 101-02
- Setting up of a Station in Antarctica by Pakistan**
(Deb. 11, Vol. II, 24-07-1991)
Col. 92-93
- Sharing of River Waters between India and Bangladesh**
(Deb. 44, Vol. V, 12-09-1991)
Col. 350
- Strike by Indian Pilots Guild in Air India**
(Deb. 6, Vol. I, 16-07-1991)
Col. 109
- US Equation of India with Pakistan on Nuclear Issue**
(Deb. 12, Vol. II, 25-07-1991)
Col. 110
- US naming India for Violating US Intellectual Property Rights**
(Deb. 4, Vol. I, 12-07-1991)
Col. 117-18
- Visit of US Envoy to Siachen Glacier**
(Deb. 12, Vol. II, 25-07-1991)
Col. 40
- Water Supply in Delhi**
(Deb. 5, Vol. I, 15-07-1991)
Col. 143-46
- Mandal, Shri Saraj**
- Conversion of New Rail Lines**
(Deb. 42, Vol. V, 10-09-1991)
Col. 10
- Delimitation (Amendment) Bill (Amendment of section 9) by Shri Pawan Kumar Bansal—Withdrawn**
(Deb. 18, Vol. II, 02-08-1991)
Col. 326
- Demands for Grants (General)—1991-92**
(Deb. 30, Vol. III, 22-08-1991)
Col. 288-95
- Electoral Reforms**
(Deb. 4, Vol. I, 12-07-1991)
Col. 16
- Flood and Drought Situation in the Country (DUR 193)**
(Deb. 29, Vol. III, 21-08-1991)
Col. 451-52
- Land acquired by Bokaro Steel Plant**
(Deb. 12, Vol. II, 25-07-1991)
Col. 33
- LPG Agencies in Bihar**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 261
- Motion of No Confidence in the Council of Ministers—Adopted (Motion)**
(Deb. 5, Vol. I, 15-07-1991)
Col. 260-63
- Motion of Thanks on the President's Address**
(Deb. 8, Vol. I, 18-07-1991)
Col. 205-11
- Need to form a new company by taking over coal fields left out by the Eastern Coal Fields and Central Coal Fields in Bihar and West Bengal (MUR 377)**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 573

- Need to set up Doordarshan and Akashwani centres in Santhal Pargana, Bihar (MUR 377)**
(Deb. 12, Vol. II, 25-07-1991)
Col. 229
- Post Offices upgraded during Seventh Plan**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 16
- Public Telephone Facility in Post Offices of Uttar Pradesh**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 15
- Rail Link from Deoghar to Dumka and Giridih to Ranchi**
(Deb. 25, Vol. III, 13-08-1991)
Col. 291
- Rail Link from Mandar Hill to Dumka**
(Deb. 25, Vol. III, 13-08-1991)
Col. 123
- Railway Budget, 1991-92—General Discussion and Demands for Grants (Railways), 1991-92**
(Deb. 11, Vol. II, 24-07-1991)
Col. 235-42
- Manjay Lal, Shri**
- Closure of Mines**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 209-10
- Completion of Central Projects**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 291
- Cost of Steel Production**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 405-06
- Diesel Shed in Samastipur**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 331
- Finance (No. 2) Bill, 1991—Consid.**
(Deb. 43, Vol. V, 11-09-1991)
Col. 710-14
- Need to direct Unit Trust of India and other financial institutions to make more investments in Bihar (MUR 377)**
(Deb. 25, Vol. III, 13-08-1991)
Col. 535-36
- Need to take steps to check the environmental pollution being caused by a fertilizer factory at Samastipur, Bihar (MUR 377)**
(Deb. 11, Vol. II, 24-07-1991)
Col. 200-201
- Rail Factory in Samastipur**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 121
- Rainfed Agriculture**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 402-05
- Vacant Post of Teachers in Kendriya Vidyalayas**
(Deb. 41, Vol. V, 09-09-1991)
Col. 70-71
- Marandi, Shri Simon**
- Abduction of Foreign Tourists**
(Deb. 30, Vol. III, 22-08-1991)
Col. 76
- Acquisition of Land for Setting up of Industries in Bihar**
(Deb. 30, Vol. III, 22-08-1991)
Col. 212
- Agreement between India and Uzbekistan Republic of USSR**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 286
- Air bus A-320**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 139
- Allotment of Houses by DDA to Ex-MPs**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 133
- Bench of Patna High Court at Ranchi**
(Deb. 23, Vol. III, 09-08-1991)
Col. 264

Catering Department at New Delhi Railway Station (Deb. 42, Vol. V, 10-09-1991) Col. 216-17	Farakka Thermal Power Plant (Deb. 15, Vol. II, 30-07-1991) Col. 107
Collieries in Jharkhand, Bihar (Deb. 42, Vol. V, 10-09-1991) Col. 39-41	Farakka to Lalmatia Railway Line (Deb. 37, Vol. IV, 03-09-1991) Col. 299
Constitutional status to Planning Commission (Deb. 26, Vol. III, 14-08-1991) Col. 14	Hiring out of Helicopters (Deb. 42, Vol. V, 10-09-1991) Col. 215-16
Conversion of Telephone Exchanges into Electronics in Bihar (Deb. 17, Vol. II, 01-08-1991) Col. 93-98	Hoisting of Pak Flag in Kashmir (Deb. 39, Vol. IV, 05-09-1991) Col. 156
Corruption Charges against IPS Officers in Bihar (Deb. 44, Vol. V, 12-09-1991) Col. 374	Hotels and Guest-Houses in Delhi (Deb. 35, Vol. IV, 29-08-1991) Col. 503
Development of Lalmatiya Coal Mines (Deb. 25, Vol. III, 13-08-1991) Col. 165-67	IMF Loan (Deb. 18, Vol. II, 02-08-1991) Col. 92
Earnings from Sahibganj to Jahajghat and Sakri to Jahajghat Railway Lines (Deb. 37, Vol. IV, 03-09-1991) Col. 333	Increase in Crude Oil Prices (Deb. 20, Vol. II, 06-08-1991) Col. 160
Electricity Connections in East Delhi (Deb. 20, Vol. II, 06-08-1991) Col. 62-63	Increase in Prices of Cement (Deb. 36, Vol. IV, 30-08-1991) Col. 389
Electrification of Tribal Areas of Bihar (Deb. 28, Vol. III, 20-08-1991) Col. 163	Increase in Storage Capacity of Essential commodities (Deb. 21, Vol. III, 07-08-1991) Col. 272
Export of Black Stone Boulders to Bangladesh (Deb. 45, Vol. V, 13-09-1991) Col. 465	Introduction of Train between Jasidih and Ranchi (Deb. 28, Vol. III, 20-08-1991) Col. 165
Exports by State Trading Corporation (Deb. 40, Vol. IV, 06-09-1991) Col. 206	Leakage of Sulphur Dioxide Gas from Unialcaim Fertilizers Limited, Diwanganj, M.P. (Deb. 21, Vol. III, 07-08-1991) Col. 148
Extradition Treaty with Dubai (Deb. 30, Vol. III, 22-08-1991) Col. 193	Loan from IMF (Deb. 40, Vol. IV, 06-09-1991) Col. 336

- Loans to Sick Textile Units**
(Deb. 45, Vol. V, 13-09-1991)
Col. 174
- Losses incurred by I.C.I. Ltd.**
(Deb. 43, Vol. V, 11-09-1991)
Col. 127-28
- LPG Agencies and Petrol/Diesel retail outlets in Bihar**
(Deb. 28, Vol. III, 20-08-1991)
Col. 75
- Mica Deposits in Bihar**
(Deb. 44, Vol. V, 12-09-1991)
Col. 320
- Modernisation of Textile Mills**
(Deb. 23, Vol. III, 09-08-1991)
Col. 268
- Monuments in the Memory of Martyr**
(Deb. 19, Vol. II, 05-08-1991)
Col. 74-75
- National Literacy Year**
(Deb. 41, Vol. V, 09-09-1991)
Col. 33-38
- New Coal Company in Bihar**
(Deb. 28, Vol. III, 20-08-1991)
Col. 165
- Opening of Post Offices in all Gram Panchayats of Bihar**
(Deb. 44, Vol. V, 12-09-1991)
Col. 65-66
- Outstanding Loans of Regional Rural Banks**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 175
- Patients Suffering from Goitre**
(Deb. 24, Vol. III, 12-08-1991)
Col. 279-80
- Pension to Retired Artists**
(Deb. 29, Vol. III, 21-08-1991)
Col. 247
- Plantation of Mango Trees in Bihar**
(Deb. 30, Vol. III, 22-08-1991)
Col. 193
- Post Offices in Santhal Pragana-Chhota Nagpur in Bihar**
(Deb. 17, Vol. II, 01-08-1991)
Col. 209
- Poverty Eradication Programmes**
(Deb. 43, Vol. V, 11-09-1991)
Col. 402-50
- Price of Salt**
(Deb. 43, Vol. V, 11-09-1991)
Col. 397-98
- Production of Heavy Engineering Corporation**
(Deb. 29, Vol. III, 21-08-1991)
Col. 111-12
- Production of Sugarcane**
(Deb. 22, Vol. III, 08-08-1991)
Col. 234
- Proposal for Running of Vikramshila Express from Sahibganj**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 167
- Rehabilitation of DVC Land Oustees**
(Deb. 28, Vol. III, 20-08-1991)
Col. 164
- Report of Abid Hussain Committee**
(Deb. 23, Vol. III, 09-08-1991)
Col. 267
- SAARC Summit in Sri Lanka**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 255-56
- Scheme to Eradicate Poverty of Tribals in Bihar**
(Deb. 27, Vol. III, 19-08-1991)
Col. 82-83
- Setting up of Textile Mills in Bihar**
(Deb. 23, Vol. III, 09-08-1991)
Col. 275
- Sewerage and Brick Laying Works in East Delhi Colonies**
(Deb. 19, Vol. II, 05-08-1991)
Col. 269-70

- Shifting of Loco Shed from Sahibganj
(Deb. 15, Vol. II, 30-07-1991)
Col. 233
- Smuggling along Indo-Bangladesh Border
(Deb. 30, Vol. III, 22-08-1991)
Col. 190-92
- Smuggling of Black Stones from Bihar
(Deb. 23, Vol. III, 09-08-1991)
Col. 119
- Superfast Trains from Bardhaman to Delhi
(Deb. 42, Vol. V, 10-09-1991)
Col. 299-300
- Train Services between Mugalsarai and Howrah
(Deb. 42, Vol. V, 10-09-1991)
Col. 300-01
- Training Courses at Vishwayatan Yogashram
(Deb. 27, Vol. III, 19-08-1991)
Col. 17-20
- Training to employees working on Farakka-Lakhtia railway line
(Deb. 37, Vol. IV, 03-09-1991)
Col. 118
- Transfer of Colonies by DDA to MCD
(Deb. 24, Vol. III, 12-08-1991)
Col. 626-88
- Transportation of Grit in Bihar
(Deb. 37, Vol. IV, 03-09-1991)
Col. 334
- Visit of former Prime Minister to Nepal
(Deb. 22, Vol. III, 08-08-1991)
Col. 125
- Volcano in Andaman Island
(Deb. 35, Vol. IV, 29-08-1991)
Col. 526-27
- Waiting List for Telephone Connections in Bihar
(Deb. 22, Vol. III, 08-08-1991)
Col. 212
- Marbanang, Shri Peter G.
Atrocities being committed on the Scheduled Castes and Scheduled Tribes and other weaker sections of the society in the country (Motion).
(Deb. 27, Vol. III, 19-08-1991)
Col. 260-61
- Construction of Bridges on Border Road from Shella to Balat in Meghalaya
(Deb. 18, Vol. II, 02-08-1991)
Col. 127
- Encroachment of Private Land on National Highway No. 44
(Deb. 18, Vol. II, 02-08-1991)
Col. 127
- Finance (No. 2) Bill, 1991—Consid.
(Deb. 45, Vol. V, 13-09-1991)
Col. 657
- General Budget—1991-92—General Discussion
(Deb. 19, Vol. II, 05-08-1991)
Col. 405-06
- Loans given to Farmers by Scheduled Banks in Assam
(Deb. 18, Vol. II, 02-08-1991)
Col. 102
- Loans given to Farmers by Scheduled Banks in Shillong
(Deb. 31, Vol. IV, 23-08-1991)
Col. 105-06
- Maintenance of National Highway No. 44
(Deb. 18, Vol. II, 02-08-1991)
Col. 10
- Need to take immediate remedial steps to check the spread of the mysterious disease affecting Arecanut trees in villages of Jaintia Hills District, Meghalaya (MUR 377)
(Deb. 28, Vol. III, 20-08-1991)
Col. 231

- Quantity of Rice and Sugar allotted to Meghalaya
(Deb. 16, Vol. II, 31-07-1991)
Col. 170
- Quantity of Wheat Allotted to Meghalaya
(Deb. 16, Vol. II, 31-07-1991)
Col. 81-82
- Reservation for SC/ST Students in Hostels under Delhi University
(Deb. 19, Vol. II, 05-08-1991)
Col. 67
- Surrender of Plan Funds by Meghalaya
(Deb. 18, Vol. II, 02-08-1991)
Col. 105
- ULFA Terrorists Activities in Assam
(Deb. 41, Vol. V, 09-09-1991)
Col. 640
- Masood, Shri Rasheed
- Felicitations to Deputy Speaker
(Deb. 25, Vol. III, 13-08-1991)
Col. 390-92
- Mathew, Shri Palni K.M.
- Agricultural University in Idukki District of Kerala
(Deb. 17, Vol. II, 01-08-1991)
Col. 208
- Alleged occupation of houses in Srinagar by CRPF
(Deb. 22, Vol. III, 08-08-1991)
Col. 15
- Angamaly-Achenkoil Railway Line
(Deb. 15, Vol. II, 30-07-1991)
Col. 155
- Angamaly-Kumaly-Thekkady Railway Line
(Deb. 15, Vol. II, 30-07-1991)
Col. 48
- Angamaly-Munnar-Madurai National Highway
(Deb. 13, Vol. II, 26-07-1991)
Col. 172
- Ayurvedic University in Idukki, Kerala
(Deb. 19, Vol. II, 05-08-1991)
Col. 75-76
- Constitution of Pepper Board
(Deb. 13, Vol. II, 26-07-1991)
Col. 50
- Construction of a CGHS Dispensary in Janakpuri, New Delhi
(Deb. 19, Vol. II, 05-08-1991)
Col. 265
- Construction of Flyovers in Delhi
(Deb. 23, Vol. III, 09-08-1991)
Col. 277
- Construction of New National Highway from Angamaly to Madurai
(Deb. 13, Vol. II, 26-07-1991)
Col. 173
- Demands for Grants (General)—1991-1992—Ministry of Agriculture, Ministry of Food and Ministry of Rural Development
(Deb. 34, Vol. IV, 28-08-1991)
Col. 648
- Floor Price for Pepper
(Deb. 17, Vol. II, 01-08-1991)
Col. 65-66
- Need to include Dalit Christians in the category of Scheduled Castes (MUR 377)
(Deb. 34, Vol. IV, 28-08-1991)
Col. 568
- Need to install high power transmitters at Idukki and Pathanamthitta Doordarshan Kendras (MUR 377)
(Deb. 24, Vol. III, 12-08-1991)
Col. 818
- Need to waive off the loans given to small Cardamom growers and provide other tax exemptions to them (MUR 377)
(Deb. 45, Vol. V, 13-09-1991)
Col. 511

- Pepper Research Institute in Idukki District of Kerala
(Deb. 12, Vol. II, 25-07-1991)
Col. 60
- Railway Budget, 1991-92—General Discussion and Demands for Grants (Railways), 1991-92
(Deb. 12, Vol. II, 25-07-1991)
Col. 267
- Writing of Agricultural Debts
(Deb. 13, Vol. II, 26-07-1991)
Col. 174
- Mathur, Shri Shiv Charan
- Desert Development Programme
(Deb. 11, Vol. II, 24-07-1991)
Col. 30
- Masrya, Shri Ananda Ratna
- Branches of Regional Rural Banks in Varanasi District, U.P.
(Deb. 45, Vol. V, 13-09-1991)
Col. 301
- Closure of Road passing through 39 GTC Varanasi
(Deb. 23, Vol. III, 09-08-1991)
Col. 181
- Construction of Bridge on Ganga River at Bahunghat in Varanasi District
(Deb. 23, Vol. III, 09-08-1991)
Col. 89
- Cultivable Land under Irrigation
(Deb. 44, Vol. V, 12-09-1991)
Col. 352
- Defence Production Units in Uttar Pradesh
(Deb. 40, Vol. IV, 06-09-1991)
Col. 133
- Detection of Mines through Satellite
(Deb. 44, Vol. V, 12-09-1991)
Col. 105-07
- Development of Stations in Varanasi District
(Deb. 28, Vol. III, 20-08-1991)
Col. 75
- Incident of Derailment at New Delhi Station
(Deb. 25, Vol. III, 13-08-1991)
Col. 192-93
- LPG Agencies in Varanasi, Uttar Pradesh
(Deb. 42, Vol. V, 10-09-1991)
Col. 303
- Opening of Telegraph Offices in Varanasi District of Uttar Pradesh
(Deb. 44, Vol. V, 12-09-1991)
Col. 281
- Pension to Ex-servicemen
(Deb. 45, Vol. V, 13-09-1991)
Col. 32
- Promotion of Physical Education and Yoga Teachers as PGTs or Principals in Kendriya Vidyalayas
(Deb. 32, Vol. IV, 26-08-1991)
Col. 117
- Proposal of Major Projects Submitted to UGC
(Deb. 27, Vol. III, 19-08-1991)
Col. 44-45
- Realisation of Income Tax from Salaried Class
(Deb. 36, Vol. IV, 30-08-1991)
Col. 338
- Repair of Border Roads in Arunachal Pradesh
(Deb. 45, Vol. V, 13-09-1991)
Col. 300
- Repair of National Highways Passing through Varanasi District
(Deb. 36, Vol. IV, 30-08-1991)
Col. 199
- Rural Electrification of Varanasi District, U.P.
(Deb. 33, Vol. IV, 27-08-1991)
Col. 134

- Setting up of Sports Institutions and Provision of Play Grounds in Rural Areas
(Deb. 19, Vol. II, 05-08-1991)
Col. 144-45
- Smuggling of Narcotics in Ghazipur and Varanasi districts of Uttar Pradesh
(Deb. 36, Vol. IV, 30-08-1991)
Col. 22-28
- Social Forestry Programme in Uttar Pradesh
(Deb. 32, Vol. IV, 26-08-1991)
Col. 241
- Special Status for Electronics Industry
(Deb. 29, Vol. III, 21-08-1991)
Col. 119-20
- Stoppage of Express Trains at Chandauli Majhwar
(Deb. 42, Vol. V, 10-09-1991)
Col. 88-89
- Survey of Flood and Drought Affected Areas in U.P.
(Deb. 35, Vol. IV, 29-08-1991)
Col. 183-84
- University Special Services of DTC
(Deb. 40, Vol. IV, 06-09-1991)
Col. 328
- Utilisation of Power Generation Capacity
(Deb. 25, Vol. III, 13-08-1991)
Col. 150-58
- Meena, Shri Bheru Lal**
- Action Plan to Solve Unemployment Problem
(Deb. 29, Vol. III, 21-08-1991)
Col. 17
- Airports in Rajasthan
(Deb. 25, Vol. III, 13-08-1991)
Col. 7-8
- Amount Allocated for Tribal Sub-Plan Schemes in Rajasthan
(Deb. 41, Vol. V, 09-09-1991)
Col. 74
- Closure of Sawai Madhopur Cement Factory
(Deb. 43, Vol. V, 11-09-1991)
Col. 103-04
- Cobalt Recovery Plant of Debari Zinc Smelter, Udaipur
(Deb. 44, Vol. V, 12-09-1991)
Col. 284
- Constitution of Commodity Management Board
(Deb. 39, Vol. IV, 05-09-1991)
Col. 8
- Demands for Grants (General)—1991-92
(Deb. 30, Vol. III, 22-08-1991)
Col. 305-09
- Finance (No. 2) Bill, 1991—Consid.
(Deb. 45, Vol. V, 13-09-1991)
Col. 695
- Increase in Production of Foodgrains
(Deb. 39, Vol. IV, 05-09-1991)
Col. 312
- Permanent Scheme for Maintenance of Forests
(Deb. 27, Vol. III, 19-08-1991)
Col. 65-66
- Power Supply to Zinc Smelter Plant at Udaipur
(Deb. 44, Vol. V, 12-09-1991)
Col. 108-09
- Setting up of Phosphoric Acid Plant
(Deb. 44, Vol. V, 12-09-1991)
Col. 297
- Steps to Check Deforestation in States
(Deb. 27, Vol. III, 19-08-1991)
Col. 142-44
- Meena, Shri Kunji Lal**
- Development of Ranthambore as Tourist Centre
(Deb. 24, Vol. III, 12-08-1991)
Col. 102-04

- Environment and Forests Improvement Schemes in Rajasthan
(Deb. 24, Vol. III, 12-08-1991)
Col. 571
- Meghe, Shri Datta**
- Conversion of New Rail Lines
(Deb. 42, Vol. V, 10-09-1991)
Col. 11
- Development of Peripheral Areas around Coalfields
(Deb. 33, Vol. IV, 27-08-1991)
Col. 23
- Development Projects
(Deb. 5, Vol. I, 15-07-1991)
Col. 23
- Price rise after Budget
(Deb. 34, Vol. IV, 28-08-1991)
Col. 26
- Waiting List for LPG Connections in Andhra Pradesh
(Deb. 33, Vol. IV, 27-08-1991)
Col. 5-6
- Mehra, Shri Bhubaneswar Prasad**
- Agreement between Bihar and West Bengal on Distribution of Power
(Deb. 37, Vol. IV, 03-09-1991)
Col. 68
- Bhutan Compensatory Allowance to Defence Accounts Employees
(Deb. 45, Vol. V, 13-09-1991)
Col. 126
- Closure of Mica Mines in Bihar
(Deb. 22, Vol. III, 08-08-1991)
Col. 139
- Compensation to the Disabled Persons in Bihar Coal Exploration
(Deb. 20, Vol. II, 06-08-1991)
Col. 111
- Demands for Grants on Account (General)—1991-92
(Deb. 29, Vol. III, 21-08-1991)
Col. 306-14
- Development and Widening of National Highway from Ramgarh to Bokaro in Bihar
(Deb. 40, Vol. IV, 06-09-1991)
Col. 46
- Giridih-Ranchi Railway Line
(Deb. 20, Vol. II, 06-08-1991)
Col. 209
- Investment by RBI and Public Sector Banks/Financial Institutions in Bihar
(Deb. 23, Vol. III, 09-08-1991)
Col. 48
- Land under Irrigation in Bihar
(Deb. 22, Vol. III, 08-08-1991)
Col. 139
- Literate Adivasis in Chota Nagapur
(Deb. 41, Vol. V, 09-09-1991)
Col. 84-85
- LPG Agencies in Bihar
(Deb. 33, Vol. IV, 27-08-1991)
Col. 261
- Need to connect Hazaribagh by Rail
(Deb. 16, Vol. II, 31-07-1991)
Col. 259-60
- Need to declare the West Coast agency at Hazaribagh, Bihar (MUR 377)
(Deb. 21, Vol. III, 07-08-1991)
Col. 341
- Pending Power Projects of Bihar
(Deb. 25, Vol. III, 13-08-1991)
Col. 120-23
- Public Distribution System in Adivasi Areas of Bihar
(Deb. 34, Vol. IV, 28-08-1991)
Col. 54
- Recruitment of Local Persons in BSF
(Deb. 22, Vol. III, 08-08-1991)
Col. 37
- Repair of Delhi-Calcutta Grand Trunk Road
(Deb. 40, Vol. IV, 06-09-1991)
Col. 245

- Statutory Resolution Re. Disapproval of the Delhi Municipal Laws (Amendment) Ordinance, 1991 and Delhi Municipal Laws (Amendment) Bill (Consid. and Pass)**
(Deb. 20, Vol. II, 06-08-1991)
Col. 326-28
- Steps to Remove Illiteracy from Chotanagarpur (Bihar)**
(Deb. 24, Vol. III, 12-08-1991)
Col. 106-07
- Supply of Coal to Hard Coke Industries**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 90
- Supply of Hard Coke in Bihar**
(Deb. 20, Vol. II, 06-08-1991)
Col. 45
- Use of Coal Dust in Bihar**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 49
- Mirdha, Shri Nathu Ram**
- Finance (No. 2) Bill—Consid. and Pass**
(Deb. 46, Vol. V, 14-09-1991)
Col. 123
- Mishra, Shri Janardan**
- CBI Cases against Government Officials**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 236
- Compensation to Farmers for Acquisition of Land**
(Deb. 44, Vol. V, 12-09-1991)
Col. 150
- Conversion of Railway Lines in Eastern Uttar Pradesh**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 70
- National Commission on Rural Labour**
(Deb. 41, Vol. V, 09-09-1991)
Col. 21-31
- Need to convert Sitapur-Burhwal metre gauge line into broad gauge line (MUR 377)**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 571
- Need to take steps to control recurring floods in Sitapur, Uttar Pradesh (MUR 377)**
(Deb. 41, Vol. V, 09-09-1991)
Col. 672-73
- Pak Spy Ring in Kutch**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 170-72
- Promotion and Seniority of Doctors in AIIMS**
(Deb. 41, Vol. V, 09-09-1991)
Col. 458-59
- Promotional Avenues of Civilian Security Officers in Defence Installations**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 171
- Sale and Reservation of Fake Tickets**
(Deb. 42, Vol. V, 10-09-1991)
Col. 146
- Security Arrangements in Defence Installations**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 285
- Mishra, Shri Ram Nagina**
- Bridge at Chhitauni**
(Deb. 20, Vol. II, 06-08-1991)
Col. 72-73
- Burhanpur as a Tourist Centre**
(Deb. 28, Vol. III, 20-08-1991)
Col. 15
- Conversion of New Rail Lines**
(Deb. 42, Vol. V, 10-09-1991)
Col. 11
- Migration from Kashmir**
(Deb. 22, Vol. III, 08-08-1991)
Col. 152

- National Wastelands Development Board**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 29
- Need to take steps to check the growing unlawful activities in border areas of Nepal (MUR 377)**
(Deb. 13, Vol. II, 26-07-1991)
Col. 315
- Permission to increase the Capacity of Sugar Mills in Uttar Pradesh**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 117
- Places of Worship (Special Provisions) Bill—Int.**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 439
- Production of Sugarcane**
(Deb. 22, Vol. III, 08-08-1991)
Col. 234
- Quantity of Sugarcane Crushed**
(Deb. 21, Vol. III, 07-08-1991)
Col. 241
- Security Cover for Tourists Visiting Kashmir**
(Deb. 8, Vol. I, 18-07-1991)
Col. 21
- Water Pollution**
(Deb. 41, Vol. V, 09-09-1991)
Col. 13
- Misra, Shri Satyagopal**
- Allocation of Funds to Jute Development Fund**
(Deb. 18, Vol. II, 02-08-1991)
Col. 172
- Amendment to Copyright Act**
(Deb. 27, Vol. III, 19-08-1991)
Col. 95
- Assistance to Farmers**
(Deb. 17, Vol. II, 01-08-1991)
Col. 140-41
- Augmentation of Howrah-Kharagpur Section**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 77
- Automatic Telephone Exchange with S.T.D. Facility in Tamhuk, West Bengal**
(Deb. 44, Vol. V, 12-09-1991)
Col. 108
- Birth-Centenary Celebration of Pt. Ishwar Chandra Vidyasagar**
(Deb. 27, Vol. III, 19-08-1991)
Col. 37-38
- Calcutta Mahanagar Telephone Nigam**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 72
- Commemorative Postal Stamp on Pandit Iswar Chandra Vidyasagar**
(Deb. 30, Vol. III, 22-08-1991)
Col. 68-69
- Congestion on Howrah-Kharagpur Section**
(Deb. 42, Vol. V, 10-09-1991)
Col. 283-84
- Constitution (Amendment) Bill (Amendment of Article 310 and 311) by Shri Satyagopal Misra—Int.**
(Deb. 45, Vol. V, 13-09-1991)
Col. 540
- Constitution Amendment Bill (Insertion of new Article 18A) by Shri Satyagopal Misra—Int.**
(Deb. 45, Vol. V, 13-09-1991)
Col. 539
- Development of Calcutta Port**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 122
- Development of Food Processing Industries in West Bengal**
(Deb. 29, Vol. III, 21-08-1991)
Col. 227
- Development of Haldia Port**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 288-90

- Development of Haldia-Farakka Stretch of Ganga
(Deb. 18, Vol. II, 02-08-1991)
Col. 53
- Development of Howrah Railway Station
(Deb. 15, Vol. II, 30-07-1991)
Col. 57
- Development of Vidyasagar University
(Deb. 24, Vol. III, 12-08-1991)
Col. 549-50
- Doubling of Kharagpur-Midnapur Section
(Deb. 20, Vol. II, 06-08-1991)
Col. 66
- EMU Services in Calcutta
(Deb. 25, Vol. III, 13-08-1991)
Col. 15-21
- Expansion of Haldia Refinery
(Deb. 28, Vol. III, 20-08-1991)
Col. 135
- Expansion of Jellingham Unit of M/s Burn Standard Co. Ltd.
(Deb. 29, Vol. III, 21-08-1991)
Col. 90
- Expansion of Second Channel of Calcutta Doordarshan
(Deb. 21, Vol. III, 07-08-1991)
Col. 98
- Export of Betel Leaves
(Deb. 13, Vol. II, 26-07-1991)
Col. 176
- Forest Soil-cum-Vegetation Survey Centres
(Deb. 32, Vol. IV, 26-08-1991)
Col. 103
- Funds to West Bengal under JRY
(Deb. 16, Vol. II, 31-07-1991)
Col. 180-81
- Funds under Nehru Rozgar Yojana
(Deb. 24, Vol. III, 12-08-1991)
Col. 163-72
- Import of Fertilizers
(Deb. 11, Vol. II, 24-07-1991)
Col. 61
- Industries at Haldia, West Bengal
(Deb. 34, Vol. IV, 28-08-1991)
Col. 253
- Land Reforms
(Deb. 21, Vol. III, 07-08-1991)
Col. 259
- LPG Agencies in West Bengal
(Deb. 28, Vol. III, 20-08-1991)
Col. 169
- Modernisation of Sealdah Station
(Deb. 42, Vol. V, 10-09-1991)
Col. 90
- National Waterways
(Deb. 40, Vol. IV, 06-09-1991)
Col. 281
- Navigability of Hooghly River
(Deb. 23, Vol. III, 09-08-1991)
Col. 58
- Navodaya Vidyalayas
(Deb. 19, Vol. II, 05-08-1991)
Col. 271-72
- Need to ensure punctuality in timings of trains between Howrah and Kharagpur (MUR377)
(Deb. 11, Vol. II, 24-07-1991)
Col. 201-02
- New Telephone Exchanges in Midnapore District
(Deb. 22, Vol. III, 08-08-1991)
Col. 61
- Passenger Halts on Panskura-Haldia Section
(Deb. 15, Vol. II, 30-07-1991)
Col. 179
- Production of Betel Leaves
(Deb. 22, Vol. III, 08-08-1991)
Col. 166

Renovation of Mecheda Station (SER) (Deb. 28, Vol. III, 20-08-1991) Col. 44	Teesta Barrage project as National Project (Deb. 39, Vol. IV, 05-09-1991) Col. 123
Replacement of Overaged EMU Coaches (Deb. 33, Vol. IV, 27-08-1991) Col. 49	Transportation of Betel Baskets at Macheda Station (Deb. 37, Vol. IV, 03-09-1991) Col. 336
Revamping of Haldia Unit of Hindustan Fertilizer Corporation Limited (Deb. 21, Vol. III, 07-08-1991) Col. 241	Value of Rupee (Deb. 31, Vol. IV, 23-08-1991) Col. 361
Setting up of a Mint at Salboni in Midnapore District (Deb. 23, Vol. III, 09-08-1991) Col. 179	Village Health Guides in Rural Areas (Deb. 14, Vol. II, 29-07-1991) Col. 83-84
Setting up of Relay Centres in West Bengal (Deb. 16, Vol. II, 31-07-1991) Col. 73-74	Widening of National Highway No. 6 (Deb. 13, Vol. II, 26-07-1991) Col. 55
Shifting of Headquarters of Hindustan Fertilizer Corporation (Deb. 34, Vol. IV, 28-08-1991) Col. 265	Mollah, Shri Hannan
Shifting of Research Centres from West Bengal (Deb. 41, Vol. V, 09-09-1991) Col. 182-83	Allotment of Petrol/Diesel Retail Outlets and LPG Agencies to Unemployed Graduates (Deb. 25, Vol. III, 13-08-1991) Col. 224-25
Strengthening of Medical Facilities in S.S.K.M. Hospital, Calcutta (Deb. 19, Vol. II, 05-08-1991) Col. 77	Amalgamation of Regional Rural Bank (Deb. 23, Vol. III, 09-08-1991) Col. 254
Supply of Hank Yarn to Handloom Weavers (Deb. 31, Vol. IV, 23-08-1991) Col. 62-64	EMU Services in Calcutta (Deb. 25, Vol. III, 13-08-1991) Col. 17-18
Tamuk-Digha Railway Line (Deb. 20, Vol. II, 06-08-1991) Col. 154	Introduction of Fax Machines in Post Offices (Deb. 30, Vol. III, 22-08-1991) Col. 231
Tamralipte Rural Museum (Deb. 24, Vol. III, 12-08-1991) Col. 747	Involvement of Private Sector in Road Construction (Deb. 23, Vol. III, 09-08-1991) Col. 18-24
	Irregular EMU Service in Kharagpur Division (Deb. 20, Vol. II, 06-08-1991) Col. 108

- Liability of Errant Multi-National Companies**
(Deb. 29, Vol. III, 21-08-1991)
Col. 271-72
- Merger of Departments of Posts and Telecommunications**
(Deb. 30, Vol. III, 22-08-1991)
Col. 118-19
- Modernisation of Durgapur Steel Plant**
(Deb. 22, Vol. III, 08-08-1991)
Col. 19
- Modernisation of Jute Industry**
(Deb. 23, Vol. III, 09-08-1991)
Col. 239
- National Youth Policy**
(Deb. 24, Vol. III, 12-08-1991)
Col. 190-91
- Need to review the policy of opening of "Dealer's Centres" by State Bank of India, Foreign Department, Calcutta (MUR 377)**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 407
- Post Offices upgraded during Seventh Plan**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 17
- Remittances of Foreign Exchange and Investment in Foreign Exchange Bonds (Immunities and Exemptions) Bill—Consid. and Pass**
(Deb. 43, Vol. V, 11-09-1991)
Col. 561-67
- Shifting of Head Office of Tea Board**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 37-40
- Shifting of Office of Finger Print Bureau**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 147
- Snags in Airbus A-320**
(Deb. 20, Vol. II, 06-08-1991)
Col. 180-81
- Mudalagiriappa, Shri C. P.**
- Availability of Dhara Refined Oil**
(Deb. 44, Vol. V, 12-09-1991)
Col. 128
- Availability of Pamolein to Public in Super Bazar**
(Deb. 43, Vol. V, 11-09-1991)
Col. 399
- Bangladeshis Pushed into Jammu**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 171
- Buffer Stock of Seeds**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 515-20
- Business in Branches of Nationalised Banks in Punjab, Jammu and Kashmir and Assam**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 367
- Children Beggars**
(Deb. 27, Vol. III, 19-08-1991)
Col. 52
- Children Homes and Remand Homes**
(Deb. 24, Vol. III, 12-08-1991)
Col. 161
- Chitradurga and Davanagara Railway Line**
(Deb. 28, Vol. III, 20-08-1991)
Col. 150
- Cold Storages in Karnataka**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 408
- Commemorative Postal Stamp on "Kittur Rani Chennamma"**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 515
- Committee on Oil and Petroleum Products Prices**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 217
- Complaints against LPG and Petrol Pumps in Delhi**
(Deb. 42, Vol. V, 10-09-1991)
Col. 267-68

- Compulsory Military Training Bill by Shri C.P. Mudala Giriappa—Int.**
(Deb. 45, Vol. V, 13-09-1991)
Col. 550
- Compulsory Registration of Marriages Bill by Shri C.P. Mudala Giriappa—Int.**
(Deb. 45, Vol. V, 13-09-1991)
Col. 551
- Concern for Working Children**
(Deb. 27, Vol. III, 19-08-1991)
Col. 102-03
- Conversion of Birur-Talguppa Line**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 218
- Conversion of Line between Bangarpet and Kolar Gold Fields**
(Deb. 20, Vol. II, 06-08-1991)
Col. 54
- Conversion of Mysore-Chamaraj Nagar Line**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 218
- Conversion of Yelahanka and Bangarpet Line**
(Deb. 20, Vol. II, 06-08-1991)
Col. 221-22
- Cordless Telephones**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 274-75
- CSD Canteens**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 373
- Declaration of Chitradurga and Kolar Districts as no Industry Districts**
(Deb. 43, Vol. V, 11-09-1991)
Col. 277
- Demand for Colour T.V. Tubes**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 202
- Demand of Food Processing Units**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 409
- Departure Time of Karnataka Express**
(Deb. 25, Vol. III, 13-08-1991)
Col. 147
- Doubling of Jolarpettal-Bangalore Section**
(Deb. 42, Vol. V, 10-09-1991)
Col. 151-52
- Doubling of Tumkur-Bangalore Railway Line**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 297
- Dreaded Disease in M.P.**
(Deb. 41, Vol. V, 09-09-1991)
Col. 32-33
- Drug Policy**
(Deb. 43, Vol. V, 11-09-1991)
Col. 398-99
- Export of Cloves**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 364
- Export of Coffee**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 365
- Export of Leather and Leather Goods**
(Deb. 18, Vol. II, 02-08-1991)
Col. 171
- Export of Sandal Wood and Oil**
(Deb. 45, Vol. V, 13-09-1991)
Col. 357
- Export of Silk Yarn**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 172
- Export Potential of Small Scale Sector**
(Deb. 23, Vol. III, 09-08-1991)
Col. 167
- Extraction of Gold from Cyanide Wastes**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 49
- Food Processing Industries**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 512

- Functioning of SCICI
(Deb. 36, Vol. IV, 30-08-1991)
Col.241
- Import of Fertilizers and Subsidy
Criteria
(Deb. 21, Vol. III, 07-08-1991)
Col.93
- Kolar Gold Field Mines
(Deb. 39, Vol. IV, 05-09-1991)
Col.168
- Leprosy Patients
(Deb. 41, Vol. V, 09-09-1991)
Col.213-14
- Loss Incurred by NSC
(Deb. 44, Vol. V, 12-09-1991)
Col.60-62
- Loss of Life and Property during Punjab
Bandh
(Deb. 44, Vol. V, 12-09-1991)
Col.245
- Management Structure of S.C.I.C.I.
(Deb. 36, Vol. IV, 30-08-1991)
Col.138
- Mangalore Refinery
(Deb. 28, Vol. III, 20-08-1991)
Col.33
- Manufacture of Colour TV Tubes by
BEL
(Deb. 40, Vol. IV, 06-09-1991)
Col.204
- Measures to Combat Communicable
Diseases
(Deb. 32, Vol. IV, 26-08-1991)
Col.213
- National Mental Health Programme
(Deb. 32, Vol. IV, 26-08-1991)
Col.41
- Need to clear the project for rehabilitation
of victims of the practice of Devadasi
(MUR 377)
(Deb. 44, Vol. V, 12-09-1991)
Col.456
- Need to give Clearance to the Vijaya Nagar
Steel Project in Karnataka (MUR 377)
(Deb. 20, Vol. II, 06-08-1991)
Col.295-96
- Need to issue a commemorative stamp in
memory of Rani Chennema of Kittur
(MUR 377)
(Deb. 48, Vol. V, 17-09-1991)
Col.69
- New Telecommunication Policy
(Deb. 44, Vol. V, 12-09-1991)
Col.244
- One-Family One-Post (In Government
Service) Bill by Shri C.P. Mudala
Giriappa—Int.
(Deb. 45, Vol. V, 13-09-1991)
Col.546
- Over Storage of Seeds
(Deb. 44, Vol. V, 12-09-1991)
Col.243
- Pay Fixation in Cases of Bunching
Question
(Deb. 31, Vol. IV, 23-08-1991)
Col.159-60
- Pension Benefit for Employees of Public
Sector Banks/ Financial Institutions
(Deb. 18, Vol. II, 02-08-1991)
Col.54
- Persons Arrested in Connection with
Drugs Smuggling
(Deb. 31, Vol. IV, 23-08-1991)
Col.387
- Power Position
(Deb. 28, Vol. III, 20-08-1991)
Col.58
- Production of Commercial Planes
(Deb. 45, Vol. V, 13-09-1991)
Col.235
- Production of Iron Ore Concentrate Pellets
in KIOCL
(Deb. 22, Vol. III, 08-08-1991)
Col.25

- Rail Line from Tumkur to Davanagere
(Deb. 37, Vol. IV, 03-09-1991)
Col. 116
- Sickness in Food and Vegetable Processing Industries
(Deb. 38, Vol. IV, 04-09-1991)
Col. 409
- Southern Gas Grid
(Deb. 28, Vol. III, 20-08-1991)
Col. 150
- Strike by Resident Doctor of AIIMS
(Deb. 41, Vol. V, 09-09-1991)
Col. 465
- Supply of Natural Gas in Maharashtra
(Deb. 28, Vol. III, 20-08-1991)
Col. 111
- Talks with Traders on Price Rise
(Deb. 36, Vol. IV, 30-08-1991)
Col. 365
- Telecast of Kannada Films
(Deb. 34, Vol. IV, 28-08-1991)
Col. 286
- Telecast of T.V. Serial Jai Hanuman
(Deb. 38, Vol. IV, 04-09-1991)
Col. 408
- Telecast of TV Serial Jesus Christ
(Deb. 43, Vol. V, 11-09-1991)
Col. 277-78
- Total Literacy
(Deb. 32, Vol. IV, 26-08-1991)
Col. 347
- Trade Deficit
(Deb. 23, Vol. III, 09-08-1991)
Col. 75
- Welfare of Handicapped, Disabled and Mentally Retarded Persons Bill by Shri C.P. Mudala Giriappa—Int.
(Deb. 45, Vol. V, 13-09-1991)
Col. 550
- World Bank Assistance to Boost Silk Production in Karnataka
(Deb. 45, Vol. V, 13-09-1991)
Col. 356
- Mukherjee, Shri Subrata
- Financial conditions regarding Teesta Barrage Project
(Deb. 30, Vol. III, 22-08-1991)
Col. 107
- Need to convert existing telephone exchanges in West Dinajpur and Malda district of West Bengal into C-DOT Exchanges (MUR 377)
(Deb. 37, Vol. IV, 03-09-1991)
Col. 386
- Unemployment (Res.)
(Deb. 40, Vol. IV, 06-09-1991)
Col. 511
- Mukherjee, Shrimati Geeta
- Agreement signed by Ashok Group of Hotels
(Deb. 42, Vol. V, 10-09-1991)
Col. 101-05
- AIIMS not equipped to handle AIDS
(Deb. 32, Vol. IV, 26-08-1991)
Col. 341
- Atrocities Perpetrated by Police at Bahadurgarh on the Villagers of Brahi (Haryana)
(Deb. 41, Vol. V, 09-09-1991)
Col. 630
- Central Council for Homoeopathy
(Deb. 32, Vol. IV, 26-08-1991)
Col. 84
- Central Excises and Customs Laws (Amendment) Bill—Consid. and Pass
(Deb. 42, Vol. V, 10-09-1991)
Col. 485
- Commercial Production at Haldia Unit of Hindustan Fertilizer Corporation Limited
(Deb. 11, Vol. II, 24-07-1991)
Col. 24

- Conference of Food Ministers of Southern Zone on Public Distribution System (Deb. 43, Vol. V, 11-09-1991) Col. 59-61
- Construction of Second Bridge over Yamuna River Near I. T. O. Delhi (Deb. 9, Vol. I, 19-07-1991) Col. 29
- Consumer Protection Forums (Deb. 43, Vol. V, 11-09-1991) Col. 183-85
- Decanalisation of Imports (Deb. 13, Vol. II, 26-07-1991) Col. 22
- Development of Oil Fields (Deb. 20, Vol. II, 06-08-1991) Col. 22-31
- Development of Refining Catalyst (Deb. 11, Vol. II, 24-07-1991) Col. 33-34
- DTC Buses (Deb. 4, Vol. I, 12-07-1991) Col. 91-93
- Electoral Reforms (Deb. 4, Vol. I, 12-07-1991) Col. 13
- Eligibility for Admission in Kendriya Vidyalayas for Grand Children of M.Ps. (Deb. 19, Vol. II, 05-08-1991) Col. 105
- Expansion of Public Distribution System to Rural Areas (Deb. 11, Vol. II, 24-07-1991) Col. 39-40
- Expansion Plan of Kendriya Vidyalayas (Deb. 24, Vol. III, 12-08-1991) Col. 540-44
- Foreign Collaboration for Manufacture of Motor Cycles (Deb. 16, Vol. II, 31-07-1991) Col. 59-60
- Foreign Collaboration for Manufacture of Washing Machines (Deb. 16, Vol. II, 31-07-1991) Col. 159-60
- General Budget 1991-92—General Discussion (Deb. 19, Vol. II, 05-08-1991) Col. 406-11
- Hotel Occupancy in ITDC Hotels (Deb. 25, Vol. III, 13-08-1991) Col. 345-46
- Import Licensing for Capital Goods and Raw Materials (Deb. 13, Vol. II, 26-07-1991) Col. 45
- Income-tax Raids in Delhi, Bombay and Calcutta (Deb. 9, Vol. I, 19-07-1991) Col. 58
- Increase in Crude Oil Prices (Deb. 20, Vol. II, 06-08-1991) Col. 160
- Inventory Control in ITDC (Deb. 28, Vol. III, 20-08-1991) Col. 195
- Jute Corporation of India (Deb. 23, Vol. III, 09-08-1991) Col. 16
- News Item Captioned "Radio Active Material in Imported Phosphatic Fertilizers" (Deb. 7, Vol. I, 17-07-1991) Col. 104-05
- Noise Pollution (Deb. 5, Vol. I, 15-07-1991) Col. 38-40
- Obsolete/Surplus Items in Various Units Divisions of ITDC (Deb. 25, Vol. III, 13-08-1991) Col. 72-73

- Offer of Gifts by Cold Drink Manufacturing Companies
(Deb. 4, Vol. I, 12-07-1991)
Col.91
- Overstay of contractual Engineers in ITDC
(Deb. 37, Vol. IV, 03-09-1991)
Col.90
- Performance of Pepsi Food Project (HAH Dis.)
(Deb. 38, Vol. IV, 04-09-1991)
Col.630
- Performance of Units of C.C.I.
(Deb. 43, Vol. V, 11-09-1991)
Col.326-27
- Pesticide Menace
(Deb. 7, Vol. I, 17-07-1991)
Col.104
- Price Rise
(Deb. 4, Vol. I, 12-07-1991)
Col.60-61
- Privatisation of ITDC Business
(Deb. 33, Vol. IV, 27-08-1991)
Col.110
- Proposal to raise Ceiling on Bank Loans for Housing
(Deb. 23, Vol. III, 09-08-1991)
Col.110
- Recommendations of Review Committee
(Deb. 24, Vol. III, 12-08-1991)
Col.392-93
- Release of Advertisements to Magazines etc. by Public Undertakings
(Deb. 25, Vol. III, 13-08-1991)
Col.332-44
- Remittances of Foreign Exchange and Investment in Foreign Exchange Bonds (Immunities and Exemptions Bill-Consid. and Pass
(Deb. 43, Vol. V, 11-09-1991)
Col.588-89
- Research on Malaria Control
(Deb. 14, Vol. II, 29-07-1991)
Col.175-76
- Residential Flats in National Zoological Park
(Deb. 41, Vol. V, 09-09-1991)
Col.222-24
- Revival of Indian Education Service
(Deb. 27, Vol. III, 19-08-1991)
Col.52
- Sale of Food and Beverage in ITDC Hotels
(Deb. 25, Vol. III, 13-08-1991)
Col.345
- South India Water Grid
(Deb. 22, Vol. III, 08-08-1991)
Col.182
- Strength of Executive Cadres in ITDC
(Deb. 25, Vol. III, 13-08-1991)
Col.346
- Supersession of Board of Homoeopathic System of Medicine Delhi
(Deb. 24, Vol. III, 12-08-1991)
Col.248-49
- Tobacco Wastes as an Effective Pesticide
(Deb. 22, Vol. III, 08-08-1991)
Col.105
- Transport Activities of ITDC
(Deb. 42, Vol. V, 10-09-1991)
Col.49-58
- Vigilance Cases against ITDC Officers
(Deb. 42, Vol. V, 10-09-1991)
Col.240-50
- Violence during recent Elections
(Deb. 4, Vol. I, 12-07-1991)
Col.38-40
- World Conference on Open Heart Surgery
(Deb. 5, Vol. I, 15-07-1991)
Col.137-38

- Mukhopadhyay, Shri Ajoy**
- Bank Note Press at Salboni (West Bengal)**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 171-72
- Code of Criminal Procedure (Amendment) Bill—Consid. & pass**
(Deb. 48, Vol. V, 17-09-1991)
Col. 164
- Demands for Grants (General)—1991-1992—Ministry of Industry**
(Deb. 28, Vol. III, 20-08-1991)
Col. 271
- Dismissal from Government Employment**
(Deb. 21, Vol. III, 07-08-1991)
Col. 132
- Jute Corporation of India**
(Deb. 23, Vol. III, 09-08-1991)
Col. 6-16
- Need to convert Krishanagar Telephone Exchange into Electronic Exchange (MUR 377)**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 356
- Power Load Despatch Facilities**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 39
- Munda, Shri Govind Chandra**
- Advisory Committee for Ministry of Civil Supplies and Public Distribution**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 188
- Allotment of Ration Shops and Kerosene Depots**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 219
- Amenities at Stations in Orissa**
(Deb. 42, Vol. V, 10-09-1991)
Col. 87
- Assistance to Orissa for Industrial Development**
(Deb. 29, Vol. III, 21-08-1991)
Col. 241
- Atrocities against Women in Orissa**
(Deb. 19, Vol. II, 05-08-1991)
Col. 295
- Ban on issue of Ration Cards to Slum Dwellers**
(Deb. 21, Vol. III, 07-08-1991)
Col. 155
- Bank Loans to SC/ST and Other Backward Classes in Orissa**
(Deb. 18, Vol. II, 02-08-1991)
Col. 78
- Broadcast of News Bulletin in Oriya**
(Deb. 43, Vol. V, 11-09-1991)
Col. 35-36
- Commemorative Postal Stamp “Shaheed Birsa Adivasi”**
(Deb. 30, Vol. III, 22-08-1991)
Col. 150
- Complaints against Delhi Police Personnel**
(Deb. 22, Vol. III, 08-08-1991)
Col. 214
- Complaints against LPG Agencies**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 246
- Complaints against Officers of Delhi Administration**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 215
- Complaints received by the Income Tax Department**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 326
- Copper and Gold deposits in Keonjhar, Orissa**
(Deb. 30, Vol. III, 22-08-1991)
Col. 42-44
- DBC's on MPs Recommendations**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 101
- Defence College or Ordnance Factory in Orissa**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 132

- Development of Tourism in Orissa
(Deb. 25, Vol. III, 13-08-1991)
Col. 256-57
- Employees of Nehru Yuvak Kendra
(Deb. 32, Vol. IV, 26-08-1991)
Col. 175
- Employment Avenues Generated under
Rural Development Schemes
(Deb. 21, Vol. III, 07-08-1991)
Col. 245
- Employment to Family Members of
Persons Died in Accidents
(Deb. 29, Vol. III, 21-08-1991)
Col. 241-42
- Fair Price Shops running on Contract
Basis
(Deb. 38, Vol. IV, 04-09-1991)
Col. 60
- General Budget 1991-92—General
Discussion
(Deb. 19, Vol. II, 05-08-1991)
Col. 452-57
- Growth Rate of Orissa
(Deb. 43, Vol. V, 11-09-1991)
Col. 331-38
- Heavy Industry in Keonjhar,
Sundergarh and Mayurbhanj District
of Orissa
(Deb. 43, Vol. V, 11-09-1991)
Col. 330-31
- Illegal Houses Constructed by Property
Dealers in Rohini
(Deb. 19, Vol. II, 05-08-1991)
Col. 115-16
- Illegal ready-made Garments Factories in
Delhi
(Deb. 36, Vol. IV, 30-08-1991)
Col. 195
- Import of Homoeopathic
Medicines
(Deb. 31, Vol. IV, 23-08-1991)
Col. 383
- Issue of licences for Ration Shops and
Kerosene Depots
(Deb. 21, Vol. III, 07-08-1991)
Col. 89
- Issue of LPG Transfer Vouchers
(Deb. 28, Vol. III, 20-08-1991)
Col. 54
- Kendriya Vidyalayas in Harijan Colony and
Tribal Areas
(Deb. 24, Vol. III, 12-08-1991)
Col. 209-10
- Loans to SC/ST under SEEUY
(Deb. 31, Vol. IV, 23-08-1991)
Col. 107-10
- Lord Jagannath Temple, Orissa
(Deb. 14, Vol. II, 29-07-1991)
Col. 81
- Misuse of Power in Delhi
(Deb. 42, Vol. V, 10-09-1991)
Col. 180-81
- Need to declare the road from Panikoti to
Rajamunda via Deonjhar, Barbil and
Koira as National Highway (MUR 377)
(Deb. 48, Vol. V, 17-09-1991)
Col. 74
- New Post Offices in Orissa
(Deb. 22, Vol. III, 08-08-1991)
Col. 63
- New Telephone Connections
(Deb. 12, Vol. II, 25-07-1991)
Col. 43
- New Telephone connections in East Delhi
(Deb. 12, Vol. II, 25-07-1991)
Col. 122
- Payment of Bonus to Delhi Home Guards
Personnel
(Deb. 44, Vol. V, 12-09-1991)
Col. 121
- Pension to Tamra Patra Holders
(Deb. 22, Vol. III, 08-08-1991)
Col. 226

- People Below Poverty Line in Orissa**
(Deb. 43, Vol. V, 11-09-1991)
Col.202-03
- Per Capita Amount of Central Grant to Orissa**
(Deb. 31, Vol. IV, 23-08-1991)
Col.363
- Preference to Adivasis**
(Deb. 27, Vol. III, 19-08-1991)
Col.35
- Price Fixation of Pot, Penicillin G-First Crystals**
(Deb. 21, Vol. III, 07-08-1991)
Col.250
- Price of food items supplied to Tribal people**
(Deb. 26, Vol. III, 14-08-1991)
Col.37-38
- Procedure for Approval of New Drugs**
(Deb. 24, Vol. III, 12-08-1991)
Col.781
- Rail Link in Keonjhar District of Orissa**
(Deb. 25, Vol. III, 13-08-1991)
Col.79-80
- Reinstatement of Dismissed D.T.C. Employees**
(Deb. 31, Vol. IV, 23-08-1991)
Col.360
- Release of LPG Connections in Delhi**
(Deb. 42, Vol. V, 10-09-1991)
Col.283
- Road Accidents in Delhi**
(Deb. 36, Vol. IV, 30-08-1991)
Col.354
- Rural Electrification in Orissa**
(Deb. 37, Vol. IV, 03-09-1991)
Col.136
- Sale of Hot Plates, Rubber Pipes and Burner by LPG Agencies**
(Deb. 20, Vol. II, 06-08-1991)
Col.190-91
- Sale/Purchase of DDA Flats by Property Dealers**
(Deb. 27, Vol. III, 19-08-1991)
Col.133
- Shortage of LPG Agencies and Petrol Pumps in Keonjhar, Orissa**
(Deb. 20, Vol. II, 06-08-1991)
Col.66-67
- Starvation Deaths**
(Deb. 22, Vol. III, 08-08-1991)
Col.147
- Statutory Resolution Re. Disapproval of Consumer Protection (Amendment) Ordinance and Consumer Protection (Amendment) Bill— As Passed by Rajya Sabha—Consid. and Pass**
(Deb. 24, Vol. III, 12-08-1991)
Col.940-43
- Steel Plants in Orissa**
(Deb. 17, Vol. II, 01-08-1991)
Col.128-29
- Street Lighting in Colonies of East Delhi**
(Deb. 6, Vol. I, 16-07-1991)
Col.70
- Tax Evasion by People Residing in East Delhi**
(Deb. 40, Vol. IV, 06-09-1991)
Col.327
- Telephone connection to Village Panchayats in Keonjhar District of Orissa**
(Deb. 35, Vol. IV, 29-08-1991)
Col.401-02
- Telephone Connections to Journalists**
(Deb. 35, Vol. IV, 29-08-1991)
Col.147
- Telephone Facility in Post Offices of Orissa**
(Deb. 30, Vol. III, 22-08-1991)
Col.151

- Thefts in North and South Avenues New Delhi**
(Deb. 12, Vol. II, 25-07-1991)
Col. 124
- Ticketless Travelling by Delhi Police Personnel in D.T.C. Buses**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 195
- Timely Issue of Ration Cards**
(Deb. 16, Vol. II, 31-07-1991)
Col. 53-54
- TV Facilities to Keonjhar, Mayurbhanj and Sundergarh**
(Deb. 29, Vol. III, 21-08-1991)
Col. 84-85
- Unauthorised Construction in LIG Flats in Prasad Nagar**
(Deb. 41, Vol. V, 09-09-1991)
Col. 259
- Munda, Shri Kariya**
- Activities of Inspectors of Crime Against Women Cell**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 166-67
- Additional Line on Jamshedpur-Bilaspur Section**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 55
- Allocation of Foreign Exchange to Companies**
(Deb. 23, Vol. III, 09-08-1991)
Col. 27
- Allotment of Land by DDA**
(Deb. 41, Vol. V, 09-09-1991)
Col. 605
- Aluminium and Steel Price**
(Deb. 22, Vol. III, 08-08-1991)
Col. 115
- Amount Outstanding Against Various Parties/Clients of ITDC**
(Deb. 28, Vol. III, 20-08-1991)
Col. 159
- Cancellation of Varanasi-Hatia Express**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 67
- Clearance of Names for Allotment of Flats in Madhuban Colony**
(Deb. 41, Vol. V, 09-09-1991)
Col. 181
- Defence Personnel Killed in Encounters**
(Deb. 23, Vol. III, 09-08-1991)
Col. 160
- Evasion of Excise Duty by companies**
(Deb. 13, Vol. II, 26-07-1991)
Col. 35
- Execution of Sub-Lease/Conveyance Deed in Group Housing Societies**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 91
- Foreign Share Holding Companies Engaged in Food Processing Industries**
(Deb. 16, Vol. II, 31-07-1991)
Col. 169-70
- Formation of Aluminium Authority of India**
(Deb. 22, Vol. III, 08-08-1991)
Col. 187
- General Budget, 1991-92—General Discussion**
(Deb. 17, Vol. II, 01-08-1991)
Col. 333-42
- Import of Telephone Exchanges and Instruments**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 412-14
- Incentives to Custom Officials**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 10
- Irrigation Projects of Bihar**
(Deb. 17, Vol. II, 01-08-1991)
Col. 24
- Kidnapping of Girls in Delhi**
(Deb. 44, Vol. V, 12-09-1991)
Col. 121-24

- Mining Lease for Soap Stones and Bauxite**
(Deb. 17, Vol. II, 01-08-1991)
Col. 30-34
- Per Capita Power Consumption in Bihar**
(Deb. 15, Vol. II, 30-07-1991)
Col. 20
- Plots in South Delhi**
(Deb. 41, Vol. V, 09-09-1991)
Col. 604-05
- Population Below Poverty Line**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 14
- Pricing Policy on Films and Newsprints**
(Deb. 16, Vol. II, 31-07-1991)
Col. 168-69
- Proposal to speed up Moori Express**
(Deb. 15, Vol. II, 30-07-1991)
Col. 117
- Public Distribution System in Adivasi Areas of Bihar**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 54
- Recovery of Excise Duty from Foreign Share Holding Companies**
(Deb. 23, Vol. III, 09-08-1991)
Col. 158
- Refund of Claims by Railways**
(Deb. 15, Vol. II, 30-07-1991)
Col. 118
- Repatriation of Profits by Foreign Shareholding Companies**
(Deb. 23, Vol. III, 09-08-1991)
Col. 159
- Research Journal on Electronics in Hindi**
(Deb. 43, Vol. V, 11-09-1991)
Col. 321-22
- Reward to Informers of Income-tax Evaders**
(Deb. 13, Vol. II, 26-07-1991)
Col. 152
- Scientific and Technical Services as Organised Service**
(Deb. 43, Vol. V, 11-09-1991)
Col. 322
- Telephone Facility to Villages of Chhota Nagpur and Santhal Pargana of Bihar**
(Deb. 17, Vol. II, 01-08-1991)
Col. 154
- TV Transmission Facilities to Villages of Chhota Nagpur and Santhal Parganas**
(Deb. 16, Vol. II, 31-07-1991)
Col. 80-81
- Underweight Supply of Petrol and LPG in Delhi**
(Deb. 15, Vol. II, 30-07-1991)
Col. 1-5
- Uniform salary Grades in Technical Departments**
(Deb. 43, Vol. V, 11-09-1991)
Col. 150-51
- Muniyappa, Shri K.H.**
- Flood and Drought Situation in the Country (DUR 193)**
(Deb. 29, Vol. III, 21-08-1991)
Col. 446-47
- General Budget 1991-92—General Discussion**
(Deb. 19, Vol. II, 05-08-1991)
Col. 415-18
- Muraleedharan, Shri K.**
- Conversion of Calicut Airport as International Airport**
(Deb. 15, Vol. II, 30-07-1991)
Col. 219
- Expansion of Cochin Shipyard**
(Deb. 18, Vol. II, 02-08-1991)
Col. 94
- Expansion of Kozhikode Airport Runway**
(Deb. 15, Vol. II, 30-07-1991)
Col. 78

- Fast Train from Ernakulam to Kozhikode
(Deb. 42, Vol. V, 10-09-1991)
Col. 182-83
- Finance (No. 2) Bill, 1991—Consid.
(Deb. 43, Vol. V, 11-09-1991)
Col. 714-16
- Freedom Fighters Pension to Malabar Special Armed Police
(Deb. 44, Vol. V, 12-09-1991)
Col. 161
- Ginger Processing Centre in Kerala
(Deb. 21, Vol. III, 07-08-1991)
Col. 298
- Karappara Hydel Power Project, Kerala
(Deb. 42, Vol. V, 10-09-1991)
Col. 313-14
- Konkan Type Railway Projects
(Deb. 20, Vol. II, 06-08-1991)
Col. 116-17
- Kozhikode-Palghat National Highway
(Deb. 13, Vol. II, 26-07-1991)
Col. 203
- LPG Bottling plant at Malapuram, Kerala
(Deb. 15, Vol. II, 30-07-1991)
Col. 229
- Need to construct convenient lie roads to West Kalial of Calicut city in Kerala (MUR 377)
(Deb. 39, Vol. IV, 05-09-1991)
Col. 353
- Need to Expedite Establishment of Rating Training Project at Nedumalakkunnu, Kerala (MUR 377).
(Deb. 17, Vol. II, 01-08-1991)
Col. 278
- Need to remove the grievances of Bank Deposit Collectors in the Country (MUR 377)
(Deb. 42, Vol. V, 10-09-1991)
Col. 344-45
- Nehru Science Centre, Kozhikode
(Deb. 27, Vol. III, 19-08-1991)
Col. 71
- New ICDS Projects in Kerala
(Deb. 19, Vol. II, 05-08-1991)
Col. 137
- New Industries in Public Sector in Kerala
(Deb. 11, Vol. II, 24-07-1991)
Col. 82
- New Schemes for Development of Agriculture in Kerala
(Deb. 12, Vol. II, 25-07-1991)
Col. 81
- New Services Connecting Thiruvananthapuram Airport
(Deb. 25, Vol. III, 13-08-1991)
Col. 223-24
- Opening of Branches by Nationalised Banks in Kerala
(Deb. 23, Vol. III, 09-08-1991)
Col. 104
- Opening of Branches of Zoological Survey of India
(Deb. 27, Vol. III, 19-08-1991)
Col. 149
- Opening of Local Head Office of SBI at Kozhikode, Kerala
(Deb. 31, Vol. IV, 23-08-1991)
Col. 231
- Opening of new Telephone Exchanges in Kerala
(Deb. 12, Vol. II, 25-07-1991)
Col. 193
- Price of Newspaper
(Deb. 21, Vol. III, 07-08-1991)
Col. 147
- Relief to Farmers of Wynad District
(Deb. 17, Vol. II, 01-08-1991)
Col. 232
- Setting up of Navodaya Vidyalayas
(Deb. 14, Vol. II, 29-07-1991)
Col. 150-52

- Setting up of Kendriya Vidyalayas in Calicut
(Deb. 27, Vol. III, 19-08-1991)
Col. 149
- STD Facility in Calicut Telecom Division
(Deb. 44, Vol. V, 12-09-1991)
Col. 333
- Supply of Paraffin Wax to Kerala
(Deb. 42, Vol. V, 10-09-1991)
Col. 314-17
- Telecom Centres with STD and Telex Facilities in Kerala
(Deb. 17, Vol. II, 01-08-1991)
Col. 130
- Tellicherry-Chithradurga National Highway
(Deb. 13, Vol. II, 26-07-1991)
Col. 87
- Upliftment of Fishermen Community
(Deb. 17, Vol. II, 01-08-1991)
Col. 240-41
- Welfare Organisation in Kerala Getting Foreign Contribution
(Deb. 39, Vol. IV, 05-09-1991)
Col. 307
- Murmu, Shri Rupchand**
- Atrocities being committed on the Scheduled Castes and Scheduled Tribes and other weaker sections of the society in the country (Motion)
(Deb. 27, Vol. III, 19-08-1991)
Col. 269-72
- The Constitution (Scheduled Tribes) Order (Second Amendment) Bill—Consid.
(Deb. 27, Vol. III, 19-08-1991)
Col. 208-09
- Murthi, Shri M.V.V.S.**
- Air Pollution in Vijayawada and Vishakhapatnam
(Deb. 41, Vol. V, 09-09-1991)
Col. 215-16
- Air Service from Delhi to Vishakhapatnam
(Deb. 20, Vol. II, 06-08-1991)
Col. 200
- Bridge at Kothavalasa (SER)
(Deb. 37, Vol. IV, 03-09-1991)
Col. 277
- Bridge at Rajahmundry
(Deb. 20, Vol. II, 06-08-1991)
Col. 201
- Electrification of Vijayawada-Vishakhapatnam Line
(Deb. 20, Vol. II, 06-08-1991)
Col. 200-01
- Establishment of Export Processing Zone at Vishakhapatnam
(Deb. 18, Vol. II, 02-08-1991)
Col. 42
- Expansion of Visakh Refinery
(Deb. 42, Vol. V, 10-09-1991)
Col. 31-32
- General Budget, 1991-92-General Discussion
(Deb. 17, Vol. II, 01-08-1991)
Col. 352-57
- Harnessing of Renewable Sources of Energy in Andhra Pradesh
(Deb. 37, Vol. IV, 03-09-1991)
Col. 85
- International Situation (Motion)
(Deb. 49, Vol. V, 18-09-1991)
Col. 172
- Loss of Foreign Exchange
(Deb. 29, Vol. III, 21-08-1991)
Col. 32-35
- Mishaps in Vishakhapatnam Steel Plant
(Deb. 39, Vol. IV, 05-09-1991)
Col. 143
- Natural Gas in Krishna-Godavari Basin
(Deb. 20, Vol. II, 06-08-1991)
Col. 199-200

- New Industrial Policy**
(Deb. 43, Vol. V, 11-09-1991)
Col. 126
- Opening of Rural Branches of Scheduled Banks**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 177
- Petro-Chemical Complex in Visakhapatnam**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 115
- Pollution due to release of Effluents by Hindustan Zinc Limited**
(Deb. 44, Vol. V, 12-09-1991)
Col. 192
- Public Sector Banks**
(Deb. 45, Vol. 5, 13-09-1991)
Col. 39
- Setting up of Alumina Plants in Visakhapatnam and East Godavari Districts**
(Deb. 44, Vol. V, 12-09-1991)
Col. 127
- Setting up of Satellite Port at Gangavaram**
(Deb. 45, Vol. 5, 13-09-1991)
Col. 208
- Supply of Containers to Visakhapatnam Port Trust**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 285
- Supply of Natural Gas to Industries in Visakhapatnam**
(Deb. 42, Vol. V, 10-09-1991)
Col. 236-37
- Murthy, Shri M. V. Chandrashekara**
- Abolition of Post of Supervisors in Ordnance Factories**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 259-60
- Acquisition of Ballistic Missiles by Pakistan**
(Deb. 9, Vol. I, 19-07-1991)
Col. 44
- Affiliation of public schools to CBSE**
(Deb. 19, Vol. II, 05-08-1991)
Col. 194-95
- Air Pollution by Delhi**
(Deb. 5, Vol. I, 15-07-1991)
Col. 186-87
- Alleged unauthorised transfer of money**
(Deb. 23, Vol. III, 09-08-1991)
Col. 35
- Amendment to the Delhi Apartment Ownership Act, 1986**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 212
- Assistance of Private Sector in Public Transport System**
(Deb. 9, Vol. I, 19-07-1991)
Col. 44
- Ban on Advertisements of Cigarettes and Tobacco Products**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 39
- Bomb Blast in Delhi**
(Deb. 8, Vol. I, 18-07-1991)
Col. 86-89
- Cancellation of Right of Occupation and Continuation of Lessees in Lucknow, Kanpur and Meerut Cantonment Areas**
(Deb. 9, Vol. I, 19-07-1991)
Col. 35
- Cauvery Water Dispute**
(Deb. 17, Vol. II, 01-08-1991)
Col. 170-72
- Compensation to Victims of Boeing 737 crash**
(Deb. 42, Vol. V, 10-09-1991)
Col. 270-71
- Complaints against TAFCO Officials**
(Deb. 7, Vol. I, 17-07-1991)
Col. 137-38

- Construction and Encroachment on Military Land around Mahatma Gandhi Park, Kanpur**
(Deb. 13, Vol. II, 26-07-1991)
Col. 246
- Construction of Restaurant at Janpath Hotel**
(Deb. 28, Vol. III, 20-08-1991)
Col. 91
- Control Room to Monitor the incidents of Atrocities on SCs/STs**
(Deb. 5, Vol. I, 15-07-1991)
Col. 148-49
- Corruption and Criminal Charges against Public Servants**
(Deb. 7, Vol. I, 17-07-1991)
Col. 76-77
- Damage to Aqueduct of Bhakra Canal**
(Deb. 17, Vol. II, 01-08-1991)
Col. 174
- Deterioration in Services to Patients in Government Hospitals**
(Deb. 14, Vol. II, 29-07-1991)
Col. 74-76
- Development of National Capital Region**
(Deb. 41, Vol. V, 09-09-1991)
Col. 459-64
- Dreaded Disease in M.P.**
(Deb. 41, Vol. V, 09-09-1991)
Col. 32-33
- Export Deal of CCI**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 89-90
- Fencing of Indo-Pak Border**
(Deb. 8, Vol. I, 18-07-1991)
Col. 89-90
- Firing in Karan Sub-Sector**
(Deb. 13, Vol. II, 26-07-1991)
Col. 151
- Fleet Renewal by Air India and Indian Airlines**
(Deb. 20, Vol. II, 06-08-1991)
Col. 1-9
- Flyovers in Delhi**
(Deb. 19, Vol. II, 05-08-1991)
Col. 197
- Grounding of Airbus-300**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 85
- Growth of Unauthorised Banquet Halls in Delhi**
(Deb. 14, Vol. II, 29-07-1991)
Col. 115-16
- Impact of Devaluation of Rupee on Industries Dependent on Imports**
(Deb. 13, Vol. II, 26-07-1991)
Col. 150
- Import of Gold by NRIs**
(Deb. 18, Vol. II, 02-08-1991)
Col. 140
- Industrial Policy**
(Deb. 11, Vol. II, 24-07-1991)
Col. 13-15
(Deb. 34, Vol. IV, 28-08-1991)
Col. 109
- Infrastructure Facilities in Rural Areas**
(Deb. 7, Vol. I, 17-07-1991)
Col. 43-44
- Investigations into Misuse of Government Landed Properties at Cantonment Boards, Kanpur**
(Deb. 18, Vol. II, 02-08-1991)
Col. 49
- Joint Basin Authority for Cauvery River**
(Deb. 22, Vol. III, 08-08-1991)
Col. 106
- Kidnappings by Militants**
(Deb. 8, Vol. I, 18-07-1991)
Col. 85-86

Law and Order in the Country (Deb. 8, Vol. I, 18-07-1991) Col. 90-91	Passport Racket in Delhi (Deb. 17, Vol. II, 01-08-1991) Col. 172-73
Losses in NTC Due to Cancellation of on going Projects (Deb. 13, Vol. II, 26-07-1991) Col. 48	Performance of schools in CBSE examinations (Deb. 19, Vol. II, 05-08-1991) Col. 195-96
Management of Janpath Hotel (Deb. 25, Vol. III, 13-08-1991) Col. 57-58	Performance of Uttar Pradesh State Electricity Board (Deb. 6, Vol. I, 16-07-1991) Col. 133
Maximisation of Power Generation (Deb. 6, Vol. I, 16-07-1991) Col. 16-24	Power Supply in Capital (Deb. 6, Vol. I, 16-07-1991) Col. 82
Medical Facilities in Railway Hospital in Karnataka (Deb. 15, Vol. II, 30-07-1991) Col. 45	Power Tariff Structure (Deb. 28, Vol. III, 20-08-1991) Col. 136
Mysterious Killer Disease (Deb. 27, Vol. III, 19-08-1991) Col. 94	Private participation in Steel Sector (Deb. 12, Vol. II, 25-07-1991) Col. 118
New Oil and Gas Policy (Deb. 25, Vol. III, 13-08-1991) Col. 314	Privatisation of NTC Mills (Deb. 45, Vol. V, 13-09-1991) Col. 35
New procedure for expeditious clearance of irrigation projects (Deb. 39, Vol. IV, 05-09-1991) Col. 57	Procurement of Medical Equipments by Coal India Limited (Deb. 28, Vol. III, 20-08-1991) Col. 106
New Railway Zone for Karnataka (Deb. 25, Vol. III, 13-08-1991) Col. 312-13	Procurement of Safety Boots by Coal India Limited (Deb. 20, Vol. II, 06-08-1991) Col. 123
Night Landing Facilities at Visakhapatnam Airport (Deb. 20, Vol. II, 06-08-1991) Col. 93-94	Production of Steel by SAIL (Deb. 12, Vol. II, 25-07-1991) Col. 34-36
Non-Governmental Organisations for Shams (Deb. 19, Vol. II, 05-08-1991) Col. 35-38	Proposal to Reinforce and Widen Nizamuddin Bridge in Delhi (Deb. 9, Vol. I, 19-07-1991) Col. 71
Observance of Opening and Closing Hours by Shopkeepers in Delhi (Deb. 24, Vol. III, 12-08-1991) Col. 87-88	Public grievances cell of DDA (Deb. 19, Vol. II, 05-08-1991) Col. 193-94

- Release of Water to Delhi by Haryana
(Deb. 24, Vol. III, 12-08-1991)
Col.323-24
- Replacement of I/V Fluids
(Deb. 41, Vol. V, 09-09-1991)
Col.216-17
- Representations against Sagar Cooperative Housing Society
(Deb. 27, Vol. III, 19-08-1991)
Col.43-44
- Restructuring Exim Policy
(Deb. 9, Vol. I, 19-07-1991)
Col.22
- Restructuring of Vayudoot Services
(Deb. 15, Vol. II, 30-07-1991)
Col.140
- Revamping of Banking System
(Deb. 18, Vol. II, 02-08-1991)
Col.140
- Revamping of TAFCO
(Deb. 16, Vol. II, 31-07-1991)
Col.124-25
- Review of Existing Policy on Food Processing Industries
(Deb. 21, Vol. III, 07-08-1991)
Col.35
- Review of Loan Waive Scheme
(Deb. 4, Vol. I, 12-07-1991)
Col.43
- Security Cover for Tourists visiting Kashmir
(Deb. 8, Vol. I, 18-07-1991)
Col.15-24
- Smuggling of Khoya and Milk Products into Capital
(Deb. 16, Vol. II, 31-07-1991)
Col.150
- South India Water Grid
(Deb. 22, Vol. III, 08-08-1991)
Col.182
- Strike by Resident Doctor of AIIMS
(Deb. 41, Vol. V, 09-09-1991)
Col.465
- Train Accident near Gwalior
(Deb. 37, Vol. IV, 03-09-1991)
Col.243
- Unused World Bank Assistance
(Deb. 13, Vol. II, 26-07-1991)
Col.161
- Use of Stamping technology in Collieries
(Deb. 42, Vol. V, 10-09-1991)
Col.79
- Validity period of "Pollution under Control" Certificates
(Deb. 23, Vol. III, 09-08-1991)
Col.165
- White Paper on the Status of Heavy Industries
(Deb. 16, Vol. II, 31-07-1991)
Col.28-33
- Withdrawal of Benefits of Subsidised Foods to Higher Income Groups
(Deb. 34, Vol. IV, 28-08-1991)
Col.487
- Working of Traffic Lights During Night in Delhi
(Deb. 35, Vol. IV, 29-08-1991)
Col.239
- World Bank and Pollution Control Measures
(Deb. 5, Vol. I, 15-07-1991)
Col.119-20
- World Bank Loan to Coal India Limited
(Deb. 20, Vol. II, 06-08-1991)
Col.145-46
- Muttemwar, Shri Vilas
- Demands for Grants on Account (General)—1991-92
(Deb. 29, Vol. III, 21-08-1991)
Col.324-33

- Flood and Drought Situation in the Country (DUR 193)**
(Deb. 29, Vol. III, 21-08-1991)
Col. 437-40
- Need to appoint a high-power committee for suggesting special provision to ensure all-round development of Vidarbha region (MUR 377)**
(Deb. 6, Vol. I, 16-07-1991)
Col. 181
- Need to give adequate recognition to the people of Chimor in the 50th anniversary of freedom movement (MUR 377)**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 568-69
- Need to Set up Large Public Sector Industrial Units in Gadchiroli District, Maharashtra (MUR 377)**
(Deb. 17, Vol. II, 01-08-1991)
Col. 276-77
- Need to take measures to cope with growing activities of Naxalites (MUR 377)**
(Deb. 44, Vol. V, 12-09-1991)
Col. 455
- Railway Budget, 1991-92—General Discussion and Demands for Grants (Railways), 1991-92**
(Deb. 11, Vol. II, 24-07-1991)
Col. 247-51
- Sale of Gold**
(Deb. 4, Vol. I, 12-07-1991)
Col. 30
- Voluntary Deposits (Immunities and Exemptions) Bill—consid. & pass**
(Deb. 46, Vol. V, 14-09-1991)
Col. 328
- Naik, Shri G. Devaraya**
- Communication Facilities in Rural Areas**
(Deb. 22, Vol. III, 08-08-1991)
Col. 180
- Educational Facilities to Children of Fishermen**
(Deb. 22, Vol. III, 08-08-1991)
Col. 119
- Pay Fixation in Cases of Bunching Question**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 159-60
- Railway Budget—1991-92—General Discussion and Demands for Grants (Railways)—1991-92**
(Deb. 10, Vol. III, 20-07-1991)
Col. 205
- Survey for Oil in Karnataka**
(Deb. 25, Vol. III, 13-08-1991)
Col. 127
- Tourism Plan for Karnataka**
(Deb. 20, Vol. II, 06-08-1991)
Col. 110
- Naik, Shri Ram**
- Action against sick Industrial Units by BIFR**
(Deb. 13, Vol. II, 26-07-1991)
Col. 128
- Action Plan to Solve Unemployment Problem**
(Deb. 29, Vol. III, 21-08-1991)
Col. 16
- Amnesty International Report, 1991**
(Deb. 44, Vol. V, 12-09-1991)
Col. 131
- Appropriation (No. 4) Bill—Int, consid. and pass**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 484
- Atomic power plants**
(Deb. 11, Vol. II, 24-07-1991)
Col. 9
- Augmentation of Water Supply to Hyderabad**
(Deb. 24, Vol. III, 12-08-1991)
Col. 20

- Bridge of Borivali Station**
(Deb. 20, Vol. II, 06-08-1991)
Col. 217
- Cattle Death in Maharashtra**
(Deb. 41, Vol. V, 09-09-1991)
Col. 77-78
- Central Assistance for Maintenance of Law and Order in Maharashtra**
(Deb. 44, Vol. V, 12-09-1991)
Col. 18
- Coal Supply to Industries**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 93
- Complaints received by SEBI**
(Deb. 23, Vol. III, 09-08-1991)
Col. 235
- Constitution (Amendment) Bill (Amendment of Article 81 etc.) by Shri Ram Naik—Int.**
(Deb. 9, Vol. I, 19-07-1991)
Col. 134
(Deb. 36, Vol. IV, 30-08-1991)
Col. 495
- Constitution (Amendment) Bill (Amendment of the Preamble, etc.) by Shri Ram Naik—Int.**
(Deb. 9, Vol. I, 19-07-1991)
Col. 133
- Consumer Price Index**
(Deb. 5, Vol. I, 15-07-1991)
Col. 184
- Consumer Protection Act, 1986**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 42
- Conversion of Miraj-Latur and Construction of Osmanabad-Latur-Pandharpur Line**
(Deb. 15, Vol. II, 30-07-1991)
Col. 164
- Cotton Exports**
(Deb. 9, Vol. I, 19-07-1991)
Col. 60
- Declining Production of Crude Oil**
(Deb. 25, Vol. III, 13-08-1991)
Col. 69-70
- Delhi Exporter's Associations Complaints with RBI**
(Deb. 13, Vol. II, 26-07-1991)
Col. 141
- Delimitation (Amendment) Bill (Amendment of section 9) by Shri Pawan Kumar Bansal—withdrawn**
(Deb. 18, Vol. II, 02-08-1991)
Col. 312
- Disapproval of Constitution (Scheduled Tribes) Order (Second Amendment) Ordinance and Constitution (Scheduled Tribes) Order (Second Amendment) Bill**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 464
- Electricity Laws (Amendment) Bill—consid. and pass**
(Deb. 48, Vol. V, 17-09-1991)
Col. 114
- Engineering College for Women at Pune**
(Deb. 5, Vol. I, 15-07-1991)
Col. 113
- Escape from the Custody and Subsequent Death of Shri Shanmugam, an Accused in the Rajiv Gandhi Assassination Case (DUR 193)**
(Deb. 14, Vol. II, 29-07-1991)
Col. 313-17
- Expenditure on Railway Terminals**
(Deb. 6, Vol. I, 16-07-1991)
Col. 69
- Extension of Bombay Second Channel to Pune**
(Deb. 16, Vol. II, 31-07-1991)
Col. 36

- Finance (No. 2) Bill, 1991—Consid.
(Deb. 43, Vol. V, 11-09-1991)
Col. 685
(Deb. 45, Vol. V, 13-09-1991)
Col. 711
- Flood Assistance to Maharashtra
(Deb. 12, Vol. II, 25-07-1991)
Col. 72
- Gas Cylinder Accidents
(Deb. 42, Vol. V, 10-09-1991)
Col. 277-78
- Imposition of Cash Margin of Import of Goods
(Deb. 18, Vol. II, 02-08-1991)
Col. 168
- Income and expenditure of Central and Western Railway
(Deb. 28, Vol. III, 20-08-1991)
Col. 43
- Income Tax Arrears
(Deb. 36, Vol. IV, 30-08-1991)
Col. 13-14
- Increase in Air Fares
(Deb. 28, Vol. III, 20-08-1991)
Col. 6
- Industrial growth centres in Maharashtra and Gujarat
(Deb. 21, Vol. III, 07-08-1991)
Col. 9
- Infant Foods and Feeding Bottles (Regulation of Production, Supply and Distribution) Bill by Shri Ram Naik—Int.
(Deb. 9, Vol. I, 19-07-1991)
Col. 133
- Infant Foods and Feeding Bottles (Regulation of Production, Supply and Distribution) Bill by Shri Ram Naik—Consid.
(Deb. 18, Vol. II, 02-08-1991)
Col. 338
- (Deb. 36, Vol. IV, 30-08-1991)
Col. 496
- Interruption in Power Supply at Sahar Airport, Bombay
(Deb. 20, Vol. II, 06-08-1991)
Col. 218-19
- Intervention Sought to Prevent Damage to Shia Holy Shrines
(Deb. 22, Vol. III, 08-08-1991)
Col. 74
- Issue of Bonds by Konkan Railway Project Authorities
(Deb. 13, Vol. II, 26-07-1991)
Col. 10
- Kalva-Turbhe Railway Line
(Deb. 15, Vol. II, 30-07-1991)
Col. 52
- M.P. Fund
(Deb. 13, Vol. II, 26-07-1991)
Col. 11-19
- Narmada Sagar Project
(Deb. 8, Vol. I, 18-07-1991)
Col. 53-54
- Need to Issue 'No Objection Certificate' to the Slums-Dwellers Living on Government Land in Bombay (MUR377).
(Deb. 17, Vol. II, 01-08-1991)
Col. 278-79
- Need to send Central Survey Team to assess the damage caused due to recent heavy rains in Bombay (MUR377)
(Deb. 5, Vol. I, 15-07-1991)
Col. 204
- Oil Fields Open for Alien Firms
(Deb. 33, Vol. IV, 27-08-1991)
Col. 162

- Oil Reserves in Gujarat and West Bengal
(Deb. 15, Vol. II, 30-07-1991)
Col. 217
- Overdraft by Bihar Government
(Deb. 23, Vol. III, 09-08-1991)
Col. 47
- Payment of Income Tax by Individuals
(Deb. 13, Vol. II, 26-07-1991)
Col. 131
- Permission to Private Traders to Import
Palamolein
(Deb. 21, Vol. III, 07-08-1991)
Col. 92
- Pig Iron Plants in Maharashtra and
Madhya Pradesh
(Deb. 44, Vol. V, 12-09-1991)
Col. 9
- Places of Worship (Special Provisions)
Bill—Int.
(Deb. 31, Vol. IV, 23-08-1991)
Col. 436
- Posting of Staff in Branches of
Nationalised Banks at Srinagar
(Deb. 18, Vol. II, 02-08-1991)
Col. 51
- Priority Allotted to Trains of Western
Railway
(Deb. 20, Vol. II, 06-08-1991)
Col. 53
- Private Sector Participation in Mutual
Fund
(Deb. 9, Vol. I, 19-07-1991)
Col. 61
- Public Premises (Eviction of Unauthorised
Occupants) Amendment Bill
(amendment of Section 2) by Shri Ram
Naik—Int.
(Deb. 9, Vol. I, 19-07-1991)
Col. 134
- Purchase of Residential Accommodation
by KVIC
(Deb. 29, Vol. III, 21-08-1991)
Col. 91-92
- Railway Budget—1991-92—General
Discussion and Demands for Grants
(Railways)—1991-92
(Deb. 10, Vol. III, 20-07-1991)
Col. 192
- Re-instatement of Employees
(Deb. 15, Vol. II, 30-07-1991)
Col. 13
- Revival of Raghuvanshi Mills
Bombay
(Deb. 23, Vol. III, 09-08-1991)
Col. 236
- Sale of NCERT Books Published in
Hindi
(Deb. 41, Vol. V, 09-09-1991)
Col. 4
- Sanction of Grants by KVIC
(Deb. 34, Vol. IV, 28-08-1991)
Col. 171
- Security Cover for Tourists visiting
Kashmir.
(Deb. 8, Vol. I, 18-07-1991)
Col. 21
- Selling of Surplus Land by Sick Mills in
Bombay
(Deb. 9, Vol. I, 19-07-1991)
Col. 69
- Shifting of Radio and Newsrooms from
Kashmir Valley
(Deb. 16, Vol. II, 31-07-1991)
Col. 67
- Shortage of Hindustan Petroleum
Refills
(Deb. 42, Vol. V, 10-09-1991)
Col. 42
- Slums on Government Land in
Bombay
(Deb. 5, Vol. I, 15-07-1991)
Col. 185
- Smuggling of Narcotics in Ghazipur and
Varanasi districts of Uttar Pradesh
(Deb. 36, Vol. IV, 30-08-1991)
Col. 25

- Special Protection Group (Amendment) Bill—Consid. and Pass
(Deb. 43, Vol. V, 11-09-1991)
Col. 606-08
- Standing Committee on Agriculture
(Deb. 11, Vol. II, 24-07-1991)
Col. 170
- Statutory Resolution Re. Disapproval of the Terrorist and Disruptive Activities (Prevention) Amendment Ordinance—Contd. and Terrorist and Disruptive Activities (Prevention) Amendment Bill—As Passed by Rajya Sabha Contd.—Consid. and Pass
(Deb. 24, Vol. III, 12-08-1991)
Col. 895
- Statutory Resolution Re. Disapproval of the Terrorist and Disruptive Activities (Prevention) Amendment Ordinance—Contd. and Terrorist and Disruptive Activities (Prevention) Amendment Bill—As Passed by Rajya Sabha Contd.—Consid. and Pass
(Deb. 24, Vol. III, 12-08-1991)
Col. 857-61
- Stoppage of Flying Queen and Gujarat Express at Palghar
(Deb. 20, Vol. II, 06-08-1991)
Col. 219
- Supply of Gas to sugar units in North Maharashtra
(Deb. 25, Vol. III, 13-08-1991)
Col. 15
- The Constitution (Scheduled Tribes) Order (Second Amendment) Bill—Consid.
(Deb. 27, Vol. III, 19-08-1991)
Col. 210-13
- Tourism Development at places of Kumbh Mela
(Deb. 33, Vol. IV, 27-08-1991)
Col. 12
- Translated versions of Constitution of India
(Deb. 36, Vol. IV, 30-08-1991)
Col. 66-67
- Vashi New Bombay Railway Line
(Deb. 37, Vol. IV, 03-09-1991)
Col. 6
- World Bank Assistance to Maharashtra for Water and Sewerage Projects
(Deb. 24, Vol. III, 12-08-1991)
Col. 247-48
- Nalkar, Shri D.K.
- Oil and Gas Exploration in Rajasthan
(Deb. 15, Vol. II, 30-07-1991)
Col. 28
- Water Pollution
(Deb. 41, Vol. V, 09-09-1991)
Col. 20
- Narayanan, Shri P. G.
- Demise of Rajiv Gandhi and Obituary References
(Deb. 3, Vol. I, 11-07-1991)
Col. 41
- Felicitations to Deputy Speaker
(Deb. 25, Vol. III, 13-08-1991)
Col. 403
- Felicitations to the Speaker
(Deb. 2, Vol. I, 10-07-1991)
Col. 20
- General Budget, 1991-92—General Discussion
(Deb. 16, Vol. II, 31-07-1991)
Col. 334-39
- Nayak, Shri Mrutyunjaya
- Adulteration in Cement in Delhi
(Deb. 21, Vol. III, 07-08-1991)
Col. 279
- Air Stations and Doordarshan Relay Centres at Phoolbani and Kalahandi
(Deb. 38, Vol. IV, 04-09-1991)
Col. 37

- Akashwani/Doordarshan Kendras in Orissa**
(Deb. 38, Vol. IV, 04-09-1991)
Col.246
- Applications received by Registrar of Newspapers of India, New Delhi**
(Deb. 38, Vol. IV, 04-09-1991)
Col.251
- Bhabha Atomic Research Centre, Bombay**
(Deb. 16, Vol. II, 31-07-1991)
Col.49-50
- Bill to Control Blood Banks**
(Deb. 19, Vol. II, 05-08-1991)
Col. 76
- Blood Banks in Delhi**
(Deb. 19, Vol. II, 05-08-1991)
Col.301
- CAG Report on DTC**
(Deb. 18, Vol. II, 02-08-1991)
Col.210
- Celebration of Golden Jubilee year of the Quit India Movement**
(Deb. 41, Vol. V, 09-09-1991)
Col.605-06
- Cement Factory in Dandala Ghat of Himachal Pradesh**
(Deb. 16, Vol. II, 31-07-1991)
Col.144-45
- Child Welfare Schemes**
(Deb. 19, Vol. II, 05-08-1991)
Col.307
- Civil Services Examination, 1990**
(Deb. 43, Vol. V, 11-09-1991)
Col.290-92
- Closure of Industrial Units in Orissa**
(Deb. 34, Vol. IV, 28-08-1991)
Col.478
- Complaints against use of Sub-Standard Parts in Hindustan Aeronautics Limited**
(Deb. 40, Vol. IV, 06-09-1991)
Col.378
- Cost Audit Reports of Companies**
(Deb. 31, Vol. IV, 23-08-1991)
Col.96-100
- Deaths in Police Custody in Delhi**
(Deb. 17, Vol. II, 01-08-1991)
Col.209
- Drinking Water Problem in Orissa**
(Deb. 43, Vol. V, 11-09-1991)
Col.125-26
- Drinking Water Schemes of Orissa**
(Deb. 34, Vol. IV, 28-08-1991)
Col.188
- Earthquake Tremors in Northern India**
(Deb. 21, Vol. III, 07-08-1991)
Col.96
- Electrification of Railway Lines in Orissa**
(Deb. 15, Vol. II, 30-07-1991)
Col.57
- Fall of Rocket Pods from Bomber Aircraft over Chandigarh**
(Deb. 18, Vol. II, 02-08-1991)
Col.209
- Festival of India**
(Deb. 41, Vol. V, 09-09-1991)
Col.405
- Gas Turbines of DESU**
(Deb. 20, Vol. II, 06-08-1991)
Col.119
- High Level Committee on Improvement in Trade Policy**
(Deb. 40, Vol. IV, 06-09-1991)
Col.393
- Implementation of Reservation Policy for SCs/STs in various Departments**
(Deb. 34, Vol. IV, 28-08-1991)
Col.523
- National Youth Policy**
(Deb. 41, Vol. V, 09-09-1991)
Col.597
- Opening of Head Post Offices in Orissa**
(Deb. 35, Vol. IV, 29-08-1991)
Col.157-58

- Outstanding Income Tax against big Business Houses**
(Deb. 23, Vol. III, 09-08-1991)
Col. 114
- Petrol/Diesel Retail Outlets to SC/ST in Orissa**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 93
- Pollution in Delhi**
(Deb. 27, Vol. III, 19-08-1991)
Col. 29
- Printing Press for UPSC**
(Deb. 16, Vol. II, 31-07-1991)
Col. 76
- Provision of Drinking Water in Villages**
(Deb. 29, Vol. III, 21-08-1991)
Col. 55-62
- Recovery of Licence Fees by Railways**
(Deb. 28, Vol. III, 20-08-1991)
Col. 43
- Repair of Bridges on National Highways in Orissa**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 113
- Revival of closed Industries in Orissa**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 245
- SC/ST in States Living Below Poverty Line**
(Deb. 27, Vol. III, 19-08-1991)
Col. 81-82
- Scraping of Ambedkar Awas Yojana**
(Deb. 19, Vol. II, 05-08-1991)
Col. 301-02
- Shortage of Life Saving Drugs**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 450
- Smuggling of Beef**
(Deb. 17, Vol. II, 01-08-1991)
Col. 103
- Sneaking of Pak Military Experts into Kashmir**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 287
- Special Courts for Atrocities on Scheduled Castes and Scheduled Tribes**
(Deb. 24, Vol. III, 12-08-1991)
Col. 270-71
- Starvation Deaths**
(Deb. 22, Vol. III, 08-08-1991)
Col. 147
- Suicide by two Indian Students in Moscow**
(Deb. 22, Vol. III, 08-08-1991)
Col. 127
- Tax on Pollution Offenders**
(Deb. 41, Vol. V, 09-09-1991)
Col. 119-20
- Telecast of award winning regional films**
(Deb. 21, Vol. III, 07-08-1991)
Col. 279
- Telephone Adalats in Districts of Orissa**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 470-72
- U.S.A. Visit of Chief of Army Staff**
(Deb. 45, Vol. 5, 13-09-1991)
Col. 172
- Unemployed Persons Belonging to Scheduled Castes**
(Deb. 41, Vol. V, 09-09-1991)
Col. 440
- Veterinary Hospital in Orissa**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 141
- Visit of World Bank Team to Calcutta and Haldia Docks**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 137
- Yamuna Action Plan**
(Deb. 19, Vol. II, 05-08-1991)
Col. 267-68

Nayak, Shri Subash Chandra

Adhoc Promotion of Vice Principals in Kendriya Vidyalaya Sangathan
(Deb. 32, Vol. IV, 26-08-1991)
Col. 331

Admission of Wards of Employees Posted in J&K
(Deb. 32, Vol. IV, 26-08-1991)
Col. 330

Admission of Wards of Employees Posted in Jammu and Kashmir
(Deb. 32, Vol. IV, 26-08-1991)
Col. 329

Sanskrit PGTs in Kendriya Vidyalaya Sangathan
(Deb. 32, Vol. IV, 26-08-1991)
Col. 137

Netam, Shri Arvind

Additions/Alterations in DDA Colonies
(Deb. 27, Vol. III, 19-08-1991)
Col. 166

Agricultural Universities
(Deb. 30, Vol. III, 22-08-1991)
Col. 205-06

Alleged Contravention of NWDT Directions by Gujarat
(Deb. 44, Vol. V, 12-09-1991)
Col. 197

Amendment of Copy Right Act
(Deb. 19, Vol. II, 05-08-1991)
Col. 143

Appointment of Committee for Technical jobs in Khadi Gramodhyog Bhawan, New Delhi
(Deb. 38, Vol. IV, 04-09-1991)
Col. 103

Booth Capturing by Chairman, KVIC
(Deb. 34, Vol. IV, 28-08-1991)
Col. 284

Clearance of Subarnarekha and Tehri Dam Projects
(Deb. 19, Vol. II, 05-08-1991)
Col. 6-7

Commission Agents for Booking of Parcels in Railways
(Deb. 15, Vol. II, 30-07-1991)
Col. 222

Concession to Journalists in Train Fare
(Deb. 15, Vol. II, 30-07-1991)
Col. 223

Construction of Quarters by KVIC
(Deb. 38, Vol. IV, 04-09-1991)
Col. 293

Conversion of Mahakaoshal Express into Superfast Train
(Deb. 15, Vol. II, 30-07-1991)
Col. 222

Coordinated project on Forest and Tribals
(Deb. 19, Vol. II, 05-08-1991)
Col. 294

Deforestation in M. P.
(Deb. 27, Vol. III, 19-08-1991)
Col. 61

Demands for Grants (General)—1991-1992—Ministry of Agriculture, Ministry of Food and Ministry of Rural Development
(Deb. 34, Vol. IV, 28-08-1991)
Col. 635

Departure Time of Express Train running between Ramnagar and Delhi
(Deb. 20, Vol. II, 06-08-1991)
Col. 113-14

Development of HYV Seeds
(Deb. 30, Vol. III, 22-08-1991)
Col. 207-09

Electronic Telephone Exchanges in Durg district of Madhya Pradesh
(Deb. 39, Vol. IV, 05-09-1991)
Col. 124

Export of Iron ore to Japan (Deb. 40, Vol. IV, 06-09-1991) Col. 234	Pollution in Madhya Pradesh (Deb. 27, Vol. III, 19-08-1991) Col. 119
FAX Facility in Delhi (Deb. 22, Vol. III, 08-08-1991) Col. 72	Population below Poverty Line (Deb. 38, Vol. IV, 04-09-1991) Col. 12
Flying Clubs in Madhya Pradesh (Deb. 15, Vol. II, 30-07-1991) Col. 89	Possession of Plots Allotted under Rohini Housing Scheme (Deb. 27, Vol. III, 19-08-1991) Col. 119-20
Forest Area (Deb. 32, Vol. IV, 26-08-1991) Col. 143	Pre-Paid Service for Auto-Rickshaws/ Taxis (Deb. 18, Vol. II, 02-08-1991) Col. 83
Hindi Sahitya Samiti (Deb. 42, Vol. V, 10-09-1991) Col. 165-66	Premature Retirement of SC/ST Officials (Deb. 28, Vol. III, 20-08-1991) Col. 82
Irrigation Projects of Madhya Pradesh (Deb. 17, Vol. II, 01-08-1991) Col. 134-38	Promotion of SC/ST Officials (Deb. 28, Vol. III, 20-08-1991) Col. 173
Modernisation of Police Forces (Deb. 17, Vol. II, 01-08-1991) Col. 14	Public Telephone Facility in Post Offices of Uttar Pradesh (Deb. 35, Vol. IV, 29-08-1991) Col. 11
Payment of Amount Deposited with Pure Drinks, New Delhi (Deb. 36, Vol. IV, 30-08-1991) Col. 129	Purchase of Buildings by Khadi and Village Industries Commission (Deb. 29, Vol. III, 21-08-1991) Col. 153
Payment of Royalty on Minerals to Madhya Pradesh (Deb. 44, Vol. V, 12-09-1991) Col. 157	Railway Budget, 1991-92—General Discussion and Demands for Grants (Railways), 1991-92 (Deb. 11, Vol. II, 24-07-1991) Col. 227-30
Pending Development Projects in Madhya Pradesh (Deb. 32, Vol. IV, 26-08-1991) Col. 334	Railway Passes to freedom Fighter for Rajdhani and Shatabdi Express (Deb. 33, Vol. IV, 27-08-1991) Col. 162
Pig Iron Plants in Maharashtra and Madhya Pradesh (Deb. 44, Vol. V, 12-09-1991) Col. 10	Sanskrit Magazine (Deb. 19, Vol. II, 05-08-1991) Col. 294-95
Plantation Programme (Deb. 19, Vol. II, 05-08-1991) Col. 291-93	

- Sardar Sarovar Project**
(Deb. 41, Vol. V, 09-09-1991)
Col. 75-76
- SC/ST Officials in Recruitment Boards**
(Deb. 25, Vol. III, 13-08-1991)
Col. 188
- Scoters India Limited**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 488
- Selection of Correspondents for Functions**
(Deb. 16, Vol. II, 31-07-1991)
Col. 91-98
- Sending of SC/ST Officials on Deputation**
(Deb. 28, Vol. III, 20-08-1991)
Col. 173
- Setting up of Madhya Pradesh High Court Bench in Chhattisgarh Region**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 348
- Shifting of Forest Service College**
(Deb. 19, Vol. II, 05-08-1991)
Col. 293
- Shifting of Jhuggis from Motia Khan, Delhi**
(Deb. 41, Vol. V, 09-09-1991)
Col. 475
- Shortage of Postmen in Delhi**
(Deb. 30, Vol. III, 22-08-1991)
Col. 103-04
- Supply of Medicines to ESI Hospitals**
(Deb. 27, Vol. III, 19-08-1991)
Col. 119
- Supply of Natural Gas in Maharashtra**
(Deb. 28, Vol. III, 20-08-1991)
Col. 111
- Training of SC/ST Officials at Abroad**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 147
- Vacancies in Public Sector Undertaking**
(Deb. 21, Vol. III, 07-08-1991)
Col. 13
- Nikam, Shri Govindrao**
- Air Taxi Service**
(Deb. 42, Vol. V, 10-09-1991)
Col. 279-80
- Air Taxi Service for Ratnagiri**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 272
- Airport at Shirdi, Maharashtra**
(Deb. 15, Vol. II, 30-07-1991)
Col. 163
- Akashwani Kendra, Ratnagiri**
(Deb. 29, Vol. III, 21-08-1991)
Col. 242
- Applications Received for Setting up of Sugar Factory**
(Deb. 29, Vol. III, 21-08-1991)
Col. 95
- Assistance to New Sugar Cooperative Factories**
(Deb. 16, Vol. II, 31-07-1991)
Col. 175
- Balance of Trade**
(Deb. 9, Vol. I, 19-07-1991)
Col. 12
- Ban on Drinking on Domestic Flights**
(Deb. 6, Vol. I, 16-07-1991)
Col. 58
- Basmati Rice**
(Deb. 22, Vol. III, 08-08-1991)
Col. 60
- Beed-Parli Vajjnath Railway Line**
(Deb. 15, Vol. II, 30-07-1991)
Col. 50
- Bonus Eligibility Ceiling**
(Deb. 13, Vol. II, 26-07-1991)
Col. 174
- Cancellation of Vryudoot Service between Bombay and Ratnagiri**
(Deb. 6, Vol. I, 16-07-1991)
Col. 120

- Change in Logo of Air India**
(Deb. 42, Vol. V, 10-09-1991)
Col. 280
- Compensation Paid to Persons killed/
Injured During Elections**
(Deb. 17, Vol. II, 01-08-1991)
Col. 239-40
- Criteria for declaring State Highway as
National Highway**
(Deb. 23, Vol. III, 09-08-1991)
Col. 120
- Criteria for Distribution of Edible Oils to
States**
(Deb. 16, Vol. II, 31-07-1991)
Col. 66-67
- Delimitation of Constituencies**
(Deb. 13, Vol. II, 26-07-1991)
Col. 51
- Delivery of Mail in Delhi**
(Deb. 44, Vol. V, 12-09-1991)
Col. 375
- Development of Fisheries in Konkan
Region**
(Deb. 12, Vol. II, 25-07-1991)
Col. 136
- Direct Airlink from various Foreign
Countries**
(Deb. 15, Vol. II, 30-07-1991)
Col. 162
- Dues against Jawaharlal Nehru Port Trust**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 107
- Electronic Telephone Exchanges in
Ratnagiri District of Maharashtra**
(Deb. 8, Vol. I, 18-07-1991)
Col. 129-34
- Export of Basmati Rice to Gulf Countries**
(Deb. 23, Vol. III, 09-08-1991)
Col. 57
- Export of Cotton and Textiles**
(Deb. 9, Vol. I, 19-07-1991)
Col. 62
- Export of Diesel Locomotives**
(Deb. 15, Vol. II, 30-07-1991)
Col. 161
- Export of Industrial Goods**
(Deb. 13, Vol. II, 26-07-1991)
Col. 175
- Export of Tea**
(Deb. 13, Vol. II, 26-07-1991)
Col. 175
- Fall in Female Ratio**
(Deb. 14, Vol. II, 29-07-1991)
Col. 79
- Floating of Projects Specific Bonds by
Maharashtra to Raise Resources for
Irrigation Projects**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 135
- Food Processing Industry in Ratnagiri
District**
(Deb. 11, Vol. II, 24-07-1991)
Col. 147
- Foreign Tourists Visiting India**
(Deb. 6, Vol. I, 16-07-1991)
Col. 124
- Increase in the Prices of Essential
Commodities due to Advertisements**
(Deb. 43, Vol. V, 11-09-1991)
Col. 106-07
- Indian Airline Service from Bombay-Goa-
Ratnagiri**
(Deb. 6, Vol. I, 16-07-1991)
Col. 119
- Kathputli Folk Art of Rural India**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 99
- Loans for Agro-Based Industries in
Ratnagiri District (Maharashtra)**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 362
- Loans to Farmers**
(Deb. 45, Vol. V, 13-09-1991)
Col. 287

- Loans to Unemployed Youth for Setting up Cottage Industries
(Deb. 45, Vol. V, 13-09-1991)
Col. 124
- Microsurgery of Eyes
(Deb. 5, Vol. I, 15-07-1991)
Col. 133-34
- Modernisation of Textile Industry
(Deb. 23, Vol. III, 09-08-1991)
Col. 245
- Molasses Distillation as Automotive Fuel
(Deb. 11, Vol. II, 24-07-1991)
Col. 56
- National Highway No. 17
(Deb. 9, Vol. I, 19-07-1991)
Col. 63
- New Cross Bar Telephone Exchange at Dombivali In Maharashtra
(Deb. 17, Vol. II, 01-08-1991)
Col. 73
- New National Highways
(Deb. 9, Vol. I, 19-07-1991)
Col. 62
- Opening of New Branches of Nationalised Banks in Ratnagiri (Maharashtra)
(Deb. 31, Vol. IV, 23-08-1991)
Col. 364
- Opening of Post Offices in Ratnagiri District of Maharashtra
(Deb. 8, Vol. I, 18-07-1991)
Col. 54
- Opening of Post Offices in Villages of Maharashtra
(Deb. 39, Vol. IV, 05-09-1991)
Col. 69
- Opening of Telephone Exchanges in Ratnagiri District of Maharashtra
(Deb. 8, Vol. I, 18-07-1991)
Col. 135-37
- Persons Migrated to India from Pakistan
(Deb. 12, Vol. II, 25-07-1991)
Col. 135
- Plantation of Oil Palm Trees
(Deb. 30, Vol. III, 22-08-1991)
Col. 225-26
- Production of Marine Fish
(Deb. 30, Vol. III, 22-08-1991)
Col. 203
- Productivity Linked Bonus to Dock Workers
(Deb. 23, Vol. III, 09-08-1991)
Col. 243
- Proposal to Include New Bombay Telephones into Bombay Telephone Circle
(Deb. 35, Vol. IV, 29-08-1991)
Col. 168-69
- Radio Telephone Service in Ratnagiri District of Maharashtra
(Deb. 8, Vol. I, 18-07-1991)
Col. 129
- Railway Line from Panvel to Karjat
(Deb. 28, Vol. III, 20-08-1991)
Col. 45
- Railway Projects in Maharashtra
(Deb. 20, Vol. II, 06-08-1991)
Col. 47-48
- Railway Station at Sompada
(Deb. 37, Vol. IV, 03-09-1991)
Col. 55
- Replacement of Old Aircraft in Air India and Indian Airlines
(Deb. 15, Vol. II, 30-07-1991)
Col. 115
- Rise in Price of Homoeopathic Drugs
(Deb. 5, Vol. I, 15-07-1991)
Col. 134
- Sale of packed edible oils
(Deb. 11, Vol. II, 24-07-1991)
Col. 148-49
- Setting up of Institute on the Pattern AIIMS in each State
(Deb. 41, Vol. V, 09-09-1991)
Col. 304-05

- Statutory Development Boards**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 143
- STD Facility in Maharashtra**
(Deb. 8, Vol. I, 18-07-1991)
Col. 134-36
- Steamer Services between Bombay and Ratnagiri**
(Deb. 9, Vol. I, 19-07-1991)
Col. 62
- Telecast of Krishna Janamashtmi Festivals**
(Deb. 43, Vol. V, 11-09-1991)
Col. 387-88
- Telecast of Marathi Feature Films**
(Deb. 11, Vol. II, 24-07-1991)
Col. 147-48
- Tourism Development in Maharashtra**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 213
- Train between Roza and Bombay**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 53
- Tribal Population in Andaman**
(Deb. 5, Vol. I, 15-07-1991)
Col. 114-15
- Tune Preceding News Bulletins in Doordarshan**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 73
- Upgradation of Ratnagiri Airport**
(Deb. 25, Vol. III, 13-08-1991)
Col. 87
- Withdrawal of Transit Facilities by Pakistan**
(Deb. 12, Vol. II, 25-07-1991)
Col. 62
- Orson, Shri Lalit**
Allocation of Coal in Bihar
(Deb. 42, Vol. V, 10-09-1991)
Col. 207-08
- Amount Sanctioned for SC/ST Sub-Plan in Bihar**
(Deb. 27, Vol. III, 19-08-1991)
Col. 30-31
- Anganwadi Scheme**
(Deb. 24, Vol. III, 12-08-1991)
Col. 427-40
- Approval for Drinking Water Schemes of Bihar**
(Deb. 26, Vol. III, 14-08-1991)
Col. 39-40
- Assignment of forests Land to Tribals in Bihar**
(Deb. 24, Vol. III, 12-08-1991)
Col. 426-27
- Assistance Foreign Missionaries in Bihar**
(Deb. 30, Vol. III, 22-08-1991)
Col. 128-29
- Assistance to Bihar to meet Natural Calamities**
(Deb. 30, Vol. III, 22-08-1991)
Col. 138
- Atka Nallah Bridge on National Highway No. 27**
(Deb. 45, Vol. V, 13-09-1991)
Col. 118
- Bauxite Deposits in Bihar**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 66
- Central Allocation for Irrigation and Flood Control Projects in Bihar**
(Deb. 30, Vol. III, 22-08-1991)
Col. 55
- Cities Developed Under Urban basic Services Scheme in Bihar**
(Deb. 24, Vol. III, 12-08-1991)
Col. 117
- Construction of Double Lane Bridge on Gandak River**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 137

- Conversion of Railway Line from Lohardaga to Ranchi
(Deb. 25, Vol. III, 13-08-1991)
Col.225
- Daily Running of Train No. 2381/2382
(Deb. 42, Vol. V, 10-09-1991)
Col.81
- Development of Mines Located Area
(Deb. 39, Vol. IV, 05-09-1991)
Col.281
- Educationally Backward Districts in Bihar
(Deb. 41, Vol. V, 09-09-1991)
Col.111-16
- Election Petitions
(Deb. 45, Vol. V, 13-09-1991)
Col.207
- Exploitation of Minerals in Bihar
(Deb. 39, Vol. IV, 05-09-1991)
Col.265
- Funds Allocated to States for State Highways
(Deb. 36, Vol. IV, 30-08-1991)
Col.232
- Koel Karo Project
(Deb. 37, Vol. IV, 03-09-1991)
Col.142
- Loans to Farmers in Bihar
(Deb. 40, Vol. IV, 06-09-1991)
Col.313
- Loans to Poor in Bihar
(Deb. 40, Vol. IV, 06-09-1991)
Col.315
- Pending Power Projects of Bihar
(Deb. 25, Vol. III, 13-08-1991)
Col.120-23
- Provision of coach for Gaya in Train Nos. 1172 and 2062
(Deb. 42, Vol. V, 10-09-1991)
Col.277
- Public Sector Project of Bihar
(Deb. 38, Vol. IV, 04-09-1991)
Col.435
- Recruitment of Lower Category Posts
(Deb. 42, Vol. V, 10-09-1991)
Col.279
- Regularisation of IA Flight Nos. IC-409 and IC-410
(Deb. 28, Vol. III, 20-08-1991)
Col.100
- Release of LPG Connections on Ministers Recommendations
(Deb. 33, Vol. IV, 27-08-1991)
Col.169
- SC/ST Employees in SBI in Bihar
(Deb. 40, Vol. IV, 06-09-1991)
Col.87
- Scheme to Eradicate Poverty of Tribals in Bihar
(Deb. 27, Vol. III, 19-08-1991)
Col.82-83
- Seats in Medical Colleges
(Deb. 24, Vol. III, 12-08-1991)
Col.298-99
- Setting up of Industries in Bihar
(Deb. 38, Vol. IV, 04-09-1991)
Col.116
- Special Assistance to Bihar
(Deb. 41, Vol. V, 09-09-1991)
Col.429-30
- Tenughat Thermal Power Project, Bihar
(Deb. 25, Vol. III, 13-08-1991)
Col.50-51
- Time Bound Promotions for Railway Employees
(Deb. 42, Vol. V, 10-09-1991)
Col.282-83
- Tribal Sub-Plan and Special Component Plan
(Deb. 24, Vol. III, 12-08-1991)
Col.441-42

- Unemployed Youths Belonging to SCs/ STs**
(Deb. 27, Vol. III, 19-08-1991)
Col. 75-76
- World Bank Loan to Bihar State Agricultural Marketing Council**
(Deb. 43, Vol. V, 11-09-1991)
Col. 68-76
- Owaisi, Shri Sultan Salahuddin**
- Demise of Rajiv Gandhi and Obituary References**
(Deb. 3, Vol. I, 11-07-1991)
Col. 55
- Felicitations to Deputy Speaker**
(Deb. 25, Vol. III, 13-08-1991)
Col. 403
- General Budget, 1991-92—General Discussion**
(Deb. 17, Vol. II, 01-08-1991)
Col. 369-72
- Motion of No-Confidence in the Council of Ministers—Adopted (Motion)**
(Deb. 5, Vol. I, 15-07-1991)
Col. 266-67
- Places of Worship (Special Provisions) Bill—Consid. and Pass**
(Deb. 42, Vol. V, 10-09-1991)
Col. 410-12
- Padma, Dr. (Shrimati)**
- Escape from the Custody and Subsequent Death of Shri Shanmugam, an accused in the Rajiv Gandhi Assassination Case (DUR 193)**
(Deb. 14, Vol. II, 29-07-1991)
Col. 351
- Passenger Shipping Services from Nagapattinam to Singapore**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 166
- Pal, Dr. Debi Prasad**
- Conversion of New Rail Lines**
(Deb. 42, Vol. V, 10-09-1991)
Col. 7
- Finance (No. 2) Bill, 1991—Consid.**
(Deb. 43, Vol. V, 11-09-1991)
Col. 700-09
- Non-Payment of PF Share by Textile Mills, M.P.**
(Deb. 19, Vol. II, 05-08-1991)
Col. 24-25
- The Budget (General) 1991-92**
(Deb. 15, Vol. II, 30-07-1991)
Col. 315
- Pal, Shri Rupchand**
- Action Plan to Solve Unemployment Problem**
(Deb. 29, Vol. III, 21-08-1991)
Col. 18
- Development of Oil Fields**
(Deb. 20, Vol. II, 06-08-1991)
Col. 26
- EMU Services in Calcutta**
(Deb. 25, Vol. III, 13-08-1991)
Col. 20
- Need to declare Rabindranath Tagore as National Poet and preserve his literary and artistic works (MUR 377)**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 575
- Pandey, Dr. Laxminarayan**
- Activities of Infiltrators in J&K**
(Deb. 8, Vol. I, 18-07-1991)
Col. 55-56
- Agricultural Colleges**
(Deb. 17, Vol. II, 01-08-1991)
Col. 160-66
- Air Crash of Dornier Aircraft**
(Deb. 42, Vol. V, 10-09-1991)
Col. 270-71

- Air Service to Neemach**
(Deb. 25, Vol. III, 13-08-1991)
Col.326
- Aircraft Accidents in Indian Air Force**
(Deb. 9, Vol. I, 19-07-1991)
Col.22
- Alleged flight of capital in South East Asia**
(Deb. 23, Vol. III, 09-08-1991)
Col.29
- Alleged Irregularities in HAU, Hissar**
(Deb. 44, Vol. V, 12-09-1991)
Col.100
- Allotment of Quarters in Delhi/New Delhi**
(Deb. 42, Vol. V, 10-09-1991)
Col.278-79
- Amendment to Consumer Protection Act, 1986**
(Deb. 7, Vol. I, 17-07-1991)
Col.65
- Applications from Private Sugar Mills for increasing production capacity**
(Deb. 11, Vol. II, 24-07-1991)
Col.150-52
- Assistance to Gujarat for Narmada Sagar Project**
(Deb. 17, Vol. II, 01-08-1991)
Col.157-59
- Balance of payment position**
(Deb. 4, Vol. I, 12-07-1991)
Col.41
- Ban on Milk Products in Delhi**
(Deb. 44, Vol. V, 12-09-1991)
Col.336
- Bank charges for Handling Foreign Exchange/Transactions**
(Deb. 40, Vol. IV, 06-09-1991)
Col.321
- Bansagar Dam Project**
(Deb. 30, Vol. III, 22-08-1991)
Col.161-63
- Biogas Plants in Madhya Pradesh**
(Deb. 33, Vol. IV, 27-08-1991)
Col.199
- Burhanpur as a Tourist Centre**
(Deb. 28, Vol. III, 20-08-1991)
Col.14
- C.A. Examination in Hindi Medium**
(Deb. 31, Vol. IV, 23-08-1991)
Col.137-38
- Capacity Utilisation of Refineries**
(Deb. 25, Vol. III, 13-08-1991)
Col.326-31
- Cases Pending with Grievance Committees and Appellate Authorities**
(Deb. 13, Vol. II, 26-07-1991)
Col.130
- Cement Factory in Madhya Pradesh**
(Deb. 29, Vol. III, 21-08-1991)
Col.183-84
- Central Assistance for Creation of Irrigation Potential in Madhya Pradesh**
(Deb. 35, Vol. IV, 29-08-1991)
Col.359-60
- Central Assistance for Tapping Underground Water**
(Deb. 22, Vol. III, 08-08-1991)
Col.81
- Child Marriages**
(Deb. 36, Vol. IV, 30-08-1991)
Col.385
- Closure of Indian Embassy in Kuwait**
(Deb. 30, Vol. III, 22-08-1991)
Col.140-41
- Coal Extraction**
(Deb. 37, Vol. IV, 03-09-1991)
Col.19
- Complaints against Samagra Seva Sangh**
(Deb. 27, Vol. III, 19-08-1991)
Col.115
- Computer Oriented Language Projects**
(Deb. 21, Vol. III, 07-08-1991)
Col.190

- Constitution (Amendment) Bill (Insertion of New Article 19A) By Shri Chitta Basu—Consid.
(Deb. 45, Vol. V, 13-09-1991)
Col. 584
- Constitution (Seventy-Second Amendment) Bill—Int.
(Deb. 47, Vol. V, 16-09-1991)
Col. 95
- Constitution (Seventy-Third Amendment) Bill—Int.
(Deb. 47, Vol. V, 16-09-1991)
Col. 96
- Constitution of Textile Export Promotion Fund
(Deb. 9, Vol. I, 19-07-1991)
Col. 59
- Construction of Flats under Ambedkar Awas Yojana
(Deb. 19, Vol. II, 05-08-1991)
Col. 122-23
- Conversion of Narmada-Ratlam Railway Line
(Deb. 15, Vol. II, 30-07-1991)
Col. 199
- Cost Capital Grant to Madhya Pradesh
(Deb. 29, Vol. III, 21-08-1991)
Col. 183-84
- Cost of Elections
(Deb. 23, Vol. III, 09-08-1991)
Col. 162
- Crop Procurement
(Deb. 16, Vol. II, 31-07-1991)
Col. 9
- Declaration of Part of New Delhi-Bombay Road as National Highway
(Deb. 13, Vol. II, 26-07-1991)
Col. 46
- Delegation of Powers to CCI & E under Imports and Exports (Control) Act, 1947
(Deb. 4, Vol. I, 12-07-1991)
Col. 56
- Delegation of Powers to CCI&E (HAH)
(Deb. 13, Vol. II, 26-07-1991)
Col. 378
- Demand to Enhance Sum for Group Insurance Scheme in Kendriya Vidyalaya Sangathan
(Deb. 27, Vol. III, 19-08-1991)
Col. 114-15
- Demands for Grants on Account (General)—1991-92
(Deb. 29, Vol. III, 21-08-1991)
Col. 411-17
- Disinvestment of Public Sector Undertakings
(Deb. 21, Vol. III, 07-08-1991)
Col. 40
- Doctor-Patient Ratio
(Deb. 5, Vol. I, 15-07-1991)
Col. 142-44
- Draft National Policy on Agriculture
(Deb. 8, Vol. I, 18-07-1991)
Col. 10
- Dulhasti Hydel Power Project
(Deb. 20, Vol. II, 06-08-1991)
Col. 95-96
- Electricity Laws (Amendment) Bill—Consid. and Pass
(Deb. 48, Vol. V, 17-09-1991)
Col. 99
- Enquiry into Submarine Contracts
(Deb. 9, Vol. I, 19-07-1991)
Col. 79
- Evaluation of work done on Vedic Mathematics in Roorkey University
(Deb. 27, Vol. III, 19-08-1991)
Col. 6
- Export-Import and Trade Deficit
(Deb. 36, Vol. IV, 30-08-1991)
Col. 150
- Extraction of Coal
(Deb. 15, Vol. II, 30-07-1991)
Col. 59

- Faking of records of Dornier
Aircrash
(Deb. 42, Vol. V, 10-09-1991)
Col. 122
- Finance (No. 2) Bill, 1991—
Consid.
(Deb. 45, Vol. V, 13-09-1991)
Col. 661
- Foundation Laying Ceremonies of Projects
in Delhi
(Deb. 17, Vol. II, 01-08-1991)
Col. 37-42
- Glazing of Verandahs
(Deb. 41, Vol. V, 09-09-1991)
Col. 157-58
- Government Accommodation to State
Employees
(Deb. 32, Vol. IV, 26-08-1991)
Col. 218
- Hospitals for Indian Systems
of Medicine and Homoeopathy
(Deb. 32, Vol. IV, 26-08-1991)
Col. 42
- Identity Cards for Residents
of Border Areas of Punjab and
J & K
(Deb. 22, Vol. III, 08-08-1991)
Col. 27
- Implementation of the Fourth Pay
Commission Recommendation in
C.R.P.F.
(Deb. 35, Vol. IV, 29-08-1991)
Col. 360-61
- Import of Newsprint
(Deb. 29, Vol. III, 21-08-1991)
Col. 63-64
- India's Performance in International
Market
(Deb. 45, Vol. V, 13-09-1991)
Col. 144
- Infant Foods and Feeding Bottles
(Regulation of Production, Supply and
Distribution) Bill by Shri Ram Naik—
Consid.
(Deb. 36, Vol. IV, 30-08-1991)
Col. 508
- Input Output Norms for Fabric Imports
(Deb. 40, Vol. IV, 06-09-1991)
Col. 391
- Integrated Development of Small and
Medium Towns
(Deb. 24, Vol. III, 12-08-1991)
Col. 34-35
- Literacy Rate
(Deb. 24, Vol. III, 12-08-1991)
Col. 329-38
- Loading of Coal in Madhya Pradesh
(Deb. 25, Vol. III, 13-08-1991)
Col. 225-26
- Loopholes in Existing Environmental
Rules
(Deb. 5, Vol. I, 15-07-1991)
Col. 142
- LPG Agencies and Petrol/Diesel Retail
Outlets in Madhya Pradesh
(Deb. 33, Vol. IV, 27-08-1991)
Col. 199
- Mahi-Bajaj Sagar Project
(Deb. 22, Vol. III, 08-08-1991)
Col. 206
- Mass Rapid Transit System in Delhi
(Deb. 27, Vol. III, 19-08-1991)
Col. 25-26
- Modernisation of Coal Mines
(Deb. 33, Vol. IV, 27-08-1991)
Col. 47
- Narcotic Drugs and Psychotropic
Substances Act (Amendment) Bill
(Amendment to Section 2) by
Dr. Laxminarayan Pandeya—Int.
(Deb. 45, Vol. V, 13-09-1991)
Col. 552

- Narmada Sagar Project**
(Deb. 12, Vol. II, 25-07-1991)
Col. 1-6
- Need to review the policy of the Government in respect of opium farming in Madhya Pradesh and to provide necessary help to opium growers (MUR 377)**
(Deb. 10, Vol. III, 20-07-1991)
Col. 26
- New C-DOT Exchanges in MP**
(Deb. 30, Vol. III, 22-08-1991)
Col. 163-64
- New Tourism Policy**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 161
- News-Item: Government Ends Ban on Sunbismo**
(Deb. 15, Vol. II, 30-07-1991)
Col. 147
- Newsitem Agra Plans Mughal Extravaganza**
(Deb. 42, Vol. V, 10-09-1991)
Col. 298
- Nodal Centres**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 217
- Oil Reserves in Madhya Pradesh**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 200
- Oilseed Productions**
(Deb. 17, Vol. II, 01-08-1991)
Col. 157
- Operation of Flood-III Programme for Dairy Development**
(Deb. 30, Vol. III, 22-08-1991)
Col. 164-65
- Pakistan's Abetment to Terrorism in India**
(Deb. 17, Vol. II, 01-08-1991)
Col. 48-49
- Pay Scales of Kendriya Vidyalaya Teachers**
(Deb. 24, Vol. III, 12-08-1991)
Col. 329
- People of Indian Origin in Fiji**
(Deb. 30, Vol. III, 22-08-1991)
Col. 28
- Performance of Pepsi Food Project (HAH Dis.)**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 632
- Permission of RBI for Maintenance Allowance by Indian Council of Historical Research**
(Deb. 5, Vol. I, 15-07-1991)
Col. 117-18
- Pig Iron Plants in Maharashtra and Madhya Pradesh**
(Deb. 44, Vol. V, 12-09-1991)
Col. 10
- Powers of CCI&E**
(Deb. 13, Vol. II, 26-07-1991)
Col. 125
- Price of Petrol**
(Deb. 28, Vol. III, 20-08-1991)
Col. 139
- Production of Documentary Films on Important Persons**
(Deb. 16, Vol. II, 31-07-1991)
Col. 165-68
- Production of Edible Oils**
(Deb. 11, Vol. II, 24-07-1991)
Col. 32-33
- Production/consumption of chemical fertilizers**
(Deb. 11, Vol. II, 24-07-1991)
Col. 97-106
- Promoting Tourism in South-Asian Countries**
(Deb. 25, Vol. III, 13-08-1991)
Col. 331

- Proposal to Increase Navodaya Vidyalayas
(Deb. 5, Vol. I, 15-07-1991)
Col. 16
- Proposal to phase out Adult Education Centres
(Deb. 19, Vol. II, 05-08-1991)
Col. 228-29
- Protection of Seniority of Persons on Deputation under Centrally Sponsored Programmes
(Deb. 34, Vol. IV, 28-08-1991)
Col. 287
- Rate of Inflation
(Deb. 13, Vol. II, 26-07-1991)
Col. 130
- Removal of Anomaly in Fixation of Pay on Promotion
(Deb. 34, Vol. IV, 28-08-1991)
Col. 519
- Report of Commissioner of Railway Safety
(Deb. 28, Vol. III, 20-08-1991)
Col. 25
- Rupee Trade Agreement with USSR
(Deb. 36, Vol. IV, 30-08-1991)
Col. 85
- Rupee Trade with USSR
(Deb. 9, Vol. I, 19-07-1991)
Col. 58
- Scheme to provide Sanskrit Scholars
(Deb. 21, Vol. III, 07-08-1991)
Col. 190
- Schemes under Ganga Action Plan
(Deb. 32, Vol. IV, 26-08-1991)
Col. 213
- Scientific and Technical Manpower Utilisation
(Deb. 38, Vol. IV, 04-09-1991)
Col. 51
- Seizure of Fake Currency Notes
(Deb. 35, Vol. IV, 29-08-1991)
Col. 527
- Selection of Journalists to Accompany the President and the Prime Minister on Tours
(Deb. 16, Vol. II, 31-07-1991)
Col. 78-80
- Seniority of Employees sent under Indian Technical and Economic Cooperation Programme
(Deb. 34, Vol. IV, 28-08-1991)
Col. 514
- Setting up of Gas Based Power Plants in Madhya Pradesh
(Deb. 6, Vol. I, 16-07-1991)
Col. 47
- Shutting Down of Oil Wells
(Deb. 20, Vol. II, 06-08-1991)
Col. 83
- Sick Small Scale Sugar Industries
(Deb. 29, Vol. III, 21-08-1991)
Col. 185
- Sick Textile and Jute Units in Small Sector
(Deb. 31, Vol. IV, 23-08-1991)
Col. 272-73
- Smuggling of Narcotics in Ghazipur and Varanasi districts of Uttar Pradesh
(Deb. 36, Vol. IV, 30-08-1991)
Col. 27
- Special Funds for Tribal Special Plan Area
(Deb. 32, Vol. IV, 26-08-1991)
Col. 195
- Statutory Resolution Re. Disapproval of the Jammu and Kashmir Criminal Law (Amendment) Ordinance, 1991 and Jammu and Kashmir Criminal Law Amendment (Second Amending) Bill—Consid. and Pass.
(Deb. 20, Vol. II, 06-08-1991)
Col. 366

- Statutory Resolution Re: Disapproval of the Terrorist and Disruptive Activities (Prevention) Amendment Ordinance—Contd. and Terrorist and Disruptive Activities (Prevention) Amendment Bill—As Passed by Rajya Sabha Contd.—Consid. & Pass.**
(Deb. 24, Vol. III, 12-08-1991)
Col. 826-30
- Subsidy on Janata Cloth**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 340
- Supply of Coal to Industrial Units in Madhya Pradesh**
(Deb. 28, Vol. III, 20-08-1991)
Col. 130
- Supply of wagons to Madhya Pradesh**
(Deb. 28, Vol. III, 20-08-1991)
Col. 129
- Support Price of Agricultural Produce**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 17-28
- Surplus Teachers of Kendriya Vidyalayas**
(Deb. 27, Vol. III, 19-08-1991)
Col. 115
- Telephone Exchanges in Mandasaur and Ratlam Districts of Madhya Pradesh**
(Deb. 12, Vol. II, 25-07-1991)
Col. 111
- Terrorist Activities in Punjab, Assam and Jammu & Kashmir**
(Deb. 8, Vol. I, 18-07-1991)
Col. 91-92
- Textile Exports**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 57
- The Constitution (Scheduled Tribes) Order (Second Amendment) Bill—Consid.**
(Deb. 27, Vol. III, 19-08-1991)
Col. 203-04
- Train Accidents**
(Deb. 6, Vol. I, 16-07-1991)
Col. 85
- Transfer of Physical Education and Yoga Teachers of KVs**
(Deb. 27, Vol. III, 19-08-1991)
Col. 114
- TV Transmitter in Kukadeswar**
(Deb. 16, Vol. II, 31-07-1991)
Col. 77
- Use of Airbus A-320**
(Deb. 15, Vol. II, 30-07-1991)
Col. 146
- Use of Compressed Natural Gas in Motor Cars**
(Deb. 25, Vol. III, 13-08-1991)
Col. 133
- Pandian, Shri D.**
- General Budget 1991-92—General Discussion**
(Deb. 19, Vol. II, 05-08-1991)
Col. 439-44
- Panigrahi, Shri Sriballov**
- Action against Hoarding and Black-Marketing**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 513
- Air Pollution in Delhi**
(Deb. 24, Vol. III, 12-08-1991)
Col. 20-29
- American Flights over Indo—Bangladesh Border**
(Deb. 17, Vol. II, 01-08-1991)
Col. 116
- Applications Pending with Registrar of Newspapers**
(Deb. 16, Vol. II, 31-07-1991)
Col. 212-13
- Approval of Continuance in Force of proclamation in respect of Jammu and Kashmir (Res.)**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 475

- Auditing of Accounts Vayudoot**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 71
- Ban on Sale of Cut Fruits and Food
Stuffs**
(Deb. 41, Vol. V, 09-09-1991)
Col. 158-59
- Black Money**
(Deb. 13, Vol. II, 26-07-1991)
Col. 156
- Central Excise and Customs Laws
(Amendment) Bill—Consid. and Pass**
(Deb. 42, Vol. V, 10-09-1991)
Col. 489-91
- Commissioning of Transmitter by Voice
of America**
(Deb. 8, Vol. I, 18-07-1991)
Col. 94
- Committee for Selection of Sites for Power
Plants**
(Deb. 6, Vol. I, 16-07-1991)
Col. 95
- Conditionalities for IMF Loan**
(Deb. 4, Vol. I, 12-07-1991)
Col. 48-50
- Confiscation of Smuggled Gold**
(Deb. 4, Vol. I, 12-07-1991)
Col. 57
- Constitution (Amendment) Bill (Insertion
of New Article 19A) By Shri Chitta
Basu—Consid.**
(Deb. 45, Vol. 5, 13-09-1991)
Col. 573
- Continuance of Proclamation by President
in Relation to the State of Punjab
(Res.)**
(Deb. 49, Vol. V, 18-09-1991)
Col. 62
- Conversion of State Highways into
National Highways in Orissa**
(Deb. 23, Vol. III, 09-08-1991)
Col. 91
- Conversion of Telephone Exchanges into
Electronic Exchanges in Orissa**
(Deb. 30, Vol. III, 22-08-1991)
Col. 232
- Corruption in Vayudoot**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 288
- Crash of Helicopters of Vayudoot in
Kerala**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 185
- Cruelties in Tihar Jail**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 87
- Cruelty against Women**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 66-70
- DA instalment to Government
Employees**
(Deb. 4, Vol. I, 12-07-1991)
Col. 116
- Declaration of Drought Prone Areas**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 109
- Delimitation (Amendment) Bill
(Amendment of Section 9) by
Shri Pawan Kumar Bansal—Withdrawn**
(Deb. 18, Vol. II, 02-08-1991)
Col. 316
- Development of Minor Ports**
(Deb. 9, Vol. I, 19-07-1991)
Col. 17
- Development of Peripheral Areas around
Coalfields**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 24
- Development Projects**
(Deb. 5, Vol. I, 15-07-1991)
Col. 20-24

- Disapproval of the Representation of the People (Amendment) Ordinance and The Representation of the People (Amendment) Bill as passed by Rajya Sabha—Consid.**
(Deb. 21, Vol. III, 07-08-1991)
Col. 389
- Diversion of Borrowings by States for Financing Consumption Expenditure**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 386
- Diversion of Welfare Funds to other use by Orissa Government**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 371
- Electricity Laws (Amendment) Bill—Consid. & Pass**
(Deb. 48, Vol. V, 17-09-1991)
Col. 87
- Environment Audit Report**
(Deb. 19, Vol. II, 05-08-1991)
Col. 121-22
- Export of Rice and Coffee**
(Deb. 18, Vol. II, 02-08-1991)
Col. 58
- Facilities for Coastal Shipping**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 224-25
- Finance (No. 2) Bill, 1991—Consid.**
(Deb. 45, Vol. V, 13-09-1991)
Col. 638
- Flood and Drought Situation in the Country (DUR 193)**
(Deb. 29, Vol. III, 21-08-1991)
Col. 440-43
- Foreign Tourists**
(Deb. 20, Vol. II, 06-08-1991)
Col. 104
- General Budget 1991-92—General Discussion**
(Deb. 19, Vol. II, 05-08-1991)
Col. 469-74
- Growth Rate**
(Deb. 13, Vol. II, 26-07-1991)
Col. 40
- High Court of Orissa (Establishment of a Permanent Bench at Sambalpur) Bill by Shri Sriballav Panigrahi—Int.**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 465
- Imports through Replenishment Licences**
(Deb. 13, Vol. II, 26-07-1991)
Col. 210
- Incentives for EPZs and EOUs**
(Deb. 13, Vol. II, 26-07-1991)
Col. 211
- Increase in Prices of Soap**
(Deb. 16, Vol. II, 31-07-1991)
Col. 191-92
- Indo-Sweden Co-operation**
(Deb. 21, Vol. III, 07-08-1991)
Col. 133
- Industrial units in Orissa**
(Deb. 19, Vol. II, 05-08-1991)
Col. 29
- Infant Foods and Feeding Bottles (Regulation of Production, Supply and Distribution) Bill by Shri Ram Naik—Consid.**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 514
- Jammu and Kashmir Budget—General Discussion and Demands for Grants (Jammu and Kashmir)—1991-1992**
(Deb. 46, Vol. V, 14-09-1991)
Col. 287
- Late Running of Mail Trains**
(Deb. 20, Vol. II, 06-08-1991)
Col. 20
- Late Running of Utkal-Kalinga Express**
(Deb. 25, Vol. III, 13-08-1991)
Col. 149-50

- Live Telecast of Car Festival of Lord Jagannath of Orissa
(Deb. 7, Vol. I, 17-07-1991)
Col.44
- Loss incurred by D.T.C. due to Anti-Mandal Commission Agitation
(Deb. 4, Vol. I, 12-07-1991)
Col.48
- Loss Suffered by Air India
(Deb. 37, Vol. IV, 03-09-1991)
Col.33
- Merger of Scheduled Banks
(Deb. 13, Vol. II, 26-07-1991)
Col.212
- Modernisation of Rourkela Steel Plant
(Deb. 35, Vol. IV, 29-08-1991)
Col.223-25
- Monitoring of Public Distribution System
(Deb. 11, Vol. II, 24-07-1991)
Col.61-62
- Mother Tongue as Medium of Instruction at Primary Stage of Education
(Deb. 14, Vol. II, 29-07-1991)
Col.38-39
- Motion of Thanks on the President's Address
(Deb. 7, Vol. I, 17-07-1991)
Col.269-80
- Need for Overall Development of Talcher in Orissa (MUR 377)
(Deb. 29, Vol. III, 21-08-1991)
Col.295-96
- Need to Look into the grievances of the workers of Orient Paper Mills at Brajraj Nagar in Orissa (MUR 377)
(Deb. 47, Vol. V, 16-09-1991)
Col.234
- Need to reintroduce Vayudoot Service in Orissa (MUR 377)
(Deb. 15, Vol. II, 30-07-1991)
Col.264
- Need to set up a regional autonomous development council for Western Orissa (MUR 377)
(Deb. 10, Vol. III, 20-07-1991)
Col.25
- Need to Set up a Super Thermal Power Station at Hirma near Jharsugunda in Ib Valley
(Deb. 20, Vol. II, 06-08-1991)
Col.296
- Operation Flood-II Programme
(Deb. 44, Vol. V, 12-09-1991)
Col.5
- Performance of ONGC
(Deb. 15, Vol. II, 30-07-1991)
Col.231
- Poaching of Wild Animals
(Deb. 32, Vol. IV, 26-08-1991)
Col.5
- Policy of Land Use
(Deb. 12, Vol. II, 25-07-1991)
Col.82
- Pollution-oriented Industries
(Deb. 11, Vol. II, 24-07-1991)
Col.161-64
- Private Buses under DTC Operation
(Deb. 18, Vol. II, 02-08-1991)
Col.212
- Private Channels in Doordarshan
(Deb. 16, Vol. II, 31-07-1991)
Col.55
- Publications of Telephone Directories
(Deb. 22, Vol. III, 08-08-1991)
Col.204
- Research Ship 'Sagar Sampada'
(Deb. 16, Vol. II, 31-07-1991)
Col.145-46
- Revised Timing of Bokaro Madras Express
(Deb. 15, Vol. II, 30-07-1991)
Col.56

- Revival of 'Janvani' and 'Khula Manch'
(Deb. 16, Vol. II, 31-07-1991)
Col.154-55
- Sale of NCERT Books Published in Hindi
(Deb. 41, Vol. V, 09-09-1991)
Col.3
- Sambalpur-Talcher Railway Line
(Deb. 6, Vol. I, 16-07-1991)
Col.94
- Sanctions against South Africa to End Apartheid
(Deb. 8, Vol. I, 18-07-1991)
Col.35-36
- Scheme for Pedestrian in Connaught Place
(Deb. 14, Vol. II, 29-07-1991)
Col.85-87
- Sending of an Indian to Moon
(Deb. 11, Vol. II, 24-07-1991)
Col.150
- Setting up a Bench of Orissa High Court at Sambalpur
(Deb. 4, Vol. I, 12-07-1991)
Col.56-57
- Setting up of Subsidiary Coal Companies
(Deb. 6, Vol. I, 16-07-1991)
Col.95
- Statutory Resolution Re: Disapproval of the Delhi Municipal Laws (Amendment) Ordinance, 1991 and Delhi Municipal Laws (Amendment) Bill (Consid. and Pass)
(Deb. 20, Vol. II, 06-08-1991)
Col.311-14
- Statutory Resolution Re: Disapproval of Consumer Protection (Amendment) Ordinance and Consumer Protection (Amendment) Bill—As Passed by Rajya Sabha—Consid. and Pass
(Deb. 24, Vol. III, 12-08-1991)
Col.922-25
- Steps for Maintaining Status Quo of Religious Shrines and Places of Worship (Res.)
(Deb. 13, Vol. II, 26-07-1991)
Col.333
- Talcher Super Thermal Power Plant
(Deb. 6, Vol. I, 16-07-1991)
Col.52
- Terrorist Activities in Punjab, Assam and Jammu & Kashmir
(Deb. 8, Vol. I, 18-07-1991)
Col.91-92
- Titanium Dioxide Plant in Orissa
(Deb. 34, Vol. IV, 28-08-1991)
Col.259
- Trade Agreements
(Deb. 18, Vol. II, 02-08-1991)
Col.213
- Training of Militants by Pak
(Deb. 30, Vol. III, 22-08-1991)
Col.49-50
- Tunnel Tragedy in Orissa
(Deb. 35, Vol. IV, 29-08-1991)
Col.375-76
- Unemployment (Res.)
(Deb. 31, Vol. IV, 23-08-1991)
Col.504
- Use of Heavy Water and Uranium Oxide by Chemical Engg. Deptt. of Regional Engineering College, Durgapur
(Deb. 29, Vol. III, 21-08-1991)
Col.105-06
- Voluntary Disclosure Scheme Regarding Violation of Environment Laws
(Deb. 24, Vol. III, 12-08-1991)
Col.328
- Waiting List for Telephone Connections in Orissa
(Deb. 22, Vol. III, 08-08-1991)
Col.25

- Wildlife (Protection) Amendment Bill—**
Consid. and Pass
 (Deb. 47, Vol. V, 16-09-1991)
 Col. 123
- Working of Nhava Sheva Port**
 (Deb. 36, Vol. IV, 30-08-1991)
 Col. 145
- World Bank Assistance for the Pollution Control Projects**
 (Deb. 32, Vol. IV, 26-08-1991)
 Col. 12
- Panja, Shri Ajit Kumar**
- Prices of Imported Newsprint (St.)**
 (Deb. 28, Vol. III, 20-08-1991)
 Col. 226
- Panwar, Shri Harpal**
- Ban on Supplying Diesel in Drums and Cans**
 (Deb. 42, Vol. V, 10-09-1991)
 Col. 149
- Irregularities in Advancing Loans by Vijaya Bank**
 (Deb. 31, Vol. IV, 23-08-1991)
 Col. 111-12
- Need to declare Delhi-Saharanpur road via Baraut-Shamli as National Highways (MUR 377)**
 (Deb. 24, Vol. III, 12-08-1991)
 Col. 820-21
- Need to Lay Double Railway Line between Delhi and Saharanpur and also to Replace Old Engines and Bogies of the Trains Running on This Section (MUR 377).**
 (Deb. 17, Vol. II, 01-08-1991)
 Col. 279
- Pasi, Shri Balraj**
- Agreement with Portugal for Tourism Development**
 (Deb. 33, Vol. IV, 27-08-1991)
 Col. 74
- Airports in Garhwal Region Uttar Pradesh (Deb. 37, Vol. IV, 03-09-1991)**
 Col. 40
- Allocation for Adult Education to Gujarat, Madhya Pradesh and Rajasthan**
 (Deb. 24, Vol. III, 12-08-1991)
 Col. 413-14
- Allocation of funds under Jawahar Rozgar Yojana**
 (Deb. 21, Vol. III, 07-08-1991)
 Col. 260
- Allocations for 20-Point Programme**
 (Deb. 21, Vol. III, 07-08-1991)
 Col. 42
- Allotment of Plot to Private Party by International Airports Authority of India**
 (Deb. 25, Vol. III, 13-08-1991)
 Col. 317-18
- Allotment of Quarters**
 (Deb. 28, Vol. III, 20-08-1991)
 Col. 121
- Appraisal of functioning of Department of Non-Conventional Energy Sources**
 (Deb. 28, Vol. III, 20-08-1991)
 Col. 28
- Arrests under TADA**
 (Deb. 35, Vol. IV, 29-08-1991)
 Col. 233-38
- Assistance under IDS & MT Scheme**
 (Deb. 41, Vol. V, 09-09-1991)
 Col. 480-596
- Bill Discounting Facility to Small Scale Sector**
 (Deb. 36, Vol. IV, 30-08-1991)
 Col. 14-21
- Bomb Blast in Delhi**
 (Deb. 35, Vol. IV, 29-08-1991)
 Col. 167-68
- Broadcast of News Bulletins in Delhi**
 (Deb. 38, Vol. IV, 04-09-1991)
 Col. 118

- C&AG Report on Warehousing Corporation of India**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 83
- Capacity Utilisation of DMS Milk Plants**
(Deb. 30, Vol. III, 22-08-1991)
Col. 148-49
- Compensation to Victims of Boeing 737 crash**
(Deb. 42, Vol. V, 10-09-1991)
Col. 270-71
- Completion of Central Projects**
(Deb. 29, Vol. III, 21-08-1991)
Col. 19-28
- Connecting villages with all weather roads**
(Deb. 21, Vol. III, 07-08-1991)
Col. 269
- Construction of Roads**
(Deb. 26, Vol. III, 14-08-1991)
Col. 18-26
- Credit Camps by Public Sector Banks**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 176
- Credit-Deposit Ratio of Banks in Rural Areas**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 169
- Dairy and Poultry Development Schemes**
(Deb. 30, Vol. III, 22-08-1991)
Col. 45-48
- Diversion of Funds Meant for Repairs of National Highways by States**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 305-08
- Doordarshan Kendras at Historical Places**
(Deb. 29, Vol. III, 21-08-1991)
Col. 179-82
- Earnings Doordarshan through Commercial Advertisements**
(Deb. 29, Vol. III, 21-08-1991)
Col. 181-83
- Ecological Study by Keoladeo National Park at Bharatpur**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 296
- Education among Handicapped and Disabled Persons**
(Deb. 24, Vol. III, 12-08-1991)
Col. 363-64
- Education Complex in each District**
(Deb. 19, Vol. II, 05-08-1991)
Col. 297-98
- Enforcement of Foreigners (Restricted Area) Order, 1963**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 91
- Extension of Cash Compensatory Scheme for Exports to Soviet Union**
(Deb. 18, Vol. II, 02-08-1991)
Col. 197
- General Pool Houses**
(Deb. 41, Vol. V, 09-09-1991)
Col. 479-80
- High Court Benches in States**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 285-86
- Houses Constructed under Indira Awas Yojana**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 221
- Implementation of DWCRA in Uttar Pradesh**
(Deb. 29, Vol. III, 21-08-1991)
Col. 129-30
- Improvement in Passenger Service of Air India/Indian Airlines**
(Deb. 25, Vol. III, 13-08-1991)
Col. 315-16
- Increase in Rents of Houses in Delhi**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 174

- Indian Banks Functioning Abroad**
(Deb. 23, Vol. III, 09-08-1991)
Col. 154
- Indo-Mauritius Joint Study on Meteorological System**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 522
- Influx of Spurious Drugs**
(Deb. 24, Vol. III, 12-08-1991)
Col. 419
- Integrated Child Development Scheme**
(Deb. 27, Vol. III, 19-08-1991)
Col. 68
- Involvement of Customs Officials in Smuggling**
(Deb. 23, Vol. III, 09-08-1991)
Col. 32
- Jamrani Dam Project**
(Deb. 17, Vol. II, 01-08-1991)
Col. 139
- Jobs in Gulf Countries**
(Deb. 27, Vol. III, 19-08-1991)
Col. 147-48
- Labour Courts**
(Deb. 24, Vol. III, 12-08-1991)
Col. 425-26
- Labour Unrest in NTC Textile Mills in U.P.**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 307-08
- Land lord/Tenant Dispute Cases pending in Delhi Courts**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 383
- Loans for Housing by Public Sector Banks**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 260
- Micro Light Aircraft Project**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 198
- National Highways**
(Deb. 23, Vol. III, 09-08-1991)
Col. 256
- National Institute for Handicapped Persons**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 38
- New Passport Office Building in Delhi**
(Deb. 30, Vol. III, 22-08-1991)
Col. 155
- New Tourism Policy**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 161
- Nudism Problem at Sea Beaches and in Hotels of ITDC**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 143
- Outstanding Amount of Directorate of Estates**
(Deb. 41, Vol. V, 09-09-1991)
Col. 478-79
- Passports Missing from R.P.O. Chandigarh**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 355-59
- Problems of Small Entrepreneurs**
(Deb. 18, Vol. II, 02-08-1991)
Col. 95
- Rampur-Haldwani Railway Line**
(Deb. 15, Vol. II, 30-07-1991)
Col. 89
- Re-opening of Branches of Indian Investment Centres**
(Deb. 23, Vol. III, 09-08-1991)
Col. 253
- Recommendations of the Committee on Risk Allowance**
(Deb. 19, Vol. II, 05-08-1991)
Col. 147-48
- Reforms in Indian Economy**
(Deb. 18, Vol. II, 02-08-1991)
Col. 90
- Rejection of Export Items**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 260

Reserve Stock of Foodgrains (Deb. 34, Vol. IV, 28-08-1991) Col. 515	STD Facility in UP, MP and Rajasthan (Deb. 30, Vol. III, 22-08-1991) Col. 152-55
Revision of Scarcity Relief Manual (Deb. 35, Vol. IV, 29-08-1991) Col. 513-14	Telecast of Films (Deb. 38, Vol. IV, 04-09-1991) Col. 294
Revival of Sick Units by BIFR (Deb. 18, Vol. II, 02-08-1991) Col. 80	Theft of Railway Materials (Deb. 28, Vol. III, 20-08-1991) Col. 119
Sale of Confiscated Goods (Deb. 23, Vol. III, 09-08-1991) Col. 153	Tourism Lodges etc. in various States (Deb. 28, Vol. III, 20-08-1991) Col. 118
Scheme for Cultivation of Wasteland by landless Poor (Deb. 43, Vol. V, 11-09-1991) Col. 55-56	Transfer of assets from ONGC to GAIL (Deb. 25, Vol. III, 13-08-1991) Col. 42
Schemes to Unearth Black Money (Deb. 40, Vol. IV, 06-09-1991) Col. 192	Visit of Sail Team to Middle East Countries (Deb. 35, Vol. IV, 29-08-1991) Col. 354-55
Seizure of Secret Documents (Deb. 39, Vol. IV, 05-09-1991) Col. 90	Working of HBJ Pipeline Project (Deb. 33, Vol. IV, 27-08-1991) Col. 205
Setting up of Building Centres (Deb. 19, Vol. II, 05-08-1991) Col. 298-99	Paswan, Shri Chhedi
Setting up of More Kendriya Vidyalayas in Madhya Pradesh, Rajasthan and Gujarat (Deb. 24, Vol. III, 12-08-1991) Col. 403-12	Allocation of Market Loans to States (Deb. 23, Vol. III, 09-08-1991) Col. 109
Sinking of Fishing Boat at Vizag Port (Deb. 40, Vol. IV, 06-09-1991) Col. 137	Allotment of LPG agencies to Village Panchayats (Deb. 28, Vol. III, 20-08-1991) Col. 19
Smuggling Activities Across International Border (Deb. 18, Vol. II, 02-08-1991) Col. 205	Bridge at Patna (Deb. 20, Vol. II, 06-08-1991) Col. 107-08
Smuggling on Indo-Pak Border (Deb. 31, Vol. IV, 23-08-1991) Col. 167	Central Assistance to Bihar for Control of Water-Logging (Deb. 17, Vol. II, 01-08-1991) Col. 214
	Central Assistance to States for Economic Development (Deb. 21, Vol. III, 07-08-1991) Col. 101

- Central Investment in States
(Deb. 21, Vol. III, 07-08-1991)
Col. 177
- Clearance to Pending Power Projects of Bihar
(Deb. 15, Vol. II, 30-07-1991)
Col. 236
- Construction of National Highways and Bridges in Bihar
(Deb. 13, Vol. II, 26-07-1991)
Col. 115
- Conversion and Doubling of Metre Gauge Lines
(Deb. 6, Vol. I, 16-07-1991)
Col. 32
- Conversion of Railway Line between Pahleja and Bhavnathpur
(Deb. 15, Vol. II, 30-07-1991)
Col. 85
- Credit-Deposit Ratio of Bihar
(Deb. 23, Vol. III, 09-08-1991)
Col. 251
- Demands for Grants (General)—1991-92
(Deb. 30, Vol. III, 22-08-1991)
Col. 285-88
- Development Projects/Schemes for Bihar
(Deb. 21, Vol. III, 07-08-1991)
Col. 109
- Expansion and Modernisation of Telephone Exchange in Rohtas District of Bihar
(Deb. 35, Vol. IV, 29-08-1991)
Col. 514-15
- Expansion of Telephone Exchanges in Bihar
(Deb. 17, Vol. II, 01-08-1991)
Col. 213
- Financial Assistance for Development of Fisheries in Bihar
(Deb. 17, Vol. II, 01-08-1991)
Col. 126-27
- Forts of Bihar
(Deb. 19, Vol. II, 05-08-1991)
Col. 136
- Fruit and Vegetable Based Industries in Bihar
(Deb. 16, Vol. II, 31-07-1991)
Col. 89-90
- Infant Foods and Feeding Bottles (Regulation of Production, Supply and Distribution) Bill by Shri Ram Naik—Consid.
(Deb. 36, Vol. IV, 30-08-1991)
Col. 518
- Investment by U.T.I. in Small Savings Schemes
(Deb. 23, Vol. III, 09-08-1991)
Col. 279
- Irrigation Projects of Bihar
(Deb. 17, Vol. II, 01-08-1991)
Col. 23
- Long Term Loan to Bihar
(Deb. 18, Vol. II, 02-08-1991)
Col. 77
- Mining Lease for Soap Stones and Bauxite
(Deb. 17, Vol. II, 01-08-1991)
Col. 33
- Muzaffarpur-Darbhanga-Forbisganj Bye-Pass
(Deb. 13, Vol. II, 26-07-1991)
Col. 55
- Need to include proposed water reservoir at Kadvan in Bihar under Sone River Modernisation Programme during Eighth Five Year Plan (MUR377)
(Deb. 6, Vol. I, 16-07-1991)
Col. 183
- Opening of Post Offices in Rohtas District of Bihar
(Deb. 17, Vol. II, 01-08-1991)
Col. 213

Payment of Cess by Coal Companies (Deb. 25, Vol. III, 13-08-1991) Col.220-21	Subarnarekha Multi-Purpose Project Phase-II (Deb. 22, Vol. III, 08-08-1991) Col.201
Per Capita Amount of Central Grant to Bihar (Deb. 13, Vol. II, 26-07-1991) Col.220	Subarnarekha Multi-Purpose Project Phase-II (Deb. 22, Vol. III, 08-08-1991) Col.201
Per Capita Income and Expenditure in States (Deb. 21, Vol. III, 07-08-1991) Col.164	Paswan, Shri Ram Vilas
Prices of Fertilisers (Deb. 22, Vol. III, 08-08-1991) Col.20	Acquisition of Disputed Land at Ayodhya (Deb. 12, Vol. II, 25-07-1991) Col.75
Public Telephone Facility in Post Offices of Uttar Pradesh (Deb. 35, Vol. IV, 29-08-1991) Col.12	Advertisement Captioned "Uplabdhayan" (Deb. 32, Vol. IV, 26-08-1991) Col.346
Railway Budget, 1991-92—General Discussion and Demands for Grants (Railways), 1991-92 (Deb. 11, Vol. II, 24-07-1991) Col.266-68	Agriculture Labour and Wages (Deb. 5, Vol. I, 15-07-1991) Col.185-86
Railway Schemes in Bihar (Deb. 15, Vol. II, 30-07-1991) Col.79	Air Crash on Safdarjung Flyover (Deb. 15, Vol. II, 30-07-1991) Col.192
Revision of Rate of Royalty to Government of Bihar (Deb. 15, Vol. II, 30-07-1991) Col.217-18	Allotment of Petrol Pumps and LPG Agencies to SCs/STs (Deb. 6, Vol. I, 16-07-1991) Col.88
Setting up of a Hydel Project in Bihar (Deb. 42, Vol. V, 10-09-1991) Col.139-40	Amendment in Urban Land Ceiling Act (Deb. 14, Vol. II, 29-07-1991) Col.87-88
Shortage of Personnel in News Units of Akashwani and Doordarshan Kendras of Bihar (Deb. 21, Vol. III, 07-08-1991) Col.261	Amenities for Passengers at Reservation Hall at Patna Junction (Deb. 25, Vol. III, 13-08-1991) Col.221-22
Soil Conservation in Bihar (Deb. 22, Vol. III, 08-08-1991) Col.203	Amount for Slum Dwellers by DDA (Deb. 19, Vol. II, 05-08-1991) Col.233
	Armed Battalions of States working under Union Government (Deb. 30, Vol. III, 22-08-1991) Col.15-16

- Arrests in Connection with the Assassination of Shri Rajiv Gandhi**
(Deb. 8, Vol. I, 18-07-1991)
Col. 108-09
- Atrocities being committed on the Scheduled Castes and Scheduled Tribes and other weaker sections of the society in the country (Motion)**
(Deb. 27, Vol. III, 19-08-1991)
Col. 287-94
- Atrocities on Scheduled Castes and Scheduled Tribes**
(Deb. 27, Vol. III, 19-08-1991)
Col. 14
- Atrocities on the Scheduled Castes and Scheduled Tribes and Other Weaker Sections (Motion)**
(Deb. 25, Vol. III, 13-08-1991)
Col. 431-54, 485-86
- Atrocities Perpetrated by Police at Bahadurgarh on the Villagers of Brahi (Haryana)**
(Deb. 41, Vol. V, 09-09-1991)
Col. 626
- Autonomy to the Electronic Media**
(Deb. 7, Vol. I, 17-07-1991)
Col. 19-21
- Black Money**
(Deb. 13, Vol. II, 26-07-1991)
Col. 156
- Cancellation of Train Between Samastipur and Khagaria**
(Deb. 20, Vol. II, 06-08-1991)
Col. 39-40
- Central Assistance for Embankment Scheme on River Kosi**
(Deb. 22, Vol. III, 08-08-1991)
Col. 85
- Continuance of Proclamation by President in Relation to the State of Punjab (Res.)**
(Deb. 49, Vol. V, 18-09-1991)
Col. 43
- Contract Labour System in Railways**
(Deb. 42, Vol. V, 10-09-1991)
Col. 147-48
- Conversion of New Rail Lines**
(Deb. 42, Vol. V, 10-09-1991)
Col. 12-13
- Decision to Gherao of Assistant Commissioner Kendriya Vidyalaya, Lucknow**
(Deb. 41, Vol. V, 09-09-1991)
Col. 476-77
- Destruction of Gates at Wazirabad Barrage**
(Deb. 14, Vol. II, 29-07-1991)
Col. 148-49
- Development of Tourism in Goa**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 25
- Diamond Export**
(Deb. 13, Vol. II, 26-07-1991)
Col. 80
- Dr. B. R. Ambedkar Birth Centenary Samaroh Samiti**
(Deb. 5, Vol. I, 15-07-1991)
Col. 124-25
- Draft National Policy on Agriculture**
(Deb. 8, Vol. I, 18-07-1991)
Col. 6-7
- Education Policy**
(Deb. 5, Vol. I, 15-07-1991)
Col. 13
- Electoral Reforms**
(Deb. 4, Vol. I, 12-07-1991)
Col. 11
- Employment Card to Labourers**
(Deb. 5, Vol. I, 15-07-1991)
Col. 164-65
- Environmental Damage in J&K**
(Deb. 19, Vol. II, 05-08-1991)
Col. 123
- External Loans**
(Deb. 4, Vol. I, 12-07-1991)
Col. 106-08

Faculty Members of Delhi University's Chemistry Department (Deb. 41, Vol. V, 09-09-1991) Col. 184-85	LPG agencies and Petrol/Diesel Outlets in Delhi to SC/ST (Deb. 33, Vol. IV, 27-08-1991) Col. 121
Filling up of Reserved Vacancies for SCs/STs (Deb. 16, Vol. II, 31-07-1991) Col. 45-47	Modernisation of Police Forces (Deb. 17, Vol. II, 01-08-1991) Col. 15
Film on Baba Saheb Ambedkar (Deb. 11, Vol. II, 24-07-1991) Col. 107	Motion of No-Confidence in the Council of Ministers-Adopted (Motion) (Deb. 5, Vol. I, 15-07-1991) Col. 272-84
Financial Assistance to States for supply of drinking water in rural areas (Deb. 21, Vol. III, 07-08-1991) Col. 85	Murders in Delhi (Deb. 12, Vol. II, 25-07-1991) Col. 150
Flood Assistance to Bihar (Deb. 17, Vol. II, 01-08-1991) Col. 112-13	Need to introduce a new train between Gaya and Delhi and also to regularise Deluxe Express on this route (Deb. 30, Vol. III, 22-08-1991) Col. 261-62
Free Health Care and Hospital Services (Deb. 19, Vol. II, 05-08-1991) Col. 233-36	Overbridge at level crossing at Kishanganj/Dalkoha (Deb. 28, Vol. III, 20-08-1991) Col. 94
Hasanpur-Sakri Railway Line (Deb. 6, Vol. I, 16-07-1991) Col. 39	Plots in Jharoda Kalan to SC and ST (Deb. 32, Vol. IV, 26-08-1991) Col. 100
IMF Loan (Deb. 4, Vol. I, 12-07-1991) Col. 58	Population below poverty Line (Deb. 38, Vol. IV, 04-09-1991) Col. 9
Impact of Family Planning Programme on Population (Deb. 5, Vol. I, 15-07-1991) Col. 188-90	Postponement of Election in Punjab (Deb. 13, Vol. II, 26-07-1991) Col. 64
Implementation of Prasar Bharati Act (Deb. 7, Vol. I, 17-07-1991) Col. 18	Production of Films by Foreigners in India (Deb. 43, Vol. V, 11-09-1991) Col. 32
Import of Pacemakers from USA (Deb. 5, Vol. I, 15-07-1991) Col. 187	R.B.I. Survey Regarding Loan Waiver Scheme (Deb. 13, Vol. II, 26-07-1991) Col. 79
Literacy Rate (Deb. 19, Vol. II, 05-08-1991) Col. 230-34	Railway Lines from Darbhanga to Mansi (Deb. 6, Vol. I, 16-07-1991) Col. 88

- Recruitment of SCs/STs in Armed Forces**
(Deb. 9, Vol. I, 19-07-1991)
Col. 35
- Refusal of Medical Assistance by Doctors of AIIMS**
(Deb. 14, Vol. II, 29-07-1991)
Col. 149-50
- Release of LPG Connections**
(Deb. 15, Vol. II, 30-07-1991)
Col. 36
- Renaming of Pitanjhia Railway Station**
(Deb. 20, Vol. II, 06-08-1991)
Col. 165
- Report of Bachawat Commission**
(Deb. 14, Vol. II, 29-07-1991)
Col. 55-57
- SC/ST Pilots in Indian Airlines and Air India**
(Deb. 6, Vol. I, 16-07-1991)
Col. 91
- Special Protection Group (Amendment) Bill-Int**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 396
- Telecast of Baba Saheb Ambedkar Centenary Programmes**
(Deb. 11, Vol. II, 24-07-1991)
Col. 15-22
- Telephone Exchanges in Bihar**
(Deb. 17, Vol. II, 01-08-1991)
Col. 179-82
- Terrorist Activities in Punjab, Assam and Jammu & Kashmir**
(Deb. 8, Vol. I, 18-07-1991)
Col. 91-92
- The Constitution (Scheduled Tribes) Order (Second Amendment) Bill—Consid.**
(Deb. 27, Vol. III, 19-08-1991)
Col. 218-20
- Ulfa Terrorists Activities in Assam**
(Deb. 41, Vol. V, 09-09-1991)
Col. 646
- White Paper on the Status of Heavy Industries**
(Deb. 16, Vol. II, 31-07-1991)
Col. 31-32
- Paswan, Shri Sakdeo**
- Agro-forestry for Rural Areas**
(Deb. 44, Vol. V, 12-09-1991)
Col. 380
- Conversion of Katihar-Jogvani Line**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 170
- Railway Line from Araria to Sauphal in Bihar**
(Deb. 25, Vol. III, 13-08-1991)
Col. 173-74
- Vayudoot service to Purnea, Bihar**
(Deb. 28, Vol. III, 20-08-1991)
Col. 56
- Patel, Dr. A.K.**
- Academic Autonomy to Schools granted by CBSE**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 40
- Defence Aircraft Crashes**
(Deb. 18, Vol. II, 02-08-1991)
Col. 41
- Education to the Children of Devadasis**
(Deb. 24, Vol. III, 12-08-1991)
Col. 255-56
- Efficacy of Ayurvedic Drugs**
(Deb. 14, Vol. II, 29-07-1991)
Col. 49
- Evaluation of work done on Vedic Mathematics in Roorkey University**
(Deb. 27, Vol. III, 19-08-1991)
Col. 5-7

Export of Tea (Deb. 31, Vol. IV, 23-08-1991) Col. 173-75	Per Capita External Debt (Deb. 23, Vol. III, 09-08-1991) Col. 32
Ferry Service between Bombay and Goa (Deb. 13, Vol. II, 26-07-1991) Col. 23-27	Production of locomotives at Chittaranjan Locomotives Works (Deb. 42, Vol. V, 10-09-1991) Col. 131
Foreign Missionaries in India (Deb. 22, Vol. III, 08-08-1991) Col. 227	Project "Towards Freedom" (Deb. 19, Vol. II, 05-08-1991) Col. 33-34
Gas Flaring Project (Deb. 15, Vol. II, 30-07-1991) Col. 30	Renovation and Conservation of Jama Masjid, Delhi (Deb. 27, Vol. III, 19-08-1991) Col. 83-84
Inclusion of Vedic Mathematics in School Curriculum (Deb. 41, Vol. V, 09-09-1991) Col. 72-73	Reservation of Seats for Muslim Students in Aligarh Muslim University (Deb. 24, Vol. III, 12-08-1991) Col. 547-49
Indian Construction Companies in Iraq (Deb. 8, Vol. I, 18-07-1991) Col. 41-42	Resumption of Vayudoot Services (Deb. 28, Vol. III, 20-08-1991) Col. 62
Inner Line Permit System (Deb. 35, Vol. IV, 29-08-1991) Col. 207-09	Smuggling on Indo-Burma Border (Deb. 17, Vol. II, 01-08-1991) Col. 51-53
Loans to Unemployed Youth (Deb. 4, Vol. I, 12-07-1991) Col. 35	Technical Collaboration with Foreign Company (Deb. 37, Vol. IV, 03-09-1991) Col. 23
Losses incurred by the Cement Corporation of India (Deb. 11, Vol. II, 24-07-1991) Col. 34-39	Technical Collaboration with Foreign Company (Deb. 37, Vol. IV, 03-09-1991) Col. 22-23
Monitoring of Flow of Credit to Minority Communities (Deb. 40, Vol. IV, 06-09-1991) Col. 55	Temples Being Managed by the Union Government (Deb. 5, Vol. I, 15-07-1991) Col. 43-108
News Item Major Indus site found in Kutch (Deb. 19, Vol. II, 05-08-1991) Col. 188-89	Textiles Units Under N.T.C. (Deb. 4, Vol. I, 12-07-1991) Col. 71-88
Overseas Tourist Offices (Deb. 28, Vol. III, 20-08-1991) Col. 142	

- Withdrawal of Gulf Surcharge by Indian Airlines
(Deb. 20, Vol. II, 06-08-1991)
Col. 81-82
- Working Women Hostels in Delhi
(Deb. 19, Vol. II, 05-08-1991)
Col. 183
- Patel, Shri Bheem Singh**
- Opening of Kendriya Vidyalaya at Riva
(Deb. 32, Vol. IV, 26-08-1991)
Col. 96
- Railway Line in Rewa (Madhya Pradesh)
(Deb. 42, Vol. V, 10-09-1991)
Col. 327-28
- Setting up of Diesel Based Power Station in Madhya Pradesh
(Deb. 42, Vol. V, 10-09-1991)
Col. 93
- Transfer of Officials in Northern Railway
(Deb. 37, Vol. IV, 03-09-1991)
Col. 268
- Transfers of Officers in Railways Board
(Deb. 37, Vol. IV, 03-09-1991)
Col. 79
- Patel, Shri Brishin**
- Demands for Grants (General)—1991-92—
Ministry of Agriculture, Ministry of
Food and Ministry of Rural
Development
(Deb. 35, Vol. IV, 29-08-1991)
Col. 600-604
- Demands for Grants (General)—1991-92—
Ministry of Agriculture, Ministry of
Food and Ministry of Rural
Development
(Deb. 35, Vol. IV, 29-08-1991)
Col. 597-605
- M.P. Fund**
(Deb. 13, Vol. II, 26-07-1991)
Col. 17
- Price rise after Budget
(Deb. 34, Vol. IV, 28-08-1991)
Col. 21
- Public Telephone Facility in Post Offices
of Uttar Pradesh
(Deb. 35, Vol. IV, 29-08-1991)
Col. 16-17
- Subsidised food to villagers in ITDC
hotels
(Deb. 28, Vol. III, 20-08-1991)
Col. 13
- Patel, Shri Praful**
- Allotment of LPG agencies to Village
Panchayats
(Deb. 28, Vol. III, 20-08-1991)
Col. 18
- Demands for Grants (General) 1991-1992—
Ministry of Industry
(Deb. 28, Vol. III, 20-08-1991)
Col. 306
- New Policy for Industry
(Deb. 23, Vol. III, 09-08-1991)
Col. 240
- Pollution Caused by Thermal Power
Plants
(Deb. 42, Vol. V, 10-09-1991)
Col. 26
- Pre-Payment received by Pepsi Foods
(Deb. 23, Vol. III, 09-08-1991)
Col. 54
- Suspension of I.A. Services
(Deb. 42, Vol. V, 10-09-1991)
Col. 21
- Patel, Shri Ram Pujan**
- Ban on use of Loud Speakers
(Deb. 24, Vol. III, 12-08-1991)
Col. 538-39
- Bhanu Pratap Singh Committee on
Agricultural Development
(Deb. 30, Vol. III, 22-08-1991)
Col. 144-45

Delhi-Bombay Flight via Allahabad (Deb. 6, Vol. I, 16-07-1991) Col. 25-29	Patel, Shri Shrivani Kumar
Export and Import of Garments (Deb. 4, Vol. I, 12-07-1991) Col. 52	AIDS Control Programme (Deb. 24, Vol. III, 12-08-1991) Col. 563-64
Funds Provided under IRDP (Deb. 16, Vol. II, 31-07-1991) Col. 74-75	AIR Station at Jabalpur (Deb. 34, Vol. IV, 28-08-1991) Col. 28-30
General Budget 1991-92—General Discussion (Deb. 19, Vol. II, 05-08-1991) Col. 418-23	Aircraft Requirement (Deb. 33, Vol. IV, 27-08-1991) Col. 252
Implementation of Prohibition (Deb. 24, Vol. III, 12-08-1991) Col. 185	Augmentation of A.I./A. Fleet (Deb. 33, Vol. IV, 27-08-1991) Col. 273
Import and Export of Cotton (Deb. 31, Vol. IV, 23-08-1991) Col. 300-01	Charter of Demands of Workers of National Airport Authority (Deb. 42, Vol. V, 10-09-1991) Col. 328-29
Misutilisation of Funds under IRY (Deb. 7, Vol. I, 17-07-1991) Col. 45-46	Clearance of Drainage Scheme for Jabalpur (Deb. 27, Vol. III, 19-08-1991) Col. 149-50
Plantation for Fuel (Deb. 27, Vol. III, 19-08-1991) Col. 58-59	Complaint Regarding Short Measuring of Petrol (Deb. 25, Vol. III, 13-08-1991) Col. 4-5
Pollution by IFFCO, Phulpur (Deb. 24, Vol. III, 12-08-1991) Col. 537-38	Complaints Regarding Misbehaviour by Air Hostesses (Deb. 42, Vol. V, 10-09-1991) Col. 251
Promoting use of Manures (Deb. 12, Vol. II, 25-07-1991) Col. 71	Conference of Chairman of State Electricity Boards (Deb. 28, Vol. III, 20-08-1991) Col. 169
Promotion of Handloom Industry (Deb. 31, Vol. IV, 23-08-1991) Col. 155-57	Contract for Oil Exploration in Himachal Pradesh (Deb. 37, Vol. IV, 03-09-1991) Col. 89
Rural Electrification of Phulpur Constituency (Deb. 25, Vol. III, 13-08-1991) Col. 171-72	Conversion of Chandrapur-Gondia- Jabalpur Line (Deb. 25, Vol. III, 13-08-1991) Col. 183

- Crimes in Delhi
(Deb. 39, Vol. IV, 05-09-1991)
Col. 251
- Decline in Tourism in Jammu and Kashmir
(Deb. 37, Vol. IV, 03-09-1991)
Col. 169
- Demand to Make Rupee Fully Convertible
(Deb. 36, Vol. IV, 30-08-1991)
Col. 231
- Demands for Grants(General)-1991-1992---
Ministry of Defence
(Deb. 39, Vol. IV, 05-09-1991)
Col. 380
- Demise of Rajiv Gandhi and Obituary References
(Deb. 3, Vol. I, 11-07-1991)
Col. 54
- Development of National Capital Region
(Deb. 41, Vol. V, 09-09-1991)
Col. 459-64
- Drug Abuse
(Deb. 27, Vol. III, 19-08-1991)
Col. 134-35
- Expenditure on Bargi Dam Project
(Deb. 35, Vol. IV, 29-08-1991)
Col. 71-72
- Export of Iron ore to Japan
(Deb. 45, Vol. V, 13-09-1991)
Col. 24-32
- Extension of Rajkot Express from Bhopal to Jabalpur
(Deb. 42, Vol. V, 10-09-1991)
Col. 252
- Foreigners having links with CIA and LITE Apprehended
(Deb. 39, Vol. IV, 05-09-1991)
Col. 251
- Haldia Petro Complex Scheme
(Deb. 38, Vol. IV, 04-09-1991)
Col. 185
- Hike in Lending Deposit Rate in Banks
(Deb. 36, Vol. IV, 30-08-1991)
Col. 223
- Hudco Funds for Housing Schemes in Jabalpur
(Deb. 24, Vol. III, 12-08-1991)
Col. 559-63
- Income Tax Arrears
(Deb. 36, Vol. IV, 30-08-1991)
Col. 12
- Increase in Natural Gas Prices
(Deb. 37, Vol. IV, 03-09-1991)
Col. 279
- Jabalpur Project
(Deb. 24, Vol. III, 12-08-1991)
Col. 162-63
- Meeting of the SAARC Council of Ministers at Maldives
(Deb. 30, Vol. III, 22-08-1991)
Col. 116-18
- Modernisation of Jabalpur Station
(Deb. 28, Vol. III, 20-08-1991)
Col. 191
- Modification of AC-II Class
(Deb. 33, Vol. IV, 27-08-1991)
Col. 67
- Need for Early Completion of Radio and TV Transmission Services at Jabalpur
(Deb. 27, Vol. III, 19-08-1991)
Col. 199
- Need to give more concession to small newspapers (MUR 377)
(Deb. 35, Vol. IV, 29-08-1991)
Col. 569-70
- Need to introduce a new train between Jabalpur and Delhi (MUR 377)
(Deb. 42, Vol. V, 10-09-1991)
Col. 349-50
- News-Items Captioned 'Ultras Massed on Indo-Pak Border'
(Deb. 39, Vol. IV, 05-09-1991)
Col. 65

- Non-availability of Foreign Exchange to Public Sector Undertakings
(Deb. 40, Vol. IV, 06-09-1991)
Col. 65
- Panel on Vehicular Pollution Control
(Deb. 27, Vol. III, 19-08-1991)
Col. 36-37
- Passenger amenities at Katni Station
(Deb. 28, Vol. III, 20-08-1991)
Col. 41
- Passenger Amenities at Madan Mahal Station
(Deb. 25, Vol. III, 13-08-1991)
Col. 82-83
- People Below Poverty Line in Madhya Pradesh
(Deb. 43, Vol. V, 11-09-1991)
Col. 511-18
- Performance of News Readers of Doordarshan
(Deb. 34, Vol. IV, 28-08-1991)
Col. 355
- Privatisation of Oil Sector
(Deb. 33, Vol. IV, 27-08-1991)
Col. 253
- Production in Defence Factories in and around Jabalpur
(Deb. 36, Vol. IV, 30-08-1991)
Col. 136
- Purchase of Aircraft for Vayudoot
(Deb. 42, Vol. V, 10-09-1991)
Col. 36
- Regulatory Body to Monitor Compliance of Environment Protection Act
(Deb. 32, Vol. IV, 26-08-1991)
Col. 149
- Release of Sikh Detainees
(Deb. 35, Vol. IV, 29-08-1991)
Col. 339
- Road Improvement and Development Programme for Delhi
(Deb. 36, Vol. IV, 30-08-1991)
Col. 227
- Setting up of Distance Education Council
(Deb. 41, Vol. V, 09-09-1991)
Col. 78-80
- Talks with ULFA
(Deb. 35, Vol. IV, 29-08-1991)
Col. 376-77
- Trade Apprentices in Defence Factories at Jabalpur
(Deb. 36, Vol. IV, 30-08-1991)
Col. 231
- Trade Potential with Gulf
(Deb. 31, Vol. IV, 23-08-1991)
Col. 208-09
- TV Transmitter at Jabalpur
(Deb. 34, Vol. IV, 28-08-1991)
Col. 356
- Video Piracy
(Deb. 43, Vol. V, 11-09-1991)
Col. 139-41
- Volcanic Eruption in Andaman Island
(Deb. 35, Vol. IV, 29-08-1991)
Col. 521-22
- Panel, Shri Uttambhai Harjibhai
- Demands for Grants (General) 1991-92—
Ministry of Agriculture, Ministry of Food and Ministry of Rural Development
(Deb. 35, Vol. IV, 29-08-1991)
Col. 613-17
- Patil, Shri Harin
- Agricultural Labour
(Deb. 24, Vol. III, 12-08-1991)
Col. 210-22
- Ahmedabad as International Airport
(Deb. 20, Vol. II, 06-08-1991)
Col. 172-73

- Appointment of Salt Commissioner, Gujarat**
(Deb. 21, Vol. III, 07-08-1991)
Col. 91
- Benefits of Local Energy Resources in Gujarat**
(Deb. 15, Vol. II, 30-07-1991)
Col. 125
- Black Money**
(Deb. 13, Vol. II, 26-07-1991)
Col. 156
- Complaint Regarding Short Measuring of Petrol**
(Deb. 25, Vol. III, 13-08-1991)
Col. 5
- Completion of Central Projects**
(Deb. 29, Vol. III, 21-08-1991)
Col. 27
- Conversion and Extension of Rajkot-Veraval Line**
(Deb. 15, Vol. II, 30-07-1991)
Col. 196
- Deaths of Jawans of Para-Military Forces in Harness**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 41
- Delhi-Bombay Flight via Allahabad**
(Deb. 6, Vol. I, 16-07-1991)
Col. 27
- Drug Addicts in the Country**
(Deb. 27, Vol. III, 19-08-1991)
Col. 164
- Electoral Reforms**
(Deb. 4, Vol. I, 12-07-1991)
Col. 12
- Electronic Telephone Exchanges in Ahmedabad**
(Deb. 12, Vol. II, 25-07-1991)
Col. 27-29
- Facilities to Kashmiri Migrants**
(Deb. 17, Vol. II, 01-08-1991)
Col. 214-16
- Gandhar Gas Based Power Project**
(Deb. 25, Vol. III, 13-08-1991)
Col. 21-24
- IAS Officers on Deputation to Centre**
(Deb. 16, Vol. II, 31-07-1991)
Col. 200-04
- Incentives to Encourage Sports**
(Deb. 27, Vol. III, 19-08-1991)
Col. 164
- Increase in Prices of Edible Oils**
(Deb. 17, Vol. II, 01-08-1991)
Col. 107-10
- Introduction of New Tank, Air Craft, and Missiles**
(Deb. 13, Vol. II, 26-07-1991)
Col. 88
- Kandla-Bhatinda Railway Line**
(Deb. 20, Vol. II, 06-08-1991)
Col. 173
- Malpractice/Fraud Cases in Banks**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 28-29
- Manufacture of Modern Aircraft**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 168
- Microwave Link between Ahmedabad and Delhi Doordarshan**
(Deb. 16, Vol. II, 31-07-1991)
Col. 52-53
- Narmada Sagar Project**
(Deb. 12, Vol. II, 25-07-1991)
Col. 5
- Need to provide due share of natural gas to Ahmedabad city (MUR 377)**
(Deb. 45, Vol. V, 13-09-1991)
Col. 513
- New Telephone Connections**
(Deb. 44, Vol. V, 12-09-1991)
Col. 21
- Pilferage of Coal**
(Deb. 20, Vol. II, 06-08-1991)
Col. 173-74

- Privatisation of Air Services
(Deb. 33, Vol. IV, 27-08-1991)
Col. 73
- Profitability and Denationalising Coal India Limited
(Deb. 28, Vol. III, 20-08-1991)
Col. 105
- Quantity of Sugar etc. Supplied to Gujarat
(Deb. 11, Vol. II, 24-07-1991)
Col. 83
- Quarters for Staff of ESI Corporation
(Deb. 27, Vol. III, 19-08-1991)
Col. 142
- Recommendations of Experts on Loss Committee in Vayudoot
(Deb. 15, Vol. II, 30-07-1991)
Col. 155
- Scheme for Amelioration of Jute Growing Farmers
(Deb. 17, Vol. II, 01-08-1991)
Col. 210
- Sick Industrial Units
(Deb. 23, Vol. III, 09-08-1991)
Col. 283
- Smuggling on Indo-Pak Border
(Deb. 35, Vol. IV, 29-08-1991)
Col. 6
- Special Leave to the Participants of National Sports
(Deb. 27, Vol. III, 19-08-1991)
Col. 37
- Steam Coal Requirement of Industries in Gujarat
(Deb. 20, Vol. II, 06-08-1991)
Col. 68-69
- Sugar Factory at Velda (Gujarat)
(Deb. 16, Vol. II, 31-07-1991)
Col. 153-54
- Supply of Coal to Thermal Power Plants in Gujarat
(Deb. 15, Vol. II, 30-07-1991)
Col. 200
- Supply of Natural Gas Through Pipelines in Ahmedabad
(Deb. 15, Vol. II, 30-07-1991)
Col. 28
- Turnover of M/s Pepsi Foods Private Ltd.
(Deb. 38, Vol. IV, 04-09-1991)
Col. 26
- Patidar, Shri Rameshwar
- Bi-Lingual Computer Processing Facility in Indian Missions
(Deb. 43, Vol. V, 11-09-1991)
Col. 317
- Bodhghat Thermal Power Project
(Deb. 28, Vol. III, 20-08-1991)
Col. 96
- Bomb Blast in Delhi
(Deb. 35, Vol. IV, 29-08-1991)
Col. 167-68
- Compulsory Sterilisation Bill by Shri Rameshwar Patidar—Int.
(Deb. 45, Vol. V, 13-09-1991)
Col. 544
- Construction of New Building of Doordarshan at Mandi House, Delhi
(Deb. 29, Vol. III, 21-08-1991)
Col. 171-72
- Crop Insurance Scheme
(Deb. 22, Vol. III, 08-08-1991)
Col. 120
- Demands for Grants (General) 1991-92—
Ministry of Agriculture, Ministry of Food and Ministry of Rural Development
(Deb. 37, Vol. IV, 03-09-1991)
Col. 389
- Demands for Grants (General) 1991-92—
Ministry of Agriculture, Ministry of Food and Ministry of Rural Development
(Deb. 36, Vol. IV, 30-08-1991)
Col. 456

- Development of Orchards
(Deb. 22, Vol. III, 08-08-1991)
Col. 126
- Engagement of Foreign Technicians by
PFPL
(Deb. 34, Vol. IV, 28-08-1991)
Col. 181
- Extraction of Bauxite in Madhya Pradesh
(Deb. 39, Vol. IV, 05-09-1991)
Col. 172
- Foreign Exchange Earnings by EOUs and
FTZ units
(Deb. 40, Vol. IV, 06-09-1991)
Col. 86
- Forest (Conservation) Amendment Bill
(Amendment of Section 2) by
Shri Rameshwar Patidar—Int.
(Deb. 45, Vol. V, 13-09-1991)
Col. 553
- Horticulture Boards
(Deb. 22, Vol. III, 08-08-1991)
Col. 211
- Hydel Power Projects in Rajasthan
(Deb. 28, Vol. III, 20-08-1991)
Col. 86
- Implementation of Assam Accord
(Deb. 39, Vol. IV, 05-09-1991)
Col. 22-30
- Khandwa-Dahod and Khandwa-Khargon
Railway Line
(Deb. 37, Vol. IV, 03-09-1991)
Col. 78
- Madhya Bharat Notified Area Land
Distribution and Transfer Regulation,
1954
(Deb. 39, Vol. IV, 05-09-1991)
Col. 295
- National Lung Institute in
Bhopal
(Deb. 41, Vol. V, 09-09-1991)
Col. 219
- Pench Thermal Power Plant
(Deb. 25, Vol. III, 13-08-1991)
Col. 257
- Power Position in Madhya Pradesh
(Deb. 20, Vol. II, 06-08-1991)
Col. 118
- Power Projects in Eighth Plan
(Deb. 42, Vol. V, 10-09-1991)
Col. 190-91
- Privatisation of Power generation in
Madhya Pradesh
(Deb. 33, Vol. IV, 27-08-1991)
Col. 168
- Promotion of SC/ST Officers
as Secretary and Additional
Secretary
(Deb. 38, Vol. IV, 04-09-1991)
Col. 115
- Rihand Hydro-electric Project
(Deb. 33, Vol. IV, 27-08-1991)
Col. 87
- Setting up Rake Points for Fertilizers
Distribution
(Deb. 21, Vol. III, 07-08-1991)
Col. 147
- Subsidy to Compensate Losses Suffered
in Sikara, House Boat Business in
Kashmir
(Deb. 39, Vol. IV, 05-09-1991)
Col. 173
- Supply of Kerosene to States
(Deb. 25, Vol. III, 13-08-1991)
Col. 110-18
- Technical Manpower Support to
Scientists in Indian Missions
(Deb. 43, Vol. V, 11-09-1991)
Col. 147-48
- Techno-Economic Approval to Korba
Power Plant
(Deb. 20, Vol. II, 06-08-1991)
Col. 141-42

- Training Programmes for Technical/Non-Technical Personnel**
(Deb. 43, Vol. V, 11-09-1991)
Col. 496-97
- Tree Plantation Scheme**
(Deb. 19, Vol. II, 05-08-1991)
Col. 149
- Patil, Shri Prakash V.**
- Addition to Installed Capacity of Power Plants**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 125
- Airbus A-320**
(Deb. 25, Vol. III, 13-08-1991)
Col. 189-90
(Deb. 37, Vol. IV, 03-09-1991)
Col. 139
- Allocation of Fertilizers to Maharashtra**
(Deb. 29, Vol. III, 21-08-1991)
Col. 172-73
- Assistance to Maharashtra for Industrial Development**
(Deb. 21, Vol. III, 07-08-1991)
Col. 264
- Balance between Exports and Imports**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 71
- Ban on Felling of Trees**
(Deb. 5, Vol. I, 15-07-1991)
Col. 150
- Bilateral Relations with China**
(Deb. 12, Vol. II, 25-07-1991)
Col. 73
- Border Trade with China**
(Deb. 13, Vol. II, 26-07-1991)
Col. 65
- Captive Power Plants**
(Deb. 25, Vol. III, 13-08-1991)
Col. 125-26
- Committee on National Handloom Development Corporation**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 304
- Company Law Board**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 330-31
- Credit Curbs on Textile Industry by Reserve Bank of India**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 329-30
- Criteria for Distribution of Edible Oils to States**
(Deb. 16, Vol. II, 31-07-1991)
Col. 66-67
- Decontrol of Molasses**
(Deb. 7, Vol. I, 17-07-1991)
Col. 79-80
- Demand and Supply of Petroleum Products**
(Deb. 15, Vol. II, 30-07-1991)
Col. 39
- Demand for Jharkhand State**
(Deb. 8, Vol. I, 18-07-1991)
Col. 81-82
- Deployment of Army to Check Infiltration on Indo-Pak Border**
(Deb. 8, Vol. I, 18-07-1991)
Col. 81
- Development of Tourism in Maharashtra**
(Deb. 25, Vol. III, 13-08-1991)
Col. 310-11
- Duty on Foreign Exchange Released under Foreign Travel Scheme**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 329
- Establishment of Irrigation Finance Corporation**
(Deb. 12, Vol. II, 25-07-1991)
Col. 133

- Expansion of Telephone Exchanges in Maharashtra
(Deb. 8, Vol. I, 18-07-1991)
Col. 65
- Export of Maruti Cars during 1990-91
(Deb. 11, Vol. II, 24-07-1991)
Col. 73
- Export of Molasses
(Deb. 29, Vol. III, 21-08-1991)
Col. 167-68
- Extension of Forest Areas
(Deb. 5, Vol. I, 15-07-1991)
Col. 120
- Facilities at Bombay Airport
(Deb. 42, Vol. V, 10-09-1991)
Col. 189-90
- Fixation of Support Price for Foodgrains
(Deb. 22, Vol. III, 08-08-1991)
Col. 47
- Foeticide Cases
(Deb. 24, Vol. III, 12-08-1991)
Col. 53-54
- Foreign Investments
(Deb. 7, Vol. I, 17-07-1991)
Col. 144-48
- Import Restrictions on Drugs
(Deb. 21, Vol. III, 07-08-1991)
Col. 143
- Increase in Air Passengers
(Deb. 28, Vol. III, 20-08-1991)
Col. 131
- Increase in Air Passengers
(Deb. 28, Vol. III, 20-08-1991)
Col. 131
- Indo-Pak Talks
(Deb. 8, Vol. I, 18-07-1991)
Col. 45
- Interruption in Power Supply at Sahar Airport, Bombay
(Deb. 20, Vol. II, 06-08-1991)
Col. 218-19
- Investment by NRIs
(Deb. 4, Vol. I, 12-07-1991)
Col. 43-45
- Investment in Ethiopia
(Deb. 31, Vol. IV, 23-08-1991)
Col. 169-70
- Irrigation Projects under Construction
(Deb. 12, Vol. II, 25-07-1991)
Col. 134
- Joint Venture Proposal from IBM
(Deb. 29, Vol. III, 21-08-1991)
Col. 167
- Loss to Railways due to Agitations
(Deb. 6, Vol. I, 16-07-1991)
Col. 47
- Losses in Air India
(Deb. 15, Vol. II, 30-07-1991)
Col. 109
- Male and Female Population
(Deb. 35, Vol. IV, 29-08-1991)
Col. 172-75
- Manufacture of Narcotic Formulations
(Deb. 7, Vol. I, 17-07-1991)
Col. 76
- Mechanisation and Automation of Postal Operations
(Deb. 30, Vol. III, 22-08-1991)
Col. 214
- Modernisation of sick Textile Units
(Deb. 13, Vol. II, 26-07-1991)
Col. 190
- Modernisation of Stations in Marathwada
(Deb. 6, Vol. I, 16-07-1991)
Col. 91
- Persons Arrested in Connection with Drugs Smuggling
(Deb. 31, Vol. IV, 23-08-1991)
Col. 387
- Projects from Maharashtra Pending Clearance
(Deb. 9, Vol. I, 19-07-1991)
Col. 10

- Quality on Doordarshan Programmes
(Deb. 16, Vol. II, 31-07-1991)
Col. 49
- Railway Lines in Marathwada
(Deb. 20, Vol. II, 06-08-1991)
Col. 41
- Reservation Facilities on any IA Flights
(Deb. 28, Vol. III, 20-08-1991)
Col. 131
- Rise in Prices of Essential Commodities
(Deb. 7, Vol. I, 17-07-1991)
Col. 29-32
- SBI's Credit Deposit Ratio in Maharashtra
(Deb. 4, Vol. I, 12-07-1991)
Col. 98
- SBI's Schemes for Farmers in Maharashtra
(Deb. 4, Vol. I, 12-07-1991)
Col. 96-97
- Seating capacity in IA Fleet
(Deb. 28, Vol. III, 20-08-1991)
Col. 33
- Seizure of Gold at Indira Gandhi
International Airport, New Delhi
(Deb. 31, Vol. IV, 23-08-1991)
Col. 331-32
- Shortage of Cement
(Deb. 29, Vol. III, 21-08-1991)
Col. 53
- Southern Gas Grid
(Deb. 28, Vol. III, 20-08-1991)
Col. 150
- Strike by workers of Indian Airlines
(Deb. 28, Vol. III, 20-08-1991)
Col. 187
- Summer Rush of Railway Passengers in
Maharashtra
(Deb. 6, Vol. I, 16-07-1991)
Col. 92
- Supply of Rice and Edible Oils to
Maharashtra
(Deb. 7, Vol. I, 17-07-1991)
Col. 79-80
- Telephone Exchanges in Maharashtra
(Deb. 8, Vol. I, 18-07-1991)
Col. 65-66
- Threat of Environment Pollution
(Deb. 5, Vol. I, 15-07-1991)
Col. 149-50
- Waiting List for New Telephone
Connections in Maharashtra
(Deb. 30, Vol. III, 22-08-1991)
Col. 111-12
- Patil, Shri Uttamrao Deorao
- Constitution (Amendment) Bill
(Amendment of Article 371) by
Shri Uttamrao Deorao Patil—Int.
(Deb. 45, Vol. V, 13-09-1991)
Col. 546
- Constitution (Scheduled Tribes) Order
(Amendment) Bill (Amendment of the
Schedule) by Shri Uttamrao Deorao
Patil—Int.
(Deb. 45, Vol. V, 13-09-1991)
Col. 552
- Litigation Cell of Directorate of Estates
(Deb. 32, Vol. IV, 26-08-1991)
Col. 305
- Need to establish Development Boards
for Vidarbha, Marathwada etc. in
Maharashtra (MUR 377)
(Deb. 24, Vol. III, 12-08-1991)
Col. 818-19
- Need to Provide Electronic or Automatic
Exchange at Wani, Maharashtra
(MUR 377)
(Deb. 5, Vol. I, 15-07-1991)
Col. 201
- New Sugar Factories in Maharashtra
(Deb. 38, Vol. IV, 04-09-1991)
Col. 170
- Provision of Adhoc Quarters by
Directorate of Estates
(Deb. 32, Vol. IV, 26-08-1991)
Col. 69

- Shortfall in Power Generation
(Deb. 42, Vol. V, 10-09-1991)
Col. 154-55
- Patil, Shri Vijay Naval
- Acquisition of New Ships
(Deb. 13, Vol. II, 26-07-1991)
Col. 33
- Adoption of Advance Technology by SAIL
(Deb. 35, Vol. IV, 29-08-1991)
Col. 245-46
- Advance Cancer Centres in Northern India
(Deb. 32, Vol. IV, 26-08-1991)
Col. 74
- Agro-Based Industries
(Deb. 17, Vol. II, 01-08-1991)
Col. 237
- Air Pollution in Delhi
(Deb. 24, Vol. III, 12-08-1991)
Col. 27-28
- Allocation of Natural Gas to Fertilizer Industry
(Deb. 20, Vol. II, 06-08-1991)
Col. 103
- Beneficiaries of Food Distribution
(Deb. 21, Vol. III, 07-08-1991)
Col. 117
- Collapse of the Bank of Credit and Commerce International (Overseas) Limited (Motion)
(Deb. 46, Vol. V, 14-09-1991)
Col. 237
- Commercial Advertisements on Television
(Deb. 16, Vol. II, 31-07-1991)
Col. 150-51
- Crude Oil Production
(Deb. 15, Vol. II, 30-07-1991)
Col. 148
- Decline in Oilseed Prices
(Deb. 17, Vol. II, 01-08-1991)
Col. 144
- Delimitation (Amendment) Bill (Amendment of Section 9) by Shri Pawan Kumar Bansal—Withdrawn
(Deb. 18, Vol. II, 02-08-1991)
Col. 305
- Demands for Grants (General)—1991-92
(Deb. 30, Vol. III, 22-08-1991)
Col. 358-62
- Development of Plots
(Deb. 14, Vol. II, 29-07-1991)
Col. 167-68
- Export of Iron Ore to Japan
(Deb. 45, Vol. V, 13-09-1991)
Col. 27
- Foreign Exchange Earnings from Tourism
(Deb. 15, Vol. II, 30-07-1991)
Col. 44
- Foreign Investment
(Deb. 31, Vol. IV, 23-08-1991)
Col. 382
- Free and Compulsory Education to Children
(Deb. 27, Vol. III, 19-08-1991)
Col. 107-09
- General Budget—1991-92—General Discussion
(Deb. 19, Vol. II, 05-08-1991)
Col. 388-92
- Gold and Silver Obtained from Mines
(Deb. 30, Vol. III, 22-08-1991)
Col. 204-06
- Grounding of Aircraft
(Deb. 20, Vol. II, 06-08-1991)
Col. 210
- Impact of Loan Waiver Scheme on Farmers
(Deb. 18, Vol. II, 02-08-1991)
Col. 121
- Import of Medical Electronic Equipments
(Deb. 34, Vol. IV, 28-08-1991)
Col. 237

- Inter-Basin Water for Hydrel Power Generation
(Deb. 25, Vol. III, 13-08-1991)
Col.95-108
- Investment by Mutual Funds of Nationalised Banks
(Deb. 23, Vol. III, 09-08-1991)
Col.234
- Kandla-Bhatinda Pipeline Project
(Deb. 15, Vol. II, 30-07-1991)
Col.148
- Oil Deposits in Jalgaon District
(Deb. 33, Vol. IV, 27-08-1991)
Col.100
- Performance of Fertilizers Industry
(Deb. 38, Vol. IV, 04-09-1991)
Col.117
- Performance of Nationalised Banks
(Deb. 18, Vol. II, 02-08-1991)
Col.43
- Pest Attack on Jowar
(Deb. 30, Vol. III, 22-08-1991)
Col.59-61
- Plans to Improve Traffic and Transportation System in Delhi
(Deb. 36, Vol. IV, 30-08-1991)
Col.68
- Poor Performance of Indians in Sports
(Deb. 14, Vol. II, 29-07-1991)
Col.50-51
- Prices of Domestic Newsprint
(Deb. 16, Vol. II, 31-07-1991)
Col.36-39
- Production of Cotton
(Deb. 31, Vol. IV, 23-08-1991)
Col.354
- Progress of C-DOT
(Deb. 30, Vol. III, 22-08-1991)
Col.203-04
- Raising of Loans by UCO Bank from Foreign Banks
(Deb. 23, Vol. III, 09-08-1991)
Col.105
- Research to Cure Rabies
(Deb. 41, Vol. V, 09-09-1991)
Col.129
- Resources for Housing Needs
(Deb. 24, Vol. III, 12-08-1991)
Col.54-55
- Return of Indians to Gulf Countries
(Deb. 17, Vol. II, 01-08-1991)
Col.44-45
- Role of Colombo Plan in Rehabilitation of Asian Countries
(Deb. 31, Vol. IV, 23-08-1991)
Col.147-50
- Short Supply of Food
(Deb. 16, Vol. II, 31-07-1991)
Col.141
- Shortage of Rolling Stock
(Deb. 20, Vol. II, 06-08-1991)
Col.210-11
- Survey regarding Wastage of River Waters
(Deb. 22, Vol. III, 08-08-1991)
Col.24
- Syllabi for Students from Lower K.G to Plus 2 Standard
(Deb. 27, Vol. III, 19-08-1991)
Col.20-21
- Training Facilities for Leather Technology
(Deb. 16, Vol. II, 31-07-1991)
Col.125-40
- Transfer of Inter-Basin Water for Urban Water Supply
(Deb. 24, Vol. III, 12-08-1991)
Col.323
- Wildlife (Protection) Amendment Bill--
Consid. & Pass
(Deb. 47, Vol. V, 16-09-1991)
Col.129

- Working of Refinery Projects
(Deb. 15, Vol. II, 30-07-1991)
Col. 147
- Patil, Shri Yashwantrao Gadakh
- Ahmednagar Fort as National Monument
(Deb. 41, Vol. V, 09-09-1991)
Col. 437-38
- Airlinking of Ahmednagar
(Deb. 28, Vol. III, 20-08-1991)
Col. 89
- Airlinking of District Headquarters
(Deb. 15, Vol. II, 30-07-1991)
Col. 83
- Applications for Sugar Factory
(Deb. 29, Vol. III, 21-08-1991)
Col. 147
- Ayurvedic Medical System
(Deb. 27, Vol. III, 19-08-1991)
Col. 63
- Claims Cases Pending
(Deb. 27, Vol. III, 19-08-1991)
Col. 165
- Commemoration Stamps on "Chand Bibi"
and "Ahmed Nagar Fort"
(Deb. 35, Vol. IV, 29-08-1991)
Col. 469
- Criteria Adopted for Re-telecast of TV
Serials
(Deb. 16, Vol. II, 31-07-1991)
Col. 214-15
- Criteria for declaring State Highway as
National Highways
(Deb. 23, Vol. III, 09-08-1991)
Col. 120
- Curtailment of Funds to Bhingar
Cantonment Board Ahmednagar
(Deb. 40, Vol. IV, 06-09-1991)
Col. 295
- Deaths due to Mysterious Disease in
Delhi
(Deb. 14, Vol. II, 29-07-1991)
Col. 107-08
- Deployment of Army on Civil Purposes
(Deb. 35, Vol. IV, 29-08-1991)
Col. 352
- Development of Tourist Spots in
Aurangabad
(Deb. 15, Vol. II, 30-07-1991)
Col. 60
- Documentary Film on Ahmednagar Fort
(Deb. 29, Vol. III, 21-08-1991)
Col. 263-64
- Dry Port in Pune
(Deb. 40, Vol. IV, 06-09-1991)
Col. 295
- Endangered Species
(Deb. 32, Vol. IV, 26-08-1991)
Col. 167
- Export of Molasses
(Deb. 23, Vol. III, 09-08-1991)
Col. 265
- Export Order for Telephone Instruments
(Deb. 17, Vol. II, 01-08-1991)
Col. 127-28
- Financing of Ajanta and Ellora Projects
by Japan
(Deb. 13, Vol. II, 26-07-1991)
Col. 113
- Food Processing Industries in
Ahmednagar District
(Deb. 16, Vol. II, 31-07-1991)
Col. 215-16
- Grievance Cells of MCD
(Deb. 44, Vol. V, 12-09-1991)
Col. 121
- Growth in Demand for Petroleum Products
(Deb. 20, Vol. II, 06-08-1991)
Col. 121
- High Yielding Variety Seeds
(Deb. 22, Vol. III, 08-08-1991)
Col. 202
- Hopping Flights
(Deb. 42, Vol. V, 10-09-1991)
Col. 170-78

- IAF Plane Crashes
(Deb. 31, Vol. IV, 23-08-1991)
Col 223-24
- Income Tax allowance payable to employees of Public Sector Undertakings
(Deb. 45, Vol. V, 13-09-1991)
Col 182
- Indian Banks Functioning Abroad
(Deb. 13, Vol. II, 26-07-1991)
Col 239
- Indo-Bangla Dispute over some island and Tin Bigha Corridor
(Deb. 30, Vol. III, 22-08-1991)
Col 85-88
- Infiltration of Pak Trained Terrorists
(Deb. 17, Vol. II, 01-08-1991)
Col 234-35
- Installation of Broadcasting Station and TV Transmitter at Ahmednagar
(Deb. 16, Vol. II, 31-07-1991)
Col 214
- Lease of Railway land to Housing Societies in Bombay
(Deb. 25, Vol. III, 13-08-1991)
Col 185
- Local Trains in Bombay
(Deb. 33, Vol. IV, 27-08-1991)
Col 149
- Local Trains of Lonawala and Pune Route
(Deb. 42, Vol. V, 10-09-1991)
Col 319-20
- Modern Facilities at Ahmednagar Cantonment Hospital
(Deb. 40, Vol. IV, 06-09-1991)
Col 175
- Modernisation of Aurangabad Airport
(Deb. 15, Vol. II, 30-07-1991)
Col 214
- New Post Offices in Ahmednagar District of Maharashtra
(Deb. 30, Vol. III, 22-08-1991)
Col 172
- Pak Spy Ring in Kutch
(Deb. 35, Vol. IV, 29-08-1991)
Col 170-72
- Pension Benefits to Employees of Cantonment Boards
(Deb. 40, Vol. IV, 06-09-1991)
Col 294
- Performance of Public Sector Banks
(Deb. 13, Vol. II, 26-07-1991)
Col 229
- Permission to Private Airlines
(Deb. 15, Vol. II, 30-07-1991)
Col 218
- Radio Telephone Service in Ahmednagar District of Maharashtra
(Deb. 30, Vol. III, 22-08-1991)
Col 167-71
- Reconstitution of Planning Commission
(Deb. 29, Vol. III, 21-08-1991)
Col 268-69
- Reservation Quota at Ahmednagar Station
(Deb. 42, Vol. V, 10-09-1991)
Col 318-19
- Restoration of a train between Bombay-Daund-Manmand
(Deb. 37, Vol. IV, 03-09-1991)
Col 137
- Return of persons of Indian Origin from Fiji
(Deb. 39, Vol. IV, 05-09-1991)
Col 94
- Sharing of Expenses by States on Army Deployment
(Deb. 35, Vol. IV, 29-08-1991)
Col 170
- Steps to Check Deforestation in States
(Deb. 27, Vol. III, 19-08-1991)
Col 142-44

- Sugar Factories**
(Deb. 21, Vol. III, 07-08-1991)
Col. 123
- Talks with Pakistan on Trade and Cultural Programmes**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 500-01
- Telecast of Language Programme**
(Deb. 16, Vol. II, 31-07-1991)
Col. 100
- Tourism Development in Maharashtra**
(Deb. 15, Vol. II, 30-07-1991)
Col. 214
- Transfer of Cantonment Land to Ahmednagar Municipal Council**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 59
- Water Pollution**
(Deb. 41, Vol. V, 09-09-1991)
Col. 10-21
- World Bank Assistance to Maharashtra for Water and Sewerage Projects**
(Deb. 24, Vol. III, 12-08-1991)
Col. 247-48
- Patil, Shrimati Pratibha Devisingh**
- Demands for Grants(General)—1991-92—Ministry of Agriculture, Ministry of Food and Ministry of Rural Development**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 605-12
- Patank, Shri Sivaji**
- Construction of Four Lane Road on Bhubaneswar—Cuttak-Jagatpur Section of National Highway No. 5**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 154-55
- Deaths of Jawans of Para-Military Forces in Harness**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 40
- Khurda Road Bolangir Railway Line**
(Deb. 20, Vol. II, 06-08-1991)
Col. 40
- Need to allocate adequate quota of fertilizers to Orissa and Madhya Pradesh through the marketing Division of Hindustan Fertilizers Corporation (MUR 377)**
(Deb. 13, Vol. II, 26-07-1991)
Col. 317
- Need to declare Bhubaneswar, Orissa as B-2 grade city (MUR 377)**
(Deb. 41, Vol. V, 09-09-1991)
Col. 674
- Need to direct National Airport Authority to go ahead with its Plan for expansion of run-way etc. of Bhubaneswar Airport, Orissa**
(Deb. 28, Vol. III, 20-08-1991)
Col. 230
- Permission to multinationals for entering into Insurance Sector**
(Deb. 23, Vol. III, 09-08-1991)
Col. 105
- Railway Budget—1991-92—General Discussion and Demands for Grants (Railways)—1991-92**
(Deb. 10, Vol. III, 20-07-1991)
Col. 218
- Tourism Development in Orissa**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 77
- UN Liner Code**
(Deb. 23, Vol. III, 09-08-1991)
Col. 234
- Patra, Dr. Kartikeswar**
- Activities and Achievements of National Handloom Development Corporation**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 79-82
- Administrative Reforms**
(Deb. 16, Vol. II, 31-07-1991)
Col. 56

- Adoption of Foreign Technology in Steel Sector**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 465-66
- Allocation of Power to States**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 99
- Area Development Project in Orissa**
(Deb. 24, Vol. III, 12-08-1991)
Col. 297-98
- Assistance to Enrich Forests in Orissa**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 304
- Assistance Under Central/Centrally Sponsored Schemes**
(Deb. 24, Vol. III, 12-08-1991)
Col. 106
- Cancellation of General Elections in Punjab Bill—consid. and pass Punjab Budget, 1991-92—General Discussion and Demands for Grants on Account (Punjab), 1991-92**
(Deb. 47, Vol. V, 16-09-1991)
Col. 231
- Central Assistance to Orissa for Minor forest produce plantation programme**
(Deb. 24, Vol. III, 12-08-1991)
Col. 296-98
- Central Assistance to States to Acquire Sophisticated Machines and Equipments for Road Construction**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 294-96
- Charge Crime Units**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 292-93
- Coach Repair Unit Mancheswar**
(Deb. 25, Vol. III, 13-08-1991)
Col. 284
- Coconut Plantations in Orissa**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 137
- Commercial Production at Haldia Unit of Hindustan Fertilizer Corporation Limited**
(Deb. 11, Vol. II, 24-07-1991)
Col. 24-25
- Construction of Bridges on Remuna-Durgadevi Road and River Budhabalanga**
(Deb. 13, Vol. II, 26-07-1991)
Col. 51
- Construction of Oil Terminal at Paradip Port**
(Deb. 15, Vol. II, 30-07-1991)
Col. 41
- Construction of Staff Quarters for P&T Employees in Orissa**
(Deb. 22, Vol. III, 08-08-1991)
Col. 39
- Continuance of Proclamation by President in Relation to the State of Punjab (Res.)**
(Deb. 49, Vol. V, 18-09-1991)
Col. 54
- Credit to Fishermen Cooperative Societies**
(Deb. 30, Vol. III, 22-08-1991)
Col. 132-33
- Cyclone Warning Centre at Bhubaneswar**
(Deb. 21, Vol. III, 07-08-1991)
Col. 90
- Deforestation in Orissa**
(Deb. 19, Vol. II, 05-08-1991)
Col. 124-25
- Delhi Transport Corporation Employees**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 16
- Demands for Grants (General)—1991-1992—Ministry of Defence**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 415

- Development of Telecom facilities
in Balasore District of Orissa
(Deb. 22, Vol. III, 08-08-1991)
Col. 132
- Dhamara Fishing Harbour in
Orissa
(Deb. 22, Vol. III, 08-08-1991)
Col. 179
- Electrification of Kharagpur-Khurda
Section
(Deb. 28, Vol. III, 20-08-1991)
Col. 127
- Employment Generating Schemes
(Deb. 21, Vol. III, 07-08-1991)
Col. 235
- Expansion of Bhubaneswar Airports
(Deb. 28, Vol. III, 20-08-1991)
Col. 128
- External Assistance for Irrigation Projects
in Orissa
(Deb. 30, Vol. III, 22-08-1991)
Col. 63-65
- Foreign Contracts by IRCON
(Deb. 28, Vol. III, 20-08-1991)
Col. 127
- Funds for Balasore-Jaleswar OT Road in
Orissa
(Deb. 31, Vol. IV, 23-08-1991)
Col. 293-94
- Gymnastic Schools in Orissa
(Deb. 27, Vol. III, 19-08-1991)
Col. 127
- Harnessing of Wind Energy
(Deb. 25, Vol. III, 13-08-1991)
Col. 42-43
- Homes for the Aged
(Deb. 27, Vol. III, 19-08-1991)
Col. 31
- HUDCO Assistance to Bhubaneswar
Development Authority
(Deb. 19, Vol. II, 05-08-1991)
Col. 258
- Illiteracy Percentile
(Deb. 5, Vol. I, 15-07-1991)
Col. 5
- Import of Remote Line Units
(Deb. 17, Vol. II, 01-08-1991)
Col. 197-98
- Insat Disaster Warning System
(Deb. 34, Vol. IV, 28-08-1991)
Col. 471
- Land under irrigation in Orissa,
Maharashtra and Madhya Pradesh
(Deb. 22, Vol. III, 08-08-1991)
Col. 178
- Loans to Sugar Mills at Concessional
Rates
(Deb. 40, Vol. IV, 06-09-1991)
Col. 66
- Manual Trunk Boards in Orissa
(Deb. 35, Vol. IV, 29-08-1991)
Col. 445-57
- Maximisation of Power Generation
(Deb. 6, Vol. I, 16-07-1991)
Col. 23
- Medicines Manufactured in Public Sector
(Deb. 32, Vol. IV, 26-08-1991)
Col. 303
- National Institute of Physical Education
and Sports
(Deb. 24, Vol. III, 12-08-1991)
Col. 295-96
- OEFC Loan to Orissa
(Deb. 23, Vol. III, 09-08-1991)
Col. 95
- Oil Refinery in Orissa
(Deb. 28, Vol. III, 20-08-1991)
Col. 31
- Orissa Drugs and Chemical Limited
(Deb. 29, Vol. III, 21-08-1991)
Col. 79-80
- Orissa Social Forestry Project
(Deb. 32, Vol. IV, 26-08-1991)
Col. 75

- Petrol/Diesel Outlets in Balasore, Orissa**
(Deb. 15, Vol. II, 30-07-1991)
Col. 161
- Population Below Poverty Line**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 5
- Project Report of BHEL**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 283
- Rail User's Committees**
(Deb. 20, Vol. II, 06-08-1991)
Col. 201-02
- Railway Budget 1991-92—General Discussion and Demands for Grants (Railways)—1991-92**
(Deb. 10, Vol. III, 20-07-1991)
Col. 209
- Railway Hospitals in Orissa**
(Deb. 20, Vol. II, 06-08-1991)
Col. 220-21
- Railway/Projects in Balasore**
(Deb. 20, Vol. II, 06-08-1991)
Col. 44-45
- Regional Forage Production-cum-Demonstration Centre**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 457-64
- Requirement of LPG cylinders**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 14
- Scarcity of Foodgrains in Orissa**
(Deb. 43, Vol. V, 11-09-1991)
Col. 37-42
- Setting up of a Crude Tar Unit of Jakhpara, Orissa**
(Deb. 15, Vol. II, 30-07-1991)
Col. 48
- Setting up of Coast Guard District Headquarters in Orissa**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 170
- Setting up of Creche for the Children Telecom Employees**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 441-44
- Slow Progress of Non-Formal Education Projects in Orissa**
(Deb. 24, Vol. III, 12-08-1991)
Col. 290-94
- Socio-Economic Development Programme for Upliftment of Fishermen**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 175-76
- Steps against Subsidence in Coal Area**
(Deb. 25, Vol. III, 13-08-1991)
Col. 307-10
- Supply of Kerosene to Orissa**
(Deb. 25, Vol. III, 13-08-1991)
Col. 285
- Telephone Advisory Committee for Orissa**
(Deb. 17, Vol. II, 01-08-1991)
Col. 73
- Tourism Development at Balasore District of Orissa**
(Deb. 15, Vol. II, 30-07-1991)
Col. 156
- Training Programmes on Oceanography**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 470
- UNDP Assistance for Aluminium Silicon Alloy Project in Orissa**
(Deb. 30, Vol. III, 22-08-1991)
Col. 137
- Upper Kolab Power Project**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 32
- Violation of Directives of Election Commission by Officials**
(Deb. 18, Vol. II, 02-08-1991)
Col. 75
- Welfare Schemes for Handloom Weavers**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 240-42

- Withdrawal of Subsidy on Agricultural Implements
 (Deb. 12, Vol. II, 25-07-1991)
 Col. 76
- Pattanayak, Shri Sarat**
 AIR Station at Jabaipur
 (Deb. 34, Vol. IV, 28-08-1991)
 Col. 29
- Decontrol of Fertilizer Prices
 (Deb. 30, Vol. III, 22-08-1991)
 Col. 74-75
- Growing of Medicinal Plant in Harishankar, Orissa
 (Deb. 27, Vol. III, 19-08-1991)
 Col. 32
- Integrated Wastelands Development Project Scheme
 (Deb. 27, Vol. III, 19-08-1991)
 Col. 105
- Mechanisation and Automation of Postal Operations
 (Deb. 30, Vol. III, 22-08-1991)
 Col. 214
- National Commission on Rural Labour
 (Deb. 41, Vol. V, 09-09-1991)
 Col. 27
- Need to set up special Development Board at Bolangir (MUR 377)
 (Deb. 45, Vol. V, 13-09-1991)
 Col. 512
- Ordnance Factory at Badmall, Orissa
 (Deb. 36, Vol. IV, 30-08-1991)
 Col. 62-63
- Poaching of Wild Animals
 (Deb. 32, Vol. IV, 26-08-1991)
 Col. 8
- Technical Collaboration with Foreign Company
 (Deb. 37, Vol. IV, 03-09-1991)
 Col. 23
- Urban Water Supply Schemes in Orissa
 (Deb. 41, Vol. V, 09-09-1991)
 Col. 264-65
- Vayudoot service to Bolangir, Orissa
 (Deb. 37, Vol. IV, 03-09-1991)
 Col. 83
- Pawar, Dr. Vasant Nivrutti**
 Additional Bogies in Panchvati Express
 (Deb. 15, Vol. II, 30-07-1991)
 Col. 163
- Additional Trains during Kumbhamela at Nasik
 (Deb. 15, Vol. II, 30-07-1991)
 Col. 52
- Alleged Corruption by CBI Officials
 (Deb. 16, Vol. II, 31-07-1991)
 Col. 142-43
- Enforcement of Acts Passed by Parliament
 (Deb. 40, Vol. IV, 06-09-1991)
 Col. 129
- Extension of Banking Facilities in Sinnar, Maharashtra
 (Deb. 31, Vol. IV, 23-08-1991)
 Col. 117
- Finance (No. 2) Bill, 1991-Consid.
 (Deb. 45, Vol. V, 13-09-1991)
 Col. 627
- Increase in Parliamentary Constituencies due to growth of Population
 (Deb. 23, Vol. III, 09-08-1991)
 Col. 284
- Proposal for New Train between Bombay-Manmad
 (Deb. 15, Vol. II, 30-07-1991)
 Col. 217
- Railway Budget, 1991-92-General Discussion and Demands for Grants (Railways), 1991-92
 (Deb. 11, Vol. II, 24-07-1991)
 Col. 251-56

Railway Facilities at Nasik for Kumbha mela (Deb. 25, Vol. III, 13-08-1991) Col. 275	Chairmen/Managing Directors in Public Sector Undertakings (Deb. 16, Vol. II, 31-07-1991) Col. 191
Release of Forest Lands for Projects (Deb. 41, Vol. V, 09-09-1991) Col. 229-30	Computer Communications Network System (Deb. 16, Vol. II, 31-07-1991) Col. 88-89
Supply of Gas to Sugar Units in North Maharashtra (Deb. 25, Vol. III, 13-08-1991) Col. 9-15	Construction of Flats under Ambedkar Avas Yojana (Deb. 19, Vol. II, 05-08-1991) Col. 122-23
Traction Factory at Nasik (Deb. 15, Vol. II, 30-07-1991) Col. 163	Conversion of Metre-Gauge Line in Tamil Nadu (Deb. 15, Vol. II, 30-07-1991) Col. 209
Pawar, Shri Ajit	
Announcement of Result of Grade 'C' Stenographers (Deb. 34, Vol. IV, 28-08-1991) Col. 191	Desiltation of Veeranam Lake (Tamil Nadu) (Deb. 17, Vol. II, 01-08-1991) Col. 124
Pawar, Shri Sharad	
Demands for Grants (General)—1991-1992—Ministry of Defence (Deb. 39, Vol. IV, 05-09-1991) Col. 445	Export of Coal (Deb. 42, Vol. V, 10-09-1991) Col. 113
Detailed Demands for Grants of the Ministry of Defence for 1991-92 and Defence Services Estimates, 1991-92. (Deb. 20, Vol. II, 06-08-1991) Col. 245-46	Facilities provided by Public Sector Banks to Employees Associations (Deb. 40, Vol. IV, 06-09-1991) Col. 377
Peruman, Dr. P. Vallal	
ASH Handling System in NLC (Deb. 20, Vol. II, 06-08-1991) Col. 167-69	Gas Based Power Plant at Cuddalore, Tamil Nadu (Deb. 20, Vol. II, 06-08-1991) Col. 150
Availability of Lignite (Deb. 20, Vol. II, 06-08-1991) Col. 31-34	Neyveli Lignite Corporation (Deb. 25, Vol. III, 13-08-1991) Col. 357
Back-Water around Pichavaram Forest (Deb. 24, Vol. III, 12-08-1991) Col. 175-76	Overbridge at Annamalai Nagar (Deb. 15, Vol. II, 30-07-1991) Col. 81
	Profits of Salem Steel Plants (Deb. 17, Vol. II, 01-08-1991) Col. 211-12

- Promotion of SC/ST Employees in Central Bank of India
(Deb. 31, Vol. IV, 23-08-1991)
Col. 74-75
- Proposal to Abolish Octroi Entry Tax etc.
(Deb. 41, Vol. V, 09-09-1991)
Col. 205-06
- Protection of Pichavaram Forest
(Deb. 19, Vol. II, 05-08-1991)
Col. 131-32
- Rail Link from Madras Egmore to Madras Central
(Deb. 15, Vol. II, 30-07-1991)
Col. 209
- Relief to Cyclone Victims in Bangladesh
(Deb. 44, Vol. V, 12-09-1991)
Col. 206
- Replacement of I/V Fluids
(Deb. 41, Vol. V, 09-09-1991)
Col. 216-17
- Restoration of Express Trains between Madras and Quilon
(Deb. 42, Vol. V, 10-09-1991)
Col. 265
- Setting up of Sea-food Procurement Centre at Portonovo in Tamil Nadu
(Deb. 13, Vol. II, 26-07-1991)
Col. 209
- Special Training to SC/ST Bank Managers
(Deb. 13, Vol. II, 26-07-1991)
Col. 102
- Sports Activities in Neyveli Lignite Corporation
(Deb. 25, Vol. III, 13-08-1991)
Col. 88-94
- Stoppage of Sethu and Pearl City Express at Pennadam Station
(Deb. 42, Vol. V, 10-09-1991)
Col. 266-67
- Superfast Train in Tamil Nadu
(Deb. 42, Vol. V, 10-09-1991)
Col. 264-65
- Vayudoot Service between Madras and Neyveli
(Deb. 20, Vol. II, 06-08-1991)
Col. 149-50
- Waste and Fallow Lands
(Deb. 44, Vol. V, 12-09-1991)
Col. 49-50
- Phundkar, Shri Pandurang Pandlik
- Production and Export of Cotton
(Deb. 18, Vol. II, 02-08-1991)
Col. 93
- Pilot, Shri Rajesh
- Motion of Thanks on the President's Address
(Deb. 8, Vol. I, 18-07-1991)
Col. 249-59
- New Telephone Connections
(Deb. 44, Vol. V, 12-09-1991)
Col. 21
- Poosapati, Shri Anandgajapati Raju
- Constitution of Commodity Management Board
(Deb. 39, Vol. IV, 05-09-1991)
Col. 3
- Extension of Public Distribution System
(Deb. 7, Vol. I, 17-07-1991)
Col. 16-17
- Impact of Rupee Devaluation
(Deb. 9, Vol. I, 19-07-1991)
Col. 5
- Jute Corporation of India
(Deb. 23, Vol. III, 09-08-1991)
Col. 13
- Late Running of Mail Trains
(Deb. 20, Vol. II, 06-08-1991)
Col. 19
- Subsidised food to villagers in ITDC hotels
(Deb. 28, Vol. III, 20-08-1991)
Col. 12

Potdukhe, Shri Shantaram

Cancellation of General Elections in Punjab Bill—consid. & pass Punjab Budget 1991-92—General Discussion and Demands for Grants on Account (Punjab), 1991-92
(Deb. 47, Vol. V, 16-09-1991)
Col. 216

Demand for Grants of Ministry of Finance for 1991-92
(Deb. 34, Vol. IV, 28-08-1991)
Col. 568

Jammu and Kashmir Appropriation (No. 3) Bill, 1991—Int. consid. & pass (Deb. 46, Vol. V, 14-09-1991)
Col. 321

Jammu and Kashmir Budget—General Discussion and Demands for Grants (Jammu and Kashmir)—1991-1992
(Deb. 46, Vol. V, 14-09-1991)
Col. 317

Jammu and Kashmir Budget—1991-92
(Deb. 32, Vol. IV, 26-08-1991)
Col. 388

Punjab Appropriation (Vote on Account), No. 2 Bill, 1991—Int. consid. & pass (Deb. 47, Vol. V, 16-09-1991)
Col. 232

Punjab Budget—1991-92
(Deb. 32, Vol. IV, 26-08-1991)
Col. 387

Prabhu Zantye, Shri Harish Narayan

Central Excise Duty and Custom Duty Collections in Goa
(Deb. 45, Vol. V, 13-09-1991)
Col. 187

Closed Units in Goa
(Deb. 41, Vol. V, 09-09-1991)
Col. 600-10

Closure of Cinema Houses
(Deb. 34, Vol. IV, 28-08-1991)
Col. 358

Demands for Grants (General)—1991-92
(Deb. 30, Vol. III, 22-08-1991)
Col. 330-32

Deposits in Nationalised Banks in Goa
(Deb. 36, Vol. IV, 30-08-1991)
Col. 351

Development of Horticulture in Goa
(Deb. 44, Vol. V, 12-09-1991)
Col. 281

Development of Tourism in Goa
(Deb. 37, Vol. IV, 03-09-1991)
Col. 24-27

Export of Bauxite ORE from Goa
(Deb. 36, Vol. IV, 30-08-1991)
Col. 181

Export of Ferro-manganese and Manganese ORE from Goa
(Deb. 36, Vol. IV, 30-08-1991)
Col. 181

Export of Iron-ORE from Goa
(Deb. 36, Vol. IV, 30-08-1991)
Col. 90

Gas Based Power Plant in Goa
(Deb. 33, Vol. IV, 27-08-1991)
Col. 277

Import of English Films by NFDC
(Deb. 34, Vol. IV, 28-08-1991)
Col. 47

Investment in Wind Energy
(Deb. 33, Vol. IV, 27-08-1991)
Col. 276

Konkan Railway Project
(Deb. 33, Vol. IV, 27-08-1991)
Col. 210

LPG Agencies in Goa
(Deb. 33, Vol. IV, 27-08-1991)
Col. 69

Migration of Labour to Foreign Countries
(Deb. 32, Vol. IV, 26-08-1991)
Col. 104

- New Mandovi Bridges**
(Deb. 31, Vol. IV, 23-08-1991)
Col.335-36
- Plant Load Factor**
(Deb. 37, Vol. IV, 03-09-1991)
Col.202
- Profit/loss to Mormugao Port trust**
(Deb. 45, Vol. V, 13-09-1991)
Col.199
- Railway Budget—1991-92—General Discussion and Demands for Grants (Railways)—1991-92**
(Deb. 10, Vol. III, 20-07-1991)
Col.186
- Reconstruction of Old Mandovi Bridge**
(Deb. 31, Vol. IV, 23-08-1991)
Col.172-73
- Repair to Goa-Bombay National Highway**
(Deb. 36, Vol. IV, 30-08-1991)
Col.192
- Revenue Collection from Film Industry**
(Deb. 45, Vol. V, 13-09-1991)
Col.286
- Royalty Collected from Minimum Companies of Goa**
(Deb. 44, Vol. V, 12-09-1991)
Col.99-100
- Tax Collection in Goa**
(Deb. 45, Vol. V, 13-09-1991)
Col.76
- Telecast of Serials**
(Deb. 34, Vol. IV, 28-08-1991)
Col.481
- Telecommunications System in Goa**
(Deb. 35, Vol. IV, 29-08-1991)
Col.231-32
- Telephone Connections in Goa**
(Deb. 39, Vol. IV, 05-09-1991)
Col.146
- Theft of Safety Films**
(Deb. 33, Vol. IV, 27-08-1991)
Col.275
- Unemployment (Res.)**
(Deb. 40, Vol. IV, 06-09-1991)
Col.547
- Prabhu, Shri R.**
- Motion of Thanks on the President's Address**
(Deb. 7, Vol. I, 17-07-1991)
Col.208-15
- Waiving of Loan to Farmers**
(Deb. 9, Vol. I, 19-07-1991)
Col.65
- Pradhani, Shri K.**
- Allocation made for Rural Electrification by NABARD during Seventh Plan Period**
(Deb. 31, Vol. IV, 23-08-1991)
Col.135-38
- Central Assistance for Irrigation Projects in Orissa**
(Deb. 39, Vol. IV, 05-09-1991)
Col.282
- Cutting of Forests by State Forests Corporations**
(Deb. 24, Vol. III, 12-08-1991)
Col.55-56
- Cutting of Jungles**
(Deb. 19, Vol. II, 05-08-1991)
Col.107-08
- Demands for Grants(General)—1991-1992—Ministry of Agriculture, Ministry of Food and Ministry of Rural Development**
(Deb. 33, Vol. IV, 27-08-1991)
Col.355
- Development of New Varieties of Seeds**
(Deb. 35, Vol. IV, 29-08-1991)
Col.135-36
- Development of Tourist Circuits**
(Deb. 37, Vol. IV, 03-09-1991)
Col.261

- Dispute between Indian Airlines and Airbus Industries over Airbus A-320 deal
(Deb. 25, Vol. III, 13-08-1991)
Col. 320-21
- Employment Scheme for Educated and Uneducated Unemployed in Rural Areas
(Deb. 29, Vol. III, 21-08-1991)
Col. 207
- Expansion of Damanjodi Alumina Plant
(Deb. 17, Vol. II, 01-08-1991)
Col. 185-86
- Expansion of Telephone Exchanges in Orissa
(Deb. 44, Vol. V, 12-09-1991)
Col. 197
- Harijans in Andhra Pradesh
(Deb. 41, Vol. V, 09-09-1991)
Col. 455-56
- Indo-Pak Talks on Bilateral Issue
(Deb. 22, Vol. III, 08-08-1991)
Col. 191
- Information facilities at arrival Lounges
(Deb. 25, Vol. III, 13-08-1991)
Col. 319-20
- Interest Rates on World Bank IMF Loans and NRI Deposits
(Deb. 36, Vol. IV, 30-08-1991)
Col. 171
- Investment by Financial Institutions in Public Sector Companies
(Deb. 40, Vol. IV, 06-09-1991)
Col. 203
- IPRS and REP Licences to Hundred Percent Export Oriented Units
(Deb. 36, Vol. IV, 30-08-1991)
Col. 127
- Irrigation Projects in Orissa Affected by Inter-State Water Disputes
(Deb. 30, Vol. III, 22-08-1991)
Col. 22
- Level Crossing at Ambagam (SER)
(Deb. 20, Vol. II, 06-08-1991)
Col. 160-61
- NALCO Employees
(Deb. 22, Vol. III, 08-08-1991)
Col. 38
- Need to check spread of epidemics in Koraput district in Orissa and to restore compensatory allowance to medical officers working there (MUR 377)
(Deb. 41, Vol. V, 09-09-1991)
Col. 670
- Need to open a TV Centre at Nowrangpur in Koraput district, Orissa (MUR 377)
(Deb. 32, Vol. IV, 26-08-1991)
Col. 404
- Need to restore Vayudoot service from Hyderabad to Bhubaneshwar (MUR 377)
(Deb. 10, Vol. III, 20-07-1991)
Col. 25
- New Telephone Connections
(Deb. 44, Vol. V, 12-09-1991)
Col. 19-23
- News Item Our Woman at UNICEF
(Deb. 41, Vol. V, 09-09-1991)
Col. 285
- Opening of Branches by Nationalised Banks
(Deb. 23, Vol. III, 09-08-1991)
Col. 237
- Payment of compensatory Allowance and construction of Staff Quarters for Employees posted in Tribal Areas of Orissa
(Deb. 23, Vol. III, 09-08-1991)
Col. 105
- Per Capita Income of the Country
(Deb. 29, Vol. III, 21-08-1991)
Col. 123-26

- Podu Cultivation**
(Deb. 19, Vol. II, 05-08-1991)
Col. 218-20
- Power Projects with World Bank Assistance**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 296
- Production of Alumina Plant at Damanjodi, Orissa**
(Deb. 17, Vol. II, 01-08-1991)
Col. 66
- Production of Coal**
(Deb. 25, Vol. III, 13-08-1991)
Col. 130
- Railway Line from Ambaguda to Kesinga (SER)**
(Deb. 20, Vol. II, 06-08-1991)
Col. 37-38
- Recommendations of the National Police Commission**
(Deb. 22, Vol. III, 08-08-1991)
Col. 178
- Reconstruction of Bridge on National Highway No. 43 near Salur**
(Deb. 18, Vol. II, 02-08-1991)
Col. 45
- Representation by Indian Airlines Employees**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 147
- Requirement of Bauxite Ore for Aluminium Plant at Damanjodi**
(Deb. 22, Vol. III, 08-08-1991)
Col. 131
- Rice allotted to States**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 38
- Scheme for Rehabilitation of Deep-Sea Fishing Industry**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 337
- Shortage of Edible Oils**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 235
- Television Centre and AIR Station at Bhawanipatna**
(Deb. 29, Vol. III, 21-08-1991)
Col. 206-07
- Trains Passengers Killed in Punjab by Terrorism**
(Deb. 30, Vol. III, 22-08-1991)
Col. 113-15
- TV Centre at Nowrangpur in Orissa**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 428
- TV Transmission Centres in Orissa**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 259
- Unemployment (Res.)**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 536
- Upper Kolab Power Project**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 32
- Vayudoot flights to North-Eastern Region**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 115
- Visit of Deputy Prime Minister of Egypt**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 79
- Widening and Development of National Highway No. 43**
(Deb. 18, Vol. II, 02-08-1991)
Col. 158
- Widening of National Highway No. 43**
(Deb. 18, Vol. II, 02-08-1991)
Col. 159
- Pramanik, Shri Radhika Ranjan**
- Centre For Electronics Test Engineering in Calcutta**
(Deb. 43, Vol. V, 11-09-1991)
Col. 154-55

- Emission of Helium Gas from Hot Spring at Bakreshwar**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 53
- Extension of Metro from Tolly Gunge to Garia**
(Deb. 41, Vol. V, 09-09-1991)
Col. 203-04
- Incentives to Custom Officials**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 11
- Magneto-Hydro-Dynamic Project**
(Deb. 42, Vol. V, 10-09-1991)
Col. 150
- Research of Super Conductivity**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 360
- Water way Passenger Service between Island in West Bengal and Varanasi**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 149
- Prasad, Shri Hari Kewal**
- Afforestation Schemes**
(Deb. 19, Vol. II, 05-08-1991)
Col. 235-36
- Air Service for Gorakhpur**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 197
- Alleged Charges of Corruption and Irregularities against CAPART**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 368
- Alleged Corruption and Irregularities in B. I. C. Limited, Kanpur**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 338
- Allotment of Accommodations to Employees of Ministry of Communications**
(Deb. 22, Vol. III, 08-08-1991)
Col. 218
- Amount Spent to Encourage Sport**
(Deb. 41, Vol. V, 09-09-1991)
Col. 431-32
- Anganwadi Programme**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 105
- Anganwadi Programmes**
(Deb. 41, Vol. V, 09-09-1991)
Col. 434-36
- Ban on Imports**
(Deb. 23, Vol. III, 09-08-1991)
Col. 36
- Bank Loans to Farmers**
(Deb. 9, Vol. I, 19-07-1991)
Col. 72
- Blind Patients**
(Deb. 27, Vol. III, 19-08-1991)
Col. 42-43
- Bogus Ration Cards in Delhi**
(Deb. 7, Vol. I, 17-07-1991)
Col. 143-44
- Booth capturing incidents in U.P. during Lok Sabha Elections**
(Deb. 23, Vol. III, 09-08-1991)
Col. 247
- Buses under State Road Transport Corporation and Private Operators**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 125-28
- Cadre Review of Group 'B' Officers**
(Deb. 42, Vol. V, 10-09-1991)
Col. 49
- CBI Raids on Government Officials**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 234
- Closure of Gorakhpur Fertilizer Plant**
(Deb. 21, Vol. III, 07-08-1991)
Col. 233
- Commercial Constructions in DDA Residential Areas**
(Deb. 41, Vol. V, 09-09-1991)
Col. 466-67

- Demand and Supply of Urea**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 58
- Discontinuation of Train between Bhatni and Gorakhpur**
(Deb. 15, Vol. II, 30-07-1991)
Col. 229
- Enquiry in Airbus A-320 Deal**
(Deb. 42, Vol. V, 10-09-1991)
Col. 188-89
- Export of Tea Leaves**
(Deb. 45, Vol. V, 13-09-1991)
Col. 139
- Facilities to Encourage Handloom Industry in U. P.**
(Deb. 18, Vol. II, 02-08-1991)
Col. 203
- Fertilizer Subsidy**
(Deb. 29, Vol. III, 21-08-1991)
Col. 188
- Filling up of vacant posts in Railway**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 91
- Finance (No. 2) Bill, 1991—Consid.**
(Deb. 45, Vol. V, 13-09-1991)
Col. 645
- Fire in Jhuggis**
(Deb. 8, Vol. I, 18-07-1991)
Col. 110-11
- Foodgrains Production**
(Deb. 17, Vol. II, 01-08-1991)
Col. 47
- Foreign Tours by Officers**
(Deb. 9, Vol. I, 19-07-1991)
Col. 73
- Funds Allotted to Institutions by CAPART**
(Deb. 29, Vol. III, 21-08-1991)
Col. 75
- Government Accommodation to Employees of Delhi Telephone Department**
(Deb. 24, Vol. III, 12-08-1991)
Col. 278-79
- Government Accommodation to Non-Employees**
(Deb. 24, Vol. III, 12-08-1991)
Col. 615
- Grade 'B' Officers**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 267
- Grant for Control of Floods and Soil Erosion**
(Deb. 22, Vol. III, 08-08-1991)
Col. 205
- Group 'B' Officers in Railways**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 200
- Guest Houses in Delhi**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 247
- Hotels in India**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 201
- Immunization of Children**
(Deb. 41, Vol. V, 09-09-1991)
Col. 57-64
- Impact of increase in Royalty of Coal**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 43
- Incidents of Firing on Indo-Pak Border**
(Deb. 18, Vol. II, 02-08-1991)
Col. 135
- Incidents of Fire and Theft in Army Headquarters**
(Deb. 9, Vol. I, 19-07-1991)
Col. 76
- Increase in Prices of Chemicals/Insecticides**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 289

Increase in Wages (Deb. 41, Vol. V, 09-09-1991) Col. 438-39	New Coal Deposits (Deb. 37, Vol. IV, 03-09-1991) Col. 200
Industrial Policy (Deb. 34, Vol. IV, 28-08-1991) Col. 334	New Telephone Connections (Deb. 44, Vol. V, 12-09-1991) Col. 112-13
Industries to be set up in the Current Year (Deb. 34, Vol. IV, 28-08-1991) Col. 63	News Captioned "Hotlineon Ka Jamkar Durupyog Hus" (Deb. 7, Vol. I, 17-07-1991) Col. 74
Land to Social Organisation/Trusts in Delhi (Deb. 27, Vol. III, 19-08-1991) Col. 137	Part-time Messengers in RRBS (Deb. 23, Vol. III, 09-08-1991) Col. 245
Launching of Satellite (Deb. 38, Vol. IV, 04-09-1991) Col. 289	Pay Scales of Group 'A' & 'B' Employees in Railways (Deb. 37, Vol. IV, 03-09-1991) Col. 199
Measures to Encourage Exports (Deb. 31, Vol. IV, 23-08-1991) Col. 340	Prices of Fertilisers (Deb. 22, Vol. III, 08-08-1991) Col. 20
Mine Mishaps (Deb. 19, Vol. II, 05-08-1991) Col. 309	Production and Consumption of Cloth (Deb. 18, Vol. II, 02-08-1991) Col. 40
Nationalisation of Private Educational Institutions (Deb. 19, Vol. II, 05-08-1991) Col. 236	Production of Milk (Deb. 35, Vol. IV, 29-08-1991) Col. 57-64
Navchetna Sansthan at Varanasi, Uttar Pradesh (Deb. 32, Vol. IV, 26-08-1991) Col. 229	Production of Steel (Deb. 17, Vol. II, 01-08-1991) Col. 156-57
Need to create Purvanchal Pradesh comprising eighteen districts of Eastern Uttar Pradesh (MUR 377) (Deb. 28, Vol. III, 20-08-1991) Col. 230	Promotions of Railway Officials (Deb. 25, Vol. III, 13-08-1991) Col. 73-76
Need to ensure adequate supply of electricity, water and diesel to cope with the drought situation in Eastern Uttar Pradesh (MUR 377) (Deb. 12, Vol. II, 25-07-1991) Col. 228	Rearing of Fish in Delhi (Deb. 39, Vol. IV, 05-09-1991) Col. 83
	Regularisation of Daily Wagers (Deb. 15, Vol. II, 30-07-1991) Col. 238
	Requirement of LPG Cylinders (Deb. 37, Vol. IV, 03-09-1991) Col. 7-14

- Result of Secondary and Senior Secondary Examinations of CBSE**
(Deb. 27, Vol. III, 19-08-1991)
Col. 123
- Revenue from Price rise of Petroleum Products**
(Deb. 28, Vol. III, 20-08-1991)
Col. 67
- Review of Functioning of Officers Responsible for Checking Smuggling of Gold**
(Deb. 9, Vol. I, 19-07-1991)
Col. 73
- Revision in Pay Scales of Group 'B' Gazetted Officers in Railways and Other Ministries**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 91
- Road Accidents**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 339
- Rose Cultivation in Sikanderpur (UP)**
(Deb. 17, Vol. II, 01-08-1991)
Col. 238
- Schemes under Ganga Action Plan**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 213
- Setting up of a Thermal Power Station in Balia District, Uttar Pradesh**
(Deb. 15, Vol. II, 30-07-1991)
Col. 108
- Setting up of Industries in Deoria and Balia**
(Deb. 21, Vol. III, 07-08-1991)
Col. 267
- Stipend and Pay Scales for Trainees**
(Deb. 19, Vol. II, 05-08-1991)
Col. 73-74
- Stock of Foodgrains**
(Deb. 21, Vol. III, 07-08-1991)
Col. 128
- Strikes and Lockouts in Textile Mills**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 175
- Subsidy on Pesticides**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 353-54
- Train Services on Bhatni-Varanasi Section**
(Deb. 20, Vol. II, 06-08-1991)
Col. 109
- Training Programme in Foreign Countries**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 268
- Ulfa Terrorists Activities in Assam**
(Deb. 41, Vol. V, 09-09-1991)
Col. 648
- Untouchability**
(Deb. 27, Vol. III, 19-08-1991)
Col. 159-60
- Utilisation of Seized Gold and Silver**
(Deb. 9, Vol. I, 19-07-1991)
Col. 71
- Vacancies of Reserved Posts in IAS and IPS**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 342
- Value of Rupee**
(Deb. 18, Vol. II, 02-08-1991)
Col. 135
- Violation of Forest Conservation Act, 1980**
(Deb. 27, Vol. III, 19-08-1991)
Col. 122-23
- Violence during Lok Sabha Elections**
(Deb. 22, Vol. III, 08-08-1991)
Col. 233
- Prasad, Shri V. Sreenivasa**
- Acquisition of Ballistic Missiles by Pakistan**
(Deb. 9, Vol. I, 19-07-1991)
Col. 44
- Affiliation of Public Schools to CBSE**
(Deb. 19, Vol. II, 05-08-1991)
Col. 194-95

- Alleged unauthorised transfer of money
(Deb. 23, Vol. III, 09-08-1991)
Col. 35
- Amendment to the Delhi Apartment
Ownership Act, 1986
(Deb. 32, Vol. IV, 26-08-1991)
Col. 212
- Appointment of Chief Executives
(Deb. 13, Vol. II, 26-07-1991)
Col. 127
- Assistance of Private Sector in Public
Transport System
(Deb. 9, Vol. I, 19-07-1991)
Col. 44
- Attack on Indian Ambassador to
Romania
(Deb. 44, Vol. V, 12-09-1991)
Col. 57-58
- Ban on Advertisements of Cigarettes and
Tobacco Products
(Deb. 32, Vol. IV, 26-08-1991)
Col. 39
- Cauvery Water Dispute
(Deb. 17, Vol. II, 01-08-1991)
Col. 170-72
- Change in Import-Export Policy
(Deb. 13, Vol. II, 26-07-1991)
Col. 33
- Change in List of Items Allowed to Import
Under OGL
(Deb. 45, Vol. 5, 13-09-1991)
Col. 82
- Civil Construction Jobs by Field Gun
Factory, Kanpur
(Deb. 31, Vol. IV, 23-08-1991)
Col. 314
- Completion of Separate Electricity Grid for
Mayapuri Vihar in Delhi
(Deb. 6, Vol. I, 16-07-1991)
Col. 132
- Corruption and Criminal Charges against
Public Servants
(Deb. 7, Vol. I, 17-07-1991)
Col. 76-77
- Damage to Aqueduct of Bhakra Canal
(Deb. 17, Vol. II, 01-08-1991)
Col. 174
- Declaration of National Highways in
Karnataka
(Deb. 36, Vol. IV, 30-08-1991)
Col. 322
- Development of National Capital Region
(Deb. 41, Vol. V, 09-09-1991)
Col. 459-64
- Economic Situation
(Deb. 4, Vol. I, 12-07-1991)
Col. 32
- Expansion of UP Link Road (Noida Road)
into Six Lane
(Deb. 40, Vol. IV, 06-09-1991)
Col. 116
- Fencing of Indo-Pak Border
(Deb. 8, Vol. I, 18-07-1991)
Col. 89-90
- Firing in Karan Sub-Sector
(Deb. 13, Vol. II, 26-07-1991)
Col. 151
- Fleet Renewal by Air India and Indian
Airlines
(Deb. 20, Vol. II, 06-08-1991)
Col. 1-9
- Flyovers in Delhi
(Deb. 19, Vol. II, 05-08-1991)
Col. 197
- Foreign Trips by ITDC Officials
(Deb. 20, Vol. II, 06-08-1991)
Col. 123-24
- Grants to Colleges of U.P. by Union
Government and UGC
(Deb. 24, Vol. III, 12-08-1991)
Col. 302-08

- Grounding of Airbus-300**
 (Deb. 33, Vol. IV, 27-08-1991)
 Col. 85
- Growth of Unauthorised Banquet Halls in Delhi**
 (Deb. 14, Vol. II, 29-07-1991)
 Col. 115-16
- IDBI Study for Tannery and Footwear Corporation**
 (Deb. 31, Vol. IV, 23-08-1991)
 Col. 121-22
- Illegal Mining**
 (Deb. 30, Vol. III, 22-08-1991)
 Col. 102
- Impact of Devaluation of Rupee on Industries Dependent on Imports**
 (Deb. 13, Vol. II, 26-07-1991)
 Col. 150
- Import of Gold by NRIs**
 (Deb. 18, Vol. II, 02-08-1991)
 Col. 140
- Import of Medical Equipments**
 (Deb. 18, Vol. II, 02-08-1991)
 Col. 103
- Industrial Policy**
 (Deb. 11, Vol. II, 24-07-1991)
 Col. 13-15
 (Deb. 34, Vol. IV, 28-08-1991)
 Col. 109
- Infiltration of Pak Trained Militants**
 (Deb. 8, Vol. I, 18-07-1991)
 Col. 137-38
- Investigation of Cases by Central Bureau of Investigation**
 (Deb. 44, Vol. V, 12-09-1991)
 Col. 190
- Joint Basin Authority for Cauvery River**
 (Deb. 22, Vol. III, 08-08-1991)
 Col. 106
- Kidnappings by Militants**
 (Deb. 8, Vol. I, 18-07-1991)
 Col. 85-86
- Leakage of poisonous gas in Nagpur Coalfields**
 (Deb. 28, Vol. III, 20-08-1991)
 Col. 36
- Maintenance of Essential Services and Improvement of Sanitation Programmes by Cantonment Boards**
 (Deb. 18, Vol. II, 02-08-1991)
 Col. 48
- Management of ITDC Hotels**
 (Deb. 15, Vol. II, 30-07-1991)
 Col. 30
 (Deb. 25, Vol. III, 13-08-1991)
 Col. 128-29
- Maximisation of Power Generation**
 (Deb. 6, Vol. I, 16-07-1991)
 Col. 16-24
- Medicines through CGHS Dispensaries**
 (Deb. 27, Vol. III, 19-08-1991)
 Col. 74-75
- Metro Railway Calcutta**
 (Deb. 20, Vol. II, 06-08-1991)
 Col. 206
- Mismanagement in Textile units in U.P. and Karnataka**
 (Deb. 31, Vol. IV, 23-08-1991)
 Col. 129-30
- New Oil and Gas Policy**
 (Deb. 25, Vol. III, 13-08-1991)
 Col. 314
- New Railway Zone for Karnataka**
 (Deb. 25, Vol. III, 13-08-1991)
 Col. 312-13
- Non-Governmental Organisations for Slums**
 (Deb. 19, Vol. II, 05-08-1991)
 Col. 35-38

- Observance of Opening and Closing Hours By Shopkeepers in Delhi
(Deb. 24, Vol. III, 12-08-1991)
Col. 87-88
- Passport Racket in Delhi
(Deb. 17, Vol. II, 01-08-1991)
Col. 172-73
- Performance of Pepsi Foods Project
(Deb. 7, Vol. I, 17-07-1991)
Col. 1-11
- Performance of Schools in CBSE Examinations
(Deb. 19, Vol. II, 05-08-1991)
Col. 195-96
- Police Officer Occupying C. M. D. Office in Kanpur
(Deb. 9, Vol. I, 19-07-1991)
Col. 33
- Power Supply in Capital
(Deb. 6, Vol. I, 16-07-1991)
Col. 82
- Power Tariff Structure
(Deb. 28, Vol. III, 20-08-1991)
Col. 136
- Private Participation in Steel Sector
(Deb. 12, Vol. II, 25-07-1991)
Col. 118
- Procurement of Sophisticated medical Equipments
(Deb. 24, Vol. III, 12-08-1991)
Col. 301
- Production of cooking coal by CIL
(Deb. 42, Vol. V, 10-09-1991)
Col. 114-19
- Production of Steel by SAIL
(Deb. 12, Vol. II, 25-07-1991)
Col. 34-36
- Protection of Government Buildings from Fire Hazards
(Deb. 17, Vol. II, 01-08-1991)
Col. 64-65
- Public grievances cell of DDA
(Deb. 19, Vol. II, 05-08-1991)
Col. 193-94
- Railway Projects in Karnataka
(Deb. 25, Vol. III, 13-08-1991)
Col. 313
- Release of Water to Delhi by Haryana
(Deb. 24, Vol. III, 12-08-1991)
Col. 323-24
- Replacement of IV Fluids
(Deb. 41, Vol. V, 09-09-1991)
Col. 216-17
- Representations from German Industries
(Deb. 44, Vol. V, 12-09-1991)
Col. 184
- Restructuring Exim Policy
(Deb. 9, Vol. I, 19-07-1991)
Col. 22
- Revamping of Banking System
(Deb. 18, Vol. II, 02-08-1991)
Col. 140
- Review of Existing Policy on Food Processing Industries
(Deb. 21, Vol. III, 07-08-1991)
Col. 35
- Review of Licences Issued for Sugar Factories
(Deb. 29, Vol. III, 21-08-1991)
Col. 71-72
- Review of Loss Making Public Sector Undertakings
(Deb. 16, Vol. II, 31-07-1991)
Col. 50-51
- Road Encroachments in Delhi
(Deb. 24, Vol. III, 12-08-1991)
Col. 309-10
- Sanitation Problem in Kanpur Cantonment Area
(Deb. 9, Vol. I, 19-07-1991)
Col. 75

- Security Cover for Tourists Visiting Kashmir**
(Deb. 8, Vol. I, 18-07-1991)
Col. 15-24
- Shortage of Milk in Delhi**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 61
- Smuggling of Khoya and Milk Products into Capital**
(Deb. 16, Vol. II, 31-07-1991)
Col. 150
- South India Water Grid**
(Deb. 22, Vol. III, 08-08-1991)
Col. 182
- Strike by Resident Doctor of AIIMS**
(Deb. 41, Vol. V, 09-09-1991)
Col. 465
- Supply of Coal to Karnataka**
(Deb. 28, Vol. III, 20-08-1991)
Col. 135
- Tannery and Footwear Corporation of India**
(Deb. 21, Vol. III, 07-08-1991)
Col. 115
- Train Accident near Gwalior**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 243
- Under-Utilisation of Installed Capacity of TAFCO**
(Deb. 16, Vol. II, 31-07-1991)
Col. 141-42
- Unused World Bank Assistance**
(Deb. 13, Vol. II, 26-07-1991)
Col. 161
- Validity period of "Pollution under Control" Certificates**
(Deb. 23, Vol. III, 09-08-1991)
Col. 165
- Withdrawal of Benefits of Subsidised Foods to Higher Income Groups**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 487
- Working of Traffic Lights During Night in Delhi**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 239
- World Bank and Pollution Control Measures**
(Deb. 5, Vol. I, 15-07-1991)
Col. 119-20
- World Bank Loan to Coal India Limited**
(Deb. 20, Vol. II, 06-08-1991)
Col. 145-46
- Pratap Singh, Shri**
- Completion of Central Projects**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 291
- Cost Escalation of Atomic Power Projects**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 307
- Losses Incurred by IISCO, Burnpur**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 276-77
- Motion of Thanks on the President's Address**
(Deb. 8, Vol. I, 18-07-1991)
Col. 218-21
- Need to increase the upper age limit for recruitment in Central Government Service (MUR 377)**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 310
- Prem, Shri B.L. Sharma**
- After Sale Service of H.M.T. Watches**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 240
- Allotment of Industrial Plots by D.S.I.D.C.**
(Deb. 43, Vol. V, 11-09-1991)
Col. 465-66
- Allotment of Industrial Plots in Trans-Yamuna Area, Delhi**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 422

Awareness about Water-borne Diseases (Deb. 27, Vol. III, 19-08-1991) Col. 29	DTC Depot-Cum-Terminus in Yamuna Vihar (Deb. 40, Vol. IV, 06-09-1991) Col. 235
C.P.W.D. Staff Declared Industrial Workers (Deb. 24, Vol. III, 12-08-1991) Col. 271-72	Electronic Digital Meter (Deb. 34, Vol. IV, 28-08-1991) Col. 517
Cash Collection Centre at Yamuna Vihar, Delhi (Deb. 20, Vol. II, 06-08-1991) Col. 190	Exploitation of Overseas Job Seekers (Deb. 41, Vol. V, 09-09-1991) Col. 470-71
Child Welfare Scheme (Deb. 32, Vol. IV, 26-08-1991) Col. 251	Fair Price Shops in Delhi (Deb. 38, Vol. IV, 04-09-1991) Col. 36
Children Park, India Gate (Deb. 27, Vol. III, 19-08-1991) Col. 47-48	First Cadre Review of W.C. Staff in C.P.W.D. (Deb. 24, Vol. III, 12-08-1991) Col. 603-04
Coal despatches to Maharashtra and Gujarat (Deb. 25, Vol. III, 13-08-1991) Col. 257-60	Free Ration Facility for Police Personnel in Union Territories (Deb. 35, Vol. IV, 29-08-1991) Col. 246-47
Complaint Regarding Short Measuring of Petrol (Deb. 25, Vol. III, 13-08-1991) Col. 1-6	Grants provided by Khadi Gramodyog Commission (Deb. 43, Vol. V, 11-09-1991) Col. 169-70
Construction of Railway Stations (Deb. 33, Vol. IV, 27-08-1991) Col. 148	Improvement of Civic Amenities in Delhi (Deb. 19, Vol. II, 05-08-1991) Col. 108
Damage to Railway Property (Deb. 20, Vol. II, 06-08-1991) Col. 11-17	Increase in Commission on Essential Commodities in Delhi (Deb. 38, Vol. IV, 04-09-1991) Col. 244
Demands of Non-Gazetted Staff of CPWD (Deb. 24, Vol. III, 12-08-1991) Col. 604-05	Land to SC/ST in Alipur Development Area (Deb. 38, Vol. IV, 04-09-1991) Col. 448
Detection of Illegal Electricity Connections in Delhi (Deb. 20, Vol. II, 06-08-1991) Col. 211-12	Loss Incurred by NAFED processing units (Deb. 39, Vol. IV, 05-09-1991) Col. 86
Development of International Airports (Deb. 33, Vol. IV, 27-08-1991) Col. 87	Maintenances of Colonies by DDA (Deb. 19, Vol. II, 05-08-1991) Col. 300-301

- Nudism Problem at Sea Beaches and in Hotels of ITDC**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 143
- Oral Pills in Place of Insulin Injection**
(Deb. 41, Vol. V, 09-09-1991)
Col. 214
- Outstanding Amount of Directorate of Estates**
(Deb. 41, Vol. V, 09-09-1991)
Col. 478-79
- Private Sector Participation in Defence Production and Exports**
(Deb. 23, Vol. III, 09-08-1991)
Col. 255
- Production of HMT Watches**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 242
- Project Integrated Education for the Disabled**
(Deb. 24, Vol. III, 12-08-1991)
Col. 268-70
- Provision of raw material to Industrial Sheds allotted in Patpar Ganj and Narela**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 424
- Ration Allowance for Delhi Police Personnel**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 521
- Road Linkage across Yamuna River in Delhi**
(Deb. 23, Vol. III, 09-08-1991)
Col. 101
- Scarcity of Drinking Water in Trans-Yamuna Villages**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 423
- Seizure of Secret Documents**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 90
- Setting up of Heavy Industry in Delhi**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 259
- Sewerage System in East-Delhi**
(Deb. 19, Vol. II, 05-08-1991)
Col. 219-20
- Supply of DMS Milk**
(Deb. 30, Vol. III, 22-08-1991)
Col. 149-50
- Trans-Yamuna Development Board**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 121
- Premi, Shri Mangal Ram**
- Motion of Thanks on the President's Address**
(Deb. 8, Vol. I, 18-07-1991)
Col. 323-27
- Purkayastha, Shri Kabindra**
- All India Radio Station at Tezpur**
(Deb. 43, Vol. V, 11-09-1991)
Col. 24
- Barak Dam Project**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 258-59
- Central Destitute Home**
(Deb. 41, Vol. V, 09-09-1991)
Col. 455
- Contractual Workers in Barak Valley of Assam**
(Deb. 25, Vol. III, 13-08-1991)
Col. 139
- Flaring of Natural Gas in Assam**
(Deb. 28, Vol. III, 20-08-1991)
Col. 45
- Implementation of Assam Accord**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 29
- Inclusion of Koch Rajbanshis and Karbis of Assam in List of Scheduled Tribes**
(Deb. 41, Vol. V, 09-09-1991)
Col. 459

- Railway Budget, 1991-92—General Discussion and Demands for Grants (Railways), 1991-92**
(Deb. 12, Vol. II, 25-07-1991)
Col. 292
- Reopening of Level Crossing at Panch Gram Station (NFR)**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 71
- Tea Estates**
(Deb. 45, Vol. V, 13-09-1991)
Col. 23
- Rahi, Shri Ram Lal**
- Constitution (Amendment) Bill (Insertion of New Article 19A) By Shri Chitta Basu—Consid.**
(Deb. 45, Vol. V, 13-09-1991)
Col. 593
- Disapproval of Terrorist and Disruptive Activities (Prevention) Amendment Ordinance, 1991 and Terrorist and Disruptive Activities (Prevention) Amendment Bill—Consid.**
(Deb. 23, Vol. III, 09-08-1991)
Col. 413
- Official Language Committee—Elections**
(Deb. 8, Vol. I, 18-07-1991)
Col. 179
- Statutory Resolution Re: Disapproval of the Terrorist and Disruptive Activities (Prevention) Amendment Ordinance—Contd. and Terrorist and Disruptive Activities (Prevention) Amendment Bill—As Passed by Rajya Sabha—Contd.—Consid. and Pass**
(Deb. 24, Vol. III, 12-08-1991)
Col. 882-84
- Rai, Shri Kalpmath**
- Electricity Laws (Amendment) Bill**
(Deb. 41, Vol. V, 09-09-1991)
Col. 667
- Electricity Laws (Amendment) Bill—Consid. and Pass**
(Deb. 48, Vol. V, 17-09-1991)
Col. 77
- Rai, Shri M. Ramanna**
- Appointment of Ambassadors and High Commission**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 523-24
- Central Excises and Customs Laws (Amendment) Bill—Consid. and Pass**
(Deb. 42, Vol. V, 10-09-1991)
Col. 502
- Clearance of Projects in Kerala**
(Deb. 27, Vol. III, 19-08-1991)
Col. 71
- Cost of Production of Petroleum Products**
(Deb. 25, Vol. III, 13-08-1991)
Col. 80
- Delimitation (Amendment) Bill (Amendment of section 9) by Shri Pawan Kumar Bansal—withdrawn**
(Deb. 18, Vol. II, 02-08-1991)
Col. 322
- Deportation of Sri Lanka Tamil Refugees**
(Deb. 17, Vol. II, 01-08-1991)
Col. 3-4
- Development of Bekal Port, Kerala**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 147
- Escape from the Custody and Subsequent Death of Shri Shanmugam, an accused in the Rajiv Gandhi Assassination Case (DUR 193)**
(Deb. 14, Vol. II, 29-07-1991)
Col. 327-30
- Expansion of Mangalore Airport**
(Deb. 28, Vol. III, 20-08-1991)
Col. 41

- Help Rendered by UNESCO to Kerala to Achieve Cent-Percent Literacy**
 (Deb. 41, Vol. V, 09-09-1991)
 Col. 261
- India's Relationship with East European Countries**
 (Deb. 30, Vol. III, 22-08-1991)
 Col. 95-98
- Kakadavu Irrigation Project**
 (Deb. 30, Vol. III, 22-08-1991)
 Col. 186-87
- Level Crossing and Bridges in Kerala**
 (Deb. 33, Vol. IV, 27-08-1991)
 Col. 171
- Maintenance of National Highway No. 17 in Kerala Sector**
 (Deb. 31, Vol. IV, 23-08-1991)
 Col. 226-27
- Pazhassi Irrigation Project**
 (Deb. 30, Vol. III, 22-08-1991)
 Col. 237-38
- Special Protection Group (Amendment) Bill—Consid. & Pass**
 (Deb. 43, Vol. V, 11-09-1991)
 Col. 608-11
- Unemployment (Res.)**
 (Deb. 31, Vol. IV, 23-08-1991)
 Col. 519
- Rai, Shri Nawal Kishore**
'Kutir Jyoti Scheme' in Bihar
 (Deb. 28, Vol. III, 20-08-1991)
 Col. 44
- Agriculture—Based Industries in Bihar**
 (Deb. 16, Vol. II, 31-07-1991)
 Col. 68
- All India Radio in Sitamarhi, Bihar**
 (Deb. 43, Vol. V, 11-09-1991)
 Col. 79
- Appointment of Correspondent of AIR and Doordarshan in Pupri, Bihar**
 (Deb. 43, Vol. V, 11-09-1991)
 Col. 329-30
- Conversion of Dharbhanga—Narkatiaganj Railway Line**
 (Deb. 15, Vol. II, 30-07-1991)
 Col. 216
- Draft National Policy on Agriculture**
 (Deb. 8, Vol. I, 18-07-1991)
 Col. 14
- Electronic Telephone Exchanges in Sitamarhi District of Bihar**
 (Deb. 35, Vol. IV, 29-08-1991)
 Col. 351-52
- Exemption from Releasing Levy Sugar**
 (Deb. 34, Vol. IV, 28-08-1991)
 Col. 421
- Financial Assistance for Construction of Sitamarhi—Mithamore Road in Bihar**
 (Deb. 36, Vol. IV, 30-08-1991)
 Col. 335
- Food Processing Industries in Bihar**
 (Deb. 16, Vol. II, 31-07-1991)
 Col. 199-200
- Harnessing of Hydel Power in North Bihar**
 (Deb. 15, Vol. II, 30-07-1991)
 Col. 209
- Indo-Nepal talks on Water Resources**
 (Deb. 22, Vol. III, 08-08-1991)
 Col. 128
- Introduction of New Train on Narkatiaganj—Barauni Division**
 (Deb. 15, Vol. II, 30-07-1991)
 Col. 52
- Irregularities of trains from Samastipur to Narkatiaganj**
 (Deb. 42, Vol. V, 10-09-1991)
 Col. 134-35
- Lateral Road on Nepal Border in Bihar**
 (Deb. 13, Vol. II, 26-07-1991)
 Col. 214
- Muzaffarpur Bihar**
 (Deb. 42, Vol. V, 10-09-1991)
 Col. 311-12

National Highways in Bihar

(Deb. 13, Vol. II, 26-07-1991)
Col. 214

Navodaya Vidyalaya in Sitamarhi District

(Deb. 14, Vol. II, 29-07-1991)
Col. 103-04

Need to develop Sitamarhi as a Tourist Place of National Importance (MUR.377)

(Deb. 47, Vol. V, 16-09-1991)
Col. 236

Opening of Bank Branches in Backward Rural Areas of Bihar

(Deb. 31, Vol. IV, 23-08-1991)
Col. 175-77

Opening of IIT and Polytechnic at Sitamarhi, Bihar

(Deb. 27, Vol. III, 19-08-1991)
Col. 46

Power Supply to Sitamarhi District, Bihar

(Deb. 33, Vol. IV, 27-08-1991)
Col. 86

Provision of Raw Material for Weavers in Bihar

(Deb. 13, Vol. II, 26-07-1991)
Col. 61

Railway Lines from Madubani to Muzaffarpur

(Deb. 15, Vol. II, 30-07-1991)
Col. 215

Renovation of Stations in Bihar

(Deb. 15, Vol. II, 30-07-1991)
Col. 215

Setting up of Akashvani Centre at Sitamarhi

(Deb. 16, Vol. II, 31-07-1991)
Col. 176-77

Setting up of a Sugar Mill in Pupri (Bihar)

(Deb. 34, Vol. IV, 28-08-1991)
Col. 163

Setting up of Jute Industry in Bihar

(Deb. 36, Vol. IV, 30-08-1991)
Col. 109

Sub-Standard Wheat in PDS

(Deb. 43, Vol. V, 11-09-1991)
Col. 159-62

Sugar Factories

(Deb. 21, Vol. III, 07-08-1991)
Col. 123

Talks with Nepal on control of Floods in North Bihar

(Deb. 12, Vol. II, 25-07-1991)
Col. 87

Unemployment (Res.)

(Deb. 40, Vol. IV, 06-09-1991)
Col. 508

Utilisation of Bank Deposits in Bihar on Development Works

(Deb. 45, Vol. V, 13-09-1991)
Col. 444

Rai, Shri Ram Nihor**Atrocities being committed on the Scheduled Castes and Scheduled Tribes and Other Weaker Sections of the society in the country (Motion)**

(Deb. 27, Vol. III, 19-08-1991)
Col. 274-75

Capacity Utilisation of Power Plants of Uttar Pradesh

(Deb. 28, Vol. III, 20-08-1991)
Col. 46

Customs Appraisers service

(Deb. 23, Vol. III, 09-08-1991)
Col. 70

Demands for Grants (General)—1991-92

(Deb. 30, Vol. III, 22-08-1991)
Col. 351-57

Outstanding Excise Duty against Industrialists

(Deb. 31, Vol. IV, 23-08-1991)
Col. 113-14

Per Capita Power Consumption in Bihar

(Deb. 15, Vol. II, 30-07-1991)
Col. 20

- Pollution by Hindustan Aluminium and High Tech Carbon Industries, Renukoot**
(Deb. 41, Vol. V, 09-09-1991)
Col. 137
- Power Plants in Uttar Pradesh**
(Deb. 42, Vol. V, 10-09-1991)
Col. 220-34
- Production by HINDALCO**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 141-45
- Production cost of Electricity in Uttar Pradesh**
(Deb. 42, Vol. V, 10-09-1991)
Col. 197-98
- Public Telephone Facility in Post Offices of Uttar Pradesh**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 14
- Rihand Dam**
(Deb. 42, Vol. V, 10-09-1991)
Col. 30-31
- SCs/STs Quota for Various Posts**
(Deb. 41, Vol. V, 09-09-1991)
Col. 81-82
- Sewer Connection in Nand Nagri, Delhi**
(Deb. 24, Vol. III, 12-08-1991)
Col. 229-30
- Raje, Shrimati Vasundhara**
- Achievement and Targets of Textile Exports**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 61
- Aircraft Accidents due to Bird-Hit**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 27-31
- Changes in Electronic Policy**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 322
- Clearance of Tehri Dam Project (HAH Dis.)**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 687-88
- Closed Textile Mills**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 325-26
- Compensation to Victims of Boeing 737 crash**
(Deb. 42, Vol. V, 10-09-1991)
Col. 270-71
- Construction of Airports**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 275
- Contingency Plan for Drinking Water in Towns**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 193
- Deaths due to Gastro-Enterities and Fever**
(Deb. 27, Vol. III, 19-08-1991)
Col. 73
- Decline in Production of Computers**
(Deb. 26, Vol. III, 14-08-1991)
Col. 27
- Delhi Energy Development Agency**
(Deb. 42, Vol. V, 10-09-1991)
Col. 259-62
- Demands of RRB Workers Association**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 168
- Development of Aravali Mountain Ranges**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 316
- Development of Tourism in Rajasthan**
(Deb. 25, Vol. III, 13-08-1991)
Col. 192
- Development of Tourist Circuits**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 261
- Drinking Water Supply Schemes of Rajasthan**
(Deb. 29, Vol. III, 21-08-1991)
Col. 250-52

- Electricity Laws (Amendment) Bill—
 consid. and pass
 (Deb. 48, Vol. V, 17-09-1991)
 Col. 81
- Expansion of Agro-based Industries
 (Deb. 34, Vol. IV, 28-08-1991)
 Col. 170
- Expansion of Hindustan Copper Limited,
 Khetri
 (Deb. 39, Vol. IV, 05-09-1991)
 Col. 62
- Expansion of Nationalised/Commercial
 Banks
 (Deb. 40, Vol. IV, 06-09-1991)
 Col. 247
- Expansion of Petrochemicals Industry in
 Rajasthan
 (Deb. 7, Vol. I, 17-07-1991)
 Col. 73-74
- Expansion of Telecommunication System
 in the Country
 (Deb. 35, Vol. IV, 29-08-1991)
 Col. 271
- Exploration of Coal in New Areas
 (Deb. 25, Vol. III, 13-08-1991)
 Col. 53-54
- Export Industry Status to Tourism
 (Deb. 42, Vol. V, 10-09-1991)
 Col. 107-08
- Export of Leather Goods
 (Deb. 36, Vol. IV, 30-08-1991)
 Col. 368
- Export Oriented Units
 (Deb. 31, Vol. IV, 23-08-1991)
 Col. 102-04
- Female Literacy Rate and Promotion of
 Girls Education
 (Deb. 41, Vol. V, 09-09-1991)
 Col. 89-106
- Finance (No. 2) Bill, 1991—Consid.
 (Deb. 45, Vol. V, 13-09-1991)
 Col. 698
- Food Processing Industries in Rajasthan
 (Deb. 38, Vol. IV, 04-09-1991)
 Col. 296
- Hydel Power Projects in Rajasthan
 (Deb. 28, Vol. III, 20-08-1991)
 Col. 86
- Incidence of Malaria
 (Deb. 32, Vol. IV, 26-08-1991)
 Col. 317
- Indo-Pak Bilateral Trade
 (Deb. 36, Vol. IV, 30-08-1991)
 Col. 373
- Industries in Collaboration with West
 Germany
 (Deb. 34, Vol. IV, 28-08-1991)
 Col. 418
- Integrated Child Development Schemes
 (Deb. 32, Vol. IV, 26-08-1991)
 Col. 85
- Introduction of New flights by Indian
 Airlines
 (Deb. 33, Vol. IV, 27-08-1991)
 Col. 172
- Launching of Satellite
 (Deb. 38, Vol. IV, 04-09-1991)
 Col. 289
- Losses of State Electricity Boards
 (Deb. 6, Vol. I, 16-07-1991)
 Col. 71
- National Commission for Women
 (HAH Dia.)
 (Deb. 44, Vol. V, 12-09-1991)
 Col. 551
- National Cooperative Consumer
 Federation
 (Deb. 43, Vol. V, 11-09-1991)
 Col. 320-21
- Need to develop Kota, Bundi and
 Jhalawar region as tourist centres
 (MUR 377)
 (Deb. 19, Vol. II, 05-08-1991)
 Col. 349-50

- Need to exempt farmers of Rajasthan from payment of loans taken by Indira Gandhi Nahar Project Authority on their behalf (MUR 377)
(Deb. 48, Vol. V, 17-09-1991)
Col. 70
- Need to Expedite the Setting up of High Power Relay Station at Anoopgarh, Rajasthan (MUR 377)
(Deb. 8, Vol. I, 18-07-1991)
Col. 185-86
- New Drugs to Cure T.B.
(Deb. 41, Vol. V, 09-09-1991)
Col. 413-14
- Ongoing Irrigation Projects in Rajasthan
(Deb. 30, Vol. III, 22-08-1991)
Col. 226-28
- Performance of NTPC and NHPC
(Deb. 6, Vol. I, 16-07-1991)
Col. 132
- Performance of Public Sector Undertakings
(Deb. 43, Vol. V, 11-09-1991)
Col. 61-62
- Private Sector's Assistance for Railway Projects
(Deb. 37, Vol. IV, 03-09-1991)
Col. 276
- Production of oilseeds and Cereals
(Deb. 44, Vol. V, 12-09-1991)
Col. 250
- Proposal for Setting up of new Warehouses
(Deb. 38, Vol. IV, 04-09-1991)
Col. 74
- Raising of Funds by SAIL
(Deb. 39, Vol. IV, 05-09-1991)
Col. 167
- Sale of Controlled Cloth by NTC Mills
(Deb. 40, Vol. IV, 06-09-1991)
Col. 270
- Setting up of more Warehouses in Rajasthan
(Deb. 29, Vol. III, 21-08-1991)
Col. 92-94
- Setting up of River Board
(Deb. 30, Vol. III, 22-08-1991)
Col. 232-34
- Share of Capital Cost of Indira Gandhi Nahar Pariyojana Jodhpur Life Canal
(Deb. 36, Vol. IV, 30-08-1991)
Col. 144
- Sharing of Yamuna Waters
(Deb. 8, Vol. I, 18-07-1991)
Col. 31-32
- Sick Paper Mills
(Deb. 34, Vol. IV, 28-08-1991)
Col. 417
- Solution of Ethnic Problem in Sri Lanka
(Deb. 30, Vol. III, 22-08-1991)
Col. 69-70
- Special Schemes for Border Areas
(Deb. 43, Vol. V, 11-09-1991)
Col. 400
- STD Facility
(Deb. 44, Vol. V, 12-09-1991)
Col. 259
- Studies Undertaken by Scientists at Antarctica
(Deb. 43, Vol. V, 11-09-1991)
Col. 390-94
- Survey and Exploration of Polametallic Nodules
(Deb. 34, Vol. IV, 28-08-1991)
Col. 419
- Suspension of I.A. Services
(Deb. 42, Vol. V, 10-09-1991)
Col. 20-21
- Telecommunication Facilities in Rural Areas
(Deb. 44, Vol. V, 12-09-1991)
Col. 62-66

- Upgradation of Post Offices in Rajasthan
(Deb. 35, Vol. IV, 29-08-1991)
Col. 127-38
- Water Management Cells
(Deb. 35, Vol. IV, 29-08-1991)
Col. 468-69
- Wildlife (Protection) Amendment Bill—
consid. and pass
(Deb. 47, Vol. V, 16-09-1991)
Col. 120
- Rajendra Kumar, Shri S.S.R.**
- Grants Allocated to Colleges by U.G.C.
(Deb. 41, Vol. V, 09-09-1991)
Col. 248-52
- Mid-day-Meal Programme for Schools
(Deb. 19, Vol. II, 05-08-1991)
Col. 72
- Rajeshwaram, Dr. V.**
- Bio Fertilizers
(Deb. 43, Vol. V, 11-09-1991)
Col. 62-63
- Environmental clearance to Industries
(Deb. 41, Vol. V, 09-09-1991)
Col. 265-66
- Expansion of T.V. Network
(Deb. 43, Vol. V, 11-09-1991)
Col. 149-50
- Export of Granite
(Deb. 18, Vol. II, 02-08-1991)
Col. 29
- High Power Radio Station at
Ramanathapuram
(Deb. 21, Vol. III, 07-08-1991)
Col. 188
- High Power Transmitter at Rameshwaram
(Deb. 21, Vol. III, 07-08-1991)
Col. 37
- Instructions to Indian Embassies and
High Commissions in Regard to new
Economic and Industrial Policies
(Deb. 44, Vol. V, 12-09-1991)
Col. 237
- National Marine Park at Rameshwaram,
Tamil Nadu
(Deb. 24, Vol. III, 12-08-1991)
Col. 174
- Nationalisation of Rivers
(Deb. 22, Vol. III, 08-08-1991)
Col. 175
- Need to sanction the Sethu Samudram
Canal Project (MUR 377)
(Deb. 38, Vol. IV, 04-09-1991)
Col. 495
- ONGC Complex at Ramanathapuram
(Deb. 20, Vol. II, 06-08-1991)
Col. 38
- Railway Line from Rameshwaram to
Kanyakumari
(Deb. 20, Vol. II, 06-08-1991)
Col. 161-62
- Rise in Prices of Vegetables and Fruits
(Deb. 44, Vol. V, 12-09-1991)
Col. 59-60
- Sethu Canal Project as Defence Project
(Deb. 18, Vol. II, 02-08-1991)
Col. 123
- Vayudoot Service to Ramanathapuram,
Tamil Nadu
(Deb. 20, Vol. II, 06-08-1991)
Col. 162
- Raja, Shri Bh. Vijayakumar**
- Collapse of the Bank of Credit and
Commerce International (Overseas)
Limited (Motion)
(Deb. 46, Vol. V, 14-09-1991)
Col. 243
- Collection of Outstanding Amount from
Sick units
(Deb. 45, Vol. V, 13-09-1991)
Col. 471
- Demise of Rajiv Gandhi and Obituary
References
(Deb. 3, Vol. I, 11-07-1991)
Col. 40

- Felicitations to Deputy Speaker
(Deb. 25, Vol. III, 13-08-1991)
Col.400-01
- Felicitations to the Speaker
(Deb. 2, Vol. I, 10-07-1991)
Col.15
- Flood and Drought Situation in the
Country (DUR 193)
(Deb. 21, Vol. III, 07-08-1991)
Col.421
- Gas-based Products in Amlapuram,
Andhra Pradesh
(Deb. 33, Vol. IV, 27-08-1991)
Col.28
- Gastro-Enteritis in Andhra Pradesh
(Deb. 32, Vol. IV, 26-08-1991)
Col.31
- Job Opportunities to Handicapped
Persons
(Deb. 27, Vol. III, 19-08-1991)
Col.24-25
- Modernisation of Vijayanta and T-55
Tanks
(Deb. 40, Vol. IV, 06-09-1991)
Col.195
- Over payment of foreign allowance to
officials of Indian Embassy in
Washington
(Deb. 39, Vol. IV, 05-09-1991)
Col.126
- Separation of Judiciary from Executive in
hill districts of Assam
(Deb. 45, Vol. V, 13-09-1991)
Col.15
- Special Protection Group (Amendment)
Bill—Consid. and Pass
(Deb. 43, Vol. V, 11-09-1991)
Col.622-26
- Ram Awadh, Shri**
- Temporary Workers in Telephone
Department
(Deb. 30, Vol. III, 22-08-1991)
Col.115-16
- TV Tower at Akbarpur
(Deb. 29, Vol. III, 21-08-1991)
Col.135
- Ram Badan, Shri**
- Additional Funds for Completion of
Projects in Uttar Pradesh
(Deb. 34, Vol. IV, 28-08-1991)
Col.403
- Adult Education Programme
(Deb. 41, Vol. V, 09-09-1991)
Col.441-42
- Alleged Irregularities in Chandni Chowk
Branch of State Bank of Indore
(Deb. 40, Vol. IV, 06-09-1991)
Col.136
- Allocation of Pamolein Oil to Various
States
(Deb. 34, Vol. IV, 28-08-1991)
Col.391
- Area of Ghoshpur Air-Strip
(Deb. 40, Vol. IV, 06-09-1991)
Col.396
- Atrocities on STs/Harijans/Tribals
(Deb. 19, Vol. II, 05-08-1991)
Col.40-44
- Azamgarh-Jaunpur-Allahabad
Highway
(Deb. 45, Vol. V, 13-09-1991)
Col.240
- Blackmarketing and Adulteration
of Petroleum Products in Uttar
Pradesh
(Deb. 42, Vol. V, 10-09-1991)
Col.135-36
- Catering System at Kalyan
Station
(Deb. 25, Vol. III, 13-08-1991)
Col.275-76
- Civic Amenities in Juggi Jhompri
Colonies of Delhi
(Deb. 27, Vol. III, 19-08-1991)
Col.21-22

- Civil Amenities in Authorised and Un-authorised Colonies in Delhi
(Deb. 24, Vol. III, 12-08-1991)
Col. 191
- Closure of Nationalised Cotton Mills in Gujarat
(Deb. 31, Vol. IV, 23-08-1991)
Col. 310
- Computerisation of Mail Sorting in UP
(Deb. 44, Vol. V, 12-09-1991)
Col. 249
- Construction of Additional Sheds at Shahganj Junction, Uttar Pradesh
(Deb. 37, Vol. IV, 03-09-1991)
Col. 261
- Construction of tubewells in Uttar Pradesh
(Deb. 30, Vol. III, 22-08-1991)
Col. 77-78
- Conversion of Rail Lines in U. P.
(Deb. 28, Vol. III, 20-08-1991)
Col. 154
- Conversion of Varanasi-Chhapra and Ballia-Mau-Shahraj Line
(Deb. 37, Vol. IV, 03-09-1991)
Col. 78
- Cotton Spinning Mills under Cooperative Sector in Uttar Pradesh
(Deb. 36, Vol. IV, 30-08-1991)
Col. 307
- Credit-Deposit Ratio of State Bank of Indore in Madhya Pradesh and Uttar Pradesh
(Deb. 13, Vol. II, 26-07-1991)
Col. 212
- Deforestation in Uttar Pradesh
(Deb. 24, Vol. III, 12-08-1991)
Col. 391-92
- Development of National Highways in Uttar Pradesh
(Deb. 36, Vol. IV, 30-08-1991)
Col. 262
- DMS and Mother Dairy Booths
(Deb. 35, Vol. IV, 29-08-1991)
Col. 184-86
- Employees of State Bank of India
(Deb. 40, Vol. IV, 06-09-1991)
Col. 303
- Export of Carpets
(Deb. 36, Vol. IV, 30-08-1991)
Col. 308
- Export of Diamonds
(Deb. 31, Vol. IV, 23-08-1991)
Col. 310-11
- Facility of Sending Telegrams on Morse Code System
(Deb. 35, Vol. IV, 29-08-1991)
Col. 435-36
- Growth Rate of Bihar
(Deb. 34, Vol. IV, 28-08-1991)
Col. 133
- Housing Facilities to Workers of Nationalised Cotton Textile Mills to Gujarat
(Deb. 31, Vol. IV, 23-08-1991)
Col. 309
- Increase in Commission on Sugar and Kerosene in Uttar Pradesh
(Deb. 34, Vol. IV, 28-08-1991)
Col. 403
- Irregularities in State Bank of Indore
(Deb. 31, Vol. IV, 23-08-1991)
Col. 160-62
- Irregularities in the Branches of State Bank of Indore
(Deb. 23, Vol. III, 09-08-1991)
Col. 63
- Irregularities/Frauds in Janakpuri Branch of State Bank of Indore
(Deb. 45, Vol. V, 13-09-1991)
Col. 351

- Jhuggi Jhomparis in DIZ Areas, New Delhi**
(Deb. 24, Vol. III, 12-08-1991)
Col. 391
- Late Running of Indore-Malwa Express**
(Deb. 20, Vol. II, 06-08-1991)
Col. 192
- Leasing of Railway Land in Mau Azamgarh**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 220
- Lending target of State Bank of Indore**
(Deb. 23, Vol. III, 09-08-1991)
Col. 182
- Loans Advanced by Lucknow and Kanpur Branches of State Bank of Indore**
(Deb. 13, Vol. II, 26-07-1991)
Col. 177
- Lok Adalats in Uttar Pradesh**
(Deb. 23, Vol. III, 09-08-1991)
Col. 182
- Long Term Loans to Uttar Pradesh**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 124
- Loss in Catering Units in Railways**
(Deb. 42, Vol. V, 10-09-1991)
Col. 146-47
- LPG Connections in Uttar Pradesh**
(Deb. 28, Vol. III, 20-08-1991)
Col. 57
- Maintenance of National Highway Passing through Azamgarh and Allahabad**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 311-12
- Medical facilities to Railway Employees**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 220
- Old Age Pension to Persons in U.P.**
(Deb. 41, Vol. V, 09-09-1991)
Col. 190-94
- Opening of Bridge on Gomati River Near Chandvak in Uttar Pradesh**
(Deb. 45, Vol. V, 13-09-1991)
Col. 153
- Opening of Telegraph Offices in Azamgarh District of U.P.**
(Deb. 30, Vol. III, 22-08-1991)
Col. 155
- Outstanding Amount against Ministers/ Ex. Ministers**
(Deb. 19, Vol. II, 05-08-1991)
Col. 289
- Passenger facilities at Uttar Pradesh Stations**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 56
- Performance of Branches of State Bank of Indore**
(Deb. 13, Vol. II, 26-07-1991)
Col. 56
- Population Covered by Doordarshan in Uttar Pradesh**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 404
- Prices of Pulses**
(Deb. 21, Vol. III, 07-08-1991)
Col. 18-24
- Primary Health Centres in U.P.**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 109
- Projects of U.P. Pending Clearance**
(Deb. 29, Vol. III, 21-08-1991)
Col. 136
- Provision of Electricity and Water at Stations under Faizabad and Varanasi Divisions**
(Deb. 25, Vol. III, 13-08-1991)
Col. 276-77
- Railway Hospitals in Uttar Pradesh**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 222

- Railway Line between Sahebjanj and Mau
(Deb. 20, Vol. II, 06-08-1991)
Col. 191-92
- Reservation Counters of Delhi/Near
Delhi
(Deb. 20, Vol. II, 06-08-1991)
Col. 80-81
- Reservation Facility at Azamgarh Railway
Station
(Deb. 20, Vol. II, 06-08-1991)
Col. 192-93
- Residential Accommodation for P&T
Employees in Mau and Azamgarh
Districts of Uttar Pradesh
(Deb. 30, Vol. III, 22-08-1991)
Col. 156
- Rural Electrification in Lalganj,
Uttar Pradesh
(Deb. 37, Vol. IV, 03-09-1991)
Col. 260
- Rural Electrification in Uttar Pradesh
(Deb. 28, Vol. III, 20-08-1991)
Col. 104
- Setting up of a Depot to Provide Silk to
Weavers in Azamgarh (U.P.)
(Deb. 23, Vol. III, 09-08-1991)
Col. 149
- Setting up of industry in Lalganj,
U.P.
(Deb. 21, Vol. III, 07-08-1991)
Col. 109
- Setting up of Purchase Centres for
Handloom Banarsi Sarees in Uttar
Pradesh
(Deb. 36, Vol. IV, 30-08-1991)
Col. 307
- STD Public Telephone Booths in
Uttar Pradesh
(Deb. 44, Vol. V, 12-09-1991)
Col. 315
- Subarnarekha Multi-Purpose Project
(Deb. 44, Vol. V, 12-09-1991)
Col. 126-27
- Supply of Raw Materials to Synthetic and
Polyester Yarn Industry
(Deb. 40, Vol. IV, 06-09-1991)
Col. 336
- Telecast of Films in Bhojpuri
Language
(Deb. 21, Vol. III, 07-08-1991)
Col. 185
- Telephone Facility in Rural Post Offices
of Uttar Pradesh
(Deb. 17, Vol. II, 01-08-1991)
Col. 130-31
- Tourist Spot in Uttar Pradesh
(Deb. 25, Vol. III, 13-08-1991)
Col. 363-64
- Use of service stamps for private
purpose of Punjabi University,
Patiala
(Deb. 19, Vol. II, 05-08-1991)
Col. 281-82
- Use of Substandard Material in
Construction of Footpaths in
Delhi
(Deb. 19, Vol. II, 05-08-1991)
Col. 201-02
- Ram Sagar, Shri**
- Demands for Grants (General)—**
1991-1992—**Ministry of Agriculture,**
Ministry of Food and Ministry
of Rural Development
(Deb. 34, Vol. IV, 28-08-1991)
Col. 651
- Fire in Jhuggis**
(Deb. 8, Vol. I, 18-07-1991)
Col. 110-11
- Food Processing Industries in Uttar
Pradesh**
(Deb. 16, Vol. II, 31-07-1991)
Col. 90-91
- Need to reopen the closed Katihar Jute
Mill in Bihar (MUR 377)**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 573

- People Below Poverty Line in U.P.**
(Deb. 16, Vol. II, 31-07-1991)
Col. 199
- Representation for SC/ST in Army Headquarters**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 338
- Seizure of Narcotics in Barabanki, U.P.**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 231
- Ufa Terrorists Activities in Assam**
(Deb. 41, Vol. V, 09-09-1991)
Col. 648
- Ram Singh, Shri**
- Closing of Halts at Saharanpur-Delhi Route**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 81
- Conditions for Setting up of Sugar Factories**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 249
- Continuance of Proclamation by President in Relation to the State of Punjab (Res.)**
(Deb. 49, Vol. V, 18-09-1991)
Col. 61
- Facilities for Primary Schools in Haryana Under Operation Black Board**
(Deb. 41, Vol. V, 09-09-1991)
Col. 256-58
- Need to set up Agro based industries in Mohindergarh District, Haryana and also to Earmark funds for exploration of minerals in the region (MUR 377)**
(Deb. 28, Vol. III, 20-08-1991)
Col. 228
- Reservation in Shalimar Express from Devband**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 269
- SC/ST Employees in Computer Maintenance Corporation Ltd.**
(Deb. 43, Vol. V, 11-09-1991)
Col. 130-31
- Scheme to prevent Ganga from Pollution**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 125
- Starting of Trains from Haridwar to South and Punjab**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 269
- Ram, Shri Prem Chand**
- Demands for Grants (General) 1991-92—Ministry of Agriculture, Ministry of Food and Ministry of Rural Development**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 427
- Ramachandran, Shri Mullappally**
- Coconut Development Board—Election**
(Deb. 23, Vol. III, 09-08-1991)
Col. 344
- Ramaiah, Shri Bolla Bulli**
- Central Excises and Customs Laws (Amendment) Bill—Consid. and Pass**
(Deb. 42, Vol. V, 10-09-1991)
Col. 497-99
- Demands for Grants (General)—1991-92**
(Deb. 30, Vol. III, 22-08-1991)
Col. 317-21
- Development of Vishakhapatnam Railway Station**
(Deb. 20, Vol. II, 06-08-1991)
Col. 94
- General Budget, 1991-92—General Discussion**
(Deb. 16, Vol. II, 31-07-1991)
Col. 318-28

- Railway Budget—1991-92—General Discussion and Demands for Grants (Railways)—1991-92**
(Deb. 10, Vol. III, 20-07-1991)
Col. 188
- Ramasamy, Shri R.**
- Additional Educational Facilities for Women in Southern States**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 132
- Code of Criminal Procedure (Amendment) Bill (Amendment of Section 2) by Shri R. Ramaswamy—Int.**
(Deb. 45, Vol. V, 13-09-1991)
Col. 556
- Declaration of Road from Dindigul to Kumull as a National Highway**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 122
- Demands for Grants (General) 1991-92—Ministry of Defence**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 581
- Food Processing Industry in Periyakulam**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 466
- Irrigation Projects in Tamil Nadu**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 247-52
- Manufacture of PTA**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 467
- Manufacture of Semi-Colour Films**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 269
- Need to start Second Channel from Kodai-Kanal from Kodai-Kanal TV Relay station**
(Deb. 27, Vol. III, 19-08-1991)
Col. 201
- Radio Station at Kodaikanal**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 466
- Rail Link from Dindigul to Gudalur (Tamil Nadu)**
(Deb. 42, Vol. V, 10-09-1991)
Col. 251-52
- Study Regarding Irrigation Facilities in Tamil Nadu**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 433-34
- Tourism Development in Tamil Nadu**
(Deb. 42, Vol. V, 10-09-1991)
Col. 35
- Rana, Shri Kashi Ram**
- Additional Station at Surat**
(Deb. 20, Vol. II, 06-08-1991)
Col. 69-70
- Air Service between Surat-Bhavnagar and Surat-Delhi**
(Deb. 25, Vol. III, 13-08-1991)
Col. 126
- All India Radio Station at Surat**
(Deb. 16, Vol. II, 31-07-1991)
Col. 40-42
- Amendment in Urban Land Ceiling Act**
(Deb. 14, Vol. II, 29-07-1991)
Col. 87-88
- Ban on production of Consumer Goods**
(Deb. 43, Vol. V, 11-09-1991)
Col. 143
- Bridge at Vapi**
(Deb. 25, Vol. III, 13-08-1991)
Col. 311-12
- Capacity of TV Relay Station, Surat**
(Deb. 11, Vol. II, 24-07-1991)
Col. 138-39
- Cases Pending in Supreme Court and High Court**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 57-60

- Child Labour in Hazardous Occupations
(Deb. 19, Vol. II, 05-08-1991)
Col. 107
- Clearance to Heavy Industries in Gujarat
(Deb. 19, Vol. II, 05-08-1991)
Col. 217-18
- Closure of Surat, Bhavanagar and Jamnagar Airports
(Deb. 20, Vol. II, 06-08-1991)
Col. 174-75
- Closure of Vayudoot Services
(Deb. 15, Vol. II, 30-07-1991)
Col. 41
- Committee to examine Structure of Taxes for Checking Growth of Black Money
(Deb. 40, Vol. IV, 06-09-1991)
Col. 391
- Constitution (Amendment) Bill (Omission of Articles 370) by Shri Kashiram Rana—Int.
(Deb. 9, Vol. I, 19-07-1991)
Col. 134
- Consumer Protection Act, 1986
(Deb. 34, Vol. IV, 28-08-1991)
Col. 30-43
- Conversion of metre gauge line in Gujarat
(Deb. 37, Vol. IV, 03-09-1991)
Col. 121
- Declaration of Assets by Persons Holding Public Posts
(Deb. 39, Vol. IV, 05-09-1991)
Col. 65
- Drinking Water Crisis in Saurashtra, Gujarat
(Deb. 11, Vol. II, 24-07-1991)
Col. 67-68
- Electric Wire Fencing on Indo-Bangla Border
(Deb. 39, Vol. IV, 05-09-1991)
Col. 57
- Exemption from Entertainment Tax for Theatre Shows
(Deb. 34, Vol. IV, 28-08-1991)
Col. 357
- Expressway from Ahmedabad to Vadodara
(Deb. 45, Vol. V, 13-09-1991)
Col. 176
- Extension of Period of Repayment Loan to Gujarat
(Deb. 45, Vol. V, 13-09-1991)
Col. 149
- Fertilizer Plant at Shahjahanpur, U.P.
(Deb. 29, Vol. III, 21-08-1991)
Col. 113-14
- Gandhar Gas based Power Project
(Deb. 15, Vol. II, 30-07-1991)
Col. 133
- Gas-Based Power Plants with Foreign Assistance
(Deb. 28, Vol. III, 20-08-1991)
Col. 140
- High Court of Gujarat (Establishment of a Permanent Bench at Surat) Bill by Shri Kashiram Rana—Int.
(Deb. 9, Vol. I, 19-07-1991)
Col. 135
- Implementation of Agricultural and Rural Debt Relief scheme in Gujarat
(Deb. 13, Vol. II, 26-07-1991)
Col. 36
- Implementation of P.C. Joshi Report
(Deb. 43, Vol. V, 11-09-1991)
Col. 144
- Import/Export of Sugar
(Deb. 11, Vol. II, 24-07-1991)
Col. 138
- Indian Penal Code (Amendment) Bill (Amendment of Section 376) by Shri Kashiram Rana—Int.
(Deb. 45, Vol. V, 13-09-1991)
Col. 549

- Inter-City Train between Surat and Baroda
(Deb. 15, Vol. II, 30-07-1991)
Col. 133
- Kakarpar Atomic Power Plant
(Deb. 16, Vol. II, 31-07-1991)
Col. 151-52
- Licences for Setting up Mini Yarn Mills
(Deb. 40, Vol. IV, 06-09-1991)
Col. 14
- Medicines to Patients Visiting AIIMS and Government Hospitals
(Deb. 27, Vol. III, 19-08-1991)
Col. 53-54
- Need to Allot More Pig Iron to the Small Scale Engineering and Foundry Industries in Gujarat (MUR 377)
(Deb. 34, Vol. IV, 28-08-1991)
Col. 572
- Need to Re-Introduce Air Service from Surat to Bhavnagar-Delhi, etc.
(Deb. 16, Vol. II, 31-07-1991)
Col. 255-57
- Pending Irrigation Projects in Gujarat
(Deb. 19, Vol. II, 05-08-1991)
Col. 213-18
- Pension Scheme for Private Sector
(Deb. 32, Vol. IV, 26-08-1991)
Col. 110
- Pension to Widows of Soldiers Killed in Second World War
(Deb. 40, Vol. IV, 06-09-1991)
Col. 249
- Pollution in Silvassa and Daman
(Deb. 41, Vol. V, 09-09-1991)
Col. 212-13
- Prevention of Social Disabilities Bill by Shri Kashiram Rana—Int.
(Deb. 9, Vol. I, 19-07-1991)
Col. 135
- Proposals for Setting up of New Sugar Factories in Gujarat
(Deb. 16, Vol. II, 31-07-1991)
Col. 143
- Railway Budget, 1991-92—General Discussion and Demands for Grants (Railways), 1991-92
(Deb. 12, Vol. II, 25-07-1991)
Col. 232
- Re-Constitution of Inter-State Council
(Deb. 35, Vol. IV, 29-08-1991)
Col. 74-76
- Regularisation of Unauthorised Powerloom Units
(Deb. 18, Vol. II, 02-08-1991)
Col. 157
- Rehabilitation of Indians Leaving Abroad
(Deb. 30, Vol. III, 22-08-1991)
Col. 112-13
- Release of Fund under Agricultural and Rural Debt Relief Scheme to Gujarat
(Deb. 45, Vol. V, 13-09-1991)
Col. 249
- Setting up of C-DOT Telephone Exchanges
(Deb. 8, Vol. I, 18-07-1991)
Col. 34-35
- Setting up of Major Port at Hajira
(Deb. 13, Vol. II, 26-07-1991)
Col. 153
- Shifting of Location of Sugar Factory in Gujarat
(Deb. 34, Vol. IV, 28-08-1991)
Col. 341
- Sub-Foreign Post Office at Surat
(Deb. 12, Vol. II, 25-07-1991)
Col. 71
- Supply of Imported Palmolein Oil to Gujarat
(Deb. 11, Vol. II, 24-07-1991)
Col. 137

- Supply of Natural Gas to Gujarat
(Deb. 28, Vol. III, 20-08-1991)
Col. 140
- Tapti Gas to Gujarat
(Deb. 20, Vol. II, 06-08-1991)
Col. 174
- Telephone Connections in Gujarat
(Deb. 17, Vol. II, 01-08-1991)
Col. 114
- Terrorist Activities in Punjab, Assam and Jammu & Kashmir
(Deb. 8, Vol. I, 18-07-1991)
Col. 91-92
- Textile Workers' Rehabilitation Fund Scheme
(Deb. 9, Vol. I, 19-07-1991)
Col. 57
- Tourist Spots at Mountains and Sea Beaches
(Deb. 42, Vol. V, 10-09-1991)
Col. 197
- Uniform Policy on Coal Price
(Deb. 28, Vol. III, 20-08-1991)
Col. 60
- Rao, Shri D. Venkateswara
- Damage to Crops by Wild Pigs
(Deb. 41, Vol. V, 09-09-1991)
Col. 242-43
- Demands for Grants—(General)—1991-1992—Ministry of Defence
(Deb. 39, Vol. IV, 05-09-1991)
Col. 412
- Export of Cotton
(Deb. 31, Vol. IV, 23-08-1991)
Col. 177
- Garbage Incinerated Plant
(Deb. 20, Vol. II, 06-08-1991)
Col. 119-20
- Manuguru Thermal Power Plant
(Deb. 28, Vol. III, 20-08-1991)
Col. 161
- Primary Health Centres and Community Health Centres in the Country
(Deb. 24, Vol. III, 12-08-1991)
Col. 480-96
- Production of Janata Cloth
(Deb. 23, Vol. III, 09-08-1991)
Col. 24-25
- Regional Cancer Centres
(Deb. 24, Vol. III, 12-08-1991)
Col. 329-30
- Setting up of Power Plants in Eighth Plan
(Deb. 25, Vol. III, 13-08-1991)
Col. 170
- Shortage of Vital Drugs
(Deb. 34, Vol. IV, 28-08-1991)
Col. 263
- World Bank Assistance for Rural Hospitals in Andhra Pradesh
(Deb. 24, Vol. III, 12-08-1991)
Col. 37
- Rao, Shri J. Chokka
- Alleged Irregularities by AWARE Hyderabad
(Deb. 35, Vol. IV, 29-08-1991)
Col. 176-77
- Anti-India Tirade on Kashmir by Pakistan Diplomatic Missions
(Deb. 35, Vol. IV, 29-08-1991)
Col. 71
- Archaeological Excavations
(Deb. 19, Vol. II, 05-08-1991)
Col. 160
- Atrocities being Committed on the Scheduled Castes and Scheduled Tribes and Other Weaker Sections of the Society in the Country (Motion)
(Deb. 27, Vol. III, 19-08-1991)
Col. 272-74

- Certification of Video Cassettes**
(Deb. 21, Vol. III, 07-08-1991)
Col. 151
- Coal Linkage Policy for Thermal Power Stations**
(Deb. 15, Vol. II, 30-07-1991)
Col. 45
- Collection of Donation by Minority Language Group for Admission in Colleges**
(Deb. 19, Vol. II, 05-08-1991)
Col. 64-65
- Consumption of Petrol and Petroleum Products**
(Deb. 15, Vol. II, 30-07-1991)
Col. 136
- Demands for Grants (General)—1991-92—
Ministry of Agriculture, Ministry of Food and Ministry of Rural Development**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 410
- Deportation of Sri Lankan Tamil Refugees**
(Deb. 17, Vol. II, 01-08-1991)
Col. 1-6
- Development of Electra Van**
(Deb. 21, Vol. III, 07-08-1991)
Col. 152
- Diversion of Krishna Waters by Maharashtra**
(Deb. 25, Vol. III, 13-08-1991)
Col. 365-66
- Establishment of Export Processing Zone at Visakhapatnam**
(Deb. 18, Vol. II, 02-08-1991)
Col. 42
- Export of Handloom Cloth**
(Deb. 23, Vol. III, 09-08-1991)
Col. 44
- External Services Division for Broadcast of Telugu Programmes**
(Deb. 21, Vol. III, 07-08-1991)
Col. 153
- Financial Assistance by R.E.C. to State Electricity Boards**
(Deb. 25, Vol. III, 13-08-1991)
Col. 51-52
- Foodgrains Production**
(Deb. 22, Vol. III, 08-08-1991)
Col. 141
- Funding of Sub-stations by Rural Electrification Corporation**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 33-38
- Growth of Engineering Colleges Based on Capitation Fee**
(Deb. 19, Vol. II, 05-08-1991)
Col. 241-42
- Handloom and Janata Cloth**
(Deb. 18, Vol. II, 02-08-1991)
Col. 103
- Hike in Price of Text Books**
(Deb. 27, Vol. III, 19-08-1991)
Col. 45
- Introduction of Five Day Week Banks**
(Deb. 23, Vol. III, 09-08-1991)
Col. 135
- Kutir Jyoti Scheme**
(Deb. 28, Vol. III, 20-08-1991)
Col. 56
- Leave Travel Concession Facility**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 57
- Loans to SC/ST Under NREP**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 430
- Losses by IDPL**
(Deb. 29, Vol. III, 21-08-1991)
Col. 137-38

- Non-Pharmacy Personnel at Indian Pharmacy Council
(Deb. 19, Vol. II, 05-08-1991)
Col. 160-62
- Outstanding Dues of REC
(Deb. 28, Vol. III, 20-08-1991)
Col. 134
- Per Capita Expenditure on Medical Education
(Deb. 19, Vol. II, 05-08-1991)
Col. 162-64
- Price of LPG Cylinder
(Deb. 33, Vol. IV, 27-08-1991)
Col. 190
- Production, Requirement and Import of Petroleum Products
(Deb. 20, Vol. II, 06-08-1991)
Col. 124-25
- Proposal to Allow Black Money to Flow into Market
(Deb. 18, Vol. II, 02-08-1991)
Col. 141
- Return of Natraj Statue
(Deb. 32, Vol. IV, 26-08-1991)
Col. 69
- Rice to Andhra Pradesh at Subsidised Rates
(Deb. 21, Vol. III, 07-08-1991)
Col. 38
- Riot Control Vehicles
(Deb. 22, Vol. III, 08-08-1991)
Col. 186
- STD Facility in Andhra Pradesh
(Deb. 22, Vol. III, 08-08-1991)
Col. 140
- Surrender by Terrorists
(Deb. 22, Vol. III, 08-08-1991)
Col. 51
- Transfer of Waltair Division
(Deb. 20, Vol. II, 06-08-1991)
Col. 43-44
- Upper Krishna Project
(Deb. 17, Vol. II, 01-08-1991)
Col. 152-53
- Rao, Shri P. V. Narasimha**
- Demands for Grants (General)—1991-1992—Ministry of Industry
(Deb. 32, Vol. IV, 26-08-1991)
Col. 419
- Demise of Rajiv Gandhi and Obituary References
(Deb. 3, Vol. I, 11-07-1991)
Col. 31
- Felicitations to the Speaker
(Deb. 2, Vol. I, 10-07-1991)
Col. 9
- International Situation (Motion)
(Deb. 49, Vol. V, 18-09-1991)
Col. 132
- Launch of Second Indian Remote Sensing Satellite, IRS-1B (St.)
(Deb. 35, Vol. IV, 29-08-1991)
Col. 632-33
- Motion of Confidence in the Council of Ministers
(Deb. 4, Vol. I, 12-07-1991)
Col. 128
- Motion of No-Confidence in the Council of Ministers—Adopted (Motion)
(Deb. 5, Vol. I, 15-07-1991)
Col. 286-312
- Motion of Thanks on the President's Address
(Deb. 9, Vol. I, 19-07-1991)
Col. 110
- Visit to Federal Republic of Germany (St.)
(Deb. 45, Vol. V, 13-09-1991)
Col. 509
- Rao, Shri Ram Singh**
- Demands for Grants (General)—1991-92—Ministry of Defence
(Deb. 38, Vol. IV, 04-09-1991)
Col. 534

- Electricity Laws (Amendment) Bill—
 Consid. and Pass
 (Deb. 48, Vol. V, 17-09-1991)
 Col. 116
- General Budget, 1991-92—General
 Discussion
 (Deb. 17, Vol. II, 01-08-1991)
 Col. 310-17
- New Telephone Connections
 (Deb. 44, Vol. V, 12-09-1991)
 Col. 22
- Sutlej-Yamuna Link Canal Project
 (Deb. 22, Vol. III, 08-08-1991)
 Col. 108
- Rao, Shri V. Krishna**
- Vijayanagar Steel Plant
 (Deb. 30, Vol. III, 22-08-1991)
 Col. 17-20
- Demands for Grants (General)—
 1991-1992—Ministry of Agriculture,
 Ministry of Food and Ministry of
 Rural Development
 (Deb. 33, Vol. IV, 27-08-1991)
 Col. 450
- Export of Leather and Leather
 Goods
 (Deb. 18, Vol. II, 02-08-1991)
 Col. 171
- Finance (No. 2) Bill, 1991—Consid.
 (Deb. 45, Vol. V, 13-09-1991)
 Col. 718
- Flood and Drought Situation in the
 Country (DUR 193)
 (Deb. 29, Vol. III, 21-08-1991)
 Col. 450-51
- Import of Fertilizers and Subsidy
 Criteria
 (Deb. 21, Vol. III, 07-08-1991)
 Col. 93
- National Power Grid
 (Deb. 20, Vol. II, 06-08-1991)
 Col. 111-12
- Pay Fixation in Cases of Bunching
 Question
 (Deb. 31, Vol. IV, 23-08-1991)
 Col. 159-60
- Pension Benefit for Employees of Public
 Sector Banks/Financial Institutions
 (Deb. 18, Vol. II, 02-08-1991)
 Col. 54
- Production of Iron Ore Concentrate Pellets
 in KIOCL
 (Deb. 22, Vol. III, 08-08-1991)
 Col. 25
- Railway Budget—1991-92—General
 Discussion and Demands for Grants
 (Railways), 1991-92
 (Deb. 10, Vol. III, 20-07-1991)
 Col. 227
- Rathwa, Shri Naranbhai J.**
- Casual Workers of S&T Deptt. (N.R.)
 (Deb. 42, Vol. V, 10-09-1991)
 Col. 253
- Repair of Bridges in Baroda
 (Deb. 42, Vol. V, 10-09-1991)
 Col. 82
- Rawal, Dr. Lal Bahadur**
- Air Linking of Each District with Capital
 in U.P.
 (Deb. 42, Vol. V, 10-09-1991)
 Col. 94-95
- Air Service in Uttar Pradesh
 (Deb. 37, Vol. IV, 03-09-1991)
 Col. 335
- Allotment of Flats in Indralok
 (Deb. 27, Vol. III, 19-08-1991)
 Col. 111-12
- Amount Sanctioned Under Agriculture
 and Rural Debt Relief Scheme to U.P.
 (Deb. 40, Vol. IV, 06-09-1991)
 Col. 350
- Anganwadi Programme
 (Deb. 41, Vol. V, 09-09-1991)
 Col. 231-40

- Census, 1991
(Deb. 44, Vol. V, 12-09-1991)
Col. 132
- Cinema Houses in Delhi
(Deb. 43, Vol. V, 11-09-1991)
Col. 298-316
- Closure of LPG Agencies in Uttar Pradesh
(Deb. 37, Vol. IV, 03-09-1991)
Col. 335
- Closure of Nationalised Cotton Mills in U.P.
(Deb. 45, Vol. V, 13-09-1991)
Col. 178
- Coal Extraction
(Deb. 37, Vol. IV, 03-09-1991)
Col. 14-22
- Community Farming Scheme
(Deb. 44, Vol. V, 12-09-1991)
Col. 117-18
- Complaints against Police Officials
(Deb. 35, Vol. IV, 29-08-1991)
Col. 139-40
- Consumer Protection Forums
(Deb. 29, Vol. III, 21-08-1991)
Col. 151-52
- Conversion of Rail Lines in U.P.
(Deb. 28, Vol. III, 20-08-1991)
Col. 154
- Designations of Reader and Professor in Colleges
(Deb. 19, Vol. II, 05-08-1991)
Col. 70-71
- Doordarshan/AIR Stations in Uttar Pradesh
(Deb. 38, Vol. IV, 04-09-1991)
Col. 450
- Electricity on Ratika Nagla Station
(Deb. 33, Vol. IV, 27-08-1991)
Col. 212
- Electronic Telephone Exchanges in All Districts and Tehsil Headquarters of U.P.
(Deb. 39, Vol. IV, 05-09-1991)
Col. 52
- Expansion and Modernisation of Telephone Exchanges in Aligarh, Bulandshaher Districts of U.P.
(Deb. 39, Vol. IV, 05-09-1991)
Col. 179
- Expansion of Nizamuddin Station, Delhi
(Deb. 37, Vol. IV, 03-09-1991)
Col. 201
- Facilities to Handloom Industry in U.P.
(Deb. 45, Vol. V, 13-09-1991)
Col. 353
- Halt of Express Trains at Pura Station, Northern Railway
(Deb. 25, Vol. III, 13-08-1991)
Col. 27-29
- Housing Facilities to Workers of Nationalised Cotton Textile Mills in Uttar Pradesh
(Deb. 45, Vol. V, 13-09-1991)
Col. 352
- Income Tax Remitted by Owners of Cinema Houses in Delhi
(Deb. 43, Vol. V, 11-09-1991)
Col. 105
- Industries Set up By KVIC in U.P.
(Deb. 43, Vol. V, 11-09-1991)
Col. 385
- Irrigation Facilities
(Deb. 30, Vol. III, 22-08-1991)
Col. 113
- J.K. Petrochemicals Project in Aligarh
(Deb. 21, Vol. III, 07-08-1991)
Col. 93
- Kendriya Vidyalyayas State-wise and Union Territory-wise
(Deb. 32, Vol. IV, 26-08-1991)
Col. 225

- Language Related Disputes
(Deb. 19, Vol. II, 05-08-1991)
Col. 289
- Loans to Farmers in Hathras Constituency
(Deb. 40, Vol. IV, 06-09-1991)
Col. 237
- Need to Complete J.K. Petrochemicals
Project at Salempur in Aligarh
District, Uttar Pradesh
(MUR 377)
(Deb. 17, Vol. II, 01-08-1991)
Col. 280
- Need to Construct an overbridge
at Hathras Railway Junction
(MUR 377)
(Deb. 6, Vol. I, 16-07-1991)
Col. 183
- Need to Direct University Grants
Commission to Open Degree Colleges
in Sasni, Gangiri, Atrauli and
Sikandararan in U.P. (MUR 377)
(Deb. 24, Vol. III, 12-08-1991)
Col. 819-20
- Need to Recognise Aheria, Bahella, etc.
as Scheduled Caste All Over the
Country (MUR 377)
(Deb. 39, Vol. IV, 05-09-1991)
Col. 353
- New Industries in Hathras in District
Aligarh, U.P.
(Deb. 43, Vol. V, 11-09-1991)
Col. 385-86
- New Petrol, Diesel Retail Outlets in Aligarh
District
(Deb. 25, Vol. III, 13-08-1991)
Col. 288-89
- Notices to Trinagar Residents
(Deb. 27, Vol. III, 19-08-1991)
Col. 43
- Opening of Branches of Nationalised
Banks in Uttar Pradesh
(Deb. 45, Vol. V, 13-09-1991)
Col. 355
- Opening of New Bank Branches in
Aligarh District
(Deb. 23, Vol. III, 09-08-1991)
Col. 111
- Opening of Post Offices, Telegraph Offices
and Telephone Exchanges in UP
(Deb. 39, Vol. IV, 05-09-1991)
Col. 299
- Overbridge at Hathras
(Deb. 28, Vol. III, 20-08-1991)
Col. 69
- Production of Foodgrains in Uttar Pradesh
(Deb. 44, Vol. V, 12-09-1991)
Col. 207
- Projects from Uttar Pradesh Pending
Clearance
(Deb. 45, Vol. V, 13-09-1991)
Col. 354
- Rail Lines in Uttar Pradesh
(Deb. 28, Vol. III, 20-08-1991)
Col. 154
- Railway Line from Khurja to Hathras
(Deb. 37, Vol. IV, 03-09-1991)
Col. 202
- Revision of Pay Scales
(Deb. 40, Vol. IV, 06-09-1991)
Col. 395
- Revival of Closed Textile Mills in
Uttar Pradesh
(Deb. 31, Vol. IV, 23-08-1991)
Col. 127-29
- Rose Cultivation as an Agriculture
Industry
(Deb. 22, Vol. III, 08-08-1991)
Col. 16
- Rural Development Institute in Aligarh-
Hathras Constituency
(Deb. 43, Vol. V, 11-09-1991)
Col. 386
- Rural Electrification in Aligarh District
Uttar Pradesh
(Deb. 42, Vol. V, 10-09-1991)
Col. 302

- Setting up of Bank Note Press in U.P.
(Deb. 40, Vol. IV, 06-09-1991)
Col. 349
- Setting up of the Industries on Aligarh-
Etah Highway
(Deb. 26, Vol. III, 14-08-1991)
Col. 8-9
- Situation of Pandav Nagar Colony in Delhi
(Deb. 27, Vol. III, 19-08-1991)
Col. 158-59
- Steps to Literate Adults
(Deb. 32, Vol. IV, 26-08-1991)
Col. 227
- Sugar Mills in Aligarh (U.P.)
(Deb. 38, Vol. IV, 04-09-1991)
Col. 449
- Supply of Yarn to Carpet Industry in
Hathras, Uttar Pradesh
(Deb. 31, Vol. IV, 23-08-1991)
Col. 336-37
- Telephone and Post Office Facilities to
Gram Panchayats in UP
(Deb. 44, Vol. V, 12-09-1991)
Col. 209
- Telephone Connections in Aligarh District
of Uttar Pradesh
(Deb. 44, Vol. V, 12-09-1991)
Col. 314
- Vocational Courses Under 10+2 System
of CBSE
(Deb. 32, Vol. IV, 26-08-1991)
Col. 97
- Vocational Education
(Deb. 19, Vol. II, 05-08-1991)
Col. 288
- Waiting List for Telephone Connections
in Hathras and Aligarh Districts of UP
(Deb. 39, Vol. IV, 05-09-1991)
Col. 174
- Waiting Room at Dhampur Station
(Deb. 33, Vol. IV, 27-08-1991)
Col. 78
- Weekly, Fortnightly and Daily Newspaper
Published from Uttar Pradesh
(Deb. 38, Vol. IV, 04-09-1991)
Col. 208
- Rawale, Shri Mohan
- Accommodation to New Lok Sabha
Members
(Deb. 41, Vol. V, 09-09-1991)
Col. 181-82
- Bill Discounting Facility to Small Scale
Sector
(Deb. 36, Vol. IV, 30-08-1991)
Col. 20
- Bombay Port Trust
(Deb. 45, Vol. V, 13-09-1991)
Col. 225
- Central Assistance for Maintenance of
Law and Order in Maharashtra
(Deb. 44, Vol. V, 12-09-1991)
Col. 13-19
- Closure of Kohinoor Mills at Bombay
(Deb. 45, Vol. V, 13-09-1991)
Col. 223
- Construction of Building for Industrial
Development Bank of India
(Deb. 40, Vol. IV, 06-09-1991)
Col. 236
- Creation of Additional Power
Capacity
(Deb. 37, Vol. IV, 03-09-1991)
Col. 123
- Deaths Due to Collapse of a Wall in HOCL
(Deb. 34, Vol. IV, 28-08-1991)
Col. 248
- Demands for Grants (General)—
1991-1992—Ministry of Industry
(Deb. 28, Vol. III, 20-08-1991)
Col. 314
- Demands for Grants (General)—
1991-1992—Ministry of Defence
(Deb. 39, Vol. IV, 05-09-1991)
Col. 425

- Expansion-Cum-Modernisation of N.O.C.I.L.
(Deb. 38, Vol. IV, 04-09-1991)
Col. 205
- Finance (No. 2) Bill, 1991—Consid.
(Deb. 45, Vol. 5, 13-09-1991)
Col. 617
- Fire in HPCL Plant at Chembur
(Deb. 42, Vol. V, 10-09-1991)
Col. 99-101
- Increase in Lease Rent by Bombay Port Trust
(Deb. 45, Vol. V, 13-09-1991)
Col. 224
- Indo-Japanese Collaboration
(Deb. 36, Vol. IV, 30-08-1991)
Col. 179
- Plans to Improve Traffic and Transportation System in Delhi
(Deb. 36, Vol. IV, 30-08-1991)
Col. 68
- Railway Budget, 1991-92—General Discussion and Demands for Grants (Railways), 1991-92
(Deb. 11, Vol. II, 24-07-1991)
Col. 268-69
- Revision of Pay Scales of Officers of Bombay Port Trust
(Deb. 45, Vol. V, 13-09-1991)
Col. 55
- Role of Financial Institutions in General Body Meetings of Companies
(Deb. 45, Vol. V, 13-09-1991)
Col. 292
- Setting up of a Public Sector Gold Bank
(Deb. 40, Vol. IV, 06-09-1991)
Col. 392
- Steps for Maintaining Status Quo of Religious Shrines and Places of Worship (Res.)
(Deb. 13, Vol. II, 26-07-1991)
Col. 352
- Telephone Apparatus Manufacturing Companies
(Deb. 30, Vol. III, 22-08-1991)
Col. 172-73
- Telephone Advisory Committee for Bombay
(Deb. 44, Vol. V, 12-09-1991)
Col. 285
- Telephone Exchange in Bombay
(Deb. 44, Vol. V, 12-09-1991)
Col. 292
- Turnover of M/s Pepsi Foods Private Ltd.
(Deb. 38, Vol. IV, 04-09-1991)
Col. 26
- Ulfa Terrorists Activities in Assam
(Deb. 41, Vol. V, 09-09-1991)
Col. 645
- Rawat, Prof. Rana Singh**
- Air Link for Ajmer
(Deb. 25, Vol. III, 13-08-1991)
Col. 273-74
- Airports in Rajasthan
(Deb. 25, Vol. III, 13-08-1991)
Col. 6-9
- Akashwani Centres in Rajasthan
(Deb. 29, Vol. III, 21-08-1991)
Col. 157-60
- Amendments to Wildlife Protection Act
(Deb. 24, Vol. III, 12-08-1991)
Col. 571-72
- Armed Battalions of States Working under Union Government
(Deb. 30, Vol. III, 22-08-1991)
Col. 14-15
- Capacity Utilisation of Airlines
(Deb. 33, Vol. IV, 27-08-1991)
Col. 228

- Capital Investment in Industrial Units in Rajasthan
(Deb. 34, Vol. IV, 28-08-1991)
Col. 369
- Census, 1991
(Deb. 44, Vol. V, 12-09-1991)
Col. 132
- Central Excises and Customs Laws (Amendment) Bill—Consid. and Pass
(Deb. 42, Vol. V, 10-09-1991)
Col. 486-89
- Coal Supply to Rajasthan
(Deb. 37, Vol. IV, 03-09-1991)
Col. 280
- Complaints from Central Government Employees in Rajasthan
(Deb. 34, Vol. IV, 28-08-1991)
Col. 169
- Computerisation in Railways
(Deb. 20, Vol. II, 06-08-1991)
Col. 157-59
- Creation of Posts in Government Departments
(Deb. 38, Vol. IV, 04-09-1991)
Col. 30
- Crimes Detected by Border Security Force
(Deb. 35, Vol. IV, 29-08-1991)
Col. 131-34
- Deaths of Jawans of Para-Military Forces in Harness
(Deb. 39, Vol. IV, 05-09-1991)
Col. 30-41
- Decline in Production in Public Sector Undertakings
(Deb. 26, Vol. III, 14-08-1991)
Col. 16-18
- Demand of Petroleum Products
(Deb. 28, Vol. III, 20-08-1991)
Col. 150
- Deployment of Army on Civil Purposes
(Deb. 35, Vol. IV, 29-08-1991)
Col. 352
- Desert Development Programme
(Deb. 11, Vol. II, 24-07-1991)
Col. 29
- Development of Indian System of Medicines
(Deb. 27, Vol. III, 19-08-1991)
Col. 61-63
- Development of Pushkarvalley
(Deb. 27, Vol. III, 19-08-1991)
Col. 120-21
- Diamond Industry
(Deb. 45, Vol. V, 13-09-1991)
Col. 64
- Diploma in Computer Application Course in Hindi Medium
(Deb. 43, Vol. V, 11-09-1991)
Col. 21
- Divisional Offices of LIC in Rajasthan
(Deb. 45, Vol. V, 13-09-1991)
Col. 244
- Doordarshan Centres in Rajasthan
(Deb. 29, Vol. III, 21-08-1991)
Col. 155-57
- Environment and Forests Improvement Schemes in Rajasthan
(Deb. 24, Vol. III, 12-08-1991)
Col. 571
- Evaluation of Work Done on Vedic Mathematics in Roorkey University
(Deb. 27, Vol. III, 19-08-1991)
Col. 7
- Expansion of Forests Area
(Deb. 24, Vol. III, 12-08-1991)
Col. 569-71
- Facilities to Tourists at Ajmer and Pushkar
(Deb. 25, Vol. III, 13-08-1991)
Col. 274-75
- Financial Assistance to Ex-Servicemen
(Deb. 23, Vol. III, 09-08-1991)
Col. 175

- Flood and Drought Situation in the Country (DUR 193)**
(Deb. 29, Vol. III, 21-08-1991)
Col. 465-67
- Foodgrain Production in Rajasthan**
(Deb. 44, Vol. V, 12-09-1991)
Col. 270
- IAS Officers**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 370
- Increase in Air Fares**
(Deb. 28, Vol. III, 20-08-1991)
Col. 6
- Indira Gandhi Canal Project**
(Deb. 44, Vol. V, 12-09-1991)
Col. 267
- Industrial Growth Centres in Rajasthan and Haryana**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 243
- Infant Foods and Feeding Bottles (Regulation of Production, Supply and Distribution) Bill by Shri Ram Naik—Consid.**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 503
- Institute of De-Desertification in Rajasthan**
(Deb. 27, Vol. III, 19-08-1991)
Col. 121
- Irregularities in Ajmer Urban Cooperative Bank Limited**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 150-51
- ITDC Hotels and Lodges in Rajasthan and Kerala**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 175
- Kendriya Vidyalayas Opened During Last Three Years**
(Deb. 24, Vol. III, 12-08-1991)
Col. 243-46
- Kendriya Vidyalayas State-wise and Union Territory-wise**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 225
- LPG agencies in Rajasthan**
(Deb. 28, Vol. III, 20-08-1991)
Col. 37
- Modernisation of Railway Stations of Western Railway**
(Deb. 20, Vol. II, 06-08-1991)
Col. 155-56
- Modernisation of Railway Units in Ajmer City**
(Deb. 20, Vol. II, 06-08-1991)
Col. 20-22
- National Highways in Rajasthan**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 196
- Naxalism in the Country**
(Deb. 22, Vol. III, 08-08-1991)
Col. 86
- Need for early conversion of Delhi-Ahmedabad metre gauge line into broad gauge line (MUR 377)**
(Deb. 5, Vol. I, 15-07-1991)
Col. 202-03
- Need to take steps to solve the Drinking Water problem in Ajmer, Rajasthan (MUT 377)**
(Deb. 30, Vol. III, 22-08-1991)
Col. 263-64
- New Group Centres in CRPF**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 174
- Norms for Parent Teachers Association in Kendriya Vidyalayas**
(Deb. 41, Vol. V, 09-09-1991)
Col. 220-21
- Palace on Wheels**
(Deb. 25, Vol. III, 13-08-1991)
Col. 230-35

- Para-Military Forces**
(Deb. 22, Vol. III, 08-08-1991)
Col. 169
- Performance of Nationalised Banks**
(Deb. 23, Vol. III, 09-08-1991)
Col. 177
- Petroleum Products Bunks/Botling Plants in Rajasthan**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 175
- Power Supply to Rajasthan**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 99
- Project of Rajasthan/Haryana Pending for Clearance**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 434
- Public Call Offices and STD and ISD connections in Rajasthan**
(Deb. 44, Vol. V, 12-09-1991)
Col. 264
- Recruitment Offices for Defence Forces**
(Deb. 23, Vol. III, 09-08-1991)
Col. 78
- Remittances of Foreign Exchange and Investment in Foreign Exchange Bonds (Immunities and Exemptions) Bill—Consid. and Pass**
(Deb. 43, Vol. V, 11-09-1991)
Col. 558-61
- Rose Cultivation**
(Deb. 44, Vol. V, 12-09-1991)
Col. 269
- Royalty on Coal**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 45
- Setting up of Post and Telegraph Offices in Rajasthan**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 382-83
- Setting up of Post Offices, Telegraph Offices and Telephone Exchanges in Rajasthan**
(Deb. 30, Vol. III, 22-08-1991)
Col. 62-64
- Shifting of Post Master General in Rajasthan**
(Deb. 30, Vol. III, 22-08-1991)
Col. 166-67
- Special Protection Group (Amendment) Bill—Consid. and Pass**
(Deb. 43, Vol. V, 11-09-1991)
Col. 626-29
- Special Scheme for Women and Children**
(Deb. 24, Vol. III, 12-08-1991)
Col. 539
- Status of Sanskrit**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 139
- Statutory Resolution Re: Disapproval of Consumer Protection (Amendment) Ordinance and Consumer Protection (Amendment) Bill—As Passed by Rajya Sabha—Consid. & Pass**
(Deb. 24, Vol. III, 12-08-1991)
Col. 914-18
- Survey for New Railway Lines**
(Deb. 20, Vol. II, 06-08-1991)
Col. 159
- Survey for oil and Gas in Rajasthan**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 280
- Telecast and Broadcast of Programmes in Sanskrit**
(Deb. 29, Vol. III, 21-08-1991)
Col. 76-77
- Telecast/Broadcast of Hymns of Vedas**
(Deb. 29, Vol. III, 21-08-1991)
Col. 155
- Telephones Connections in Ajmer District of Rajasthan**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 336-39

- Ulfa Terrorists Activities in Assam**
(Deb. 41, Vol. V, 09-09-1991)
Col. 635
- Use of Hindi in Official Work**
(Deb. 22, Vol. III, 08-08-1991)
Col. 95
- Vacancies of Members in CAT Benches, Rajasthan**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 321
- White Paper on Industrial Condition**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 321
- Wildlife (Protection) Amendment Bill—
Consid. and Pass**
(Deb. 47, Vol. V, 16-09-1991)
Col. 106
- Rawat, Shri Bhagwan Shankar**
- Agriculture University Status to
Raja Bahwan Singh College Agra**
(Deb. 12, Vol. II, 25-07-1991)
Col. 85
- Allotment of Plot to Private Party by
International Airports Authority of
India**
(Deb. 25, Vol. III, 13-08-1991)
Col. 317-18
- Alternative Flats in Vasant Kunj**
(Deb. 41, Vol. V, 09-09-1991)
Col. 139-40
- Areas Under NCR Plan**
(Deb. 24, Vol. III, 12-08-1991)
Col. 521-26
- Baba Saheb Bhimrao Ambedkar Centenary
Celebrations**
(Deb. 27, Vol. III, 19-08-1991)
Col. 87
- Buildings in Agra Maintained by
Archaeological Department**
(Deb. 24, Vol. III, 12-08-1991)
Col. 555-58
- Cement Factory in Himachal Pradesh**
(Deb. 27, Vol. III, 19-08-1991)
Col. 87
- Civil Aerodrome at Agra**
(Deb. 28, Vol. III, 20-08-1991)
Col. 168
- Code of Criminal Procedure (Amendment)
Bill—Consid. and Pass**
(Deb. 48, Vol. V, 17-09-1991)
Col. 162
- Constitution (Amendment) Bill
(In Section of New Article 48 B) by
Shri Bhagwan Shankar Rawat—Int.**
(Deb. 45, Vol. 5, 13-09-1991)
Col. 551
- Constitution (Seventy-Second
Amendment) Bill—Int.**
(Deb. 47, Vol. V, 16-09-1991)
Col. 92
- Constitution of Commodity Management
Board**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 6
- Construction of Bye pass Outside Agra
City Linking National Highway**
(Deb. 13, Vol. II, 26-07-1991)
Col. 204
- Criteria for Allocation of Essential
Commodities to State**
(Deb. 29, Vol. III, 21-08-1991)
Col. 67-72
- Daily Train Between Agra and
Delhi**
(Deb. 42, Vol. V, 10-09-1991)
Col. 284
- Deposits in Nationalised Banks of
Uttar Pradesh**
(Deb. 13, Vol. II, 26-07-1991)
Col. 208
- DESU Bills**
(Deb. 28, Vol. III, 20-08-1991)
Col. 143

- Development of Agra Cantt. Station
(Deb. 15, Vol. II, 30-07-1991)
Col. 80
- Development of National Park near
Taj Mahal
(Deb. 27, Vol. III, 19-08-1991)
Col. 76
- Duplication of Voters Name in Electoral
Rolls
(Deb. 23, Vol. III, 09-08-1991)
Col. 191
- Electricity Laws (Amendment) Bill—
Consid. and Pass
(Deb. 48, Vol. V, 17-09-1991)
Col. 122
- Employment to Outsees by NTPC
(Deb. 20, Vol. II, 06-08-1991)
Col. 61-62
- Equal Share to Wife in Husband's Wealth
and Income
(Deb. 18, Vol. II, 02-08-1991)
Col. 198
- Export of Iron Ore to South Korea
(Deb. 23, Vol. III, 09-08-1991)
Col. 193
- Export of Leather Goods
(Deb. 45, Vol. V, 13-09-1991)
Col. 49
- Families benefited under Integrated Rural
Development Programme (IRDP)
(Deb. 21, Vol. III, 07-08-1991)
Col. 288
- Finance (No. 2) Bill, 1991—Consid.
(Deb. 43, Vol. V, 11-09-1991)
Col. 687-700
- Financial Assistance to Agra University
(Deb. 27, Vol. III, 19-08-1991)
Col. 87-88
- General Budget, 1991-92—General
Discussion
(Deb. 17, Vol. II, 01-08-1991)
Col. 394-98
- General Budget—1991-92
(Deb. 18, Vol. II, 02-08-1991)
Col. 268
- Holding of Commercial Fair for Foreign
Tourism in Agra
(Deb. 33, Vol. IV, 27-08-1991)
Col. 207
- Improvement in Passenger Service of
Air India/Indian Airlines
(Deb. 25, Vol. III, 13-08-1991)
Col. 315-16
- Inclusion of Hindus of Banjara Caste in
the Scheduled Tribe List
(Deb. 32, Vol. IV, 26-08-1991)
Col. 228
- Income Tax Charged on Dearness
Allowance Credited to G.P.F. Account
(Deb. 31, Vol. IV, 23-08-1991)
Col. 228-29
- Income Tax Collection from Persons
Having Taxable Income Tax upto
Thirty Thousand Rupees
(Deb. 45, Vol. V, 13-09-1991)
Col. 219
- Increase in Price of EC Grade Aluminium
(Deb. 30, Vol. III, 22-08-1991)
Col. 178
- Increase in quantity of Gold Coins and
Bullion
(Deb. 23, Vol. III, 09-08-1991)
Col. 217
- Indian Fishermen in Pakistan Jails
(Deb. 17, Vol. II, 01-08-1991)
Col. 124-25
- Investment held by RBI in Banking
Department
(Deb. 23, Vol. III, 09-08-1991)
Col. 193
- Juvenile Courts
(Deb. 24, Vol. III, 12-08-1991)
Col. 193-94

- Loss suffered by Coal India Limited
(Deb. 33, Vol. IV, 27-08-1991)
Col. 208
- Malpractices in Releasing LPG
Connections
(Deb. 42, Vol. V, 10-09-1991)
Col. 91
- Modernisation and expansion of C.O.D.
and Army Base Workshop, Agra
(Deb. 23, Vol. III, 09-08-1991)
Col. 101
- National Information Council
(Deb. 21, Vol. III, 07-08-1991)
Col. 80
- Need to declare Uttar Pradesh as drought
affected State (MUR 377)
(Deb. 12, Vol. II, 25-07-1991)
Col. 227
- Need to Include Agra into National
Capital Region and to Declare it as an
International Tourist City (MUR 377).
(Deb. 20, Vol. II, 06-08-1991)
Col. 297-98
- Need to provide adequate financial
assistance to the Government of
Uttar Pradesh to enable it raise per
capita income up to that of national
level (MUR 377)
(Deb. 46, Vol. V, 14-09-1991)
Col. 347
- New Equipments for Telephone Exchange
in Agra
(Deb. 44, Vol. V, 12-09-1991)
Col. 130
- News-Item "Entrepreneurs Sore Over
SBI Role"
(Deb. 18, Vol. II, 02-08-1991)
Col. 180
- Opening of Long Distance Public Call
Offices
(Deb. 30, Vol. III, 22-08-1991)
Col. 93-95
- Physical Education Teachers in Kendriya
Vidyalaya Sangathan and Delhi
Administration Schools
(Deb. 32, Vol. IV, 26-08-1991)
Col. 360
- Places of Worship (Special Provisions)
Bill—Int.
(Deb. 31, Vol. IV, 23-08-1991)
Col. 449
- Poaching of Wild Animals
(Deb. 32, Vol. IV, 26-08-1991)
Col. 1-8
- Pollution in Agra
(Deb. 14, Vol. II, 29-07-1991)
Col. 104-05
(Deb. 32, Vol. IV, 26-08-1991)
Col. 194
- Pollution of River Yamuna
(Deb. 19, Vol. II, 05-08-1991)
Col. 106
- Pricing Policies of State Electricity
Boards
(Deb. 20, Vol. II, 06-08-1991)
Col. 178-79
- Proposal for Main Railway Station at
Agra
(Deb. 20, Vol. II, 06-08-1991)
Col. 146-47
- Public Grievances Cells in Ministries/
Departments
(Deb. 21, Vol. III, 07-08-1991)
Col. 195
- Public Telephone Facility in Post Offices
of Uttar Pradesh
(Deb. 35, Vol. IV, 29-08-1991)
Col. 7-17
- Purchase of Boeings for Air India
(Deb. 28, Vol. III, 20-08-1991)
Col. 7
- Rail Link from Agra to Etawah
(Deb. 37, Vol. IV, 03-09-1991)
Col. 146

- Recommendations of the Committee on Risk Allowance**
 (Deb. 19, Vol. II, 05-08-1991)
 Col. 147-48
- Rehabilitation of Ex-Servicemen in Agra District**
 (Deb. 31, Vol. IV, 23-08-1991)
 Col. 359
- Remittances of Foreign Exchange and Investment in Foreign Exchange Bond (Immunities and Exemptions) Bill—Consid.**
 (Deb. 42, Vol. V, 10-09-1991)
 Col. 515-19
- Return of Gold Ornaments from Portugal**
 (Deb. 13, Vol. II, 26-07-1991)
 Col. 213
- School Buildings during Dr. B.R. Ambedkar Centenary Celebrations**
 (Deb. 24, Vol. III, 12-08-1991)
 Col. 129-30
- Schools for Handicapped and Disabled Persons**
 (Deb. 24, Vol. III, 12-08-1991)
 Col. 396-402
- Seizure of Contraband Items**
 (Deb. 31, Vol. IV, 23-08-1991)
 Col. 211-14
- Setting up of Benches of Allahabad High Court**
 (Deb. 13, Vol. II, 26-07-1991)
 Col. 201
- Setting up of pollution free industries in Agra**
 (Deb. 11, Vol. II, 24-07-1991)
 Col. 84-85
- Setting up of Smriti Vans**
 (Deb. 32, Vol. IV, 26-08-1991)
 Col. 358
- Supply of Essential Commodities to Government Servants through Canteen**
 (Deb. 43, Vol. V, 11-09-1991)
 Col. 107-08
- Supply of Low Ash Content Coal to Steel Plants of SAIL**
 (Deb. 30, Vol. III, 22-08-1991)
 Col. 100-01
- Supply of Polluted Water in Agra**
 (Deb. 41, Vol. V, 09-09-1991)
 Col. 427-29
- Tourism Industry**
 (Deb. 25, Vol. III, 13-08-1991)
 Col. 317
- Tourism Projects in U. P.**
 (Deb. 33, Vol. IV, 27-08-1991)
 Col. 72
- Trade Fairs**
 (Deb. 45, Vol. 5, 13-09-1991)
 Col. 220
- Transfer of Running Staff Headquarter from Idgah to Bayana (W.R.)**
 (Deb. 25, Vol. III, 13-08-1991)
 Col. 184-85
- Under-Weight LPG Cylinders**
 (Deb. 20, Vol. II, 06-08-1991)
 Col. 179
- Uniform Power Tariff**
 (Deb. 20, Vol. II, 06-08-1991)
 Col. 177-78
- Urban Development Projects of Uttar Pradesh**
 (Deb. 27, Vol. III, 19-08-1991)
 Col. 21
- Voluntary Deposits (Immunities and Exemptions) Bill—Consid. and Pass**
 (Deb. 46, Vol. V, 14-09-1991)
 Col. 325
- Wage Agreement in Hindustan Shipyard Limited**
 (Deb. 31, Vol. IV, 23-08-1991)
 Col. 215
- Waiting list for new Telephone Connections in Agra**
 (Deb. 30, Vol. III, 22-08-1991)
 Col. 102-03

Widening of Delhi-Calcutta National Highway (Deb. 13, Vol. II, 26-07-1991) Col. 91	Decision to Gherao of Assistant Commissioner Kendriya Vidyalaya, Lucknow (Deb. 41, Vol. V, 09-09-1991) Col. 476-77
World Bank Assistance for the Pollution Control Projects (Deb. 32, Vol. IV, 26-08-1991) Col. 13	Delay in Air India Flights (Deb. 25, Vol. III, 13-08-1991) Col. 83-84
Ray, Dr. Sudhir	Farakka Barrage Project (Deb. 22, Vol. III, 08-08-1991) Col. 104
Allocation for Education (Deb. 19, Vol. II, 05-08-1991) Col. 170	Flying hours of cabin crew of Air India (Deb. 37, Vol. IV, 03-09-1991) Col. 135
Approval of Continuance in Force of proclamation in respect of Jammu and Kashmir (Res.) (Deb. 32, Vol. IV, 26-08-1991) Col. 468	Hot Rolling Mill in Durgapur Steel plant (Deb. 22, Vol. III, 08-08-1991) Col. 181
Average population coverage by a Bank Branch (Deb. 23, Vol. III, 09-08-1991) Col. 38	Humanities Stream in Kendriya Vidyalaya, Moscow (Deb. 41, Vol. V, 09-09-1991) Col. 211
Balughat-Eklakhi Railway Line (Deb. 20, Vol. II, 06-08-1991) Col. 154	Joint Consultative Machinery for Kendriya Vidyalaya Sangathan (Deb. 19, Vol. II, 05-08-1991) Col. 55-56
Censoring of Newspapers (Deb. 34, Vol. IV, 28-08-1991) Col. 333	Late Running of Mail Trains (Deb. 20, Vol. II, 06-08-1991) Col. 17-20
Cent-Percent Literacy in Burdwan District (Deb. 19, Vol. II, 05-08-1991) Col. 170-73	LTTE activities in Tamil Nadu (Deb. 22, Vol. III, 08-08-1991) Col. 182
Closed Textile Mills (Deb. 31, Vol. IV, 23-08-1991) Col. 325-26	Modernisation of Bankura-Raina Railway Line (Deb. 20, Vol. II, 06-08-1991) Col. 153
Committee for Khadi Gramodyog Industry (Deb. 34, Vol. IV, 28-08-1991) Col. 182	Modernisation of Burdwan-Katwa Railway Line (Deb. 20, Vol. II, 06-08-1991) Col. 153
Death of Flight Purser and Air Hostesses (Deb. 33, Vol. IV, 27-08-1991) Col. 156	Navodaya Vidyalayas (Deb. 24, Vol. III, 12-08-1991) Col. 247

- News item Captioned "Kendriya Vidyalaya Shiksha kon Ke Andolan Ke Dhamki"
(Deb. 41, Vol. V, 09-09-1991)
Col.477-78
- Ongoing Irrigation Projects in West Bengal
(Deb. 30, Vol. III, 22-08-1991)
Col.200-02
- Open Cast Mining
(Deb. 25, Vol. III, 13-08-1991)
Col.306-07
- Per Capita Plan Investment in States
(Deb. 29, Vol. III, 21-08-1991)
Col.98-100
- Performance of Autonomous Colleges
(Deb. 19, Vol. II, 05-08-1991)
Col.173-74
- Production of Marine Fish
(Deb. 30, Vol. III, 22-08-1991)
Col.203
- Revival of Indian Education Service
(Deb. 27, Vol. III, 19-08-1991)
Col.52
- Sanctioned Strength of Students for a Class in Kendriya Vidyalaya
(Deb. 24, Vol. III, 12-08-1991)
Col.939-94
- Solution of Punjab Problem
(Deb. 30, Vol. III, 22-08-1991)
Col.1-10
- Special Dispensation Admissions in Kendriya Vidyalayas
(Deb. 32, Vol. IV, 26-08-1991)
Col.32
- Steps against Subsidence in Coal Area
(Deb. 25, Vol. III, 13-08-1991)
Col.307-10
- Steps to Achieve Cent-percent Literacy
(Deb. 19, Vol. II, 05-08-1991)
Col.167-70
- Strengthening Intelligence Services to Forewarn Communal Riots
(Deb. 30, Vol. III, 22-08-1991)
Col.199-200
- Tamluk-Digha Railway Line
(Deb. 20, Vol. II, 06-08-1991)
Col.154
- Teesta Barrage Project in West Bengal
(Deb. 22, Vol. III, 08-08-1991)
Col.181
- Transfer of Assets of NTPC
(Deb. 28, Vol. III, 20-08-1991)
Col.42
- Violence Against Women in Tripura
(Deb. 35, Vol. IV, 29-08-1991)
Col.138-39
- Ray, Shri Rabi**
Address by a JKLF Representative in UN Sub-commission on Prevention of Discrimination and Protection of Minorities
(Deb. 44, Vol. V, 12-09-1991)
Col.205
- Agreement Between Pepsi Cola International and PEPSI
(Deb. 16, Vol. II, 31-07-1991)
Col.99-100
- Airlink between Bhubaneswar-Madras etc.
(Deb. 28, Vol. III, 20-08-1991)
Col.136
- Annual Imports in Telephone Sector
(Deb. 22, Vol. III, 08-08-1991)
Col.221
- Blackmarketing and Hoarding of Fertilisers
(Deb. 39, Vol. IV, 05-09-1991)
Col.253
- Bye-elections to Lok Sabha/State Assemblies
(Deb. 40, Vol. IV, 06-09-1991)
Col.178

- Clearance of Subarnarekha and Tehri Dam Projects
(Deb. 19, Vol. II, 05-08-1991)
Col. 10
- Clearance of Tehri Dam Project (HAH Dis.)
(Deb. 35, Vol. IV, 29-08-1991)
Col. 678-80
- Condemnation of Acts of Terrorism in Jammu and Kashmir by European Parliament
(Deb. 17, Vol. II, 01-08-1991)
Col. 235
- Conference of Food Ministers of Southern Zone on Public Distribution System
(Deb. 43, Vol. V, 11-09-1991)
Col. 59-61
- Cooperative Dairy Sector
(Deb. 39, Vol. IV, 05-09-1991)
Col. 149
- De-hiring of Rigs by Private Companies
(Deb. 37, Vol. IV, 03-09-1991)
Col. 75
- Detention of Export Consignment by US Food and Drug Administration
(Deb. 31, Vol. IV, 23-08-1991)
Col. 41-43
- Developmental Programmes for Drought Affected Districts in Orissa
(Deb. 44, Vol. V, 12-09-1991)
Col. 193
- Discussion with World Bank on Industrial Policy
(Deb. 40, Vol. IV, 06-09-1991)
Col. 417
- Education Policy
(Deb. 5, Vol. I, 15-07-1991)
Col. 9-10
- Export of Wheat
(Deb. 31, Vol. IV, 23-08-1991)
Col. 283-84
- Financial Assistance from Foreign Agencies for Improvement of Primary Education
(Deb. 32, Vol. IV, 26-08-1991)
Col. 224
- Folding up operations by Air Taxi Operators
(Deb. 42, Vol. V, 10-09-1991)
Col. 263
- Frame of reference of Committee set up to review Ramamurti Committee's Report
(Deb. 32, Vol. IV, 26-08-1991)
Col. 221
- Hotels in Private Sector
(Deb. 15, Vol. II, 30-07-1991)
Col. 230
- Impact on Devaluation of Rupee on Textile Exports
(Deb. 36, Vol. IV, 30-08-1991)
Col. 311
- Implementation of the Award of the Tribunal by FCI
(Deb. 29, Vol. III, 21-08-1991)
Col. 127-28
- Incentives to Custom Officials
(Deb. 40, Vol. IV, 06-09-1991)
Col. 14
- Incidence of Filaria
(Deb. 24, Vol. III, 12-08-1991)
Col. 617-23
- Indo-USSR Treaty on Peace, Friendship and Cooperation
(Deb. 22, Vol. III, 08-08-1991)
Col. 128
- Industrial Processes development by CSIR
(Deb. 21, Vol. III, 07-08-1991)
Col. 280
- Insurgency in North-East Region
(Deb. 44, Vol. V, 12-09-1991)
Col. 48-49

- International Team of Experts to study Cracks in Hirakund Dam**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 252
- Low Budget Tourism Programme**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 254
- Material for Primary Education and Literacy in Tribal Languages**
(Deb. 41, Vol. V, 09-09-1991)
Col. 251-52
- Modernisation of Police Forces**
(Deb. 17, Vol. II, 01-08-1991)
Col. 13
- Motion of Thanks on the President Address**
(Deb. 6, Vol. I, 16-07-1991)
Col. 30
- Nodal Agency to Tackle Naxalism in the Country**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 439-40
- Per Capita Availability of Pulses**
(Deb. 22, Vol. III, 08-08-1991)
Col. 221
- Pesticide Poisoning**
(Deb. 17, Vol. II, 01-08-1991)
Col. 141-42
- Population Below Poverty Line**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 13
- Power Grid**
(Deb. 42, Vol. V, 10-09-1991)
Col. 112
- Premium on Exim Scrips**
(Deb. 45, Vol. 5, 13-09-1991)
Col. 243
- Price of Film Rolls**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 261
- Price rise after Budget**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 23
- Prices of Pulses**
(Deb. 21, Vol. III, 07-08-1991)
Col. 18-24
- Profit from the Film "Gandhi"**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 425
- Publishing of Speeches and Writings of Dr. Ambedkar**
(Deb. 24, Vol. III, 12-08-1991)
Col. 748-49
- Purchase of Boeing-747-400 for Air India**
(Deb. 25, Vol. III, 13-08-1991)
Col. 186
- Recognition of Foreign Matrimonial Judgements**
(Deb. 23, Vol. III, 09-08-1991)
Col. 117
- Recommendation of NCRL**
(Deb. 24, Vol. III, 12-08-1991)
Col. 277
- Registration of Companies**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 274-78
- Restrictions on Imports**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 311
- Starvation Deaths in Orissa**
(Deb. 19, Vol. II, 05-08-1991)
Col. 145-46
- Statement on J&K in House of Commons**
(Deb. 30, Vol. III, 22-08-1991)
Col. 39-42
- Statement on Jammu and Kashmir by The British Labour Party Leader**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 296
- Steps to Eradicate Malaria**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 52

Tackling of Naxalism

(Deb. 35, Vol. IV, 29-08-1991)
Col. 257-58

Telecast of Baba Saheb Ambedkar Centenary Programmes

(Deb. 11, Vol. II, 24-07-1991)
Col. 20-21

Telecast of Film on Rajiv Gandhi

(Deb. 38, Vol. IV, 04-09-1991)
Col. 59

Three Tier Blocking System in Punjab

(Deb. 22, Vol. III, 08-08-1991)
Col. 223

Trade with USSR

(Deb. 45, Vol. V, 13-09-1991)
Col. 171

Tragedy in Indravati Hydel Project

(Deb. 33, Vol. IV, 27-08-1991)
Col. 113

Ulfa Terrorists Activities in Assam

(Deb. 41, Vol. V, 09-09-1991)
Col. 641

Uneconomic Railway Lines

(Deb. 15, Vol. II, 30-07-1991)
Col. 231

Violation of Handloom Control Order

(Deb. 36, Vol. IV, 30-08-1991)
Col. 161

Water Pollution

(Deb. 41, Vol. V, 09-09-1991)
Col. 17

Westland Helicopters

(Deb. 28, Vol. III, 20-08-1991)
Col. 83

Wheel Axle Plant at Rourkela

(Deb. 28, Vol. III, 20-08-1991)
Col. 188

World Bank Assistance for Purchase of Telecom Components

(Deb. 30, Vol. III, 22-08-1991)
Col. 150

World Bank's Assistance to Disease Eradication Programme

(Deb. 19, Vol. II, 05-08-1991)
Col. 295-96

World Bank's Observation About Indian economy

(Deb. 18, Vol. II, 02-08-1991)
Col. 95

Raychaudhuri, Shri Sudarshan**Enquiry against Osiers Pharma Limited**

(Deb. 40, Vol. IV, 06-09-1991)
Col. 382

Investigation of Cases by Central Bureau of Investigation

(Deb. 44, Vol. V, 12-09-1991)
Col. 190

Need to Review the Proposal to increase duty on paper rolled bids (MUR 377)

(Deb. 30, Vol. III, 22-08-1991)
Col. 262

Replacement of IV Fluids

(Deb. 41, Vol. V, 09-09-1991)
Col. 216-17

Steps for Maintaining Status Quo of Religious Shrines and Places of Worship (Res.)

(Deb. 9, Vol. I, 19-07-1991)
Col. 165

(Deb. 13, Vol. II, 26-07-1991)
Col. 325

Reddiah Yadav, Shri K.P.**Atrocities being committed on the Scheduled Castes and Scheduled Tribes and other weaker sections of the society in the country (Motion)**

(Deb. 27, Vol. III, 19-08-1991)
Col. 265-67

- Augmentation of Water Supply to Hyderabad
(Deb. 24, Vol. III, 12-08-1991)
Col. 19
- Cancellation of General Elections in Punjab Bill—Consid. and Pass Punjab Budget 1991-92—General Discussion and Demands for Grants on Account (Punjab), 1991-92
(Deb. 47, Vol. V, 16-09-1991)
Col. 204
- Cement Production
(Deb. 43, Vol. V, 11-09-1991)
Col. 7
- Code of Criminal Procedure (Amendment) Bill—Consid. and Pass
(Deb. 48, Vol. V, 17-09-1991)
Col. 167
- Demands for Grants on Account (General)— 1991-92
(Deb. 29, Vol. III, 21-08-1991)
Col. 334-49
- Export of Iron ore to Japan
(Deb. 45, Vol. V, 13-09-1991)
Col. 30
- Extension of Public Distribution System
(Deb. 7, Vol. I, 17-07-1991)
Col. 16
- Finance (No. 2) Bill, 1991—Consid.
(Deb. 45, Vol. V, 13-09-1991)
Col. 682
- Impact of Rupee Devaluation
(Deb. 9, Vol. I, 19-07-1991)
Col. 8
- Industrial Projects of A.P.
(Deb. 21, Vol. III, 07-08-1991)
Col. 27
- Linkage of Major Rivers
(Deb. 12, Vol. II, 25-07-1991)
Col. 20
- Motion of Thanks on the Presidents Address
(Deb. 9, Vol. I, 19-07-1991)
Col. 107
- National Commission on rural labour
(Deb. 41, Vol. V, 09-09-1991)
Col. 28
- Need to provide financial assistance to Andhra Pradesh for restoring road communications in interior regions of Malleswaram affected by cyclone during 1989-90 (MUR 377)
(Deb. 24, Vol. III, 12-08-1991)
Col. 821
- Pollution caused by Thermal Power Plants
(Deb. 42, Vol. V, 10-09-1991)
Col. 24-25
- Solution of Punjab Problem
(Deb. 30, Vol. III, 22-08-1991)
Col. 8
- White Paper on the Status of Heavy Industries
(Deb. 16, Vol. II, 31-07-1991)
Col. 32-33
- Reddy, Shri Anantha Venkatarami**
- Flood and drought situation in the country
(DUR 193)
(Deb. 21, Vol. III, 07-08-1991)
Col. 406
- Need to connect Guntakal and Secunderabad by broad gauge line and to lay a new railway line from Guntakal to Tumkur (MUR 377)
(Deb. 19, Vol. II, 05-08-1991)
Col. 346-47
- Setting up of Kendriya Vidyalaya at Gosty, Anantapur (A.P.)
(Deb. 41, Vol. V, 09-09-1991)
Col. 295

Reddy, Shri B.N.

Atrocities on the Scheduled Castes and Scheduled Tribes and Other Weaker Sections (Motion)

(Deb. 25, Vol. III, 13-08-1991)
Col. 518-23

Pending Projects of Andhra Pradesh

(Deb. 21, Vol. III, 07-08-1991)
Col. 92

Reddy, Shri K. Vijaya Bhaskara

Cancellation of General Elections in Punjab Bill—Consid. and Pass Punjab Budget 1991-92—General Discussion and Demands for Grants on Account (Punjab), 1991-92

(Deb. 47, Vol. V, 16-09-1991)
Col. 144

Reddy, Shri M. Baga

Electronic Telephone Exchanges in Medak District of Andhra Pradesh

(Deb. 35, Vol. IV, 29-08-1991)
Col. 261

Fixing up of the Price for Molasses

(Deb. 16, Vol. II, 31-07-1991)
Col. 84

General Budget 1991-92—General Discussion

(Deb. 19, Vol. II, 05-08-1991)
Col. 411-15

Need for effective utilisation of Sugar Development Fund for modernisation, expansion and rehabilitation schemes in the sugar industry (MUR 377)

(Deb. 6, Vol. I, 16-07-1991)
Col. 179

Power Shortage in Andhra Pradesh

(Deb. 15, Vol. II, 30-07-1991)
Col. 77

Price of Sugar

(Deb. 16, Vol. II, 31-07-1991)
Col. 183-84

Setting up of a Nuclear Power Plant at Nagarjunasagar

(Deb. 16, Vol. II, 31-07-1991)
Col. 182-83

Train between Hyderabad and Parli

(Deb. 37, Vol. IV, 03-09-1991)
Col. 87

Writing of Agricultural Debts

(Deb. 13, Vol. II, 26-07-1991)
Col. 174

Reddy, Shri M. Gnanendra

Community Health Officer's Scheme

(Deb. 32, Vol. IV, 26-08-1991)
Col. 104

Development of Tribal People in Western Tribals

(Deb. 41, Vol. V, 09-09-1991)
Col. 221

Food Processing Units in Chittoor District

(Deb. 34, Vol. IV, 28-08-1991)
Col. 190

Loans Advanced by National Housing Bank

(Deb. 36, Vol. IV, 30-08-1991)
Col. 131

S.T.D. Facility to Telephone Exchanges in Chittoor District of Andhra Pradesh

(Deb. 35, Vol. IV, 29-08-1991)
Col. 165

Tourist Sports in Chittoor, A. P.

(Deb. 33, Vol. IV, 27-08-1991)
Col. 69

Reddy, Shri Magunta Subbarama

Finance (No. 2) Bill—Consid.

(Deb. 44, Vol. V, 12-09-1991)
Col. 501

Rongpi, Dr. Jayanta

A.I.R. Station at Diphu

(Deb. 21, Vol. III, 07-08-1991)
Col. 154

- Allotment of Government Quarters on Concessional Rate
(Deb. 41, Vol. V, 09-09-1991)
Col. 346-404
- Amount Awarded by Finance Commission to Autonomous Districts Councils of Assam
(Deb. 13, Vol. II, 26-07-1991)
Col. 181
- Autonomous District Council in Mizoram
(Deb. 22, Vol. III, 08-08-1991)
Col. 43
- Autonomous State in Assam
(Deb. 35, Vol. IV, 29-08-1991)
Col. 256
- Cancellation of Goods Trains under North-Frontier Railway
(Deb. 25, Vol. III, 13-08-1991)
Col. 54-55
- Chari Committee on "Issues in Coal"
(Deb. 42, Vol. V, 10-09-1991)
Col. 47-48
- Coal Deposits in North Cachar Hill, Assam
(Deb. 33, Vol. IV, 27-08-1991)
Col. 173
- Demands for Grants (General)—1991-92
(Deb. 30, Vol. III, 22-08-1991)
Col. 342-45
- Demise of Rajiv Gandhi and Obituary References
(Deb. 3, Vol. I, 11-07-1991)
Col. 49
- Division Headquarter at Rangiya
(Deb. 15, Vol. II, 30-07-1991)
Col. 56
- Elephant Census
(Deb. 27, Vol. III, 19-08-1991)
Col. 78
- Enquiry into purchase of Properties by Executives of Punjab and Sind Bank
(Deb. 40, Vol. IV, 06-09-1991)
Col. 244
- Exploration for Oil and Gas in North-Eastern Region
(Deb. 33, Vol. IV, 27-08-1991)
Col. 173
- Felicitations to the Speaker
(Deb. 2, Vol. I, 10-07-1991)
Col. 26
- Foreign Tourists in North-East Region
(Deb. 33, Vol. IV, 27-08-1991)
Col. 41
- Gastroenteritis and Cholera Deaths in Assam
(Deb. 32, Vol. IV, 26-08-1991)
Col. 71
- General Budget, 1991-92—General Discussion
(Deb. 17, Vol. II, 01-08-1991)
Col. 383-87
- Hill Sub-Plan for Autonomous District Council Areas of Assam
(Deb. 26, Vol. III, 14-08-1991)
Col. 18-19
- Implementation of Group Insurance Scheme for Landless Agricultural Labourers in Bihar
(Deb. 40, Vol. IV, 06-09-1991)
Col. 243
- Implementation of Rural Development Programmes
(Deb. 38, Vol. IV, 04-09-1991)
Col. 47
- Irrigation Projects
(Deb. 39, Vol. IV, 05-09-1991)
Col. 67
- Long Distance Public Telephones and Joint Post and Telephone Offices
(Deb. 39, Vol. IV, 05-09-1991)
Col. 162
- Loss of Animals in Kaziranga National Park
(Deb. 41, Vol. V, 09-09-1991)
Col. 132-36

- Lunding-Badarpur Section (NFR)**
(Deb. 37, Vol. IV, 03-09-1991)
Col.96
- Motion of No-Confidence in the Council of Ministers—Adopted (Motion)**
(Deb. 5, Vol. I, 15-07-1991)
Col.263-66
- National Highway Nos. 37 and 39 in Karbi Anglong District of (Assam)**
(Deb. 31, Vol. IV, 23-08-1991)
Col.99-101
- NSFDC Schemes**
(Deb. 27, Vol. III, 19-08-1991)
Col.77
- Pending Cases in Guwahati High Court**
(Deb. 40, Vol. IV, 06-09-1991)
Col.70
- Per Capita Plan Investment in North Eastern States**
(Deb. 21, Vol. III, 07-08-1991)
Col.34
- Primary Schools in Assam where Karbi Language is Taught**
(Deb. 41, Vol. V, 09-09-1991)
Col.454-55
- Production of Muga Silk**
(Deb. 13, Vol. II, 26-07-1991)
Col.181
- Railway Budget, 1991-92—General Discussion and Demands for Grants (Railways), 1991-92**
(Deb. 11, Vol. II, 24-07-1991)
Col.256-58
- Railway contract system**
(Deb. 42, Vol. V, 10-09-1991)
Col.201
- Regularisation of Employees**
(Deb. 42, Vol. V, 10-09-1991)
Col.197
- Research for Evolving New Cropping Pattern**
(Deb. 17, Vol. II, 01-08-1991)
Col.93
- Roads under BRTF in Assam**
(Deb. 13, Vol. II, 26-07-1991)
Col.58
- Rubber Board Assistance to Tribals in Assam**
(Deb. 31, Vol. IV, 23-08-1991)
Col.379
- Rules Re. Posting of IAS Officers to Autonomous District Councils**
(Deb. 43, Vol. V, 11-09-1991)
Col.141
- Separation of Judiciary from Executive in hill districts of Assam**
(Deb. 45, Vol. V, 13-09-1991)
Col.9-17
- Subsidised Rice Under ITDP**
(Deb. 21, Vol. III, 07-08-1991)
Col.154
- Transfer of Transmission work to NTPC**
(Deb. 42, Vol. V, 10-09-1991)
Col.199
- Umrongao Ousters in Assam**
(Deb. 42, Vol. V, 10-09-1991)
Col.199-200
- Unemployed MBBS Doctors**
(Deb. 19, Vol. II, 05-08-1991)
Col.304-06
- Vayudoot Service to Assam**
(Deb. 20, Vol. II, 06-08-1991)
Col.44
- Workers in Assam Tea Gardens**
(Deb. 27, Vol. III, 19-08-1991)
Col.29

- Roshan Lal, Shri**
 Atrocities being committed on the Scheduled Castes and Scheduled Tribes and other weaker sections of the society in the country (Motion) (Deb. 27, Vol. III, 19-08-1991) Col.261-65
- Clinical photographic department L.N.J.P. Hospital, Delhi**
 (Deb. 19, Vol. II, 05-08-1991) Col.200-01
- DDA Flats to Retiring Government Servants**
 (Deb. 24, Vol. III, 12-08-1991) Col.36-37
- Draw of Lots under Ambedkar Awas Yojana**
 (Deb. 19, Vol. II, 05-08-1991) Col.38-39
- Employees of Akbar Hotel, New Delhi**
 (Deb. 20, Vol. II, 06-08-1991) Col.56-62
- Ex-Employees of Akbar Hotel**
 (Deb. 17, Vol. II, 01-08-1991) Col.99-100
- Finance (No. 2) Bill—Consid.**
 (Deb. 44, Vol. V, 12-09-1991) Col.510
- Hill and Conveyance Allowance to Handicapped**
 (Deb. 18, Vol. II, 02-08-1991) Col.4
- Hospitals under Delhi Administration**
 (Deb. 41, Vol. V, 09-09-1991) Col.149-52
- Option to SC/ST Employees Punjab National Bank for Deletion of their Belonging to the Category**
 (Deb. 23, Vol. III, 09-08-1991) Col.60
- PG Allowance to ISM Post-Graduates**
 (Deb. 14, Vol. II, 29-07-1991) Col.82
- Transfer Policy in Banks**
 (Deb. 31, Vol. IV, 23-08-1991) Col.91-92
- Unani Physicians in CGHS**
 (Deb. 27, Vol. III, 19-08-1991) Col.69
- Roy Pradhan, Shri Amar**
Allotment of LPG Agencies
 (Deb. 6, Vol. I, 16-07-1991) Col.94
- Demands for Grants (General)—1991-92**
 Ministry of Agriculture, Ministry of Food and Ministry of Rural Development
 (Deb. 35, Vol. IV, 29-08-1991) Col.617-21,633
- Expenditure on Telecast of Election Results—Analysis**
 (Deb. 7, Vol. I, 17-07-1991) Col.94-96
- Export of Jute Goods**
 (Deb. 4, Vol. I, 12-07-1991) Col.36
- General Budget, 1991-92—General Discussion**
 (Deb. 17, Vol. II, 01-08-1991) Col.379-83
- L.T.C. Facilities for Employees of Nationalised Banks**
 (Deb. 31, Vol. IV, 23-08-1991) Col.146-47
- Phased Abolition of Freight Equalisation Scheme**
 (Deb. 7, Vol. I, 17-07-1991) Col.51
- Price Rise**
 (Deb. 4, Vol. I, 12-07-1991) Col.60-61

Railway Budget, 1991-92—General Discussion and Demands for Grants (Railways), 1991-92 (Deb. 12, Vol. II, 25-07-1991) Col. 282	Extension of Officials of Bharat Bhari Udyog Nigam Limited (Deb. 43, Vol. V, 11-09-1991) Col. 322-23
Release of LPG Connections (Deb. 6, Vol. I, 16-07-1991) Col. 51	Import Receipts (Deb. 45, Vol. V, 13-09-1991) Col. 121
Ray, Shri Haradhan	Interim Relief to Workers of M/s. Burn Standard Co. Ltd (Deb. 29, Vol. III, 21-08-1991) Col. 161
Benefits to Workmen of M/s. Burn Standard Co. Ltd. (Deb. 29, Vol. III, 21-08-1991) Col. 160-61	Kanyapur Unit of the Cycle Corporation of India (Deb. 34, Vol. IV, 28-08-1991) Col. 359
Bridge on Asansol-Damodar Section (Deb. 25, Vol. III, 13-08-1991) Col. 251-52	Modernisation of Hindustan Cables Ltd. (Deb. 34, Vol. IV, 28-08-1991) Col. 51
Coal Extraction (Deb. 37, Vol. IV, 03-09-1991) Col. 20	Need to Ameliorate the Lot of Workers of Coal Mining Industry (Deb. 8, Vol. I, 18-07-1991) Col. 184-85
Coal Mine Projects (Deb. 25, Vol. III, 13-08-1991) Col. 240-50	Need to ensure payment of family pension to the dependents of workers under Family Pension Scheme (MUR 377) (Deb. 47, Vol. V, 16-09-1991) Col. 236
Demands for Grants (General)—1991-92 (Deb. 30, Vol. III, 22-08-1991) Col. 321-30	Pay Revision of Employees of Industries (Deb. 34, Vol. IV, 28-08-1991) Col. 310
Development of DVC Command Area (Deb. 25, Vol. III, 13-08-1991) Col. 50	Project Report of M/s. Burn Standard Co. (Deb. 29, Vol. III, 21-08-1991) Col. 82-83
Doubling of Asansol-Damodar Railway Line (Deb. 25, Vol. III, 13-08-1991) Col. 251	Reconstitution of Central District Labour Advisory Board (Deb. 24, Vol. III, 12-08-1991) Col. 105
Expansion of Chittaranjan Locomotive Works (Deb. 33, Vol. IV, 27-08-1991) Col. 101	Regularisation of Contractual Workers in Coal India Limited (Deb. 42, Vol. V, 10-09-1991) Col. 42-44
Extension of Chief executives of PSUs (Deb. 43, Vol. V, 11-09-1991) Col. 87-88	

- Steps against Subsidence in Coal Area
(Deb. 25, Vol. III, 13-08-1991)
Col. 307-10
- Supply of Foodgrains to Ration Depots
(Deb. 26, Vol. III, 14-08-1991)
Col. 29-30
- Survey of Cycle Corporation of India
(Deb. 43, Vol. V, 11-09-1991)
Col. 383
- Wages in M/s. Burn Standard Co.
(Deb. 26, Vol. III, 14-08-1991)
Col. 28-29
- Workers in Mining and Allied Machineries Corporation
(Deb. 43, Vol. V, 11-09-1991)
Col. 294-95.
- Sedal, Shri Dharmanna Mondayya
- Air Linking of Solapur
(Deb. 20, Vol. II, 06-08-1991)
Col. 93
- Allotment of LPG Agencies and Petrol Pumps
(Deb. 6, Vol. I, 16-07-1991)
Col. 65
- Allotment of Wagons for Solapur Station
(Deb. 20, Vol. II, 06-08-1991)
Col. 199
- Amendment to Public Premises (Eviction of Unauthorised Occupants) Act, 1971
(Deb. 41, Vol. V, 09-09-1991)
Col. 131-32
- Bridge at Kumber Taleo (Solapur)
(Deb. 42, Vol. V, 10-09-1991)
Col. 113
- Coal Supply to Ceramic Units
(Deb. 6, Vol. I, 16-07-1991)
Col. 63
- Conversion of Solapur to Wadi Line
(Deb. 25, Vol. III, 13-08-1991)
Col. 124
- Courier Service in Private Sector
(Deb. 22, Vol. III, 08-08-1991)
Col. 183
- Coverage of TV and AIR in Maharashtra
(Deb. 21, Vol. III, 07-08-1991)
Col. 138
- Criteria for Allotting LPG Agencies
(Deb. 20, Vol. II, 06-08-1991)
Col. 197
- DDA Flats at Kondli Gharoli
(Deb. 32, Vol. IV, 26-08-1991)
Col. 326
- Decentralisation of University Grants Commission
(Deb. 32, Vol. IV, 26-08-1991)
Col. 324
- Default in Repayment of Loans by Public Sector Holding Companies
(Deb. 45, Vol. V, 13-09-1991)
Col. 239
- Demand for Price Revision by Drug Industry
(Deb. 43, Vol. V, 11-09-1991)
Col. 146-47
- Detergent Powders
(Deb. 32, Vol. IV, 26-08-1991)
Col. 70
- Devaluation of Rupee
(Deb. 9, Vol. I, 19-07-1991)
Col. 24
- Doubling of Wadi-Daund Section
(Deb. 42, Vol. V, 10-09-1991)
Col. 295
- Electrification of Pune-Wadi Section
(Deb. 42, Vol. V, 10-09-1991)
Col. 297
- Employment to Next Kin of Communal Riot Victims
(Deb. 35, Vol. IV, 29-08-1991)
Col. 232

- Expansion of CGHS Dispensaries**
(Deb. 27, Vol. III, 19-08-1991)
Col.40
- Export of Handloom and Powerloom Textiles**
(Deb. 4, Vol. I, 12-07-1991)
Col.19-24
- Export of Milk Products**
(Deb. 30, Vol. III, 22-08-1991)
Col.47-48
- Flag Station between Tilati to Akkalkot**
(Deb. 42, Vol. V, 10-09-1991)
Col.263-64
- Functioning of private Nursing Homes in Delhi**
(Deb. 32, Vol. IV, 26-08-1991)
Col.325
- Funds for Development of National Highways in Maharashtra**
(Deb. 23, Vol. III, 09-08-1991)
Col.16-18
- Funds for Development of Science and Technology**
(Deb. 43, Vol. V, 11-09-1991)
Col.492-93
- Generation of Power in Western Region, Maharashtra**
(Deb. 33, Vol. IV, 27-08-1991)
Col.115
- Grants-in-Aid to Institutions**
(Deb. 45, Vol. V, 13-09-1991)
Col.62
- Import of Synthetic/Man-made Fabrics under O.G.L.**
(Deb. 31, Vol. IV, 23-08-1991)
Col.247
- Improvement in Planning Process**
(Deb. 7, Vol. I, 17-07-1991)
Col.78
- Increase in Prices of Cotton Yarn**
(Deb. 40, Vol. IV, 06-09-1991)
Col.59
- Industrial Development of Western Maharashtra**
(Deb. 11, Vol. II, 24-07-1991)
Col.10-12
- Investment limit for SSI**
(Deb. 43, Vol. V, 11-09-1991)
Col.58-59
- Issue of Letters of Intent**
(Deb. 7, Vol. I, 17-07-1991)
Col.28
- Issue of Letters of Intent for setting up of Industries in Solapur**
(Deb. 21, Vol. III, 07-08-1991)
Col.242
- Maharashtra-Karnataka Border Dispute**
(Deb. 12, Vol. II, 25-07-1991)
Col.73
- Meeting the Requirements of Handloom and Powerloom Industries**
(Deb. 40, Vol. IV, 06-09-1991)
Col.246
- National Highways in Maharashtra**
(Deb. 9, Vol. I, 19-07-1991)
Col.45
- Opening of New Colleges Affiliated to Central Universities**
(Deb. 24, Vol. III, 12-08-1991)
Col.264-65
- Per Capita Income of Maharashtra**
(Deb. 11, Vol. II, 24-07-1991)
Col.96
- Production/Consumption of Paraxylene**
(Deb. 29, Vol. III, 21-08-1991)
Col.80-81
- Promotion of Tourism at Pandarapur, Maharashtra**
(Deb. 25, Vol. III, 13-08-1991)
Col.294-95
- Quota of Berths at Solapur Station**
(Deb. 25, Vol. III, 13-08-1991)
Col.295-304

- Research on Baby Foods
(Deb. 32, Vol. IV, 26-08-1991)
Col. 323
- Review of Family Planning Programme
(Deb. 5, Vol. I, 15-07-1991)
Col. 116-18
- Shortage of High and Medium Grade Manganese
(Deb. 8, Vol. I, 18-07-1991)
Col. 62
- Strike by NDMC Employees
(Deb. 5, Vol. I, 15-07-1991)
Col. 116
- Study of Selling Price of Man-made Synthetic Filament Yarn and Staple Fibre
(Deb. 31, Vol. IV, 23-08-1991)
Col. 85-87
- Talks with Planning Minister of Pakistan
(Deb. 8, Vol. I, 18-07-1991)
Col. 64-65
- Telephone connections in Solapur District of Maharashtra
(Deb. 22, Vol. III, 08-08-1991)
Col. 106
- Telex Facility in Solapur district of Maharashtra
(Deb. 39, Vol. IV, 05-09-1991)
Col. 94
- Training of Railway Officials in Foreign Countries
(Deb. 15, Vol. II, 30-07-1991)
Col. 86
- Widening of bridge at Solapur
(Deb. 42, Vol. V, 10-09-1991)
Col. 264
- World Bank Assistance to Maharashtra for Water and Sewerage Projects
(Deb. 24, Vol. III, 12-08-1991)
Col. 247-48
- Sai, Shri A. Pratap
- Need to clear irrigation projects of Andhra Pradesh (MUR 377)
(Deb. 44, Vol. V, 12-09-1991)
Col. 457
- Need to re-start Janata and Navajeevan Express trains between Madras and Bombay (MUR 377)
(Deb. 33, Vol. IV, 27-08-1991)
Col. 307
- Saikia, Shri Muhi Ram
- Demands for Grants (General) 1991-92—
Ministry of Agriculture, Ministry of Food and Ministry of Rural Development
(Deb. 36, Vol. IV, 30-08-1991)
Col. 448
- Felicitations to the Speaker
(Deb. 2, Vol. I, 10-07-1991)
Col. 27
- Flood and Drought Situation in the Country (DUR 193)
(Deb. 29, Vol. III, 21-08-1991)
Col. 467-70
- General Budget 1991-92—General Discussion
(Deb. 19, Vol. II, 05-08-1991)
Col. 423-28
- Need to Appoint a High Level Committee to look into the Functioning of Kendriya Vidyalaya Sangathan (MUR 377)
(Deb. 29, Vol. III, 21-08-1991)
Col. 299
- Need to look into the problems of Kendriya Vidyalaya teachers posted in North-Eastern States (MUR 377)
(Deb. 19, Vol. II, 05-08-1991)
Col. 348-49
- Special Dispensation Admissions in Kendriya Vidyalayas
(Deb. 32, Vol. IV, 26-08-1991)
Col. 32

Sait, Shri Ebrahim Sulaiman

Demise of Rajiv Gandhi and Obituary References

(Deb. 3, Vol. I, 11-07-1991)
Col. 46

Felicitations to Deputy Speaker

(Deb. 25, Vol. III, 13-08-1991)
Col. 399-400

Felicitations to the Speaker

(Deb. 2, Vol. I, 10-07-1991)
Col. 24

Motion of Confidence in the Council of Ministers

(Deb. 4, Vol. I, 12-07-1991)
Col. 185-87

Motion of No-Confidence in the Council of Ministers—Adopted (Motion)

(Deb. 5, Vol. I, 15-07-1991)
Col. 205-09

Places of Worship (Special Provisions) Bill—Consid. and Pass

(Deb. 42, Vol. V, 10-09-1991)
Col. 385-89

Sajjan Kumar, Shri

Adulteration in Food-Items

(Deb. 32, Vol. IV, 26-08-1991)
Col. 119

After Sale Service of H.M.T. Watches

(Deb. 38, Vol. IV, 04-09-1991)
Col. 240

Civic Facilities in Delhi Villages

(Deb. 32, Vol. IV, 26-08-1991)
Col. 244

Complaints Regarding Consumption of Pepsi Cola

(Deb. 34, Vol. IV, 28-08-1991)
Col. 257

Consolidation of Land in Delhi Villages

(Deb. 21, Vol. III, 07-08-1991)
Col. 160

Fair Price Shops in Delhi

(Deb. 38, Vol. IV, 04-09-1991)
Col. 36

Free Ration Facility for Police Personnel in Union Territories

(Deb. 35, Vol. IV, 29-08-1991)
Col. 246-47

Goods Train Running Without Driver and Helper

(Deb. 25, Vol. III, 13-08-1991)
Col. 267-68

Hospitals Under Construction of Delhi

(Deb. 24, Vol. III, 12-08-1991)
Col. 381-84

Increase in Commission on Essential Commodities in Delhi

(Deb. 38, Vol. IV, 04-09-1991)
Col. 244

Lal Dora in Delhi Villages

(Deb. 21, Vol. III, 07-08-1991)
Col. 105

Loans Advanced by Nationalised Banks

(Deb. 18, Vol. II, 02-08-1991)
Col. 98

Loss Incurred by NAFED Processing Units

(Deb. 39, Vol. IV, 05-09-1991)
Col. 86

LPG Facilities in Rural Areas of Delhi

(Deb. 25, Vol. III, 13-08-1991)
Col. 44

New Registration Scheme in D.D.A.

(Deb. 24, Vol. III, 12-08-1991)
Col. 385

Opening of I.T.Is. and Polytechnics in Rural Areas of Delhi

(Deb. 19, Vol. II, 05-08-1991)
Col. 105-06

Oral Pills in Place of Insulin Injection

(Deb. 41, Vol. V, 09-09-1991)
Col. 214

- Participation of Private Sector in Transport System of Delhi
(Deb. 13, Vol. II, 26-07-1991)
Col. 65
- Post Offices in Outer Delhi
(Deb. 35, Vol. IV, 29-08-1991)
Col. 499
- Production of HMT Watches
(Deb. 38, Vol. IV, 04-09-1991)
Col. 242
- Rural Electrification in Delhi
(Deb. 25, Vol. III, 13-08-1991)
Col. 286-87
- Scheme to open CGHS Dispensary in Rohini
(Deb. 32, Vol. IV, 26-08-1991)
Col. 246
- Shortage of Civic Facilities in Resettlement Colonies
(Deb. 32, Vol. IV, 26-08-1991)
Col. 243
- Shortage of Electricity in Delhi
(Deb. 15, Vol. II, 30-07-1991)
Col. 66
- Strength of Delhi Police
(Deb. 35, Vol. IV, 29-08-1991)
Col. 272-73
- Telephone Exchange in Outer Delhi
(Deb. 35, Vol. IV, 29-08-1991)
Col. 479-98
- Saleem, Shri Mohammad Yunus
- Constitution of Commodity Management Board
(Deb. 39, Vol. IV, 05-09-1991)
Col. 6
- Electoral Rolls in Regional Languages
(Deb. 40, Vol. IV, 06-09-1991)
Col. 36
- Jute Corporation of India
(Deb. 23, Vol. III, 09-08-1991)
Col. 9
- Languages Recognised by Sahitya Akademi
(Deb. 35, Vol. IV, 29-08-1991)
Col. 54
- Places of Worship (Special Provisions) Bill—Consid. and Pass
(Deb. 42, Vol. V, 10-09-1991)
Col. 389-96
- Post Offices upgraded during Seventh Plan
(Deb. 39, Vol. IV, 05-09-1991)
Col. 19
- Price rise after Budget
(Deb. 34, Vol. IV, 28-08-1991)
Col. 25
- Public Telephone Facility in Post Offices of Uttar Pradesh
(Deb. 35, Vol. IV, 29-08-1991)
Col. 15
- SC/ST Employees
(Deb. 21, Vol. III, 07-08-1991)
Col. 33
- Vacancies in Public Sector Undertakings
(Deb. 21, Vol. III, 07-08-1991)
Col. 16
- Sanghani, Shri Dileep
- Air service to Amareli district, Gujarat
(Deb. 25, Vol. III, 13-08-1991)
Col. 168
- Deployment of CRPF and Army
(Deb. 22, Vol. III, 08-08-1991)
Col. 75
- High Court of Gujarat (Establishment of a Permanent Bench at Rajkot Bill by Shri Dileep Bhai Sanghani—Int.
(Deb. 36, Vol. IV, 30-08-1991)
Col. 468
- New Broad gauge Lines in Gujarat
(Deb. 28, Vol. III, 20-08-1991)
Col. 99

- Seizure of smuggled goods on Coastal Areas of Gujarat**
(Deb. 23, Vol. III, 09-08-1991)
Col. 87
- Sangma, Shri P. A.**
- Appropriation (No. 4) Bill—Int., Consid. and Pass**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 485
- Increase in the Rates of Royalty on Coal (St.)**
(Deb. 16, Vol. II, 31-07-1991)
Col. 249-53
- Requests of some Coal Producing State Government for increase in rate of Royalty on Coal (St.)**
(Deb. 13, Vol. II, 26-07-1991)
Col. 289
- Sanipalli, Shri Gangadhara**
- Anti-Desertification Programme in Anantpur district, Andhra Pradesh (MUR 377)**
(Deb. 5, Vol. I, 15-07-1991)
Col. 204
- Central Investment in Andhra Pradesh**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 157
- Defence Security Personnel as Ex-Servicemen on Retirement After 15 Years' Service**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 261
- Exploration of Minerals in Andhra Pradesh**
(Deb. 44, Vol. V, 12-09-1991)
Col. 209
- Export of Iron Ore to Japan**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 71
- Export Target**
(Deb. 45, Vol. V, 13-09-1991)
Col. 37
- Exports of Arms**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 220
- Financial Assistance for Non-conventional Energy Sources**
(Deb. 20, Vol. II, 06-08-1991)
Col. 73-74
- Flood and Drought Situation in the Country (DUR 193)**
(Deb. 29, Vol. III, 21-08-1991)
Col. 456-57
- General Budget 1991-92—General Discussion**
(Deb. 19, Vol. II, 05-08-1991)
Col. 457-58
- Indians in the Volcano Region of Philippines**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 361-62
- Irregularities Regarding Appointments in Indira Gandhi Institute of Physical Education**
(Deb. 19, Vol. II, 05-08-1991)
Col. 308-09
- Leakage of Methane Gas**
(Deb. 25, Vol. III, 13-08-1991)
Col. 183-84
- Linking of Puttaparthi Airport with other Airports**
(Deb. 15, Vol. II, 30-07-1991)
Col. 49
- Misuse of Dish Antennas**
(Deb. 30, Vol. III, 22-08-1991)
Col. 239-41
- National Awareness on Conservation of top Soil**
(Deb. 44, Vol. V, 12-09-1991)
Col. 125-26
- News item Captioned "U.G.C. Caution against 'Fake' Universities"**
(Deb. 19, Vol. II, 05-08-1991)
Col. 254-57

- Opening of Navodaya Vidyalayas and Kendriya Vidyalayas in Anantpur District
(Deb. 19, Vol. II, 05-08-1991)
Col. 67-69
- Organisations registered under FCRA
(Deb. 30, Vol. III, 22-08-1991)
Col. 44-45
- Pending Death Claims with LIC
(Deb. 45, Vol. V, 13-09-1991)
Col. 227
- Production of Honey
(Deb. 34, Vol. IV, 28-08-1991)
Col. 312
- Production of Textiles in Andhra Pradesh
(Deb. 36, Vol. IV, 30-08-1991)
Col. 89
- Response to Maruti 1000 in Foreign Markets
(Deb. 43, Vol. V, 11-09-1991)
Col. 145
- Telephone Connections in Anantpur District of Andhra Pradesh
(Deb. 35, Vol. IV, 29-08-1991)
Col. 303-04
- Visit of Official Delegation to Nepal
(Deb. 35, Vol. IV, 29-08-1991)
Col. 56
- Sarode, Dr. Gunawant
- Need to prevent delay caused at Kanpur railway stations in distribution of Bananas sent from Jalgaon to Lucknow (MUR 377)
(Deb. 33, Vol. IV, 27-08-1991)
Col. 308
- Save, Shri Moreswar
- Admission Grievances Committee of Delhi University
(Deb. 19, Vol. II, 05-08-1991)
Col. 125-26
- Allotment of LPG Agencies and Petrol Pumps to Unemployed Educated Youths
(Deb. 6, Vol. I, 16-07-1991)
Col. 133
- Appointment of Small LPG Agents
(Deb. 6, Vol. I, 16-07-1991)
Col. 130
- Assets Limit for MRTS Companies
(Deb. 23, Vol. III, 09-08-1991)
Col. 167
- Attack on Indian Ambassador to Romania
(Deb. 44, Vol. V, 12-09-1991)
Col. 57-58
- Classification of Cities
(Deb. 9, Vol. I, 19-07-1991)
Col. 41
- Closure of Film Industry
(Deb. 43, Vol. V, 11-09-1991)
Col. 519
- Compensation for Missing Goods in Railways
(Deb. 6, Vol. I, 16-07-1991)
Col. 101
- Conversion of Mammad-Nanded Railway Line
(Deb. 6, Vol. I, 16-07-1991)
Col. 65
- Delicensing of Dairy Producing Units
(Deb. 44, Vol. V, 12-09-1991)
Col. 117
- Demand for Five Judicial Districts in Delhi
(Deb. 45, Vol. V, 13-09-1991)
Col. 141
- Establishment of Development Boards in Maharashtra
(Deb. 17, Vol. II, 01-08-1991)
Col. 118-19
- Environmental Tribunals
(Deb. 24, Vol. III, 12-08-1991)
Col. 231

- Felicitations to the Speaker**
(Deb. 2, Vol. I, 10-07-1991)
Col. 21
- General Budget 1991-92—General Discussion**
(Deb. 19, Vol. II, 05-08-1991)
Col. 375-79
- Inclusion of Handloom Reservation Act, 1985 in Ninth Schedule of Constitution**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 380
- Increase in Air Services from Delhi and Bombay to Aurangabad**
(Deb. 15, Vol. II, 30-07-1991)
Col. 135
- Industrial growth centres in Maharashtra and Gujarat**
(Deb. 21, Vol. III, 07-08-1991)
Col. 6
- IPRS and REP Licences to Hundred Per cent Export Oriented Units**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 127
- Issue of Licences to Sub-brokers in Stock Exchanges**
(Deb. 45, Vol. V, 13-09-1991)
Col. 283
- Licences for Setting up of Sugar Factories in Maharashtra**
(Deb. 43, Vol. V, 11-09-1991)
Col. 519-20
- Losses Incurred by Government Hotels**
(Deb. 20, Vol. II, 06-08-1991)
Col. 162-64
- Misuse of Dish Antennas**
(Deb. 30, Vol. III, 22-08-1991)
Col. 239-41
- MOT First Class Certificates to Ex-Naval Officers of Engineering Branch**
(Deb. 23, Vol. III, 09-08-1991)
Col. 73
- Municipal Corporations in Country**
(Deb. 24, Vol. III, 12-08-1991)
Col. 473-78
- Navodaya Vidyalayas, State-wise**
(Deb. 14, Vol. II, 29-07-1991)
Col. 88-90
- Need to ensure admission of deserving candidates in Professional Courses (MUR 377)**
(Deb. 30, Vol. III, 22-08-1991)
Col. 262-63
- Need to fill up the vacancies of Managing Director and Chairman in the New Bank of India urgently (MUR 377)**
(Deb. 42, Vol. V, 10-09-1991)
Col. 349
- Need to make available necessary equipments for upgradation of Aurangabad Telephone Exchange**
(Deb. 16, Vol. II, 31-07-1991)
Col. 260
- New site for Santacruz Airport**
(Deb. 28, Vol. III, 20-08-1991)
Col. 93
- New Sugar Mills in Maharashtra**
(Deb. 7, Vol. I, 17-07-1991)
Col. 93
- Oil Exploration and Production by Indian and Foreign Companies**
(Deb. 20, Vol. II, 06-08-1991)
Col. 38-39
- Possession of DDA Flats to Small Scale Entrepreneurs**
(Deb. 41, Vol. V, 09-09-1991)
Col. 269
- Proposal to explore Ocean Wealth**
(Deb. 21, Vol. III, 07-08-1991)
Col. 134
- Railway Budget, 1991-92—General Discussion and Demands for Grants (Railways), 1991-92**
(Deb. 12, Vol. II, 25-07-1991)
Col. 301

- Re-Name of Sahar International Airport
(Deb. 25, Vol. III, 13-08-1991)
Col.219-20
- Role of Adivasis in Forestry
(Deb. 24, Vol. III, 12-08-1991)
Col.479
- Setting up of Baggasse-Based Power
Station in Karnataka
(Deb. 42, Vol. V, 10-09-1991)
Col.312
- Setting up of Fruit-Based Industries at
Aurangabad
(Deb. 7, Vol. I, 17-07-1991)
Col.71
- Shifting of DCH Office from
Pune
(Deb. 31, Vol. IV, 23-08-1991)
Col.219-20
- Strike by Resident Doctor of
AIIMS
(Deb. 41, Vol. V, 09-09-1991)
Col.465
- Suspension of the supply of
Palmolein
(Deb. 43, Vol. V, 11-09-1991)
Col.170-71
- Suspension of Vayudoot Service to
Aurangabad
(Deb. 15, Vol. II, 30-07-1991)
Col.136
- Telephone Connections on
Recommendations of Members of
Parliament
(Deb. 22, Vol. III, 08-08-1991)
Col.28
- Trade with USSR
(Deb. 45, Vol. V, 13-09-1991)
Col.171
- Utilisation of Seized Gold and
Silver
(Deb. 9, Vol. I, 19-07-1991)
Col.71
- Sawant, Shri Sudhir
- Abolition of Licence Scheme on
Manufacture of Cordless Telephone
Instruments
(Deb. 44, Vol. V, 12-09-1991)
Col.124
- Airport at Kudal/Kunda, Maharashtra
(Deb. 42, Vol. V, 10-09-1991)
Col.188
- Airport in Sindhudurg Maharashtra
(Deb. 37, Vol. IV, 03-09-1991)
Col.255
- Amount Allocated for Maintenance of
Bombay-Goa National Highway
(Deb. 31, Vol. IV, 23-08-1991)
Col.109-11
- Application of Annewari System on
Farmers
(Deb. 36, Vol. IV, 30-08-1991)
Col.212
- Black Marketing of Petrol, Diesel and LPG
in Eastern U.P.
(Deb. 15, Vol. II, 30-07-1991)
Col.8
- Captive Fish Farming
(Deb. 35, Vol. IV, 29-08-1991)
Col.467-68
- Cement Production
(Deb. 43, Vol. V, 11-09-1991)
Col.2-9
- Demands for Grants (General) 1991-92—
Ministry of Defence
(Deb. 38, Vol. IV, 04-09-1991)
Col.559
- Deposit Schemes of Foreign Banks in
India
(Deb. 40, Vol. IV, 06-09-1991)
Col.256
- Deraiment of Tinsukhia Mail
(Deb. 37, Vol. IV, 03-09-1991)
Col.252

- Development of Tourism in Sindhudurg, Maharashtra**
(Deb. 25, Vol. III, 13-08-1991)
Col. 86-87
- Diesel Outlets to Ex-Servicemen**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 254
- Effect of Hike in Newsprint Paper Price in Production Cost of Text Books**
(Deb. 41, Vol. V, 09-09-1991)
Col. 203
- Exim Scrips**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 257
- Export of Fruit Products**
(Deb. 43, Vol. V, 11-09-1991)
Col. 208-09
- Ferry Service between Bombay and Goa**
(Deb. 13, Vol. II, 26-07-1991)
Col. 26
- Flood Control Scheme of Maharashtra**
(Deb. 30, Vol. III, 22-08-1991)
Col. 29
- Freight for Goods Transported by Ships**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 33-37
- India's Participation in National Shoe Fair of America**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 255
- Indian Council of World Affairs, New Delhi**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 311
- Industrial growth centres in Maharashtra and Gujarat**
(Deb. 21, Vol. III, 07-08-1991)
Col. 8
- Infantry Combat Allowance for Soldiers**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 349
- Integration of Intelligence Agencies**
(Deb. 30, Vol. III, 22-08-1991)
Col. 151
- Interest on Deposits Against LPG Cylinders**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 252
- Interest Rates of Export Credit**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 14-21
- Irrigation Projects in Maharashtra**
(Deb. 30, Vol. III, 22-08-1991)
Col. 130-31
- Konkan Railway Project**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 210
- Linkage of Major Rivers**
(Deb. 12, Vol. II, 25-07-1991)
Col. 22
- LPG Agencies in Sindhudurg and Ratnagiri, Maharashtra**
(Deb. 28, Vol. III, 20-08-1991)
Col. 69
- Marine Products Processing Units**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 264-70
- Need to provide Television facilities to people of Ratnagiri and Sindhudurg Districts, Maharashtra (MUR 377)**
(Deb. 30, Vol. III, 22-08-1991)
Col. 258
- Need to reconsider the proposal to dismantle the Airport at Ratnagiri (MUR 377)**
(Deb. 16, Vol. II, 31-07-1991)
Col. 253
- Oil Palm Plantation**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 466-67

- Order Book Position of Public Sector Undertakings**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 295
- Paddy cultivation in Coastal Area**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 129
- Payment of Central Investment Subsidy**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 109
- Places of Worship (Special Provisions) Bill—Consid. and Pass**
(Deb. 42, Vol. V, 10-09-1991)
Col. 404-09
- Production of Natural Gas**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 140
- Projects from Maharashtra Pending Clearance**
(Deb. 9, Vol. I, 19-07-1991)
Col. 11
- Qualification Required for Training in Rural Development**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 361
- Railway Budget, 1991-92—General Discussion and Demands for Grants (Railways), 1991-92**
(Deb. 12, Vol. II, 25-07-1991)
Col. 296
- Regional Office of S.B.I. in Sindhuburg/Ratnagiri District**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 213
- Reopening of Ports in Maharashtra and Goa**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 252
- Review in Policy for Pension and Terms of Service of Defence Personnel**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 349
- Special Cell for Hilly and Backward Areas**
(Deb. 43, Vol. V, 11-09-1991)
Col. 219-21
- T.V. Serial on Indian Army**
(Deb. 43, Vol. V, 11-09-1991)
Col. 210-18
- T.V. Serial on Shivaji**
(Deb. 43, Vol. V, 11-09-1991)
Col. 210-11
- Sayeed, Shri P. M.**
- Aids through Blood Transfusion**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 134
- Air India Aircraft at Singapore**
(Deb. 20, Vol. II, 06-08-1991)
Col. 76-77
- Airstrips at Minicoy and Androth Islands of Lakshadweep**
(Deb. 6, Vol. I, 16-07-1991)
Col. 67
- Cost of Bio-gas Plants**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 206
- Emigration Clearance**
(Deb. 41, Vol. V, 09-09-1991)
Col. 10
- House Rent Allowance for Central Government Employees in Lakshadweep**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 233
- Master Plan for Development of Lakshadweep**
(Deb. 7, Vol. I, 17-07-1991)
Col. 71-72
- Motion of Thanks on the President's Address**
(Deb. 7, Vol. I, 17-07-1991)
Col. 185-91
- National Wastelands Development Board**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 30

- Privatisation of Shipping and Port Management**
(Deb. 18, Vol. II, 02-08-1991)
Col. 73
- Procurement of Mechanised Barges for Lakshadweep**
(Deb. 9, Vol. I, 19-07-1991)
Col. 56
- Procurement of Speed-Boats Lakshadweep**
(Deb. 9, Vol. I, 19-07-1991)
Col. 56
- Sheds on Platforms of Delhi**
(Deb. 28, Vol. III, 20-08-1991)
Col. 87
- Tourism Development in Lakshadweep**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 207
- Scindia, Shri Madhav Rao**
- Accident of Indian Airlines Aircraft near Imphal, Manipur (St.)**
(Deb. 27, Vol. III, 19-08-1991)
Col. 26-38
- Clarification regarding certain remarks reported to have been made by Shri Madhav Rao Scindia, the Minister of Civil Aviation and Tourism at a press interview at Lucknow on 4.8.1991**
(Deb. 21, Vol. III, 07-08-1991)
Col. 322
- Scindia, Shrimati Vijayaraje**
- Steps for Maintaining Status Quo of Religious Shrines and Places of Worship (Res.)**
(Deb. 13, Vol. II, 26-07-1991)
Col. 357
- Selja, Kumari**
- Atrocities on the Scheduled Castes and Scheduled Tribes and Other Weaker Sections (Motion)**
(Deb. 25, Vol. III, 13-08-1991)
Col. 523-26
- General Budget, 1991-92—General Discussion**
(Deb. 17, Vol. II, 01-08-1991)
Col. 362-64
- Sethi, Shri Arjun Charan**
- Acquisition of Ballistic Missiles by Pakistan**
(Deb. 9, Vol. I, 19-07-1991)
Col. 44
- Agricultural Production in Eastern States**
(Deb. 17, Vol. II, 01-08-1991)
Col. 109-11
- Amenities for Passengers at Reservation Hall at Patna Junction**
(Deb. 25, Vol. III, 13-08-1991)
Col. 221-22
- Anti India Propaganda by some Bangladesh Newspapers**
(Deb. 44, Vol. V, 12-09-1991)
Col. 149
- Autonomy to the Electronic Media**
(Deb. 7, Vol. I, 17-07-1991)
Col. 19-27
- Bhinkund Dam Project of Orissa**
(Deb. 8, Vol. I, 18-07-1991)
Col. 105-06
- Border Intrusion by Pakistan Army in Sichen Sector**
(Deb. 18, Vol. II, 02-08-1991)
Col. 20
- Broadcast of News Bulletin in Oriya**
(Deb. 43, Vol. V, 11-09-1991)
Col. 36
- Communal Riots**
(Deb. 8, Vol. I, 18-07-1991)
Col. 49-51
- Construction of Houses for P&T Staff in Orissa**
(Deb. 22, Vol. III, 08-08-1991)
Col. 160

- Construction of Post Office Building at Banta in Orissa
(Deb. 39, Vol. IV, 05-09-1991)
Col. 125
- Consumption of Fertiliser
(Deb. 22, Vol. III, 08-08-1991)
Col. 75
- Cut in Annual Plans of States
(Deb. 34, Vol. IV, 28-08-1991)
Col. 237
- Development of Minor Ports
(Deb. 9, Vol. I, 19-07-1991)
Col. 16
- Development of National Highways in Orissa
(Deb. 18, Vol. II, 02-08-1991)
Col. 131
- Discipline in University
(Deb. 19, Vol. II, 05-08-1991)
Col. 187-88
- Electrification of Railway Lines on S.E.R.
(Deb. 6, Vol. I, 16-07-1991)
Col. 114
- Expenditure incurred on Elections to Lok Sabha
(Deb. 4, Vol. I, 12-07-1991)
Col. 45-46
- Export of Iron Ore through Paradeep Port
(Deb. 13, Vol. II, 26-07-1991)
Col. 32
- Export of Raw Materials through Paradeep Port
(Deb. 18, Vol. II, 02-08-1991)
Col. 131
- Flood and drought situation in the country (DUR 193)
(Deb. 21, Vol. III, 07-08-1991)
Col. 402
- Food Control Projects in Orissa
(Deb. 35, Vol. IV, 29-08-1991)
Col. 253
- Freedom Fighters Pension
(Deb. 30, Vol. III, 22-08-1991)
Col. 31-34
- Houses for the Houseless
(Deb. 24, Vol. III, 12-08-1991)
Col. 38-50
- Illiteracy Percentage
(Deb. 5, Vol. I, 15-07-1991)
Col. 1-7
- Improvement of Kapali Road Halt
(Deb. 20, Vol. II, 06-08-1991)
Col. 214
- Incentives to Small Scale Industries
(Deb. 43, Vol. V, 11-09-1991)
Col. 149
- Increase in Royalty of Raw Materials
(Deb. 8, Vol. I, 18-07-1991)
Col. 106-08
- Industrial units in Orissa
(Deb. 19, Vol. II, 05-08-1991)
Col. 26-32
- Investigation into assassination of Former P.M. Shri Rajiv Gandhi
(Deb. 11, Vol. II, 24-07-1991)
Col. 68
- Issue of Rice and Wheat to States
(Deb. 34, Vol. IV, 28-08-1991)
Col. 391
- Low Power TV Stations at Bhadrak and Balasore
(Deb. 34, Vol. IV, 28-08-1991)
Col. 383
- National Commission for SCs/STs
(Deb. 41, Vol. V, 09-09-1991)
Col. 469-70
- New Steel Plants in Joint Sector
(Deb. 22, Vol. III, 08-08-1991)
Col. 162
- Opening of Departmental Telegraph Office at Bhadrak (Orissa)
(Deb. 12, Vol. II, 25-07-1991)
Col. 44

- Opening of Post Offices in Orissa
(Deb. 8, Vol. I, 18-07-1991)
Col. 107
- Opening of Rural Telephone Exchange in Orissa
(Deb. 8, Vol. I, 18-07-1991)
Col. 107-08
- Overbridge at level crossing at Kishanganj/Dalkoha
(Deb. 28, Vol. III, 20-08-1991)
Col. 94
- Postings of SCs/STs in Khurda Road Division
(Deb. 20, Vol. II, 06-08-1991)
Col. 106
- Power Projects of Orissa
(Deb. 42, Vol. V, 10-09-1991)
Col. 114
- Price of Steel
(Deb. 17, Vol. II, 01-08-1991)
Col. 174-76
- Primary School in each Revenue Village
(Deb. 24, Vol. III, 12-08-1991)
Col. 747-48
- Railway Lines in Orissa
(Deb. 6, Vol. I, 16-07-1991)
Col. 61
- Release of Wheat and Rice to Eastern Region
(Deb. 34, Vol. IV, 28-08-1991)
Col. 384
- Requirement of Heavy Water
(Deb. 21, Vol. III, 07-08-1991)
Col. 130
- Supply of Spares by Soviet Union
(Deb. 40, Vol. IV, 06-09-1991)
Col. 143
- Test Range for Rockets at Chandipur
(Deb. 36, Vol. IV, 30-08-1991)
Col. 124
- TV and Radio Stations in Orissa
(Deb. 34, Vol. IV, 28-08-1991)
Col. 387
- Upper Kolab Power Project
(Deb. 33, Vol. IV, 27-08-1991)
Col. 29-33
- Utilization of funds by Scheduled Castes Development Corporation
(Deb. 41, Vol. V, 09-09-1991)
Col. 66-67
- Shah, Shri Manabendra**
- Assistance from Central Road Fund Scheme to Hilly district of Uttar Pradesh
(Deb. 31, Vol. IV, 23-08-1991)
Col. 242-44
- Clearance of Tehri Dam Project (HAH Dis.)
(Deb. 35, Vol. IV, 29-08-1991)
Col. 682
- Employment to Tehri Dam Project Oustees
(Deb. 25, Vol. III, 13-08-1991)
Col. 27
- Government Accommodation to Political Parties
(Deb. 41, Vol. V, 09-09-1991)
Col. 161-80
- Motion of Thanks on the President's Address
(Deb. 7, Vol. I, 17-07-1991)
Col. 196-200
- New Post Offices and Telegraph Offices in UP
(Deb. 39, Vol. IV, 05-09-1991)
Col. 84
- Special Grant for Hill Development
(Deb. 29, Vol. III, 21-08-1991)
Col. 101-04
- Tubewells in Uttar Pradesh
(Deb. 39, Vol. IV, 05-09-1991)
Col. 286

- Waiting List for Telephone Connections in UP
(Deb. 39, Vol. IV, 05-09-1991)
Col. 281
- Shahabuddin, Shri Syed**
- Action against Militants in Jammu & Kashmir
(Deb. 8, Vol. I, 18-07-1991)
Col. 116-20
- Agreement for Joint Development of Cellular Mobile Telephone System
(Deb. 17, Vol. II, 01-08-1991)
Col. 223-24
- Allegations against the Chairman, Delhi Wakf Board
(Deb. 19, Vol. II, 05-08-1991)
Col. 258-59
- Allocation of Funds for Social Forestry
(Deb. 29, Vol. III, 21-08-1991)
Col. 235-40
- Allocation of funds to Kerala under Rural Development Programmes
(Deb. 21, Vol. III, 07-08-1991)
Col. 255
- Allocation of Petroleum Products to States
(Deb. 33, Vol. IV, 27-08-1991)
Col. 54
- Allotment of Dealership for Petroleum Products
(Deb. 6, Vol. I, 16-07-1991)
Col. 57
- Allotment of LPG Agencies and Petrol, Diesel Outlets
(Deb. 15, Vol. II, 30-07-1991)
Col. 54
- Approval of Continuance in Force of proclamation in respect of Jammu and Kashmir (Res.)
(Deb. 32, Vol. IV, 26-08-1991)
Col. 464
- Armed Forces (Special Powers) Act
(Deb. 44, Vol. V, 12-09-1991)
Col. 186
- Arrears of Central Excise Duty
(Deb. 13, Vol. II, 26-07-1991)
Col. 60
- Arrest of Infiltrators
(Deb. 12, Vol. II, 25-07-1991)
Col. 137
- Arrests under TADA
(Deb. 35, Vol. IV, 29-08-1991)
Col. 233-38
- Assistance to Physically Handicapped
(Deb. 27, Vol. III, 19-08-1991)
Col. 133-34
- Average Population Served by Post, Telegraph and Telephone Facilities
(Deb. 30, Vol. III, 22-08-1991)
Col. 210-12
- Balance of Trade
(Deb. 9, Vol. I, 19-07-1991)
Col. 12
- Ban on Cow Slaughter
(Deb. 44, Vol. V, 12-09-1991)
Col. 185
- Banking Service Recruitment Boards
(Deb. 18, Vol. II, 02-08-1991)
Col. 185
- Books Published by National Book Trust
(Deb. 41, Vol. V, 09-09-1991)
Col. 321-25
- Capacity Utilisation of Fertilizer Production Units
(Deb. 7, Vol. I, 17-07-1991)
Col. 120-26
- Carrying Capacity of Indian Airlines
(Deb. 15, Vol. II, 30-07-1991)
Col. 221
- Central Wakf Council
(Deb. 19, Vol. II, 05-08-1991)
Col. 72-73, 275-80

- Chairmen/Managing Directors in Public Sector Undertakings
(Deb. 16, Vol. II, 31-07-1991)
Col. 191
- Coal Production
(Deb. 6, Vol. I, 16-07-1991)
Col. 120
- Code of Criminal Procedure (Amendment) Bill—Consid. and Pass
(Deb. 48, Vol. V, 17-09-1991)
Col. 153
- Communal Riots
(Deb. 8, Vol. I, 18-07-1991)
Col. 49-51
- Consolidation of Holdings in Villages
(Deb. 43, Vol. V, 11-09-1991)
Col. 77
- Constitution (Amendment) Bill (Amendment of Article 350A) by Shri Shahabuddin Syed—Int.
(Deb. 45, Vol. V, 13-09-1991)
Col. 545
- Constitution (Scheduled Castes) Order (Amendment) Bill (Amendment of the Schedule) by Shri Shahabuddin Syed—Int.
(Deb. 45, Vol. V, 13-09-1991)
Col. 541
- Credit-Deposit Ratio of Public Sector Banks in Bihar
(Deb. 31, Vol. IV, 23-08-1991)
Col. 247-52
- Delimitation (Amendment) Bill (Amendment of section 9) by Shri Pawan Kumar Bansal—withdrawn
(Deb. 18, Vol. II, 02-08-1991)
Col. 313
- Demolition of Housing Clusters of Bhopal Gas Victims
(Deb. 21, Vol. III, 07-08-1991)
Col. 249
- Deterioration in Postal Services
(Deb. 17, Vol. II, 01-08-1991)
Col. 199-202
- Development of Kishanganj, Bihar
(Deb. 24, Vol. III, 12-08-1991)
Col. 738-44
- Disapproval of Terrorist and Disruptive Activities (Prevention) Amendment Ordinance, 1991 and Terrorist and Disruptive Activities (Prevention) Amendment Bill—Consid.
(Deb. 23, Vol. III, 09-08-1991)
Col. 410
- Disapproval of the Representation of the people (Amendment) ordinance and The Representation of the People (Amendment) Bill as passed by Rajya Sabha—Consid.
(Deb. 21, Vol. III, 07-08-1991)
Col. 348
- Electricity Laws (Amendment) Bill—Consid. and Pass
(Deb. 48, Vol. V, 17-09-1991)
Col. 91
- Elevation of High Court Judges to Supreme Court
(Deb. 9, Vol. I, 19-07-1991)
Col. 34
- Exchange of Programmes with Foreign Countries
(Deb. 34, Vol. IV, 28-08-1991)
Col. 64
- Exchange Rate of Rupee
(Deb. 18, Vol. II, 02-08-1991)
Col. 52
- Expansion of Rajasthan Desert
(Deb. 21, Vol. III, 07-08-1991)
Col. 251

- Expenditure on Official Residences of PM and Ministers
(Deb. 32, Vol. IV, 26-08-1991)
Col. 178
- Exploitation of Non-living resources of the Sea Bed
(Deb. 11, Vol. II, 24-07-1991)
Col. 153
- Export of Animal Meat
(Deb. 31, Vol. IV, 23-08-1991)
Col. 82-83
- Export of Cashewnut, Pepper and Marine Products
(Deb. 13, Vol. II, 26-07-1991)
Col. 28
- Export of Iron Ore
(Deb. 23, Vol. III, 09-08-1991)
Col. 133
- Extension of Public Distribution System
(Deb. 7, Vol. I, 17-07-1991)
Col. 15-16
- External Debt
(Deb. 18, Vol. II, 02-08-1991)
Col. 168
- Films Produced in Urdu
(Deb. 16, Vol. II, 31-07-1991)
Col. 68-70
- Financial Assistance to States under ARWSP
(Deb. 34, Vol. IV, 28-08-1991)
Col. 323
- Foreign Collaboration for Consumer Goods
(Deb. 7, Vol. I, 17-07-1991)
Col. 111-16
- Foreign Missionaries in India
(Deb. 39, Vol. IV, 05-09-1991)
Col. 73
- Foreign Nationals in the Country
(Deb. 17, Vol. II, 01-08-1991)
Col. 203-08
- Foreign Tourists Visiting India
(Deb. 6, Vol. I, 16-07-1991)
Col. 124
- Free Travel Railway Passes
(Deb. 6, Vol. I, 16-07-1991)
Col. 116
- Ganga Action Plan
(Deb. 24, Vol. III, 12-08-1991)
Col. 108-16
- Haj House, Bombay
(Deb. 44, Vol. V, 12-09-1991)
Col. 186
- Haj Pilgrimage
(Deb. 44, Vol. V, 12-09-1991)
Col. 86-94
- Handloom Production in Bihar
(Deb. 36, Vol. IV, 30-08-1991)
Col. 355
- Heads of Mission and Heads of Post
(Deb. 35, Vol. IV, 29-08-1991)
Col. 335-36
- Historical Excavations
(Deb. 24, Vol. III, 12-08-1991)
Col. 554
- Import of Petroleum and Petroleum Products
(Deb. 20, Vol. II, 06-08-1991)
Col. 54-55
- Incidences of Kala-Azar in the Country
(Deb. 24, Vol. III, 12-08-1991)
Col. 566-69
- Indian Bank Branches Operating Abroad
(Deb. 18, Vol. II, 02-08-1991)
Col. 183
- Infiltrators and Exfiltrators Intercepted by Army in J&K
(Deb. 13, Vol. II, 26-07-1991)
Col. 223
- Installed Production Capacity of Iron Ore
(Deb. 30, Vol. III, 22-08-1991)
Col. 223-24

- International Situation (Motion)**
(Deb. 49, Vol. V, 18-09-1991)
Col. 145
- International Declaration on Minorities Rights**
(Deb. 8, Vol. I, 18-07-1991)
Col. 52-53
- Investigation/Prosecution of Officers on Corruption Charges**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 389
- Issue of Commemorative Postal Stamps**
(Deb. 12, Vol. II, 25-07-1991)
Col. 63
- Issue of Passport from Regional Passport Offices**
(Deb. 22, Vol. III, 08-08-1991)
Col. 195
- Items under Public Distribution System allotted to Bihar**
(Deb. 7, Vol. I, 17-07-1991)
Col. 57-60
- Jute Cultivation**
(Deb. 8, Vol. I, 18-07-1991)
Col. 66-68
- Jute Mill at Kishanganj (Bihar)**
(Deb. 23, Vol. III, 09-08-1991)
Col. 134
- Landless Labour**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 398
- Licences for Possession of Fire Arms**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 244
- Loans to Unemployed Youth**
(Deb. 23, Vol. III, 09-08-1991)
Col. 128
- LPG Agencies in Bihar**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 261
- Mahananda Basin Flood Control Plan**
(Deb. 8, Vol. I, 18-07-1991)
Col. 67-68
- Migrant Labour**
(Deb. 5, Vol. I, 15-07-1991)
Col. 111-12
- Minority Commission**
(Deb. 5, Vol. I, 15-07-1991)
Col. 151-52
- Missing of Precious Stones from Historical Relics**
(Deb. 27, Vol. III, 19-08-1991)
Col. 131
- Mosque and other Muslim Shrines in the Country**
(Deb. 27, Vol. III, 19-08-1991)
Col. 79-80
- Motion of Thanks on the President's Address**
(Deb. 7, Vol. I, 17-07-1991)
Col. 244-55
- National Defence Academy Cadets**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 97
- National Highway No. 31 in Bihar**
(Deb. 9, Vol. I, 19-07-1991)
Col. 76
- National Integration Council**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 305-14
- Need to establish a University in Purnea, Bihar (MUR 377)**
(Deb. 13, Vol. II, 26-07-1991)
Col. 316
- Need to evolve a Flood Control and Water Management Scheme in Mahananda sub-basin in North-Eastern Bihar (MUR 377)**
(Deb. 21, Vol. III, 07-08-1991)
Col. 339

- Nehru Yuvak Kendras in Bihar**
(Deb. 41, Vol. V, 09-09-1991)
Col. 311-20
- Nepali Citizens in India**
(Deb. 17, Vol. II, 01-08-1991)
Col. 199
- Non-Clearance of Industrial and Power Projects**
(Deb. 14, Vol. II, 29-07-1991)
Col. 92-100
- Norms for Inter-Regional Transfers of Teachers**
(Deb. 41, Vol. V, 09-09-1991)
Col. 427
- Oil Exploration with Foreign Collaboration**
(Deb. 28, Vol. III, 20-08-1991)
Col. 92
- Opening of New Post Offices**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 314-34
- Organisations registered under FCRA**
(Deb. 30, Vol. III, 22-08-1991)
Col. 44-45
- Participation of Non-Officials in 'Current Affair' Programmes**
(Deb. 29, Vol. III, 21-08-1991)
Col. 81-82
- Per Capita Income of Bihar**
(Deb. 29, Vol. III, 21-08-1991)
Col. 243-46
- Periodicals of CWC**
(Deb. 22, Vol. III, 08-08-1991)
Col. 54
- Persons killed/injured in Elections**
(Deb. 13, Vol. II, 26-07-1991)
Col. 189
- Petrol, Diesel Retail Outlets**
(Deb. 25, Vol. III, 13-08-1991)
Col. 76-79
- Procedure for Allotment of DDA S.F.S. Flats**
(Deb. 19, Vol. II, 05-08-1991)
Col. 266-68
- Production of Cement**
(Deb. 43, Vol. V, 11-09-1991)
Col. 328-29
- Production of Coal in Bihar and Revision of Royalty**
(Deb. 15, Vol. II, 30-07-1991)
Col. 177
- Production of Foodgrains**
(Deb. 12, Vol. II, 25-07-1991)
Col. 137
- Property Cleared by the Wakf Board**
(Deb. 41, Vol. V, 09-09-1991)
Col. 108-11
- Publication of Results of Secondary/Higher Secondary Examinations in Kashmir**
(Deb. 24, Vol. III, 12-08-1991)
Col. 745-47
- Railway Budget, 1991-92—General Discussion and Demands for Grants (Railways), 1991-92**
(Deb. 11, Vol. II, 24-07-1991)
Col. 210-15
- Railway Passes**
(Deb. 15, Vol. II, 30-07-1991)
Col. 167
- Railway Schemes in Bihar**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 61
- Recognition to Medical Colleges**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 186

- Rehabilitation of Tehri Dam Project Ousteers**
 (Deb. 37, Vol. IV, 03-09-1991)
 Col. 58
- Remittances from NRIs**
 (Deb. 9, Vol. I, 19-07-1991)
 Col. 30
- Revival of Industrial Units by BIFR**
 (Deb. 40, Vol. IV, 06-09-1991)
 Col. 105
- Rural Electrification in Bihar**
 (Deb. 15, Vol. II, 30-07-1991)
 Col. 178
- Rural Family Welfare Centre**
 (Deb. 32, Vol. IV, 26-08-1991)
 Col. 180
- Rural Health Guide Scheme**
 (Deb. 27, Vol. III, 19-08-1991)
 Col. 130-31
- Sanctioned Post in Cochin Port Trust**
 (Deb. 31, Vol. IV, 23-08-1991)
 Col. 253-58
- Sanctioned Strength of Posts in High Courts**
 (Deb. 13, Vol. II, 26-07-1991)
 Col. 184
- Secretaries Posts**
 (Deb. 11, Vol. II, 24-07-1991)
 Col. 63-67
- Setting up of TV Stations by State Governments**
 (Deb. 16, Vol. II, 31-07-1991)
 Col. 177-78
- Settlement of Claims by GIC in Jammu and Kashmir**
 (Deb. 18, Vol. II, 02-08-1991)
 Col. 169
- Settlement of L.I.C. Policies**
 (Deb. 13, Vol. II, 26-07-1991)
 Col. 183
- Soling and Pitching of Kuchha roads**
 (Deb. 11, Vol. II, 24-07-1991)
 Col. 163-68
- Special Programmes for Scheduled Castes/Scheduled Tribes**
 (Deb. 24, Vol. III, 12-08-1991)
 Col. 749-64
- Standing Committees Recruitment Boards in Indian Airlines**
 (Deb. 33, Vol. IV, 27-08-1991)
 Col. 258
- Statutory Resolution Re.: Disapproval of the Delhi Municipal Laws (Amendment) Ordinance, 1991 and Delhi Municipal Laws (Amendment) Bill—(Consid. and Pass).**
 (Deb. 20, Vol. II, 06-08-1991)
 Col. 314-20, 328, 330
- Statutory Resolution Re.: Disapproval of the Jammu and Kashmir Criminal Law (Amendment) Ordinance, 1991 and Jammu and Kashmir Criminal Law Amendment (Second Amending) Bill—Consid. and Pass**
 (Deb. 20, Vol. II, 06-08-1991)
 Col. 392-99
- Statutory Resolution Re.: Disapproval of the Terrorist and Disruptive Activities (Prevention) Amendment Ordinance—Contd. and Terrorist and Disruptive Activities (Prevention) Amendment Bill—As Passed by Rajya Sabha—Contd.—Consid. & Pass**
 (Deb. 24, Vol. III, 12-08-1991)
 Col. 895, 884-90

- Steps for Maintaining status quo of Religious Shrines and Places of Worship (Res.)
(Deb. 23, Vol. III, 09-08-1991)
Col. 366
- Stock of Foodgrains
(Deb. 30, Vol. III, 22-08-1991)
Col. 123-25
- Stock of Sugar
(Deb. 16, Vol. II, 31-07-1991)
Col. 178-80
- Students Rolls of Central Universities
(Deb. 27, Vol. III, 19-08-1991)
Col. 32
- Supply of Hank Yarn to Bihar Handloom Weavers
(Deb. 31, Vol. IV, 23-08-1991)
Col. 251-52
- Survey regarding Small Scale Industrial Units
(Deb. 38, Vol. IV, 04-09-1991)
Col. 77
- Take-Over of Sick Textile Mills by N.T.C.
(Deb. 36, Vol. IV, 30-08-1991)
Col. 339
- Telecast/Broadcast of Programmes on Abul Kalam Azad During his Centenary Year
(Deb. 21, Vol. III, 07-08-1991)
Col. 252
- Telecom Centres with S.T.D. and Telex Facilities
(Deb. 35, Vol. IV, 29-08-1991)
Col. 148-56
- The Constitution (Scheduled Tribes) Order (Second Amendment) Bill—Consid.
(Deb. 27, Vol. III, 19-08-1991)
Col. 206-08
- Universities without Vice-Chancellor
(Deb. 32, Vol. IV, 26-08-1991)
Col. 187
- Unorganised Labour
(Deb. 19, Vol. II, 05-08-1991)
Col. 274-75
- Unresolved Points in Uruguay Round of Trade and Tariff Negotiations
(Deb. 36, Vol. IV, 30-08-1991)
Col. 380
- Upgradation and Capacity Utilization of Atomic Power Plant
(Deb. 7, Vol. I, 17-07-1991)
Col. 127-28
- Vacant Post of Assistant Commissioner in Kendriya Vidyalayas
(Deb. 41, Vol. V, 09-09-1991)
Col. 414-26
- Vacant Posts of Chairman/Managing Director in Public Sector Undertakings
(Deb. 16, Vol. II, 31-07-1991)
Col. 205-08
- Violation of Indian Territory, Air Space or Territorial Waters
(Deb. 23, Vol. III, 09-08-1991)
Col. 263
- Visit of Haj Delegation to Saudi Arabia
(Deb. 17, Vol. II, 01-08-1991)
Col. 74-92
- Visits by President, Vice President and Prime Minister
(Deb. 30, Vol. III, 22-08-1991)
Col. 51-54
- Waiving of Loans under Agricultural and Rural Debt Relief Scheme
(Deb. 23, Vol. III, 09-08-1991)
Col. 42
- Wildlife (Protection) Amendment Bill—Consid. and Pass
(Deb. 47, Vol. V, 16-09-1991)
Col. 112
- Writings of Dr. B.R. Ambedkar and Maulana A. K. Azad
(Deb. 32, Vol. IV, 26-08-1991)
Col. 55

- Shakya, Dr. Mahadeepak Singh**
- Bank Robberies**
(Deb. 18, Vol. II, 02-08-1991)
Col. 161
- Barhan-Etah Railway Line**
(Deb. 15, Vol. II, 30-07-1991)
Col. 224
- Bio-Gas Plants in Uttar Pradesh**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 191
- Comprehensive Crop Insurance Scheme**
(Deb. 30, Vol. III, 22-08-1991)
Col. 145-46
- Conversion of Agra—Kathgodam Railway Line**
(Deb. 15, Vol. II, 30-07-1991)
Col. 223
- Difficulties to Farmers in Taking Loans from Banks**
(Deb. 18, Vol. II, 02-08-1991)
Col. 84
- Equal Opportunities to Ayurved and Allopathies**
(Deb. 24, Vol. III, 12-08-1991)
Col. 263-64
- Irrigation Potential in Uttar Pradesh**
(Deb. 30, Vol. III, 22-08-1991)
Col. 29
- Judiciary**
(Deb. 18, Vol. II, 02-08-1991)
Col. 192
- Modernisation of Power Plants in Uttar Pradesh**
(Deb. 28, Vol. III, 20-08-1991)
Col. 84
- News item captioned "Aarakshit Kota Poora Na Hone Se Shikshkon Main Roah"**
(Deb. 24, Vol. III, 12-08-1991)
Col. 617-18
- Opening of Navodaya Vidyalayas During 1991**
(Deb. 19, Vol. II, 05-08-1991)
Col. 146-48
- Power Projects with Foreign Assistance in U.P.**
(Deb. 28, Vol. III, 20-08-1991)
Col. 190
- Power supply to Andhra Pradesh**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 82
- Purchase of Boeing-747-400 for Air India**
(Deb. 25, Vol. III, 13-08-1991)
Col. 186
- Rural Electrification in Etah District, Uttar Pradesh**
(Deb. 15, Vol. II, 30-07-1991)
Col. 90
- Rural Electrification in Etah, Uttar Pradesh**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 43
- Seminars on Technical Education**
(Deb. 44, Vol. V, 12-09-1991)
Col. 378
- Sub-Institutes of Central Hindi Training Institute**
(Deb. 30, Vol. III, 22-08-1991)
Col. 145-46
- Supply of Coal to Paper Industry**
(Deb. 25, Vol. III, 13-08-1991)
Col. 175-76
- Telephone Connections in Delhi**
(Deb. 22, Vol. III, 08-08-1991)
Col. 117
- Shankarannand, Shri B.**
- Recent Discoveries of Oil and Gas by ONGC (SI)**
(Deb. 20, Vol. II, 06-08-1991)
Col. 252-54

Sharma, Shri Chiranjil Lal

Atrocities Perpetrated by Police at Bahadurgarh on the Villagers of Brahi (Haryana)
(Deb. 41, Vol. V, 09-09-1991)
Col. 630

Involvement of Private Sector in Road Construction
(Deb. 23, Vol. III, 09-08-1991)
Col. 22

Railway Budget, 1991-92—General Discussion and Demands for Grants (Railways), 1991-92
(Deb. 12, Vol. II, 25-07-1991)
Col. 271

Sharma, Shri Jeewan

Conveyance Allowance to Central Government Employee
(Deb. 23, Vol. III, 09-08-1991)
Col. 33

Employment to Tehri Dam Project Oustees
(Deb. 25, Vol. III, 13-08-1991)
Col. 26

Magnesite Project at Pithogarh, U. P.
(Deb. 22, Vol. III, 08-08-1991)
Col. 187

National Research Centre for Temperate Climate Fish in Champawat (U.P.)
(Deb. 22, Vol. III, 08-08-1991)
Col. 115

Opening of Navodaya Vidyalayas at Champawat District Pithoragarh
(Deb. 14, Vol. II, 29-07-1991)
Col. 99-101

Pay fixation of Re-employed Ex-servicemen in Nationalised Banks
(Deb. 23, Vol. III, 09-08-1991)
Col. 266

Tourism Development in Champawat Area of Uttar Pradesh
(Deb. 20, Vol. II, 06-08-1991)
Col. 92-93

Sharma, Shri Rajendra Kumar

Abolition of Import Duty on Newsprint
(Deb. 29, Vol. III, 21-08-1991)
Col. 145

Areas Affected by Floods
(Deb. 39, Vol. IV, 05-09-1991)
Col. 240

Border Clashes with Pakistan
(Deb. 23, Vol. III, 09-08-1991)
Col. 68

Cement Factory in U.P.
(Deb. 21, Vol. III, 07-08-1991)
Col. 197

Chanderpur Power Project
(Deb. 25, Vol. III, 13-08-1991)
Col. 319

Compulsory Moral Education in Schools
(Deb. 32, Vol. IV, 26-08-1991)
Col. 246

Computer Based Sanskrit Studies, Education and Research
(Deb. 43, Vol. V, 11-09-1991)
Col. 9-13

Construction of Shops and Office Complexes
(Deb. 27, Vol. III, 19-08-1991)
Col. 89

Criteria for Fixing Price of Levy Sugar
(Deb. 38, Vol. IV, 04-09-1991)
Col. 101

Delimitation (Amendment) Bill (Amendment of section 9) by Shri Pawan Kumar Bansal—Withdrawn
(Deb. 18, Vol. II, 02-08-1991)
Col. 329

Demands for Grants (General) 1991-92 Ministry of Agriculture, Ministry of Food and Ministry of Rural Development
(Deb. 37, Vol. IV, 03-09-1991)
Col. 446

- Demolition of Unauthorised Houses in Delhi**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 120
- Discussion on Non-Proliferation Treaty with Pakistan**
(Deb. 17, Vol. II, 01-08-1991)
Col. 133
- District Industries Centres in U.P.**
(Deb. 21, Vol. III, 07-08-1991)
Col. 80
- Edible Oil Supplied to Vanaspati Manufacturers**
(Deb. 43, Vol. V, 11-09-1991)
Col. 221
- Export of Wheat and Rice**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 222
- Eye Institutes in the Country**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 346
- Financial Assistance by REC to Uttar Pradesh State Electricity Board**
(Deb. 20, Vol. II, 06-08-1991)
Col. 85-86
- Financial Assistance to State Electricity Boards**
(Deb. 15, Vol. II, 30-07-1991)
Col. 224
- Fire Incidents at New Delhi Station**
(Deb. 25, Vol. III, 13-08-1991)
Col. 318-19
- Foreign Exchange Earned by Kudremukh Iron Ore Company Limited**
(Deb. 22, Vol. III, 08-08-1991)
Col. 193
- Implementation of I. Ramamohan Rao Committee Report**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 358
- Increase in Coal Prices**
(Deb. 15, Vol. II, 30-07-1991)
Col. 225
- Increase in Crude Oil Prices**
(Deb. 20, Vol. II, 06-08-1991)
Col. 160
- Increase in Price of Sugar**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 235
- Indo-Pak Talks on Bilateral Issue**
(Deb. 22, Vol. III, 08-08-1991)
Col. 191
- Inter-State Water Disputes**
(Deb. 22, Vol. III, 08-08-1991)
Col. 70
- Law and Order Situation in the Country**
(Deb. 17, Vol. II, 01-08-1991)
Col. 231
- Maintenance of IAF Aircraft**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 59
- Manuscripts of Rabindra Nath Tagore to Vishwa Bharati University**
(Deb. 19, Vol. II, 05-08-1991)
Col. 32-33
- Metering of Local Telephone Calls in Delhi and Bombay**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 524
- Natural Calamities**
(Deb. 22, Vol. III, 08-08-1991)
Col. 208
- New Airstrips in Uttar Pradesh**
(Deb. 25, Vol. III, 13-08-1991)
Col. 129
- New Electronic Telephone Exchange**
(Deb. 22, Vol. III, 08-08-1991)
Col. 192
- New Telephone Connections During 1992**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 408-11

- New Telephone Connections in Rampur District of Uttar Pradesh**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 239
- Non-Availability of Wheat at Reasonable Rates**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 336
- Non-Supply of Coal to Industries**
(Deb. 27, Vol. III, 19-08-1991)
Col. 24
- Nuclear Reactor in Kerala**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 43
- Opening of Post Offices and Telegraph Offices in Rural Areas**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 228-31
- Payment Problems to Garment Exporters**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 372
- Persons Deprived of Voting**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 122-26
- Power Generation in Eighth Plan**
(Deb. 28, Vol. III, 20-08-1991)
Col. 109
- Power Position**
(Deb. 28, Vol. III, 20-08-1991)
Col. 58
- Price of Gold**
(Deb. 13, Vol. II, 26-07-1991)
Col. 117
- Production of Newsprint by National Newsprint and Paper Mill, Nepanagar**
(Deb. 21, Vol. III, 07-08-1991)
Col. 272
- Protection of Endangered Wild Animals**
(Deb. 24, Vol. III, 12-08-1991)
Col. 188-90
- Review of Indo-Bangladesh Agreement on Ganga Waters**
(Deb. 17, Vol. II, 01-08-1991)
Col. 63
- Revision of Incentive Schemes for Family Welfare Programme**
(Deb. 14, Vol. II, 29-07-1991)
Col. 106-07
- Safety on Domestic Airport**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 81
- Seizure of Foreign Exchange**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 341
- Setting up of Automatic Telephone Exchanges**
(Deb. 30, Vol. III, 22-08-1991)
Col. 80
- Shortage of Power in Country**
(Deb. 15, Vol. II, 30-07-1991)
Col. 90
- Smuggling of Silver**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 367
- Special Courts**
(Deb. 13, Vol. II, 26-07-1991)
Col. 245
- Subsidy given to Industrial Sector in Punjab**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 411
- Supply of Coal to Industries**
(Deb. 28, Vol. III, 20-08-1991)
Col. 132
- Supply of Coal to Industry by Coal India Limited**
(Deb. 20, Vol. II, 06-08-1991)
Col. 195-96
- Supply of Piped Gas in Bombay**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 119

- Accommodation Facilities to Government Employees Availing L.T.C.**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 288
- Advance Tax Collections**
(Deb. 23, Vol. III, 09-08-1991)
Col. 210
- Advertisement given over Electronic Media by M/s Bajaj Auto Ltd.**
(Deb. 29, Vol. III, 21-08-1991)
Col. 277-78
- Alleged Bungling in RMS Department of Varanasi and Mughal Sarai**
(Deb. 44, Vol. V, 12-09-1991)
Col. 246
- Alleged Corruption by CBI Officials**
(Deb. 16, Vol. II, 31-07-1991)
Col. 142-43
- Alleged Irregularities in Purchase of Items by Kendriya Bhandar**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 366
- Appeals to Commissioner, Food Supplies, Delhi**
(Deb. 11, Vol. II, 24-07-1991)
Col. 136-37
- Appointment of Small LPG Agents**
(Deb. 6, Vol. I, 16-07-1991)
Col. 130
- Appointment of Traffic Assistants in Air India**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 64
- Assistance for Expansion of Weekly 'Anchalik Kranti'**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 278
- Atrocities being Committed on the Scheduled Castes and Scheduled Tribes and Other Weaker Sections of the Society in the Country (Motion)**
(Deb. 27, Vol. III, 19-08-1991)
Col. 227-36
- Atrocities on SCs/STs**
(Deb. 41, Vol. V, 09-09-1991)
Col. 187-88
- Automatic Elevators in Government Buildings**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 331
- Automotive Components**
(Deb. 29, Vol. III, 21-08-1991)
Col. 226-27
- Availability of Essential Commodities at Kendriya Bhandar Stores**
(Deb. 16, Vol. II, 31-07-1991)
Col. 160-61
- Bank Robberies**
(Deb. 18, Vol. II, 02-08-1991)
Col. 161
- Black Marketing of Petrol, Diesel and LPG in Eastern U.P.**
(Deb. 15, Vol. II, 30-07-1991)
Col. 5-9
- Cancellation of Allocated Gas to Gas Based Projects**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 266
- Cases of Terminal Benefits of Railway Employees**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 216
- Cases Pending in C.A.T.**
(Deb. 42, Vol. V, 10-09-1991)
Col. 211
- Cases Pending in Courts**
(Deb. 9, Vol. I, 19-07-1991)
Col. 47

- CBI Inquiry into Unauthorised Construction in Delhi**
(Deb. 22, Vol. III, 08-08-1991)
Col. 149
- Charging of High Rates for Various Items**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 390
- Checking of Smuggling Activities**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 296
- Claim Cases Pending at Jhansi**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 277
- Close-Circuit T.V. Sets at Station**
(Deb. 42, Vol. V, 10-09-1991)
Col. 271-72
- Closing of Sighona Halt Station**
(Deb. 15, Vol. II, 30-07-1991)
Col. 125-26
- Coast Guards**
(Deb. 45, Vol. V, 13-09-1991)
Col. 155
- Complaints about Charging Higher Prices**
(Deb. 16, Vol. II, 31-07-1991)
Col. 161-64
- Complaints/Grievances of Government Servants**
(Deb. 16, Vol. II, 31-07-1991)
Col. 59-61
- Consumer Protection and Redressal Agencies**
(Deb. 21, Vol. III, 07-08-1991)
Col. 193
- Consumption of Petrol and Petroleum Products**
(Deb. 18, Vol. II, 02-08-1991)
Col. 211
- Corrosion of Imported Materials at Mazagaon Docks Limited**
(Deb. 13, Vol. II, 26-07-1991)
Col. 66
- DDA Market in Vasant Kunj**
(Deb. 41, Vol. V, 09-09-1991)
Col. 474-75
- Declaration of Delhi as 'No Industry Zone'**
(Deb. 43, Vol. V, 11-09-1991)
Col. 281-82
- Delay in Assessments in Search Cases**
(Deb. 23, Vol. III, 09-08-1991)
Col. 211
- Delay in Release of LPG Connections by IOC**
(Deb. 6, Vol. I, 16-07-1991)
Col. 67
- Delhi Courts**
(Deb. 23, Vol. III, 09-08-1991)
Col. 209
- Demand for Maruti Cars**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 54
- Depreciation on Vehicles and Machinery**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 356
- Development of Small and Medium Towns**
(Deb. 19, Vol. II, 05-08-1991)
Col. 83-103
- Difference in Prices of Super Bazar and Kendriya Bhandars and CSD(I) Canteens**
(Deb. 43, Vol. V, 11-09-1991)
Col. 487
- Digital Telephone Apparatus**
(Deb. 17, Vol. II, 01-08-1991)
Col. 181-82
- Drive against Hoardings in Delhi**
(Deb. 24, Vol. III, 12-08-1991)
Col. 177-82
- Effect of T.V. Advertisements on Price Structure of Consumer Items**
(Deb. 11, Vol. II, 24-07-1991)
Col. 133-35

- Elections of Delegates in Kendriya Bhandar**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 232
- Encroachment in South Delhi**
(Deb. 5, Vol. I, 15-07-1991)
Col. 179-83
- Escape from the Custody and Subsequent Death of Shri Shasunugam, an Accused in the Rajiv Gandhi Assassination Case (DUR 193)**
(Deb. 14, Vol. II, 29-07-1991)
Col. 348-50
- Evasion of Central Sales Tax and Income Tax**
(Deb. 18, Vol. II, 02-08-1991)
Col. 69
- Evasion of Taxes by Traders in Delhi**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 357
- Expansion and Modernisation of Telephone Exchange in Uttar Pradesh**
(Deb. 22, Vol. III, 08-08-1991)
Col. 2-4
- Expansion of Railway Mail Service**
(Deb. 44, Vol. V, 12-09-1991)
Col. 247
- Export and Import by NAFED**
(Deb. 12, Vol. II, 25-07-1991)
Col. 116
- Fare Structure of Buses Plying under STA Permits in Delhi**
(Deb. 13, Vol. II, 26-07-1991)
Col. 169
- Financial Loss to Super Bazar**
(Deb. 29, Vol. III, 21-08-1991)
Col. 103-05
- Fire in Jhuggis**
(Deb. 8, Vol. I, 18-07-1991)
Col. 110-11
- Foreign Exchange Bungling in Public Sector Banks**
(Deb. 9, Vol. I, 19-07-1991)
Col. 31
- Funding of Sub-stations by Rural Electrification Corporation**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 35
- Gardens and Parks under MCD**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 195
- Grant of Licences by Delhi Administration**
(Deb. 12, Vol. II, 25-07-1991)
Col. 115
- Guidelines/Instructions for Dealing with Letters from MPs**
(Deb. 21, Vol. III, 07-08-1991)
Col. 126
- Heart Patients Fleeced of Lakhs in AIIMS**
(Deb. 27, Vol. III, 19-08-1991)
Col. 166-67
- Housing Commitments of DDA**
(Deb. 27, Vol. III, 19-08-1991)
Col. 121
- Illegal Appointment of Employees in DDA**
(Deb. 27, Vol. III, 19-08-1991)
Col. 121-22
- Impact of Rupee Devaluation**
(Deb. 9, Vol. I, 19-07-1991)
Col. 7
- Import of Tea**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 364
- Import of Usable Tyres as Scrap**
(Deb. 13, Vol. II, 26-07-1991)
Col. 202
- Income Tax Arrears**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 361
- Income Tax Assessment Order**
(Deb. 8, Vol. I, 18-07-1991)
Col. 59-60

- Indian Prisoner of War in Pakistan Jails**
(Deb. 30, Vol. III, 22-08-1991)
Col. 92-93
- Industrial Development of Rural Areas**
(Deb. 11, Vol. II, 24-07-1991)
Col. 47-48
- Information Regarding Pepsi Projects**
(Deb. 7, Vol. I, 17-07-1991)
Col. 134-35
- Issue of Licences to Automobile Workshops**
(Deb. 23, Vol. III, 09-08-1991)
Col. 285
- Jawahar Rozgar Yojana**
(Deb. 16, Vol. II, 31-07-1991)
Col. 26-27
- Land under Encroachment in South Delhi**
(Deb. 27, Vol. III, 19-08-1991)
Col. 34
- Letters from MPs**
(Deb. 5, Vol. I, 15-07-1991)
Col. 184
- Linkage of Major Rivers**
(Deb. 12, Vol. II, 25-07-1991)
Col. 14-22
- Loans given under "Apna Ghar" Scheme**
(Deb. 13, Vol. II, 26-07-1991)
Col. 171
- Looting of Cash of R.M.S. Department, Varanasi**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 210
- LTC Facilities to Government Servants**
(Deb. 7, Vol. I, 17-07-1991)
Col. 136-37
- LTC Facilities to Retired Government Servants**
(Deb. 21, Vol. III, 07-08-1991)
Col. 215
- Major Industry in Eastern U. P.**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 63
- Measures to Tone up Delhi Police**
(Deb. 30, Vol. III, 22-08-1991)
Col. 235-36
- Modernisation of Police Forces**
(Deb. 17, Vol. II, 01-08-1991)
Col. 12
- Modification of the Policy Regarding Out-of-turn Allotment of DDA Flats**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 356
- New Pattern HUDCO Scheme, 1979**
(Deb. 14, Vol. II, 29-07-1991)
Col. 57
- New Telephone Exchanges in Uttar Pradesh**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 237
- News Captioned "Land Allotment to Housing Coops. Set Aside"**
(Deb. 5, Vol. I, 15-07-1991)
Col. 129
- News Captioned "Andman Ke Karmsheel Mahila Avas Mein Dhandli"**
(Deb. 41, Vol. V, 09-09-1991)
Col. 473
- News Item Captioned "CPWD Building Norms Outdated"**
(Deb. 19, Vol. II, 05-08-1991)
Col. 249-51
- News Item Captioned "Was It The Right Leg. Doctor"**
(Deb. 5, Vol. I, 15-07-1991)
Col. 183-84
- News Item Captioned "Public Target—DDA"**
(Deb. 19, Vol. II, 05-08-1991)
Col. 246-47
- News Item Captioned "Anganwadi Women Expose Woes"**
(Deb. 19, Vol. II, 05-08-1991)
Col. 248-50

- Non-availability of Items in Customs Disposal Shops
(Deb. 31, Vol. IV, 23-08-1991)
Col. 358
- Non-availability of Medicines in Super Bazar
(Deb. 11, Vol. II, 24-07-1991)
Col. 135-36
- Observance of Closed Holidays in Kendriya Bhandar
(Deb. 7, Vol. I, 17-07-1991)
Col. 135-36
- Opening of Post Offices in Certain Districts of Uttar Pradesh
(Deb. 39, Vol. IV, 05-09-1991)
Col. 236
- Out-of-turn Allotment of DDA Flats/ Plots/ Shops
(Deb. 24, Vol. III, 12-08-1991)
Col. 236-38
- Out-of-turn Allotment of Flats to Persons not Registered with DDA
(Deb. 14, Vol. II, 29-07-1991)
Col. 151-60
- Out-of-turn Allotments of Petrol/Diesel Retail Outlets and LPG Agencies in Delhi and U.P.
(Deb. 42, Vol. V, 10-09-1991)
Col. 90-91
- Parking Facilities in Delhi
(Deb. 44, Vol. V, 12-09-1991)
Col. 151
- Payment of Interest by DLF
(Deb. 23, Vol. III, 09-08-1991)
Col. 65
- Pending SLPs on Service Matters in Supreme Court
(Deb. 40, Vol. IV, 06-09-1991)
Col. 374
- Performance of Pepsi Foods Project
(Deb. 7, Vol. I, 17-07-1991)
Col. 10-11
- Pharmacy Colleges State-wise
(Deb. 32, Vol. IV, 26-08-1991)
Col. 94
- Places of Worship (Special Provisions) Bill—Consid. and Pass
(Deb. 42, Vol. V, 10-09-1991)
Col. 350-66
- Poaching of Wild Animals
(Deb. 32, Vol. IV, 26-08-1991)
Col. 6
- Poor Health Standards
(Deb. 24, Vol. III, 12-08-1991)
Col. 534-36
- Population Below Poverty Line
(Deb. 38, Vol. IV, 04-09-1991)
Col. 15
- Power Connections to Unauthorised Colonies
(Deb. 20, Vol. II, 06-08-1991)
Col. 83-84
- Processing Fee for Allotment of DDA Flats
(Deb. 19, Vol. II, 05-08-1991)
Col. 247-48
- Production of Films by Foreigners in India
(Deb. 43, Vol. V, 11-09-1991)
Col. 31
- Production of Short Duration Films
(Deb. 16, Vol. II, 31-07-1991)
Col. 163-66
- Production of Vinaspati
(Deb. 21, Vol. III, 07-08-1991)
Col. 210
- Railway Budget, 1991-92—General Discussion and Demands for Grants (Railways), 1991-92
(Deb. 12, Vol. II, 25-07-1991)
Col. 253
- Re-Opening of Road in Cantonment Area, Varanasi
(Deb. 36, Vol. IV, 30-08-1991)
Col. 130

- Reduction in Prices of Diesel and Kerosene**
(Deb. 6, Vol. I, 16-07-1991)
Col. 11
- Reduction in the Supply of Foodgrains to PDS**
(Deb. 43, Vol. V, 11-09-1991)
Col. 109-10
- Rejection of Applications on Out-of-turn basis**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 102
- Release of Quota of Berths on Requests of M.Ps**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 61
- Removal of Overhead Electric Wirings in Delhi**
(Deb. 25, Vol. III, 13-08-1991)
Col. 45-46
- Revision of Pay Scales**
(Deb. 18, Vol. II, 02-08-1991)
Col. 165
- Rise in Prices of Commodities of Common Use**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 114-16
- Road-Side Police Check Posts in Delhi**
(Deb. 8, Vol. I, 18-07-1991)
Col. 109-10
- Rural Electrification in Uttar Pradesh**
(Deb. 28, Vol. III, 20-08-1991)
Col. 104
- Safety for Workers at Bombay High Platforms**
(Deb. 42, Vol. V, 10-09-1991)
Col. 214-15
- Salary of Private Workers**
(Deb. 24, Vol. III, 12-08-1991)
Col. 536-37
- Sale of Khaitan India Limited Products**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 270-71
- SC/ST Jawans Working in Para-Military Forces**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 237
- Setting up of Aluminium Plant at Ghazipur**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 93
- Setting up of Large Industry in Backward Districts of Uttar Pradesh**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 277
- Setting up of Mini Steel Plants**
(Deb. 30, Vol. III, 22-08-1991)
Col. 97-99
- Setting up of Small Scale Industries in Backward Areas by SC/ST**
(Deb. 43, Vol. V, 11-09-1991)
Col. 280-81
- Sharp Rise in Prices of Edible Oils**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 501
- Shortfall in Production of Steel**
(Deb. 17, Vol. II, 01-08-1991)
Col. 104-05
- Spare Parts for Locomotives in DLW**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 278
- Starvation Deaths**
(Deb. 22, Vol. III, 08-08-1991)
Col. 147
- Stay Orders by Courts in Recovery of Taxes**
(Deb. 18, Vol. II, 02-08-1991)
Col. 165
(Deb. 40, Vol. IV, 06-09-1991)
Col. 191

- Stoppage of Express trains at stations on Bhatni-Varanasi Section**
 (Deb. 37, Vol. IV, 03-09-1991)
 Col. 278
- Telecast of Baba Saheb Ambedkar Centenary Programmes**
 (Deb. 11, Vol. II, 24-07-1991)
 Col. 22
- Telecast of Parliament News**
 (Deb. 43, Vol. V, 11-09-1991)
 Col. 125
- Telephone Connections on out of Turn Basis**
 (Deb. 17, Vol. II, 01-08-1991)
 Col. 183
- Telephones sanctioned on Priority Basis**
 (Deb. 22, Vol. III, 08-08-1991)
 Col. 149
- The Constitution (Scheduled Tribes) Order (Second Amendment) Bill—Consid.**
 (Deb. 27, Vol. III, 19-08-1991)
 Col. 213-17
- Transfers of TTEs**
 (Deb. 33, Vol. IV, 27-08-1991)
 Col. 181
- Trifurcation of DDA**
 (Deb. 5, Vol. I, 15-07-1991)
 Col. 178-79
- Tubewells in Uttar Pradesh**
 (Deb. 39, Vol. IV, 05-09-1991)
 Col. 286
- Ulfa Terrorists Activities in Assam**
 (Deb. 41, Vol. V, 09-09-1991)
 Col. 636
- Unauthorized Construction of Buildings in Karol Bagh, Delhi**
 (Deb. 14, Vol. II, 29-07-1991)
 Col. 114-15
- Unauthorized Occupation of Land and Bungalows in Varanasi Cantonment Area**
 (Deb. 36, Vol. IV, 30-08-1991)
 Col. 363
- Under Utilisation of Funds by Ordnance Units**
 (Deb. 40, Vol. IV, 06-09-1991)
 Col. 303
- Use of IAF Aircraft for Electioneering Purpose**
 (Deb. 9, Vol. I, 19-07-1991)
 Col. 28
- Use of Staff Car by Officials**
 (Deb. 13, Vol. II, 26-07-1991)
 Col. 167
- Visit of Study Team of Planning Commission to Eastern Uttar Pradesh**
 (Deb. 7, Vol. I, 17-07-1991)
 Col. 73
- Water Pollution**
 (Deb. 41, Vol. V, 09-09-1991)
 Col. 15
- Shastri, Shri Vishwanath**
- Advancing of Loans to Businessmen/Industrialists by Nationalised Banks**
 (Deb. 23, Vol. III, 09-08-1991)
 Col. 209
- Andhau Airport, Ghazipur**
 (Deb. 33, Vol. IV, 27-08-1991)
 Col. 53
- Area of Ghoshpur Air-Strip**
 (Deb. 40, Vol. IV, 06-09-1991)
 Col. 396
- Black Marketing of Petrol, Diesel and LPG in Eastern U.P.**
 (Deb. 15, Vol. II, 30-07-1991)
 Col. 8
- Book-Stall at New Delhi Railway Station**
 (Deb. 25, Vol. III, 13-08-1991)
 Col. 289

- Cable T.V.
(Deb. 29, Vol. III, 21-08-1991)
Col. 162
- Central Assistance to various Projects and
Developmental Schemes
(Deb. 21, Vol. III, 07-08-1991)
Col. 163
- Conversion of Aunriharchhapra
Line
(Deb. 15, Vol. II, 30-07-1991)
Col. 55
- Declaration of Gazipur as No-Industry
District
(Deb. 43, Vol. V, 11-09-1991)
Col. 80
- Electrification of Mughal Sarai-Danapur
Line
(Deb. 15, Vol. II, 30-07-1991)
Col. 165
- Export of Agricultural Products to Gulf
Countries
(Deb. 23, Vol. III, 09-08-1991)
Col. 67
- Ghazipur Opium Factory
(Deb. 31, Vol. IV, 23-08-1991)
Col. 88
- Government Aided voluntary
Organisations
(Deb. 24, Vol. III, 12-08-1991)
Col. 580-82
- Grant-in-Aid Unit of Central
Council for Research in
Homoeopathy
(Deb. 19, Vol. II, 05-08-1991)
Col. 61-62
- Indian Students Getting Higher Education
Abroad
(Deb. 32, Vol. IV, 26-08-1991)
Col. 133
- Industrial Development of UP
(Deb. 29, Vol. III, 21-08-1991)
Col. 54-55
- Introduction of Train for Delhi *via* Mhow
and Varanasi
(Deb. 15, Vol. II, 30-07-1991)
Col. 165
- Mass Scale Suspension of Employees of
Punjab Roadways
(Deb. 23, Vol. III, 09-08-1991)
Col. 206
- New Labour Policy
(Deb. 14, Vol. II, 29-07-1991)
Col. 101
- Operation Flood-II Programme
(Deb. 44, Vol. V, 12-09-1991)
Col. 1-7
- Performance of Regional Rural Banks
(Deb. 18, Vol. II, 02-08-1991)
Col. 32
- Petrochemical Complex in Bundelkhand,
U.P.
(Deb. 21, Vol. III, 07-08-1991)
Col. 87
- Provision of Dollars for Students Seeking
Admission in Ph.D and M.D. in Foreign
Countries
(Deb. 41, Vol. V, 09-09-1991)
Col. 107-08
- Railway Bridge at Ghazipur
(Deb. 15, Vol. II, 30-07-1991)
Col. 166
- Shortage of B.C.G Vaccine
(Deb. 24, Vol. III, 12-08-1991)
Col. 37-38
- Smuggling of Opium and Morphia
(Deb. 31, Vol. IV, 23-08-1991)
Col. 384
- Soyabean Cultivation
(Deb. 44, Vol. V, 12-09-1991)
Col. 195
- Steel Stockyards in Bihar
(Deb. 44, Vol. V, 12-09-1991)
Col. 129

- Steps for Maintaining *status quo* of Religious Shrines and Places of Worship (Res.)
(Deb. 23, Vol. III, 09-08-1991)
Col. 387
- Supply to Consumer Goods to Kuwait
(Deb. 23, Vol. III, 09-08-1991)
Col. 67
- Use of Imported Machine by Ghazipur Affim and Alkaloid Works
(Deb. 40, Vol. IV, 06-09-1991)
Col. 381
- Vayudoot Service to Andhau Airport
(Deb. 15, Vol. II, 30-07-1991)
Col. 166
- Widening of National Highway No. 29
(Deb. 36, Vol. IV, 30-08-1991)
Col. 87
- Writing off of Farmers Loans in Uttar Pradesh
(Deb. 45, Vol. V, 13-09-1991)
Col. 116
- Shukla, Shri Asthbuja Prasad**
- Ban on New Appointments
(Deb. 23, Vol. III, 09-08-1991)
Col. 253
- Making Self Employment Scheme more effective
(Deb. 23, Vol. III, 09-08-1991)
Col. 113
- Unemployment (Res.)
(Deb. 40, Vol. IV, 06-09-1991)
Col. 543
- Shukla, Shri Vidya Charan**
- Casualties from excessive floods in the Wardha river in Maharashtra and in the Upper Indravathi river in Orissa (St.)
(Deb. 16, Vol. II, 31-07-1991)
Col. 261-62
- Cauvery Water Dispute (St.)
(Deb. 14, Vol. II, 29-07-1991)
Col. 218-19
- Sidnal, Shri S.B.**
- Agro-based Industries
(Deb. 30, Vol. III, 22-08-1991)
Col. 216-20
- Blue Print Plan of Terrorists
(Deb. 39, Vol. IV, 05-09-1991)
Col. 294
- Corruptions cases against Government Officers
(Deb. 38, Vol. IV, 04-09-1991)
Col. 236
- Curbing Black Money
(Deb. 36, Vol. IV, 30-08-1991)
Col. 314
- Demands of Drug Manufacturers
(Deb. 43, Vol. V, 11-09-1991)
Col. 201-02
- Demands of Journalists
(Deb. 34, Vol. IV, 28-08-1991)
Col. 453
- Development of Peripheral Areas around Coitfields
(Deb. 33, Vol. IV, 27-08-1991)
Col. 23
- Doordarshan Centres in Karnataka
(Deb. 43, Vol. V, 11-09-1991)
Col. 43-44
- Establishment of Ordnance Factory Defence College and Army Recruitment cum Training Centre in Karnataka
(Deb. 45, Vol. V, 13-09-1991)
Col. 308
- Exim Bank
(Deb. 31, Vol. IV, 23-08-1991)
Col. 167-68

- Export of Coffee**
(Deb. 45, Vol. V, 13-09-1991)
Col. 309
- Export of Electronic Goods**
(Deb. 29, Vol. III, 21-08-1991)
Col. 246
- Export of Food Production to Kuwait**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 318
- Fall in Income-tax Returns of Large Incomes**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 318-19
- Financial Assistance to Small Scale Industries by SIDBI**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 127
- Food Processing Industries in Karnataka**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 239
- General Budget—1991-1992**
(Deb. 18, Vol. II, 02-08-1991)
Col. 277
- Hotline Connections in Bank**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 317-18
- Human Resources (Utilisation) Bill by Shri S.B. Sidal—Int.**
(Deb. 45, Vol. V, 13-09-1991)
Col. 553
- Industrial Policy for Small Scale Sector**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 454
- Inquiry into Meham Incident**
(Deb. 30, Vol. III, 22-08-1991)
Col. 109-10
- Level Crossings in Karnataka**
(Deb. 42, Vol. V, 10-09-1991)
Col. 274-75
- Loans to Farmers by Public Sector Banks in Karnataka**
(Deb. 45, Vol. V, 13-09-1991)
Col. 310
- LPG Connections and Agencies in Karnataka**
(Deb. 42, Vol. V, 10-09-1991)
Col. 145
- Modernisation of Power Plants in Karnataka**
(Deb. 42, Vol. V, 10-09-1991)
Col. 273-74
- National Child Welfare Board Bill by Shri S.B. Sidal—Int.**
(Deb. 45, Vol. V, 13-09-1991)
Col. 554
- Negotiations with USSR for Newsprint**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 389
- New Post and Telegraph Offices in Karnataka**
(Deb. 44, Vol. V, 12-09-1991)
Col. 37-46
- News Item Captioned "Pak Wants UN Role in Kashmir"**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 500
- Newsitem Captioned "Non-Tribals Grab Chakma Land"**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 273-74
- Often from an Industrial Group to Ease Balance of Payments Position**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 336
- Operation System for Rural Power Distribution network**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 167
- Plastic Industry**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 238

- Prices of Vanaspathi
(Deb. 34, Vol. IV, 28-08-1991)
Col. 469
- Private Sector Participation in Defence
Production and Export
(Deb. 31, Vol. IV, 23-08-1991)
Col. 314-15
- Project for LPG separation Facilities in
Tamil Nadu
(Deb. 33, Vol. IV, 27-08-1991)
Col. 283
- Projects from Karnataka Pending for
Clearance
(Deb. 45, Vol. V, 13-09-1991)
Col. 309
- Promotion of Free Trade
(Deb. 45, Vol. V, 13-09-1991)
Col. 145
- Promotion of Software Exports
(Deb. 38, Vol. IV, 04-09-1991)
Col. 237
- Publication of Weeklies, Periodicals and
Daily Newspapers in Karnataka
(Deb. 43, Vol. V, 11-09-1991)
Col. 240-46
- Restriction on Holiday in Public Offices
Bill by Shri S.B. Sidsani—Int.
(Deb. 45, Vol. V, 13-09-1991)
Col. 555
- Rockhard Petrochemicals Limited
(Deb. 43, Vol. V, 11-09-1991)
Col. 208
- Rural Electrification in Karnataka
(Deb. 42, Vol. V, 10-09-1991)
Col. 272-73
- Smuggling of Gold on Indo-Bangladesh
Border
(Deb. 40, Vol. IV, 06-09-1991)
Col. 172
- Smuggling on Indo-Pak Border
(Deb. 35, Vol. IV, 29-08-1991)
Col. 6
- STD Booths and PCOs in Karnataka
(Deb. 44, Vol. V, 12-09-1991)
Col. 201
- Sugar Production and its Export
(Deb. 38, Vol. IV, 04-09-1991)
Col. 29
- T.V. Tower at Dharwad
(Deb. 43, Vol. V, 11-09-1991)
Col. 247
- Tariff Structure of State Electricity Boards
(Deb. 34, Vol. IV, 28-08-1991)
Col. 56
- Telephone Facility in Post Offices of
Karnataka
(Deb. 44, Vol. V, 12-09-1991)
Col. 200
- Theft of Railway Material
(Deb. 33, Vol. IV, 27-08-1991)
Col. 135
- Tourist Development in Darjeeling
(Deb. 33, Vol. IV, 27-08-1991)
Col. 285
- Upward Revision of Margin of
Essential Commodities for
Karnataka
(Deb. 29, Vol. III, 21-08-1991)
Col. 140
- Villagers Help to Terrorists
(Deb. 35, Vol. IV, 29-08-1991)
Col. 499
- Waiting List for New Telephone
Connections in Bangalore
(Deb. 44, Vol. V, 12-09-1991)
Col. 202
- Water and Air Pollution in
States
(Deb. 41, Vol. V, 09-09-1991)
Col. 255-56
- Youth Welfare Bill by Shri S.B.
Sidsani—Int.
(Deb. 45, Vol. V, 13-09-1991)
Col. 554

- Silvera, Dr. C.**
- "Pucca" School Buildings for Kendriya Vidyalayas**
(Deb. 5, Vol. I, 15-07-1991)
Col.130-31
- Adulteration in Cement**
(Deb. 34, Vol. IV, 28-08-1991)
Col.516
- Affiliation of Schools to CBSE**
(Deb. 24, Vol. III, 12-08-1991)
Col.340
- Asian Development Bank Aid for Development of Agriculture in Hindukush Himalayan Region**
(Deb. 17, Vol. II, 01-08-1991)
Col.119
- Battery Buses in Delhi**
(Deb. 9, Vol. I, 19-07-1991)
Col.69
- Beautification of Indira Gandhi International Airport**
(Deb. 20, Vol. II, 06-08-1991)
Col.121-22
- Benefits on Voluntary Retirement**
(Deb. 37, Vol. IV, 03-09-1991)
Col.309
- Commercial Constructions in DDA Residential Areas**
(Deb. 41, Vol. V, 09-09-1991)
Col.466-67
- Computerised Reservation cum Booking Office in North Delhi**
(Deb. 37, Vol. IV, 03-09-1991)
Col.308
- Construction of Shelters at DTC Bus Stops**
(Deb. 13, Vol. II, 26-07-1991)
Col.47
- Construction of Under-bridge Connecting Wazirpur Industrial Area to Ashok Vihar**
(Deb. 31, Vol. IV, 23-08-1991)
Col.221-22
- Cyclone in Mizoram**
(Deb. 30, Vol. III, 22-08-1991)
Col.123
- Declaration of Roads as National Highways**
(Deb. 18, Vol. II, 02-08-1991)
Col.50
- Delivery of Mail in Delhi**
(Deb. 44, Vol. V, 12-09-1991)
Col.375
- Denial of Civil Liberties in Pakistan Occupied Kashmir**
(Deb. 22, Vol. III, 08-08-1991)
Col.93
- DTC Buses on Inter-State Routes**
(Deb. 13, Vol. II, 26-07-1991)
Col.224
- Effect of Devaluation on Tyres and Tubes Manufacturers**
(Deb. 16, Vol. II, 31-07-1991)
Col.211
- Efforts in Research and Development**
(Deb. 38, Vol. IV, 04-09-1991)
Col.406
- Emergency Horns in Delhi Police Vehicles**
(Deb. 39, Vol. IV, 05-09-1991)
Col.289
- Emergency Landing of Soviet Plane at Ahmedabad Airport**
(Deb. 28, Vol. III, 20-08-1991)
Col.91
- Enrolment of New Members into Central Sectt. Government Employees Club**
(Deb. 43, Vol. V, 11-09-1991)
Col.142
- Environmental Audit For Industries**
(Deb. 36, Vol. IV, 30-08-1991)
Col.65
- Expansion of Airport in Aizawl, Mizoram**
(Deb. 42, Vol. V, 10-09-1991)
Col.266-67

Expenditure on Publicity by Delhi Police (Deb. 35, Vol. IV, 29-08-1991) Col. 56-57	Increase in Number of Buses on Routes having Heavy Traffic Potential (Deb. 13, Vol. II, 26-07-1991) Col. 229
Export of Textiles (Deb. 18, Vol. II, 02-08-1991) Col. 99	Increase in Price of Indigenous and Imported Newsprint (Deb. 16, Vol. II, 31-07-1991) Col. 210-11
Exports to Canada (Deb. 23, Vol. III, 09-08-1991) Col. 164	Increase in Prices of Newsprint (Deb. 29, Vol. III, 21-08-1991) Col. 144
Extension of liberalisation Process (Deb. 38, Vol. IV, 04-09-1991) Col. 405	Inspection of Hot Plates etc. of LPG Consumers (Deb. 33, Vol. IV, 27-08-1991) Col. 151
Green Services by DTC between Noida and R. K. Puram (Deb. 40, Vol. IV, 06-09-1991) Col. 376	Jewellery Industry (Deb. 40, Vol. IV, 06-09-1991) Col. 138
Grievance of LPG Consumers (Deb. 42, Vol. V, 10-09-1991) Col. 119	Light Rail Transit system in States (Deb. 32, Vol. IV, 26-08-1991) Col. 173
Hong Kong based State TV (Deb. 38, Vol. IV, 04-09-1991) Col. 445	Limited Services in CGHS Dispensaries after Normal Working Hours (Deb. 27, Vol. III, 19-08-1991) Col. 72-73
Impact of Import on Domestic Electronic Units (Deb. 16, Vol. II, 31-07-1991) Col. 211-12	Live Storage Capacity of Reservoirs (Deb. 35, Vol. IV, 29-08-1991) Col. 362-74
Implementation of Apartment Ownership Act, 1986 (Deb. 24, Vol. III, 12-08-1991) Col. 341	Local Call Facility in Delhi (Deb. 44, Vol. V, 12-09-1991) Col. 30
Implementation of Command Area Development Programme (Deb. 22, Vol. III, 08-08-1991) Col. 167	Manufacture of 'Shankh' (Deb. 43, Vol. V, 11-09-1991) Col. 289-90
Import of Foodgrains from Canada (Deb. 44, Vol. V, 12-09-1991) Col. 376	Offshore Oil Drilling by Private Companies (Deb. 15, Vol. II, 30-07-1991) Col. 72
Incident of Derailment at New Delhi Station (Deb. 25, Vol. III, 13-08-1991) Col. 192-93	Police Beat Boxes and Police Assistance Booths (Deb. 39, Vol. IV, 05-09-1991) Col. 158

- Prices of Tyres
(Deb. 29, Vol. III, 21-08-1991)
Col. 270-71
- Procurement of Rice
(Deb. 29, Vol. III, 21-08-1991)
Col. 269
- Programmes to Bring Back the Original
Mughal Splendour/British Splendour
of Red Fort
(Deb. 41, Vol. V, 09-09-1991)
Col. 253-55
- Punctual Running of DTC Buses
(Deb. 13, Vol. II, 26-07-1991)
Col. 116
- Railway Board Bharat Scouts and Guides
Association
(Deb. 15, Vol. II, 30-07-1991)
Col. 182
- Ranking of Indian Banks in
World
(Deb. 23, Vol. III, 09-08-1991)
Col. 34
- Rate of Interest on Provident
Fund
(Deb. 31, Vol. IV, 23-08-1991)
Col. 355
- Revised rate of interest on Bank Deposits
(Deb. 36, Vol. IV, 30-08-1991)
Col. 374
- Revised Rates of Autorickshaw and Taxi
Fares
(Deb. 36, Vol. IV, 30-08-1991)
Col. 377
- SAARC Convention on Terrorism
(Deb. 17, Vol. II, 01-08-1991)
Col. 187-88
- Saloon used by Rabindra Nath Tagore
(Deb. 37, Vol. IV, 03-09-1991)
Col. 115
- Seizure of Diamonds
(Deb. 45, Vol. V, 13-09-1991)
Col. 179
- Seminar on Electronics and
Telecommunications in Hyderabad
(Deb. 21, Vol. III, 07-08-1991)
Col. 151
- Setting up of a Public Sector Gold Bank
(Deb. 40, Vol. IV, 06-09-1991)
Col. 392
- Showrooms of NTC
(Deb. 18, Vol. II, 02-08-1991)
Col. 214
- Steps to make available Books to Students
(Deb. 19, Vol. II, 05-08-1991)
Col. 11-12
- Strike by Autorickshaw and Taxi Drivers
in Delhi
(Deb. 36, Vol. IV, 30-08-1991)
Col. 375
- Supplementary Licences
(Deb. 40, Vol. IV, 06-09-1991)
Col. 416
- Supply of Carbonised Sugar in Fair Price
Shops
(Deb. 34, Vol. IV, 28-08-1991)
Col. 308
- Supply of gold to Exporters of Gold
Jewellery
(Deb. 36, Vol. IV, 30-08-1991)
Col. 387
- Telecast of Film Highlights Culture of
North-Eastern States
(Deb. 29, Vol. III, 21-08-1991)
Col. 269-70
- Vehicular Pollution in Delhi
(Deb. 40, Vol. IV, 06-09-1991)
Col. 375
- Visit of Foreign Minister of
Sri Lanka
(Deb. 22, Vol. III, 08-08-1991)
Col. 168
- Visit of Japanese Delegation
(Deb. 21, Vol. III, 07-08-1991)
Col. 297

- Vocational Education Programme**
(Deb. 24, Vol. III, 12-08-1991)
Col. 51-52
- Withdrawal of Subsidy given for Production of Foodgrains**
(Deb. 22, Vol. III, 08-08-1991)
Col. 233
- Working Hours of Connaught Place Shops**
(Deb. 22, Vol. III, 08-08-1991)
Col. 176
- Singh, Dr. Manmohan**
- Affairs of Bank of Credit and Commerce International (Overseas) Limited Bombay branch (BCCI) (St.)**
(Deb. 21, Vol. III, 07-08-1991)
Col. 412
- Appropriation (Vote on Account) No.2 Bill, 1991—Int.**
(Deb. 14, Vol. II, 29-07-1991)
Col. 255
- Appropriation (No. 4) Bill—Int., Consid and Pass**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 483
- Central Excise and Customs Laws (Amendment) Bill—Int.**
(Deb. 30, Vol. III, 22-08-1991)
Col. 257-58
- Finance (No. 2) Bill, 1991**
(Deb. 11, Vol. II, 24-07-1991)
Col. 331
- Finance (No. 2) Bill—Consid. and Pass**
(Deb. 46, Vol. V, 14-09-1991)
Col. 51
- Funds Earmarked for Rajiv Gandhi Foundation in the General Budget, 1991-92 (St.)**
(Deb. 18, Vol. II, 02-08-1991)
Col. 283
- General Budget, 1991-92**
(Deb. 11, Vol. II, 24-07-1991)
Col. 271-330
- Gold Transactions (St.)**
(Deb. 8, Vol. I, 18-07-1991)
Col. 295-97
- Remittances of Foreign Exchange and Investment in Foreign Exchange Bond (Immunities and Exemptions) Bill—Consid.**
(Deb. 42, Vol. V, 10-09-1991)
Col. 511-14
- Remittances of Foreign Exchange and Investment in Foreign Exchange Bonds (Immunities and Exemptions) Bill—Consid. and Pass**
(Deb. 43, Vol. V, 11-09-1991)
Col. 593-600
- Remittances of Foreign Exchange and Investment in Foreign Exchange Bonds (Immunities and Exemptions) Bill—Int.**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 373
- The General Budget, 1991-92—General Discussion.**
(Deb. 20, Vol. II, 06-08-1991)
Col. 255-94
- Voluntary Deposits (Immunities and Exemptions) Bill**
(Deb. 41, Vol. V, 09-09-1991)
Col. 660-66
- Voluntary Deposits (Immunities and Exemptions) Bill—Consid. and Pass**
(Deb. 46, Vol. V, 14-09-1991)
Col. 324
- Singh, Kumari Pushpa Devi**
- National Iodine Deficiency Control Programme**
(Deb. 41, Vol. V, 09-09-1991)
Col. 261-62

- Singh, Shri Arjun**
 Council of Indian Institute of Science, Bangalore—Elections
 (Deb. 14, Vol. II, 29-07-1991)
 Col.219-20
- Council of Indian Institute of Technology—Elections
 (Deb. 14, Vol. II, 29-07-1991)
 Col.220-21
- Court of the University of Delhi
 (Deb. 35, Vol. IV, 29-08-1991)
 Col.566-67
- Demise of Rajiv Gandhi and Obituary References
 (Deb. 3, Vol. I, 11-07-1991)
 Col.62
- Felicitations to Deputy Speaker
 (Deb. 25, Vol. III, 13-08-1991)
 Col.388-89
- Motion of No- Confidence in the Council of Ministers—Adopted (Motion)
 (Deb. 5, Vol. I, 15-07-1991)
 Col.237-43
- Steps for Maintaining *status quo* of Religious Shrines and Places of Worship (Res.)
 (Deb. 23, Vol. III, 09-08-1991)
 Col.408
- Singh, Shri Beta**
 Impact of Rupee Devaluation
 (Deb. 9, Vol. I, 19-07-1991)
 Col.6
- Incentives to Custom Officials
 (Deb. 40, Vol. IV, 06-09-1991)
 Col.10
- Motion of Thanks on the President Address
 (Deb. 6, Vol. I, 16-07-1991)
 Col.187
- Ulfa Terrorists Activities in Assam
 (Deb. 41, Vol. V, 09-09-1991)
 Col.639
- World Bank Assistance for the Pollution Control Projects
 (Deb. 32, Vol. IV, 26-08-1991)
 Col.14
- Singh, Shri Hari Kishore**
 Advance from Japan against Exports
 (Deb. 13, Vol. II, 26-07-1991)
 Col.203
- Allotment of LPG Agencies and Petrol, Diesel Outlets
 (Deb. 15, Vol. II, 30-07-1991)
 Col.54
- Allotment of LPG agencies to Village Panchayats
 (Deb. 28, Vol. III, 20-08-1991)
 Col.22
- Bagmati River Project
 (Deb. 8, Vol. I, 18-07-1991)
 Col.100-01
- Bridge over Gandak at Narkatiaganj
 (Deb. 20, Vol. II, 06-08-1991)
 Col.112-13
- Cement Production
 (Deb. 43, Vol. V, 11-09-1991)
 Col.5-6
- Concealment of Gold in Air India Aircraft
 (Deb. 42, Vol. V, 10-09-1991)
 Col.108-09
- Constitution of Commodity Management Board
 (Deb. 39, Vol. IV, 05-09-1991)
 Col.5
- Conversion and Doubling of Metre Gauge Lines
 (Deb. 6, Vol. I, 16-07-1991)
 Col.34
- Crop Insurance Claims
 (Deb. 22, Vol. III, 08-08-1991)
 Col.93

- Decision to Gherao of Assistant Commissioner Kendriya Vidyalaya, Lucknow**
(Deb. 41, Vol. V, 09-09-1991)
Col. 476-77
- Exemption of Sugar Industry from Credit Freeze**
(Deb. 21, Vol. III, 07-08-1991)
Col. 198
- Fulfillment of International Obligations by SBI**
(Deb. 13, Vol. II, 26-07-1991)
Col. 245
- General Budget 1991-92—General Discussion**
(Deb. 19, Vol. II, 05-08-1991)
Col. 383-86
- Impact of Rupee Devaluation**
(Deb. 9, Vol. I, 19-07-1991)
Col. 1
- India's Share in Spice Trade**
(Deb. 23, Vol. III, 09-08-1991)
Col. 37
- Invention of Fusion Machine**
(Deb. 21, Vol. III, 07-08-1991)
Col. 114
- Kidnappings by Militants**
(Deb. 8, Vol. I, 18-07-1991)
Col. 85-86
- Loans from Foreign Countries**
(Deb. 18, Vol. II, 02-08-1991)
Col. 146
- Maruti Udyog Limited**
(Deb. 7, Vol. I, 17-07-1991)
Col. 63-64
- Narmada Sagar Project**
(Deb. 12, Vol. II, 25-07-1991)
Col. 6
- Operation Sea Angel by American Task Force**
(Deb. 12, Vol. II, 25-07-1991)
Col. 61
- Outcome of Official Level Meet of SAARC at Maldives**
(Deb. 8, Vol. I, 18-07-1991)
Col. 45-46
- Participation of NRI in Oil Exploration**
(Deb. 15, Vol. II, 30-07-1991)
Col. 149
- Per Capita Power Consumption in Bihar**
(Deb. 15, Vol. II, 30-07-1991)
Col. 19
- Power Resources of Himalayan Rivers**
(Deb. 15, Vol. II, 30-07-1991)
Col. 58
- Purchase of Aircraft from Soviet Union**
(Deb. 6, Vol. I, 16-07-1991)
Col. 64
- R.B.I. Survey Regarding Loan Waiver Scheme**
(Deb. 13, Vol. II, 26-07-1991)
Col. 79
- Ram Temple at Ayodhya**
(Deb. 8, Vol. I, 18-07-1991)
Col. 101
- Refusal of Medical Assistance by Doctors of AIIMS**
(Deb. 14, Vol. II, 29-07-1991)
Col. 149-50
- SAARC Reserve Fund for Economic Activities**
(Deb. 12, Vol. II, 25-07-1991)
Col. 197
- Talks with Nepal on Multi-Purpose Projects**
(Deb. 8, Vol. I, 18-07-1991)
Col. 13
- Third Party Exports by FERA Companies**
(Deb. 23, Vol. III, 09-08-1991)
Col. 166
- Singh, Shri Inderjit**
- Functioning of Grievances Cell in ITDC**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 39

- Singh, Shri Jangbir**
 Atrocities Perpetrated by Police at Bahadurgarh on the Villagers of Brahi (Haryana)
 (Deb. 41, Vol. V, 09-09-1991)
 Col. 623
- Singh, Shri Jaswant**
 Air Pollution in Delhi
 (Deb. 24, Vol. III, 12-08-1991)
 Col. 28-29
- Atomic Power Plants
 (Deb. 11, Vol. II, 24-07-1991)
 Col. 6-7
- Bank of Credit and Commerce International (Overseas) Ltd (Motion)
 (Deb. 40, Vol. IV, 06-09-1991)
 Col. 474
- Collapse of the Bank of Credit and Commerce International (Overseas) Limited (Motion)
 (Deb. 46, Vol. V, 14-09-1991)
 Col. 137, 244
- Continuance of Proclamation by President in Relation to the State of Punjab (Res.)
 (Deb. 49, Vol. V, 18-09-1991)
 Col. 2
- Demands for Grants on Account (General)—1991-92
 (Deb. 14, Vol. II, 29-07-1991)
 Col. 253
- Demands for Grants (General)—1991-92—Ministry of Defence
 (Deb. 39, Vol. IV, 05-09-1991)
 Col. 358
- Desert Development Programme
 (Deb. 11, Vol. II, 24-07-1991)
 Col. 29
- General Budget, 1991-92—General Discussion
 (Deb. 14, Vol. II, 29-07-1991)
 Col. 256-90
- Motion of No-Confidence in the Council of Ministers—Adopted (Motion)
 (Deb. 5, Vol. I, 15-07-1991)
 Col. 267-72
- Motion of Thanks on the President Address
 (Deb. 6, Vol. I, 16-07-1991)
 Col. 227
- National Wastelands Development Board
 (Deb. 32, Vol. IV, 26-08-1991)
 Col. 24
- Oil and Gas Exploration in Rajasthan
 (Deb. 15, Vol. II, 30-07-1991)
 Col. 27
- Places of Worship (Special Provisions) Bill—Int.
 (Deb. 31, Vol. IV, 23-08-1991)
 Col. 426
- Reduction in Prices of Diesel and Kerosene
 (Deb. 6, Vol. I, 16-07-1991)
 Col. 14
- Special Protection Group (Amendment) Bill—Int.
 (Deb. 32, Vol. IV, 26-08-1991)
 Col. 399
- Suspension of I.A. Services
 (Deb. 42, Vol. V, 10-09-1991)
 Col. 18-19
- ULFA Terrorists Activities in Assam
 (Deb. 41, Vol. V, 09-09-1991)
 Col. 634
- Singh, Shri Khel Sai**
 Need to open Girls Schools in Sarguja District, Madhya Pradesh for proper

- Education of Scheduled Castes and Scheduled Tribe Girls (MUR 377)
(Deb. 43, Vol. V, 11-09-1991)
Col. 554
- Singh, Shri Manphool**
- Need to Increase the Amount of Compensation Payable to Farmers of Barsingsar, Rajasthan, Whose Lands Were Acquired for Lignite Based Thermal Plant (MUR 377)
(Deb. 8, Vol. I, 18-07-1991)
Col. 1a2
- Singh, Shri Mohan**
- Broadcast/Telecast of News Regarding Political Parties
(Deb. 43, Vol. V, 11-09-1991)
Col. 456-57
- Cancellation of General Elections in Punjab Bill—Int.
(Deb. 44, Vol. V, 12-09-1991)
Col. 444
- Central Excises and Customs Laws (Amendment) Bill—Consid. and Pass
(Deb. 42, Vol. V, 10-09-1991)
Col. 496-97
- Constitution (Amendment) Bill (Amendment of Article 58) by Shri Mohan Singh—Int.
(Deb. 45, Vol. V, 13-09-1991)
Col. 543
- Constitution (Amendment) Bill (Amendment of Article 81, etc.) by Shri Mohan Singh—Int.
(Deb. 18, Vol. II, 02-08-1991)
Col. 294
- Constitution (Amendment) Bill (Insertion of New Article 19A) By Shri Chitta Basu—Consid.
(Deb. 45, Vol. V, 13-09-1991)
Col. 576
- Conversion and Expansion of Gorakhpur-Nautanwa Rail Line
(Deb. 33, Vol. IV, 27-08-1991)
Col. 121
- Delimitation (Amendment) Bill (Amendment of section 9) by Shri Pawan Kumar Bansal—Withdrawn
(Deb. 18, Vol. II, 02-08-1991)
Col. 307
- Demands for Grants on Account (General)—1991-92
(Deb. 29, Vol. III, 21-08-1991)
Col. 367-72
- Disapproval of the Representation of the People (Amendment) Ordinance and The Representation of the People (Amendment) Bill as passed by Rajya Sabha—Consid.
(Deb. 21, Vol. III, 07-08-1991)
Col. 376
- Disconnection of STD Service in Aligarh, UP
(Deb. 39, Vol. IV, 05-09-1991)
Col. 292
- Electricity Laws (Amendment) Bill—Consid. and Pass
(Deb. 48, Vol. V, 17-09-1991)
Col. 110
- F.I.R. Filed by CBI on St. Kitts Bank Account Case
(Deb. 45, Vol. V, 13-09-1991)
Col. 142
- Finance (No. 2) Bill—Consid.
(Deb. 44, Vol. V, 12-09-1991)
Col. 567
- Flood and Drought Situation in the Country (DUR 193)
(Deb. 29, Vol. III, 21-08-1991)
Col. 452-54
- General Budget, 1991-92—General Discussion
(Deb. 17, Vol. II, 01-08-1991)
Col. 364-69

- Institutions Engaged in Cultural Education**
(Deb. 41, Vol. V, 09-09-1991)
Col. 285-86
- Investment Limit for Tiny Sector Units**
(Deb. 45, Vol. V, 13-09-1991)
Col. 449
- Kidnapping by ULFA**
(Deb. 17, Vol. II, 01-08-1991)
Col. 233-34
- Land for Nehru Planetorium**
(Deb. 24, Vol. III, 12-08-1991)
Col. 176
- Need to Provide Help to Uttar Pradesh Government for Curbing the Growing Activities of Terrorists (MUR377).**
(Deb. 7, Vol. I, 17-07-1991)
Col. 174-75
- Nehru Memorial Museum and Library**
(Deb. 19, Vol. II, 05-08-1991)
Col. 242-43
- Payment due against Tannery and Foot Wear Corporation**
(Deb. 43, Vol. V, 11-09-1991)
Col. 155-56
- Remittances of Foreign Exchange and Investment in Foreign Exchange Bonds (Immunities and Exemptions) Bill—Consid. and Pass**
(Deb. 43, Vol. V, 11-09-1991)
Col. 556-58
- Research Fellowship Granted by Nehru Memorial Museum and Library**
(Deb. 19, Vol. II, 05-08-1991)
Col. 126-28
- Return of Indians to Gulf Countries**
(Deb. 17, Vol. II, 01-08-1991)
Col. 44-45
- Royalty Rates on Minerals**
(Deb. 22, Vol. III, 08-08-1991)
Col. 15
- Single Window Loan Scheme**
(Deb. 45, Vol. V, 13-09-1991)
Col. 140
- Statutory Resolution Re: Disapproval of the Delhi Municipal Laws (Amendment) Ordinance, 1991 and Delhi Municipal Laws (Amendment) Bill Consid. and Pass.**
(Deb. 20, Vol. II, 06-08-1991)
Col. 330-31
- Statutory Resolution Re.: Disapproval of Consumer Protection (Amendment) Ordinance and Consumer Protection (Amendment) Bill — As Passed by Rajya Sabha—Consid. & Pass**
(Deb. 24, Vol. III, 12-08-1991)
Col. 911-14
- Ulfa Terrorists Activities in Assam**
(Deb. 41, Vol. V, 09-09-1991)
Col. 633
- Unemployment (Res)**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 516
- Singh, Shri Motilal**
- Licences for FPS and Kerosene Depots in Delhi to SCs/STs**
(Deb. 43, Vol. V, 11-09-1991)
Col. 156-57
- Recommendation of the Sub-Committee of the Committee of Parliament on Official Language**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 60
- S.F.S. Flats in Paschim Puri, Delhi**
(Deb. 41, Vol. V, 09-09-1991)
Col. 209-10
- Singh, Shri Rajveer**
- Afforestation Scheme in Uttar Pradesh**
(Deb. 5, Vol. I, 15-07-1991)
Col. 131-32

- Agricultural and Allied Products**
(Deb. 23, Vol. III, 09-08-1991)
Col. 227
- Agricultural Universities**
(Deb. 30, Vol. III, 22-08-1991)
Col. 205-06
- Allocation of funds to Voluntary Agencies for Literacy Projects**
(Deb. 19, Vol. II, 05-08-1991)
Col. 193
- Allotment of Petrol/Diesel Retail Outlets and LPG Agencies**
(Deb. 25, Vol. III, 13-08-1991)
Col. 322-23
- Anti-Narcotics Units**
(Deb. 41, Vol. V, 09-09-1991)
Col. 75
- Cement Factories**
(Deb. 29, Vol. III, 21-08-1991)
Col. 41-52
- Closure of LPG Agencies**
(Deb. 15, Vol. II, 30-07-1991)
Col. 75
- Construction of Bye Passes**
(Deb. 13, Vol. II, 26-07-1991)
Col. 42
- Construction of Bye-Pass on National Highway No. 24 at Faridpur (Bareilly)**
(Deb. 9, Vol. I, 19-07-1991)
Col. 50
- Construction of Rural Godowns**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 85
- Construction of shed on Platform of Bilpur Station**
(Deb. 15, Vol. II, 30-07-1991)
Col. 219
- Conversion and Doubling of Metre Gauge Lines**
(Deb. 6, Vol. I, 16-07-1991)
Col. 29-36
- Conversion of Railway Lines**
(Deb. 25, Vol. III, 13-08-1991)
Col. 131
- Conversion of Telephone Exchanges into Electronic Exchanges in UP**
(Deb. 22, Vol. III, 08-08-1991)
Col. 35
- Cotton Cultivation**
(Deb. 8, Vol. I, 18-07-1991)
Col. 38-39
- Demand and Production of Edible Oils and Pulses in Uttar Pradesh**
(Deb. 17, Vol. II, 01-08-1991)
Col. 165-66
- Demands for Grants(general)—1991-92—Ministry of Agriculture, Ministry of Food and Ministry of Rural Development**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 432
- Development of Tourist Spots in Uttar Pradesh**
(Deb. 15, Vol. II, 30-07-1991)
Col. 216
- Difficulties in Study/Teaching of Sanskrit**
(Deb. 19, Vol. II, 05-08-1991)
Col. 189-91
- Earning of Foreign Exchange from Tourists**
(Deb. 20, Vol. II, 06-08-1991)
Col. 171-72
- Electrification of Kanpur-Lucknow Railway Line**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 4
- Employment Provided under NREP**
(Deb. 16, Vol. II, 31-07-1991)
Col. 70-72
- Enquiry against Oslers Pharma Limited**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 382

- Expansion of Platforms
(Deb. 6, Vol. I, 16-07-1991)
Col. 83
- Expansion of Platforms in UP
(Deb. 20, Vol. II, 06-08-1991)
Col. 171
- Expansion of T.V. Coverage in
Uttar Pradesh
(Deb. 43, Vol. V, 11-09-1991)
Col. 289
- Export of Fruits
(Deb. 18, Vol. II, 02-08-1991)
Col. 182
- Financial Assistance to States for supply
of Drinking Water in Rural Areas
(Deb. 21, Vol. III, 07-08-1991)
Col. 85
- Foreign Exchange Earned By TV Serials
(Deb. 43, Vol. V, 11-09-1991)
Col. 284-87
- Freedom Fighters from UP Getting Pension
(Deb. 8, Vol. I, 18-07-1991)
Col. 79-81
- Functioning of Kendriya Vidyalayas
(Deb. 27, Vol. III, 19-08-1991)
Col. 116-17
- Illegal Cassettes and Video Films
(Deb. 41, Vol. V, 09-09-1991)
Col. 611-16
- Illiterate Persons in the Country
(Deb. 27, Vol. III, 19-08-1991)
Col. 117-18
- Import of Caustic Soda
(Deb. 40, Vol. IV, 06-09-1991)
Col. 200
- Import of Colour TV Picture Tubes
(Deb. 11, Vol. II, 24-07-1991)
Col. 70-71
- Import of Oilseeds and Pulses
(Deb. 30, Vol. III, 22-08-1991)
Col. 175
- Import of Pollution Measuring
Instruments
(Deb. 18, Vol. II, 02-08-1991)
Col. 71
- Income from advertisements on
Doordarshan
(Deb. 11, Vol. II, 24-07-1991)
Col. 155
- Increase in Price of Polyester Cloth
(Deb. 36, Vol. IV, 30-08-1991)
Col. 167
- Increase in Prices of Petroleum
Products
(Deb. 37, Vol. IV, 03-09-1991)
Col. 191
- Increase in the Prices of Pulses
(Deb. 34, Vol. IV, 28-08-1991)
Col. 229
- Investigation of Cases by Central Bureau
of Investigation
(Deb. 44, Vol. V, 12-09-1991)
Col. 190
- Issue of Shares by Big Companies
(Deb. 13, Vol. II, 26-07-1991)
Col. 194
- Loan to Government of Uttar Pradesh
(Deb. 18, Vol. II, 02-08-1991)
Col. 181
- Loans given under Self-Employment
Scheme for Educated Unemployed
Youth
(Deb. 13, Vol. II, 26-07-1991)
Col. 195
- LPG Agencies in Uttar Pradesh
(Deb. 15, Vol. II, 30-07-1991)
Col. 77
- LPG Connections in Uttar Pradesh
(Deb. 42, Vol. V, 10-09-1991)
Col. 295
- Maintenance of National Highways
(Deb. 31, Vol. IV, 23-08-1991)
Col. 168-69

- Manufacturers of Road Vehicles**
(Deb. 9, Vol. I, 19-07-1991)
Col. 51
- Modernisation of Stations in Uttar Pradesh**
(Deb. 25, Vol. III, 13-08-1991)
Col. 322
- Modernisation of Textile Industry**
(Deb. 23, Vol. III, 09-08-1991)
Col. 245
- National Highways in Uttar Pradesh and Bihar**
(Deb. 9, Vol. I, 19-07-1991)
Col. 50
- Need to construct shades on railway platforms at Bareilly Junction (Uttar Pradesh) (MUR 377)**
(Deb. 47, Vol. V, 16-09-1991)
Col. 235
- Need to set up Sugar Mills at Faridpur-Aonia and Vinawar—Dattagnaj, (MUR 377)**
(Deb. 44, Vol. V, 12-09-1991)
Col. 457
- New Branch Post Offices and Sub Post Offices in UP**
(Deb. 30, Vol. III, 22-08-1991)
Col. 89
- New Scheme of Rural Development**
(Deb. 21, Vol. III, 07-08-1991)
Col. 99
- New Telephone Connections**
(Deb. 22, Vol. III, 08-08-1991)
Col. 154
- Night Train from Bareilly to New Delhi**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 239
- Non-Availability of Medicines to CGHS Beneficiaries**
(Deb. 5, Vol. I, 15-07-1991)
Col. 37
- Non-availability of Quality Food in trains**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 235
- Non-Payment of Pension**
(Deb. 21, Vol. III, 07-08-1991)
Col. 245
- Oil and Natural Gas Reserves in Uttar Pradesh**
(Deb. 20, Vol. II, 06-08-1991)
Col. 43
- Ongoing Irrigation Projects in Uttar Pradesh**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 209
- Opening of a branch of Nationalised Bank in Fatehganjpurvi in Bareilly District (U.P.)**
(Deb. 23, Vol. III, 09-08-1991)
Col. 87
- Opening of Foreign Post Office in Bareilly, Uttar Pradesh**
(Deb. 17, Vol. II, 01-08-1991)
Col. 49-50
- Opening of FPS on Outer Ring Road**
(Deb. 43, Vol. V, 11-09-1991)
Col. 79-80
- Pension to Retired Employees of Indian Airlines**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 37
- Popularisation of Tubelights**
(Deb. 42, Vol. V, 10-09-1991)
Col. 235-36
- President's Assent to State Bills**
(Deb. 8, Vol. I, 18-07-1991)
Col. 72-80
- Production of Foodgrains**
(Deb. 12, Vol. II, 25-07-1991)
Col. 41

- Production of Granulated Slag in Steel Plants**
(Deb. 22, Vol. III, 08-08-1991)
Col. 156
- Promotion of Small and Cottage Industries**
(Deb. 16, Vol. II, 31-07-1991)
Col. 189-90
- Proposal to Open CGHS Dispensary Near Sansad Vihar, New Delhi**
(Deb. 24, Vol. III, 12-08-1991)
Col. 553-54
- Proposed to Allow More than 51 Percent Investment by Multi-national Companies**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 328-29
- Public Telephones with STD Facility**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 221
- Punishment for Felling of Trees**
(Deb. 14, Vol. II, 29-07-1991)
Col. 91
- Rate of Electricity in Delhi**
(Deb. 28, Vol. III, 20-08-1991)
Col. 191
- Registration of Industries in UP**
(Deb. 7, Vol. I, 17-07-1991)
Col. 56-57
- Reinstatement of Employees**
(Deb. 15, Vol. II, 30-07-1991)
Col. 12
- Replacement of I/V Fluids**
(Deb. 41, Vol. V, 09-09-1991)
Col. 216-17
- Rural Electrification in Bareilly and Badliwan District, Uttar Pradesh**
(Deb. 42, Vol. V, 10-09-1991)
Col. 98
- Scholarships awarded to Indian Students by Britain**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 123
- Security in Banks**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 74
- Setting up of Doordarshan Kendras**
(Deb. 11, Vol. II, 24-07-1991)
Col. 155-58
- Setting up of more Kendriya Vidyalayas**
(Deb. 19, Vol. II, 05-08-1991)
Col. 191-93
- Shortage of Drinking Water in Uttar Pradesh**
(Deb. 24, Vol. III, 12-08-1991)
Col. 176-77
- Sponge Iron Plants**
(Deb. 22, Vol. III, 08-08-1991)
Col. 156
- Starting of Train from Hathras Quilah to Delhi**
(Deb. 6, Vol. I, 16-07-1991)
Col. 84
- STD Facility in Districts Head-Quarters of Uttar Pradesh**
(Deb. 44, Vol. V, 12-09-1991)
Col. 225
- Stoppage of Express Trains at Bilpur (N.R.)**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 164
- Sugarcane Production**
(Deb. 12, Vol. II, 25-07-1991)
Col. 121
- Supply of Petroleum Products to Unar Pradesh**
(Deb. 6, Vol. I, 16-07-1991)
Col. 84
- Target to Educate Adults**
(Deb. 27, Vol. III, 19-08-1991)
Col. 59-60
- Telecast/Broadcast of Programmes in Brij, Avadhi and Punjabi**
(Deb. 16, Vol. II, 31-07-1991)
Col. 192-98

- Terrorist Activities in Punjab, Assam and Jammu & Kashmir**
(Deb. 8, Vol. I, 18-07-1991)
Col.91-92
- Ticketless travelling**
(Deb. 28, Vol. III, 20-08-1991)
Col.70
- Trade Agreements**
(Deb. 36, Vol. IV, 30-08-1991)
Col.359
- Train Accidents**
(Deb. 6, Vol. I, 16-07-1991)
Col.85
- Uniform Price for Levy Sugar**
(Deb. 21, Vol. III, 07-08-1991)
Col.296
- Vayadoot Service in Uttar Pradesh**
(Deb. 20, Vol. II, 06-08-1991)
Col.172
- Wasteland in Uttar Pradesh**
(Deb. 41, Vol. V, 09-09-1991)
Col.186-87
- Welfare of Women and Children**
(Deb. 19, Vol. II, 05-08-1991)
Col.34
- World Bank Assistance for the Pollution Control Projects**
(Deb. 32, Vol. IV, 26-08-1991)
Col.13
- Singh, Shri Ram Naresh**
- Assistance to SCs/STs Candidates for Competitive Examinations**
(Deb. 32, Vol. IV, 26-08-1991)
Col.208
- Baggage Delivery at Patna Airport**
(Deb. 42, Vol. V, 10-09-1991)
Col.92-93
- Cable T.V. Network**
(Deb. 43, Vol. V, 11-09-1991)
Col.271
- Cadre Assignment and Postings of Members of All India Service**
(Deb. 16, Vol. II, 31-07-1991)
Col.179
- Cadre Assignment of Officers of All India Service**
(Deb. 16, Vol. II, 31-07-1991)
Col.180
- Change of Cadre by Officers of All India Services**
(Deb. 38, Vol. IV, 04-09-1991)
Col.387
- Common Examination for Recruitment of Probationary Officers in Nationalised Banks**
(Deb. 45, Vol. V, 13-09-1991)
Col.36
- Construction of Houses for P&T Employees in Aurangabad (Bihar)**
(Deb. 22, Vol. III, 08-08-1991)
Col.53
- Continuance of English as a Compulsory Subject**
(Deb. 21, Vol. III, 07-08-1991)
Col.247
- D.O. System for Coal Distribution**
(Deb. 25, Vol. III, 13-08-1991)
Col.169-70
- Development of GSLV**
(Deb. 34, Vol. IV, 28-08-1991)
Col.485
- Electronic Telephone Exchanges in the Country**
(Deb. 17, Vol. II, 01-08-1991)
Col.100-04
- Entrance Examination for Indian Institutes of Technology**
(Deb. 32, Vol. IV, 26-08-1991)
Col.208
- Facilities at Patna Airport**
(Deb. 37, Vol. IV, 03-09-1991)
Col.99

- Flights between Delhi and Patna
(Deb. 33, Vol. IV, 27-08-1991)
Col. 278
- Granite Mines in the Country
(Deb. 35, Vol. IV, 29-08-1991)
Col. 158-62
- IAS Officers on Deputation to Centre
(Deb. 16, Vol. II, 31-07-1991)
Col. 200-04
- Import of Books
(Deb. 18, Vol. II, 02-08-1991)
Col. 173
- Introduction of a New Financial Instrument
(Deb. 38, Vol. IV, 04-09-1991)
Col. 62
- Issue of Partly Convertible Debentures by Companies
(Deb. 36, Vol. IV, 30-08-1991)
Col. 354
- Losses in Nationalised Banks
(Deb. 31, Vol. IV, 23-08-1991)
Col. 162-63
- LPT at Aurangabad
(Deb. 16, Vol. II, 31-07-1991)
Col. 73
- Official Delegations sent Abroad
(Deb. 36, Vol. IV, 30-08-1991)
Col. 390
- Operation of Airbus from Patna
(Deb. 37, Vol. IV, 03-09-1991)
Col. 288
- Pending Power Projects of Bihar
(Deb. 25, Vol. III, 13-08-1991)
Col. 120-23
- Power Failure at Patna Airport
(Deb. 33, Vol. IV, 27-08-1991)
Col. 71
- Price of Cement
(Deb. 21, Vol. III, 07-08-1991)
Col. 248
- Procedure for Allotment of Cadres to Officers of All India Services
(Deb. 38, Vol. IV, 04-09-1991)
Col. 375
- Procedure for Selection of Candidates
(Deb. 34, Vol. IV, 28-08-1991)
Col. 192
- Production of Industrial Alcohol
(Deb. 34, Vol. IV, 28-08-1991)
Col. 486
- Radiation Hazard in Quilon District, Kerala
(Deb. 38, Vol. IV, 04-09-1991)
Col. 387
- Recruitment to Indian Statistical Service
(Deb. 21, Vol. III, 07-08-1991)
Col. 249
- Review of Civil Services Examination Scheme
(Deb. 21, Vol. III, 07-08-1991)
Col. 94
- Rural Electrification in Aurangabad District, Bihar
(Deb. 33, Vol. IV, 27-08-1991)
Col. 279
- Sale of Drugs under Genuine Names
(Deb. 32, Vol. IV, 26-08-1991)
Col. 209
- Setting up of a Thermal Power Plant at Aurangabad, Bihar
(Deb. 33, Vol. IV, 27-08-1991)
Col. 278
- Setting up of New Satellite Port at Madras
(Deb. 18, Vol. II, 02-08-1991)
Col. 175
- Sick Industrial Units in Bihar
(Deb. 36, Vol. IV, 30-08-1991)
Col. 121
- Steps to Standardise Computer Training and Education
(Deb. 34, Vol. IV, 28-08-1991)
Col. 525

- Streamlining of Companies Act**
(Deb. 23, Vol. III, 09-08-1991)
Col. 279
- Strength of Judges in Patna High Court**
(Deb. 18, Vol. II, 02-08-1991)
Col. 57
- Train Services on Gaya-Dhanbad Section**
(Deb. 25, Vol. III, 13-08-1991)
Col. 170-71
- Transfer of Postal Divisions in Bihar**
(Deb. 44, Vol. V, 12-09-1991)
Col. 109-10
- Use of Trizolam Drug in India**
(Deb. 41, Vol. V, 09-09-1991)
Col. 126-27
- Vayudoot Service from Dhandabad and Jambhedpur to Patna**
(Deb. 28, Vol. III, 20-08-1991)
Col. 101
- Violation of Environment Protection Act, 1986**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 37
- Singh, Shri Ram Prasad**
- Allotment of Triple Petroleum Agencies to one person in Bihar**
(Deb. 42, Vol. V, 10-09-1991)
Col. 152-53
- Appointment of Traffic Assistants by Indian Airlines**
(Deb. 15, Vol. II, 30-07-1991)
Col. 53
- Deposition of Development Charges by Unauthorised Colonies of Delhi**
(Deb. 28, Vol. III, 20-08-1991)
Col. 51
- Employees of Delhi Social Welfare Board**
(Deb. 41, Vol. V, 09-09-1991)
Col. 267-68
- Filling up of Bond for admission to Impart Nursing and Training in Hospital**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 95
- Need to convert Sasaram Buxar Road, Bihar into a National Highway (MUR 377)**
(Deb. 41, Vol. V, 09-09-1991)
Col. 673
- Need to lay railway line between Arrah and Sasaram (DUR 377)**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 428
- Restoration of Arrah-Sasaram (Martin) Railway Line**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 138
- Singh, Shri Ramashray Prasad**
- Alleged Irregularities in the Purchase of Rice by the Food Corporation of India**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 64
- Allotment of Shops in Anand Vihar**
(Deb. 27, Vol. III, 19-08-1991)
Col. 64
- Area Under Forest in Bihar**
(Deb. 5, Vol. I, 15-07-1991)
Col. 164
- Atrocities on the Scheduled Castes and Scheduled Tribes and Other Weaker Sections (Motion)**
(Deb. 25, Vol. III, 13-08-1991)
Col. 464-71
- Black-Marketing of Petroleum Products in Bihar**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 102
- C.S.D. Canteens**
(Deb. 4, Vol. I, 12-07-1991)
Col. 99-106

- Cadre-Review Committee Reports for Staff in E. M. E. Workshops**
(Deb. 9, Vol. I, 19-07-1991)
Col. 64
- Coal Supply to Power Plants in Bihar**
(Deb. 20, Vol. II, 06-08-1991)
Col. 170-71
- Compensation Paid by PNB to Employees in Dacoity Cases**
(Deb. 45, Vol. V, 13-09-1991)
Col. 81
- Completion of Delayed Central Projects**
(Deb. 7, Vol. I, 17-07-1991)
Col. 69-71
- Computerisation of Dark Sorting in Bihar**
(Deb. 17, Vol. II, 01-08-1991)
Col. 117
- Constitution of Telephone Advisory Committee in Bihar**
(Deb. 17, Vol. II, 01-08-1991)
Col. 186
- Conversion of Residential Plots into Shops in Rohini**
(Deb. 41, Vol. V, 09-09-1991)
Col. 154
- Demands for Grants (General)—1991-92**
(Deb. 30, Vol. III, 22-08-1991)
Col. 302-05
- Discrepancy in Pay Scales of Yoga Teachers in Kendriya Vidyalaya Sangathan and Delhi Administration**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 205
- Electricity Connections to Authorised and Unauthorised Colonies in Delhi**
(Deb. 15, Vol. II, 30-07-1991)
Col. 144
- Electricity Laws (Amendment) Bill—Consid. and Pass**
(Deb. 48, Vol. V, 17-09-1991)
Col. 101
- Emission of Coal Dust by Bokaro Thermal Power Plant**
(Deb. 20, Vol. II, 06-08-1991)
Col. 167-68
- Expansion of Computerisation in Railways**
(Deb. 15, Vol. II, 30-07-1991)
Col. 141
- Exploration for Oil and Gas in Bihar**
(Deb. 15, Vol. II, 30-07-1991)
Col. 144
- Fake Insurance Claims Registered by CBI in Patna**
(Deb. 23, Vol. III, 09-08-1991)
Col. 71
- Finance (No. 2) Bill, 1991—Consid.**
(Deb. 45, Vol. V, 13-09-1991)
Col. 722
- Fish Processing Unit at Jehanabad, Bihar**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 368
- Gardens and Parks under MCD**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 195
- General Budget—1991-1992**
(Deb. 18, Vol. II, 02-08-1991)
Col. 290
- Handing over of work assigned to 505 Army Base Workshop to Private Sector**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 242
- Impact of Effluents on Marine Life in North Bihar**
(Deb. 5, Vol. I, 15-07-1991)
Col. 124
- Import of Homoeopathic Medicines**
(Deb. 13, Vol. II, 26-07-1991)
Col. 53

- Import of Petroleum Products**
(Deb. 6, Vol. I, 16-07-1991)
Col. 38
- Inclusion of Employees Representative on K.V.S. Board of Governors**
(Deb. 19, Vol. II, 05-08-1991)
Col. 55
- Insurance claim cases of Jehanabad district of Bihar**
(Deb. 23, Vol. III, 09-08-1991)
Col. 98
- International One Day Match**
(Deb. 24, Vol. III, 12-08-1991)
Col. 533-34
- Jammu and Kashmir Budget—General Discussion and Demands for Grants (Jammu and Kashmir)—1991-1992**
(Deb. 46, Vol. V, 14-09-1991)
Col. 316
- Kathara Coal Washery**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 167
- Land acquired by Bokaro Steel Plant**
(Deb. 12, Vol. II, 25-07-1991)
Col. 29-34
- Languages use in Delhi High Court**
(Deb. 4, Vol. I, 12-07-1991)
Col. 105
- Lease Agreements of Hotel Le Meridiam and Holiday Inn**
(Deb. 14, Vol. II, 29-07-1991)
Col. 119-22
- Need to Enact Legislation for the welfare of Farm Labourers (MUR 377)**
(Deb. 43, Vol. V, 11-09-1991)
Col. 553
- NTC Showroom in Bihar**
(Deb. 4, Vol. I, 12-07-1991)
Col. 105-06
- Number of Power Plants in Bihar**
(Deb. 20, Vol. II, 06-08-1991)
Col. 169-70
- Opening of Post Offices in Bihar**
(Deb. 17, Vol. II, 01-08-1991)
Col. 187
- Out of Turn Telephone Connections**
(Deb. 12, Vol. II, 25-07-1991)
Col. 141
- Periodic review system for Yoga Teachers in Kendriya Vidyalaya Sangthan**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 35
- Petrochemicals Industry in Bihar**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 346
- Population Below Poverty Line in Bihar**
(Deb. 7, Vol. I, 17-07-1991)
Col. 129-30
- Position of Wheat**
(Deb. 43, Vol. V, 11-09-1991)
Col. 457-59
- Price of Power Inputs**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 249
- Principals of K.V.S. Repatriated back from Navodaya Vidyalayas Samiti**
(Deb. 19, Vol. II, 05-08-1991)
Col. 264
- Production and Export of Coffee**
(Deb. 18, Vol. II, 02-08-1991)
Col. 65
- Production of Betel Leaves**
(Deb. 17, Vol. II, 01-08-1991)
Col. 186-87
- Projects of Bihar Pending for Clearance**
(Deb. 11, Vol. II, 24-07-1991)
Col. 71-72
- Promotion to Primary Teachers in Kendriya Vidyalayas**
(Deb. 19, Vol. II, 05-08-1991)
Col. 265

- Proposal to Declare Magadh University as Central University
(Deb. 19, Vol. II, 05-08-1991)
Col. 238
- Proposal to set up CGHS Dispensary in Anand Vihar
(Deb. 24, Vol. III, 12-08-1991)
Col. 625
- Proposal to Start CGHS (Allopathic) Dispensaries in Shifts
(Deb. 24, Vol. III, 12-08-1991)
Col. 161-62
- Punpun-Mohrar-Durdha Irrigation Project of Bihar
(Deb. 8, Vol. I, 18-07-1991)
Col. 48-49
- Quality of Wheat and Rice Supplied by FCI
(Deb. 29, Vol. III, 21-08-1991)
Col. 278-79
- Rabi Procurement
(Deb. 16, Vol. II, 31-07-1991)
Col. 1-10
- Railway Budget, 1991-92—General Discussion and Demands for Grants (Railways), 1991-92
(Deb. 12, Vol. II, 25-07-1991)
Col. 305
- Rajgir-Bodhgaya Rail Link
(Deb. 28, Vol. III, 20-08-1991)
Col. 167
- Re-Instatement of Railway Coolies in Bihar
(Deb. 15, Vol. II, 30-07-1991)
Col. 65
- Regularisation of Labourers Recruited in Army Base Workshop, Delhi Cantt.
(Deb. 9, Vol. I, 19-07-1991)
Col. 64
- Rural Electrification of Jahanabad District in Bihar
(Deb. 20, Vol. II, 06-08-1991)
Col. 42-43
- Samples of Foodgrains lifted from Fair Price Shops
(Deb. 43, Vol. V, 11-09-1991)
Col. 461
- Schemes for Ocean Development
(Deb. 29, Vol. III, 21-08-1991)
Col. 64-68
- Schools Run under Bokaro Steel Plant
(Deb. 22, Vol. III, 08-08-1991)
Col. 64
- Statutory Resolution Re.: Disapproval of the Terrorist and Disruptive Activities (Prevention) Amendment Ordinance—Contd. and Terrorist and Disruptive Activities (Prevention) Amendment Bill — As Passed by Rajya Sabha—Contd.—Consid. and Pass
(Deb. 24, Vol. III, 12-08-1991)
Col. 868-72
- Student Hostels for Boys and Girls in Delhi University
(Deb. 24, Vol. III, 12-08-1991)
Col. 527-32
- Sub-Standard Wheat in PDS
(Deb. 43, Vol. V, 11-09-1991)
Col. 159-62
- Supply of Food Stuffs in Shramjivi and Magadh Express
(Deb. 20, Vol. II, 06-08-1991)
Col. 168-69
- UN Proposal on providing proper Diet and Medical Facilities to Children
(Deb. 32, Vol. IV, 26-08-1991)
Col. 197
- Unauthorised Occupation of Land in Durga Park, Delhi
(Deb. 14, Vol. II, 29-07-1991)
Col. 85
- Unemployment (Res.)
(Deb. 40, Vol. IV, 06-09-1991)
Col. 538

- Upgradation of Sujra Station**
(Deb. 28, Vol. III, 20-08-1991)
Col. 37
- Use in Hindi in Delhi High Court**
(Deb. 45, Vol. V, 13-09-1991)
Col. 283
- Vacant Posts of Principals in Kendriya Vidyalayas**
(Deb. 19, Vol. II, 05-08-1991)
Col. 259-64
- Vocational Course of General Insurance Corporation**
(Deb. 24, Vol. III, 12-08-1991)
Col. 745
- World Bank assistance for Steel Plant in Bihar**
(Deb. 4, Vol. I, 12-07-1991)
Col. 46
- Writ Petitions on Service Matters Pending in Delhi High Court**
(Deb. 45, Vol. V, 13-09-1991)
Col. 292
- Yoga Teachers on Adhoc Basis**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 207
- Singh, Shri Rampal**
- Construction of National Highway from Bansi to Basti Siddharth Nagar in Uttar Pradesh**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 58
- Removal of Disparity between Urban and Rural Population in the matter of Standard of Living, etc.**
(Deb. 48, Vol. V, 17-09-1991)
Col. 60
- Singh, Shri S. B.**
- Appointment of General Sales Agents by Indian Airlines**
(Deb. 6, Vol. I, 16-07-1991)
Col. 81
- Clearance of Irrigation Projects in Madhya Pradesh**
(Deb. 5, Vol. I, 15-07-1991)
Col. 109
- Coal Permits**
(Deb. 6, Vol. I, 16-07-1991)
Col. 79
- General Budget, 1991-92—General Discussion**
(Deb. 17, Vol. II, 01-08-1991)
Col. 347-52
- Reduction in Prices of Diesel and Kerosene**
(Deb. 6, Vol. I, 16-07-1991)
Col. 9-16
- Supply of Coal to Parties by CIL and Sale of Scrap by CCL**
(Deb. 15, Vol. II, 30-07-1991)
Col. 152
- Singh, Shri Sartaj**
- Demands for Grants on Account (General)—1991-92**
(Deb. 29, Vol. III, 21-08-1991)
Col. 357-62
- Need to Give Clearance for Setting up Gas Based Power Plants in Madhya Pradesh (MUR 377)**
(Deb. 8, Vol. I, 18-07-1991)
Col. 182-83
- Singh, Shri Satya Deo**
- Agreement Signed by Ashok Group of Hotels**
(Deb. 42, Vol. V, 10-09-1991)
Col. 101-05
- Private Calls in ITDC Hotels**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 67
- Sanskrit as Computer Processing Language**
(Deb. 26, Vol. III, 14-08-1991)
Col. 9-11

Singh, Shri Shiva Sharan

Demands for Grants (General)—1991-1992—Ministry of Agriculture, Ministry of Food and Ministry of Rural Development

(Deb. 33, Vol. IV, 27-08-1991)

Col. 360

Rural Electrification in Muzaffarpur and Vaishali Districts, Bihar

(Deb. 37, Vol. IV, 03-09-1991)

Col. 53

Setting up of Electronic Telephone Exchanges in Bihar

(Deb. 35, Vol. IV, 29-08-1991)

Col. 240-41

Singh, Shri Surya Narayan

Acquisition of Land for Barauni Refinery

(Deb. 33, Vol. IV, 27-08-1991)

Col. 84

Amendments to Consumers Protection Act, 1986

(Deb. 34, Vol. IV, 28-08-1991)

Col. 252

Amount Outstanding Against Various Parties/Clients of ITDC

(Deb. 28, Vol. III, 20-08-1991)

Col. 159

Barauni Unit of Hindustan Fertilizer Corporation Limited

(Deb. 29, Vol. III, 21-08-1991)

Col. 73-74

Chandil Thermal Power Plant

(Deb. 28, Vol. III, 20-08-1991)

Col. 74

Conveyance Allowance to I.T.D.C. Employees

(Deb. 25, Vol. III, 13-08-1991)

Col. 290

Gas based Power Plant at Patna

(Deb. 42, Vol. V, 10-09-1991)

Col. 194-95

Guidelines for Giving Credit to Clients by ITDC

(Deb. 28, Vol. III, 20-08-1991)

Col. 160

Irregularities in Cooperative Group Housing Societies in Delhi

(Deb. 32, Vol. IV, 26-08-1991)

Col. 163

Pending Power Projects of Bihar

(Deb. 25, Vol. III, 13-08-1991)

Col. 120-23

Production of Slack Wax

(Deb. 33, Vol. IV, 27-08-1991)

Col. 219

Railway Budget—1991-92—General Discussion and Demands for Grants (Railways) 1991-92

(Deb. 10, Vol. III, 20-07-1991)

Col. 177

Risk Allowance to Employees of National Zoological Park

(Deb. 41, Vol. V, 09-09-1991)

Col. 225-26

Scheme for Checking Soil Erosion in Bihar

(Deb. 30, Vol. III, 22-08-1991)

Col. 100

Sub-Committee to look into demands of Employees of Kendriya Vidyalayas

(Deb. 24, Vol. III, 12-08-1991)

Col. 225-26

Taking over of Vayudoot by Dakmias

(Deb. 25, Vol. III, 13-08-1991)

Col. 290-91

Telephone Connections at Goriyar Kothi and Siwan in Bihar

(Deb. 44, Vol. V, 12-09-1991)

Col. 100-101

Yatri Niwas Youth Hostels

(Deb. 37, Vol. IV, 03-09-1991)

Col. 93

- Singh, Shri Tej Narayan**
Affiliation of Delhi Schools to CBSE
 (Deb. 19, Vol. II, 05-08-1991)
 Col. 159
- Ajanta Caves**
 (Deb. 19, Vol. II, 05-08-1991)
 Col. 150-51
- Allotment of Quarters**
 (Deb. 28, Vol. III, 20-08-1991)
 Col. 121
- Appointment of Engineering Helpers in Indian Airlines/Air India**
 (Deb. 28, Vol. III, 20-08-1991)
 Col. 145
- Appointment of Hindi Officers in Indian High Commissions**
 (Deb. 17, Vol. II, 01-08-1991)
 Col. 166-67
- Atrocities Perpetrated by Police at Bahadurgarh on the Villagers of Brahi (Haryana)**
 (Deb. 41, Vol. V, 09-09-1991)
 Col. 622
- Beating of couples by Delhi Police**
 (Deb. 39, Vol. IV, 05-09-1991)
 Col. 89
- Cancellation of LJC Policies**
 (Deb. 9, Vol. I, 19-07-1991)
 Col. 78
- Cases of Derailments**
 (Deb. 20, Vol. II, 06-08-1991)
 Col. 143
- Caustic Soda Plants**
 (Deb. 29, Vol. III, 21-08-1991)
 Col. 213-22
- Certification of Films for Commercial Screening**
 (Deb. 38, Vol. IV, 04-09-1991)
 Col. 281
- Children in Orphanages**
 (Deb. 14, Vol. II, 29-07-1991)
 Col. 143
- Closure of Old Paper Mills**
 (Deb. 29, Vol. III, 21-08-1991)
 Col. 208-12
- Comparative Performance of Locomotives**
 (Deb. 33, Vol. IV, 27-08-1991)
 Col. 48
- Constitution (Amendment) Bill (Insertion of New Article 19A) by Shri Chitta Basu—Consid.**
 (Deb. 45, Vol. V, 13-09-1991)
 Col. 589
- Container Service**
 (Deb. 20, Vol. II, 06-08-1991)
 Col. 142-43
- Control of Multi-National Companies on Drug Industry**
 (Deb. 29, Vol. III, 21-08-1991)
 Col. 212
- Conversion of Railway Crossings into Over-bridges**
 (Deb. 15, Vol. II, 30-07-1991)
 Col. 139
- Conversion of Railway Lines in Bihar**
 (Deb. 25, Vol. III, 13-08-1991)
 Col. 306
- Demands for Grants (General)—1991-1992—Ministry of Agriculture, Ministry of Food and Ministry of Rural Development**
 (Deb. 34, Vol. IV, 28-08-1991)
 Col. 591
- Development of Buxar Railway Junction**
 (Deb. 20, Vol. II, 06-08-1991)
 Col. 51
- Development of Tourism in Bihar**
 (Deb. 15, Vol. II, 30-07-1991)
 Col. 139
- Disapproval of the Representation of the People (Amendment) Ordinance and The Representation of the People**

- (Amendment) Bill as passed by Rajya Sabha—Consid.
(Deb. 21, Vol. III, 07-08-1991)
Col. 369
- Employment Oriented Education/
Training
(Deb. 32, Vol. IV, 26-08-1991)
Col. 253
- Fertilizer Plants in Bihar
(Deb. 29, Vol. III, 21-08-1991)
Col. 221-24
- Finance (No. 2) Bill, 1991—Consid.
(Deb. 45, Vol. V, 13-09-1991)
Col. 654
- Financial Assistance to Bihar State
Electricity Board by REC
(Deb. 37, Vol. IV, 03-09-1991)
Col. 33
- Flood control Scheme in Bihar
(Deb. 12, Vol. II, 25-07-1991)
Col. 75
- Free of cost Television sets to
Panchayats
(Deb. 43, Vol. V, 11-09-1991)
Col. 276-77
- Grants to CFSI
(Deb. 43, Vol. V, 11-09-1991)
Col. 274-76
- Harnessing of Bio-Gas and Solar Energy
in Bihar
(Deb. 20, Vol. II, 06-08-1991)
Col. 227
- Health Facilities to Slum Dwellers
(Deb. 24, Vol. III, 12-08-1991)
Col. 129
- Implementation of DPAP and DDP
(Deb. 43, Vol. V, 11-09-1991)
Col. 111-24
- Implementation of Forest Conservation
Schemes in Bihar
(Deb. 19, Vol. II, 05-08-1991)
Col. 184-85
- Import of Edible Oils
(Deb. 21, Vol. III, 07-08-1991)
Col. 121
- Import of Soda-Ash
(Deb. 36, Vol. IV, 30-08-1991)
Col. 214
- Incentives for Encouragement to Sports
(Deb. 19, Vol. II, 05-08-1991)
Col. 56-58
- Incentives to Custom Officials
(Deb. 40, Vol. IV, 06-09-1991)
Col. 4-14
- Indian Labourers Sent Back by Foreign
Countries
(Deb. 17, Vol. II, 01-08-1991)
Col. 167-68
- Installed Capacity of Edible Oil Industry
(Deb. 38, Vol. IV, 04-09-1991)
Col. 57
- International Youth Year
(Deb. 24, Vol. III, 12-08-1991)
Col. 540-44
- Irrigation Projects in Bihar affected by
Inter-State Disputes
(Deb. 30, Vol. III, 22-08-1991)
Col. 81-82
- Jammu and Kashmir Budget—General
Discussion and Demands for Grants
(Jammu and Kashmir)—1991-1992
(Deb. 46, Vol. V, 14-09-1991)
Col. 305
- Joint Venture Projects in Africa and South
America
(Deb. 18, Vol. II, 02-08-1991)
Col. 178
- Killings and Kidnappings in
J&K
(Deb. 39, Vol. IV, 05-09-1991)
Col. 235
- Law and Order Situation in Capital
(Deb. 17, Vol. II, 01-08-1991)
Col. 50-51

- Loss Incurred by Cotton Corporation of India**
(Deb. 18, Vol. II, 02-08-1991)
Col. 130
- Metal Detector at Government Offices**
(Deb. 12, Vol. II, 25-07-1991)
Col. 143
- Need to the immediate steps to check erosion caused by river Ganga in Buxar district of Bihar (MUR 377)**
(Deb. 5, Vol. I, 15-07-1991)
Col. 203-04
- New Railway Stations**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 200
- Non-Payment of Sales-Tax by Maruti Car Dealers in Delhi**
(Deb. 22, Vol. III, 08-08-1991)
Col. 72
- Opening of Post Offices and Public Telephones in Patna (Bihar)**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 263-64
- Operation Flood-II Programme**
(Deb. 44, Vol. V, 12-09-1991)
Col. 6
- Performance of Regional Rural Banks**
(Deb. 18, Vol. II, 02-08-1991)
Col. 32
- Pollution Caused by Thermal Power Plants**
(Deb. 42, Vol. V, 10-09-1991)
Col. 22-27
- Polypropylene Plant in Bihar**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 221
- Primary Education for Drop Outs**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 287
- Problem of Black Money**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 254
- Procurement of Wagons**
(Deb. 15, Vol. II, 30-07-1991)
Col. 62
- Profit/Loss by Vayudoot**
(Deb. 15, Vol. II, 30-07-1991)
Col. 137
- Public Telephone in Every Village**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 262
- Railway Bridges in Bihar**
(Deb. 25, Vol. III, 13-08-1991)
Col. 124-25
- Railway Lines in Bihar**
(Deb. 25, Vol. III, 13-08-1991)
Col. 305-06
- Railway Projects in Bihar**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 255
- RBI's Analysis of Industrial Sickness**
(Deb. 9, Vol. I, 19-07-1991)
Col. 79
- Repair of National Highway from Mohaniya to Arrah in Bihar**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 358
- Replacement of Parts of Human Body**
(Deb. 41, Vol. V, 09-09-1991)
Col. 296
- Replacing of Steam Engines with Diesel Engines**
(Deb. 15, Vol. II, 30-07-1991)
Col. 138
- Review of Reservation Policy**
(Deb. 27, Vol. III, 19-08-1991)
Col. 22-23
- Review of Reservation Policy for SCs/STs**
(Deb. 14, Vol. II, 29-07-1991)
Col. 87
- Review of Tribal Sub-Plan**
(Deb. 24, Vol. III, 12-08-1991)
Col. 324-25

- Scheme Formulated by U.G.C. for Eradication of Adult Illiteracy (Deb. 19, Vol. II, 05-08-1991) Col.151-58
- Setting up of Industries in Bihar (Deb. 29, Vol. III, 21-08-1991) Col.130-31
- Setting up of LPG Bottling Plants (Deb. 28, Vol. III, 20-08-1991) Col.63
- Setting up of Solar Power Plant in Bihar (Deb. 28, Vol. III, 20-08-1991) Col.145
- Sick Industrial Units in Bihar (Deb. 38, Vol. IV, 04-09-1991) Col.280
- Slum Population (Deb. 27, Vol. III, 19-08-1991) Col.88
- Statutory Resolution Re.: Disapproval of Consumer Protection (Amendment) Ordinance and Consumer Protection (Amendment) Bill— As Passed by Rajya Sabha—Consid. and Pass (Deb. 24, Vol. III, 12-08-1991) Col.933-36
- Strike by Resident Doctor of AIIMS (Deb. 41, Vol. V, 09-09-1991) Col.465
- Super Thermal Power Plant in Haryana (Deb. 42, Vol. V, 10-09-1991) Col.1-4
- Supply of Cloth to Consumers at Reasonable Rates (Deb. 36, Vol. IV, 30-08-1991) Col.55
- Supply of Steam Coal to Bihar (Deb. 37, Vol. IV, 03-09-1991) Col.221
- Transfer of Ranger Helicopter to Aparna Aviation (Deb. 42, Vol. V, 10-09-1991) Col.212-14
- Unemployment (Res.) (Deb. 31, Vol. IV, 23-08-1991) Col.503
- Working Girls Hostel in Bihar (Deb. 32, Vol. IV, 26-08-1991) Col.122
- World Bank Assistance for Reconstruction of National Highways (Deb. 31, Vol. IV, 23-08-1991) Col.52-54
- Singh, Shri Vireendra
- Accelerated Rural Water Supply Programme (Deb. 38, Vol. IV, 04-09-1991) Col.270
- Additional Security Check Post at IGIA, Delhi (Deb. 20, Vol. II, 06-08-1991) Col.224-25
- Air Fare Concession to Tourists by Indian Airlines (Deb. 25, Vol. III, 13-08-1991) Col.273
- Allocation of more Grants to Universities of Madhya Pradesh, Rajasthan and Uttar Pradesh (Deb. 27, Vol. III, 19-08-1991) Col.66-67
- Allocation to U.P. and M.P. for Promotion of Literacy (Deb. 19, Vol. II, 05-08-1991) Col.133-34
- Allocations for 20-Point Programme (Deb. 21, Vol. III, 07-08-1991) Col.42

Allotment of Government Accommodation (Deb. 41, Vol. V, 09-09-1991) Col. 67-70	Disbursement of External Assistance to States (Deb. 13, Vol. II, 26-07-1991) Col. 92
Allotment of Quarters (Deb. 28, Vol. III, 20-08-1991) Col. 121	Disparities in the Development of Women (Deb. 27, Vol. III, 19-08-1991) Col. 69
Applications Under Semfex in Uttar Pradesh (Deb. 45, Vol. V, 13-09-1991) Col. 359	Earnings from Foreign Airlines (Deb. 37, Vol. IV, 03-09-1991) Col. 224
Assistance to Carpet Industry Bhadoi (Deb. 31, Vol. IV, 23-08-1991) Col. 132-34	Ecological Study by Keoladeo National Park at Bharatpur (Deb. 32, Vol. IV, 26-08-1991) Col. 296
C&AG Report on Warehousing Corporation of India (Deb. 38, Vol. IV, 04-09-1991) Col. 83	Enforcement of Foreigners (Restricted Area) Order, 1963 (Deb. 39, Vol. IV, 05-09-1991) Col. 91
Career Development Plans for Scientific and Technical Personnel (Deb. 38, Vol. IV, 04-09-1991) Col. 269	Equal Share to Wife in Husband's Wealth and Income (Deb. 18, Vol. II, 02-08-1991) Col. 198
Carpet Industry in Bhadoi (U.P.) (Deb. 31, Vol. IV, 23-08-1991) Col. 271	Exploitation of Overseas Job Seekers (Deb. 41, Vol. V, 09-09-1991) Col. 470-71
Children Park, India Gate (Deb. 27, Vol. III, 19-08-1991) Col. 47-48	Financial Position of Industrial Units (Deb. 18, Vol. II, 02-08-1991) Col. 97
Code for Data Processing in Hindi (Deb. 43, Vol. V, 11-09-1991) Col. 247-48	Flight Landings at Airports (Deb. 37, Vol. IV, 03-09-1991) Col. 223
Confiscated Opium (Deb. 45, Vol. V, 13-09-1991) Col. 174	Handloom Technology Training Institute in Hilly Areas of Uttar Pradesh (Deb. 40, Vol. IV, 06-09-1991) Col. 269
Denationalisation of Public Sector Banks (Deb. 18, Vol. II, 02-08-1991) Col. 90	Hotel Accommodation in Metropolitan Cities (Deb. 42, Vol. V, 10-09-1991) Col. 37
Diploma in Computer Application Course in Hindi Medium (Deb. 43, Vol. V, 11-09-1991) Col. 19-22	

- Houses Constructed under Indira Awas Yojana
(Deb. 34, Vol. IV, 28-08-1991)
Col. 221
- Illegal Cultivation of Opium and Cannabis
(Deb. 45, Vol. V, 13-09-1991)
Col. 51
- Impact of New Industrial and Trades Policies on Electronics industry
(Deb. 26, Vol. III, 14-08-1991)
Col. 12-14
- Increase in Rents of Houses in Delhi
(Deb. 32, Vol. IV, 26-08-1991)
Col. 174
- Industrial and Technical Consultancy Organisations
(Deb. 40, Vol. IV, 06-09-1991)
Col. 269
- Integrated Child Development Scheme
(Deb. 27, Vol. III, 19-08-1991)
Col. 68
- Introduction of Mechanical Keyboard Layout
(Deb. 43, Vol. V, 11-09-1991)
Col. 248-49
- Juvenile Courts
(Deb. 24, Vol. III, 12-08-1991)
Col. 193-94
- Loans for Housing by Public Sector Banks
(Deb. 40, Vol. IV, 06-09-1991)
Col. 260
- Loss suffered by Coal India Limited
(Deb. 33, Vol. IV, 27-08-1991)
Col. 208
- National Highways
(Deb. 23, Vol. III, 09-08-1991)
Col. 256
- New Tourism Policy
(Deb. 33, Vol. IV, 27-08-1991)
Col. 161
- Newsitem Agra Plans Mughal Extravaganza
(Deb. 42, Vol. V, 10-09-1991)
Col. 298
- Oil Projects behind Schedule
(Deb. 25, Vol. III, 13-08-1991)
Col. 32-39
- Organisations conducting Elementary O-level Course
(Deb. 43, Vol. V, 11-09-1991)
Col. 249-70
- Participation of Private Sector in Gas Projects
(Deb. 20, Vol. II, 06-08-1991)
Col. 226
- Pricing Policies of State Electricity Boards
(Deb. 20, Vol. II, 06-08-1991)
Col. 178-79
- Private Sector Participation in Defence Production and Exports
(Deb. 23, Vol. III, 09-08-1991)
Col. 255
- Problems of Small Entrepreneurs
(Deb. 18, Vol. II, 02-08-1991)
Col. 95
- Public Telephone Facility in Post Offices of Uttar Pradesh
(Deb. 35, Vol. IV, 29-08-1991)
Col. 7-17
- Red Oil Palm Cultivation
(Deb. 34, Vol. IV, 28-08-1991)
Col. 55
- Rejection of Export Items
(Deb. 40, Vol. IV, 06-09-1991)
Col. 260
- Review of Tribal Welfare Scheme
(Deb. 32, Vol. IV, 26-08-1991)
Col. 302
- Schools for Handicapped and Disabled Persons
(Deb. 24, Vol. III, 12-08-1991)
Col. 396-402

- Seizure of Contraband Items**
(Deb. 31, Vol. IV, 23-08-1991)
Col.211-14
- Seizure of Secret Documents**
(Deb. 39, Vol. IV, 05-09-1991)
Col.90
- Setting up of Smriti Vans**
(Deb. 32, Vol. IV, 26-08-1991)
Col.358
- Settlement of Demurrages Charges by Air India/Indian Airlines**
(Deb. 37, Vol. IV, 03-09-1991)
Col.270
- Shortage of Fund in Financial Institutions**
(Deb. 36, Vol. IV, 30-08-1991)
Col.248
- Smuggling of Vintage Cars**
(Deb. 18, Vol. II, 02-08-1991)
Col.199
- Soft Loans to Entrepreneurs in Delhi and Ghaziabad**
(Deb. 45, Vol. V, 13-09-1991)
Col.358
- Supply of Low Ash Content Coal to Steel Plants of SAIL**
(Deb. 30, Vol. III, 22-08-1991)
Col.100-01
- Technical Assistance by NABARD to Agriculture and Non-farming Sector**
(Deb. 31, Vol. IV, 23-08-1991)
Col.232-39
- Technology Mission on Drinking Water**
(Deb. 43, Vol. V, 11-09-1991)
Col.498-510
- Textile Exports**
(Deb. 40, Vol. IV, 06-09-1991)
Col.57
- Tourism Lodges etc. in various States**
(Deb. 28, Vol. III, 20-08-1991)
Col.118
- Training Programmes for Computer Scientists**
(Deb. 38, Vol. IV, 04-09-1991)
Col.49
- Under-Weight LPG Cylinders**
(Deb. 20, Vol. II, 06-08-1991)
Col.179
- Uniform Power Tariff**
(Deb. 20, Vol. II, 06-08-1991)
Col.177-78
- Visit of SAIL Team to Middle East Countries**
(Deb. 35, Vol. IV, 29-08-1991)
Col.354-55
- Working of C-DOT**
(Deb. 35, Vol. IV, 29-08-1991)
Col.411-12
- Working of HBJ Pipeline Project**
(Deb. 33, Vol. IV, 27-08-1991)
Col.205
- Singh, Shri Vishwanath Pratap**
- Demands for Grants (General)—1991-92 Ministry of Agriculture, Ministry of Food and Ministry of Rural Development**
(Deb. 37, Vol. IV, 03-09-1991)
Col.391
- Demands for Grants (General)—1991-92 Ministry of Defence**
(Deb. 39, Vol. IV, 05-09-1991)
Col.385
- Demise of Rajiv Gandhi and Obituary References**
(Deb. 3, Vol. I, 11-07-1991)
Col.33
- Felicitations to Deputy Speaker**
(Deb. 25, Vol. III, 13-08-1991)
Col.392
- Felicitations to the Speaker**
(Deb. 2, Vol. I, 10-07-1991)
Col.13

- Motion of Thanks on the President's Address**
(Deb. 8, Vol. I, 18-07-1991)
Col. 259-83
- Sodi, Shri Manku Ram**
- Need to appoint a Vigilance Commission at Division level to Supervise the Construction work on the Spot in Tribal Areas (MUR 377)**
(Deb. 5, Vol. I, 15-07-1991)
Col. 201
- Need to Ensure Proper Functioning of Public Health Centres in backward and Adivasi areas of the country (MUR 377)**
(Deb. 11, Vol. II, 24-07-1991)
Col. 199-200
- Need to provide compensation to the Adivasis and others killed by Naxalites in Bastar district of Madhya Pradesh (MUR 377)**
(Deb. 47, Vol. V, 16-09-1991)
Col. 235
- Solaanki, Shri Madhavsinh**
- Development in Soviet Union (St.)**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 391
- Political Situation in Soviet Union (St.)**
(Deb. 28, Vol. III, 20-08-1991)
Col. 197
- Soren, Shri Shibu**
- Atrocities being committed on the Scheduled Castes and Scheduled Tribes and Other Weaker Sections of the Society in the Country (Motion)**
(Deb. 27, Vol. III, 19-08-1991)
Col. 238-42
- Demands for Grants (General)—1991-92—Ministry of Agriculture, Ministry of Food and Ministry of Rural Development**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 598
- Demise of Rajiv Gandhi and Obituary References**
(Deb. 3, Vol. I, 11-07-1991)
Col. 42
- Felicitations to the Speaker**
(Deb. 2, Vol. I, 10-07-1991)
Col. 26
- Soundaram, Dr. (Shrimati) K.S.**
- Autonomous Colleges State-wise**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 72
- Broad-Gauge Line from Karur to Salem**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 111
- Crop Insurance System**
(Deb. 30, Vol. III, 22-08-1991)
Col. 93-94
- Demands for Grants (general)—1991-92—Ministry of Agriculture, Ministry of Food and Ministry of Rural Development**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 413
- Electrification of Railway Routes**
(Deb. 6, Vol. I, 16-07-1991)
Col. 8
- Export of Iron Ore to Japan**
(Deb. 45, Vol. V, 13-09-1991)
Col. 29
- Model Stations in Tamil Nadu**
(Deb. 42, Vol. V, 10-09-1991)
Col. 95
- Need to Allow Power Project in Private Sector in Jayamkondam Area at Trichy District in Tamil Nadu (MUR 37)**
(Deb. 17, Vol. II, 01-08-1991)
Col. 279-80

- Need to divert gas from Bombay High to Southern States especially Tamil Nadu to be utilised in the field of Power and Industry (MUR 377)
(Deb. 32, Vol. IV, 26-08-1991)
Col. 406
- New Spinning Mills in Tamil Nadu
(Deb. 36, Vol. IV, 30-08-1991)
Col. 97
- New Terminal at Coimbatore Airport
(Deb. 42, Vol. V, 10-09-1991)
Col. 287
- Sick Public and Private Sector Companies
(Deb. 34, Vol. IV, 28-08-1991)
Col. 280
- Support Price of Agricultural Produce
(Deb. 35, Vol. IV, 29-08-1991)
Col. 21-22
- Telephone Connections in Erode Telephone Division and Tiruchengode Exchanges in Tamil Nadu
(Deb. 44, Vol. V, 12-09-1991)
Col. 111-12
- Textile Goods Export Centre at Erode
(Deb. 45, Vol. V, 13-09-1991)
Col. 137
- Water and Air Pollution in States
(Deb. 41, Vol. V, 09-09-1991)
Col. 255-56
- Water Pollution
(Deb. 41, Vol. V, 09-09-1991)
Col. 19
- Working Women Hostels in Tamil Nadu
(Deb. 41, Vol. V, 09-09-1991)
Col. 183-84
- Sreenivasan, Shri C.
Ayurvedic Research Centre in Nilgiris, Tamil Nadu
(Deb. 27, Vol. III, 19-08-1991)
Col. 52-53
- Business in Branches of Nationalised Banks in Punjab, Jammu and Kashmir and Assam
(Deb. 40, Vol. IV, 06-09-1991)
Col. 367
- Cancellation of Vayudoot Services on Uneconomic Routes
(Deb. 33, Vol. IV, 27-08-1991)
Col. 203
- Coffee Industry
(Deb. 31, Vol. IV, 23-08-1991)
Col. 130
- Deployment of Para Military Forces in Tamil Nadu
(Deb. 22, Vol. III, 08-08-1991)
Col. 85
- Finance (No. 2) Bill—1991—Consid.
(Deb. 45, Vol. V, 13-09-1991)
Col. 519
- Financial Assistance by IDBI to Small Scale Industries in Tamil Nadu
(Deb. 36, Vol. IV, 30-08-1991)
Col. 164
- Fruit Processing Unit in Dindigul
(Deb. 26, Vol. III, 14-08-1991)
Col. 14-15
- Implementation of New Industrial Policy in Public Sector Undertakings
(Deb. 43, Vol. V, 11-09-1991)
Col. 326
- Incentives to Government Employees Undergoing Sterilization Operations
(Deb. 24, Vol. III, 12-08-1991)
Col. 224-25
- LPG Bottling Plant in Tamil Nadu
(Deb. 25, Vol. III, 13-08-1991)
Col. 172
- Need to Prevent Export of Raw Cotton in Order to Safeguard the Interest of Handloom weavers in Tamil Nadu and Other Parts of the country (MUR 377)
(Deb. 41, Vol. V, 09-09-1991)
Col. 674-75

- Need to set up Cold Storage and Air Conditioning Rooms at Important Market Places and also to establish Food Processing unit in Dindigul, Tamil Nadu (DUR 377)**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 429
- Overdrawl of Funds by States**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 337-38
- Production of Diesel**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 73
- Refining of Crude Oil Produced from Cauvery Basin**
(Deb. 28, Vol. III, 20-08-1991)
Col. 73
- Shares of Public Sector Undertakings**
(Deb. 43, Vol. V, 11-09-1991)
Col. 99-100
- Single Room/hostel for Government Employees**
(Deb. 41, Vol. V, 09-09-1991)
Col. 156-57
- Spread of AIDs in the Country**
(Deb. 19, Vol. II, 05-08-1991)
Col. 123-24
- Take-over of Sick Unit**
(Deb. 29, Vol. III, 21-08-1991)
Col. 120-22
- Volcanic Eruption in Andaman Island**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 521-22
- Voluntary Retirement Scheme in Public Sector Undertakings**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 433
- World Bank Assistance for the Pollution Control Projects**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 8-17
- Sridharan, Dr. Rajagopalan**
Introduction of ATM System in Banks
(Deb. 40, Vol. IV, 06-09-1991)
Col. 177
- Need to direct Indian Drugs and Pharmaceuticals Ltd. to spare some portion land in its Possession Earmarked for Construction of Trade Fair complex in Madras (MUR 377)**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 498
- Sukh Ram, Shri**
Demands for Grants (General)—1991-92
(Deb. 30, Vol. III, 22-08-1991)
Col. 267-71
- General Budget, 1991-92 — General Discussion**
(Deb. 16, Vol. II, 31-07-1991)
Col. 263-71
- The Budget (General)—1991-92**
(Deb. 15, Vol. II, 30-07-1991)
Col. 346
- Sultanpuri, Shri K.D.**
Allocation of Essential Commodities by Food Corporation of India
(Deb. 26, Vol. III, 14-08-1991)
Col. 32-38
- Appointment of SCs/STs Judges in High Courts**
(Deb. 13, Vol. II, 26-07-1991)
Col. 69
- Ban on Export of Frogs, Rabbits and Monkeys**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 43
- Cancellation of General Elections in Punjab Bill—Consid. and Pass Punjab Budget 1991-92—General Discussion and Demands for Grants on Account (Punjab), 1991-92**
(Deb. 47, Vol. V, 16-09-1991)
Col. 186

- Constitution (Amendment) Bill (Insertion of New Article 19A) By Shri Chitra Basu—Consid.
(Deb. 45, Vol. V, 13-09-1991)
Col. 586
- Demands for Grants (General)—1991-92—Ministry of Agriculture, Ministry of Food and Ministry of Rural Development
(Deb. 34, Vol. IV, 28-08-1991)
Col. 620
- Development Plans of Himachal Pradesh
(Deb. 34, Vol. IV, 28-08-1991)
Col. 279
- Electricity Laws (Amendment) Bill—Consid. and Pass
(Deb. 48, Vol. V, 17-09-1991)
Col. 95
- Exploitation of Minerals in Himachal Pradesh
(Deb. 35, Vol. IV, 29-08-1991)
Col. 257
- Financial Assistance to Apple Growers of Himachal Pradesh
(Deb. 17, Vol. II, 01-08-1991)
Col. 111-12
- Forest Fire
(Deb. 14, Vol. II, 29-07-1991)
Col. 45-49
- General Budget, 1991-92—General Discussion
(Deb. 17, Vol. II, 01-08-1991)
Col. 372-75
- Infant Foods and Feeding Bottles (Regulation of Production, Supply and Distribution) Bill by Shri Ram Naik—Consid.
(Deb. 36, Vol. IV, 30-08-1991)
Col. 510
- Involvement of Customs Officials in Smuggling
(Deb. 23, Vol. III, 09-08-1991)
Col. 32
- Irrigation Projects in Himachal Pradesh
(Deb. 12, Vol. II, 25-07-1991)
Col. 51
(Deb. 22, Vol. III, 08-08-1991)
Col. 79
- Jammu and Kashmir Budget—General Discussion and Demands for Grants (Jammu and Kashmir)—1991-92
(Deb. 46, Vol. V, 14-09-1991)
Col. 302
- Modernisation of Police Forces
(Deb. 17, Vol. II, 01-08-1991)
Col. 12
- Need for channelisation of Water of Rivers Tansa, Sarsa and Giri in Himachal Pradesh to check Soil Erosion and Floods (MUR 377)
(Deb. 19, Vol. II, 05-08-1991)
Col. 347
- Need to provide Employment to Unemployed Youth from Himachal Pradesh in Central Department and Undertakings etc. on priority basis (MUR 377)
(Deb. 15, Vol. II, 30-07-1991)
Col. 265
- Need to provide Remote Area Allowance to the Employees of Central Government Posted in Himachal Pradesh (DUR 377)
(Deb. 36, Vol. IV, 30-08-1991)
Col. 430
- Need to send a Central Study Team to assess the damage caused to crops due to drought in Himachal Pradesh and to take Immediate Relief Measures (MUR 377)
(Deb. 11, Vol. II, 24-07-1991)
Col. 199

- Need to set up more industries in Public Sector and also to ensure Labour Participation in Private Sector in Himachal Pradesh (MUR 377)**
(Deb. 25, Vol. III, 13-08-1991)
Col. 533-34
- New Train between New Delhi and Pathankot**
(Deb. 25, Vol. III, 13-08-1991)
Col. 72
- Primary Health Centres and Community Health Centres in the Country**
(Deb. 24, Vol. III, 12-08-1991)
Col. 480-96
- Privatisation of Power Generation in Himachal Pradesh**
(Deb. 15, Vol. II, 30-07-1991)
Col. 61
- Regulations for Preservation of Environment**
(Deb. 24, Vol. III, 12-08-1991)
Col. 479-80
- SC/ST Employees in Nationalised Banks and LIC**
(Deb. 18, Vol. II, 02-08-1991)
Col. 66
- Seniority of Deputationists Working in Public Sector Undertakings**
(Deb. 11, Vol. II, 24-07-1991)
Col. 79-81
- Unemployed SCs/STs**
(Deb. 24, Vol. III, 12-08-1991)
Col. 231-32
- Unemployment (Res.)**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 501
- Sar, Shri Manoranjan**
- Central Council for Homoeopathy**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 84
- Cholera Deaths**
(Deb. 5, Vol. I, 15-07-1991)
Col. 147-48
- Efficacy of Cholera Vaccine**
(Deb. 5, Vol. I, 15-07-1991)
Col. 118-19
- Impact of Rupee Devaluation**
(Deb. 9, Vol. I, 19-07-1991)
Col. 1
- Out of Turn Telephone Connections**
(Deb. 12, Vol. II, 25-07-1991)
Col. 49
- Quality of Rice and Wheat available at Fair Price Shops**
(Deb. 11, Vol. II, 24-07-1991)
Col. 31
- Smuggling along Indo-Bangladesh Border**
(Deb. 30, Vol. III, 22-08-1991)
Col. 190-92
- Sareshanand, Swami**
- Declaration of Jalesar as a 'No Industry' Area**
(Deb. 43, Vol. V, 11-09-1991)
Col. 131-32
- Halt of Puri and Nilachal Express at Tundla Station**
(Deb. 42, Vol. V, 10-09-1991)
Col. 149-50
- LPG Agencies and Petrol Pumps in Uttar Pradesh**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 197
- Telephone Exchange in Etah District of UP**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 99
- Trains Halting at Jalesar Road Station**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 36
- Thakore, Shri Gabhaji Mangaji**
- Carriage with Train between Nadiad-Kapadvanj**
(Deb. 25, Vol. III, 13-08-1991)
Col. 71

- Conversion and Extension of Nadiad-Kapadvanj Section
(Deb. 28, Vol. III, 20-08-1991)
Col. 98
- Demands for Grants (General)—1991-1992—Ministry of Agriculture, Ministry of Food and Ministry of Rural Development**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 665
- Industrial Growth Centres in Maharashtra and Gujarat**
(Deb. 21, Vol. III, 07-08-1991)
Col. 5
- Need to review and reinforce the Tractor (Distribution and Sale) Control Order, 1971 (MUR 377)**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 404
- Re-imposition of Tractor (Distribution and Sale) Control Order, 1971**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 87
- Thakur, Shri Mahendra Kumar Singh**
- All India Radio Centres**
(Deb. 43, Vol. V, 11-09-1991)
Col. 100-101
- Amount Paid to consultants by NDA**
(Deb. 44, Vol. V, 12-09-1991)
Col. 119-20
- Ayurvedic Hospital in Khandwa, Madhya Pradesh**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 142
- Burhanpur as a Tourist Centre**
(Deb. 28, Vol. III, 20-08-1991)
Col. 13
- Extension of train running between Surat and Bhusawal**
(Deb. 28, Vol. III, 20-08-1991)
Col. 174
- Growth Centre Near Khandwa, Madhya Pradesh**
(Deb. 29, Vol. III, 21-08-1991)
Col. 135
- Inclusion of Newsprint Paper Production in Core Sector**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 164
- Inclusion of Tadvi/Ladvi caste in Scheduled Caste list**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 333
- Modernisation of Burhanpur Tapti Mills**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 166
- Railway Budget, 1991-92—General Discussion and Demands for Grants (Railways), 1991-92**
(Deb. 11, Vol. II, 24-07-1991)
Col. 203-05
- Stoppage of Trains at Bhusawal**
(Deb. 42, Vol. V, 10-09-1991)
Col. 83
- Upper Tapti and Bargi Dam Projects**
(Deb. 30, Vol. III, 22-08-1991)
Col. 193-94
- Thakur, Shri Rameshwar**
- Central Excises and Customs Laws (Amendment) Bill—Consid. and Pass**
(Deb. 42, Vol. V, 10-09-1991)
Col. 483-86, 505-10.

- Constitution of a High Level Committee of Experts to Examine the Structure of Direct and Indirect Taxes and to make recommendations thereto (Res.) (Deb. 35, Vol. IV, 29-08-1991) Col. 565
- Thangka Balu, Shri K. V.**
- Bank Loans to farmers in Tamil Nadu (Deb. 31, Vol. IV, 23-08-1991) Col. 348
- Bonfire of Wildlife Products (Deb. 32, Vol. IV, 26-08-1991) Col. 51
- Change in Electricity Act (Deb. 33, Vol. IV, 27-08-1991) Col. 255
- Coal Linkage of Thermal Power Plants (Deb. 28, Vol. III, 20-08-1991) Col. 180
- Commission Paid to Foreign Agents (Deb. 44, Vol. V, 12-09-1991) Col. 329
- Consignment Sale of Nigerseeds to USA (Deb. 44, Vol. V, 12-09-1991) Col. 331
- Delicensing of Beer and Alcohol (Deb. 43, Vol. V, 11-09-1991) Col. 86-87
- Demands for Grants (General)—1991-92—Ministry of Agriculture, Ministry of Food and Ministry of Rural Development (Deb. 35, Vol. IV, 29-08-1991) Col. 578-87
- Escape from the Custody and Subsequent Death of Shri Shanmugam, an accused in the Rajiv Gandhi Assassination Case (DUR 193) (Deb. 14, Vol. II, 29-07-1991) Col. 317-20
- Export of Sesame Seed (Deb. 44, Vol. V, 12-09-1991) Col. 328
- General Budget 1991-92—General Discussion (Deb. 19, Vol. II, 05-08-1991) Col. 370-75
- Harnessing of Tidal Waves (Deb. 28, Vol. III, 20-08-1991) Col. 178
- Investment in Public Sector Undertakings (Deb. 29, Vol. III, 21-08-1991) Col. 228-29
- Madras Atomic Plant (Deb. 29, Vol. III, 21-08-1991) Col. 83-84
- Malpractice/Fraud Cases in Banks (Deb. 31, Vol. IV, 23-08-1991) Col. 29-30
- Mushroom Purchased by NAFED (Deb. 44, Vol. V, 12-09-1991) Col. 159
- News Item—Our Woman at UNICEF (Deb. 41, Vol. V, 09-09-1991) Col. 285
- Night Landing Facilities at Airports (Deb. 28, Vol. III, 20-08-1991) Col. 83
- Outstanding Bank Credit against Non-Small Scale Industrial Units (Deb. 31, Vol. IV, 23-08-1991) Col. 347
- Plight of Rural Labourers (Deb. 38, Vol. IV, 04-09-1991) Col. 451
- Procuring of Crude Oil at Revised Prices (Deb. 33, Vol. IV, 27-08-1991) Col. 257

- Rationalising of flights**
(Deb. 25, Vol. III, 13-08-1991)
Col. 189
- SC/ST Employees Recruited in NAFED**
(Deb. 44, Vol. V, 12-09-1991)
Col. 329
- Setting up of National Cable Authority**
(Deb. 29, Vol. III, 21-08-1991)
Col. 227-28
- Targets of Oil Production**
(Deb. 28, Vol. III, 20-08-1991)
Col. 179
- Vijayawada Thermal Power Station**
(Deb. 28, Vol. III, 20-08-1991)
Col. 177
- Waiting List of LPG Connections in Metropolitan Cities**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 119
- Thindivanam, Shri K. Ramaswathar**
- Coal Extraction**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 19
- Code of Criminal Procedure (Amendment) Bill—Consid. and Pass**
(Deb. 48, Vol. V, 17-09-1991)
Col. 158
- Construction of Highway between Madras and Kanyakumari**
(Deb. 23, Vol. III, 09-08-1991)
Col. 100
- Demands for Grants (General)—1991-92**
(Deb. 30, Vol. III, 22-08-1991)
Col. 345-50
- Doubling of Chengleput-Villu-Puram Railway Line (T.N.)**
(Deb. 15, Vol. II, 30-07-1991)
Col. 93
- Electrification of Railway Routes**
(Deb. 6, Vol. I, 16-07-1991)
Col. 6
- Escape from the Custody and Subsequent Death of Shri Shanmugam, an accused in the Rajiv Gandhi Assassination Case (DUR 193)**
(Deb. 14, Vol. II, 29-07-1991)
Col. 351-54
- Madras Rapid Transport System**
(Deb. 15, Vol. II, 30-07-1991)
Col. 230
- Thomas, Prof. K. V.**
- Agency for ground Handling Equipment at Airports**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 296
- Allocation to Kerala for Development and Maintenance of National Highways**
(Deb. 4, Vol. I, 12-07-1991)
Col. 115
- Ammonia Manufacturing Plant at Cochin**
(Deb. 7, Vol. I, 17-07-1991)
Col. 65-66
- Ammonia Plant for F.A.C.T. Kerala**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 412
- Application for new industries in Kerala**
(Deb. 11, Vol. II, 24-07-1991)
Col. 154
- Atomic power plants**
(Deb. 11, Vol. II, 24-07-1991)
Col. 9
- Availability of wagons for Kerala**
(Deb. 25, Vol. III, 13-08-1991)
Col. 127
- Ban on Performing Animals in Circus**
(Deb. 19, Vol. II, 05-08-1991)
Col. 116
- Central Assistance for Tree Plantation**
(Deb. 24, Vol. III, 12-08-1991)
Col. 65-86

- Chief Engineers Office at Cochin
(Deb. 15, Vol. II, 30-07-1991)
Col. 201
- Conditionalities for IMF Loan
(Deb. 4, Vol. I, 12-07-1991)
Col. 48-50
- Consortium on Major Foreign Tender Issues
(Deb. 45, Vol. V, 13-09-1991)
Col. 240
- Constitution (Amendment) Bill (Amendment of Article 311) by Prof. K.V. Thomas—Int.
(Deb. 45, Vol. V, 13-09-1991)
Col. 556
- Constitution (Amendment) Bill (Insertion of New Article 19A) By Shri Chitta Basu—Consid.
(Deb. 45, Vol. V, 13-09-1991)
Col. 579
- Constitution (Scheduled Tribes) Order (Amendment) Bill (Amendment of the Schedule) by Prof. K.V. Thomas—Int.
(Deb. 36, Vol. IV, 30-08-1991)
Col. 493
- Constitution of Medical Education Commission
(Deb. 19, Vol. II, 05-08-1991)
Col. 226-28
- Construction of Aircraft Carrier at Cochin Shipyard
(Deb. 31, Vol. IV, 23-08-1991)
Col. 291-92
- Construction of National Highway from Parur to Edappally
(Deb. 13, Vol. II, 26-07-1991)
Col. 192
- Deep-sea Fishing
(Deb. 21, Vol. III, 07-08-1991)
Col. 100
- Demand for Abolition of Contract Labour in FCI
(Deb. 43, Vol. V, 11-09-1991)
Col. 157-59
- Emergency Landing of Transport Aircraft
(Deb. 45, Vol. V, 13-09-1991)
Col. 143
- Equipments for Saving Fuel and Reduce Pollution
(Deb. 33, Vol. IV, 27-08-1991)
Col. 135
- Expansion of Calicut Airport
(Deb. 28, Vol. III, 20-08-1991)
Col. 151
- Expansion of Cochin Refineries Limited
(Deb. 15, Vol. II, 30-07-1991)
Col. 235
- Export by Chemicals, Dye Stuff and Pharmaceutical Industries
(Deb. 40, Vol. IV, 06-09-1991)
Col. 196
- Export of Gold Ornaments
(Deb. 23, Vol. III, 09-08-1991)
Col. 89
- Exports to Rupee Payment Area Countries
(Deb. 31, Vol. IV, 23-08-1991)
Col. 67-68
- Exports to USSR
(Deb. 18, Vol. II, 02-08-1991)
Col. 128
- F.M. Station, Cochin
(Deb. 43, Vol. V, 11-09-1991)
Col. 455-56
- Financial Help to Kerala for Literacy
(Deb. 24, Vol. III, 12-08-1991)
Col. 369-71
- Fish Disease in Backwaters of Kerala
(Deb. 44, Vol. V, 12-09-1991)
Col. 333
- Fish Production
(Deb. 17, Vol. II, 01-08-1991)
Col. 237-38
- Flights to Gulf Countries
(Deb. 37, Vol. IV, 03-09-1991)
Col. 285

- Foreign Technology for Fertilizer Manufacturing**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 362
- Formation of Women Army Battalion**
(Deb. 13, Vol. II, 26-07-1991)
Col. 46
- Free and Compulsory Primary Education**
(Deb. 24, Vol. III, 12-08-1991)
Col. 369
- Functioning of Export Promotion Councils**
(Deb. 45, Vol. V, 13-09-1991)
Col. 241
- Functions of CCI&E**
(Deb. 45, Vol. V, 13-09-1991)
Col. 208
- General Budget, 1991-92—General Discussion**
(Deb. 14, Vol. II, 29-07-1991)
Col. 290-99
- Ghost Money System in Cochin Port**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 333
- Gold Ornaments Belonging to Maharaja of Jaipur**
(Deb. 44, Vol. V, 12-09-1991)
Col. 379
- Grounding of Airbus A-320**
(Deb. 6, Vol. I, 16-07-1991)
Col. 49
- Grounding of Airbus-300**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 85
- Increase in Price of Newspaper**
(Deb. 21, Vol. III, 07-08-1991)
Col. 34
- Indian Rare Earth Units in Kerala**
(Deb. 43, Vol. V, 11-09-1991)
Col. 464-65
- Investigation into Bofors Gun Deal**
(Deb. 4, Vol. I, 12-07-1991)
Col. 106
- Killing of Elephants**
(Deb. 19, Vol. II, 05-08-1991)
Col. 225
- Losses/profits of Major Sea Ports**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 307
- Major Share-Holders of Larsen and Toubro**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 329
- Modernisation of Balmer Lawrie Company Limited**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 68
- Modernisation of Cochin Airport**
(Deb. 15, Vol. II, 30-07-1991)
Col. 184
- Modernisation of Cochin Port**
(Deb. 13, Vol. II, 26-07-1991)
Col. 193
- New Research Centres in Kerala**
(Deb. 44, Vol. V, 12-09-1991)
Col. 153
- New Telephone Connections in Kerala**
(Deb. 12, Vol. II, 25-07-1991)
Col. 126
- NRI Deposits**
(Deb. 18, Vol. II, 02-08-1991)
Col. 30
- NRI Finance Companies**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 337
- Nuclear Non-Proliferation Treaty**
(Deb. 8, Vol. I, 18-07-1991)
Col. 57-58
- Overbridges in Kerala**
(Deb. 20, Vol. II, 06-08-1991)
Col. 166

- Permission to Multinational Companies for Manufacture and Distribution of Soft Drinks**
 (Deb. 11, Vol. II, 24-07-1991)
 Col. 69
- Poor Conditions of Government Schools in Union Territories**
 (Deb. 32, Vol. IV, 26-08-1991)
 Col. 129
- Power Plants in Kerala**
 (Deb. 20, Vol. II, 06-08-1991)
 Col. 41-42
- Production and Marketing of Caprocactam by FACT**
 (Deb. 34, Vol. IV, 28-08-1991)
 Col. 264
- Production and Marketing of Cyclo Hexanane by FACT**
 (Deb. 34, Vol. IV, 28-08-1991)
 Col. 446
- Production of Crude Oil by ONGC**
 (Deb. 28, Vol. III, 20-08-1991)
 Col. 68
- Quality Inspection of Big Export Houses**
 (Deb. 36, Vol. IV, 30-08-1991)
 Col. 312
- Railway Projects in Kerala**
 (Deb. 20, Vol. II, 06-08-1991)
 Col. 166
- Registration of Exporters with Export Promotion Council**
 (Deb. 18, Vol. II, 02-08-1991)
 Col. 129
- Rehabilitation of Dependents of Victims of Terrorism Bill by Prof. K.V. Thomas—Int.**
 (Deb. 45, Vol. V, 13-09-1991)
 Col. 555
- Relaxation in Cabotage Law**
 (Deb. 31, Vol. IV, 23-08-1991)
 Col. 267-68
- Renewal of Certificates of Export Houses**
 (Deb. 13, Vol. II, 26-07-1991)
 Col. 191
- Request to Increase the Commission on Sugar and Kerosene in Kerala**
 (Deb. 16, Vol. II, 31-07-1991)
 Col. 61-62
- Safety Measures for Pumping of Crude Oil to Cochin Refineries**
 (Deb. 15, Vol. II, 30-07-1991)
 Col. 183
- Safety Measures in Hazardous Plants**
 (Deb. 5, Vol. I, 15-07-1991)
 Col. 24-27
- Sale of REP Licences by Exporters**
 (Deb. 36, Vol. IV, 30-08-1991)
 Col. 311
- Security Arrangements for VVIPs in Delhi**
 (Deb. 12, Vol. II, 25-07-1991)
 Col. 39
- Seizure of Smuggled Gold**
 (Deb. 36, Vol. IV, 30-08-1991)
 Col. 313
- Selling of Stored Items at Post-Budget Rates**
 (Deb. 36, Vol. IV, 30-08-1991)
 Col. 369
- Setting up of a Bench of Kerala High Court at Trivandrum**
 (Deb. 13, Vol. II, 26-07-1991)
 Col. 191
- Shortage of Dwelling Units**
 (Deb. 14, Vol. II, 29-07-1991)
 Col. 24
- Solidarity Day in Kashmir**
 (Deb. 39, Vol. IV, 05-09-1991)
 Col. 88
- Standing Labour Committee**
 (Deb. 32, Vol. IV, 26-08-1991)
 Col. 351

- Statement on Jammu and Kashmir
by The British Labour Party
Leader
(Deb. 39, Vol. IV, 05-09-1991)
Col. 296
- Steps for Maintaining Status Quo of
Religious Shrines and Places of
Worship (Res.)
(Deb. 9, Vol. I, 19-07-1991)
Col. 156
- Strengthening of Fishermen Cooperative
Societies in Kerala
(Deb. 17, Vol. II, 01-08-1991)
Col. 117-18
- Supply of Ammonia to Kerala
(Deb. 34, Vol. IV, 28-08-1991)
Col. 446
- Supply of Coconut Oil to
Kerala
(Deb. 29, Vol. III, 21-08-1991)
Col. 72-73
- Supply of Sulphuric Acid to Kerala by
F.A.C.T.
(Deb. 38, Vol. IV, 04-09-1991)
Col. 371
- Tehri Dam Project
(Deb. 20, Vol. II, 06-08-1991)
Col. 167
- The Budget (General) 1991-92
(Deb. 15, Vol. II, 30-07-1991)
Col. 283-88
- Third Aircraft Carrier for
Navy
(Deb. 9, Vol. I, 19-07-1991)
Col. 18
- Valuable Articles of Former
Rulers
(Deb. 31, Vol. IV, 23-08-1991)
Col. 273-74
- Withdrawal of Currency Notes above
Rs. 100 Denomination
(Deb. 23, Vol. III, 09-08-1991)
Col. 181
- Thomas, Shri P. C.
Acquisition of Airbus A-320
(Deb. 6, Vol. I, 16-07-1991)
Col. 93
- Affiliation of Schools to CBSE
(Deb. 19, Vol. II, 05-08-1991)
Col. 46-54
- Agricultural Development in
Karnataka
(Deb. 34, Vol. IV, 28-08-1991)
Col. 132
- Agriculture Exports
(Deb. 36, Vol. IV, 30-08-1991)
Col. 37-54
- Aid to Institutions Run for Disabled
Persons
(Deb. 19, Vol. II, 05-08-1991)
Col. 177-78
- Air Taxi Operation in Commercial
Sector
(Deb. 33, Vol. IV, 27-08-1991)
Col. 55
- Allocation of Funds to Kerala under
"Project Elephant" Scheme
(Deb. 32, Vol. IV, 26-08-1991)
Col. 190
- Allotment of Funds to Kerala for
Development of Roads in Hilly Areas
(Deb. 31, Vol. IV, 23-08-1991)
Col. 90
- Allotment of old Wagons for Kerala
(Deb. 37, Vol. IV, 03-09-1991)
Col. 177
- Assistance from Central Road Fund for
Highway from Erumely to Chalakkayam
in Kerala
(Deb. 23, Vol. III, 09-08-1991)
Col. 127
- Assistance to Hospitals in Cooperative
Sector
(Deb. 27, Vol. III, 19-08-1991)
Col. 78

- Assistance to State Governments for Health and Family Welfare
(Deb. 32, Vol. IV, 26-08-1991)
Col. 190
- Ban on Use of Mustard Oil
(Deb. 29, Vol. III, 21-08-1991)
Col. 187
- Benefits to Coconut Growers
(Deb. 8, Vol. I, 18-07-1991)
Col. 111-12
- Cable News Network Programme
(Deb. 34, Vol. IV, 28-08-1991)
Col. 445
- Candidates killed in Punjab
(Deb. 9, Vol. I, 19-07-1991)
Col. 43
- Central assistance for Tapping Underground Water
(Deb. 22, Vol. III, 08-08-1991)
Col. 81
- Claiming of Responsibility for Assassination of Shri Rajiv Gandhi
(Deb. 17, Vol. II, 01-08-1991)
Col. 234
- Coal Production in Kerala
(Deb. 37, Vol. IV, 03-09-1991)
Col. 176
- Code of Criminal Procedure (Amendment) Bill—Consid. and Pass
(Deb. 48, Vol. V, 17-09-1991)
Col. 152
- Commemorative Postal Stamp on Late Shri Chithiranthirunal Majaraja
(Deb. 30, Vol. III, 22-08-1991)
Col. 121
- Compensation to Victims of Boeing 737 crash
(Deb. 42, Vol. V, 10-09-1991)
Col. 270-71
- Construction of Fishing Harbours in Kerala
(Deb. 8, Vol. I, 18-07-1991)
Col. 112
- Consumer Protection Act, 1986
(Deb. 34, Vol. IV, 28-08-1991)
Col. 40
- Continuance of Proclamation by President in Relation to the State of Punjab (Res.)
(Deb. 49, Vol. V, 18-09-1991)
Col. 56
- Deaths due to Mysterious Disease in Delhi
(Deb. 14, Vol. II, 29-07-1991)
Col. 107-08
- Delimitation (Amendment) Bill (Amendment of section 9) by Shri Pawan Kumar Bansal—withdrawn
(Deb. 18, Vol. II, 02-08-1991)
Col. 325
- Demands for Grants (General)—1991-92
(Deb. 30, Vol. III, 22-08-1991)
Col. 362-66
- Demands for Grants (General)—1991-92
(Deb. 30, Vol. III, 22-08-1991)
Col. 366-72
- Development of Elaveezha Poonchira in Kerala
(Deb. 25, Vol. III, 13-08-1991)
Col. 229
- Development of Erumely in Kottayam, Kerala
(Deb. 25, Vol. III, 13-08-1991)
Col. 229-30
- Dialogue on Industrial Policy
(Deb. 34, Vol. IV, 28-08-1991)
Col. 444
- Direct Flight to Canada
(Deb. 28, Vol. III, 20-08-1991)
Col. 152

- Disapproval of the Representation of the people (Amendment) ordinance and The Representation of the People (Amendment) Bill as passed by Rajya Sabha—Consid. ..
(Deb. 21, Vol. III, 07-08-1991)
Col. 382
- Distribution of Ayurvedic Drug in Gujarat
(Deb. 32, Vol. IV, 26-08-1991)
Col. 351
- Electrification of Line from Erode to Coimbatore and Trivandrum
(Deb. 37, Vol. IV, 03-09-1991)
Col. 54
- Expansion of F. A. C. T.
(Deb. 29, Vol. III, 21-08-1991)
Col. 86-87
- Expansion of Telephone Exchanges in Kerala
(Deb. 17, Vol. II, 01-08-1991)
Col. 45-48
- Expansion, Modernisation and provision of S.T.D. Facility in Kerala
(Deb. 35, Vol. IV, 29-08-1991)
Col. 145
- Exploration of Coal in New Areas
(Deb. 25, Vol. III, 13-08-1991)
Col. 53-54
- Export of Rubber
(Deb. 31, Vol. IV, 23-08-1991)
Col. 299-300
- Export of Spices
(Deb. 31, Vol. IV, 23-08-1991)
Col. 298-99
- Export of Tea, Pepper, Coffee and Cardamom
(Deb. 23, Vol. III, 09-08-1991)
Col. 127
- Felicitations to Deputy Speaker
(Deb. 25, Vol. III, 13-08-1991)
Col. 403-04
- Financial Assistance to Spices Board
(Deb. 31, Vol. IV, 23-08-1991)
Col. 260-63
- Flights to Gulf Countries
(Deb. 37, Vol. IV, 03-09-1991)
Col. 285
- Funds for Development of Sabarimala and Erumely, Kerala
(Deb. 42, Vol. V, 10-09-1991)
Col. 192-93
- Gas Pipeline from Bombay High to Cochin
(Deb. 28, Vol. III, 20-08-1991)
Col. 115
- General Budget 1991-92—General Discussion
(Deb. 19, Vol. II, 05-08-1991)
Col. 435-39
- Graphite Reserves in Ernakulam
(Deb. 30, Vol. III, 22-08-1991)
Col. 50
- Harassment to Passengers at Bombay Airport
(Deb. 37, Vol. IV, 03-09-1991)
Col. 337
- Harnessing of Bio-Gas in Kerala
(Deb. 28, Vol. III, 20-08-1991)
Col. 40
- Impact of Cut in Fertilizer Subsidy
(Deb. 29, Vol. III, 21-08-1991)
Col. 166-67
- Incentives to Custom Officials
(Deb. 40, Vol. IV, 06-09-1991)
Col. 13
- Income Tax on Dearness Allowance
(Deb. 36, Vol. IV, 30-08-1991)
Col. 57-58
- Increase in passengers capacity on Cochin-Bombay Sector
(Deb. 28, Vol. III, 20-08-1991)
Col. 116

- Increase in Passengers on Cochin-Bombay Sector**
(Deb. 20, Vol. II, 06-08-1991)
Col. 53-54
- Institute for Nursing**
(Deb. 41, Vol. V, 09-09-1991)
Col. 343-46
- Investigation Report on Airbus A-320 Crash at Bangalore**
(Deb. 15, Vol. II, 30-07-1991)
Col. 66
- Licences for Manufacture of Rubber Goods**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 183
- LITE Activities**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 303
- Manufacture of Cars**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 465
- Modern Pesticide Plant of Hindustan Insecticides at Eloora, Cochin**
(Deb. 29, Vol. III, 21-08-1991)
Col. 186-87
- Modernisation and Expansion of Telephone Exchanges in Ernakulam District of Kerala**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 71
- More Schools in Private Sector**
(Deb. 27, Vol. III, 19-08-1991)
Col. 78
- More Trains to Kerala from New Delhi and Bombay**
(Deb. 20, Vol. II, 06-08-1991)
Col. 221
- Mulberry Cultivation**
(Deb. 23, Vol. III, 09-08-1991)
Col. 40
- Need to conduct a survey for a railway route between Achencoil and Angamaly in Kerala (MUR 377)**
(Deb. 19, Vol. II, 05-08-1991)
Col. 350
- Need to provide STD facility at Erattupetta Telephone Exchange in Kottayam district, Kerala (MUR 377)**
(Deb. 28, Vol. III, 20-08-1991)
Col. 232
- New Airport near Cochin**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 175
- New Housing Policy for Government Employees**
(Deb. 41, Vol. V, 09-09-1991)
Col. 129-30
- Opening of new Branches of Insurance Companies in Kerala**
(Deb. 45, Vol. V, 13-09-1991)
Col. 217
- Orders to Foreign Ship Building Yards**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 289-92
- Passport applications Pending in Regional Passport Offices, Kerala**
(Deb. 22, Vol. III, 08-08-1991)
Col. 108
- Pension to Second World War Veterans**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 133
- Petroleum Reserve in Bombay High-Cochin Coastal Belt**
(Deb. 28, Vol. III, 20-08-1991)
Col. 115
- Pollution by FACT**
(Deb. 24, Vol. III, 12-08-1991)
Col. 300
- Price of Natural Rubber**
(Deb. 18, Vol. II, 02-08-1991)
Col. 46

- Prohibition of Dowry
(Deb. 24, Vol. III, 12-08-1991)
Col. 33-34
- Public Call Offices in Ernakulam and Kottayam Districts of Kerala
(Deb. 39, Vol. IV, 05-09-1991)
Col. 164
- Raising of grants to the Voluntary Organisations
(Deb. 27, Vol. III, 19-08-1991)
Col. 7-11
- Recognition to Trichur Medical College, Kerala
(Deb. 14, Vol. II, 29-07-1991)
Col. 65-66
- Registered Shipping Companies in Kerala
(Deb. 18, Vol. II, 02-08-1991)
Col. 103
- Retirement Benefits to GIC Employees
(Deb. 45, Vol. V, 13-09-1991)
Col. 37
- Return of Travancore House to Kerala
(Deb. 22, Vol. III, 08-08-1991)
Col. 224
- Sainik Schools
(Deb. 18, Vol. II, 02-08-1991)
Col. 144
- Setting up of Special Courts under Narcotics Drugs and Psychotropic Substances Act, 1985
(Deb. 31, Vol. IV, 23-08-1991)
Col. 296-97
- Snags in Airbus A-320
(Deb. 20, Vol. II, 06-08-1991)
Col. 180-81
- Statutory Resolution Re.: Disapproval of Consumer Protection (Amendment) Ordinance and Consumer Protection (Amendment) Bill—As Passed by Rajya Sabha—Consid. and Pass
(Deb. 24, Vol. III, 12-08-1991)
Col. 929-32
- Students Appeared in All India Medical Entrance Examination
(Deb. 24, Vol. III, 12-08-1991)
Col. 299-300
- Telephone Connections to Lawyers
(Deb. 17, Vol. II, 01-08-1991)
Col. 147
- Terrorists Released
(Deb. 22, Vol. III, 08-08-1991)
Col. 121
- The Constitution (Scheduled Tribes) Order (Second Amendment) Bill—Consid.
(Deb. 27, Vol. III, 19-08-1991)
Col. 217-18
- Travel Agents Licensed or Registered by Cochin R.P.O.
(Deb. 35, Vol. IV, 29-08-1991)
Col. 299-303
- Tribal Sub-Plan
(Deb. 32, Vol. IV, 26-08-1991)
Col. 179
- Urjagram Scheme in Kerala
(Deb. 28, Vol. III, 20-08-1991)
Col. 114
- Widening of National Highway No. 49 in Kerala
(Deb. 36, Vol. IV, 30-08-1991)
Col. 184
- World Bank Aid for Implementation of Irrigation Projects
(Deb. 17, Vol. II, 01-08-1991)
Col. 147-49
- Youth Activities in Schools and Colleges
(Deb. 32, Vol. IV, 26-08-1991)
Col. 45
- Thorat, Shri Sandipan Bhagwan
Conversion of New Rail Lines
(Deb. 42, Vol. V, 10-09-1991)
Col. 8-9

- Finance (No. 2) Bill—1991—Consid.**
(Deb. 45, Vol. V, 13-09-1991)
Col. 521
- Thungoa, Shri P. K.**
- Delimitation (Amendment) Bill**
(Amendment of section 9) by
Shri Pawan Kumar Bansal—Withdrawn
(Deb. 18, Vol. II, 02-08-1991)
Col. 331
- Tirkey, Shri Piyas**
- Afforestation Projects in Collieries**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 187
- Allotment of More Time to Private
Producers**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 313
- Allotment of Staff Quarters by E.P.F.
Organisation**
(Deb. 41, Vol. V, 09-09-1991)
Col. 124
- Atrocities being committed on the
Scheduled Castes and Scheduled
Tribes and other weaker sections of
the society in the country (Motion)**
(Deb. 27, Vol. III, 19-08-1991)
Col. 259-60
- CGHS Dispensary in Nand Nagri**
(Deb. 41, Vol. V, 09-09-1991)
Col. 339-40
- Christian Personal Laws**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 250
- Continuance of Proclamation by President
in Relation to the State of Punjab (Res.)**
(Deb. 49, Vol. V, 18-09-1991)
Col. 53
- Criteria for Selection of Growth
Centre**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 163
- Demands for Grants on Account (General)
1991-92**
(Deb. 29, Vol. III, 21-08-1991)
Col. 394-99
- Demands for Grants (General)-1991-92—
Ministry of Agriculture, Ministry of
Food and Ministry of Rural
Development**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 587-92
- Development of Peripheral Areas around
Coalfields**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 14-25
- Escape from the Custody and Subsequent
Death of Shri Shanmugam, an accused
in the Rajiv Gandhi Assassination Case
(DUR 193)**
(Deb. 14, Vol. II, 29-07-1991)
Col. 341-45
- Excise Duty on Cigarettes**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 103
- Expert Group for New Traffic Pattern in
New Delhi**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 528
- Faulty Examination Evaluation in
CBSE**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 353
- Felicitations to Deputy Speaker**
(Deb. 25, Vol. III, 13-08-1991)
Col. 402-03
- Flood and Drought Situation in the
Country (DUR 193)**
(Deb. 21, Vol. III, 07-08-1991)
Col. 434
(Deb. 29, Vol. III, 21-08-1991)
Col. 430-32

- High Court at Calcutta (Establishment of a Permanent Bench at Siliguri) Bill by Shri Pius Turkey—Int.
(Deb. 45, Vol. V, 13-09-1991)
Col. 597
- Increase in the Prices of Edible Oils
(Deb. 29, Vol. III, 21-08-1991)
Col. 97-98
- Lifeline Express
(Deb. 28, Vol. III, 20-08-1991)
Col. 87
- Motion of Thanks on the President's Address
(Deb. 8, Vol. I, 18-07-1991)
Col. 320-23
- Poaching of Wild Animals
(Deb. 32, Vol. IV, 26-08-1991)
Col. 6
- Power Failure in East Delhi
(Deb. 42, Vol. V, 10-09-1991)
Col. 96-97
- Price of Petrol
(Deb. 28, Vol. III, 20-08-1991)
Col. 139
- Publicity Campaign by Kashmiri Secessionists
(Deb. 35, Vol. IV, 29-08-1991)
Col. 140
- Sponsoring of Indian Students to USSR for Medical And Engineering Education
(Deb. 41, Vol. V, 09-09-1991)
Col. 436-37
- Transport Companies in CCL and BOCL
(Deb. 33, Vol. IV, 27-08-1991)
Col. 189
- Violence Against Women in Tripura
(Deb. 35, Vol. IV, 29-08-1991)
Col. 138-39
- Tomas, Dr. Ramesh Chand
Additional Security Check Post at IGIA, Delhi
(Deb. 20, Vol. II, 06-08-1991)
Col. 224-25
- Air Fare Concession to Tourists by Indian Airlines
(Deb. 25, Vol. III, 13-08-1991)
Col. 273
- Alleged Irregularities in Distribution of Steel to Traders by Delhi Sales Office
(Deb. 35, Vol. IV, 29-08-1991)
Col. 407-08
- Allotment of Quarters in Delhi/New Delhi
(Deb. 42, Vol. V, 10-09-1991)
Col. 278-79
- Applications Under Semflex in Uttar Pradesh
(Deb. 45, Vol. V, 13-09-1991)
Col. 359
- Appointment of Insurance Ombudsman
(Deb. 45, Vol. V, 13-09-1991)
Col. 221
- Appointment of Officers Nominees as Directors in Nationalised Banks
(Deb. 13, Vol. II, 26-07-1991)
Col. 217
- Awareness about Water-borne Diseases
(Deb. 27, Vol. III, 19-08-1991)
Col. 29
- Business in Indian Banks *vis-a-vis* Foreign Banks
(Deb. 18, Vol. II, 02-08-1991)
Col. 74
- C.B.I. Raids on Premises of Bank Employees
(Deb. 45, Vol. V, 13-09-1991)
Col. 221
- Cash Dealings in Bank Drafts
(Deb. 13, Vol. II, 26-07-1991)
Col. 219

- Cement Factory in Himachal Pradesh
(Deb. 27, Vol. III, 19-08-1991)
Col. 87
- Central Assistance to U.P. and Rajasthan
for Promotion of Literacy
(Deb. 19, Vol. II, 05-08-1991)
Col. 129-30
- Children Park, India Gate
(Deb. 27, Vol. III, 19-08-1991)
Col. 47-48
- Demand to increase Seats in LLM Courses
in Delhi University
(Deb. 24, Vol. III, 12-08-1991)
Col. 194-95
- Denationalisation of Public Sector Banks
(Deb. 18, Vol. II, 02-08-1991)
Col. 90
- DESU Bills
(Deb. 28, Vol. III, 20-08-1991)
Col. 143
- Disbursement of External Assistance to
States
(Deb. 13, Vol. II, 26-07-1991)
Col. 92
- Electricity Connections in North Delhi
(Deb. 25, Vol. III, 13-08-1991)
Col. 363
- Enforcement of Foreigners (Restricted
Area) Order, 1963
(Deb. 39, Vol. IV, 05-09-1991)
Col. 91
- Enquiry of Slum Wing in DDA
(Deb. 19, Vol. II, 05-08-1991)
Col. 299-300
- Equal Share to Wife in Husband's Wealth
and Income
(Deb. 18, Vol. II, 02-08-1991)
Col. 198
- Expansion and Development of Ghaziabad
Railway Station
(Deb. 15, Vol. II, 30-07-1991)
Col. 211
- Expansion and Modernisation of
St. Stephen's Hospital
(Deb. 19, Vol. II, 05-08-1991)
Col. 296-97
- Expansion of Agricultural Credit Card
Scheme
(Deb. 13, Vol. II, 26-07-1991)
Col. 101
- Export of Tea
(Deb. 23, Vol. III, 09-08-1991)
Col. 157
- Fly Ash Conversion Plants by DDA
(Deb. 32, Vol. IV, 26-08-1991)
Col. 210
- Foreign Exchange Earned by ITDC Hotels
(Deb. 37, Vol. IV, 03-09-1991)
Col. 222
- Freedom Fighters in the Country
(Deb. 12, Vol. II, 25-07-1991)
Col. 85
- Frequency of E.M.U. Trains on Delhi-
Ghaziabad Route
(Deb. 15, Vol. II, 30-07-1991)
Col. 211
- General Pool Houses
(Deb. 41, Vol. V, 09-09-1991)
Col. 479-80
- Grounding of Aircraft of Air India/
Vayudoot/Pawan Hans
(Deb. 37, Vol. IV, 03-09-1991)
Col. 35
- Hotel Accommodation in Metropolitan
Cities
(Deb. 42, Vol. V, 10-09-1991)
Col. 37
- Illegal Cultivation of Opium and cannabis
(Deb. 45, Vol. V, 13-09-1991)
Col. 51
- Income Tax Charged on Dearness
Allowance Credited to G.P.F. Account
(Deb. 31, Vol. IV, 23-08-1991)
Col. 228-29

- Indian Banks Functioning Abroad**
(Deb. 23, Vol. III, 09-08-1991)
Col. 154
- Industries set up in backward areas of U.P.**
(Deb. 21, Vol. III, 07-08-1991)
Col. 36
- Juvenile Courts**
(Deb. 24, Vol. III, 12-08-1991)
Col. 193-94
- Labour Courts**
(Deb. 24, Vol. III, 12-08-1991)
Col. 425-26
- Loss suffered by Coal India Limited**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 208
- LPG Agencies and Petrol/Retail outlets in Ghaziabad**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 312
- Maintenance of Colonies by DDA**
(Deb. 19, Vol. II, 05-08-1991)
Col. 300-301
- Micro Light Aircraft Project**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 198
- Modernisation of Railway Stations**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 313
- New rules for balance sheets for public sector Banks**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 28-30
- News Item "Entrepreneurs Sore Over SBI Role"**
(Deb. 18, Vol. II, 02-08-1991)
Col. 180
- Newsitem Agra Plans Mughal Extravaganza**
(Deb. 42, Vol. V, 10-09-1991)
Col. 298
- Opening of Booking Offices by Indian Airlines and Air India**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 223
- Overbridge in Ghaziabad**
(Deb. 15, Vol. II, 30-07-1991)
Col. 81
- Participation of Private Sector in Gas Projects**
(Deb. 20, Vol. II, 06-08-1991)
Col. 226
- Passports Missing from R.P.O. Chandigarh**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 355-59
- Payment of Dearness allowance to Government Employees**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 355
- Payment of HRA and CCA to Central Government Employees in Ghaziabad**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 371
- Pitiable Condition of Children in India**
(Deb. 19, Vol. II, 05-08-1991)
Col. 117-20
- Pricing Policies of State Electricity Boards**
(Deb. 20, Vol. II, 06-08-1991)
Col. 178-79
- Priority Sector obligations of Public Sector Banks**
(Deb. 23, Vol. III, 09-08-1991)
Col. 26
- Problems of Small Entrepreneurs**
(Deb. 18, Vol. II, 02-08-1991)
Col. 95
- Production of Films by Foreigners in India**
(Deb. 43, Vol. V, 11-09-1991)
Col. 24-35

- Public Grievances Cells in Ministries/
Departments
(Deb. 21, Vol. III, 07-08-1991)
Col. 195
- Rate of Interest on Provident Fund
(Deb. 31, Vol. IV, 23-08-1991)
Col. 355
- Red Oil Palm Cultivation
(Deb. 34, Vol. IV, 28-08-1991)
Col. 55
- Revision of Scarcity Relief Manual
(Deb. 35, Vol. IV, 29-08-1991)
Col. 513-14
- Sale of Confiscated Goods
(Deb. 23, Vol. III, 09-08-1991)
Col. 153
- Schemes to Unearth Black Money
(Deb. 40, Vol. IV, 06-09-1991)
Col. 192
- Schools for Handicapped and Disabled
Persons
(Deb. 24, Vol. III, 12-08-1991)
Col. 396-402
- Seizure of Contraband Items
(Deb. 31, Vol. IV, 23-08-1991)
Col. 211-14
- Setting up of More Kendriya Vidyalayas
in Madhya Pradesh, Rajasthan and
Gujarat
(Deb. 24, Vol. III, 12-08-1991)
Col. 403-12
- Setting up of Smriti Vans
(Deb. 32, Vol. IV, 26-08-1991)
Col. 358
- Shortage of Fund in Financial
Institutions
(Deb. 36, Vol. IV, 30-08-1991)
Col. 248
- Sinking of Fishing Boat at Vizag
Port
(Deb. 40, Vol. IV, 06-09-1991)
Col. 137
- Soft Loans to Entrepreneurs in Delhi and
Ghaziabad
(Deb. 45, Vol. V, 13-09-1991)
Col. 358
- Subsidy on Janata Cloth
(Deb. 40, Vol. IV, 06-09-1991)
Col. 340
- Theft of Railway Materials
(Deb. 28, Vol. III, 20-08-1991)
Col. 119
- Tourism Industry
(Deb. 25, Vol. III, 13-08-1991)
Col. 317
- Under-Weight LPG Cylinders
(Deb. 20, Vol. II, 06-08-1991)
Col. 179
- Uniform Power Tariff
(Deb. 20, Vol. II, 06-08-1991)
Col. 177-78
- Use of Private Commercial Vehicles by
Delhi Police
(Deb. 39, Vol. IV, 05-09-1991)
Col. 157
- Violation of Bonus Act
(Deb. 32, Vol. IV, 26-08-1991)
Col. 47
- Wage Agreement in Hindustan Shipyard
Limited
(Deb. 31, Vol. IV, 23-08-1991)
Col. 215
- Working of C-DOT
(Deb. 35, Vol. IV, 29-08-1991)
Col. 411-12
- Working of HBJ Pipeline
Project
(Deb. 33, Vol. IV, 27-08-1991)
Col. 205
- Topdar, Shri Tarit Baran
Finance (No. 2) Bill—Consid.
(Deb. 44, Vol. V, 12-09-1991)
Col. 493

- Statutory Resolution Re: Disapproval of the Delhi Municipal Laws (Amendment) Ordinance, 1991 and Delhi Municipal Laws (Amendment) Bill (Consid. and Pass).**
(Deb. 20, Vol. II, 06-08-1991)
Col. 320-21
- Topic, Shri Ankushrao Ramesh**
- Airstrip at Jalna, Maharashtra**
(Deb. 28, Vol. III, 20-08-1991)
Col. 65
- Cost of Cultivation of Crops**
(Deb. 30, Vol. III, 22-08-1991)
Col. 67-68
- Demands for Grants on Account (General)—1991-92**
(Deb. 29, Vol. III, 21-08-1991)
Col. 362-67
- General Budget 1991-92— General Discussion**
(Deb. 19, Vol. II, 05-08-1991)
Col. 458-62
- Interest on loans from Sugar Development Fund**
(Deb. 26, Vol. III, 14-08-1991)
Col. 7-8
- International Satellite Monitoring Earth Station**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 293
- Need for Expedition Conversion from metre Gauge to broad Gauge of Railway line between Aurangabad-Parbhani to Parli (MUR 377)**
(Deb. 43, Vol. V, 11-09-1991)
Col. 557
- Need to construct a new bridge at Shahagad on river Godavari (MUR 377)**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 306
- Pig Iron Plants in Maharashtra and Madhya Pradesh**
(Deb. 44, Vol. V, 12-09-1991)
Col. 9
- Railway Budget, 1991-92—General Discussion and Demands for Grants (Railways), 1991-92**
(Deb. 12, Vol. II, 25-07-1991)
Col. 298
- Review of Scheme for new and Expansion Sugar Units**
(Deb. 21, Vol. III, 07-08-1991)
Col. 144
- Starting of AIR/Doordarshan Station in Jalna District of Maharashtra**
(Deb. 29, Vol. III, 21-08-1991)
Col. 123
- Uniform Price for Levy Sugar**
(Deb. 21, Vol. III, 07-08-1991)
Col. 296
- Topic, Kamari Frida**
- Afforestation Schemes in District of Sundergarh in Orissa**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 118
- Demands for Grants (General)— 1991-92**
(Deb. 30, Vol. III, 22-08-1991)
Col. 357-58
- Environmental Problem by Rourkela Steel Plant**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 242
- Land acquired by Bokaro Steel Plant**
(Deb. 12, Vol. II, 25-07-1991)
Col. 33
- Modernisation of Rourkela Steel Plant**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 223-25
- Need to construct a bridge over river Koel in Rourkela (MUR 377)**
(Deb. 16, Vol. II, 31-07-1991)
Col. 253-54

- Need to open Coal Division at Gopalpur in Sundargarh district of Orissa (MUR 377)
(Deb. 33, Vol. IV, 27-08-1991)
Col. 307
- Need to resettle the persons displaced due to setting up of Rourkela Steel Plant
(Deb. 27, Vol. III, 19-08-1991)
Col. 201
- Population of Sundargarh District, Orissa
(Deb. 27, Vol. III, 19-08-1991)
Col. 48
- Railway Budget, 1991-92—General Discussion and Demands for Grants (Railways), 1991-92
(Deb. 12, Vol. II, 25-07-1991)
Col. 303
- Rural Electrification in Sundargarh, Orissa
(Deb. 37, Vol. IV, 03-09-1991)
Col. 67
- Tripathi, Shri Lakshminarain Mani
- Complaints against Quality of Coal Supplies
(Deb. 25, Vol. III, 13-08-1991)
Col. 176-82
- Katraniya Ghat Forest Division of Bahraich
(Deb. 19, Vol. II, 05-08-1991)
Col. 1-4
- Rural Electrification in Barabanki District, Uttar Pradesh
(Deb. 20, Vol. II, 06-08-1991)
Col. 49
- Tripathy, Shri Braja Kishore
- Airlink between Bhubaneswar-Madras etc.
(Deb. 28, Vol. III, 20-08-1991)
Col. 136
- Allocation of Funds to Orissa
(Deb. 11, Vol. II, 24-07-1991)
Col. 85
- Allotment of Essential Commodities to Orissa
(Deb. 21, Vol. III, 07-08-1991)
Col. 215
- Assets of top Industrial Houses
(Deb. 40, Vol. IV, 06-09-1991)
Col. 253
- Branch Expansion Programme of Banks in Orissa
(Deb. 40, Vol. IV, 06-09-1991)
Col. 68
- Central Investment in Orissa
(Deb. 38, Vol. IV, 04-09-1991)
Col. 201
- Chemical Industry in Orissa
(Deb. 43, Vol. V, 11-09-1991)
Col. 279-80
- Clearance of Orissa Projects
(Deb. 14, Vol. II, 29-07-1991)
Col. 84
- Clearance of pending proposals from Orissa
(Deb. 21, Vol. III, 07-08-1991)
Col. 127
- Coal Reserves in Orissa
(Deb. 6, Vol. I, 16-07-1991)
Col. 37
- Conditionalities for IMF Loan
(Deb. 4, Vol. I, 12-07-1991)
Col. 48-50
- Deaths of Tribals Due to Brain Fever
(Deb. 24, Vol. III, 12-08-1991)
Col. 227-29
- Development of Chilka Lake
(Deb. 6, Vol. I, 16-07-1991)
Col. 87
- Development of Similipal Forest in Orissa
(Deb. 41, Vol. V, 09-09-1991)
Col. 263-64

- Doubling of Khurda Road—Puri Railway Line**
(Deb. 42, Vol. V, 10-09-1991)
Col. 254
- Employment to Educated Unemployed Youths**
(Deb. 5, Vol. I, 15-07-1991)
Col. 40-42
- Expansion of Bhubaneswar Airports**
(Deb. 28, Vol. III, 20-08-1991)
Col. 128
- F.I.R. Filed by CBI on St. Kitts Bank Account Case**
(Deb. 45, Vol. V, 13-09-1991)
Col. 142
- Free and Compulsory Education to Children**
(Deb. 27, Vol. III, 19-08-1991)
Col. 107-09
- Funds Allocated to States under IRDP**
(Deb. 29, Vol. III, 21-08-1991)
Col. 28-32
- Housing Schemes of Orissa**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 114
- IB Thermal Power Station, Orissa**
(Deb. 28, Vol. III, 20-08-1991)
Col. 57
- IMF Loan**
(Deb. 4, Vol. I, 12-07-1991)
Col. 58
- Investment by Bank in Industrial Sector**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 253
- Investment by Nationalised Banks in Industrial Sector in Orissa**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 125
- Live Telecast of Car Festival of Lord Jagannath of Orissa**
(Deb. 7, Vol. I, 17-07-1991)
Col. 44
- National Policy on Tourism**
(Deb. 25, Vol. III, 13-08-1991)
Col. 131-32
- Need for Financial Assistance from Central Government to prevent silting in Chilka Lake, Orissa (MUR 377)**
(Deb. 48, Vol. V, 17-09-1991)
Col. 72
- Population Covered by Doordarshan**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 270
- Power Plants in Orissa**
(Deb. 42, Vol. V, 10-09-1991)
Col. 110
- Projects from Orissa Pending Clearance**
(Deb. 13, Vol. II, 26-07-1991)
Col. 103
- Projects under Central Road Fund Scheme in Orissa**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 277
- Proposals from Orissa under Foreign Aid Programme**
(Deb. 45, Vol. V, 13-09-1991)
Col. 245
- Rengali Irrigation Project as National Project**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 148
- Revival of Sick Industrial Units**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 145
- Royalty on Coal**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 45
- Rural Development Programmes**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 260
- Rural Water Supply and Sanitation Programme in Orissa**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 372

- Satiguda Irrigation Project**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 297
- Welfare Schemes in the Country**
(Deb. 27, Vol. III, 19-08-1991)
Col. 54-55
- Trivedi, Shri Arvind**
- Decontrol of Indigenous Newspaper**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 189
- Environmental Pollution in Metropolitan Cities**
(Deb. 41, Vol. V, 09-09-1991)
Col. 86-89
- Increase in Prices of Edible Oils**
(Deb. 17, Vol. II, 01-08-1991)
Col. 107-10
- Public Telephone Facility in Post Offices of Uttar Pradesh**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 12
- Smuggling of Cows from Jammu**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 164-65
- Tytler, Shri Jagdish**
- National Shipping Board-Election**
(Deb. 9, Vol. I, 19-07-1991)
Col. 101
- National welfare Board for Seafarers**
(Deb. 9, Vol. I, 19-07-1991)
Col. 101
- Uma Bharati, Kumari**
- Availability of Medicinal Plants in Madhya Pradesh**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 131
- Central Aid for Social Forestry Programme**
(Deb. 24, Vol. III, 12-08-1991)
Col. 372-80
- Clearance of Subarnarekha and Tehri Dam Projects**
(Deb. 19, Vol. II, 05-08-1991)
Col. 12-13
- Constitution Amendment Bill (Amendment of Article 370) by Kumari Uma Bharti—Int.**
(Deb. 45, Vol. V, 13-09-1991)
Col. 557
- Criteria to Grant Public Company Status to Private Company**
(Deb. 23, Vol. III, 09-08-1991)
Col. 85
- Demands for Grants(General)—1991-1992—Ministry of Agriculture, Ministry of Food and Ministry of Rural Development**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 520-26
(Deb. 33, Vol. IV, 27-08-1991)
Col. 312
- Denudation of Forests**
(Deb. 24, Vol. III, 12-08-1991)
Col. 186-87
- Dryland Farming**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 121-30
- Flood and Drought Situation in the Country (DUR 193)**
(Deb. 29, Vol. III, 21-08-1991)
Col. 459-61
- Funds Allocated to States for Development of Agriculture**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 454
- Industrial Growth Centres**
(Deb. 29, Vol. III, 21-08-1991)
Col. 114-15

- Ken Irrigation Project**
(Deb. 30, Vol. III, 22-08-1991)
Col. 173-76
- Lalitpur-Singrauli Railway Line**
(Deb. 20, Vol. II, 06-08-1991)
Col. 99
- Medical Termination of Pregnancy (Amendment) Bill (Amendment of Section 3 and 4) by Kumari Uma Bharti—Int.**
(Deb. 45, Vol. V, 13-09-1991)
Col. 545
- Meeting of Advisory Council on PDS**
(Deb. 43, Vol. V, 11-09-1991)
Col. 102-03
- Mother's Lineage Bill by Kumari Uma Bharti—Int.**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 492
- National Commission on rural labour**
(Deb. 41, Vol. V, 09-09-1991)
Col. 24
- Night Landing Facilities at Khajuraho Airport**
(Deb. 25, Vol. III, 13-08-1991)
Col. 173
- Price rise after Budget**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 22
- Research in Vedic Mathematics**
(Deb. 19, Vol. II, 05-08-1991)
Col. 131
- Right to Work as Fundamental Right**
(Deb. 41, Vol. V, 09-09-1991)
Col. 262-63
- Solution of Punjab Problem**
(Deb. 30, Vol. III, 22-08-1991)
Col. 7-8
- Subsidy on Tractors**
(Deb. 30, Vol. III, 22-08-1991)
Col. 87-88
- Working Women Welfare Bill by Kumari Uma Bharti—Int.**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 492
- Umbrey, Shri Laeta**
- Armed Forces Special powers act in Arunachal Pradesh**
(Deb. 30, Vol. III, 22-08-1991)
Col. 165-66
- Coal Reserves in Arunachal Pradesh**
(Deb. 28, Vol. III, 20-08-1991)
Col. 171
- Demands for Grants (General)—1991-92—Ministry of Agriculture, Ministry of Food and Ministry of Rural Development**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 452
- Development of Tourism in Arunachal Pradesh**
(Deb. 20, Vol. II, 06-08-1991)
Col. 52-53
- Funds for Construction of Road in Arunachal Pradesh**
(Deb. 45, Vol. V, 13-09-1991)
Col. 209
- National Highway No. 52**
(Deb. 45, Vol. V, 13-09-1991)
Col. 3-9
- Oil Deposits in Arunachal Pradesh**
(Deb. 28, Vol. III, 20-08-1991)
Col. 81
- Re-Introduction of Vayudoot Services in Arunachal Pradesh**
(Deb. 25, Vol. III, 13-08-1991)
Col. 218
- STD Facility in Arunachal Pradesh**
(Deb. 30, Vol. III, 22-08-1991)
Col. 82-83
- Textile Mill in North-East Region**
(Deb. 45, Vol. V, 13-09-1991)
Col. 210

- Wildlife (Protection) Amendment Bill—
 Consid. and Pass
 (Deb. 47, Vol. V, 16-09-1991)
 Col. 109
- Unnikrishnan, Shri K. P.
- Aircraft on Regular Flights
 (Deb. 42, Vol. V, 10-09-1991)
 Col. 323
- Appointment of Chiefs of Public Sector
 Undertakings
 (Deb. 7, Vol. I, 17-07-1991)
 Col. 33-40
- Army Personnel Killed in
 Sri Lanka
 (Deb. 45, Vol. V, 13-09-1991)
 Col. 426
- Autonomy to the Electronic Media
 (Deb. 7, Vol. I, 17-07-1991)
 Col. 27
- Calicut Bye-Pass
 (Deb. 18, Vol. II, 02-08-1991)
 Col. 200
- Credit Deposit Ratio in
 Kerala
 (Deb. 45, Vol. V, 13-09-1991)
 Col. 69
- Development of Kappad for Tourism
 Promotion
 (Deb. 42, Vol. V, 10-09-1991)
 Col. 324
- Exchange Value of Rupee
 (Deb. 13, Vol. II, 26-07-1991)
 Col. 149
- Export of Vintage Cars
 (Deb. 18, Vol. II, 02-08-1991)
 Col. 91
- Felicitations to the Speaker
 (Deb. 2, Vol. I, 10-07-1991)
 Col. 27
- Flood Assistance to Kerala
 (Deb. 8, Vol. I, 18-07-1991)
 Col. 60
- Hydel Projects in Kerala
 (Deb. 5, Vol. I, 15-07-1991)
 Col. 137
- IMF Loan
 (Deb. 4, Vol. I, 12-07-1991)
 Col. 58
- Implementation of the Mandal
 Commission Report
 (Deb. 5, Vol. I, 15-07-1991)
 Col. 37-38
- Import of Major Commodities
 (Deb. 45, Vol. V, 13-09-1991)
 Col. 427
- Inclusion of Manipur Language in Eighth
 Schedule of Constitution
 (Deb. 12, Vol. II, 25-07-1991)
 Col. 74
- Installed Capacity of Power
 Projects
 (Deb. 42, Vol. V, 10-09-1991)
 Col. 319-22
- Issue of Bonds by Konkan Railway Project
 Authorities
 (Deb. 13, Vol. II, 26-07-1991)
 Col. 2-12
- Konkan Railway Projects
 (Deb. 6, Vol. I, 16-07-1991)
 Col. 70
- Need to ensure rehabilitation of
 migrants from other States in Bombay
 and not to ask the respective State from
 where they originally belong to bear
 the cost of their rehabilitation
 (MUR 377)
 (Deb. 48, Vol. V, 17-09-1991)
 Col. 73
- Places of Worship (Special Provisions) Bill
 —Consid. and Pass
 (Deb. 42, Vol. V, 10-09-1991)
 Col. 431-40
- Power Projects in Seventh Five Year Plan
 (Deb. 42, Vol. V, 10-09-1991)
 Col. 187

- Price Rise**
(Deb. 4, Vol. I, 12-07-1991)
Col. 60-61
- Publicly Guaranteed Foreign Debt**
(Deb. 45, Vol. V, 13-09-1991)
Col. 422
- Railway Over-bridges in Kerala**
(Deb. 42, Vol. V, 10-09-1991)
Col. 324
- Rajiv Gandhi Foundation**
(Deb. 45, Vol. V, 13-09-1991)
Col. 423
- Ram Temple at Ayodhya**
(Deb. 8, Vol. I, 18-07-1991)
Col. 101
- Rehabilitation of 1984 Riot Victims**
(Deb. 44, Vol. V, 12-09-1991)
Col. 345
- Rural Households**
(Deb. 44, Vol. V, 12-09-1991)
Col. 345
- Sale of Agriculture Machines**
(Deb. 44, Vol. V, 12-09-1991)
Col. 338
- Sale of Gold**
(Deb. 4, Vol. I, 12-07-1991)
Col. 24-31
- Security Cover for Tourists Visiting Kashmir**
(Deb. 8, Vol. I, 18-07-1991)
Col. 20
- Smuggling of Vintage Cars**
(Deb. 18, Vol. II, 02-08-1991)
Col. 199
- Statutory Resolution Re: Disapproval of the Terrorist and Disruptive Activities (Prevention) Amendment Ordinance—Contd. and Terrorist and Disruptive Activities (Prevention)**
- Amendment Bill —As Passed by Rajya Sabha—Contd.—Consid. & Pass**
(Deb. 24, Vol. III, 12-08-1991)
Col. 895-96
- Supply of Foodgrains and Palmolein to Kerala**
(Deb. 7, Vol. I, 17-07-1991)
Col. 80-84
- Telephone Exchanges**
(Deb. 44, Vol. V, 12-09-1991)
Col. 164
- Tellicherry-Mahe Bye-Pass**
(Deb. 18, Vol. II, 02-08-1991)
Col. 199
- Vacant Posts of Judges in Supreme Court and High Court**
(Deb. 4, Vol. I, 12-07-1991)
Col. 58-59
- Upadhyay, Shri Swarup**
- Poaching of Wild Animals**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 7
- Urs, Shrimati Chandraprabha**
- Crops Covered under Crop Insurance Scheme**
(Deb. 30, Vol. III, 22-08-1991)
Col. 25-26
- Demands for Grants (General) 1991-92—Ministry of Agriculture, Ministry of Food and Ministry of Rural Development**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 435
- General Budget, 1991-92—General Discussion**
(Deb. 16, Vol. II, 31-07-1991)
Col. 296-302
- Security Cover for Tourists Visiting Kashmir**
(Deb. 8, Vol. I, 18-07-1991)
Col. 20

- Vadde, Shri Sobhanadreeswara Rao**
- Adulteration in Fertilizers**
(Deb. 8, Vol. I, 18-07-1991)
Col. 83
- Agricultural and Allied Products**
(Deb. 23, Vol. III, 09-08-1991)
Col. 227
- Air Pollution in Delhi**
(Deb. 24, Vol. III, 12-08-1991)
Col. 25-26
- Air Pollution in Vijayawada and Visakhapatnam**
(Deb. 41, Vol. V, 09-09-1991)
Col. 215-16
- Allotment of LPG agencies to Village Panchayats**
(Deb. 28, Vol. III, 20-08-1991)
Col. 18
- Amount spent by ONGC on KG Basin**
(Deb. 28, Vol. III, 20-08-1991)
Col. 162
- Amount Spent on Welfare of Socially and Economically Weaker Sections**
(Deb. 24, Vol. III, 12-08-1991)
Col. 395-96
- Announcements at Hyderabad Airport**
(Deb. 28, Vol. III, 20-08-1991)
Col. 163
- Availability of Ayurvedic Herbs in A.P.**
(Deb. 41, Vol. V, 09-09-1991)
Col. 266
- Bio-Gas Plant at Ajit Singh Nagar, A. P.**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 183
- Bridge in Vijayawada City**
(Deb. 6, Vol. I, 16-07-1991)
Col. 105
- C-Dot Telephone Exchanges in Krishna District of Andhra Pradesh**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 241
- Central Investment Subsidy Scheme**
(Deb. 21, Vol. III, 07-08-1991)
Col. 287
- CGHS Facilities in Vijayawada and Visakhapatnam**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 233
- Clearance of Lift Canal Scheme in Andhra Pradesh**
(Deb. 14, Vol. II, 29-07-1991)
Col. 127
- Clearance to Goleti No. 2 Open Cast Block Project in Andhra Pradesh**
(Deb. 19, Vol. II, 05-08-1991)
Col. 240-41
- Closure of Sponge Iron India Ltd. Units**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 92
- Coal Resources in Andhra Pradesh**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 75
- Coal Supply to Farmers**
(Deb. 42, Vol. V, 10-09-1991)
Col. 201-02
- Coal Supply to Super Thermal Power Station at Manuguru**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 184
- Completion of Central Projects**
(Deb. 29, Vol. III, 21-08-1991)
Col. 28
- Construction of Additional Passenger Sheds at Vijayawada Station**
(Deb. 25, Vol. III, 13-08-1991)
Col. 43-44
- Construction of Bridge on River Muniyeru in Krishna District, Andhra Pradesh**
(Deb. 4, Vol. I, 12-07-1991)
Col. 93

- Construction of Television Studio at Vijayawada**
(Deb. 7, Vol. I, 17-07-1991)
Col. 87
- Construction of Tunnel to connect National Highway Nos. 9 and 5**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 241
- Container Depot at Vijayawada**
(Deb. 25, Vol. III, 13-08-1991)
Col. 286
- Crop Procurement**
(Deb. 16, Vol. II, 31-07-1991)
Col. 8-9
- Crops Covered under Crop Insurance Scheme**
(Deb. 30, Vol. III, 22-08-1991)
Col. 26-27
- Cultivation of Spices**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 419-20
- Debt burden on Union Government**
(Deb. 4, Vol. I, 12-07-1991)
Col. 41-42
- Delay in Disposal of Cases**
(Deb. 13, Vol. II, 26-07-1991)
Col. 189
- Delegation of Powers to CCI&E (HAH)**
(Deb. 13, Vol. II, 26-07-1991)
Col. 385
- Demands for Grants (General)— 1991-92— Ministry of Agriculture, Ministry of Food and Ministry of Rural Development**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 662-63
(Deb. 36, Vol. IV, 30-08-1991)
Col. 432
- Denuded Forest Land**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 233
- Deportation of Sri Lankan Tamil Refugees**
(Deb. 17, Vol. II, 01-08-1991)
Col. 4-5
- Development of Buckingham Canal as National Waterway**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 346
- Development of Secondary Level Hospitals in Andhra Pradesh**
(Deb. 19, Vol. II, 05-08-1991)
Col. 238-39
- Development of Sericulture in Andhra Pradesh**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 146
(Deb. 40, Vol. IV, 06-09-1991)
Col. 282
- Development of Vijayawada Station**
(Deb. 6, Vol. I, 16-07-1991)
Col. 106
- Disapproval of Representation of the People (Amendment) Ordinance, 1991 and Representation of the People (Amendment) Bill—Consid. and Pass**
(Deb. 23, Vol. III, 09-08-1991)
Col. 354
- Disapproval of the Representation of the People (Amendment) Ordinance and The Representation of the People (Amendment) Bill as passed by Rajya Sabha—Consid.**
(Deb. 21, Vol. III, 07-08-1991)
Col. 342
- Draft National Policy on Agriculture**
(Deb. 8, Vol. I, 18-07-1991)
Col. 7

- Drinking Water Schemes in Andhra Pradesh
(Deb. 34, Vol. IV, 28-08-1991)
Col. 229
- Electoral Reforms
(Deb. 4, Vol. I, 12-07-1991)
Col. 18
- Electricity Tariff
(Deb. 33, Vol. IV, 27-08-1991)
Col. 185
- Electronic Hardware Technology Parks
(Deb. 11, Vol. II, 24-07-1991)
Col. 47
- Electronic Telephone Exchange at Joggalahpeta, Andhra Pradesh
(Deb. 39, Vol. IV, 05-09-1991)
Col. 241
- Employment in Lime Stone Pulvarizing Unit of Visakhapatnam Steel Plant
(Deb. 17, Vol. II, 01-08-1991)
Col. 183-84
- Enhancement of Prices of Coal
(Deb. 6, Vol. I, 16-07-1991)
Col. 108
- Escape from the Custody and Subsequent Death of Shri Shanmugam, an accused in the Rajiv Gandhi Assassination Case (DUR 193)
(Deb. 14, Vol. II, 29-07-1991)
Col. 332-35
- Evasion of Excise Duty by Cigarette Manufacturers
(Deb. 31, Vol. IV, 23-08-1991)
Col. 207-08
- Expansion of Visakh Refinery
(Deb. 42, Vol. V, 10-09-1991)
Col. 31-32
- Expenditure on Exploration in Cauvery Basin
(Deb. 37, Vol. IV, 03-09-1991)
Col. 251
- Expenditure on Flood Control Measures
(Deb. 12, Vol. II, 25-07-1991)
Col. 47
- Export of Basmati Rice
(Deb. 13, Vol. II, 26-07-1991)
Col. 70
- Export of Farm Products
(Deb. 23, Vol. III, 09-08-1991)
Col. 65
- Export of Granite
(Deb. 40, Vol. IV, 06-09-1991)
Col. 170
- Export of Tobacco
(Deb. 31, Vol. IV, 23-08-1991)
Col. 5
- Extension of Run-way at Vijayawada Airport
(Deb. 6, Vol. I, 16-07-1991)
Col. 107
- Finance (No. 2) Bill—Consid.
(Deb. 44, Vol. V, 12-09-1991)
Col. 558
- Fire Incidents in Visakhapatnam Steel Plant
(Deb. 44, Vol. V, 12-09-1991)
Col. 152
- Foreign Aid for Afforestation and Social Forestry Programmes
(Deb. 32, Vol. IV, 26-08-1991)
Col. 236
- Foreign Exchange Reserves
(Deb. 4, Vol. I, 12-07-1991)
Col. 93-94
- Funding of Sub-stations by Rural Electrification Corporation
(Deb. 33, Vol. IV, 27-08-1991)
Col. 37
- General Budget—1991-92—General Discussion
(Deb. 19, Vol. II, 05-08-1991)
Col. 462-66

- High Court of Andhra Pradesh (Establishment of a Permanent Bench at Guntur) Bill by Shri Sobhanadreeswara Rao Vadde—Int.**
(Deb. 36, Vol. IV, 30-08-1991)
Col.470
- Housing Projects in A.P. with HUDCO Assistance**
(Deb. 24, Vol. III, 12-08-1991)
Col.192-93
- Implementation of Recommendations of Chattopadhyaya Commission**
(Deb. 5, Vol. I, 15-07-1991)
Col.28-34
- Import of Components/Parts for Passenger Cars**
(Deb. 16, Vol. II, 31-07-1991)
Col.76-78
- Inclusion of Angikula Kshatraya Community in ST List**
(Deb. 32, Vol. IV, 26-08-1991)
Col.107
- Inclusion of Washermen Community in SC List**
(Deb. 14, Vol. II, 29-07-1991)
Col.116
- Income and Expenditure of Passport Offices**
(Deb. 35, Vol. IV, 29-08-1991)
Col.414-18
- Income and Expenditure of South Central Railway**
(Deb. 20, Vol. II, 06-08-1991)
Col.198-99
- Indigenisation in Defence Production**
(Deb. 18, Vol. II, 02-08-1991)
Col.179
- Industrial Projects of A.P.**
(Deb. 21, Vol. III, 07-08-1991)
Col.26
- Introduction of Panchayati Raj Bill**
(Deb. 11, Vol. II, 24-07-1991)
Col.133
- Involvement of Private Sector in Road Construction**
(Deb. 23, Vol. III, 09-08-1991)
Col.23
- Items Reserved for Handloom Sector**
(Deb. 18, Vol. II, 02-08-1991)
Col.62
- Jobless Labour due to Sick Industrial Units**
(Deb. 19, Vol. II, 05-08-1991)
Col.239-40
- Khusro Committee Recommendations for providing Loans to Agricultural Sector**
(Deb. 31, Vol. IV, 23-08-1991)
Col.345
- Krishi Vigyan Kendras**
(Deb. 8, Vol. I, 18-07-1991)
Col.47
- L.R.T.S. in Hyderabad**
(Deb. 19, Vol. II, 05-08-1991)
Col.81
- Legislation for Building Workers**
(Deb. 5, Vol. I, 15-07-1991)
Col.136
- Licence to APEDC to Manufacture Colour Picture Tubes**
(Deb. 21, Vol. III, 07-08-1991)
Col.112
- Loans to Sugarcane Growers of Khanam District of Andhra Pradesh**
(Deb. 36, Vol. IV, 30-08-1991)
Col.242
- Loans to Victims of Disturbances after Assassination of Shri Rajiv Gandhi**
(Deb. 9, Vol. I, 19-07-1991)
Col.43
- LPG Agencies, Petrol/Diesel Retail Outlets in Andhra Pradesh**
(Deb. 37, Vol. IV, 03-09-1991)
Col.295
- Malnutrition Amongst Pregnant Women**
(Deb. 24, Vol. III, 12-08-1991)
Col.394-95

- Man-Days Lost**
(Deb. 27, Vol. III, 19-08-1991)
Col.50-51
- Mango Fruit Based Industry at Vijayawada**
(Deb. 29, Vol. III, 21-08-1991)
Col.128-29
- Manuguru Thermal Power Plant**
(Deb. 28, Vol. III, 20-08-1991)
Col.161
- Market Intelligence Centres**
(Deb. 30, Vol. III, 22-08-1991)
Col.195-96
- Model Farmer Scheme**
(Deb. 22, Vol. III, 08-08-1991)
Col.229
- Modernisation and Renovation of Pumpsets**
(Deb. 28, Vol. III, 20-08-1991)
Col.162
- Modernisation of Krishna Irrigation Canal System**
(Deb. 12, Vol. II, 25-07-1991)
Col.130
- Modernisation of Police Forces**
(Deb. 17, Vol. II, 01-08-1991)
Col.14
- Motion of Thanks on the President's Address**
(Deb. 7, Vol. I, 17-07-1991)
Col.191-96
- Museum to Preserve the Buddhist Monuments**
(Deb. 32, Vol. IV, 26-08-1991)
Col.235
- National Project for Bio-Gas Development**
(Deb. 33, Vol. IV, 27-08-1991)
Col.182
- Need to delete Forest Pig from the List of Wild Life Protection Act to safeguard the interests of cultivators of Andhra Pradesh (MUR 377)**
(Deb. 33, Vol. IV, 27-08-1991)
Col.311
- Need to Operate Boeing Aircraft to Vijayawada and Make Operation of Vayudoot More Effective (MUR 377).**
(Deb. 7, Vol. I, 17-07-1991)
Col.175-76
- New Industrial Policy**
(Deb. 43, Vol. V, 11-09-1991)
Col.126
- Night Landing Facilities at Vijayawada and Vishakhapatnam Airports**
(Deb. 20, Vol. II, 06-08-1991)
Col.196-97
- Nizamabad-Peddapalli Railway Line**
(Deb. 15, Vol. II, 30-07-1991)
Col.128
- Norms for Backward districts**
(Deb. 38, Vol. IV, 04-09-1991)
Col.403
- Norms for Opening of New Post Offices**
(Deb. 35, Vol. IV, 29-08-1991)
Col.241-43
- Operation Flood-II Programme**
(Deb. 44, Vol. V, 12-09-1991)
Col.4
- Point to Point Contact Dialling Facility in Andhra Pradesh**
(Deb. 17, Vol. II, 01-08-1991)
Col.185
- Polavaram Multi-purpose Project**
(Deb. 12, Vol. II, 25-07-1991)
Col.129
- Pollution due to release of Effluents by Hindustan Zinc Limited**
(Deb. 44, Vol. V, 12-09-1991)
Col.192
- Population Dependent on Agriculture**
(Deb. 30, Vol. III, 22-08-1991)
Col.75-76

Price of Raw Films (Deb. 7, Vol. I, 17-07-1991) Col. 88-89	Riots after assassination of Shri Rajiv Gandhi (Deb. 22, Vol. III, 08-08-1991) Col. 148
Price Rise (Deb. 4, Vol. I, 12-07-1991) Col. 60-61	Scheme to Help the Physically Handicapped (Deb. 14, Vol. II, 29-07-1991) Col. 57-60
Production of Steel by Vishakhapatnam Steel Plant (Deb. 17, Vol. II, 01-08-1991) Col. 115-16	Science Museum at Vijayawada (Deb. 19, Vol. II, 05-08-1991) Col. 182-83
Proposal of TV Second Channel from Hyderabad (Deb. 7, Vol. I, 17-07-1991) Col. 86-87	Selection of Serials by Doordarshan (Deb. 38, Vol. IV, 04-09-1991) Col. 372
Provision of TV Second Channel to State Governments (Deb. 7, Vol. I, 17-07-1991) Col. 42	Setting up of a Bench of A. P. High Court at Guntur (Deb. 18, Vol. II, 02-08-1991) Col. 146
Public Sector Banks (Deb. 45, Vol. V, 13-09-1991) Col. 39	Setting up of Coal Stockyard at Vijayawada (Deb. 28, Vol. III, 20-08-1991) Col. 74
Pulichintala Balancing Reservoir Project of Andhra Pradesh (Deb. 8, Vol. I, 18-07-1991) Col. 102-03	Setting up of District level offices of NABARD (Deb. 23, Vol. III, 09-08-1991) Col. 222
Real Income of a Farmer (Deb. 34, Vol. IV, 28-08-1991) Col. 344	Setting up of Fish Processing Unit at Vishakhapatnam (Deb. 7, Vol. I, 17-07-1991) Col. 87-88
Reinstatement of Dismissed Employees (Deb. 15, Vol. II, 30-07-1991) Col. 196	Shortage of Dwelling Units (Deb. 14, Vol. II, 29-07-1991) Col. 27-28
Report of Commissioner of Railway Safety (Deb. 28, Vol. III, 20-08-1991) Col. 27	Shortage of Fertilisers in Andhra Pradesh (Deb. 21, Vol. III, 07-08-1991) Col. 197
Representation of the People (Amendment) Bill (Amendment of Section 36) by Shri Sobhandreeswara Rao Vadde—Int. (Deb. 36, Vol. IV, 30-08-1991) Col. 490	Shramik Vidyapeeths in Andhra Pradesh (Deb. 27, Vol. III, 19-08-1991) Col. 94-95
	Smokeless Chulhas (Deb. 20, Vol. II, 06-08-1991) Col. 86-92

- Somasila Project**
(Deb. 12, Vol. II, 25-07-1991)
Col. 131
- Sri Ramsagar Project Stage II**
(Deb. 17, Vol. II, 01-08-1991)
Col. 184-85
- Statutory Resolution Re: Disapproval of Consumer Protection (Amendment) Ordinance and Consumer Protection (Amendment) Bill—As Passed by Rajya Sabha—Consid. and Pass**
(Deb. 24, Vol. III, 12-08-1991)
Col. 918-22
- Statutory Resolution Re: Disapproval of the Terrorist and Disruptive Activities (Prevention) Amendment Ordinance—Contd. and Terrorist and Disruptive Activities (Prevention) Amendment Bill —As Passed by Rajya Sabha—Contd.—Consid. and Pass**
(Deb. 24, Vol. III, 12-08-1991)
Col. 838-43, 896
- STD Facility to Burugum-Padu Telephone Exchange in Andhra Pradesh**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 296
- Steps for Maintaining *status quo* of Religious Shrines and Places of Worship (Res.)**
(Deb. 23, Vol. III, 09-08-1991)
Col. 390
- Supply of Coal to Thermal Power Stations in Andhra Pradesh**
(Deb. 15, Vol. II, 30-07-1991)
Col. 21-24
- Supply of Containers to Visakhapatnam Port Trust**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 285
- Supply of Natural Gas to Andhra Pradesh State Road Transport Corporation**
(Deb. 25, Vol. III, 13-08-1991)
Col. 285-86
- Support Price of Agricultural Produce**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 23
- Telephone Connections in Vijayawada City of Andhra Pradesh**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 243
- Telugu External Broadcast Service**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 373
- Telugu-Ganga Project**
(Deb. 8, Vol. I, 18-07-1991)
Col. 101-02
- Trained Man-Power in Foot-wear Industry**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 81
- Transportation of Coal from Singareni Collieries**
(Deb. 6, Vol. I, 16-07-1991)
Col. 61
- Tungabhadra High Level Canal Project Stage II**
(Deb. 12, Vol. II, 25-07-1991)
Col. 131
- Vamsadhara Project Stage II**
(Deb. 8, Vol. I, 18-07-1991)
Col. 103-04
- Vayudoot Service between Hyderabad and Vijayawada**
(Deb. 20, Vol. II, 06-08-1991)
Col. 196
- Virginia Tobacco Crop Production**
(Deb. 18, Vol. II, 02-08-1991)
Col. 147

- Waiting List for LPG Connections in Andhra Pradesh**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 1-6
- Wasteland and Pastures**
(Deb. 27, Vol. III, 19-08-1991)
Col. 95-98
- Water Pollution**
(Deb. 41, Vol. V, 09-09-1991)
Col. 16
- Widening of National Highway No. 5 into Four Lane**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 283
- Withdrawal of Crop Loans to Farmers**
(Deb. 4, Vol. I, 12-07-1991)
Col. 94-95
- Vaghela, Shri Shankersinh**
- Academic Autonomy to Schools granted by CBSE**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 40
- Control over Indian Council of Historical Research**
(Deb. 14, Vol. II, 29-07-1991)
Col. 50
- Conversion of MG Lines**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 160
- Demands for Grants(General)—1991-1992—Ministry of Industry**
(Deb. 28, Vol. III, 20-08-1991)
Col. 233
- Dhara Oil**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 154
- Education to the Children of Devadasis**
(Deb. 24, Vol. III, 12-08-1991)
Col. 255-56
- Electrification of Railway Routes**
(Deb. 6, Vol. I, 16-07-1991)
Col. 8
- Evaluation of work done on Vedic Mathematics in Roorkey University**
(Deb. 27, Vol. III, 19-08-1991)
Col. 5-7
- Export of Tea**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 173-75
- Extension of Period of Repayment Loan to Gujarat**
(Deb. 45, Vol. V, 13-09-1991)
Col. 149
- Ferry Service between Bombay and Goa**
(Deb. 13, Vol. II, 26-07-1991)
Col. 23-27
- Fleet Renewal by Air India and Indian Airlines**
(Deb. 20, Vol. II, 06-08-1991)
Col. 3-4
- Foreign Missionaries in India**
(Deb. 22, Vol. III, 08-08-1991)
Col. 227
- Grant of Funds to Sick Units under Textile Workers' Rehabilitation Scheme**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 226
- Gujarat Public Works Contracts Disputes Arbitration Tribunal Ordinance**
(Deb. 44, Vol. V, 12-09-1991)
Col. 191
- Import of Newsprint**
(Deb. 43, Vol. V, 11-09-1991)
Col. 493-95
- Inclusion of Vedic Mathematics in School Curriculum**
(Deb. 41, Vol. V, 09-09-1991)
Col. 72-73
- Indian Construction Companies in Iraq**
(Deb. 8, Vol. I, 18-07-1991)
Col. 41-42
- Industrial Units in Orissa**
(Deb. 19, Vol. II, 05-08-1991)
Col. 30-31

- Inner Line Permit System**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 207-09
- Loans to Unemployed Youth**
(Deb. 4, Vol. I, 12-07-1991)
Col. 35
- Losses incurred by the Cement Corporation of India**
(Deb. 11, Vol. II, 24-07-1991)
Col. 34-39
- Monitoring of Flow of Credit to Minority Communities**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 55
- News Item Major Indus site found in Kutch**
(Deb. 19, Vol. II, 05-08-1991)
Col. 188-89
- Overseas Tourist Offices**
(Deb. 28, Vol. III, 20-08-1991)
Col. 142
- Per Capita External Debt**
(Deb. 23, Vol. III, 09-08-1991)
Col. 32
- Production of locomotives at Chittaranjan Locomotives Works**
(Deb. 42, Vol. V, 10-09-1991)
Col. 131
- Project "Towards Freedom"**
(Deb. 19, Vol. II, 05-08-1991)
Col. 33-34
- Renovation and Conservation of Jama Masjid, Delhi**
(Deb. 27, Vol. III, 19-08-1991)
Col. 83-84
- Reservation for Seats for Muslim Students in Aligarh Muslim University**
(Deb. 24, Vol. III, 12-08-1991)
Col. 547-49
- Resumption of Vayudoot Services**
(Deb. 28, Vol. III, 20-08-1991)
Col. 62
- Smuggling of Narcotics in Ghazipur and Varanasi districts of Uttar Pradesh**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 27
- Smuggling on Indo-Burma Border**
(Deb. 17, Vol. II, 01-08-1991)
Col. 51-53
- Technical Collaboration with Foreign Company**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 22-23
- Temples Being Managed by the Union Government**
(Deb. 5, Vol. I, 15-07-1991)
Col. 43-108
- Textiles Units Under N.T.C.**
(Deb. 4, Vol. I, 12-07-1991)
Col. 71-88
- Trade with USSR**
(Deb. 45, Vol. V, 13-09-1991)
Col. 171
- Withdrawal of Gulf Surcharge by Indian Airlines**
(Deb. 20, Vol. II, 06-08-1991)
Col. 81-82
- World Bank Assistance for Sardar Sarovar Project**
(Deb. 12, Vol. II, 25-07-1991)
Col. 69
- Yen Credit for Procurement of Power House Equipments**
(Deb. 44, Vol. V, 12-09-1991)
Col. 120-231
- Vajpayee, Shri Atal Bihari**
- Air Crash of Dornier Aircraft**
(Deb. 42, Vol. V, 10-09-1991)
Col. 270-71
- Air Taxi Operators**
(Deb. 25, Vol. III, 13-08-1991)
Col. 159-65

- Alleged flight of capital in South East Asia**
(Deb. 23, Vol. III, 09-08-1991)
Col. 29
- Army Personnel Killed in Sri Lanka**
(Deb. 9, Vol. I, 19-07-1991)
Col. 70
- Atrocities on Scheduled Castes and Scheduled Tribes**
(Deb. 27, Vol. III, 19-08-1991)
Col. 16
- Atrocities Perpetrated by Police at Bahadurgarh on the Villagers of Brahi (Haryana)**
(Deb. 41, Vol. V, 09-09-1991)
Col. 628
- Burhanpur as a Tourist Centre**
(Deb. 28, Vol. III, 20-08-1991)
Col. 15
- Closure of Indian Embassy in Kuwait**
(Deb. 30, Vol. III, 22-08-1991)
Col. 140-41
- Conference of Power Ministers of States**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 40
- Conference on Tourism Promotion**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 191
- Construction of Flats under Ambedkar Avas Yojana**
(Deb. 19, Vol. II, 05-08-1991)
Col. 122-23
- Cost of Elections**
(Deb. 23, Vol. III, 09-08-1991)
Col. 162
- Delay in Ratifying UN Convention**
(Deb. 8, Vol. I, 18-07-1991)
Col. 142
- Development of Sanchi for Tourism**
(Deb. 15, Vol. II, 30-07-1991)
Col. 29
- Draft National Policy on Agriculture**
(Deb. 8, Vol. I, 18-07-1991)
Col. 1-10
- Dulhasti Hydel Power Project**
(Deb. 20, Vol. II, 06-08-1991)
Col. 95-96
- Electoral Reforms**
(Deb. 4, Vol. I, 12-07-1991)
Col. 1-19
- Electricity Laws (Amendment) Bill—Consid. and Pass**
(Deb. 48, Vol. V, 17-09-1991)
Col. 111
- Electrification of Kanpur-Lucknow Railway Line**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 3
- Establishment of a Programme Generation Facility Centre at Jammu**
(Deb. 11, Vol. II, 24-07-1991)
Col. 40
- Export-Import and Trade Deficit**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 150
- Extension of Public Distribution System**
(Deb. 7, Vol. I, 17-07-1991)
Col. 11-18
- Faking of Records of Dornier Aircraft**
(Deb. 42, Vol. V, 10-09-1991)
Col. 122
- Firing of Natural Gas**
(Deb. 6, Vol. I, 16-07-1991)
Col. 48
- Foundation Laying Ceremonies of Projects in Delhi**
(Deb. 17, Vol. II, 01-08-1991)
Col. 37-42
- General Budget 1991-92—General Discussion**
(Deb. 19, Vol. II, 05-08-1991)
Col. 354-67

- Hospitals for Indian Systems of Medicine and Homoeopathy**
(Deb. 32, Vol. IV, 26-08-1991)
Col.42
- Identity Cards for Residents of Border Areas of Punjab and J&K**
(Deb. 22, Vol. III, 08-08-1991)
Col.27
- Implementation of Assam Accord**
(Deb. 39, Vol. IV, 05-09-1991)
Col.27
- Import of Newsprint**
(Deb. 43, Vol. V, 11-09-1991)
Col.493-95
- India's Performance in International Market**
(Deb. 45, Vol. V, 13-09-1991)
Col.144
- Indians in Hong Kong**
(Deb. 12, Vol. II, 25-07-1991)
Col.7-14
- Indo-Pak Talks on J&K**
(Deb. 12, Vol. II, 25-07-1991)
Col.113
- Integrated Development of Small and Medium Towns**
(Deb. 24, Vol. III, 12-08-1991)
Col.34-35
- International Situation (Motion)**
(Deb. 49, Vol. V, 18-09-1991)
Col.92
- Literacy Rate**
(Deb. 24, Vol. III, 12-08-1991)
Col.329-38
- Mass Rapid Transit System in Delhi**
(Deb. 27, Vol. III, 19-08-1991)
Col.25-26
- Migration of Hindu Families from Kashmir Valley**
(Deb. 17, Vol. II, 01-08-1991)
Col.168-69
- Motion of Thanks on the President's Address**
(Deb. 8, Vol. I, 18-07-1991)
Col.235-48
- National Wage Policy**
(Deb. 5, Vol. I, 15-07-1991)
Col.191
- Pakistan's Abetment to Terrorism in India**
(Deb. 17, Vol. II, 01-08-1991)
Col.48-49
- People of Indian Origin in Fiji**
(Deb. 30, Vol. III, 22-08-1991)
Col.28
- Post Offices upgraded during Seventh Plan**
(Deb. 39, Vol. IV, 05-09-1991)
Col.16
- Postponement of Election in Punjab**
(Deb. 13, Vol. II, 26-07-1991)
Col.64
- Price rise after Budget**
(Deb. 34, Vol. IV, 28-08-1991)
Col.15
- Production of Documentary Films on Important Persons**
(Deb. 16, Vol. II, 31-07-1991)
Col.165-68
- Proposal to phase out Adult Education Centres**
(Deb. 19, Vol. II, 05-08-1991)
Col.228-29
- Report of Commissioner of Railway Safety**
(Deb. 28, Vol. III, 20-08-1991)
Col.25
- Sanskrit University at Kaladi Kerala**
(Deb. 5, Vol. I, 15-07-1991)
Col.134-35
- Schemes under Ganga Action Plan**
(Deb. 32, Vol. IV, 26-08-1991)
Col.213

- Selection of Journalists to Accompany the President and the Prime Minister on Tours**
(Deb. 16, Vol. II, 31-07-1991)
Col. 78-80
- Shutting Down of Oil Wells**
(Deb. 20, Vol. II, 06-08-1991)
Col. 83
- Sick Industrial Units**
(Deb. 7, Vol. I, 17-07-1991)
Col. 138-42
- Subsidised food to villagers in ITDC hotels**
(Deb. 28, Vol. III, 20-08-1991)
Col. 11
- Terrorist Activities in J&K and Punjab**
(Deb. 8, Vol. I, 18-07-1991)
Col. 83-85
- Use of Compressed Natural Gas in Motor Cars**
(Deb. 25, Vol. III, 13-08-1991)
Col. 133
- Use of Electronic Voting Machines**
(Deb. 9, Vol. I, 19-07-1991)
Col. 18
- Water Pollution**
(Deb. 41, Vol. V, 09-09-1991)
Col. 19
- Working Women Hostels in Delhi**
(Deb. 19, Vol. II, 05-08-1991)
Col. 183
- Vandayar, Shri K. Theinastah**
- Cement Prices**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 351
- Central Assistance to Tamil Nadu**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 349
- Demand and Supply of Milk in Delhi**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 285
- Demand for Price Revision by Drug Industry**
(Deb. 43, Vol. V, 11-09-1991)
Col. 146-47
- Demands for Grants(general)—1991-1992—Ministry of Agriculture, Ministry of Food and Ministry of Rural development**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 418
- Fertilizers to Tamil Nadu**
(Deb. 43, Vol. V, 11-09-1991)
Col. 136-38
- Functioning of Monopolies and Restrictive Trade Practices Commission**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 140-44
- Funds from Aid India Consortium**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 204
- HPT in Kutch Area of Gujarat**
(Deb. 43, Vol. V, 11-09-1991)
Col. 280
- Late Arrival of Domestic Flights**
(Deb. 42, Vol. V, 10-09-1991)
Col. 33-35
- Madras Cargo Complex**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 69
- Madras High Court bench at Tanjore**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 149
- Need to provide better Amenities to the Slum Dwellers in the Metropolis Particularly in Delhi (MUR 377)**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 495
- Pollution by Five Star Hotels**
(Deb. 41, Vol. V, 09-09-1991)
Col. 266-67

- Price rise after Budget
(Deb. 34, Vol. IV, 28-08-1991)
Col.6-27
- Production of Oil and Gas at Narimanam Site
(Deb. 33, Vol. IV, 27-08-1991)
Col. 89
- Production of Oil and Gas in Cauvery Basin
(Deb. 25, Vol. III, 13-08-1991)
Col.188-89
- Recognition of Export Houses
(Deb. 23, Vol. III, 09-08-1991)
Col.122
- Simplification of Exports Procedure
(Deb. 31, Vol. IV, 23-08-1991)
Col.381
- Small Scale Industries in Tamil Nadu
(Deb. 34, Vol. IV, 28-08-1991)
Col.350
- Supply of LPG to Tamil Nadu
(Deb. 33, Vol. IV, 27-08-1991)
Col.227
- World Bank Loan for Exploration and Import of Oil
(Deb. 28, Vol. III, 20-08-1991)
Col.105
- Varma, Shri B. Raja Ravi**
- Bhanu Pratap Singh Committee on Agricultural Development
(Deb. 30, Vol. III, 22-08-1991)
Col.144-45
- Cattle Development Project
(Deb. 39, Vol. IV, 05-09-1991)
Col.41-44
- Escape from the Custody and Subsequent Death of Shri Shanmugam, an accused in the Rajiv Gandhi Assassination Case (DUR 193)
(Deb. 14, Vol. II, 29-07-1991)
Col.337-39
- Fertiliser Plant in Thanjavur, Tamil Nadu
(Deb. 34, Vol. IV, 28-08-1991)
Col.183
- Germ Plasm Institute in Hosur
(Deb. 31, Vol. IV, 23-08-1991)
Col.118-19
- Halt of Vaigal Express at Tambaram
(Deb. 28, Vol. III, 20-08-1991)
Col.195
- Manufacture of EMU Rakes
(Deb. 33, Vol. IV, 27-08-1991)
Col.66
- Second Broad-Gauge Terminal for Madras
(Deb. 33, Vol. IV, 27-08-1991)
Col.271
- Selling Window Concept of Small Scale Industries
(Deb. 29, Vol. III, 21-08-1991)
Col.101
- Setting up of Small Scale Industries for Small Scale Industries in Tamil Nadu
(Deb. 29, Vol. III, 21-08-1991)
Col.242
- Villivakkam to Annanagar Railway Line
(Deb. 33, Vol. IV, 27-08-1991)
Col.272
- Varma, Shri Ratilini Kalidas**
- Action Plan to Solve Unemployment Problem
(Deb. 29, Vol. III, 21-08-1991)
Col.17
- Allotment of LPG agencies to Village Panchayats
(Deb. 28, Vol. III, 20-08-1991)
Col.19
- Assistance to Farmers
(Deb. 17, Vol. II, 01-08-1991)
Col.140-41

- Atrocities being committed on the Scheduled Castes and Scheduled Tribes and other weaker sections of the society in the country (Motion)**
(Deb. 27, Vol. III, 19-08-1991)
Col. 245-49
- Change of Location of Cooperative Sugar Factory from Khata Amba**
(Deb. 16, Vol. II, 31-07-1991)
Col. 83
- Consignment Tax**
(Deb. 13, Vol. II, 26-07-1991)
Col. 44
- Demands for Grants (General)—1991-92**
(Deb. 30, Vol. III, 22-08-1991)
Col. 332-36
- Expansion of Palampur Station**
(Deb. 25, Vol. III, 13-08-1991)
Col. 31
- Export of Handloom and Powerloom Textiles**
(Deb. 4, Vol. I, 12-07-1991)
Col. 23
- Freedom Fighters Pension**
(Deb. 30, Vol. III, 22-08-1991)
Col. 31-34
- Gandhar Gas Based Power Project**
(Deb. 25, Vol. III, 13-08-1991)
Col. 23
- Gas Pricing**
(Deb. 15, Vol. II, 30-07-1991)
Col. 43
- Need to Set up Industries in Dhanduka, Virangam, Chholera of Ahmedabad District, Gujarat (MUR 377)**
(Deb. 8, Vol. I, 18-07-1991)
Col. 183-84
- Procurement of Rice**
(Deb. 21, Vol. III, 07-08-1991)
Col. 144
- Production of Wheat and Rice in Gujarat**
(Deb. 22, Vol. III, 08-08-1991)
Col. 123
- Projects from Gujarat Pending Clearance**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 178-206
- Reduction in Prices of Diesel and Kerosene**
(Deb. 6, Vol. I, 16-07-1991)
Col. 15
- Reservation Quota for Various Stations in Gujarat**
(Deb. 25, Vol. III, 13-08-1991)
Col. 142-47
- Security Cover for Tourists Visiting Kashmir**
(Deb. 8, Vol. I, 18-07-1991)
Col. 18
- Varma, Shri Sushil Chandra**
- Acid Pollution in Northern Kashmir**
(Deb. 41, Vol. V, 09-09-1991)
Col. 430-31
- Air Linking of State Capitals with Bhopal**
(Deb. 15, Vol. II, 30-07-1991)
Col. 179
- Air Services Between Gwalior and Jabalpur**
(Deb. 20, Vol. II, 06-08-1991)
Col. 50
- Area under Ramtil Cultivation**
(Deb. 12, Vol. II, 25-07-1991)
Col. 183
- Assistance to Madhya Pradesh for Leprosy Control**
(Deb. 14, Vol. II, 29-07-1991)
Col. 146-47
- Betwa Action Plan**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 75
- Bidi Workers' Welfare Fund**
(Deb. 14, Vol. II, 29-07-1991)
Col. 147

- Bonds Executed by Kuwait Refugees of Indian Refugees**
(Deb. 30, Vol. III, 22-08-1991)
Col. 129-30
- Capacity Utilisation of Neyaveli Lignite Corporation**
(Deb. 20, Vol. II, 06-08-1991)
Col. 139-41
- Chapter on Ecology and Environment in Text Books**
(Deb. 27, Vol. III, 19-08-1991)
Col. 31
- Coal Supply to Power Project and number of Coal Washeries**
(Deb. 25, Vol. III, 13-08-1991)
Col. 252-54
- Coal Supply to Satpura Power Station**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 54
- Complaints of LPG Consumers of Hindustan Petroleum Corporation**
(Deb. 28, Vol. III, 20-08-1991)
Col. 39
- Compulsory Computer Education in Schools**
(Deb. 24, Vol. III, 12-08-1991)
Col. 497-98
- Cooperative Cotton Yarn Mills in Madhya Pradesh**
(Deb. 18, Vol. II, 02-08-1991)
Col. 45
- Damage caused by Gas Disaster in Bhopal**
(Deb. 21, Vol. III, 07-08-1991)
Col. 160
- Dearness Relief to Pensioners**
(Deb. 16, Vol. II, 31-07-1991)
Col. 147-48
- Decline in Tourism in Jammu and Kashmir**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 169
- Delegation of Powers to States under Forest (Conservation) Act, 1980**
(Deb. 14, Vol. II, 29-07-1991)
Col. 62-64
- Development of Habibganj Station**
(Deb. 28, Vol. III, 20-08-1991)
Col. 113
- Differences in Curricula of Universities, Higher Secondary and Intermediate Boards**
(Deb. 14, Vol. II, 29-07-1991)
Col. 145-46
- Discovery of Oil and Natural Gas in Raigarh, Madhya Pradesh**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 275
- Electric and Cess Dues from BALCO**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 138
- Employment to Gas Victims in Coach Repair Factory, Bhopal**
(Deb. 15, Vol. II, 30-07-1991)
Col. 195
- Energisation of Pumpsets and Rural Electrification in Madhya Pradesh**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 50-51
- Environmentalists agitation against Big Dams**
(Deb. 22, Vol. III, 08-08-1991)
Col. 229
- Expansion of Public Transport**
(Deb. 13, Vol. II, 26-07-1991)
Col. 73
- Expenditure on Advertisements by CIL**
(Deb. 15, Vol. II, 30-07-1991)

- Col. 194
- Expenditure on Family Welfare Programme in Madhya Pradesh**
(Deb. 24, Vol. III, 12-08-1991)
Col. 196-206
- Financial Assistance to States by Nehru Centenary Celebration Committee**
(Deb. 16, Vol. II, 31-07-1991)
Col. 148-49
- Financial Assistance to Madhya Pradesh Electricity Board**
(Deb. 20, Vol. II, 06-08-1991)
Col. 138-39
- Financial Crunch in Sugar Industry**
(Deb. 43, Vol. V, 11-09-1991)
Col. 66-68
- Five Nation Conference on Nuclear Weapons in South Asia**
(Deb. 12, Vol. II, 25-07-1991)
Col. 181
- Forest Cover in Silent Valley**
(Deb. 41, Vol. V, 09-09-1991)
Col. 342-43
- Housing Facilities for Pensioners**
(Deb. 24, Vol. III, 12-08-1991)
Col. 102
- Import of Edible Oil**
(Deb. 22, Vol. III, 08-08-1991)
Col. 48
- Inclusion of Local Taxes in the Printed price**
(Deb. 43, Vol. V, 11-09-1991)
Col. 174-75
- Integrated Development of Forest Villages**
(Deb. 19, Vol. II, 05-08-1991)
Col. 179-80
- Interim Relief to Victims of Bhopal Gas Tragedy**
(Deb. 16, Vol. II, 31-07-1991)
Col. 64-65
- Issue of Prospecting Licences**
(Deb. 17, Vol. II, 01-08-1991)
- Col. 67-68
- Killing and Arrest of Terrorists**
(Deb. 44, Vol. V, 12-09-1991)
Col. 119
- Killings and Kidnappings in J&K**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 235
- Land Holdings**
(Deb. 22, Vol. III, 08-08-1991)
Col. 140
- Maheshwar Hydel Project in Madhya Pradesh**
(Deb. 25, Vol. III, 13-08-1991)
Col. 226-27
- Maintenance and Protection of Tracks**
(Deb. 42, Vol. V, 10-09-1991)
Col. 45-46
- Medical Facilities in Coach Repair Factory Bhopal**
(Deb. 28, Vol. III, 20-08-1991)
Col. 168
- Membership of NAM and SAARC**
(Deb. 30, Vol. III, 22-08-1991)
Col. 136-37
- National Highway in Madhya Pradesh**
(Deb. 13, Vol. II, 26-07-1991)
Col. 197
- Navodaya Vidyalayas in Madhya Pradesh**
(Deb. 19, Vol. II, 05-08-1991)
Col. 66-67
- Optimisation Techniques for Energy and Power Consumption**
(Deb. 28, Vol. III, 20-08-1991)
Col. 113
- Printing of figures in Sindhi Language on Currency Notes**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 109
- Production of Copper in Madhya Pradesh**
(Deb. 17, Vol. II, 01-08-1991)

- Col. 149
- Prospecting Licences for minerals in Madhya Pradesh
(Deb. 12, Vol. II, 25-07-1991)
Col. 182
- Railway Line from Indore to Amalner
(Deb. 15, Vol. II, 30-07-1991)
Col. 195
- Rate of Inflation
(Deb. 31, Vol. IV, 23-08-1991)
Col. 266-67
- Reduction in period for resumption of commuted Value of pension
(Deb. 11, Vol. II, 24-07-1991)
Col. 159
- Safety for Workers at Bombay High Platforms
(Deb. 42, Vol. V, 10-09-1991)
Col. 214-15
- Sanction of Loans to Electricity Boards
(Deb. 25, Vol. III, 13-08-1991)
Col. 47-48
- Sanctioning of Mining Lease
(Deb. 22, Vol. III, 08-08-1991)
Col. 224
- School for Coach Repair Factory, Bhopal
(Deb. 37, Vol. IV, 03-09-1991)
Col. 173
- Setting up of National Port Authority
(Deb. 40, Vol. IV, 06-09-1991)
Col. 85
- Setting up of New Refineries
(Deb. 25, Vol. III, 13-08-1991)
Col. 225-26
- Setting up of Pulmonary Institute in Bhopal, Madhya Pradesh
(Deb. 19, Vol. II, 05-08-1991)
Col. 181
- Sheltering of Militants in J&K
(Deb. 39, Vol. IV, 05-09-1991)
- Col. 77
- Supply of Fertilisers to Madhya Pradesh
(Deb. 21, Vol. III, 07-08-1991)
Col. 83
- Supply of Paper at Concessional Rate to Madhya Pradesh
(Deb. 19, Vol. II, 05-08-1991)
Col. 179
- Supply of Seeds by National Seeds Corporation
(Deb. 35, Vol. IV, 29-08-1991)
Col. 330-50
- System to Assess Popularity of Serials
(Deb. 43, Vol. V, 11-09-1991)
Col. 176
- Techno-Economic Approval to Korba Power Plant
(Deb. 20, Vol. II, 06-08-1991)
Col. 141-42
- Telecast of News Bulletin for Deaf and Dumb
(Deb. 43, Vol. V, 11-09-1991)
Col. 176-77
- Union Carbide Case
(Deb. 16, Vol. II, 31-07-1991)
Col. 181-82
- Upward Revision of Margin on Essential Commodities
(Deb. 16, Vol. II, 31-07-1991)
Col. 146-47
- Use of Forest Land for Non-Forestry Programmes
(Deb. 41, Vol. V, 09-09-1991)
Col. 341-42
- Veerappa, Shri Ramchandra**
- Addition to Installed Capacity of Power Plants
(Deb. 33, Vol. IV, 27-08-1991)
Col. 125
- Allocation of Pamolein Oil to Various States
(Deb. 34, Vol. IV, 28-08-1991)

Col. 391	Col. 48-50
Allocation of Petroleum Products to States (Deb. 33, Vol. IV, 27-08-1991) Col. 54	LPG Agencies and Petrol Pumps in Karnataka (Deb. 25, Vol. III, 13-08-1991) Col. 55-56
Amount Borrowed at Commercial Rate of Interest (Deb. 31, Vol. IV, 23-08-1991) Col. 265	Pending Power Projects of Maharashtra (Deb. 25, Vol. III, 13-08-1991) Col. 278-82
Appointment on Board of Directors in Nationalised Banks (Deb. 31, Vol. IV, 23-08-1991) Col. 263-66	Profit/ Loss in Units of Hindustan Fertiliser Corporation (Deb. 34, Vol. IV, 28-08-1991) Col. 474
Bank Note Press in Karnataka (Deb. 31, Vol. IV, 23-08-1991) Col. 94	Promotion to SC/ST Telephone Operators in MTNL, Delhi (Deb. 44, Vol. V, 12-09-1991) Col. 96-97
Committee to Enquire Donations charged by Private Schools in Delhi (Deb. 41, Vol. V, 09-09-1991) Col. 123-24	Reservation Cell in MTNL, Delhi for SC/ST Employees (Deb. 44, Vol. V, 12-09-1991) Col. 188
Development of Tourist Spots in Maharashtra (Deb. 33, Vol. IV, 27-08-1991) Col. 214	Role of Private Sector (Deb. 21, Vol. III, 07-08-1991) Col. 296
Expenditure on Public Relations by Air India (Deb. 42, Vol. V, 10-09-1991) Col. 80	Setting of Film Censor Board (Deb. 29, Vol. III, 21-08-1991) Col. 87-88
Fertiliser Plant in Karnataka (Deb. 34, Vol. IV, 28-08-1991) Col. 131	Supply of Fuel to Deep Sea fishing Vessels (Deb. 36, Vol. IV, 30-08-1991) Col. 110
Fertilizer Plants under Construction (Deb. 21, Vol. III, 07-08-1991) Col. 149	Vacancies in Indian Airlines (Deb. 33, Vol. IV, 27-08-1991) Col. 180
Flights from Hyderabad to Foreign Countries (Deb. 28, Vol. III, 20-08-1991) Col. 112	Waiting List for LPG Connection in Karnataka (Deb. 28, Vol. III, 20-08-1991) Col. 38
Jhuggi dwellings on Railway land in Delhi (Deb. 25, Vol. III, 13-08-1991)	World Bank Assistance for Environmental Schemes (Deb. 32, Vol. IV, 26-08-1991)

- Col. 198
- World Bank Assistance for Water Supply Schemes
(Deb. 34, Vol. IV, 28-08-1991)
Col. 340
- Yatri Niwas in Tamil Nadu and Karnataka
(Deb. 25, Vol. III, 13-08-1991)
Col. 237
- Vekaria, Shri S. N.
- Arrival/Departure time of Bombay-Delhi and Saurashtra Express
(Deb. 33, Vol. IV, 27-08-1991)
Col. 271
- Casual Workers of S&T Deptt. (N.R.)
(Deb. 42, Vol. V, 10-09-1991)
Col. 253
- Closure of Engineering Foundry Units
(Deb. 44, Vol. V, 12-09-1991)
Col. 97
- Construction of National Highways and Bridges in Gujarat During Eighth Five Year Plan
(Deb. 36, Vol. IV, 30-08-1991)
Col. 121
- Daily flights between Delhi-Rajkot and Bombay-Rajkot
(Deb. 28, Vol. III, 20-08-1991)
Col. 54
- Drug Abuse in Delhi
(Deb. 44, Vol. V, 12-09-1991)
Col. 273
- Frequency of Jammu Tawi-Hapa Express
(Deb. 42, Vol. V, 10-09-1991)
Col. 37-39
- Grant of Pension to Freedom Fighters of Arya Samaj Movement
(Deb. 39, Vol. IV, 05-09-1991)
Col. 156
- Gujarat Projects Pending for Clearance
(Deb. 34, Vol. IV, 28-08-1991)
Col. 187
- Loans Advanced by Public Sector Banks in Gujarat
(Deb. 40, Vol. IV, 06-09-1991)
Col. 92
- News-item Captioned "Jail Ko Apradh Nagri Banen Se Kaise Roka Jai"
(Deb. 44, Vol. V, 12-09-1991)
Col. 271
- Per-Capita Income of Gujarat
(Deb. 38, Vol. IV, 04-09-1991)
Col. 411
- Prices of Petrol and Diesel
(Deb. 33, Vol. IV, 27-08-1991)
Col. 65
- Property Tax Cases Pending in Courts of Delhi
(Deb. 44, Vol. V, 12-09-1991)
Col. 272
- Public Sector undertakings in Gujarat
(Deb. 38, Vol. IV, 04-09-1991)
Col. 410
- Schemes for Supply of Drinking Water in Gujarat
(Deb. 38, Vol. IV, 04-09-1991)
Col. 71
- Schemes for Supply of Drinking Water to Rajkot, Gujarat
(Deb. 41, Vol. V, 09-09-1991)
Col. 83
- TV Centres in Gujarat
(Deb. 43, Vol. V, 11-09-1991)
Col. 78-79
- Venkateswaria, Prof. Ummareddy
- Adulteration of Pesticides
(Deb. 22, Vol. III, 08-08-1991)
Col. 190
- Allocation of Power to States

- (Deb. 25, Vol. III, 13-08-1991)
Col. 357-59
- Bhanu Pratap Singh Committee on Agricultural Development**
(Deb. 30, Vol. III, 22-08-1991)
Col. 144-45
- Bonded Labour**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 151
- Bridge at Mangalagiri Township**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 131
- Circular Rail between Vijayawada Tenali-Guntur**
(Deb. 42, Vol. V, 10-09-1991)
Col. 105-06
- Closure of Sponge Iron India Ltd. Units**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 92
- Coal Deposits in Charia**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 276
- Coastal Railway in Andhra Pradesh**
(Deb. 25, Vol. III, 13-08-1991)
Col. 139
- Collection of Toll Cess on National Highway No. 5**
(Deb. 18, Vol. II, 02-08-1991)
Col. 63
- Crops Covered under Crop Insurance Scheme**
(Deb. 30, Vol. III, 22-08-1991)
Col. 20-28
- Deaths due to Rabies in Delhi**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 352
- Demands for Grants(General)—1991-1992—Ministry of Agriculture, Ministry of Food and Ministry of Rural Development**
- (Deb. 33, Vol. IV, 27-08-1991)
Col. 421
- Development Projects**
(Deb. 5, Vol. I, 15-07-1991)
Col. 23
- Election Symbols**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 145-46
- Export of Tobacco**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 7
- Fish Products Processing Units in Coastal Areas**
(Deb. 30, Vol. III, 22-08-1991)
Col. 241-42
- Food Processing Industries**
(Deb. 29, Vol. III, 21-08-1991)
Col. 39
- Foodgrains in Buffer Stocks**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 424
- Foreign Exchange Savings due to Restrictions on sale of Petrol and Diesel**
(Deb. 28, Vol. III, 20-08-1991)
Col. 152
- Grants to Agricultural Universities**
(Deb. 22, Vol. III, 08-08-1991)
Col. 118
- Import of Gold by NRIs**
(Deb. 18, Vol. II, 02-08-1991)
Col. 140
- Institutional Credit Flow to Agriculture**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 397
- Modernisation of Police Forces**
(Deb. 17, Vol. II, 01-08-1991)
Col. 11-12
- Motion of No-Confidence in the Council of Ministers—Adopted (Motion)**
(Deb. 5, Vol. I, 15-07-1991)
Col. 251-55

- Platforms at Tenali Station (Gunthur)
(Deb. 28, Vol. III, 20-08-1991)
Col. 68
- Poaching of Wild Animals
(Deb. 32, Vol. IV, 26-08-1991)
Col. 3
- Power Position in South Zone
(Deb. 25, Vol. III, 13-08-1991)
Col. 359-62
- Rabi Procurement
(Deb. 16, Vol. II, 31-07-1991)
Col. 8
- Refund of Advance Collected by Hero
Honda Ltd.
(Deb. 34, Vol. IV, 28-08-1991)
Col. 260
- Shortage of Dwelling Units
(Deb. 14, Vol. II, 29-07-1991)
Col. 31-32
- Standing Advisory Committee on
Agricultural Policy Matters
(Deb. 34, Vol. IV, 28-08-1991)
Col. 530
- Supply of Coal to Thermal Power Stations
in Andhra Pradesh
(Deb. 15, Vol. II, 30-07-1991)
Col. 24
- Supply of wagons at Guntur Station
(Deb. 37, Vol. IV, 03-09-1991)
Col. 84
- Support Price of Agricultural
Produce
(Deb. 35, Vol. IV, 29-08-1991)
Col. 24-25
- Varieties of cloth reserved in Handloom
Sector
(Deb. 23, Vol. III, 09-08-1991)
Col. 92
- Winding up of Post Offices in Guntur
District of Andhra Pradesh
(Deb. 35, Vol. IV, 29-08-1991)
Col. 225-28
- Venkatswamy, Shri G.**
- Atrocities being committed on the
Scheduled Castes and Scheduled
Tribes and other weaker sections of
the society in the country (Motion)
(Deb. 27, Vol. III, 19-08-1991)
Col. 249-51
- Constitution (Seventy-Second
Amendment) Bill—Int.
(Deb. 47, Vol. V, 16-09-1991)
Col. 84
- Demands for Grants (General)—1991-92—
Ministry of Agriculture, Ministry of
Food and Ministry of Rural
Development
(Deb. 37, Vol. IV, 03-09-1991)
Col. 403
- Demands for Grants (General)—1991-92—
Ministry of Agriculture, Ministry of
Food and Ministry of Rural
Development
(Deb. 35, Vol. IV, 29-08-1991)
Col. 621-26
- Verma, Kumari Vinla**
- Allocation of Narmada Water
(Deb. 44, Vol. V, 12-09-1991)
Col. 57
- Booth Capturing in Madhya
Pradesh
(Deb. 40, Vol. IV, 06-09-1991)
Col. 47
- Branches of Regional Rural Banks in
Madhya Pradesh
(Deb. 36, Vol. IV, 30-08-1991)
Col. 139
- Enquiry into the Functioning of
C-DOT
(Deb. 30, Vol. III, 22-08-1991)
Col. 72
- Expenditure on Family Welfare Programme
in Madhya Pradesh
(Deb. 24, Vol. III, 12-08-1991)
Col. 196-206
- Industries set up in Madhya Pradesh
(Deb. 34, Vol. IV, 28-08-1991)
Col. 308

Need to Convert Satpura Metre-Gauge Line and Introduce Express Diesel Trains between Seoni and Jabalpur, Madhya Pradesh (MUR 377) (Deb. 17, Vol. II, 01-08-1991) Col. 277	Minimata Major Irrigation Project (Deb. 30, Vol. III, 22-08-1991) Col. 108-09
Need to replace old Telephone Exchange in Seoni District, Madhya Pradesh with Electronic Telephone Exchange (MUR 377) (Deb. 38, Vol. IV, 04-09-1991) Col. 499	Opening of Closed Mines (Deb. 41, Vol. V, 09-09-1991) Col. 268-69
Need to Send a Central Team to Madhya Pradesh to Assess the Gravity of Drought Conditions (MUR 377). (Deb. 7, Vol. I, 17-07-1991) Col. 176	Railway Yard on Raigarh Station, S.E. Railway (Deb. 37, Vol. IV, 03-09-1991) Col. 292
Production of Electronic Telephone Exchange Equipments (Deb. 30, Vol. III, 22-08-1991) Col. 176-78	Starting of Chhattisgarh Express from Raigarh (Deb. 37, Vol. IV, 03-09-1991) Col. 98
Public Telephone Facility in Post Offices of Uttar Pradesh (Deb. 35, Vol. IV, 29-08-1991) Col. 14	Verma, Shri Phool Chand After Sale Service of H.M.T. Watches (Deb. 38, Vol. IV, 04-09-1991) Col. 240
Setting up of Electronic Telephone Exchanges in Madhya Pradesh (Deb. 22, Vol. III, 08-08-1991) Col. 87	Approval to Korba Western Extension Unit Nos. 5 and 6 (Deb. 34, Vol. IV, 28-08-1991) Col. 261
Sorting of Mail through Computer (Deb. 39, Vol. IV, 05-09-1991) Col. 152	Coal Supply to Power Plants in Madhya Pradesh (Deb. 37, Vol. IV, 03-09-1991) Col. 328
Verma, Shri Bhanwari Lal Fertilizer Factory at Korba, M.P. (Deb. 43, Vol. V, 11-09-1991) Col. 56-57	Complaints Regarding Consumption of Pepsi Cola (Deb. 34, Vol. IV, 28-08-1991) Col. 257
Ispat Dolomite Quarry of Rourkela Steel Plant (Deb. 35, Vol. IV, 29-08-1991) Col. 72-74	Concession to Export Oriented Units and Free Trade Zone Units (Deb. 45, Vol. V, 13-09-1991) Col. 115
	Contracts with Foreign Companies (Deb. 18, Vol. II, 02-08-1991) Col. 46

- Crop Insurance Scheme**
(Deb. 22, Vol. III, 08-08-1991)
Col.120,223
- Crop Procurement**
(Deb. 16, Vol. II, 31-07-1991)
Col.9
- D.A. to Government Employees**
(Deb. 31, Vol. IV, 23-08-1991)
Col.343
- Demand to Enhance Sum for Group Insurance Scheme in Kendriya Vidyalaya Sangathan**
(Deb. 27, Vol. III, 19-08-1991)
Col.114-15
- Demand to Reduce Working Hours in Kendriya Vidyalayas**
(Deb. 24, Vol. III, 12-08-1991)
Col.267-68
- Development of International Airports**
(Deb. 33, Vol. IV, 27-08-1991)
Col.87
- Educated and Uneducated in Madhya Pradesh**
(Deb. 24, Vol. III, 12-08-1991)
Col.616-17
- Electrification of Ujjain-Bhopal Line**
(Deb. 25, Vol. III, 13-08-1991)
Col.186-87
- Expenditure on Narmada Sagar Project**
(Deb. 22, Vol. III, 08-08-1991)
Col.232
- General Budget 1991-92—General Discussion**
(Deb. 19, Vol. II, 05-08-1991)
Col.444-47
- Group Insurance Scheme for Tendu Leaf Pickers**
(Deb. 23, Vol. III, 09-08-1991)
Col.276
- High Yielding Variety Seeds**
(Deb. 22, Vol. III, 08-08-1991)
Col.202
- Honouring of Export Commitments by Companies**
(Deb. 13, Vol. II, 26-07-1991)
Col.49
- Imports by Pepsi Foods**
(Deb. 23, Vol. III, 09-08-1991)
Col.52
- Indore-Devas Four Lane Scheme**
(Deb. 23, Vol. III, 09-08-1991)
Col.281
- Kendriya Vidyalayas Employees under Jurisdiction of CAT**
(Deb. 27, Vol. III, 19-08-1991)
Col.64-65
- Linking Madhya Pradesh with Delhi by S.T.D.**
(Deb. 35, Vol. IV, 29-08-1991)
Col.401
- Loss Incurred by NAFED processing units**
(Deb. 39, Vol. IV, 05-09-1991)
Col.86
- LPG connections in Madhya Pradesh**
(Deb. 28, Vol. III, 20-08-1991)
Col.73
- Mobility of S&T Personnel within and between Scientific Departments**
(Deb. 38, Vol. IV, 04-09-1991)
Col.240
- Modernisation of Power Plants in Madhya Pradesh**
(Deb. 28, Vol. III, 20-08-1991)
Col.155
- National Commission on rural labour**
(Deb. 41, Vol. V, 09-09-1991)
Col.27
- Need for maintaining proper record of Printing in used by Bank Note Press, Dewas, Madhya Pradesh (MUR 377)**
(Deb. 28, Vol. III, 20-08-1991)
Col.229

Officers of NTPC Involved in Corruption (Deb. 20, Vol. II, 06-08-1991) Col. 67-68	Result of B.Com. (Pass) (Deb. 24, Vol. III, 12-08-1991) Col. 616
Opening of Kendriya Vidyalaya in Shajapur (Deb. 32, Vol. IV, 26-08-1991) Col. 149	Result of MA (Previous) Political Science (Deb. 27, Vol. III, 19-08-1991) Col. 165-66
Opening of Post Offices in Madhya Pradesh (Deb. 35, Vol. IV, 29-08-1991) Col. 395-400	Rural Electrification in Madhya Pradesh (Deb. 28, Vol. III, 20-08-1991) Col. 156
Opening of Rural Telephone Exchanges in Madhya Pradesh (Deb. 35, Vol. IV, 29-08-1991) Col. 188-208	Scale of Music Teacher in K. V. Sangathan (Deb. 5, Vol. I, 15-07-1991) Col. 33-36
Oral Pills in Place of Insulin Injection (Deb. 41, Vol. V, 09-09-1991) Col. 214	Sub-Committee to look into demands of Employees of Kendriya Vidyalayas (Deb. 24, Vol. III, 12-08-1991) Col. 225-26
Over-Invoicing of Machinery by Pepsi Foods Pvt. Ltd. (Deb. 13, Vol. II, 26-07-1991) Col. 171	Telecast of Programmes in Sanskrit Language (Deb. 21, Vol. III, 07-08-1991) Col. 111
Overbridge at Maksi (Deb. 37, Vol. IV, 03-09-1991) Col. 334	Telecast of Sanskrit News Bulletins (Deb. 21, Vol. III, 07-08-1991) Col. 132
Pepsi's Research Centre (Deb. 43, Vol. V, 11-09-1991) Col. 152-53	Telephone connections in Madhya Pradesh (Deb. 22, Vol. III, 08-08-1991) Col. 230
Price of Petrol (Deb. 28, Vol. III, 20-08-1991) Col. 139	Telephone Facility at Government Hospitals (Deb. 41, Vol. V, 09-09-1991) Col. 295-96
Production of HMT Watches (Deb. 38, Vol. IV, 04-09-1991) Col. 242	Tourism Development at places of Kumbh Mela (Deb. 33, Vol. IV, 27-08-1991) Col. 9
Repair of Meters (Deb. 42, Vol. V, 10-09-1991) Col. 169	Transfer of Physical Education and Yoga Teachers of KVs (Deb. 27, Vol. III, 19-08-1991) Col. 114
Requirement of LPG cylinders (Deb. 37, Vol. IV, 03-09-1991) Col. 7-14	Turnover of M/s Pepsi Foods Private Ltd. (Deb. 38, Vol. IV, 04-09-1991) Col. 18-25

- Vacancies earmarked for SC/ST Employees in Different Categories of Kendriya Vidyalayas (Deb. 24, Vol. III, 12-08-1991) Col. 593-602
- Vindhyachal Thermal Power Station (Deb. 33, Vol. IV, 27-08-1991) Col. 138
- Wages of Employees of CWC *vis-a-vis* FCI (Deb. 29, Vol. III, 21-08-1991) Col. 153-54
- Verma, Shri Sheo Sharan**
- Alternative Plots in West Zone, Delhi (Deb. 19, Vol. II, 05-08-1991) Col. 178-79
- Awards to Teachers on Teachers Day (Deb. 27, Vol. III, 19-08-1991) Col. 135
- CBI Inquiry against Army Officers (Deb. 31, Vol. IV, 23-08-1991) Col. 81-82
- Complaints against use of Sub-Standard Parts in Hindustan Aeronautics Limited (Deb. 40, Vol. IV, 06-09-1991) Col. 378
- Czech Pistol Deal (Deb. 30, Vol. III, 22-08-1991) Col. 50-51
- DMS and Mother Dairy Booths (Deb. 35, Vol. IV, 29-08-1991) Col. 184-86
- Employees Working in Delhi Home Guards (Deb. 22, Vol. III, 08-08-1991) Col. 53
- Expenditure Incurred on Samata Sthal in Delhi (Deb. 19, Vol. II, 05-08-1991) Col. 77
- Financial Assistance to States under IRDP (Deb. 31, Vol. IV, 23-08-1991) Col. 365
- Flights delayed due to Bomb Hoax (Deb. 28, Vol. III, 20-08-1991) Col. 48
- Illegal Mining of Precious Stones (Deb. 30, Vol. III, 22-08-1991) Col. 229
- Independent Statutory Status to CBI (Deb. 34, Vol. IV, 28-08-1991) Col. 181
- New Technique in Building Construction (Deb. 24, Vol. III, 12-08-1991) Col. 173
- News-Item Captioned 'Adalat ke Nirdesh Bhi Nahi Manti Delhi Police' (Deb. 30, Vol. III, 22-08-1991) Col. 230
- News-Item Captioned 'Delhi Police Ke Jawanon Mein Asantosh Panap Raha Hai' (Deb. 44, Vol. V, 12-09-1991) Col. 83-84
- Non-availability of Medicines in Vallabhbai Patel Chest Institute (Deb. 32, Vol. IV, 26-08-1991) Col. 101
- Organisations against Social Evils (Deb. 27, Vol. III, 19-08-1991) Col. 135-36
- Out of Turn Allotment of DDA Flats (Deb. 41, Vol. V, 09-09-1991) Col. 80-87
- Power Generation from Garbage (Deb. 25, Vol. III, 13-08-1991) Col. 86
- Reinstatement of Dismissed D.T.C. Employees (Deb. 31, Vol. IV, 23-08-1991) Col. 360
- Rural Electrification (Deb. 28, Vol. III, 20-08-1991) Col. 169

- Scheme for the Welfare of Minorities**
(Deb. 41, Vol. V, 09-09-1991)
Col. 408-11
- Spurious Capsules of Chloromphenicol seized by Drug Control Department**
(Deb. 41, Vol. V, 09-09-1991)
Col. 407-08
- Vacant Post of Teachers**
(Deb. 24, Vol. III, 12-08-1991)
Col. 564-66
- Verma Inquiry Commission**
(Deb. 30, Vol. III, 22-08-1991)
Col. 230-31
- Winding up of Research Work in Indian Council of Medical Research**
(Deb. 27, Vol. III, 19-08-1991)
Col. 136-37
- World Bank Assistance for Housing**
(Deb. 27, Vol. III, 19-08-1991)
Col. 42
- Verma, Shri Upendra Nath**
- Action Plan to Solve Unemployment Problem**
(Deb. 29, Vol. III, 21-08-1991)
Col. 15-16
- Admission in Kendriya Vidyalayas**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 110
- Aluminium Factory at Latchar in Bihar**
(Deb. 44, Vol. V, 12-09-1991)
Col. 194
- Amount Spent on Persons Going Abroad for Training**
(Deb. 45, Vol. V, 13-09-1991)
Col. 128
- Basic Facilities to Members of Parliament**
(Deb. 42, Vol. V, 10-09-1991)
Col. 280-81
- Booking Offices in Chota Nagpur-Santal Pargana Area**
(Deb. 28, Vol. III, 20-08-1991)
Col. 153
- CCS (Recognition of Association) Rules**
(Deb. 29, Vol. III, 21-08-1991)
Col. 75-76
- Coal Mafia**
(Deb. 28, Vol. III, 20-08-1991)
Col. 38
- Construction of Houses under Indira Awas Yojana**
(Deb. 43, Vol. V, 11-09-1991)
Col. 388-89
- Conversion of New Rail Lines**
(Deb. 42, Vol. V, 10-09-1991)
Col. 14-15
- Cultivation of Betel Leaves**
(Deb. 44, Vol. V, 12-09-1991)
Col. 313
- D.O. System for Coal Distribution**
(Deb. 25, Vol. III, 13-08-1991)
Col. 169-70
- Delux Train between New Delhi-Howrah**
(Deb. 15, Vol. II, 30-07-1991)
Col. 158
- Deteriorating Standard in Kendriya Vidyalayas**
(Deb. 41, Vol. V, 09-09-1991)
Col. 333
- Development of Sericulture in Bihar**
(Deb. 45, Vol. V, 13-09-1991)
Col. 294
- Direct Train from Gaya to Madras**
(Deb. 42, Vol. V, 10-09-1991)
Col. 281
- Incentives to Custom Officials**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 9
- Inclusion of Potato in the Category of Food**
(Deb. 43, Vol. V, 11-09-1991)
Col. 383-84

- Inclusion of Roads in National Highway Grid in Bihar**
(Deb. 45, Vol. V, 13-09-1991)
Col. 299
- Income Tax Arrears**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 12-13
- Irregularities in Hindustan Fertilizer Corporation**
(Deb. 29, Vol. III, 21-08-1991)
Col. 272-73
- LPG Connections from MP's Quota**
(Deb. 15, Vol. II, 30-07-1991)
Col. 50
- Out of Turn Telephone Connections**
(Deb. 12, Vol. II, 25-07-1991)
Col. 49
- Persons killed during Elections**
(Deb. 30, Vol. III, 22-08-1991)
Col. 105
- Post Office and Telephone Facilities to Gram Panchayats**
(Deb. 22, Vol. III, 08-08-1991)
Col. 23
- Production and Export of Makhana and Raharia Beans**
(Deb. 44, Vol. V, 12-09-1991)
Col. 299
- Programmes for Tribal Persons in Bihar**
(Deb. 41, Vol. V, 09-09-1991)
Col. 309-11
- Rail Link between Chhota Nagpur-Santhal Pargana Districts**
(Deb. 28, Vol. III, 20-08-1991)
Col. 196
- Railway Booking Office at Chatra, Bihar**
(Deb. 28, Vol. III, 20-08-1991)
Col. 153
- Railway Link to Chatra (Bihar)**
(Deb. 20, Vol. II, 06-08-1991)
Col. 97
- Raising of grants to the Voluntary Organisations**
(Deb. 27, Vol. III, 19-08-1991)
Col. 11
- Self-Sufficiency in Production of Pulses**
(Deb. 44, Vol. V, 12-09-1991)
Col. 110
- Setting up a unit of Indian Telephone Industries in Bihar**
(Deb. 22, Vol. III, 08-08-1991)
Col. 189
- Setting up of Industries in Bihar**
(Deb. 29, Vol. III, 21-08-1991)
Col. 161-62
- Supply of Electricity at Kashtha Station**
(Deb. 42, Vol. V, 10-09-1991)
Col. 88
- Supply of Wagons in Bihar**
(Deb. 42, Vol. V, 10-09-1991)
Col. 275-76
- Support Price of Agricultural Produce**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 25
- Telephone connections from M.P's Quota**
(Deb. 12, Vol. II, 25-07-1991)
Col. 134
- Tourism Development at places of Kumbh Mela**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 14
- Train between Gaya and Howrah**
(Deb. 28, Vol. III, 20-08-1991)
Col. 152
- Unemployment in Villages**
(Deb. 43, Vol. V, 11-09-1991)
Col. 64-65
- Vacant Post of Teachers in Kendriya Vidyalayas**
(Deb. 41, Vol. V, 09-09-1991)
Col. 70-71

Vegetables and Fruits Production

(Deb. 30, Vol. III, 22-08-1991)
Col. 99-100

Verma, Shrimati Rita**Compensation to the Disabled Persons in Bihar Coal Exploration**

(Deb. 20, Vol. II, 06-08-1991)
Col. 111

Development of Peripheral Areas around Coalfields

(Deb. 33, Vol. IV, 27-08-1991)
Col. 21

Fall of Rocket Pods from Bomber Aircraft over Chandigarh

(Deb. 18, Vol. II, 02-08-1991)
Col. 209

Modernising of Old Industries

(Deb. 34, Vol. IV, 28-08-1991)
Col. 193

Sindri Power Plant

(Deb. 29, Vol. III, 21-08-1991)
Col. 280

Vijayaraghavan, Shri V. S.**Air Services between Bombay and Kuwait**

(Deb. 42, Vol. V, 10-09-1991)
Col. 238-39

AIR Station at Paleghat

(Deb. 43, Vol. V, 11-09-1991)
Col. 271-72

Anti-Social Activities of Inter-State Mafia Gangs in Delhi

(Deb. 30, Vol. III, 22-08-1991)
Col. 71-72

Assistance from World Bank for Production of Natural Gas

(Deb. 42, Vol. V, 10-09-1991)
Col. 32-33

Branches of Nationalised Banks in Kerala

(Deb. 45, Vol. V, 13-09-1991)
Col. 226

Cable T.V. Network

(Deb. 43, Vol. V, 11-09-1991)
Col. 271

Cable TV Programmes in Kerala

(Deb. 43, Vol. V, 11-09-1991)
Col. 104

Child Labour in Hazardous Occupations

(Deb. 19, Vol. II, 05-08-1991)
Col. 107

Coal deposits in Kerala

(Deb. 37, Vol. IV, 03-09-1991)
Col. 138

Declaration of Roads in Kerala as National Highways

(Deb. 9, Vol. I, 19-07-1991)
Col. 43

**Demands for Grants (General)-1991-92—
Ministry of Agriculture, Ministry of
Food and Ministry of Rural
Development**

(Deb. 35, Vol. IV, 29-08-1991)
Col. 592-97

Department of Space Development of PSLV

(Deb. 7, Vol. I, 17-07-1991)
Col. 91-92

Development of Agriculture

(Deb. 39, Vol. IV, 05-09-1991)
Col. 144

Diplomatic Relations with Fiji

(Deb. 12, Vol. II, 25-07-1991)
Col. 128

Direct Flights to Australia

(Deb. 28, Vol. III, 20-08-1991)
Col. 35

**Drinking Water Supply Schemes in Kerala
with Foreign Collaboration**

(Deb. 24, Vol. III, 12-08-1991)
Col. 183

Earning of Railways

(Deb. 42, Vol. V, 10-09-1991)
Col. 291-94

- Employment to Victims of Peruman Rail Accident**
(Deb. 20, Vol. II, 06-08-1991)
Col. 109-10
- Expansion of Indian Telephone Industries Unit at Palakkad**
(Deb. 17, Vol. II, 01-08-1991)
Col. 106
- Expansion of Telephone Exchanges in Palakkad District of Kerala**
(Deb. 44, Vol. V, 12-09-1991)
Col. 198
- Expansion Plan for NIFT**
(Deb. 45, Vol. V, 13-09-1991)
Col. 55
- Expenditure on various expeditions to Antarctica**
(Deb. 11, Vol. II, 24-07-1991)
Col. 44-45
- Export of Cashewnut, Pepper and Marine Products**
(Deb. 13, Vol. II, 26-07-1991)
Col. 27-29
- Export of Readymade Garments**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 281
- Fencing on Indo-Bangladesh Border**
(Deb. 22, Vol. III, 08-08-1991)
Col. 186
- Financial Assistance to Kerala by Financial Institutions/ Banks**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 334
- Financial Crisis in Cochin Shipyard**
(Deb. 18, Vol. II, 02-08-1991)
Col. 150
- Forests Cover in Kerala**
(Deb. 5, Vol. I, 15-07-1991)
Col. 109-10
- General Budget, 1991-92—General Discussion**
(Deb. 17, Vol. II, 01-08-1991)
Col. 342-47
- Glut in Rubber Market in Cochin**
(Deb. 9, Vol. I, 19-07-1991)
Col. 44
- Gold Deposits in Kerala**
(Deb. 12, Vol. II, 25-07-1991)
Col. 127
- Government Accommodation to Government Employees**
(Deb. 5, Vol. I, 15-07-1991)
Col. 138-40
- Grant of Autonomy to Certain Units of I.T.I.**
(Deb. 44, Vol. V, 12-09-1991)
Col. 111
- Group Farming Schemes**
(Deb. 22, Vol. III, 08-08-1991)
Col. 112
- Guruvayoor-Kuttippuram Railway Line**
(Deb. 15, Vol. II, 30-07-1991)
Col. 155
- Harnessing of wind Energy in Kerala**
(Deb. 25, Vol. III, 13-08-1991)
Col. 218-19
- IL-76 Aircraft**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 165
- Implementation of Three Language Formula**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 144
- Indians Evacuated from Gulf Countries**
(Deb. 8, Vol. I, 18-07-1991)
Col. 60-61
- Indians Killed in Recent Civil War in Ethiopia**
(Deb. 8, Vol. I, 18-07-1991)
Col. 115

- Instrumentation Landing System at Calicut Airport**
(Deb. 28, Vol. III, 20-08-1991)
Col. 133
- Introduction of New Trains between New Delhi and Trivandrum**
(Deb. 6, Vol. I, 16-07-1991)
Col. 103
- Investment in Public Sector Undertakings in Kerala**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 279
- Kayamkulam Super Thermal Power Plant**
(Deb. 6, Vol. I, 16-07-1991)
Col. 103
- Killing of Elephants in Kerala**
(Deb. 24, Vol. III, 12-08-1991)
Col. 445-46
- Kuriyarkutty-Karappara Multipurpose Project**
(Deb. 30, Vol. III, 22-08-1991)
Col. 197
- Late Running of Kerala Express**
(Deb. 6, Vol. I, 16-07-1991)
Col. 103
- Leakage of Chlorine gas in Kerala**
(Deb. 21, Vol. III, 07-08-1991)
Col. 108
- Legislation for Marriage with a Foreigner**
(Deb. 45, Vol. V, 13-09-1991)
Col. 442
- LPG Connections in Kerala**
(Deb. 15, Vol. II, 30-07-1991)
Col. 153
- Navodaya Vidyalaya, Palakkad**
(Deb. 41, Vol. V, 09-09-1991)
Col. 245-46
- Need to take steps to telecast Malayalam Programme relayed from Trivandrum Doordarshan by other T.V. centres in Kerala (MUR 377)**
(Deb. 11, Vol. II, 24-07-1991)
Col. 202
- Need to widen the road near Valayar check post on National Highway No. 47 (MUR 377)**
(Deb. 42, Vol. V, 10-09-1991)
Col. 345-46
- New Ayurvedic Hospitals in Kerala**
(Deb. 24, Vol. III, 12-08-1991)
Col. 446-47
- New Electronic Units in Kerala**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 468
- New Telephone Connections in Kerala**
(Deb. 12, Vol. II, 25-07-1991)
Col. 126
- Nexus among People War Group, LTTE and ULFA**
(Deb. 12, Vol. II, 25-07-1991)
Col. 47
- One-Rank-One-Pay for Defence Personnel**
(Deb. 9, Vol. I, 19-07-1991)
Col. 20
- Opening of Post Offices at Palakkad District in Kerala**
(Deb. 44, Vol. V, 12-09-1991)
Col. 198
- Passport applications Pending in Regional Passport Offices, Kerala**
(Deb. 22, Vol. III, 08-08-1991)
Col. 108
- Permanent Wage Board for Central Government Employees**
(Deb. 18, Vol. II, 02-08-1991)
Col. 61
- Pollution due to Malbar Cement Factory, Palghat**
(Deb. 5, Vol. I, 15-07-1991)
Col. 139

- Railway Level Crossings in Kerala**
(Deb. 28, Vol. III, 20-08-1991)
Col. 134
- Renewal of Parambikulam Aliyar Agreement between Kerala and Tamil Nadu**
(Deb. 44, Vol. V, 12-09-1991)
Col. 373
- Restoration of Train between Palghat and Shoranur**
(Deb. 42, Vol. V, 10-09-1991)
Col. 238-39
- Rural Development Programmes in Kerala**
(Deb. 16, Vol. II, 31-07-1991)
Col. 58
- Special Foodgrains Production Programme**
(Deb. 30, Vol. III, 22-08-1991)
Col. 198
- Sponsor of Indian Students for Higher Studies in Australia**
(Deb. 30, Vol. III, 22-08-1991)
Col. 198
- Supply of Power to Kerala**
(Deb. 28, Vol. III, 20-08-1991)
Col. 13
- Takeover of KELTRON**
(Deb. 7, Vol. I, 17-07-1991)
Col. 90-91
- Temples, Masjids, Churches and Monuments in Kerala**
(Deb. 24, Vol. III, 12-08-1991)
Col. 447-56
- The Constitution (Scheduled Tribes) Order (Second Amendment) Bill—Consid.**
(Deb. 27, Vol. III, 19-08-1991)
Col. 204-06
- Tourism Plan**
(Deb. 6, Vol. I, 16-07-1991)
Col. 60
- TV Second Channel in State Capitals**
(Deb. 7, Vol. I, 17-07-1991)
Col. 46-47
- Uniform Wage Structure**
(Deb. 19, Vol. II, 05-08-1991)
Col. 109-10
- Upgradation of Regional Passport Office in Trivandrum**
(Deb. 17, Vol. II, 01-08-1991)
Col. 169
- Waiving of Loan to Farmers**
(Deb. 9, Vol. I, 19-07-1991)
Col. 65
- Widening of National Highway No. 17**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 169
- World Bank Assistance to Kerala State Electricity Board**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 44
- Vyas, Kumari Girija**
Certain Reference made to the late Maulana Abul Kalam Azad in the National Parliamentary quiz telecast (St.)
(Deb. 48, Vol. V, 17-09-1991)
Col. 174
- Wasnik, Shri Mukul Balkrishna**
Action Plan to Solve Unemployment Problem
(Deb. 29, Vol. III, 21-08-1991)
Col. 15
- Additional Gas Terminals to Gujarat and Maharashtra**
(Deb. 28, Vol. III, 20-08-1991)
Col. 55
- Additional Towns of Maharashtra Under IDSMT Scheme**
(Deb. 24, Vol. III, 12-08-1991)
Col. 544-45

- Air Accidents**
(Deb. 42, Vol. V, 10-09-1991)
Col. 256-58
- Airport in Buldana District, Maharashtra**
(Deb. 20, Vol. II, 06-08-1991)
Col. 165
- American Tourists**
(Deb. 28, Vol. III, 20-08-1991)
Col. 139
- Arrears of N.T.P.C.**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 262
- Atrocities on Scheduled Castes and Scheduled Tribes**
(Deb. 27, Vol. III, 19-08-1991)
Col. 11-17
- Atrocities on the Scheduled Castes and Scheduled Tribes and Other Weaker Sections (Motion)**
(Deb. 25, Vol. III, 13-08-1991)
Col. 454-63
- Attempt to Blow UP Secretariat Building in Madras**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 168
- Badarpur Power Station Delhi**
(Deb. 42, Vol. V, 10-09-1991)
Col. 254-55
- Birth Centenary Year of Dr. B.R. Ambedkar**
(Deb. 27, Vol. III, 19-08-1991)
Col. 86-87
- Census, 1991**
(Deb. 44, Vol. V, 12-09-1991)
Col. 132
- Demand for daily Running of Vidharbha Express**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 217
- Demands for Grants (General)—1991-92**
(Deb. 30, Vol. III, 22-08-1991)
Col. 310-17
- Deployment of Army on Civil Purposes**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 352
- Deportation of Sri Lankan Tamil Refugees**
(Deb. 17, Vol. II, 01-08-1991)
Col. 4
- Development of Tourist Circuits**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 261
- Export of Marine Products**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 131-32
- Filling up of Reserverd Vacancies for SCs/STs**
(Deb. 16, Vol. II, 31-07-1991)
Col. 47-48
- Funds for Development of National Highways in Maharashtra**
(Deb. 23, Vol. III, 09-08-1991)
Col. 18
- Gas Based Projects along HBJ Pipeline**
(Deb. 29, Vol. III, 21-08-1991)
Col. 122-24
- Goods Train Running Without Driver and Helper**
(Deb. 25, Vol. III, 13-08-1991)
Col. 267-68
- Grounding of Airbus-300**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 85
- Guidelines for Joint Ventures in Fisheries**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 259
- Gujarat Committee's Recommendation Regarding Promotion of Urdu Languages**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 249
- Illiteracy amongst Backward Classes and Reservation for Students**
(Deb. 24, Vol. III, 12-08-1991)
Col. 545-46

- Illiteracy Percentile**
(Deb. 5, Vol. I, 15-07-1991)
Col. 7
- International Narcotics Control Strategy**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 389
- Issue of Bonds by Konkan Railway Project Authorities**
(Deb. 13, Vol. II, 26-07-1991)
Col. 10
- Issue of Fresh Equity by Maruti Udyog Limited**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 463
- Joint Ventures in Deep-Sea-Fishing**
(Deb. 26, Vol. III, 14-08-1991)
Col. 30-32
- Killings and Kidnappings in J&K**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 235
- Mitigations of Grievances of SC/ST Employees in Public Sector Banks**
(Deb. 23, Vol. III, 09-08-1991)
Col. 173
- National Scheduled Castes and Scheduled Tribes Finance Development Corporation**
(Deb. 27, Vol. III, 19-08-1991)
Col. 84-85
- National Wastelands Development Board**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 27
- Naxalism in the Country**
(Deb. 22, Vol. III, 08-08-1991)
Col. 86
- New Equipment to Gauge the Water Flow in Cauvery**
(Deb. 30, Vol. III, 22-08-1991)
Col. 194-95
- New Urban Development Policy**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 121
- Overbridge at Nandura-Jalgaon Railway Crossing**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 267
- Payment of Bills by State Electricity Boards**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 109
- Performance of Indian Investment Centres**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 256
- Performance of Indians in Seoul Olympic and Beijing Asian Games**
(Deb. 24, Vol. III, 12-08-1991)
Col. 546-47
- Price of Petrol**
(Deb. 28, Vol. III, 20-08-1991)
Col. 139
- Price rise after Budget**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 24
- Private Engineering Colleges in Maharashtra**
(Deb. 41, Vol. V, 09-09-1991)
Col. 269-72
- Private Sector Participation in Defence Production and Export**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 314-15
- Privatisation of Vayudoot**
(Deb. 20, Vol. II, 06-08-1991)
Col. 40-41
- Processes by Central Drug Research Institute**
(Deb. 43, Vol. V, 11-09-1991)
Col. 204-07
- Progress made regarding Vocational Education**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 247

- Propaganda Campaign against India by JKLF in the UK**
(Deb. 22, Vol. III, 08-08-1991)
Col. 102
- Purchase of Ground Handling Equipments by Air India**
(Deb. 42, Vol. V, 10-09-1991)
Col. 111
- Quality Stationery Products**
(Deb. 24, Vol. III, 12-08-1991)
Col. 255
- Railway Budget—1991-92-General Discussion and Demands for Grants (Railways)—1991-92**
(Deb. 10, Vol. III, 20-07-1991)
Col. 145
- Rajiv Gandhi International Aviation Award**
(Deb. 28, Vol. III, 20-08-1991)
Col. 59
- Recovery of Income Tax Dues from Football Players**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 271-72
- Recruitment and Promotion of SCs/STs in Kendriya Vidyalayas and Central Universities**
(Deb. 27, Vol. III, 19-08-1991)
Col. 84
- Recruitment of Scheduled Castes/ Scheduled Tribes in Public Sector Banks/Financial Institutions**
(Deb. 23, Vol. III, 09-08-1991)
Col. 170
- Reduction in the Supply of Foodgrains to PDS**
(Deb. 43, Vol. V, 11-09-1991)
Col. 109-10
- Relationship with ASEAN Countries**
(Deb. 30, Vol. III, 22-08-1991)
Col. 195
- Report of US Congressional Research Service on Kashmir**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 437-39
- Report on Troubled States**
(Deb. 29, Vol. III, 21-08-1991)
Col. 195-204
- Request by Amnesty International to Visit to India**
(Deb. 30, Vol. III, 22-08-1991)
Col. 194
- Reservation for Scheduled Castes/ Scheduled Tribes in Nationalised Banks**
(Deb. 23, Vol. III, 09-08-1991)
Col. 76
- Reservation Quota at Bombay-Nagpur Route**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 267
- Round Table Conference Organised by Foreign Investment Advisory Council**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 255
- SC/ST Employees**
(Deb. 21, Vol. III, 07-08-1991)
Col. 28-33
- Setting up of a New State Reorganisation Committee**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 436
- Setting up of Oil Refinery in Central India**
(Deb. 25, Vol. III, 13-08-1991)
Col. 165
- Starvation Deaths**
(Deb. 22, Vol. III, 08-08-1991)
Col. 147
- Statutory Development Boards**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 143

- Statutory Recognition to SC/ST Employees Association
(Deb. 38, Vol. IV, 04-09-1991)
Col. 102
- Supply of Gas to sugar Units in North Maharashtra
(Deb. 25, Vol. III, 13-08-1991)
Col. 11
- Trade and Transit Treaty between India and Nepal
(Deb. 35, Vol. IV, 29-08-1991)
Col. 436-37
- TV Transmitter in Buldhana
(Deb. 21, Vol. III, 07-08-1991)
Col. 187
- Under-Valuation of Closing Stock by Companies
(Deb. 23, Vol. III, 09-08-1991)
Col. 169
- Unemployment (Res.)
(Deb. 40, Vol. IV, 06-09-1991)
Col. 515
- Upgradation of Power Stations of Bhakra Dam
(Deb. 37, Vol. IV, 03-09-1991)
Col. 68
- Upgradation of Roads in Maharashtra as National Highways
(Deb. 23, Vol. III, 09-08-1991)
Col. 172
- Utilisation of Installed Capacity of Ordnance Factories
(Deb. 36, Vol. IV, 30-08-1991)
Col. 63
- Vacancies in Public Sector Undertaking
(Deb. 21, Vol. III, 07-08-1991)
Col. 17
- Vayudoot Services
(Deb. 28, Vol. III, 20-08-1991)
Col. 137
- Vegetables and Fruits Production
(Deb. 30, Vol. III, 22-08-1991)
Col. 99-100
- Yadav, Dr. S.P.
- Airbus A-320
(Deb. 33, Vol. IV, 27-08-1991)
Col. 146
- Alleged Violation of Human Rights and Abuse of Power by Armed Forces
(Deb. 40, Vol. IV, 06-09-1991)
Col. 383
- Cancellation of train between Sambhal-Moradabad
(Deb. 28, Vol. III, 20-08-1991)
Col. 66
- Corruption in Moradabad Division
(Deb. 37, Vol. IV, 03-09-1991)
Col. 240
- Cost Escalation of Atomic Power Projects
(Deb. 34, Vol. IV, 28-08-1991)
Col. 307
- Fake Appointment in Moradabad
(Deb. 37, Vol. IV, 03-09-1991)
Col. 38
- Flood and Drought situation in the country (DUR 193)
(Deb. 21, Vol. III, 07-08-1991)
Col. 431
- Losses Incurred by IISCO, Burnpur
(Deb. 35, Vol. IV, 29-08-1991)
Col. 276-77
- Need to Introduce the Cancelled Trains between Sambhal and Moradabad
(Deb. 29, Vol. III, 21-08-1991)
Col. 300
- Railway Budget, 1991-92-General Discussion and Demands for Grants (Railways), 1991-92
(Deb. 12, Vol. II, 25-07-1991)
Col. 304

Selection Grade and Super time Scales of Indian Forest Service (Deb. 38, Vol. IV, 04-09-1991) Col. 185	Debts of Delhi State Industrial Development Corporation (Deb. 34, Vol. IV, 28-08-1991) Col. 267
Theft of Railway Property (Deb. 42, Vol. V, 10-09-1991) Col. 106	Demands of RRB Workers Association (Deb. 36, Vol. IV, 30-08-1991) Col. 168
Yadav, Shri Arjun Singh	Expansion of Railways (Deb. 37, Vol. IV, 03-09-1991) Col. 244
Anganwadi Programmes (Deb. 41, Vol. V, 09-09-1991) Col. 434-36	Food items caught by Delhi Police (Deb. 38, Vol. IV, 04-09-1991) Col. 79
Arms Supply to CRPF in Punjab and J&K (Deb. 35, Vol. IV, 29-08-1991) Col. 277-78	Functioning of Cooperative Societies in Delhi (Deb. 44, Vol. V, 12-09-1991) Col. 300
Ban on production of Consumer Goods (Deb. 43, Vol. V, 11-09-1991) Col. 143	Guest Houses in Delhi (Deb. 39, Vol. IV, 05-09-1991) Col. 247
Blackmarketing and Adulteration of Petroleum Products in Uttar Pradesh (Deb. 42, Vol. V, 10-09-1991) Col. 135-36	Increase in price of Mother Dairy Milk (Deb. 44, Vol. V, 12-09-1991) Col. 297
Cases Registered under SITA (Deb. 44, Vol. V, 12-09-1991) Col. 229	Industry in Jaunpur, U.P. (Deb. 43, Vol. V, 11-09-1991) Col. 489-90
Commercial Constructions in DDA Residential Areas (Deb. 41, Vol. V, 09-09-1991) Col. 466-67	Issue of Licences to Sub-brokers in Stock Exchanges (Deb. 45, Vol. V, 13-09-1991) Col. 283
Commission to Petrol Pump and LPG Dealers (Deb. 42, Vol. V, 10-09-1991) Col. 287-88	Killing of Peacocks in Madhya Pradesh (Deb. 41, Vol. V, 09-09-1991) Col. 155-56
Complaints against Cotton Companies in Bombay (Deb. 45, Vol. V, 13-09-1991) Col. 147	Loss of Revenue due to Incorrect Fixation of Permit Fee and Non-Fixation of Parking Charges (Deb. 39, Vol. IV, 05-09-1991) Col. 82
Complaints for Leaking LPG Cylinders (Deb. 42, Vol. V, 10-09-1991) Col. 84	Motor Accident Claims Tribunals (Deb. 40, Vol. IV, 06-09-1991) Col. 321
Consumer Price Index (Deb. 45, Vol. V, 13-09-1991) Col. 79	

- Narcotics Gangs in Country**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 384
- National Wastelands Development Board**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 19-30
- New Telephone Circle in Jaunpur District of UP**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 249
- Power Position**
(Deb. 28, Vol. III, 20-08-1991)
Col. 58
- Rejection of Applications on out of turn basis**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 102
- Reservation Quota for Jaunpur Station**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 132
- Rural Electrification and Energisation of Pumpscts in Uttar Pradesh**
(Deb. 42, Vol. V, 10-09-1991)
Col. 289-91
- Sale of old Stock Fertilisers at New Rates**
(Deb. 43, Vol. V, 11-09-1991)
Col. 153
- Service Station at Jaunpur**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 280
- Smuggling Activities near Indian Shore**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 116
- Take over of CRIY, CCRYN and Vishwayanta Yogashram**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 219
- Tax Evasions by Professionals**
(Deb. 45, Vol. V, 13-09-1991)
Col. 201
- Train Service between Jaunpur and Bombay**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 281
- Tubewells in Uttar Pradesh**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 286
- Unauthorised Constructions and Encroachments in Delhi**
(Deb. 44, Vol. V, 12-09-1991)
Col. 184
- Waste and Fallow Lands**
(Deb. 44, Vol. V, 12-09-1991)
Col. 49-50
- Yadav, Shri Chadrajit**
- Anti-Indian Utterances by the Chief of Army Staff of Pakistan**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 169-70
- Assistance from Foreign Agencies for Improvement of Exports**
(Deb. 13, Vol. II, 26-07-1991)
Col. 29-32
- Atrocities on Scheduled Castes and Scheduled Tribes**
(Deb. 27, Vol. III, 19-08-1991)
Col. 16
- Atrocities Perpetrated by Police at Bahadurgarh on the Villagers of Brahi (Haryana)**
(Deb. 41, Vol. V, 09-09-1991)
Col. 624
- Autonomy to the Electronic Media**
(Deb. 7, Vol. I, 17-07-1991)
Col. 26-27
- Cancellation of General Elections in Punjab Bill—Int.**
(Deb. 44, Vol. V, 12-09-1991)
Col. 433

- Clearance of Subarnarekha and Tehri Dam Projects
(Deb. 19, Vol. II, 05-08-1991)
Col. 15
- Conference on Indian Ocean as a Zone of Peace
(Deb. 30, Vol. III, 22-08-1991)
Col. 104-05
- Constitution of Commodity Management Board
(Deb. 39, Vol. IV, 05-09-1991)
Col. 5
- Consumer Protection Act, 1986
(Deb. 34, Vol. IV, 28-08-1991)
Col. 42
- Continuance of Proclamation by President in Relation to the State of Punjab (Res.)
(Deb. 49, Vol. V, 18-09-1991)
Col. 28
- Conversion and Doubling of Metre Gauge Lines
(Deb. 6, Vol. I, 16-07-1991)
Col. 35
- Conversion of New Rail Lines
(Deb. 42, Vol. V, 10-09-1991)
Col. 9
- Decision to Gherao of Assistant Commissioner Kendriya Vidyalaya, Lucknow
(Deb. 41, Vol. V, 09-09-1991)
Col. 476-77
- Delhi-Bombay Flight via Allahabad
(Deb. 6, Vol. I, 16-07-1991)
Col. 27
- Demands for Grants (General) 1991-92—Ministry of Defence
(Deb. 38, Vol. IV, 04-09-1991)
Col. 549
- Demands for Grants (General)—1991-1992—Ministry of Industry
(Deb. 28, Vol. III, 20-08-1991)
Col. 295
- Development of Tourism in Goa
(Deb. 37, Vol. IV, 03-09-1991)
Col. 26
- Diploma in Computer Application Course in Hindi Medium
(Deb. 43, Vol. V, 11-09-1991)
Col. 22
- Electoral Reforms
(Deb. 4, Vol. I, 12-07-1991)
Col. 14
- Escape from the Custody and Subsequent Death of Shri Shanmugam, an accused in the Rajiv Gandhi Assassination Case (DUR 193)
(Deb. 14, Vol. II, 29-07-1991)
Col. 321-26
- Expansion and Improvement of Broadcasting Facilities
(Deb. 11, Vol. II, 24-07-1991)
Col. 73-78
- Export of Iron ore to Japan
(Deb. 45, Vol. V, 13-09-1991)
Col. 31
- Finance (No. 2) Bill—Consid. and Pass
(Deb. 46, Vol. V, 14-09-1991)
Col. 116
- Flood and drought situation in the country (DUR 193)
(Deb. 21, Vol. III, 07-08-1991)
Col. 392
- Food Processing Industries
(Deb. 29, Vol. III, 21-08-1991)
Col. 39-40
- Formation of Anti-Communal Riots
(Deb. 8, Vol. I, 18-07-1991)
Col. 100
- Funding of Sub-stations by Rural Electrification Corporation
(Deb. 33, Vol. IV, 27-08-1991)
Col. 37

- IMF Loan**
(Deb. 4, Vol. I, 12-07-1991)
Col. 58
- Impact of Rupee Devaluation**
(Deb. 9, Vol. I, 19-07-1991)
Col. 8
- Incentives to Small and Medium Scale Industries**
(Deb. 7, Vol. I, 17-07-1991)
Col. 78
- Indians in Hong Kong**
(Deb. 12, Vol. II, 25-07-1991)
Col. 12
- Indo-Pak Talks**
(Deb. 8, Vol. I, 18-07-1991)
Col. 45
- International Situation (Motion)**
(Deb. 49, Vol. V, 18-09-1991)
Col. 109
- Involvement of Private Sector in Road Construction**
(Deb. 23, Vol. III, 09-08-1991)
Col. 23
- Jawahar Rozgar Yojana**
(Deb. 16, Vol. II, 31-07-1991)
Col. 27
- Leakage of Question Papers of Civil Services (Preliminary) Examination, 1991**
(Deb. 7, Vol. I, 17-07-1991)
Col. 27-28
- Lockout in Industrial Units**
(Deb. 14, Vol. II, 29-07-1991)
Col. 172-74
- Modernisation of Indian Air Force**
(Deb. 9, Vol. I, 19-07-1991)
Col. 36
- Motion of Thanks on the President's Address**
(Deb. 7, Vol. I, 17-07-1991)
Col. 184
- National Wastelands Development Board**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 28
- Need to set up a 'Development Commission' for all round development of Eastern Uttar Pradesh**
(Deb. 27, Vol. III, 19-08-1991)
Col. 200-01
- Population below Poverty Line**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 17
- Power Generation in Uttar Pradesh**
(Deb. 25, Vol. III, 13-08-1991)
Col. 193-216
- Production of Films by Foreigners in India**
(Deb. 43, Vol. V, 11-09-1991)
Col. 33
- Sale of Gold**
(Deb. 4, Vol. I, 12-07-1991)
Col. 24-31
- Security Cover for Tourists Visiting Kashmir**
(Deb. 8, Vol. I, 18-07-1991)
Col. 19
- Shortage of Dwelling Units**
(Deb. 14, Vol. II, 29-07-1991)
Col. 28-29
- Solution of Punjab Problem**
(Deb. 30, Vol. III, 22-08-1991)
Col. 6
- The Budget (General) 1991-92**
(Deb. 15, Vol. II, 30-07-1991)
Col. 288-315
- Ulfa Terrorists Activities in Assam**
(Deb. 41, Vol. V, 09-09-1991)
Col. 647

- Water Pollution**
(Deb. 41, Vol. V, 09-09-1991)
Col. 14
- World Bank Assistance for the Pollution Control Projects**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 12
- Yadav, Shri Chanchan Prasad**
- Demands for Grants (General) 1991-92**
Ministry of Agriculture, Ministry of Food and Ministry of Rural Development
(Deb. 37, Vol. IV, 03-09-1991)
Col. 451
- Yadav, Shri Devendra Prasad**
- Allocation of Funds to States for Construction of Court Building/ Residential Accommodation for Judicial Officers**
(Deb. 45, Vol. V, 13-09-1991)
Col. 116
- Amenities for Passengers at Reservation Hall at Patna Junction**
(Deb. 25, Vol. III, 13-08-1991)
Col. 221-22
- Assistance to Voluntary Organisation**
(Deb. 41, Vol. V, 09-09-1991)
Col. 305-08
- Basic Drugs Unit of I.D.P.L. in Bihar**
(Deb. 21, Vol. III, 07-08-1991)
Col. 114
- Companies Registered in Bihar**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 302
- Delay in Free Distribution of Books in NDMC and MCD Schools**
(Deb. 27, Vol. III, 19-08-1991)
Col. 144-45
- Delegation to Kuwait to Procure Contracts for Construction Work**
(Deb. 23, Vol. III, 09-08-1991)
Col. 66
- Demands for Grants (General)—1991-1992—Ministry of Agriculture, Ministry of Food and Ministry of Rural Development**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 608
- Expenditure of District Industries Centres**
(Deb. 43, Vol. V, 11-09-1991)
Col. 324-26
- Free of cost Television sets to Panchayats**
(Deb. 43, Vol. V, 11-09-1991)
Col. 276-77
- Funds to Bihar under JRY**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 186
- H.S.G. Test in Dr. Ram Manohar Lohia Hospital, New Delhi**
(Deb. 24, Vol. III, 12-08-1991)
Col. 285-87
- Irrigation Projects in Bihar affected by Inter-State Disputes**
(Deb. 30, Vol. III, 22-08-1991)
Col. 81-82
- Issue of letters of intent**
(Deb. 43, Vol. V, 11-09-1991)
Col. 88-96
- Krishi Vigyan Kendra**
(Deb. 22, Vol. III, 08-08-1991)
Col. 207
- Loans to Small and Marginal Farmers and Agricultural Labourers**
(Deb. 13, Vol. II, 26-07-1991)
Col. 215
- Maintenance of Government Quarters by C.P.W.D.**
(Deb. 19, Vol. II, 05-08-1991)
Col. 148-49
- National Commission on rural labour**
(Deb. 41, Vol. V, 09-09-1991)
Col. 30

- Need to develop Chikna railway station (North-Eastern Railway) into a crossing railway station (MUR 377)
(Deb. 39, Vol. IV, 05-09-1991)
Col. 355
- Need to provide a halt at Narpatnagar village between Sakiri Junction and Tarsaral railway station of North-Eastern Railway and to name it after Shaheed Suraj Narain Singh (MUR 377)
(Deb. 42, Vol. V, 10-09-1991)
Col. 347-48
- New Labour Policy
(Deb. 14, Vol. II, 29-07-1991)
Col. 101
- New Railway Stations
(Deb. 33, Vol. IV, 27-08-1991)
Col. 200
- Overbridge at level crossing at Kishanganj/Dalkoha
(Deb. 28, Vol. III, 20-08-1991)
Col. 94
- Persons Suffering from Psychiatric Diseases
(Deb. 32, Vol. IV, 26-08-1991)
Col. 174
- Private Firms in Oil Exploration and Production
(Deb. 20, Vol. II, 06-08-1991)
Col. 103
- Production, Requirement and Import of Petroleum Products
(Deb. 20, Vol. II, 06-08-1991)
Col. 124-25
- Proposal to name Central Agricultural Institute after late Ch. Charan Singh
(Deb. 22, Vol. III, 08-08-1991)
Col. 207
- Purchase of Hydel Power from Nepal
(Deb. 20, Vol. II, 06-08-1991)
Col. 202-03
- Quantity of Foodgrains supplied to States
(Deb. 38, Vol. IV, 04-09-1991)
Col. 303
- Railway Bridges in Bihar
(Deb. 25, Vol. III, 13-08-1991)
Col. 124-25
- Ravine Development Programme
(Deb. 22, Vol. III, 08-08-1991)
Col. 94
- Recruitment of Pilots
(Deb. 33, Vol. IV, 27-08-1991)
Col. 145
- Replacing of Steam Engines with Diesel Engines
(Deb. 15, Vol. II, 30-07-1991)
Col. 138
- Review of Reservation Policy
(Deb. 27, Vol. III, 19-08-1991)
Col. 22-23
- Selling of sub-standard goods by Kendriya Bhandar Stores
(Deb. 21, Vol. III, 07-08-1991)
Col. 270
- Setting up of Licensed Post Offices in Urban Areas
(Deb. 44, Vol. V, 12-09-1991)
Col. 99
- Sick Industrial Units in Bihar
(Deb. 38, Vol. IV, 04-09-1991)
Col. 280
- Size of Exploratory Wells
(Deb. 20, Vol. II, 06-08-1991)
Col. 96-97
- Slum Population
(Deb. 27, Vol. III, 19-08-1991)
Col. 88
- Steps for Maintaining Status Quo of Religious Shrines and Places of Worship (Res.)
(Deb. 13, Vol. II, 26-07-1991)
Col. 341

- Suggestion for Independent Department for Environment**
(Deb. 43, Vol. V, 11-09-1991)
Col. 401-02
- Talks with Nepal on Multi-Purpose Projects**
(Deb. 8, Vol. I, 18-07-1991)
Col. 14-15
- Ulfa Terrorists Activities in Assam**
(Deb. 41, Vol. V, 09-09-1991)
Col. 646
- Yadav, Shri Ram Lakhan Singh**
- Action taken under FERA against Companies engaged in Food Processing**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 221
- Alleged complaints of Corruption Negligence of duty**
(Deb. 21, Vol. III, 07-08-1991)
Col. 262
- Alleged Support of Officers of a Library for a Political Party**
(Deb. 41, Vol. V, 09-09-1991)
Col. 456
- Anganwadi Programmes**
(Deb. 41, Vol. V, 09-09-1991)
Col. 434-36
- Assistance to Bihar to Control Kala-azzar**
(Deb. 14, Vol. II, 29-07-1991)
Col. 70-72
- Atomic power plants**
(Deb. 11, Vol. II, 24-07-1991)
Col. 9-10
- Ban on production of Consumer Goods**
(Deb. 43, Vol. V, 11-09-1991)
Col. 143
- Cases Registered under SIT**
(Deb. 44, Vol. V, 12-09-1991)
Col. 229
- Central Assistance to Bihar for Control of Water-Logging**
(Deb. 17, Vol. II, 01-08-1991)
Col. 214
- Central Assistance for Control of Floods in Bihar**
(Deb. 22, Vol. III, 08-08-1991)
Col. 200
- Central Assistance to States for Economic Development**
(Deb. 21, Vol. III, 07-08-1991)
Col. 101
- Checking of Smuggling Activities**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 296
- College and School in Danapur Division for Railway Employees**
(Deb. 25, Vol. III, 13-08-1991)
Col. 190-91
- Commercial Constructions in DDA Residential Areas**
(Deb. 41, Vol. V, 09-09-1991)
Col. 466-67
- Complaints Against Cotton Companies in Bombay**
(Deb. 45, Vol. V, 13-09-1991)
Col. 147
- Construction of Government Houses Behind Western Court, New Delhi**
(Deb. 27, Vol. III, 19-08-1991)
Col. 148
- Conversion of the Residence of Freedom Fighter Shri Vir Kumar Singh to a National Museum**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 141
- Conversion of Western Court as Nehru Museum**
(Deb. 27, Vol. III, 19-08-1991)
Col. 148
- Credit-Deposit Ratio of Bihar**
(Deb. 23, Vol. III, 09-08-1991)
Col. 251

- Delhi Energy Development Agency
(Deb. 42, Vol. V, 10-09-1991)
Col. 259-62
- Demands of RRB Workers Association
(Deb. 36, Vol. IV, 30-08-1991)
Col. 168
- Development Projects/Schemes for Bihar
(Deb. 21, Vol. III, 07-08-1991)
Col. 109
- Expansion of Railways
(Deb. 37, Vol. IV, 03-09-1991)
Col. 244
- Financial Assistance for Development of Fisheries in Bihar
(Deb. 17, Vol. II, 01-08-1991)
Col. 126-27
- Fire in Coal Mines in Bihar
(Deb. 33, Vol. IV, 27-08-1991)
Col. 144
- Forged Passport
(Deb. 12, Vol. II, 25-07-1991)
Col. 80
- Fruit and Vegetable Based Industries in Bihar
(Deb. 16, Vol. II, 31-07-1991)
Col. 89-90
- Immunization of Children
(Deb. 41, Vol. V, 09-09-1991)
Col. 57-64
- Import of Plants Generating Power from Garbage
(Deb. 28, Vol. III, 20-08-1991)
Col. 103
- Investment by Banks and Financial Institutions in Bihar
(Deb. 23, Vol. III, 09-08-1991)
Col. 28
- Koilwar Railway Bridge
(Deb. 37, Vol. IV, 03-09-1991)
Col. 70
- Licences for Mining in Bihar
(Deb. 39, Vol. IV, 05-09-1991)
Col. 150
- National Highway between Patna and Arrah
(Deb. 18, Vol. II, 02-08-1991)
Col. 71
- News Item Captioned Punarmulyankan Kitna Sahi
(Deb. 41, Vol. V, 09-09-1991)
Col. 127-28
- Non-Registration of Cases at Police Stations
(Deb. 17, Vol. II, 01-08-1991)
Col. 120-21
- Pending Power Projects of Bihar
(Deb. 25, Vol. III, 13-08-1991)
Col. 120-23
- Pending Projects in Bihar
(Deb. 20, Vol. II, 06-08-1991)
Col. 114
- Per Capita Power Consumption in Bihar
(Deb. 15, Vol. II, 30-07-1991)
Col. 18
- Plans to Improve Traffic and Transportation System in Delhi
(Deb. 36, Vol. IV, 30-08-1991)
Col. 68
- Police Officers on Deputation to CBI
(Deb. 16, Vol. II, 31-07-1991)
Col. 84-85
- Power Generation Capacity in Bihar
(Deb. 15, Vol. II, 30-07-1991)
Col. 204
- Production of Natural Gas
(Deb. 33, Vol. IV, 27-08-1991)
Col. 140
- Railway Schemes in Bihar
(Deb. 15, Vol. II, 30-07-1991)
Col. 79

Yadav, Shri Satyapal Singh

Construction of Bypass on National Highway at Shahjahanpur
(Deb. 36, Vol. IV, 30-08-1991)
Col. 123

Fertilizer Plant at Shahjahanpur, UP
(Deb. 29, Vol. III, 21-08-1991)
Col. 113-14

Halt of Express Trains at Pura Station, Northern Railway
(Deb. 25, Vol. III, 13-08-1991)
Col. 29

LPG connections on recommendations of Members of Parliament
(Deb. 28, Vol. III, 20-08-1991)
Col. 35

Modernisation of Police Forces
(Deb. 17, Vol. II, 01-08-1991)
Col. 11

Opening of New Post Office under 100 Day's programme
(Deb. 39, Vol. IV, 05-09-1991)
Col. 123

Yadav, Shri Surya Narayan

Action Plan to Solve Unemployment Problem
(Deb. 29, Vol. III, 21-08-1991)
Col. 16

Amount Spent under Afforestation Programme in Bihar
(Deb. 24, Vol. III, 12-08-1991)
Col. 572-73

Applications of Freedom Fighters from Bihar
(Deb. 22, Vol. III, 08-08-1991)
Col. 116

Appointment of Judges for Motor Vehicle Accident Tribunals
(Deb. 45, Vol. V, 13-09-1991)
Col. 181

Attending of Complaints by CPWD Enquiry Office, R K Puram
(Deb. 27, Vol. III, 19-08-1991)
Col. 127-29

Claims Cases Pending
(Deb. 27, Vol. III, 19-08-1991)
Col. 165

Coal Supply to Small Scale Industries in Bihar
(Deb. 33, Vol. IV, 27-08-1991)
Col. 166

Compensation to the Victims of Road Accidents
(Deb. 45, Vol. V, 13-09-1991)
Col. 439

Construction of Border Road from Darbhanga to Forbesganj
(Deb. 4, Vol. I, 12-07-1991)
Col. 45

Conversion of Mansi-Forbesganj Railway Line
(Deb. 6, Vol. I, 16-07-1991)
Col. 99

Demands for Grants (General)—1991-1992—Ministry of Defence
(Deb. 39, Vol. IV, 05-09-1991)
Col. 423

Demands for Grants (General)—1991-92—Ministry of Agriculture, Ministry of Food and Ministry of Rural Development
(Deb. 35, Vol. IV, 29-08-1991)
Col. 642-48

Difference in rates of items in Kendriya Bhandar and Super Bazar
(Deb. 26, Vol. III, 14-08-1991)
Col. 27-28

Dismantling of Chimneys of R.K. Puram Quarters
(Deb. 24, Vol. III, 12-08-1991)
Col. 263

- Doordarshan Kendra, Saharsa**
 (Deb. 7, Vol. I, 17-07-1991)
 Col.66
- Export of Handloom and Powerloom Textiles**
 (Deb. 4, Vol. I, 12-07-1991)
 Col.225
- Export of Maruti Vehicles**
 (Deb. 21, Vol. III, 07-08-1991)
 Col.128
- Export of Scooters**
 (Deb. 21, Vol. III, 07-08-1991)
 Col.267
- Fall in Oil Production**
 (Deb. 25, Vol. III, 13-08-1991)
 Col.191-92
- Flood and Drought Situation in the Country (DUR 193)**
 (Deb. 29, Vol. III, 21-08-1991)
 Col.457-59
- General Budget, 1991-92—General Discussion**
 (Deb. 17, Vol. II, 01-08-1991)
 Col.287-96
- Government and Voluntary Organisation Functioning for Adult Education in Bihar**
 (Deb. 24, Vol. III, 12-08-1991)
 Col.573-74
- Implementation of Assam Accord**
 (Deb. 39, Vol. IV, 05-09-1991)
 Col.27
- Irregularities in allotting LPG Agencies**
 (Deb. 37, Vol. IV, 03-09-1991)
 Col.140
- Linking of districts of Bihar with Capital**
 (Deb. 28, Vol. III, 20-08-1991)
 Col.94
- Linking of Saharsa with Vayudoot Service**
 (Deb. 6, Vol. I, 16-07-1991)
 Col.53
- Linking of Veerpur with Supol in Bihar through STD**
 (Deb. 8, Vol. I, 18-07-1991)
 Col.139
- Memorandum from "Aapsi Mitra Mandal" Shalimar Bagh, Delhi**
 (Deb. 32, Vol. IV, 26-08-1991)
 Col.53
- Migrant Child Labour**
 (Deb. 27, Vol. III, 19-08-1991)
 Col.30
- Modernisation of Saharsa Railway Station**
 (Deb. 20, Vol. II, 06-08-1991)
 Col.113
- Motor Accidents Claims**
 (Deb. 45, Vol. V, 13-09-1991)
 Col.439
- Multi-Purpose River Valley Projects on Koshi, Kamla and Baghmata Rivers**
 (Deb. 17, Vol. II, 01-08-1991)
 Col.28
- National Commission on rural labour**
 (Deb. 41, Vol. V, 09-09-1991)
 Col.25
- National Highway No. 52**
 (Deb. 45, Vol. V, 13-09-1991)
 Col.8
- Need to construct a railway overbridge in Saharsa (MUR 377)**
 (Deb. 5, Vol. I, 15-07-1991)
 Col.203
- Old Age Pension**
 (Deb. 24, Vol. III, 12-08-1991)
 Col.550
- Opening of Post Offices in All Gram Panchayats of Saharsa District**
 (Deb. 8, Vol. I, 18-07-1991)
 Col.64
- Pratapganj Birpur Railway Line (NER)**
 (Deb. 15, Vol. II, 30-07-1991)
 Col.141

- Prices of Pulses**
(Deb. 21, Vol. III, 07-08-1991)
Col. 21
- Procurement of Cotton by Cotton Corporation of India**
(Deb. 23, Vol. III, 09-08-1991)
Col. 116
- Proposal to Increase Navodaya Vidyalyays**
(Deb. 5, Vol. I, 15-07-1991)
Col. 13-16
- Proposal to set up Medical Institute at Patna**
(Deb. 19, Vol. II, 05-08-1991)
Col. 143
- Purchase of Generator Sets by MCD Hospitals**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 345
- Security Cover for Tourists Visiting Kashmir**
(Deb. 8, Vol. I, 18-07-1991)
Col. 20-21
- Setting up of Industry in Saharsa in Bihar**
(Deb. 21, Vol. III, 07-08-1991)
Col. 219
- Statutory Resolution Re: Disapproval of the Delhi Municipal Laws (Amendment) Ordinance, 1991 and Delhi Municipal Laws (Amendment) Bill—Consid. and Pass**
(Deb. 20, Vol. II, 06-08-1991)
Col. 331-33
- Statutory Resolution Re: Disapproval of the Jammu and Kashmir Criminal Law (Amendment) Ordinance, 1991 and Jammu and Kashmir Criminal Law Amendment (Second Amending) Bill—Consid. and Pass**
(Deb. 20, Vol. II, 06-08-1991)
Col. 366-68
- Steps for Maintaining Status Quo of Religious Shrines and Places of Worship (Res.)**
(Deb. 9, Vol. I, 19-07-1991)
Col. 158
- Support Price of Agricultural Produce**
(Deb. 35, Vol. IV, 29-08-1991)
Col. 26
- Suspension of I.A. Services**
(Deb. 42, Vol. V, 10-09-1991)
Col. 21
- Unemployment (Res.)**
(Deb. 40, Vol. IV, 06-09-1991)
Col. 530
- Vacancies in Public Sector Undertaking**
(Deb. 21, Vol. III, 07-08-1991)
Col. 14
- Widening of National Highway Passing through North Bihar**
(Deb. 18, Vol. II, 02-08-1991)
Col. 81
- World Bank Assistance for the Pollution Control Projects**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 15
- Yadav, Shri Vijay Kumar**
- Airstrip at Biharsharif, Bihar**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 185
- Alleged Evasion of Excise Duty by Beedi Manufacturers of Bihar**
(Deb. 31, Vol. IV, 23-08-1991)
Col. 40-41
- Antennae which receive Foreign Programmes**
(Deb. 44, Vol. V, 12-09-1991)
Col. 377
- Backwardness of Villages**
(Deb. 34, Vol. IV, 28-08-1991)
Col. 520

- Buddhist Centre**
(Deb. 42, Vol. V, 10-09-1991)
Col. 329
- Candidates in Tenth Lok Sabha Elections**
(Deb. 45, Vol. V, 13-09-1991)
Col. 83
- Capital of Monopoly Houses**
(Deb. 18, Vol. II, 02-08-1991)
Col. 105
- Clinical Research by Central Council for Research in Homoeopathy**
(Deb. 19, Vol. II, 05-08-1991)
Col. 65-66
- Code of Criminal Procedure (Amendment) Bill—Consid. & Pass**
(Deb. 48, Vol. V, 17-09-1991)
Col. 144
- Conversion of Bihar Fatuha-Islampur Rail Line**
(Deb. 28, Vol. III, 20-08-1991)
Col. 67
- Criteria for allotment of Petro/ Diesel/ LPG Agencies**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 38
- Education to Children of Agriculture Labour**
(Deb. 41, Vol. V, 09-09-1991)
Col. 130-31
- Escape from the Custody and Subsequent Death of Shri Shanmugam, an accused in the Rajiv Gandhi Assassination Case (DUR 193)**
(Deb. 14, Vol. II, 29-07-1991)
Col. 330-32
- Exploitation of Sulphur Mineral Development in Rajgir (Bihar)**
(Deb. 17, Vol. II, 01-08-1991)
Col. 150-51
- Export of Handloom and Powerloom Textiles**
(Deb. 4, Vol. I, 12-07-1991)
Col. 21
- Express Train from Patna to Delhi**
(Deb. 42, Vol. V, 10-09-1991)
Col. 36
- Funds to Bihar for Rural Development**
(Deb. 21, Vol. III, 07-08-1991)
Col. 119
- Government Expenditure on Unproductive Heads**
(Deb. 45, Vol. V, 13-09-1991)
Col. 241
- Growing Fruits and Vegetables in Bihar**
(Deb. 17, Vol. II, 01-08-1991)
Col. 150
- Halt of Express Trains at Bakhtayarpur Junction**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 56
- Houses to Homeless Labourers**
(Deb. 29, Vol. III, 21-08-1991)
Col. 164-66
- Housing Loans to Beedi Workers**
(Deb. 32, Vol. IV, 26-08-1991)
Col. 204
- Increase in Crude Oil Prices**
(Deb. 20, Vol. II, 06-08-1991)
Col. 160
- Irrigation Projects of Bihar**
(Deb. 17, Vol. II, 01-08-1991)
Col. 18-24
- Land under Irrigation in Bihar**
(Deb. 22, Vol. III, 08-08-1991)
Col. 139
- LPG Agencies in Bihar**
(Deb. 33, Vol. IV, 27-08-1991)
Col. 261

- Motion of Thanks on the President's Address**
(Deb. 7, Vol. I, 17-07-1991)
Col. 177-84
- Need to Check Illegal Felling of Trees in Rajgir Hills, Bihar (MUR 377)**
(Deb. 29, Vol. III, 21-08-1991)
Col. 298-99
- Need to extend Bakhtiyarpur Rajgir railway line up to Bodh Gaya, Bihar (MUR 377)**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 386
- New Post Offices in Bihar**
(Deb. 39, Vol. IV, 05-09-1991)
Col. 74
- Opening of More Branches by Foreign Banks**
(Deb. 18, Vol. II, 02-08-1991)
Col. 44
- Payment of Cess by Coal Companies**
(Deb. 25, Vol. III, 13-08-1991)
Col. 220-21
- Pending Power Projects of Bihar**
(Deb. 25, Vol. III, 13-08-1991)
Col. 120-23
- Population of Bihar Covered by TV Stations**
(Deb. 29, Vol. III, 21-08-1991)
Col. 77-78
- Quantity of Foodgrains supplied to States**
(Deb. 38, Vol. IV, 04-09-1991)
Col. 303
- Report of Expert Committee to review Recommendations of Gajral Committee**
(Deb. 19, Vol. II, 05-08-1991)
Col. 165
- Tourism Development in Rajgir, Bihar**
(Deb. 37, Vol. IV, 03-09-1991)
Col. 184
- Wildlife (Protection) Amendment Bill—
Consid. & Pass**
(Deb. 47, Vol. V, 16-09-1991)
Col. 118
- Yarn Factory in Nalanda District of Bihar**
(Deb. 18, Vol. II, 02-08-1991)
Col. 137
- Yellalah, Shri Nandi**
- Amendment of Cantonment Board Act**
(Deb. 45, Vol. V, 13-09-1991)
Col. 243
- Clearance of drugs from Drugs Controller of India**
(Deb. 43, Vol. V, 11-09-1991)
Col. 78
- Conversion and Doubling of Metre Gauge Lines**
(Deb. 6, Vol. I, 16-07-1991)
Col. 36
- Export Oriented Units**
(Deb. 45, Vol. V, 13-09-1991)
Col. 119
- Import of Drugs**
(Deb. 36, Vol. IV, 30-08-1991)
Col. 337
- National Research Development Corporation**
(Deb. 43, Vol. V, 11-09-1991)
Col. 341-82
- Promotion of Foreign Investment**
(Deb. 43, Vol. V, 11-09-1991)
Col. 339-40
- Railway Budget, 1991-92—General Discussion and Demands for Grants (Railways), 1991-92**
(Deb. 12, Vol. II, 25-07-1991)
Col. 244
- Vayudoot Flight from Hyderabad to Tirupati**
(Deb. 42, Vol. V, 10-09-1991)
Col. 328-29

- WHO Assistance for Leprosy Programme
(Deb. 41, Vol. V, 09-09-1991)
Col. 57
- Yumnam, Shri Yaima Singh**
- Aircraft Accidents due to Bird-Hit
(Deb. 37, Vol. IV, 03-09-1991)
Col. 30
- Demands for Grants (General)—1991-92—
Ministry of Agriculture, Ministry of
Food and Ministry of Rural
Development
(Deb. 37, Vol. IV, 03-09-1991)
Col. 433
- Demands for Grants (General)—1991-92
(Deb. 30, Vol. III, 22-08-1991)
Col. 266
- Demands for Grants on Accounts
(General) 1991-92
(Deb. 29, Vol. III, 21-08-1991)
Col. 427-29
- Felicitations to the Speaker
(Deb. 2, Vol. I, 10-07-1991)
Col. 29
- Finance (No. 2) Bill, 1991—Consid.
(Deb. 45, Vol. V, 13-09-1991)
Col. 634
- General Budget, 1991-92—General
Discussion
(Deb. 17, Vol. II, 01-08-1991)
Col. 357-62
- Motion of Thanks on the President's
Address
(Deb. 8, Vol. I, 18-07-1991)
Col. 327-33
- Naming of Roads After Bir Tikendrajeet
(Deb. 24, Vol. III, 12-08-1991)
Col. 272
- Railway Budget—1991-92—General
Discussion and Demands for Grants
(Railways)—1991-92
(Deb. 10, Vol. III, 20-07-1991)
Col. 215
- Railway Budget, 1991-92—General
Discussion and Demands for Grants
(Railways), 1991-92
(Deb. 12, Vol. II, 25-07-1991)
Col. 294
- Separation of Judiciary from
Executive in hill districts of
Assam
(Deb. 45, Vol. V, 13-09-1991)
Col. 15
- Zainal, Shri Abedin**
- Demands for Grants (General)—
1991-1992—Ministry of Agriculture,
Ministry of Food and
Ministry of Rural
Development
(Deb. 33, Vol. IV, 27-08-1991)
Col. 374
- Excise Duty and Labour Welfare Cess from
Bidi Industry
(Deb. 24, Vol. III, 12-08-1991)
Col. 583-92
- Export of Beedies
(Deb. 31, Vol. IV, 23-08-1991)
Col. 76-77
- Farakka Hydel Power Project
(Deb. 33, Vol. IV, 27-08-1991)
Col. 82
- Steps for maintaining Status Quo of
Religious Shrines and Places of
Worship as they existed on 15th
August, 1947
(Deb. 4, Vol. I, 12-07-1991)
Col. 190, 215-25
- Voluntary Organisation Working for
Eradication of Illiteracy in
West Bengal
(Deb. 24, Vol. III, 12-08-1991)
Col. 131-48

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